National Company Law Tribunal

S No	Diary No	Matter Name	Case Type	Section	Main Case No	Advocate Name	Status	Date
1	0710102/06086/2020	Akash Singhal Vs. Earth Infrastructure Private Limited		Rule 11 of NCLT	IB/401/ND/2017	Akash Singhal	Proof Service	18.05.2020
2	710102062292020	Debashis Nanda		Application under any other provisions- IBC	IB/590/PB/2018	Debashish Nanda	Pgs Not Clear-446,447,453,498,499,501,502,503-507,519,521,522,534,543,544,545,556,594,607,608,613-615,616-625,626,627,630,675,721	01.06.2020
3	0710102/03656/2020	STATE BANK OF INDIA		22(3)(b)	IB/2013/ND/2019	Shweta Dhingra	Page NO .11 to 15 Not Clear	02/05/2020
4	0710102/06085/2020	Anant Overseas Pvt ltd VS Global Houserware Ltd			IB/73/PB/2017	Vijender Sharma, Liquidator	Page no. 289 to 396 & 401,439,493,494,498,500 Not Clear	18/05/2020
5	0710102/03950/2020	SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)		Prakash Giri Goswami,	Pages wrong arrange and Case Type wrong	05/06/2020

6	710102062832020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)	CA/159/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
7	710102062812020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3) - By Government Body	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
8	0710102/03530/2020	BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED		Application under any other provisions- IBC	ib/1117/nd/2018	Jaspreet Singh	Pagination Not Done	21/03/2020
9	0710102/03554/2020	Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited		22(3)(b)	IB/2380/ND/2019	Anand Raj	Page No 14,15,20 Not Clear	30/03/2020
10	710102/06324/2020	KUMAR ALOK Vs. India Power Corporation Limited		Sec. 59	NIL	NIL	Wrong Document / Case Type	07.06.2020
11	0710102/06297/2020	RAKESH KUMAR SINGALA		Sec 60(5)	(IB) No. 985/ND/2018	ANAND BAJPAI	page numbering not mention	06/03/2020

12	0710102/06437/2020	Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited		Application under any other provisions- IBC Caveat Application	ib/197/pb/2017	anand Shankar	Wrong File	13/06/2020
13	0710102/06443/2020	Shipra Somani Vs. Mayasheel Retail India Limited		IBC Under Sec 9	IB/2184/ND/2019	Manorath Rathi	Wrong Section	13/06/2020
14	0710102/06481/2020	Raj Kumar Gupta Vs. RATHI ISPAT LTD		Sec 60(5)	IB/558/ND/2019	Raj Kumar Gupta	Case Type / Starting Pagination Not Done & Pg No 121, Pg No 162,163 Missing	17/06/2020
15	0710102/06487/2020	NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	CA/1032/252/2019	Lakshmi Gurung	Wrong Section	17/06/2020
16	710102/06499/2020	Rakesh Kumar Jain		Sec 60(5)	IB/2161/ND/2019	MOHIT NANDWANI	Proof Of Service	17/06/2020
17	710102036052020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2021
18	710102036022020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2022

19	710102036032020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23/04/2020
20	710102036002020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23/04/2020
21	710102036012020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate Affairs, New Delhi	Uncompleted documents	23/04/2020
22	710102/06434/2020	SUNITA RANI Vs. SAHARA CREDIT COOPRATIVE SOCITY PRIVATE LIMITED		Sec 252 (1) - By Government Body		NAVEEN SINGLA	Wrong Document	13/06/2020
23	710102/06420/2020	Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa		Sec 252 (1) - By Government Body		Pranav Kumar	Wrong Document / Case Type Wrong	06/12/2020
24	710102/06338/2020	Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.		Sec 241 (2)	NIL	Shubho Jana	Wrong Document	06/08/2020
25	710102/06448/2020	Department of Telecommunication V/s. Tata Tteleservices (Maharashtra) limited		Sec. 230-232 - Second Motion	CA/CAA/126/PB/2018	Kamal Kant Jha	Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate	15/06/2020

26	0710102/03483/2020	Richa gupta Vs. hotel zodiac		Sec. 241(1)		RANJANA ROY GAWAI	Page no-209 to 216 not clear / Proof Of Service All Respondents / Payment Receipt	19/03/2020
27	0710102/03481/2020	ACL Components Limited		Sub-section (I) of section 230		Afnaan Siddiqui	Page no-97 to 111,105,106-109, is not clear	19/03/2020
28	0710102/03498/2020	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies Delhi		Sec 252 (3)		Sidharth Sharma	Case Type Wrong / List Of Date & Events	20/03/2020
29	710102064352020	RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. & ORS		Rule 11 of NCLT, 2016	IB-577(ND)/2018	PAWAN	CASE TYPE WRONG,PAGE 30-32 MISSED	13/06/2020
30	710102064232020	SHILPI CABLES PVT. LTD.		Application under any other provisions- IBC	IB-461(PB)/2017	SUKHDEV MADNANI	CASE TYPE WRONG,INDEX MISSED,PAGE-25-27 NOT CLEAR	12/06/2020
31	0710102/06412/2020	TCM-UTM JV Vs. RAJESH JANGRA		Sec 60(5)	C.Pc NO. IB-248/ND of 2019	ANGAD MEHTA	Case type wrong	06/12/2020
32	0710102/03527/2020	DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED		Sec 60(5)	CP NO/IB/272/PB/2019	DEEPAK	Case type wrong/Pages Not Clear-19 / Missing Pg-9	21/03/2020

33	0710102/03595/2020	uttam value steels limited Vs. art special situation finance limited		Application under any other provisions- IBC	CP/IB/ 1830 OF 2017	VAIJAYANT PALIWAL	Case type wrong	19/04/2020
34	0710102/03610/2020	SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED		Sec 60(5)	C.P. NO.923 OF 2018	ABHAY PRATAP SINGH	Case type wrong	24/04/2020
35	710102/06367/2020	KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA		Rule 11 of NCLT, 2016	IB/940/ND/2018	Vaibhav Singh	Application Every Pages Not Sign / Adffidavit Deponent Signature / Case Type Wrong	09/06/2020
36	0710102/03583/2020	HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED		IBC under Sec 7	Company Petition IB (IBC)		Pagination missing ETC PAGES NOT CLEAR	14/04/2020
37	0710102/06526/2020	Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD		IBC Under Sec 9	Company Petition IB (IBC)		document uncompleted	19/06/2020

38	0710102/03137/2020	RAKESH JAIN Vs. SIKKA INFRASTRUCTURE PVT. LTD.		IBC under Sec 7	Company Petition IB (IBC)		FORM 1 PART 3 HAND WRITTEN 17 PAGE HANDWRITTEN 59 PG CUT 61,63 PG CUTand single home buyer	11/03/2020
39	0710102/06574/2020	Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	Company Petition (Companies Act)	Bharat Arora	Proof of Service & List of Date And Events & Brief Synopsis	23/06/2020
40	0710102/06249/2020	Kuldeep Kumar Bassi Vs. CMI FPE		Sec 60(5)	IB/50/PB/2018	Srishti Khare	WRONG CASE TYPE,PAGE NO.-145,180,181,242 TRANSLATE	02/06/2020
41	0710102/06123/2020	K&A Organics Vs. Tamta Construction Co-Private Limited		Sec. 12A	IB/1121/ND/2019	ARVIND KUMAR	case type wrong	21/05/2020
42	0710102/06065/2020	uttam galva metalics limited Vs. pricewater house coopers professional services		Application under any other provisions- IBC	COMPANY PETITION (IB)–2054(MB)/2018	MISHA	case type wrong	

43	0710102/06064/2020	uttam value steel Vs. pricewater house coopers professional services		Application under any other provisions- IBC	(IB)–2054(MB)/2018	MISHA	Wrong Section	15/05/2020
44	710102/06589/2020	precitech enclousures system pvt. ltd Vs. precitech enclousures system pvt. ltd		Sec. 241(1)		SANYAM JAIN	Pgs Not Clear-46,59,62,75,76,88,89,93,95,99,100,101,102,103,105,111,112,113,114,116,120,121,123,163,164,165,170,173,180,182,200,201,202,204,205,240,242,251,259,260,261,262,	24/06/2020
45	710102/06261/2020	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD.		Sec 425		Shubho Jana	List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange-67,102	06/03/2020
46	710102/03548/2020	Pushpa Shrikant Kulkarni Vs. Unitech Limited		Sec. 73(4)		NIL	Document Not Properly	28/03/2020

47	710102/03586/2020	Balasubramanian Enterprises Private Limited Vs. ANDY NADAR MATHIALAGAN		Sec. 131(1)		NIL	Not Properly Upload Document	16/04/2020
48	0710102/06581/2020	IDBI Bank Limited		Application under any other provisions- IBC	CP/IB NO/3/ND/2019	Harshit Khare	Proof of Service	23/06/2020
49	0710102/06586/2020	Ms. Priyanshi Arora Vs. Dream Procon Projects Limited		Application under any other provisions- IBC	CP NO/IB/1771/ND/2018	NILESH SHARMA	Case Type Wrong	23/06/2020
50	0710102/03423/2020	Global Autotech Limited Vs. Maini Constructions Private Limited		Application under any other provisions- IB	CP NO/1236/2016	ROHIT GANDHI	Case Type Wrong & Pg No 114,181	18/03/2020
51	0710102/06394/2020	MUKESH KUMAR GUPTA		60(5)	IB/755/PB/2018	NOT MENTION	CASE TYPE WRONG PAGE	
52	0710102/06298/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
53	0710102/06287/2020	Punjlloyd Ltd Vs. Indian Oil Corporation Limited		60(5)	IB/731/PB/2018	Meharia & Compaby	CASE TYPE WRONG	

54	0710102/06299/2020	Jagat Pal Paliwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
55	710102065512020	M/ s NUPUR FINVEST PVT. LTD. V/S M/ s UNNATI FORTUNE HOLDINGS LTD.		Sec 60(5)	IB-45(PB)/2018	RAJANSH THUKRAL	WRONG CASE TYPE ,TRUE COPY SIGN MISSED	20/06/2020
56	710102065432020	M/S STRESSED ASSESTS STABILIZATION FUND V/S M/S JAIN STUDIOS LTD.		Application under any other provisions- IBC	IB-244(PB)/2019	MANISH AGARWAL	Matter Format Wrong / Index Not Properly / Every Pages Not Sign	24/06/2020
57	710102/06269/2020	Alfatech Private Limited Vs. The Registrar of Companies		Sec 252 (1) - By Government Body	NIL	Kajal Goyal	Case Type Wrong / STK-7 Missing	06/04/2020
58	710102/06245/2020	HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	Sec 252 (3)	MANISH KUMAR SINGH	Pgs Not Clear-41,118,134 / All Pgs Blur	02.06.2020
59	710102/06619/2020	TUSHAN AHUJA Vs. VIPIN AHUJA		Sec. 241(1),Sec. 242(4),Sec. 244(1)		ANGAD MEHTA	Breif Synopsis	25/06/2020

60	710102/03412/2020	UJJAWAL GARMENTS PRIVATE LIMITED		Sec 252 (3) - By Government Body		Sanjeev Choudhary	Translate Pg-78-79,81-88,91 / Pg Not Clear-69,89 / Missing-17-34	18/03/2020
61	710102/03383/2020	Navneet Kumar Gupta		Application under any other provisions- IBC	IB/1038/2018	Navneet Kumar Gupta	Pgae Not Clear-80	17/03/2020
62	710102/03252/2020	Anil Tayal		Application under any other provisions- IBC	IB/2240/ND/2019	NIL	Case Type Wrong / Pages Blur-3-7,15 / Missing-16	13/03/2020
63	710102/03241/2020	Income Tax Vs. M/S Comfortable Travels Pvt.Ltd		Application under any other provisions- IBC	CA.No.28/2020	Benant Noor Singh Marok	Case Type Wrong / Wrong Document	13/03/2020
64	710102/02744/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02/03/2020
65	710102/02754/2020	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANJU AGARWAL		Sec 60(5)	IB/593/PB/2018	KARAN KOHLI	Pagination Not Mention After-3	02/03/2020
66	710102/02749/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02/03/2020
67	710102/02745/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02/03/2020
68	710102/06670/2020	VIRGIN TECHNIBUILD INDIA PVY LTD Vs. Essar Project (India) Ltd.		Sec. 71(10)		SUVABRATA DUTTA	Document Not Upload / Case Type Wrong	28/06/2020

69	0710102/06640/2020	Sapan Mohan Garg Vs. JASSUM PROPCON PROJECTS PVT LTD		Application under any other provisions- IBC	CP/IB/1756/PB/2018	SAPAN MOHAN GARG	PAGE NO 18 & 19 MISSING	26/06/2020
70	0710102/06735/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions- IBC	Case no/IB/2845/ND/2019	Sushil Aggarwal	Document not properly	01.07.2020
71	710102/06730/2020	INCOM WIRES AND CABLES LTD.		Application under any other provisions- IBC	IB/1456/PB/2019	Rakesh Jindal	Pg Not Clear-10-13,15-17,19-21,23,25,28,29,31,33,	30/06/2020
72	0710102/06741/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions- IBC	IB-2845/ND/2019	NA	Document not uploaded properly no index no annexures. Etc.	07/01/2020
73	0710102/06779/2020	SANTOSHI FINLEASE PRIVATE LIMITED Vs		Sec 60(5)	CP/IB/2122/ND/2019	ANAND PRAKASH	All pages not clear & translated pages 599 to 612 etc	03.07.2020
74	0710102/02595/2020	PUNEET SACHDEV Vs BHARATIYA ROADLINES PRIVATE LIMITED		Application under any other provisions- IBC	CA/779/C-III/ND/2020	Puneet sachdev	Pages not clear-10 to 17 is not clear & Index	03.07.2020
75	710102068232020	Rakesh Mediratta vs Asian Hotels (North) Ltd		Section 9		Yogesh Kumar Jagia	objection- claim amount less then 1 crore	04.07.2020
76	710102/06796/2020	K.K GOLYAN Vs nulon india		Sec. 242(4)	NIL	RANJANA ROY GAWAI	Fees Isue	07/03/2020

77	710102/06906/2020	Stup Consultants Vs Vardhman Infradevelopers		Application under any other provisions- IBC	IB/748/ND/2019	priyadarshi chaitanyashil	Document Not Properly	07/08/2020
78	0710102/06369/2020	GAUTAM BUILDERS Vs		Sec 60(5)	IB/272/PB/2019	SOMA SAMANTARAI	Case Type Wrong / PAGE NOT CLEAR 21,22,25,26,28,29,30,34,35,36,37	
79	0710102068482020	JAGDISH SINGH NAIN Vs.		Application under any other provisions- IBC	COMPANY PETITION (IB) NO.1359 /ND/2019	ABHISHEK NAIK	OBJECTION Pagination Not Done & Index Missing & Proof of services	
80	0710102/03487/2020	Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd		section 7		Maya Gupta	Case Type is IA instead of company petition and documents are not complete only vakalatnama and service is uploaded	20/03/2020
81	0710102/04263/2020	GAUTAM BUILDERS		Sec 60(5)	IB/272/PB/2019	SOMA SMANTARAI	Case Type is Wrong , page no. 53 is missing, pg no. 21,22,25,26,28-37 are not clear	07/05/2020

82	0710102/02826/2020	M/S AADHYA ENGEERING SERVICES Vs. KARAN MOTORS PRIVATE LIMITED		Rule 11 of NCLT, 2016	381/2014	CHANDRA SHEKHAR YADAV	PAGE 18-20 ,39,43 NOT CLEAR	10.07.2020
83	0710102/06797/2020	GURUANSH REALTECH PRIVATE LIMITED Vs. AARCITY BUILDERS PRIVATE LIMITED		Rule 11 of NCLT, 2016	94/PB/2020	VENKET RAO	pagination	10.07.2020
84	0710102/02946/2020	JAKSON ENGINEERING Vs. UM GREEN LIGHTING PVT. LTD.		Rule 11 of NCLT, 2016	2581/2019	UTTAM DATT	PAGE NO 8-28,36,64,65,66 NOT CLEAR PAGE 70,72,73,74 HINDI	10.07.2020
85	0710102/06214/2020	SUPER TENT HOUSE PRIVATE LTD Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	APPEAL/203/ND/2020	AKSHANSH SINGHAL	CASE TYPE IS WRONG	30/05/2020
86	0710102/06217/2020	SANJIV KUMAR ARORA Vs. CVIEW INNOVATIONS PVT. LTD		Application under any other provisions- IBC	IB/879/ND/2019	K K SINGH & KRISHNA MISHRA	CASE TYPE IS WRONG	30/05/2020

87	710102/06999/2020	ARIVOICE TELENET PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (3),Sec 252 (3) - By Government Body		SIMRANJEET SINGH	Case Type Wrong / Pages Blur-85-97 After Pages all Blur	13/07/2020
88	0710102/06996/2020	Pawan Garg Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5	IB/934/PB/2018	Anurag Bhatt	Every pages not signature / Affidavit wrong formet	13/07/2020
89	0710102/06949/2020	GRANITE GATE SOCIAL WELFARE SOCIETY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		Sec 60(5)	1248/PB/2018	Nitin Mishra	AFFDAVIT	14.07.2020
90	0710102015642020	APADANA TECHNOLOGIES IMPORTS LIMITED Vs. DEPARTMENT OF COMPANY AFFAIRS		Rule 154, NCLT 2016	CA/CAA/44/ND/2019	K K R DAS	Case Type Wrong	10.07.2020
91	710102/07060/2020	Registrar of Companies Vs M/S LOTUS REALCON LLP		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-211,215-216,219,220,235,264-269,271,438,505-506,515-516,619,621,622-623,	15/07/2020

92	710102/07071/2020	Registrar of Companies Vs M/S UTSAV SECURITIES PVT. LTD.		Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-103,220-221,225-226,230,245,274-279,491,514,515,524,525,526,589,618 / No Pages Sign-554-558,562-616 / Pg Cut-605	15/07/2020
93	0710102/06937/2020	ANURAG RASTOGI Vs. CHARMS INDIA PVT. LTD.		IBC under Sec 7		RAHUL MALHOTRA	page 6, (list of dates & events missed) breif of synopsis missed page 28-31 cut, no record of default given	10/07/2020
94	0710102/06062/2020	HOTEL HORIZON PVT. LTD. Vs. KOMOREBI INDIA PRIVATE LIMITED		IBC Under Sec 9		Yash Tembe	-page:, 82, 84-86, 134, 182, 184-186 translate	15/05/2020
95	0710102/06825/2020	SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD		IBC Under Sec 9		YOGESH K. JAGIA	memo of parties missed and claim is less than 1 Cr	04/07/2020

96	0710102/06333/2020	HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED		IBC Under Sec 9	10/06/2020	88511 67622	debt amount less than 1 cr	08/06/2020
97	0710102/06847/2020	PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.		IBC under Sec 7	15/07/2020	9417640609	51,82, 84, 503, 512, 524, 541, 547, 548, 553, 556, 565, not clear page 588-594 wrong arrange page and record of default missed	06/07/2020
98	0710102/07012/2020	GAV Developers Pvt Ltd Vs Shubh Advisors Pvt Ltd		Rule 11 of NCLT			No Document Uploaded	14/07/2020
99	0710102/07223/2020	Kuldeep Verma Liquidator of Hindustan Paper Corporation Ltd Vs Ministry of Corporate Affairs Registrar of Companies Bangalore		Rule 11 of NCLT, 2016	IB/418/ND/2018		Case Type Wrong	20/07/2020

100	710102/07165/2020	AN Infracom Pvt Ltd Vs AN Infracon Pvt Ltd		Sec 60(5)	IB/45/PB/2018	RAJEEV KUMAR	Wrong Arrange-6-7 / Page Not Clear-54-56,57	17/07/2020
101	0710102/07238/2020	Promila Ahuja Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Index not uploaded & not pagination	21/07/2020
102	0710102/07138/2020	ANURAG AIR CONDITIONING PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3) - By Government Body	120/252/ND/2020		Case Type Wrong / Index Not Upload	22/07/2020
103	0710102/03630/2020	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PRIVATE LIMITED Vs. STATE OF UTTAR PRADESH		Sec 60(5)			pagination not Done	22/07/2020
104	0710102/03659/2020	CANARA BANK Vs. MR. AASHISH GUPTA		Rule 11 of NCLT, 2016	1705/B/2018		Pg No 40,41 Not Clear Document And Index Not Match	22/07/2020
105	0710102/03209/2020	NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONICE LTD		Application under any other provisions- IBC	1671/ND/2019		No Supporting Affidavit and E Stamp	22/07/2020

106	0710102/06442/2020	OM PRAKASH VIJAY-LIQUIDATOR Vs. FANTASTIC BUILDCON PVT LTD		Sec 60(5)	37/PB/2018		Wrong Case Type	22/07/2020
107	0710102/06439/2020	MOBIINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES			44/252/2020		SELECT WRONG SECTION AND PAYMENT	22/07/2020
108	0710102/03114/2020	M/S ANJUSHREE ENTERPRISES Vs. M/S C VIEW INNOVATIONS PVT. LTD		Application under any other provisions- IBC	(IB)-879(ND)/2019	Krishna Kumar Mishra	Application Sign Missed & True Copy Signature Missed	
109	0710102/03614/2020	BEST AGOLIFE LIMITED Vs.		Rule 11 of NCLT	CP(CAA)149/PB/2018	Afnaan Siddiqui	Pagination Not Done & Main Index	27/04/2020
110	0710102/03606/2020	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Application under any other provisions	TP/09/PB/2020	Aneesha Dutt	AFFIDAVIT MISSED & VAKALATANAM	23/04/2020

111	710102/07239/2020	BLUELEMON TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)		HEMANT KUMAR	Case Type Wrong / Not Properly Document Arrange / Income Tax Service	21/07/2020
112	0710102/07254/2020	M/S BRAND REALTY SERVICES LTD. Vs M/S SIR JOHN BAKERIES INDIA PVT. LTD		Rule 11 of NCLT, 2016	IB /IB/1677/ND/2019	pankaj agarwal	Index (Applicant not signature).pages not sign 1 to 4/9.Prayer (Applicant not signature)	21/07/2020
113	0710102/07269/2020	Rajiv Khanna Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/I747/PB/2018	Sunil K Goel	Page not clear 120	22/07/2020
114	710102/06715/2020	K.K GOLYAN Vs. NULON INDIA		Sec. 241(1)		RANJANA ROY GAWAI	Wrong Index	30/06/2020
115	710102/10147/2019	ALANKAR CHEMICALS PRIVATE LIMITED Vs. MD. NAZIM KHAN LIQUIDATOR		Sec. 230-232 - Second Motion	CA/CAA/13/ND/2019	ANIL SINGH	Case Type Wrong / Document Not Properly	07/09/2020
116	0710102/07076/2020	USHA BRECO LIMITED Vs. ANIL KUMAR LADHA		Caveat Application	Caveat Application	RAKESH WADHWA	Case Type Wrong	15/07/2020

117	0710102/07121/2020	RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD.		Application under any other provisions	Nil	Jaskaran Singh	Document Not Properly	21/07/2020
118	0710102/07127/2020	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9		VIBHA V MISHRA	index missed memo of parties missed list dates & event , breif of synopsis missed page 92-95, 110, 113-130, 145, 152, 153, 208 not clear page 197 client sign missed , compliance affidavit missed 9(3)b etc page not clear	16/07/2020
119	0710102/03410/2020	SMX FARMA LIMITED Vs. MEDI XPERT INDIA LTD.		IBC Under Sec 9		Atul Sahi	claim less then 1 Cr	17/03/2020
120	0710102/06329/2020	HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	06/08/2020
121	0710102/03607/2020	DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7		Ashwani Kumar Gupta	all pages are not clear, Upload clear copy	23/04/2020

122	0710102/07332/2020	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED		Rule 11 of NCLT	81/nd/2020	PRASHANT MEHTA	No Sign in Application & Page No. 16 to 18 Hindi True Copy Singn	24/07/2020
123	0710102/07339/2020	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN CHAND NARANG		Sec 42	706/2018	K. ENATOLI SEMA	No Sign in Application & No True Copy and Page No 63 not Clear	24/07/2020
124	0710102/07320/2020	ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS.		Sec 60(5)	22/2018	PRANAV VERMA	PAGE 24,2934,35,36,39,42,43,44,46-49 NOT CLEAR PAGE	24/07/2020
125	0710102/07341/2020	RAJESH JANGRA Vs DY. CHEIF ENGINEER (CONSTRUCTION-II)		Sec 60(5)	IB-248/ND/2019	Nil	P- 36 Hindi, P- 92, 195, 197, 255 Not Clear	8800343000
126	0710102/06038/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nil	Incomplete Document	12/05/2020
127	0710102/03604/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nil	DOCUMENT NOT COMPLETE	12/05/2020

128	710102/07352/2020	ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private Limited		Sec. 241(1)		Prashant Jain	Translate-102-111,133-146,	24/07/2020
129	0710102064702020/3	Arunav Pankaj		ADDITIONAL DOCUMENT	IB-1367/PB/2019	PULKIT DEORA	page-11,12,16,23,24,28,30,31,59-61,89-94 not clear and after page 40 double page numbering,PG-113-115,135-144,174-179,207-209,231,232 NOT CLEAR	27/07/2020
130	710102064702020/4	Arunav Pankaj		Sec 60(5)	ib/1367/pb/2019 & ia/2334/of/2020	pulkita deora	91-94 135-144 174-179 207-209 231 not clear (small font)	
131	710102064922020	Rakesh Kumar Jain		Sec 60(5)	(IB)-917(ND) / 2O19	MOHIT NANDWANI	AFTER PAGE NUMBER 23 PAGE NUMBERING WRONG TRUE COPY STAMP MISSED	23/07/2020
132	0710102/07520/2020	Straight Edge Contracts Pvt. Ltd. Vs Three C Shelters Pvt. Ltd.		Rule 11 of NCLT, 2016	(IB) NO.272 (ND) OF 2019	Aviral Kapoor	signature missing IN application & true copy & Signature Missing	30/07/2020

133	0710102/07556/2020	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs PRINCIPAL CHIEF COMMISSIONER OF INCOME-TAX DELHI		Sec 252 (1) - By Government Body		Depaish Tangoriya	Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109& Master Data & Fees Not Paid & Wrong Section choose	31/07/2020
134	0710102/07539/2020	ICICI BANK LIMITED Vs ESSAR POWER MP LIMITED		Sec 60(5)	Diary No. 0710102/ 03620/ 2020 Main Case Diary No	MISHA	Case Type Wrong & Main Case No Missing	30/07/2020
135	0710102/07516/2020	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana		Sec 252 (3)		ABHAY BANSAL	Case Type Wrong / Index Advocate Detail / Blur Pg-56,99 / Page Not Clear-67,78,82,83,86,89,91,93,94,98,101,106,109,110,111,115,118-123,124 / Prayer Applicant Signature Missing / Master Data Missing / Income Tax Service	30.07.2020
136	0710102/07560/2020	KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies		Sec 252 (1)		Depaish Tangoriya	Income Tax Service DCIT Cell / Page Not Clear-55,57,59,60,75-77,79,84,85,89,91,93,98,103,104,105,106,108,109,	31.07.2020

137	0710102/07569/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	31/07/2020
138	0710102/07564/2020	Forgings Private Limited Vs Indiabulls Housing Finance limited		Application under any other provisions- IBC	IB/455/PB/2017	Sanjeev Bhushan Deora	Page No. 121 & 131 Not Clear	31/07/2020
139	0710102/07566/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	31/07/2020
140	0710102/07570/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	31/07/2020
141	0710102/06812/2020	Manohar Lal Vij Vs		Application under any other provisions- IBC	IB-1874/ND/2019	NA	Index Missing , Proof of Service	07/03/2020
142	0710102/07568/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexurres	31/07/2020
143	0710102/01482/2020	ANIL AGARWAL Vs. INTERP ARTS MARKETING PRIVATE LIMITED		Application under any other provisions- IBC	IB-569/2019	NA	case type wrong	08/05/2020

144	0710102/07521/2020	KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED Vs. MULTIWAL PULP AND BOARD MILLS PRIVATE LIMITED		Sec 60(5)	IB-343/2019	Mohit Singh	Index and sign on every page of application are missing	08/05/2020
145	0710102/07319/2020	DYCON SYSTEMS PRIVATE LIMITED Vs. EPS GREEN ENERGY PRIVATE LIMITED		IBC Under Sec 9	FRESH	Mohit Singhal	claim less than 1 Cr	08/05/2020
146	0710102/07452/2020	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR Vs. HSK INFRA PRIVATE LIMITED		IBC Under Sec 9	FRESH	Pankaj Paliwal	claim amount less than 1 CR	08/05/2020
147	0710102/07567/2020	DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED		Sec 12(2)	446/2017	rohit rathi	Sign missing on application and sign and true copy missing on Annexures	08/05/2020

148	0710102076272020	SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD		Rule 11 of NCLT	CP(IB)364/ND/2019	Amresh Kumar	Case Type Wrong	08/05/2020
149	0710102/07597/2020	Mohan Lal Jain Vs Kaliber Associates Private Limited		Application under any other provisions- IBC	IB-228/PB/2018	NA	True Copy and Sign Missed	08/02/2020
150	0710102/07621/2020	M L Gupta Vs Lifestyle Fitness Private Limited		Sec 60(5)	IB-310/ND/2019	Manashwy Jha	True Copy and Sign Missed in all pages	08/02/2020
151	0710102/07618/2020	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED		Sec 60(5)	IB-1006/ND/2019	RAJENDRA BENIWAL	True Copy and Sign Missed	08/04/2020
152	0710102/07630/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	APPEAL/206/2020	ANAND BAJPAI	Wrong case type chose	08/07/2020

153	0710102/07434/2020	Timelines Constructions Private Ltd. Vs Lambda Eastern Telecommunication Limited		IBC Under Sec 9		SUMIT KUMAR BATRA	objection-default amount less than 1 crore	28/07/2020
154	0710102/07200/2020	ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private Limited		Sec. 241(1)		Ajay Kumar Gupta	Missing-35-354	19/07/2020
155	0710102/07776/2020	KDR Services Private Limited Vs ROC DELHI		Sec 252 (1)		RITESH UPADHYAY	Case Type Wrong / Memo Of Parties / List Of Date & Events / Brief Synopsis / Index Not Properly / Councel Detail / No Pagination / Prayer (Petitioner Sign Missing) / Income Tax Service / File Not Properly Uploaded Volume Wise	08/10/2020
156	0710102/07765/2020	SAPAN MOHAN GARG Vs.		Application under any other provisions- IBC	C.P. (IB)/1756(PB)2018	NA	TRUE COPY MISSED	08/11/2020
157	0710102/07695/2020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec 60(5)	(IB) 17(NB) OF 2019	upasana chandrashekaran	Unsign pages-2 to 10,13. Pages not clrear-52 to 54,57,63,101 to 103	08/07/2020

158	0710102/07788/2020	Rakesh Sareen Vs		Sec 60(5)	C.P. (IB)/1006(ND)2019	Ravi Krishan Chandna	pg-21,23,26,31,33,35 cut	10/Aug/20
159	0710102/07807/2020	YES BANK LIMITED Vs. M.K. OVERSEAS LIMITED		Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	Wrong File Uploaded Matter Name Different.	
160	0710102/07739/2020	vishnu dutt Vs		Interlocutory Application (I.B.C)	CP/IB/1753/ND/2019	Dilip kumar Niranjan	Pages not clear-1,6 to 13,26 to 36. Proof of service	13/08/2020
161	0710102/07869/2020	SHARMA KALYPSO PRIVATE LIMITED Vs		Application under any other provisions- IBC	IB-1887/ND/2019	NA	Pages- 34 to 41 & 43,44,46 and 47 are not clear	13/08/2020
162	0710102/07887/2020	KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED Vs NILESH SHARMA		Sec 60(5)	IB-2130/ND/2019	Rajan Gupta	Page-12 to 17 and 31 not clear	13/08/2020
163	0710102/07625/2020	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED		APPLICATION ANY UNDER PROVISION	(IB)/2187(ND)2019	MAREESH PRAVIR SAHAY	vol1 36-63 cut vol2 21,1329,1336 not clear and some oages in hindi, vol-4 615-627 not clear, vol7-1391-1394 not clear vol15-2845-2849, vol18-3401-3404 , pages cut 3583-3599, vol24-4601-4615 not clear vol27-5350-5380 not clear, vol33-6499-6530 not clear vol37 7300-7310 not clear	08/04/2020

164	0710102/07877/2020	davendra kumar Vs deltos infra private limited		Sec. 213,Sec. 241(1),Sec. 242(4)		RAHUL AHUJA	Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not Clear, Page 638, 706, 707, 714 to 720 cut, Page 713 Missed	13/08/2020
165	0710102/07873/2020	M/S REGAL METAL & FERRO ALLOYS Vs M/S SANDEEP AXLES PVT LTD		Rule 11 of NCLT	IB-420/ND/2017	NALINI	True copy and sign missed	13/08/2020
166	710000074832020	IDBI Bank Limited Vs. Resolution		Caveat Application	1B-1757/2018	Rajive R. Raj	No Advance Service & No Vakaltnama	29/07/2020
167	0710102/07852/2020	VEDURUMUDI BUILDERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES		Sec 252 (3)		VINOD SINGH	Case Type Wrong / Memo Of Parties (advocate sign missing) & Page-14 / Detail not fill page-24 / Page Cut-39 / Income Tax Service DCIT Cell / Petition & Annexure every pages signature	13/08/2020

168	0710102/07856/2020	RAJINDER KUMAR Vs. DELHI DISTRICT CRICKET ASSOCIATION		Rule 11 of NCLT	CP/51/2020	Tanuj Khurana	Memo of party	17/08/2020
169	0710102/07801/2020	SOUGAT SINHA IRP OF LEXUS INDIA LIMITED Vs. PRAMOD SARAF		Rule 11 of NCLT, 2016	CP/IB/2932/2019	Manoj Kumar	case type wrong	17/08/2020
170	0710102/07884/2020	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION		Sec 60(5)	CP/IB/1756/2018	Mukund Rawat	Pages not clear-124 to 129,141 to 148,413	17/08/2020
171	0710102/07681/2020	GOODRE PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED		Sec. 230-232 - Second Motion	NA	Sandeep Kumar	Wrong case type chose / Main case no / index not mention / document not properly uploaded	17/08/2020
172	0710102/07924/2020	APAVARGA TRADING COMPANY Vs. CAARA INDIA PRIVATE LIMITED		Sec. 12A	C.P. (IB)/587(ND)2019	RAJENDRA BENIWAL	Pages not clear-31,33 to 37	17/08/2020

173	710102018152020	Rishabh Buildwell Pvt. Ltd. Vs. Compliance Construction Contracts Pvt. Ltd.		Rule 11 of NCLT, 2016	C.P. (IB)/913(ND)2019		case type wrong view recipet payment not show	
174	710102080142020	PUMA REALTORS PRIVATE LIMITED Vs. Punjab State Power Corporation Limited		Sec 60(5)	C.P. (IB)/934(PB)2018	41354354	e-stamp paper missed	
175	0710102/07562/2020	ELLORA COMMOSALES PRIVATE LIMITED Vs		Sec. 230-232, Sec 234	1st Motion	ankit singal	Page Not Clear-595-602,605-611,741,1479,1478,1477,	31/07/2020
176	710102072682020	SANTOSH SHARMA Vs. DASH EXPORT PVT LTD		Application under any other provisions- IBC	C.P. (IB)/1388(ND)2018	Sanyam goel	PAGE no 27- 41, 77 AND 78 NOT CLEAR	28-07-2020
177	0710102/07349/2020	MEHTA SYNTHETIC PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		NOOR MOHAMMAD	Translate-141-164 / No Documents Proper Uploaded	24/07/2020
178	0710102/07170/2020	Mohd Zuvaib Khan Vs Registrar of Companies		Sec 252 (3)		ANJALI YADAV	income tax service DCIT High Court	17/07/2020

179	0710102/08052/2020	Ajay metalloys Vs ASIAN COLOUR COATED ISPAT LTD.		Sec 60(5)	C.P. No. (IB)50(PB)12018	RAJIV ANEJA	Affidavit veryfying date	18/08/2020
180	0710102/08030/2020	Jaswinder Singh Walia Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	CP/IB/934/PB/2018	Anurag Bhatt	Application every pages sign Annexure every pages sign /Proof of service	18/08/2020
181	0710102/08126/2020	LEE FININVEST PRIVATE LIMITED Vs ROC Delhi	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Bharti Kashyap	Document not properly uploaded / wrong section / wrong case type	21/08/2020
182	0710102/08081/2020	LUSTRA PRINT PROCESS PVT. LTD. Vs. FRENCH BAKERY PVT. LTD.		IBC Under Sec 9		RANJIT KHATRI	claim less than 1 cr	
183	0710102/08166/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Application(Companies Act)	Rule 11 of NCLT	Appeal no. 206/252/ND/2020	ANAND BAJPAI	Advance service to income tax (DCIT)	22/08/2020
184	710102069192020	Mobeinnovation Software Private Limited Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal/44(ND)2020	Narayan Kumar Jha	supporting affidavit	24-08-2020
185	0710102/07514/2020	JK LAKSHMI CEMENT LTD Vs. ANSAL HI- TECH TOWNSHIPS LTD	Company Petition IB	IBC Under Sec 9		AMIT PRABHAT DESHPANDE	amount less than 1 Cr	
186	0710102/07725/2020	INDIAN POTASH LIMITED Vs SUMAN PHOSPHATES AND CHEMICALS LIMITED	Company Petition IB	IBC Under Sec 9		MANISH KAUSHIK	objection-jurisdiction(registered office indore)	
187	0710102/03587/2020	ORATOR MARKETING PVT. LTD. Vs. SAMTEX DESINZ PVT. LTD.	Company Petition IB	IBC under Sec 7		LZAFEER AHMAD B F	documents not uploaded (only six pages are uploaded)	

188	0710102/08190/2020	SIDHANT SHARMA Vs AKASH KHILWANI	Company Application(Companies Act)	Rule 11 of NCLT	CP/305/241/242/ND/2018	YOGESH KUMAR JAGIA	Index not uploaded	24/08/2020
189	0710102/07755/2020	BSM India Private Limited	Company Petition IB	Sec 60(5)		amresh kumar	case type wrong not sign in application page 18-21 not clear main case no. not mention	10.8.2020
190	0710102148962019/7	M/S KESHAV ENTERPRISES Vs. ALUPAN COMPOSITE PANELS PRIVATE LIMITED	IBC Under Sec 9	Company Petition IB	ib/3196/ND/2019	Onkar Nath	33, 27,23 not clear page 24 translate	
191	0710102/08231/2020	MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9711967227	PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR	25/08/2020
192	710102080802020	Casablanca Industries Private Limited	CAVEAT	NA	NA	RISHAB WASSAN	DD WRONG DETAILS	25/08/2020
193	0710102/08264/2020	Rohit Sehgal Vs Supritendent of Police	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/547/PB/2018	Rohit Sehgal	Proof of service	27.08.2020
194	0710102/08243/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
195	0710102/08241/2020	Anupam Gupta Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020

196	0710102/08258/2020	Punjab National Bank Vs Metaphor Exports Pvt. Ltd	Company Application(Companies Act)	Application under any other provisions	IB/422/2016	Rajinder Wali	Application every pages sign-1 to 11	27.08.2020
197	0710102/08265/2020	TEK TRAVELS PRIVATE LIMITED Vs TED TRAVEL & EXPERIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY APPLICATION NO. IB-2417/ND/2019	Rachit Kohli	Memo of party (Applicant signature) Application every pages sign-1 to 4,9,12	27.08.2020
198	0710102/07786/2020	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Under Sec 9		ARV CHAMBERS LAW	page:1466-1476 missed and proof of service missed	
199	0710102/08273/2020	Ahluwalia Contracts (India) Limited Vs Gian Chand Narang	Interlocutory Application (I.B.C)	Sec 42	CP/IB/706 /PB/2018	Tariq Khan	Wrong Section	
200	0710102/08275/2020	SHRI DRONA HOTELS PVT. LTD. Vs REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (1) - By Government Body	APPEAL no. 169/252/ND/2020	SANKET GUPTA	Wrong Section and fees not paid	27/08/2020
201	0710102/08278/2020	THIRD EYE HARKHABAR PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	Company Application(Companies Act)	Application under any other provisions	Not Mentioned	Dr. Maurya Vijay Chandra	No Pagination/ main case no. not mentioned/ No index	27/08/2020
202	0710102/07903/2020 Refiled	Divyanshu Setia Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Amol Sinha	STK-7-24-362 Company Name not Mentioned No fees wrong section choose Page No, 364,365,367,369,371,373,382 Cut	14/08/2020
203	0710102/07559/2020 Refiled	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		Depaish Tangoriya	Jurisdiction Haryana in Master Data	31/07/2020

204	0710102/08289/2020	CZONE ENGINEERS PRIVATE LIMITED Vs	Company Application(Companies Act)	Application under any other provisions	APPEAL no. 839/252/ND/2019	Abdul Quadir	Page No 7 Repeated & Income Tax Service Missing & After Page No 17 Pagination Not Done	27/08/2020
205	0710102/08330/2020	Sunrays Properties and Investments Company Private Limited Vs	Company Application(Companies Act)	Application under any other provisions	C.A.(CAA)/52(PB)2019	MANOJ SHARMA	TRUE COPY SING MISSED	28/08/2020
206	0710102/02671/2020	Mr. Arun Kumar Sinha Vs M/s Three c Homes Private limited	Interlocutory Application (I.B.C)	19(2)	C.P. (IB)/432(ND)2019	Atul Sharma	Pg-15,40 not clear	28/02/2020
207	0710102/07646/2020	IDBI BANK Vs	Interlocutory Application (I.B.C)	Sec 60(5)	IB-1757/PB/2018	RAJIV RANJAN RAJ	Pages are Cut- 23 to 27,31,34,40 to 43,56,58,59,64 Volume wise index compulsory	08/05/2020
208	0710102/07759/2020	NORTHERN ARC CAPITAL LIMITED Vs Five Core Electronics Limited	Company Petition IB (IBC)	Application under any other provisions- IBC		NA	case type wrong & document not upload properly	10/08/2020
209	0710102/07723/2020	Pawan Vs Supertech Township Project Ltd	Contempt Petition (IBC)	Rule 11 of NCLT, 2016	IB/904/ND/2019	Rajiv Shukla	case type wrong	07/08/2020
210	710102078462020	Karnataka Bank Ltd. Vs. Resolution Professional (Ortel Communications Ltd.) & Ors.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/761(ND)2018	NIPUN GAUTAM	pg-51 missed	
211	710102081272020	M/S. PREMSONS SUPER STEEL PVT. LTD.	Interlocutory Application(IBC)	Sec. 12A	C.P. (IB)/404(ND)2018	VIVEK KUMAR	wrong proof of service in Proof of service column	
212	0710102/08312/2020	AKHILESH KUMAR GUPTA Vs EASYTECH GLOBAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	CP/IB/794/ND/2018	Surabhi Sinha	Proof of service	28/08/2020

213	0710102/08358/2020	MUKESH KUMAR GROVER Vs Uttarakhand Power Corporation Limited through Its Executive Engineer	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB-2375/(ND)/ 2019	PARTHO BHATTACHARYA	Application every pages sign-2 to 4	29/08/2020
214	0710102/07437/2020	WORLD WINDOW RENEWABLE ENERGY LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		Rohit	Council Sign and Detail Missed in Index	28/07/2020
215	0710102/06135/2020	RAJESH RAJPAL Vs RAJPAL POLYTEX PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Devesh Arora	Page 144 Wrong Arrange, Page 291 to 294, 302,303,304,305,306 not clear, Annexure 6 no seperate index and Break after 200 pages	22/05/2020
216	0710102/08192/2020	AASHIYANA STEELFEB PRIVATE LIMITED Vs Registrar of Companies (NCT of Delhi & Haryana)	Company Appeal(Companies Act)	Sec 252 (1)		PRAMOD PRASAD KOTHARI	Translate-86,88 / Page Not Clear-90,94,95,97 / Blur Pg-33,80 / Annexure Every Pages Sign	24/08/2020
217	0710102/08067/2020	UJJAWAL GARMENTS PRIVATE LIMITED Vs	Company Application(Companies Act)	Sec 252 (3)		CS AVINASH KUMAR	Case Type Change	19/08/2020
218	0710102/08129/2020	CHLORITECH INDUSTRIES Vs. M/S HIL INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		AMIT GUPTA	pages 430,434,436,438,440,442 not clear	21/08/2020
219	0710102/08451/2020	Longowal traders Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	09/01/2020
220	0710102/08454/2020	VEER BHAN Vs. DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	claim amount less then 1 crore	09/02/2020
221	0710102/06283/2020	Total Airport Services (India) Private Limited Vs Registrar of Companies NCT of Delhi & Haryana	Company Application(Companies Act)	Sec 252 (3)	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	06/04/2020

222	0710102/08403/2020	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1392(ND)2019	Jatin S Sethi	TRUE COPY MISSED	31/08/2020
223	0710102/07845/2020	Woolways India Limitd Vs Standard Chartered Bank	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB)/29(ND)2018	sajeve BHUSHAN DEORA	WRONG SCRUTINY	13/08/2020
224	710102080532020	M/s Richa Global Exports Pvt. Ltd Vs. SAMTEX DESINZ PRIVATE LIMITED	Intervention Petition	Sec 60(5)	IB-3171 OF 2019	Abhishek Bhardwaj	APPLICATION SIGN MISSED,PG-24,26 IN HINDI,WRONG CASE TYPE	
225	0710102/08573/2020	SANJAY GUPTA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	(IB)/132(PB)2017	NIPUN GAUTAM	PAGE 53-56 FONT SMALL	09/05/2020
226	0710102/06276/2020	Sona Beverages Pvt. Ltd. Vs KAAMA BREWERIES PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		debopriyo moulik	page:77-88, 126-132 note clear	
227	0710102/08297/2020	Mukund Vs M/s Logix City Developers Pvt Ltd	Interlocutory Application (I.B.C)	IBC Under Sec 9		BALAJI SRINIVASAN	Wrong section (wrong e-file)	
228	0710102/08178/2020	PCL IT Solutions Private Limited Vs	Company Petition IB (IBC)	IBC Under Sec 10		sonal mashankar 8109308340	page:173-175, 200 missed and claim less than 1 cr	
229	0710102/08450/2020	GOENKA ENTERPRISES Vs KULDEEP VERMA	Interlocutory Application (I.B.C)	Sec 42	CP/IB/ 418/ND/2018	DIVYANSHU AGRAWAL	(AFFIDAVIT DATE)	09/01/2020
230	0710102/07233/2020	INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD.	Interlocutory Application(IBC)	Application under any other provisions- IBC	Application under any other provisions- IBC	ANIL KUMAR	pg-21 repeated.	REFILE
231	0710102/08629/2020	Sanjib Kumar Dey Vs Concept Capital Infra Projects Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	IB-911/2020	Srijan Sinha	No Index, No pagination, No e-Stamp, Brief Synopsis, memo of parties	07/09/2020

232	0710102/08510/2020	DEVKRIPA ISPAT PRIVATE LIMITED Vs DE LAGE LANDEN FINANCIAL SERVICES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/985(ND)2018	ANAND BAJPAI	PG-18,45 NOT CLEAR	09/02/2020
233	0710102/08470/2020	Manoj Giri Vs Ansal Phalak Infrastructure Pvt Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/2336(ND)2019	ROHIT CHOUDHRY	SELECT CORRECT DOCUMENT TYPE	09/02/2020
234	0710102/08486/2020	ARUN ANAND Vs. AKME PROJECTS LIMITED	Company Application		CP/55(ND)2018	ROHIT KRISHAN NAGPAL	affidavit back date sign missing and section wrong	application
235	710000085722020	Neeraj Aggarwala		Cavet			NCLT form 3c Missed	05/09/2020
236	710102086282020	MASQ BUSINESS SOLUTION PVT. LTD Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal-280 of 2020	Sameer Sidhar	page numbering missed,income tax service missed	
237	0710102/00024/2020	VARDHMAN INFRABUILD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Appeal	Sec 252 (3)	NA	YOGITA BHATIA	83 not clear 50 soft 68 73 missed etc and case type wrong...	09/09/2020
238	0710102/03278/2020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Company Appeal	Sec 252 (1) - By Government Body	NA	SAMAKSH GOYAL	Case Type WRONG AND DOC NOT UPLOAD	09/09/2020
239	0710102/03560/2018	ADITYA PUGLIA Vs. FIRESTAR DIMANOND PRIVATE LIMITED FIRESTAR DIMANOND INTERNATIONAL PRIVATE LIMITED NIRAV MODI HONG KONG LIMITED	Intervention Petition	Application under any other provisions	NA	Aditya Puglia	case type wrong document not properly upolad	09/09/2020
240	0710102/03576/2018	MR. NAVNEET KUMAR GUPTA Vs. M/S. TATA STEEL LIMITED	Company Petition IB	Sec 60(5)	NA	J SAGAR	case type wrong/SECTION	09/09/2020
241	0710102/00176/2019	DR.SEEMA BAJAJ Vs. EMBRYO HEALTH PRIVATE LIMITED	Company Petition	Application under any other provisions	NA	Vishnu PS Langawat	case type wrong sing missed in application	09/09/2020
242	0710102/14108/2019	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LTD.	Company Application	Rule 11 of NCLT, 2016	C.P. (IB)/613(ND)2019	AYUSH AGARWAL	CASE TYPE WRONG	09/09/2020
243	0710102/00084/2020	SINGLA BUILDERS AND PROMOTERS LIMITED Vs.	Company Application	Sec 60(5)	C.P. (IB)/934(PB)2018	PALLAVI SINGH	CASE TYPE WRONG	09/09/2020

244	0710102/00059/2020	SHIV DYAL SHARMA Vs	Company Application	Sec 60(5)	C.P. (IB)/1718(PB)2018	Jatin S Sethi	case type wrong	09/09/2020
245	0710102/01303/2020	KALIBER ASSOCIATES PVT. LTD Vs. INCOME TAX OFFICER	Company Application	Application under any other provisions	CP/228(ND)2018	Anirban Bhattacharya	Pg Not Clear-24-28,29-38,36,37 and case type wrong	09/09/2020
246	0710102/02479/2020	AXYKNO CAPITAL SERVICES PVT. LTD. Vs. RATTANINDIA POWER LTD	Cross Application	Application under any other provisions- IBC	NA	Vikram Hegde	case type wrong	09/09/2020
247	0710102/03191/2020	SHRI SOURABHAGGARWAL SOLE PROPRIETOR M/S. S S ENTERPRISES Vs. SHR I BALAJI INFRADEVELOPERS PRIVATE LIMITED	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/2126(ND)2019	Mohit Singhal	CASE TYPE WRONG	09/09/2020
248	0710102/02618/2020	THE CASA ROYALE ALLOTTEES WELFARE ASSOCIATION Vs. NISU S FINANCE AND INVESTMENT MANAGERS LLP	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1348(ND)2019	URFEE HAIDER	Pg-40-43 ,49,68-70,71 not clear	09/09/2020
249	0710102/03083/2020	BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - INTERIM RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions- IBC	C.P. (IB)/192(PB)2019	NA	EVERY 2 PAGE BLANK	09/09/2020
250	0710102/03069/2020	SUPERLATIVE INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions- IBC	NA	NA	EVERY PAGE BLANK	09/09/2020
251	0710102/02736/2020	CANBANK FACTORS LIMITED Vs. CANBANK FACTORS LTD	Company Appeal	Section 42 - Submitted by Government Body	NA	VIJAY KUMAR	Wrong Document(Affidavit filed) and main case not linked	09/09/2020

252	0710102/08672/2020	Haryana Carbon Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Sec 252 (1) - By Government Body	Appeal no. 242/2020	SAMAKSH GOYAL	Application not linked with main case no./Index not signed/True copy sign missing/e-stamp missing	09/09/2020
253	710102076952020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/17(ND)2019	upasana chandrashekaran	worng main case number in file and affidavit,pg-52-54,57 not clear,volume break after 200 pages	
254	710102064042020	Mrs Sarika Somvanshi and Ors. Vs. R S Stone Pvt Ltd	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1788(PB)2018	Jatin S Sethi	sign missed on application,pg-130,139 black,pg-131-133,203-210,432-434,461,465A,556,557,811not clear,pg-355 font small,pg-473,474,478,479,480,481,482,486,487-491,807 translate	

255	0710102/06621/2020	INDIAN OVERSEAS BANK Vs. PIXION MEDIA PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/438(PB)2018		e-stamp paper not notarized Pg-288,289, need to break volume mention volume index volume not mentioned in pdf	refile
256	0710102/07816/2020	Kiran Chopra Vs Arvind Chopra	Company Application(Companies Act)	Rule 32	CP/64(PB)2019	VARUN KATHURIA	Pg-71 72 73 74 75 76 NOT CLEAR	08/11/2020
257	0710102/08614/2020	IDBI Bank Limited Vs Amzen Transportation Industries Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/3(ND)2020	Harshit Khare	wrong filing rejoinder file as a application	09/07/2020
258	0710102/03519/2020	Shane Haryana Finlease Limited Vs Registrar of Companies Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		ZZ	NCLT Form 12 Missed	21/03/2020
259	710102081952020	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED	Company Application	Application under any other provisions	CP/25(ND)2020	Pratishtha	True Copy Sign missed	
260	0710102/08554/2020	CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED Vs GOLF VIEW HOMES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		sandeep phogat 9873687595	page:95-97, 98, 105, 108, 111, 135-139, page not clear (typed copy)	
261	0710102/08714/2020	ARUN ANAND Vs. HARIKRISHAN SHARMA	Interlocutory Application(IBC)	APPLICATION UNDER PROVISION IBC	(IB)/55(ND)2018	Rohit Naagpal	ALL PAGES ARE BLURE	
262	0710000080072020	Hem Singh Bharana Vs.	CAVEAT				Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	17/08/2020

263	0710000080602020	Trinity Cleantech Private Limited	CAVEAT				Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	19/08/2020
264	710000084682020	Green Channel publications (India) Pvt ltd					Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	09/02/2020
265	0710102/08777/2020	SHOBHIT ESTATES PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (1)		RANJAN KUMAR JHA	in Index Pagination Not Done & True Copy Signature Missing In Annexures & Page No 46 To 80& Page 87 To 97 Hindi Pages Translate Copy Missing & Page No 98 Not Clear & Income Tax Service Missing	09/12/2020
266	710102080052020	Amit Anil Goenka Vs. M/s. Earthcon Infracon Private Ltd.	Company Petition IB	Rule 11 of NCLT, 2016	IB-1601/ND/2019	Ankur kashyap	ONLY VAKALATNAMA, Filed WRONG CASE TYPE	refile
267	710102079782020	Mohan Aggarwal Vs. JAI PRAKASH GUPTA	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/1565(PB)2018	RAJENDRA GUPTA	CASE TYPE WRONG	refile

268	0710102/08695/2020	SVAS ARC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		RANJAN KUMAR JHA	Page Cut-11,13,14,15-21,25,28 / list of date & events / Board resoulation / Annexure every pages sign / Proof of service	09/09/2020
269	0710102/08636/2020	M/S INTER CONTINENTAL INDUSTRIES Vs M/S SHOREWALA GLOBAL INDUSTRIES PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)	IB/862/ND/2019	Gautam Singh	True copy is missing on annexures	
270	0710102/08665/2020	V.N. PROPERTIES PRIVATE LIMITED	Company Application	Sec. 230-232 - Second Motion	CAA/15/PB/2019	Sanjeev Choudhhry	Wrong Section	09/09/2020
271	0710102/08692/2020	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/1006/ND/2019	Anil Kumar	PG no. 4-11 cut	09/09/2020
272	0710102/08761/2020	Vasilis CityScapes Pvt. Ltd Vs SONI INFRATECH PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/2239/ND/2019	Aseem Talwar	Service is missing	09/11/2020
273	710102036232020	Rajaraman Balachandran Vs. Delhi Baroda Road Carriers Private Limited	Company Petition IB	Application under any other provisions- IBC	COMPANY PETITION (IB) NO. 1665/(PB)/2018	Shweta Dubey	CASE TYPE IS WRONG,prayer missed,supporting affidavit missed,proof of service	
274	0710102/07728/2020	Oswal exports pvt ltd Vs roc	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		aaryan sharma	Translate Page-161,164	08/07/2020

275	0710102/08767/2020	R.S. Ajit Singh and Company (Automotives) Pvt. Ltd. Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1499(PB)2019	na	True Copy Signature Missing in Annexures & Page NO 65,66,67,68,69	12/09/2020
276	0710102/01885/2020	RAJEEV LOCHAN Vs.	Company Application	Sec. 12A	C.P. (IB)/2166(ND)2019	981803467	CASE TYPE WRONG	11.09.2020
277	0710102/08854/2020	UMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	Interlocutory Application(IBC)	SECTION -9	C.P. (IB)/310(ND)2019	NIRAJ YADAV	PAGE -17 NOT CLEAR AND WRONG SECTION	15-09-2020
278	0710102/06531/2020	Olympia Electronics Private Limited Vs	Company Petition IB (IBC)	IBC Section 59		Soma Samantarai	uncompleted document , final report, 2 year balance sheet , ibbi report, master data , challance, BR, Special BR etc document missing (contact to registry 24361890)	
279	0710102/08720/2020	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions	Appeal/187(ND)2020	Depaish Tangoriya	7-9 not clear page	refile
280	0710102/08837/2020	Proprietor Of Seemro Cargo Movers Vs TRIUMPH REALITY PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		upasana chandrashekaran	claim amount less than 1 crore	14/09/2020
281	0710102/08364/2020	Rapipay Fintech Holding Private Limited Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		KARAN MALHOTRA	Missing-311 / Delay Application	31/08/2020
282	0710102/08884/2020	FARHEEN ARSHAD Vs. M/S OVERSEAS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		SANJEEV KATARIA	Page cut-34 /Wrong section choose	16/09/2020

283	0710102061192020/1	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		document not upload	
284	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER v/s M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		document not upload	
285	07101021734320197	MCCORMICK SUPPORT SERVICES PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/10(ND)2020		DOCUMENT NOT UPLOAD	
286	0710102/08914/2020	SREI EQUIPMENT FINANCE LIMITED Vs WIANXX IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			Advance Service Missing-60	16/09/2020
287	0710102/08930/2020	SSMP INDUSTRIES LIMITED Vs. SSMP INDUSTRIES LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/495(ND)2017	H P BHARDWAJ	PAGE NO 7 ,12 NOT CLEAR	17-09-2020
288	0710102/08622/2020	IL&FS FINANCIAL SERVICES LTD Vs MR. AMIT MITTAL	Company Petition IB (IBC)	Section 95(1)		asa legal	proof of service missed	
289	0710102/08814/2020	Sunil Parmanand Kewalramani Vs REG. Medilux Laboratories Private Limited	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		purti marwaha gupta	case type wrong in Company act	
290	0710102/06277/2020	Cowgill Holloway Support (India) Pvt Ltd. Vs	Company Petition (Companies Act)	Sec. 59		ASHISH SINGH LIQUIDATOR	Page no 96 and 135 Missed CASE TYPE WRONG YOUR MATTER IS IB BUT YOU CHOOSE COMPANY ACT	
291	0710102/08944/2020 Fresh	A.V. COMPUTERS PRIVATE LIMITED Vs	Company Petition (Companies Act)	Rule 11 of NCLT		ISWAR MOHAPATRA	Wrong Case Type	17/09/2020

292	710102088932020	Nandita Sharma		CAVEAT			Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	16/09/2020
293	710102088912020	Nandita Sharma		CAVEAT			Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	16/09/2020
294	710102088892020	Nandita Sharma		CAVEAT			Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	16/09/2020
295	710102088872020	Nandita Sharma		CAVEAT			Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	16/09/2020
296	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018				document not upload	09/04/2020
297	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018				document not upload	09/10/2020

298	0710102085472020/1	SUNIL KUMAR JAIN Vs. SANDEEP SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/3774(ND)2020				document not upload	09/12/2020
299	0710102/08969/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/ 20	Prabhu	Index missed /Merge into one PDF / Wrong Pagination /Not Proper filing	17/09/2020
300	0710102/08968/2020	SMS PARYAVARAN LIMITED Vs ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1935/PB/2019	Sajeve Bhushan Deora	Proof of service	17/09/2020
301	0710102/08902/2020	Patents Talgo S.L. Vs Skylark Warehousing Soluitions P. LTd		IBC Under Sec 9		amit kapur	pages not clear-51,118, true copy missed on every page, signature missed on few pages & proof of service missing	
302	0710102/08906/2020	Loyal Scaffolding Pvt. Ltd. Vs M/s C.K Infrastructures Ltd.	Restoration Application (Companies Act)	Rule16(d),NCLT Rules,2016	IB-1389-2019	Amarjit Singh	SECTION CHOOSE WRONG	
303	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			document not upload	25/06/2020
304	0710102009632020/1	SHASHI BHUSHAN PRASAD vs PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/684(ND)2020	Application under any other provisions- IBC			document not upload	16/09/2020

305	0710200000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			document not upload	16/09/2020
306	0710102002052020/4	WORXPACE PVT LTD Vs M/S IREO FIVERIVER PVT LTD	COMPANY APPLICATION(IBC)/ 253(ND)2020	Sec 60(5)			document not upload	18/09/2020
307	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND)2020	IBC Under Sec 9			document not upload	18/09/2020
308	0710102023082020/8	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANI ES ACT)/206(ND)2020	Sec 252 (1)			document not upload	18/09/2020
309	0710102068392020/4	HEMANT KHANDELWAL Vs NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	Sec. 241(1)			document not upload	18/09/2020
310	0710102075402020/1	GURNEET SINGH SETHI Vs COMMITTEE OF CREDITORS OF K.D.K ENTERPRISES PVT LTD THROUGH INDIAN BANK	INTERLOCUTORY APPLICATION (I.B.C)/3092(PB)202 0	Sec 60(5)			document not upload	18/09/2020
311	0710102077152020/4	MS. MANDIRA KOIRALA vs SON/ MANDHIRA PRIJV ATE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(PB)2020	Sec. 241(1			document not upload	18/09/2020
312	0710120012082018/39	SHINOJ KOSHY Vs M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(PB)2018	IBC under Sec 7			document not upload	18/09/2020

313	0710200000062017/12	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			document not upload	18/09/2020
314	0710102/09010/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/706(PB)2018		PG-13,14,TRUE COPY MISSED AND PROOF OF SERVICE MISSED	19/09/2020
315	0710102/08999/2020	padia timber company pvt ltd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	IB)/559(PB)2017	PANKAJ BHAGAT	Page 41 not clear	18/09/2020
316	0710102/09001/2020	Nitin gupta Vs SK Bhatt	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/742(ND)2018	KARAN GANDHI	Wrong Main Case no mentioned in Application	18/09/2020
317	0710102/08997/2020	padia timber company pvt ltd Vs bank of baroda	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/559(PB)2017	Pankaj Bhagat	Wrong File Application and progress Report page no 41 not clear	18/09/2020
318	0710102/09036/2020	Income Tax Officer Ward 16(1) Vs M B JEWELLERS PRIVATE LIMITED	Company Application(Companies Act)	Sec 252 (1) - By Government Body	CA/928/252/ND/2019	Lakshmi Gurung	Case Type Wrong	20/09/2020
319	0710102/09002/2020	NAMITA CHOUDHWRY Vs ALCHEMIST INFRA REALTY LIMITED	Company Appeal(Companies Act)	Section 420		NIL	MAIN CASE NUMBER WRONG	18/09/2020
320	0710102/02775/2020	BRISK COMMUNICATIONS Vs LEMON ELECTRONICS LIMITED	Company Petition IB (IBC)	IBC under Sec 7		rajb 7 associates	form 1 part 3 not fill, form 2 missed, and court not received	02/03/2020
321	0710102/02887/2020	ICICI Bank Limited Vs Avantha Holdings Limited	Company Petition IB (IBC)	IBC under Sec 7		sng & partners	page:236-244 missed	04/03/2020

322	0710102/02908/2020	SANJAY SINGHAL PROP. UNIQUE CONCEPTS Vs Amrapali Leisure Valley Private limited	Company Petition IB (IBC)	IBC Under Sec 9		prashant bhushan	page:84, 86, 93-95, 98, 108, 116, 126, 134-135, 138, 139, 142-144, 147-148, 164, not clear and page 150-158 missed (demand notice)	05/03/2020
323	0710102/03014/2020	Burlington Finance Limited Vs Vipul Limited	Company Petition IB (IBC)	IBC under Sec 7		shailender kishore singh	payment not received , index page numbering missed, irp form 2 missed, and proof of service missed	07/03/2020
324	0710102/03237/2020	Sprit Infrapower & Multiventures Pvt. Ltd. Vs ICICI Bank UK PLC	Company Petition IB (IBC)	Sec 30		singh & singh law firm LLP	case type wrong (companies Act)	13/03/2020
325	0710102/03265/2020	turtle books pvt ltd Vs aditya birla finance ltd	Company Petition IB (IBC)	Application under any other provisions- IBC		siddharth tandon	wrong section	13/03/2020
326	0710102/08982/2020	ONESOURCE INDIA PRIVATE LIMITED Vs	Company Petition IB (IBC)	IBC Section 59		girish singhania	jurisdiction gurugram	18/09/2020
327	0710102006892019/5	PLUG ENERGIA PRIVATE LIMITED VS ROC		Sec 252 (3)			document not upload	16/09/2020

328	0710102007012019/9	DOLPHIN INVESTMENT MANAGEMENT PVT LTD VS ANANT SOURCING MANAGEMENT PVT. LTD.		Sec. 230-232 - Second Motion			document not upload	27/07/2020
329	0710102014892020/2	PRECISE LABORATORIES PRIVATE LIMITED VS ET TU		Sec. 230-232, Sec 234			document not upload	19/03/2020
330	0710102022452020/2	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			document not upload	07/10/2020
331	0710102022452020/5	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			document not upload	19/08/2020
332	0710102026152020/4	HIND POCKET BOOKS PRIVATE LIMITED		Sec. 230-232 - Second Motion			document not upload	07/10/2020

333	0710200418032018/1	M/S ONYXE INFRASTRUCTURE PVT LTD Vs. REGISTRAR OF COMPANIES		252			document not upload	18/06/2020
334	0710102165942019/6	AADHUNIK INFRA PROJECS PVT LDT Vs. AADHUNIK INFRA PROJECS PVT LDT		SECOND MOTION 230-232			document not upload	27/06/2020
335	0710102/09046/2020	Aman deep Saxena Vs tusliani construction and developers pvt ltd	Company Petition IB (IBC)	IBC under Sec 7	centrik ligalistic llp 9811421253		page:139. 140 not clear and petitioner is single home buyer	18/09/2020
336	0710102/07642/2020	Sondhi Travels Vs Naveen Tours Private Limited	Company Petition IB (IBC)	IBC Under Sec 9	RAKESH WADHWA		default amount less than 1 crore	05/08/2020
337	0710102/08206/2020	Seasky Pvt Ltd Vs KLB Komaki Pvt Ltd	Company Petition IB (IBC)	IBC Under Sec 9	ROHIT BANSAL		default amount less than 1 crore	23/07/2020
338	0710102/03022/2020	DR. B.M ABROL AND DR. SUNITA ABROL Vs UNIVERSAL BUILDWELL PVT. LTD.	Company Petition IB (IBC)	Sec 60(5)	prerna arora 9910800018		Pg-46,52,56 in hindi Pg-105 not clear section not mention in soft copy	03/07/2020
339	0710102/08488/2020	JNC Greenwoods Social Welfare Society Vs District Magistrate Ghaziabad	Company Petition IB (IBC)	Rule 87 A of the Companies (Transfer of Pending Proceedings) Rules, 2016	Rahul Kumar, Advocate, C-136, Basement, Defence Colony, New Delhi 110024 Mobile: +919899909287		case type wrong (file is application)	09/02/2020
340	0710102/08934/2020	Tusharr Vs Mawkin	Company Petition IB (IBC)	Regulation 10(1) & (2), Liquidation process Regulation, 2016	padora low company 9999195702		wrong case type, section wrong , affidavit missed, court fee missed, court fee not paid	17/09/2020
341	0710102/08730/2020	Cachar Paper Project Workers, Union Vs M/S HINDUSTAN PAPPER CORPORATION LTD	Intervention Petition (IBC)	Sec 60(5)	Siddharth Seem 9999019270;		case type wrong file is IA	09/10/2020

342	710000090422020	M/s Saya Cementation Limited VS M/s Alisha Infratech Private Limited	CAVEAT				Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	
343	710102028442020	SATPAL CHAWLA Vs. MCF FINLEASE PRIVATE LIMITED	Company Petition	Sec 241 (2)	C.P.-26/2019	Ritesh Singh	Wrong case type and Wrong section,payment of Rs1000	
344	710102029752020	sdsd Vs. dfdf	Company Appeal	Sec. 140(5)			wrong case type,document not properly upload	
345	710102031762020	VIPIN MALIK v/s C. M. Y. K. PRINTECH LIMITED	Company Petition	Cavet Application		AKANKSHA KAUL	Wrong section	
346	710102032722020	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. Registrar of Companies	Company Petition	Sec 252 (3)		Sheetal	Wrong case type	
347	710102033552020	DPS Management Consultants Pvt Ltd Vs. ROC Gov of India	Company Petition	Application under any other provisions		vanadana sharma	Wrong section	
348	710102033712020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI	Company Appeal	Sec 252 (1) - By Government Body		SAMAKSH GOYAL	Wrong section	
349	710102033902020	UJJAWAL GARMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (1) - By Government Body		SANJEEV CHOUDHARY	wrong case type,wrong sectiion	
350	710102034542020	ASHUTOSH STEEL PRIVATE LIMITED Vs. ROYAL PRESSING PRIVATE LIMITED	Company Petition	Application under any other provisions		SHANKARI MISHRA	wrong section	
351	710102034162020	UJJAWAL GARMENTS PRIVATE LIMITED	Company Petition	Sec 252 (3)		SANJEEV CHOUDHARY	Wrong case type	

352	0710102106902019/13	UCO BANK Vs. SASI POWER PVT. LTD.	COMPANY PETITION IB (IBC)/1790(ND)2019	IBC under Sec 7			document not upload	22/09/2020
353	0710102084902020/1	APPLAUSE PACKAGING PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/470(ND)2020	Rule 11 of NCLT			document not upload	23/09/2020
354	0710102/08958/2020	Pravin R Navandar- IRP (Interim Resolution Professional)) Vs	Interlocutory Application (I.B.C	Application under any other provisions- IBC			INDEX MISSED PAGE NUMBERING MISSED & UPLOAD IN ONE PDF	27/02/2020
355	0710102/09158/2020	Religare Finvest Limited Vs Parsvnath Developers Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/959(ND)2020	Prashant Tripathi	affidavit missed e-stamp missed	23/09/2020
356	0710102/09176/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (I.B.) No.of 20	SE PRABHU	Company formet Missing / index Page numbering wrong formet /Blur page-14 to 17, /Proof of service/ etc	23/09/2020
357	0710102/09198/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Sec. 213	CP/434(ND)2018	AMIT PRABHAT DESHPANDE	Wrong Section	24/09/2020
358	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/4092()2020	Sec 60(5)			document not upload	22/09/2020

359	0710102074452020/2	M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. Vs. M/S ASIAN HOTELS NORTH LTD.	COMPANY PETITION IB (IBC)/885(ND)2020	IBC Under Sec 9,Rule 11 of NCLT, 2016			document not upload	25/09/2020
360	0710200702692018/34	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD	COMPANY PETITION IB (IBC)/418(ND)2018	IBC Under Sec 9			document not upload	25/09/2020
361	0710102066772020/2	KASHI VISWANATHAN SIVARAMAN Vs. G.S. BUILDWELL PVT. LTD. & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2723(ND)2020	Sec 60(5)			document not upload	24/09/2020
362	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions			document not upload	24/09/2020
363	0710102085162020/1	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4093()2020	Application under any other provisions- IBC			document not upload	24/09/2020
364	0710102067232020/1	MAHESH BANSAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2020	Sec 12(2)			document not upload	25/09/2020
365	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020	Sec. 12A			document not upload	25/09/2020
366	07101020839420197	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			document not upload	25/09/2020

367	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			document not upload	25/09/2020
368	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/4092()2020	Sec 60(5)			document not upload	25/09/2020
369	0710102/09269/2020	DHARM DEVELOPERS AND ASSOCIATES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		Rahul Jogi	Councel Detail Missing & Signature / Pages Cut-50-72 / ROC & Income Tax Service / Annexure Every Pages Sign / Vakalatnama	
370	710102089962020	GOPAL CHAND PADIA Vs. GOPAL CHAND PADIA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/559(PB)2017	PANKAJ BHAGAT	Application and progress report both file seprately	
371	710102091012020	Mohan Lal Jain Vs. Vivek Shukla	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/1373(ND)2019	Inder Paul Singh Oberoi	pg-9-14 missed	
372	0710102/09123/2020	MOHAN LAL JAIN Vs. MOHAN LAL JAIN	Interlocutory Application(IBC)	Sec 60(5)			sign missing	

373	7100000924020 20	Bank of Baroda VS					Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	
374	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)			document not upload	
375	0710102082812020/2	AMIT GEONKA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020	Rule 11 of NCLT, 2016			document not upload	
376	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			document not upload	
377	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			document not upload	
378	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			document not upload	
379	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES	INTERLOCATORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			document not upload	

380	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/100(ND)2020	Sec. 73(4)			document not upload	
381	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020	Sec 60(5)			document not upload	
382	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2694(ND)2019	IBC Under Sec 9			document not upload	
383	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			document not upload	
384	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			document not upload	
385	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020	Rule 11 of NCLT, 2016,Section 74			document not upload	
386	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			document not upload	
387	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI	INTERLOCUTORY APPLICATION (I.B.C)/3758()2020				document not upload	

388	0710102160992019/6	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3(ND)2020				document not upload	
389	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND)2018				document not upload	
390	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/135(ND)2018				document not upload	
391	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				document not upload	
392	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				document not upload	
393	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020				document not upload	
394	0710102/07311/2020	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1270(ND)2019		Every pages signature.suporting Affidavit	29/09/2020
395	0710102/08170/2020	RELIANCE HOME FINANCE LTD. Vs. VEKAS GARG	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/281(PB)2019	Akhil Sachar	31-36,39,40 not clear page	

396	710102093152020	Kashyap Sikdar & Co	Company Application	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Sign missed in application,true copy sign and stamp missed	
397	0710102/08485/2020	INDIABULLS HOUSING FINANCE LTD Vs PRIME COMMERCIAL PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed(contact to registry)	09/02/2020
398	0710102/08445/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed page 420-421, 437-440, 581-595, 597-603 not clear	09/01/2020
399	0710102/08462/2020	Indiabulls Housing Finance Ltd. Vs Ambience Private Limited	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	page:312-319, 323, 608, 611, 694, 697- 699, 612, 613, 617, 833 not clear and proof of service missed	09/02/2020
400	0710102/08489/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	Section 95(1)		j. sagar associates	page:331-353 not clear and proof of service missed	09/02/2020
401	0710102/08467/2020	INDIABULLS HOUSING FINANCE LTD Vs R.S.G. HOUSING & FINANCE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	proof of service missed	09/02/2020

402	0710102/08474/2020	INDIABULLS HOUSING FINANCE LTD Vs AMBIENCE PROJECTS AND INFRASTRUCTURE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	page:42, 43, 44,not clear , page 307- 364 pages missed page 676-684 font small and proof of service missed	09/02/2020
403	0710102/02818/2020	Faye and Dean International Private Limited Vs Registrar of Companies of NCT of Delhi	Company Appeal(Companies Act)	Sec 252 (1)		NIRAJ BOBBY PAONAM	Registered Office Gurgaon	03/03/2020
404	0710102/09371/2020	Chirag Shah Liquidator of Hotline CPT Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/33(ND)2019		MEMO OF PARTY MISSED PG - 41,42,46, NOT CLEAR	30/09/2020
405	0710102/09354/2020	Hem singh Bharana Vs SHAILESH VERMA	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1140/PB/2018	Apoorv Agarwal	main case bench wrong stamp paper missed Pg-110,111,113,	29/09/2020
406	0710102/09339/2020	CS Satyadevi Alamuri Vs Ajukumar Baskaran	Interlocutory Application (I.B.C)	19(2)	CP/IB/1721/PB/2019	Bhavana Duhoon	Blur pages/not clear-10	29/09/2020
407	0710102/09364/2020	Oriental Bank of Commerce Vs M/s Piyush Colonisers Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. No. IB- 449(PBII2019	Umesh garg	PAGE NUMBERING MISSES TRUE COPY MISSED	30/09/2020
408	0710102035742020/2	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			Document Not Uplaod	
409	0710102068592020/7	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	19(2)			Document Not Uplaod	

410	0710102073612020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2993(PB)2020	Sec 60(5)			Document Not Uplaod	
411	0710102077112020/1	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020	Sec 60(5)			Document Not Uplaod	
412	0710102077862020/3	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB)2020	IBC under Sec 7			Document Not Uplaod	
413	0710102078792020/2	PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/114(PB)2020	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)			Document Not Uplaod	
414	0710102019142020/3	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/519(ND)2020	IBC Under Sec 9			Document Not Uplaod	
415	0710102035742020/3	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			Document Not Uplaod	
416	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			Document Not Uplaod	
417	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020	Sec 252 (3)			Document Not Uplaod	

418	0710102062862020/2	NAV RATNA ELECTONICS PVT. LTD. Vs. REGISTRAR OF COMPANIES FOR DELHI	COMPANY APPEAL(COMPANIES ACT)/264(ND)2020	Sec 252 (3)			Document Not Uplaod	
419	0710102157202019/2	DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.	COMPANY PETITION IB (IBC)/3478(ND)2019	IBC Under Sec 9			Document Not Uplaod	
420	0710200014262017/9	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	COMPANY PETITION IB (IBC)/575(ND)2017	Sec. 7(7)			Document Not Uplaod	
421	0710102/08521/2020	YOUNG EDUTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions	Appeal/388(ND)2019	SANJIV KUMAR JHA	service missing roc and income tax	
422	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/2(ND)2020	IBC under Sec 7			Document Not Uplaod	02.09.2020
423	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			Document Not Uplaod	02.09.2020
424	0710102082802020/2	DEEPAK GUPTA RP Vs. HDFC BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3520(ND)2020	Sec 60(5)			Document Not Uplaod	02.09.2020
425	0710200412652017/9	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			Document Not Uplaod	02.09.2020
426	0710102035742020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			Document Not Uplaod	02.09.2020

427	0710102016602020/3	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION(IBC)/1093()2020	19(2)			Document Not Uplaod	02.09.2020
428	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2019	Sec. 230-232, Sec 234			Document Not Uplaod	08/01/2020
429	0710102089232020/1	MR. PRADEEP LAKHANI Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	INTERLOCUTORY APPLICATION (I.B.C)/3943(ND)2020	Application under any other provisions- IBC			Document Not Uplaod	10/01/2020
430	0710102035252020/1	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/821(ND)2020	IBC Under Sec 9			Document Not Uplaod	10/02/2020
431	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED	COMPANY APPLICATION(IBC)/200(PB)2020	Application under any other provisions- IBC			Document Not Uplaod	10/02/2020
432	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/202(PB)2020	Application under any other provisions- IBC			Document Not Uplaod	10/02/2020
433	0710102067222020/1	JACHANA ESTATE PRIVATE LIMITED Vs. MASS METALS PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/333(PB)2020	Rule 11 of NCLT			Document Not Uplaod	10/03/2020

434	0710102070492020/2	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2763(ND)2020	Application under any other provisions- IBC			Document Not Uplaod	10/03/2020
435	0710102/09427/2020	GYANESHWAR SAHAI Vs.	Interlocutory Application(IBC)	APPLICATION ANY OTHER PROVISION IBC	C.P. (IB)/597(ND)2018	GAYNESHVER	PLEASE FILE IN REPORT AND PAY FEES FOR REPORT, FILE DONT IN IA. YOUR PRIMARY REPORT IS AS FILE REPORT	01/010/2020
436	0710102/09450/2020	APAVARGA TRADING COMPANY Vs. M/S DEV LANDCON PVT. LTD.	nterlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1238(ND)2019	VINAY KUMAR JAIRATH	9,11,18,42,43 IN HINDI	10/03/2020
437	0710102/09425/2020	DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED	Company Application	Rule 11 of NCLT	CP/98(ND)2020	aaryan sharma	SIGN MISSED on application	
438	0710102/09446/2020	N RATHORE BUILDCON PRIVATE LIMITED Vs THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Gursat Singh Vachher	Wrong Section Choose / Income Tax Service DCIT Cell / Wrong Scan-103	10/03/2020
439	0710102/02660/2020	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	CA/CAA/117/ND/2019	Anuradha Dutt	33 to 64 in hindi translate.	28/02/2020
440	0710102/08345/2020	VIKAS KUMAR GARG Vs. MAHESH TANEJA	Interlocutory Application(IBC)	Sec 60(5)		RAKESH KUMAR	true copy missing	online payment
441	0710102005032019/27	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613(ND)2019	IBC under Sec 7			Document Not Uplaod	

442	0710102005032019/28	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613(ND)2019	IBC under Sec 7			Document Not Uplaod	
443	0710102006262020/2	MR. ANIL GARG &OTHERS Vs. M/S AADHAR STUMBH TOWNSHIP PRIVATE LIMITED & OTHERS	COMPANY PETITION (COMPANIES ACT)/23(PB)2020	Sec. 241(1)			Document Not Uplaod	
444	0710102079582019/3	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019	Sec 252 (3)			Document Not Uplaod	
445	0710102080642020/1	ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD	INTERLOCUTORY APPLICATION (I.B.C)/3413(PB)2020	Application under any other provisions- IBC			Document Not Uplaod	
446	0710102061222020/2	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			Document Not Uplaod	
447	0710102066122020/5	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	Sec 60(5)			Document Not Uplaod	
448	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3168(PB)2020	Sec 60(5)			Document Not Uplaod	
449	0710102082462020/1	SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3478()2020	Sec 60(5)			Document Not Uplaod	06/10/2020

450	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4068()2020	Sec 60(5)			Document Not Uplaod	06/10/2020
451	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4141()2020	Sec 60(5)			Document Not Uplaod	06/10/2020
452	0710102417442018/7	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND)2018	Application under any other provisions			Document Not Uplaod	06/10/2020
453	0710102421442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S AVAIL FINANCIAL SERVICES	COMPANY PETITION (COMPANIES ACT)/135(ND)2018	Application under any other provisions			Document Not Uplaod	06/10/2020
454	0710200431502018/9	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022(ND)2018	IBC under Sec 7			Document Not Uplaod	15/09/2020
455	0710100409592017/26	ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED Vs. NIIL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/560(PB)2017	IBC under Sec 7			Document Not Uplaod	06/10/2020
456	0710102034702020/1	ZOOM COMMUNICATIONS LIMITED Vs. PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2245(ND)2020	Application under any other provisions- IBC			Document Not Uplaod	06/10/2020
457	0710102061222020/4	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			Document Not Uplaod	06/10/2020

458	0710102070542020/1	NISHA MALPANI Vs. FLORENCE RESIDENTS WELFARE SOCIETY	INTERLOCUTORY APPLICATION (I.B.C)/2795(PB)2020	Sec 60(5)			Document Not Uplaod	06/10/2020
459	0710102/09520/2020	Capri Global Capital Limited Vs ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar	Pg-37 to 49 cut & not clear/supporting affidevit missed	10/06/2020
460	710000094692020	Amazon.com NV Investment Holdings LLC VS Future Corporate Resources Pvt. Ltd.,Akar Estate Pvt. Ltd.,Vivek Biyani,Future Retail Limited ,Future Coupons Limited,Kishore Biyani,Ashni Kishore Biyani,Anil Biyani,Lakshminarayan Biyani,Rakesh Biyani,Sunil Biyani,Vijay Biyani ,Gopikishan Biyani					Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	10/04/2020
461	0710102/09145/2020	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BAR	Interlocutory Application(IBC)	Sec 60(5)			25,88 not clear 28 translate page	
462	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3168(PB)2020	Sec 60(5)			Document Not Uplaod	06/10/2020
463	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4141()2020	Sec 60(5)			Document Not Uplaod	06/10/2020
464	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4068()2020	Sec 60(5)			Document Not Uplaod	06/10/2020

465	0710102/02670/2020	DEVENDRA SINGH & ORS. Vs M/S KV DEVELOPERS PRIVATE LIMITED		IBC under Sec 7		Somya Singh	volume wise index not upload pages cut and not clear, 4791-4802,4809,4813,4874,4910-4918,4925-4936 after 4992and 4994 page numbering not mention on one page,5054-5060,5114,5121-5122, not clear 5072,5079 page cut 5247 repeated, page no - 5255,5256,5300-5304,5308,not clear 5345 page cut 5413,5423, 5503,5530,5546-5549,5532, not clear 5417 5556,5578,5672-5673,5677-5678,5682-5683,5685,5689-5690-5695,5735-5939 994,996,998,1005,1057,1066,1097,1104,1105,1111,1113-1121,1166,1174,1187,1190,1206,1209,1221,1230,1250-1259,1263-1275,1349,1378,1385,1446,1456-1471,1481-1493,1579,1580-1629,1669,1471,(1700 MISSING),1716,1723-1725,1734,1735,1786,1920(CUT),1924-1927,1939,1943-1944,,2037,2040,2042,2045,2047,21	
466	0710102/09499/2020	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs RATTANINDIA POWER LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1464(PB)2018	Vikram Hegde	True copy sign missed	
467	0710102/08475/2020	aadhaar group limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		deepti grover khanna	Two different petition uploaded, upload only correct petition, wrong section select	02/09/2020
468	0710102/09182/2020	Madhu bhaskar Vs BHARAT BHASKAR	Company Petition (Companies Act)	Sec 425		aaryan sharma	Brief Synopsis / List Of Date & Events / Proof Of Service / MOA / AOA / Case Type Wrong	24/09/2020

469	0710102/09567/2020	JAGAT PAL PALIWAL AND ANR Vs JASSUM PROPCON PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. NO. (IB)-1756/(PB)/2018		Unsign pages-13 to 19,21 to 35,38,39	10/07/2020
470	0710102/09555/2020	FRANCO SYSTEMS PRIVATE LIMITED Vs	Company Application(Companies Act)	Sec 252 (3) - By Government Body	NIL	Amit Kumar	wrong section choose/service missed to income tex/supporting Affidavit missed	10/07/2020
471	0710102080082020/2	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020	Sec 252 (3)			document not upload	10/06/2020
472	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005()2020	Sec 60(5)			document not upload	10/06/2020
473	0710200432722018/16	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND)2018	IBC Under Sec 9			document not upload	10/06/2020
474	0710200432722018/17	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND)2018	IBC Under Sec 9			document not upload	10/06/2020
475	0710102000472020/1	RELIANCE COMMERCIAL FINANCE LTD Vs. M/S ALISA INFRATECH PVT. LTD.	COMPANY APPLICATION(IBC)/192()2020	22(3)(b)			document not upload	10/07/2020
476	0710102065972020/1	ANIL MAHINDROO AND ANR. Vs. EARTH ICONIC INFRASTRUCTURE PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2422()2020	Sec 60(5)			document not upload	10/07/2020
477	0710102078032020/13	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Sec. 241(1)			document not upload	10/07/2020

478	0710102085142020/1	SUMAN MERCANTILE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/316(ND)2020	Sec 252 (3)			document not upload	10/07/2020
479	0710102086452019/16	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206(ND)2019	IBC under Sec 7			document not upload	10/07/2020
480	0710102086452019/17	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206(ND)2019	IBC under Sec 7			document not upload	10/07/2020
481	0710102090402020/1	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4025(ND)2020	19(2)			document not upload	10/07/2020
482	0710102090402020/2	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4025(ND)2020	19(2)			document not upload	10/07/2020
483	0710200117292019/5	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266(ND)2019	IBC under Sec 7			document not upload	10/07/2020
484	0710120012082018/45	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(PB)2018	IBC under Sec 7			document not upload	08/10/2020
485	710000096052020	Shailendra Aggarwal VS Mr Debashis Nanda					Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	10/08/2020

486	710000096042020	Pradeep Arora VS Mr Debashis Nanda					Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	10/07/2020
487	710000096032020	Piya Puri VS Mr Debashis Nanda					Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	10/07/2020
488	710000095922020	Satyadeep Bishnoi VS Mr Debashis Nanda					Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	10/07/2020
489	071010201795 2020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion			document not upload	18/09/2020
490	071010201795 2020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion			document not upload	18/09/2020
491	0710102/09610/2020	RANJIT KAUR & ORS. Vs KIM INFRASTRUCTURE AND DEVELOPERS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT, 2016	Not found	JASPAL SINGH PANNU	Main case no. Not mentioned	10/08/2020
492	071010207335 2020/1	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2422()2020	Application under any other provisions- IBC			document not upload	08/10/2020

493	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005()2020	Sec 60(5)			document not upload	08/10/2020
494	0710120007562018/10	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	IBC Under Sec 9			document not upload	08/10/2020
495	0710102/03024/2020	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (1)		RANJEET KUMAR VERMA	Page Not Clear-58, Page Missing-77-86 / Income Tax Service Wrong / Merge Into One PDF / Master Data / Page Cut-84	07/03/2020
496	0710102093792020/1	RAVINDER SINGH KATHURIA Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/4207()2020	Application under any other provisions- IBC			document not upload	08/10/2020
497	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			document not upload	08/10/2020
498	0710102/09495/2020	.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions		Mohit	,APPEAL HEADING WRONG.	
499	0710102/09588/2020	SANDEEP KUMAR BHATT Vs JAGRITI PLASTICS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/742/ND/2018	Sandeep Kr Bhatt	Blur page-6,7	10/07/2020
500	0710102/09607/2020	SP TOWNPLANNER PRIVATE LIMITED Vs VRP BUILDTECH PRIVATE LIMITED	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	Rohan Gupta	PAGE NO 7 TO 18 NOT CLEAR 11,21-25 MISSING, 26- 63 NOT CLEAR	10/08/2020

501	0710102091032019/11	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			document not upload	08/10/2020
502	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			document not upload	08/10/2020
503	0710102412382017/4	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			document not upload	08/10/2020
504	0710102/02636/2020	Maulana Textiles Private Limited Vs	Company Petition (Companies Act)	Sec 252 (3)		NIL	Page Missing-159-161	OFFLINE PAYMENT DD NOT SUBMIT
505	0710102/07299/2020	SURAJKIRAN SOLAR TECHNOLOGIES P. Ltd Vs ROC Registar of Companies New Delhi	Company Petition (Companies Act)	Sec. 441		Shashwat Bajpai	Roc Report Missed/ AoA Missed	OFFLINE PAYMENT
506	0710102027772020/3	NIDHI REKHAN Vs. M/S SAMYAK PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/784(ND)2020	IBC under Sec 7			document not upload	10/08/2020
507	0710102068082020/2	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/849(PB)2020	IBC under Sec 7,Rule 11 of NCLT, 2016			document not upload	10/08/2020
508	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9			document not upload	10/08/2020
509	0710102006922019/10	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/233(ND)2019	Sec 252 (3)			document not upload	10/09/2020

510	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			document not upload	10/09/2020
511	0710102063742020/2	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/272(ND)2020	Sec 252 (3)			document not upload	10/09/2020
512	0710102068722020/5	RITU RASTOGI Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2626(ND)2020	Sec 60(5)			document not upload	10/09/2020
513	0710102084222020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR	COMPANY PETITION IB (IBC)/937(ND)2020	Section 95(1)			document not upload	10/09/2020
514	0710102118802019/9	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA	COMPANY PETITION IB (IBC)/2218(ND)2019	IBC Under Sec 9			document not upload	10/09/2020
515	0710102169962019/7	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236(ND)2020	IBC under Sec 7			document not upload	10/09/2020
516	0710102/09637/2020	Teleopti India Pvt. Ltd. Vs Registrar of Companies	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	jurisdiction gurugram	10/08/2020
517	0710102/09639/2020	VIKAS TODKAR Vs HBN FOODS LIMITED	Intervention Petition (IBC)	Sec 60(5)		priyaranjan dubey	wrong application	25/09/2020
518	0710102/08689/2020	SANJAY GARG Vs Pankaj Mohan Gupta	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		ADV. NIKSHUBHA SETHI	main case not link Pg-8 not clear	09/09/2020
519	0710102/09703/2020	HYDERABAD RING ROAD PROJECTS PRIVATE LIMITED Vs. SHAILESH VERMA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1140(ND)2018	APOORV AGARWAL	signature missed in apllication	11-10-2020

520	0710102000042020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/109(PB)2020	Application under any other provisions- IBC			document not upload	15/06/2020
521	0710102415722018/35	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			document not upload	10/05/2020
522	0710102415722018/36	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			document not upload	10/08/2020
523	0710102004522020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/392(PB)2020	Application under any other provisions- IBC			document not upload	10/09/2020
524	0710102028842020/1	SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020	Sec 60(5)			document not upload	10/09/2020
525	0710102087182020/2	MANOHAR LAL VIJ Vs. UNION BANK OF INDIA (ERSTWHILE CORPORATION BANK)	INTERLOCUTORY APPLICATION (I.B.C)/3790(ND)2020	Sec 60(5)			document not upload	10/09/2020
526	0710102061652020/2	ALANKIT ASSOCIATES PRIVATE LIMITED Vs. SEED SUSTAINABILITY SERVICES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2020	Sub-section (l) of section 230			document not upload	10/10/2020
527	0710102080402020/2	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	CONTEMPT PETITION(COMPANIES ACT)/3(ND)2020	Sec 425			document not upload	10/10/2020

528	0710102084642020/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3711()2020	19(2)			document not upload	10/10/2020
529	0710102090312020/3	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			document not upload	10/10/2020
530	0710102090312020/4	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			document not upload	10/10/2020
531	0710102096412020/1	BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4357()2020	Application under any other provisions- IBC			document not upload	10/10/2020
532	0710102128042019/12	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			document not upload	10/10/2020
533	0710102161222019/5	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1035(ND)2019	Sec 252 (1)			document not upload	10/10/2020
534	0710102076312019/1	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED	COMPANY PETITION IB (IBC)/1125(ND)2019	IBC Under Sec 9			document not upload	10/11/2020
535	0710102086102020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/120()2020	Sec. 59			document not upload	10/11/2020

536	0710102005502019/6	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND)2019	IBC under Sec 7			document not upload	10/12/2020
537	0710102008252019/9	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD	COMPANY PETITION IB (IBC)/297(ND)2019	IBC under Sec 7			document not upload	10/12/2020
538	0710102010992019/11	ARUN KUMAR SINHA Vs. THREE C HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/432(ND)2019	IBC under Sec 7			document not upload	10/12/2020
539	0710102031232018/2	MJI TECH PVT. LTD. Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/181(PB)2018	Application under any other provisions			document not upload	10/12/2020
540	0710102068602020/1	DEEPIKA BHUGRA PRASAD Vs. KAPIL GUPTA & ANR.	INTERLOCUTORY APPLICATION (I.B.C)/3754(ND)2020	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			document not upload	10/12/2020
541	0710102075362020/2	SPYSR SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/306(ND)2020	Sec 252 (3)			document not upload	10/12/2020
542	0710102075952020/3	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			document not upload	10/12/2020
543	0710102076972020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)2020	Sec. 45 (1)			document not upload	10/12/2020

544	0710102090312020/5	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			document not upload	10/12/2020
545	0710102098902019/19	VIJAY AGGARWAL Vs. SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/112(ND)2019	Sec. 241(1)			document not upload	10/12/2020
546	0710102155722019/4	M/S SHRIJI DIAMONDS Vs. M/S BADRI SARRAF (P) LTD.	COMPANY PETITION IB (IBC)/3398(ND)2019	IBC Under Sec 9			document not upload	10/12/2020
547	0710102/03140/2020	JPL INFRATECH PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		pankaj agarwal	Income Tax Service DCIT Cell / Index Numbering Missing / Page Not Clear-42,43,55-56,71-72,93-96	03/11/2020
548	0710102/02962/2020	Narendra Kumar Arora Vs Waseem Ahmed Khan	Company Petition (Companies Act)	Sec. 241(1)		Prashant Katara	Registered Office Uttar Pradesh / Page Not Clear-67,69,71,73,76,78,79,80,83,84,134,153,154,183-186,193-200,212,218,243-244,259,301,315-333,348,362-373,397-409,419,446,450, / Volume-II Index Missing / Page Miss-374,380-388 / Master Data	03/05/2020

549	0710102/02846/2020	FIRSTCLASS INTERNATIONAL PRIVATE LIMITED AND ORS Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Gursat Singh Vachher	STK-7 Missing / Master Data	03/03/2020
550	0710102/03183/2020	ASAY FOODS AND BEVERAGES LLP Vs SUPER MILK PRODUCTS PVT. LTD.	Company Petition (Companies Act)	Sec. 213		AASTHA SAXENA	Page Not Clear-54,59,83,86,87,89-92,120,121,138,176,177,179,	03/12/2020
551	0710102/09509/2020	William Flint Vs IPROF Learning Solutions India Pvt. Ltd.	Company Petition (Companies Act)	Sec. 58(3)		DESAI AND DIWANJI	Unsign Page-35,87-251 / Page Not Clear-86 / Merge Into One PDF	10/05/2020
552	0710102/09767/2020	Brahm Datt Verma Vs Four Coins Global India Private Limited	Interlocutory Application(IBC)	19(2)	C.P. (IB)/741(ND)2019	9811443244	Sign is missing on index	13/10/2020
553	0710102081322020/1	RAJAT MITRA Vs. PERFACT COLOR DIGITAL PRINTS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3419()2020	Sec 12(2)			document not upload	13/10/2020
554	0710102087802020/1	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2020	IBC Under Sec 9			document not upload	13/10/2020
555	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019	Rule 11 of NCLT			document not upload	09/12/2020
556	07101021577020 19/8	MR. SURESH KUMAR GOYAL Vs. FLYWHEEL LOGISTICS SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/644(ND)2019	Sec 60(5)			document not upload	13/10/2020
557	0710102406262018/11	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			document not upload	13/10/2020

558	0710102406262018/13	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7			document not upload	13/10/2020
559	0710200418112018/11	EDELWEISS ASSET RECONSRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866(PB)2018	IBC under Sec 7			document not upload	13/10/2020
560	710000096902020	Anand Engineering Limited VS Prasad & Company (Projects Works) Limited	Caveat				document not upload	10/10/2020
561	0710102/09830/2020	MUKESH AGGARWAL Vs sanjay choudhary	Company Application(Companies Act)	Application under any other provisions- IBC	CP/41/ND/2015	SUSHANT KUMAR	Application every pages sign/4 to 36,98 to 175/Blur page-174,175/89	14/10/2020
562	0710102/09829/2020	ABHIPRA STEELTECH PVT LTD Vs SAFE TOWERS PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		pankaj yadav	page:70-89, 102-105 not clear & payment not received	14/10/2020
563	0710102/09515/2020	AMAZING INDIA T.V PRIVATE LIMITED Vs M/S Amazing India TV Pvt. Ltd.	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Rajiv Malik	case type wrong	10/05/2020
564	0710102/09864/2020	Moods Hospitality Private Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/189/PB/2018	Akhil goel	sign mis-16 to 25	15/10/2020
565	0710102/09854/2020	Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/378(PB)2017	Nil	File not properly uploaded	15/10/2020
566	0710102/09873/2020	Big Vacations Private Limited Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		AVTAAR SINGH	Wrong Section	15/10/2020

567	0710102035732020/1	YOGESH NAYAK Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/2199(ND)2020	Sec 60(2)			document not upload	13/10/2020
568	0710102169962019/8	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236(ND)2020	IBC under Sec 7			document not upload	13/10/2020
569	0710102410822018/16	BANK OF BARODA Vs. BRYS INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/892(PB)2018	IBC under Sec 7			document not upload	13/10/2020
570	0710102424522018/27	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB)2018	IBC under Sec 7			document not upload	13/10/2020
571	0710120004512018/18	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			document not upload	13/10/2020
572	0710102073632019/27	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			document not upload	14/10/2020
573	0710102086152020/1	NUTRIONEX MANUFACTURERS LIMITED Vs. STATE BANK OF INDIA AND ORS	INTERLOCUTORY APPLICATION (I.B.C)/4041(ND)2020	Sec 60(5)			document not upload	14/10/2020
574	0710102168932019/1	AKHIL GOEL Vs.	INTERLOCATORY APPLICATION (IBC)/2875(PB)2019	Application under any other provisions- IBC			document not upload	14/10/2020
575	0710120001492018/11	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9			document not upload	14/10/2020

576	0710102/06301/2020	ELLIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition IB (IBC)	IBC Section 59			document not upload	05/06/2020
577	0710102/09950/2020	Rajesh Kumar Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1411/ND/2019	Rajesh Kumar Gupta	Small font-9	16/Oct/20
578	0710102/09914/2020	VISHAL SETHI Vs COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/1108(ND)2019	Shashwat Parihar	No Index/No Pagination/no true copy sign/Pg-9 to 12 not clear,CASE TYPE WRONG	
579	0710102/09880/2020	ANIL KOHLI Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/144/PB/2017	ABHISHEK Anand	Blur page-104	15/Oct/20
580	0710102/09882/2020	Harvinder Kumar Jatana Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/904/PB/2018	KOMAL ABROL	Memo of party/supporting Affidavait	15/Oct/20
581	0710102/09902/2020	Niil Infrastructure pvt. ltd. Vs Alchemist assets	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	CP/IB/560/PB/2018	Anurag Bhatt	Blur page-12 & wrong scan/Proof of service	15/Oct/20
582	0710102/02686/2020	ICICI BANK LTD. Vs. AVANTHA HOLDING LIMITED	Company Petition IB	IBC under Sec 7	NA	SNG PARTNER	uncompleted document only form 1 upload	19/Oct/20
583	0710102/09264/2020	RATANAPRAVA INDUSTRIES PRIVATE LIMITED Vs. 4TH FLOOR IFCI TOWER 61 NEHRU PLACE	Company Appeal	Sec 252 (1)	NA	Achal Gupta	Income Tax Service DCIT Cell / STK-7 Company list missing / Pages Missing-111-114 / After-119 Wrong Arrange Pgs / Annexure Every Pages Sign	19/Oct/20
584	0710102/08103/2020	SHEFALI SINGH Vs. UNITECH LIMITED	Company Petition	Sec. 73(4)			Council Detail Missed in Index	19/Oct/20

585	0710102/09960/2020	UCO BANK Vs SHREE SHYAM PULP AND BOARD MILLS LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/386/PB/2018	Rohit sehgal	Every pages sign mis-1 to 14/Blur Page-56,60,63,67,70	17/Oct/20
586	0710102/09969/2020	DENA BANK Vs RATHI SUPER STEEL LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1446/PB/2018		Blur Page-29 to 39	17/Oct/20
587	0710102/09949/2020	GYANESHWAR SAHAI Vs. GYANESHWAR SAHAI	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/597(ND)2018	Gyaneshwar Sahai	Index missing/documents not proper uploaded	17/Oct/2020
588	0710102/09985/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/132/PB/2017	NIPUN GAUTAM	Small font-73,74	19/Oct/20
589	0710102/09989/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/597/PB/2017	NIPUN GAUTAM	Blur Page-21 to 29,33 to 38	19/Oct/20
590	0710102/09986/2020	Ranjan Khanna Vs	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/2354/ND/2019	Pushkar Taimni	Blur page-20/Merge into one pdf	19/Oct/20
591	0710102094212019/9	ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. Vs. MANOJ GARG	COMPANY APPLICATION(IBC)/ 1161(PB)2019	Sec 60(5)			document not upload	22/09/2020
592	0710102075842020/1	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/349(ND)2020	Sec 252 (1)			document not upload	14/10/2020
593	0710102000722018/10	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/361(PB)2018	Application under any other provisions			document not upload	15/10/2020
594	0710102003762019/11	GREEN EDGE BUILDTECH LLP Vs. AADHAAR SHRI INFRATECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/179(ND)2019	IBC Under Sec 9			document not upload	15/10/2020
595	0710102007762020/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	COMPANY APPLICATION(IBC)/ 564(PB)2020	Application under any other provisions- IBC			document not upload	15/10/2020

596	0710102015782020/2	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PVT LTD	COMPANY APPLICATION(IBC)/1117(PB)2020	Sec 60(5)			document not upload	15/10/2020
597	0710102061132020/2	KAILASH NATH BHANDARI Vs. ALCOBEX METALS LIMITED	COMPANY PETITION IB (IBC)/874(PB)2020	IBC under Sec 7			document not upload	15/10/2020
598	0710102066122020/6	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	Sec 60(5)			document not upload	15/10/2020
599	0710102068082020/3	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/849(PB)2020	IBC under Sec 7,Rule 11 of NCLT, 2016			document not upload	15/10/2020
600	0710102081932020/1	ALCATEL-LUCENT INDIA LIMITED Vs. REGISTRAR OF COMPANIES NCT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/7(ND)2020	Sec. 230-232, Sec 234			document not upload	15/10/2020
601	0710102090162020/1	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4038(ND)2020	Sec 60(5)			document not upload	15/10/2020
602	0710102094632020/1	RANJAN CHAKRABORTI Vs. AJAY KUMAR BISHNOI	INTERLOCUTORY APPLICATION (I.B.C)/4280()2020	Sec 60(5)			document not upload	15/10/2020
603	0710102096132020/1	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2020	Application under any other provisions- IBC			document not upload	15/10/2020

604	0710120007932018/2	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			document not upload	15/10/2020
605	0710120008412018/12	M/S. PANIPAT TEXO FABS PVT. LTD. Vs. M/S. EXCLUSIVE OVERSEAS PVT. LTD.	COMPANY PETITION IB (IBC)/1106(ND)2018	IBC Under Sec 9			document not upload	15/10/2020
606	0710200000062017/14	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			document not upload	15/10/2020
607	0710200409692018/4	M/S. INOX LEISURE LTD. Vs. M/S. A TO Z BARTER PVT. LTD.	COMPANY PETITION IB (IBC)/643(ND)2018	IBC Under Sec 9			document not upload	15/10/2020
608	0710200411282018/14	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9			document not upload	15/10/2020
609	0710200411282018/15	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9			document not upload	15/10/2020
610	0710200411282018/16	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9			document not upload	15/10/2020
611	0710200411862017/7	M/S NOBLE COOPERATIVE BANK LTD. Vs. M/S SHIVKALA DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/525(ND)2017	IBC under Sec 7			document not upload	15/10/2020
612	0710200412652017/12	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			document not upload	15/10/2020
613	0710200412802017/8	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9			document not upload	15/10/2020

614	0710200423482018/31	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.	COMPANY PETITION IB (IBC)/334(ND)2018	IBC under Sec 7			document not upload	15/10/2020
615	0710102006922019/11	SEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/233(ND)2019	Sec 252 (3)			document not upload	16/10/2020
616	0710102015722020/1	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/153()2020	Application under any other provisions			document not upload	16/10/2020
617	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2975()2020	Sec 52 (5)			document not upload	16/10/2020
618	0710102073632019/31	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			document not upload	16/10/2020
619	0710102082802019/6	VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/1108(ND)2019	IBC Under Sec 9			document not upload	16/10/2020
620	0710102082872020/1	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED	COMPANY PETITION IB (IBC)/965(PB)2020	IBC under Sec 7			document not upload	16/10/2020
621	0710120007932018/3	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			document not upload	16/10/2020
622	0710102/09963/2020	Girish Kumar Sahni Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1499(PB)2019	Girish Kumar Sahni IRP	Page no 44-45 not clear	17/Oct/2020

623	0710102/10015/2020	Seema Buildtech Private Limited Vs REGISTRAR OF COMPANIES NEW DELHI	Company Application(Companies Act)	Sec 252 (3) - By Government Body		Prashant Gupta	section wrong	20/Oct/20
624	710000098402020	VIKAS BISHNOI VS ASHOK KUMAR GUPTA	Caveat				document not upload	
625	710000096452020	Nexgen Fluoropolymers Pvt. Ltd VS Sanjeev Jain	Caveat				document not upload	
626	0710102/09719/2020	STANFORD PARK INFRATECH PRIVATE LIMITED Vs Registrar Of Companies Delhi	Company Petition (Companies Act)	Sec 252 (3)		Nitin Grover	section wrong	10/12/2020
627	0710102/07488/2020	Santosh Kumari W/o Ram Lal Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Brief synopsis/list of dates & events missed, form 11 missed	29/07/2020
628	0710102/08302/2020	Zlato Business Solutions P ltd Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (1)		NIL	Case Type Wrong / File Not Properly Uploaded / Merge Into One PDF / Jurisdiction Haryana according to Master Data	28/08/2020
629	0710102/06591/2020	RANGBARSHI PROJECTS PVT LTD Vs VIPUL LTD	Company Petition IB (IBC)	IBC under Sec 7		PSL ADVOCATES AND SOLICITORS	page:49-51, 57, 65, 76, etc (typed copy)	24/06/2020
630	0710102/10014/2020	RKACA & Associates LLP Vs TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Karan Valecha	claim amount less than 1 crore	20/10/2020
631	0710102/09951/2020	REKHA SHARMA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/364(ND)2019		Registered Office Harayana	offline pay

632	0710102128042019/13	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			document not upload	24/09/2020
633	0710200418112018/15	EDELWEISS ASSET RECONSRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866(PB)2018	IBC under Sec 7			document not upload	16/10/2020
634	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020	Sec. 230-232 - Second Motion			document not upload	19/10/2020
635	0710102069102020/1	ZICO ENVIRONMENTAL SOLUTIONS PVT. LTD Vs. SHIKHA SINGHAL	COMPANY APPLICATION(COMPANIES ACT)/379(ND)2020	Rule 32			document not upload	20/10/2020
636	0710102077352019/15	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	COMPANY PETITION IB (IBC)/984(ND)2019	IBC Under Sec 9			document not upload	20/10/2020
637	0710102090942020/2	MANSIJ ARYA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4054(ND)2020	Application under any other provisions- IBC			document not upload	20/10/2020
638	0710102085072020/1	RAJNATH SINGH Vs. VIVEK RAHEJA	INTERLOCUTORY APPLICATION (I.B.C)/4097()2020	#NAME?			document not upload	21/10/2020
639	0710102088532020/1	ABHISHEK ANAND Vs.	INTERLOCUTORY APPLICATION (I.B.C)/3904(PB)2020	Application under any other provisions- IBC			document not upload	21/10/2020

640	0710102093662020/1	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC			document not upload	21/10/2020
641	0710102113592019/9	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			document not upload	21/10/2020
642	0710120004512018/19	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			document not upload	20/10/2020
643	0710102012202020/4	ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2020	Sec. 230-232 - Second Motion			document not upload	21/10/2020
644	0710102034682018/12	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/206(ND)2019	IBC under Sec 7			document not upload	21/10/2020
645	0710102093662020/2	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC			document not upload	21/10/2020
646	0710102/10010/2020	BETA INFRTECH P LTD Vs DEPUTY REGISTROR	Interlocutory Application (I.B.C)	Sec 60(5)	cp/117(PB)2019	TSN RAJA	CASE TYPE WRONG PLEASE SELECT COMPANY APPLICATION YOUR MAIN CASE IS COMPANY ACT	20/Oct/20

647	0710102/10047/2020	HCK INFRATECH PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI 7 HARYANA	Company Application(Companies Act)	Rule 11 of NCLT	Appeal/126(ND)2020	ANAND VARMA	sign missed in application page no 12 not clear 29-31 page numbering not clear affidavit date and supporting affidavid date miss matching	20/Oct/2020
648	0710102/10051/2020	KIRAN MALHOTRA Vs M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	21/10/2020	Prashant Jain	affidavit verification back date	21/Oct/2020
649	0710102/06629/2020	Anil Tayal Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/2380(ND)2019	Anil Tayal	Page. 49 not clear	19/June/2020
650	0710102/09464/2020	Nilesh Sharma Vs	Company Application(IBC)	Application under any other provisions- IBC		Nilesh Sharma	Main case not link and case type wrong	10/Mar/2020
651	0710102/10019/2020	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/547(PB)2018	NA	MAIN CASE NO WRONG PLEASE CORRECT ARRANEGE ,PLEASE SUBMIT YOUR DD	
652	0710102/09584/2020	SP TOWNPLANNER PRIVATE LIMITED Vs. VRP BUILDTECH PRIVATE LIMITED	C.P. (IB)/2765(ND)2019	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019	PRIYOJEET CHATTERJEE	INDEX WRONG PAGINATION MISSED PAGE NO 7 TO 13,15 - 18 NOT CLEAR	
653	710102/09216/2020	ASANSOL DURGAPUR DEVELOPMENT AUTHORITY Vs. ICICI B	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1935(PB)2019	MADHURIMA DAS	due payment other section and page number missing in index	online pay

654	0710102/10093/2020	kashyap sikdar & co Vs	Company Application(Companies Act)	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	Memo of parties/True copy sign missed	22/10/2020
655	0710102/10094/2020	kashyap sikdar & co Vs	Company Application(Companies Act)	Rule 11 of NCLT	CP/84(ND)2018	Aditi Sharma	Memo of parties/True copy sign missed	22/10/2020
656	0710102/10022/2020	Ms. Deepika Bhugra Prasad Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB-1372/ND/2018	NA	PG-27 to 40/54 to 56 not clear	20/10/2020
657	0710102/02323/2020	Baru Mal Vinod Kumar Vs Amira Pure Foods Private Limited	Company Application(IBC)	Application under any other provisions- IBC	(IB)/846(ND)2018	Anurag Bhatt	Wrong case type/proof of service	20/10/2020
658	0710102/10018/2020	RKACA and Associates LLP Vs TFM Fashion and Entertainment India Pvt. Ltd.	Company Petition IB (IBC)	IBC Under Sec 9		himesh thakur	claim amount less than 1 Cr	20/10/2020
659	0710102/10095/2020	kashyap sikdar & co Vs	Contempt Petition(Companies Act)	Rule 11 of NCLT	CP.No.427/2017	Aditi Sharma	Case Type Wrong	22/10/2020
660	0710102/10096/2020	MS. SHWETA SINGH Vs 1. Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		PAWAN SHARMA	Wrong Section / Page Cut-64	22/10/2020
661	0710102001362019/24	AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD vs JOT IMPEX PVT. LTD..		IBC Under Sec 9			document not upload	15/10/2020
662	0710102084802019/11	M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRITOR- VIJAY KUMAR GUPTA vs SAURABH (INDIA) PRIVATE LIMITED		IBC Under Sec 9			document not upload	12/10/2020

663	0710102151742019/1	YOGESH KUMAR GUPTA		Application under any other provisions- IBC			DOCUMENT NOT UPLOAD	14/10/2020
664	0710120007702018/37	STATE BANK OF INDIA vs M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7			DOCUMENT NOT UPLOAD	12/10/2020
665	0710200445342018/3	BAL PRATAP SRIKENT vs INTEGRATED CAPS PVT. LTD.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			DOCUMENT NOT UPLOAD	10/10/2020
666	0710102/02656/2020	PAISALO DIGITAL LIMITED Vs CHAHAL PARIVAHAN PRIVATE LIMITED	Company Petition IB (IBC)	Rule 11 of NCLT, 2016		harshal	SECTION WRONG	28/02/2020
667	0710102/10035/2020	BETA INFRTECH P LTD Vs NCLT	Interlocutory Application (I.B.C)	Sec 60(5)	IB-117/PB/2019	TSN RAJA	PG- 7 wrong arranged/pg-9 translation/Pg-35,36 not clear/main case no. wrongly mentioned	20/10/2020
668	0710102/10087/2020	Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/378(PB)2017	NA	NO index/NO pagination/No Affidevit/ No payment	21/10/2020
669	0710102021062020/1	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/567(ND)2020	IBC Under Sec 9			document not upload	22/10/2020

670	0710102071312020/2	R SYSTEMS INTERNATIONAL LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/53(ND)2020	Sec. 230-232 - Second Motion			document not upload	22/10/2020
671	0710102092202020/1	WASAN SHOES LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/571(ND)2020	Rule 11 of NCLT			document not upload	22/10/2020
672	0710102096132020/2	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2020	Application under any other provisions- IBC			document not upload	22/10/2020
673	0710102122702019/6	SHAGUN SHARMA Vs. M/S KARE PARTNERS GROUP INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/2253(ND)2019	IBC Under Sec 9			DOCUMENT NOT UPLOAD	22/10/2020
674	0710200714362018/15	SURINDER MANCHANDA Vs. NOSOLAR INTERNATIONAL LIMITED	MISCELLANEOUS APPLICATION(COMPANIES ACT)/1213212(ND)2018	Application under any other provisions			DOCUMENT NOT UPLOAD	22/10/2020
675	0710102/10212/2020	Care Security Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT		RAKESH WADHWA	PGAES: 26,87,92,115,116 NOT CLEAR	26/Oct/2020
676	0710102/10089/2020	RAM NIWAS GUPTA Vs	Company Application(IBC)	Application under any other provisions- IBC	(IB)/894(ND)2019	ARVIND KUMAR	Wrong case type/ true copy sign missed	21/10/2020
677	0710102/10132/2020	Supertech Limited Vs VIJAY STEEL CORPORATION	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/984(ND)2018	RISHI KAPOOR	True copy sign missed	23/10/2020
678	0710102/10133/2020	sanju kumar Vs Satyam Drugs Private Ltd	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/1177(ND)2019	NA	NO pagination	23/10/2020

679	0710102/10098/2020	SANDEEP KUMAR BHATT Vs. RAMIT RASTOG	Application under any other provisions- IBC	Interlocutory Application(IBC)			22 to 27,18,19 not clear page	online pay
680	0710102/10189/2020	M/s GSK & Associates LLP Vs Aqualite Industries Pvt. Ltd.	Company Petition (Companies Act)	Rule 11 of NCLT	COMPANY PETITION NO. (IB) 113 of 2020	Anurag Bhatt	Case Type Wrong	24/10/2020
681	0710102/09957/2020	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/834(PB)2020	SUMESH DHAWAN	Blur Page-1 to 4	online pa
682	710102073492020	MEHTA SYNTHETIC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/313(ND)2020	Sec 252 (3)			Pagination not done in index/Volume wise index miss/pages not clear/etc	17/08/2020
683	0710102084352020/3	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/459(ND)2020	Rule 11 of NCLT			document not upload	10/06/2020
684	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2975()2020	Sec 52 (5)			document not upload	16/10/2020
685	0710102090312020/7	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			document not upload	23/10/2020
686	0710102000452020/1	J V RESTAURANT PRIVATE LIMITED Vs.	COMPANY APPLICATION(IBC)/169(ND)2020	Application under any other provisions- IBC			document not upload	26/10/2020

687	0710102134622019/6	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			DOCUMENT NOT UPLOAD	26/10/2020
688	0710102033182020/1	B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/799(ND)2020	IBC Under Sec 9			document not upload	27/10/2020
689	0710102073632019/33	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			document not upload	27/10/2020
690	0710102074092019/6	BAJAJ RUBBER COMPANY PVT.LTD. Vs. CAPITAL AUTO RUBBER PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/826(ND)2019	IBC Under Sec 9			document not upload	27/10/2020
691	0710102079582019/4	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019	Sec 252 (3)			document not upload	27/10/2020
692	0710102083432020/3	PANKAJ KHETAN Vs. EMPLOYEE PROVIDENT FUND ORGANISATION	INTERLOCUTORY APPLICATION (I.B.C)/3837(ND)2020	Sec 60(5)			document not upload	27/10/2020
693	0710102084392019/8	MAGANTA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES IMMENCE E TECHNOLOGIES PVT LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(PB)2019	Sec. 230-232 - Second Motion			document not upload	27/10/2020
694	0710102087072020/3	SHRI GARUNA MANAGEMENT SERVICE PVT. LTD Vs. AMRITSAR MSW LIMITED	COMPANY PETITION IB (IBC)/940(ND)2020	IBC Under Sec 9			document not upload	27/10/2020
695	0710102091312020/1	INFRA ALLIANCE PRIVATE LIMITED Vs. M/S VIPUL LIMITED	COMPANY PETITION IB (IBC)/994(ND)2020	IBC Section 59			document not upload	27/10/2020

696	0710102098482020/1	SUNIL MALU SOLE PROPRIETOR M/S MAHESHWARI TRADERS Vs. SUBHASH KUMAR KUNDRA RP FOR M/S CLC INDUSTRIES	INTERLOCUTORY APPLICATION (I.B.C)/4682()2020	Sec 60(5)			document not upload	27/10/2020
697	0710102099832020/1	MD ZUNAID Vs. DEVIKA BUILDERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4554()2020	Sec 60(5)			document not upload	27/10/2020
698	0710120007932018/4	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			DOCUMENT NOT UPLOAD	27/10/2020
699	0710200417362018/31	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	COMPANY PETITION IB (IBC)/29(ND)2018	IBC under Sec 7			DOCUMENT NOT UPLOAD	27/10/2020
700	0710200417362018/32	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	COMPANY PETITION IB (IBC)/29(ND)2018	IBC under Sec 7			DOCUMENT NOT UPLOAD	27/10/2020
701	0710102032622020/4	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.	COMPANY PETITION IB (IBC)/797(ND)2020	IBC Under Sec 9			document not upload	28/10/2020
702	0710102032622020/5	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.	COMPANY PETITION IB (IBC)/797(ND)2020	IBC Under Sec 9			document not upload	28/10/2020
703	0710102064462020/1	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			document not upload	28/10/2020
704	0710102082222020/2	INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/952(ND)2020	IBC Under Sec 9			document not upload	28/10/2020

705	0710102/07485/2020	Jyoti W/o Pradeep Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Brief synopsis/list of dates &events misse, form 11 missed,	29/07/2020
706	0710102/09084/2020	JOINT COMMISSIONER OF COMMERCIAL TAX & GST Vs. HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/694(PB)2018	SIDHARTH SHANKAR PADHY	please merge in one pdf please upload proper pdf Reminder 3/5	online pay
707	0710102065632020/2	KAMBOJ ELECTROTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/341(ND)2020	Sec 252 (3)			document not upload	25/10/2020
708	0710102002732020/5	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	COMPANY PETITION IB (IBC)/300(PB)2020	IBC under Sec 7			document not upload	11/02/2020
709	0710102028322020/4	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.	COMPANY PETITION IB (IBC)/764(ND)2020	IBC under Sec 7			document not upload	11/02/2020
710	0710102065542020/3	ZICO ENVIRONMENTAL SOLUTIONS LIMITED Vs. SHIKHA JAIN	COMPANY PETITION (COMPANIES ACT)/79(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			document not upload	11/02/2020
711	0710102065942020/3	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/81(ND)2020	Sec. 241(1)			document not upload	11/02/2020

712	0710102097372019/13	M/S DYNAMIC SECURITY Vs. M/S AJIT AUTOMOTIVE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1525(ND)2019	IBC Under Sec 9			document not upload	11/02/2020
713	0710102098602020/1	MOHIT CHAWLA LIQUIDATOR Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4485()2020	Application under any other provisions- IBC			document not upload	11/02/2020
714	0710204001052018/2	MODERN CREDIT PVT LTD Vs. DEE ESS BUHIN PVT LTD	COMPANY PETITION IB (IBC)/1158(ND)2018	IBC under Sec 7			DOCUMENT NOT UPLOAD	11/02/2020
715	0710102012202020/5	ELECTRONICTENDER.COM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2020	Sec. 230-232 - Second Motion			document not upload	11/02/2020
716	0710102013772020/1	JAI PRAKASH SHARMA Vs. INDIA CHOICE PRIVATE LIMITED	COMPANY APPLICATION(IBC)/922(ND)2020	Application under any other provisions- IBC			document not upload	11/02/2020
717	0710102013882020/1	M/S SUNRISE PALACE Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	RESTORATION APPLICATION (IBC)/7(ND)2020	Rule 11 of NCLT, 2016			document not upload	11/02/2020
718	710102102562020	M/S SONA INTERIORS VS BALLARPUR INDUSTRIES LIMITED THROUGH RP ANUJ JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Main case no. pertains to NCLT Mumbai (Wrong e-filed)	27/10/2020

719	710102102912020	TELSHA TOOLS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3) - By Government Body			Wrong section and wrong case type select, list of date missed from index, 50 rupees e stamp missed in power of attorney, Page not clear 36,43,47,111, page Hindi 122,124,136, Roc and Income Tax advance service missed	28/10/2020
720	710102104742020	SPRINT CONSYS PRIVATE LIMITED VS AKONA ENGINEERING PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1Cr	11/03/2020
721	710102103472020	MEHTA SYNTHETIC PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (3)			Wrong section,Wrongly upload additional document in application	29/10/2020
722	710102104282020	PRAVEER CONSTRUCTIONS PVT LTD VS UTTAR DEVELOPMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			pg-105-107 not clear	11/01/2020
723	710102104302020	ROHIT PRASAD VS M/S. S AND N LIFESTYLE INFRAVENTURES PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			PLEASE LINK YOUR APPLICATION WITH MAIN CASE	11/02/2020

724	710102103602020	SYNAPSICA TECHNOLOGIES PVT. LTD. VS GANDHARV GOYAL	Company Application(Companies Act)	Rule 11 of NCLT			PG-14 to 77 missed/381to 608/700/706 to 708/710,711,713,716,718,721/723 to 732,734,736 to 744,746 to 752/754 to 756/790,791/794 to 1015/1019 to 1031/1034 to 1046/1103/1119 to 1345,1346,1347,1349,1350/1352 to 1565/1567 to 1576/1590 to 1594,1596/1598 to 1628 pages missed and volume break	29/10/2020
725	710102104062020	PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD	Company Application(Companies Act)	Sec 60-62 LLP Act 2008			WRONG SECTION , Main case is not linked with company application	31/10/2020
726	710102103492020	PUNIT HANDA VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Pg-15 to 18,47/56 to 58 not clear	29/10/2020
727	0710102/10210/2020	G.S.C. INDUSTRIES PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Application	Rule 11 of NCLT	CP/1022(PB)2016	SUJOY DATTA	sign missing application	
728	0710102/10542/2020	EXCEL MEDIA PVT. LTD. Vs	Company Application(Companies Act)	Rule 11 of NCLT	Company Appeal-727/2018	ASHISH MIDDHA	document not upload	05/Nov/20
729	0710102000662018/4	CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED		IBC under Sec 7			document not upload	11/03/2020
730	0710102139992019/8	AXIS BANK LTD. Vs. EUROTAS INFRASTRUCTURE LIMITED	IBC under Sec 7				DOCUMENT NOT UPLOAD	24/10/2020
731	0710102100772020/1	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	Application under any other provisions- IBC				document not upload	29/10/2020

732	0710102101012020/1	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Sec 60(5)				DOCUMENT NOT UPLOAD	29/10/2020
733	0710102168702019/1	JAI PRAKASH SHARMA Vs. INDIA CHOICE PIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)				DOCUMENT NOT UPLOAD	29/10/2020
734	0710102174012019/4	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE	IBC Under Sec 10				DOCUMENT NOT UPLOAD	29/10/2020
735	0710102426702018/15	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.	IBC Under Sec 9				DOCUMENT NOT UPLOAD	29/10/2020
736	0710102035282020/1	JANKI VALLABH TRADING PRIVATE LIMITED Vs. JNC CONSTRUCTIONS PRIVATE LIMITED	Sec. 230-232, Sec 234				document not upload	30/10/2020
737	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH	Sec 60(5)				document not upload	30/10/2020
738	0710102079022019/2	MOSER BAER KARAMCHARI UNION Vs. MOSER BAER INDIA LTD	Sec 42				document not upload	30/10/2020
739	0710102090002020/1	MENTOR GRAPHICS (SALES AND SERVICES) PRIVATE LIMITED Vs. BANK OF BARODA	Sub-section (I) of section 230				document not upload	30/10/2020
740	0710102092372020/2	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.	IBC under Sec 7				document not upload	31/10/2020
741	0710200425572018/9	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED	IBC Under Sec 10				DOCUMENT NOT UPLOAD	03/11/2020
742	0710102080642020/2	ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD	Application under any other provisions- IBC				document not upload	04/11/2020
743	0710102097022020/1	NAKUL BHARANA Vs. ICICI BANK	Sec 60(5)				document not upload	04/11/2020

744	0710102097232020/1	AQUIL AHMAD RAHI Vs. REGISTRAR OF COMPANIES	Sec 252 (1)				document not upload	04/11/2020
745	0710102100922020/2	GAC SHIPPING (INDIA) PVT LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	Sec 12(2)				DOCUMENT NOT UPLOAD	04/11/2020
746	0710102170452019/3	ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED	IBC Under Sec 9				DOCUMENT NOT UPLOAD	04/11/2020
747	0710102033342020/2	NIMIT SONI Vs. GRADES ENTERTAINMENTS PRIVATE LIMITED		IBC Under Sec 9			document not upload	05/11/2020
748	0710102063842020/13	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)			document not upload	05/11/2020
749	0710102063872020/7	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED		IBC under Sec 7			document not upload	05/11/2020
750	0710102065502020/1	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED		IBC Under Sec 9			document not upload	05/11/2020
751	0710102065502020/2	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED		IBC Under Sec 9			document not upload	05/11/2020
752	0710102079592020/3	DAYA PRAKASH Vs. ANI MEDIA PVT LTD.		Sec. 241(1),Sec. 242(4)			document not upload	05/11/2020
753	0710102/10363/2020	K B BOARD MILLS LLP Vs. CLC INDUSTRIES LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/933(PB)2019	ADV AMIT AGRAWAL	sign missing application	

754	0710102/09638/2020	Amarpal Vs Ansal properties and Infrastructure Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/2584(ND)2019	Shohit Chaudhry	sign missing on every pagr of application, file need to merge into one pdf	10/09/2020
755	0710102/09731/2020	U H V EQUIPMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application	Rule 11 of NCLT	Appeal/668(ND)2019	Bhupendra Kaushik	Sign is missing on application , true copy and sign is missing on annexures and file need to merge into one pdf	10/12/2020
756	0710102/07810/2020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		deepti grover khanna	114 missed [age 120 repeated	19/10/2020
757	710102090172020	shiv shankar seth Vs. City union Bank	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/2144(ND)2019	ohit kumar Bimal	wrong section, case type wrong, wrong e-file etc	
758	7101020873420 20	PRADYUMAN KUMAR AGGARWAL Vs. ORCHID SALON PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/997(ND)2019	ASHISH VIRMANI	pg-25,26 not clear,pg-60,64,65 cut,volume break after 200 pages	
759	0710102072662020/1	PRIDE INDIA ENGINEERING SOLUTIONS PRIVATE LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/918(ND)2020			document not upload	31/10/2020
760	0710102072672020/2	PRIDE INDIA ENGINEERING SOLUTION Vs. HEMA ENGINEERING INDUSTRIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/934(ND)2020			document not upload	31/10/2020
761	0710102026902020/1	PRIESTLEY DUGAL AND CO. (INDIA) PRIVATE LIMITED Vs. AMIT BASIA	IBC Section 59	COMPANY PETITION IB (IBC)/740(ND)2020			document not upload	02/11/2020
762	0710102026982020/1	GREEN PROPERTIES INDIA PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED	IBC Section 59	COMPANY PETITION IB (IBC)/730(ND)2020			document not upload	02/11/2020

763	0710102028702018/18	SUDHIR POWER PROJECTS LTD. Vs. DIGNITY BUILDCON PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1689(ND)2018			document not upload	02/11/2020
764	0710102031582020/1	EDS TECHNOLOGIES PRIVATE LIMITED Vs. PL ENGINEERING LIMITED.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/768(ND)2020			document not upload	02/11/2020
765	0710102146182019/7	NEHA JAIN Vs. VENESSA METALS AND ALLOYS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2970(ND)2019			DOCUMENT NOT UPLOAD	02/11/2020
766	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020			document not upload	03/11/2020
767	0710102072282020/2	CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)2020			document not upload	03/11/2020
768	0710102078282020/1	SPIRITED AUTO CARS (I) LIMITED Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(PB)2020			document not upload	03/11/2020
769	0710102079192020/5	VIKAS GARG - INTERIM RESOLUTION PROFESSIONAL Vs. MR CHANDAN KUMAR	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3297(ND)2020			document not upload	03/11/2020
770	0710102081182020/1	JASBIR SINGH KAPOOR FOR M/S UTTAM LAND DEVELOPERS Vs. REGISTRAR OF COMPANIES NEW DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/342(ND)2020			document not upload	03/11/2020
771	0710102088262020/2	K.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/345(ND)2020			document not upload	03/11/2020
772	0710102091962020/1	M/S. PREMSONS SUPER STEEL PVT. LTD. Vs. M/S SALUJA CONSTRUCTION COMPANY LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4100()2020			document not upload	03/11/2020

773	0710102093502020/1	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4201(ND)2020			document not upload	03/11/2020
774	0710102100632020/1	ROYAL STAR TRADING CO. Vs. M/S. J.L. KNIT INDIA LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4614(ND)2020			document not upload	03/11/2020
775	0710102136612019/3	SHEELA SHARMA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE	IBC under Sec 7	COMPANY PETITION IB (IBC)/3164(ND)2019			DOCUMENT NOT UPLOAD	
776	0710102138172019/1	MICRA CLOUDS SERVICE PVT. LTD Vs. MASTERS INDIA PVT. LTD.	Rule 11 of NCLT, 2016	INTERLOCATORY APPLICATION (IBC)/69(ND)2019			DOCUMENT NOT UPLOAD	
777	0710102158162019/1	UDAYRAJ PATWARDHAN Vs. JAMVANT ESTATES PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2744(PB) 2019			DOCUMENT NOT UPLOAD	
778	0710102166002019/4	ASIAN SOCIETY OF FILMS AND TELEVISION Vs. BOULEVARD PROJECTS PVT. LTD	Sec 60(5)	COMPANY APPLICATION(IBC)/2877(PB) 2019			DOCUMENT NOT UPLOAD	
779	0710102030052020/2	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/227(ND)2020			document not upload	
780	0710102066122020/8	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020			document not upload	
781	0710102075542020/3	MELANGE SYSTEMS PVT. LTD. Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/907(ND)2020			document not upload	
782	0710102077352019/16	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/984(ND)2019			document not upload	
783	0710102087892020/3	REETESH KUMAR AGARWAL Vs. NANDINI CHAUDHRY	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2020			document not upload	

784	0710102089652020/1	MELANGE SYSTEMS PRIVATE LIMITED Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4001(ND)2020			document not upload	
785	710102104452020	RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS.		Rule 11 of NCLT			Please link your application with main petition.	11/02/2020
786	710102105612020	MR. HEMANT SURANA VS SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec 30			JURIDICTION WRONG	11/05/2020
787	710102060842020	ICC WORLDWIDE PRIVATE LIMITED VS DA BELLA LLP		IBC Under Sec 9			jurisdiction Chandigarh	18/05/2020
788	710102058862020	B.R. INDUSTRIES LTD VS MAHASHAKTI ENERGY LIMITED		IBC Under Sec 9			jurisdiction punjabpunjab	05/11/2020
789	710102029712020	YOUNGMAN INDIA PRIVATE LIMITED VS FALL ARREST SYSTEMS & TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9			payment	03/06/2020

790	710102103272020	HINDKUSH BUILDCON PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3) - By Government Body			Wrong case type and wrong section select, Page missed 61,62, Not sign in every page of petition, Page not clear 43 to 49, 59, According to index no page in annexures page no. 118,119,120	29/10/2020
791	710102104002020	SANJEEV JAIN VS NEXGEN FLUOROPOLYMERS PVT .LTD		Sec. 241(1)			242 mentioned in petition and fees missed, No sign in every page of petition, MoA and AoA missed, Advance service missed	30/10/2020
792	710102104042020	KDS HOMES AND HOUSES PRIVATE LIMITED VS OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3) - By Government Body			Wrong section select	31/10/2020

793	0710102081922020/1	AASHIYANA STEELFEB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/322(ND)2020		document not upload	29/10/2020
794	0710102062262020/2	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/58(ND)2020		document not upload	11/02/2020
795	0710120004072018/89	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		DOCUMENT NOT UPLOAD	11/05/2020
796	0710120004072018/90	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		DOCUMENT NOT UPLOAD	11/05/2020
797	0710120004072018/91	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		DOCUMENT NOT UPLOAD	11/06/2020

798	0710120004072018/92	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		DOCUMENT NOT UPLOAD	11/06/2020
799	0710120004072018/93	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		DOCUMENT NOT UPLOAD	11/06/2020
800	0710102072472020/1	CAROL INFRASTRUCTURE PRIVATE LIMITED Vs. DHANVERSHA BUILDERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/915(ND)2020		document not upload	11/02/2020
801	0710102079582019/5	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019		document not upload	11/02/2020
802	0710102080582020/2	NEERAJ BHATIA Vs. VINOD COTTON CORP. PVT. LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/3395(ND)2020		document not upload	11/02/2020

803	0710102077402020/1	GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2020		document not upload	11/05/2020
804	0710102077402020/2	GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA PURE FOOD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2020		document not upload	11/05/2020
805	0710102091942020/1	COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/101(PB)2020		document not upload	11/02/2020
806	0710102022462020/7	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/581(ND)2020		document not upload	11/05/2020
807	0710102028322020/5	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/764(ND)2020		document not upload	11/05/2020

808	710102098552020	SATYENDRA P. KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			case type wrong	14/10/2020
809	710102106182020	SUVIDHA POLYMERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (1) - By Government Body			wrong section/merge into one PDF/Proof of service	11/07/2020
810	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/470(ND)2017	IBC under Sec 7			DOCUMENT NOT UPLOAD	11/02/2020
811	0710102139542019/6	OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2728(ND)2019	IBC Under Sec 9			DOCUMENT NOT UPLOAD	10/09/2020
812	0710102088732020/2	CANARY GREENS BUYERS WELFARE ASSOCIATION Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3951(ND)2020	Sec 60(5)			document not upload	25/10/2020
813	0710102095022020/1	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/402(ND)2020	Sec 252 (3)			document not upload	27/10/2020
814	0710102082632020/2	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND)2020	IBC Under Sec 9			document not upload	11/06/2020
815	0710102114692019/7	M/S MICRA CLOUDS SERVICES PVT LTD Vs. M/S MASTERS INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/2036(ND)2019	IBC Under Sec 9			DOCUMENT NOT UPLOAD	11/09/2020
816	0710102000452020/2	J V RESTAURANT PRIVATE LIMITED Vs.		Application under any other provisions- IBC			document not upload	27/10/2020

817	0710120004492018/37	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.		IBC under Sec 7			DOCUMENT NOT UPLOAD	11/09/2020
818	0710102013352019/8	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED		IBC Under Sec 9			document not upload	11/09/2020
819	0710102102792020/1	MANOHAR LAL VIJ Vs. COMMISSIONER OF INCOME TAX		Rule 11 of NCLT, 2016			DOCUMENT NOT UPLOAD	11/05/2020
820	0710102073632019/34	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9			document not upload	11/09/2020
821	0710102087462020/1	AMIT GUPTA Vs. M/S. SAG INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED		Sec. 97(1)			document not upload	11/09/2020
822	0710102017542020/3	ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED		Sec. 241(1)			document not upload	11/10/2020

823	0710102022462020/8	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.		IBC under Sec 7			document not upload	11/10/2020
824	0710102075852020/1	SPIKE ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)			document not upload	11/10/2020
825	0710102076442019/17	PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED		IBC under Sec 7			document not upload	11/10/2020
826	0710102084152019/11	1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL		Application under any other provisions ,Application under any other provisions ,Application under any other provisions			document not upload	11/10/2020

827	0710102096132020/3	KHEM CHAND GUPTA Vs.		Application under any other provisions- IBC			document not upload	11/10/2020
828	0710102103572020/3	M/S B K MUDGAL & ORS Vs. M/S APEX TUBES PRIVATE LIMITED & ORS		Rule 11 of NCLT			DOCUMENT NOT UPLOAD	11/10/2020
829	0710102166522019/2	M/S VIJAY STEEL CORPORATION Vs. SUPERTECH LIMITED		Application under any other provisions- IBC			DOCUMENT NOT UPLOAD	11/09/2020
830	0710102016252018/25	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9			document not upload	11/10/2020
831	0710102076882020/2	GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED		IBC Under Sec 9			document not upload	11/10/2020
832	0710200434452018/2	SUVIDHA POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Application under any other provisions			DOCUMENT NOT UPLOAD	11/10/2020

833	710102106202020	PRAMOD GOEL VS GAYATRI POLYRUB PRIVATE LIMITED		Application under any other provisions- IBC			Pages not clear-6 to 8/Wrong Pagination before page no-1	11/07/2020
834	710102104472020	AGGI EXPORTS PRIVATE LIMITED VS EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD.		Sec 252 (3)			Wrong case type, wrong income tax service kindly service to DCIT Cell Delhi High court, STK 07 Missed	11/02/2020
835	0710102074222020/3	SYNOPSIS SOLUTIONS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/304(ND)2020		document not upload	11/06/2020
836	0710102153232019/3	BIPIN SHARMA Vs. EARTH INFRASTRUCTURE LIMITED		Sec 60(5)	COMPANY APPLICATION(COMPANIES ACT)/914(ND)2019		DOCUMENT NOT UPLOAD	11/07/2020
837	0710200421392018/17	AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/183(ND)2018		DOCUMENT NOT UPLOAD	11/07/2020

838	0710102032752018/16	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)2016		document not upload	11/09/2020
839	0710102061262019/10	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		document not upload	11/09/2020
840	0710102061262019/11	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		document not upload	11/09/2020
841	0710102077862020/5	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		document not upload	11/06/2020

842	0710102082632020/3	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/923(ND)2020		document not upload	11/06/2020
843	0710102093592020/1	MONITORING COMMITTEE OF UNNATI FORTUNE INDUSTRIES PVT. LTD. Vs. PRINCIPAL COMMISSIONER OF INCOME TAX NEW DELHI		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2020		document not upload	11/06/2020
844	0710102097382020/3	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD		Sec 42	COMPANY APPEAL (IBC)/7()2020		document not upload	11/06/2020
845	0710102101822020/1	BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/4907()2020		DOCUMENT NOT UPLOAD	11/11/2020
846	710102082312020	MANJU KALGAONKAR VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)			12,14-20,53,65 not clear page	25/08/2020
847	710102103382020	MR SARTHAK BATHLA VS MR.SUGAM BATHLA	Company Application(Companies Act)	Sec. 59			section wrong and roc and incometax service missing	29/10/2020
848	710102106572020	HDFC BANK VS M.K. OVERSEAS PVT. LTD.	Company Application(Companies Act)				Party name miss/section miss	11/09/2020

849	710102092882020	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)			Councel Signature In Index / Index Page Numbering Wrong / File Not Properly / Petition & Annexure Evry Pages Signature / proof of services missed/ Numbering missed in all document	28/09/2020
850	0710102/10760/2020	ALCHEMIST ASSETS RECONSTRUCTION PVT. LTD. Vs. NIIL INFRASTRUCTURE PVT. L	interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/560(PB)2017	Anurag Bhatt	pg,9-11 sign missed and pg-9,11 not clear	11/11/2020
851	0710102/10729/2020	VISHNU DUTT Vs. INDOSTAR CAPITAL FINANCE LTD	interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1752(ND)2018	vishnu dutt	pg 34-37 not clear	11/11/2020
852	710102024952020	S.E INVESTMENT LIMITED VS SONI REALTORS PRIVATE LIMITED	Cross Application (IBC)	Application under any other provisions- IBC			Consent affidavit missed and payment due	25/02/2020
853	710102030812020	MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN-INTERIM RESOLUTION PROFESSIONAL	Company Appeal (IBC)	Application under any other provisions- IBC			case type wrong (call registry)	03/09/2020
854	710102031192020	JAMVANT ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN-RESOLUTION PROFESSIONAL	Company Appeal (IBC)	Application under any other provisions- IBC			case type wrong (call registry)	03/11/2020

855	710102088502020	ECOWIN FENESTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (3)			please file to one pdf in complete documents and your case type is wrong, your file is company appeal but you file in company application so please correct your case	15/09/2020
856	710102093672020	DEWESH AUTO CREATIVE SERVICES PTV. LTD. VS MORPHEUS DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			please file to one pdf in complete documents and your case type is wrong, your file is company appeal but you file in company application so please correct your case	30/09/2020
857	710102107152020	ANKUR ENTERPRISES VS PANTEL TECHNOLOGIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9			Wrong Section	11/10/2020

858	710102107782020	INDIAN BANK VS CS VIKAS KUMAR GARG RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)			Sign miss Page-32 to 38,48 to 52,67,69,71,73,75,96,98/Page cut-64,66,68,70,72,74,76,91,95,97,99/Blur Page-428 to 450 etc	11/12/2020
859	710102108762020	NAYAN NAVIN RAHEJA VS CATALYST TRUSTEESHIP LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			SIGN MISSED WITH TRUE COPY	19/11/2020
860	710102027512020	MANIKA GARG VS GENESIS INFRATECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			docs not upload properly	03/02/2020
861	710102030182020	SUBHISH KUMAR TYAGI VS PSA IMPEX PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			FEES	03/07/2020
862	710102030172020	SUBHISH TYAGI VS JSS BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			FEES	03/07/2020
863	710102089922020	DH LIMITED VS SPLENDOR BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			Docs not uploadproperly	18/09/2020
864	710102101852020	LTC HEALTH MARKETING PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA DELHI	Company Appeal(Companies Act)	Sec 252 (3)			Jurdiction is Haryana according to master data	30/06/2020
865	710102102982020	M/S ONLINE REPUTATION MANAGEMENT PRIVATE LIMITED VS M/S CARMA CREATIVE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1Cr	27/10/2020
866	710102106822020	ABDULHADI ALMAILEM TRADING COMPANY W.L.L VS JAY ACE TECHNOLOGIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			page:54 not clear	11/09/2020

867	710102107452020	M/S BHUSHAN TRADING CO. VS M/S MANSFIELD CABLE CO. LTD.	Company Petition IB (IBC)	IBC Under Sec 9			claim amount less than 1 Cr, and form 5 part 4 sub section 2 missed	11/11/2020
868	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Doc Not Upload properly	10/09/2020
869	0710102023952020/3	DR PARMAR CONSULTANTS INDIA PVT LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/230(ND)2020		WRONG DOCUMENT	12/11/2020
870	0710102029922018/11	VIJAY KUMAR SURI Vs. M/S EARTH BUILDPROP PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1747(PB)2018		need to upload saperate files	12/11/2020
871	0710102034682018/13	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)2019		NEED TO IA FILE	12/11/2020
872	0710102063052020/3	RETRO CONSULTANTS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/371(ND)2020		DOCUMENT INCOMPLETE	11/11/2020

873	0710102067552020/2	CHANDRA PRAKASH Vs. SUJIT KUMAR SINGH AND SANGEETA SINGH		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2536(PB)2020		true copy sign missed	12/11/2020
874	0710102085402020/2	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020		Wrong pagination/No index	12/11/2020
875	0710102105072020/1	S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED Vs. POOJA GARG		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4862()2020		DOCUMENT INCOMPLETE	12/11/2020
876	0710120001472018/20	NEELAM SINGH Vs. MEGA SOFT INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/260(ND)2017		NEED TO IA FILE	12/11/2020
877	0710200404622018/7	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		NEED TO IA FILE	12/11/2020

878	0710102001622020/3	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)2020		NEED TO IA FILE	12/11/2020
879	0710102086452020/4	PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/319(ND)2020		INDEX MISSED	12/11/2020
880	0710102102732019/7	ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED		IBC under Sec 7,IBC under Sec 7	COMPANY PETITION IB (IBC)/2494(PB)2019		Wrong filing	22/10/2020
881	0710102111232019/5	VISTARA-I TECHNOLOGY SERVICE LTD. AND NUCLES SOFTWARE EXPORTS Vs. REGISTRAR OF COMPANIES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/118(PB)2019		Wrong filing	13/11/2020

882	0710102119692019/2	R.J PACKWELLS PVT. LTD. Vs. NIBULA PRINT & PACK PVT. LTD.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC)/1175(ND)2019		Wrong filing	13/11/2020
883	0710102027722020/1	S.E. INVESTMENTS LIMITED Vs. SONI REALTORS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1701(ND)2020		PROOF OF SERVICE MISSED	17/11/2020
884	0710102034352020/3	AFC WORLD WIDE INC. Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/815(ND)2020		TWO SAME CASES FILE IN /4	17/11/2020
885	0710102171192019/11	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2020		NEED TO IA FILE	18/11/2020
886	0710102004752019/4	UNION ROADWAYS LTD Vs. ICON CABLES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/242(ND)2019		Pagination missed	17/11/2020
887	0710102410412017/14	ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/16(PB)2017		missing index and paging	17/11/2020
888	0710102410412017/15	ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/16(PB)2017		missing index and paging	17/11/2020

889	0710102013472020/2	GAURAV TANEJA Vs. BRYS INTERNATIONAL PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/1036(PB)2020		Index missing	18/11/2020
890	0710102016252018/26	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		Page no 7 misse as proof of service	17/11/2020
891	0710102034772020/5	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2020		Index Missing	18/11/2020
892	0710102069462020/1	SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/88(PB)2020		E STAMP DATE NOT VALID	18/11/2020
893	0710102071552020/1	LEIGHTON INDIA CONTRACTORS PVT LTD Vs. SHIPRA LEASING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/981(ND)2020		Page 13,32,33,34 cut	18/11/2020
894	0710102090322020/4	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020		NOT found	18/11/2020

895	0710102401402016/13	MR. NITIN KHANDELWAL Vs. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016		True copy signe missed every pages and pagination missed and main case not mentioned wrong filing need to IA	17/11/2020
896	0710120009322018/14	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018		NOT found	17/11/2020
897	0710120009322018/15	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018		NOT found	17/11/2020
898	0710102073882020/2	MADAN KUMAR GOEL Vs. BHUSHAN POWER AND STEEL LIMITED THROUGH MONITORING AGENCY		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3020(PB)2020		Uncomplete file upload	18/11/2020

899	0710102076072020/2	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020		Index Missing	18/11/2020
900	0710102159482019/1	RANJEET KUMAR VERMA Vs. VISHNU AGRO INDUSTRIES PRIVATE LIMITED AND OTHERS		19(2)	COMPANY APPLICATION(IBC)/1617(ND)2019		NEED TO IA FILE	18/11/2020
901	0710102060392020/4	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/814(PB)2020		194 195 196 197 198 200 201 202 203 NOT CLEAR	11/11/2020
902	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019		ONLY PROOF OF SERVICE UPLOAD	02/09/2020
903	0710102000732020/5	AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/182(ND)2020		TRUE COPY SIGN MISSED	19/11/2020

904	0710102024012020/1	YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/182(ND)2020		TRUE COPY SIGN MISSED	19/11/2020
905	0710102035252020/3	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/821(ND)2020		page-39 missed	19/11/2020
906	0710102016252018/27	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		E- STAMP MISSED	19/11/2020
907	0710102036092020/14	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		TRUE COPY SIGN MISSED	19/11/2020
908	0710102036092020/16	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		TRUE COPY SIGN MISSED	19/11/2020

909	0710102065762020/1	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020		PAGE- 17 18 152 NOT CLEAR	19/11/2020
910	0710102069462020/2	SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/88(PB)2020		18 19 22 23 NEED TO TRANSLATE	19/11/2020
911	0710102085402020/3	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020		NEED TO FILE IN ONE PDF	19/11/2020
912	0710102085402020/4	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020		NEED TO FILE IN ONE PDF	19/11/2020
913	0710102086962019/7	PUNJAB NATIONAL BANK Vs. FOZAL POWER PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1223(PB)2019		INDEX MISSING	19/11/2020
914	710102082662020	EDELWEISS ASSET RECONSTRUCTION COM LTD VS CLC INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			wrong section and main case no is wrong	26/08/2020

915	710102106672020	BTM EXPORTS LIMITED VS BTM EXPORTS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT			Page -18 not clear /Wrong section/case type	11/09/2020
916	710102108632020	SYNDICATE BANK VS VALLEY IRON & STEEL CO. LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			Translated page-2/Page not clear-11 to 14,28	18/11/2020
917	710102108672020	SHYAM ARORA VS VALLEY IRON & STEEL CO. LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)			Page not clear-21	18/11/2020
918	710102108722020	SIDDHARTH JAIN VS SHIKHA JAIN	Company Application(Companies Act)	Rule 11 of NCLT,Rule 32			Proof of service	18/11/2020
919	710102109022020	BIPIN CHANDRAKANT KHISTI VS SHIKHA JAIN	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016			PAGE 1-9 SIGN MISSED WITH TRUE COPY	19/11/2020
920	710102109002020	ANIL GOEL VS M/S. CHD DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Regulation 44(2), Liquidation process Regulation, 2016			MAIN CASE NUMBER WRONG	19/11/2020
921	710102108942020	M/S LOYAL SCAFFOLDING PVT. LTD. VS M/S C.K INFRASTRUCTURES LTD.	Company Application(Companies Act)	Rule 11 of NCLT			Page not clear-17	19/11/2020
922	710102106882020	INDRESH KUMAR UPADHYAY VS MR. ANIL KUMAR	Company Petition IB (IBC)	Sec 60(5)			wrong caste type /main case not mention in application	11/09/2020
923	710102107212020	PIYUSH COLONISERS VS REGISTRAR OF COMPANIES NCTOF DELHI & HARYANA	Company Petition (Companies Act)	Rule 11 of NCLT			Main case is not linked with application,upload only one file	11/10/2020
924	0710200422432018/47	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.	COMPANY PETITION IB (IBC)/761(ND)2018	IBC Under Sec 9			Only proof of service uploaded	18/11/2020

925	0710102010182020/2	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURE LIMITED	COMPANY APPLICATION(IBC)/ 721(ND)2020	Sec 60(5)			Sign missed on rejoinder,true copy sign and stamp missed	19/11/2020
926	0710102016252018/28	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			Index not match with file	19/11/2020
927	0710102021082020/2	PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/ 1300(ND)2020	Application under any other provisions- IBC			Need to IA file	19/11/2020
928	0710102021082020/3	PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/ 1300(ND)2020	Application under any other provisions- IBC			Need to IA file	19/11/2020
929	0710102023762020/3	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Sec. 241(1),Sec. 242(4)			Sign on reply,pg-45-48,51-56,121,126-127,129,130,136,157,160-162,171-175,178-181,184-198 not clear,All Volume pages are not clear	19/11/2020
930	0710102023762020/4	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Sec. 241(1),Sec. 242(4)			Sign on reply,pg-56,57 not clear	19/11/2020
931	0710102034742020/2	NICRON ELECTRICALS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/250(ND)2020	Sec 252 (1)			Document incomplete only 1 page uploaded	19/11/2020

932	0710102086262020/3	YOKOGAWA INDIA LTD Vs. M/S ABIR INFRASCTUTRE PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/3685(ND)2020	Rule 11 of NCLT, 2016			Index page numbering missed	19/11/2020
933	0710102087802020/3	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2020	IBC Under Sec 9			Index missed,true copy sign stamp and sign missed	19/11/2020
934	0710102090322020/5	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			Index missed	19/11/2020
935	0710102090322020/6	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			INDEX MISSING	19/11/2020
936	0710102034372018/8	BANK OF INDIA Vs. CAREWAY AGRO PROCUREMENT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/238(ND)2019	IBC under Sec 7			PAGE-56 57 59 64 65 66 NOT CLEAR	20/11/2020
937	0710102036092020/17	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			Page numbering missed after page-10,Index not match to file	20/11/2020
938	0710102063972020/2	M/S ASHIANA BUILDERS PVT LTD Vs. BANK OF INDIA	COMPANY APPEAL(COMPANIES ACT)/164(ND)2020	Sec 252 (3)			Only proof of service uploaded	20/11/2020
939	0710102074552019/14	INTERNATIONAL ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED Vs. SWASTIK FRUITS PRODUCTS LIMITED	COMPANY PETITION IB (IBC)/871(ND)2019	IBC under Sec 7			page numbering missed in file	20/11/2020

940	0710102078792020/3	PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/114(PB)2020	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)			TRUE COPY SIGN MISSING	20/11/2020
941	0710102079582019/6	V.K. REALTECH LIMITED Vs. MORPHEUS DEVELOPERS PVT LTD	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019	Sec 252 (3)			In pg-3,4 Index repeated	20/11/2020
942	0710102084792020/1	M.S. LIFE SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/399(ND)2020	Sec 252 (3)			pg-4 cut	20/11/2020
943	0710102086452020/4	PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI	COMPANY APPEAL(COMPANIES ACT)/319(ND)2020	Sec 252 (3)			true copy sign missed	20/11/2020
944	0710102093102020/1	VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/401(ND)2020	Sec 252 (1)			DOCUMENT NOT IN PROPER	20/11/2020
945	710102103292020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED		Rule 11 of NCLT, 2016		HARISH CHANDER ARORA	Main case is not linked with the applicaton	29/10/2020
946	710102109262020	DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA		Rule 11 of NCLT		ANURAG BHATT	wrong case type file is IA but file in ca	20/11/2020

947	710102109452020	DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA		Sec 60(5)		SWAPNIL GUPTA	document not upload only proof of service uploaded	21/11/2020
948	710102109772020	SCILLA BIOTECHNOLOGIES LTD. VS REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)		CHEITANYA	document not upload only proof of service uploaded	23/11/2020
949	710102096222020	BLUELEMON TCHNOLOGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)		SHARAD TYAGI	memo of parties, brief synompis and list of date missed and proper index and petition not proper uploaded	10/08/2020
950	710102103342020	RAVI KAKLASARIA VS SPRINGPEOPLE SOFTWARE PRIVATE LIMITED		Sec. 241(1)			document not upload only proof of service uploaded	29/10/2020
951	0710102027842020/1	SUNPOWER SOLAR INDIA PRIVATE LIMITED Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION (COMPANIES ACT)/62(ND)2020	Sub-Section (1) 0f Section 66.			NEED TO APPLICATION FILE	20/11/2020
952	0710102065762020/3	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020	Application under any other provisions- IBC			PAGE-17 152 NOT CLEAR	20/11/2020

953	0710102074752020/1	ADA FOOD AND RESTAURANTS PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/962(ND)2020	IBC Under Sec 10			PAGE- 11 12 17 18 47 48 66 81 82 84 98 NOT CLEARPAGE-68 69 TRANSLATE	20/11/2020
954	0710102086102020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/120(PB)2020	Sec. 59			page-37 38 39 not clear	20/11/2020
955	0710102033422020/1	MAHABIR PRASAD AGARWAL Vs. ACTION ISPAT & POWER PVT. LTD.	COMPANY PETITION IB (IBC)/794(PB)2020	IBC Under Sec 9			PG-3 PAGE CUT	21/11/2020
956	0710102061902019/13	IL&FS FINACIAL SERVICES LIMITED Vs. PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/767(ND)2019	IBC under Sec 7,IBC under Sec 7			Index missing	21/11/2020
957	0710102068592020/9	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	19(2)			NEED TO IA FILE	21/11/2020
958	0710102082772019/11	IL&FS FINACIAL SERVICES LIMITED Vs. VARDAAN BUILDTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1104(ND)2019	IBC under Sec 7			INDEX MISSING	21/11/2020
959	0710102069162020/4	VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	COMPANY PETITION IB (IBC)/887(PB)2020	IBC under Sec 7			ONLY PROOF OF SERVICE UPLOAD	22/11/2020
960	0710102091242020/2	FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/356(ND)2020	Sec 252 (3)			INDEX MISSING	22/11/2020

961	0710102065952020/13	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2020	Sec. 241(1),Sec. 242(4)			NEED TO SAPERATE FILLING	23/11/2020
962	0710102083542020/2	COMPUAGE INFOCOM LTD Vs. PRESTO INFO SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/961()2020	IBC Under Sec 9			need to ia file	23/11/2020
963	0710102091032019/13	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			TRUE COPY SIGN MISSING	23/11/2020
964	0710102103372020/1	ACREAGE PROPERTIES PRIVATE LTD Vs. AMIT AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/4775(PB)2020	Sec 47 (1)			E-STAMP	23/11/2020
965	0710102105862020/1	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT			INDEX MISSING	23/11/2020
966	0710102105862020/2	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT			INDEX MISSING	23/11/2020
967	0710102006422019/4	U -TURN HOUSING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/180(ND)2019	Sec 252 (1)			PG-2 6 14 16 26 30 NOT CLEAR	23/11/2020
968	0710102010422019/5	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7			E STAMP DATE MISSMATCH	23/11/2020

969	0710102015102020/2	BRAWN PROPBUILD PVT. LTD. Vs. RESOLUTION PROFESSIONAL- AMIT AGRAWAL	COMPANY APPLICATION(IBC)/959(PB)2020	Sec 60(5)			PG-166 173 NOT CLEAR	23/11/2020
970	0710102016252018/29	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			AFFIDAVIT E-STAMP MISSING	23/11/2020
971	0710102027462020/4	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020	Application under any other provisions			TRUE COPY SIGN MISSING	23/11/2020
972	0710102036092020/19	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			affidavit back date	23/11/2020
973	0710102061122020/1	MARUTI GREEN TECHNO INDUSTRIES PRIVATE LIMITED Vs. DEEP JYOTI RUBBER PVT LTD	COMPANY PETITION IB (IBC)/812(ND)2020	IBC Under Sec 9			index missing	23/11/2020
974	0710102063682020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020	Sec 12(2)			sign missing	23/11/2020
975	0710102065952020/14	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2020	Sec. 241(1),Sec. 242(4)			PG-222 223 224-230 NOT CLEAR	23/11/2020
976	0710102069322020/3	VAS INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/271(ND)2020	Sec 252 (3)			INDEX MISSING	23/11/2020

977	710102102032020	RAJEEV RANJAN VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			true copy missing 20,205,207,217,258,261,285,288,293,296,386,389,395,397,411 translate page 1792-1794,1982-1990,275,316,495-516,518-548,586-601,606,690-692,749,751,753-761,764-780,990,991,992-1005,1128-1131,1173,1189-1236,1336-1361,1663-16782365-2375,2617-2629,296,2966,3073-3078,3119,3169,3240,3242,3279-3283 not clear page 2236-2239 cut page	25/10/2020
978	0710102/11033/2020	Abhishek Garg & Ors Vs Ireo Residences Company Private Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	(IB)/635(ND)2020	PIYUSH SINGH	True copy sign missed/Affidavit not Notazised	25/11/2020
979	0710102009212020/1	SUDERSHAN GUPTA Vs.		Application under any other provisions- IBC			NEED TO IA FILE	24/11/2020
980	0710102011212020/1	NORTH INDIA STEEL Vs. HIMSKAF SYSTEMS PRIVATE LIMITED		IBC Under Sec 9			INDEX MISSING	24/11/2020
981	0710102024942020/3	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.		Sec 252 (1)			INDEX MISSING DOCUMENT NOT IN PROPER	24/11/2020
982	0710102035712020/2	ENOCHIAN DESIGNS Vs. CMS ASSOCIATES PRIVATE LIMITED		IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOAD	24/11/2020

983	0710102068942020/5	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		----Sec. 213,Sec. 241(1),Sec. 242(4)			PAGE-95-106 182 NOT CLEAR	24/11/2020
984	0710102074682020/3	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)			INDEX MISSING	24/11/2020
985	0710102085972020/1	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			need to upload in additional document type	
986	0710102091032019/14	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			True copy sign missed	
987	0710102103982020/1	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5057()2020	Sec 60(5)			Wrong Document (Application filed)	
988	710102110442020	MANOJ KUMAR GARG ADVOCATE VS EMPEROS INFRASTRUCTURE PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		MANOJ	PROOF OF SERVICE MISSED	25/11/2020
989	0710102065782020/1	SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2722(ND)2020	Sec 60(5),Rule 11 of NCLT, 2016			true copy sign missing	11/03/2020
990	0710102065762020/2	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020	Application under any other provisions- IBC			Page-17 18 not clear	19/11/2020

991	0710102034652020/2	KKALPANA INDUSTRIES INDIA LIMITED Vs. RADIANT POLYMERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/818(ND)2020	IBC Under Sec 9			NEED TO IA FILE	23/11/2020
992	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			EVERY PAGES SIGN	23/11/2020
993	0710102076112020/1	ARROW EQUITY PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/54(ND)2020	Sec. 230-232 - Second Motion			PAGE-32 NEED TO TRANSLATE	23/11/2020
994	0710102076282020/4	MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/281(ND)2020	Sec 252 (3)			TRUE COPY SIGN MISSING	23/11/2020
995	0710102077062020/3	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/280(ND)2020	Sec 252 (3)			TRUE COPY SIGN MISSING	23/11/2020
996	0710102083112019/13	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.	COMPANY PETITION IB (IBC)/1164(ND)2019	IBC Under Sec 9			E STAMP DATE MISSMATCH	23/11/2020
997	0710102085322020/2	RBL BANK Vs. GEM BATTERIES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3702()2020	Rule 11 of NCLT, 2016			TRUE COPY SIGN MISSED	23/11/2020
998	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			PAGE- 1-6 PAGES NEED TO SIGN	23/11/2020

999	0710102092552020/1	GLOW INFOCOM PVT. LTD. Vs. SIDHANT SHARMA	COMPANY APPLICATION(COMPANIES ACT)/573(PB)2020	Rule 11 of NCLT			NEED TO IA FILE	23/11/2020
1000	0710102094332020/1	VIJENDER SHARMA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4249(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	23/11/2020
1001	0710102101902020/1	MR. AJAY GOYAL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4881(PB)2020	Sec 30			NEED TO IA FILE	23/11/2020
1002	0710102134622019/5	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	23/11/2020
1003	0710102134622019/6	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	23/11/2020
1004	0710102010422019/6	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7			NEED TO IA FILE	24/11/2020
1005	0710102010422019/7	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7			NEED TO IA FILE	24/11/2020
1006	0710102028672020/3	K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD.	COMPANY PETITION IB (IBC)/971(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020

1007	0710102061152020/2	POOJA BAHRY Vs. AMALENDU MUKHERJEE	INTERLOCUTORY APPLICATION (I.B.C)/2158(ND)2020	Sec 25(j)			TRUE COPY SIGN MISSING	24/11/2020
1008	0710102087892019/1	SANJAY MALIK & ORS Vs. CELESTIAL ESTATE PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/623(ND)2019	Sec 60(5)			INDEX MISSING	24/11/2020
1009	0710102091242020/3	FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/356(ND)2020	Sec 252 (3)			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1010	0710102093872020/2	M S HYDRO ENGINEERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/375(ND)2020	Sec 252 (3)			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1011	0710102102082020/1	ACREAGE PROPERTIES PVT. LTD. Vs. AMIT AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/4800(PB)2020	Sec 47 (1)			PAGE-1 -21 TRUE COPY SIGN MISSING	24/11/2020
1012	0710102103642020/1	DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/159(PB)2020	Sec. 241(1),Sec. 242(4)			INDEX MISSING	24/11/2020
1013	0710102103642020/2	DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/159(PB)2020	Sec. 241(1),Sec. 242(4)			INDEX MISSING	24/11/2020
1014	0710102105652020/1	VAGABOND INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/465(ND)2020	Sec 252 (3)			INDEX MISSING PROPER FILE	24/11/2020

1015	0710102113592019/10	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1016	0710102113592019/11	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1017	0710102113592019/12	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1018	0710102123392019/3	SANGVI MOVERS LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	INTERLOCATORY APPLICATION (IBC)/1991(ND)2019	Rule 11 of NCLT, 2016			PAGE-1 6 NOT CLEAR	24/11/2020
1019	0710102134622019/7	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	24/11/2020
1020	0710102159752019/3	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/ 2778(PB)2019	Sec 30			E-STAMP FEE	24/11/2020
1021	0710120004492018/38	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/967(PB)2018	IBC under Sec 7			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1022	0710120009482018/17	R J PACKWELLS PVT LTD Vs. NIBULA PRINT AND PACK PVT LTD	COMPANY PETITION IB (IBC)/1138(ND)2018	IBC Under Sec 9			NEED TO SAPERATE FILLING	24/11/2020
1023	0710102063682020/3	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020	Sec 12(2)			NO index/True copy sign missed	25/11/2020

1024	0710102068522020/4	SANJIB KUMAR DEY Vs. CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/911(PB)2020	IBC under Sec 7			Proof of Service	26/11/2020
1025	0710102088472020/2	SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR	INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020	Sec 60(5)			Wrong Doc.(status report filed)	26/11/2020
1026	0710102089762020/3	COSMIC INFRASOLUTION PVT. LTD Vs. PRUDENTIAL HOTELS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/969(ND)2020	IBC under Sec 7			True copy sign missed	26/11/2020
1027	710102028512020	ARCHANA DWIVEDI VS M/S EARTH GRACIA BUILDCON PVT LTD	Contempt Petition (IBC)	Sec 60(5)		Mohit Singh	wrong section (rule 11)	03/04/2020
1028	710102105462020	DINESH RAI HUF VS ROHTAS PROJECTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Parth	47,49,51 translate	11/05/2020
1029	710102109012020	DEVENDRA SINGH VS M/S. CROWN REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		DEVENDRA	file with main case number AND YOU MENTION IN APPLICATION ALLAHABAD	19/11/2020
1030	710102111012020	M/S UPAJ LEASING AND FINANCE COMPANY PVT. LTD VS M /S PARAMOUNT PROPBUILD PVT. LTD.	Company Appeal (IBC)	IBC under Sec 7		Rohit	Main cese no. not mention/Small font & Blur Page-23 to 128,142 to 145,155	26/11/2020
1031	710102104232020	VEKAS KUMAR GARG VS SANDEEP GARG	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/281(PB)2019	RAKESH KUMAR	section wrong	31/10/2020
1032	710102109892020	REDHEX IT SOLUTIONS PRIVATE LIMITED VS REALTIME SOFTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/831(ND)2020	Sameer	pryer missing	23/11/2020
1033	710102111432020	SUCHITA SHARMA VS INDIA INFOLINE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1006(ND)2019	Indresh	Sign miss-1,3 to 8,10,12,13/Blur Page-8,19 to 64,78 to 141	28/11/2020
1034	710102110912020	SAFE MOVERSPACKERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Application(Companies Act)	Rule 11 of NCLT		Pankaj Kumar Jha	10-18 not clear page	26/11/2020

1035	710102111182020	ANIL ARYA VS PIONEER URBAN LAND AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/14(PB)2019	Nithin	Sign miss Page-2	27/11/2020
1036	710102076962020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 131(1)		SHASHI	counscel detail missed in index,pg-1,6,8 and 11 double page numbering	08/07/2020
1037	710102102972020	AMIT GOEL VS CMYK PRINTECH LIMITED	Company Petition (Companies Act)	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		K GAURAV & CO.	Pg-113 missed,pg-114,115,147,160,278,288-294 not clear,pg-286 cut,service to all respondent,court fee and welfare missed in vakalatnama,true copy stamp missed	28/10/2020
1038	710102109542020	ECOWING FENSTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Manish	No index, memo of parties missed, petition missed, STK 7 missed, Roc and Income Tax advance service missed, NCLT heading missed on cover page , Master data missed, Vakaltnama missed,	21/11/2020

1039	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	Sec 60(5)			pg-291 not clear	15/09/2020
1040	0710102162662019/5	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434(ND)2019	IBC under Sec 7			NEED TO IA FILE	02/10/2020
1041	0710102083842020/3	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			NEED TO IA FILE	24/11/2020
1042	710102003642020	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/175(ND)2020	Sec 252 (1)			NEED TO IA FILE	25/11/2020
1043	0710102085052020/1	FIREFLYE-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION(COMPANIES ACT)/472()2020	Rule 11 of NCLT			NEED TO FILLING SEPARATE AFFIDAVIT	26/11/2020
1044	0710102150482019/4	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND)2019	Application under any other provisions- IBC			TRUE COPY SIGN MISSING	26/11/2020
1045	0710102156952019/4	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3213(ND)2019	IBC Under Sec 9			E STAMP AFFIDAVIT MISSING	26/11/2020

1046	0710120003842018/26	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	COMPANY PETITION IB (IBC)/938(PB)2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	26/11/2020
1047	0710120003842018/27	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	COMPANY PETITION IB (IBC)/938(PB)2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	26/11/2020
1048	0710102026652020/1	M/S. FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETORSHIP Vs. M/S.MARUBHUMI DEALER PRIVATE LTD.	COMPANY PETITION IB (IBC)/710(ND)2020	IBC Under Sec 9			E STAMP MISSING	27/11/2020
1049	0710102032132020/4	SRI GANESH PLATES AND GLASSES PVT LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/370(ND)2020	Sec 252 (1)			E STAMP MISSING	27/11/2020
1050	0710102078392020/1	OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2020	Sub-section (l) of section 230			NEED TO CA FILE	27/11/2020
1051	0710102080222020/3	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	27/11/2020
1052	0710102087542020/3	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	Sec. 241(1),Application under any other provisions			INDEX MISSING	27/11/2020
1053	0710102087542020/4	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	Sec. 241(1),Application under any other provisions			INDEX MISSING	27/11/2020

1054	0710102105862020/3	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT			NEED TO IA FILE	27/11/2020
1055	0710102034302020/1	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020	Sub-section (l) of section 230			PG-21 TRANSLATE	28/11/2020
1056	0710102034302020/2	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020	Sub-section (l) of section 230			21 TYPE COPY	28/11/2020
1057	0710102076282020/5	MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/281(ND)2020	Sec 252 (3)			NEED TO FILE IN ONE PDF	28/11/2020
1058	0710102077062020/4	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/280(ND)2020	Sec 252 (3)			NEED TO FILE IN ONE PDF	28/11/2020
1059	0710102100462020/1	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			INDEX MISSING	28/11/2020
1060	0710102100462020/2	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			INDEX MISSING	28/11/2020

1061	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/289(ND)2020	Sec 252 (3)			NEED TO IA FILE	29/11/2020
1062	0710102085972020/4	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			22 23 25 37 52 NEED TO TYPE COPY	29/11/2020
1063	0710102024212018/2	MANJINDER SINGH SANDHU Vs. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1591(PB)2018	IBC under Sec 7			NEED TO IA FILE	30/11/2020
1064	0710102061262019/12	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/712(ND)2019	IBC under Sec 7			NEED TO IA FILE	30/11/2020
1065	0710102100092019/8	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1593(ND)2019	IBC under Sec 7			NEED TO APPLICATION FILE	30/11/2020
1066	0710102103122020/1	SHIVRAJ GUPTA Vs. DESHRAJ GUPTA	COMPANY APPLICATION(COMPANIES ACT)/660(PB)2020	Rule 11 of NCLT			TRUE COPY SIGN MISSED	30/11/2020
1067	0710102000912020/5	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020	Sec 252 (1)			INDEX MISSING	01/12/2020
1068	0710102001372019/8	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED	COMPANY PETITION IB (IBC)/275(ND)2019	IBC under Sec 7			INDEX MISSING	01/12/2020

1069	0710102007592019/13	SUMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/310(ND)2019	IBC Under Sec 9			AFFIDAVIT STAMP	01/12/2020
1070	0710102016252018/30	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			NEED TO SAPERATE E FILLING	01/12/2020
1071	0710102023802018/14	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			NEED TO SAPERATE E FILLING	01/12/2020
1072	0710102023802018/15	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			NEED TO SAPERATE E FILLING	01/12/2020
1073	0710102024112020/1	CFM ASSETS RECONSTRUCTION PVT LTD. Vs. YOGESH KUMAR SHARMA	COMPANY PETITION IB (IBC)/606(ND)2020	Section 95(1)			NEED TO IA FILE	01/12/2020
1074	0710102026352020/1	AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD	INTERVENTION PETITION (IBC)/4(ND)2020	Sec 60(5)			NEED TO IA FILE	01/12/2020
1075	0710102027062020/2	FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/45(ND)2020	Sec. 230-232 - Second Motion			INDEX MISSING	01/12/2020
1076	0710102073402020/4	KARUNA SHARMA Vs. VOGUE CLOTHIERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2978(ND)2020	Application under any other provisions- IBC			AFFIDAVIT MISSING	01/12/2020

1077	0710102101452020/1	STARFIRE MOVIES PRIVATE LIMITED Vs. ROSEWOOD TREXIM PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/646(PB)2020	Rule 11 of NCLT			index is missing	01/12/2020
1078	0710102105962019/11	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			pagination is missing	01/12/2020
1079	0710102063262020/1	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/903(ND)2020	IBC Under Sec 9			Index is missing	02/12/2020
1080	710102072132020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED	Company Petition	Sec. 131(1)		Ramesh Chandra Mishra	Council Detail missed in Index,pg-103 not mention in index,pg102 is different in file and different in proof of service column	
1081	0710102082132020/2	RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PVT LTD Vs. DIAMOND TRAEXIM PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3463(PB)2020	Sec 60(5)			pg no. 20-77 are blur	01/12/2020
1082	0710102097362019/11	GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD.	COMPANY PETITION IB (IBC)/1499(PB)2019	IBC under Sec 7			pg no 22-25 are not clear	01/12/2020

1083	0710102002272019/19	MILAP NEWS CORPORATION PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2019	Sec. 230-232 - Second Motion			E stamp is of back date	02/12/2020
1084	0710102061222020/5	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 59			Index missing	02/12/2020
1085	0710102061222020/6	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 59			Sign missing	02/12/2020
1086	0710102/11210/2020	niho construction Vs Hemant Khandelwal	Company Application(Companies Act)	Rule 11 of NCLT	CP/89/2020	Ishaan Mukherjee	Blur Page-78,79,81	02/Dec/20
1087	0710102100462020/5	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			NEED TO UPLOAD IN ONE PDF	28/11/2020
1088	0710102002272019/20	MILAP NEWS CORPORATION PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2019	Sec. 230-232 - Second Motion			NO INDEX	12/02/2020
1089	0710102022482018/7	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1520(ND)2018	IBC Under Sec 9			NO INDEX	12/02/2020
1090	0710102023802018/16	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			TRUE COPY SIGN MISSING	12/02/2020

1091	0710102063262020/1	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/903(ND)2020	IBC Under Sec 9			NO INDEX	12/02/2020
1092	0710102072202020/2	ADITYA GUPTA Vs. GAURAV KATIYAR	INTERLOCUTORY APPLICATION (I.B.C)/3046(ND)2020	Sec 60(5)			NEED TO SAPERATE FILLING	12/02/2020
1093	0710102077602020/3	JACK ROHAN MARKETING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/343(ND)2020	Sec 252 (1)			NO INDEX	12/02/2020
1094	0710102088742020/2	SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/404(ND)2020	Rule 11 of NCLT,Sec 252 (3)			INCOME TAX SERVICE	12/02/2020
1095	0710102092852020/2	RATNAPRAVA INDUSTRIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/417(ND)2020	Sec 252 (1)			pagination is missing	02/12/2020
1096	0710102095022020/2	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/402(ND)2020	Sec 252 (3)			Pagination and true copy on annexure is missing	02/12/2020
1097	0710102097382020/5	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD	COMPANY APPEAL (IBC)/7(ND)2020	Sec 42			wrong e-filing	02/12/2020
1098	07101021010020 20/1	PRIME I T WORKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/421(ND)2020	Sec 252 (1)			pagination is missing	02/12/2020

1099	0710102174012019/6	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE	COMPANY PETITION IB (IBC)/138(ND)2020	IBC Under Sec 10			wrong e-filing	02/12/2020
1100	0710102061152020/3	POOJA BAHRY Vs. AMALENDU MUKHERJEE	INTERLOCUTORY APPLICATION (I.B.C)/2158(ND)2020	Sec 25(j)			wrong e-filing	03/12/2020
1101	0710102091032019/15	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			sign ,index and pagination is missing	03/12/2020
1102	0710000111292020	Mankind Pharma Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1103	0710000111282020	Magnet Labs Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1104	0710000111272020	Lifestar Pharma Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1105	0710000111262020	Mankind Pharma Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1106	0710000111252020	Magnet Labs Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1107	0710000111232020	Lifestar Pharma Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1108	0710000111032020	Western Hotels Private Limited	1 Caveat-Order 2 Caveat-Application			25/11/2020	NCLT Form 3C missed	

1109	0710102085402020/5	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020	Sec 252 (1)			pdf need to merge into one pdf	22/11/2020
1110	0710102084392020/1	SANJIVANI ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/359(ND)2020	Sec 252 (3)			OBJECTIONS	12/03/2020
1111	0710102117872019/12	DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2115(ND)2019	IBC under Sec 7			sign is missing on every page of written submission	12/03/2020
1112	0710102150482019/5	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND)2019	Application under any other provisions- IBC			Page no. 8 ae two time, pg no. 13-17,18, 28 are not clear	12/03/2020
1113	0710102019112020/4	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTD	COMPANY PETITION IB (IBC)/528(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	12/04/2020
1114	0710102076072020/4	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSING	12/04/2020
1115	0710102083932019/16	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD	COMPANY PETITION IB (IBC)/1373(ND)2019	IBC Under Sec 9			Wrong Document (application filed)	12/04/2020
1116	0710102097382020/6	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD	COMPANY APPEAL (IBC)/7(ND)2020	Sec 42			NO INDEX	12/04/2020

1117	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	12/04/2020
1118	0710102143092019/2	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	12/04/2020
1119	710102112702020	RAKESH KUMAR GUPTA VS HAZOORILAL JEWELLERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2582(ND)2019	Sec 66(1)		ABHISHEK	SOFT COPY NOT UPLOD PROPERLY	12/04/2020
1120	710102112422020	PREET SHUTTERING STORE VS M L BUILDTECH PRIVATE LIMITED		IBC Under Sec 9		Gursat	page:78, 83, 86, 87, 216-313, 336-342, 356-362, 415-416, 418, 419, 421, 427, 431, 433, 435, 456-463, 468-499, 504, 506, page not clear and page 140 missed etc	12/04/2020
1121	0710102001372019/9	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER LIMITED	COMPANY PETITION IB (IBC)/275(ND)2019	IBC under Sec 7			INDEX MISSING	04/12/2020
1122	0710102088852020/3	HAPTIK INFOTECH PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/67(PB)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	04/12/2020
1123	0710102405202018/10	M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD	COMPANY PETITION IB (IBC)/45(PB)2018	IBC under Sec 7			Reply is OK (but along-with application also filed)	05/12/2020

1124	0710102090322020/10	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			PG-5 not clear /pagination missing after Pg-8/ No INDEX/True copy sign missed in some pages	06/12/2020
1125	0710102034132020/2	MARIN AGRO PRIVATE LIMITED Vs. 1. REGISTRAR OF COMPANY	COMPANY APPEAL(COMPANIES ACT)/410(ND)2020	Sec 252 (1)			PG-8,16,17 translation/Supporting affidavit missed	07/12/2020
1126	0710102134072019/5	ANKIT AGARWAL Vs. VISTA INVERT SUGARS LIMITED	COMPANY PETITION (COMPANIES ACT)/150(ND)2019	Sec. 271-273			affidavit missing	07/12/2020
1127	0710102406532018/24	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	COMPANY PETITION IB (IBC)/547(PB)2018	IBC under Sec 7			index missing	07/12/2020
1128	0710102035322020/2	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.	COMPANY PETITION IB (IBC)/838(ND)2020	IBC Under Sec 9			service missing	07/12/2020
1129	0710102096942020/1	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/434(ND)2020	Sec 252 (3)			affidavit missing	07/12/2020

1130	710102113102020	DEEPAK MAINI VS AMUL GABRANI & ORS	COMPANY PETITION IB (IBC)/1064(PB)2018	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		APOORV AGARWAL	Sign miss-21 to 34,58,60,62,64,66,68,70,72,74 to 78,80,84,128,129,137,139,712 to 746,784 to 788,790,792,817 to 823/Page not clear-127/small font-143,144,229,230,264,265,293,324,376,382,419,510,517,612,616,618,666,745,746,819 to 821/etc	04/12/2020
1131	710102113352020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	COMPANY PETITION IB (IBC)/1083(PB)2018	Application under any other provisions- IBC		UDAYRAJ	Pagination not done	05/12/2020
1132	0710102078842020/1	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION	INTERLOCUTORY APPLICATION (I.B.C)/3585(PB)2020	Sec 60(5)			pg no. 217-220 typed copy, pg no 230	21/11/2020
1133	0710102087232020/2	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)			Index is missing	07/12/2020
1134	0710102093782020/1	AIRWIL INTELLICITY SOCIAL WELFARE SOCIETY Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/4356(ND)2020	Sec 60(5)			wrong e-filing	07/12/2020

1135	0710102085972020/3	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			pg missing after pg no. 180 and all hand written documents need to be typed	08/12/2020
1136	0710200412022017/13	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.	COMPANY PETITION IB (IBC)/609(ND)2017	IBC under Sec 7			Index is missing	08/12/2020
1137	0710102098252020/1	ASHMEET SINGH Vs. MSD TELEMATICS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/148(PB)2020	Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application under any other provisions			NEED TO IA FILE	05/12/2020
1138	0710102028062020/1	S. S. STEELS Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/714(PB)2020	IBC Under Sec 9			INDEX MISSING	07/12/2020
1139	0710102026492020/7	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (l) of section 230			INDEX not signed	05/12/2020
1140	0710102026492020/8	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (l) of section 230			INDEX not signed	05/12/2020

1141	710102113712020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		UDAYRAJ	sign miss-3 to 60 /Page not clear-4/smallfont-5 to 56,	12/07/2020
1142	710102113372020	SHALU KHANNA VS M/S SBS AGROTECH PVT LTD	Company Application(Companies Act)	Rule16(d),NCLT Rules,2016		eMinds	wrong case type	12/05/2020
1143	710102113842020	BEACON TRUSTEESHIP LIMITED VS EMPEROS INFRASTRUCTURE PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Abhay Singh	Proof of service	12/08/2020
1144	710102100812020	HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Vikrant Pachnanda	document not upload only proof of service uploaded	21/10/2020
1145	071010207994 2020/3	M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/121(PB)2020	Sec. 213,Sec. 241(1),Sec. 242(4)			INDEX MISSING	08/12/2020
1146	071010208498 2019/10	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMPANIES ACT)/486(ND)2019	Sec 252 (3)			NO Supporting affidavit	08/12/2020
1147	071010209237 2020/3	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.	COMPANY PETITION IB (IBC)/995(PB)2020	IBC under Sec 7			Index pagination not matching with DOC.	08/12/2020
1148	071010210299 2020/1	PANM TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/437(ND)2020	Sec 252 (3)			NO Supporting affidavit	08/12/2020

1149	0710102140782019/2	AMIT MEHTA Vs. FRANCHISE INDIA BRANDS LIMITED	COMPANY PETITION IB (IBC)/3029(ND)2019	IBC Under Sec 9			Wrong Doc (application filed)	08.12.2020
1150	0710102020542018/25	ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD	COMPANY PETITION IB (IBC)/1493(PB)2018	IBC under Sec 7			PG-3,6,12,13,15,17,18,20,22,24,25,26 is CUT/ 46 not clear & true copy sign missed/ 221 Wrongly pagination & not clear /pg-123,129,130,133,136,137,144 to 146,186,195/251 to 254,257,258,259,265 to 268 ,270,271,272/281 to 284 not clear	08.12.2020
1151	0710102101022020/1	GEOSTAR SURVEYS INDIA PVT LTD Vs. ASHWINI MEHRA	INTERLOCUTORY APPLICATION (I.B.C)/5052(PB)2020	Sec 42			index is missing	08.12.2020
1152	0710102112812020/1	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/5366(PB)2020	Sec 60(5)			two files need to merge or need to file separately	08.12.2020
1153	0710102033942020/2	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)			PG-15 to 55 Hindi translation	08.12.2020
1154	0710102061022020/2	UNION BANK OF INDIA (UK) LIMITED Vs. GAURAV JAIN	COMPANY PETITION IB (IBC)/991(ND)2020	Section 95(1)			Index Blank/true copy sign missed	08.12.2020

1155	710102088402020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Shraddha	document not upload only proof of service uploaded	14/09/2020
1156	710102108552020	FOURSIDES DEVELOPERS COMPANY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		Mohammad	NCLT heading missed on cover page, Pages wrong arrange 145,146,147,148, Council detail missed in index	18/11/2020
1157	710102110212020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	Application under any other provisions- IBC		MUKESH	PGAES: 26,87,92,115,116 NOT CLEAR	24/11/2020
1158	710102114092020	PRASHANT BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/446(ND)2020	Sec 252 (1)		SACHIN	wrong section choose	08/12/2020
1159	710102114222020	SUMIT KAMBOJ VS JITESH GUPTA	COMPANY PETITION IB (IBC)/1591(PB)2018	Sec 60(5)		Shivangi Shukla	Small font-47,57 to 59,278 to 280/Blur Page-76 to 97,99 to 136,141,154,244 to 245,262 /etc	09/12/2020
1160	0710102/11448/2020	Sachin Garg Vs M/S S L CONSUMER PRODUCTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/840(PB)2018	Davesh Bhatia	Sign miss-1,2,7,8	09/Dec/20
1161	0710102/11450/2020	Pallavi Joshi Bakhru Vs Universal Buildwel Pvt ltd	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/456(ND)2018	SRISHTI KAPOOR	Sign miss-1 to 13/Page not clear-34 to 55	09/Dec/20

1162	0710102/11466/2020	LALIT KUMAR GUPTA Vs	Company Application(Companies Act)	Sec. 73(4)	CP/10(ND)2016	LALIT GUPTA	No Index/documents not prpoper upload/Pagination not done	10/Dec/20
1163	0710102/11359/2020	AVENIR MANAGEMNET SERVICES PRIVATE LIMITED Vs	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		ARTI SAHU	Kindly file in Chandigarh,Wrong section select, Council sign missed in index, Memo of parties missed, Page wrong arrange 25, pages not clear 28 to 50,57,88,105,116,117,120,126,153,160,161,173 to 178,181 to 183, kindly delete first petition	07/12/2020
1164	0710102/11364/2020	DPN MARITIME ACADEMY PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Intervention Petition(Companies Act)	Sec 252 (1)		SUNNY CHOPRA	Wrong case type select, memo of parties, brief synopsis, list of dates & events missed, MoA /AoA missed, STK 07 missed,Company master data missed, Council detail missed in index	07/12/2020

1165	0710102/11022/2020	MOEN INDIA PRIVATE LIMITED Vs Registrar of Companies Delhi and Haryana	Company Petition (Companies Act)	Sec. 441		ANUP VIJAY KULKARNI	Memo of parties, List of dates and event missed, Company master data missed, Roc report missed, Pages not clear 132,147,150 to 193, 194 to 237 not clear, Welfare and court fees missed in vakaltnama,	24/11/2020
1166	0710102/11414/2020	DR. KRISHAN MOHAN MENDIRATTA Vs. STATE BANK OF INDIA	Interlocutory Application(IBC)	Sec 60(5)		Sumit Virmani	Translated Page-14,18,49	
1167	07101021165 12019/4	CROWN ART PRINTERS Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	IBC Under Sec 9			application not acceptable in document & wrong efiling	27/06/2020
1168	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2020	22(3)(b)			document not in proper	10/07/2020
1169	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1808(ND)2019	IBC under Sec 7			application not acceptable in document	02/11/2020
1170	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			15 16 translate	23/11/2020
1171	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/ 1480(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			application not acceptable in ADDTIONAL document	04/12/2020

1172	0710102085972020/5	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			419 420 559 TRANSLATE	08/12/2020
1173	0710102410382017/45	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.	COMPANY PETITION IB (IBC)/540(PB)2017	IBC under Sec 7			AFFIDAVIT STAMP	08/12/2020
1174	0710102018582020/8	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/497(ND)2020	IBC Under Sec 9			NEED TO FILE IN ONE PDF	09/12/2020
1175	0710102022652018/13	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7			NEED TO IA FILE	09/12/2020
1176	0710102033212020/2	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			true copy sign missing	09/12/2020
1177	0710102033212020/3	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			true copy sign missing	09/12/2020
1178	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			NEED TO APPEAL FILE	09/12/2020
1179	0710102085052020/2	FIREFLYE-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION(COMPANIES ACT)/472()2020	Rule 11 of NCLT			MANY TIMES PDF UPLOAD NEED TO ONE TIME	09/12/2020
1180	0710102104842019/11	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1717(ND)2019	IBC Under Sec 9			PAGE 9 10 CUT	09/12/2020

1181	0710102134752019/3	M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2677(ND)2019	IBC Under Sec 9			Pg no 10,12-14 is not clear, sign is missing on reply	10/12/2020
1182	0710102161552019/5	MODEL LOGISTICS PVT. LTD. Vs. ADVANCE HOME AND PERSONAL CARE LIMITED	COMPANY APPLICATION(IBC)/ 621(ND)2019	Application under any other provisions- IBC			21 27 not clear page	10/12/2020
1183	0710102169292019/3	MRS. PALLAVI GUPTA & MR. PADAM THAKUR Vs. JAIPURIA BUILDCON PVT. LTD	COMPANY PETITION IB (IBC)/48(PB)2020	IBC under Sec 7			8, 6 translate page	10/12/2020
1184	0710102701602018/9	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED	COMPANY PETITION IB (IBC)/160(PB)2018	IBC under Sec 7			second volume double page numbering	10/12/2020
1185	0710200001942016/8	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	COMPANY PETITION (COMPANIES ACT)/131(ND)2016	Sec. 241(1),Sec. 242(4)			proof service missing	10/12/2020
1186	0710200413922017/10	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10/12/2020
1187	0710200413922017/11	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efling	10/12/2020
1188	0710200413922017/13	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020

1189	071020041392201 7/14	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1190	071020041392201 7/15	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1191	071020041392201 7/17	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1192	071020041392201 7/18	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1193	071020041392201 7/19	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1194	071020041392201 7/2	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1195	071020041392201 7/20	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1196	071020041392201 7/21	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020

1197	0710200413922017/22	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1198	0710200413922017/23	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1199	0710200413922017/24	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1200	0710200413922017/25	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1201	0710200413922017/26	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1202	0710200413922017/27	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1203	0710200413922017/3	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			affidavit missing	10/12/2020
1204	0710200413922017/4	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020

1205	0710200413922017/5	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1206	0710200413922017/7	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1207	0710200413922017/8	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efiling	10/12/2020
1208	0710102087092020/9	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			page number 15 after missing	11/12/2020
1209	0710102089012020/1	KMQ ENGINEERING & TOOLS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/397(ND)2020	Sec 252 (1)			page number missing	11/12/2020
1210	0710102095952020/4	R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/141(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)			sign Missing	11/12/2020
1211	0710200428752018/22	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong efiling	11/12/2020
1212	0710200428752018/23	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong efiling	11/12/2020

1213	0710102079942020/4	M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/121(PB)2020	Sec. 213,Sec. 241(1),Sec. 242(4)			index NOT SIGNED/ Supporting Affidavit	12/08/2020
1214	0710102015232019/2	ALCHEMIST LIFE SCIENCES LIMITED & ORS. Vs. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/49(PB)2019	Rule 11 of NCLT			Sign missing on report	12/09/2020
1215	0710102024812020/5	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			index is missing	12/09/2020
1216	0710102024812020/6	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			File need to merge in one pdf and index is missing	12/09/2020
1217	0710102036082020/2	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/899(ND)2020	IBC under Sec 7			sign on reply and true copy and sign on annexureses are missing	12/09/2020
1218	0710102067622020/5	KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/873(ND)2020	IBC under Sec 7			handwritten is not allowed,type copy of index	12/09/2020
1219	0710102076142020/3	AKSHAY TYAGI Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/116(ND)2020	Sec. 169(4)			Pg no. 65-81, 148-162 tanslation pg no. 116,123-137,141,146,230 are not clear, pg no 241 type copy, volume need to divde after pg no. 200	12/09/2020

1220	0710102108322020/2	M/S KENDRIYA BHANDAR Vs. ANIL KOHLI	INTERLOCUTORY APPLICATION (I.B.C)/5408()2020	Sec 60(5)			Index is missing	12/09/2020
1221	0710102112812020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/5366(PB)2020	Sec 60(5)			volume need to divide after pg no. 200	12/09/2020
1222	710102113172020	ORTEL COMMUNICATIONS LTD. VS SONY PICTURES NETWORKS INDIA P LIMITED	COMPANY PETITION IB (IBC)/761(ND)2018	Rule 11 of NCLT, 2016		Bharat	wrong e filing	12/05/2020
1223	710102114852020	MOHAN LAL JAIN VS ROC	COMPANY PETITION IB (IBC)/1373(ND)2019	Rule 11 of NCLT, 2016		Inder Paul Singh Oberoi	Merge into PDF	12/10/2020
1224	710102114842020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	COMPANY PETITION IB (IBC)/1083(PB)2018	Application under any other provisions- IBC		UDAYRAJ	Small font-3 to 57	12/10/2020
1225	710102034212020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION EQUIPMENTS	Application under any other provisions- IBC			ROHIT GANDHI	case type in companies act and wrong section	18/03/2020
1226	0710102/11525/2020	syndicate interglobe v/s global fragrances pvt ltd	ibc contempt petition	sec-9		vivek sharma	wrong section ,case type wrong	

1227	0710102/11502/2020	Tennant Cleaning System India Private Limited Vs	Company Petition IB (IBC)	IBC Section 59		goel & associates	petition uncompleted, final report, ibbi missing. balance sheet missed 2 year., br missed, master data missed,	12/11/2020
1228	0710102/11509/2020	Orient Links Co. LLC Vs Ram Kishore Nagarmal Marketing Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1882(ND)2019	Dhiraj Philip	Merge into one PDF	11/Dec/20
1229	0710102/11520/2020	JITENDER ARORA Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/104(PB)2018	Jitender Arora	small font-144 to 157,161 to 164,168,174,181,182,186,187,215,225 to 236,240 to 245,251,287,293 to 298,302 to 304,309,313,317,321,323,354,444 to 454,459,469,481,486,496 to 507,511,519 to 530,535,624 to 651,687 to 702/Page cut-297,235,354,Page not clear-390 to 398 to 425,/translated page-663,664	11/Dec/20
1230	0710102/11137/2020	PUMA REALTORS PRIVATE LIMITED Vs. AXIS BANK LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/934(PB)2018	Anurag Bhatt	Blur Page-56,57,67	

1231	0710102/11413/2020	DIGITAL PROPERTIES AND HOTELS PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Abhishek Puri	Wrong section select, Page not clear 49,95 to 105, 107,302,303 Pages cut 127,128,147,148,167,168,187,188,207,208,275,278,279,283,284, Income tax advance service missed	08/12/2020
1232	0710102/11539/2020	NBC Health & Hotels Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL -------/252ND 2O2O	HARISH DAMANI	Main case no. not metion	12/Dec/20
1233	0710102017542020/3	ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/43(PB)2020	Sec. 241(1)			PG 34-36,47-53 ,61,62,72 NOT CLEAR	06/11/2020
1234	0710102701602018/8	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED	COMPANY PETITION IB (IBC)/160(PB)2018	IBC under Sec 7			NUMBERING NOT CORRECT	09/12/2020
1235	0710102012502020/1	RAHUL DHINGRA (SOLE PROPRIETOR R-CUBE CORPORATION) Vs. EARTH WATER LIMITED (FORMERLY KNOWN AS FONTUS WATER PRIVATE LIMITED)	COMPANY PETITION IB (IBC)/423(ND)2020	IBC Under Sec 9			WRONG FILING FILE AS A APPLICATION	10/12/2020
1236	0710102021342018/11	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO IA FILE	10/12/2020

1237	0710102021342018/12	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			APPLICATION AND ADDESTIONAL DOCS FILE SEPRATE	10/12/2020
1238	0710102021342018/13	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			AFFIDAVIT BACK DATE & APPLICATION AND REPLY FILE BOTH ARE SEPRATLY	10/12/2020
1239	0710102021342018/14	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO IA FILE	10/12/2020
1240	0710102021342018/15	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			WRONG FILING FILE AS A FRESH APPLICATION	10/12/2020
1241	0710102021342018/16	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO IA FILE	10/12/2020
1242	0710102021342018/7	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO PETITION FILE	10/12/2020
1243	0710102021342018/8	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NO NEED TO FILE CA IN ADDITIONAL FILE	10/12/2020

1244	0710102021342018/9	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NO NEED TO FILE CA IN ADDITIONAL FILE	10/12/2020
1245	0710102032072018/5	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			INDEX MISSING	10/12/2020
1246	0710102063312020/2	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	COMPANY PETITION IB (IBC)/835(ND)2020	IBC under Sec 7			True copy and sign are missing on annexures	10/12/2020
1247	0710102007572019/9	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.	COMPANY PETITION IB (IBC)/449(PB)2019	IBC under Sec 7			INDEX MISSING	22/09/2020
1248	0710102016052019/15	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7			NEED TO IA FILE	19/11/2020
1249	0710102073262020/3	MANOJ KUNWAR Vs. YOGESH SETHI	INTERLOCUTORY APPLICATION (I.B.C)/3149(ND)2020	Sec 60(5)			Affidavit of service is missing	10/12/2020
1250	0710102076072020/5	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234			Affidavit of service and index is missing	10/12/2020
1251	0710102082602020/3	SUMRIDHI ALUMINIUM PRIVATE LIMITED Vs. KIRAN UDYOG PRIVATE LIMITED	COMPANY PETITION IB (IBC)/946(ND)2020	IBC Under Sec 9			Additional file need to merge in reply or file it seprately	10/12/2020

1252	0710102103842020/1	ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTL INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4780(ND)2020	Sec 60(5)			sign is missing on reply and true copy is missing on annexures	10/12/2020
1253	0710200413922017/12	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			need to not filling ca in additional	10/12/2020
1254	0710200413922017/16	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong efile	10/12/2020
1255	0710102033212020/4	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	11/12/2020
1256	0710102034302020/3	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020	Sub-section (l) of section 230			NEED TO SAPERATE FILLING	11/12/2020
1257	0710102060392020/7	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	11/12/2020
1258	0710102093812020/3	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD	COMPANY PETITION IB (IBC)/1026(PB)2020	IBC under Sec 7			pg not are 49-51,55-59,70,71,77-80,86-90,91-97 are not clear	11/12/2020
1259	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	COMPANY PETITION IB (IBC)/2646(ND)2019	IBC under Sec 7			Index is missing	11/12/2020

1260	0710102151182019/2	CHEMSYNTH LABS Vs. ALCHEMIST LIMITED	COMPANY PETITION IB (IBC)/3238(ND)2019	IBC Under Sec 9			hand written on index and sign is missing on rejoinder	11/12/2020
1261	0710102156272019/2	INCOME TAX OFFICER WARD 16 (1) Vs. REGISTRAR OF COMPANIES &MAA BERI ISPAT PVT. LTD	COMPANY PETITION (COMPANIES ACT)/922(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong e-filing	11/12/2020
1262	0710102157442019/2	INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI &RAMID PROJECTS PVT LTD)	COMPANY PETITION (COMPANIES ACT)/927(ND)2019	Sec 252 (1) - By Government Body			wrong efiling	11/12/2020
1263	0710102159862019/4	ASSISTANT COMMSSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT. LTD	COMPANY PETITION (COMPANIES ACT)/1039(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	11/12/2020
1264	0710102159872019/2	ASSISTANT COMMSSIONER OF INCOME TAX CIRCLE 14(2) Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT. LTD	COMPANY PETITION (COMPANIES ACT)/972(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			pagination is missing on index	11/12/2020
1265	0710102162042019/3	BIJAN DASH Vs. MIST DIRECT SALES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3363(ND)2019	IBC Under Sec 9			Index is missing	11/12/2020
1266	0710102162662019/6	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434(ND)2019	IBC under Sec 7			TRUE COPY SING MISSED IN FILE	11/12/2020

1267	0710102166832019/2	INCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & ELEVEN BUILDCON PVT LTD	COMPANY APPEAL(COMPANIES ACT)/1040(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	11/12/2020
1268	0710102016052020/5	AMRITA GUJRAL Vs. HYPERHIRE INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/38(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Index and pagination is missing	12/12/2020
1269	0710102029322020/2	VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020	Application under any other provisions- IBC			wrong e-filing	12/12/2020
1270	0710102031892020/2	ALMONDZ GLOBAL INFRA-CONSULTANT LIMITED Vs. REGISTRAR OF COMPANIES	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/49(PB)2020	Sec. 230-232, Sec 234			Wrong e-filing	12/12/2020
1271	0710102089732020/2	DMI FINANCE PRIVATE LIMITED Vs. RAHEJA DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/970(PB)2020	IBC under Sec 7			Volume need to divide after page no. 200	12/12/2020
1272	0710102168502019/3	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE TOWER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/124(ND)2020	IBC Under Sec 9			sign on reply is missing, affidavit date is missing	12/12/2020
1273	0710102172362019/2	MS.ANJALI Vs. EDUJOIN TRAINING FOUNDATION	COMPANY PETITION IB (IBC)/130(ND)2020	IBC Under Sec 9			index is missing	12/12/2020
1274	0710200433802018/12	SRS LIMITED Vs. LOGICAL JEWELLERS PVT. LTD.	COMPANY PETITION IB (IBC)/111(ND)2018	IBC Under Sec 9			service and true copy signature are missing	12/12/2020

1275	0710102097492020/3	M/S PRANKIT INDIA ENTERPRISES Vs. M/S KANODIA TECHNOPLAST LTD.	COMPANY PETITION IB (IBC)/1008(ND)2020	IBC Under Sec 9			page no. 31, 32 are cut	13/12/2020
1276	0710102099972020/2	SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4639(ND)2020	Sec. 12A			Index is missing	13/12/2020
1277	0710102086782020/1	ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)2020	Application under any other provisions- IBC			wrong efiling	14/12/2020
1278	0710102167802019/2	INCOME TAX OFFICER WARD 20.1 Vs. ROC. PRIYA TISSUE PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/1037(ND)2019	Sec 252 (1) - By Government Body			wrong efiling	14/12/2020
1279	0710102171852019/2	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES(SVP INFRAHOMES PVT.LTD.)	COMPANY APPEAL(COMPANIES ACT)/72(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	14/12/2020
1280	0710102173172019/1	INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES & REAL VENTURE EXIM PVT LTD	COMPANY APPEAL(COMPANIES ACT)/63(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	14/12/2020
1281	0710102173682019/3	INCOME TAX OFFICER WARD 26(4) Vs. REGISTRAR OF COMPANIES(VSERVE CORPORATE SERVICES PVT.LTD.)	COMPANY APPEAL(COMPANIES ACT)/100(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	14/12/2020
1282	0710200001942016/8	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	COMPANY PETITION (COMPANIES ACT)/131(ND)2016	Sec. 241(1),Sec. 242(4)			Affidavit of service is missing	14/12/2020

1283	710102115632020	MANOJ KULSHRESTHA VS MANSAROVER HERITAGE INN PVT. LTD.	COMPANY PETITION IB (IBC)/360(PB)2016	Sec 54(1)		Manoj Kulshrestha	Index Missed	14/12/2020
1284	710102115712020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2375(ND)2019	Application under any other provisions- IBC		MUKESH	Blur Page-26 to 59,64 to 82	14/12/2020
1285	710102115822020	ACIT CIRCLE -17(2) NEW DELHI VS REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.	COMPANY APPEAL(COMPANIES ACT)/615(ND)2019	Rule 11 of NCLT		HIMANSHU	Blur Page-12/Sign miss-12A to 12C/Merge into one PDF	14/12/2020
1286	710102115902020	NIKHIL TANDON VS SANJEEV BINDAL	COMPANY PETITION IB (IBC)/1825(PB)2019	Sec 60(5)		Akhil	True copy sign missed	15/12/2020
1287	0710102093552020/2	PRASAD & COMPANY (PROJECTS WORKS) LIMITED Vs. ANAND ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/1003(ND)2020	IBC Under Sec 9			pages from 46-51,54,58 are dark pages, sign missing on reply	12/11/2020
1288	0710102063552020/1	ANITA DHIR Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2664()2020	Sec 30			NEED TO IA FILE	12/12/2020
1289	0710102092292020/2	KRISHAN KUMAR MAHAJAN Vs. AMBASSADOR TRAVELS (DELHI) PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/138(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			NEED TO UPLOAD ONE PDF INDEX MISSING	12/12/2020
1290	0710102075722020/5	FORTUM INDIA PRIVATE LIMITED Vs. IAP COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/97(ND)2020	Sub-Section (1) 0f Section 66.			Index is missing	14/12/2020

1291	0710102082242020/1	YOUNG BIN KWAN HOTELS & TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/450(ND)2020	Sec 252 (3)			wrong efiling	14/12/2020
1292	0710102108512020/2	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5087(PB)2020	Application under any other provisions- IBC			sign missing on every page and true copy on annexures	14/12/2020
1293	0710102108932019/6	FLOURISH FINCAP PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/158(ND)2019	Sec. 230-232, Sec 234			pages from 1-6 are not clear	14/12/2020
1294	0710102111032019/6	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135(ND)2019	IBC Under Sec 9			index is missing	14/12/2020
1295	0710102111032019/7	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135(ND)2019	IBC Under Sec 9			sign is missing	14/12/2020
1296	0710102148772019/2	INCOME TAX OFFICER WARD 15(2) Vs. REGISTRAR OF COMPANIES (LEMON TOUR AND TRAVEL PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/851(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	14/12/2020
1297	0710102149152019/2	INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES (RAMA KRISHNA CATERING SERVICE PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/849(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	14/12/2020

1298	0710102149932019/2	INCOME TAX OFFICER WARD 24 (3) Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/850(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			wrong efiling	14/12/2020
1299	0710102151922019/2	VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/153(ND)2020	IBC Under Sec 9			Index is missing and court fees, welafare	14/12/2020
1300	0710102157442019/4	INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI &RAMID PROJECTS PVT LTD)	COMPANY PETITION (COMPANIES ACT)/927(ND)2019	Sec 252 (1) - By Government Body			wrong efiling	14/12/2020
1301	0710102164542019/2	INCOME TAX OFFICER 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/1009(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			index pagination is wrong and pagination is also missing	14/12/2020
1302	0710102165552019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1013(ND)2019	Sec 252 (1) - By Government Body			wrong efiling	14/12/2020
1303	0710102165632019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1015(ND)2019	Sec 252 (1) - By Government Body			wrong efiling	14/12/2020
1304	0710102/11591/2020	SANJAY GUPTA Vs. JITESH GUPTA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1591(PB)2018	Shivangi Shukla	vPG-101 to 198 missed in VOL-I/Draft written on each page	

1305	0710102/10953/2020	AMIT RAJ JAIN Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/63(ND)2020	Parveen Kumar Aggarwal	27,29 NOT CLEAR	
1306	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION(IBC)/ 1304(ND)2020	Sec 60(5)			only proof of service uploaded	11/06/2020
1307	0710102006172020/5	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION(IBC)/ 1304(ND)2020	Sec 60(5)			only proof of service uploaded	08/07/2020
1308	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			only proof of service uploaded	28/08/2020
1309	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			NEED TO IA FILE	19/09/2020
1310	0710102079132020/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			only proof of service uploaded	22/09/2020
1311	0710102077112020/1	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020	Sec 60(5)			INDEX MISSING	29/09/2020
1312	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			index missing	23/11/2020

1313	0710102085972020/5	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			need to file in one pdf	14/12/2020
1314	0710102093102020/3	VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/401(ND)2020	Sec 252 (1)			Index is missing	15/12/2020
1315	0710102111032019/8	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	COMPANY PETITION IB (IBC)/2135(ND)2019	IBC Under Sec 9			Index is missing	15/12/2020
1316	0710102153892019/1	INCOME TAX OFFICER WARD 24.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/872(ND)2019	Sec 252 (1) - By Government Body			wrong efiling	15/12/2020
1317	0710200428752018/25	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong e-filing	15/12/2020
1318	0710102/11609/2020	SUNDRM CONSULTANTS PVT LTD Vs THREE C PROPERTIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/849(PB)2020	Kartavya Batra	pg-9,32 NOT CLEAR/true copy sign missed/wrong Section chosen	15/12/2020
1319	0710102/11612/2020	Mukendra Singh Vs Subhkamna Buildtech Private Limited	Intervention Petition (IBC)	Application under any other provisions- IBC		durgesh kumar ahuja	wrong section	15/12/2020
1320	0710102/10883/2020	Raheja Towers PVT Vs RIYASAT TOWERS PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		karanjawala & co	case type wrong	19/11/2020
1321	0710102/12687/2019	ATUL KUMAR KANSAL Vs. MR. SANDEEP SOOD	Company Petition IB	Application under any other provisions- IBC			Case Type Wrong	
1322	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND)2020	IBC under Sec 7			Hand written on index is not allowed (Typed copy Required)	15/12/2020

1323	0710102059952020/4	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND)2020	IBC under Sec 7			Hand written on index is not allowed (Typed copy Required)	15/12/2020
1324	0710102099972020/3	SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4639(ND)2020	Sec. 12A			Pg no. 7 is not clear	15/12/2020
1325	0710102103502020/1	RENAISSANCE INFRATECH PRIVATE LIMITED Vs. ANTARCTICA PROPERTIES COMPANY LIMITED	COMPANY PETITION IB (IBC)/1034(ND)2020	IBC under Sec 7			Index is missing	15/12/2020
1326	0710102/11596/2020	VIVEK RAHEJA Vs Kailash Jain (Suspended Board of Directors)	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/2924(ND)2019	Vivek Raheja	Page not clear-34 to 36	15/Dec/20
1327	0710102/11195/2020	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/694(ND)2020	UPASANA TALWAR	page number missing	
1328	710102108172020	SKY VISION PROMOTERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		HIMANSHU	Remove the defected file	16/11/2020
1329	710102101572020	MACQUIRE BANK LIMITED VS SHILPI CABLE TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/64(PB)2017	Application under any other provisions- IBC		Huzefa F. Sitabkhan	Please Submit DD	23/10/2020
1330	710102023822020	M/S. VISHAKARMA TOOL WORKS VS MOR MUKAT MARKETING PVT.LTD.	COMPANY PETITION IB (IBC)/3017(ND)2019	Application under any other provisions- IBC		Prashant	Document Not Upload	22/02/2020
1331	710102106332020	RAHUL JAIN VS M/S RAVE SCANS PVT. LTD.	COMPANY PETITION IB (IBC)/01(PB)2017	Sec 60(5)		RAKESH KUMAR	Please submit DD	07/11/2020

1332	710102107102020	AJAY KUMAR CHOUDHARY VS SUBHASH KUMAR KUNDRA	COMPANY PETITION IB (IBC)/933(PB)2019	Sec 60(5)		kundanlatwal	Please Submit DD	10/11/2020
1333	710102107312020	ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED & ORS.	COMPANY PETITION (COMPANIES ACT)/128(ND)2019	Application under any other provisions		Smriti Dua	please submit dd	11/11/2020
1334	710102116402020	MANTRA PROCESSORS PVT. LTD. VS REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/149(ND)2017	Rule 11 of NCLT		PRABHAKAR KUMAR	Blur page-12	16/12/2020
1335	071010200254 2020/3	PRAVEEN KUMAR SINGHAL Vs.	COMPANY APPLICATION(IBC)/283(ND)2020	Sec 12(2)			wrong efiling	15/12/2020
1336	071010202342 2020/2	SAGAR COLORPAC PRIVATE LIMITED Vs. MAGGPIE INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/662(ND)2020	IBC Under Sec 9			wrong efiling	15/12/2020
1337	071010203233 2020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/381(ND)2020	Sec 252 (1)			pg no.1-13 are not clear and cut	15/12/2020
1338	071010203301 2020/2	JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/986(ND)2020	IBC Under Sec 9			Index and affidavit of service is missing	15/12/2020
1339	071010209428 2020/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY PETITION (COMPANIES ACT)/173(ND)2020	----Sec. 213			NEED TO IA FILE	16/12/2020

1340	0710102094282020/2	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY PETITION (COMPANIES ACT)/173(ND)2020	----Sec. 213			NEED TO IA FILE	16/12/2020
1341	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	Sec 252 (3)			NEED TO UPLOAD IN ONE PDF	16/12/2020
1342	0710102133392019/2	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD	COMPANY PETITION IB (IBC)/2612(ND)2019	IBC Under Sec 9			NEED TO IA FILE	16/12/2020
1343	0710200410172018/24	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			NEED TO IA FILE	16/12/2020
1344	0710200411452018/10	M/S KHERA ENTERPRISES vs M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	15/05/2020
1345	0710102150982019/4	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	09/11/2020
1346	0710102150982019/5	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress report filed)	09/11/2020
1347	0710102150982019/6	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	09/11/2020
1348	0710102077242019/11	BHARART CHUGH vs PD ADVISORY SERVICES L.L.P	IBC under Sec 7				Wrong Document (Progress report filed)	09/04/2020
1349	0710102077242019/11	BHARART CHUGH vs PD ADVISORY SERVICES L.L.P	IBC under Sec 7				Wrong Document (Progress report filed)	09/04/2020
1350	0710102406262018/12	LOYZ OIL PTE LTD vs INTERLINK PETROLEUM LIMITED	IBC under Sec 7				Wrong Document (Progress report filed)	07/12/2020

1351	0710102082042019/25	RITU TANDON vs M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	14/10/2020
1352	0710102150982019/4	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	14/10/2020
1353	0710102150982019/5	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress report filed)	14/10/2020
1354	0710200411452018/11	M/S KHERA ENTERPRISES vs M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	14/10/2020
1355	0710102/11570/2020	Sanjay Kumar Mittal Vs	Intervention Petition(Companies Act)	Intervention Application		KIRTIKAR SUKUL	wrong section and case type wrong	14/12/2020
1356	0710102005412020/3	PRO-ARC WELDING AND CUTTING SYSTEMS PRIVATE LIMITED Vs. SM AUTOSTAR PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/477(ND)2020			wrong efiling	16/12/2020
1357	0710102018592020/3	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/531(ND)2020			Notarized date is missing on affidavit and sign on every page of reply missing	16/12/2020
1358	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020			merge into one pdf file or file separately	16/12/2020
1359	0710102027272020/2	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1047(ND)2020			Index is missing	16/12/2020
1360	0710102029322020/2	VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020			Wrong efiling	16/12/2020

1361	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020			Petition is need to be filed separately	16/12/2020
1362	0710102065582020/2	KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)2020			pg no 31-33 are blur, pg. no. 23 not translated	16/12/2020
1363	0710102088472020/3	SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ & ANR	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020			NEED TO IA FILE	16/12/2020
1364	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)2020			two files are uploaded need to file it seprately	17/12/2020
1365	0710102059952020/4	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)2020			two files are uploaded that need to be file separately or delete extra files	17/12/2020
1366	0710102104772020/1	DONJIN TECHNOLOGY INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/447(ND)2020			INCOME TAX SERVICE MISSING	17/12/2020
1367	0710102105082020/1	NAVKAR EXPORT AGENCIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/448(ND)2020			ONYL PROOF OF ERVICE UPLOAD	17/12/2020
1368	0710102105422020/1	EXCEL MEDIA PVT. LTD. Vs.	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/691(ND)2020			need to petition file	17/12/2020
1369	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019			NEED TO UPLOAD IN ONE PDF	17/12/2020
1370	0710102108342020/2	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5067(ND)2020			true copy sign missing	17/12/2020

1371	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/2646(ND)2019			TRUE COPY SIGN MISSING	17/12/2020
1372	0710102149632019/4	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2020			INDEX MISSING	17/12/2020
1373	0710102106832020/1	ALLWIN FOOTWEAR PRIVATE LIMITED Vs. M/S SALUJA CONSTRUCTION COMPANY LTD	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/120(ND)2020			index missing	18/12/2020
1374	0710102/11629/2020	UNIQUE PROPMART PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Robin Sen Giri	53 page wrong arrange, pages not clear 136,151,152,153 Wrong income tax advance service kindly serve to Income tax DCIT Delhi high court	16/12/2020
1375	0710102080222020/4	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)			ONLY INDEX UPLOAD	16/12/2020
1376	0710102092572020/2	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/576(ND)2020	Rule 11 of NCLT			NEED TO UPLOAD SAPERATLY	16/12/2020

1377	0710102075702019/5	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			INDEX MISSING	17/12/2020
1378	0710102/11552/2020	VMS EQUIPMENT PVT LTD Vs. PRIMROSE INFRATECH PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)			23 page missing	ONLINE
1379	0710102/10728/2020	VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/1108(ND)2019	Shashwat Parihar	page 4 cut service blur	online
1380	0710102/11691/2020	ANURAG CHANDRA Vs AFFINITY BEAUTY SALON PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/786(PB)2018	RANJANA ROY	Blur Page-81,85 to 98/Sign miss-110/Page cut-188	18/Dec/20
1381	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND)2020	IBC under Sec 7			NEED TO UPLOAD ONE TIME	15/12/2020
1382	0710102073262020/4	MANOJ KUNWAR Vs. YOGESH SETHI	INTERLOCUTORY APPLICATION (I.B.C)/3149(ND)2020	Sec 60(5)			Wrong Doc. (court order missing)	16/12/2020
1383	0710102076882020/4	GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED	COMPANY PETITION IB (IBC)/993(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	17/12/2020
1384	0710102086532020/1	ARS REALTORS PVT LTD Vs. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3795(PB)2020	Sec 60(5)			TRUE COPY SIGN MISSING	17/12/2020
1385	0710102089642020/1	ANDESTINY TRADE WORLD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/439(ND)2020	----			INCOME TAX SERVICE MISSING	17/12/2020

1386	0710102091522020/1	UD INFRATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/454(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	17/12/2020
1387	0710102096492020/2	SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/385(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	17/12/2020
1388	0710102027332020/4	SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND)2020	IBC Under Sec 9			No index,no pagination, not uploaded properly	18/12/2020
1389	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/381(ND)2020	Sec 252 (1)			Only proof of service uploaded	18/12/2020
1390	0710102085972020/7	ANSAL PROPERTIES & INFRASRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726()2020	Rule 11 of NCLT, 2016			ble page numbering in file,pg-713 not clear	21/12/2020
1391	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	Sec 252 (3)			true copy stamp and sign missed	18/12/2020
1392	0710102012862020/7	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB)2020	IBC Under Sec 9			Need to file as IA	21/12/2020

1393	0710102024942020/4	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020	Sec 252 (1)			In Index pg-140-147 it is mention proof of service but in pg-140-147 proof of service not upload	21/12/2020
1394	0710102026492020/11	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1395	0710102026492020/12	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1396	0710102026492020/13	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1397	0710102026492020/14	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1398	0710102026492020/15	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020

1399	0710102026492020/16	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			page numbering missed after pg-6	21/12/2020
1400	0710102026492020/17	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			pg numbering missed after pg-10	21/12/2020
1401	0710102033942020/3	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)			pg-16-62 translate,write true copy not t.c.	12/09/2020
1402	0710102065422020/3	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/889(ND)2020	IBC under Sec 7			sign missed on rejoinder	21/12/2020
1403	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020	Application under any other provisions			pg-25 cut,proof of service missed	21/12/2020
1404	0710102080192020/4	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)			Advance service missed	21/12/2020
1405	0710102080212020/3	RAJ NANDINI BUILDTECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/293(ND)2020	Sec 252 (3)			Advance service missed	21/12/2020

1406	0710102082152020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPLICATION(COMPANIES ACT)/447(ND)2020	Application under any other provisions			affidavit missed	21/12/2020
1407	0710102093062019/5	RAJESH MITTAL Vs. EARTH WATER LTD.	COMPANY PETITION IB (IBC)/1542(ND)2019	IBC Under Sec 9			affidavit missed	21/12/2020
1408	0710102095952020/7	R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/141(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)			2 different document upload in one number	21/12/2020
1409	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	COMPANY PETITION IB (IBC)/2646(ND)2019	IBC under Sec 7			affidavit missed	18/12/2020
1410	0710102002622019/16	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	COMPANY PETITION IB (IBC)/248(ND)2019	IBC Under Sec 9			7-15 NOT CLEAR	21/12/2020
1411	0710102020352020/5	SUDERSHAN GUPTA Vs.	COMPANY APPLICATION(IBC)/1364(PB)2020	Sec 30			INDEX MISSING	21/12/2020
1412	0710102022652018/14	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7			TRUE COPY SIGN MISSING	21/12/2020
1413	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/381(ND)2020	Sec 252 (1)			pg-11,12 translate,proof of service missed	18/12/2020

1414	0710102095782020/1	GURDEEP KAUR GULATI Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/427(ND)2020	Sec 252 (1)			INDEX MISSING DOCUMENT NOT IN PROPER	21/12/2020
1415	0710102076442019/21	PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/979(ND)2019	IBC under Sec 7			INDEX MISSING	21/12/2020
1416	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/381(ND)2020	----IBC Under Sec 9			Only proof of service uploaded	12/03/2020
1417	0710200411182017/8	INDIAN Vs. M/S ATHENA DEMWE POWER LIMITED	COMPANY PETITION IB (IBC)/244(ND)2017	IBC under Sec 7			Proof of service missed	21/12/2020
1418	0710200411182017/9	INDIAN Vs. M/S ATHENA DEMWE POWER LIMITED	COMPANY PETITION IB (IBC)/244(ND)2017	IBC under Sec 7			Only proof of service uploaded	21/12/2020
1419	0710102005502019/7	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND)2019	IBC under Sec 7			pg-3 missed	21/12/2020
1420	0710102005502019/8	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND)2019	IBC under Sec 7			Index missed	21/12/2020
1421	0710102028772020/1	INTELLECT CAPITAL SERVICES Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/225(ND)2020	Sec 252 (3)			page numbering missed	21/12/2020
1422	0710102071962020/9	MGSHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020	Sec. 230-232 - Second Motion			Proof of service missed	21/12/2020

1423	0710102108342020/3	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5067(ND)2020	Rule 11 of NCLT, 2016			123 124 129-131 134-145 152 NOT CLEAR	21/12/2020
1424	0710102157202019/3	DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.	COMPANY PETITION IB (IBC)/3478(ND)2019	IBC Under Sec 9			PROOF OF SERVICE	21/12/2020
1425	0710102076072020/6	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234			Only efile receipt uploaded	21/12/2020
1426	0710102090802020/1	SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/495(ND)2020	Sec 252 (1)			Only affidavit uploaded	21/12/2020
1427	0710102092082020/5	RAMAN RAJ SUD Vs. RIDHIMA OVERSEAS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/140(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Need to file as IA	21/12/2020
1428	0710102102752020/1	MZ INDIA PRIVATE LIMITED Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY APPEAL(COMPANIES ACT)/452(ND)2020	Sec 252 (3)			Only affidavit uploaded	21/12/2020
1429	0710102024942020/4	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020	Sec 252 (1)			affidavit missed,index not match with file	21/12/2020

1430	0710102033942020/5	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)			14-62 TRANSLATE	21/12/2020
1431	710102115992020	RAJ LAXMI REALTORS PRIVATE LIMITED VS INCOME TAX DEPARTMENT	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Rule 11 of NCLT		Kushal Gupta	SEPRATE FILE AFFIDAVIT AND INCOME TAX ROC SERVICE MISSING	15/12/2020
1432	0710102/11740/2020	M/S RAJDHANI PRIVATE LIMITED Vs M/S SHIV SAI METAL PRODUCTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		amit goel	not in delhi (patna)	19/12/2020
1433	0710102/11756/2020	Mrs. Nishtha Nigam Vs Mothers Pride Education Institution Private Limited	Company Petition IB (IBC)	IBC under Sec 7		vijyant nigam	claim amount less than 1 Cr	19/12/2020
1434	0710102/11701/2020	JMA MARKETING LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Afnaan Siddiqui	Pages missed 40,55,280, pages not clear 86 to 89,158,164,166,168,170,172,203,341,352	18/12/2020
1435	0710102/11690/2020	Vipin Kumar Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (3)		Narender	Pages missed 55,57,59,61,63,65,67,69	18/12/2020
1436	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	Sec 252 (3)			affidavit missed	21/12/2020

1437	07101021496320 19/4	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/370(ND)2020	IBC Under Sec 9			6 7 NOT CLEAR	18/12/2020
1438	0710102000662018/6	CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1481(PB)2018	IBC under Sec 7			Index not match with file(Power of Attorney missed)	22/12/2020
1439	0710102018592020/4	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/531(ND)2020	IBC Under Sec 9			pg-33,40 missed,pg-45 translate	22/12/2020
1440	0710102025322020/1	PRAWIN CHARAN DWARY Vs. JIA LAL KISHORI LAL P.L.	INTERLOCUTORY APPLICATION (I.B.C)/1613(PB)2020	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			Index missed	22/12/2020
1441	0710102027332020/5	SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/671(ND)2020	IBC Under Sec 9			Index counsil sign missed	22/12/2020
1442	0710102032742020/3	VISHAL GUPTA Vs. K R F LIMITED	COMPANY PETITION IB (IBC)/770(ND)2020	IBC Under Sec 9			Upload file in one pdf and maintain one index	22/12/2020
1443	0710102094892020/2	M/S. DALPATPUR R E INFRASTRUCTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/384(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22/12/2020
1444	0710102098842020/1	BIG VACATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/408(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	22/12/2020

1445	0710102101342020/2	SATYA LAND AND HOUSING DEVELOPMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/420(ND)2020	Sec 252 (3)			advance service to all respondent	21/12/2020
1446	0710102101682020/1	MANSIJ ARYA Vs. AMIT AIRY	INTERLOCUTORY APPLICATION (I.B.C)/4752(ND)2020	19(2)			INDEX MISSING	22/12/2020
1447	0710102106482020/1	UMBRELLA AEGIS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/462(ND)2020	Sec 252 (1)			INCOME TAX SERVICE MISSING	22/12/2020
1448	0710102107132020/2	AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/458(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22/12/2020
1449	0710102/11530/2020	Raj Nandini Buildtech Limited Vs Registrar of Companies	Company Application(Companies Act)	Sec 252 (3)		Kushal Gupta	Wrong section choose/small font-19	12/12/2020
1450	710102105982020	M/S GAYATRI TRADEX PVT. LTD. Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (3)		ROHIT GOEL	service to income tax,wrong case type	
1451	710102088982020	KMQ Engineering & Tools Private Limited Vs. 1. Union of India Ministry of Corporate Affairs through Registrar of Companies	Company Petition	Sec 252 (1) - By Government Body		NARESH KUMAR SJVANI	Service to Income Tax (DCIT) High court is missing, MOA and AOA misssing , NCLT form 12 memorandum of apperance is missing	

1452	0710102/11799/2020	M/s. Nivedan Fin Invest Lease Limited Vs Mr. Dinesh Sood	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/892(PB)2018	pankaj agarwal	Sign miss-6,37 to 58/Pagination not done after page no.58/Affidavit missing/etc	22/Dec/20
1453	0710102/11800/2020	Nivedan Fininvest Lease Limited Vs Mr. Dinesh Sood	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/892(PB)2018	pankaj agarwal	affidavit missing/Pagination not done after page no.58	22/Dec/20
1454	0710102/11810/2020	Mahesh Yadav Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT	Appeal/493(ND)2020	Alok Yadav	ROC Income Tax service missing	22/Dec/20
1455	0710102/11786/2020	astral energy systems pvt ltd Vs Registrar Of Companies (RoC Delhi)	Company Appeal(Companies Act)	Sec 252 (3)		AMRISH GANDHI	Index missed, no advance service of roc and income tax, no pagination in annexures, no power of attorney and no BR, kindly make one pdf than upload	21/12/2020
1456	0710102/10766/2020	MORGAN BEVERAGES PRIVATE LIMITED Vs KANOE IMPEX INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhiren R. Dave	claim amount less than 1 Cr	12/11/2020
1457	0710102/11516/2020	RDC Concrete (India) Private Limited Vs Jalesh Kumar Grover	Intervention Petition (IBC)	Sec 60(5)		siddharth shankar dev	page:46, 61, 62, ,advocate welfare court fee missed, proof of service missed	12/11/2020

1458	0710102/07732/2020	Erican Enterprise Limited Vs Super Seal Flexible Hose Limited	Company Petition IB (IBC)	IBC Under Sec 9		legal knights law firm	claim amount less than 1 Cr	08/08/2020
1459	0710102008002020/4	ANIL KUMAR Vs. G.K.DAIRY AND MILK PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/441(ND)2020	IBC Under Sec 9			rejoinder sign missed,true copy sign and stamp missed	
1460	0710102101292020/1	OM SHREE HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/459(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	22/12/2020
1461	0710102028322020/8	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.					2 different document upload in one file	22/12/2020
1462	0710102028912020/1	WEB TECHMEDIA PRIVATE LIMITED Vs. ROC DELHI					service missed of roc	22/12/2020
1463	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD					Need to file as IA	22/12/2020
1464	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA					Wrong file	22/12/2020

1465	0710102090802020/1	SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					service missed to roc	22/12/2020
1466	0710102090982020/2	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI					Index missed	22/12/2020
1467	0710102091262020/2	VAPURCO CHEMITECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					Index missed,file not properly uploaded	22/12/2020
1468	0710102093912020/1	ICICI BANK LIMITED Vs. M/S PRIME GOLD- SAIL JVC LTD.					Need to file as IA	22/12/2020
1469	0710102101682020/1	MANSIJ ARYA Vs. AMIT AIRY					True copy sign and stamp missed	22/12/2020
1470	0710102102492019/5	PROGFIN TECHNOLOGIES PVT. LTD. Vs. REGISTRAR OF COMPANIES					Wrong page numbering in index and in file	22/12/2020

1471	0710102076232020/10	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED					TRUE COPY SIGN MISING	23/12/2020
1472	0710102109692020/2	SUSHIL KUMAR RESOLUTION PROFESSIONAL Vs. JITESH GUPTA					true copy sign missing	23/12/2020
1473	0710102111332020/1	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA					INCOME TAX SERVICE MISSING	22/12/2020
1474	0710102111512020/1	NBC HEALTH & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES					INCOME TAX SERVICE MISSING	22/12/2020

1475	0710102033182020/3	B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE LIMITED					INDEX MISSING	23/12/2020
1476	0710102093912020/1	ICICI BANK LIMITED Vs. M/S PRIME GOLD- SAIL JVC LTD.					NEED TO IA FILE	23/12/2020
1477	0710102105402019/11	ANUPAM ENTERPRISES Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED					PROOF OF SERVICE MISSING	23/12/2020
1478	0710102028452020/3	ASHOKA CREATIONS LTD. Vs. TRAFIGURA INDIA PVT. LTD.					need to true copy sign all pages	23/12/2020
1479	0710102101032019/3	M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HI RISE INFRATECH PRIVATE LIMITED					need to ia file	23/12/2020
1480	710102033932020	BINDU RAI & NILABH AND ORS. VS MORPHEUS DEVELOPERS PRIVATE LTD AND ANR	Company Petition IB (IBC)	IBC under Sec 7		Rituraj Choudhary	page:140 not clear	23/12/2020

1481	710102114972020	ASHU GUPTA VS AKASH SINGHAL	COMPANY PETITION IB (IBC)/401(ND)2017	Sec 60(5)		SHASHANK RAGHAV	Page not clear-24,sign miss-26 to 65 /Small font-53 Merge in single pdf	11/12/2020
1482	710102116552020	PANKAJ NARANG VS MR. SURESH KUMAR JAIN	COMPANY PETITION IB (IBC)/236(ND)2020	19(2)		PANKAJ NARANG	WRONG FILING	17/12/2020
1483	0710102078282020/2	SPIRITED AUTO CARS (I) LIMITED	Sec. 230-232 - Second Motion				Index not signed	11/11/2020
1484	0710102150982019/6	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong DOC (Preliminary report filed)	23/11/2020
1485	0710200412522017/20	P K SALES COMPANY PVT. LTD.	IBC Under Sec 10				Wrong DOC (Progress report filed)	07/11/2020
1486	0710102008602019/2	GLORIOUS IRON AND STEEL PRIVATE LIMITED vs ROC	Sec 252 (3)				Proof of service missed	20/12/2020
1487	0710102077912020/3	SOURABH AGARWAL vs ROC	Sec 252 (3)				not showing issue raised	07/12/2020
1488	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	12/09/2020
1489	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	16/12/2020
1490	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020	Application under any other provisions			pg 18,19,22.25 cut	18/12/2020

1491	0710102032072018/7	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			Wrong Document (application filed)	23/12/2020
1492	0710102060392020/10	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9			volume wise index missed	23/12/2020
1493	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020	Application under any other provisions- IBC			Need to file as IA	23/12/2020
1494	0710102092762020/4	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED Vs. ARMIS BUSINESS VENTURES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/89(PB)2020	Sec. 230-232, Sec 234			Wrong Document (2nd motion joint petition filed as additional)	23/12/2020
1495	0710102103162020/1	N RATTHORE BUILDCON PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES AND ANR	COMPANY APPEAL(COMPANIES ACT)/484(ND)2020	Sec 252 (1)			Pagination Missing	23/12/2020
1496	0710102111332020/2	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/490(ND)2020	Sec 252 (1)			pg-5 missed	24/12/2020
1497	710102113252020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SACHET INFRASTRUCTURE PRIVATE LIMITED VS SACHET INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/193(PB)2019		Main case number not match in link and pdf	05/12/2020

1498	710102113192020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SAMEEKSHA ESTATE PRIVATE LIMITED VS SAMEEKSHA ESTATE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/190(ND)2019		Main case number not match please check the case number	05/12/2020
1499	710102100322020	DEBASHIS NANDA VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Debashis	Wrong main case number in file,wrong case type	20/10/2020
1500	710102108232020	INDIAN POTASH LIMITED VS BOHRA INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/564(ND)2019	KESHAV SAINI	Wrong file	17/11/2020
1501	710102118672020	MASOOD HASAN & ORS. VS ELEGANT INFRACON PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2840(ND)2019	MAREESH	sign miss-2 to 4,6 to 8/small font-271,272/Proof of service	24/12/2020
1502	710102118902020	CHERIAN VS GANDHARV GOYAL	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Aastha Bhardwaj	wrong filing file as a additional	25/12/2020
1503	710102117652020	MONIN ASIA KL SDN BHD VS SAKSHAM IMPEX PVT LTD AND ANR	Company Petition IB (IBC)	IBC Under Sec 9		ATUL NAGARAJAN	form-1 wrong mention index, and affidavit on back date	20/12/2020
1504	710102118812020	BASE BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		RAJEEV	Case type wrong select, memo of parties/synopsis/list of dates & events missed, Company master data missed, income tax advance service missed, no sign in every page of petition	24/12/2020

1505	710102118922020	ADITI REALTORS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		VIDEH VAISH	Wrong section select, Index missed, no sign in every page of petition, STK 07 missed, Roc and Income tax advance service missed, Vakaltnama missed, no company master data	25/12/2020
1506	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	18/12/2020
1507	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	18/12/2020
1508	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020	Application under any other provisions			pg 18,19,22.25 cut	21/12/2020
1509	0710102032072018/7	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			Wrong Document (application filed)	24/12/2020
1510	0710102060392020/10	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9			volume wise index missed	23/12/2020

1511	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020	Application under any other provisions- IBC			Need to file as IA	23/12/2020
1512	0710102066472020/3	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/268(ND)2020	Sec 252 (3)			TRUE COPY SING MISSED	24/12/2020
1513	0710102092762020/4	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED Vs. ARMIS BUSINESS VENTURES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/89(PB)2020	Sec. 230-232, Sec 234			Wrong Document (2nd motion joint petition filed as additional)	24/12/2020
1514	0710102103162020/1	N RATTHORE BUILDCON PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES AND ANR	COMPANY APPEAL(COMPANIES ACT)/484(ND)2020	Sec 252 (1)			Pagination Missing	24/12/2020
1515	0710102111332020/2	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/490(ND)2020	Sec 252 (1)			pg-5 missed	24/12/2020
1516	710102119452020	KEDARNATH BUILDTECH PRIVATE LIMITED VS THREE C INFRA PRIVATE LIMITED	Restoration Application (IBC)	Rule 11 of NCLT, 2016		SHREY YADAV AND ASSOCIATES	Blur page-19/Case Type & section wrong/Page miss-20	29/12/2020
1517	710102119482020	GOINDI INDUSTRIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Rule 11 of NCLT		SANCHIT	Blur Page-6 to 11,16,22/Wrong section mention in index	29/12/2020
1518	710102113202020	AJI INTERNATIONAL PRIVATE LIMITED VS FLEISHCHHACKER MANUFACTURING COMPANY INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 441		MOHIT	RoC advance service missed, Roc report missed Pages not clear 238,246,247,248,252,255,256	05/12/2020

1519	710102115262020	AMEET KHANDELWAL VS POOJA GOELA	Contempt Petition(Companies Act)	Sec 425		AMEET	No pagination after page no 32, kindly upload only final petition and delete all	12/12/2020
1520	710102117632020	FERN PROJECTS PRIVATE LIMITED VS UNIPACK MULTIPRODUCT PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		ISWAR	Section 66 mentioned in petition kindly removed it	20/12/2020
1521	071010206550202 0/4	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/851(ND)2020	IBC Under Sec 9			sign on reply missed,pg-32,59,60 not clear	23/12/2020
1522	071010209813201 9/27	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7			NEED TO IA FILE	24/12/2020
1523	071010210046202 0/8	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			INDEX MISSING	24/12/2020
1524	071010210750202 0/1	M/S MVS IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/474(ND)2020	Sec 252 (3)			NO INDEX	24/12/2020
1525	071010210753202 0/1	MODERN CREDIT PRIVATE LIMITED Vs. SHIVI JAIN	COMPANY PETITION IB (IBC)/1112(ND)2020	Section 95(1)			ONLY PROOF OF SERVICE	24/12/2020

1526	071010209194 2020/5	COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/101(PB)2020	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSING	25/12/2020
1527	071010200342 2020/3	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/229(ND)2020	Sec 252 (3)			Only proof of service uploaded	28/12/2020
1528	071010202134 2018/11	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file as IA	28/12/2020
1529	071010202134 2018/12	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file as IA	28/12/2020
1530	071010202134 2018/17	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28/12/2020
1531	071010202134 2018/18	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28/12/2020
1532	071010202134 2018/19	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28/12/2020

1533	0710102021342018/20	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28/12/2020
1534	0710102021342018/21	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28/12/2020
1535	0710102021342018/22	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28/12/2020
1536	0710102021342018/23	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28/12/2020
1537	0710102021342018/24	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28/12/2020
1538	0710102021342018/25	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28/12/2020
1539	0710102021342018/26	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additonal document	28/12/2020
1540	0710102072112020/3	NEERAJ BHATIA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3318(ND)2020	Application under any other provisions- IBC			Only proof of service uploaded	28/12/2020

1541	0710102090942020/3	MANSIJ ARYA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4054(ND)2020	Application under any other provisions- IBC			NEED TO IA FILLING	28/12/2020
1542	0710200413922017/28	M/S AUDE PRIYA DONATELLE WACZIARGEP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1543	0710200413922017/29	M/S AUDE PRIYA DONATELLE WACZIARGEP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1544	0710200413922017/30	M/S AUDE PRIYA DONATELLE WACZIARGEP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1545	0710200413922017/31	M/S AUDE PRIYA DONATELLE WACZIARGEP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020

1546	0710200413922017/32	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	28/12/2020
1547	0710200413922017/33	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	28/12/2020
1548	0710200413922017/34	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	28/12/2020
1549	0710200413922017/35	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	28/12/2020
1550	0710200413922017/36	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	28/12/2020
1551	0710200413922017/37	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	28/12/2020
1552	0710200413922017/38	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	28/12/2020
1553	0710200413922017/39	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	28/12/2020

1554	0710200413922017/40	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	28/12/2020
1555	0710200413922017/41	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	28/12/2020
1556	0710200413922017/42	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	28/12/2020
1557	0710200413922017/43	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	28/12/2020
1558	0710200413922017/44	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	28/12/2020
1559	0710200413922017/45	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	28/12/2020
1560	0710200413922017/46	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY NOT CA	28/12/2020
1561	0710200413922017/47	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDTIONAL DOCUMENT	28/12/2020

1562	0710102150942019/3	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3243(ND)2019	IBC under Sec 7			true copy sign and stamp missed,proof of service missed	29/12/2020
1563	0710102150942019/4	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3243(ND)2019	IBC under Sec 7			Only proof of service uploaded	29/12/2020
1564	0710200420362018/69	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			page 14 26 not clear	29/12/2020
1565	0710102025642020/3	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	COMPANY PETITION IB (IBC)/651(ND)2020	IBC under Sec 7			NEED TO IA FILE	29/12/2020
1566	0710102025642020/4	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	COMPANY PETITION IB (IBC)/651(ND)2020	IBC under Sec 7			NEE TO IA FILLING	29/12/2020
1567	0710102026062020/3	RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/145(ND)2020	Sec. 241(1),Sec. 242(4)			NEED TO IA FILE	29/12/2020
1568	0710102101682019/5	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	COMPANY PETITION IB (IBC)/1671(PB)2019	IBC under Sec 7			NEED TO IA FILE	30/12/2020
1569	0710102104312020/1	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)			NEED TO IA FILE	12/02/2020

1570	0710102105492020/1	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4931(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	29/12/2020
1571	0710102080222020/6	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	29/12/2020
1572	0710102080932020/1	NEERAJ BHATIA Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3614(ND)2020	----19(2)			NEED TO IA FILE	18/12/2020
1573	0710102089482019/11	JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1295(ND)2019	IBC under Sec 7			NEED TO IA FILE	29/12/2020
1574	0710102150272019/4	ACREE TRADING CORPORTATION Vs.	COMPANY APPLICATION(IBC)/1606(ND)2019	Application under any other provisions- IBC			PAGE 19 27 28 31 32	30/12/2020
1575	710102097412020	HONG SHIK YOO VS JITEN AMRUTLAL DESAI	Company Petition (Companies Act)	Sec. 245		SHIVRAM	English Translation 67 to 69, 996 to 1003, 1006 to 1013, 1016 to 1023, 1026 to 1033, Pages not clear 229 to 234, 245,249,254,259,269 to 273,301,302,312 to 313,357 to 363, 383,388 to 396,470 to 478,487,488,518,519,628,634,637 to 639,641 to 643,645,649,651,758 to 761,868 to 870, , Last 6 pages not mentioned in index,	09/10/2020

1576	710102117782020	YETI EXPORTS PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 97(1)		Himanshu	list of dates & events missed, Brief synopsis missed, no advance service	21/12/2020
1577	710102117772020	VIPIN AUTOMOBILES PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 97(1)		Himanshu	List of dates & event, Brief synopsis missed, no advance service, Company name not matched in MoA & AoA, Page missed 57	21/12/2020
1578	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)			Supporting Affidavit missed/True copy sign missed	23/12/2020
1579	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)			Supporting Affidavit missed/True copy sign missed	25/11/2020
1580	710102102042020	SHEELA SHARMA VS ANSAL PROPERTIES AND INFRASTRUCTURE	COMPANY PETITION IB (IBC)/3164(ND)2019	Application under any other provisions- IBC		priyadarshi chaitanyashil	wrong file	25/10/2020
1581	710102117352020	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED VS RAKESH KUMAR SINGALA	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/65(PB)2020	Sec. 230-232 - Second Motion		RAJEEV	Wrong Case type	19/12/2020

1582	710102035432020	SHYAM SUNDER VS ADA RESTAURANTS AND FOODS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHASHI BHUSHAN PRASAD	claim less than 1 cr	24/03/2020
1583	071010202134 2018/27	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1584	071010202134 2018/28	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1585	071010202134 2018/29	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1586	071010202134 2018/30	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1587	071010202134 2018/31	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1588	071010202134 2018/32	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1589	071010202134 2018/33	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020

1590	0710102021342018/34	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1591	0710102021342018/35	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1592	0710102021342018/36	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1593	0710102021342018/37	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Application will be file as IA and reply will be file as additional document	30/12/2020
1594	0710102069592020/2	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1011(ND)2020	IBC Under Sec 9			Need to file as IA	30/12/2020
1595	0710102082632020/6	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND)2020	IBC Under Sec 9			Need to file as IA	30/12/2020
1596	0710102082632020/7	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND)2020	IBC Under Sec 9			Need to file as IA	30/12/2020
1597	0710102116702019/2	ARTIMPIANTI INDIA PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/2104(ND)2019	IBC Under Sec 10			Index missed	30/12/2020

1598	0710200413922017/48	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1599	0710200413922017/49	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1600	0710200413922017/50	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1601	0710200413922017/51	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1602	0710200413922017/52	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1603	0710200413922017/53	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1604	0710200413922017/54	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1605	0710200413922017/57	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020

1606	0710200413922017/58	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1607	0710200413922017/59	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1608	0710200413922017/60	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1609	0710200413922017/61	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1610	0710200413922017/62	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1611	0710200413922017/63	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1612	0710200413922017/64	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1613	0710200413922017/65	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020

1614	0710200413922017/66	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1615	0710200413922017/67	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1616	0710200413922017/68	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			Application will be file as IA and reply will be file as additional document	30/12/2020
1617	0710102008512020/1	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/527(ND)2020	Sec 252 (1)			Index missed	31/12/2020
1618	0710102094842020/2	ON DEMAND TRANSPORTATION TECHNOLOGIES LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY PETITION IB (IBC)/1030(ND)2020	IBC Section 59			pg-23 not clear,true copy written in full,service to income tax	31/12/2020
1619	0710102101712020/3	JINDAL STEEL CORPORATION Vs. OLIVER ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1073(ND)2020	IBC Under Sec 9			Need to file as IA	31/12/2020
1620	0710102148202019/4	M/S A B EDUVENTURE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/949(ND)2019	Sec 252 (1)			service missed to roc and income tax	31/12/2020
1621	0710102159622019/5	CRAYON SOFTWARE EXPERT INDIA PVT LTD Vs. HEALTHFORE TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/3294(ND)2019	IBC Under Sec 9			wrong docs	01/01/2021

1622	710102118262020	KRITA ENGINEERING PRIVATE LIMITED VS AN GASLINES PROJECTS PRIVATE LIMITED		IBC Under Sec 9		Pallav Palit	jurisdiction upup	01/04/2021
1623	710102000072021	BANK OF INDIA VS DIRECTOR OF COMPANY	COMPANY PETITION IB (IBC)/818(ND)2018	Application under any other provisions- IBC		Arun Saxena	no index	01/04/2021
1624	710102116082020	TECHNO ELECTRIC & ENGINEERING CO. LTD. VS MCLEOD RUSSEL INDIA LTD	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		UDIT KISHAN &	Wrong documents uploaded	15/12/2020
1625	0710102083842020/3	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			ONLY INDEX UPLOADED	12/09/2020
1626	0710102083842020/4	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			document Not Upload	12/09/2020
1627	0710102099732020/3	GLOSTER LIMITED Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4542(ND)2020	Rule 11 of NCLT, 2016			Supporting affidavit missed	30/12/2020
1628	0710102064462020/2	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign missed on reply	01/02/2021
1629	0710102064462020/3	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign missed on reply	01/02/2021

1630	0710102010062020/2	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/339(ND)2020	IBC Under Sec 9			Index missed	01/03/2021
1631	0710102034492020/2	KARUNA SHARMA Vs. UTSAV SECURITIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2420(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	01/03/2021
1632	0710102007102020/5	VIJENDER SHARMA Vs. AMIT BASIA	COMPANY APPLICATION(IBC)/884(PB)2020	Sec 66(1)			Pg-618 translation/Pg-657 to 659 not clear/volume Break in each Vol.	01/04/2021
1633	0710102064462020/5	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign on rejoinder,pg-24 repeated	01/04/2021
1634	0710102075702019/6	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			INDEX MISSING	01/04/2021
1635	0710102078232020/20	TECHNO ELECTRIC & ENGINEERING CO. LTD. Vs. MCLEOD RUSSEL INDIA LTD.	TRANSFER PETITION (IBC)/38(PB)2020	Rule16(d),NCLT Rules,2016 IBC			Supporting affidavit missed	01/04/2021
1636	0710102080922020/1	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1071(ND)2020	IBC Under Sec 9			pg-3 cut	01/04/2021
1637	0710102092602019/10	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/91(ND)2019	Sec. 241(1),Sec. 242(4),Sec. 244(1)			TRUE COPY SIGN MISSING	01/04/2021
1638	0710102101182019/11	ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1625(ND)2019	IBC Under Sec 9			document Not Upload	01/04/2021

1639	0710102111302020/3	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD Vs. P J NETWORKS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/5364(ND)2020	Sec 60(5)			back date affidavit,sign missed on reply,true copy sign and stamp missed	01/04/2021
1640	0710102113952019/6	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.	COMPANY PETITION IB (IBC)/2004(ND)2019	IBC Under Sec 9			True copy sign and stamp missed	01/04/2021
1641	0710102165542019/1	SATYA PRAKASH GUPTA Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3444(PB)2019	IBC Under Sec 9			Pg-7 to 43 not clear/Wrong proof of Service attached	01/04/2021
1642	0710102426212018/49	ORINTAL BANK OF COMMERCE Vs. BINDALS SPONNGE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/60(PB)2018	IBC under Sec 7			Index not signed	01/04/2021
1643	0710120005452018/11	BANK OF INDIA Vs. TIRUPATI INFRAPROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/104(PB)2017	Application under any other provisions			PG-83 to 98/110 to 118/185 to 193not clear pg-237 to 248 is Cut/volume wise not uploaded	01/04/2021
1644	0710102009332019/12	RELIANCE COMMERCIAL FINANCE LTD Vs. ROSEWOOD TREXIM PVT LTD	COMPANY PETITION IB (IBC)/413(PB)2019	IBC under Sec 7			document Not Upload	01/05/2021
1645	0710102073952020/1	RAJIV SHUKLA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/359()2020	Application under any other provisions			True copy sign and stamp	01/05/2021

1646	0710102075702019/7	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			Index missed	01/05/2021
1647	0710120005022018/7	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg-16,17,23 not clear,back date affidavit pg-36,pg-42 translate	01/05/2021
1648	0710120005022018/9	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg-16,17,23,59,60,61 not clear,back date affidavit pg-36,pg-42 translate	01/05/2021
1649	710102114762020	COMMERCIAL TAX DEPARTMENT VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1138(ND)2018	Ritesh Khare	Section not mention in soft copy	10/12/2020
1650	710102118492020	MR. NIRAJ KUMAR VS M/S REAL GROWTH COMMERCIAL ENTERPRISES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANDEEP SINGH HORA	claim amount less than 1 Cr	23/12/2020
1651	710102115732020	YES BANK LIMITED VS MR. SURESH KUMAR JAIN	Interlocutory Application (I.B.C)	Sec 60(5),Sec 30	COMPANY PETITION IB (IBC)/1731(ND)2019	NEERAJ	Page no. 230, 283, 284, 286 not clear Please choose proper section according to soft copy	14/12/2020
1652	710102000082021	M/S JAYASWAL NECO INDUSTRIES LIMITED VS M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2617(ND)2019	Amit Keswani	Please mention section in soft copy.	01/01/2021
1653	710102000242021	FEEDBACK INFRA PRIVATE LIMITED VS LOGIX INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		ADITI SHARMA	please link with main case	01/03/2021
1654	710102000622021	SHASHI KANT NEMANI VS MRS. PRETTY KUMAR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/581(ND)2020	Abhirup	Merge into one PDF	01/05/2021

1655	710102000932021	SURENDRA RAJ GANG VS M/S BIGUR FINANCE LIMITED & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/639(PB)2018	Surendra Raj Gang	No index/wrong pagination/etc	01/06/2021
1656	0710102142642019/3	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2886(ND)2019	IBC Under Sec 9			Wrong Documen	01/05/2021
1657	0710102143462019/1	SRS LIMITED Vs. TRUSTWORTHY GEMS & JEWELLERY PRIVATE LIMITED	INTERLOCATORY APPLICATION (IBC)/812(ND)2019	Sec 60(5)			Wrong	01/05/2021
1658	0710102410362017/27	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190(PB)2017	IBC under Sec 7			INDEX NOT SIGNED	01/05/2021
1659	0710200410952018/12	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9			ONLY PROOF OF SERVICE	01/05/2021
1660	0710102010302020/2	GP GLOBAL ENERGY PRIVATE LIMITED Vs. ANIL KOHLI	COMPANY APPLICATION(IBC)/ 719(PB)2020	Rule 11 of NCLT, 2016			pg-73,74,78,79,193 not	01/06/2021
1661	0710102014412019/4	BHUPENDRA STEELS PRIVATE LIMITED Vs. LOTUS GREEN DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/682(ND)2019	IBC Under Sec 9			3 rs court fee missed in Vakaltnama	01/06/2021
1662	0710102015522019/8	M/S STAR BUILDER & CONTRACTORS THROUGH: ITS PROPRIETOR AMIT SAINI Vs. LOTUS GREENS DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/681(ND)2019	IBC Under Sec 9			3 rs court fee missed in	01/06/2021
1663	0710102015842020/1	NIL RATAN KHAITAN Vs.	COMPANY APPLICATION(COMPANIES ACT)/139(ND)2020	Rule 11 of NCLT			Not found	01/06/2021

1664	0710102034772020/6	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED	COMPANY PETITION IB (IBC)/819(ND)2020	IBC Under Sec 9			Not found	01/06/2021
1665	0710102069592020/1	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1011(ND)2020	IBC Under Sec 9			NEED TO IA FILLING	01/06/2021
1666	0710102075702019/8	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			NO INDEX	01/06/2021
1667	0710102102172019/6	POWER2SME PVT. LTD. Vs. KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1712(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	01/06/2021
1668	0710102103172020/1	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020	----Sec 252 (3)			Index missed	01/06/2021
1669	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			executive sheet index missing	28/11/2020
1670	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			Need to file as IA	12/09/2020
1671	0710102077772020/2	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD	COMPANY PETITION IB (IBC)/892(ND)2020	IBC Under Sec 9			need to IA file	29/12/2020

1672	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD	COMPANY PETITION IB (IBC)/20(ND)2018	IBC Under Sec 9			Index missed,page numbering not mention in file	29/12/2020
1673	0710102016452020/3	SHAH PUBLICATION PRIVATE LIMITED Vs.	COMPANY APPLICATION(IBC)/ 1139(ND)2020	Rule 11 of NCLT, 2016			NEED TO IA FILE	01/02/2021
1674	0710102022532020/1	HARISH KAPOOR Vs. KING RUBBER PRODUCTS PRIVATE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/178(PB)2020	Rule 11 of NCLT			Pg-45 TO 48 NOT CLEAR	01/05/2021
1675	0710102118262019/4	HITECH ENTERPRISES Vs. LOTUS GREENS DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2300(ND)2019	IBC Under Sec 9			3 rs court fee missed in Vakaltnama	01/06/2021
1676	0710102006592020/1	AJAY SINGH @ AJAY CHAUHAN Vs. TRIM INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/398(ND)2020	IBC Under Sec 9			file as a petition	01/07/2021
1677	0710102033542020/2	CORPORATION BANK Vs. DMC	COMPANY PETITION IB (IBC)/804(ND)2020	IBC under Sec 7			Proof of Service	01/07/2021
1678	0710102075552020/1	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/367(ND)2020	Sec. 242(4)			Page numbering missed in index and in file,true copy sign and stamp missed	01/07/2021
1679	0710102083842020/5	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			INDEX MISSED	01/07/2021

1680	0710102117752020/1	ACMOS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/531(ND)2020	Sec 252 (1)			service missed to income tax	01/07/2021
1681	0710102135102019/6	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7			Need to file as IA	01/07/2021
1682	0710102097622020/1	KHUSHBOO SINGHLA Vs. ELIXIR TRADING PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/154(ND)2020	Sec. 73(4),Sec. 74(2),Sec. 241(1),Sec. 242(4),Sec. 244(1)			25 to 35/43 to 56/63,72 to 80 not clear/True copy sign missed	01/08/2021
1683	0710102105692020/1	SANJEEV JAIN Vs. SANJEEV JAIN	COMPANY PETITION (COMPANIES ACT)/156(PB)2020	Sec. 241(1),Sec. 242(4)			True copy sign missed	01/08/2021
1684	0710120005622018/11	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.	COMPANY PETITION IB (IBC)/1005(ND)2018	IBC Under Sec 9			NEED TO IA FILE	01/09/2021
1685	0710102003612020/1	VARISCON ENGINEERING SERVICES PRIVATE LIMITED Vs. PIER-ONE CONSTRUCTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/349(PB)2020	Application under any other provisions- IBC			Wrong filing file as a application	01/11/2021
1686	0710102007472019/7	M/S INTEC CAPITAL LTD Vs. M/S INDIA OFFSET PRINTERS PVT LTD	COMPANY PETITION IB (IBC)/661(ND)2019	IBC under Sec 7			upload file	01/11/2021
1687	0710102008252019/10	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD	COMPANY PETITION IB (IBC)/297(ND)2019	IBC under Sec 7			DOCUMENT NOT IN PROPER	01/11/2021

1688	0710200410842017/16	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED	COMPANY PETITION IB (IBC)/419(ND)2017	IBC Under Sec 9			NEED TO IA FILLING	01/11/2021
1689	710102001682021	ALCHEMIST ASSET RECONSTRUCTION CO.LTD. (AARC) VS MOSER BAER INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	41-49 not clear page	01/09/2021
1690	710102104682020	A2B RESIDENCY OOTY-ADYAR ANAND BHAVAN SWEETS INDIA PVT. LTD. VS M/S ORAVAL STAYS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Hassan Zubair Waris	claim amount less than 1Cr	11/03/2020
1691	710102001532021	M/S URMILA R C.P PROJECTS PVT. LTD. VS NBCC (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Mrinal Ranjan Pramanik	Merge into one PDF/Petition not in formet (Where is filled) /Memo of parties/Brief of synopsis/List of Dates and events/Vkalatnama client sign & Advocate sign miss/Pagination not done/Cut Page 22/Blur Page-46	01/09/2021
1692	710102022372020	DEEPAK KHANNA VS EARTH INFRASTRUCTURE LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/401(ND)2017	Anurag Bhatt	case type wrong	19/02/2020
1693	710102111532020	HARSHIT VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2018	Shivangi Shukla	WRONG SECTIONS CHOOSE	29/11/2020

1694	710102111542020	MAHINDER KUMAR VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2018	Shivangi Shukla	Page not clear-56 to 58,68/Blur Page-118 to 130,149/small font-238,239 Please delete previous document and upload only fresh document	29/11/2020
1695	710102117132020	NARESH KUMAR MUNJAL VS FAST TRAX FOOD PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1563(ND)2019	NARESH	Wrong filing need to file as a documents .	18/12/2020
1696	710102001822021	RANCHI MUNICIPAL CORPORATEION VS JYOTI BUILDTECH PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1362(PB)2018	Kumar Anurag	Pg-47,49,51,53 cut	01/11/2021
1697	710102002092021	SURENDER KUMAR GUPTA & ORS VS J.M. HOUSING LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	PRADEEP K MITTAL	section wrong soft copy in index	01/12/2021
1698	710102002172021	KIRAN UDYOG PRIVATE LIMITED VS SUMRIDHI ALUMINIUM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/946(ND)2020	Pranshu Goel	service missing	01/12/2021
1699	710102113552020	ROHIT KUMAR GARG VS SURINDER KUMAR SINGAL	Company Application(Companies Act)	Rule 11 of NCLT		SUBHASH	wrong main case link	07/12/2020
1700	710102117732020	LINGUS PERSONAL CARE AND HYGIENE PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 11 of NCLT		NITIN KUMAR MISHRA	income tax service missing Case not link upload proper file and mention main case number in soft copy	21/12/2020

1701	710102117712020	VISHWANIRMAL MERCHANDISE AND CONSUMER PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Application(Companies Act)	Rule 11 of NCLT		NITIN KUMAR MISHRA	roc service missed main case not mention in soft copy	21/12/2020
1702	710102002422021	RELIGARE ENTERPRISES LIMITED VS MALVINDER MOHAN SINGH & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		SHAMBO NANDY	main case not link case type wrong	12/01/2021
1703	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1563(ND)2019	IBC Under Sec 9			wrong efiling	23/07/2020
1704	0710102029262018/9	MR. SHAILENDRA KUMAR AGARWAL Vs. M/S CHD DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/1775(PB)2018	IBC under Sec 7			22 page missing	23/11/2020
1705	0710102083842020/1	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			file proparly not upload	25/11/2020
1706	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			file proparly not upload	28/11/2020
1707	0710102117572019/3	M/S. SGR TOWNSHIP PVT. LTD. Vs. FIREFLY BUILDTECH PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/131(PB)2019	Sec. 241(1)			WRONG DOCS	14/12/2020

1708	0710102136682019/7	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2694(ND)2019	IBC Under Sec 9			NEED TO IA FILE	15/12/2020
1709	0710102128642019/4	SANJAY KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2699(ND)2019	IBC Under Sec 9			sign missing	21/12/2020
1710	0710102412382017/11	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			Wrong Document(Progress report filed) need to file as IA	01/08/2021
1711	0710102013372020/8	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/414(PB)2020	IBC Under Sec 9			True copy sign missed	01/11/2021
1712	0710102086782020/3	ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)2020	Application under any other provisions- IBC			TRUE COPY SIGN MISSING	01/12/2021
1713	0710102096942020/3	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/434(ND)2020	Sec 252 (3)			income tax service missing	01/12/2021
1714	0710102103782020/1	HINDKUSH BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/469(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	01/12/2021
1715	0710102104312020/2	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	01/12/2021

1716	0710102111092020/3	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1717	0710102111092020/4	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1718	0710102111122020/2	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5252(ND)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1719	0710102111122020/3	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5252(ND)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1720	0710102114682020/2	SIRSA JUTE MILLS PRIVATE LIMITED AND ANR. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/504(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	01/12/2021
1721	0710102116942020/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY APPLICATION(COMPANIES ACT)/800(ND)2020	Rule 11 of NCLT			E-STAMP MISSING	01/12/2021
1722	0710102130252019/6	ALTICO CAPITAL INDIA LTD. Vs. VATIKA ONE INDIA NEXT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2500(ND)2019	IBC under Sec 7			IB NUMBER NOT MENTION IN DOCUMENT	01/12/2021
1723	0710102150482019/7	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND)2019	Application under any other provisions- IBC			NEED TO IA FILE	01/12/2021

1724	0710102412382017/13	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1725	0710102080262020/7	FIBCOM INDIA LIMITED Vs. M/S FRESHLEE RETAIL PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	13/01/2021
1726	0710102095442020/1	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021	Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016			INDEX MISSING	13/01/2021
1727	0710102097082020/2	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1013(ND)2020	IBC Under Sec 9			AFFIDAVIT MISSING	13/01/2021
1728	0710102097182020/2	COMMISSIONER Vs. ASHWANI KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/4406(ND)2020	Rule 11 of NCLT, 2016			NEED TO IA FILLING	13/01/2021
1729	0710102097712020/1	SINHAL HYGEINIC PRODUCTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/438(ND)2020	Sec 252 (3)			E-STMAP MISSING	13/01/2021
1730	710102002802021	RESOLUTION PROFESSIONAL VS UTM PACKAGING (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	VINEET AGGARWAL	sign missing	13/01/2021
1731	710102003432021	ALOK KUMAR AGARWAL VS AISHWARYA MOHAN GAHRANA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/816(PB)2018	ABHISHEK	146 not clear page	14/01/2021

1732	710102002642021	RAJESH KAPOOR VS KAPCO ANTI VIBRATIONS PVT. LTD	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Anurag Bhatt	Brief synopsis/ list of dates & events missed, Company master data missed, after 57 one page is without serial no. , 2nd volume index is wrong from page no 141, Page cut 140, Page not clear 210, court fees missed from vakaltnama	13/01/2021
1733	710102101212020	GAURAV KUMAR VS PARSVNATH DEVELOPERS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/65(ND)2019	Nithin	e-stamp /affidavit back date	21/10/2020
1734	710102022232020	CENTURY COMMUNICATION LIMITED VS STATE BANK OF INDIA	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/263(PB)2018	Gaurav Joshi	case type wrong	18/02/2020
1735	710102004342021	MS. DEEPIKA BHUGRA PRASAD VS SKC INFRATECH PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Deepika	case not connect/ wrong filing file in CA	16/01/2021
1736	710102003662021	IAP COMPANY PRIVATE LIMITED VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/446(ND)2017	Dharmendra Kumar	3,4,5,9 blur page	15/01/2021
1737	710102004032021	ROHIT SEHGAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL	85,86,90 not clear page	15/01/2021
1738	710102004022021	ROHIT SEHGAL VS APOGEE ENTERPRISES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/547(PB)2018	ROHIT SEHGAL	53-56,68-69 NOT CLEAR PAGE	15/01/2021
1739	710102004092021	RAMIT RASTOGI - LIQUIDATOR VS GTHS RETAILS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/210(ND)2017	RAMIT RASTOGI	true copy sing missed	15/01/2021
1740	0710102015022020/1	ARTI BALUJA Vs. RANDSTAD INDIA PRIVATE LIMITED	COMPANY APPLICATION(IBC)/ 1013(ND)2020	Sec 60(5)			Index m	13/01/2021

1741	0710102016152019/6	ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/578(ND)2019	IBC Under Sec 9			Wrong document	13/01/2021
1742	0710102022622020/1	ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1412(ND)2020	Sec 60(5)			Page numbering missed in file,Index missed in file	13/01/2021
1743	0710102025802018/20	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			Sign missed in reply,Proof of service missed	13/01/2021
1744	0710102060722020/2	IRP SUNIL KUMAR AGRAWAL Vs. PUNEET GOEL	INTERLOCUTORY APPLICATION (I.B.C)/2089(ND)2020	19(2)			pg-8 not clear	13/01/2021
1745	0710102128042019/14	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	13/01/2021
1746	0710102128042019/15	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	13/01/2021
1747	0710102030002020/2	MS. SANTOSH BHASIN Vs. RTC RESTAURANTS INDIA LIMITED	COMPANY PETITION IB (IBC)/749(ND)2020	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	14/01/2021
1748	0710102090662020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4030(PB)2020	Sec 60(5)			INDEX MISSING	14/01/2021

1749	0710102095442020/2	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021	Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016			NEED TO UPLOAD ONE PDF AND NO INDEX	14/01/2021
1750	0710102119092020/1	STATE BANK OF INDIA Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/5695(PB)2020	Rule 11 of NCLT, 2016			ONLY ORDER UPLOAD	14/01/2021
1751	0710102170452019/4	ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED	COMPANY PETITION IB (IBC)/88(ND)2020	IBC Under Sec 9			INDEX MISSING	14/01/2021
1752	0710120001492018/15	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9			NEED TO IA FILLING	14/01/2021
1753	0710200410842017/16	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED	COMPANY PETITION IB (IBC)/419(ND)2017	IBC Under Sec 9			NEED TO IA FILLING	14/01/2021
1754	0710200421392018/20	AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD.	COMPANY PETITION IB (IBC)/183(ND)2018	IBC Under Sec 9			NEED TO IA FILLING	14/01/2021
1755	0710102018372020/2	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/535(ND)2020	IBC Under Sec 9			pg-17 not clear	15/01/2021
1756	0710102092342020/1	SANDEEP GOEL Vs. GRANDSTAR REALTY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4127(PB)2020	Application under any other provisions- IBC			Wrong Document (Progress report filed)	15/01/2021

1757	0710102113542020/1	ANJU JAIN Vs. VIKRAM BAJAJ	INTERLOCUTORY APPLICATION (I.B.C)/5688(PB)2020	Sec 60(5)			Wrong Document(application filed)	15/01/2021
1758	0710102118152020/4	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9			Wrong Document(no vakalatnama)	15/01/2021
1759	0710102415722018/37	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7			need to ia filling	15/01/2021
1760	0710200412802017/9	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9			NEED TO IA FILE	15/01/2021
1761	0710204000182016/5	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	COMPANY PETITION (COMPANIES ACT)/3(ND)2016	Sec 272 of the Companies Act , 2013			NEED TO SIGN EVERY PAGES	15/01/2021
1762	0710102018372020/3	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/535(ND)2020	IBC Under Sec 9			TRUE COPY SING MISSING	17/01/2021
1763	0710102096542020/1	NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4454(ND)2020	Sec 60(5)			NEED TO IA FILE	18/01/2021
1764	0710102096542020/2	NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4454(ND)2020	Sec 60(5)			need TO IA FILE	18/01/2021
1765	0710102113582020/3	DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2021	IBC under Sec 7			only proof of service upload	18/01/2021

1766	0710102107682020/1	MR.PAWAN SETHI â˜S Vs. PCL OIL AND SOLVENTS LTD â˜S.	COMPANY PETITION (COMPANIES ACT)/165(ND)2020	Sec. 241(1),Sec. 242(4)			pg-49,50 not clear,pg-299-301 cut	13/01/2021
1767	0710200421652018/6	M/S VAIVA METALS AND ALLOYS PRIVATE LIMITED Vs. M/S SUNGIL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/492(ND)2018	IBC Under Sec 9			Need to file as IA	14/01/2021
1768	0710102013952019/4	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION(IBC)/ 159(PB)2019	Application under any other provisions- IBC			Need to file as IA	15/01/2021
1769	0710102021062020/4	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/567(ND)2020	IBC Under Sec 9			Need to file as IA	15/01/2021
1770	0710102023802018/19	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			Need to file as IA	15/01/2021
1771	0710102028362020/2	AARGUS GLOBAL LOGISTICS PRIVATE LIMITED Vs. STOCKFLOW EXPESS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1734(ND)2020	Application under any other provisions- IBC			Need to file as IA	15/01/2021
1772	0710102029882020/4	ANURUTAN TEXTILES PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/782(ND)2020	IBC Under Sec 9			Application will be file separately and file as IA	15/01/2021
1773	0710102075082020/1	DILWARA LEASING AND INVESTMENT LIMITED Vs. VIBRANT BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/983(ND)2020	IBC under Sec 7			Court fee and welfare missed	15/01/2021

1774	0710102075082020/2	DILWARA LEASING AND INVESTMENT LIMITED Vs. VIBRANT BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/983(ND)2020	IBC under Sec 7			Court fee and welfare missed	15/01/2021
1775	0710102103842020/2	ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTL INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4780(ND)2020	Sec 60(5)			Need to file as IA	15/01/2021
1776	0710102120372019/5	SUBHASH KUMAR KUNDRA Vs. TAURUS AGILE TECHNOLOGY	COMPANY APPLICATION(IBC)/1833(PB)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			NEED TO IA FILE	15/01/2021
1777	0710102126942019/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	COMPANY APPLICATION(IBC)/1901(PB)2019	Application under any other provisions- IBC			NEED TO IA FILE	15/01/2021
1778	0710120005252018/17	GROMAX INDIA Vs. SBO EXPORTS PVT. LTD.	COMPANY PETITION IB (IBC)/560(ND)2018	Application under any other provisions			NEED TO IA FILE	15/01/2021
1779	0710200000062017/17	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			NEED IA FILE	15/01/2021
1780	0710102014932020/5	M/S LUDHIANA LUBRICANTS Vs. GODAWRI MOTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/500(ND)2020	IBC Under Sec 9			NEED TO IA FILE	15/01/2021
1781	710102004742021	SUMIT BANSAL VS M/S ALANKIT FINSEC LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Abhishek Garg	uttar pardesh e-stamp paper 100 rupees	18/01/2021
1782	710102004842021	HDB FINANCIAL SERVICE VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Nidhi Saini	Pg-101 to 103 not clear	18/01/2021
1783	710102100792020	HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Vikrant Pachnanda	Double E filling	21/10/2020

1784	710102112212020	AJI INTERNATIONAL PRIVATE LIMITED VS AARCITY BUILDERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 441		MOHIT	Roc report missed	02/12/2020
1785	710102117152020	ANNAY RELATORS PRIVATE LIMITED VS SANYA REALTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Prashant Jain	kindly serve the petition to all respondents, Page in hindi 136 to 140, Company master data missed	18/12/2020
1786	710102004642021	POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		Akash Panwar	main case number not link	18/01/2021
1787	710102004632021	POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		Akash Panwar	main case not link	18/01/2021
1788	710102005102021	ALLURI SITARAMA RAJU VS CHIRON INFRATECH PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Eshna Kumar	e-stamp missed	19/01/2021
1789	0710102003372020/5	INGRAM MICRO INDIA PVT LTD. Vs. WORXPACE CONSULTING PVT. LTD		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/579(ND)2020		Wrong Doc.(application filed)	15/01/2021
1790	0710102118212020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5618(PB)2020		Proof of Service	20/01/2021
1791	0710102157232019/6	M/S BALIKA AIR SERVICES Vs. M/S SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/49(ND)2020		Wrong Doc.(application filed)	20/01/2021

1792	710102014692019	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7			Wrong Document (rejoinder filed)	12/01/2021
1793	710102014692019	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7			Wrong Document (rejoinder filed)	13/01/2021
1794	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS.		IBC Under Sec 10			Wrong Document (Quarterly report filed) should be file as IA	16/01/2021
1795	0710102112122019/8	RAJAT MITRA Vs. PERFACT COLOR DIGITAL PRINTS PVT. LTD.	COMPANY PETITION IB (IBC)/1974(ND)2019	IBC Under Sec 9			Wrong Doc.(should be filed as application)	16/01/2021
1796	0710102116312019/3	ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED	COMPANY APPLICATION(IBC)/ 1665(PB)2019	Sec 43(1) r/w Sec 44 (1)			INDEX MISSING	16/01/2021
1797	0710102407072018/32	COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	COMPANY PETITION IB (IBC)/297(PB)2018	IBC under Sec 7			BLANK DOCUMENTS	16/01/2021

1798	0710200420362018/71	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			e-stamp, Supporting affidavit missed	16/01/2021
1799	0710200420362018/72	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			e-stamp, Supporting affidavit missed	16/01/2021
1800	0710102001782019/5	EVENTALES DESIGNS PVT. LTD. Vs. LIBRA AUTOMOTIVES PVT. LTD.	COMPANY PETITION IB (IBC)/157(ND)2019	IBC Under Sec 9			NEED TO IA FILE	17/01/2021
1801	0710102002262020/2	VIVEK RAHEJA Vs. SUNRAYS ENGINEERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/ 519(PB)2020	Rule 11 of NCLT, 2016			Wrong Doc.(Status report filed) Wrong Jurisdiction chosen	18/01/2021
1802	0710102009342020/2	OMNI MEDIA COMMUNICATIONS PVT LTD Vs. JAY POLYCHEM INDIA PVT LTD	COMPANY APPLICATION(IBC)/ 958(ND)2020	Sec 54(1)			Proof of Service	18/01/2021
1803	0710102022622020/2	ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/ 1412(ND)2020	Sec 60(5)			pg-19 not clear,true copy stamp missed	18/01/2021
1804	0710102025802018/21	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			pg-34,35 not clear	18/01/2021
1805	0710102030762018/5	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD	COMPANY PETITION IB (IBC)/1752(ND)2018	IBC Under Sec 9			Need to file as IA	18/01/2021
1806	0710102033152020/2	JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1086(PB)2020	IBC under Sec 7			Index missed	18/01/2021

1807	0710102081192019/5	TGS WATER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/372(ND)2019	Sec 252 (3)			INDEX MISSING	18/01/2021
1808	0710102086982019/9	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	COMPANY PETITION IB (IBC)/1198(ND)2019	IBC Under Sec 9			NEED TO IA FILE	18/01/2021
1809	0710102094922020/1	ASSAM POWER DISTRIBUTION COMPANY LIMITED Vs. HINDUSTAN PAPER CORPORATION LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/173(ND)2021	Regulation 33			True copy sign and stamp missed	18/01/2021
1810	0710102109222020/1	TEPPLE SOFTWARES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/494(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	18/01/2021
1811	0710102111552020/1	ADITY THAKRAN Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/2(ND)2021	Sec. 73(4)			ONLY PROOF OF SERVICE	18/01/2021
1812	0710102113582020/4	DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2021	IBC under Sec 7			Wrong document	18/01/2021
1813	0710120004442018/6	M/S. C & S ELECTRIC LTD. Vs. M/S. UNILEC ENGINEERS LTD.	COMPANY PETITION IB (IBC)/1340(ND)2018	IBC Under Sec 9			SUPPORTING AFFIDAVIT MISSING	18/01/2021
1814	0710120004512018/20	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			NEED TO IA FILE	18/01/2021
1815	0710200412652017/14	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			NEED TO IA FILE	18/01/2021

1816	0710102016252018/35	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			e-stamp missed	19/01/2021
1817	0710102027062020/3	FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/45(ND)2020	Sec. 230-232 - Second Motion			PAGE 11-13 NOT CLEAN	19/01/2021
1818	0710102093662020/3	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	19/01/2021
1819	0710102095682019/1	SHALU KHANNA Vs. SAUBHAGYA ORNAMENTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/410(ND)2019	Sec 60(5)			NEED TO IA FILE	19/01/2021
1820	0710102110392019/10	NANGALIA BROS. PVT. LTD. Vs. SACHIN ELECTRICALS	COMPANY PETITION IB (IBC)/2069(ND)2019	IBC Under Sec 9			E-STAMP PAPER OF RUPEES 100	19/01/2021
1821	0710102112562019/1	FE (INDIA) LTD Vs. FE (INDIA) LTD	COMPANY PETITION IB (IBC)/1074(ND)2019	Application under any other provisions- IBC			NEED TO IA FILE	19/01/2021
1822	07101021165120 20/1	S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/529(ND)2020	Sec 252 (3)			income tax service missing	19/01/2021
1823	0710102120122019/6	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	Sec. 58(3),Sec. 241(1),Sec. 242(4)			NEED TO IA FILE	19/01/2021

1824	0710102128042019/16	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			NEED TO IA FILE	19/01/2021
1825	0710102131602019/5	VISHAKARMA TOOL WORKS Vs. MOR MUKAT MARKITING PVT LTD.	COMPANY PETITION IB (IBC)/3017(ND)2019	IBC Under Sec 9			NEED TO IA FILE	19/01/2021
1826	0710102136342019/9	ANKUR JAIN Vs. SILVERTOAN PAPERS LIMITED	COMPANY PETITION IB (IBC)/2626(ND)2019	IBC Under Sec 9			E-STAMP PAPER OF RUPEES 100	19/01/2021
1827	0710102155432019/4	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/966(ND)2019	Sec 252 (1)			SERVICE MISSING	19/01/2021
1828	0710102161022019/9	ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON	COMPANY APPLICATION(IBC)/2801(PB)2019	Sec 60(5)			PROOF OF SERVICE MISSING	19/01/2021
1829	0710102172392019/5	PREMIER FOOT STEPS Vs. JJ TRADELINKS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/426(ND)2020	IBC Under Sec 9			PAGE 8 TYPE COPY	19/01/2021
1830	0710102001962019/17	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10			NEED TO IA FILE	20/01/2021
1831	0710102003992021/1	NAVNEET KUMAR GUPTA Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/337()2021	Sec. 12A			NEED TO IA FILE	20/01/2021
1832	0710102013952019/5	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION(IBC)/159(PB)2019	Application under any other provisions- IBC			NEED TO IA FILE	20/01/2021

1833	0710102034482018/5	PUNJAB NATIONAL BANK Vs. M/S BETA INFRATECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/117(PB)2019	IBC under Sec 7			NEED TO IA FILE	20/01/2021
1834	0710102064462020/7	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			NEED TO IA FILE	20/01/2021
1835	0710102118152020/6	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9			AFFIDAVIT MISSING	20/01/2021
1836	0710102118152020/7	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9			INDEX MISSING	20/01/2021
1837	0710102133212019/9	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.	COMPANY PETITION IB (IBC)/2552(ND)2019	IBC Under Sec 9			72-76 88 NOT CLEAR 77 TRANSLATE	20/01/2021
1838	0710102150482019/8	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/ 1608(ND)2019	Application under any other provisions- IBC			NEED TO IA FILE	20/01/2021
1839	0710102161172019/4	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3458(ND)2019	IBC Under Sec 9			not found	20/01/2021
1840	0710102166352019/2	PCR INFRATECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3403(ND)2019	IBC Under Sec 9			INDEX MISSING	20/01/2021
1841	0710120003962018/5	STERLING RHI PRINTOGRAPHICS PRIVATE LIMITD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/768(ND)2018	Application under any other provisions			NEED TO PETITION FILE	20/01/2021

1842	0710200410952018/19	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9			NO INDEX	20/01/2021
1843	0710200410952018/20	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9			not found	20/01/2021
1844	0710102009772020/2	UNIQUE LOGISTICS INTERNATIONAL INDIA PVT. LTD. Vs. RS SEVEN LIFESTYLE PVT. LTD.	COMPANY PETITION IB (IBC)/327(ND)2020	IBC Under Sec 9			e-stamp missing	21/01/2021
1845	710102085812020	RITESH SPINNING MILLS LIMITED VS ELLY REALCON PRIVATE LIMITED	Company Petition (Companies Act)	Rule 11 of NCLT		NIRAJ PREET	Wrong case type select	09/06/2020
1846	710102005132021	ENGINEERS CONSORTIUM VS BULLAND BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nithin	Pages not clear-30,31/Claim amount less than 1 Cr	19/01/2021
1847	710102004912021	MACHINO TRANSPORT PVT LTD VS MACHINO FINANCE LTD	Company Petition IB (IBC)	Rule16(d),NCLT Rules,2016 IBC		RANJANA ROY GAWAI	Page missing-29 to31/Wrong case type/wrong pagination after page no.124/Advocate welfare & court fees missing	18/01/2021
1848	710102005912021	ARUMANI TRADERS VS SARU INTERNATIONAL PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHAILENDER KUMAR	Claim amount less than 1 Cr/Page not clear-32,34,36,93 to 98,102,154 to 218/etc	21/01/2021

1849	710102001242021	B S DESWAL VS M/S SHREEOM WIRES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/645(ND)2018	B S Deswal	document Not Upload	01/07/2021
1850	710102001302021	M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	Cross Application (IBC)	Sec 49(2)	COMPANY PETITION IB (IBC)/71(ND)2020	Rohit Kumar	due payment for rule 11, or you can write read with rule-11	01/08/2021
1851	710102005502021	INDIAN OVERSEAS BANK VS M/S PIXION MEDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/438(PB)2018	CA ANIL KUMAR	139-153 not clear and section wrong	20/01/2021
1852	710102005022021	PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS DEVKRIPA ISPAT	Interlocutory Application (I.B.C)	Sec 60(2)	COMPANY PETITION IB (IBC)/985(ND)2018	PRADEEP MISRA	wrong e stamp paperss	19/01/2021
1853	0710102005132020/4	LEASEPLAN INDIA PRIVATE LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/255(ND)2020			Wrong file upload in rejoinder corner	21/01/2021
1854	0710102101302020/4	STATE BANK OF INDIA Vs. ARVIND DHAM	Section 95(1)	COMPANY PETITION IB (IBC)/1038(ND)2020			E stamp paper and affidavit missed	21/01/2021
1855	0710102104842019/13	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1717(ND)2019			Index missed	21/01/2021
1856	0710102105952019/7	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1861(ND)2019			Court fee and welfare missed	21/01/2021
1857	0710102107182020/2	AJAY GOYAL Vs. RAJESH MAHAJAN [SUSPENDED DIRECTOR]	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/5012(ND)2020			Stamp paper not notrized	21/01/2021
1858	0710102112552019/9	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)2019			Welfare missed of Rs15	21/01/2021
1859	0710102151952019/5	INTEC CAPITAL LIMITED Vs. MAC ROOF INDIA PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/355(ND)2020			Index missed and page numbering not mention	21/01/2021

1860	0710102155762019/2	BLUE STAR LTD. Vs. UPAL BUILDTECH PVT. LTD.	Application under any other provisions- IBC	INTERLOCATORY APPLICATION(COMPANIES ACT)/107(ND)2019			True copy sign and stamp missed	21/01/2021
1861	0710102165812019/3	NARESH CHOUDHARY Vs. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3436(ND)2019			Need to file as IA	21/01/2021
1862	0710102410042018/19	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/373(PB)2018			sign missed of advocate in index	21/01/2021
1863	0710102412382017/14	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	21/01/2021
1864	0710102412382017/15	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	21/01/2021
1865	0710102412382017/16	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	21/01/2021
1866	0710120005022018/10	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018			Worng document	21/01/2021
1867	0710200014262017/11	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017			Need to file as IA	21/01/2021
1868	0710102003522020/5	INTEC CAPITAL LIMITED Vs. SHAKUN SOCKET INDUSTRIES PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/216(ND)2020			pg-13,17,20,21 not clear	22/01/2021
1869	0710102150482019/9	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1608(ND) 2019			need to ia file	24/01/2021

1870	0710102154292019/2	PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3144(ND)2019			47-52 54 56 NOT CLEAR	23/01/2021
1871	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018			NEED TO IA FILE	23/01/2021
1872	0710102077352019/17	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/984(ND)2019			TRUE COPY SIGN MISSING	24/01/2021
1873	0710102116312019/4	ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1665(PB) 2019			NEED TO IA FILE	24/01/2021
1874	710102006132021	NISHANT GAURAV GUPTA VS M/S ISHWAR INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/818(ND)2018	Nishi	41-43,46-49,86.115,116,135 not clear page	21/01/2021
1875	710102006502021	IIFL FINANCE LIMITED VS AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/654(PB)2019	Shreeya Tandon	SIGN MISSING	22/01/2021
1876	710102006072021	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR VS HSK INFRA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Pankaj Paliwal	Claim amount less than 1 Cr/Advocate welfare & Court fees miss	20/01/2021
1877	710102005902021	VM WEBCLUSION PVT. LTD. VS CONNECTIONS INFRATECH SOLUTIONS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		chirag deswal	Claim amount less than 1 Cr./Jurisdiction in Gurgaon HR/Advocate welfare & Court fees miss/etc	21/01/2021
1878	710102006172021	YUDHISHTER PAL VS VERINDER KUMAR CHHABRA	Intervention Petition (IBC)	Sec 60(5)		Malak Bhatt	List of Date And Events & Brief Synopsis Missing	21/01/2021

1879	710102006642021	INDUS INTELLIRISK & INTELLISENCE SERVICE PVT. LTD. VS PDS MULTINATIONAL FASHION LTD.	Company Petition IB (IBC)	IBC Under Sec 9		PARDEEP DAHIYA	Claim amount less than 1 Cr./Jurisdiction in Bangalore/Blur page-42,53,70,72,74,80,84,85,90 to 98,100,110 to 116,119 to 121,124	23/01/2021
1880	710102071612020	VIJAY KUMAR VS	Company Application(Companies Act)			Nishi	Main case not link	17/07/2020
1881	710102006822021	VIPUL LTD. VS TURNKEY INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/180(ND)2020	shreya kohli	wrong section please mention properly	23/01/2021
1882	710102006942021	HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT, 2016	COMPANY PETITION (COMPANIES ACT)/70(PB)2020	Atul Singh	Payment Not Done	25/01/2021
1883	710102004152021	LIQUIDATOR SANJAY KUMAR AGGARWAL SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED - IN LIQUIDATION VS REGISTRAR OF COMPANIES (NCT DELHI)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1071(ND)2018	SANJAY	please choose section any other provision please call us 24363846	15/01/2021
1884	710102007172021	RISHAB KOHLI VS JEY KAY PRIVATE LIMITED	Company Application(Companies Act)	Sec. 59	COMPANY APPEAL(COMPANIES ACT)/31(PB)2018	Sanjeev Mahajan	sign missing and true copy missing and section wrong service missing roc and income tax	26/01/2021
1885	710102007502021	SHYAM ARORA VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2011(PB)2019	SHYAM	wrong filing	27/01/2021

1886	710102007422021	RAJESH RAMNANI VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/800(ND)2020	RAJESH RAMNANI	sign missing and section wrong	27/01/2021
1887	710102117532020	RAJ KUMAR VS KKSPUN INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAHUL LAL AKHRIYA	index not fill, counsil sign missed, petition not sign on every pages , page numbering missed, bank statement not clear, compliance affidavit 9(3)b missed, etc	19/12/2020
1888	710102005762021	ANANYA MARKETING AND DISTRIBUTORS VS PP TELECELL MARKETING PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		TUSHAR	Court fees & 100 Rs. Missing of Affidavit/sign miss-2 to 6	20/01/2021
1889	0710102065332020/1	KANTI MOHAN RUSTAGI Vs. DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD (DHBVN)	INTERLOCUTORY APPLICATION (I.B.C)/2428(ND)2020	Sec 60(5)			AFFIDAVIT MISSING	25/01/2021
1890	0710102102722019/5	MRS. CHHAMA JAIN Vs. MIST DIRECT SALES PRIVAET LIMITED	COMPANY PETITION IB (IBC)/1771(ND)2019	IBC Under Sec 9			NEED TO SIGN ALL PAGES	25/01/2021
1891	0710102132372019/12	KRIBHCO FERTILIZERS LIMITED Vs.	COMPANY PETITION (COMPANIES ACT)/155(ND)2019	Sub-Section (1) 0f Section 66.			100 RUPPEE E STAMP MISSED	25/01/2021

1892	0710102019662020/5	SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED Vs. SHIPRA ESTATE LIMITED	COMPANY PETITION IB (IBC)/545(ND)2020	IBC Under Sec 9			INDEX MISSING	27/01/2021
1893	0710102026532020/1	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S KALYANI BARTER PVT. LTD.	COMPANY PETITION IB (IBC)/696(ND)2020	----IBC Under Sec 9			NEED TO ALL PAGES SIGN	27/01/2021
1894	0710102026622020/2	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/694(ND)2020	IBC Under Sec 9			NEED TO ALL PAGES SIGN	27/01/2021
1895	0710102062032020/4	UPFRONT TRADING PRIVATE LIMITED Vs. SONY FINANCIAL SERVICES LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	27/01/2021
1896	0710102099052020/3	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	27/01/2021
1897	0710102121362019/7	BURDA DRUCK INDIA PRIVATE LIMITED Vs. DYNAMIC TEXTBOOKS PRINTERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2223(ND)2019	IBC Under Sec 9			NEED TO IA FILE	27/01/2021
1898	0710102128042019/18	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			ONLY ORDER UPLOAD	27/01/2021

1899	0710102151312019/37	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			PAGE-50-88 NOT CLEAR	27/01/2021
1900	0710102002292021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS	INTERLOCUTORY APPLICATION (I.B.C)/394(ND)2021	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			PAGE- 14 NOT CLEAR	28/01/2021
1901	0710102091572020/2	ANUPAM GUPTA Vs. OVERSEAS COURIER SERVICE INDIA PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/561(ND)2020	Rule 11 of NCLT			PG-403 cut/808,867,919 not clear/Pg-1396 to 1398,1418 Japanese translation/true copy sign missed in some pages of Vol-I	01/08/2021
1902	0710200410572018/2	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			Wrong Document(Petition/IA/Reply/written Submissions all filed in same slash no.	19/01/2021
1903	0710200410572018/3	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			Wrong Document(Petition/IA/Reply/written Submissions all filed in same slash no.	19/01/2021
1904	0710102104842019/12	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1717(ND)2019	IBC Under Sec 9			Stamp paper missed & true copy sign missed	20/01/2021
1905	0710102118892019/8	VENESSA METALS AND ALLOYS PVT. LTD. Vs. TERRENCE ALLOYS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2262(ND)2019	IBC Under Sec 9			Wrong Document(Application filed)	20/01/2021

1906	0710102068922020/2	PARDEEP SINGH DESWAL Vs. POOJA ROLLER FLOOR MILLS PRIVATE LTD	COMPANY PETITION (COMPANIES ACT)/84(ND)2020	Sec. 271-273			Index not signed/e-stamp missing	21/01/2021
1907	0710102119472020/1	IMAGE ESTATS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/9(ND)2021	Sec 252 (3)			Pg-2 is cut	21/01/2021
1908	0710102031072018/8	MR. K BABU VARGHESE Vs. SCHNEIDER PROTOTYPING INDIA PVT. LTD	COMPANY PETITION IB (IBC)/1518(ND)2018	Rule 11 of NCLT, 2016			Index not signed	22/01/2021
1909	0710102033542020/3	CORPORATION BANK Vs. DMC	COMPANY PETITION IB (IBC)/804(ND)2020	IBC under Sec 7			e-stamp missing	22/01/2021
1910	0710102068222020/2	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI	COMPANY PETITION IB (IBC)/904(ND)2020	IBC Section 59			Pg-28 to 32 not clear	22/01/2021
1911	0710102084642020/2	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3711(PB)2020	19(2)			Wrong Document(Application filed)	22/01/2021
1912	0710102114752020/1	RITA GUPTA Vs. MR. INDER PAL SINGH	INTERLOCUTORY APPLICATION (I.B.C)/5484(ND)2020	Sec 60(5)			e-stamp,Supporting affidavit missed	16/01/2021
1913	0710102033012020/4	JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/986(ND)2020	IBC Under Sec 9			Pg-5,7,14,15,19,21,23,33,35,37 not clear	18/01/2021

1914	0710120005102018/6	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/990(ND)2018	IBC Under Sec 9			Wrong Document(Application/Rejoinder/Reply/Affidavit/Proof of service/order. All filed with same slash(/) No.	18/01/2021
1915	0710102007022020/1	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	COMPANY APPLICATION(IBC)/539(ND)2020	Application under any other provisions- IBC			Wrong Document (progress report filed)	19/01/2021
1916	0710102016152019/7	ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY PETITION IB (IBC)/578(ND)2019	IBC Under Sec 9			No index/Stamp paper missed & not uploaded in one PDF	19/01/2021
1917	0710102128042019/17	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Wrong Document(Incomplete Docs.)	21/01/2021
1918	0710102031632020/3	M/S SEVEN HILLS PROJECT PVT. LTD. Vs. M/S ORIENTAL STRUCTURES ENGINEERS LTD.	COMPANY PETITION IB (IBC)/808(ND)2020	IBC Under Sec 9			Proof of service and its pagination is missing	26/01/2021
1919	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD	COMPANY PETITION IB (IBC)/2688(ND)2019	IBC Under Sec 9			NEED TO IA FILE	20/03/2020

1920	0710102063312020/2	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	COMPANY PETITION IB (IBC)/835(ND)2020	IBC under Sec 7			true copy sign missing	10/12/2020
1921	0710102113782019/5	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2083(ND)2019	IBC under Sec 7			need to ia file	12/12/2020
1922	0710102098132019/27	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7			e stemp miss	24/12/2020
1923	0710102029882020/4	ANURUTAN TEXTILES PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/782(ND)2020	IBC Under Sec 9			sign miss	15/01/2021
1924	0710120003962018/5	STERLING RHI PRINTOGRAPHICS PRIVATE LIMITD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/768(ND)2018	Application under any other provisions			NEED TO [PETITION FILE	20/01/2021
1925	0710102111042020/2	PANKAJ NARANG Vs. AMAN AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/5251(ND)2020	19(2)			50 RUPEES E STAMP MISSED	22/01/2021
1926	0710102114492020/1	LALIT MOHAN AGARWAL Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5487(ND)2020	Sec 60(5)			50 rupee stamp missed	22/01/2021
1927	0710102117152019/7	APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC INDIA PVT LTD	INTERLOCATORY APPLICATION (IBC)/294(ND)2019	Application under any other provisions- IBC			need to saperate filling	22/01/2021

1928	0710102117152019/8	APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC INDIA PVT LTD	INTERLOCATORY APPLICATION (IBC)/294(ND)2019	Application under any other provisions- IBC			need to saperate filling	22/01/2021
1929	0710102153972019/7	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED	COMPANY PETITION IB (IBC)/3428(ND)2019	IBC Under Sec 9			STAMP MISSING	22/01/2021
1930	0710102166352019/2	PCR INFRATECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3403(ND)2019	IBC Under Sec 9			SUPPORTING AFFIDAVIT MISSED	22/01/2021
1931	0710102170542019/3	GYAN CHAND AGARWAL Vs. M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/71(ND)2020	IBC under Sec 7			need to saperate pdf after 200 pages	22/01/2021
1932	0710120005022018/11	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			index missing	22/01/2021
1933	0710102002332020/1	MAHAVIR PARSHAD JAIN Vs. SUN GANGA CONSTRUCTION CO. PVT LTD	COMPANY APPLICATION(IBC)/ 295(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	23/01/2021
1934	0710102003632021/1	SHASHI KANT NEMANI Vs. SANYOG ENTERPRISES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/241(ND)2021	Application under any other provisions- IBC			affidavit missed	23/01/2021
1935	0710102067622020/6	KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/873(ND)2020	IBC under Sec 7			NEED TO UPLOAD ONE TIME	28/01/2021
1936	0710102078032020/14	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Sec. 241(1)			INDEX MISSED IN AFFIDAVIT	28/01/2021

1937	0710102108292020/1	CAPARO ENGINEERING INDIA LTD. Vs. CAPARO PROCAM INFRASTRUCTURE LIMITED	COMPANY PETITION (COMPANIES ACT)/179(PB)2020	Sec. 241(1),Sec. 244(1)			INDEX MISSING	28/01/2021
1938	0710102111042020/3	PANKAJ NARANG Vs. AMAN AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/5251(ND)2020	19(2)			50 RUPEES E STAMP MISSING	28/01/2021
1939	0710102117362020/1	M/S DHIMAN INDUSTRIES Vs. M/S ABIR INFRASTRUCTURE PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5717(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	28/01/2021
1940	0710102148542019/10	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/248(ND)2020	IBC Under Sec 9			NEED TO SAPERATE FILLING	28/01/2021
1941	0710102159262019/1	SEEMA GUPTA Vs. SHOURYA TOWERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/946(ND)2019	Sec 60(5)			E STAMP MISSING	28/01/2021
1942	0710102015852020/2	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/460(ND)2020	IBC Under Sec 9			e-stamp missed	29/01/2021
1943	0710102033212020/6	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	29/01/2021
1944	0710102154662019/2	STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD	COMPANY PETITION IB (IBC)/3186(ND)2019	IBC Under Sec 9			E-STAMP MISSED	29/01/2021
1945	0710102154662019/3	STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD	COMPANY PETITION IB (IBC)/3186(ND)2019	IBC Under Sec 9			index missing	29/01/2021

1946	710102007092021	POONAM GUPTA VS DAMONT DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/310(ND)2019	Akash Panwar	WRONG EFILE	25/01/2021
1947	710102008012021	ABIR INFRASTRUCTURE PVT. LTD. VS SANDEEP GARG HUF	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/893(ND)2018	RAKHI RAY	e-stamp missed	29/01/2021
1948	710102007692021	RUPESH DAS VS GAURAV KATIYAR RP	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Dhruv Gupta	section wrong and sign missing	28/01/2021
1949	710102008612021	M/S GREEN FACADE SOLUTIONS PVT. VS M/S RAHEJA DEVELOPERS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		R N Karanjawala	section wrong and main case not link	31/01/2021
1950	710102008552021	JBB-EVEREST BUILDTECH PRIVATE LIMITED VS DEVENDRA KUMAR SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1006(ND)2019	CA ANIL KUMAR	44-45,51 not clear page	30/01/2021
1951	710102033682020	ARCHON POWERINFRA PVT LTD VS HINDUSTAN PREFAB LTD	Company Petition IB (IBC)	IBC Under Sec 9		HARSHAL KUMAR	page:103, 113, 116, 165-172 etc pages not clear	17/03/2020
1952	710102034952020	BINGE CAFE CONCEPT PVT. LTD. VS NAYATI HELTHCARE & RESERCH NCR PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		Pallav Mongia	wrong e-file	20/03/2020
1953	710102115442020	EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		SHANTANU KUMAR	kindly make one pdf after that upload petition	13/12/2020

1954	710102005782021	CHD DEVELOPERS LIMITED VS ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	Company Petition (Companies Act)	Sec. 74(2)		Alok Kumar Tripathi	Small font 30,31,128 to 149, Company master data missed, Pages not clear 37,62,64,72,74,81,90,92,95,189,198, 218,325,326,344,388,417,478,479,5 04 to 506,508,509 to 514,517,523,527,536, Vol 1 & 2 divide after 200 pages & make separate index, Vol 2 index missed, Advance service not mentioned in index	20/01/2021
1955	710102006592021	ANNAY REALTORS PRIVATE LIMITED VS 1. DEEPAALAY REALTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Prashant Jain	Company master data missed, kindly divide volume from page no 307, serve the petition to all respondent	23/01/2021
1956	710102007782021	RAM RATNA INFRASTRUCTURE PRIVATE LIMITED VS MAHAGUN REAL ESTATE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SIDDHARTH ACHARYA	Blur & Cut page-26,27,29 to 58,62 to 71,88,90,93/Sign missing in ending index/Supporting Affidavit/9(3) b certificate miss	28/01/2021

1957	710102007592021	KULBHUSHAN KHANNA VS JAIPRAKASH ASSOCIATES INDIA	Company Appeal(Companies Act)	Sec. 73(4)		MANOJ KUMAR PATHY	Form 11 missed, wrong caser type select, brief synopsis/list of dates missed, e stamp missed with affidavit, Page 10 repeated, page 12 missed, pages not clear 21,22 to 26,27,28	28/01/2021
1958	710102007272021	UNIONE INFOTECH PRIVATE LIMITED VS REGISTRAR OF THE COMPANY NCT DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		TARUN MADAN	NCLT heading missed in cover page, synopsis missed, Page 23,64,86,87,88,117,118,missed page 113 repeated, STK 07 missed, court fess and welfare missed in vakaltnama, income tax advance service missed	27/01/2021
1959	710102102782020	RGTL INDUSTRIES LIMITED VS COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/431(ND)2019	RISHI	79,83,78,26,29,41,43-46 not clear page and 28 page translate	27/10/2020
1960	710102002112021	RAJINDER WALI VS TIGER CAMP PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)		Rajinder	main case not link	12/01/2021
1961	710102006222021	SUMIT BANSAL VS GAURAV HOTA	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/1048(ND)2019	Abhishek Garg	up stamp paper needed of Rs100 not vailid 10 rs	22/01/2021

1962	710102008362021	M/S SARVOTTAM GRANITE & MARBLE VS MAHAGUN INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1042(ND)2020	SOHAIB	RS 100 E-STAMP PAPER REQUIRED	30/01/2021
1963	710102008662021	KARAMCHAND REALTECH PRIVATE LIMITED VS SOLITAIRE CAPITAL INDIA	Company Appeal(Companies Act)	Sec. 421		renugupta	Wrong e file	01/02/2021
1964	0710102078572019/16	OYSTER STEEL & IRON PVT. LTD Vs. ROYAL KITCHEN APPLIANCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/968(PB)2019		NF	21/09/2020
1965	0710102060732020/7	STOCKFLOW EXPRESS PVT LTD Vs. NITIN BHARAL		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2153(ND)2020		ONLY PROOF OF SERVICE UPLOAD	12/10/2020
1966	0710102137402019/4	PARVESH KUMAR Vs. DESEIN PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2700(ND)2019		ONLY PROOF OF SERVICE UPLOAD	21/12/2020
1967	0710102128612019/4	KISHORE KUMAR SINGH Vs. THE INDURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2667(PB)2019		STAMP MISSING	31/12/2020
1968	0710102416272018/30	ICICI BANK LIMITED Vs. M/S. ESSAR POWER JHARKHAND LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/25(PB)2018		NEED TO ALL PAGES SIGN	01/05/2021
1969	0710102009812020/2	PACKET DESIGN INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2020		NEED TO IA FILE	23/01/2021

1970	0710102013352019/10	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/431(ND)2019		NEED TO IA FILE	23/01/2021
1971	0710102013352019/11	SHREE BALAJI REFRACTORIES CO Vs. RGTL INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/431(ND)2019		INDEX MISSING	23/01/2021
1972	0710102013582020/2	HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/919(ND)2020		NEED TO IA FILE	23/01/2021
1973	0710102017972020/3	SUNFISH ELECTRONICS Vs. CPC ELECTRICAL PRIVATE LIMTED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/493(ND)2020		NEED TO IA FILE	23/01/2021
1974	0710102021522020/3	FOSECO INDIA LTD Vs. D C M LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1096(ND)2020		sign on reply missed,pg-26,30-32,38-56 not clear	23/01/2021
1975	0710102107432020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. TARUN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/1097(ND)2020		Supporting affidavit and stamp paper missed	24/01/2021

1976	0710102005532021/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/365(ND)2021		Wrong document	25/01/2021
1977	0710102014592019/11	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017		sign missed on reply,stamp paper of Rs100 of UP	25/01/2021
1978	0710102016252018/31	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		Sign missed on reply,pg-11 repeated,true copy sign and stamp missed	25/01/2021
1979	0710102024802020/7	BHAVYA PRAKASH Vs. DD MOTORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/765(ND)2020		True copy sign and stamp missed	25/01/2021
1980	0710102062102020/3	ATISHEY JAIN Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/825(ND)2020		sign missed on reply,pg-5 not clear,separately file the application as IA	25/01/2021

1981	0710102063262020/2	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/903(ND)2020		pg-33 not clear,stamp paper page number missed	25/01/2021
1982	0710102116142020/1	AAG STEELS PRIVATE LIMITED Vs. ATUL KUMAR KANSAL		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/6(PB)2021		Separately file all document	25/01/2021
1983	0710102117842020/1	BPTP LIMITED Vs.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/3(ND)2021		sign missed of councel in index,true copy stamp missed	25/01/2021
1984	0710200410432018/4	M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC COMPANY LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/774(ND)2018		Neeed to file as IA	25/01/2021
1985	0710102009812020/3	PACKET DESIGN INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2020		Need to file as IA	27/01/2021
1986	0710102014492020/1	NOBLE BUILDCON PRIVATE LIMITED Vs. BENLON INDIA LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/32(ND)2020		Need to file as IA	27/01/2021

1987	0710102023802018/20	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1600(ND)2018		Stamp paper of Rs50,vakalatnama advocata and client sign missed,true copy stamp missed	27/01/2021
1988	0710102029922020/3	ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/760(ND)2020		sign missed on reply,pg-15,16 worng arrange,pg-40,171,329,335,399,458,573,575, not clear	27/01/2021
1989	0710102003382020/2	POOJA NANDA PROPRIETOR M/S ONE STOP SOLUTIONS Vs. M/S KOPAL COMPUTERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/206(ND)2020		sign on reply missed,stamp paper missed,true copy sign and stamp missed	28/01/2021
1990	0710102004052020/4	DEEP ELECTROPLTERS Vs. MADVAK ENGINEERING INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/340(ND)2020		Need to file as IA	28/01/2021

1991	0710102004832021/1	JAYASHREE SHUKLA DASGUPTA Vs. INDIABULLS HOUSING FINANCE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/316(ND)2021		Need to file as IA	28/01/2021
1992	0710102020462018/1	RUPAK GUPTA Vs. BANARAS HOUSE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/112(ND)2012		3 court fee missed in vakalatanama	28-01-2021
1993	0710102022752020/1	SANTOSH KUMAR CHOUDHARY Vs. ROC		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/207(ND)2020		E stamp paper missed	28-01-2021
1994	0710102024802020/8	BHAVYA PRAKASH Vs. DD MOTORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/765(ND)2020		true copy sign and stamp missed	28-01-2021
1995	0710102033212020/5	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/791(ND)2020		Sign missed on reply,court fee and welfare missed in vakalatnama	28-01-2021
1996	0710102061262019/13	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		Need to file as IA	28-01-2021

1997	0710102082222020/5	INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/952(ND)2020		True copy sign and stamp missed	28-01-2021
1998	0710102029152020/2	M/S AGGARWAL ADVERTISING AGENCY Vs. M/S NAV GRIH DEVELOPERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1084(ND)2020		page numbering missed	29-01-2021
1999	0710102030772018/6	STRESSED ASSTES STABILIZATION FUND (SASF) Vs. HOTLINE CPR LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/33(ND)2019		Upload all reply separately	29-01-2021
2000	0710102031072018/9	MR. K BABU VARGHESE Vs. SCHNEIDER PROTOTYPING INDIA PVT. LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1518(ND)2018		pg-106 missed,pg-200 not clear	29-01-2021
2001	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020		Wrong document	29-01-2021

2002	0710102083162019/8	OSWAL MINERALS LIMITED Vs. SATELLITE CABLES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1185(ND)2019		Index missed	29-01-2021
2003	0710102100462020/11	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2020		Index missed	29-01-2021
2004	0710102101302020/5	STATE BANK OF INDIA Vs. ARVIND DHAM		Section 95(1)	COMPANY PETITION IB (IBC)/1038(ND)2020		Stamp paper and affidavit missed	29-01-2021
2005	0710102118552020/1	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)2020		true copy sign and stamp missed	29-01-2021
2006	0710102119242020/1	YOGESH SETHI Vs. PUNJAB NATIONAL BANK		Application under any other provisions- IBC,Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5691(ND)2020		Court fee and welfare missed	29-01-2021
2007	0710102120182020/2	RITZY CHEMICALS PVT. LTD. Vs. H R POLYCOATS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/4(ND)2021		Court fee and welfare missed	29-01-2021

2008	0710102140402019/2	M/S WELLDONE ESTATES PROJECTS PRIVATE LIMITED Vs. M/S REIN CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2836(ND)2019		Stamp paper of Rs100	29-01-2021
2009	0710102160992019/7	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020		stamp paper and affidavit missed	29-01-2021
2010	0710102002222021/1	MANJIT RAJAIN Vs. SAPAN MOHAN GARG		Sec 60(5)	INTERVENTION PETITION (IBC)/2()2021		Wrong document	30-01-2021
2011	0710102003902020/3	B.E.C INDIA PVT. LTD Vs. CROSS ROADS INDIA ASSISTANCE PRIVATE LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/268(ND)2020		Stamp paper missed and sign missed in starting	30-01-2021
2012	0710102065612020/3	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020		need to ia file	30-01-2021

2013	0710102065612020/4	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020		need to ia file	30-01-2021
2014	0710102066742020/3	KASHI VISWANATHAN SIVARAMAN Vs. PTC ENGINEERING (INDIA) PVT. LTD. & ORS.		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3750(ND)2020		Stamp paper missed	30-01-2021
2015	0710102116972020/1	TERAWISE CONSULTANTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/512(ND)2020		Index missed	30-01-2021
2016	0710102119242020/3	YOGESH SETHI Vs. PUNJAB NATIONAL BANK		Application under any other provisions- IBC,Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5691(ND)2020		page numbering missed in file	30-01-2021
2017	0710102093402020/1	AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4298(PB)2020		page numbering missed	31-01-2021

2018	0710102107642020/1	NORDMECCANICA S.P.A. Vs. KANODIA TECHNOPLAST LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1068(ND)2020		Councel signature missed in index	31-01-2021
2019	0710102107652020/1	BANCO BPM S.P.A Vs. KANODIA TECHNOPLAST LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1069(ND)2020		Councel signature missed in index	31-01-2021
2020	0710102118152020/8	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/7(ND)2021		stamp paper and affidavit missed	31-01-2021
2021	0710102146352019/3	AKHILESH KUMAR GUPTA Vs. ADVAYA TRADERS		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1532(ND)2019		sign missed on reply	31-01-2021
2022	0710102011972019/4	M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1487(ND)2018		Wrong page numbering after pg-209	02/01/2021

2023	0710102016332020/2	VINTRON INFORMATICS LIMITED Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/470(ND)2020		True copy sign and stamp missed in some pages	02/01/2021
2024	0710102024412020/3	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/623(ND)2020		Stamp paper of Rs 50	02/01/2021
2025	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019		Need to file as IA	02/01/2021
2026	0710102078882020/3	MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3287(ND)2020		True copy stamp missed in some pages	02/01/2021
2027	0710102078882020/4	MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3287(ND)2020		True copy stamp missed	02/01/2021
2028	0710102080192020/5	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020		Supporting affidavit and stamp paper missed	02/01/2021

2029	0710102093752020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/379(ND)2020		Wrong document only 1 page uploaded	02/01/2021
2030	0710102104292020/1	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI AND HARYANA		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/700()2020		DOCUMENT INCOMPLETE	02/01/2021
2031	0710102109512020/1	RAJ KUMAR RAHLAN Vs. STATE BANK OF INDIA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/232(PB)2021		NEED TO ONE TIME FILE	02/01/2021
2032	0710102137062019/8	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2019		STAMP MISSING	02/01/2021

2033	0710102005352021/1	ORRIS INFRASTRUCTURE PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/364(ND)2021		pg-188,190,192,194-196,,198,201,202,203,206,208,213 cut	02/02/2021
2034	0710102011322020/3	AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/166(ND)2020		Index and court fee and welfara missed	02/02/2021
2035	0710102119312020/1	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5746(PB)2020		50 RUPEE E STAMP MISSING	02/02/2021
2036	0710102142642019/4	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		STAMP MISSING	02/02/2021
2037	0710102144842019/3	RAM SWARUP NATHI MAL Vs. KHAIRWALA INTERNATIONAL LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC)/518(ND)2019		ONLY PROOF OF SERVICE MISSING	02/02/2021

2038	07101021448420 19/4	RAM SWARUP NATHI MAL Vs. KHAIRWALA INTERNATIONAL LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC)/518(ND)2019		18-23 NOT CLEAR	02/02/2021
2039	0710102150482019/10	RAM BHAWAN Vs. UTTAM STRIPS LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1608(ND)2019		NEED TO IA FILE	02/02/2021
2040	0710120013782018/2	ABDOS POLYMERS LIMITED Vs. M/S CALLINA CARE OVERSEAS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1294(ND)2018		17 19 NOT CLEAR	02/02/2021
2041	0710200401392016/2	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016		NEED TO SIGN ALL PAGES	02/02/2021
2042	0710200424652018/1	DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/141(ND)2018		AFFIDAVIT MISSING	02/02/2021
2043	0710102095442020/3	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.		Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021		Only one page is uploaded, please upload all documents	02/03/2021
2044	0710120005102018/8	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/990(ND)2018		NEED TO SAPERATE FILLING	02/03/2021

2045	0710120007832018/1	M/S. WESTERN IMPEX PVT. LTD. Vs. RENUKA INFRATECH PVT. LTD		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/136(ND)2018		NEED TO IA FILE	02/03/2021
2046	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISSING	02/03/2021
2047	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		TRUE COPY SIGN ALL PAGES	02/03/2021
2048	0710120009092018/8	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING	02/03/2021

2049	0710120009092018/9	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		50 RUPEE STAMP MISSING	02/03/2021
2050	0710200410822017/3	M/S AMRISH GUPTA & ORS. Vs. M/S BLUE ICE FARMS PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/122(ND)2017		AFFIDAVIT MISSING	02/03/2021
2051	0710102412382017/18	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		INDEX MISSING	02/04/2021
2052	710102035402020	M/S JMS STEEL & POWER CORPORATION VS VINAYAK RATHI STEELS ROLLING MILLS PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Kartik	missing page-11/Page not clear-22 to 219/Wrong section/wrong documents/etc	25/03/2020
2053	710102113042020	JADE E SERVICES PRIVATE LIMITED VS M/S PINE & PEAK DEVELOPERS LIMITED	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		ANUBHAV RASTOGI	Main case no missed, wrong case type select	12/04/2020
2054	710102118942020	KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nikhil Palli	Please Don\'t Refile this your same matter is ongoing other diary no	25/12/2020
2055	710102118952020	KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nikhil Palli	Please Don\'t Refile this your same matter is ongoing other diary no	25/12/2020

2056	710102006972021	M/S. NIPMAN FASTENER INDUSTRIES PRIVATE LIMITED VS M/S. MAKINO AUTO INDUSTRIES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Harshit	brief of synopsis missed, form 5 corporate debtor addresss in up , true copy sign missed, compliance affidavit missed 9(b)b	25/01/2021
2057	710102008592021	T.S.S ENTERPRISES VS M/S RAHEJA DEVELOPERS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		R N Karanjawala	main case number not link	30/01/2021
2058	710102008762021	MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1397(PB)2019	Siddharth Bhatli	WRONG CASE NO CONNECT/ PAGE 6 NOT CLEAR /E-STAMP MISSED	02/01/2021
2059	710102009282021	JITENDER AHUJA VS ARCH CONCEPT PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2020	Sandeep Bajaj	sign missing	02/02/2021
2060	710102008672021	SANJAY AGGARWAL VS SAKSHI FINCAP PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		ISHA BHALLA	Application not linked with main case no./Index not signed/True copy sign missing/e-stamp missing	02/01/2021
2061	710102009532021	KASHI VISWANATHAN SIVARAMAN VS SRIGOPAL CHOUDHARY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/564(ND)2019	kashi viswansthan si	34-38 not clear page	02/03/2021
2062	710102009512021	SHARAD AGGARWAL VS RAJESH BUILDCON & INFRASTRUCTURE PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT		Jitesh	Wrong Section Chosen/Application not linked with main case no.	02/03/2021
2063	710102008032021	NOBLE CO-OPERATIVE BANK LIMITED VS PANTEL TECHNOLOGIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016		GOVIND	estamp paper need to 100 rps for Uttar Pradesh main case not link	28/01/2021
2064	710102009182021	SUNIL AVDHUT DEVDHARKAR VS PRINT HOUSE INDIA PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		HEMAL RAJESH PATEL	NCLAT	02/02/2021

2065	710102010202021	SUNDER AGROMILLS PRIVATE LIMITED VS SUNDER AGROMILLS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1175(ND)2019	NITIN MEHTA	E-stamp missing/True copy sign missing	02/05/2021
2066	710102097632020	M/S ANSHUL PRINT SOLUTION VS M/S GREEN CHANNEL PUBLICATIONS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		Kshitij	Board Resolution/Advocate welfare & court fees missed/Pagination not done after page no.17	13/10/2020
2067	710102118522020	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED VS UNILEC ENGINEERS LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		PRAVEEN SEHRAWAT	Kindly file separate condonation delay application, Kindly link with first motion, pages missed 217 to 226	23/12/2020
2068	0710102020982018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ TEXTILE PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1048(ND)2018		pg-2 not clear	04/02/2021
2069	0710102020982018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ TEXTILE PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1048(ND)2018		pg-6,7 not clear	04/02/2021

2070	0710102075922020/4	KASHI VISWANATHAN SIVARAMAN Vs. PARAMJIT GANDHI & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3202(ND)2020		Main case number not correct in file	04/02/2021
2071	0710102014852018/4	MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2018		PG-1 NOT CLEAR	05/02/2021
2072	0710102088902019/5	JAIN FLORICULTURE LTD Vs. ARIES TRAVELS PRIVATE LIMITED & ORS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/88(ND)2019		Sign missed on reply,pg-105,113,139,141,183-192,193-211,219,223,225,228,560-572,582 not clear,pg-406-409,414,415,576 translate	05/02/2021
2073	0710102079882020/1	INFOZONE SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/478(ND)2020		index missing	02/08/2021
2074	0710102008332020/1	AMIT BASIA Vs.		Section 94(1)	COMPANY PETITION IB (IBC)/408(PB)2020		Wrong Document (IA filed)	01/06/2021
2075	0710102007102020/5	VIJENDER SHARMA Vs. AMIT BASIA		Sec 66(1)	COMPANY APPLICATION(IBC)/884(PB)2020		pg-618 translation/Pg-657 to 659 not clear	01/06/2021

2076	0710102005122020/5	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		pg-35,36,44,45 not clear	22/01/2021
2077	0710102066822020/4	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2020		NEED TO ALL PAGES SIGN	02/08/2021
2078	0710102074272020/1	HARI SINGH Vs. DYNAMIC AURA LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/30(PB)2021		NEED TO IA FILE	02/08/2021
2079	0710102008152019/13	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2019		NEED TO FILE SAPERATE	02/09/2021
2080	710102005742021	ASHOK KRIPLANI VS TANGENCE SOLUTIONS INDIA P. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2694(ND)2019	A Mahesh	stamp paper of Rs100,volume break after 200 pages,true copy stamp and sign missed in some pages	20/01/2021
2081	710102009152021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	WRONG CASE LINKED please check your case reminder 3/5	02/02/2021
2082	710102009132021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	WRONG CASE LINKED PLEASE CHECK REMINDER 3/5	02/02/2021

2083	710102010882021	MOSER BAER KARAMCHARI UNION VS MOSER BAER INDIA LIMITED	Miscellaneous Application (IBC)	Sec 60(2)	COMPANY PETITION IB (IBC)/378(PB)2017	Fidel Sebastian	Index Blank/No pagination/True copy sign missed/No stamp/Annexure- H not clear/ CAse type wrong	07/02/2021
2084	710102010872021	MANIK SINGH VS INDU KUMAR AND ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	MALLIKA PARMAR	No index/no pagination/No Stamp, Affidavit/True copy sign missing	08/02/2021
2085	710102010332021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	main case number wrong	05/02/2021
2086	710102010362021	MARINAINDIA TRAEXIM PRIVATE LIMITED VS MARINAINDIA TRAEXIM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/343(PB)2019	Mohit Seth	stamp paper missing and sign missing	05/02/2021
2087	710102010892021	ADITI JAIN VS INDU KUMAR AND ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	MALLIKA PARMAR	No index/no pagination/No Stamp, Affidavit/True copy sign missing	08/02/2021
2088	710102010652021	MRS. MEERA AHUJA VS JASMINE BUILDMART PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1722(ND)2018	LOKESH	10-37 not clear page and sign missing	06/02/2021
2089	710102010442021	CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3199(ND)2019	Smriti	section wrong	05/02/2021

2090	710102010622021	LIQUIDATOR OF LANCO INFRATECH LTD. VS REGIONAL PROVIDENT FUND COMMISSIONER-I	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3199(ND)2019	MISHA	wrong filing, file link from Hyderabad bench	06/02/2021
2091	710102011092021	OM LOGISTICS LIMITED VS SIL AUTOFAB LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3098(ND)2019	ARUN AGGARWAL	main case number missing	08/02/2021
2092	710102113032020	MINTKART INDIA PVT. LTD. VS BHUMISAGAR INFRASTRUCTURES PVT. LTD.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		ANUBHAV RASTOGI	no main case no.	09/02/2021
2093	710102001582021	THE DIAL SOLUTION PRIVATE LIMITED VS REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		SUMIT	kindly upload final pdf in proper index with sequence and proper numbering in all pages	09/02/2021
2094	710102008132021	EMBEE SOFTWARE PVT.LTD VS ANSAL HOUSING LTD	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		LZAFEER AHMAD B F	Wrong case type, memo of parties/ list of dates/ synopsis missed, advance service missed	09/02/2021
2095	710102008422021	VISTRA ITCL LIMITED VS ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Shantanu	Blur page-142 to 170,196,198,215,216,418/etc	09/02/2021
2096	710102011222021	OMSAI NATH ENTERPRISES VS SOLVEN POWER SYSTEMS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2413(ND)2019	Pratik Malik	sign missing and e-stamp paper missing	09/02/2021
2097	710102011492021	HARI SINGH VS RESHMA MITTAL	Miscellaneous Application (IBC)	Rule 154 (1)	COMPANY PETITION IB (IBC)/30(PB)2021	BHARAT	case type wrong	09/02/2021
2098	710102011372021	CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LTD.	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3199(ND)2019	Smriti	CASE TYPE WRONG	09/02/2021

2099	710102011692021	M/S INDRAPRASTHA GAS LIMITED VS M/S SHAVINI CONSTRUCTION PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1487(ND)2018	Sai	e-stamp paper missing	10/02/2021
2100	710102011502021	HARI SINGH VS TRADING ENGINEERS (INTERNATIONAL) LTD	Miscellaneous Application (IBC)	Rule 154 (1)	COMPANY PETITION IB (IBC)/30(PB)2021	BHARAT	case type wrong	09/02/2021
2101	710102032312020	DAPEL INVESTMENTS LLP VS	CA(A) Merger and Amalgamation(Companies Act)	Sec 60-62 LLP Act 2008		Prashant Jain	Page missed 72,page not clear 118,	13/03/2020
2102	710102119042020	VAIBHAV FARMS PRIVATE LIMITED VS AOV HOLDINGS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		NIRAJ PREET	No vakaltnama, kindly link with first motion	25/12/2020
2103	710102010472021	PALM COURT MAINTENANCE AGENCY VS UNITY AUTOMATION SERVICES PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHREY ASHAT	Send with objection the claim/default amount less than 1 Cr/Advocate welfare miss/Pages not clear-24 to 29,35 to 38,63 to 66,72	05/02/2021
2104	710102011082021	RAJINDER KUMAR VS EDFORA INFOTECH PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		RAJINDER	Send with objection the claim/default amount less than 1 Cr./Pagination not done after page no-19 & True copy Sign miss/Merge into one PDF/Incomplete documents	08/02/2021

2105	0710102097082020/3	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1013(ND)2020	IBC Under Sec 9			STAMP MISSING	05/02/2021
2106	0710102101922020/1	TAURUS PACKAGING PRIVATE LIMITED Vs. ARVIND GARG	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2021	Sec. 230-232, Sec 234			INDEX MISSING	05/02/2021
2107	0710102107492020/2	MODERN CREDIT PRIVATE LIMITED Vs. SHACHI JAIN	COMPANY PETITION IB (IBC)/1111(ND)2020	Section 95(1)			NEED TO IA FILE	05/02/2021
2108	0710102116002020/1	PJS ENERGY PRIVATE LIMITED Vs.	COMPANY APPLICATION(COMPANIES ACT)/792(ND)2020	Rule 11 of NCLT,Rule 154, NCLT 2016			50 RUPEE STAMP MISSING	05/02/2021
2109	0710102136162019/12	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05/02/2021
2110	0710102136162019/13	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05/02/2021
2111	0710102136162019/14	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05/02/2021
2112	0710102170612019/2	INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANSARI INFRASTRUCTURE PVT LTD	COMPANY APPEAL(COMPANIES ACT)/7(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			PAGE 7 NOT CLEAR	05/02/2021

2113	0710102406072018/11	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7			100 RUPEES STAMP MISSING	05/02/2021
2114	0710102406072018/12	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7			100 RUPEES STAMP MISSING	05/02/2021
2115	0710120005102018/9	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/990(ND)2018	IBC Under Sec 9			Wrong Doc.(Application,Rejoinder,affidavit All are filed with same slash no.)	05/02/2021
2116	0710120009092018/10	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/1342(ND)2018	IBC under Sec 7			50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISIING	05/02/2021
2117	0710102087232020/6	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)			PG-99 100 NOT CLEAR	06/02/2021
2118	0710102103152020/2	MAXWELL Vs. ASP SEALING PRODUCTS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4810(ND)2020	Rule 11 of NCLT, 2016			AFFIDAVIT WITH STAMP MISSING	06/02/2021
2119	0710102105632020/2	TELSHA TOOLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/471(ND)2020	Sec 252 (3)			INDEX MISSING	06/02/2021
2120	0710102116332020/1	SPA HOTELS PRIVATE LIMITED Vs. JINDAL REALCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1120(PB)2020	IBC under Sec 7			INDEX MISSING	06/02/2021

2121	0710102129472019/10	AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2485(ND)2019	IBC Under Sec 9			NEED TO FILE SAPERATE WITH INDEX	06/02/2021
2122	0710102129472019/11	AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2485(ND)2019	IBC Under Sec 9			NEED TO FILE SAPERATE WITH INDEX	06/02/2021
2123	0710120013612018/2	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.	COMPANY PETITION IB (IBC)/1282(ND)2018	IBC Under Sec 9			IN REJOINDER SHOULD BE SIGN EVERY PAGES	06/02/2021
2124	0710102001502021/1	KRISHNASWAMY SRINIVAS IYENGAR Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/113(ND)2021	Sec 60(5)			No index on Written Submission/and another one is Wrong Doc(IA filed)	07/02/2021
2125	0710102001752021/1	RAJIV MUKUL Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/119(ND)2021	Sec 60(5)			No index on Written Submission/and another one is Wrong Doc(IA filed)	07/02/2021
2126	0710102001842021/1	BIPUL VIVEK Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/99()2021	Sec 60(5)			No index on Written Submission/and another one is Wrong Doc(IA filed)	07/02/2021
2127	0710102002212021/2	JBF PETROCHEMICALS LIMITED Vs. DIVYA ROOPA INFRACON PRIVATE LIMITED	TRANSFER PETITION (IBC)/2(PB)2021	Rule16(d),NCLT Rules,2016 IBC			page-13 14 15 17 18 23 24 NOT CLEAR	07/02/2021

2128	0710102003402021/1	SUNIL GUPTA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/179(ND)2021	Sec 60(5)			IA not required in written submission	07/02/2021
2129	0710102003412021/1	RANEY KULBHUSHAN JAIN Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/197(ND)2021	Sec 60(5)			IA not required in written submission	07/02/2021
2130	0710102003442021/1	MALVIKA SINGH Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/236(ND)2021	Sec 60(5)			IA not required in written submission	07/02/2021
2131	0710102003472021/1	RATNESH VERMA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/181(ND)2021	Sec 60(5)			IA not required in written submission	07/02/2021
2132	0710102003492021/1	ROSELINE LUKE Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2021	Sec 60(5)			IA not required in written submission	07/02/2021
2133	0710102003502021/1	SHAILY NIGAM Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/191(ND)2021	Sec 60(5)			IA not required in written submission	07/02/2021
2134	0710102005662021/1	SHARAD SOLANKI Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/548()2021	Sec 60(5)			IA not required in written submission	07/02/2021
2135	0710102010962020/5	MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2020	Sec. 230-232 - Second Motion			PAGE-46 47 53 NOT CLEAR	07/02/2021

2136	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021	Sec 60(5)			IA not required in written submission	07/02/2021
2137	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/127(ND)2021	Sec 60(5)			NEED TO IA FILE	07/02/2021
2138	0710102004652021/1	NITIN GUPTA Vs. SANDEEP KUMAR BHATT	INTERLOCUTORY APPLICATION (I.B.C)/265(ND)2021	Sec 60(5)			NEED TO ALL PAGES SIGN	08/02/2021
2139	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020	Sec 60(5)			NEED TO EVERY PAGES SIGN	08/02/2021
2140	0710102080192020/6	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)			NEED TO ALL PAGES SIGN	08/02/2021
2141	0710102087232020/7	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)			PAGE 99 100 NOT CLEAR	08/02/2021
2142	0710102100462020/10	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			Sign missing on Both index (Arguments & Judgement)	08/02/2021
2143	0710102100462020/12	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			Sign missing on Both index (Arguments & Judgement)	08/02/2021

2144	0710102102612020/2	NIRMALA RAJE MALHOTRA Vs. CAT AIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/153(ND)2020	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)			Wrong Document(application Filed)	08/02/2021
2145	0710102142742019/3	HAJI ABDUL HAI Vs. PROPLARITY INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/174(PB)2020	IBC under Sec 7			UP stamp paper should be of RS. 100/	08/02/2021
2146	0710102170962019/5	DIVINE HEIGHTS INTERNATIONAL Vs. AARCITY INFRASTRUCTURE PVT LTD.	COMPANY PETITION IB (IBC)/58(ND)2020	IBC Under Sec 9			No index/No memo of Parties/No affidavit	08/02/2021
2147	0710102172152019/3	GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/53(ND)2020	Sec 252 (3)			Stamp/Affidavit missing	08/02/2021
2148	0710102411722017/1	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			NEED TO DELETE	08/02/2021
2149	0710102411722017/2	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			Wrong Doc.(Application,Reply,Rejoinder, Counter affidavit,affidavit All are filed with same slash no.)	08/02/2021
2150	0710102028682018/10	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			e-stamp missing	09/02/2021
2151	0710102031402018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S TANIKA FINANCE AND LEASING PRIVATE LIMITED	COMPANY APPEAL(COMPANIES ACT)/1238(ND)2018	Sec 252 (1) - By Government Body			Pg-5 not clear	09/02/2021
2152	0710102077422020/4	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.	COMPANY PETITION IB (IBC)/922(ND)2020	IBC Under Sec 9			main case not metion and true copy sign missing	09/02/2021

2153	0710102090322020/11	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			UP stamp should be of 100/-Rs.	09/02/2021
2154	0710102105782020/2	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020	Rule 11 of NCLT, 2016			UP stamp should be of 100/-Rs./Pg-24,26,27 translation	09/02/2021
2155	0710102109832020/2	NIKUNJ FOODS PRIVATE LIMITED Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/119(ND)2020	Sub-section (I) of section 230			Wrong Doc.(Joint Petition Filed)	09/02/2021
2156	0710102114232020/1	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			stamp paper missing/true copy sign missing/PG-84,85/146 to 156 not clear	09/02/2021
2157	0710102128632019/5	BAGESH KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2702(ND)2019	IBC Under Sec 9			Pg-7,22 not clear	09/02/2021
2158	0710102128662019/3	MAHIPAL SINGH Vs. THE INDURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2666(PB)2019	IBC Under Sec 9			Index Blank	09/02/2021
2159	0710102135102019/7	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7			UP stamp should be of 100/-Rs./Pg-27,29,30,Translation/Pg-35 to 44,59,62 not clear	09/02/2021
2160	0710102140412019/9	NEERAJ PAPER MARKETING LIMITED Vs. THE KAGAZ PRINT N PACK INDIA PVT LTD.	COMPANY PETITION IB (IBC)/2806(ND)2019	IBC Under Sec 9			No pagination	09/02/2021

2161	0710102145872019/6	TARUN KHANNA Vs. DELTRONIX INDIA LIMITED	COMPANY PETITION IB (IBC)/2963(ND)2019	IBC Under Sec 9			need to file IA	09/02/2021
2162	0710102155912019/4	PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3185(ND)2019	IBC under Sec 7			online proof of service uploaded	09/02/2021
2163	0710102163412019/4	MANMOHAN WADHWA Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/115(ND)2020	Sec 252 (1)			counsel sign missed on index, rejoinder sign missed on every page, true copy sign missed on annexure etc	09/02/2021
2164	0710102170622019/1	INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANNEX FACILITY MANAGEMENT PVT LTD	COMPANY APPEAL(COMPANIES ACT)/13(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			page:20-21 translation eng	09/02/2021
2165	0710102411722017/4	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			supporting affidavit missed	09/02/2021
2166	0710102007342019/22	RANJEET RAMAKRISHNA YADAV Vs. JNC CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/272(PB)2019	IBC under Sec 7			need to IA file	10/02/2021
2167	0710102011972019/5	M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED	COMPANY PETITION IB (IBC)/1487(ND)2018	IBC Under Sec 9			NEED TO IA FILE	10/02/2021
2168	0710102015702020/3	HERO SOLAR ENERGY PVT. LTD. Vs. NATIONAL TEXTILE CORPORATION LTD.	COMPANY PETITION IB (IBC)/452(ND)2020	IBC Under Sec 9			sign missing on rejoinder	10/02/2021

2169	0710102017432020/1	NARESH KUMAR MUNJAL Vs. DEVENDRA GOYAL	COMPANY APPLICATION(IBC)/1135(ND)2020	Sec 25(j)			page:14-15, 39 not clear	10/02/2021
2170	0710102019562020/4	SAI GR IMPEX PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/521(ND)2020	IBC Under Sec 9			Index is missing	10/02/2021
2171	0710102077032020/6	PRIORITY VENDOR TECHNOLOGIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/58(ND)2020	Sec. 230-232 - Second Motion			Index is missing	10/02/2021
2172	0710102085552019/10	BLUE STAR LIMITED Vs. SINGH SPRINGS PVT. LTD.	COMPANY PETITION IB (IBC)/1189(ND)2019	IBC Under Sec 9			page numbering missed on pages and index, reply not sign	10/02/2021
2173	0710102114322019/6	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD	COMPANY PETITION IB (IBC)/2078(ND)2019	IBC Under Sec 9			Reply and rejoinder need to file seprately	10/02/2021
2174	0710102117502020/2	EUROTAINER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1141(ND)2020	IBC Under Sec 9			page:40-43, 48-53, 65, 77, 80, 84, 87, 89 not clear	10/02/2021
2175	0710200001852016/5	BAHL PAPER MILLS LIMITED Vs. MANILA RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	Application under any other provisions			need to file application	10/02/2021

2176	0710102090982020/3	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI	COMPANY APPEAL(COMPANIES ACT)/432(ND)2020	Sec 252 (1)			filed in one pdf, index missing, translation eng, document missed, etc	11/02/2021
2177	0710102110302020/1	KG SOMANI Vs. RPM BANQUETS	INTERLOCUTORY APPLICATION (I.B.C)/5362(ND)2020	Sec 60(5)			Affidavit is of back date	14/02/2021
2178	0710102110302020/2	KG SOMANI Vs. RPM BANQUETS	INTERLOCUTORY APPLICATION (I.B.C)/5362(ND)2020	Sec 60(5)			Affidavit is of back date	14/02/2021
2179	0710200014262017/12	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER	COMPANY PETITION IB (IBC)/575(ND)2017	Sec. 7(7)			Index and pagination is missing	14/02/2021
2180	710102008152021	PRINCIPAL COMMISSIONER OF INCOME TAX -6 VS M/S NEHA EXPORTS LTD	Company Application(Companies Act)	Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/830(ND)2019	VIBHOOTI MALHOTRA	section wrong section wrong	29/01/2021
2181	710102008172021	PR. COMMISSIONER OF INCOME TAX-2 VS M/S BIG ZONE MARKETING PVT. LTD	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1003(ND)2019	VIBHOOTI MALHOTRA	section wrong	29/01/2021
2182	710102008162021	INCOME TAX OFFICER VS M/S HALDHAR ARGO TECH PVT. LTD	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/831(ND)2019	VIBHOOTI MALHOTRA	section wrong	29/01/2021
2183	710102011892021	ROHIT SEHGHAL VS ANJU KHURANA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1499(PB)2019	shivani kadam	82-83 not clear page	11/02/2021
2184	710102012242021	GITA TALWAR VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SAURABH	stamp paper missing and ib not mention in soft copy	12/02/2021

2185	710102012132021	S. JAYA ASSISTANT COMMISSIONER STATE TAXES VALLUKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSER BAER INDIA LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	payment	11/02/2021
2186	710102012252021	VIPIN KAPOOR VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SAURABH	e-stamp paper missing and ib number not mention in soft copy	12/02/2021
2187	710102012922021	CHANDRAPRKASH VS SANDEEP MEHNDIRATTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	due payment other section and supporting affidavit missing	14/02/2021
2188	710102013262021	DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Prasouk	main case not link application blank upload	15/02/2021
2189	710102000882021	M/S AP TRADING COMPANY VS M/S KANODIA TECHNOPLAST LTD	Contempt Petition(Companies Act)	Sec 425		Shadman Ahmed Siddiqui	Wrong case type, Please Link with main case no , Kindly server the petition to all respondents, E Stamp missed with affidavit	06/01/2021

2190	0710102161172019/5	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3458(ND)2019	IBC Under Sec 9			Wrong Document(application Filed)	08/02/2021
2191	0710102411722017/3	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			wrongdoc	09/02/2021
2192	0710102004672020/5	B.E.C. CONDUITS PRIVATE LIMITED Vs. SACHIN ELECTRICALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/238(ND)2020	IBC Under Sec 9			UP stamp should be of Rs.100/-	10/02/2021
2193	0710102006532020/4	VINOD KUMAR Vs. AARYANY CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/418(ND)2020	IBC Under Sec 9			E-stamp missing/True copy sign & service also	10/02/2021
2194	0710102018302020/1	SUMAN NIRWAL Vs. ANSAL LANDMARKS TOWNSHIPS PVT LTD	COMPANY APPLICATION(IBC)/ 1195(PB)2020	Rule 11 of NCLT, 2016			Wrong Docs. (IA uploaded)	10/02/2021
2195	0710102077862020/9	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB)2020	IBC under Sec 7			e-Stamp missing	10/02/2021
2196	0710102087492020/1	TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/21(ND)2021	Sec 252 (3)			Pg-14 translation/Pg-17 to 21 not clear	10/02/2021
2197	0710102092132020/2	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/998(ND)2020	IBC Under Sec 9			Index not filled Properly/index not attached in 2nd Voll./True copy sign missing in some pages	10/02/2021
2198	0710102114302019/6	RENU CHAUHAN Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD	COMPANY PETITION IB (IBC)/2079(ND)2019	IBC Under Sec 9			NEED TO SAPERATE FILLLING	10/02/2021

2199	0710102117502020/1	EUROTAINER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1141(ND)2020	IBC Under Sec 9			40 41-43 45 48 65 77 NOT CLEAR	10/02/2021
2200	0710102411722017/6	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			Wrong Docs.(Application/Add. affidavit,counter affidavit,Rejoinder,Submissions all are uploaded with same Slash no.)	10/02/2021
2201	0710102061532019/2	INDIAN STEEL AND POWER PRIVATE LIMITD Vs. PUSHP STEELS AND MINING PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/485(ND)2019	Rule 11 of NCLT			NEED TO SAPERATE FILLING	11/02/2021
2202	0710102004832020/2	ARORA VINYL PVT.LTD Vs. SHRI BANKE BIHARI COTFAB PVT.LTD	COMPANY PETITION IB (IBC)/258(ND)2020	IBC Under Sec 9			No Index/no Pagination	12/02/2021
2203	0710102026682020/1	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.	COMPANY PETITION IB (IBC)/674(ND)2020	IBC Under Sec 9			Remove Extra files or file it seprately	13/02/2021
2204	0710102082142020/4	KRISHNA VRIND JAIN Vs. WORXPACE CONSULTING PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3487(ND)2020	Application under any other provisions- IBC			Affidavit is of back date	13/02/2021
2205	0710102104312020/4	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)			Supporting affidavit is missing	13/02/2021

2206	0710102138742019/3	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2745(ND)2019	IBC Under Sec 9			E stamp date is wrong	13/02/2021
2207	0710102165882019/5	WOODPECKERS INDIA PRIVATE LIMITED Vs. MK FURNCRAFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3455(ND)2019	IBC Under Sec 9			pg no. 23-33 are not clear	13/02/2021
2208	0710102167372019/2	J.D. SONS STEELS PVT. LTD. Vs. CENTURY AUTO ENGINEERING PVT. LTD.	COMPANY PETITION IB (IBC)/94(ND)2020	IBC Under Sec 9			E stamp is missing	13/02/2021
2209	0710102113952019/7	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.	COMPANY PETITION IB (IBC)/2004(ND)2019	IBC Under Sec 9			Proof of Service	15/02/2021
2210	0710102114232020/2	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Wrong Docs.(Application Uploaded)	15/02/2021
2211	0710102145002019/2	PRISM JOHNSON LIMITED THROUGH ITS DIVISION RMC (INDIA) Vs. KNIGHT CONSTRUCTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2917(ND)2019	IBC Under Sec 9			No Index/no Pagination/No stamp, affidavit	15/02/2021
2212	0710102413022017/4	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	Sub-section (I) of section 230,Application under any other provisions			Wrong Docs.(Merger petition Uploaded)	15/02/2021
2213	0710200400582012/2	PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP BUILDWELL PVT. LTD	COMPANY PETITION (COMPANIES ACT)/58(ND)2012	Application under any other provisions			Wrong Docs.(petition Uploaded)	15/02/2021

2214	0710200424652018/2	DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/141(ND)2018	Sec. 241(1),Sec. 242(4)			STAMP AND SUPPORTING AFFIDAVIT MISSING	15/02/2021
2215	710102007652021	KRISHNA ENTERPRISES VS HYLINE AUTO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHREY ASHAT	index title, estamp paper miseed, court fee missed, page, 64-65, 68, 71, 72, 83-152, 319-321, etc pages not clear	
2216	710102013282021	JAGJIT SINGH SURI VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		ANJALI SHARMA	113-124 not clear 68 not clear Stk 7 missed This is not govt company kindly pay the fee	
2217	0710102061182019/16	SHIVALIK PACKAGING INDUSTRIES Vs. JIYA AGRO PRIVATE LIMITED	COMPANY PETITION IB (IBC)/777(ND)2019	IBC Under Sec 9			NEED TO IA FILE	13/01/2021
2218	0710102089332019/8	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD	COMPANY PETITION IB (IBC)/1265(ND)2019	IBC Under Sec 9			NEED TO IA FILE	02/11/2021
2219	0710102093512020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4191(PB)2020	Sec 43(1) r/w Sec 44 (1)			Wrong Proof of Service	15/02/2021
2220	0710102448572018/17	STATE BANK OF INDIA Vs. M/S ADVANCE SURFACTANTS INDIA LIMITED	COMPANY PETITION IB (IBC)/922(PB)2018	IBC under Sec 7			Need to file as IA	15/02/2021

2221	0710200410432018/5	M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC COMPANY LTD.	COMPANY PETITION IB (IBC)/774(ND)2018	IBC Under Sec 9			Wrong Document(Application uploaded)	15/02/2021
2222	0710102006792021/1	SATISH KUMAR SETHI Vs. PCL CONTAINERS LIMITED	COMPANY PETITION (COMPANIES ACT)/29(ND)2021	Sec. 241(1),Sec. 242(4)			DOCUMENT Not Upload	16/02/2021
2223	0710102011782021/1	AGGARWAL STEEL INDUSTRIES PVT.LTD Vs. RESHMA MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/817()2021	Sec 60(5)			WRONG E FILE	16/02/2021
2224	0710102096832020/2	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.	COMPANY PETITION IB (IBC)/16(ND)2021		IBC Under Sec 9		ONLY PROOF OF SERVICE UPLOAD	02/11/2021
2225	0710200431502018/11	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022(ND)2018		IBC under Sec 7		pg. no. 21, 43,72-74 not clear pg. no. 27,37-39, 54- 57 translation	16/02/2021
2226	0710102007082021/1	FANKAAR INTERIORS PVT. LTD. Vs. MAHAMAYA INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/77(ND)2021		IBC Under Sec 9		E stamp paper is missing	17/02/2021
2227	0710102035322020/3	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.	COMPANY PETITION IB (IBC)/838(ND)2020		IBC Under Sec 9		Remove extra files or file it separately	17/02/2021
2228	0710102108762019/10	SUDHIR HORO Vs. IDEAWORKS DESIGN & STRATEGY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/118(ND)2019		Sec. 59,Sec. 241(1),Sec. 242(4)		Sign missing on every page of written submission	17/02/2021
2229	0710200400582012/8	PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP BUILDWELL PVT. LTD	COMPANY PETITION (COMPANIES ACT)/58(ND)2012		Application under any other provisions		Wrong pagination after page number 15	17/02/2021

2230	710102004002021	M/S ANSAL API INFRASTRUCTURE LTD VS M/S ANSAL API INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)		Sec 60(5)	kundanlatwal	DOCUMENT Not Upload	15/01/2021
2231	710102006872021	RAJNATH SINGH VS VIVEK RAHEJA	Company Appeal (IBC)		Sec 42	Shivank Pratap Singh	Pagination not done from page no-104 to 115/Cut Line page no-123,124/Vakalatnama	25/01/2021
2232	710102006512021	SANJAY GUPTA VS VIVEK RAHEJA	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Sanjay Gupta	DOCUMENT Not Upload	22/01/2021
2233	710102013242021	DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)		Sec 60(5)	Prasouk	document not showing blank page	15/02/2021
2234	710102013462021	NARESH KUMAR BANSAL VS M/S. STAR MINERAL RESOURCES PVT. LTD.	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Naresh Kumar Bansal	sign missing	15/02/2021
2235	710102013722021	DECATHLON SPORTS INDIA PVT LTD VS MUKESH GUPTA & ORS.	Interlocutory Application (I.B.C)		Sec 60(5)	Ritesh Khare	section not mention in soft copy and 42 page -translate page43,88-93 not clear page	16/02/2021
2236	710102013802021	M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)		Application under any other provisions- IBC	Kumar Anurag	sign missing	16/02/2021
2237	0710102003512019/2	COL. DINESH VERMA Vs. SARVOTTAM REALCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/140(ND)2019	IBC under Sec 7			supporting affidavit with 10rs stamp paper missed	22/01/2021

2238	0710102078392020/2	OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2020	Sub-section (I) of section 230			NEED TO IA FILE	11/02/2021
2239	0710102105992020/1	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2020	Sec. 230-232 - Second Motion			NEED TO APPLICATION FILE	11/02/2021
2240	0710102113072019/5	AMBIT CONCRETE PRIVATE LIMITED Vs. RALHAN CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1976(ND)2019	IBC Under Sec 9			Index is missing	16/02/2021
2241	0710102113072019/6	AMBIT CONCRETE PRIVATE LIMITED Vs. RALHAN CONSTRUCTION PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1976(ND)2019	IBC Under Sec 9			Sign missing on every page of written submission	16/02/2021
2242	0710102114702020/1	M/S KALIBER ASSOCIATES PVT. LTD. Vs. M/S DIAMOND IT INFRACON PVT. LTD.	COMPANY PETITION IB (IBC)/1103(ND)2020	----IBC under Sec 7			E stamp paper is missing	16/02/2021
2243	0710102116742020/1	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/18(ND)2021	IBC under Sec 7			E stamp paper is missing	16/02/2021
2244	0710102116762020/2	MAKEWELL POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/515(ND)2020	Sec 252 (1)			E stamp paper is missing	16/02/2021
2245	0710102136162019/16	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			Supporting affidavit with E stamp paper	16/02/2021

2246	0710102136162019/17	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			Index is missing	16/02/2021
2247	0710102133062019/6	SAMEEKSHA INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/722(ND)2019	Sec 252 (3)			wrong document(Kindly upload all document separately	25/01/2021
2248	0710102077662020/1	RADHE CONSTRUCTION Vs. SPML INFRA LIMITED	COMPANY PETITION IB (IBC)/1019(ND)2020	IBC Under Sec 9			Notary date not show	10/02/2021
2249	0710102722332018/16	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1665(PB)2018	IBC under Sec 7			NEED TO ALL PAGES SIGN	11/02/2021
2250	0710200410172018/25	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			NEED TO IA FILE	11/02/2021
2251	0710200410572018/4	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITIOI	IBC Under Sec 9			DOCUMENT NOT IN NUMBERING	12/02/2021
2252	0710102151922019/5	VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITIOI	IBC Under Sec 9			pg no 22 is not clear and pg no 38 is missing	16/02/2021
2253	0710102164162019/1	INCOME TAX OFFICER-WARD 20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/1025(ND)2019	Sec 252 (1),Sec 252 (3) - By Government Body			Pg. no. 13-14 are not clear	16/02/2021

2254	0710102113722019/4	MODERN CREDIT PVT. LTD. Vs. TYBROS INDIA TOURS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2081(ND)2019	IBC under Sec 7			numbering missed in document and blank pages removed	11/02/2021
2255	0710102113962020/1	M/S EVERSHINE BUILDWELL PVT. LTD. Vs. WIANXX IMPEX PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5417(PB)2020	Application under any other provisions- IBC			II volume index missed 202-208 not clear	11/02/2021
2256	0710102121812019/15	RASHMI SINGHAL Vs. HAAMID REAL ESTATES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2270(ND)2019	IBC under Sec 7			Kindly application file to separately with fee and mentioned rule	11/02/2021
2257	0710102128602019/7	RAJENDER KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2697(ND)2019	IBC Under Sec 9			10rs stamp paper missed advance service missed	11/02/2021
2258	0710102142562019/2	O.P. JUNEJA Vs. M/S AERENS GOLDSUK INTERNATIONAL LTD.	COMPANY PETITION IB (IBC)/2908(ND)2019	IBC under Sec 7			stamp paper and affidavit missed	11/02/2021
2259	0710102164582019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PURVANCHAL LPG GAS BOTTLING PVT. LTD	COMPANY PETITION (COMPANIES ACT)/1001(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Roc service missed	11/02/2021
2260	0710102003422020/4	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/229(ND)2020	Sec 252 (3)			kindly application filed separately with fee	12/02/2021
2261	0710102028682018/11	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			26 page not clear 44 page missed	12/02/2021

2262	0710102157272019/2	GANNON DUNKERLEY & CO. PVT. LTD. Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3253(ND)2019	IBC Under Sec 9			No index	12/02/2021
2263	0710102158172019/5	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3386(ND)2019	IBC under Sec 7			No index	12/02/2021
2264	0710102169212019/1	DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 9(1) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. FELICITY ESTATES PVT. LTD)	COMPANY APPEAL(COMPANIES ACT)/78(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Page no 9 missed	12/02/2021
2265	0710120004642018/13	SHARAD VEDEHRA Vs. M/S. HOMESTEAD INFRASTRUCTURE DEVELOPMENT PVT. LTD	COMPANY PETITION IB (IBC)/1018(ND)2018	IBC under Sec 7			Pages not clear 62 to 67 Page no 103 repeated, No sign in every pages of reply, no advance service	12/02/2021
2266	0710200410572018/7	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			NEED TO ALL PAGES SIGN	12/02/2021
2267	0710102000822021/1	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLNG LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2021	Sec. 230-232 - Second Motion			ONLY PROOF OF SERVICE UPLOAD	15/02/2021
2268	0710102028682018/12	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			NEED TO UPLOAD IN ONE PDF	15/02/2021

2269	0710102028682018/13	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			NEED TO UPLOAD IN ONE PDF	15/02/2021
2270	0710102029292020/2	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR	COMPANY PETITION IB (IBC)/722(ND)2020	Section 95(1)			NEED TO IA FILE	15/02/2021
2271	0710102030162020/1	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MMR METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2(ND)2021	IBC Under Sec 9			NEED TO IA FILE	15/02/2021
2272	0710102073662020/1	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/12(ND)2021	Sec. 241(1),Sec. 242(4)			50 RUPEE E STAMP MISSING	15/02/2021
2273	0710102077272020/6	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	Application under any other provisions- IBC			PAGE-11-15 17 23 32 56-59 NOT CLEAR	15/02/2021
2274	0710102077272020/7	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	Application under any other provisions- IBC			PAGE-17 23 32 56-59 NOT CLEAR	15/02/2021
2275	0710102096832020/1	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.	COMPANY PETITION IB (IBC)/16(ND)2021	IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOADED	15/02/2021
2276	0710102101312020/4	FIVE ESS PRECISION COMPONENTS PRIVATE LIMITED Vs. HEMA AUTOMOTIVE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1055(ND)2020	IBC Under Sec 9			50 RUPEE STAMP MISSING	15/02/2021

2277	0710102105662020/1	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/1090(ND)2020	IBC under Sec 7			PAGE-4 5 6 NOT CLEAR	15/02/2021
2278	0710102105662020/2	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/1090(ND)2020	IBC under Sec 7			STAMP MISSING	15/02/2021
2279	0710102111102020/1	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020	----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			affidavit on back date	16/02/2021
2280	0710102111102020/3	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020	----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			vaffidavit on back date	16/02/2021
2281	0710102111102020/4	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020	----Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			affidavit on back date	16/02/2021
2282	0710102134752019/6	M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2677(ND)2019	IBC Under Sec 9			wrong document upload(sec-9 + written submission)	16/02/2021
2283	0710102006682021/1	MANOJ KULSHRESTHA Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/821()2021	Sec 12(2)			need to file IA	17/02/2021
2284	0710102016862020/4	G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/529(PB)2020	IBC under Sec 7			estamp paper missed	17/02/2021

2285	0710102017362020/2	DEEPAK SOLANKI Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/554(ND)2020	IBC Under Sec 9			page:114, 115, 119-128, 138-146 dim, 154, page:161-175 dim, page:218, 219, 254, 255-261, page:267, 270, 274, 281, 284,	17/02/2021
2286	0710102073662020/2	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/12(ND)2021	Sec. 241(1),Sec. 242(4)			page numbering missed, true copy sign missed, etc	17/02/2021
2287	0710102093562020/1	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4266(ND)2020	Application under any other provisions- IBC			need to IA filled	17/02/2021
2288	0710102102572020/2	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1)			e-stamp paper missed and affidavit not verified	17/02/2021
2289	0710102112722020/2	HI-TECH PIPES LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/1087(ND)2020	IBC Under Sec 9			DOCUMENT Not Upload	17/02/2021
2290	0710102114492020/1	LALIT MOHAN AGARWAL Vs. FRANCIS REMEDIES (INDIA) PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5487(ND)2020	Sec 60(5)			affidavit not notary	17/02/2021

2291	0710102117622020/2	VISTRAT REAL ESTATES PVT LTD Vs. ASIAN HOTELS (NORTH LIMITED	COMPANY PETITION IB (IBC)/89(ND)2021	IBC under Sec 7			supporting affidavit missed	17/02/2021
2292	0710102152262019/7	MANISH GUPTA Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/3230(ND)2019	IBC Under Sec 9			page:177, 180-183, 185-188	17/02/2021
2293	0710102406072018/11	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7			affidavit on 100 rs and affidavit on back date	17/02/2021
2294	710102033832020	NAVNEET KUMAR GUPTA VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1038(PB)2018	Navneet	Volume wise index is Compulsory	17/03/2020
2295	710102027362020	CANBANK FACTORS LIMITED VS CANBANK FACTORS LTD	Interlocutory Application (I.B.C)	Section 42 - Submitted by Government Body		Canbank Factors Limited	Wrong Document(Affidavit filed) and main case not linked	02/03/2020
2296	710102009282021	JITENDER AHUJA VS ARCH CONCEPT PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2020	Sandeep Bajaj	Old Document Not Delete	02/02/2021
2297	710102010212021	M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRITOR- VIJAY KUMAR GUPTA VS SUNDER AGROMILLS PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1175(ND)2019	NITIN MEHTA	sign missing and stamp paper missing case type wrong	05/02/2021
2298	710102012522021	MAHAVIR PARSHAD JAIN VS HARYANA STATE POLUTION CONTROL BOARD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/845(ND)2018	Mahavir Parshad Jain	e-stamp paper missing please document upload	11/02/2021
2299	710102012522021	ANKUSH SONI VS VAYAM TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/578(ND)2019	Ankush Soni	affidavit back date	12/02/2021
2300	710102013642021	PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI-TECH TOWNSHIPS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1526(PB)2018	kundanlatwal	section not mention in soft copy	16/02/2021

2301	710102013952021	INFOEDGE SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELH AND HARYANA	Company Application(Companies Act)	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/26(ND)2021	Anant Ram Mishra	sign missing and stamp paper missing section wrong	17/02/2021
2302	710102013942021	AQUA CHILL SYSTEMS INDIA PVT LTD VS SHAPOORJI SHAPOORJI PALLONJI & CO.PVT.LTD. SP INFOCITY INCUBATOR NO.4	Company Petition (Companies Act)	Sec 241 (2)		Mr. Suhas Jalinder Shinde	fees missed, document missed , no petition uploaded	17/02/2021
2303	710102014122021	BANK OF MAHARASHTRA VS GRID INDIA POWER CABLE	Company Petition IB (IBC)	IBC under Sec 7		Nishant	Translated page-326,328/Pagination cut after page no.318 to 320,371 to 373/Blur pages-359 to 538	17/02/2021
2304	0710102006742019/14	SEITZ GMBH Vs. SEITZ INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/252(ND)2019	IBC Under Sec 9			NEED TO SAPERATE FILLING	16/02/2021
2305	0710102077172020/2	SREI INFRASTRUCTURE FINANCE LIMITED Vs. ALSTRONG ENTERPRISES INDIA PVT LTD	COMPANY PETITION IB (IBC)/913(ND)2020	IBC under Sec 7			page:222-293, 355	16/02/2021
2306	0710102080192020/7	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)			affidavit on 100 each	16/02/2021
2307	0710102086362019/5	AZAD IMPEX PVT LTD Vs. SURYA MANUFACTURING PVT LTD	COMPANY PETITION IB (IBC)/1205(ND)2019	IBC Under Sec 9			advocate welfare and court fee missed	16/02/2021

2308	0710102088442020/2	SUMIT BANSAL Vs. MOHINDER JAIN	INTERLOCUTORY APPLICATION (I.B.C)/3899(ND)2020	----Sec 66(1)			estamp paper missed	16/02/2021
2309	0710102096852020/1	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4386(ND)2020	22(3)a			need to File IA	16/02/2021
2310	0710102107402020/1	JINDAL STEEL CORPORATION Vs. ALLIANCE INTEGRATED METALIKS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5034(ND)2020	Sec 60(5)			wrong file	16/02/2021
2311	0710102107402020/2	JINDAL STEEL CORPORATION Vs. ALLIANCE INTEGRATED METALIKS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5034(ND)2020	Sec 60(5)			need to file fresh(ibc 9)	16/02/2021
2312	0710102004772021/1	KARAN GAMBHIR Vs. SAJEVE BHUSHAN DEORA	INTERLOCUTORY APPLICATION (I.B.C)/298(PB)2021	Sec 60(5)			NEED TO IA FILE	17/02/2021
2313	0710102080922020/3	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1071(ND)2020	IBC Under Sec 9			NEED TO SIGN ALL PAGES	02/12/2021
2314	0710102092152020/1	MR. HARISH TANEJA Vs. MR. ASHWANI ARYA	INTERLOCUTORY APPLICATION (I.B.C)/4187(ND)2020	Sec 43(1) r/w Sec 44 (1)			STAMP MISSING	02/12/2021
2315	0710102078022019/7	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2019	IBC under Sec 7			NEED TO FILE SAPERATE	02/09/2021

2316	0710102113782019/7	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2083(ND)2019	IBC under Sec 7			50 STAMP MISSING	02/12/2021
2317	0710102116522020/1	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021	Sec. 230-232 - Second Motion			NEED TO IA FILE	02/12/2021
2318	0710102123842019/4	RAJ PACKAGINGS Vs. JAGPIN BREWERIES LTD	COMPANY PETITION IB (IBC)/2818(ND)2019	IBC Under Sec 9			nf	02/12/2021
2319	710102141192019	NITIN SINGH PROP SHYAM PRINTERS Vs. DR. JOHNS LAB PHARMA PVT LTD	COMPANY PETITION IB (IBC)/25(ND)2020	IBC Under Sec 9			NEED TO IA FILE	02/12/2021
2320	0710200410572018/6	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			NEED TO ONE TIME UPLOAD	02/12/2021
2321	0710102024902020/3	PHOOLCHAND BHAGATSINGH Vs. M/S DCM LIMITED	COMPANY PETITION IB (IBC)/759(ND)2020	IBC Under Sec 9			50 RUPEE STAMP MISSING	16/02/2021
2322	0710102028682018/15	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			11-19 NEED TO TRANSLATE	16/02/2021
2323	0710102072872020/3	M/S FURNACE METTALIKS Vs. RATHI STEEL AND POWER LTD	COMPANY PETITION IB (IBC)/906(ND)2020	----			Page No. 52,57 are not clear, page no. 71 is repeated and double pagination is not allowed	18/02/2021

2324	0710102079252020/1	IIFL PRIVATE EQUITY FUND Vs. THREE C GREEN DEVELOPERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3296(ND)2020	Rule 11 of NCLT, 2016			Page no. 18-19 translation	18/02/2021
2325	0710102035132020/7	AYU INFRASTRACTURE PRIVATE LIMITED Vs. PALLAVI COPPER PIPES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/920(ND)2020	IBC Under Sec 9			INDEX MISSING	16/02/2021
2326	0710102035132020/8	AYU INFRASTRACTURE PRIVATE LIMITED Vs. PALLAVI COPPER PIPES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/920(ND)2020	IBC Under Sec 9			INDEX MISSING AND NEED TO UPLOAD ONE TIME	16/02/2021
2327	0710102000532021/1	SYED HASAN KAZIM Vs. NILESH SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/349(ND)2021	Rule 11 of NCLT, 2016			Index and affidavit is missing	18/02/2021
2328	0710102000532021/2	SYED HASAN KAZIM Vs. NILESH SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/349(ND)2021	Rule 11 of NCLT, 2016			Index and affidavit is missing	18/02/2021
2329	0710102001332020/9	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020	Sec 252 (3)			Index missing	18/02/2021
2330	0710102003022021/3	SANDEEP MEHTA Vs. SUPER RESTAURANT PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/17(ND)2021	Sec. 242(4),Sec. 241(1)			NEED TO SIGN ALL PAGES	18/02/2021
2331	0710102004652021/3	NITIN GUPTA Vs. SANDEEP KUMAR BHATT	INTERLOCUTORY APPLICATION (I.B.C)/265(ND)2021	Sec 60(5)			Pagination from pg no. 33-36, 39-41 are missing	18/02/2021

2332	0710102019562020/3	SAI GR IMPEX PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/521(ND)2020	IBC Under Sec 9			Affidavit is of back date	18/02/2021
2333	0710102062722020/6	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/65(PB)2020	Sec. 230-232, Sec 234			E stamp is missing	18/02/2021
2334	0710102084922019/14	KRIBHCO INFRASTRUCTURE LTD. Vs. INDO ARYA CENTRAL TRANSPORT LIMITED	COMPANY PETITION IB (IBC)/1191(ND)2019	IBC Under Sec 9			VOLUME 1 UPLOADED ONLY	18/02/2021
2335	0710102108912020/1	PRAVEEN CHOPRA Vs. WINGROW GRAVURES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/5(PB)2021	Sec. 241(1),Sec. 242(4)			Index is missing	18/02/2021
2336	0710102135102019/8	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7			pg no. 8,26,27,29-30 translation, double pagination is not allowed	18/02/2021
2337	0710102166592019/4	UNION OF INDIA Vs. P.D. AGROPROCESSORS LIMITED	COMPANY PETITION (COMPANIES ACT)/30(ND)2020	Sec. 271-273			E stamp paper is missing	18/02/2021
2338	0710102150872019/3	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	COMPANY PETITION (COMPANIES ACT)/168(ND)2019	Sec. 140(5)			Index and affidavit is missing	19/02/2021
2339	0710102150872019/4	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	COMPANY PETITION (COMPANIES ACT)/168(ND)2019	Sec. 140(5)			pg .no. 8 is missing	19/02/2021

2340	0710102169272019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/70(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Pg no. 4 is not clear	19/02/2021
2341	0710102171382019/6	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES)(M/S. COMPETENT INFRACOMN PVT. LTD)	COMPANY APPEAL(COMPANIES ACT)/29(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Merge in one pdf	19/02/2021
2342	710102011962021	OUTOTEC INDIA PRIVATE LIMITED VS MAGIC INFO SOLUTIONS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		DHRITIMAN	kindly link with first motion, file condonation delay application in 2nd motion	11/02/2021
2343	710102014492021	JSSI HYDRAULICS PVT. LTD. VS AKASH EQIPMENT &MACHINERIES PVT. LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/405(ND)2020		sign missing stamp paper missing	18/02/2021
2344	710102001332020	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		INDEX MISSING	19/02/2021
2345	710102103662020	RAKESH BHATIA VS M/S SANTOSH OVERSEAS LIMITED		Sec 60(5),Regulation 44(2), Liquidation process Regulation, 2016		SHITAL KHATRI	DUE PAYMENT 44 (2) FOR PLEASE CHECK SECTION IN MAOIN APPLICATION MAIN CASE NOT LINK reminder 3/5	30/10/2020

2346	710102008852021	SANJAY AGGARWAL VS CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016		ISHA BHALLA	case type wrong	01/02/2021
2347	710102012002021	MAHAVIR PARSHAD JAIN VS HARYANA STATE POLUTION CONTROL BOARD		Application under any other provisions- IBC		Mahavir Parshad Jain	e-stamp paper missing please document upload reminder 4/5	11/02/2021
2348	710102012752021	A. Y. TRADERS PRIVATE LIMITED VS CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN COMMISSIONERATE		Rule 11 of NCLT		Sanjay	MAIN CASE NOT LINK	14/02/2021
2349	710102013532021	OCS GROUP (INDIA) PRIVATE LIMITED VS KARVY DIGIKONNECT LTD.		Application under any other provisions- IBC		Bhushan M Oza	Wrong case type/ PG- 7 to 11,13not clear remindr 3/5	16/02/2021
2350	710102013542021	OCS GROUP (INDIA) PRIVATE LIMITED VS KARVY DIGIKONNECT LTD.		Application under any other provisions- IBC		Bhushan M Oza	Wrong case type/Pg-7 to 11 not clear case type may be Interlocutory application reminder 3/5	16/02/2021

2351	710102015212021	METAL TECH CORPORATION VS AVL INDIA PVT. LTD.		Application under any other provisions- IBC		MADHAV DADHICH	Proof of Service missing	21/02/2021
2352	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		need to ia file	20/04/2020
2353	0710102001962019/15	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		NEED TO IA FILE	23/07/2020
2354	0710102001962019/16	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		NEED TO IA FILE	22/10/2020

2355	0710102105782020/3	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020		NEED TO SIGN ALL PAGES	18/02/2021
2356	0710102107282019/6	SUNTRUST ALUMINIUM PRIVATE LIMITED Vs. AMZEM MACHINES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1816(ND)2019		STAMP MISSING	18/02/2021
2357	0710102168622019/6	INDSAO INTRATECH Vs. MARS BUILDMART PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/251(ND)2020		Pg. no. 14-23 are not clear	18/02/2021
2358	0710102171382019/3	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES)(M/S. COMPETENT INFRACOMN PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/29(ND)2020		all files merge into one pdf, pdf need to divide into another volume after pg no. 200	18/02/2021

2359	0710102171382019/4	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES)(M/S. COMPETENT INFRACOMN PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/29(ND)2020		all files merge into one pdf, pdf need to divide into another volume after pg no. 200	18/02/2021
2360	0710102171382019/5	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES)(M/S. COMPETENT INFRACOMN PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/29(ND)2020		all files merge into one pdf, pdf need to divide into another volume after pg no. 200	18/02/2021
2361	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		PETITION ALLREADY	19/02/2021
2362	0710102013402020/1	MAHENDER KUMAR Vs. REGISTRAR OF COMPANIES		----	COMPANY APPEAL(COMPANIES ACT)/491(ND)2020		INDEX MISSING	19/02/2021
2363	0710102068222020/1	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI		IBC Section 59	COMPANY PETITION IB (IBC)/904(ND)2020		DOCUMENT NOT IN PROPER INDEX MISSING	19/02/2021

2364	0710102115282020/1	EXXIM HOLDINGS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/38(ND)2021		Remove extra files or file it separately	19/02/2021
2365	0710102116522020/2	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021		Remove extra files or file it separately	19/02/2021
2366	0710102118912020/1	SEBRO MACHINE TOOLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/536(ND)2020		supporting affidavit is missing	19/02/2021
2367	07101102165752019/7	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)2020		NEED TO IA FILE	19/02/2021
2368	0710102165752019/8	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)2020		NEED TO IA FILE	19/02/2021

2369	0710102119992019/14	KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2322(ND)2019		NEED TO IA FILE	18/02/2021
2370	0710102020662020/1	UMESH GARG Vs. ORIENTAL BANK OF COMMERCE		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1380(PB)2020		NEED TO IA FILE	19/02/2021
2371	0710102025202020/2	ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)2020		INDEX MISSING AND DOCUMENT NOT IN PROPER	19/02/2021
2372	0710102025202020/3	ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)2020		INDEX MISSING AND DOCUMENT NOT IN PROPER	19/02/2021
2373	0710102025202020/4	ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)2020		INDEX MISSING AND DOCUMENT NOT IN PROPER	19/02/2021

2374	0710102027622020/1	CHOWDHRY RUBBER & CHEMICALS PRIVATE LIMITED Vs. A.M. VINYLE PVT. LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/703(ND)2020		PAGE- 5 6 NOT CLEAR 11 IN TRANSLATE	19/02/2021
2375	0710102029102020/3	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/762(ND)2020		STAMP RUPEE SHOULD BE RUPEE 50	19/02/2021
2376	0710102083932019/18	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)2019		NEED TO SIGN ALL PAGES	19/02/2021
2377	0710102083932019/19	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)2019		NEED TO SIGN ALL PAGES	19/02/2021
2378	0710102096432020/1	SADEEP CHANDNA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4369()2020		STAMP RUPEE 50	19/02/2021
2379	0710102106872020/1	IHC SHOPS OWNERS ASSOCIATION Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4979(PB)2020		AFFIDAVIT MISSING	19/02/2021
2380	0710102108532020/2	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		NEED TO IA FILE	19/02/2021
2381	0710102108532020/3	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		NOTARY MISSING	19/02/2021

2382	0710102116192020/1	ASHOK KRIPLANI Vs. ICICI BANK		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/410(ND)2021		50 RUPEE E STAMP MISSING	19/02/2021
2383	0710102118332020/1	SATISH KUMAR Vs. VENUSSTAR HOSPITALITY PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/22(ND)2021		INDEX MISSING	19/02/2021
2384	0710102171592019/4	HALWASIYA ESTATES LIMITED Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED		Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANIES ACT)/38(ND)2020		SECOND MOTION NOT CONSIDER IN ADDITIONAL DOCUMENT AND NEED TO FILE separately	19/02/2021
2385	0710102011832021/1	AMIT NAGAR Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2021		100 RUPEE STAMP MISSING	20/02/2021
2386	0710102014512021/1	CMYK PRINTECH LIMITED Vs. MINISTRY OF CORPORATE AFFAIRS		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/962()2021		DOCUMENT NOT IN PROPER INDEX MISSING	20/02/2021
2387	0710102065582020/5	KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)2020		pg-8 not clear,stamp paper of Rs50	22/02/2021
2388	0710102087232020/8	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		Merged into one pdf	22/02/2021

2389	0710102172522019/5	MANISH GUPTA SOLE PROPRIETOR OF M/S. ADVANTAGE SHOW STAR Vs. VDOIT4U EVENT MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/131(ND)2020		Supporting affidavit and stamp paper missed	22/02/2021
2390	0710102401342016/39	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2391	0710102401342016/40	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2392	0710102401342016/41	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2393	0710102401342016/42	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021

2394	0710102401342016/43	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2395	0710102401342016/44	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2396	0710102401342016/45	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2397	0710102401342016/46	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2398	0710102401342016/47	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021

2399	0710102401342016/48	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2400	0710102401342016/49	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2401	0710102401342016/50	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2402	0710200000062017/19	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		Index missed	22/02/2021
2403	0710200412522017/21	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		Page numbering missed in index	22/02/2021
2404	710102009262021	PRINCE KUMAR VS RTC RESTAURANTS INDIA LIMITED	Company Application(Companies Act)	Application under any other provisions		Prince Kumar	Dont refile your new file same filed in new diary no	02/02/2021
2405	710102014002021	NARINDER SINGH AZAD VS BANK OF BARODA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/793(ND)2020	Om Pal	section wrong please choose sec 60-5 and you can write as read with sec 98	17/02/2021

2406	710102014202021	SATYA PRAKASH VS ARVIND GARG	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/2422(ND)2019	SATYA	stamp paper missing	18/02/2021
2407	710102014582021	ND SPICES PRIVATE LIMITED VS YES SIR CATERING SERVICES PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/276(ND)2020	DEPAISH	10-11 not clear page and section n wrong	19/02/2021
2408	710102015352021	UNISONS HOTELS PRIVATE LIMITED VS RAMA TENT HOUSE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/596(ND)2020	Gaurav	, memo of parties missed	22/02/2021
2409	710102014632021	ARVIND GUPTA VS VIJENDER SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/73(PB)2017	abhay gupta	section wrong wrong doc on call	19/02/2021
2410	710102001402021	EMG HOSPITALITY PRIVATE LIMITED VS DRG WELLNESS PVT LTD ?S	Company Appeal(Companies Act)	Sec 252 (3)		PAWAN KUMAR GUPTA	Pages wrong arrange 24,22,23, pages missed 21 to 23, Pages not clear 77 to 79,82 to 83,BR / Power of attorney missed, Kindly upload only final petition	08/01/2021
2411	710102014762021	VEETEE METALS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		Komal	Judication Haryana	19/02/2021
2412	710102015432021	STEEL AUTHORITY OF INDIA LIMITED VS JAIPRAKASH ASSOCIATES LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Ashish	jurdiction UP	22/02/2021
2413	0710102005682021/1	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/550(ND)2021		NEED TO IA FILE	13/02/2021

2414	0710102093102019/7	M/S V A A Z & ASSOCIATES Vs. M/S SCHNEIDER PROTOTYPING INDIA PVT. LTD.		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1463(ND)2019		NEED TO IA FILE	22/02/2021
2415	710102033332020	CHIRAG SHAH VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/33(ND)2019	CHIRAG	need index for every volume	16/03/2020
2416	710102008752021	MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1397(PB)2019	Siddharth Bhatli	affidavit back date	01/02/2021
2417	710102012462021	MUKTESH CHABRA VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL (FOR ABW INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SINHA SHREY	stamp paper missing	12/02/2021
2418	710102015392021	TATA CAPITAL FINANCIAL SERVICES LIMITED VS BHAVNESH KANWAR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/722(ND)2020	SHASHWAT PANDA	section wrong and sign missing	22/02/2021
2419	710102015512021	SANJIV MARWAH VS S.K. MATHUR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/543(ND)2017	Akul Mehandru	FILE SEPRATELY BOTH FILE	23/02/2021
2420	710102015312021	JAKSON LIMITED VS JURISTICA LEGAL SERVICES LLP	Company Application(Companies Act)	Rule 11 of NCLT		MAHJABEEN	main case not link kindly changed basic detail in parties name 1,3-12 page cut No document	22/02/2021
2421	710102015682021	SUVIDHA INFRACON PRIVATE LIMITED VS INTEC CAPITAL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/93(ND)2020	ANOOP DAWAR	vakalatnama missing and stamp paper u.p. 100 rs.	23/02/2021
2422	710102015722021	CBRE SOUTH ASIA PRIVATE LIMITED VS EDIFICE MANAGEMENT PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/801(ND)2020	Smriti	true copy missing case type wrong memo parties and vakaltnama missing	23/02/2021
2423	710102015712021	BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/933(ND)2020	SIDDHARTH DUTTA	section wrong and memo parties and vakalatnama missing	23/02/2021

2424	710102015622021	BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/933(ND)2020	SIDDHARTH DUTTA	section wrong	23/02/2021
2425	710102016282021	EMD SCAFFOLDING INDIA PRIVATE LIMITED VS VORTEX IMPEX PVT. LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2781(ND)2019	Neeraj	case type wrong	24/02/2021
2426	710102016302021	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS SMR ENTERTAINMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/269(ND)2020	Prasouk	memo parties missing and vakaltnama missing	24/02/2021
2427	710102016152021	SWASTIK PIPE LIMITED VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3173(ND)2019	SANJAY JAIN	memo parties missing and vakaltnama	24/02/2021
2428	07101021592120 19/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/160(ND)2020		stamp paper missing	24/06/2020
2429	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018		need to IA file	22/07/2020
2430	071010207694 2020/1	UJJAWAL GARMENTS PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/282(ND)2020		stamp paper missing	09/10/2020

2431	0710102009232020/1	SWEDISH LANGUAGE TRAINING (OPC) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI AND HARYANA		Sec. 7(7)	COMPANY PETITION (COMPANIES ACT)/29(ND)2020		supporting affidavit missing	15/09/2020
2432	0710102105652020/2	VAGABOND INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/465(ND)2020		supporting affidavit missing	17/12/2020
2433	0710102108242020/1	MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/483(ND)2020		supporting affidavit missing	17/12/2020

2434	0710102092902020/1	LEISURE SPORTS ERETAIL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/467(ND)2020		supporting affidavit missing	21/12/2020
2435	0710102104252020/1	A J ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/482(ND)2020		supporting affidavit missing	21/12/2020
2436	0710102108472020/1	SYNC IN DESIGN PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/468(ND)2020		supporting affidavit missing	21/12/2020
2437	0710102096312020/1	RAM GHANSHYAM DEVELOPERS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES NEW DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/433(ND)2020		supporting affidavit missing	22/12/2020

2438	0710102100972020/2	MS. SHWETA SINGH Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		----Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/419(ND)2020		supporting affidavit missing	22/12/2020
2439	0710102078412020/2	TODAY RESORTS AND RECREATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/477(ND)2020		supporting affidavit	23/12/2020
2440	0710102076562020/1	GDS VALUETECH PRIVATE LIMITED Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/355(ND)2020		E-STAMP MISSED	01/01/2021
2441	0710102088332020/1	RP SUNIL KUMAR AGRAWAL Vs. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3883(ND)2020		PG NO 55 ,134,TRANSLATE PAGE 93,105, NOT CLEAR	16/02/2021
2442	0710102060712020/3	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/900(ND)2020		Index is missing	23/02/2021

2443	0710102101702020/5	GIAN CHAND NARANG Vs. SPV UMAIZA INFRACON LLP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4708(PB)2020		file to file in one pdf file not upload properly	23/02/2021
2444	0710102115312020/1	ALMONDZ GLOBAL SECURITIES LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/829(PB)2020		Pg. no. 19 is missing, pg. no. 40,41-49 is not clear	23/02/2021
2445	0710102117562020/2	MRS. NISHTHA NIGAM Vs. MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(ND)2021		Affidavit and index is missing	23/02/2021
2446	0710102141282019/1	INCOME TAX OFFICER WARD 6 (1) Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF :M/ S. CHETAK ENGINEERING PVT. LTD.)		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/817(ND)2019		E stamp paper is missing	23/02/2021

2447	0710102152382019/4	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020		PETITION NOT CONSIDER	23/02/2021
2448	0710102152422019/3	AK SINGH Vs. M/S MALS CARGO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/175(ND)2020		PETITION NOT CONSIDER	23/02/2021
2449	0710102152452019/4	AK SINGH Vs. M/S RBT EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/177(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23/02/2021
2450	0710102152492019/4	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23/02/2021
2451	710102008682021	DAMANI SHIPPING PVT.LTD. VS VE COMMERCIAL VEHICLES LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2549(ND)2019	ANKIT ANANDRAJ SHAH	same matter file other diary no please dont refile it	01/02/2021
2452	710102016072021	WUKAI SONG VS DO MOBILE INDIA PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/377(PB)2018	SANDEEP CHOUDHARY	stamp paper missing and vakalatnama and memo parties missing	24/02/2021
2453	710102016022021	SUVIDHA PARKLIFT LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 11 of NCLT		VIPUL	main case not link	24/02/2021
2454	710102016392021	ROHIT GUPTA & ORS. VS S N GUPTA AND VINOD GUPTA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/115(ND)2019	Mohit Seth	section wrong	25/02/2021

2455	710102016512021	AARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2414(ND)2019	KARMA LAW	sign missing and stamp paper missing date not verified in affidavit	25/02/2021
2456	710102029332020	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Mohit	same matter file is new diary no	05/03/2020
2457	710102015672021	ANJANA SANGHI VS KMS CONSTRUCTIONS PVT. LTD.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Lakshya Kampani	Fees missed of rule 70(4)(a),E stamp missed with supporting affidavit, Welfare and court fees missed in vakaltnama, Kindly serve the petition to all respondent, List of dates & events / synopsis missed, main case no. missed	23/02/2021
2458	0710102022422018/2	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2018		file as a application	17/02/2021
2459	0710102024452020/1	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MAXSELL FINSERV PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/652(ND)2020		NEED TO IA FILE	18/02/2021
2460	0710102015662020/2	SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY		Sec 60(5)	COMPANY APPLICATION(IBC)/1044(ND)2020		NEED TO ALL PAGES SIGN	20/02/2021

2461	0710204000282017/3	ZILLION INFRA. PVT. LTD. Vs. INDURE PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/586(ND)2017		contact to court officer	20/02/2021
2462	0710102152482019/3	AK SINGH Vs. M/S BRIGHTSTAR LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/89(ND)2020		contact to court officer	23/02/2021
2463	0710102152692019/3	AK SINGH Vs. VAIBHAV EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/202(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23/02/2021
2464	0710102155142019/2	PREM PRAKASH Vs. COLONIA SANTA MARIA HOTELS PVT. LTD.		Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/177(ND)2019		E stamp paper is missing	23/02/2021
2465	0710102168642019/4	CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/112(ND)2020		Sign missing on written submissions	23/02/2021

2466	07101021716020 19/1	INCOME TAX OFFICER WARD 10(4) Vs. REGISTRAR OF COMPANIES DELHI â"˜S. (IN THE MATTER OF:M/ S GUJRALBUILDTECHPVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/45(ND)2020		E stamp paper is missing	23/02/2021
2467	07101021740120 19/7	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/138(ND)2020		wrong efiling	23/02/2021
2468	07101200050220 18/13	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018		E stamp- paper is missing, pg. no. 7,9,11 are not clear	23/02/2021
2469	07101020050120 20/10	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		INDEX MISSING	24/02/2021

2470	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		INDEX MISSING	24/02/2021
2471	0710102006172020/6	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1304(ND)2020		Supporting affidavit and service is missing	24/02/2021
2472	0710102008412021/1	SURESH KUMAR JAIN Vs. M/S ADRIATIC SEA FOODS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/569(ND)2021		Supporting affidavit and service is missing	24/02/2021
2473	0710102011982020/5	MADHAVKRISHNA TEXTILE MILLS PRIVATE LIMITED Vs. LAJ EXPORTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/409(ND)2020		INDEX MISSING	24/02/2021
2474	0710102015662020/3	SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY		Sec 60(5)	COMPANY APPLICATION(IBC)/1044(ND)2020		PAGE-13-15 23 NOT CLEAR	24/02/2021

2475	0710102018952020/1	INCOME TAX OFFICER WARD 19(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S OSCAR FERROUS PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/194(ND)2020		STAMP PAPER MISSING	24/02/2021
2476	0710102023912020/1	THREE C PROJECTS PVT LTD Vs. M/S THREE C GREEN DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/97(ND)2021		STAMP MISSING	24/02/2021
2477	0710102030042020/2	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/60(ND)2020		Document Not Uplaod	24/02/2021
2478	0710102031352020/2	DINESH KUMAR DEORA Vs. WITS AGRI FOODS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2020		10rs stamp paper missed	24/02/2021

2479	0710102075662019/15	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		kindly application file separately and pay the fee with choose the section	24/02/2021
2480	07101020913020191	AVBODH MEDICARE LLP Vs. FELIX HEALTHCARE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/403(ND)2020		Wrong efiling	24/02/2021
2481	0710102002722019/7	INTEGRATED BATTERIES INDIA PVT. LTD. Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/177(ND)2019		pg. no. 95,96 typed copy	25/02/2021
2482	0710102092372020/4	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/995(PB)2020		PAGE NO 26 NOT CLEAR	25/02/2021
2483	0710102104462020/2	SANAT PRODUCTS LIMITED Vs. SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/116(ND)2020		file as application	25/02/2021

2484	0710102106292019/4	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/639(ND)2019		NEED TO IA FILE	25/02/2021
2485	0710102004572021/1	RUPESH DAS Vs. GAURAV KATIYAR RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/287(ND)2021		STAMP PAPER MISSING	26/02/2021
2486	0710102105992020/3	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2020		NEED TO IA FILE	26/02/2021
2487	0710102152292019/5	PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3332(ND)2019		e-stamp paper missed	26/02/2021
2488	710102029192020	NUPUR FINVEST PRIVATE LIMITED VS UNNATI FORTUNE INDUSTRIES	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/452(PB)2018	Prateek Kushwaha	don't refile	05/03/2020
2489	710102001792021	GULSHAN GABA VS SH. RAJIV MALIK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/622(ND)2018	Gulshan Gaba	submit DD	11/01/2021
2490	710102010412021	OM LOGISTICS LIMITED VS SIL AUTOFAB LIMITED	Restoration Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3098(ND)2019	ARUN AGGARWAL	Document Not Uplaod	05/02/2021
2491	710102012642021	SURAJ MIGLANI VS SHANTI NATH BUILDWELL PVT LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/413(PB)2017	RANJANA ROY GAWAI	Document Not Uplaod	13/02/2021

2492	710102012312021	SURAJ MIGLANI VS VIVA WORLD VENTURES PVT. LTD.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/436(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	12/02/2021
2493	710102011762021	SANGUNITY EXIM INDIA LTD VS SANGUNITY EXIM INDIA LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	Animesh Sinha	Document Not Uplaod	10/02/2021
2494	710102012292021	SURAJ MIGLANI VS DEV DEVI AADHKANI COMMERCIAL PVT LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/403(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	12/02/2021
2495	710102012342021	SURAJ MIGLANI VS SAMBHAV BUILDWELL PVT. LTD.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/420(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	12/02/2021
2496	710102012672021	SURAJ MIGLANI VS SUPER CITY CONSTRUCTION PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/440(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	13/02/2021
2497	710102013132021	REGIONAL PROVIDENT FUND COMMISSIONER VS M/S. ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	NARESH GUPTA	need to sign every pages of application	15/02/2021
2498	710102012632021	SURAJ MIGLANI VS SUPER CITY INFRATECH PVT LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/412(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	13/02/2021
2499	710102013802021	M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/51(ND)2020	Kumar Anurag	Please delete previous document and need to every pages sign	16/02/2021
2500	710102016332021	PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT-TEL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/899(ND)2020	Vijay Kaundal	sign missing and stamp paper up 100 rs.	25/02/2021
2501	710102016712021	M/S FINE GROUP CORPORATION LIMITED VS VICTRONIC COMMUNICATION PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		ABHISHEK	Page not clear-43,44,52,53/Board resolution missed/	26/02/2021
2502	710102016802021	COMMANDER RAJIV SARDANA VS AMR INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/02(PB)2017	Mohit Singh	40 to 85 not clear page	26/02/2021

2503	710102017032021	AMARPAL VS AMR INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/2721(ND)2019	Sonal Alagh	105,107,109,111 translate 118-122 not clear page	27/02/2021
2504	710102016882021	EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Rule 11 of NCLT		DILIP	main case not link wrong filing	26/02/2021
2505	710102016642021	RABINDRA KUMAR MINTRI VS MSA DEVELOPERS	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/806(PB)2019	APOORV AGARWAL	stamp paper missed	25/02/2021
2506	710102017452021	JITENDER SINGLA VS AGM MANAGEMENT SERVICES LIMITED	Company Petition (Companies Act)	Sec. 241(1)		SIDDHARTH ACHARYA	jurisdiction faridabad	
2507	0710102085852020/1	PVM INNVENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020		STAMP MISSING	20/02/2021
2508	0710102026332020/1	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERVENTION PETITION (IBC)/7(ND)2020		NEED TO FILE SAPERATLY kindly separately file any other document	28/02/2021
2509	0710102026342020/1	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERVENTION PETITION (IBC)/3(ND)2020		kindly separately all file in any other document	28/02/2021
2510	0710102026502020/2	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1803(ND)2020		kindly separately all file any other document	28/02/2021
2511	0710102026552020/2	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1865(ND)2020		NEED TO FILE SAPERATLY	28/02/2021

2512	0710102033012018/27	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019		sign missing every pages	28/02/2021
2513	0710102070032020/2	NARESH BASIA Vs.		Section 94(1)	COMPANY PETITION IB (IBC)/1128(ND)2020		need to ia file	28/02/2021
2514	0710102152292019/7	PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3332(ND)2019		Document Not Uplaod	28-02-2021
2515	0710102171122019/5	TSG INDIA IMPEX PVT LTD Vs. NS CONCRETES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(ND)2020		contact to court officer	28-02-2021
2516	0710120011352018/18	DR. AMIT SACHEDEVA Vs. AXISS DENTAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1218(PB)2018		Document Not Uplaod	28-02-2021

2517	0710200417922018/17	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018		17,23,25-26,29,32,34,35-49,51-105,111-120 not clear	28-02-2021
2518	0710102002302021/1	BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(PB)2021		stamp paper missed	03/01/2021
2519	0710102003332021/1	RAKESH SAXENA Vs. AISHWARYA MOHAN GAHRANA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/221(PB)2021		affidavit with stamp paper missed	03/01/2021
2520	0710102004122021/1	EPL LIMITED Vs. VLCC PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/81(ND)2021		need to file petition	03/01/2021
2521	0710102004442020/7	STATE BANK OF INDIA Vs. M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/376(ND)2020		affidavit with stamp paper missed	03/01/2021

2522	0710102005122021/1	RANJIT KAPOOR Vs. WHITE METALS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/360(PB)2021		proof of service missed	03/01/2021
2523	0710102007372021/1	M/S GRADIANT WTT O&M SERVICES PRIVATE LIMITED Vs. M/S. SRG APPARELS LIMITED		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/8(PB)2021		stamp paper missed	03/01/2021
2524	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021		sign and true copy missed stamp paper and affidavit missed	03/01/2021
2525	0710102033492018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S INDO NUCLEOMET PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/18(ND)2019		NEED TO APPLICATION FILE	03/01/2021
2526	0710102033512020/1	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		PAGE FIRST NOT IN FILE	03/01/2021

2527	0710102033512020/2	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		INDEX MISSING	03/01/2021
2528	0710102035922020/5	DHANLAXMI BANK LIMITED Vs. REAL VIDEO IMPACT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/861(ND)2020		NEED TO IA FILE	03/01/2021
2529	0710102060562020/1	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/106(ND)2021		NEED TO IA FILE	03/01/2021
2530	0710102100592020/1	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020		NEED TO FILE IN ONE PDF AND FILE NOT IN PROPER	03/01/2021
2531	0710102102572020/3	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD		Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020		23 A NEED TO TRANSLATE	03/01/2021

2532	0710102107432020/3	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. TARUN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/1097(ND)2020		NEED TO SIGN EVERY PAGES	03/01/2021
2533	0710102108082020/1	PARTHA SARATHY SARKAR Vs. SH. CH. MOHD. SHARIEF TARIQ		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5093(ND)2020		INDEX MISSING	03/01/2021
2534	0710102111312020/2	MR AMIT MAVI Vs. INDIA INFOLINE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2020		PAGE-225-230 276 NOT CLEAR	03/01/2021
2535	0710102126052019/10	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2019		ALREADY SHOW	03/01/2021
2536	0710102147062019/1	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/844(ND)2019		STAMP MISSING	03/01/2021

2537	0710102150762019/1	PACKET DESIGN INDIA PRIVATE LIMITED Vs. GRANITE GATE PROPERTIES PVT. LTD.		Sec. 230-232, Sec 234	COMPANY PETITION (COMPANIES ACT)/174(ND)2019		INDEX MISSING	03/01/2021
2538	0710102105782020/4	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020		PAGE-22-25 TRANSLATE	03/02/2021
2539	0710120006752018/12	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		stamp missing	03/02/2021
2540	0710120006752018/13	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		stamp missing	03/02/2021
2541	710102032712020	SUDHIR POWER PROJECTS LIMITED VS ARYAVIR BUILDCON PVT. LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1385(ND)2019	YASHMEET KAUR-601	Please check section /wrong section call 24363846	14/03/2020
2542	710102017252021	JURISTICA LEGAL SERVICES LLP VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2582(ND)2019	MAHJABEEN	stamp paper missing	01/03/2021
2543	710102017092021	SANJAY JULKA &ANR. VS ATUL KUMAR KANSAL & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Anjaneya	93 not clear page	27/02/2021

2544	710102017222021	L & T FINANCE LTD VS ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/694(PB)2018	Harish	85-86,91-93,96-103 ,105,107,109,111-112 translate page (106,108,110,113-116 not clear page)	01/03/2021
2545	710102017502021	INTERGLOBE TECHNOLOGY QUOTIENT PVT LTD VS BUSINESS TRAVELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/48(ND)2021	D KISHORE	document properly upload	01/03/2021
2546	710102017242021	JAKSON LIMITED VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2582(ND)2019	MAHJABEEN	sign missing and stamp paper missing	01/03/2021
2547	710102015742021	ASHISH SHAH LIQUIDATOR OF GALANTA PHARMA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Company Petition IB (IBC)	IBC Section 59		Ashish	haryanamemo of parties, list date of events and brief of synopsis missed, estamp paper missed with affidavit missed, vakalatnama missed, etc	23/02/2021
2548	071010211254 2020/1	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/795(ND)2020		NEED TO SAPERATE FILLING	22/02/2021
2549	071010201637 2021/1	ANUP SOOD Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1156()2021		NEED TO IA FILE	25/02/2021

2550	0710120013612018/3	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1282(ND)2018		CONTACT TO COURT OFFICER	01/03/2021
2551	0710102000342020/2	SRI RADHAA VALLABH ENTERPRISE Vs. INTERNATIONAL PRINT-O-PAC LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2020		Affidavit applicant name overwriting	02/03/2021
2552	0710102012472020/5	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)2020		100 RUPEE STAMP MISSING	02/03/2021
2553	0710102013402021/1	ASHOK KUMAR Vs. MAHESH KUMAR SINGH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/849(ND)2021		NEED TO IA FILE	02/03/2021
2554	0710102014692019/13	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/671(ND)2019		notary missing	02/03/2021

2555	0710102015382021/1	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR		Sec 49(2)	INTERLOCUTORY APPLICATION (I.B.C)/1119(ND)2021		need to ia file	02/03/2021
2556	0710102018642020/5	ASCORP GLOBAL LIMITED Vs. SUN AND SAND TOURS & TRAVELS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/496(ND)2020		NEED TO IA FILE	02/03/2021
2557	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		PETITION NOT CONSIDER	02/03/2021
2558	0710102020852020/2	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		PETITION NOT CONSIDER	02/03/2021
2559	0710102070032020/3	NARESH BASIA Vs.		Section 94(1)	COMPANY PETITION IB (IBC)/1128(ND)2020		NEED TO IA FILE	02/03/2021

2560	0710102085852020/2	PVM INNVENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020		Only proof of service uploaded	02/03/2021
2561	0710102090972019/6	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		Index missed	02/03/2021
2562	0710102090972019/7	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		Index missed and sign missed	02/03/2021
2563	0710102093852019/2	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1),Sec. 242(4),Sec. 213	COMPANY PETITION (COMPANIES ACT)/94(PB)2019		sign missed on reply	02/03/2021

2564	0710102115682020/1	FEEDBACK INFRA PRIVATE LIMITED Vs. LOGIX INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1134(ND)2020		Stamp paper missed	02/03/2021
2565	0710102117092020/2	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020		Stamp paper missed	02/03/2021
2566	07101021611320 19/4	PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/135(ND)2020		pg-5 not clear,proof of service missed	02/03/2021
2567	07101021611520 19/4	PUNJAB NATIONAL BANK Vs. VARDHMAN ROLLER FLOUR MILLS P LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/136(ND)2020		pg-5 not clear,proof of service missed	02/03/2021
2568	07101021611920 19/3	PUNJAB NATIONAL BANK Vs. RAJ-SNEH AUTO WHEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/134(ND)2020		pg-5 not clear,proof of service missed	02/03/2021

2569	0710102406212018/6	MS. AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. DELHI WAREHOUSING PVT LTD		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/123(PB)2018		sign missed on reply,volume not more than 200pages	02/03/2021
2570	0710120006752018/14	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		Financial creditor name incorrect in index	02/03/2021
2571	0710120006752018/15	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		Financial creditor name incorrect in index	02/03/2021
2572	0710120013122018/8	BHAWANA GUPTA Vs. M/S INVEST CARE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1280(ND)2018		page numbering missed and stamp paper and affidavit missed	02/03/2021

2573	07102001172920 19/9	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019		106 107 114 18261827 1829 1830 1832 1835 NOT CLEAR 287 322 354 355 402 435 649-655 998-1115 1118 1133-1163 1713 TRANSLATE ALL HINDI PAGES SHOULD BE IN ENGLISH	02/03/2021
2574	07102004118520 18/5	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)2018		Petition will be filled as Petition and separtaely file the rejoinder	02/03/2021
2575	07101020012820 21/2	MR. PRADEEP KUMAR Vs. 1.BUOYANT LOGISTICS SERVICES PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/14(PB)2021		Index missed	03/03/2021
2576	07101020048720 21/1	SHRUTI JAYANT GOKHALE Vs. GAURAV HOTA		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/36(PB)2021		Merged into one pdf	03/03/2021

2577	0710102004872021/2	SHRUTI JAYANT GOKHALE Vs. GAURAV HOTA		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/36(PB)2021		Merged into one pdf	03/03/2021
2578	0710102012532020/7	THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/494(ND)2020		Index missed	03/03/2021
2579	0710102018372020/4	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/535(ND)2020		sign missed on reply,pg-21 overwriting,pg-150,152,174, in hindi	03/03/2021
2580	0710102028672020/1	K.C. SHARMA Vs. SUKU CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/971(ND)2020		NEED TO ALL PAGES SIGN	03/03/2021
2581	0710102061462020/2	DHARAM SINGH Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/396(ND)2020		INDEX MISSING	03/03/2021
2582	0710102064462020/8	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/833(ND)2020		NEED TO SIGN EVERY PAGES	03/03/2021
2583	0710102075142019/8	ARUN GOEL Vs. D. V. EXPORTS PVT. LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/61(ND)2019		NEED TO IA FILE	03/03/2021

2584	0710102104312020/6	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020		ALLREADY FILE	03/03/2021
2585	0710102092072020/1	POOJA BAHRY Vs. NTL ELECTRONICS INDIA LIMITED		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5768(ND)2020		100 rupees E stamp is missing	04/03/2021
2586	0710102093642019/27	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		E stamp of 50 is required	04/03/2021
2587	0710102142012019/1	TDT COPPER LTD Vs. SUPERTECH LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1440(ND)2019		Remove extra files or file them Separately	04/03/2021
2588	0710102160942019/5	ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/276(ND)2020		kindly file separately with choose section and pay fee	04/03/2021

2589	0710102161182019/12	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019		Document Not Uplaod	04/03/2021
2590	0710200417362018/41	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD		IBC under Sec 7	COMPANY PETITION IB (IBC)/29(ND)2018		Affidavit is of back date	04/03/2021
2591	0710200429542018/17	M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/114(ND)2018		kindly file separately with pay the fee	04/03/2021
2592	710102069442020	ELANGBAM INFRASTRUCTURES & CONSTRUCTION PRIVATE LIMITED VS	Restoration Application (Companies Act)	Sec 252 (3)		Shivangi Jain	jurisdiction in guwahati	10/07/2020
2593	710102018512021	VINAY VS PUNJAB AND SIND BANK THROUGH MANAGING DIRECTOR/OFFICER IN CHARGE ASSET RECOVERY BRANCH -1	Company Petition IB (IBC)	IBC Under Sec 9		vinay	Documents not uploaded properly (uploaded pdf per 200 page with proper index and annexure)	04/03/2021
2594	0710102018162020/7	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	COMPANY PETITION IB (IBC)/571(ND)2020	IBC under Sec 7			NO index, No true copy sign	16/02/2021
2595	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2976(ND)2019	IBC under Sec 7			Need to file as IA	25/02/2021
2596	0710120004802018/6	MAKE INDIA SAMRT PVT. LTD. Vs. SAFEWAY INSURANCE TPA PVT. LTD.	COMPANY PETITION IB (IBC)/1025(ND)2018	IBC Under Sec 9			Wrong Document (petition Uploaded	03/01/2021

2597	0710102014582021/1	ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1036(ND)2021	Application under any other provisions- IBC			Wrong Efiling (file it as IA)	03/04/2021
2598	0710102022362020/1	M/S RALLIS THERAPEUTICS PRIVATE LIMITED Vs. M/S KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/574(ND)2020	IBC Under Sec 9			E stamp is missing	03/04/2021
2599	0710102032872020/1	DAPEL INVESTMENTS LLP Vs. BOYAPATI SATYA SRINIVAS	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/19(ND)2021	Sec 60-62 LLP Act 2008			Pagination not done	03/04/2021
2600	0710102036172020/8	NEPTUNUS POWER PLANT SERVICES PRIVATE LIMITED Vs. JAGSON INTERNATIONAL LIMITED	COMPANY PETITION IB (IBC)/827(ND)2020	IBC Under Sec 9			E stamp is missing	03/04/2021
2601	0710102075842020/6	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/349(ND)2020	Sec 252 (1)			E stamp paper is missing	03/04/2021
2602	0710102079162020/3	THE VILAS CONDOMINIUM ASSOCIATION Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/936(ND)2020	IBC under Sec 7			E stamp is missing	03/04/2021
2603	0710102089872020/1	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.	COMPANY PETITION IB (IBC)/86(ND)2021	IBC Under Sec 9			Index and e stamp paper is missing	03/04/2021
2604	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/388(ND)2020	Sec 252 (1)			E-stamp missing	03/05/2021

2605	0710102114232020/4	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			Pagination missing after Pg no.56 till 61/Pg-86 to 101 not clear(No typed Copy)/Pg-172 not clear/Pg-176 missing/Pg-193 to 197 Pages are cut	03/08/2021
2606	0710102004122021/1	EPL LIMITED Vs. VLCC PERSONAL CARE LIMITED	COMPANY PETITION IB (IBC)/81(ND)2021	IBC Under Sec 9			Court Order Not attached	03/09/2021
2607	710102002942021	M/S SWISS PROMOTION PRIVATE LTD. VS M/S TIMEKEEPERS THEWATCH BOUTIQUEPRIVATE LIMITED	Company Appeal (IBC)	IBC Under Sec 9		Rashmi Chopra	Document Not Uplaod	13/01/2021
2608	710102018212021	M/S. JAY ACE TECHNOLOGIES LTD. VS M/S. MICROMAX ENERGY LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/330(ND)2018	KARUNESH	sign missing and stamp paper missing	03/03/2021
2609	710102102822020	SANJEEV AHUJA VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/530(ND)2018	KARAN MALHOTRA	wrong filing you can file as additional document	27/10/2020
2610	710102019042021	IMPERISH CONSTRUCTION PVT. LTD. VS GAURAV KATIYAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	index not signed/True copy sign missing in some pages	06/03/2021
2611	710102019062021	WIZARD CONSTRUCTION CO. VS GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	index not signed/True copy sign missing in some pages	06/03/2021

2612	710102018892021	SHIVA ENGINEERING SERVICES VS MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	True copy sign missing	06/03/2021
2613	710102019232021	STATE BANK OF INDIA VS INDO ALUSYS INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/925(PB)2020	ARV CHAMBERS LAW	Wrong File	08/03/2021
2614	710102019052021	SANGHA INFRATECH VS GAURAV KATIYAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	index not signed/True copy sign missing in some pages	06/03/2021
2615	710102019902021	RAVI BANSAL VS M K S OIL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1164(ND)2019	Ravi	wrong filing	10/03/2021
2616	0710200410882018/8	SUPER PRINT SERVICES Vs. M/S XALTA FOOD AND BEVERAGES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/702(ND)2018		Wrong File Need To File IA	01/02/2021
2617	0710102085862020/3	SANJAY KUMAR JAIN Vs. SUNIL KUMAR AGRAWAL RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4087(ND)2020		index wrong arrange	05/03/2021
2618	0710102085862020/4	SANJAY KUMAR JAIN Vs. SUNIL KUMAR AGRAWAL RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4087(ND)2020		stamp paper missed and index wrong arrange	05/03/2021

2619	0710102090972019/8	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		true copy and sign missed	05/03/2021
2620	0710102093742020/6	BANDHU SHARMA Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/382(ND)2020		sign missed	05/03/2021
2621	0710102150092019/5	SOHAM POLYMERS PRIVATE LIMITED Vs. FLOCKSUR INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3060(ND)2019		pagination is not done	05/03/2021
2622	0710102003282021/1	ACUTE DAILY MEDIA PRIVATE LIMITED Vs. SHARP EYE ADVERTISING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2021		Stamp paper is missing	06/03/2021

2623	0710102003322020/2	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO.LIMITED Vs. MAGNUM AVIATION PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/384(ND)2020		Wrong Documents	06/03/2021
2624	0710102005122020/6	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		Stamp paper is missing and sign is missing on rejoinder	06/03/2021
2625	0710102012092021/1	TWENTY FIRST CENTURY WIRE RODS LIMITED Vs. CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN COMMISSIONERATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1014()2021		Need to file as IA	06/03/2021
2626	0710102012652020/6	RELIANCE HOME FINANCE LIMITED Vs. JUBILIANT MALLS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/478(ND)2020		Pg-60 to 63 not clear/Proof of Service missing	06/03/2021

2627	0710102066822020/5	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2020		Affidavit Verified Date Missing	06/03/2021
2628	0710102080942020/1	AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3391(ND)2020		E Stamp Paper Missing	06/03/2021
2629	0710102080952020/1	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3399(ND)2020		E STAMP paper Missing	06/03/2021
2630	0710102080962020/1	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3393(ND)2020		E STAMP paper Missing	06/03/2021
2631	0710102123702019/1	SHIV RAJ SINGH Vs. KEMPTY KONSTRUCTIONS PVT. LTD		Application under any other provisions	TRANSFER PETITION(COMPANIES ACT)/1907(PB)2019		Page No 102,103,104,116	08/03/2021
2632	0710102138362019/6	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2019		E-Stamp Paper Missing & True Copy Signature	08/03/2021
2633	07101021611320 19/4	PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/135(ND)2020		Page No 10 Not CLEAR	08/03/2021

2634	0710200401392016/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016		e-stamp/Supporting Affidavit missing/True copy sign missing in some pages	08/03/2021
2635	0710102007042020/8	ABHISHEK GUPTA Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/335(ND)2020		pg-161-164,179,182,207,208,214,330,334,336,338-341 not clear	09/03/2021
2636	0710102090712020/1	DIGILIFE DISTRIBUTION AND MARKETING SERVICES LIMITED Vs. M/S. FARTHCON UNIVERSAL INFRATHECH PVT LTD.		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2020		Need to file as CA	09/03/2021
2637	0710102161182019/13	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019		No index attached	09/03/2021
2638	0710200401392016/4	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016		Wrongly e-filed(Petition, Amended petition, Reply, rejoinder. affidavit) All uploaded with same Slash no.	09/03/2021

2639	0710102003292020/3	KUNTI COLD STORAGE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/153(ND)2020		Proof of Service missing	10/03/2021
2640	0710102004302020/3	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED Vs. TESCOS LIFE CARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/260(ND)2020		Need to file as IA	10/03/2021
2641	0710102004942021/2	INDIABULLS HOUSING FINANCE LTD. Vs. AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/133(ND)2021		E-stamp missing	10/03/2021
2642	0710102026062020/4	RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/145(ND)2020		Proof of Service missing	10/03/2021

2643	0710102027922020/3	JUST JOBS INTERNET SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/237(ND)2020		Proof of Service missing	10/03/2021
2644	0710102032622020/8	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/797(ND)2020		Not uploaded in single PDF	10/03/2021
2645	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Need to file as CA	10/03/2021
2646	0710102089572019/9	CATALYST TRUSTEESHIP LIMITED Vs. RIYASAT TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1392(ND)2019		E-stamp missing	10/03/2021
2647	0710102105692020/3	SANJEEV JAIN Vs. SANJEEV JAIN		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/156(PB)2020		E-stamp missing	10/03/2021

2648	0710102110052020/1	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/172(ND)2021		Need to file asIA	10/03/2021
2649	07101021111092020/7	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020		Wrong file	10/03/2021
2650	0710102116522020/11	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021		pg-9 missed in index	10/03/2021
2651	0710102118122020/3	NEEV INFRASTRUCTURE PRIVATE LIMITED Vs. EARTH WATER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1116(ND)2020		Stamp paper missed	10/03/2021
2652	0710102124952019/3	SHARAD SURI Vs. KRRISH REALTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2303(ND)2019		Need to file as IA	10/03/2021

2653	0710102136992019/3	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2693(ND)2019		Index missed	10/03/2021
2654	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		Volume 2 will be upload separately,pg-203	10/03/2021
2655	0710102150942019/6	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		Only proof of service uploaded	10/03/2021
2656	0710102150942019/7	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		Need to file as IA	10/03/2021

2657	0710102166032019/6	OM LOGISTICS LIMITED Vs. JINDAL RETAIL (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3466(ND)2019		Index missed	10/03/2021
2658	0710102172312019/1	INCOME TAX OFFICER WARD- 10(2) Vs. REGISTRAR OF COMPANIES DELHI â"˜S (IN THE MATTER OF:M/S GLITZ ALLOYS PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/81(ND)2020		service missed	10/03/2021
2659	0710102407172018/9	INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/438(PB)2018		sign missed on reply	10/03/2021
2660	0710120005622018/1	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		page numbering missed in index	10/03/2021
2661	0710200401192016/1	PAWAN KUMAR & ANR Vs. M/S RAHEJA MALL MANAGEMENTS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/137(ND)2016		sign missed on reply	10/03/2021

2662	0710102003732020/4	MAYFAIR BIOTECH PRIVATE LIMITED Vs. GOOD VALUE CHEMICALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/215(ND)2020		back date affidavit	11/03/2021
2663	0710102007172019/10	AASHISH KATHURIA & M. K. GAUTAM Vs. PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/294(ND)2019		Stamp paper missed	11/03/2021
2664	0710102007222021/1	PRADEEP KALRA Vs. KAAMA BREWERIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/87(ND)2021		pg-10 missed	11/03/2021
2665	0710102015112020/2	NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/188(ND)2020		Stamp paper missed	11/03/2021
2666	0710102018502021/1	REETESH KUMAR AGARWAL Vs. NARENDER KUMAR SHARMA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1296()2021		Need to file as IA	11/03/2021
2667	0710102022662020/8	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		Wrong file	11/03/2021

2668	0710102022832020/1	TEETU TRADING CORPORATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/209(ND)2020		Stamp paper missed	11/03/2021
2669	0710102077172020/3	SREI INFRASTRUCTURE FINANCE LIMITED Vs. ALSTRONG ENTERPRISES INDIA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/913(ND)2020		Written with pen in vakalatnama	11/03/2021
2670	0710102080922020/2	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1071(ND)2020		Need to file as IA	11/03/2021
2671	0710102091752020/6	SACHIN GUPTA Vs. UNION OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/514(ND)2020		stamp paper missed	11/03/2021
2672	0710102094092020/1	NAVEEN KUMAR JAIN (RP) Vs. KIAN ING & COMPANY & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4227(ND)2020		true copy sign and stamp missed	11/03/2021

2673	0710102097382020/8	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT LTD		Sec 42	COMPANY APPEAL (IBC)/7(ND)2020		Stamp paper missed	11/03/2021
2674	0710102101542020/3	FEATHERLITE OFFICE SYSTEMS PRIVATE LIMITED Vs. XPANDR VENTURES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1115(ND)2020		Stamp paper of Rs100	11/03/2021
2675	0710102103922020/2	SUMA HOLDING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/18(ND)2021		Stamp paper missed	11/03/2021
2676	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		pg-146 missed,proof of service missed	11/03/2021
2677	0710102111092020/8	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020		page numbering missed after pg-9	11/03/2021

2678	0710102111782020/1	KESHAV MADHAV HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/34(ND)2021		Stamp paper missed	11/03/2021
2679	0710102114232020/5	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		Pagination missing after pg-56 (till 61)/Pages not clear-62 to 67	11/03/2021
2680	0710102114232020/6	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		page missed after pg 85,155,156,pg-122,123,158 not clear	11/03/2021
2681	0710102117622020/3	VISTRAT REAL ESTATES PVT LTD Vs. ASIAN HOTELS (NORTH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/89(ND)2021		Index missed	11/03/2021

2682	0710102117882020/1	SOHANAA INTERNATIONAL PRIVATE LIMITED Vs. KINDLE DEVELOPERS PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/92(ND)2021		pg-2,3 missed	11/03/2021
2683	0710102137722019/4	MAYOR SPORTS PVT. LTD. Vs. EMPHASIS INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2854(ND)2019		page numbering missed in file	11/03/2021
2684	0710102172412019/1	INCOME TAX OFFICER WARD- 10(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S GLOWLINE BUILDCON PVT. LTD)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/83(ND)2020		stamp paper and affidavit not notrized and true copy sign and stamp missed	11/03/2021
2685	0710200412002017/5	PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/246(ND)2017		pg-9-11 not clear	11/03/2021

2686	0710200413652018/9	M/S USAKA ELECTROTECH PRIVATE LIMITED Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/391(ND)2018		Stamp paper missed	11/03/2021
2687	0710102065042020/3	GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2615(ND)2020		Index missed	12/03/2021
2688	710102019912020	GAURAV KATIYAR VS THREE C HOMES PRIVATE LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/432(ND)2019	Gaurav Katiyar	case type wrong and section wrong	10/01/2020
2689	710102030282020	KAVYA TRADERS VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/995(ND)2018	Kartik	page 24 not clear	07/03/2020
2690	710102084252020	DARA SINGH ESTATES PVT LTD VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal (IBC)	Rule 11 of NCLT, 2016		Prateek Gangwani	Wrong section	01/09/2020
2691	710102119982020	PROFESSIONAL IMPEX PVT. LTD. VS GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/712(ND)2019	Sunil Shukla	Page miss-48,85/Application 60 (5) file seperately/merge into one pdf	30/12/2020
2692	710102019952021	M/S WISHWA MITTAR BAJAJ & SONS VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3190(ND)2019	RAGHAVENDRA MOHAN BAJAJ	section wrong	10/03/2021
2693	710102020582021	WALSONS SERVICES PRIVATE LIMITED VS WHITE METALS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/160(PB)2018	Neeraj@1996	13-14 not clear page and section wrong page numbering missing	12/03/2021
2694	710102020442021	M/S SYNERGY PETRO PRODUCTS PVT. LTD. VS NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION LTD. (NAFED)	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1106(PB)2020	Priya Soni	sign missing	12/03/2021

2695	710102020152021	AMARPAL VS SHILENDRA PRATAP SHARMA SINGH & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Sonal Alagh	sing missing and stamp paper and affidavit missing	11/03/2021
2696	710102020272021	SAGAR BUSINESS PRIVATE LIMITED VS SBL CONSTRUCTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2572(ND)2019	Rahul	section wrong	11/03/2021
2697	710102020632021	RKG FINVEST LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 32	COMPANY PETITION (COMPANIES ACT)/302(ND)2018	RAKTIM GOGOI	sign missing	12/03/2021
2698	710102020692021	JAWAHAR SINGH SAROHA VS UNION BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2590(ND)2019	rohit	sign missing stamp date missing	12/03/2021
2699	710102016852021	DIPAK KUMAR AGARWAL VS CHD DEVELOPERS LTD	Intervention Petition(Companies Act)	Intervention Application		SARTHAK	Kindly link the case from main case no.,Brief synopsis/list of dates & events missed,no sign in every page of petition,Page 210 in hindi	26/02/2021
2700	710102019492021	HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD.	Contempt Petition(Companies Act)	Rule 11 of NCLT		Atul Singh	Wrong section select,Vakaltnama missed,	09/03/2021

2701	710102010902021	VIJAY KUMAR & ORS VS SARE GURUGRAM PRIVATE LINITED	Company Petition IB (IBC)	IBC under Sec 7		Ranjan	471, 524, 1166, 1784, 1792, 1844-1846, 2401, 2409, 2493, 2495, 2501, 2503, 2505, 3564, not clear and proof of service missed.	08/02/2021
2702	710102018832021	TRAVEL DESIGNER INDIA PRIVATE LTD VS M/S STAR VACATIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhruvik Patel	Advocate welfare & court fees miss/client signature miss/Notary back date	05/03/2021
2703	710102018862021	TRAVEL DESIGNER INDIA PRIVATE LTD VS M/S TRAVELONN TOURISM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhruvik Patel	Advocate welfare & court fees miss/client signature miss/Notary back date brief of synopsis missed, list of date & events missed,estamp paper missed with affidavit, advocate welfare and court fee missed.	05/03/2021
2704	710102019852021	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED VS TESCOS LIFE CARE PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/260(ND)2020	Astha Nigam	case type wrong	10/03/2021

2705	710102020252021	IIFL FINANCE LTD. VS JAIPURIA BUILDCON PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/173(PB)2021	BINDU DAS	Section Not Mention in Soft Copy	11/03/2021
2706	710102021352021	VINEET AGGARWAL VS KOTAK MAHINDRA BANK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL	section wrong please choose sec 35	16/03/2021
2707	710102021142021	CGST AND CENTRAL EXCISE DIVISION - X SILVASSA VS KOTAK MAHINDRA BANK	Company Appeal (IBC)	Section 42 - Submitted by Government Body		KINJAL	wrong document , wrong file	15/03/2021
2708	710102021092021	ARCH FINANCE LIMITED VS DECENT SURVEYORS PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/94(PB)2019	Mr. Suman Jyoti Khaitan	section wrong	15/03/2021
2709	710102093892020	M. M. CERAMICS & FERRO ALLOYS VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MD ZUNAID	wrong arrange-23 to 25/Advocate welfare miss	30/09/2020
2710	710102013972021	AMODA IRON AND STEEL LIMIETD VS SHAKTI INTERNATIONAL PRIVATE LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Shyam sunder	memo party, brief synopsis ,list of dates, vakalatnama, service missed all need to service all party Merge into one pdf	17/02/2021

2711	710102021342021	SURAJKIRAN RENEWABLE RESOURCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 441		BCG & CO LLP	No page number mentioned in index, council sign missed in index,In application many section mention 39,42,62 and fees missed,no sign in every page peition, no page no. in every page of petition,welfare & court fess missed in vakaltnama,AoA missed,many pages not clear, E stamp and affidavit no notarize,Company master data missed, roc advance service missed, roc report missed, True copy sign missed in annexures	16/03/2021
2712	710102021172021	CGST AND CENTRAL EXCISE DIVISION - IX SILVASSA VS REGISTRAR OF COMPANIES	Company Petition IB (IBC)	Section 42 - Submitted by Government Body		KINJAL	wrong document , wrong file	15/03/2021
2713	0710102136162019/17	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		Supporting affidavit is missing	23/02/2021
2714	0710102102772019/6	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO. Vs. MAGNUM AVIATION PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1666(ND)2019		Wrong Document uploaded	15/03/2021
2715	0710102105672020/2	NEMIUM HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/481(ND)2020		Wrong Doc. Uploaded only proof of service is there	15/03/2021

2716	0710102109442020/4	PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/509(ND)2020		Index is blank & not signed/ no pagination/no stamp paper/Affidavit not Notarized.	15/03/2021
2717	0710102114232020/3	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		pagination missing after page 56 till 61	15/03/2021
2718	0710102116582020/2	FLUIDMASTER INDIA PRIVATE LIMITED Vs.		Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/3(ND)2021		Affidavit Missing	15/03/2021
2719	0710102163862019/4	RELIANCE HOME FINANCE LIMITED Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3423(ND)2019		Need to file as IA	15/03/2021

2720	0710102171602019/1	INCOME TAX OFFICER WARD 10(4) Vs. REGISTRAR OF COMPANIES DELHI â"˜S. (IN THE MATTER OF:M/ S GUJRALBUILDTECHPVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/45(ND)2020		PAGE No 15,16 nOT CLEAR	01/03/2021
2721	0710200410952018/21	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		No index, NO pagination	15/03/2021
2722	0710102087802020/5	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)2020		Stamp missing/true copy sign missing in some pages	15/03/2021
2723	0710102116722020/1	ABDULHADI ALMAILEM TRADING COMPANY W.L.L Vs. JAY ACE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1140(ND)2020		Index missing/stamp missing	16/03/2021

2724	0710102010632021/1	JBF PETROCHEMICALS LIMITED Vs. TYCOFIRE & SECURITY INDIA PVT. LTD.		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/6(PB)2021		Wrongly uploaded(Reply,affidavit, vakalatnama all uploaded with same slash no.)	16/03/2021
2725	0710102068402020/1	CHANDRA PRAKASH Vs. KAPIL DEV REHANI		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/4878(PB)2020		Pg-25 to 28/41,69 to 72 not clear & not uploaded in single PDF	16/03/2021
2726	0710102077862020/11	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		Need to file as IA	16/03/2021
2727	0710102085632020/2	STAR MAXX PROPERTIES Vs. NILESH SHARMA RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2020		Proof of Service missing	08/02/2021

2728	0710102172012019/1	INCOME TAX OFFICER WARD- 10(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S GLIDER TRADERS INDIA PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/84(ND)2020		Stamp missing	16/03/2021
2729	0710102412382017/24	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Need to file as IA	16/03/2021
2730	0710120002042018/15	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		Need to file as IA	16/03/2021
2731	0710200412002017/4	PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/246(ND)2017		Wrongly filed (too many affidavit & petition uploaded with same slash no.)	16/03/2021

2732	0710102007702020/3	OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/288(ND)2020		STAMP AND AFFIDAVIT MISSED	15/03/2021
2733	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		Application(Need to file as IA) & affidavit cannot filed together	09/03/2021
2734	0710102023902020/1	THREE -C PROJECTS PVT LTD Vs. CLOUD 9 PROJECTS PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/96(ND)2021		FILE AS APPLICATION	15/03/2021
2735	0710102081192019/5	TGS WATER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/372(ND)2019		FILE AS A FREAH APPLICATION	10/02/2021
2736	0710102086982019/10	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		FILE AS FRESH	15/03/2021

2737	0710102117092020/3	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020		file as fresh application	15/03/2021
2738	0710102157222019/4	NEHIT BANTHIA Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3266(ND)2019		page 122,123, not clear	15/03/2021
2739	0710102007572020/4	RAJNIKANT NANUBHAI KAPADI Vs. SAMTEX DESINIZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/286(ND)2020		INDEX MISSING AND FILE IN TWO PARTS	15/03/2021
2740	0710102013372020/9	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/414(PB)2020		Index and supporting affidavit is missing	15/03/2021
2741	0710102018812021/1	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		Pg no. 1,2 and 3 are missing	15/03/2021
2742	0710102026682020/2	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/674(ND)2020		Merge pdf or file them separately	15/03/2021

2743	0710102027572020/2	INDIA GLYCOLS LIMITED Vs. YOGI CROP SCIENCES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/756(ND)2020		Affidavit date is missing	15/03/2021
2744	0710102032622020/10	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION ACCESSORIES PVT/ LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/797(ND)2020		Index and supporting affidavit missing	15/03/2021
2745	0710102033152020/3	JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1086(PB)2020		page 318,417,420,425-428, not clear	15/03/2021
2746	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/388(ND)2020		Remove extra files or file them separately	09/03/2021
2747	0710102082872020/3	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/965(PB)2020		Stamp paper is missing	28/12/2020

2748	0710102087232020/6	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		pg. no. 70,72,99,100 are not clear and stamp paper is missing	15/02/2021
2749	0710102091752020/7	SACHIN GUPTA Vs. UNION OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/514(ND)2020		Supporting affidavit is issing	16/03/2021
2750	0710102103722020/2	NK JAIN & CO Vs. EMAAR INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/70(ND)2021		stamp paper is missing	16/03/2021
2751	0710102111512020/3	NBC HEALTH & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/487(ND)2020		Affidavit notarized date is missing	16/03/2021
2752	0710102112322020/1	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5375(ND)2020		Stamp missing	16/03/2021
2753	0710102119462020/3	SULABH CREDIT & LEASING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/7(ND)2021		Supporting affidavit is missing	16/03/2021

2754	0710102137722019/5	MAYOR SPORTS PVT. LTD. Vs. EMPHASIS INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2854(ND)2019		Index is missing	16/03/2021
2755	0710102150872019/4	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA		Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/168(ND)2019		Pg. no. 8 is missing	19/02/2021
2756	0710102150902019/6	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/864(ND)2019		Stamp paper is missing	03/09/2020
2757	0710102169602019/2	HEMANT KUMAR Vs. EDUCOMP-RAFFLES HIGHER EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/31(PB)2020		Affidavit is of back date	16/03/2021
2758	0710102407022018/19	ICICI BANK LIMITED Vs. PUNJ LLYOD LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/731(PB)2018		Remove extra files or file them separately	16/03/2021
2759	0710102701602018/10	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/160(PB)2018		Wrong Efiling	16/03/2021

2760	0710102000142021/4	DEV TRAXIM PRIVATE LIMITED Vs. SEHGAL PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/8(ND)2021		Page no. 5 - 11 not clear	16/03/2021
2761	0710102002622019/18	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		page numbering missed in index	15/03/2021
2762	0710102014882021/1	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1007(PB)2021		page no. 103-104 page cut	16/03/2021
2763	0710102018812021/2	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		Index Missing, Page no. missing, True copy sign missing	16/03/2021
2764	07101020212020/1	MANJULA TRIPATHI Vs. CLARION TOWNSHIPS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/638(ND)2020		Stamp paper Should be of Rs 100 in UP	16/03/2021

2765	0710102033922020/1	ASIAN GRANITO INDIA LIMITED Vs. ATS HOUSING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/820(ND)2020		Document Not Uplaod	16/03/2021
2766	0710102062802020/4	RISHU AGENCIES PRIVATE LIMITED & ANR Vs. SAFEX COMPLEX PRIVATE LIMITED		Sub-section (l) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/64(ND)2020		No Pagination	16/03/2021
2767	0710102075662019/15	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		Wrong e-filing, need file in IA	12/03/2021
2768	0710102078372020/1	VANDANA RAHEJA AND ORS. Vs. SPAZE TOWER PRIVATE LIMITED & ANR.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3228(ND)2020		True Copy sign Missing	16/03/2021
2769	0710102082542020/1	SUNIL KUMAR JAIN Vs. METAPHOR EXPORTS PVT. LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3499(ND)2020		Index Missing, No Pagenation, True Copy Sign Missing	16/03/2021

2770	0710102105442020/1	NIHO CONSTRUCTION Vs. HEMANT KHANDELWALHEMANT KHANDEWAL		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/724(ND)2020		Wrong E-filing	16/03/2021
2771	0710102116222020/1	BEERMATI Vs. CHOUDHARY AVIATION FACILITES PRIVATE LIMITED		Sec. 97(1)	COMPANY PETITION (COMPANIES ACT)/26(ND)2021		page numbering missed in affidavit	15/03/2021
2772	0710102147272019/4	ANIL KOHLI Vs. S R FOIL & HYGIENE PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2518(PB)2019		Court fee missed in vakalatnama	15/03/2021
2773	0710102147282019/3	ANIL KOHLI Vs. S R FOIL & HYGIENE PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2517(PB)2019		Court fee missed in vakalatnama	15/03/2021
2774	0710102171572019/3	DEPUTY COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES DELHI â˜S. ... APPELLANT (IN THE MATTER OF: M/S AEROMATRIX INFO SOLUTIONS PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/23(ND)2020		service missed to income tax and roc	15/03/2021
2775	0710102173792019/5	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)2020		sign missed on reply	15/03/2021

2776	0710102407942018/20	S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/755(PB)2018		Page no. 61-63, 78- 105, 112- 116, 123- 124, 128- 132 true copy sign missing	16/03/2021
2777	0710102410282017/21	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. NET 4 INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/409(PB)2017		true copy sign and stamp missed	15/03/2021
2778	0710204000262017/10	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/435(ND)2017		back date affidavit	15/03/2021
2779	0710102034772020/9	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2020		Need to file as IA	15/03/2021
2780	0710102073672020/5	CAPRI GLOBAL CAPITAL LIMITED Vs. ADVANCE HOME & PERSONAL CARE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3388(ND)2020		Supporting affidavit missed and stamp paper missed	15/03/2021

2781	0710102075842020/6	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/349(ND)2020		page number missed after page 12,back date affidavit	09/03/2021
2782	0710102000102020/3	DREAMLAND REALTORS PVT LTD Vs. GENERAL GARMENTS DELHI PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/162(ND)2020		Court fee missed in vakalatnama	16/03/2021
2783	0710102000122020/3	P K SALE COMPANY PVT LTD Vs. GENERAL GARMENTS DELHI PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/166(ND)2020		Court fee missed in vakalatnama	16/03/2021
2784	0710102001152021/4	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/25(ND)2021		wrong file report fee 1000	16/03/2021

2785	0710102001152021/5	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/25(ND)2021		wrong file report fee 1000	16/03/2021
2786	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		WRONG EFILE	22/02/2021
2787	0710102002762021/1	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED		Rule 154 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1098(ND)2021		WRONG EFILE	16/03/2021
2788	0710102006382021/1	ASHUTOSH GUPTA Vs. MODERN PLANNERS PRIVATE LIMITED		Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/47(ND)2021		Document Not Uplaod	16/03/2021

2789	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021		SIGN MISSED WITH TRUE COPY	15/03/2021
2790	0710102008592020/2	SRA STEELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/172(ND)2020		PAGE 1 TO 30 IN HINDI AND SIGN MISSED	12/03/2021
2791	0710102009442021/1	SHALINI KHURANA Vs. JNR HOTELS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/46(ND)2021		STAMP PAPER MISSED	16/03/2021
2792	0710102012122019/3	P.R. ROLLING MILLS PVT. LTD Vs. JAYCEE AUTOFAB PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/542(ND)2019		TRUE COPY SIGN MISSED	16/03/2021
2793	0710102012472020/8	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)2020		STAMP PAPER WRONG UP 100RS NOT 50RS	16/03/2021

2794	0710102013752021/1	GAGAN GULATI Vs. ENFORCEMENT DIRECTORATE LUCKNOW		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/956(ND)2021		STAMP PAPER MISSED	16/03/2021
2795	0710102024392020/2	GEOKNO INDIA LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/605(ND)2020		54 not clear	16/03/2021
2796	0710102024402020/2	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/604(ND)2020		page 52-56 not clear	16/03/2021
2797	0710102027262020/2	NEW PEARL VITRIFIED PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1048(ND)2020		index missed	16/03/2021
2798	0710102027272020/3	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1047(ND)2020		supporting affidavit missend and index missed	16/03/2021
2799	0710102032052020/1	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2001(PB)2020		index missed	12/03/2021

2800	071010203525202020/8	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/821(ND)2020		sign missed	16/03/2021
2801	071010203556202020/1	AASHISH GUPTA Vs. VALAYA CLOTHING PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2220(PB)2020		index missed	12/03/2021
2802	071010206542202020/4	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)2020		sign missed	16/03/2021
2803	071010209502202020/2	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/402(ND)2020		E Stamp Paper Missing	03/12/2020
2804	071010209649202020/2	SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/385(ND)2020		E Stamp Paper Missing	18/12/2020

2805	0710102103922020/2	SUMA HOLDING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/18(ND)2021		E Stamp Paper Missing	15/03/2021
2806	0710102107132020/2	AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/458(ND)2020		E Stamp Paper Missing	22/12/2020
2807	0710102107232020/1	MAZDA CABLES PRIVATE LIMIED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/461(ND)2020		E Stamp Paper Missing	26/02/2021
2808	0710102107252019/6	ALMET CASTINGS PRIVATE LIMITED Vs. AMZEN MACHINES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2059(ND)2019		Index Missing	16/03/2021

2809	0710102107282019/7	SUNTRUST ALUMINIUM PRIVATE LIMITED Vs. AMZEM MACHINES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1816(ND)2019		Index Missing	16/03/2021
2810	0710102108242020/1	MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/483(ND)2020		E Stamp PAPER mISSING	26/02/2021
2811	0710102108532020/2	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		wrong File	22/02/2021
2812	0710102108532020/3	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		Wrong Pages Done	25/02/2021
2813	0710102111782020/1	KESHAV MADHAV HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/34(ND)2021		E Stamp Paper Missing	15/03/2021
2814	710102075432020	TAMINDER KAUR DHUPIA VS PARSAVNATH DEVELOPMENT LTD	Contempt Petition(Companies Act)	Rule 11 of NCLT		SONAL ANAND	Wrong case & wrong section select, kindly link with main case no. Wrong section , case not link	31/07/2020

2815	710102011312021	NO FRILLS DEAL REALITY SERVICES PVT. LTD VS THREE C GREEN DEVELOPERS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Shubham Bhatia	petition form 5 uncomplete, stamp paper missed with affidavit, 28 not clear, 37, 38, 45, 46 not clear advocate welfare and court fee missed, BR, missed,	09/02/2021
2816	710102016752021	PREET SHUTTERING STORE VS M I BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	9 (3)b certificate missed/Master index[new objection vol 2 missed and proof of service missed(document uncompleted)]	26/02/2021
2817	710102022772021	REXEL INDIA PRIVATE LIMITED VS GBH ELECTRICALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Harshad S Deshpande	counsil details missed on index, page:5 blur, page:23, 34-35, 37, 39-43, 45, 47-48, 50-53, 56, 58-64, 66-68, 69, 71-72, 98, 112-114, POA, missed,	20/03/2021

2818	710102021442021	ROYAL HOMETOWN PLANNERS PRIVATE LIMITED VS AJAY LOGANI AND NEERU LOGANI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2121(ND)2019	alok kumar	true and sign missing and stamp paper up 100 rupees	16/03/2021
2819	710102021762021	JAYASHREE SHUKLA DASGUPTA VS MM AQUA TECHNOLOGIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/36(ND)2018	Jayashree Shukla	Wrong File	17/03/2021
2820	710102022042021	DIVYA SINGH SHANKHLA VS M/S NEWGEN SPECIALTY PLASTICS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1251(ND)2018	Milind Garg	true copy stamp and sign missed,court fee and welfare missed in vakalatanama	18/03/2021
2821	710102022002021	KINOBEO SOFTWARE PRIVATE LIMITED VS PRACHARNAMA MEDIA PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/45(ND)2020	NITTIN BHATIA	Wrong case type	18/03/2021
2822	710102022072021	WAAMAN PRODUCTS PVT. LTD VS REXSONA TILES PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1047(ND)2020	RAKESH AGRAWAL	main case not match with file,proof of service not mention in index	18/03/2021
2823	710102022732021	ARVIND GARG VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/138(ND)2018	Arvind Garg	Wrong section chosen	20/03/2021
2824	710102022392021	DGRC AND STPL VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1665(PB)2018	Manish kumar	page number missing affidavit date in over writing	19/03/2021
2825	710102005852021	PENTAGON INTERNATIONAL FREIGHT SOLUTIONS PVT. LTD. VS WOVEN GOLD ACRYLIC (INDIA) PVT. LTD.	Restoration Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2741(ND)2019	AMIT	fluid index	21/01/2021
2826	710102018572021	ONE CITY INFRASTRUCTURE PVT. LTD VS M/S MJ CONSTRUCTIONS	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/452(PB)2018	Ashutosh	case type wrong	05/03/2021

2827	710102019402021	SANDEEP KUMAR BHATT VS RAJASTHAN STATE INDUSTRIAL DEVELOPMENT CY PRO AND INVESTMENT CORPORATION LIMITED (RIICO)	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Sec 60(5)	COMPANY PETITION IB (IBC)/1075(ND)2018	s k bhatt and associates	Please delete Previous Document	08/03/2021
2828	710102019752021	SHIV DAYAL SHARMA VS THREE C PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1718(PB)2018	Jatin S Sethi	due payment for other section	09/03/2021
2829	710102020012021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1665(PB)2018	Jatin S Sethi	Index Pagination Not Done Properly Last Two Serial Number Fluding Use	10/03/2021
2830	710102020232021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS BGM TELECOMMUNICATIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/998(ND)2020	Pranaya	section wrong	11/03/2021
2831	710102021802021	SPML INFRA LIMITED VS UPI POLYMERS PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3210(ND)2019	Pradeep	stamp paper missing	17/03/2021
2832	710102021622021	ASIAN INFRATECH PTE LTD. VS ENERGY INFRATECH PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ANGAD MEHTA	Wrong case type/Wrong section please call us regarding you objection 24363846	17/03/2021
2833	710102023412021	NARESH KUMAR MUNJAL VS ASHUTOSH SHARMA	Interlocutory Application (I.B.C)	Sec 60(5),19(2)	COMPANY PETITION IB (IBC)/455(ND)2019	NARESH	section wrong	23/03/2021
2834	710102023172021	VINEET AGGARWAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL	23,25,27,28 translate page	22/03/2021
2835	710102023082021	GURMEET NIHAL SINGH & ANR. VS IREO PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/964(ND)2019	Nithin	stamp paper missing and section wrong	22/03/2021

2836	710102013882021	M/S SKY TOUCH CONTROL THROUGH ITS PROPRIETOR VS M/S WYLIE INDICATORS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SACHIN DHAMA	9 (3)b certificate missed/Form 3 miss/Blur page-48	17/02/2021
2837	710102022652021	IIFL FINANCE LTD. VS JAIPURIA BUILDCON PVT LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		BINDU DAS	Blur page-20 to 24/Vakalatnama/Brief of synopsis/List dates of events/Please mention in index-contempt petition	20/03/2021
2838	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		NEED TO IA FILE	20/01/2021
2839	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		NEED TO IA FILE	25/02/2021
2840	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		NEED TO IA FILE	08/03/2021

2841	0710102025802018/22	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		7 8 NOT CLEAR	15/03/2021
2842	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		E Stamp Paper Missing	15/03/2021
2843	0710102010542021/1	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021		INDEX MISSING	16/03/2021
2844	0710102012642019/8	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		NEED TO IA FILE	16/03/2021

2845	0710102066962020/7	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020		NEED TO ALL PAGES SIGN	16/03/2021
2846	0710102080062020/9	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Document Not Uplaod	16/03/2021
2847	0710102097652020/1	GANGA RAM AGARWAL Vs. DAYANAND & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5473(PB)2020		NEED TO SIGN ALL PAGES	16/03/2021
2848	0710102102262019/4	MANEESH GOEL Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1675(PB)2019		NEED TO IA FILE	16/03/2021
2849	0710102111312020/5	MR AMIT MAVI Vs. INDIA INFOLINE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2020		NEED TO IA FILE	16/03/2021
2850	0710102114142019/6	CAPRI GLOBAL CAPITAL LIMITED Vs. AL NAFEES FROZEN FOOD EXPORTS PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2128(ND)2019		NEED TO IA FILE	16/03/2021

2851	0710102130362019/4	M/S NIMIT BHILDERS PVT LTD Vs. M/S AIMS GOLF TOWN DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2469(ND)2019		INDEX NOT IN PROPER	16/03/2021
2852	0710102154132019/5	ZEN AIR TECH PVT. LTD. Vs. ECO WATER SOLUTION TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3101(ND)2019		STAMP MISSING	16/03/2021
2853	0710102161722019/7	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		NEED TO IA FILE	16/03/2021
2854	0710102410382017/46	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		True Copy Sign Missing on every page	16/03/2021
2855	0710102417442018/7	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/302(ND)2018		Wrong E-filing	16/03/2021

2856	0710120005482018/33	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRATECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)2018		NEED TO SEPARATE FILLING	16/03/2021
2857	0710120006322018/7	MODEL LOGISTICS PVT LTD Vs. ADVANCE HOME & PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2018		pages are missing and application is not need to file as additional document	16/03/2021
2858	0710120006322018/8	MODEL LOGISTICS PVT LTD Vs. ADVANCE HOME & PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2018		Wrong E-filing	16/03/2021
2859	0710102026592020/2	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S YUTHIKA COMMERCIAL PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/695(ND)2020		True Copy sign Missing	17/03/2021

2860	0710102026642020/2	M/S. FINEX CONSULTANCY SERVICES Vs. PRANIDHI COMMERCE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/697(ND)2020		True Copy sign Missing	17/03/2021
2861	0710102068392020/12	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020		Wrong E-Filing	17/03/2021
2862	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/388(ND)2020		Back Date Affidavit	17/03/2021
2863	0710102080062020/11	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		NEED TO SIGN ALL PAGES	17/03/2021
2864	0710102080062020/12	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		NEED TO SIGN ALL PAGES	17/03/2021
2865	0710102092602019/11	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/91(ND)2019		True Copy sign missing	17/03/2021
2866	0710102095932020/3	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		No Pagination, Court fess and welfare missing	17/03/2021

2867	0710102099052020/7	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2020		STAMP MISSING	17/03/2021
2868	0710102102622019/4	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019		Proof Of Service Missing	17/03/2021
2869	0710102107582020/7	INTEC CAPITAL LIMITED Vs. R. B. M. DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1061(ND)2020		Wrong Pagination	17/03/2021
2870	0710102109252019/3	GANESHA ECOSPHERE LIMITED Vs. INNOVATIVE TEXTILES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/254(PB)2019		Stamp paper is missing	17/03/2021
2871	0710102113152020/3	SH. RAJ KUMAR JULKA Vs. VIJAY KUMAR JULKA		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/176(PB)2020		True Copy Sign Missing on Everypage	17/03/2021
2872	0710102118222020/1	VIRENDER SINGH Vs. THEME EXPORT PVT LTD		Sec 42	COMPANY APPEAL (IBC)/1(ND)2021		Page no. 10 is missing(Proof of service)	17/03/2021

2873	07101021258420 19/7	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019		True Copy Sign missing	17/03/2021
2874	07101021258420 19/8	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019		True Copy sign Missing	17/03/2021
2875	07101021509420 19/7	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		Wrong E-filing	17/03/2021
2876	07102004126120 17/3	M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS		IBC Under Sec 10	COMPANY PETITION IB (IBC)/432(ND)2017		Affidavite Miss	17/03/2021
2877	07102004219920 18/2	MANISH TRADERS PRIVATE LIMITED Vs. M/S ALTERNATIVE VENTURE PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/272(ND)2018		Wrong E-filing	17/03/2021

2878	0710102002302021/3	BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(PB)2021		Wrong e-filing	18/03/2021
2879	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021		Page no. 11 - 99 true copy sign missing	18/03/2021
2880	0710102018812021/4	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		NEED TO SAPARATE FILLING	18/03/2021
2881	0710102018822020/3	SAHAJANAND MEDICAL TECHNOLOGIES PVT LTD Vs. KARE PARTNERS GROUP INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/515(ND)2020		ONLY PROOF OF SERVICE UPLOAD	18/03/2021
2882	0710102026682020/2	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/674(ND)2020		INDEX MISSING	18/03/2021

2883	0710102028682018/10	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		NEED TO SEPARATE FILLING	18/03/2021
2884	0710102028792018/7	SARIKA SOMVANSHI Vs. R S STONE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1788(ND)2018		NEED TO IA FILE	18/03/2021
2885	0710102063902020/1	ARIHANT INFRAPROJECTS PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/455(ND)2020		INDEX MISSING	18/03/2021
2886	0710102068222020/1	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI		IBC Section 59	COMPANY PETITION IB (IBC)/904(ND)2020		NEED TO SAPARATE FILLING	18/03/2021
2887	0710102075662019/15	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		NEED TO IA FILE	18/03/2021
2888	0710102076562020/2	GDS VALUETECH PRIVATE LIMITED Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/355(ND)2020		ONLY PROOF OF SERVICE UPLOAD	18/03/2021

2889	0710102080062020/13	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Only Volume 2 Uploaded	18/03/2021
2890	0710102080062020/14	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Wrong documents uploaded	18/03/2021
2891	0710102099052020/8	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2020		ONLY PROOF OF SERVICE UPLOAD	18/03/2021
2892	0710102115852019/7	3G GRUPPE GEOTECHNIK GRAZ ZT GMBH Vs. VAYAM TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2107(ND)2019		ONLY PROOF OF SERVICE UPLOAD	18/03/2021
2893	0710102146862019/7	SHOREWALA INVESTMENT AND PROPERTIES PRIVATE LIMITED Vs. ORRIS INFRASTRUCTURE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/159(ND)2019		INDEX MISSING	18/03/2021

2894	0710200413772017/4	INCOME TAX OFFICER WARD 10 3 Vs. ROC-M/S GRIFFIN SHIPPING LINES PVT. LTD.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/297(ND)2017		PAGE-7 NOT CLEAR	18/03/2021
2895	0710200431842018/6	INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/802(ND)2018		wrong filing	18/03/2021
2896	0710200432722018/23	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Document Not Uplaod	18/03/2021
2897	0710102000822021/2	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLNG LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2021		STAMP MISSING 50	19/03/2021
2898	0710102005882021/1	SAVITRI JAIN Vs. ANSAL PROPERTIES AND INFRATSRUCTURE LIMITED		----Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/50(ND)2021		NEED TO IA FILE	19/03/2021

2899	0710102008722021/4	SYNDICATE STEEL TRADER Vs. WALL ROCK INFRAHOME PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/593(ND)2021		NEED TO SAPRATE FILLING	19/03/2021
2900	0710102020992020/4	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/596(ND)2020		Page no. 1 - 14 true Copy sign missing	19/03/2021
2901	0710102021062020/7	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/567(ND)2020		NEED TO IA FILE	19/03/2021
2902	0710102022422018/3	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2018		Welfare and Court Fess missing on vakalatnama	19/03/2021
2903	0710102028922020/1	M/S NEWGEN SPECIALTY PLASTICS LMT Vs. M/S. PROMINENT POLYMERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/741(ND)2020		True Copy sign Missing	19/03/2021

2904	0710102077272020/5	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020		Wrong e-filing, Additional and application should be filed separately	19/03/2021
2905	0710102095932020/4	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		Page no. 15 - 18, 20 not clear, Welfare and court fees missing on vakalatnama	19/03/2021
2906	0710102096402019/5	COMFORT FOOTWEARS PVT LTD Vs. M/S RS SEVEN LIFESTYLE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1531(ND)2019		True Copy sign MissingTrue Copy sign Missing	19/03/2021
2907	0710102096682020/2	DEVINDER YADAV & ORS Vs. GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1066(ND)2020		Master index and volume wise index should be separate, volume have more than 200 pages	19/03/2021

2908	0710102100562019/7	IL&FS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1649(ND)2019		Page no. 4 not clear	19/03/2021
2909	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Page no. 102 not clear,	19/03/2021
2910	0710102104182020/2	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Welfare missing	19/03/2021
2911	0710102104182020/3	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Welfare missing	19/03/2021
2912	0710102110142020/4	TREND FLOORING PRIVATE LIMITED Vs. VASISHT AGENCIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/28(ND)2021		true copy missing on every page	19/03/2021

2913	0710102110482020/4	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020		Page no. 1 - 41 True copy sign missing	19/03/2021
2914	0710102117252020/2	HEMANT SHARMA Vs. SANDEEP TYAGI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5626(ND)2020		True Copy missing on every page	19/03/2021
2915	0710102118552020/2	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)2020		Page no. 1 - 8 True Copy sign missing	19/03/2021
2916	0710102119382020/2	BALAJI DIGITAL SOLUTION PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/72(ND)2021		More than 200 Pages in single volume	19/03/2021
2917	07101021521120 19/3	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019		Index missing in vol-2, True Copy sign missing on every page	19/03/2021
2918	0710102171622019/1	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE-12(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S INTELLUTIONS FINANCE & INVESTMENT PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/22(ND)2020		Page no. 11 missing	19/03/2021

2919	0710102411722017/8	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		need to file only respondents document	19/03/2021
2920	0710200000812018/3	BRIJ ASSOCIATES Vs. ASSOCIATED LIGHTING SYSTEM PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/342(ND)2018		Index Missing	19/03/2021
2921	0710102019362021/1	CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021		True Copy Sign Missing On every Page	20/03/2021
2922	0710102001552021/1	SACHIN KUMAR SINGHAL Vs. JANKI JEWELLERS PRIVAT LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/37(ND)2021		STAMP FEE 50 MISSING	22/03/2021
2923	0710102002772020/4	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/25(ND)2020		STAMP MISSING	22/03/2021

2924	0710102007262020/2	GYANESHWAR SAHAI Vs. AMAN PREET SINGH BAWA		19(2)	COMPANY APPLICATION(IBC)/674(ND)2020		INDEX MISSING	22/03/2021
2925	0710102007412020/2	GYANESHWAR SAHAI Vs. COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINALS LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/642(ND)2020		INDEX MISSING	22/03/2021
2926	0710102065422020/5	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)2020		Page no. 1- 5 true copy sign missing	22/03/2021
2927	0710102067522020/1	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) Vs. FINSERVE SHARED SERVICES LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2540(PB)2020		No index, No pagination, no welfare and court fees	22/03/2021
2928	0710102076312019/11	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1125(ND)2019		wrong e-filing	22/03/2021

2929	0710102088862020/3	TULSI NANDAN KANT BANSAL Vs. M/S PRABHATAM ADVERTISING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/996(ND)2020		true copy missing on every page	22/03/2021
2930	0710102093492020/1	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020		True Copy sign missing on every page	22/03/2021
2931	0710102093512020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/4191(PB)2020		stamp paper missing	22/03/2021
2932	0710102093812020/4	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1026(PB)2020		No Index, No pagination,document not properly upload	22/03/2021
2933	0710102095932020/5	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		15-19 blur page and stamp paper missing ,no Welfare and rs 3 court fess	22/03/2021
2934	0710102098332020/1	MUKESH AGGARWAL Vs. WAVE BUILDCON PVT. LTD.		Application under any other provisions	RESTORATION APPLICATION (COMPANIES ACT)/6(ND)2020		stamp and affidavit missing	22/03/2021

2935	0710102098942019/11	BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1572(ND)2019		Court fees missing in vakalatnama	22/03/2021
2936	0710102112552019/11	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)2019		STAMP FEE 50 MISSING	22/03/2021
2937	0710102112552019/12	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)2019		STAMP FEE 50 MISSING	22/03/2021
2938	0710102138062019/9	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		STAMP MISSING	22/03/2021

2939	0710102142442019/5	VJE INDIA PVT. LTD. Vs. ZIAZ ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2848(ND)2019		TRUE COPY SIGN MISSING	22/03/2021
2940	0710102150872019/5	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA		Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/168(ND)2019		SIGN IN ALL PAGES	22/03/2021
2941	0710102170012019/9	KONE ELEVATOR INDIA PRIVATE LIMITED Vs. THREE C FACILITY MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/237(ND)2020		PAGE- 18-19 NOT CLEAR	22/03/2021
2942	0710102173792019/6	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)2020		NEED TO ALL PAGES SIGN	22/03/2021

2943	0710102409372018/3	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/101(PB)2018		NEED TO IA FILE	22/03/2021
2944	0710102409372018/4	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/101(PB)2018		NEED TO IA FILE	22/03/2021
2945	0710120013122018/6	BHAWANA GUPTA Vs. M/S INVEST CARE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1280(ND)2018		DOCUMENT INCOMPLETE	22/03/2021
2946	0710120013612018/5	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1282(ND)2018		CONTACT TO COURT OFFICER	22/03/2021
2947	0710200412002017/6	PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/246(ND)2017		CONTACT TO COURT OFFICER	22/03/2021

2948	07102007186420 18/7	EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2018		CONTACT TO COURT OFFICER	22/03/2021
2949	071010200133202 0/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		PETITION NOT REQUIRED IN ADDITIONAL DOCUMENT	23/03/2021
2950	071010200134202 0/1	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23/03/2021
2951	071010200134202 0/2	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23/03/2021

2952	0710102001402021/1	EMG HOSPITALITY PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/59(ND)2021		ONLY PROOF OF SERVICE UPLOAD	23/03/2021
2953	0710102014592019/13	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017		Documents Wrong arrange	23/03/2021
2954	0710102014622021/1	INTEC CAPITAL LIMITED Vs. EASTERN EMBROIDERY COLLECTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/161(ND)2021		True copy sign missing on every page	23/03/2021
2955	0710102014702018/42	ICICI BANK LIMITED Vs. C &C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Document Not Uplaod	23/03/2021
2956	0710102015692021/2	NARESH KUMAR BANSAL Vs. M/S. NSP ASSOCIATES (INDIA) PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1042(ND)2021		no index, no pagination	23/03/2021
2957	0710102033012018/28	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019		NEED TO APPLICATION FILE	23/03/2021
2958	0710102082682020/5	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs.		Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/106(ND)2020		NEED TO SAPARATE FILLING	23/03/2021

2959	0710102096162020/2	RAVINDER SINGH KATHURIA Vs. DIGNITY BUILDCON PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4332(ND)2020		NEED TO IA FILE	23/03/2021
2960	0710102103232020/2	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4935(ND)2020		true copy sign missing on every page	23/03/2021
2961	0710102105662020/3	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020		Page no. 57, notary date not mention, welfare and court fees missing on vakalatnama	23/03/2021
2962	0710102106742019/6	ASHISH GUPTA Vs. DELAGUA HEALTH INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1840(ND)2019		Index missing, no pagnation	23/03/2021
2963	0710102124042019/5	JAYDEV PHARMA DISTRIBUTORS Vs. ALNICHE LIFESCIENCES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2299(ND)2019		STAMP MISSING OF RUPEE 50	23/03/2021

2964	0710102137612019/1	HBN DAIRIES AND ALLIED LIMITED Vs. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2661(ND)2019		NEED TO IA FILE	23/03/2021
2965	0710102423672018/2	SBPL INFRASTRUCTURE LTD. & ORS Vs. M/S DLF SBPL DEVELOPERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)2012		No Index, No pagination	23/03/2021
2966	0710102701602018/12	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/160(PB)2018		NEED TO IA FILE	23/03/2021
2967	0710102001742020/2	ANKIT NARANG Vs. NIKKO AUTO LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/44(PB)2020		Page no. not mention on vakalatnama	24/03/2021
2968	0710102007642021/1	SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)2021		stamp papar missing	24/03/2021
2969	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		documents incomplete, not properly arranged	24/03/2021

2970	0710200425572018/10	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/451(PB)2018		Page no. 116 page cut, Page no. 120 not mention in index	24/03/2021
2971	0710200718642018/5	EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2018		NO index, no pagination	24/03/2021
2972	0710102137252019/5	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		INDEX MISSING	17/02/2021
2973	0710102412382017/22	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		342 344 345 357 358 359 370-376 not clear	06/03/2021

2974	0710102080062020/8	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Page no. 164-167, 344, 428-471 page not clear, Page no. 391-393, 403-405, translation copy missing, Page no. 788-801, 1043-1092 True copy sign missing,	12/03/2021
2975	0710102116142020/9	AAG STEELS PRIVATE LIMITED Vs. ATUL KUMAR KANSAL		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/6(PB)2021		pg-7 missed	13/03/2021
2976	0710102077862020/13	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		Page no. 7-11 true copy sign missing	15/03/2021
2977	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Wrong E-filing	15/03/2021
2978	0710102083112020/1	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Rs 3 court fees missing in Vakalatnama	15/03/2021

2979	0710102083112020/2	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Rs 3 Court fees missing	15/03/2021
2980	0710102083112020/3	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Vakalatnama Missing	15/03/2021
2981	0710102112882020/1	V R ASHOK RAO Vs. TDT COPPER LIMITED		----IBC under Sec 7	COMPANY PETITION IB (IBC)/1093(ND)2020		STAMP RUPEE 50 MISSING	15/03/2021
2982	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		wrong File	15/03/2021
2983	0710102154632019/4	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3154(ND)2019		65B Certificate File as a Affidavit Form	15/03/2021
2984	0710102155432019/4	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/966(ND)2019		E Stamp Paper Missing	15/03/2021

2985	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		Document Not Uplaod	15/03/2021
2986	0710102172912019/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/135(ND)2020		E Stamp Paper Missing	15/03/2021
2987	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018		Wrong File	15/03/2021
2988	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume Wise Index Missing	15/03/2021

2989	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume Wise Index Missing	15/03/2021
2990	0710120009092018/8	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume Wise Index Missing	15/03/2021
2991	0710200432722018/21	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Page No 1-2 Missing	15/03/2021
2992	0710102004302020/3	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED Vs. TESCOS LIFE CARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/260(ND)2020		Wrong Efiling	16/03/2021

2993	0710102008452021/1	APEX HIGHTS PVT. LTD. Vs. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/866(ND)2021		True Copy and sign is missing on annexures	16/03/2021
2994	0710102008992021/1	ANIL KUMAR MITTAL Vs. INDUSIND BANK LIMITED & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/908(ND)2021		Document Not Uplaod	16/03/2021
2995	0710102010322021/2	MR. SURESH GOEL MANOHAR LAL Vs. M/S PHOTON INFRASTRUCTURE PVT. LTD. & OTHERS		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/40(ND)2021		NEED TO SIGN ALL PAGES	16/03/2021
2996	0710102010542021/1	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021		Document Not Uplaod	16/03/2021
2997	0710102010542021/2	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021		Document Not Uplaod	16/03/2021

2998	0710102014672020/2	DURGESH KUMAR SHARMA Vs. M/S RANGRAJ REALTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/481(ND)2020		Index is missing	16/03/2021
2999	0710102018812021/3	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		Index is missing	16/03/2021
3000	0710102023352020/3	SMOTEX CABLES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/218(ND)2020		Wrong efiling	16/03/2021
3001	0710102027922020/3	JUST JOBS INTERNET SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/237(ND)2020		Notarized date is missing on affidavit	16/03/2021
3002	0710102064842020/3	SURAJ MAL YADAV & ANR Vs. VEKAS KUMAR GARG RP NINEX DEVELOPERS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2360(PB)2020		NEED TO IA FILE	16/03/2021

3003	0710102065042020/3	GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2615(ND)2020		Remove extra files or file them separately	16/03/2021
3004	0710102078022019/8	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)2019		need to sign all pages	16/03/2021
3005	0710102078022019/9	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)2019		need to sign all pages	16/03/2021
3006	0710102080062020/10	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		NEED TO SIGN ALL PAGES	16/03/2021
3007	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		669 682 NOT CLEAR 728-751 753-935 NEED TO TRANSLATE HINDI PAGES SHOULD BE IN ENGLISH	16/03/2021
3008	710102009432021	JAYDEV PHARMA DISTRIBUTORS VS ALNICHE LIFESCIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2299(ND)2019	Prasouk	e-stamp paper need to 100 rps for tamilnadu	02/02/2021

3009	710102018072021	S.JAYA ASSISTANT COMMISSIONER STATE TAXES VALLUVARKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSERBAER INDIA LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	41-47 not clear page , pagination not done after pg no. 52	03/03/2021
3010	710102023262021	KINDLE INFRAHEIGHTS PRIVATE LIMITED VS MSA DEVELOPERS PRIVATE LIMITED THROUGH RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/806(PB)2019	Aditya Nayyar	50-54,58-66,78-81,93-96,108-110,122-125,137-140,153-157,169-172,184-187,197-216,355-358,370-373 not clear page and index missing all volume	23/03/2021
3011	710102023712021	K I C FOOD PRODUCTS PRIVATE LIMITED VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SUNIL KUMAR GANDHI	Page not clear-74,91,111,112 to 117,123,140,144,146,150,152,183,196,212,213,227,228/Small font-107,164,180/Cut page-149,151,153 to 155,157,159,161,163,165,167,189,193,195/Uploaded pdf per-200 page with proper index/etc	24/03/2021

3012	710102022562021	PAWAN TRIVEDI VS MR. P GURUPRASAD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3383(ND)2019	Aman	due payment other section PG- 64 TO 108 115 TO 117 please mention true type copy in index this to this	19/03/2021
3013	710102023962021	DAIICHI SANKYO COMPANY LIMITED VS PAWAN KUMAR GOYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1396(PB)2019	Sameer Kumar	wrong filing	25/03/2021
3014	710102024092021	DALMIA FAMILY OFFICE TRUST VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1077(PB)2020	Wamika Trehan	Two sections mentioned in application(one section fees is missed), Wrong case type, Sign and true copy are missing on annexures, Remove extra files or file them separately	25/03/2021
3015	710102028402020	DILER SINGH ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Charu Sangwan	Memo of parties,brief synopsis, list of date and event, roc and income tax service missed	03/03/2020

3016	710102019602021	R.S. AJIT SINGH & CO. PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		ANKIT AGGARWAL	,index not in proper kindly proper numbering with heading full form NCLT add and index last advocate detail missed advance service missed with add index numbering are same to sequence and kindly merge all document in main petition and proper numbering in all document memo of parties, brief synopsis list of date and events missed	03/09/2021
3017	710102024782021	SYNERGY WASTE MANAGEMENT PVT. LTD. VS PARK NETWORK PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1717(ND)2019	Aditya Nayyar	due payment other section	27/03/2021
3018	710102024432021	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Sec 60(5)		Manoj Kumar Malik	CASE NOT LINK , PAGE NO 24,25,29,31,32,34,37,38,40,50-52,55,60,,65,76,77,	26/03/2021
3019	710102022362021	M/S NEWGEN SPECIALTY PLASTICS LMT VS M/S. PROMINENT POLYMERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/741(ND)2020	KARMA LAW	affidavit back date	19/03/2021
3020	710102025252021	EIK INVESTMENT AND TRADING LIMITED VS DBG LEASING AND HOUSING LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sumesh	file ok but payment not received	30/03/2021

3021	710102119732020	INHERENT TECHNOLOGIES PVT. LTD VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		RajBalaSaroha	Wrong section, please check your document need to upload proper file AOA missed vakaltnama missed index missed advance service not proper show	30/12/2020
3022	710102025152021	COL. C.D. SHARMA (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Siddharth Rajkonwar	page wrong arrange after 33-A,	29/03/2021
3023	710102024902021	SBE RENEWABLES TEN PVT LTD VS SBE RENEWABLES TEN PVT LTD	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Shree Sinha	Two times files are uploaded with different e file no.0710102024912021 in same matter	27/03/2021
3024	710102021482021	DURGA BUILDERS PVT. LTD VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		GAURAV KUMAR	case type wrong	16/03/2021
3025	710102024272021	UNION BANK OF INDIA VS SUPERTECH REALTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	brief of synopsis missed and payment not received	25/03/2021

3026	710102025592021	PURNIMA ASSOCIATES PRIVATE LIMITED VS P.P. JEWELLERS PRIVATE LIMITED & ORS.	Company Petition (Companies Act)	Sec. 241(1)		RAHUL GUPTA	sec 242 fee not paid, petition not sign, index and every page not numbering, stamp paper missed and affidavit not notraize, vakaltanama or power of attorney both are not combined kindly separately, AOA missed some pages not clear	31/03/2021
3027	710102009432021	JAYDEV PHARMA DISTRIBUTORS VS ALNICHE LIFESCIENCES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2299(ND)2019	Prasouk	Payment due	02/02/2021
3028	710102013722021	DECATHLON SPORTS INDIA PVT LTD VS MUKESH GUPTA & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	Ritesh Khare	E-STAMP PAPER MISSED	16/02/2021
3029	710102025482021	MGI INFRA PVT. LTD. VS GREENKO RAYALA WIND POWER PVT. LTD.	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/311(ND)2020	Rahul Shrma	Back date Affidavit attached/cannot file reply along with IA	31/03/2021
3030	710102025752021	CHANDRA KANT CHOUDHARY VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/17(ND)2019	Arpit Mishra	back date in affidavit	31/03/2021
3031	710102025712021	CNX CORPORATION LTD VS MONITORING AGENCY VEKAS KUMAR GARG	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1117(ND)2018	RAKESH KUMAR	Main case no. not mentioned on IA	31/03/2021
3032	710102025802021	RAVINDER VOHRA & ORS. VS IREO GRACE REALTECH PRIVATE LIMITED PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1667(ND)2019	Nithin	Stamp missing	31/03/2021

3033	710102025372021	MANISH BHARDAWAJ VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FRO NINEX DEVELOPERS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)2019	SINHA SHREY	stamp paper missing	30/03/2021
3034	710102025792021	PANKAJ SABHARWAL & ORS VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1090(ND)2020	Nithin	true copy missing and stamp paper missing	31/03/2021
3035	710102025762021	SIMRAN KAUR VS ENTERTAINMENT CITY LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/965(PB)2020	Nithin	Index blank & not signed/Pagination & true copy sign missing sign missing and stamp and affidavit missing and page number not mention in index	31/03/2021
3036	710102026612021	DEEPIKA BHUGRA PRASAD VS TGB REALITY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/867(PB)2019	aditya gauri	Payment due	04/03/2021
3037	710102026132021	HARI BABU THOTA VS JITENDER ARORA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/89(ND)2018	HARI BABU THOTA	Payment due for other section please see your application due payment for 35(1)n call on 24363846	04/01/2021
3038	710102027332021	M/S. ADVANCE CARGO MOVERS (INDIA) PVT VS SBS TRASPOLE LOGISTICS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2019	Sameer	Upload proper document and payment due	04/06/2021

3039	710102027272021	PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI-TECH TOWNSHIPS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1526(PB)2018	kundanlatwal	Wrong section chosen	04/06/2021
3040	710102026952021	COMFORT FOOTWEAR PVT. LTD. VS M/S RS SEVEN LIFESTYLE PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1531(ND)2019	RAJIV KUMAR VIRMANI	affidavit back date and wrong section in mention on page no 2	04/05/2021
3041	710102026882021	PNEN VS INDIRAPURAM HABITAT CENTRE	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Abhishek Yadav	case type wrong and sign missing main case no not mention in soft copy	04/05/2021
3042	710102027952021	MR. K BABU VARGHESE VS SCHNEIDER PROTOTYPING INDIA PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1518(ND)2018	Ribhu	Affidavit is back dated	04/08/2021
3043	710102027812021	M/S. MAGPPIE INTERNATIONAL LTD VS SCHNEIDER PROTOTYPING INDIA PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2924(ND)2019	Ichchha Kalash	Payment due	04/08/2021
3044	710102028152021	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS M/S MAHAMAYA EXPORTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/687(PB)2020	REEMA KHORANA	Affidavit is of back date and section is not mentioned in index as well as in application	04/09/2021
3045	710102027932021	GUANGZHOU SEAL LASER RAPID PROTOTYPE CO. LTD. VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1947(ND)2019	Ribhu	affidavit back date 6 page cut	04/08/2021
3046	710102027962021	MR JAGBIR SINGH NAGAR VS SCHNEIDER PROTOTYPING INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1656(ND)2018	Ribhu	affidavit back date	04/08/2021
3047	710102027972021	MR SHAKTI SHARMA VS SCHNEIDER PROTOTYPEING INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1624(ND)2018	Ribhu	affidavit back date	04/08/2021
3048	710102027892021	MR. PAVAN GAUR VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1007(ND)2018	Ribhu	affidavit back date	04/08/2021

3049	710102028622021	M/S OMWAY BUILDESTATE PVT. LTD. VS SATYENDRA JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3498(PB)2019	Anuj Bhandari	Index is missing,stamp paper required with affidavit and reply need to file separately	04/09/2021
3050	710102011152021	INFINITY PUMPS & SYSTEMS PVT. LTD VS PATANJALI AYURVED LTD.		IBC Under Sec 9		SHREY ASHAT	Page miss-145,157,185,214,235,263/Blur page-213/Court fees miss/Stamp paper with notary/Volume wise index/Both volume are same please delete one volume/etc	02/08/2021
3051	710102025162021	COL. C.D. SHARMA (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7		Siddharth Rajkonwar	Pagination not in sequence/Please contact to Registry/Payment not received	29/03/2021

3052	710102024942021	SBE RENEWABLE SEVENTEEN PVT LTD. VS SBE RENEWABLE TWENTY THREE PROJECTS PVT LTD.		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
3053	710102024932021	SBE RENEWALES SIXTEEN PVT LTD. VS SBE RENEWABLES SIXTEEN PROJECTS PVT LTD		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
3054	710102024952021	SBE RENEWABLE FIFTEEN PVT LTD VS SBE RENEWABLES TWENTY FOUR PROJECTS PVT LTD.		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
3055	710102024912021	SBE RENEWABLES TEN PVT LTD VS SBE RENEWABLES TEN PROJECTS PVT LTD		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021

3056	710102026992021	MAGNOLIA TEXTILES PRIVATE LIMITED VS IREO PRIVATE LIMITED		Sub-section (I) of section 230		SANJEEV	Council detail missed in index,page no 163 missed,Pages not clear 215,248,256,257,258,259,265,266,278,279,301,Company master data missed	04/05/2021
3057	710102027602021	SHRI ANIL KUMAR SINGHAL VS M/S. SUPREME STRUCTURE PVT. LTD.		Sec. 213		Puneet Goel	petition every page not sign, 10 rs stamp paper missed	04/07/2021
3058	710102027662021	GSJ INVO LTD VS GOOD WILL APARTMENTS PRIVATE LIMITED		Sec. 230-232 - Second Motion		Jitesh	No sign in every page of petition,Page no 105,109,110,121, 202 to 206,341,344,355,357,477,missed, Main case no. missed in petition, Fees missed of condonation delay application	04/07/2021

3059	710102027942021	M/S. MRG INFRABUILD PRIVATE LTD VS M/S. MURLIWALA REALCON PRIVATE LTD		IBC under Sec 7		Adit Singh	jurisdiction haryana	04/08/2021
3060	710102028222021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS BARKHA PRANAV SHAH		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Please mention full IB no. on every heading	04/09/2021
3061	710102028832021	NISHANT JOSHI VS DWARKADHIS PROJECTS PRIVATE LIMITED		IBC under Sec 7		Chaitanyashil	Please upload all Volume only vol-1 is uploaded please check and ensure all volumes uploaded before final submit.	04/10/2021
3062	710102028732021	AMIT SHARMA VS SATISH SHARMA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/408(ND)2018	Shrey	UP stamp should be of Rs 100/-	04/10/2021

3063	710102028752021	MUKESH KUMAR GROVER VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/2375(ND)2019	PARTHO	Wrong section chosen/Index Blank/True copy sign missing/No stamp.affidavit not notarised/no pagination/Vol. wise Index is Mandatory/Not uploaded in one PDF	04/10/2021
3064	710102008082021	MANAV CHAWLA VS MAGIC INFO SOLUTIONS PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		SANJAY JAIN	Brief of synopsis/List dates of events/Wrong arrange-12,13/Wrong section mention in soft	29/01/2021
3065	710102029402021	RAJKUMAR VINOD VACHHER VS CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.	Company Petition IB (IBC)	Application under any other provisions- IBC		Rajkumar Vinod Vachh	need to file IA, wrong section	13/04/2021
3066	0710102004722021/1	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/3(PB)2021		True Copy sign missing on every page	31/03/2021
3067	0710102008142021/1	SEED SUSTAINABILITY SERVICES PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/75(ND)2021		Wrong e-filing	31/03/2021

3068	0710102018082021/1	M/S. ATLAS CYCLES (HARYANA) LTD. & ORS. Vs. SH. VIKARAM KAPUR		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/110(PB)2021		Page no. 118 not clear , mention page no. on proof of service	31/03/2021
3069	0710102018702021/1	BLACKSTONE INFRACON PRIVATE LIMITED Vs. 1RENAISSANCE BUILDCON COMPANY PVT. LTD.		Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/69(ND)2021		INDEX MISSING	31/03/2021
3070	0710102018792021/1	ANIL RUSTGI Vs. HARISH GOPALANI		Application under any other provisions- IBC,Sec 66(1),Section 74	INTERLOCUTORY APPLICATION (I.B.C)/1345(ND)2021		Stamp Paper missing	31/03/2021
3071	0710102022452021/2	KOTAK MAHINDRA BANK Vs. ORRIS INFRASTRUCTURE PVT. LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1450(ND)2021		True Copy sign missing on every page	31/03/2021
3072	0710102028022020/3	AVANI MINING PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/724(ND)2020		True Copy sign missing on every page	31/03/2021
3073	0710102078142020/1	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3236(ND)2020		wrong e-filing	31/03/2021

3074	0710102099922020/5	SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS) PRIVATE LIMITED		Sec. 213	COMPANY PETITION (COMPANIES ACT)/167(ND)2020		stamp paper missing, page no. 4 not clear	31/03/2021
3075	0710102105442020/2	NIHO CONSTRUCTION Vs. HEMANT KHANDELWALHEMANT KHANDEWAL		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/724(ND)2020		Wrong e-filing	31/03/2021
3076	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		Wrong e-filing	31/03/2021
3077	0710102117352020/5	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED Vs. JITESH GUPTA		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/7(PB)2021		NEED TO IA FILE	31/03/2021
3078	0710102411722017/11	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Remove extra files or file them separately	31/03/2021

3079	0710102411722017/12	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Service is missing	31/03/2021
3080	0710102411722017/13	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Index, pagination and service is missing	31/03/2021
3081	0710102411722017/14	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Remove extra files or file them separately with proper index and pagination in it	31/03/2021
3082	0710102411722017/15	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017		Index is missing	31/03/2021

3083	0710120006752018/17	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		STAMP MISSING	31/03/2021
3084	0710102001542021/1	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/345(ND)2021		Wrong e-filing	04/01/2021
3085	0710102005302019/4	RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/234(PB)2019		Page no. 1 stamp paper missing in affidavit	04/01/2021
3086	0710102009942021/1	SATYA NARAIN GARG Vs. FERROUS TOWNSHIP PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/180(ND)2021		Page no. 5 not clear	04/01/2021
3087	0710102022362020/3	M/S RALLIS THERAPEUTICS PRIVATE LIMITED Vs. M/S KARE PARTNERS GROUP INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/574(ND)2020		page no. 16-41, True copy sign missing	04/01/2021

3088	0710102087802020/6	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)2020		more than 200 pages in single volume, master index and volume vise index missing	04/01/2021
3089	0710102093642019/31	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		Wrong e-filing	04/01/2021
3090	0710102093642019/32	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		Wrong e-filing	04/01/2021
3091	0710102094302020/8	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs. B NAGA BHUSAN		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/76(ND)2020		Need Rs 10 welfare fees on vakalatnama	04/01/2021

3092	0710102094302020/9	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs. B NAGA BHUSAN		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/76(ND)2020		Need Rs 10 welfare fees on vakalatnama	04/01/2021
3093	0710102099772019/1	RELAN BUILDWELL PVT. LTD. Vs. KALIBER ASSOCIATES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/857(ND)2019		No Pagination	04/01/2021
3094	0710102099922020/6	SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS) PRIVATE LIMITED		Sec. 213	COMPANY PETITION (COMPANIES ACT)/167(ND)2020		True Copy Sign missing on every page	04/01/2021
3095	0710102113742020/1	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020		Stamp paper missing in affidavit, true copy sign missing on every page	04/01/2021

3096	0710102119342020/1	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT,Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/43(ND)2021		Stamp paper missing	04/01/2021
3097	0710102143432019/6	RADHE SHYAM SHARMA Vs. GOKUL POLYMERS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3077(ND)2019		Welfare missing on vakalatnama, page no. 12 not clear	04/01/2021
3098	0710102146782019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRACHI INTERIORS PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/848(ND)2019		Pg. no. 20 is not clear	04/01/2021
3099	0710102147062019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/844(ND)2019		Pg. no. 22 is not clear	04/01/2021

3100	0710102153752019/3	YUDHVEER MALHOTRA Vs. ANSAL URBAN CONDOMINIUMS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3476(ND)2019		Page no. not mention in index	04/01/2021
3101	0710102160382019/1	RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/2767(PB)2019		Page no. 21 page not clear	04/01/2021
3102	0710200411212018/38	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination	04/01/2021
3103	0710200411212018/39	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination, no true copy sign	04/01/2021
3104	0710200411212018/40	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination, no true copy sign	04/01/2021

3105	07102004112120 18/41	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination, no true copy sign	04/01/2021
3106	07102004112120 18/42	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination, no true copy sign	04/01/2021
3107	07101020024520 20/3	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		Wrong filing	04/05/2021
3108	07101020920520 20/4	RUBY JAIN Vs. SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/142(ND)2020		Index is missing	04/05/2021
3109	07101020952820 19/6	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1456(PB)2019		NEED TO IA FILE	04/02/2021
3110	07101020139520 19/6	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/159(PB)2019		NEED TO FILE ONE TIME	04/03/2021

3111	0710102029572020/3	MS. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/723(ND)2020		NEED TO TRANSLATE HINDI PAGES	04/03/2021
3112	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		Volume 2 uploaded 2 times, incomplete docs uploaded	04/05/2021
3113	0710102086982019/8	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		No Pagination	04/06/2021
3114	0710102091072019/9	AXIS BANK LTD. Vs. PAWAN IMPEX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1396(PB)2019		True Copy sign missing on every page	04/06/2021
3115	0710102107442020/1	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT. PAVAN KAPOOR		Section 95(1)	COMPANY PETITION IB (IBC)/1109(ND)2020		Wrong e-filing	04/06/2021
3116	0710102111552020/4	ADITY THAKRAN Vs. CHD DEVELOPERS		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/2(ND)2021		True copy sign missing on every page	04/06/2021

3117	0710102112882020/1	V R ASHOK RAO Vs. TDT COPPER LIMITED		----IBC under Sec 7	COMPANY PETITION IB (IBC)/1093(ND)2020		Page no. not mention on proof of service	04/06/2021
3118	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021		Wrong e-fling, need to file separately	04/06/2021
3119	0710102116652020/2	NARMADA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/508(ND)2020		Notary Date missing	04/06/2021
3120	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/127(ND)2021		Wrong e-filing	04/06/2021
3121	0710102136162019/24	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		Notary date missing on affidavit, welfare and court fees missing on vakalatnama	04/06/2021
3122	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019		Need to file separately	04/06/2021
3123	0710200411212018/38	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Coy Sign Missing on every Page	04/06/2021

3124	07102004112120 18/39	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy Sign Missing on every page	04/06/2021
3125	07102004112120 18/40	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy Sign Missing on every page	04/06/2021
3126	07102004112120 18/41	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy Sign Missing on every page	04/06/2021
3127	07102004112120 18/42	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy Sign Missing on every page	04/06/2021

3128	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume wise index missing, true copy sign missing on every page	04/07/2021
3129	0710200420362018/75	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Stamp paper missing in affidavit	04/07/2021
3130	0710200423452018/1	M/S PEREGRINE GUARDING PVT LTD Vs.		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/208(ND)2018		Wrong e-filing	04/07/2021
3131	0710102003372021/3	EXA POWERFLOW INDIA PRIVATE LIMITED Vs. AKASH SINGHAL		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/24(ND)2021		wrong index format	04/07/2021
3132	0710102019942021/1	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1302(ND)2021		Rs 3 court fees and welfare is missing in vakalatnama	04/07/2021
3133	0710102021372018/10	AMIT SHARMA Vs. CAPT. SATISH SHARMA		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/408(ND)2018		Wrong e-filing	04/07/2021

3134	0710102022232021/1	PURVI CREDIT AND HOLDINGS PRIVATE LIMITE Vs. SANDIP GHOSH		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2021		Proof of service missing	04/07/2021
3135	0710102024742021/1	ANIL KUMAR Vs. M/S SIEMENS FINANCIAL SERVICES LTD (SOLE COC MEMBER)		Section 94(1)	COMPANY PETITION IB (IBC)/202(ND)2021		Index missing, no pagination	04/07/2021
3136	0710102061392019/8	PUNJAB NATIONAL BANK Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/699(ND)2019		True Copy Sign missing on every page	04/07/2021
3137	0710102073192019/6	SANGHVI MOVERS LIMITED Vs. PREDOMINANT ENGINEERS AND CONTRACTORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1991(ND)2019		Wrong e-filing	04/07/2021

3138	0710102083582020/3	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020		True Copy sign missing on every page	04/07/2021
3139	0710102083582020/4	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020		True copy sign missing on every page, proof of service not mention in index	04/07/2021
3140	0710102084232020/1	MANTRA MICROTEL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/457(ND)2020		No index, no pagination	04/07/2021
3141	0710102087542020/5	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/118(PB)2020		Page no. 89, 90 stamp paper missing	04/07/2021

3142	0710102093582020/1	UNION OF INDIA THROUGH SFIO Vs. PEEYUSH AGGARWAL AND COMP.		Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/33(ND)2021		Stamp paper missing, true copy sign on every page is missing, page no. 18 not clear	04/07/2021
3143	0710102099772019/1	RELAN BUILDWELL PVT. LTD. Vs. KALIBER ASSOCIATES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/857(ND)2019		Wrong Pagination	04/07/2021
3144	0710102104442020/1	NIKHILMEHTA & SONS (HUF) Vs. M/S. AMR INFRATRUCTURES LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4854(PB)2020		True Copy sign missing on every page	04/07/2021
3145	0710102111032019/6	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2135(ND)2019		True Copy sign missing on every page	04/07/2021
3146	0710102112492020/2	ONLINE MICRO SERVICES PRIVATE LIMITED Vs. TRADING ENGINEERS (INTERNATIONAL) LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/16(ND)2021		true copy sign missing on every page	04/07/2021

3147	0710102113742020/1	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020		Stamp paper missing, true copy sign missing on every page, proof of service missing	04/07/2021
3148	0710102116742020/3	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/18(ND)2021		Index missing, Rs 3 court fees missing on vakalatnama	04/07/2021
3149	0710102116742020/4	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/18(ND)2021		Wrong e-filing	04/07/2021
3150	0710102134452019/5	HELPLINE HOSPITALITY PRIVATE LIMITED Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1384(ND)2019		wrong e-filing, Need to file in IA	04/07/2021
3151	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2019		index Missing	04/07/2021
3152	0710102146212019/6	M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)2019		Rs 3 court fee missing on vakalatnama	04/07/2021

3153	0710102147182019/1	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREMIER ROLLS COVERING PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/856(ND)2019		Page no. 11, 13 not clear	04/07/2021
3154	0710102166742019/3	SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3498(PB)2019		Application need to file separately	04/07/2021
3155	0710102166742019/4	SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3498(PB)2019		application need to file separately	04/07/2021
3156	0710102166742019/6	SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3498(PB)2019		Index missing	04/07/2021
3157	0710102412382017/28	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Wrong e-filing, need to file in IA	04/07/2021

3158	0710102412382017/29	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Wrong e-filing, need to file in IA	04/07/2021
3159	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume wise index missing, need master index and volume wise index	04/07/2021
3160	0710102066962020/7	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020		No Pagination, True Copy sign Missing on every page, Stamp paper missing in affidavit,	04/08/2021
3161	0710200412592017/53	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		Proof of service missing	04/08/2021
3162	0710102093852020/1	MAHENDER KUMAR KHANDELWAL Vs. REGISTRAR OF COMPANIES		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/5264(PB)2020		True copy sign missing on every page, both written submission need file separately	04/09/2021

3163	0710120008172018/20	M/S. TUF METALLURGICAL PVT. LTD. Vs. M/S. ALBUS INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1089(ND)2018		True copy sign missing on every page	04/09/2021
3164	710102000132021.00	RAMA KRISHNA INDUSTRIES Vs. JAY ACE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/9(ND)2021		DELETED BY USER	01/04/2021
3165	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		Need to file as IA	02/10/2021
3166	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		Need to file as IA	03/08/2021
3167	7.10102E+14	SHER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/75(ND)2021		DELETED BY USER	26/03/2021

3168	0710102006232019/1	NASEEM VOHRA Vs. IIHT SYSTEMS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/276(ND)2019		Vakalatnama not attached	04/02/2021
3169	0710102089332019/9	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1265(ND)2019		NEED TO IA FILE	04/02/2021
3170	0710102011872021/1	VISTRA ITCL (INDIA) LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/111(ND)2021		File not opening,please Refile	04/06/2021
3171	0710120006752018/18	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		True Copy sign missing on every page	04/07/2021

3172	0710102006932021/2	SIEMENS FINANCIAL SERVICES PVT. LTD Vs. VINOD SEHWAG (PERSONAL GUARANTOROF XALTA FOOD & BEVERAGES PRIVATE LIMITED)		Section 95(1)	COMPANY PETITION IB (IBC)/116(ND)2021		NEED TO IA FILE	04/02/2021
3173	0710102012642019/9	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		No index, no pagination	04/02/2021
3174	0710102149292019/6	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		NEED TO IA FILE	04/02/2021
3175	0710200411852018/7	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)2018		CONTACT TO COURT OFFICER	04/02/2021

3176	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED		Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020		CONTACT TO COURT OFFICER	04/03/2021
3177	0710102060712020/5	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/900(ND)2020		STAMP MISSING	04/03/2021
3178	0710102068592020/8	CHANCHAL DUA Vs. NARESH KUMAR MITTAL		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020		NEED TO IA FILE	04/03/2021
3179	0710102068592020/9	CHANCHAL DUA Vs. NARESH KUMAR MITTAL		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020		NEED TO IA FILE	04/03/2021
3180	0710102104762020/1	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/675(ND)2020		123-143 NOT CLEAR	04/03/2021

3181	0710102105312020/2	KASHI VISWANATHAN SIVARAMAN Vs. AKL IMPEX PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/5447(ND)2020		PAGE 6 NOT CLEAR	04/03/2021
3182	0710102116522020/2	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2021		NEED TO FILE SAPERATLY	04/04/2021
3183	0710102125782019/7	BANK OF MAHARASHTRA Vs. NEWTECH PROMOTERS AND DEVELOPERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/2465(ND)2019		True copy sign missing on every page	04/04/2021
3184	0710102002732020/6	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing	04/05/2021
3185	0710102008102020/3	M/S PERFECT INFRAENGINEERS LIMITED Vs. M/S LG ELECTRONICS INDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/358(ND)2020		Stamp paper missing	04/05/2021

3186	0710102012642019/10	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		NEED TO IA FILE	04/05/2021
3187	0710102014722021/3	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/55(ND)2021		INDEX MISSING	04/05/2021
3188	0710102014722021/5	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/55(ND)2021		INDEX MISSING	04/05/2021
3189	0710102154132019/6	ZEN AIR TECH PVT. LTD. Vs. ECO WATER SOLUTION TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3101(ND)2019		No Index, no pagination	04/05/2021
3190	0710102156442019/5	MOHAMMAD ABBAS Vs. SUNCITY PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3328(ND)2019		Wrong e-filing	04/05/2021

3191	0710102161182019/14	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019		True copy sign missing on every page, proof of service missing in index	04/05/2021
3192	0710102173902019/1	INCOME TAX OFFICER WARD 10(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S GOLDEN EYE BUILDMART PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/79(ND)2020		True copy sign missing on every page	04/05/2021
3193	0710120007302018/70	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Proof of service missing	04/05/2021
3194	0710200412612017/4	M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS		IBC Under Sec 10	COMPANY PETITION IB (IBC)/432(ND)2017		Both affidavit need to file separately	04/05/2021

3195	0710200413592018/1	M/S GLOBUS INVESTORS WELFARE ASSOCIATION Vs. M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/277(ND)2018		True copy sign missing on every page	04/05/2021
3196	0710204000262017/11	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/435(ND)2017		Rs 3 court fees missing	04/05/2021
3197	0710204000262017/12	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/435(ND)2017		Rs 3 court fees missing	04/05/2021
3198	0710102000792021/2	SCHABLONA INDIA LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/12(PB)2021		Proof of service missing	04/06/2021
3199	0710102001502021/1	KRISHNASWAMY SRINIVAS IYENGAR Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/113(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3200	0710102001752021/1	RAJIV MUKUL Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/119(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3201	0710102001842021/1	BIPUL VIVEK Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/99(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3202	0710102003402021/1	SUNIL GUPTA Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/179(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021

3203	0710102011872021/1	VISTRA ITCL (INDIA) LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/111(ND)2021		wrong e-filing, need to file in IA	04/08/2021
3204	0710102015852020/2	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/460(ND)2020		Index should be put on the top	04/08/2021
3205	0710102020172021/1	ANJANA SANGHI Vs. KMS CONSTRUCTIONS PVT. LTD.		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/10(PB)2021		NO Index, no pagination	04/08/2021
3206	0710102079222020/4	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED Vs. SITI VISION DIGITAL MEDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/980(ND)2020		Stamp paper missing	04/08/2021

3207	0710102087802020/6	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)2020		Master index and volume wise index need to put separately, true copy sign missing on every page	04/08/2021
3208	0710102091752020/7	SACHIN GUPTA Vs. UNION OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/514(ND)2020		True copy sign missing on every page	04/08/2021
3209	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		Page no. 615, 707,708, 709, 711, 723-727, 800-803, 816-819, 1004-1012, 2281-2282, not clear , need true type copy of all hindi documents	04/08/2021
3210	0710102101102020/1	RBS BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/506(ND)2020		Index missing	04/08/2021
3211	0710102103542020/3	SPLENDID ENTERPRISES PVT LTD Vs. CLC INDUSTRIES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/75(ND)2020		Wrong e-filing	04/08/2021

3212	0710102107982020/3	INTEC CAPITAL LIMITED Vs. SRD MANAGEMENT COMPANY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1058(PB)2020		True copy missing on every page	04/08/2021
3213	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021		Wrong e-filing, application need to file separately	04/08/2021
3214	0710102115722020/3	RAGHUDHA PROPERTIES PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2020		Wrong e-filing	04/08/2021
3215	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/127(ND)2021		Wrong e-filing, applicationNeed to file separately in IA	04/08/2021
3216	0710102136162019/27	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		True copy sign missing on every page	04/08/2021
3217	0710102136162019/28	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		True copy sign missing on every page	04/08/2021
3218	0710102136162019/29	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		True copy sign missing on every page	04/08/2021

3219	0710102138362019/6	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2019		Page no. 1 - 5 true copy sign missing	04/08/2021
3220	07101021483920 19/7	PALLAVI JOSHI BAKHRU Vs. UNIVERSAL BUIDWELL PVT LTD		Sec 30	COMPANY APPLICATION(IBC)/1550(ND)2019		True Copy sign missing on every page	04/08/2021
3221	0710102170052019/4	PUNJAB SHUTTERING STORE THROUGH ITS PROPRIETOR MS. HARBHAJAN KAUR Vs. JMD LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/208(ND)2020		No Pagination	04/08/2021
3222	0710200411212018/49	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True copy sign missing on every page	04/08/2021
3223	07102004112120 18/50	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy sign missing on every page	04/08/2021

3224	0710200411212018/51	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy Sign missing on every page	04/08/2021
3225	0710200412202017/1	SH OMVEER SINGH Vs. M/S ACCURATE CONTAINERS PVT LTD & ORS		Sec. 241(1),Sec. 59	COMPANY PETITION (COMPANIES ACT)/437(ND)2017		Rs 3 court fees missing	04/08/2021
3226	0710102003412021/1	RANEY KULBHUSHAN JAIN Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/197(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3227	0710102003442021/1	MALVIKA SINGH Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/236(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3228	0710102003472021/1	RATNESH VERMA Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/181(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3229	0710102003492021/1	ROSELINE LUKE Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3230	0710102003502021/1	SHAILY NIGAM Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/191(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3231	0710102003792019/11	PUNJAB NATIONAL BANK Vs. RATHI ISPAT LIMITED			COMPANY PETITION IB (IBC)/558(ND)2019		Proof of service	04/06/2021
3232	0710102005662021/1	SHARAD SOLANKI Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/548(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021

3233	0710102006452020/2	KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA			COMPANY APPEAL(COMPANIES ACT)/152(ND)2020		Stamp paper missing	04/06/2021
3234	0710102014722021/6	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS			COMPANY PETITION (COMPANIES ACT)/55(ND)2021		No Index, No pagination, welfare and court fees missing	04/06/2021
3235	0710102014722021/7	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS			COMPANY PETITION (COMPANIES ACT)/55(ND)2021		No Index, No pagination, welfare and court fees missing	04/06/2021
3236	0710102015102021/1	SHITAL MANISH PATEL Vs. NEEETABEN PRABHUBHAI PATEL & ORS.			TRANSFER PETITION(COMPANIES ACT)/8(PB)2021		Rs 3 court fees missing, true copy sign missing on everypage	04/06/2021
3237	0710102064502020/2	DEPARTMENT OF TELECOMMUNICATION Vs. TATA TTELESERVICES LIMITED			COMPANY APPLICATION(COMPANIES ACT)/342(PB)2020		Wrong e-filing	04/06/2021

3238	0710102070162020/1	ATUL KUMAR KANSAL Vs. MIS AMOLIK RESIDENCY LLP			INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2020		Page no. 25 page cut, Translate copy of hindi pages missing, rs 3 court fees missing	04/06/2021
3239	0710102070722020/3	DEPARTMENT OF TELECOMMUNICATION Vs. TATA TELESERVICES (MAHARASHTRA) LIMITED			COMPANY APPLICATION(COMPANIES ACT)/341(PB)2020		Wrong e-filing	04/06/2021
3240	0710102074472019/7	M/S ASHWANI INFOCOM PVT LTD Vs. M/S SPECTACULAR MEDIA MARKETING PVT LTD			COMPANY PETITION IB (IBC)/868(ND)2019		Index missing, no pagination	04/06/2021
3241	0710102108582020/5	ICICI BANK LIMITED Vs. SHARDA MA ENTERPRISES PRIVATE LIMITED			COMPANY PETITION IB (IBC)/1113(ND)2020		Wrong e-filing	04/06/2021
3242	0710102001302019/4	M/S SAMBHAVI ENTERPRISES PVT LTD Vs. R M H HOSIERY PVT LTD			COMPANY PETITION IB (IBC)/90(ND)2019		Wrong e-filing	04/07/2021

3243	0710102003322020/2	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO.LIMITED Vs. MAGNUM AVIATION PRIVATE LIMITED			COMPANY APPLICATION(IBC)/384(ND)2020		Wrong documents uploaded	04/07/2021
3244	0710102013242019/6	ETERNITY FOOTWEAR LIMITED Vs. MAYOR SPORTS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/428(ND)2019		Page no. 25 - 36, 91 not clear, court fees and welfare missing on vakalatnama	04/07/2021
3245	0710102015422021/1	ANIL KUMAR SHARMA Vs. BHAVNESH KANWAR			INTERLOCUTORY APPLICATION (I.B.C)/1043(ND)2021		Proof of service missing	04/07/2021
3246	0710102001932021/1	AGRIM CORPORATE SERVICES LIMITED Vs. EUROTAS INFRASTRUCTURE LIMITED			CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/49(ND)2021		Proof of service missing	04/08/2021
3247	0710102004462021/5	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/263(ND)2021		Proof of service missing	04/08/2021

3248	0710102005272021/3	PUNJAB NATIONAL BANK Vs. GOPAL LAL BASHER RESOLUTION PROFESSIONAL			INTERLOCUTORY APPLICATION (I.B.C)/403(PB)2021		Page no. 89, 90, 101, 102, 103, 104 not clear	04/08/2021
3249	0710102007882021/4	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED			COMPANY PETITION IB (IBC)/101(ND)2021		Wrong e-filing	04/08/2021
3250	0710102008512021/4	KADIMI SPECIAL STEELS PRIVATE LIMITED Vs. KANODIA TECHNOPLAST LIMITED			CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/19(ND)2021		Index missing. no pagination	04/08/2021
3251	0710102009442020/4	SKC INFRATECH PRIVATE LIMITED Vs. EOS HOSPITALITY PRIVATE LIMITED			COMPANY PETITION IB (IBC)/356(ND)2020		No index, no pagination. proof of service missing	04/08/2021

3252	0710102009562020/3	JSSI HYDRAULICS PVT. LTD. Vs. AKASH EQIPMENT &MACHINERIES PVT. LTDPRATA			COMPANY PETITION IB (IBC)/405(ND)2020		True copy sign missing on every page	04/08/2021
3253	0710102009732021/1	SANJEETA THAPA Vs. REGISTRAR OF COMPANIES			COMPANY APPEAL(COMPANIES ACT)/58(ND)2021		Stamp paper missing	04/08/2021
3254	0710102012752020/1	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD.			COMPANY PETITION IB (IBC)/411(ND)2020		Need to file both documents separately	04/08/2021
3255	0710102012882021/1	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSHINE BUILDWELL PVT LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Court fees missing on vakalatnama	04/08/2021

3256	0710102025332020/2	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.			COMPANY PETITION IB (IBC)/630(ND)2020		True copy sign missing, index should be acc. to pagination	04/10/2021
3257	0710102060712020/4	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED			COMPANY PETITION IB (IBC)/900(ND)2020		Page no. 14-21 true copy sign missing	04/05/2021
3258	0710102103302020/1	ADITYA AGARWAL Vs. SHREE BHOMIKA INTERNATIONAL LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/4955(ND)2020		Page no. 5 not clear	04/05/2021
3259	0710102106162020/2	BRILLIANT INSTITUTE OF PRIMARY EDUCATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI			COMPANY APPEAL(COMPANIES ACT)/526(ND)2020		Page no. 4 - 5 true copy sign missing	04/05/2021

3260	07101021117120 20/4	ELLORA COMMOSALES PRIVATE LIMITED AND OTHERS Vs. ASST. PROVIDENT FUND COMMISSIONER & RECOVERY OFFICER & ANR. FUND			CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/93(ND)2020		True copy sign missing on every page	04/05/2021
3261	07101021124920 20/1	ONLINE MICRO SERVICES PRIVATE LIMITED Vs. TRADING ENGINEERS (INTERNATIONAL) LIMITED			CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/16(ND)2021		True copy sign missing on every page	04/05/2021
3262	07101021137820 19/9	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED			COMPANY PETITION IB (IBC)/2083(ND)2019		True copy sign missing on every page	04/05/2021

3263	0710102115422020/1	BANSAL SUPPLIERS PRIVATE LIMITED Vs. RESOLUTION PROFESSIONAL EARTH LNFRASTRUCTURES LIMITED (MR. AKASH SHINGHAL)			INTERLOCUTORY APPLICATION (I.B.C)/5656(ND)2020		Need stamp paper of Rs 100, true copy sign missing on every page	04/05/2021
3264	0710102116452020/1	GALLANTT METAL LIMITED Vs.			CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/11(PB)2021		True copy sign missing on every page	04/05/2021
3265	0710102133392019/3	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD			COMPANY PETITION IB (IBC)/2612(ND)2019		No index, no pagination	04/05/2021
3266	0710102133392019/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD			COMPANY PETITION IB (IBC)/2612(ND)2019		No Index, no pagination	04/05/2021
3267	0710102012892021/1	PRIYANKA AGGAWAL Vs. EVERSHINE BUILDWELL PVT LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021		Rs 3 court fees missing on vakalatnama	04/08/2021
3268	0710102098132019/36	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD			COMPANY PETITION IB (IBC)/1896(ND)2019		Wrong e-filing	04/08/2021

3269	0710102001582020/2	VISHAL ENGINEERING COMPANY (PARTNERSHIP FIRM) Vs. LEXUS INDIA LIMITED			COMPANY PETITION IB (IBC)/181(PB)2020		True copy sign missing on every page, welfare and court fees missing on vakalatnama	04/09/2021
3270	0710102007702020/3	OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD.			COMPANY PETITION IB (IBC)/288(ND)2020		True copy sign missing on every page	04/09/2021
3271	0710102008422021/1	VISTRA ITCL LIMITED Vs. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/113(ND)2021		Stamp paper missing in affidavit	04/09/2021
3272	0710102008512020/1	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA			COMPANY APPEAL(COMPANIES ACT)/527(ND)2020		Proof of service missing	04/09/2021

3273	0710102008512020/4	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA			COMPANY APPEAL(COMPANIES ACT)/527(ND)2020		Proof of service missing	04/09/2021
3274	0710102014802021/1	ANIL TAYAL Vs. RUDRA BUILDWELL CONSTRUCTION PVT LTD			INTERLOCUTORY APPLICATION (I.B.C)/1005(ND)2021		True copy sign missing on every page, proof of service missing	04/09/2021
3275	0710102018872021/1	ADITYA MARINE PRIVATE LTD. Vs. NARESH HANSRAJ BULCHANDANI			TRANSFER PETITION(COMPANIES ACT)/9(PB)2021		Stamp paper missing	04/09/2021
3276	0710102024562018/12	CORPORATION BANK Vs. M/S ANSAL API INFRASTRUCTURE LTD			COMPANY PETITION IB (IBC)/1641(PB)2018		Proof of service missing	04/09/2021
3277	0710102024672020/2	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/687(PB)2020		True copy sign missing on every page	04/09/2021

3278	071010203327 2018/2	M/S. BANARAS MARBLES AND GRANITES LIMITED Vs. REGISTRAR OF COMPANIES			COMPANY APPEAL(COMPANIES ACT)/50(ND)2019		Wrong e-filing	04/09/2021
3279	071010206390 2020/3	ARIHANT INFRAPROJECTS PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED			COMPANY APPEAL(COMPANIES ACT)/455(ND)2020		No Index	04/09/2021
3280	071010207729 2020/2	DHIRAJ GOEL Vs. ANIL MATTA			INTERLOCUTORY APPLICATION (I.B.C)/3375(ND)2020		Wrong e-filing	04/09/2021
3281	071010208182 2019/5	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED			COMPANY PETITION IB (IBC)/1150(ND)2019		Stamp paper missing	04/09/2021
3282	071010208698 2019/8	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.			COMPANY PETITION IB (IBC)/1198(ND)2019		True copy sign missing	04/09/2021

3283	0710102094892020/2	M/S. DALPATPUR R E INFRASTRUCTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA			COMPANY APPEAL(COMPANIES ACT)/384(ND)2020		Stamp paper missing	04/09/2021
3284	0710102095932020/6	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS			INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		Stamp paper missing	04/09/2021
3285	0710102097682020/2	SANDEEP DUTTA Vs. AGRANTE REALTY LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/4416(PB)2020		Stamp paper missing	04/09/2021
3286	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/1077(PB)2020		True copy sign missing on every page, welfare and court fees missing on vakalatnama, stamp paper missing on affidavits	04/09/2021
3287	710102069602020	BHARTI AIRTEL LIMITED VS	Company Application(Companies Act)	Sec. 230-232 - Second Motion	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019	Tanmay	doc wrong	07/10/2020
3288	710102026962021	M/S ORIENTAL STRUCTURES ENGINEERS LTD. VS M/S SEVEN HILLS PROJECT PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/808(ND)2020	Ravi Krishan Chandna	main case not link	04/05/2021

3289	710102014102021	J.R. BUILDWAY CONSTRUCTION PVT. LTD. VS M/S. ANANT RAJ LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Siddharth	Jurisdiction in Gurgaon/Affidavit back date/Blur page-51,52,105,106,110 to 114,117,126,176 to 188,202 to 205,209 to 214,234,239,242 to 248,261 to 317,326 to 331,290,291,326,382,403,429 to 432,434 to 441,445 to 487/document not uploaded properly (uploaded pdf per 200 page with proper index and annexure /Memo of party/Double pagination/incomplete documents/etc	17/02/2021
3290	710102029352021	AVANA HEALTHCARE PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		SANKET GUPTA	Synopsis missed,Pages cut 56,57,63,	04/12/2021
3291	710102029972021	GEMINI LIFESTYLE PRIVATE LIMITED VS PB RETAIL PRIVATE LTD	Company Petition IB (IBC)	IBC Under Sec 9		PREM NARAYAN KHANDELWAL	Page 13,15,20 to 30,33,36,37,44,45,46,47,51,52 to 66, Please verify BR.	14/04/2021
3292	0710102114622019/11	ISITH PRAKASH GANGOOLY Vs. NUGREEN ENERGY PRIVATE LIMITED & ORS.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/128(ND)2019		Back date affidavit	
3293	0710102111092020/9	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020		50 RUPEE STAMP FEE MISSING	

3294	0710102153612019/5	PLANNERS GROUP PRIVATE LIMITED Vs. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3168(ND)2019		Documrnt Not Upload	
3295	0710200426542018/1	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		CONTACT COURT OFFICER	
3296	0710102008252019/12	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/297(ND)2019		50 RUPEE STAMP MISSING	
3297	0710102009272021/1	NOBLE CO-OPERATIVE BANK LTD. Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/720(ND)2021		46-65 NOT CLEAR	
3298	0710102015182021/2	INTEC CAPITAL LIMITED Vs. PRABAL PRATAP SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/143(ND)2021		need to ia file	

3299	0710102025082021/1	PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. Vs. CYBER MEDIA (INDIA) LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/199(ND)2021		MAIN CASE NUMBER NOT MENTION	
3300	0710102131542019/5	ASHOK ROADLINES Vs. THE INDURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2599(PB)2019		STAMP OF 100 RUPEE MISSING	
3301	0710102131542019/6	ASHOK ROADLINES Vs. THE INDURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2599(PB)2019		STAMP OF 100 RUPEE MISSING	
3302	0710102005122020/1	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		NEED TO SIGN ALL PAGES	
3303	0710102062082020/3	RITESH SPINNING MILLS LIMITED Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2021		NEED TO SAPERATLY FILLING	

3304	0710102108502020/2	VISOULIA ELECTRONICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS GOVERNMENT OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/19(ND)2021		NEED TO SAPRATELY FILLING	
3305	0710102108502020/6	VISOULIA ELECTRONICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS GOVERNMENT OF INDIA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/19(ND)2021		NEED TO SAPERATLY FILLING	
3306	0710102090312020/13	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/119(ND)2020		Page no. 1 - 9 true copy sign missing	
3307	0710102006452020/3	KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/152(ND)2020		stamp missing	
3308	710102026462021	UMANG CO-DEVELOPERS PVT. LTD. VS UMANG CO-DEVELOPERS PVT. LTD.	Company Application(Companies Act)	Sec. 55(3)	COMPANY PETITION (COMPANIES ACT)/18(PB)2019	amar	section wrong	04/02/2021
3309	710102026442021	UMANG NOIDA SEZ PVT. LTD. VS UMANG NOIDA SEZ PVT. LTD.	Company Application(Companies Act)	Sec. 55(3)	COMPANY PETITION (COMPANIES ACT)/19(PB)2019	amar	section wrong	04/02/2021
3310	710102029152021	NITIN JAIN VS PRIYANKA CHAHAL	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/2095(ND)2019	Mrinali	66 not clear page and ib not mention in soft copy	04/12/2021

3311	710102028312021	SRA STEELS PVT LTD VS REGISTRAR OF COMPANY	Restoration Application (Companies Act)	Rule 11 of NCLT		shivam shukla	main case not link sign missing and income tax service missing	04/09/2021
3312	710102030372021	KKR INDIA FINANCIAL SERVICES PVT.LTD. VS KWALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1440(ND)2018	Sanjay Bhatt	Sign is missing on Report	15/04/2021
3313	710102029092021	RAJ KUMAR GUPTA VS KWALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	17,39,57,58,68,82 not clear page	04/12/2021
3314	710102029042021	MAGMA AUTOLINKS PVT. LTD. VS NA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION (COMPANIES ACT)/84(ND)2018	GOVIND RISHI	wrong filing	04/12/2021
3315	710102029872021	SARGODHA PLASTS INDIA PVT LTD VS M/S LEEL ELECRICALS & ANR	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/57(ND)2020	Sonali Malhotra	case type wrong True copy and sign missed on every pages and stamp paper missed	14/04/2021
3316	710102029752021	ENKAY INDIA RUBBER CO PVT LTD VS NILESH SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK	True copy and sign missed, prayer missed	14/04/2021
3317	710102030612021	INTERGLOBE TECHNOLOGY QUOTIENT PRIVATE LIMITED VS JUSTCLICK TRAVELS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VIVEK SARIN	Blur page-32 to 38,81 to 84,111 to 114	15/04/2021
3318	0710102116512020/2	S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/529(ND)2020		ONLY PROOF OF SERVICE UPLOADED	04/10/2021

3319	0710102020542018/27	ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1493(PB)2018		NEED TO IA FILE	04/12/2021
3320	0710102023292021/1	VINEET AGGARWAL Vs. ATC TELECOM INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1489(ND)2021		need to file separately	04/12/2021
3321	0710102033492020/2	NARINDER SINGH AZAD Vs. BANK OF BARODA		Section 94(1)	COMPANY PETITION IB (IBC)/793(ND)2020		DOCUMENT INCOMPLETE	04/12/2021
3322	0710102084152019/7	M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL		Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/81(ND)2019		87-93 NOT CLEAR	04/12/2021
3323	0710102086712020/1	BALBIR MOTORS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Rule 11 of NCLT	RESTORATION APPLICATION (COMPANIES ACT)/1(ND)2020		INDEX MISSING	04/12/2021

3324	0710102088942019/15	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		STAMP 100 MISSING	04/12/2021
3325	0710102090302020/1	NARMDESHWAR SINGH & ORS. Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4252(PB)2020		STAMP MISSING	04/12/2021
3326	0710102092132020/3	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/998(ND)2020		702 721 NOT CLEAR	04/12/2021
3327	0710102002452020/4	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		NEED TO IA FILE	13/04/2021
3328	0710102002452020/5	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		NEED TO IA FILE	13/04/2021

3329	0710102009372020/4	RESBIRD TECHNOLOGIES PRIVATE LIMITED Vs. M/S TRAVEL PLANNERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/325(ND)2020		STAMP MISSING	13/04/2021
3330	0710102010582021/1	M V IMPEX PRIVATE LIMITED Vs. CHANDRALEKHA CONSTRUCTIONS PVT. LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/72(PB)2021		INDEX MISSING	13/04/2021
3331	0710102090982020/4	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/432(ND)2020		MENTION THE NUMBER OF TRANSLATED PAGES	16/04/2021
3332	710102062742020	INDIAN OIL CORPORATION LIMITED VS INDIAN OIL CORPORATION LIMITED	Company Appeal (IBC)	Sec 60(5)		MEHARIA & COMPANY	CASE TYPE WRONG,ONLY PROOF OF SERVICE	05/10/2021
3333	710102062872020	PUNJLLOYD LTD VS INDIAN OIL CORPORATION LIMITED	Company Appeal (IBC)	Sec 60(5)		MEHARIA & COMPANY	"CASE TYPE WRONG,ONLY PROOF OF SERVICE"	05/10/2021
3334	710102022122021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/315(ND)2020	Arvind Bansal	sign missed of deponent	18/05/2021

3335	710102026602021	STATE TAX OFFICER (4) UNIT6 VS KULDEEP VERMA RP OF HINDUSTAN PAPER CORPORATON LIMITED	Company Appeal (IBC)	Sec 42		Prajapati Savan	Memo of party/Brief of synopsis/List dates of events/Company Appeal Sec-42 mention in index/Notary Back date/merge into one pdf	17/05/2021
3336	710102026642021	STATE TAX OFFICER (4) UNIT6 VS KULDEEP VERMA RP OF HINDUSTAN PAPER CORPORATON LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/418(ND)2018	Prajapati Savan	affidavit back date	19/04/2021
3337	710102029762021	RISHABH CHAND LODHA VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2976(ND)2019	RISHABH CHAND LODHA	page 4 translate a	20/04/2021
3338	710102030212021	ROHIT SEHGAL VS PREDOMINANT ENGINEERS AND CONTRACTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL	55-59,74 blur page	22/04/2021
3339	710102030192021	WUKAI SONG VS DO MOBILE INDIA PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/377(PB)2018	SANDEEP CHOUDHARY	sign missing in application and pb not mention in main case soft copy	20/04/2021
3340	710102030942021	TALWAR AGENCIES PVT LTD VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/627(ND)2018	Maya Gupta	Page No 22 Missing	22/04/2021
3341	710102030302021	GULSHAN KUMAR GUPTA VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/627(ND)2018	GULSHAN KUMAR GUPTA	wrong efiling	20/04/2021
3342	710102030622021	HARISH CHANDER MANCHANDA VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/16(PB)2017	RAKESH KUMAR	section wrong	22/04/2021

3343	710102030742021	BETA INFRTECH P LTD VS BETA INFRTECH P LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/117(PB)2019	RAJA	section wrong	20/04/2021
3344	710102030752021	ROHIT SEHGAL VS BETA INFRTECH P LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		ROHIT SEHGAL	main case not link	22/04/2021
3345	710102031042021	SUNCITY PROJECTS PRIVATE LIMITED VS MOHAMMAD ABBAS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3328(ND)2019	Siddharth	SIGN MISSED ON APPLICATION AND PAGE NO 10 IS NOT CLEAR	22/04/2021
3346	710102029272021	QUICKCALLS PVT. LTD. VS MOHAMMAD ABBAS	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/75(ND)2020	Vikrant	Wrong section	18/05/2021
3347	710102029922021	NOBLE CO-OPERATIVE BANK LIMITED VS JARVIS INFRATECH PVT.LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2354(ND)2019	GOVIND	please separately file report and application	20/04/2021
3348	710102031562021	INTERPARTS MARKETING PRIVATE LIMITED VS RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		RAJIV MALIK	Application is not linked with main case, sign on every page of report is missing	22/04/2021
3349	710102031542021	ALOK JAIN VS PAWAN KUMAR SINGAL	Company Application(Companies Act)	Application under any other provisions		Utkarsh Joshi	Application is not linked with main case, sign on every page of application is missing	22/04/2021
3350	710102031282021	AARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2414(ND)2019	KARMA LAW	PAGE 1 TO 8 SIGN MISSED	22/04/2021
3351	710102031062021	ABHISHEK ANAND VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/260(ND)2017	Abhishek	PAGE 11-19 IN HINDI	22/04/2021

3352	710102031612021	REGENCY ISPAT PVT. LTD. VS ASHOK KUMAR DEWAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2013(ND)2019	UDIT KISHAN &	Overwriting on index, sign is missing on application and annexures	22/04/2021
3353	710102031442021	PARVEEN BANSAL VS ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 25(1)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/818(ND)2018	Surabhi Sinha	HYDRABAD BENCH MATTER THIS CASE NOT FILE IN ND BENCH main case not link	05/04/2021
3354	710102032382021	VIJENDER SHARMA VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1362(PB)2018	Vijender	Pg-23 to 30,71,79 not clear/Wrong section chosen	28/04/2021
3355	710102032972021	SHALU KHANNA VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/114(ND)2018	Shalu	Wrong File	05/05/2021
3356	710102032532021	DEVENDRA SINGH VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA	8 TO 22 SIGN MISSED	20/05/2021
3357	710102033372021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)2021	RAGHAV CHADHA	pg. no. 16 translate	05/03/2021
3358	710102033892021	SAURABH GUPTA VS APOLLO TRICOAT TUBES LIMITED	Company Appeal (IBC)	Application under any other provisions- IBC		SAURABH GUPTA	Wrong section/No Index	05/06/2021
3359	710102033932021	CLASSIC TIMBER VS M/S RUNEECHA TEXTILES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/451(PB)2018	ADITYA	proof of service missing	05/06/2021
3360	710102034312021	SUMI SHARMA VS JAYPEE INFRATECH LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/77(PB)2017	Kushank Sindhu	23-26,47-50 not clear page	05/10/2021
3361	710102034962021	BEACON TRUSTEESHIP LIMITED VS EARTHCON INFRACON PVT LTD	Miscellaneous Application(Companies Act)	Application under any other provisions		Omar Hoda	section and case type wrong	21/05/2021
3362	710102034972021	AMIT GOENKA VS EARTHCON INFRACON PVT LTD	Miscellaneous Application(Companies Act)	Application under any other provisions		Omar Hoda	Case type is wrong, application is not linked with main case, wrong section	21/05/2021
3363	710102035022021	SANDEEP KUMAR BHATT VS 1. ROYAL INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1251(ND)2018	Sandeep	wrong file file as addtional main petition	19/05/2021

3364	710102099172020	SUMAN SEHGAL VS SUMAN SEHGAL	Contempt Petition(Companies Act)	Application under any other provisions		Sudeep Dey	Brief synopsis, list of dates & events missed, wrong section select,e stamp & affidavit dates mismatched, vakaltnama missed	06/05/2020
3365	710102106992020	HITCHKI CREATIONS PRIVATE LIMITED VS REGISTRAR OF COMPANY	Company Appeal(Companies Act)	Sec 252 (3)		Shivani Jain	Page no 60,100,101,116,137, not clear,page 66 cut	17/11/2020
3366	710102010002021	CELESTIAL FINHOLD PRIVATE LIMITED VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		MOHD AKBAR	wrong serial no after p. no. 300	04/03/2021
3367	710102017512021	ARJIT AGRO PVT LTD VS KAKA SONS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		ASHISH	Fess missed of condonation delay application, Kindly select 2nd motion and rule 11	04/08/2021
3368	710102019762021	UTTAM SINGHAL VS ANUSHREE HOME DEVELOPERS PVT LTD	Intervention Petition (IBC)	Sec 60(5)		ALOK	Wrong section choose/Please mention in index-intervene case type wrong	15/04/2021
3369	710102022162021	RAJ KUMAR CAPRIHAN VS DELHI GYMKHANA CLUB	Company Petition (Companies Act)	Rule 11 of NCLT		Sanyam	Wrong case type select	15/04/2021

3370	710102025862021	AAR ESS AGRO COMMODITIES PRIVATE LIMITED VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Section 59		Anand Mohan Mishra	document repeated multiple time.. (delete old document and upload fresh document)	16/04/2021
3371	710102026382021	PAGAN PAINTS AND CHEMICALS PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Adv	need to file in volume wise (200 page per volume), etc	16/04/2021
3372	710102029612021	INTERGLOBE TECHNOLOGY QUOTIENT PRIVATE LIMITED VS NARENDER KUMAR BAVEJA	Company Petition IB (IBC)	Sec 60(2)		D KISHORE	Wrong section/Index miss/Blank paper	17/04/2021
3373	710102030802021	ANIL KAUSHAL VS NARENDER KUMAR BAVEJA	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		SAIKRISHNA ASSOCIATES	Case type wrong/List of dates & events/Brief of synopsis wrong sectional	16/04/2021
3374	710102031472021	M/S KHATUSHYAM ENGINEERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		PRATEEK	Jurisdiction is Haryana according to Master data	19/04/2021

3375	710102031492021	RITESH SPINNING MILLS LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		NIRAJ PREET	Wrong case type select,Index missed,no sign in every pages of petition,1 to 86 pages missed,no volumewise index,original nclt certified order copy missed. Account certificate missed,link 2nd motion with first motion	22/04/2021
3376	710102032082021	VISHAL SHARMA VS HANDS ON HANDS VENTURES PRIVATE LIMITED VS	Contempt Petition(Companies Act)	Rule 11 of NCLT		Shubhankar	wrong case type select, link with main case no.	17/04/2021
3377	710102032232021	TAURUS THERMOPLASTICS PRIVATE LIMITED VS HANDS ON HANDS VENTURES PRIVATE LIMITED VS	CP(AA) Merger and Amalgamation(Companies Act)	Rule 11 of NCLT		TILAK RAJ	CASE TYPE WRONG AND MAIN CASE NOT LINK	23/04/2021
3378	710102033042021	CHALASANI UDAYA SANKAR VS LEXUS TECHNOLOGIES PRIVATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		Ichchha Kalash	cut line page-112 to 114,119,123,125,127,134,135,136,137,140/Vakalatnama/Supporting Affidavit notary with E stamp paper/Mention Transfer Petitions Everywhere/Hand written not allowed in index	27/04/2021

3379	710102032652021	UMESH KUMAR AGGARWAL & ORS VS KASHI VISHWANATHAN SIVARAMAN	Contempt Petition (IBC)	Sec 60(5)		KESHAV SAINI	CASE TYPE WRONGWrong section choose/Memo of party/Brief of synopsis/List of dates & events/Vakalatnama/Page not clear-30,42,54 to 73	25/04/2021
3380	710102024332021	BONY POLYMERS PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sanyam Goel	Blur page-46 to 104	05/11/2021
3381	710102025992021	CANBANK FACTORS LIMITED VS INDO ALUSYS INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		KAPIL GOEL	Volume Wise Index Missing	13/05/2021
3382	710102030722021	BALWANT SINGH VS ABHISHEK GARG	Company Application(Companies Act)	Rule 65, NCLT 2016		Zeba Khair	IA not linked with main case no./wrong case type/wrong section/proof of service missed/Sign missing after index/Pg-92 not clear/Vol-3 missing	15/04/2021
3383	710102029142021	STRAIGHT EDGE CONTRACTS LIMITED VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2712(ND)2019	Sanjay Bhatt	main case not link section wrong	04/12/2021

3384	710102032172021	PARK NETWORK PVT. LTD. VS SHALEEN JAIN	Interlocutory Application (I.B.C)	Sec 47 (1)	COMPANY PETITION IB (IBC)/1717(ND)2019	TUSHAR	payment due sec-47 according index section wrong according to application and technically	22/04/2021
3385	710102036012021	VARDHMAN LANDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ANR	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/496(ND)2020	Depaish	wrong file need to addtional document	20/05/2021
3386	710102036182021	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)2021	Sourav Roy	WRONG E FILING , PLEASE FILE ASA DOCUMENT NOT AN IA	21/05/2021
3387	710102036672021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1665(PB)2018	Shweta Dubey	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	25/05/2021
3388	710102036322021	STRAIGHT EDGE CONTRACTS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5),Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Vaibhav Gaggar	PAGE 96-104 NOT CLEAR AND TRUE COPY MISSED	21/05/2021
3389	710102036412021	NARESH KUMAR MUNJAL VS LAKSH FOODS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1181(ND)2018	NARESH	Technically Section 54 Not Select	22/05/2021
3390	710102036562021	LIC HOUSING FINANCE LIMITED VS DURHA VITRAK PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Anurag Bhatt	main case not link	24/05/2021
3391	710102036492021	GAURAV KATIYAR RESOLUTION PROFESSIONAL OF M/S THREE C HOMES PRIVATE LIMITED VS ACE INFRACITY DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/432(ND)2019	RISHABH JAIN	Page no. 28 missing	22/05/2021

3392	710102037102021	ANSHU SARAN VS ACE INFRACITY DEVELOPERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)2021	Rakesh Taneja	Case type and section are wrong	27/05/2021
3393	710102036882021	GOLDEN BRICKS WEEKEND HOMES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		MOHIT SINGH KHARAYAT	Case type is wrong, application is not linked with main case	26/05/2021
3394	710102037202021	M/S NOBLE COOPERATIVE BANK LTD. VS M/S SHIVKALA DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/525(ND)2017	TANIA SHARMA	Wrong section chosen	28/05/2021
3395	710102036602021	DELHI DIAMONDS PRIVATE LIMITED VS DELHI DIAMONDS PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC		DEEPA GUPTA	worng main case number link	24/05/2021
3396	710102036972021	KUNDAN MAL ROOP CHAND JEWELLERS PVT. LTD. VS DELHI DIAMONDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2612(ND)2019	DEEPA GUPTA	MAIN CASE NUMBER WRONG	26/05/2021
3397	710102036782021	SHUBH ADVISOR PRIVATE LIMITED VS GAV DEVELOPERS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/224(ND)2017	RAHUL MALHOTRA	SERVICE TO ALL RESPONDENT	25/05/2021
3398	710102037542021	MOHAN LAL JAIN VS VIVEK SHUKLA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1373(ND)2018	Inder Paul Singh Oberoi	main case year wrong please check linked and soft copy 18/19	30/05/2021
3399	710102037152021	RG JAN KALYAN SAMITI VS RAJESH PROJECTS (INDIA) PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/710(PB)2019	Gautam	page no.11 to 13 translation missing	28/05/2021
3400	710102038132021	CHANDRA PRAKASH VS PRADEEP GUPTA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/921(ND)2020	Sanju Kumar	Pagination is missing on index and as well as on application	06/02/2021

3401	710102038272021	IDBI BANK LIMITED VS JAYPEE INFRATECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/77(PB)2017	Sanjay Bhatt	true copy sign and stamp missed,volume wise index missed,volume break after 200 pages and upload the volume 2 in Petition column not in proof of service columm	06/02/2021
3402	710102038502021	M/S THE HAMLIN TRUST VS RATTANINDIA FINANCE PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/92(ND)2021	vijay kumar singh	case type wrong and nd not mention in main case	06/04/2021
3403	710102038842021	ORRIS INFRASTRUCTURE PVT. LTD VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2721(ND)2019	Jyoti Taneja	106-117,120-126,409-416 not clear page and section wrong and nd not mention in main case soft copy	06/06/2021
3404	710102038852021	REENA RATHORE VS MAHESH EDIBLE OIL INDUSTRIES LIMITED	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(PB)2020	Jyoti Taneja	section wrong and due payment other section	06/06/2021
3405	710102038762021	NEERAJ BHATIA VS VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1295(ND)2019	Ashutosh	affidavit missed,prayer missed	06/06/2021
3406	710102039132021	SHRUTY SAINI VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	CHAHAT AGGARWAL	main case type wrong in pdf	06/08/2021

3407	710102038982021	CHANDRA PRAKASH VS RATTANINDIA FINANCE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	SECTION NOT MENTION IN INDEX	06/07/2021
3408	710102026662021	TARUN RASTOGI VS CHARMS INDIA PVT. LTD.	Company Petition IB (IBC)	IBC under Sec 7		RAHUL MALHOTRA	Date of incorporation mismatch/Page miss-6,7/Please delete old file/Hand Written not allowed in index/Blur page-24 to 27	04/03/2021
3409	710102032902021	RAKESH TANEJA VS BHUSHAN AVIATION LIMITED	Intervention Petition (IBC)	Application under any other provisions- IBC,Application under any other provisions- IBC		Rakesh Taneja	Wrong Section Select Technically Plz Select 60(5) in Soft Copy and Technically	27/04/2021
3410	710102038822021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VISHAL GOSWAMI	Intervention Petition (IBC)	Application under any other provisions- IBC		EKANSH AGARWAL	CASE TYPE WRONG AND SIGN MISSED ON ANNEXURE	06/06/2021
3411	710102082752020	SHRI DRONA HOTELS PVT. LTD. VS REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/169(ND)2020	SANKET GUPTA	wrong Section please file in Rule -11 and Pay Fees for Rule -11.	27/08/2020
3412	710102013662021	BALRAJ SINGH MEJIE VS RAHEJA DEVELOPERS LIMITED		Rule 11 of NCLT, 2016		Vaibahv Luthra	Main case not link section wrong, page 32 not clear	16/02/2021

3413	710102026392021	DYNACON PROJECTS PVT. LTD. VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/2130(ND)2019	Atul Sharma	Payment Not Received	02/04/2021
3414	710102028542021	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED VS MAK MEDICALS PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3154(ND)2019	RAKSHITA GOYAL	Section Not Mentioned in Index	09/04/2021
3415	710102031572021	FEDERATION OF HOTELS AND RESTAURANT ASSOCIATIONS OF INDIA VS HOTEL AND RESTAURANT FEDERATION ASSOCIATION OF EASTERN INDIA		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/437(PB)2018	Sameer Parekh	Payment Not Received	19/04/2021
3416	710102033762021	ICICI BANK LIMITED VS M/S. ESSAR POWER JHARKHAND LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/25(PB)2018	Huzefa F. Sitabkhan	Payment Not Received	04/05/2021

3417	710102035472021	SANDEEP KUMAR BHATT VS AKSHAY SHARMA SUSPENDED DIRECTOR		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1900(ND)2021	Sandeep	wrong file(you should file as additional document) 4/5	17/05/2021
3418	710102039872021	INDICO MOTORS PRIVATE LIMITED VS NET 4 INDIA LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/409(PB)2017	animesh Rastogi	PAGE NO 6,7, NOT CEAR	10/06/2021
3419	710102039902021	VISION INFOTEL INDIA PVT LTD VS SITI VISION DIGITAL MEDIA PVT LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1031(ND)2020	HARSHAL KUMAR	spelling miss match in technically and pdf Technically Written (VISION INFRACON INDIA PVT LT Vs. SITI VISION DIGITAL MEDIA PVT LTD) But In Soft Copy Spelling Mistake Plz Check and Proceed.	10/06/2021
3420	710102039632021	INCOME TAX OFFICER VS M/S RSA ESTATE PVT. LTD.		Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/91(ND)2021	Zoheb	Main Case Not Link & Technically Wrong Section Select	09/06/2021
3421	710102017012021	SANDHU ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Prateek Gangwani	Payment Not Received	10/06/2021

3422	710102038162021	LANDBASE ESTATE MANAGEMENT SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Shilpi Rastogi	income tax service wrong kindly serve dcit cell delhi high court	09/06/2021
3423	710102035282021	BALDEO METALS PRIVATE LIMITED VS BALDEO METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Prabhat	Main Case Also Not Link Reminder 5/5	16/05/2021
3424	710102039542021	THE STATE BANK OF INDIA VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1096(PB)2018	RAGHAVENDRA MOHAN BAJAJ	application not upload	8/6/2021
3425	710102039492021	VIJAYA PUROHIT VS TRADING ENGINEERS (INTERNATIONAL) LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1416(ND)2019	Astha	section wrong	27/05/2021
3426	710102019472020	NAVRAN ADVANCED NANO PRODUCTS DEVELOPMENT INTERNATIONAL PRIVATE LTD. VS	Company Petition IB (IBC)	Application under any other provisions- IBC		9888003303	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	12/2/2020
3427	710102011052019	GOEL TRADE LINKS VS MSWIPE TECHNOLOGIES PVT.LTD.	Company Petition IB (IBC)	IBC Under Sec 9			Payment Not Received	13/02/2019
3428	710102035792021	SURINDER KUMAR VASHISHTH VS HARPAL SINGH SAINI	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/84(ND)2021	9311010090	case type wrong need to notarized case type wrong need to notarized	19/05/2021
3429	710102041412021	MANISH GUPTA RESOLUTION PROFESSIONAL VS RITA DIXIT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/256(ND)2019	9015332650	stamp paper notary missing	16/06/2021
3430	710102041342021	M/S SALASAR BUILDERS VS M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/512(ND)2020	9731821307	page 1 cut and true copy missing	16/06/2021
3431	710102040562021	ZEECO INC VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9867444044	main case not linked	12/6/2021
3432	710102041622021	SAJEVE BHUSHAN DEORA VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/29(ND)2018	9811903450	158-160,313-315,318-319 not clear page	17/06/2021

3433	710102023332021	SURAJKIRAN RENEWABLE RESOURCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 441		8076508282	kindly make one pdf after that upload the petition, , Upload only final petition and delete all	23/03/2021
3434	710102038362021	RITESH SPINNING MILLS LIMITED VS WORLDS WINDOW WARDHA INFRASTRUCTURE PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		9654277409	Wrong Documents upload	3/6/2021
3435	710102039362021	M/S AAR CEE AUTO COMPONENTS PVT. LTD. VS M/S UNICAST AUTOTECH PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		9560480489	Advocate welfare & court fees miss/Page not clear-25 to 61/Supporting affidavit notary with e stamp paper	8/6/2021
3436	710102041712021	PAWFECT PET FOODS PRIVATE LIMITED VS PAWFECT PET FOODS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		9910445771	Section 242 fees not paid,list of dates and event missed	18/06/2021

3437	710102036452021	GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED VS SAYA HOMES PRIVATE LIMITED IN CONSORTIUM WITH SAYA BUILDCON CONSORTIUM PRIVATE LIMITED & ROSEBERRY DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/1348(ND)2019	RISHABH JAIN	true copy sign missedtrue copy sign missed , need to every pages and please short title name , reminder 5/5 affidavit back date	22/05/2021
3438	710102040682021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS THE ASSESSING OFFICER CIRCLE 9(2)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	STAMP PAPER MISSED NOTARY MISSED	12/6/2021
3439	710102041442021	SAJEVE BHUSHAN DEORA VS INDIABULLS HOUSING FINANCE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	Pg-58,60,77,78,79,90,91,95 to102 207-211 ,272,274,277,280,283,284, not clear page need to typed copy and mention every page Pg-108,109 cut	16/06/2021
3440	710102041702021	CS VEKAS KUMAR GARG VS SUNCITY PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)2019	RAKESH KUMAR	Page No 74& 75 Missing	18/06/2021
3441	710102029782021	ASHUTOSH GARG VS GUARDIAN LIFECARE PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Dhruv	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	14/04/2021

3442	710102038212021	MINDA I CONNECT PRIVATE LIMITED VS REGISTRAR OF COMPANIES	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Sanjay	small font page no. 358,359, page 576, 633 to 635 missed,	2/6/2021
3443	0710102014702018/42	ICICI BANK LIMITED Vs. C &C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Page Nos 54 to 63 Not Clear,Pages size not clear	15/06/2021
3444	0710102000732020/8	AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/182(ND)2020		Affidavit is missing, Sign is missing in each page	17/06/2021
3445	0710102014182021/1	GODWIN RESORTS & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/65(ND)2021		E-stamp missing, Service to ROC missing	17/06/2021
3446	0710102030222021/2	VIKRAM DUTTA Vs. LOOKS SALON PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/77(PB)2021		NEED TO IA FILE	21/06/2021
3447	0710102023172021/1	VINEET AGGARWAL Vs. STATE BANK OF INDIA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2021		Notarisation missing in E-stamp	22/06/2021
3448	710102038722021	LAWMAX MERCHANT SERVICES PRIVATE LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2021	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2021	Kamal	E-stamp is missing	5/6/2021
3449	710102041162021	UTSAV SECURITIES PRIVATE LIMITED VS SNS DIAGNOSTICS LIMITED		Application under any other provisions- IBC		Kamal	application is not linked with main case and wrong section	15/06/2021

3450	710102041992021	GAIL INDIA LIMITED VS PUNJ LLYOD LIMITED	COMPANY PETITION IB (IBC)/731(PB)2018	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/731(PB)2018	Tishampati Sen	sign missing and affidavit back date and notary missing	20/06/2021
3451	710102027142021	THREE C PROJECTS PVT. LTD. VS THREE C HOSPITALITY VENTURES PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	Board of Resolution and Vakalatnama missed court fees and welfare missed	6/4/2021
3452	710102027152021	THREE C PROJECTS PVT. LTD. VS M/S VISTAR CONSTRUCTIONS PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	Advocate welfare & court fees missed /Board Resolution missed	6/4/2021
3453	710102027132021	THREE C PROJECTS PVT. LTD. VS M/S THREE C INFRA PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	same File in diary no 0710102027142021 please contact to registry	6/4/2021
3454	710102042032021	VIKRAM KUMAR VS SEVEN SEAS HOSPITALITY PRIVATE LIMITED		IBC Section 59		Rohan Jaitley	brief of synopsis and list of dates and events missed.	21/06/2021

3455	710102042152021	MAHABIR SINGH (SHAREHOLDER OF NEXT GENERATION ADVISORY SERVICES PRIVATE LIMITED) VS REGISTRAR OF COMPANIES		Sec 252 (3) - By Government Body		Mukund Rawat	wrong case type(its not a govt. body)	21/06/2021
3456	0710102131472019/5	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019		Sign missing in each pages	13/06/2021
3457	0710102027712021/1	NIKHIL HASIJA & ANR. Vs. MR. VINEET AGGARWAL RESOLUTION PROFESSIONAL AND ANR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1736(ND)2021		upload retry	18/06/2021
3458	0710102013912019/14	LIC HOUSING FINANCE LIMITED Vs. DURHA VITRAK PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2019		Blank document	22/06/2021

3459	0710102000822021/3	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLNG LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2021		50 rupee stamp missing	23/06/2021
3460	0710102007332019/26	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)2019		COURT FEE AND WELFARE MISSING	23/06/2021
3461	0710102024292021/6	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		NEED TO IA FILE	23/06/2021
3462	710102030512020	DEVVRAT RANA VS FRANCHISE INDIA BRANDS LIMITED	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/3029(ND)2019	RHEA LUTHRA	please delete extra document prar ,missed stamp paper, affifavit missed need to notarized pagination missed	8/3/2020
3463	710102031282020	SINGH PROPERTIES AND CONSTRUCTIONS VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/995(ND)2018	Kartik	stamp paper need to Rs100 for uttar pradesh court fee and welfare missed in vakalatnama pagination wrong in pdf please check all pages	11/3/2020
3464	710102033702020	HARMILAP MEDIA PRIVATE LIMITED VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/381(ND)2020	RAJUL	document Not Upload	17/03/2020

3465	710102042682021	DEVENDRA SINGH VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FOR NINEX DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1672(ND)2019	DEVENDRA	STAMP PAPER & NOTARY MISSED	23/06/2021
3466	710102042612021	ASCORP GLOBAL LIMITED VS IREO VICTORY VALLEY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Nithin	STAMP PAPER & NOTARY MISSED	23/06/2021
3467	0710102128172019/3	NATIONAL POLYPLAST (INDIA) PRIVATE LIMITED Vs. VHV BEVERAGES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2401(ND)2019		E-stamp missing, Defective Proof of service	24/06/2021
3468	071010240607 2018/13	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2018		E-stamp missing	15/02/2021
3469	071012000562 2018/19	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		NEED TO IA FILE	24/06/2021

3470	0710102003072021/2	KCS SOLAR POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPPORATE AFFAIRS		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/55(ND)2021		CONTACT TO COURT OFFICER	24/06/2021
3471	0710102019662021/2	NC HOSPITALS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/80(ND)2021		APPEAL NO NOT MENTION	24/06/2021
3472	0710102008842021/1	SARIKA SOMVANSHI Vs. R S STONE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/627(PB)2021		Page no. 78 - 81, 96-98 pages not clear, page no. 102 english translation copy missing, page no. 195 - 218 pages not clear,	
3473	0710102157872019/5	PRALINES EXPORT PRIVATE LTD Vs. EMAAR MGF LAND LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020		Wrong e-filing	

3474	0710102105662020/4	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020		True copy sign missing on every page, page no. 32 and 38 are blank	
3475	0710102005412021/5	G K CRYSTAL HOMES Vs. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/85(ND)2021		Wrong e-filing	
3476	0710102005412021/6	G K CRYSTAL HOMES Vs. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/85(ND)2021		Wrong e-filing	
3477	07101021521120 19/7	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019		Wrong e-filing	
3478	0710102156952019/6	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3213(ND)2019		Documents not found	

3479	0710102011362021/4	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021		Wrong e-filing	
3480	0710102030272020/4	TARUN KUMAR Vs. FIITJEE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/735(ND)2020		True copy sign missing on every page	
3481	0710102033952020/2	NOIDA POWER COMPANY LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/941(ND)2021		Index missing, true copy sign missing on every page	
3482	0710120005482018/35	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRATECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)2018		True copy sign missing on every page	
3483	0710102011362021/2	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021		Wrong e-filing	
3484	0710102011362021/3	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021		Wrong e-filing	

3485	0710102012082021/1	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2021		True copy sign missing on every page	
3486	0710102028132021/1	MR.VINOD SEHWAG Vs. M/S SIEMENS FINANCIAL SERVICES PVT LTD		Sec 49(2)	INTERLOCUTORY APPLICATION (I.B.C)/1774(ND)2021		True copy sign missing on every page	
3487	0710102023802018/21	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1600(ND)2018		Wrong e-filing, need to file in IA	
3488	0710102032302018/6	SARIKA SOMVANSHI Vs. R. S. STONES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1788(PB)2018		Page no. 30 - 44, 60 - 63 true copy sign missing	
3489	0710102023882021/1	MEKASTER FINLEASE LIMITED Vs. ARIHANT INFRRA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/226(ND)2021		Wrong e-filing, need to file in IA, No Index, No Pagination	

3490	0710102116452020/1	GALLANTT METAL LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/11(PB)2021		Wrong e-filing	
3491	0710102086692020/2	M/S. ANSAL HOUSING & CONSTRUCTION LTD. Vs. M/S. SAMYAK PROJECTS PVT. LTD.		----Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3721(PB)2020		Wrong e-filing	
3492	0710102086982019/10	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		Wrong e-filing	
3493	0710102086982019/11	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		Wrong e-filing	
3494	0710102086982019/9	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		Wrong e-filing	
3495	0710102116282020/1	KSUBHRA NARAYAN MOHAPATRA Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		Rule 34	INTERLOCUTORY APPLICATION (I.B.C)/5524(ND)2020		Wrong e-filing	

3496	0710102405202018/12	M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/45(PB)2018		True copy sign missing on everypage	
3497	0710120004512018/19	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018		Wrong e-filing	
3498	0710102026982021/3	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1785(PB)2021		Wrong e-filing	
3499	0710200410952018/24	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Proof of service missing	
3500	0710102000252021/1	PRO SPORTIFY PVT. LTD. Vs. VIVID IT SOLUTIONS PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/19(ND)2021		Wrong e-filing	

3501	0710102012752020/2	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/411(ND)2020		align documents according to the index	
3502	0710102026222021/1	AKHIL AHUJA Vs. BSES RAJDHANI POWER LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1658(ND)2021		NO index , no pagination	
3503	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Page no. 3 - 62 true copy sign missing	
3504	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Page no. 3 - 62 true copy sign missing	

3505	0710102008572021/1	MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(PB)2021		Index missing	
3506	0710102012882021/2	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Wrong e-filing	
3507	0710102012892021/2	PRIYANKA AGGAWAL Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021		Wrong e-filing	
3508	0710102016972021/1	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	

3509	0710102016972021/2	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	
3510	0710102016972021/3	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	
3511	0710102110632019/5	YOKOGAVA INDIA PVT LTD. Vs. ABRI INFRASTRUCTURE		Sec 60(5)	COMPANY APPLICATION(COMPANIES ACT)/309(ND)2019		True copy sign missing on every page	
3512	0710120009092018/10	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		True copy sign missing on every page	
3513	0710102002452020/6	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		Wrong e-filing	
3514	0710102024822021/1	PIYUSH MOONA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1564(ND)2021		Wrong e-filing	

3515	0710102075392019/15	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		volume wise index missing, page no. 1 - 20 true copy sign missing	
3516	0710102002452020/7	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		Wrong e-filing	
3517	0710102002452020/8	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2020		Wrong e-filing	
3518	0710102028132021/1	MR.VINOD SEHWAG Vs. M/S SIEMENS FINANCIAL SERVICES PVT LTD		Sec 49(2)	INTERLOCUTORY APPLICATION (I.B.C)/1774(ND)2021		True copy sign missing on every page	
3519	0710102012872021/1	VIVEK GARG Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/859(PB)2021		Page no. 42 - 50 true copy sign missing	
3520	0710102012882021/1	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Page no. 43 - 51 true copy sign missing	

3521	0710102012892021/1	PRIYANKA AGGAWAL Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021		Page no. 42 - 50 true copy sign missing	
3522	0710102149722019/8	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019		Wrong e-filing	
3523	0710200431842018/7	INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/802(ND)2018		DOCUMENT NOT UPLOAD	
3524	0710102034582021/2	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2021		Master index missing, Page no. 1 - 36 true copy sign missing,	
3525	0710200432722018/26	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		No Index	

3526	0710200432722018/27	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Written synopsis and status report should be file separately	
3527	0710102000652021/2	GDR HOMESTLES PRIVATE LIMITED & ORS Vs. MRS. PRETTY KUMAR		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2021		True copy sign missing on every page	
3528	0710102032192018/15	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		Page no. 1 - 24, 106 - 117 true copy sign missing	
3529	0710102011362021/5	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021		Wrong e-filing	
3530	0710102012642019/13	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		Index missing, volume does not contain more than 200 pages	

3531	0710102016972021/1	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	
3532	0710102016972021/2	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	
3533	0710102016972021/3	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	
3534	0710102018032020/1	LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/566(PB)2020		Wrong e-filing	
3535	0710102026982021/4	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1785(PB)2021		Wrong e-filing	

3536	0710102032192018/4	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		True copy sign missing on every page	
3537	0710102061262019/14	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		Wrong e-filing	
3538	0710102027792021/1	CHITRANJAN GUPTA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1805()2021		Index missing	
3539	0710102115602020/3	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		No index, no pagination	
3540	0710120005622018/18	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		Wrong e-filing	

3541	0710102011362021/2	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021		Wrong e-filing	
3542	0710102011362021/3	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021		Wrong e-filing	
3543	0710102011362021/4	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021		Wrong e-filing	
3544	0710102011452021/1	PIONEER FIRE PROTECTION PRIVATE LIMTED Vs. ICICI BANK LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/65(ND)2021		Wrong e-filing, need to file in IA	
3545	0710102006452020/3	KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/152(ND)2020		In index it is mention as report but it is reply, please do correction in index accordingly	
3546	0710102017052021/1	PJS ENERGY PRIVATE LIMITED Vs. RAJIV MALIK		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/46(ND)2021		File both affidavit separately	

3547	0710102118042020/1	CASPER CONSUMER ELECTRONICS PRIVATE LIMITED Vs. WELLINGTON TRANSPORTATION PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2021		Page no. 17 - 37 page font very light	
3548	0710102118042020/2	CASPER CONSUMER ELECTRONICS PRIVATE LIMITED Vs. WELLINGTON TRANSPORTATION PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2021		Page no. 17 - 37 page font light	
3549	0710200432722018/27	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Written synopsis and status report should be file separately	
3550	0710102016322021/1	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/14(ND)2021		Page no. 88 page cut,	
3551	0710102017062021/5	GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/30(ND)2021		Need to file all reports separately	

3552	0710102017062021/6	GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/30(ND)2021		Need to file all reports separately	
3553	0710102083582020/5	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020		Wrong e-filing	
3554	0710102013462021/3	NARESH KUMAR BANSAL Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1047(ND)2021		Volume wise index missing,	
3555	0710120005072018/17	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/991(ND)2018		Wrong e-filing	
3556	0710102031952020/3	REKHA SHARMA Vs. RAJ KISHORE		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1928(ND)2020		Page no. 18 - 31, 35, 41 - 49, 56 - 76, 85 not clear,	
3557	0710102032192018/5	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		True copy sign missing on every page	

3558	0710102115552019/11	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. KAY EM COPPER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2027(ND)2019		No Index, No pagination	
3559	0710102025332021/2	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRATECH PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1606(ND)2021		Need to file both documents separately	
3560	0710102005942019/6	BHUPINDRA AGRO PRIVATE LIMITED Vs. SHRI VARDHMAN RICE MILLS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/241(ND)2019		Page no. 1-11, 78 - 97 true copy sign missing	
3561	0710102022802021/1	GAURAV KATIYAR Vs. UNIVERSAL BUILDWEL PVT LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/1526(ND)2021		True copy sign missing	

3562	0710102002732020/7	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Documents not available	
3563	0710102083612020/8	REENA RATHORE Vs. MAHESH EDIBLE OIL INDUSTRIES LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/102(PB)2020		True copy sign missing on every page, both documents should be file separately	
3564	0710102097212020/2	M/S. LATIKA HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/521(ND)2020		NO Index, No pagination	
3565	0710102097742020/1	VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED Vs.		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/189(ND)2020		No Pagination	
3566	0710102106542020/2	TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/171(ND)2020		Index missing, documents should be upload in single pdf	

3567	0710102108202020/2	ORBIT MANUFACTURING PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/500(ND)2020		Index missing	
3568	0710102115422020/1	BANSAL SUPPLIERS PRIVATE LIMITED Vs. RESOLUTION PROFESSIONAL EARTH LNFRASTRUCTURES LIMITED (MR. AKASH SHINGHAL)		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5656(ND)2020		Need stamp paper of Rs 100 for UP affidavit	
3569	0710102116452020/2	GALLANTT METAL LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/11(PB)2021		Master index missing, volume wise index missing	
3570	0710102139162019/17	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		Index missing	
3571	0710102148942019/3	RAJUL MOHAN Vs. BRAHMA CITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3209(ND)2019		Stamp paper missing	

3572	07101021578720 19/4	PRALINES EXPORT PRIVATE LTD Vs. EMAAR MGF LAND LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020		NO index, no pagination	
3573	0710102165262019/2	NEETU CHANDAK Vs. FUTEC SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3404(ND)2019		Notary missing on affidavit	
3574	0710102415722018/38	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Documents not available	
3575	0710200412522017/23	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		Court fees missing	
3576	0710200412522017/24	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		Court fees missing	
3577	0710200412592017/54	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		Proof of service missing	
3578	0710200422432018/55	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		No Index, no pagination	

3579	0710200422432018/56	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		No index, no pagination	
3580	0710200411352018/37	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		NO pagination	
3581	0710102027702021/1	RAM KUMAR TYAGI Vs. RMS BUILDERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/238(PB)2021		Page no. 48 - 50, 54 - 59 english translation missing, page no. 51-52, 70 page cut, page no. 77 - 80 page dim,	
3582	0710120007812018/10	M/S. STRESSED ASSETS STABILIZATION FUND Vs. M/S. J.L. KNIT INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1075(ND)2018		No Index, No pagination	

3583	0710102024792021/1	ASHU GUPTA (RP) Vs. M/S SIEMENS FINANCIAL SERVICES LTD (SOLE COC MEMBER)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1571(ND)2021		True copy sign missing on every page, page no. 26 - 27 page cut,	
3584	0710102028682021/1	ABHISHEK JAIN Vs. PURETO LIFESCIENCE PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/202(ND)2021		Wrong e-filing	
3585	0710102412382017/21	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Page no. 54, 56, 343 - 346, 356 - 359, 368-373, 424, 435, 440, 446, 448, 465,467, 490, 492, 494, 498, 500, 536, 538, 544, 546, 548, 550, 552, 554, 558, 560, 562, 760, 934, 947, 948, 954, 1140-1144, Page not Clear, Page no. 342, 355, 390, 394, 401 translation copy missing, Page no. 579, 581, 583, 585, 587, 589, 895, 603, 605, 607, 611, 613, 615, 617, 619, 623, 625, 627, 629, 631, 633, 635, 637, 639, page cut,	
3586	0710102093852019/3	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1),Sec. 242(4),Sec. 213	COMPANY PETITION (COMPANIES ACT)/94(PB)2019		1-23, 93-94, True Copy Sign missing missing	

3587	0710102074512019/4	SRIJAN MOVIDA TECHNOLOGIES PRIVATE LIMITED Vs. TECHNOPAK ADVISORS PRIVATE LIMITED		IBC Section 59	COMPANY PETITION IB (IBC)/876(ND)2019		Page no. 1-2 true copy sign missing, Page no. 7-10, 15-18,	
3588	0710102080062020/8	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Page no. 164-167, 344, 428-471 page not clear, Page no. 391-393, 403-405, translation copy missing, Page no. 788-801, 1043-1092 True copy sign missing,	
3589	0710102077862020/13	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		Page no. 7-11 true copy sign missing	
3590	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Wrong E-filing	

3591	0710102083112020/1	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Rs 3 court fees missing in Vakalatnama	
3592	0710102083112020/2	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Vakalatnama Missing	
3593	0710102083112020/3	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK LTD.		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020		Rs 3 Court fees missing in Vakalatnama	
3594	0710102080062020/13	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Only Volume 2 Uploaded	
3595	0710102080062020/14	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Wrong documents uploaded	

3596	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		Wrong E-filing	
3597	0710102026592020/2	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S YUTHIKA COMMERCIAL PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/695(ND)2020		True Copy sign Missing	
3598	0710102026642020/2	M/S. FINEX CONSULTANCY SERVICES Vs. PRANIDHI COMMERCE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/697(ND)2020		True Copy sign Missing	
3599	0710102068392020/12	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020		Wrong E-Filing	

3600	0710102075822020/4	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/388(ND)2020		Back Date Affidavite	
3601	0710102080062020/11	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		True Copy Sign Missing	
3602	0710102080062020/12	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		True Copy sign Missing	
3603	0710102092602019/11	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/91(ND)2019		True Copy sign missing	
3604	0710102095932020/3	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		No Pagination, Court fess and welfare missing	
3605	0710102102622019/4	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019		Proof Of Service Missing	
3606	0710102107582020/7	INTEC CAPITAL LIMITED Vs. R. B. M. DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1061(ND)2020		Wrong Pagination	
3607	0710102113152020/3	SH. RAJ KUMAR JULKA Vs. VIJAY KUMAR JULKA		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/176(PB)2020		True Copy Sign Missing on Everypage	

3608	0710102125842019/7	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019		True Copy Sign missing	
3609	0710102125842019/8	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019		True Copy sign Missing	
3610	0710102128142019/21	DAYAL INDUSTRIES PRIVATE LIMITED Vs. WHOLLY JOY PRODUCTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2391(ND)2019		True Copy Sign Missing On Every page	
3611	0710102146862019/5	SHOREWALA INVESTMENT AND PROPERTIES PRIVATE LIMITED Vs. ORRIS INFRASTRUCTURE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/159(ND)2019		Index Missing	
3612	0710102150942019/7	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		Wrong E-filing	

3613	0710200411562018/12	JAGRITI PLASTICS LTD. Vs. PROACTIVE PLAST PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/742(ND)2018		No Documents Found by /12	
3614	0710200412612017/3	M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS		IBC Under Sec 10	COMPANY PETITION IB (IBC)/432(ND)2017		Affidavite Miss	
3615	0710200421992018/2	MANISH TRADERS PRIVATE LIMITED Vs. M/S ALTERNATIVE VENTURE PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/272(ND)2018		Wrong E-filing	
3616	0710102002302021/3	BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(PB)2021		Wrong e-filing	
3617	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021		Page no. 11 - 99 true copy sign missing	

3618	0710102001232021/3	SARDAR JI DI HATTI DEPARTMENTAL STORE PVT. LTD. Vs. SUNIL KUMAR AGRAWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/143(ND)2021		Documents not available	
3619	0710102015222021/1	RAJNISH JHA Vs. VINEET AGGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/981(ND)2021		Documents not open	
3620	0710102100562019/10	IL&FS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1649(ND)2019		True copy sign missing on every page	
3621	0710102105602020/3	PANKAJ SABHARWAL & ORS. Vs. SUPERTECH LIMITED & ORS.		Sec. 213	COMPANY PETITION (COMPANIES ACT)/30(ND)2021		Documents not available	
3622	0710102106542020/3	TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/171(ND)2020		Need Rs 100 stamp paper in affidavit for UP	

3623	0710102113742020/2	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020		Wrong e-filing	
3624	0710102118562020/1	BSAF INDIA LTD Vs. MEGHAAARIKA INTERNATIONAL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/65(ND)2021		Page no. 17 not clear	
3625	0710102118572020/1	BASF INDIA LTD Vs. MEGHAAARIKA INTERNATIONAL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/66(ND)2021		Page no. 17 not clear	
3626	0710102118692020/1	NARENDRA SINGH RAWAT & ORS. Vs. M/S ELEGANT INFRACON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/69(ND)2021		No Index	
3627	0710102155612019/15	SAHAL FOOD PRODUCTS PRIVATE LIMITED Vs. RANCY CONSTRUCTION PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/170(ND)2019		No index in written submission, file both documents separately	

3628	0710102156952019/5	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3213(ND)2019		Documents not available	
3629	0710102410042018/20	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(PB)2018		Wrong e-filing	
3630	0710200014262017/15	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER		Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017		Documents not available	
3631	0710200412652017/15	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		Wrong efiling	
3632	0710200417362018/41	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD		IBC under Sec 7	COMPANY PETITION IB (IBC)/29(ND)2018		Back date affidavit,	

3633	0710200419922018/3	SUNFLAG IRON & STEEL CO LTD Vs. RAJAT WIRES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/622(ND)2018		Index should be put on top of the file	
3634	0710102000792021/2	SCHABLONA INDIA LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/12(PB)2021		Proof of service missing	
3635	0710102009642021/3	DR. DINESH MOHAN SHARMA & OTHERS Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/796(ND)2021		Need Rs 100 stamp paper for uttar pradesh, Court fees missing on vakalatnama	
3636	0710102010102021/1	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Index missing, no welfare and court fees	
3637	0710102013972020/2	ATISHAY JEWELLERS PRIVATE LIMITED Vs. RURAL BROADBAND PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(PB)2020		Wrong e-filing	

3638	0710102020892021/1	EXPERION DEVELOPERS PVT LTD Vs. CHANDRA PRAKASH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1342(ND)2021		Page no. 90 - 93 not clear	
3639	0710102022332021/1	BAGH KOTHI INVESTMENT AND FINANCE PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/41(PB)2021		No index, no pagination	
3640	0710102026592021/1	SANTOSH SHARMA Vs. KAPIL GUPTA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1700(ND)2021		Wrong e-filing	
3641	0710102018812021/5	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		Page no. 1 - 11 true copy sign missing	
3642	0710102020992020/4	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/596(ND)2020		Page no. 1 - 14 true Copy sign missing	
3643	0710102022422018/3	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2018		Welfare and Court Fess missing on vakalatnama	
3644	0710102028922020/1	M/S NEWGEN SPECIALTY PLASTICS LMT Vs. M/S. PROMINENT POLYMERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/741(ND)2020		True Copy sign Missing	

3645	0710102077272020/5	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020		Wrong e-filing, Additional and application should be filed separately	
3646	0710102095932020/4	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		Page no. 15 - 18, 20 not clear, Welfare and court fees missing on vakalatnama	
3647	0710102096402019/5	COMFORT FOOTWEARS PVT LTD Vs. M/S RS SEVEN LIFESTYLE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1531(ND)2019		True Copy sign Missing	
3648	0710102096682020/2	DEVINDER YADAV & ORS Vs. GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1066(ND)2020		Master index and volume wise index should be separate, volume have more than 200 pages	

3649	0710102096802019/6	COL. C.D. SHARMA (RETD.) Vs. ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1529(ND)2019		Wrong E-filing	
3650	0710102100562019/7	IL&FS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1649(ND)2019		Page no. 4 not clear	
3651	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Page no. 102 not clear	
3652	0710102104182020/2	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Welfare missing	
3653	0710102104182020/3	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/172(PB)2020		Welfare missing	

3654	0710102110142020/4	TREND FLOORING PRIVATE LIMITED Vs. VASISHT AGENCIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/28(ND)2021		true copy missing on every page	
3655	0710102110482020/4	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020		Page no. 1 - 41 True copy sign missing	
3656	0710102117252020/2	HEMANT SHARMA Vs. SANDEEP TYAGI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5626(ND)2020		True Copy missing on every page	
3657	0710102118552020/2	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)2020		Page no. 1 - 8 True Copy sign missing	
3658	0710102119382020/2	BALAJI DIGITAL SOLUTION PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/72(ND)2021		More than 200 Pages in single volume	
3659	07101021521120 19/3	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019		Index missing in vol-2, True Copy sign missing on every page	

3660	0710102171622019/1	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE-12(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S INTELLUTIONS FINANCE & INVESTMENT PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/22(ND)2020		Page no. 11 missing	
3661	0710200000812018/3	BRIJ ASSOCIATES Vs. ASSOCIATED LIGHTING SYSTEM PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/342(ND)2018		Index Missing	
3662	0710102019362021/1	CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021		True Copy Sign Missing On every Page	
3663	0710102076342019/8	M/S CHT INDIA PRIVATE LIMITED Vs. INNOVATIVE TEXTILES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1184(ND)2019		Page no. 52 not clear	
3664	0710102077272020/6	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020		Page no. 11 - 15, 17, 23, 32, 34 - 59 page not clear	

3665	0710102083582020/2	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020		Page no. 1 - 8, 11 - 57 true copy sign missing	
3666	0710102086982019/8	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		Index Missing, No Pagination, Documents not clear	
3667	0710102108042020/2	AKANKSHA GARTEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		----Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/480(ND)2020		No Pagination	
3668	0710102109962019/3	CARGO PLANNERS LTD Vs. AAKRITI INFO-MEDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1899(ND)2019		Index Missing, No pagination, court fees missing	
3669	0710102113662020/1	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5451(ND)2020		Index Missing, No Pagination, No welfare, Rs 3 court fees missing	

3670	0710102125042019/6	DRESIER COMMODITIES PVT LDT Vs. JAIPURIA BUILDCON PVT LDT		IBC under Sec 7	COMPANY PETITION IB (IBC)/2480(PB)2019		Index missing, True copy sign missing on everypage	
3671	0710102139162019/15	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		True Copy sign missing on every page	
3672	0710102139162019/16	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		True Copy Sign Missing on everypage	
3673	0710102161032019/4	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)2020		Wrong e-filing	
3674	0710102065422020/5	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)2020		Page no. 1- 5 true copy sign missing	

3675	0710102067522020/1	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) Vs. FINSERVE SHARED SERVICES LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2540(PB)2020		No index, No pagination, no welfare and court fees	
3676	0710102076312019/11	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1125(ND)2019		wrong e-filing	
3677	0710102088862020/3	TULSI NANDAN KANT BANSAL Vs. M/S PRABHATAM ADVERTISING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/996(ND)2020		true copy missing on every page	
3678	0710102093492020/1	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020		True Copy sign missing on every page	
3679	0710102093812020/4	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1026(PB)2020		No Index, No pagination	

3680	0710102095932020/5	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		no Welfare and rs 3 court fess	
3681	0710102098942019/11	BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1572(ND)2019		Court fees missing in vakalatnama	
3682	0710102103232020/2	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4935(ND)2020		true copy sign missing on every page	
3683	0710102105662020/3	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020		Page no. 57, notary date not mention, welfare and court fees missing on vakalatnama	
3684	0710102106742019/6	ASHISH GUPTA Vs. DELAGUA HEALTH INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1840(ND)2019		Index missing, no pagnation	
3685	0710102423672018/2	SBPL INFRASTRUCTURE LTD. & ORS Vs. M/S DLF SBPL DEVELOPERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)2012		No Index, No pagination	

3686	0710102014622021/1	INTEC CAPITAL LIMITED Vs. EASTERN EMBROIDERY COLLECTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/161(ND)2021		True copy sign missing on every page	
3687	0710102015692021/2	NARESH KUMAR BANSAL Vs. M/S. NSP ASSOCIATES (INDIA) PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1042(ND)2021		no index, no pagination	
3688	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020		Need master index and volume wise index volume separately, volume does not contain more than 200 pages	
3689	0710102086982019/11	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		Wrong e-filing	

3690	0710102105402019/12	ANUPAM ENTERPRISES Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1812(ND)2019		Wrong e-filing	
3691	0710102107732020/2	ASHOK MITTAL Vs. SINGLA INFRABUILD PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/178(PB)2020		Index missing	
3692	0710102115722020/3	RAGHUDHA PROPERTIES PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/87(ND)2020		Wrong e-filing	
3693	0710102147832019/3	PARAS ENTERPRISES Vs. ARISU PACKAGING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3125(ND)2019		Index missing	
3694	07101021497220197	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019		Wrong e-filing	
3695	0710120004512018/21	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018		Wrong e-filing	

3696	0710200410172018/26	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		Wrong e-filing	
3697	0710200412802017/10	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017		Wrong e-filing	
3698	071010202190 2020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED		Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020		Wrong e-filing	
3699	0710102033942018/13	ORIENTAL BANK OF COMMERCEOF Vs. VALLABH STEEL WEST PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/107(PB)2019		Wrong e-filing	
3700	0710102080762019/3	MORELLE DEALERS LLP Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019		No stamp paper, Affidavit not notarised	
3701	0710102080762019/4	MORELLE DEALERS LLP Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019		No stamp paper, Affidavit not notarised	
3702	0710102080762019/5	MORELLE DEALERS LLP Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019		No stamp paper, Affidavit not notarised	
3703	0710102080762019/6	MORELLE DEALERS LLP Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019		No stamp paper, Affidavit not notarised	

3704	0710102083842020/6	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020		No Index, no pagination	
3705	0710102095932020/6	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		True copy sign missing on every page	
3706	0710102106542020/4	TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORS		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/171(ND)2020		No Index	
3707	0710102018812021/2	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		No Index, No pagination, True copy sign missing on every page	
3708	0710102077422020/7	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		Master index missing, True copy sign missing on every page	
3709	0710102029162020/5	AMRIT KUMAR PATEL Vs. PHEONIX ARC PRIVATE LIMITED		Section 94(1)	COMPANY PETITION IB (IBC)/773(ND)2020		Documents not showing	

3710	0710102098132019/31	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1896(ND)2019		Documents not showing	
3711	0710102009442021/3	SHALINI KHURANA Vs. JNR HOTELS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/46(ND)2021		Court fees missing on vakalatnama	
3712	0710102012532020/8	THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/494(ND)2020		Page no. 42, 58, 59, 62, 65, 66, 68 ,69, 70- 80, 83- 92, 122, 156, 166, 190, 191, 264, 293,	
3713	0710102020292020/1	GRAPHISADS PRIVATE LIMITED Vs. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/563(ND)2020		Proof of service missing	
3714	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED		Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020		Page no. 5 - not clear, volume wise index missing	

3715	0710102077862020/14	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		Page no. 8 not clear, welfare and court fees missing	
3716	0710102108532020/2	Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/718(ND)2020		Wrong e-filing	
3717	0710102154292019/4	PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3144(ND)2019		Need to file separately	
3718	0710102166592019/5	UNION OF INDIA Vs. P.D. AGROPROCESSORS LIMITED		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/30(ND)2020		Stamp Paper missing	
3719	0710102173902019/1	INCOME TAX OFFICER WARD 10(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S GOLDEN EYE BUILDMART PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/79(ND)2020		True Copy sign missing	
3720	0710102001742020/2	ANKIT NARANG Vs. NIKKO AUTO LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/44(PB)2020		Page no. not mention on vakalatnama	

3721	0710102007642021/1	SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)2021		stamp papar missing	
3722	0710102014702018/42	ICICI BANK LIMITED Vs. C &C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Volume contain more than 200 pages, true copy sign missing on every page, page no. 179 not clear	
3723	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		documents incomplete, not properly arranged	
3724	0710200425572018/10	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/451(PB)2018		Page no. 116 page cut, Page no. 120 not mention in index	
3725	0710102012122019/3	P.R. ROLLING MILLS PVT. LTD Vs. JAYCEE AUTOFAB PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/542(ND)2019		Proof of service missing	
3726	0710102082682020/6	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs.		Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/106(ND)2020		True copy sign missing	

3727	0710102082682020/7	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs.		Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/106(ND)2020		True Copy Sign missing on every page	
3728	0710102099202019/6	M/S EMGREEN IMPEX LTD. (EARLIER KNOWN AS M/S EMGREEN IMPEX PVT. LTD.) Vs. M/S ANR INTERNATIONAL PVT. LTD. & OTHERS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1623(ND)2019		True Copy sign missing on every page	
3729	0710102116102020/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/807(ND)2020		True Copy Sign missing	
3730	0710102118302020/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/825(ND)2020		True Copy Sign Missing	

3731	0710102146782019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRACHI INTERIORS PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/848(ND)2019		Back Date affidavit	
3732	0710102147062019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/844(ND)2019		Back date affidavit , page no. 15 not clear	
3733	0710102174042019/3	MAHESH KUMAR MITTAL Vs. GOLDMAX TRADE N BIZ PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)2020		No Index, No pagination	
3734	0710102412382017/27	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Stamp paper missing, page no. 4 not clear	

3735	0710120011332018/3	BRIJESH SAHU Vs. KDP BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1369(ND)2018		Stamp paper missing	
3736	0710200421402018/1	REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA Vs. M/S. INTELLECTUAL BUILDERS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/228(ND)2018		Court fees missing on vakalatnama	
3737	0710102070282020/2	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.		Sec 42,Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2734(PB)2020		File rejoinder and application separately	
3738	0710200410882018/11	SUPER PRINT SERVICES Vs. M/S XALTA FOOD AND BEVERAGES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/702(ND)2018		True copy sign missing on every page, more than 200 pages in single volume	
3739	0710102021292021/1	RAKESH GUPTA Vs. M/S STRAIGHT EDGE CONTRACTS PVT LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1663(ND)2021		True copy sign missing on every page	

3740	0710200412592017/56	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		single volume contain more than 200 pages, page no. 19 page not clear, page no. 22 page cut,	
3741	0710102031522021/1	DEVENDRA BHATI Vs. GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1994(ND)2021		True copy sign missing on every page	
3742	0710102115552019/12	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. KAY EM COPPER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2027(ND)2019		Wrong e-filing	
3743	0710102133062019/6	SAMEEKSHA INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/722(ND)2019		Wrong e-filing	

3744	0710102019842021/1	GIRWAR SINGH JAKHAR Vs. EARTH INFRFASTRUCTURES LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1311(ND)2021		Volume wise index missing, true copy sign missing on every page	
3745	0710102069572020/1	INDIAN DUROBUILD PVT. LTD. Vs. KINDLE INFRAHEIGHTS PVT. LTD.		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/82(ND)2021		Need to file documents separately	
3746	0710102034512018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S ISHWAR EXPTRADE PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/20(ND)2019		Wrong e-filing	
3747	0710102060922020/5	SURAJ KUMAR KAUSHAL & OTHERS Vs. SARVOTTAM REALCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/901(ND)2020		Index missing, true copy sign missing	
3748	0710102063012020/4	ELLIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		IBC Section 59	COMPANY PETITION IB (IBC)/1043(ND)2020		Page no. 7, page cut	

3749	0710102086612020/3	HORIZON BUILDCON PRIVATE LIMITED Vs. HORIZON BUILDCON PRIVATE LIMITED		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3960(ND)2020		Notary date missing on affidavit	
3750	0710102095282019/5	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1456(PB)2019		Wrong e-filing	
3751	0710102097692019/2	ATUL KUMAR KANSAL Vs. SAMYAK PROJECT PRIVATE		Sec. 45 (1)	COMPANY APPLICATION(IBC)/891(ND)2019		Page no. not mention in index, volume contain more than 200 pages, true copy sign missing	
3752	0710102100592020/2	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020		Index Missing	
3753	0710102102412020/3	VENKATA NAGESWARA THRINATH ITIKA Vs. SITI VISION DIGITAL MEDIA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1031(ND)2020		No pagination	

3754	0710102109342020/2	DALMIA FAMILY OFFICE TRUST Vs. ALMOND INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1079(PB)2020		wrong e-filing	
3755	0710102109342020/3	DALMIA FAMILY OFFICE TRUST Vs. ALMOND INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1079(PB)2020		Wrong e-filing	
3756	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		True Copy sign missing on every page, Page no. 190, 241, 293 stamp paper missing, welfare and court fees missing on vakalatnama,	
3757	0710102109462020/4	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		Wrong e-filing	

3758	0710102109962019/3	CARGO PLANNERS LTD Vs. AAKRITI INFO-MEDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1899(ND)2019		Rs 3 court fees missing	
3759	0710102113742020/1	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020		Stamp paper missing, true copy sign missing on every page	
3760	0710102116822020/1	PUNAM MAKHNI Vs. DIWAKAR COMMERCIAL PVT LTD		Sec. 59	COMPANY PETITION (COMPANIES ACT)/51(ND)2021		Proof of service missing	
3761	0710102117092020/2	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020		Stamp paper missing, notary missing	
3762	0710200410782018/1	M+R LOGISTICS INDIA PVT LTD Vs. THE INDURE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/898(ND)2018		Wrong e-filing	

3763	0710102005832021/2						Need to add separate volume 1 index after master index, Stamp paper missing, true copy sign missing on every page. page no. 162 page cut,	
3764	0710102003942020/1	RAYALA WIND POWER COMPANY PVT. LTD. Vs. MR. ASHISH CHOPRA SUSPENDED DIRECTOR OF CD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/311(ND)2020		Wrong e-filing	
3765	0710102007882021/1	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/101(ND)2021		Wrong e-filing	

3766	0710102007882021/3	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/101(ND)2021		Wrong e-filing	
3767	0710102015702020/3	HERO SOLAR ENERGY PVT. LTD. Vs. NATIONAL TEXTILE CORPORATION LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/452(ND)2020		True copy sign missing on every page	
3768	0710102019992021/1	DR. RAJEEV KUMAR SHARMA Vs. NAYATI HEALTHCARE & RESEARCH NCR PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/65(ND)2021		Rs 100 stamp paper needed	
3769	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED		Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020		Volume wise index missing	

3770	0710102156952019/5	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3213(ND)2019		Proof of service missing	
3771	0710200014262017/15	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER		Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017		Wrong e-filing	
3772	0710102012142021/1	RAJESH RAMNANI Vs. BANGA ELECTRONICS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/808(ND)2021		Wrong e-filing	
3773	0710102023802021/2	GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/212(ND)2021		No index	

3774	0710102410042018/21	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(PB)2018		True copy sign missing on every page	
3775	0710102012642019/11	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		Wrong e-filing	
3776	0710102012642019/12	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		Wrong e-filing	
3777	0710102017062021/2	GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/30(ND)2021		Volume have more than 200 pages	
3778	0710102029242020/3	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. RAKESH BHATNAGAR		Section 95(1)	COMPANY PETITION IB (IBC)/726(ND)2020		Wrong e-filing	

3779	0710102007022020/2	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/539(ND)2020		Wrong e-filing	
3780	0710102007072020/1	SHAKTI CLEARING AGENCY Vs. FE (INDIA) LTD		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/538(ND)2020		Wrong e-filing	
3781	0710102105312020/2	KASHI VISWANATHAN SIVARAMAN Vs. AKL IMPEX PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/5447(ND)2020		Documents not available	
3782	0710102004622021/1	DEEPA SHARMA Vs. TRANSASIA AUTO AND GENERAL FINANCE LTD		Sec. 71(10)	COMPANY PETITION (COMPANIES ACT)/68(ND)2021		Index missing, welfare and court fees missing	
3783	0710102026592021/2	SANTOSH SHARMA Vs. KAPIL GUPTA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1700(ND)2021		Stamp paper missing	

3784	0710102090272019/1	TATA TELESERVICES LIMITED Vs. REHEJA DEVELOPERS M-LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/1008(PB)2019		Stamp paper missing, notary missing, proof of service missing	
3785	0710102090292019/1	BHARTI AIRTEL LIMITED Vs. MR. VENTAKESAN SANKARANARAYANAN		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/1007(PB)2019		Stamp paper missing, notary missing, proof of service missing	
3786	0710102169962019/12	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		Documents not available	
3787	0710102022452021/4	KOTAK MAHINDRA BANK Vs. ORRIS INFRASTRUCTURE PVT. LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1450(ND)2021		Welfare and court fees missing	
3788	0710102025612021/1	PANKAJ KHETAN Vs. ATUL TANDON		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1648(ND)2021		Back date affidavit	
3789	0710102087232020/12	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		Index missing	

3790	0710102118362020/6	SANT ANAND INDUSTRIES PRVATE LIMITED Vs. DAKSHINANCHAL VIDHYUT VITRAN NIGAM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5689(ND)2020		Translation copy missing of hindi documents	
3791	0710102141282019/1	INCOME TAX OFFICER WARD 6 (1) Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF :M/ S. CHETAK ENGINEERING PVT. LTD.)		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/817(ND)2019		Stamp paper missing, notary missing	
3792	0710102024292021/1	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		Stamp paper missing, notary missing , true copy sign missing on every page	
3793	0710102026982021/2	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1785(PB)2021		Proof of service missing	

3794	0710102117242020/4	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2020		Volume wise index missing	
3795	0710102410382017/48	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		Wrong e-filing	
3796	0710102021362021/1	STATE BANK OF INDIA Vs. M/S CENTURY COMMUNICATION LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1405(PB)2021		Wrong e-filing	
3797	0710102022502021/1	PNB HOUSING FINANCE LTD. Vs. RAHEJA DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/215(PB)2021		True copy sign missing on every page	
3798	0710102027582021/1	LSF10 ROSE INVESTMENTS S.Ã R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021		Master index missing	

3799	0710102062082020/4	RITESH SPINNING MILLS LIMITED Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2021		Wrong e-filing	
3800	0710102086692020/2	M/S. ANSAL HOUSING & CONSTRUCTION LTD. Vs. M/S. SAMYAK PROJECTS PVT. LTD.		----Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3721(PB)2020		True copy sign missing on every page	
3801	0710102102072020/3	ANUJ PARASHAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/24(ND)2021		Page no. 4 - 5 True copy sign missing	
3802	0710102105662020/4	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020		True copy sign missing on every page	
3803	0710102105992020/3	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2020		Proof of service missing	

3804	0710102114622019/12	ISITH PRAKASH GANGOOLY Vs. NUGREEN ENERGY PRIVATE LIMITED & ORS.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/128(ND)2019		Wrong e-filing	
3805	0710102115602020/2	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		True copy sign missing on every page	
3806	0710102122452019/7	UTSAV SECURITIES PRIVATE LIMITED Vs. SNS DIAGNOSTICS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2260(ND)2019		Documents not available	
3807	0710102129912019/4	NUGREEN ENERGY PRIVATE LIMITED Vs. ISITH PRAKASH GANGOOLY		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/146(ND)2019		Wrong e-filing	
3808	0710102427572018/19	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)2018		Wrong e-filing	

3809	0710102016972021/1	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	
3810	0710102016972021/2	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	
3811	0710102016972021/3	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	
3812	0710102068312020/4	ESSJAY ERICSSON PVT. LTD. Vs. FRONTLINE (NCR) BUSINESS SOLUTIONS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/878(ND)2020		No index, no pagination	

3813	0710102096442020/1	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4399(ND)2020		File documents in single pdf with proper index	
3814	0710102109462020/5	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		True copy sign missing on every page	
3815	0710102410282017/24	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. NET 4 INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/409(PB)2017		True copy sign missing on every page	
3816	0710102028952021/1	ID SERVE SOLUTIONS Vs. PCI LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1813()2021		Wrong e-filing	
3817	0710102035812020/14	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		File both reply separately	

3818	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		True copy sign missing on every page	
3819	0710200000062017/23	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		Wrong e-filing	
3820	0710102012872021/2	VIVEK GARG Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/859(PB)2021		Wrong e-filing	
3821	0710102012882021/2	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Wrong e-filing	

3822	0710102012892021/2	PRIYANKA AGGAWAL Vs. EVERSHINE BUILDWELL PVT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021		Wrong e-filing	
3823	0710102087232020/11	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		Index missing	
3824	710102030222020	DR. B.M ABROL AND DR. SUNITA ABROL VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/456(ND)2018	Sec 60(5)	Prerna	Pg-46,52,56 in hindi Pg-105 not clear section not mention in soft copy	7/3/2020
3825	710102042922021	VIJAY KUMAR GUPTA VS ESSAR POWER M.P LIMITED	Miscellaneous Application (IBC)	COMPANY PETITION IB (IBC)/699(ND)2019	Sec 60(5)	Rahul	File affidavit separately or remove extra file(file need to divide into another volume after pg. no. 200)	25/06/2021
3826	0710102007332019/25	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)2019		Document filed four times.. Same document	23/06/2021
3827	0710102036022021/1	BHABANI PIRVATE LTD Vs. EMERGENT TRADERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/273(PB)2021		E-stamp is missing	22/06/2021
3828	0710102090312020/14	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/119(ND)2020		Sign is missing from Page Nos. 3 to 12	25/06/2021

3829	710102042372021	MAXIMAL INFRASTRUCTURE PRIVATE LIMITED VS GANGA RAM AGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/755(PB)2018	TANIA SHARMA	section not match pdf and technically Pg- 36 to 45 hindi and not clear Pg- 54 to 64 hindi and not clear Pg- 77 to 85 hindi and not clear Pg- 94 to 103 hindi and not clear Pg- 12 to 113 hindi and not clear please mention typed copy	22/06/2021
3830	0710102014442021/2	LENA BUILDCON PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/40(PB)2021		Proof of service missing	26/06/2021
3831	0710102014552021/1	GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED Vs. WASEEM AHMAD		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1025(ND)2021		Sign missing in Page Nos. 3 to 14, 28 to 82 and 89 to 95	26/06/2021
3832	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		true copy sign missed in all pages	
3833	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020		incompelete document	

3834	0710102082812020/2	AMIT GEONKA Vs.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020		true copy missed in all pages	
3835	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1141(ND)2019		wrong e fill	
3836	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		need to file in one volume	
3837	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019		wrong e fill	
3838	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019		wrong e fill	
3839	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/100(ND)2020		not complete document	
3840	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020		No Pagination, No Index	

3841	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2694(ND)2019		wrong e fill	
3842	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		true copy missed in all pages	
3843	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		true copy missed	
3844	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS		Rule 11 of NCLT, 2016,Section 74	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020		wrong e fill	

3845	0710120005022018/5	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018		pg 5 need to translate	
3846	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI			INTERLOCUTORY APPLICATION (I.B.C)/3758()2020		True copy sign missed	
3847	0710102160992019/6	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED			COMPANY PETITION IB (IBC)/3(ND)2020		True copy sign missed	
3848	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED			COMPANY PETITION (COMPANIES ACT)/302(ND)2018		Wrong e-filed Document (Application filed)	

3849	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED			COMPANY PETITION (COMPANIES ACT)/135(ND)2018		Wrong e-filed Document (Application filed)	
3850	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED			COMPANY PETITION (COMPANIES ACT)/144(ND)2016		True copy sign missed	
3851	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE LIMITED			COMPANY PETITION (COMPANIES ACT)/144(ND)2016		True copy sign missed	
3852	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN			INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020		No Pagination, No Index	

3853	0710102011492020/1	INDIABULLS DISTRIBUTION SERVICES LIMITED Vs. PRATEEK REALTORS INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/465(ND)2020		Pg: 69,72,not clear ,true copy signe missed	
3854	0710102098132019/17	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1896(ND)2019		Index, paging ,sign missed true copy	
3855	07101021525020 19/4	ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3108(ND)2019		Pg: 16 not clear , some true copy sign missed	
3856	0710200400532012/3	SA KANTI PRASAD AGARWAL Vs. M/S GALAXY NIRMAAN PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/63(ND)2012		Wrong doc (IA)	
3857	0710102017922020/1	R.R. DISTRIBUTERS PVT. LTD Vs. M/S KANODIA TECHNOPLAST LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/548(ND)2020		Index missed paging missed	

3858	0710102024492018/8	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1650(ND)2018		Wrong file Application	
3859	0710102140122019/6	ADITYA KUMAR Vs. GLOBAL ENERGY TALENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2734(ND)2019		Pg 165 small font	
3860	0710102003752020/4	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/220(ND)2020		Wrong file Application	
3861	0710102012792020/1	TAIPACK LIMITED Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/869(ND)2020		incomplete document	
3862	0710102076582019/4	MORGAN ASIA LIMITED Vs. PARAMOUNT PROPBUILD PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/118(ND)2019		wrong file consent letter form filed By Irp	
3863	0710102145102019/5	ANUSH FINLEASE AND CONSTRUCTION Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2483(PB)2019		Wrong Doc Upload	
3864	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application	

3865	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application	
3866	0710102146212019/5	M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)2019		Wrong file Application	
3867	0710102001962019/12	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		Wrong file Application	
3868	0710120007702018/22	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application	
3869	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/661(PB)2018		Wrong file Application	

3870	0710102412382017/2	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Wrong file Application	
3871	0710200412802017/6	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017		Wrong file Application	
3872	0710102134582019/7	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2019		Index Missing Etc	
3873	0710102002242020/4	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		Wrong File	
3874	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		Wrong file Application	

3875	0710102011542019/4	RAJIV BHATNAGAR Vs. ENFORCEMENT DIRECTORATE LUCKNOW		Sec 60(5)	MISCELLANEOUS APPLICATION (IBC)/1089(ND)2019		wrong File	
3876	0710102146272019/2	TRENDS REMEDIES PRIVATE LIMITED Vs. LEXUS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2932(ND)2019		Wrong file Application	
3877	0710102158502019/2	NIDHI SINGH Vs. UNITECH LIMITED		Application under any other provisions	EXECUTION PETITION/144(ND)2019		Wrong file Application	
3878	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		Wrong file Application	
3879	0710102027462020/2	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Application under any other provisions	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020		Wrong file Application	
3880	0710102027462020/3	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Application under any other provisions	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020		Wrong file Application	

3881	0710102149722019/4	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019		Uncomplete doc	
3882	0710102013952019/2	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/159(PB)2019		Wrong file Application	
3883	0710102141882019/8	BEST AGROCHEM PVT LTD Vs. TURTLE BOOKS PVT LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/149(PB)2019		Wrong file Application	
3884	0710102003692020/3	KUMARI ANKITA & ORS. Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/140(ND)2020		Uncomplete doc	
3885	0710102035962020/1	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020		sign,true copy missed	

3886	0710102035962020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020		sign,true copy missed	
3887	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)2019		Wrong Doc Upload	
3888	0710102107222019/4	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)2019		Wrong Doc Upload	
3889	0710102412262017/4	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017		Wrong file Application	
3890	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application	

3891	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application	
3892	0710102001962019/14	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		Wrong file Application	
3893	0710102004382020/8	JALSA CLOTHINGLINE LIMITED Vs. JALSA CLOTHINGLINE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/25(ND)2020		Paging true copy sign missed, index missed	
3894	0710102013222020/9	ECLEAR LEASING AND FINANCE PRIVATE LIMITED Vs. ECLEAR LEASING AND FINANCE PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/29(ND)2020		Paging true copy sign missed, index missed	

3895	0710102021862020/2	SONY FINANCIAL SERVICES LIMITED Vs. UPFRONT TRADING PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/39(ND)2020		Paging true copy sign missed, index missed	
3896	0710102031572020/1	WBT-INDIA PRIVATE LIMITED Vs. ANNALAKSHMI TRADELINKS PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/50()2020		Paging true copy sign missed, index missed	
3897	0710102130862019/9	ADECCO INDIA PVT. LTD. Vs. AVENTURA COMPONENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2484(ND)2019		inedx missed	
3898	0710102412262017/5	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017		Wrong file Application	
3899	0710102412262017/6	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017		Wrong file Application	
3900	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		Some pages true copy sing missed	

3901	07101021479420 19/7	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD.		Sec 30	COMPANY APPLICATION(IBC)/856(ND)2019		Paging true copy sign missed	
3902	07101020360920 20/1	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		Some pages true copy sing missed	
3903	07101020189920 20/1	MAPLE GARMENTS PVT LTD Vs. REGISTRAR OF COMPANIES DELHI â˜S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(PB)2020		POS not upload	
3904	07101021191420 19/5	ULTRATECH CEMENT LTD Vs. CROSS ROAD BUILDCON PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2157(ND)2019		Wrong file Application	

3905	0710102004682019/10	VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/332(ND)2019		Uncomplete doc	
3906	0710102036092020/4	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		index and pagination is missing	
3907	0710102036092020/5	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		index and pagination is missing	
3908	0710102026152020/1	HIND POCKET BOOKS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020		index is missing	
3909	0710102036092020/6	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		documents are not completed and index is missing	
3910	0710102091722019/9	SURYAVANSHI MERCANTILE PRIVATE LIMITED Vs. S.P. FLAVOURS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/86(PB)2019		index and pagination is missing	

3911	0710102169762019/12	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/36(PB)2020		index missing	
3912	07102004114920 17/6	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/189(ND)2017		pg no. 13,15,17,19,21,23,25,27 are not clear	
3913	07101020202020 20/1	LUNEXA ADVANTAGE KNOWLEDGE PROCESSING SERVICES PRIVATE LIMITED Vs. FUTEC SHELTERS PVT. LIMITED		IBC Section 59	COMPANY PETITION IB (IBC)/564(ND)2020		pagination is missing on index and as well as every page of service	
3914	0710102003192020/3	M/S D. LIGHT ENERGY PRIVATE LIMITED Vs. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/223(ND)2020		pagination is missing	

3915	0710102105272019/4	STALLION ADVISORS PVT LTD Vs. CHANDA EXPORTS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/114(ND)2019		all pages are not clear	
3916	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		translation 747,75,76,77,82	
3917	0710102130692019/7	GLOBAL POWER TRANSFORMERS LTD Vs. VICTORY INFRATECH PRIVATE LIMITED		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/152(ND)2019		pg no. 1-3 are not clear	
3918	0710102093642019/17	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		index and pagination is missing	
3919	0710102043802020/1	PD ADVISORY SERVICES LLP Vs. DEVENDRA TANEJA		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2100(PB)2020		index is missing	
3920	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020		Volume need to divide after page 200	

3921	0710102061252020/1	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/72(PB)2020		pg no 8,9,10 are missing and pg no 18-25 are not clear	
3922	0710102169732019/1	V.N. PROPERTIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020		pdf need to merge into one	
3923	07101021513120 19/20	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		wrong efiling	
3924	0710102151312019/21	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		wrong efiling	
3925	0710102169732019/2	V.N. PROPERTIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020		pdf need to merge in one	
3926	0710102031332020/1	NEERAJ PARMAR Vs. EARTH INFRASTRUCTURE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1909()2020		index is missing	
3927	0710102074202019/9	JACHANA ESTATE PRIVATE LIMITED Vs.		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/81(PB)2019		wrong efiling	
3928	0710102151312019/22	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		index missing	

3929	0710102003752020/5	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/220(ND)2020		wrong efiling	
3930	0710102093642019/18	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		Index missing	
3931	0710102165752019/2	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)2020		wrong efiling	
3932	0710120008462018/5	G TANS LOGISTICS INDIA PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1093(ND)2018		rejected wrong file	
3933	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		wrong index,file not according toindex	

3934	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		written submission sign missed,true copy sign and stamp missed,serivce to all respodent	
3935	0710102009192020/1	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020		wrong document	
3936	0710102009192020/2	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020		true copy sign and stamp missed,Income tax service missed	
3937	0710102039702020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020		Only proof of service	
3938	0710102131702019/3	STELLAR CORPORATION Vs. SUMANGLAM IMPEX PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2580(PB)2019		Wrong filing	

3939	0710102422882018/8	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Index missed,sign on reply missed,pg-42,47,49,51,52,55,56,64,67 cut,true copy stamp missed	
3940	0710102422882018/9	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Index missed,sign on reply missed,pg-42,47,49,51,52,55,56,64,67 cut,true copy stamp missed	
3941	0710102031812020/1	SUNIL KUMAR GUPTA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2040()2020		wrong document,Index missed,document not properly uploaded.	
3942	0710102062252020/1	NARMADA CEREALS LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2134()2020		Only vakalatnama	
3943	0710102132232019/1	INCOME TAX OFFICER WARD 25(4) Vs. REGISTRAR OF COMPANIES & TRIP COMMUNICATIONS PVT LTD		Sec 252 (1) - By Government Body	COMPANY PETITION (COMPANIES ACT)/709(ND)2019		Pg-5,7,9 not clear,service missed	

3944	0710102151312019/23	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		wrong document	
3945	0710102164562019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PUNJAB PROTECTION SAFE GUARDS PVT. LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/1017(ND)2019		Pg-3,4,14,15 not clear,pg-17,18 translate,service missed	
3946	0710102017202018/5	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/395(PB)2018		wrong page numbering	
3947	0710102017202018/6	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/395(PB)2018		service missed	
3948	0710102024492018/9	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1650(ND)2018		wrong file application	

3949	0710102422882018/10	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		document not upload properly	
3950	0710200411352018/27	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		wrong file application	
3951	0710200411352018/28	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		wrong file application	
3952	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		wrong file application	
3953	0710200411352018/30	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		wrong file application	
3954	0710102007062020/1	VEDIKA NUT CRAFTS PRIVATE LIMITED Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/548(PB)2020		wrong file application	
3955	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1919()2020		wrong file application	

3956	0710102062262020/1	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/58()2020		wrong document	
3957	0710102062392020/1	ASHOK KUMAR GULLA Vs. PRIYANKA CHAHAL & ANR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2121(PB)2020		document not properly uploaded	
3958	0710102115222019/4	PAISALO DIGITAL LIMITED Vs. CHAHAL PARIVAHAN PVT LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2095(ND)2019		Wrong file applcation	
3959	0710102161222019/2	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/1035(ND)2019		roc service missed	
3960	0710102412262017/7	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/40(PB)2017		wrong file application	
3961	0710120004072018/27	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		Wrong document	

3962	0710200722442018/2	INCOME TAX OFFICER, WARD-1 NEW DELHI Vs. ROC-AURA EARTH ENERGY PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/992(ND)2018		service missed	
3963	0710102000802020/1	MUKUL KUMAR Vs. A M VINYL PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/209(ND)2020		True copy stamp missed	
3964	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020		true copy sign and stamp missed	
3965	0710102094442019/3	INDIAN STEEL AND POWER PRIVATE LIMITED Vs. PUSHP STEELS AND MINING PRIVATE LIMITED		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/140(ND)2019		Wrong file application	
3966	0710102096182019/4	AUGITE ESTATE PRIVATE LIMITED Vs. INDIA INK DEVELOPERS AND REALTORS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/109(ND)2019		wrong document case type.	
3967	0710102106352019/3	R.H.PRASAD & CO. PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/113(ND)2019		Document not properly uploaded,Index missed	

3968	0710102131712019/5	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		Sec 30	COMPANY APPLICATION(IBC)/2083(PB)2019		Wrong file application	
3969	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3386(ND)2019		wrong documnet	
3970	0710102159702019/11	MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2020		wrong document type	
3971	0710102173502019/2	MUFIN FINANCE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/22(ND)2020		Wrong file application	
3972	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Wrong file application	
3973	0710102025292020/3	PRECISE LABORATORIES PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)2020		uncomplete document	

3974	0710102031452020/1	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/61(ND)2020		pg-18,20a,70,76,91 blank,pg-27,87,88,90,93,118,129,131,135,137 not clear,proof of service missed	
3975	0710102031452020/2	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/61(ND)2020		pg-15,18 blank,pg-23,83,84,86,88,134-136,138 not clear,pg-100 repeated,proof of service missed	
3976	0710102101192019/11	ADFUSION MEDIA Vs. BIZ AD OPTIMISER PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2019		page numbering not mention,document not properly uploaded	
3977	0710102105692019/3	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1753(ND)2019		Wrong file application	
3978	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/1910(PB)2019		Wrong file application	

3979	0710120007302018/57	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Sign missed on reply,Proof of service missed	
3980	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1304(ND)2020		Only proof of service	
3981	0710102008232020/4	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020		Wrong document	
3982	0710102063842020/1	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020		Wrong file application	
3983	0710102126352019/4	BHAVYAM FABTRADING LIMITED Vs.		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/136(ND)2019		true copy sign and stamp missed	
3984	0710102128782019/9	SANDARBH FOOD PVT LTD Vs.		Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/150(ND)2019		page numbering missed	

3985	0710102145852019/5	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019		Only index	
3986	0710102145852019/6	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019		pg-3 not clear	
3987	0710102155412019/3	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/926(ND)2019		service missed of roc	
3988	0710102167232019/1	SARVESH KASHYAP Vs. O-ZONE NETWORKS (P) LTD		Sec 12(2)	COMPANY APPLICATION(IBC)/1672(ND)2019		Wrong document	
3989	0710102169272019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/70()2020		pg-4,proof of service roc missed	

3990	0710102169302019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/50(ND)2020		Proof of service missed of roc	
3991	0710102169372019/1	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/89(ND)2020		proof of service missed	
3992	0710102171992019/3	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020		page numbering missed after pg-8	
3993	0710102171992019/4	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020		page numbering missed after pg-8,pg-9,10,11 not clear	

3994	0710102000912020/3	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020		Proof of service to income tax	
3995	0710102003412020/5	GAUTAM MULLICK Vs. VIKRAM BAJAJ		Sec 60(5)	COMPANY APPLICATION(IBC)/418(PB)2020		Wrong document	
3996	0710102008232020/5	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020		pg-6 not clear	
3997	0710102009892019/3	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/336(ND)2019		page numbering missed,income tax service missed	
3998	0710102013352020/2	FUSION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/167(ND)2020		Proof of service missed	

3999	0710102022262018/22	DENA BANK Vs. M/S KASHYAP MOTOR INDIA PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1528(PB)2018		Wrong file application	
4000	0710102024272020/1	RAJA AUTOPARTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/211(ND)2020		page numbering missed,service missed of income tax	
4001	0710102096102019/2	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. SHILPI CABLES PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(IBC)/1151(PB)2019		Index missed,wrong file	
4002	0710102149262019/1	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.		Sec 30	COMPANY APPLICATION(IBC)/1526(ND)2019		sign on reply,pg-7,8 wrong arrange	

4003	0710102149262019/2	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.		Sec 30	COMPANY APPLICATION(IBC)/1526(ND)2019		sign on reply missed,true copy sign missed in some pages,after pg-42 double page numbering	
4004	0710102171922019/3	MEERA SAMUH HOSPITALITY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/58(ND)2020		page numbering missed,income tax service	
4005	0710200410622018/3	M/S BLS POLYMERS LIMITED Vs. M/S SHREEOM WIRES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/645(ND)2018		Wrong file application	

4006	0710102091372019/4	EXPORT-IMPORT BANK OF INDIA Vs. SURENDER KUMAR SINGHAL/ RAJAT SINGHAL/ RAMAN AGARWAL JOINTLY AS RESOLUTION APPLICANT		Sec 60(5)	COMPANY APPLICATION(IBC)/700(ND)2019		Sign missed in index of advocate,True copy sign and stamp missed,wrong index	
4007	0710102151642019/1	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/545(ND)2019		Wrong file application	
4008	0710102423592018/10	M/S ASTONEFIELD SOLAR GUJARAT PVT LTD Vs. PRIME MEIDEN LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/940(ND)2018		TRUE COPY SING MISSED	
4009	0710102117612019/8	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		PG 151-153 NOT CLEAR	

4010	0710102003822020/4	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. AVG LOGISTICS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/363(ND)2020		wrong filing	
4011	0710102027322020/1	SATYADEVI ALAMURI Vs. AJAY KUMAR BISNOI		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1868(ND)2020		INDEX MISSING PAGE NUMBER NOT MENTION	
4012	0710102150242019/2	INCOME TAX OFFICER WARD 24.4 Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/863(ND)2019		Pg 5,7,8,10,11 cut 15-20 not clear	
4013	0710102156912019/4	JAIPUR MAHUA TOLLWAY LIMITED Vs. RISE PROJECTS PRIVATE LIMITEDRISE PROJECTS PRIVATE LIMITED		Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/176(ND)2019		wrong filing	
4014	0710102168442019/1	SHREE BANKEY BEHARI LAL ENTERPRISES Vs. PALIKA TOWNS LLP		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2857(PB)2019		wrong filing	

4015	0710102136992019/3	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2693(ND)2019		UPLOAD AGAIN CLEARLY	
4016	0710102142572019/1	MOHD NAZIM KHAN Vs. INTERNATIONAL TRENCHING PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/76(ND)2019		NCOMPLETE DOC	
4017	0710102413022017/3	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT. LTD.		Application under any other provisions ,Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017		PG-19,(20 NOT CLEAR AND TRANSLATE 49,52,59, 70,WORNG ARRANGE	
4018	0710102001842020/1	ANAND ENTERPRISES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/119(ND)2020		page numbering not mention and all pages cut	

4019	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/122(ND)2020		page 6,7 cut	
4020	0710102027082020/1	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs. FOURTH DIMENSION SOLUTIONS LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/46(ND)2020		TRUE COPY SING MISSED	
4021	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020		PG-59-71, 73-79,180192,193,196,206 208,220,221, NOT CLEAR	
4022	0710102158302019/3	TRIOS DEVELOPMENT SUPPORT PRIVATE LIMITED Vs. TARU LEADING EDGE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3369(ND)2019		WRONG DOCS	
4023	0710102036292020/2	BHARAT ALUMINIUM CO.LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2020		TRUE COPY SING MISSED	

4024	0710102104432019/11	PARISI GRAND SMOOTH LOGISTICS LIMITED Vs. AGILE INTERNATIONAL LOGISTICS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1799(ND)2019		WRONG FILING	
4025	0710102039702020/2	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020		UPLOAD PROPERLY	
4026	0710120007702018/25	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		WRONG FILING	
4027	0710102012172020/6	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)2020		DOCS UPLOAD PROPERLY	

4028	0710102019032020/1	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI â˜S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020		TRUE COPY MISSED	
4029	0710102026152020/2	HIND POCKET BOOKS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020		page numbering not mention and INDEX MISSED	
4030	0710102026152020/3	HIND POCKET BOOKS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2020		page numbering not mention and INDEX MISSED	
4031	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		WRONG FILING	
4032	0710102061552020/1	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED		Regulation 30, CIRP Regulations, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020		TRUE COPY SING MISSED	
4033	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2(ND)2020		WRONG FILING	

4034	0710102172492019/1	JAIHIND STONES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/69(ND)2020		PAGE NUMBER NOT MENTION AND SONE PAGES CUT	
4035	0710102429652018/2	A B MEDICOS PRIVATE LIMITED Vs.		Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2018		STAMP PAPER AND VERIFICATION DATE MISSED	
4036	0710102079552019/9	KUTCH CHEMICAL INDUSTRIES LTD Vs. VMA ENTERPRISES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1136(ND)2019		WRONG FILING	
4037	0710102085512019/7	SUNDER LAL GOEL Vs. MEDIPLUS (INDIA) LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/84(ND)2019		WRONG FILING	
4038	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/160(ND)2020		PAGES CUT	
4039	0710200421002018/1	FORCE BUILDCON PVT. LTD. Vs. M/S. SPM AUTO PVT. LTD.		Application under any other provisions ,Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2018		PROOF OF SERVICE MISSED	
4040	0710102008392020/1	ANG INDUSTRIES LIMITED Vs. AMEREX PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/624(ND)2020		PAGE 21 CUT	

4041	0710102014152019/2	MEZBAAN HOTELIERS PRIVATE LIMITED Vs. MEZBAAN HOLDINGS PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2019		AFFIDAVIT MISSED	
4042	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		PG-29 CUT PG 32-41 NOT CLEAR	
4043	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		PG-29 CUT PG 32-41,48 ,49,43 -45 NOT CLEAR	
4044	0710102098132019/18	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1896(ND)2019		WRONG FILING	
4045	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019		DOCS UPLOAD PROPERLY	
4046	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019		DOCS UPLOAD PROPERLY	
4047	0710102410362017/21	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(PB)2017		TRUE COPY SING MISSED & AFFIDAVIT MISSED	

4048	0710102061552020/2	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED		Regulation 30, CIRP Regulations, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020		UPLOAD IN ONE FOLDER	
4049	0710102164052019/1	LIFESTYLE MAGAZINES PRIVATE LIMITED Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/948(ND)2019		APPLICATION FILED IN ADDESTIONAL	
4050	0710102139462019/6	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. EMAAR MGF LAND LIMITED		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/162(ND)2019		document properly not upload	
4051	0710102150832019/1	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK		Section 74	COMPANY APPLICATION(IBC)/2614(PB)2019		wrong document upload	
4052	0710102150832019/2	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK		Section 74	COMPANY APPLICATION(IBC)/2614(PB)2019		wrong doc upload	
4053	0710102021332020/2	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/43(PB)2020		index missing	

4054	0710102027262018/4	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018		sign missing and affidavit missing	
4055	0710102031732020/1	MELODY EVENTS & PROMOTIONS PRIVATE LIMITED Vs. ROC		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/240()2020		wrong doc upload	
4056	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020		sign missing	
4057	0710102408922018/63	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		document properly not upload	
4058	0710102000912020/4	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020		document properly not upload	

4059	0710102005072020/7	EMAAR MGF LAND LTD Vs. EMAAR MGF LAND LTD		Sec. 242(4)	COMPANY APPLICATION(COMPANIES ACT)/70(PB)2020		sign missing	
4060	0710102066122020/1	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		doc incomplete	
4061	0710102145072019/4	RAJIV CHAKRABORTY Vs. RAJESH KUMAR JAIN DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT		Sec 60(5)	COMPANY APPLICATION(IBC)/2576(PB)2019		SIGN MISSED	
4062	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		SIGN MISSING ON EVERY PAGE	
4063	0710102151312019/25	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		SIGN MISSING	
4064	0710102151312019/26	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		SIGN MISSING	

4065	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/22(PB)2020		WRONG EFILE	
4066	0710102011472020/2	SYNDICATE BANK Vs. SAVFAB DEVELOPERS PVT. LTD.		----IBC under Sec 7	COMPANY PETITION IB (IBC)/382(ND)2020		INDEX AND SIGNMISSED	
4067	0710102012472020/3	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)2020		INDEX AND SIGNMISSED	
4068	0710102013582020/1	HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/919(ND)2020		WRONG EFILE	
4069	0710102028992020/1	SAKET BHATIA Vs. SH. PANKAJ KHETAN LIQUIDATOR OF INTEGRATED CAPS PVT. LTD. UNDER LIQUIDATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1764(ND)2020		SIGN MISSED	
4070	0710102149872019/5	SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3059(ND)2019		INDEX , PAGE NUMBER, SIGN MISSED	

4071	0710102408922018/65	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		INCORRECT DOC	
4072	0710102007092020/1	GEMINI SOLUTIONS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANIES ACT)/84()2020		incomplete doc	
4073	0710102007092020/2	GEMINI SOLUTIONS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANIES ACT)/84()2020		incomplete doc	
4074	0710102022342020/1	RISHU AGENCIES PRIVATE LIMITED Vs. SAFEX COMPLEX PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/40(ND)2020		WRONG EFILE	
4075	0710102121532019/25	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		sign missed	
4076	0710102006592019/6	RATAN SINGH Vs. THEME EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/323(ND)2019		SIGN MISSED	
4077	0710102029532020/1	R SYSTEMS INTERNATIONAL LIMITED Vs. M/S RAHEJA DEVELOPERS LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2020		vol break	

4078	0710102064032020/1	HDFC BANK LTD. Vs. KANTI MOHAN RUSTAGI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2342(PB)2020		index missed	
4079	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.		22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2020		index missed and incomplete doc	
4080	0710102152252019/5	M/S WISHWA MITTAR BAJAJ & SONS Vs. M/S JAIKRISHAN ESTATES DEVELOPERS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3231(ND)2019		sign miss in rejoinder	
4081	0710102722542018/16	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018		sign missing in reply	
4082	0710102722542018/17	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018		sign missing in reply	
4083	0710120007702018/32	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		true copy missing page 12 not clear and page 21 cut	

4084	0710120007702018/33	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		true copy missing page 12 not clear and page 21 cut	
4085	0710120007702018/35	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		progress report wrong document upoad	
4086	0710200412652017/8	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		progress report wrong doc upload	
4087	0710102028682018/6	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		sign missing every page	
4088	0710102034882020/1	TCM-UTM (JV) Vs. MR. RAJESH JANGRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020		application file 53-55,70,103,201,203-212,222-253,326-338 page not clear	

4089	0710102127602019/7	AARGUS GLOBAL LOGISTICS PVT. LTD. Vs. STOCKFLOW EXPRESS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2414(ND)2019		sign missing in reply and affdavit missing	
4090	0710102410362017/24	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(PB)2017		89-100, 107-180 ,405 not clear page	
4091	0710120001492018/7	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/398(PB)2017		wrong doc upload	
4092	0710102024662020/2	GANESH PRASAD AGARWAL Vs. OSWAL INDUSTRIES PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1599()2020		application file wrong doc upload	
4093	0710102060932020/1	ANIL KOHLI Vs. BHAGWAN SINGH RAWAT		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2099(PB)2020		application wrong doc upload	
4094	0710102063532020/3	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.		Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425	COMPANY APPLICATION(COMPANIES ACT)/281(ND)2020		wrong doc upload	
4095	0710102064702020/1	ARUNAV PANKAJ Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020		wrong doc upload	

4096	0710102065272020/1	AJAY SHRIVASTAVA Vs. MANISH KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2370(PB)2020		wrong doc upload	
4097	0710102065922020/2	AFFINITY BEAUTY SALON Vs. ROHIT SEHGAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2414(PB)2020		wrong doc upload	
4098	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020		wrong doc upload	
4099	0710102098562019/8	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1573(ND)2019		wrong doc upload	
4100	0710102422882018/15	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		affidavit and estamp paper missiing	
4101	0710200412802017/7	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017		wrong document upload	

4102	0710102015832018/1	ARUN MEHTA Vs. SATRAMDAS GEHRIMAL JEWELLERS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/48(ND)2014		service missing	
4103	0710102017832020/1	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/187(ND)2020		numer missing and cut page	
4104	0710102117612019/10	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		in annexure true copy missing	
4105	0710102166532019/5	SANDARBH FOODS PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/171(ND)2019		1-6 not clear page	
4106	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/633(ND)2020		service and e-stamp missing	
4107	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		1-20 page missing and properly document upload	

4108	0710102063712020/1	VERIZON INDIA PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/286(PB)2020		1-5 page missing	
4109	0710102141832019/4	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD		Sec 30	INTERLOCATORY APPLICATION (IBC)/2605(PB)2019		wrong document upload	
4110	0710102006892019/3	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/236(ND)2019		index missing	
4111	0710102069012020/1	MAHESH BANSAL Vs. SUBHASH CHAND GOEL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2020		wrong document upload	
4112	0710102117612019/11	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		true copy missing	
4113	0710102422882018/16	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		true copy and affidavit missng	

4114	0710102064692020/1	STATE BANK OF INDIA Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2321(ND)2020		true copy and sign missing	
4115	0710102070482020/1	ICICI BANK LIMITED Vs. RALCO FINANCE AND INVESTMENT PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2020		sign missing	
4116	07101021300002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/163(ND)2019		sign and true copy missing and index missing	
4117	0710102132562019/2	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019		index missing	
4118	0710102132562019/3	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019		service missing	

4119	0710102012172020/7	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)2020		wrong document upload	
4120	0710102022662020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		24 25 26 27 NOT CLEAR	
4121	0710102033012018/19	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019		PAGE NUMBERING NOT MENTION AND PROOF OF SERVICE MISSED	
4122	0710102089482019/11	JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1295(ND)2019		PAGE 14 15 NOT CLEAR	
4123	0710102104502019/5	E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1721(PB)2019		NEED TO VOLUME PARTITION AFTER 200 PAGES	

4124	0710102166562019/4	JALSA CLOTHINGLINE LIMITED Vs. DIBANKAR CLOTHING LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020		PROOF OF SERVICE MISSED	
4125	07101021684020197	SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/115(ND)2020		13 14 15 16 17 18 19 not clear	
4126	0710102424672018/18	ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/786(PB)2018		page 19 24 25 30 not clear	
4127	0710102003422020/1	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/229(ND)2020		all pages cut	
4128	0710102003642020/3	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/175(ND)2020		all pages cut	

4129	0710102006122019/9	PROPERTY SOLUTION (INDIA) PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/385(ND)2019		PROOF OF SERVICE MISSED	
4130	0710102008952020/2	VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/138(ND)2020		PROOF OF SERVICE MISSED	
4131	0710102015112020/2	NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/188(ND)2020		ALL PAGES CUT	
4132	0710102015772020/1	COMPETENT INFRACON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/182(ND)2020		ALL PAGES CUT	
4133	0710102016812020/1	ROHIT SHARMA Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/183(ND)2020		ALL PAGES CUT	

4134	0710102017042020/3	DEEPAK GUPTA Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(IBC)/1164(ND)2020		52 53 54 55 NOT CLEAR	
4135	0710102146712019/2	JAGMOHAN DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/127(ND)2020		ALL PAGE CUT	
4136	0710102172912019/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/135(ND)2020		ALLPAGES CUT AND LINE	
4137	0710102408922018/66	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		PAGINATION NOT MENTION	
4138	0710102008382019/2	M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. NOESIS INDUSTRIES LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/110(PB)2019		PAGE 1 TRANSLATION	

4139	0710102012792020/2	TAIPACK LIMITED Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/869(ND)2020		INDEX MISSING	
4140	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/169(ND)2020		ALL PAGES CUT	
4141	0710102013932020/1	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/220(ND)2020		ALL PAGES CUT	
4142	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/213(ND)2020		ALL PAGES CUT	
4143	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/199(ND)2020		ALL PAGES CUT	
4144	0710102024912020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/223(ND)2020		PAGINATION NOT MENTION,TRUE COPY MISSED	

4145	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/214(ND)2020		PAGINATION NOT MENTION,TRUE COPY MISSED	
4146	07101020613120 20/1	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020		WRONG E FILL	
4147	0710102172152019/2	GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/53(ND)2020		ALL PAGES CUT	
4148	0710102421352018/3	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018		ALL PAGES CUT	

4149	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		PG-56-65 NOT CLEAR	
4150	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		TRUE COPY MISSED	
4151	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		PG-56-65 NOT CLEAR	
4152	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		FILE NOT IN PROPER INDEX ETC	
4153	0710200410172018/15	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		FILE NOT UPLOAD IN PROPER	
4154	0710200410172018/16	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		E FILL WRONG	

4155	0710200410172018/17	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		DOCUMENT NOT UPLOADED PROPER	
4156	0710200410172018/19	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		WRONG E FILL	
4157	0710200410172018/20	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		WRONG E FILL	
4158	0710102001962019/15	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		WRONG E FILL	

4159	0710102022462020/2	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/581(ND)2020		WRONG E FILL	
4160	0710102027802020/1	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020		INDEX MISSED	
4161	0710102086512019/6	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1270(ND)2019		TRUE COPY MISSED	
4162	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1563(ND)2019		WRONG E FILL	
4163	0710102117612019/12	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		PAGE 3 TO 9 IN HINDI	
4164	0710102151312019/29	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		PAGE 31 32 35 NOT CLEAR	

4165	07101021514020 19/4	GLOBAL ENERGY TALENT PRIVATE LIMITED Vs. PIONEER URBAN LAND AND INFRASTRUCTURE LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/3055(ND)2019		TRUE COPY MISSED	
4166	07101021589020 19/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019		NEED TO VOLUME BREAK AFER PAGES200	
4167	07101200045120 18/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018		INDEX MISSED	
4168	07101020645720 20/1	CHANDRA PRAKASH Vs. DULI CHAND		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2361(ND)2020		PAGE NUMBER NOT MENTION IN INDEX.	
4169	07101020230820 20/1	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/206(ND)2020		DOCUMENT NOT clear and index not mentioned	

4170	0710102063032020/2	SANTOSH SHARMA Vs. KEWAL KRISHAN KUMAR		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)2020		index not mention	
4171	0710102066312020/2	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020		index not mention	
4172	0710102066492020/2	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH		Sec. 213	COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020		document incomplete	
4173	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH		Sec. 213	COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020		document incomplete	
4174	0710102035752020/2	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020		INDEX NOT MENTIONED	

4175	0710102128042019/7	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2413(ND)2019		index not mentioned.	
4176	0710102002242020/8	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		page no 14-25 not clear	
4177	0710102149462019/1	BHAWANI SHANKAR Vs. THREE C PROJECTS PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(IBC)/2715(PB)2019		Fluid In Index Page Not Clear,10,11,12 to 24 & advance service	
4178	0710102154612019/3	AARKEN ADVISORS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/891(ND)2019		Advance of Service	
4179	0710102169732019/10	V.N. PROPERTIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/3(ND)2020		Pagination Not Done & Index Missing	
4180	0710102004562020/2	VIJENDER SHARMA Vs. MANOJ KUMAR		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/397(PB)2020		Page No Clear 55,	
4181	0710102019982020/2	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020		Pagination Not Done in Index and Documents ALSO	
4182	0710102019982020/3	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020		after 24 page no Pagination not Mention in Index	

4183	0710102027802020/2	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020		Incomplete Document	
4184	0710102028792018/7	SARIKA SOMVANSHI Vs. R S STONE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1788(ND)2018		Page Not Clear-203,230-232,240 / One Volume Merge	
4185	0710102065552020/1	KANTI MOHAN RUSTAGI Vs. MR. KULBHUSHAN SACHDEV		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2389(ND)2020		Index Missing	
4186	0710102072092020/2	INTERUPS INC. Vs. K.K. BASSI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)2020		Wrong Document	
4187	0710102097082019/6	SMC CORPORATION(INDIA) PRIVATE LIMITED Vs. AKASH PACKTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1527(ND)2019		Wrong Document	
4188	0710102105692019/4	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1753(ND)2019		Pages Blur-3,5,7,9,11,13,14,15,16,	
4189	0710120006752018/9	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		Wrong Document	

4190	0710102034342020/1	ICICI BANK LTD Vs. PRG INTERNATIONAL ELECTRICALS PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2034(PB)2020		Pages Not Clear-8-84	
4191	0710102063742020/1	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/272()2020		Wrong Document	
4192	0710102067482020/1	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020		Proof of Service	
4193	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020		Reply every pages sign	
4194	0710102068942020/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		----Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020		Wrong Document	
4195	0710102068942020/3	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		----Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020		Wrong Document	

4196	0710102407892018/3	IDBI BANK LIMITED Vs. ACIL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/170(PB)2018		Reply every pages sign	
4197	0710200117292019/3	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019		Wrong Document	
4198	0710102008962020/1	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/136(ND)2020		Affidavit Not Upload	
4199	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2019		Wrong Document	
4200	0710102156132019/2	SPY INFRASTRUCTURE PRIVATE LIMITED Vs.		Rule 153, NCLT 2016	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/912(ND)2019		Incomplete Document	
4201	0710102067062020/2	K.K GOLYAN Vs. NULON INDIA		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/78(PB)2020		Every Pages Not Signature	

4202	0710102035752020/3	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020		Wrong Document	
4203	0710102036152020/1	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020		Pages Missing-57-129	
4204	0710102036152020/2	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020		Wrong Document	
4205	0710102071082020/1	M/S GEE ISPAT PRIVATE LIMITED Vs. M/S GEE ISPAT PRIVATE LIMITED		Sec 54(1)	INTERLOCUTORY APPLICATION (I.B.C)/2823(ND)2020		Wrong Document	
4206	0710102422882018/17	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Seprate Filling Reply & Affidavit	

4207	0710102422882018/19	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Seprate Filling Reply & Affidavit	
4208	0710120007302018/59	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Proof of Service	
4209	0710100409382017/3	SETH THAKURDAS KHINVRAJ RATHI Vs. M/S CALS REFINERIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/447(ND)2017		Index Missing	
4210	0710102002732020/4	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong Document	
4211	0710102012462020/1	M/S AEROXPERT SOLUTION SERVICES PVT LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPLICATION(COMPANIES ACT)/126(ND)2020		Wrong Document	

4212	0710102020782020/2	M/S SUPER TENT HOUSE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA THROUGH ITS REGISTRAR		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/203(ND)2020		Wrong Document	
4213	0710102039662020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2276(ND)2020		Wrong Document	
4214	0710102039702020/3	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)2020		wrong file	
4215	0710102060442019/16	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/667(ND)2019		Index No Page Numbering	
4216	07101020613120 20/3	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020		Incomplete Document	

4217	0710102061312020/4	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020		Incomplete Document	
4218	0710102068972020/1	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020		Wrong Document	
4219	0710102069092020/1	G.R . BATHLA Vs. VISHWANATH BATHLA		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/312(ND)2020		Wrong E-Filling	
4220	0710102069712020/1	MOHD NAZIM KHAN Vs. NAVNEET JAIN		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2020		Wrong Page Numbering	
4221	0710102072092020/3	INTERUPS INC. Vs. K.K. BASSI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)2020		Every Pages Not Signature	
4222	0710102093492019/3	ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1443(ND)2019		Wrong Document	
4223	0710102108442019/2	DILIP BUILDCON LIMITED Vs. NISHA MALPANI		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1630(PB)2019		Reply every pages sign	
4224	0710102111782019/5	TEK TRAVELS PVT LTD. Vs. SHIVANTIKA BON VOYAGE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1937(ND)2019		Reply every pages sign	

4225	0710102129092019/1	GITANJALI KAPOOR Vs. ANAND SONBHADRA		Sec 60(5)	COMPANY PETITION IB (IBC)/372(ND)2019		Wrong Document	
4226	0710102143992019/4	RESHMA MITTAL RESOLUTION PROFESSIONAL OF PELLET ENERGY SYSTEMS PRIVATE LIMITED Vs. M/S NECKO FREIGHT FORWARDERS PVT LTD		Sec 30	INTERLOCATORY APPLICATION (IBC)/2435(PB)2019		Proof of Service	
4227	0710102145472019/4	M/S AEROXPERT SOLUTION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/835(ND)2019		Wrong Document	
4228	0710102166482019/3	AGRAWAL SCAFFOLDING INDIA PRIVATE LIMITED Vs. ANIL BHALLA		Sec 252 (3)	COMPANY APPLICATION(COMPANIES ACT)/646(ND)2019		Wrong Document	
4229	0710200400542011/1	M/S MMTC LTD Vs. M/S INDIAN COMMODITY EXCHANGE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/123(ND)2011		Index missed	

4230	0710102003072020/5	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/139(ND)2020		Wrong document	
4231	0710102014682020/1	VAGABOUND TRADEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/177(ND)2020		Annexure every pages sign-6 to 11 /Translated page-8	
4232	0710102016842020/1	SARITA VISHWAKARMA Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/186(ND)2020		Affidavit & Pagination	
4233	0710102019572020/3	TODAY HOMES NOIDA PRIVATE LIMITED Vs. TODAY HOMES & INFRASTRUCTURE PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(IBC)/1411(PB)2020		Page not clear-67,36,39,40,41,100 to 154,166	
4234	0710102028082020/2	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020		Affidavit missing /pagination/pages not clear	
4235	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/762()2020		Pages not clear-39,41,42,113,114	

4236	0710102035372020/1	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2216()2020		Index missed	
4237	0710102065802020/1	AAKASH SINGHAL Vs. MORE RETAIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020		Index missed	
4238	0710102108652019/9	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019		Index missed	
4239	0710102168402019/8	SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/115(ND)2020		Application every pages sign-1 to 4	
4240	0710102408922018/74	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		Application every pages sign-1 to 19	
4241	0710102003072020/6	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/139(ND)2020		Application filed in Additional document	

4242	0710102016052019/10	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)2019		INdex missed & Page not clear	
4243	0710102035372020/2	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2216()2020		INdex missed & Page not clear	
4244	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020		Application every pages sign-1 to 23,29 to 171,181 to 274	
4245	0710102068592020/3	CHANCHAL DUA Vs. NARESH KUMAR MITTAL		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020		Pages not clear-93 to 125	

4246	0710102105962019/6	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		pages not sign-155,156, 36-38,124,155 to 207,214 to 229,234 to 447 to 911 /Pages not clear-177,178,240,245 to 285,698,709 to 716,753 to 815,880,881,886,896,912,911	
4247	0710102065052020/1	SUDERSHAN GUPTA Vs. AVANSE FINANCIAL SERVICES LTD. & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2357(ND)2020		Wrong document uploaded	
4248	0710102065802020/2	AAKASH SINGHAL Vs. MORE RETAIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020		Index Missing , Pagination Missing , Stamp Paper of 100 Rupees missing as for power of attorney ,	
4249	0710102092162019/10	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD		Sec. 58(3),Sec. 59	COMPANY PETITION IB (IBC)/1696(ND)2019		signature missing on every pages at bottom of the pages	

4250	0710200430842018/3	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018		Document Incomplete	
4251	0710102009832019/4	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/364(ND)2019		Wrong Document Uploaded (Application)	
4252	0710102033582020/1	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND DELHI		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/242()2020		Wrong Document Uploaded (Application)	
4253	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/853(ND)2019		Incomplete Document	
4254	0710102157942019/1	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2746(PB)2019		Four Pages Missed according to Court Login	
4255	0710102158222019/1	UDAYRAJ PATWARDHAN Vs. SAMEEKSHA ESTATE PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2747(PB)2019		Four Pages Missed according to Court Login	

4256	0710102171142019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/202(PB)2020		Wrong Document	
4257	0710102171152019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/203(PB)2020		Wrong Document	
4258	0710102408922018/75	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		No Index	
4259	0710102006382020/1	RISHI WADHWA Vs. UNIVERSAL BUILDWELL PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/478(ND)2020		Supporting Affidavit Missed	

4260	0710102007032020/13	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2020		No Index	
4261	0710102022652018/8	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)2018		Wrong Document	
4262	0710102032742020/1	VISHAL GUPTA Vs. K R F LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/770()2020		Wrong Documents	
4263	0710102064662020/1	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/251(ND)2020		No Number in Index and no Pagination No sign In annexurres no Roc and Income Tax Advance Service	

4264	0710102068752020/1	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020		Page 75 to 86,89,90,91 Not Clear	
4265	0710102157942019/2	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2746(PB)2019		wrong Documents	
4266	07101021711320 19/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/200(PB)2020		Wrong Document	

4267	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/202(PB)2020		Wrong Documents	
4268	0710102171152019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/203(PB)2020		Wrong Documents	
4269	0710102415722018/31	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Page 12,20 Not Clear & No Sign in every Pages	
4270	0710102415722018/32	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Page 19 not clear, No Sign in every Pages	

4271	0710102427912018/8	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/441(PB)2018		Wrong Document	
4272	071010200134 2020/6	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020		No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
4273	071010201132 2020/2	AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/166(ND)2020		No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
4274	071010201186 2020/1	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/157(ND)2020		No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	

4275	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/204(ND)2020		No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	
4276	0710102022482018/6	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1520(ND)2018		Wrong Documents	
4277	0710102073632019/26	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/889(ND)2019		Page 21, 28 to 33 not clear	
4278	0710102074032020/1	LOTUS BOULEVARD APARTMENT OWNERS, ASSOCIATION Vs. CHANDRA PRAKASH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3072(PB)2020		Wrong Doucuments	
4279	0710102076482020/1	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020		Document not uploaded properly	

4280	0710102006792020/1	VNM COMPONENTS PVT. LTD. Vs. VNM COMPONENTS PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/492(ND)2020		Wrong Documents	
4281	0710102069162020/1	VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/887()2020		Wrong Documents	
4282	0710102069712020/2	MOHD NAZIM KHAN Vs. NAVNEET JAIN		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2020		Main case no. wrong	
4283	0710102160632019/3	ANSHUMALI DIPANKAR Vs. UNIVERSAL BUILDWELL PVT. LTD.		Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/13(ND)2020		No Supporting Affidavit	
4284	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2017		No Sign in reply	

4285	0710102061252020/2	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/72(PB)2020		Wrong Document	
4286	0710102064902020/1	RAVI BANSAL Vs. PUNJABI ACCESSORIEZZ PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2351(ND)2020		No True Copy sign in Annexuress	
4287	0710102065802020/3	AAKASH SINGHAL Vs. MORE RETAIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020		No Index, No Supporting Affidavit	
4288	0710102067232020/1	MAHESH BANSAL Vs.		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2020		Wrong Doucument	
4289	0710102070772020/1	VIVEK PARTI Vs. PREM CHAND GUPTA		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)2020		Main Case Wrong	
4290	0710102070772020/2	VIVEK PARTI Vs. PREM CHAND GUPTA		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)2020		Wrong Main Case	
4291	0710102408922018/76	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		No Index, No sign in Written Submission	
4292	0710102412722018/25	BANK OF INDIA Vs. M/S BASIC INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/397(PB)2018		Page No. 27,28,56,57 cut	

4293	0710120001322018/4	SHREE SIYARAM AUTOMATIONS PVT. LTD. Vs. BEANS & MORE HOSPITALITY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/512(ND)2017		Document not uploaded properly	
4294	0710120006752018/10	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		Wrong Document	
4295	0710120009092018/3	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Wrong Documents	
4296	0710102010962020/3	MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2020		Page 14 Missed, page 22, 23 Not Clear	

4297	0710102017792020/1	MS. SANDHYA SETHI Vs. M/S INTECO SPECIAL MELTING TECHNOLOGIES (INDIA) PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/549(ND)2020		Page No. 28,29,74 are not clear , Page 75 cut and Page 40-44, 53-57 are blur...	
4298	0710102070072020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2727(PB)2020		65-B Certificate missed	
4299	0710102070652020/2	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020		E stamp missed with affidavit	
4300	0710102070652020/3	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020		E stamp missed with affidavit	
4301	0710102071862020/2	OM LOGISTICS LIMITED Vs. NTL ELECTRONICS INDIA LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2852(ND)2020		wrong e-filing	

4302	0710102117612019/14	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		65- B certificate missed with affidavit	
4303	0710102128042019/8	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2413(ND)2019		wrong e-filing	
4304	0710102408922018/77	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		wrong efiling	
4305	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		wrong document uploaded	
4306	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020		Proof of service missed	

4307	0710102083112019/8	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1164(ND)2019		index missed, page numbering missing.	
4308	0710102084772019/4	LEE FININVEST PRIVATE LIMITED Vs. ROC		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/399(ND)2019		wrong e-filing	
4309	0710120011302018/15	STATE BANK OF INDIA Vs. M/S KANNU ADITYA INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1275(PB)2018		Scanned documents like annexures or affidavit etc. Should be clubbed together, page no. 30 is missed, page 35-86 translate and true copy stamp and sign is missed.	
4310	0710102035242020/3	PANKAJ KHAITAN Vs. LIFE INSURANCE CORPORATION OF INDIA PENSION GROUP SCHEMES DEPARTMENT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2210(ND)2020		Sign on reply (every pages) missed, Page no. 9 missed, E-stamp missed with affidavit, Page 13-14 not clear, 65-B Certificate missed with proof of service (email).	

4311	0710102066152020/2	SANJAY SINGHAL Vs. MINISTRY OF CORPORATE AFFAIRS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2441(ND)2020		wrong e-filing	
4312	0710102129312019/9	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019		Supporting affidavit missed	
4313	0710102007032020/14	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2020		wrong document uploaded	
4314	0710102015452020/4	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/44(PB)2020		sign on reply and proof of service, and true copy and sign missed	

4315	0710102018752020/1	PARAMJEET SINGH SAINI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(IBC)/1208(PB)2020		Sign on rejoinder missed (every pages, E-stamp missed with affidavit (applicant no. 2), 65-B Certificate missed with proof of service.	
4316	0710102034682018/10	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)2019		wrong efiling	
4317	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/268()2020		wrong efiling	

4318	0710102076232020/1	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020		E-stamp missed with affidavit and 65-B certificate missed with proof of service.	
4319	0710102128042019/9	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2413(ND)2019		wrong e-filing and sign on report every pages and annexure also	
4320	0710102132562019/4	VASU CORP SCIENCE AND PRIVATE LIMITED VS ROC DELHI AND HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019		Page numbering missing, Annexure-II cut, E-stamp papers missed with affidavits, affidavits are also not notorized, Income Tax service missed, 65-B certificate missed with ROC Service.	

4321	07101021337120 19/3	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019		65-B Certificate missed and all respondents service missed	
4322	07101021337120 19/4	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019		65-B Certificate missed and all respondents service missed	
4323	07101021337120 19/5	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019		65-B Certificate missed and all respondents service missed	
4324	07101021337120 19/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019		65-B Certificate missed and all respondents service missed	
4325	07101021337120 19/7	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019		65-B Certificate missed and all respondents service missed	
4326	07101021337520 19/2	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC)/2185(PB)2019		Page 26,28 not clear, 65-B certificate missed and service to the other respondents missed	
4327	07101021345020 19/1	CANARA BANK Vs. M/S RAJAT WIRES PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3087(ND)2019		wrong efiling	

4328	0710102151062019/3	PRISTINE GLOBAL PVT LTD Vs. US CLOTHING INDIA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3074(ND)2019		Supporting affidavit missed with document and 65-B certificate missed with proof of service.	
4329	0710102427912018/9	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/441(PB)2018		wrong efilling or wrong document uploaded.	
4330	0710102034682018/11	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)2019		wrong efiling	
4331	0710102064702020/8	ARUNAV PANKAJ Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020		volume break pages 280	
4332	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020		Proof of service missed	
4333	0710102070652020/4	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/335(ND)2020		wrong efiling	

4334	0710102072902020/1	MANOHAR LAL VIJ Vs. THE DIRECTORATE OF ENFORCEMENT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3058(ND)2020		True copy and sign missed, 453,457,462-463,465,466,470-471 not clear	
4335	0710102075182020/1	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020		wrong efiling	
4336	0710102075182020/2	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020		wrong e-file	
4337	0710102121532019/27	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		sign on reply missed every pages, page 165-166 not clear and true copy stamp and sign missed.	
4338	0710102131302019/1	ANKUR KASHYAP Vs.		Rule 154 (1)	COMPANY APPLICATION(IBC)/1326(ND)2019		wrong file	

4339	0710102170642019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020		wrong e-file	
4340	0710102170642019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020		wrong e-filing	
4341	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2018		Supporting affidavit missed with the documents and proof of service missed.	
4342	0710102004222020/11	CA METALS PRIVATE LIMITED Vs. UNITECH LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2020		sign missed on the affidavit in the deponant portion.	

4343	0710102020082020/3	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		Sign on reply, e-stamp paper missed with affidavit, affidavit is not notorized, Income Tax Service missed. 65-B certificate missed with ROC Service.	
4344	0710102066312020/3	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020		no document upload	
4345	0710102066922020/1	M/S BRICK WALL THROUGH PROPRIETOR ROHIT AHOOJA Vs. SANJAY GUPTA RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2671(PB)2020		page:41 not clear, rejoinder sign missed and true copy sign missed	
4346	0710102084982019/6	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/486(ND)2019		wrong case type, (as a fresh application filed) and page 9 not clear	

4347	0710102123862019/3	SANJAY ROY CHOWDHURY Vs. UPPAL HOUSING PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2297(ND)2019		wrong e-filing (prayer 1000rs)	
4348	0710102135032019/2	SAMHITA NEHRU Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2000(ND)2019		true copy sign missed	
4349	0710102154852019/5	NEW ERA TIMES PRIVATE LIMITED Vs. REGISTRAR OF THE COMPANIES DELHI		Sec 252 (3)	COMPANY PETITION (COMPANIES ACT)/951(ND)2019		page:17-53 not clear	
4350	0710102170642019/4	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020		page:4-155 not clear	
4351	0710102170642019/5	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL LANDMARKS LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/196(PB)2020		page:4-155 not clear ,file same as above and file pass by mistake	

4352	0710102066302020/1	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD		Sec 60(2)	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020		200rs estam-paper missed	
4353	0710102074162020/1	CHANDRA PRAKASH Vs. M/S. NOIDA MEDICARE CENTRE LIMITED		Application under any other provisions- IBC,19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3017(ND)2020		wrong file (application)	
4354	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/289()2020		Wrong document	
4355	0710102097182019/5	ECO DRILLING FLUIDS PRIVATE LIMITED Vs. M/S DSTR INFRASTRUCTURE AND PROJECTS LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1584(ND)2019		pages not sign	
4356	0710102026142020/2	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1628(ND)2020		document not properly uploaded	

4357	0710102036112020/1	SYNERGY PROPERTY DEVELOPMENT SERVICES PVT LTD Vs. LOGIX CITY DEVELOPERS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/883()2020		wrong efile (case type change)	
4358	0710102036152020/3	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020		reply sign cut page:, 85, 88, 89 not clear etc	
4359	0710102063842020/7	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020		reply not sign on every pages and date of file in index missed	
4360	0710102072512020/1	RAKESH KUMAR JAIN Vs. ORCHID SALON SERVICES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2932(ND)2020		page:74, 76, translate	
4361	0710102121532019/28	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		page:47, 49, not clear and supporting affidavit missed	

4362	0710102134962019/3	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MACOR PACKAGING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2560(ND)2019		document not found	
4363	0710102143442019/5	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3171(ND)2019		document not properly upload	
4364	0710102012862020/5	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)2020		wrong e-file	
4365	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020		wrong e-file	
4366	0710102075872020/1	HATBUSHA FRAGRANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/284()2020		wrong e-file	

4367	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/197(ND)2018		wrong e-file	
4368	0710102014692019/8	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/671(ND)2019		wrong e-file	
4369	0710102035962020/3	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020		reply sign missed on every page and true copy sign missed	
4370	0710102064102020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 425	COMPANY APPLICATION(COMPANIES ACT)/297(PB)2020		reply sign missed on every page and true copy sign missed	

4371	0710102126622019/4	INTRUST GLOBAL ESERVICES PRIVATE LIMITED Vs. MVL LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/141(ND)2019		document not found	
4372	0710102008962020/2	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/136(ND)2020		page 10 -13 translate	
4373	0710102012862020/6	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)2020		wrong e-file	
4374	0710102015252020/1	PANKAJ NARANG Vs. SUDHANSH AGARWAL		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1025()2020		affidavit verified date wrong	
4375	0710102022652018/9	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)2018		proof of service missed and true copy sign missed	

4376	0710102074472020/1	LOOKS SALON PRIVATE LIMITED Vs. RAKESH KUMAR JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3204(ND)2020		page:34, 36, 38, 40, 42, 44, 46 etc pages not clear	
4377	0710102121532019/29	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		page:146, 171, 178, etc page not clear please check these page	
4378	0710102121532019/30	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		page:146A, 159, 178 etc pages not clear	
4379	0710102133012019/1	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/2259(PB)2019		signature missed on ever pages	
4380	0710102133012019/3	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/2259(PB)2019		signature missed on ever pages	
4381	0710102140202019/4	APOLLO FINANCE LIMITED Vs. RISE PROJECTS PRIVATE LIMITED		Sec. 230-232 - Second Motion	COMPANY PETITION (COMPANIES ACT)/146(ND)2019		reply sign missed on ever pages, true copy sign missed, and page numbering not mention, proof of serivce missed	

4382	0710102150902019/6	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/864(ND)2019		page 5, 7 translate	
4383	0710120006412018/23	M/S BINDAL MERCHANDISE Vs. MAPLE REALCON PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/496(ND)2018		wrong e-file	
4384	0710102133012019/4	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/2259(PB)2019		True copy sign missed	
4385	0710102064602020/1	VED CONTRACTS PVT LTD Vs. RG INFRA-BUILD PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2326(ND)2020		Wrong document	
4386	0710102066722020/1	M/S ASHUTOSH STEELS PVT. LTD. Vs. M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2485(ND)2020		no sign on index/true copy sign missed/ no sign on affidevit	
4387	0710102076492019/9	VED CONTRACTS PRIVATE LIMITED Vs. RG INFRABUILD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/917(ND)2019		Wrong Document	

4388	0710102011722020/2	NEERAJ SINGLA Vs. INDO LAMINATES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/384(ND)2020		Wrong Filing	
4389	0710102018012018/10	KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED Vs. KWALITY LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1440(ND)2018		Uncomplete Doc	
4390	0710102019202020/2	NITIN GUPTA Vs. ILD MILLENNIUM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/508(ND)2020		Wrong Filing	
4391	0710102100092019/6	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1593(ND)2019		Wrong Filing	
4392	0710102108482019/5	VAIBHAV JALAN Vs. JKM INFRA PROJECTS LIMITED & ORS		Sec. 243(1) (b)	COMPANY PETITION (COMPANIES ACT)/120(ND)2019		Uncomplete Doc	
4393	0710102136162019/10	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		Wrong Filing	

4394	0710102141892019/6	TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2975(ND)2019		Wrong Filing	
4395	0710102147412019/6	MAHAJAN PROMOTERS AND DEVELOPERS PRIVATE LIMITED Vs. ANURAG CHANDRA		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/158(ND)2019		Paging Not Mention	
4396	0710102148652019/2	BIZ AD OPTIMIZER PVT LTD Vs. AIR INDIA LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/73(ND)2019		True Copy Sign Missed	
4397	0710102000092020/3	RAJIV TIWARI Vs. M/S UMANG TOWN PLANNER (P) LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/170(ND)2020		Uncomplete Doc	
4398	0710102015452020/1	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/44(PB)2020		Uncomplete Doc	

4399	0710102078022019/5	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)2019		wrong Filing	
4400	0710102091012019/12	SACHIN JAIN Vs. SCIETIFIC CERTIFICATION SYSTEMS (INDIA) PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/92(PB)2019		Uncomplete Doc	
4401	0710102102712019/3	MRS. CHHAMA JAIN Vs. MR PROVIEW REALTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1685(ND)2019		Wrong Filing	
4402	0710102108652019/8	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019		Wrong Filing	
4403	0710102112142019/8	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/612(ND)2019		Page 4,5,6 not clear	

4404	0710102150692019/2	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/2588(PB)2019		Page 22,24,27,35,39,40 to 91,101 not clear	
4405	0710102150692019/3	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/2588(PB)2019		Page 27,29,35, 38 to 86, 102, 101 not clear	
4406	0710200117292019/1	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019		wrong Filing	
4407	0710102003162020/1	MAJ VIVEK PASRICHA Vs. AXISS DENTAL PVT LTD & ORS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/56(ND)2020		sign missed of advocate in index	
4408	0710102006982020/3	KAPILA COLOURS PRIVATE LIMITED Vs. SAMTEX DESINZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/283(ND)2020		reply sign missed,pg-19,22,25,26 not clear,pg-30 repeated,true copy sign and stamp missed	

4409	0710102061452019/3	KAMAL KUMAR NEWAR Vs. NEWAR STEELS LTD.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019		volume break after 200 pages,Index not proper to file.	
4410	0710102091342019/2	ANAND SONBHADRA Vs.		Sec 12(2)	COMPANY APPLICATION(IBC)/176(ND)2019		Proof of service missed,pg-11-13 not clear and font small	
4411	0710102109082019/2	ANAND SONBHADRA Vs. DEPUTY COMMISSIONER OF INCOME TSX & ANR.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/256(ND)2019		pg-14,15 blur	
4412	0710102112142019/9	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/612(ND)2019		Income tax service missed	
4413	0710102122082019/3	MANHAR SABHARWAL Vs. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/138(ND)2019		Wrong file application	
4414	0710102123522019/2	BALRAM SINGH Vs. SONI INFRATECH PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2239(ND)2019		Wrong file application	

4415	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2952(ND)2019		wrong file application	
4416	0710102424522018/19	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018		Only 1 volume	
4417	0710102424522018/21	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018		Wrong file application	
4418	0710120007302018/55	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		pg-14,15 blur	
4419	0710102014422017/12	IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/489(PB)2017		Document not properly uploaded	

4420	0710102016972020/2	GLEAM FINANCE PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/475(ND)2020		Wrong document type	
4421	0710102021292020/1	SUNGIL INDIA PVT LTD Vs.		Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/15(ND)2020		no supporting affidavit	
4422	0710102023762020/1	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/52(PB)2020		Wrong file application	
4423	0710102079752019/9	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		Wrong file application	
4424	0710102140272019/4	CHIRAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2752(ND)2019		no supporting affidavit	
4425	0710200417922018/15	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018		Only proof of service	

4426	0710102014622020/1	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/962(ND)2020		Wrong file application	
4427	0710102014622020/2	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/962(ND)2020		Wrong file application	
4428	0710102017082020/1	INDIA INFOLINE FINANCE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1261(PB)2020		Wrong file application	
4429	0710102079752019/7	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		Wrong file application	
4430	0710102079752019/8	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		Wrong file application	

4431	07101021057120 19/4	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		only proof of service	
4432	0710102117992019/3	M/S DINESH SANITARY STORE Vs. KRISHNA ESTATE DEVELOPERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2131(PB)2019		sign missed on reply	
4433	0710102148542019/7	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2020		wrong document upload	
4434	0710102156512019/5	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3194(ND)2019		Wrong e fill	
4435	0710200417922018/2	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018		wrong e fill	

4436	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY		Sec 60(5)	COMPANY APPLICATION(IBC)/601(ND)2020		wrong e fill	
4437	0710102022332020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1387(ND)2020		wrong e fill	
4438	0710102024412020/1	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/623(ND)2020		Incomplete document no index	
4439	0710102097212019/16	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1617(ND)2019		Wrong e fill and incomplete documents	
4440	0710102114592019/8	KKALPANA INDUSTIES (INDIA) LIMITED Vs. WINDSOR CABLES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2025(ND)2019		Document not in proper no index	

4441	0710102147562019/3	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3132(ND)2019		wrong e fill	
4442	0710102007742019/6	MUNISH KUMAR AGGARWAL PROP. M/S RL ENTERPRISES Vs. FLORA DYEING HOUSE PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/340(ND)2019		Only proof of service	
4443	0710102076412019/11	ADITYA ESTATES PVT. LTD. Vs. ADITYA ESTATES PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(IBC)/658(PB)2019		Wrong e fill	
4444	0710102079752019/10	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		wrong e fill	

4445	07101021432020 19/4	SUMAN MANUFACTURERS & TRADERS PVT. LTD AND ANR. Vs. M/S MAGUS CONSORTIUM ORCHID AVENUE PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2902(ND)2019		index missed	
4446	071010240892201 8/55	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018		proof of service missed	
4447	071010200863202 0/5	JAYNA TRADERS PRIVATE LIMITED Vs. CALZINI FASHIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/321(ND)2020		wrong e fill	
4448	071010200994202 0/5	RJ PACKWELLS PVT. LTD. Vs. KARN LAMINATORS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/433(ND)2020		wrong e fill	
4449	071010201560202 0/1	SPJ CARGO PVT LTD Vs. AL-DUA FOOD PROCESSING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/453(ND)2020		Page 81 82 83 not clear	

4450	0710102019142020/2	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/519(ND)2020		page 102-112 not clear	
4451	0710102024632020/2	RAKESH KUMAR JAIN Vs. OSWAL INDUSTRIES PVT. LTD.		Regulation 33	INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)2020		proof of service missed	
4452	0710102029202020/1	RAJKUMAR VINOD VACHHER Vs. M/S. MODERN CREDIT PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1854(ND)2020		Wrong e fill	
4453	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019		wrong e fill	
4454	0710102075122019/7	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C VIEW INNOVATIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019		wrong e fill	

4455	0710102424522018/24	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018		161-181,202-207not lear	
4456	0710102011482020/1	RAJESH BUILDCON & INFASTRUCTURE PRIVATE LIMITED Vs. MR RAJESH GUPTA		Rule 11 of NCLT, 2016	COMPANY APPLICATION(COMPANIES ACT)/242()2020		page 34-44,53-62 not clear.	
4457	0710102116932019/2	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/634(ND)2019		pg 6 not clear and true copy missed	
4458	0710102125672019/9	NOIDA TOLL BRIDGE COMPANY LIMITED Vs. BAYA WEAVER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2428(PB)2019		APPLICATION UPLOAD IN ADDESTIONAL	
4459	0710102128702019/4	FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2454(ND)2019		APPLICATION UPLOAD IN ADDESTIONAL	

4460	0710102144852019/2	D.D. PRADHAN & CO. PVT. LTD. Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPLICATION(COMPANIES ACT)/862(ND)2019		pg NUMBERING MISSED	
4461	0710102153032019/2	PROPERTREE REAL ESTATE SOLUTIONS PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/1556(ND)2019		PG- 10,12,22,23 NOT CLEARK	
4462	0710102156512019/6	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3194(ND)2019		APPLICATION FILED IN ADDESTIONAL	
4463	0710102168862019/2	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		PG NUMBERING MISSED	

4464	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		PG NUMBERING MISSED	
4465	0710102406842018/35	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/694(PB)2018		IRP REPORT FILE IN ADDESTIONAL	
4466	0710120004492018/28	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/967(PB)2018		VOL 1 MISSED AND UPLOAD AGAIN CORRECTLY VOLUME ISE	
4467	0710200425222018/1	ASHOK KUMAR GARG Vs. RENUKA INFRATECH PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/166(ND)2017		TRUE COPY SING MISSED	
4468	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019		APPLICATION FILE IN ADDESTIONAL	

4469	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2019		APPLICATION FILED IN ADDESTIONAL	
4470	0710102001332020/7	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		PAGES CUT	
4471	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL PVT. LTD.		----IBC Under Sec 9	COMPANY PETITION IB (IBC)/381(ND)2020		APPLICATION FILE INADDESTIONAL	
4472	0710102012742020/2	GAURAV KATHURIA Vs. RG RESIDENCY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/401(PB)2020		REPLY'S FORMAT WRONG	
4473	0710102027852020/1	SHARK MINES & MINERALS PRIVATE LIMITED Vs. MIDEAST INTEGRATED STEELS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/677(PB)2020		PAGE 5,6 NOT CLEAR	

4474	0710102108872019/6	ORIENT LINKS CO. LLC Vs. RAM KISHORE NAGARMAL MARKETING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1882(ND)2019		APPLICATION FILE IN AS A ADDESTIONAL	
4475	0710102138742019/2	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2745(ND)2019		APPLICATION FILED AS A ADDESTIONAL	
4476	0710102154282019/5	MANISH SAINI Vs. JMD LIMITD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3163(ND)2019		NO DOCS	
4477	0710102166182019/2	AMARJIT SINGH CHATHA Vs. THREE C INFRATECH PVT LTD		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/22(ND)2020		WRONG EFILE	
4478	0710102172242019/1	RAJIV BAJAJ Vs. ANNIES APPAREL PVT LTD		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/81(PB)2020		PG 54-55 NOT CLEAR	
4479	0710120004492018/16	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/967(PB)2018		WRONG EFILE	
4480	0710102005642020/2	SWASTIK PIPE LIMITED Vs. FARIDABAD STAMPINGS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/261(ND)2020		WRONG EFILE	

4481	0710102006902019/5	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)2019		SIGN MISSED	
4482	0710102023752020/1	CANDY ENTERPRISES PVT. LTD. Vs. FUNBARS HOSPITALITY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/642(ND)2020		PG-4MISSED	
4483	0710102024812020/1	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020		WRONG EFILE	
4484	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020		WRONG EFILE	
4485	0710102030852020/1	RENZON TECH PRIVATE LIMITED Vs. RADICAL SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/750(ND)2020		index missed	

4486	0710102105952019/4	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1861(ND)2019		sign missed on annexure	
4487	0710102116932019/3	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/634(ND)2019		pg 6-7 not clear	
4488	0710102122482019/3	S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2866(ND)2019		WRONG EFILE	
4489	0710102150902019/5	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/864(ND)2019		incomplete doc	
4490	0710102170832019/7	INNOVATIVE FACILITY SOLUTIONS PVT. LTD Vs. REAL CARE BUILDING MAINTENANCE SERVICE PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/150(ND)2020		wrong index	

4491	0710120006832018/14	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1038(PB)2018		incomplete doc	
4492	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/20(ND)2018		index missed and pg no 1 not cleatr	
4493	0710204174062019/1	NIBEDITA PATRA AND ANR. Vs. TOSHALI HOLIDAYS SERVICES PVT LTD AND ORS.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/179(ND)2019		sign missed on every page	
4494	0710102004032020/1	MIDLAND VINCOM PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2020		pg 16 not clear	
4495	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		index missed	

4496	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/300(ND)2019		Pg Not 1 & Income Tax Service Missing	
4497	0710102083542019/12	RAJ KUMAR DUBEY Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/403(ND)2019		Signature Missing in Index & Reply & Income Tax Service Missing / Reply	
4498	0710102122952019/7	SUSHIL ENTERPRISES PRIVATE LIMITED Vs. UNIQUE PUBLISHERS (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2269(ND)2019		Wrong File / Application	
4499	0710102133412019/1	SHAIKH NAFIS ANJUM Vs. GHAZIABAD DEVELOPMENT AUTHORITY		Sec 60(5)	COMPANY APPLICATION(IBC)/2100(PB)2019		Wrong File / Report	
4500	0710102134682019/3	AMIT MADAN Vs. ANSAL HI-TECH TOWNSHIPS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2592(ND)2019		wrong file	

4501	0710102158122019/2	ASSISTANT COMMSSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES &OTHERS(M/S. BRAHMAFORCES COM PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/947(ND)2019		Roc & Income Tax Service	
4502	0710102160562019/1	ADITYA AHALAWAT Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/75(ND)2020		Index Missing/ Reply	
4503	0710102005182020/5	DELHI MEDIART PRIVATE LIMITED Vs. SANYOG HEALTHCARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)2020		Affidavit And Estamp Date Paper Not Match	
4504	0710102006592019/4	RATAN SINGH Vs. THEME EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/323(ND)2019		reply every pages signature missing	
4505	0710102008952020/1	VANSH INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/138(ND)2020		incomplete documents & index missing	

4506	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020		Signature Missing In Reply & Page 4 Not Clear	
4507	0710102009902020/2	LIC HOUSING FINANCE LIMITED Vs. M/S IREO WATERFRONT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/332(ND)2020		Signature Missing in Reply &Main Case No Missing	
4508	0710102012862020/4	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)2020		wrong e-file	
4509	0710102018032020/3	LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/566(PB)2020		wrong document	
4510	0710102022332020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1387(ND)2020		Index Missing & Pagination Not Done	

4511	0710102024532020/1	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/618()2020		Signature Missing In Index	
4512	0710102024532020/2	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/618()2020		Signature Missing In Index	
4513	0710102025332020/1	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/630(ND)2020		wrong application	
4514	0710102028502020/1	MR. LAVAKESH Vs.		22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)2020		Page No Clear 1 to 3,6 to 7	
4515	0710102079752019/11	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)2019		Document Not Upload Properly	
4516	0710102095082019/3	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2019		Pagination Not Done & Wrong File	

4517	0710102095082019/4	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2019		Pagination Not Done & Wrong File	
4518	0710102119992019/11	KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2322(ND)2019		wrong File	
4519	0710102144522019/2	M/S ROSEWOOD PROJECTS PVT. LTD. Vs. LAFYCON ENGINEERING SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2949(ND)2019		14, 15 not clear page	
4520	0710102146192019/7	NEHA JAIN Vs. PEBBLE GLOSSY METALS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3084(ND)2019		wrong doc upload	
4521	0710102152382019/3	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020		page numer missing	

4522	0710102159752019/1	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED		Sec 30	COMPANY APPLICATION(IBC)/2778(PB)2019		wrong doc upload	
4523	0710102159752019/2	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE LIMITED		Sec 30	COMPANY APPLICATION(IBC)/2778(PB)2019		wrong doc upload	
4524	0710102166652019/6	UNION OF INDIA THROUGH SFIO Vs. TAVISHI ENTERPRISES PVT LTD		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/32(ND)2020		service missing	
4525	0710102170992019/7	NORTH EAST GARMENTS PRIVATE LIMITED Vs. RAJESH PROJECTS (INDIA) PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2020		document not properly upload	

4526	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2019		wrong document upload	
4527	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		document wrong upload	
4528	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		document wrong upload	
4529	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/661(PB)2018		wrong document upload	
4530	0710120004132018/30	PUNJAB NATIONAL BANK Vs. CARNATION AUTO INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/302(ND)2017		wrong document upload	

4531	0710102169762019/11	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/36(PB)2020		wrong doc upload	
4532	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)2019		wrong doc upload	
4533	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT. LTD.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020		document properly upload	
4534	0710102028092018/2	INCOME TAX OFFICER WARD 4 2 Vs. ROC-BARTER CARD PRIVATE LIMITED		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1151(ND)2018		Reject (wrong file name)	
4535	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		wrong E-filing (application)	
4536	0710102062592020/1	RAJNISH GUPTA Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2111(ND)2020		wrong E-filing	

4537	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		wrong E-filing	
4538	0710102006902019/7	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)2019		wrong E-filing	
4539	0710102063532020/1	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.		Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425	COMPANY APPLICATION(COMPANIES ACT)/281(ND)2020		sign on reply missed, true copy and sign missed. exemption application also move in this reply.	
4540	0710102115422019/9	ACIT CIRCLE -17(2) NEW DELHI Vs. REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.		Sec 252 (1) - By Government Body,Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/615(ND)2019		page no. 11-12 missed i.e. proof of service and 65-B Certificate	
4541	0710102031902020/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1990()2020		wrong E-filing	

4542	0710102077242019/8	BHARART CHUGH Vs. PD ADVISORY SERVICES L.L.P		IBC under Sec 7	COMPANY PETITION IB (IBC)/1096(PB)2019		Page 363, 365-367 missed and page 364, 368, 378 and 384 are not clear	
4543	0710102098562019/5	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1573(ND)2019		wrong e-filing	
4544	0710102169762019/15	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/36(PB)2020		sign on reply and index not numbered (fill).	
4545	0710102062852020/1	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020		proof of service missed, true copy and sign missed	
4546	07101021718520191/1	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES(SVP INFRAHOMES PVT.LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/72(ND)2020		Service MISSING/ (Vakalatnama & Memo Parties)	

4547	0710102412382017/3	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Wrong File / Report Filed By Liquidtor	
4548	0710102021332020/3	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA PVT LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/43(PB)2020		Wrong File /Joint Petition	
4549	0710102001212020/7	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/207(PB)2020		Page Not Clear 54,55,125, Page No 67 Hindi Translate Missing etc / Reply	
4550	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020		Index Missing & Affidavit Missing & Signature Missing / Short Reply	
4551	0710120007702018/36	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		wrong File / Report Filed By irp	

4552	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/633(ND)2020		Affidavit Missing	
4553	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/163(ND)2019		Pagination Missing IN index	
4554	0710102061312020/2	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020		Written Submissions Every Pages signature Missing & True Copy Signature Missing / Written Submission	
4555	0710102078142019/16	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(IBC)/703(PB)2019		One Page upload Only / Written Sumission	
4556	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR .		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/186(PB)2019		Voume Will Divided After 200 Pages True Copy Signature	
4557	0710102014502020/2	VEKAS KUMAR GARG Vs. REDTOPAZ REAL ESTATE PVT. LTD.		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/955(ND)2020		True Copy Missing	

4558	0710102096972019/5	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1526(ND)2019		True Copy Signature Missing & Volume Will Be Divided After 200 Pages	
4559	0710102159692019/4	GLOBAL GATE CORPORATE SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/973(ND)2019		Wrong Filed& Index missing & Pagination Missing /Urgent Application	
4560	0710102117612019/13	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		Page No Clear 150 To 165 Not Clear File Have Doubt	
4561	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/762()2020		court log Also But Documents Not Match Fully wrong Documents / Shwoing Petition	
4562	0710102065852020/1	ADHARSHILA COUNTRY HOMES PVT. LTD. Vs. 00		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2408(ND)2020		Every Pages Signature Missing / Minutes Of Meeting	

4563	0710102105962019/7	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		Volume Wise Index Missing & Pg No 208 To 333 Pages Missing Pg No 418 To 447 Pages Are Missing & Volume 3 Index Missing / Reply	
4564	0710102030762018/3	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1752(ND)2018		wrong File / Report Filed By IRP	
4565	0710102075772020/1	M/S. SSMP INDUSTRIES LTD Vs. IAP COMPANY PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3116()2020		wrong File / Report Filed By liquidtor	
4566	0710102090872019/5	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1359(ND)2019		True Copy Signature Missing in Annexure	
4567	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		wrong File	

4568	0710102117612019/16	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		Index Missing	
4569	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/197(ND)2018		Reply Every Pages Signature missing & True Copy Signature Missing & Two Reply Filed In One Diary No / Reply	
4570	0710102027422018/4	JEEVANTIKA ORGANIC FARMING LLP Vs.		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/198(ND)2018		Index Missing & Pagination Missing	
4571	0710102158532019/3	M/S RELIANCE COMMERCIAL FINANCE LTD Vs. VARDHMA ESTATES & DEVELOPERS PVT. LTD.		22(3)(b)	COMPANY APPLICATION(IBC)/2782(PB)2019		wrong e-file	

4572	0710102016872020/1	COLLEGEDUNIA WEB PRIVATE LIMITED Vs. COMPARE POLICY INSURANCE WEB AGGREGATORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/572(ND)2020		reply sign missed on every pages	
4573	0710102105962019/8	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		true copy sign missed	
4574	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		true copy sign missed Same file	
4575	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL		Sec 30	COMPANY APPLICATION(COMPANIES ACT)/826(ND)2019		wrong document	
4576	0710102067062020/3	K.K GOLYAN Vs. NULON INDIA		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/78(PB)2020		wrong efile	
4577	0710102000722018/9	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		wrong File Report Filed By Liquidtor	

4578	0710102029062020/5	ICICI BANK LIMITED Vs. DEHRADUN HIGHWAYS PROJECT LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/725(ND)2020		true copy sign missed	
4579	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020		proof of service missed	
4580	0710102066952020/3	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2020		repy , and true copy sign missed	
4581	0710102006892019/4	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARAYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/236(ND)2019		Document not uploaded proper	
4582	0710102034502018/2	DY. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S INDUS AIRWAYS PRIVATE LIMITED		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/53(ND)2019		Page 2 Missed	

4583	0710102067862020/1	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)2020		Page 116,117 not clear, page 120 Repeat	
4584	0710102068432020/1	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)2020		Main Case Type Wrong	
4585	0710102078032020/5	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2020		Wrong Document	
4586	0710102081402020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020		Wrong Main Case No.	
4587	0710102081402020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020		Wrong Main Case No. & No sign on Written Submission	
4588	0710102081402020/3	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)2020		Wrong Main Case No. & no sign on Written Submission	
4589	0710102082352020/1	HEMANT KHANDELWAL Vs.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/428(ND)2020		page no 43,44,47 not clear	

4590	0710102082352020/2	HEMANT KHANDELWAL Vs.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/428(ND)2020		Page no. 43,47 not clear, no true copy	
4591	0710102082512020/2	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020		Documents not uploaded proper	
4592	0710102147452019/3	AKUATE INTERNET SERVICES LTD. Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/173(ND)2019		Document not uploaded proper	
4593	0710102423182018/2	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/639(PB)2018		Advance Service Missed	
4594	0710102423182018/4	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/639(PB)2018		Page no. 307 to 312 not clear, No sign in every page of petition	
4595	0710200000622018/3	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1388(ND)2018		not sign in reply	
4596	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA		Section 95(1)	COMPANY PETITION IB (IBC)/514(ND)2020		Wrong Document	

4597	0710102027262018/5	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018		No Index	
4598	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD		Sec. 59,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/74(ND)2020		Proof of service not clear, No sign in reply	
4599	0710102066302020/2	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT LTD		Sec 60(2)	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020		no index	
4600	0710102067862020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)2020		No Index	
4601	0710102068442020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2578(PB)2020		no index	
4602	0710102073762020/1	VIKRAM TULI Vs. ONE GROUP (CONSORTIUM)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3410(PB)2020		no sign in reply	

4603	0710102076482020/3	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020		Page no. 41,43,45,71,108,109,113,159,160 to 166,169 to 172,204 not clear, page 230, 231 missed	
4604	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020		Wrong Document	
4605	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020		no Sign in written submission	
4606	0710102124112019/2	AMIT AGARWAL Vs. BESTECH INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2321(ND)2019		page 95-99,101 not clear	
4607	0710102162062019/4	NEERJA DUBEY & PUSHPA PRASHARA Vs. PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3385(ND)2019		true copy sign missed	

4608	07101021650520 19/4	BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(ND)2020		true copy sign missed	
4609	07101020098920 19/4	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/336(ND)2019		index missing	
4610	07101020320720 18/4	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/5(ND)2019		true copy sign missed	
4611	07101020659520 20/11	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/77(ND)2020		Pg- 4 to 13 / 26 to 29 not clear	
4612	07101200120820 18/37	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		true copy missed & Reply With Final Report Also Filed Wrong Filed	

4613	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2952(ND)2019		wrong file application	
4614	0710102173792019/3	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)2020		Document Not Clear	
4615	0710102014522020/1	RATIONALHEADS TECHNOLOGIES PRIVATE LIMITED Vs. HARSHIT INFO SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/482(ND)2020		Index Missing	
4616	0710102016602020/2	SUDHANSHU GUPTA Vs. ASHFAQ ALAM		19(2)	COMPANY APPLICATION(IBC)/1093()2020		wrong File	
4617	0710102023502018/12	ORIENTAL BANK OF COMMERCE Vs. M/S KMG A TO Z SYSTEMS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1644(PB)2018		Annexes Not Clear (Bank Statement Cut in Light Side)	

4618	0710102126262019/11	VINDAL STEEL Vs. FLEXO FOAM PVT.LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2440(ND)2019		Index Missing	
4619	0710102161032019/3	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)2020		Incomplete Document	
4620	0710102004722019/22	ORIENTAL BANK OF COMMERCE Vs. YAMUNA INFRADEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/479(ND)2019		wrong File	
4621	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		PG NUMBERING MISSED	

4622	0710102007952020/2	SUDHIR POWER PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/574(ND)2020		wrong file	
4623	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2019		APPLICATION FILED IN ADDITIONAL wrong File	
4624	0710102173552019/3	BARU MAL VINOD KUMAR Vs. AMIRA PURE FOODS PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/115(ND)2020		Pagination Missing In Index	
4625	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/300(ND)2019		Page No 1 Not Clear & Income Tax Service Missing	
4626	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs. ANIL BHALLA		IBC under Sec 7	COMPANY PETITION IB (IBC)/207(ND)2020		hard and soft amount cut 93-96 97-109 110-122	

4627	0710102115252019/6	M/S DHINGRA TRADING CO Vs. M/S AMAZING INDIA TV PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2028(ND)2019		PAGE NUMBERNING MISED AND 2PAGES ARE CUT	
4628	0710102147942019/6	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD.		Sec 30	COMPANY APPLICATION(IBC)/856(ND)2019		Index page numbering not mention,Page number not mention,affidavit missed,vakalatnama missed,index not match with soft copy	
4629	0710120011462018/2	VIKRAM KAPUR & ORS. Vs. ATLAS CYCLES HARYANA LTD. & ORS		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/18(ND)2015		wrong filing	
4630	0710102030122020/1	PANKAJ BATRA Vs. MR. ADITYA AGARWAL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2020		wrong efiling	
4631	0710102030122020/2	PANKAJ BATRA Vs. MR. ADITYA AGARWAL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)2020		wrong efiling	
4632	0710102149972019/3	MOHD NAZIM KHAN Vs. GUNEET BHASIN		Sec. 45 (1)	COMPANY APPLICATION(IBC)/872(ND)2019		wrong file	
4633	0710102170342019/2	VINAYAK JAIN Vs. REGISTRAR OF NCT OF DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/42(ND)2020		wrong efiling	

4634	0710102119722019/1	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019		wrong efiling	
4635	0710102119722019/2	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019		wrong efiling	
4636	0710102119722019/3	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1147(ND)2019		wrong efiling	
4637	0710102021392020/1	JAYRCON BUILDERS PRIVATE LIMITED Vs. TODAY HOMES NOIDA PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1328(PB)2020		wrong efiling	
4638	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		wrong index,file not according to index.	
4639	07101021686l2019/3	MOBEINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/44(ND)2020		wrong file	

4640	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		wrong file application	
4641	071010203156 2020/1	RAKESH KUMAR JAIN Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1919()2020		wrong file application	
4642	071010215817 2019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3386(ND)2019		wrong documnet	
4643	071010241572 2018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Wrong file	
4644	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/1910(PB)2019		wrong file	
4645	071010200004 2020/1	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/109(PB)2020		STATUS REPORT FILLED IN ADDITIONAL	
4646	071012000407 2018/81	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		Index Missing and Pagination Missing	

4647	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/122(ND)2020		page 6,7 cut	
4648	0710102097112019/18	GEMINI SOLUTIONS PRIVATE LIMITED Vs. DECENT SURVEYORS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2019		PROOF OF SERVICE MISSED	
4649	0710120001682018/7	BDR BUILDERS & DEVELOPERS PRIVATE LIMITED Vs. SHILPI CABLES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/461(PB)2017		wrong file	
4650	0710102096652019/5	GURUANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE UMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/94(PB)2019		WRONG FILE IA	

4651	0710102010492020/1	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L KASHYAP AND SONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/473(ND)2020		INDEX MISSING	
4652	0710102013372020/4	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/414(PB)2020		138,139,146,147,172,180,183,187 NOT VISIBLE	
4653	0710102024812020/3	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020		index missing	
4654	0710102109702019/9	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. SURYA DESIGN LINE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1894(ND)2019		WRONG FILE	

4655	0710200400962016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S . GALLUS CHATTELS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/103(ND)2016		WRONG DOC	
4656	0710200401412016/57	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(ND)2016		WRONG DOC	
4657	0710200401412016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(ND)2016		WRONG DOC	
4658	0710200401412016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(ND)2016		WRONG DOC	
4659	0710200401442016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTTELS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/104(ND)2016		wrong doc	

4660	0710200401442016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTTELS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/104(ND)2016		wrong doc	
4661	0710102000902020/1	AMIT AGRAWAL Vs. SURINDER VASUDEVA		19(2)	COMPANY APPLICATION(IBC)/183(PB)2020		INDEX MISSING	
4662	0710102014352020/1	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/171(ND)2020		2,3,4 NOT CLEAR AND PAGE NUMBERING MISS	
4663	0710102028142020/1	DURGA MOVIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/222(ND)2020		1,2 PAGE CUT AND PAGE NUMBERING MISSING	
4664	0710102013802020/2	SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/169(ND)2020		ALL PAGES CUT	

4665	0710102013932020/1	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/220(ND)2020		ALL PAGES CUT	
4666	0710102015812020/1	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/213(ND)2020		ALL PAGES CUT	
4667	0710102016762020/1	LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/199(ND)2020		ALL PAGES CUT	
4668	0710102024912020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/223(ND)2020		TRUE COPY, PAGINATION AND P[AGES CUT	
4669	0710102025062020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/214(ND)2020		PAGINATION NOT MENTION,TRUE COPY MISSED	

4670	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		TRUE COPY MISSED	
4671	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH		Sec. 213	COMPANY APPLICATION(COMPANIES ACT)/316(ND)2020		document incomplete	
4672	0710102091932019/2	GAIL (INDIA) LTD. Vs. ASIAN COLOUR COATED ISPAT LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/39(ND)2019		page number missing document not proper	
4673	0710102120822019/7	VIKRAM BAJAJ Vs. JASJIT SINGH SAWJNEY		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1756(PB)2019		Wrong E-Filling	
4674	0710102064702020/5	ARUNAV PANKAJ Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020		91-94 135-144 158-163 207-209 not clear page true copy missed	
4675	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/204(ND)2020		No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service	

4676	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/268()2020		wrong e-filing	
4677	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC)/2184(PB)2019		65-B Certificate missed and all respondents service missed	
4678	0710102016052019/11	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)2019		19-34,37,46,65-83,102-104 not clear page	
4679	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2018		Supporting affidavit missed with the documents and proof of service missed.	

4680	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/289()2020		Wrong document	
4681	0710102064662020/2	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/251(ND)2020		e-stamp paper uttar pradesh 100 rupees	
4682	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI â˜S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020		Pag 125 to 128 not clear	

4683	0710102062212020/1	CHATURANAN INDUSTRIES LIMITED Vs. NCJ INFRASTRUCTURE PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/57(ND)2020		index missing and document properly upload	
4684	0710102035962020/2	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020		SIGN MISSED	
4685	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020		SIGN MISSED 1ST VOL AND VOL 221-269 PAGES NOT CLEAR	
4686	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		PG 19-20 NOT CLEAR	
4687	0710200410462018/21	M/S. JAY ACE TECHNOLOGIES LTD. Vs. M/S. MICROMAX ENERGY LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/330(ND)2018		Wrong Documents	
4688	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020		Documents not uploaded proper	

4689	0710102076972020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD		Sec. 45 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)2020		Document not uploaded proper	
4690	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		Document not uploaded proper	
4691	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL		Sec 30	COMPANY APPLICATION(COMPANIES ACT)/826(ND)2019		Wrong Documents	
4692	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)2020		Wrong Document	
4693	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020		Wrong Documents	
4694	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)2020		no Sign in Written Submisson	
4695	0710102143292019/5	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2448(PB)2019		Supporting Affidavit Missed	
4696	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)2020		affidavit and index is missing	

4697	0710102081362020/1	ALD INFRATECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/298()2020		index is missing	
4698	0710102001722020/5	SANTOSH KAPOOR Vs. SUPERIOR RUBBER LIMITED		Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/36(PB)2020		True copy sign missed	
4699	0710102005122020/4	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		Wrong filing	
4700	0710102019032020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI â˜S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020		Pag 125 to 128 not clear	
4701	0710102030212020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1899()2020		Only one page wrong document	

4702	0710102030212020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1899()2020		Only one page wrong document	
4703	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019		Wrong file application	
4704	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020		Wrong file application	
4705	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020		sign on reply,proof of service not clear	

4706	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		PAGE 40,58 NOT CLEAR	
4707	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020		PAGE 40,58 NOT CLEAR	
4708	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/853(ND)2019		INCOMPLETE DOC	
4709	0710102077362020/1	BRAHM DATT VERMA Vs. SAMRIDHI AUTOMATIONS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3736()2020		INDEX MISSED	
4710	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)2020		wrong efile	
4711	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY		Sec 60(5)	COMPANY APPLICATION(IBC)/601(ND)2020		progress report wrong efile	

4712	0710102076922020/1	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3162(ND)2020		index missed incomplete doc	
4713	0710102001172020/3	SINGHAL PIPES PRIVATE LIMITED Vs. LA RESIDENTIA DEVELOPERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/188(ND)2020		index missed	
4714	0710102001212020/9	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/207(PB)2020		sign missed with true copy	
4715	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/22(PB)2020		index missed	
4716	0710102022662020/4	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		true copy sign	

4717	0710102025252020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/192(PB)2020		wrong e fill	
4718	0710102083112019/11	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1164(ND)2019		WRONG E FILL	
4719	0710102137862019/4	CLEARMEDI HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (GEOGICAL CONSTRUCTIONS PVT. LTD.)		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/160(ND)2019		DOC NOT PROPER INDEX	
4720	0710102139162019/6	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		TRUE COPY SIGN MISSED	
4721	0710200412652017/3	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		Progress Report-wrong efiling	

4722	0710200412652017/4	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		Progress Report-wrong efiling	
4723	0710200412652017/5	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		progress report -wrong e-filing	
4724	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		Brief facts of written submission index is missing	
4725	0710102002242020/9	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		Sign is missing on every page of written submission	
4726	0710102002622019/15	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		pagination is missing	

4727	0710102009432019/8	STRESSED ASSETS STABILISATION FUND Vs. SHREE BHOMIKA INTERNATIONAL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/324(ND)2019		Index is missing	
4728	0710102021292020/2	SUNGIL INDIA PVT LTD Vs.		Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/15(ND)2020		Valuation Report have to file as IA, Wrong e-filing	
4729	0710102027802020/3	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)2020		True copy and signature is missing	
4730	0710102033412020/1	RAJIV BAJAJ Vs. ANNIES APPAREL PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2021()2020		Report have to file as IA, Wrong e-filing	
4731	0710102066012020/1	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2449(ND)2020		wrong e-filing	
4732	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(IBC)/703(PB)2019		Doc not showing	
4733	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/69(ND)2019		Page 3 not clear	

4734	0710102080182020/1	ALLURI SITARAMA RAJU Vs. CHIRON INFRATECH PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/399()2020		Uncomplete doc	
4735	0710102133212019/5	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2552(ND)2019		Wrong filing	
4736	0710102009192020/3	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020		Income Tax Service Missed , Affidavit Missed, Page Nubering not Showing Clear	
4737	0710102018082020/1	ARUN BHARTI Vs. THE REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/228(ND)2020		Income Tax Service Missed , Affidavit Missed, Page Numbering not Showing Clear	
4738	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		Page 81,82,84 Cut	

4739	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		Document not uploaded proper	
4740	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		Document not uploaded proper	
4741	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/70(PB)2020		Document not uploaded proper	
4742	0710102063842020/10	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)2020		no Sign in written submission	
4743	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020		Page No 83,84,92,93,96,97,98,99 not Clear	
4744	0710102067942020/5	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020		File not uploaded proper	
4745	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020		File not uploaded proper	

4746	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020		Page No. 32,34,36,38,40 in Hindi	
4747	0710102071362020/1	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/279(ND)2020		File not upload proper	
4748	0710102071762020/1	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2863(ND)2020		Supporting Affidavit Missed	
4749	0710102083112019/12	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO BEAUTY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1164(ND)2019		Document not upload proper	
4750	0710102083192020/1	REETESH KUMAR AGARWAL Vs. MICRO POWER TECHNOLOGY PVT LTD		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3545()2020		Wrong Document	

4751	0710102129312019/10	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019		No sign in annexures	
4752	0710102070182020/1	ALFATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/274(ND)2020		TRUE COPY SING MISSED	
4753	0710102070532020/2	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020		INDEX MISSED UPLOAD PROPERLY	
4754	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020		TRUE COPY SING MISSED	
4755	0710102076942020/1	UJJAWAL GARMENTS PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/282(ND)2020		TRUE COPY SING MISSED	
4756	0710102091032019/8	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1404(ND)2019		INDEX MISSED	

4757	0710102112472019/10	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		PG 20,21,22,24,25 NOT CLEAR	
4758	07101021124720 19/9	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		PG 20,21,22,24,25 NOT CLEAR	
4759	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019		TRUE COPY MISSED & VOLUME BREAK	
4760	0710120005252018/15	GROMAX INDIA Vs. SBO EXPORTS PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/560(ND)2018		ALPPLICATION FILE IN ADDESTIONAL	

4761	0710102071962020/1	MGSHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020		true copy sign missed	
4762	0710102083202020/1	SATENDRA SINGH TOMAR Vs. KRISHNA SAHIL CONSTRUCTIONS PRIVATE LTD.		Sec. 213	COMPANY PETITION (COMPANIES ACT)/107()2020		wrong file	
4763	0710102135052019/3	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019		wrong file	
4764	0710102171192019/9	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2020		different document wrong file	
4765	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		wrong file	

4766	0710102407942018/18	S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/755(PB)2018		no doc	9/14/2020
4767	0710102015092018/7	MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1383(PB)2018		Sign is missing on written submission	9/15/2020
4768	0710102132562019/7	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019		All pages are not clear	9/15/2020
4769	0710200412652017/6	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		Wrong e-filing	9/12/2020

4770	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		Index is missing	9/11/2020
4771	071010200224 2020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020		True copy is missing on annexures	9/3/2020
4772	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY		Sec 60(5)	COMPANY APPLICATION(IBC)/601(ND)2020		Wrong efiling	9/12/2020
4773	0710102014352020/2	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/171(ND)2020		wrong e-filing	9/15/2020
4774	0710102015752019/2	SURINDER KUMAR Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/148(ND)2019		True copy is missing on annexures	9/15/2020
4775	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under any other provisions- IBC			File report as an IA, wrong e-filing	9/10/2020

4776	0710102066382020/2	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/857(PB)2020		Pagination is missing on index	9/15/2020
4777	0710102066382020/3	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/857(PB)2020		Pagination is missing on index	9/15/2020
4778	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020		Index is missing	9/12/2020
4779	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020		NOT FOUND	9/12/2020
4780	0710102072952020/1	ANKITA MITHAL Vs. CHD DEVELOPERS		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/100(ND)2020		Index is missing	9/15/2020
4781	0710102076382020/1	ATUL MITTAL Vs. SANJAY JAIN		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3141(ND)2020		Application -wrong e-filing	9/15/2020
4782	0710102078592020/2	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020		Sign on every page of Reply	9/15/2020
4783	0710102078592020/3	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2020		Sign is missing on every page of reply	9/15/2020
4784	0710102109492019/3	KKR INDIA FINANCIAL SERVICES PVT LTD. Vs. KWALITY LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/992(ND)2019		PG-22-28 NOT CLEAR	9/15/2020

4785	0710102141832019/5	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD		Sec 30	INTERLOCATORY APPLICATION (IBC)/2605(PB)2019		true copy sing	9/15/2020
4786	0710102423182018/6	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/639(PB)2018		index missed sing missed client and adv	9/15/2020
4787	0710200408562018/10	VISHWANATH BATHLA Vs. G R BATHLA PUBLICATIONS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/1(ND)2018		pg 117 not clear	9/15/2020
4788	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020		pg -134-148 cut	9/12/2020
4789	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF HEAVY INDUSTRIES		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020		prof of service missed & vol break	9/12/2020
4790	0710102075132020/2	JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)2020		application file in addestional wrong filing	9/15/2020

4791	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020		PG-17 ,62,124, NOT CLEAR 352 CUT ,	9/15/2020
4792	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(IBC)/703(PB)2019		TRUE COPY SING MISSED	9/11/2020
4793	0710102080082020/1	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020		PG-6,8,10,14,16,18,20,22,24,26,28,30,32,34 NOT CLEAR , WRONG AFFIDAVIT	9/15/2020
4794	0710102092162019/11	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD		Sec. 58(3),Sec. 59	COMPANY PETITION IB (IBC)/1696(ND)2019		TRUE COPY SING MISSED	9/15/2020
4795	0710102163082019/2	NITIN SRIVASTAVA Vs. MANISH GUPTA		Sec 60(2)	COMPANY APPLICATION(IBC)/2773(PB)2019		TRUE COPY SING MISSED	9/15/2020

4796	0710200000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		wrong e-filing	9/16/2020
4797	710102019112020	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTDKIRAN UDYOG PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/528(ND)2020		wrong filing	9/21/2020
4798	0710102078242020/1	ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/908(ND)2020		TRUE COPY SING EVERY PAGE & DEPONENT SING MISSED AFFEDAVIT NOT VERIFY	9/17/2020
4799	0710102079492020/1	CHANDRA PRAKASH Vs. RAVINDER KUMAR		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3328(PB)2020		TRUE COPY SING EVERY PAGE	9/17/2020
4800	0710102163202019/4	M/S. ESS AAR PACK Vs. M/S. RAYBAN FOODS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3433(ND)2019		PG 51 NOT CLEAR SAME DOC UPLOAD IN OTHER DAIRY NUMBER	9/17/2020
4801	0710102163342019/3	BRITE PAPER PRODUCTS Vs. RAYBAN FOODS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3430(ND)2019		PG 51 NOT CLEAR	9/17/2020

4802	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF COMPANIES		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019		INDEX MISSED	9/18/2020
4803	0710102023592020/1	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1502(ND)2020		WRONG EFILE	9/21/2020
4804	0710102061532020/2	VIA INTERACTIVE TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/246(ND)2020		INDEX MISSED	9/21/2020
4805	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2643(PB)2020		VOL-2 BREAK	9/21/2020
4806	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020		wrong efiling	9/21/2020

4807	0710102068752020/2	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020		sign miss0710102068752020/2	9/21/2020
4808	0710102117932019/2	ANAND SAHOO Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2186(ND)2019		SIGN MISSED	9/21/2020
4809	0710200409952018/6	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/55(ND)2018		index missed	9/21/2020
4810	0710200409952018/7	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/55(ND)2018		index missed	9/21/2020
4811	0710102030412020/1	CHANDRA PRAKASH Vs. MR. MAHENDER KUMAR KHANDELWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1848()2020		Page end signature missing	9/22/2020
4812	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/69(ND)2019		Wrong e-filing	9/22/2020

4813	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/94(PB)2019		PAGE NUMBERING MISSED TRUE COPY SING MISSED	9/22/2020
4814	0710102128122019/7	TEK TRAVELS PRIVATE LIMITED Vs. TED TRAVEL & EXPERIENCES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2417(ND)2019		APPLICATION FILE IN ADDESTIONAL WRONG FILING	9/22/2020
4815	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		INDEX MISSED	9/22/2020
4816	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		PG-45,47-50 NOT CLEAR	9/16/2020
4817	0710102146482019/5	TEK TRAVELS PRIVATE LIMITED Vs. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2968(ND)2019		APPLICATION FILE IN ADDESTIONAL WRONG FILING	9/22/2020

4818	0710102166692019/4	UMESH GARG Vs. BANK OF BARODA		Sec 60(5)	COMPANY APPLICATION(IBC)/2861(PB)2019		AFFIDAVIT VERIFIED DATE MISSED	9/22/2020
4819	0710102007572019/9	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2019		INDEX MISSED	9/22/2020
4820	0710102007612020/3	FOCUS BUILDWELL PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2020		TRUE COPY SING MISSED	9/22/2020
4821	0710102018582020/2	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/497(ND)2020		INDEX MISSED SERVICE MISSED	9/22/2020
4822	0710102028842020/1	SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE CORPORATION LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020		NOT UPLOAD PROPERLY	9/22/2020
4823	0710102079132020/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020		wrong e-fill	9/22/2020
4824	0710102409572018/4	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/486(PB)2018		pg 14-18 not clear	9/22/2020

4825	0710102033072020/1	RELIGARE FINVEST LIMITED Vs. PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/959(ND)2020		Wrong e-file Document (Application Filed)	9/24/2020
4826	0710102068392020/5	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020		No index, true copy sign missed	9/24/2020
4827	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020		NO Index , NO Pagination	9/24/2020
4828	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1808(ND)2019		No documents uploaded	9/24/2020
4829	0710102160992019/5	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020		True copy sign missed	9/24/2020

4830	0710102009832019/5	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/364(ND)2019		NO Index , NO Pagination, No affidavit, no memo of parties, Brief Synopsis, True copy sign	9/24/2020
4831	0710102025572018/6	FLEXITUFF VENTRUES INDERNATIONAL LIMITED Vs. TREND FLORRING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1694(ND)2018		page no. 16 to 35 page cut	9/24/2020
4832	0710102032752018/8	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)2016		True Copy Sign is missing in whole documents	9/24/2020
4833	0710102033472020/2	GAYATRI STEELS Vs. ASPG INFRASTRUCTURES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/795(ND)2020		True copy sign missing	9/24/2020

4834	0710102036082020/1	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/899(ND)2020		True copy sign missed on annexure	9/24/2020
4835	0710102063872020/2	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/834(PB)2020		True Copy sign missing	9/24/2020
4836	0710102068392020/6	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020		Index is missing, True copy sign is missing in whole document	9/24/2020
4837	0710102068942020/4	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020		Wrong e-filing	9/24/2020
4838	0710102075952020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020		page no. 25 to 42 small fonts and data is not cleared	9/24/2020
4839	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/69(ND)2019		Wrong application filed , small fonts and unreadable data	9/24/2020

4840	0710102081722020/1	KHOOBSURAT CRAFTS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/422(ND)2020		cument not properly upload	9/24/2020
4841	0710102100492019/3	HINDON ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/605(ND)2019		page no. 18 to 20 translate missing	9/24/2020
4842	0710102108652019/10	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019		Wrong filed application, true copy sign missing	9/24/2020
4843	710102123382019	KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/666(ND)2019		Wrong filed	9/24/2020
4844	0710102161722019/6	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		page no. 13 unreadable data, page no. 16 tickets are not cleared	9/24/2020

4845	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		page no. 30, 31. 35,41,48,53,55,56,57,58,59,60 to 65, 90,99,116,124 data is not cleared,	9/3/2020
4846	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		True Copy Sign Missing	9/10/2020
4847	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		page no. 116 is not clear.	9/3/2020
4848	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		True Copy Sign missing in whole documents	9/3/2020
4849	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		Wrong filed application	9/12/2020
4850	0710200420362018/51	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Page no. 3, 4, 5 are missing	9/1/2020

4851	710102007222019	Punjab National Bank V/s. General Power Company Pvt. Ltd.			IB/637/PB/2018	Dhir & Dhir Associates	[Hard+Soft]-Advance Service / Application Not Signed	30-Jan-19
4852	710102009802019	APPL Industries Ltd. V/s. Auto Décor Pvt. Limited			IB/530/ND/2018	M.P SAHAY	[Hard+Soft]-Advance Service	8-Feb-19
4853	710102004572019	Rameshwar Petrol Centre V/s. Brahmaputra Infrastructure Limited			Section-9	Subhash Mahangare	E-Stamp Paper With Affidavit / MOA With E-Stamp / 3Rs. Court Fees / 10Rs. Welfare	23-Jan-19
4854	710102013072019	Standard Chartered Bank V/s. Woolways (India) Limited			IB/29/ND/2018	Yogesh Goyal	[Hard+Soft]-Sign On Application / True Copy Sign / Vakalatnama / Pg Not Clear-15-16,9,95-97 / Volume Break	19-Feb-19
4855	0710102024652018/4	MADHUMEET KAUR VS LA MARCA KNOWLADGE AND SERVICES PVT.LTD			APPLICATION	CHHANDA DAS	OBJECTION- 1000/- DD MISSED, PAGE 2,3 CUT AND 10,4 NOT CLEAR	6-Mar-19

4856	710102012332019/1	Mohit Kalkhande V/s. Set Sanayi Elektrik Tesisat Taahut VE Ticaret India Pvt. Limited			IB/461/2019	Amit Srivastava	[Hard+Soft]-Advance Service / E-Stamp Paper Wrong Date	11-Mar-19
4857	710102062032019	Power2SME Pvt. Ltd. V/s. Gandhi Springs Pvt. Ltd.			IB/137/ND/2018	Sunder Khatri	[Hard+Soft]-A4 Size Pg-16-130 / Pg Not Clear-37-47,58-65,117 / MOA With 20Rs. E-Stamp Paper	15-Mar-19
4858	710102060902019/1	Liz Investments Pvt. Ltd. V/s. Far Pavilions Tours & Travels Pvt. Ltd.			CP. No.44/2005	Mahesh Agarwal	[Hard+Soft]-Wrong Arrange-28,41,43,76,130 / True Copy Sign / Supporting Affidavit	28-Mar-19
4859	710102078082019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited			IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft]-Pg Not Clear-19-20 / Missing Pg-48-49,62	12-Apr-19
4860	710102078102019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited			IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft] Missing Pg-114 / Repeated Pg-120	12-Apr-19
4861	710102078092019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited			IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft]-Translate Pg-48,65,69	12-Apr-19

4862	710102006732019	Technologies Plus India Pvt. Ltd. V/s. ROC			Section-252	Nitika Goel	Two Volumes Missing	29-Jan-19
4863	710102093752019	SICOM Ltd. V/s. Udayraj Patwardhan			IB/1083/PB/2018	Rajpal Singh	Document Not Upload	4-Jun-19
4864	710102097202019	GJ Lifestyle Management Pvt. Ltd. V/s. Adone Hotels & Hospitality Ltd.			IB/1792/ND/18	Rohit Sharma	[Soft]-Index Not Properly / Document Not Uploaded	20-Jun-19
4865	710102076632019	Delifresh Foods India Pvt. Ltd. V/s. Vemalatha & Ors.			Section-245/242/447	Mani Bhushan Sinha	[Hard+Soft]-Pg Not Clear-224-241,104-109,112,114,116-118,125,152 / DD-3,500	16-Jul-19
4866	710102104172019	Aditi Engineering V/s. Tecpro Engineers Ltd.			IB/300/PB/17	S.K Sharma	Document Not Upload	17-Jul-19
4867	710102092532019/1	BL Kashyap & Sons Ltd. V/s. Earth Infrastructure Ltd.			IB/401/ND/17	Rakesh Kumar	[Hard+Soft]-Pg Not Clear-52,54,55,58,72,89-94, / Missing-65 / / [Soft]-Whitner Pg-12-28	31-Jul-19

4868	710102107992019	Great India Creative Pvt Ltd			1st Motion Section-230-232	Ashish Middha	[Hard]-Missing-277-503 / Vakalatnama / Pg Cut-167,226 / [Soft]-Blur Pg-151-169,211-231	7-Aug-19
4869	710102079912019/4	JMS Steel & Power Corporation V/s. S.T Constructions Pvt. Ltd.			IB/1049/ND/19	Adarsh Kumar Tiwari	[Hard+Soft]-Pg Not Clear-345,355,358,368,373,382,393,399,404,409,414,471,477,484,493,502,506,513,516 / Wrong Arrange-380 etc….	29-Aug-19
4870	710102096432019/2	Anurag Chandra V/s. Affinity Beauty Salon Pvt. Ltd.			IB/786/PB/18	Ranjana Roy Gawai	[Hard]-Missing-48	30-Aug-19
4871	710102119962019	Timex Group India Ltd. V/s. A.K Landcon Pvt. Ltd.			Section-9	Suwarn Rajan Chauhan	[Hard+Soft]-Missing-40 / Pg Not Clear-164,177,187,188,190,192-203,205,312,313, / Pg Cut-171-172	5-Sep-19
4872	710102003222019	Elvi Corporation India Pvt. Ltd. V/s. Shiva Auto Car India Pvt. Ltd.			Section-9	Ayush Sharma	Case Withdrawl By Advocate	16-Jan-19

4873	710102122362019	Shrey Enterprises V/s. 23, Infomedia Pvt. Ltd.			Section-9	Dr. Sarvam Khare	Jurisdiction Gurugram	12-Sep-19
4874	710102116962019	Ajit Srivastava & Ors. V/s. Gayatri Hospitality & Realcon Ltd.			IB/288/ND/19	Raj Kamal	[Hard]-Sign On Reply / Pg Cut-64 / Pg Not Clear-80 / Wrong Document	16-Sep-19
4875	710102124182019	Sugal & Damani Utility Services Pvt. Ltd. V/s. Bytesun Softwares Pvt. Ltd.			Section-9	Siddharth Mittal	Registered Office Gujarat	16-Sep-19
4876	710102124252019	Gulshan Mehta & Or. V/s. Emaar MGF Land Ltd.			Section-7	PSP Legal	[Hard+Soft]-Pg Not Clear-94,107-111,86-96	17-Sep-19
4877	710102119512019	Padmini Industries Ltd. V/s. AM Vinyl Pvt. Ltd.			Section-9	NIL	[Hard+Soft]-Pg Not Clear-13,58,50,48,72,56-58,59,60,94	17-Sep-19
4878	710102112152019/2	Nitin Bindlish & Anr. V/s. Orris Infrastructure Pvt. Ltd.			IB/1958/PB/19	Ranajana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,34,35,38,82 / 10Rs. Welfare Missing	18-Sep-19
4879	710102081982019/1	Vidyavathsal Annupragada & Anr. V/s. Orris Infrastructure Pvt. Ltd.			IB1055/PB/19	Ranajana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,34,35,38,40,82 / 10Rs. Welfare Missing	18-Sep-19

4880	710102074022019/1	Sorab Aggarwal V/s. Landmark Apartments Pvt. Ltd.			IB/818/PB/19	Mayank Sharma	[Hard+Soft]-Pg Cut-48-64,67-69,75-76,78,80,82,86,88,90,95 / Index Missing / Sign On Reply / DD-1000/- / Wrong E-Filling / A4 Size Pgs-21-45	19-Sep-19
4881	710102125032019	Allahabad Bank V/s. Runeecha Textiles Pvt. Ltd.			IB/451/PB/18	Nalini	[Hard+Soft]-Pg Not Clear-89-92,95,105,145,146,148,154,159,160,161	18-Sep-19
4882	710102118182019	Ankur Asthana V/s. Dadhech Infrastructure Pvt. Ltd.			Section-9	Manish Kumar	Jurisdiction West Bengal	19-Sep-19
4883	710102090922019/4	Ritu Investment Pvt. Ltd. V/s. Green Bay Infrastructure Pvt. Ltd.			IB/1361/2019	Ranajana Roy Gawai	[Hard+Soft]-Pg Not Clear-93,95 / Missing-22,106 / Translation-60,78,94	23-Sep-19
4884	710102085372019/6	Future Equity Consultants Pvt. Ltd. V/s. Modern Chemtech Pvt. Ltd.			CAA/60/PB/18	Pankaj Jain	Wrong Document	24-Sep-19

4885	710102128072019	Oriental Bank Of Commerce V/s. Pellet Energy Systems Pvt. Limited			IB/76/PB/2018	Videh Vaish	[Hard+Soft]-Original Order	24-Sep-19
4886	710102106552019/6	Madhu Raj @ Madhu Sinha & Anr. V/s. Prateek Realtors India Pvt. Ltd.			IB/1811/ND/19	Sudeep Singh	[Hard+Soft]-Pg Not Clear-47,48,57,61,99-108 / Translation-78-79,109-111 / True Copy Sign	25-Sep-19
4887	710102097842019/3	State Bank Of India V/s. JKM Infra Projects Ltd.			IB/1693/ND/19	UKCA & Partners	[Hard+Soft]-Wrong Arrange-58,72,73,100,114,117,119,110,127,128,131,132,745,746,783,454,803,491,813,553,609,678,745,746,813,817,820,822,823-831,483,488-491,533-536,859,860,868,871,893,895,897,904,867 etc….	27-Sep-19
4888	710102131102019	Arjun Vitthal Pawar V/s. Bhanu Ram & Ors.			IB/547/PB/2018	Priyaranjan Dubey	Document Not Upload	1-Oct-19
4889	710102075872019/2	Pawan V/s. Supertech Township Project Ltd.			IB/904/ND/2019	Rishi Kapoor	[Hard+Soft]-Pg Not Clear-33 / Translation-30-32 / Missing-21	3-Oct-19
4890	710102106642019/3	Ashish Bankar V/s. NU Tek India Ltd.			IB/1226/ND/19	Arun Jain	Document Not Upload	9-Oct-19

4891	710102133022019	R.L Buildtech V/s. Kindle Developers Pvt. Ltd.			IB/470/ND/2017	Naveen Bhardwaj	[Hard+Soft]-Missing-55 / Sign On Application / Pg Not Clear-42,43,56-64,94,109,119-120 / True Copy Sign / Vaklatnama Counsel Sign Missing	14-Oct-19
4892	710102087572019/1	Ashok Kumar Verma V/s. Baver Suspension Pvt. Ltd.			CP.No.365/ND/19	Pratibha Sinha	Document Not Upload / Pg Not Clear-68,83,138	15-Oct-19
4893	710102090682019/3	Complete Infrastructure Pvt. Ltd. V/s. Brawn Globus Turnkey Solutions Pvt. Ltd.			IB/1405/2019	Rachit Aggarwal	[Hard+Soft]-Pg Not Clear-21-32,34,43,44,66,53/ All Paper A4 Size , True Copy Sign Missing Etc ..	3-Oct-19
4894	710102139382019	Income Tax V/s. Omni Commotrade Pvt Ltd Ors			Section-252	Laxmi gurung	Registred Office Haryana	21-Oct-19
4895	0710102126262019/2	Vineesh Aggarwal V/s. Flexo Foam Pvt Ltd			IB/2440/ND/ 2019	Rakesh Kumar	[Hard+Soft]-Pg not clear-5-15, 18-22, 22-29, 40-41,56-56(Wrong Arrange) [Soft]-Same As in Soft	21-Oct-19

4896	710102033012018/8	Intellicity Business Park Pvt. Ltd. V/s. Utopian Infracon Pvt. Ltd.			CP.No.217/ND/17	Sarevesh Kashyap	[Hard+Soft]-Pg not clear-91 / Translate-95,97 / Small Font-54-87	22-Oct-19
4897	710102139632019	Power 2SME Pvt. Ltd. V/s. J.V Strips Ltd.			IB/452/ND/2017	Debashis Nanda	[Hard+Soft]-Original Order Copy / Pg Not Clear-16-19,22	22-Oct-19
4898	710102125922019/1	Nalin Shah V/s. Pareena Infrastructures Pvt. Ltd.			IB/2347/2019	PSP Legal	[Hard]-Original Affidavit & E-Stamp Paper	22-Oct-19
4899	710102002702019/6	Sanjay Kapoor V/s. TDI Infrastructure Ltd.			IB/134/ND/2019	Rajnish Singh	Document Not Properly Uploaded	23-Oct-19
4900	710102135492019	Suresh Kumar Arora V/s. BPTP Ltd.			Section-7	Pawan Kumar Ray	Registered Office Haryana	24-Oct-19
4901	710102134642019	Toolika Bhargava & Ors. V/s. BPTP Ltd			Section-7	Pawan Kumar Ray	Registered Office Haryana	24-Oct-19
4902	710102140552019	Arihant Evergreen Agro Plast And Textiles Pvt. Ltd.			IB/329/ND/2019	Rajendra K. Salecha	[Hard+Soft]-65-B Certificate / Advance Service / Pg Not Clear-87	23-Oct-19
4903	710200415812018/1	Uttrakhand Projects Pvt. Ltd. V/s. ROC			CA.No.288/252/ND/2018	M. Yadunhushana Rao	Appellate Tribunal File / [Hard]-Missing-7 / True Copy Sign	31-Oct-19

4904	710102142672019	Greenopolis Welfare Association V/s. Three C-Shelters Pvt. Ltd.			IB/1751/ND/2019	Kapoor & Company	[Hard+Soft]-Pg Not Clear-107,110-112,113,115,152-162,118-119,122-124,152-185,187-191	31-Oct-19
4905	0710102119002019/1	Deepak Khurana V/s. Earth Infrastructure Ltd.			CP No. (IB) 401 (ND) 2017	Anurag Bhatt/Ishita Srivastava	[Hard+Soft]-Pg Not Clear- 15-26,57,67 / proof of service	5-Nov-19
4906	710102143942019	Pr. Commissioner of Income Tax-6 V/s Navis Exim Pvt. Ltd.& Ors.			Section 252	Vibhooti Malhotra	[Hard]-All Respondents Services / ROC	5-Nov-19
4907	710102118802019/5	Ghan Shyam Sharma V/s. Anurag Kumar Sinha			IB/2218/ND/2019	Vishal Mishra	[Hard]-Pg Not Clear-21-25,28-50,52,53 / Document Not Upload	6-Nov-19
4908	710102143022019	Pratima Duggal V/s. Parsvnath Buildwell Pvt. Ltd.			Section-9	Kamlesh Mahajan	[Hard]-Sec-7 Wrong Format	5-Nov-19
4909	710102017202019/5	Sunil Kumar Pathak & Ors. V/s. Green Bay Infrastructure Pvt. Ltd.			IB/588/ND/2019	Ranjana Roy Gawai	[Hard+Soft]-Translate-35,53,60 / Pg Not Clear-64,66 etc…	7-Nov-19

4910	710102136622019	Padia Timber Company Pvt. Ltd. V/s. Bank Of Baroda			IB/559/ND/2017	Pankaj Bhagat	[Hard+Soft]-Translate-60 / True Copy Sign	6-Nov-19
4911	710102135612019/1	Gwalior Bypass Project Ltd. V/s. National Highway Authority Of India			IB/1140/ND/2018	Madhu Singhania	[Hard+Soft]-True Copy Sign / Translate-109	13-Nov-19
4912	710102148252019	Sanjay Roy Chowdhary V/s. Uppal Housing Pvt. Ltd.			IB/2297/ND/2019	Singh & Associates	Document Not Upload	14-Nov-19
4913	710102143642019	Aggcon Equipments Internationla Pvt. Ltd. V/s. Oriental Structural Engineers Pvt. Ltd.			Section-9	Gautam Singh	Document Not Upload	14-Nov-19
4914	710102149412019	Amit Kumar Malik V/s. Kindle Developers Pvt. Ltd.			IB/470/ND/2017	Kashi Viswanathan Sivaraman	Wrong Document	18-Nov-19
4915	710102148902019	Mayukh Hazarika & Anr. V/s. BPTP Ltd.			Section-7	Ananyaa Mazumdar	Jurisdiction Chandigarh	15-Nov-19
4916	710102150332019	JMD Oils Pvt. Ltd. V/s. Sandeep Kumar Gupta			IB/373/PB/2018	Sandeep Kumar Gupta	[Soft]-Uncomplete Document / [Hard]-Pagination Not Mention	18-Nov-19

4917	710102149622019	Luxmi Electricals Engineering Works Through Its Sole Proprietor Sh Varinder Arora V/s. SNG Developers Ltd Ors			Section-9	Ashish Chauhan & Kushagra Bansal	[Hard+Soft]-Pg Not Clear-48,49,53,54,84,90 Etc/ [Soft]-48,50,51,55,59,60,63,64,65,66 Etc.	18-Nov-19
4918	710102002812019/2	Neeru Kapoor & Anr. V/s. Parsvnath Developers Ltd.			IB/165/ND/2019	Vijay Nair	[Hard+Soft]-Translate-60,62,63,64,66,170 / Pg Not Clear-169	20-Nov-19
4919	710102150492019	Hemant Khatri Ors V/s. Raheja Developers Ltd			Section 7	Adesh Tandon	[Hard+Soft]-Pg No Clear-267/ Pg No 171 Missed Etc [Soft]-211 To 215 , 232,233,235,237	20-Nov-19
4920	710102156562019	Sentinels Security Pvt Ltd V/s. Cardio Fitness India Pvt Ltd			Section-9	Abhay Raj Verma	[Hard+Soft]-Demand Notice Form-3 & Form 5 Performa Issue , MCA Service Etc	29-Nov-19
4921	710102155952019	Atlas Electric Industries Pvt. Ltd. V/s. Anuhi Technology IMP. EXP. Co. Ltd.			IB/1374/ND/2018	Vikas Chhabra	Document Not Upload	2-Dec-19

4922	710102142392019/4	Deepraj Investmen Ltd. V/s. Sai Precious Traexim Pvt. Ltd.			IB/2845/ND/2019	Sudhir Sinha	[Hard+Soft]-Pg Not Clear-33-40	2-Dec-19
4923	710102156732019	Capt.Samual Tarig Omar Ahmed V/s. Zexus Air Services Pvt. Ltd.			Section-9	Sohaib Alam	[Hard+Soft]-Demand Notice Not In Legal Format	29-Nov-19
4924	710102102082019/3	Anshul Uppal V/s. Newtech Promoters & Developers Pvt. Ltd.			IB/2148/ND/2019	CS Gupta	[Hard+Soft]-Pg Not Clear-96 / [Soft]-Not Clear-79-86,96,99,101,104,105,116,120,121,122,129,135	2-Dec-19
4925	710102158432019	Ashu Agencies V/s. Al-Dua Food Processing Pvt. Ltd.			IB/2405/ND/2019	NIL	Document Not Upload	3-Dec-19
4926	710102158572019	Supreme Packaging Industries V/s. AL-Dua Food Processing Pvt. Ltd.			IB/1803/ND/2018	NIL	Document Not Upload	3-Dec-19
4927	710102138592019/1	SRS Pvt. Ltd. V/s. Lucra Jewels Pvt. Ltd.			IB/112/ND/2018	Anurag Nirbhaya	[Hard+Soft]-Pg Not Clear-31,76,83-87 / Wrong Arrange-16	3-Dec-19

4928	710102159122019	Sameer Dhanrajani V/s. Anand Divine Developers Pvt Ltd & Ors			IB/932/PB/2019	Pardeep Dhingra & Praveen Kumar	[Hard+Soft]-Soft Not Upload Etc	4-Dec-19
4929	0710102009132019/3	Amit Bhasin V/s. Parsvnath Developers Pvt Ltd			IB/349/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Pg Not Clear-65,66,85,86,87,95,96,221,227,231,243,244,227,243,245,251,Etc	4-Dec-19
4930	710102156122019	SPY Infrastructure Pvt. Ltd. V/s. Enakshi Towers Pvt. Ltd.			Section Motion (CAA/167/ND/2018)	Anjani Kumar	[Hard+Soft]-Pg Not Clear-111,112,114,167,170,230,231,232,129,178,234,296,473,476,477,478,479,481 etc…	5-Dec-19
4931	710102162592019	Shinoj Koshy V/s. Granite Gate Properties Pvt. Ltd.			IB/1248/PB/2018	Nitin Mishra	[Hard+Soft]-Translate-9	9-Dec-19
4932	710102077912019/1	S.Kapoor V/s. Unitech Ltd.			CP.No.94/73(4)/ND/2019	NIL	Uncomplete Document	6-Dec-19
4933	710102124272019/2	Sumit Nagpal & Anr. V/s. Orris Infrastructure Pvt. Ltd.			IB/2317/PB/2019	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,79,90 / Translate-25	11-Dec-19
4934	710102142362019/2	Soni Sharma V/s. Orris Infrastructure Pvt. Ltd.			IB/2842/2019	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-33-80 / Missing-18	11-Dec-19

4935	710102411582017/28	Oriental Bank Of Commerce V/s. Shekhar Resorts Ltd.			IB/22/ND/2018	Pranav Verma	[Hard+Soft]-Translate-196-208,209,210,211,212,223,268-278,281,239,312	11-Dec-19
4936	710102165102019	Glocot Chemicals Pvt. Ltd. V/s. Glocot Industries Pvt. Ltd.			CA/CAA/146/PB/2018 2nd Motion	Ravinder Sharma	[Hard+Soft]-Cover Pg Format / Accounting Treatment Certficate-133 / Pg Not Clear-132-133	11-Dec-19
4937	710102165452019	Shri Tek Chand V/s. Premia Projects Ltd.			IB/104/PB/2018	Jitender Arora	[Hard+Soft]-Pgs Cut-164,166,170,171,174,540-541 / Translation-533-537 / True Copy Sign	12-Dec-19
4938	710102152862019/1	RQS Engineering Pvt. Ltd. V/s,. Reliable Insupacks Pvt. Ltd.			CA No.1117/2018	Abhishek Garg	[Hard+Soft]-Pg Not Clear-31-34,64-69,74,75,83,84,88,89,94,95	12-Dec-19
4939	7710102161562010	Prism Johnson Ltd. V/s. Vivek Contracts Pvt. Ltd.			Section-9	Abhijeet Gupta	[Hard+Soft]-Pg Not Clear-26-43	12-Dec-19
4940	710102142642019/1	Wellcorp Health Services Pvt. Ltd. V/s. Wellogo Services Pvt. Ltd.			IB/2886/ND/2019	KNM & Partners Law Offices	Original File Missing	12-Dec-19

4941	710102165462019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.			IB/601/2019	Avinash Bhati	Document Not Upload / Missing-19	13-Dec-19
4942	710102165662019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.			IB/601/2019	Avinash Bhati	[Hard+Soft]-Missing-53-56,65	13-Dec-19
4943	710102165652019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.			IB/601/2019	Avinash Bhati	[Hard+Soft]-Missing-12,53,54,85,87 / Court Fees & Welfare	13-Dec-19
4944	710102109082019/2	Concord Infrastructure Pvt. Ltd. V/s. Shubhkamna Buildtech Pvt. Ltd.			IB/1059/ND/2018	hossain	[Hard+Soft]-Pg Not Clear-11,13,15,22 / Sign On Reply	13-Dec-19
4945	710102157862019	Bajrang Traders V/s. Raipur Power & Steel			Section-9	Tanmay Mishra	[Hard+Soft]-Pg Not Clear-80-81,114-116 / Missing-146 / Registered Office Ludhiana	13-Dec-19
4946	710102008742019/3	Surjeet Kaur & Anr. V/s. Parsvnath Developers Ltd.			IB/315/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Translation-60,62,63,64,66,72,74,76,78,80,190 / Pg Not Clear-36-38 / True Copy Sign	16-Dec-19

4947	710102145992019/2	JBB Infrastructure Pvt. Ltd. V/s. Parsvnath Developers Ltd.			IB/565/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Pg Not Clear-412-418,461-464,304-309,315,149-150,159-163 / Translate-303	16-Dec-19
4948	710102166772019	Shri Amit Kumar Malik v/s Kindle Developer pvt ltd			IB/470/ND/2017	Kashi Viswanathan Sivaraman	Soft Copy Not Properly	16-Dec-19
4949	710102114242019/3	Aprajita Engicon Pvt. Ltd. V/s. Pradeep Kumar Goel			IB/2015/ND/2019	Mukesh Kumar Gupta	Document Not Upload	16-Dec-19
4950	710102128932019/3	Sanjay Bhaskar & Anr. V/s. Shree Keshav Buildtech Pvt. Ltd.			IB/2573/ND/2019	Akshat Kumar	[Hard+Soft]-Translation-103,149-150 / Pg Not Clear-86,87,102	17-Dec-19
4951	710102060262019/1	Power2SME Pvt. Ltd. V/s. Uttam Strips Ltd.			IB/137/ND/2018	Sanjay Gupta	[Hard+Soft]-Pg Not Clear-68-77 / Wrong E-Filling	18-Dec-19
4952	710102168242019	Ashutosh Garg & Ors. V/s. Elegant Infracon Pvt. Ltd.			Section-7	Anup Kumar D Sayare	[Hard+Soft]-Pg Not Clear-146,83-89,178-184,204-205,310,256 / Wrong Arrange-96 etc…	18-Dec-19
4953	710102169032019	Dr. P.L. Agrawal V/s. Unitech Ltd.			CP.No.54/73(4)/ND/2019	Amit Agarwal	Document Not Upload	24-Dec-19

4954	710102169002019	Usha Agarwal V/s. Unitech Pvt Ltd			CP/53/73(4)/2019	Amit Aggarwal	[Hard+Soft]-Index Wroong / Soft Not Upload Etc	24-Dec-19
4955	710102172702019	Income Tax Officer V/s. Pal Logistics Pvt. Ltd.			Section-252	Zoheb Hossain	Registered Office Haryana	27-Dec-19
4956	710102172352019	Income Tax Officer V/s. Goldcastle Homes Pvt. Ltd.			Section-252	Zoheb Hossain	[Hard+Soft]-STK-7 Missing	27-Dec-19
4957	710102166002019/1	SGM Webtech Pvt. Ltd. V/s. Boulevard Projects Pvt. Ltd.			IB/967/PB/2018	Preetika Mishra	Soft Copy Wrong	31-Dec-19
4958	710102169322019	Income Tax Officer V/s. Banana Marketing Pvt. Ltd.			Section-252	Ajit Sharma	[Hard]-Flueding Index / Original Proof Of Service / Court Fees	30-Dec-19
4959	710102173732019	Standard Chartered Bank V/s. Woolways (India) Limited			IB/29/ND/2018	Sajeve Bhushan Deora	[Hard+Soft]-Pg Not Clear-126-131,137-139	31-Dec-19
4960	710102173572019	Bhupindra Agro Pvt. Ltd. V/s. Shri Vardhman Rice Mills Pvt. Ltd.			IB/241/2019	Vikas Garg	Document Not Upload	31-Dec-19

4961	710102172742019	Edelweiss Asset Reconstruction Company Ltd. V/s. Margra Industries Ltd.			IB/866/PB/2018	Rajender Kumar Girdhar	[Hard]-Back To Back-31,32,33,46,789-879,1109-1169 etc…..	27-Dec-19
4962	710102141602019/2	Deepak Khanna V/s. Earth Infrastructures Ltd.			IB/401/ND/2017	Ishita Srivastava	[Hard+Soft]-Pg Not Clear-9-15,176-187,315-330,341-344 etc..	3-Jan-20
4963	710200410462018/18	Jay Ace Technologies Ltd. V/s. Micromax Energy Ltd.			IB/330/2018	GP Madaan	[Hard+Soft]-Pg Not Clear-20,21,33-38,40 etc….	2-Jan-20
4964	710102143442019/2	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.			IB/3171/ND/2019	Mayuri Nayyar	[Hard+Soft]-Pg Not Clear-61,64,80,81,91,132-134,37,39,45,49,51,52,54,56,59,105,120 / Missing-14 etc…	6-Jan-20
4965	710102170932019	Edelweiss Asset Reconstruction Company Ltd. V/s. Adel Landmarks Ltd.			IB/1083/PB/2018	Udayraj Patwardhan	[Hard]-Duplicate Set Missing	3-Jan-20
4966	710102426702018/7	Renu Kumar V/s. Solutions Business Centre Pvt. Ltd.			IB/475/ND/2018	M Yadubhushan Rao	Wrong Document	9-Jan-20

4967	710102002672020	Income Tax Officer V/s. RSA Estate Pvt. Ltd.			Section-252	Zoheb Hossain	[Hard+Soft]-Pg Not Clear-25,35,47	9-Jan-20
4968	710102088232019/9	RBCL Projects Pvt. Ltd. V/s. BPTP Ltd.			IB/1316/ND/2019	NIL	[Hard+Soft]-Pg Not Clear-6-7 / Translate-13 / Proof Of Service / E-Stamp Paper Notary	10-Jan-20
4969	710102125712019/6	AP Trading Company V/s. Kanodia Technoplast Ltd.			IB/2353/ND/2019	Vineet Arora	Document Not Upload	10-Jan-20
4970	710102003262020	L&T Finance Ltd. V/s. Zillion Infraprojects Pvt. Ltd.			IB/694/PB/2018	Harish Taneja	[Soft]-Pg Numbering Not Mention	10-Jan-20
4971	0710102026712018/5	Sanjay Goel Anr V/s. Puri Contruction Pvt Ltd			IB/1662/PB/2018	Pravin Bahadur	[Hard+Soft]- 1 To 3 & 5 Not Uploaded	13-Jan-20
4972	0710102128572019/2	Concord Additives Chemicals Pvt Ltd V/s. Red Brick Consulting Pvt Ltd			IB/2408/ND2019	Ayush Negi	[Hard+Soft]- Pg Not Clear 4 to 12 , 22 TO 34 , 42,45,49,64-68,74,77,78,86-88 Etc	14-Jan-20

4973	0710102125112019/5	Billam Ranga Reddy Ors V/s. Alchemist Townships India Ltd			IB/2349/PB/2019	M Sruthi P.S Sridhar Raj	[Hard+Soft]-Pg Not Clear 290,240,238,239,367,369, Second Vol Will Be Break Estamp Missing Etc	13-Jan-20
4974	0710102082042019/24	Ritu Tandon V/s. Rain Automotive India Pvt Ltd			IB/1095/ND/2019	J L J Law Offices	[Hard+Soft]-Pg Not Clear 18-26 , 32-33, 69	14-Jan-20
4975	0710102130722019/1	SHAMS Professional Pvt Ltd V/s. ASHVINS Agro Peroducts Pvt Ltd			CA(CAA)110 (ND) 2019	B Mishra	[Hard+Soft]- Wrong Document	15-Jan-20
4976	710102153652019/6	Anant Overseas Pvt. Ltd. V/s. Global Houseware Ltd.			IB/73/PB/2017	Harsh Sinha	Document Not Upload	16-Jan-20
4977	710102151012019	Chandrabhushan vs Gaursons Realtech Pvt. Ltd			IB/3045/ND/2019	Sidharth Joshi	(Soft)- Uncomplete Document	17-Jan-20
4978	0710102131982019/4	Hyatt Petrochemical Pvt Ltd V/s. Roc			CA/557/252/2019	Raghvendra k Singh	[Hard+Soft]-Wrong E File	16-Jan-20
4979	710200412992017/6	Indus Container Lines Pvt. Ltd. V/s. Geo Express Pvt. Ltd.			IB/625/ND/2017	Anurag Ojha	[Hard+Soft]-Missing-36,38,48,50,52,73 / Pg Not Clear-154,155,170,171,173-175 etc....	20-Jan-20

4980	710102090252019/3	Shiv Prasad Aggarwal V/s. TDI Infrastructure Ltd.			IB/1292/ND/2019	Rajnish Singh	(Soft)-Pagination Not Mention / Not Properly Document	23-Oct-19
4981	0710102023802018/6	Vistra ITCL India Ltd V/s. Ambinece Pvt Ltd			IB/1600/ND/2018	Vikky	[Hard+Soft]- Soft Not Matching With Hard Copy	23-Jan-20
4982	710102010542020	Ranjeet Ramkrishan Yadav V/s. JNC Contructions Pvt Ltd			IB/272/PB/2019	Shobhit Chaudhary	[Hard+Soft]-Document Not Uplaod	23-Jan-20
4983	710102108632019/3	Chakarvoty Enterprsies V/s. Supercity Developers Pvt Ltd Ors			IB/1983/PB/2019	Ashish Chauhan & Kushagra Bansal	[Hard+Soft]-Pg Not Clear-40-42, 56-58,59-60/ Pg No 1-4 Wrong Arrange	23-Jan-20
4984	710102011092020	Prism Johnson Ltd V/s. Delhi Buildtech Pvt Ltd			Section-9	Abhijeet Gupta & Assocaites	[Hard+Soft]-Pg No-57,68-73,79-81,93-104,107-112,116-117,312-315 Etc ..	27-Jan-20
4985	710102013032019	Neesa Leisure Ltd. V/s. Assets Reconstruction Company (India) Limited			IB/127/NCLT/AHM/2017	NIL	To Be Returned	19-Feb-19

4986	710102000812019	State Bank of India V/s. Bhushan Steel Pvt Ltd			IB/201/PB/2017	Tushar Thareja	[Hard+Soft]-Pg Not Clear-12, Sign on Application / Estamp Paper Missing / 10-11,17-21 Translate Etc ..	15-Feb-19
4987	0710102138332019/8	Metenere Ltd V/S. Baddi Foils Pvt Ltd			IB/2680/2019	Shalini Kapoor	[Hard+Soft]-Pg Not Clear3,6,12,24,27,29-31,50,54,77,5-11,13-24,35-38,40-46,48-50,59,63,64,68-73,86-88,90 Etc …	28-Jan-20
4988	710102103012019	BSA Polyconatiner Pvt Ltd V/s. Advanced Surfacanats India Ltd			IB/89/ND/2019	Mangaljit Mukherjee	[Hard+Soft]-Wrong Document Upolad	26-Aug-19
4989	0710102061182019/14	Shivalik Packaging Industries V/s. JIYA Agro Pvt Ltd			IB/777/PB/2018	Shankari Mishra	[Hard+Soft]-Pg Not Clear-17-30 / Index Missing Etc	28-Jan-20
4990	710102138542019	Govind Mutha Huf Ors V/s. Sumanglam Cold Storage Pvt Ltd Ors			CP /116/241/242/19	Sanya Lamba	[Hard+Soft]-Original Order Copy Etc	21-Oct-19
4991	0710102143622019/2	Accelerated IT Solutions Pvt Ltd			IB/2912/ND/2019	Avdhesh Bairwa	[Hard+Soft]-Pg Not Clear-3,4,6-9,8-9,54-101, Etc	29-Jan-20

4992	710102013132020	Power2sme Pvt Ltd V/s. Uttam Strips Pvt Ltd			IB/137/ND/2018	Sanjay Gupta	[Hard+Soft]-Pg Not Clear-68-77 Etc	29-Jan-20
4993	710102132752019/5	Pradeep Kumar & 454 Ors V/s. Alchemist Townhsips Pvt Ltd Ors			IB/3086/PB/2019	Legal Options	[Hard+Soft]-Pg Not Clear-47/ Pg No 22 Wrong Arranged Etc ..	30-Jan-20
4994	710102014242020	Shruti Sud V/s. Jalesh Kumar Grover			IB/55/ND/2018	Achal Gupta / Annie Rais	[Hard+Soft]-Document Not Uplaod	3-Feb-20
4995	710102014822020	Anil Kum ar Aggarwal V/s. Interparts Marketing Pvt Ltd			IB/569/ND/2019	Rajiv Malik	[Hard+Soft]-Document Not Upload Etc ..	4-Feb-20
4996	0710102144702019/1	Jay Ace Technologies Pvt Ltd V/s. Micromax Energy Ltd			IB/330/ND/2018	Tandon Law Assocaites	[Hard+Soft]- Pg No 141,149-151,168-171 Missing Etc ..	6-Feb-20
4997	0710102414062017/12	India Bulls Housing Finance Ltd V/s. Forgings Pvt Ltd			IB/455/PB/2017	Karan Gandhi	[Hard+Soft]- Pg No Clear-31-36,35-41,52,53,59,67,51/ Pg No 57 Missing / Document Not Match Etc..	7-Feb-20
4998	0710102132892019/3	HCL Eagle Ltd			CA(CAA)138(ND)2019	Vaish Assocaites	[Hard+Soft]-Original File Missing Etc ..	21-Nov-19

4999	0710102156602019/8	Sharda Motor Industries Ltd V/s. NDR Auto Components Ltd			CA(CAA)164/PB/2019	Sunil Agarwal	[Hard+Soft]-E Stamp Paper With Affidavit Missing Etc ..	10-Feb-20
5000	0710200000102017/9	IDBI Bank Ltd V/s. Jaypee Infratech Ltd			IB/77/PB/2017	Kesar Dass B And Assocaites	[Hard+Soft]-Pg Not Clear-29-39,59/ Index Not Mach Etc ..	11-Feb-20
5001	710102017802020	J .H Jewls Pvt Ltd And Shivshakti Commercial Pvt Ltd			Section-230-232 1st Motion	Arani Guha	[Hard+Soft]-Pg Not Clear-120,142,143,181,182,185,186,229-231,242,240,241,250,251,260-262 / Pg No 240,241 Wrong Arrange Etc …	11-Feb-20
5002	710102018222020	S.P Builders V/s. Adore Realtech Pvt Ltd			IB/2731/ND/2019	Rohan Gupta	[Hard+Soft]-Pg No 6-14 Not Upload Etc ..	11-Feb-20
5003	710102017622020	Union If India V/s. Sunart Hotels Ltd SHL Ors			Section-241	G.L Meena	[Hard+Soft]-Pg Not Clear-105-110,131,132,139,173-177 Estamp Paper Missed Etc ….	13-Feb-20
5004	0710102014472020/3	Riyal Packers V/s. Benlon India Ltd			IB/1612/ND/2018	Ankur Mittal	[Hard+Soft]-Main Have Objection	7-Feb-20

5005	0710102092602019/9	Arun Goel SPG Buildcon Pvt Ltd Ors			CP/91/241/242/2019	Prashant Jain	[Hard+Soft]-Pg Not Clear-182,354,355,/ Pg No 317-352 Etc ..	13-Feb-20
5006	0710102034372018/6	Bank Of India V/s. Brys Agro Procurement Pvt Ltd			IB/238/ND/2019	Edge Law Partners	[Hard+Soft]-Pg Not Clear-22-24,30,31,35,36,45,46,52-55,57 Etc ..	13-Feb-20
5007	0710102034372018/6	Bank Of India V/s. Brys Agro Procurement Pvt Ltd			IB/238/ND/2019	Edge Law Partners	[Hard+Soft]-Pg Not Clear-24,30,35,38,45,46,49,59,60 Etc ..	13-Feb-20
5008	710102118132019	Sun Control Systems V/s. Aarcity Infrastrturte Pvt Ltd			IB/2185/ND/2019	Pawan Kumar Choudhary	[Hard+Soft]-Pg Not Clear-1 / Order Copy Missed / Estamp Paper & Supporting Affidavit Missed Etc	17-Feb-20
5009	07101021529320 19/5	UPI Polymers Pvt Ltd V/s. SPML Infra Ltd			IB/3210/ND/2019	Pradeep Gupta	[Hard+Soft]-Pg Not Clear-79,82,94,97,100,103,106, 109,128,131,134,146,147, 159-179,181,184,187,213,216,220,223,226,229,232,234 / Wrong Document Etc ..	17-Feb-20

5010	710102020982020	Dynamic Security V/s. Ajit Automotive Services Pvt Ltd			IB/1525/ND/2019	Nipun Gautam	[Hard+Soft]-Pg Not Clear-195-180,187-191,166,-184 , 175-180,183,184,185,186,187,188,189,190,191	17-Feb-20
5011	0710200408532018/1	Choice Clothing Company Pvt Ltd Ors V/s. Roc			CP/07/441/ND/2019	Alishan Naqvee	[Hard+Soft]-Wrong Binding/ Application No Payment , No Supporting Affidavit/ No Advance Service / No Proper Page No Etc ..	17-Feb-20
5012	710102021442020	Jupiter Power Transmission Pvt Ltd V/s. Naffco India Pvt Ltd			Section-9	Nilesh Deep	[Hard+Soft]-Pg Not Clear-120-125,52-59,63,65,67,70,72,73-87,90,92,93,95 Etc ..	18-Feb-20
5013	710102022002020	Anil Traders V/s. Great Indian Nautanaki Company Pvt Ltd			Section-9	Rakesh Kumar	[Hard+Soft]-Pg No 22 Missed / Sole Proprietor	18-Feb-20
5014	0710102128072019/2	OBC V/s Pellet Energy System Pvt Ltd			IB/76/PB/2018	Videsh Vaish	[Hard+Soft]-Wrong E File	18-Feb-20

5015	071020000002002/12	Manjeet Singh Bast Ors V/s. Continetal Constructions Ors			CP/44/2002	Ashim Vachher	[Hard+Soft]-Pg Not Clear-21 / Pg No 2 Missed Etc ..	19-Feb-20
5016	0710102133062019/1	Sameeksha Infratecl Pvt Ltd			CP/722/252/2019	Rohit Sharma	[Hard+Soft]-Document Not Upload Proeprly / Index Not Matched / Page No Missig Etc ..	19-Feb-20
5017	710102020372020	Dikshit Aqua Pvt Ltd V/s. Roc			Section-252	Ajai Kumar Assocaites	[Hard+Soft]-Pg Not Clear-41,46,49,59,71,72,85,86,87 Etc ..	19-Feb-20
5018	710102023482020	Pashupati Jewellers V/s. Marigold Overseas Ltd			IB/1458/PB/2019	Sanyan Jain	[Hard+Soft]-Pg Not Clear-8,18,20,22,23,31 Etc ..	21-Feb-20
5019	0710102092692019/5	Somany Ceramics Ltd V/s. Indo Tech Projects Pvt Ltd			IB/1662/ND/2019	Anchit Sharma	[Hard+Soft]-Wrong Doucment Etc ..	20-Feb-20
5020	0710200410172018/12	Platina Bulkers Pvt Ltd V/s. Star Mineral Resources Pvt Ltd			IB/607/ND/2018	Arvind Kumar	[Hard+Soft]-Estamp Paper Not Show in Soft Etc ..	24-Feb-20
5021	0710102016972020/1	Gleam Finance Pvt Ltd V/s. Overnite Express Ltd			IB/475/OF/2020	Sandeep Bajaj	[Hard+Soft]-Wrong Document	24-Feb-20

5022	0710102105272019/2	Avni Securities Pvt Ltd			CA/CAA/97/ND/2019	Saurabh Kalia	[Hard+Soft]-Pg No 8 Missed / After Page 31 Double Numbering Again Estamp Paer Missed Etc ..	24-Feb-20
5023	710102024152020	Nikhil Rai V/s. V CARE Technolofgies Pvt Ltd			CP/157/241/242/2019	Hrishikesh Baruh	[Hard+Soft]-Pg Not Clear-7-12	24-Feb-20
5024	710102023912020	Three c Projects Pvt Ltd V/s. Three c Green Developers Pvt Ltd			Section-7	GS Law Attorney	[Hard+Soft]-Pg Not Clear-62-66,108,118,120-129,170-177,178-179,180,181,188,193-198 Etc ..	24-Feb-20
5025	0710102088682019/3	K N Sampark Pvt Ltd V/s. Roc			CA/677/252/2019	Kripa Nan Prasad	[Hard+Soft]-Pg Not Clear-152,153,154,155,156,158,19-162,166,169,174,178 Etc ..	25-Feb-20
5026	710102024732020	Shiv Dayal Sharma Ors V/s. Three C Projects Pvt Ltd			IB/1718/PB/2018	Tannya Baranwal Gupta	[Hard+Soft]-Pg Not Clear-181,102/ Application Soft Not Upload Etc ..	25-Feb-20

5027	071010243822019/5	Capital Stocks And Sahres Ltd And Shridhar Financial Services Ltd			CA(CAA)151/ND/2019	Deepak Anand	[Hard+Soft]-Estamp Paper Etc ..	25-Feb-20
5028	0710102158732019/3	Sunil Kumar Agarwal Ors V/s. Rancy Construction Pvt Ltd Ors			CP/175/ND/2019	UKCA & Partners	[Hard+Soft]-Pg Not Clear-33-83 Etc ..	26-Feb-20
5029	7.10102E+14	Raj Hardware Electricals V/s. Jangid Interior Décor Pvt Ltd			Section-9	Ravinder Kumar	[Hard+Soft]-Pg Not Clear-50,51,52,57,61-64,76,121,155 Etc ..	26-Feb-20
5030	710102024772020	Tarun Ahuja Ors V/s. Puri Contruction Pvt Ltd			Section-7	Psp Legal	[Hard+Soft]-Pg Not Clear-127-129,155,156,186-190,238,239-246,659,661,662,664-667,783,798-804,807,808,813,832,849-850,853-856, Etc …	25-Feb-20
5031	710102023902020	Cloud 9 Projects Pvt Ltd Ors			Section-7	GS Law Attorney	[Hard+Soft]-Pg Not Clear-60-68,99-102,104-108,112-129,168-180,184-185 / BR Missing Etc ..	24-Feb-20

5032	710102025362020	Arcee Trading Corporation V/s. Dev Landon Pvt Ltd			IB/1238/ND/2019	Vinay Kumar Jairath	[Hard+Soft]-Pg Not Clear-9,12,14,16,18,19,24,25 Etc ..	27-Feb-20
5033	071010200592020/1	Ashtech Buildpro India Pvt Ltd V/s. Delhi Buildtech Pvt Ltd			Section-9	Vishal Ranjan	[Hard+Soft]-Pg Not Clear-46 / Original File & Affidavit Missing Etc ..	28-Feb-20
5034	0710102016362020/1	Amit Bawa Anr V/s. Om Ganesha Garments Pvt Ltd V/s. Roc			CA/180/252/2020	Ankit Sharama	[Hard+Soft]-Wrong E Filing Etc ..	21-Feb-20
5035	710102026372020	Janki Parshad Company V/s. Sunder Agromills Pvt Ltd			IB/1175/ND/2019	Parteek Kushwaha	[Hard+Soft]-Pg Not Clear-62-66 &75-81 Etc ..	28-Feb-20
5036	710102026432020	Truform Engineers V/s. Technofab Engineering Ltd			Section-9	Arun S Agarwal	[Hard+Soft]-Pg Not Clear-50,55,90,112,113-120,137 Pg No 77,78 Missed / Document Not Upload Etc ..	28-Feb-20
5037	710102025722020	Usha Devi V/s. Praveer Constructions Pvt Ltd			IB/486/PB.2019	Alok Kashik	[Hard+Soft]-Case Type Wrong Etc ..	27-Feb-20
5038	710102026082020	AGI Cargo Pvt Ltd V/s. Toll Global Forwarding India Pvt Ltd			IB/519/PB/2017	Mohd Nizam Khan	[Hard+Soft]-Pg Not Clear-58-65,77,83,85,86/ Pg No 96 Missed Etc ..	28-Feb-20

5039	710102027992020	Deepak Walia Ors V/s Amil Matta			IB/995/ND/2018	Animseh Rastogi	[Hard+Soft]-Soft Not Uplaoded Etc …	3-Mar-20
5040	710102026232020	Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors			CP/255/241/242/2018	Rakesh Kumar	[Hard+Soft]-All Respondent Service Missed Etc ..	2-Mar-20
5041	710102027572020	India GLYCOLS Ltd V/s. Yogi Crop Sceinces Pvt Ltd			Section-9	Siddharth Nath	[+Soft]-59-62,63,81-85,89-102,144-157,158-174,178-180 Etc ..	2-Mar-20
5042	0710102139832019/1	Income Tax Officer V/s. Mukim Infotech Pvt Ltd			CA/798/252/ND/2019	Laxmi gurung	[Hard+Soft]-Proof of Service Etc ..	2-Mar-20
5043	710102023182020	Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors			CP/252/241/242/2018	Rakesh Kumar	[Hard+Soft]-All Respondents Service Missed Total 11 Only Send To 3 Parties Etc ..	2-Mar-20
5044	0710102007572020/2	Rajnikant Nanubhai Kapadi			IB/286/ND/2020	Aniruddha Deshmukh	[Hard+Soft]- Proof of Service Etc ..	3-Mar-20
5045	7.10102E+14	Endless Services Pvt Ltd V/s. SLR Contruction Pvt Ltd			Section-7	Nikshubha Sethi	[Hard+Soft]- Pg Not Clear-116,117,187/ Pg No 104 Translate / Estamp Paper Missing Etc ..	4-Mar-20

5046	0710102136702019/2	Maxwell V/s ASP Sealing Products Ltd			IB/296/ND/2019	Aditya Nayyar	[Hard+Soft]- Wrong Document Etc .	3-Mar-20
5047	0710102137702019/5	SCSL Buildwell Pvt Ltd V/s. Pal Infgrastrture Developers Pvt Ltd			IB/755/PB/2018	NA	[Hard+Soft]Document Not Upload	4-Mar-20
5048	0710102163592019/1	Attika Gupta V/s. Supertech Ltd			IB/2934/ND/2019	Mareesh Pravir Sahay	[Hard+Soft]-Document Not Upload	3-Mar-20
5049	0710102146712019/1	Kishor Shriram Ghar Ors V/s. Roc			CA/127252/2019	Harish Damani Associates	[Hard+Soft]-Pg No 3 Missed Etc ..	4-Mar-20
5050	071010213652019/3	Himalyan Packagings Pvt Ltd Ors V/s. Lexus India Ltd			IB/2776/PB/2019	Praveen Kumar Singh	[Hard+Soft]-Pg No 1 To 3 Missed Etc ..	4-Mar-20
5051	0710102017412020/1	DewDROPS Mercantile Pvt Ltd V/s. Metro Management Services Pvt Ltd			IB/486/ND/2020	Ashish	[Hard+Soft]-E Stamp Paper Missed Etc ..	4-Mar-20
5052	0710200433122018/1	Exel Media Pvt Ltd Ors V/s. Roc			CP/727/252/2018	Yadubhushan Rao	[Hard+Soft]-Proof of Service	4-Mar-20

5053	710102026292020	Sanjeev Memorial Foundation V/s. Kamrup Hosuing Projects Pvt Ltd			IB/936/PB/2018	Yogesh Kumar	[Hard+Soft]-Pg Not Clear- 168-199,200-214,225-235,237-239,241-257,289,299-304,212,313,319-326,343-349, Etc	4-Mar-20
5054	0710102149872019/4	Syndicate Bank V/s. Supreme Alloys Ltd			IB/3059/ND/2019	Manohar Malik	[Hard+Soft]-Document Not Upload Etc ..	5-Mar-20
5055	0710102013492020/3	Navair International Pvt Ltd V/s Entrainment City Ltd			IB/490/PB/2020	Ocean Law Firm	[Hard+Soft]-Soft Not Upload Etc ..	6-Mar-20
5056	0710102408922018/47	State Bank Of India V/s. Asian Colour oated Ispat Ltd			IB/50/PB/2018	Vikas Mishra	[Hard+Soft]-Soft Not Upload Etc ..	6-Mar-20
5057	0710102072752019/4	Best Healthcare P Ltd V/s. HFCL Satellite Commuincations Pvt Ltd			IB/1589/ND/2019	Gaurav Choudhary	[Hard+Soft]-Estamp Paper Missed / 65-B Certificate Missed Etc ..	6-Mar-20
5058	710102027272020	Rexsona Tiles Pvt Ltd V/S. Waaman Products Pvt Ltd			Section-9	Dharmik Barot	[Hard+Soft]-Pg Not Clear-30-3g, 20-26,	6-Mar-20

5059	710102029022020	L&T Finance Ltd V/s. Neeraj Singhal			Section-7	Trimph Legal	[Hard+Soft]-Section Not Verify Clearly / Sign On Petition/ Case Type Change / Document Not Upload Etc ..	5-Mar-20
5060	710102027262020	New Pearl Vitrified Pvt Ltd V/s Waaman Products Pvt Ltd			Section-9	Dharmik Barot	[Hard+Soft]-Pg Not Clear-39-50	6-Mar-20
5061	710102029672020	Punjab National Bank V/s. Radico Trading Ltd			Section-7	Jitendra Sharma	[Hard+Soft]-Pg Not Clear-38-42,76,79-86,90-128,135,150 Etc	6-Mar-20
5062	710102027292020	Infoedge Solutions Pvt Ltd V/s. Roc			Section-252	Ashutosh Senger	[Hard+Soft]-Pg Not Clear-19,20,49-51,64,88,98,134-135 / Pg No 41 Translate Etc	5-Mar-20
5063	0710102023192020/3	Armour Security India Pvt Ltd V/s. Tower International Pvt Ltd			IB/600/ND/2020	Ocean Law Firm	[Hard+Soft]-Soft Not Upload Etc ..	6-Mar-20
5064	710102029762020	Rajeev Kumar V/s. Kee Projects Ltd			Section-9	Manish Raghav	[Hard+Soft]-Uncomplete Document in Soft Etc ..	11-Mar-20

5065	0710102166692019/1	OBC V/s Piyush Colonisers Ltd			IB/449/PB/2019	Ankit Raj	[Hard+Soft]-Wrong Document Etc ..	11-Mar-20
5066	0710102173792019/3	Green Fields Petrichor Pvt Ltd V/s. Pack N Pack Packaging Pvt Ltd			IB/424/2020	Sachit Kumar Sahijpal	[Hard+Soft]-Soft Not Upload Etc ..	5-Mar-20
5067	710102029192020	Nupur Finvest Pvt Ltd V/s. Unnati Fortune Industries Pvt Ltd Ors			IB/452/ND/2018	Nipun Gautam	[Hard+Soft]-Pg Not Clear-97-157,166,167,187,181,188,189,185-191 Etc	6-Mar-20
5068	710102031302020	Tejas Mahesh Doshi V/s. Imeco Mcahines Pvt Ltd Ors			Section-9	Tejas Mohan Doshi	[Hard+Soft]-Soft Not Upload Etc ..	12-Mar-20
5069	710102029642020	Agarwal Marketing And Services Energy Pvt Ltd			IB/48/PB/2017	Anil Kohil	[Hard+Soft]-Pg Not Clear-96-98,626-631,639,640,642,682-686,787-804,773,775,777/ Pg No 491 Missing Etc …	6-Mar-20
5070	710102028972020	Punjabi Accessoriezz Pvt Ltd V/s Kredo Beauty Pvt Ltd			Section-9	Ravi Bansal	[Hard+Soft]-Pg Not Clear-151,154,157-163,165,170-171,173,281,282,290,380,389 Etc	12-Mar-20

5071	710102018292020	Sprint Consys Pvt Ltd V/S. Akona Engineering Pvt Ltd			Section-9	Santosh Pandey	[Hard+Soft]-Pg Not Clear-39,54-56,58,59,73,75,77,78,79,80,81,82,84,86,91,152	11-Mar-20
5072	0710102107562019/3	Veronica Fashions Pvt Ltd Ors			CA/554/252/2020	Ajit Sharama	[Hard+Soft]-Soft Copy Not Match With Hard File Etc	5-Mar-20
5073	710102031042020	ICICI Bank Ltd V/s. Ferrous Township Pvt Ltd			Section-7	Sanjeev Kumar	[Hard+Soft]-Pg Not Clear-36,271,272 / Volume 1 Not Upload Etc ..	12-Mar-20
5074	710102028662020	Lalit Grover V/s. CVC Opticals OPC Pvt Ltd			Section-9	Mimansa Law	[Hard+Soft]-Document Not Upload Etc ..	12-Mar-20
5075	0710102019142020/3	Yogesh Sharama V/s. Al Dua Food Processinbg Pvt Ltd			IB/519/2020	R Sundar Ramanathan	[Hard+Soft]-Pg NoT Clear-94-103,304	12-Mar-20
5076	0710102082052019/7	IHC Shops Owners Assocaition V/s. Narender Kumar Sharma Anr			IB/1397/PB/2019	Kanti Mohan Rustagi	[Hard+Soft]-Pg Not Clear-116,118,120,182,183,184/ Pg No 125,146-147 Wrong Arrange Etc ..	12-Mar-20

5077	710102030502020	Tuf Metallurgical P Ltd V/s. Albus India Ltd			IB/1089/ND/2018	Sandeep Kumar Bhatt	[Hard+Soft]-Pg Not Clear-85-89,96-101,105,106,108,111,112,114,118,124,127,131,134,136-140,142,143,148,149,151-158,160-164 Etc	12-Mar-20
5078	710102032392020	Venessa Metals And Alloys Pvt Ltd v/S. Terence Alloys Pvt Ltd			IB/2262/ND2019	Nitesh Kumar Sinha	[Hard+Soft]-Case Type Wrong Etc ..	13-Mar-20
5079	710102032292020	Macro Leafin Pvt Ltd V/s. Pack Tech Systems Pvt Ltd Ors			IB/543/PB/2018	Niti Arora Sachar	[Hard+Soft]-Pg No 155 Missed / Estamp Paper Date Match Etc ..	13-Mar-20
5080	0710102025972020/1	Edelwess Asset Recontruction Company Ltd V/s. Tecpro Systems Ltd			IB/197/PB/2017	India Law LLP	[Hard+Soft]-Pg Not Clear-306,494-507,484-489,490-507,601,448,452-457 Etc	13-Mar-20
5081	0710102017082020/2	Vishal Fabrics Ors V/s AVJ Developers India Pvt Ltd			IB/654/PB/2019	Abhishek Anand	[Hard+Soft]-Pg Not Clear-243-244,273-274,294,292,172,297 Etc ..	13-Mar-20

5082	0710102020542018/25	Enkay India Rubbers Co Pvt Ltd V/s. Summeru Processors Pvt Ltd			IB/1493/PB/2018	Law Intellect Harish Katyal	[Hard+Soft]-Pg Not Clear-193,142-144,165-169, 201,204,210,278,279 Etc	16-Mar-20
5083	710102031482020	Pallavi Joshi Bakhru V/s. Universal Buildwell Pvt Ltd Ors			IB/456/2018	Swapnil Gupta	[Hard+Soft]-Pg No-2,4,6,8,10,12,14,16,18,20,22,24,28,31,32,34,36,38,40,42,44,46,48 Wrong Arrang in Soft Etc ….	12-Mar-20
5084	710102032262020	Dinesh Kumar Goel V/s. Nice Projects Ltd			Section-9	Kartickay Mathur	[Hard+Soft]-Pg No-30-33,46 Etc ..	13-Mar-20
5085	710102030972020	Welfare Assocaition Garwa V/s. IREO Pvt Ltd			Section-9	KSA Law Offices	[Hard+Soft]-Pg Not Clear-232,523-524/ Pg No 162-163,289,483 Etc ..	13-Mar-20
5086	710102030942020	A.G Assoacites V/s. Trading Intenational Ltd			Section-9	A.G Assocaites	[Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc	13-Mar-20
5087	710102030952020	Piyush Engineering PSL Engineering Pvt Ltd			Section-9	A.G Assocaites	[Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc	13-Mar-20

5088	710102030452020	Double Stra Buildwers Pvt Ltd V/s. Roc			Section-252	Laxmi gurung	[Hard+Soft]-Pg No 23,27 Missed / STK-7 Missed	16-Mar-20
5089	710102030992020	Grand Arch Resident Welfare Assocaition Garwa V/s. IREO Vt Ltd			Section-9	KSA Law Offices	[Hard+Soft]-Pg Not Clear-314-315,50/ Pg No143-144 Transalation Etc ..	13-Mar-20
5090	710102031792020	Shivam Enterprises V/s. GRV Kreations Pvt Ltd			Section-9	Tushar Parashar	[Hard+Soft]-Pg Not Clear-20-26,35,36,45,46,53,68-76,78-86,Pg No 106 Missed / True Copy & Sign Miised Etc ..	13-Mar-20
5091	710102030432020	Viprender Aggarwal Ors V/s. Shreejee Metapa Ltd			Section-7	Sharma	[Hard+Soft]-Pg Not Clear-94-100 Etc	13-Mar-20
5092	710102031412020	Bharat Jatropha Garden Estates Pvt Ltd Ors V/s. Roc			Section-252	Chetana Law Solutions	[Hard+Soft]-Pg Not Clear-77,108,110/ Pg No 317-323,381-390 Translate Etc ..	16-Mar-20

5093	710102032552020	APIS Natural Products Pvt Ltd and APIS India Ltd			Section-230-232 1st Motion	Sameer Gupta	[Hard+Soft]-Pg Not Clear-Pg Not Clear-38,62,64,72,74,78,173-179,198,204-217,229,236,245,246,247,248,251,253,255,257,259,266,272,273,274,275,281, Etc…	16-Mar-20
5094	0710102030982020/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.			IB/3171/2020	Aniruddha Deshmukh	[Hard+Soft]-Pg No 148,150,172 Translation etc ..	16-Mar-20
5095	0710102161722019/5	Satish Mittal V/s. Ozone Builders Developers Pvt Ltd OARS			IB/3372/OF/2019	Tarun Singhal	[Hard+Soft]-Soft Copy Incomplete Etc ..	16-Mar-20
5096	0710102007042020/6	Abhishek Gupta V/s. Fiitjee Ltd			IB/332/OF/2020	Govind Rishi	[Hard+Soft]-Soft Copy Incomplete Etc ..	17-Mar-20
5097	710102031982020	Worxspace Pvt Ltd V/s. IREO Fiverivers Pvt Ltd			CP /408/ND/2018	Zeba Khair	[Hard+Soft]-Soft Copy Incomplete Etc ..	13-Mar-20
5098	0710102012472020/2	Clarion Township Pvt Ltd			IB/410/2020	Dhruv Mathur	[Hard+Soft]-Index Not Match From Hard & Wrong Document Etc ..	16-Mar-20
5099	710102031422020	Modern Credit Pvt Ltd V/s. KPG International Pvt Ltd			IB/2082/ND/2019	Sunil Kumar Agarwal	[Hard+Soft]-Wrong Document Etc ..	16-Mar-20

5100	710102031432020	Elite Steels Pvt Ltd V/s. Growthways Trading Pvt Ltd Ors			IB/1443/ND/2019	Sunil Kumar Agarwal	[Hard+Soft]-Wrong Document Etc ..	16-Mar-20
5101	710102032822020	Vishal Fabrics Ors V/s. AVJ Developers India Pvt Ltd			IB/654/PB/2018	u n Singh	[Hard+Soft]-Pg No 40-62 Not Upload Etc ..	16-Mar-20
5102	0710102007572020/2	Kapila Colours Pvt Ltd V/s. Samtex Desinz Pvt Ltd			IB/283/2020	Aniruddha Deshmukh	[Hard+Soft]-document Not Upload Etc ..	5-Mar-20
5103	710102033152020	Jammu & Kashmir Bank Ltd V/s. Aman Hospitality Pvt Ltd			Section-7	Khaitan & Khaitan	[Hard+Soft]-Pg No Clear-56-57,331,470-479,490,492-500,555-556,583,	16-Mar-20
5104	710102033102020	Bizlife Property Buyers Welfare Assocation V/s. HSL Software Pvt Ltd Anr			Section-7	ASA Legal Services LLP	[Hard+Soft]-Pg No Clear-1424,1426,1827,1828,1005,2655,224-2230,2835,2268,2552,-2572, Etc ..	16-Mar-20
5105	710102033352020	Win Holt India Pvt Ltd			IB/1782/ND/2019	Rafia Nazir	[Hard+Soft]-document Not Upload Etc ..	17-Mar-20
5106	710102033572020	SNS Engineering Pvt. Ltd. V/s. M-City Infrastructure Pvt. Ltd.			Section-9	Pardeep	[Hard]-Pg Not Clear-73,75,77,79-80,82,87,88,90,97,99,104-106,124 / Soft Copy Not Upload	3/17/2020

5107	710102033482020	Rupinder Singh Khurana V/s. ICICI Bank Ltd.			Section-9	Narinder Singh Azad	[Hard+Soft]-Pg No Clear-165,234-238,265,166,274,167,300,313,305-310 etc…	3/17/2020
5108	710102033012020	JIL Information Technology Ltd. V/s. QI Network Enterprise Pvt. Ltd.			Section-9	Shantam	[Hard+Soft]-Pg No Clear-396	3/17/2020
5109	710102033652020	Jugal Kishore Khetawat V/s. Ansal Hi-Tech Townships Ltd.			Section-7	Gayatri Verma	[Soft]-Pg Not Clear-88-103	3/17/2020
5110	710102024782020/4	Zoom Communications Ltd. V/s. Par Excellence Real Estate Pvt. Ltd.			IB/616/ND/2020	Nikhil Singhvi	[Soft]-document Not Upload Etc ..	3/17/2020
5111	710102033682020	SKP Buildcon Pvt. Ltd. V/s. Hindustan Prefab Ltd.			Section-9	Harshal Kumar	[Hard+Soft]-Pg No Clear-103,117 / Translate-161 [Soft]-document Not Upload Etc ..	3/17/2020
5112	710102032352020	ERA Infrastructure India Ltd. V/s. ROC			Section-441	Nakul Bharana	[Hard+Soft]-Translate-95,97,96-99	3/17/2020

5113	710102033762020	Victorian Buildwell Pvt. Ltd. V/s. ROC			Section-252	Shashi Bala	[Hard]-Translate-121,122,127 / Soft Copy Not Match etc…	3/17/2020
5114	710102026142020/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.			IB/3171/2019	Aniruddha Deshmukh	[Hard+Soft]-Translate-150,152,174 / Sign On Reply	3/16/2020
5115	710102032872020	Dapel Investments LLP V/s. Grandeur Travels And Tours LLP			Section-60	KNM Partners	[Hard+Soft]-Pg No Clear-110-112,115-119 / Case Type Wrong	3/16/2020
5116	710102033202020	Supreme Packaging Industries V/s. AL-Tabarak Frozen Foods Pvt. Ltd.			Section-9	Nishi Chaudhary	[Soft]-document Not Upload Etc ..	3/18/2020
5117	710102034072020	Hulas Rahul Gupta V/s. Union Bank Of India			Section-7	Abhishek Anand	[Hard+Soft]-Missing-25-27	3/18/2020
5118	710102024562020/1	T.J Communications Pvt. Ltd. V/s. Bajaj Appliances Ltd.			IB/615/ND/2020	Pankaj Katia	[Hard+Soft]-Pg Numbering Format Wrong	3/16/2020
5119	710102030512020	Amit Mehta V/s. Franchise India Brands Ltd.			IB/3029/ND/2019	Devvart Rana	[Soft]-Missing Pgs-11-15 / Affidavit In E-Stamp Paper	3/17/2020

5120	710102033912020	Mukul Narain Srivastav V/s. Lotus Greens Developers Pvt. Ltd.			Section-9	Arvind Kumar Shukla	Soft Copy Not Match	3/18/2020
5121	710102034302020	ACL Components Ltd. V/s. JMA E-Comm Pvt. Ltd.			Section-230-232 1st Motion	Suman Kumar Jha	[Hard+Soft]-Pg No Clear-199,202,203,205,207,209,211,217,218,365,84,85,87	3/18/2020
5122	710102165652019/1	SVG Media Pvt. Ltd. V/s. Omgen Online Service India Pvt. Ltd.			IB/1432/ND/2019	Ajit Yadav	Wrong E-Filling	2/10/2020
5123	710102032442020	Cork Products Pvt. Ltd. V/s. OCS Group India Pvt. Ltd.			Section-9	Ahsan Ahmad	[Soft]-Vakalatnama Missing	3/18/2020
5124	710102034412020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.			Section-425	Swarup	Wrong Document	3/19/2020
5125	710102034422020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.			Section-425	Swarup	Wrong Document	3/19/2020

5126	710102158652019/1	Sanjay Malik & Ors. V/s. Celestial Estate Pvt. Ltd.			IB/1718/2018	R.K Gupta	Wrong E-Filling	3/18/2020
5127	710102148852019/1	Gitansh International V/s. Sri Ganesh Automotive Impex Pvt. Ltd.			CP.No.398/ND/2019	Ankur Aggarwal	Wrong E-Filling / [Hard]-Original Advance Service / True Copy Sign	3/6/2020
5128	710102171082019/3	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.			IB/2689/ND/2019	Nishant Awana	Wrong E-Filling	2/14/2020
5129	710102171082019/2	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India Pvt. Ltd.			IB/2689/ND/2019	Nishant Awana	Wrong E-Filling	2/14/2020
5130	710102043712021	SALONI MEHRA VS M/S CONCEPT HORIZON INFRA PVT LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/811(ND)2019	Preeti singh	Case Type is wrong, sign is missing on application, stamp paper and pagination are missing	29/06/2021

5131	710102084512020	LONGOWAL TRADERS VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	page:22-25 not clear, estamp paper missed, 27-28, advocate welfare and court fee missed.	1/9/2020
5132	710102084562020	VEER BHAN SONS (HUF) VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	"volume 2 index missed, 326, advocate welfare and court fee missed, estamp paper missed, with affidavit, 30, 31, 33, 34, 36, 37, 39, 40, 42, 45, 48, 51,54, 57, 60, 61, 63, 64, 66, 67, 69-70, 72-73, 75-76, 79, 82, 85, 87, 90, 93, 96, 99, 102, 103, 105, 108-109, 111-112, 114, 115, 117, 120- 121, 123, 126, 129-130, 132, 135, 136, 138, 139, 141, 142, 144, 145, 147, 150-151, 153, 156, 157, 159-160, 163, 165, 166, 168, 169, 171, 172, 174, 176, 178, 180, 183, 186, 187, 189, 192-193, 195-198, 201, 204, 207, 210, 213, 216, 219, 222, 223, 225-226, 228-229, 231-239, 261, 308, 314, 326 etc page not clear and volume break after 200 pages,"	2/9/2020
5133	710102084542020	VEER BHAN VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	advocate welfare and court fee missed.	2/9/2020
5134	710102043782021	GAURAV KHURANA VS PUNJAB NATIONAL BANK & ORS		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2484(ND)2019	Sanjay Bhatt	Main Case Not Linked	29/06/2021
5135	710102043812021	CORPORATION BANK VS CLOVER FORGING & MACHINING PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/1120(ND)2018	AKSHAY	Payment Not Done	29/06/2021
5136	710102025672020	SR FOILS AND HYGIENE PVT. LTD. VS MR. ANIL KOHLI	Contempt Petition (IBC)	Sec 60(5)		SHANKARI MISHRA	case type wrong	26/02/2020

5137	710102042382021	MAHABIR SINGH VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Mukund Rawat	pg-79-84,123 not clear,pg-122 cut,welfare of Rs15 missed in vakaltnama	22/06/2021
5138	0710102037802021/1	VIKAS GARG Vs. OSWAL MINERALS LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2427(ND)2021		Sign missing in Page Nos. 3 to 7	30/06/2021
5139	0710102102622019/7	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019		Proof of service missing	30/06/2021
5140	0710102119782020/2	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		Wrongly filed and filed twice	28/06/2021
5141	0710102119782020/3	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		Wrongly filed	28/06/2021
5142	0710102119782020/5	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		Main File document not available	28/06/2021

5143	0710102024322021/6	M/S ROYAL INDUSTRIES Vs. SANDEEP KUMAR BHATT & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1565(ND)2021		E-stamp missing, Affidavit missing, Page Nos. 25 to 27 Not clear	30/06/2021
5144	0710102016322021/2	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/14(ND)2021		Page no. 41 - 323 true copy sign missing	30/06/2021
5145	0710102145932019/2	SBS LOGISTICS SINGAPORE PTE LTD Vs. MR.MOHAN LAL JAIN		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1510(ND)2019		d	30/06/2021
5146	710102044342021	LALIT KUMAR AND OTHERS VS SIMOVA INDIA LIFESCIENCES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/197(PB)2021	NCLTAC	PG-14,15 not clear/Sign missing on PAGE no.9	1/7/2021
5147	0710102030102018/5	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. RATTANINDIA POWER LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1464(PB)2018		Index missing, court fees missing, welfare missing	1/7/2021
5148	0710102036092021/1	SURANGI SERVICES LIMITED Vs. SRIGOPAL CHOUDHARY RESOLUTION PROFESSIONAL OF ORTEL COMMUNICATIONS LIMITED (IN CIRP)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2422(ND)2021		Stamp paper wrongly filed, Wrongly arranged Page Nos.from 75 to 102	1/7/2021

5149	0710102077422020/9	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		E-stamp missing	1/7/2021
5150	0710102400532013/1	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013		Contact Helpdesk 011-24363846 e-filing@nclt.gov.in	1/7/2021
5151	0710120001442018/23	MACQUIRE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(PB)2017		Proof of service missing	1/7/2021
5152	0710200415372018/1	INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/843(ND)2018		Affidavit missing, Wrong Alignment done, Same document filed twice	29/01/2021
5153	0710102012202021/1	KAMLESH SINGH GARIA Vs. M/S ANSAL HOUSING AND CONSTRUCTION LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1760(PB)2021		Proof of service missing	1/7/2021

5154	0710102024292021/8	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		Wrong e-filing , need to file in IA	1/7/2021
5155	0710102026562021/1	HANERY HARISH GUPTA Vs. SUPERTECH LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1688(ND)2021		Page no. 2-7 true copy sign missing	1/7/2021
5156	0710102032912018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES (ONE IS HUNDRED PVT. LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1265(ND)2018		Page no. 9-10, 13-17, 21, Court fees and welfare missing on vakalatnama	1/7/2021
5157	0710102070952020/1	YOGESH KUMAR GUPTA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2814(ND)2020		Wrong e-filing, need to file in IA	5/11/2020
5158	0710000044432021	Suraksha Asset Reconstruction limited					Welfare missing on vakalatnama/NCLT form 3C not written on Memo	
5159	0710000042072021	SLV SECURITY SERVICES PVT. LIMITED					Page No 10 Missing	
5160	0710000041892021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					NCLT form 3C missing (Not written anywhere)	

5161	0710000041522021	M/s C to C Services Consultants Private Limited					Stamp paper & Affidavit missing/Court fee & welfare also missing in vakalatnama in all PDFs	
5162	0710000037732021	Shridevshri Medicare Hospital Pvt. Ltd. (through its Managing Director)					NCLT form 3C and affidavit missing	
5163	0710000037392021	BULAT PHARMACEUTICAL PRIVATE LIMITED					Index and pagination missing	
5164	0710000033162021	VINOD KUMAR MITTAL					NCLT form 3C missing & proof of service	
5165	0710000027772021	Anadi Investments Private Limited					NCLT form 3C missing	
5166	0710000027252021	Innotarget Fashalot Retail Private Limited and Ors					Stamp/Supporting affidavit & Proof of service missing	
5167	0710000026172021	TUI India Pvt Ltd					NCLT form 3C missing/court fee & welfare missing on vakalatnama	

5168	0710000024692021	New Okhla Industrial Development Authority					NCLT form 3C missing/court fee & welfare missing on vakalatnama	
5169	0710000023832021	ASR MARKET VENTURES PRIVATE LIMITED					Court fee & welfare missing on vakalatnama	
5170	0710000023812021	ASR MARKET VENTURES PRIVATE LIMITED					Court fee & welfare missing on vakalatnama	
5171	0710000023792021	ASR MARKET VENTURES PRIVATE LIMITED					Court fee & welfare missing on vakalatnama	
5172	0710000022152021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					NCLT form 3C missing	
5173	0710102016772021	Amakan Overseas Private Limited					E-stamp missing	
5174	0710000014712021	Lex Sportel Vision Private Ltd.					NCLT Form 3C missing	
5175	0710000008392021	M/s. Super Restaurant Pvt. Ltd.					NCLT form 3C missing/No e-stamp,No Affidavit/No true copy sign & Service	

5176	0710000004452021	m/s Padmakriti Creations private limited					NCLT FORM 3C MISSED	
5177	0710000001222021	Roinet Solutions Private Ltd					No memo of Parties,No index,No Supporting Affidavit,No e-stamp,No service	
5178	0710000118862020	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					NCLT form 3C missed	
5179	0710000111292020	Mankind Pharma Limited					Court fee & welfare missed on vakalatnama	
5180	0710000111282020	Magnet Labs Private Limited					Court fee & welfare missed on vakalatnama	
5181	0710000111272020	Lifestar Pharma Private Limited					Court fee & welfare missed on vakalatnama	
5182	0710000111262020	Mankind Pharma Limited					Court fee & welfare missed on vakalatnama	
5183	0710000111252020	Magnet Labs Private Limited					Court fee & welfare missed on vakalatnama	
5184	0710000111232020	Lifestar Pharma Private Limited					Court fee & welfare missed on vakalatnama	

5185	0710000111032020	Western Hotels Private Limited					NCLT Form 3C missed	
5186	0710000107122020	Usha Breco Limited					No court fee and welfare on vakalatnama	
5187	0710102105912020	Spire Techpark Private Limited					NCLT Form 3C Missed/No court fee and welfare on vakalatnama	
5188	0710000102922020	M/s. Insilco Merchants Pvt. Ltd.					No court fee and welfare on vakalatnama/NCLT Form 3C Missed	
5189	0710102101582020	Ashvar Automobiles Pvt. Ltd.					NCLT Form 3C Missed	
5190	0710102101552020	Ashvar Cars India Pvt. Ltd.					NCLT Form 3C Missed	
5191	0710000101612020	ISGEC Heavy Engineering Ltd					NCLT Form 3C Missed/Service	
5192	0710000098402020	VIKAS BISHNOI					NCLT form 3C missed	
5193	0710000096902020	Anand Engineering Limited					No pagination on Demand notice & 4 pages not clear	
5194	0710000096452020	Nexgen Fluoropolymers Pvt. Ltd					NCLT form 3C missed/proof of service missed	

5195	0710000096052020	Shailendra Aggarwal					proof of service/Supporting Affidavit missed	
5196	0710000096042020	Pradeep Arora					proof of service/Supporting Affidavit missed	
5197	0710000096032020	Piya Puri					proof of service/Supporting Affidavit missed	
5198	0710000095922020	Satyadeep Bishnoi					proof of service/Supporting Affidavit missed	
5199	0710000094692020	Amazon.com NV Investment Holdings LLC					proof of service	
5200	0710102093822020	IST Green Power Private Limited					NCLT form 3C missed	
5201	0710102093722020	IST Green Power Private Limited					NCLT form 3C missed	
5202	0710000092402020	Bank of Baroda					Form 3C missed, Proof of service missed	
5203	0710000090422020	M/s Saya Cementation Limited					NCLT FORM 3C MISSED	
5204	0710102088932020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	

5205	0710102088912020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5206	0710102088892020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5207	0710102088882020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5208	0710102088872020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5209	0710102087922020	Aqualite Industries Private Limited					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5210	0710000084682020	Green Channel publications (India) Pvt ltd					Supporting Affidavit missed Advance Service Missed , vakaltnama Missed	
5211	0710102080792020	Sushen Gupta					FORM 3C MISSED	
5212	0710000080602020	Trinity Cleantech Private Limited					FORM 3C MISSED	
5213	0710000080072020	Hem Singh Bharana					FORM 3C MISSED	

5214	0710000074832020	IDBI Bank Limited					No Advance Service & No Vakaltnama	
5215	710102029482021	ENERGO ENGINEERING PROJECTS LIMITED VS LEVCON VALVES PRIVATE LIMITED	Review Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/160(PB)2017	ADITYA	memo of parties and wrong section please written in the appliaction Rule 11 (Read with 11 not mentioned)	13/04/2021
5216	710102044172021	ZENICA CARS INDIA PVT LTD THROUGH RAJENDER KUMAR JAIN RESOLUTION PROFESSIONAL VS MR. RASHPAL SINGH TODD	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/863(PB)2020	Kairav	wrong filing	30/06/2021
5217	710102009532020	TRANSLITE SCAFFOLDING LIMITED VS DSC LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	Separate volume 2 index, amount cut and date cut pages, page not clear please attached typed copy ,	20/01/2020
5218	710102011312020	SANTAM DYE CHEM INDUSTRIES VS RSM DYECHEM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		CA VIRAL SHAH	page:3, 28,29,31, 34, 37, 39, 72, 73, 81, 91-92, power of attorney with 50rs estamp paper missed	24/01/2020
5219	710102002692020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Please upload correct pdf file	7/1/2020
5220	710102004182020	DAURATRAM AGARWAL VS MONNET ECOMAISTER ENVIRO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		sanjay sahni	Please upload correct PDF	10/1/2020

5221	710102006842020	M/S JOHNSON LIFTS PVT. LTD. VS M/S SRS REAL ESTATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ARVIND KUMAR SHUKLA	No Documents uploaded please upload correct PDF Format	15/01/2020
5222	710102013902020	ARJUN ISPAT INDIA PRIVATE LIMITED VS M/S SRS REAL ESTATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		Rajneesh Singhvi	need to file IA	30/01/2020
5223	710102015912020	AGBRO FOODS & FMCG LIMITED VS M/S SRS REAL ESTATE LIMITED	Company Petition (Companies Act)	Sec 252 (1)		SHOBHIT RASTOGI	case type wrong	4/2/2020
5224	710102017592020	PK INDUSTRIES PVT LTD VS M/S SRS REAL ESTATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		rakesh	Wrong section	7/2/2020
5225	710102018542020	NEERAJ BHATIA VS VINOD COTTON CORP PRIVATE LIMITED	Company Petition IB (IBC)	19(2)		Ashutosh	Wrong section	11/2/2020
5226	710102016102020	SHERWIN WILLIAMS COATINGS INDIA PVT LTD VS HARSH SPECIALITY COATING PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		PANKHURI	wrong file upload.. (file as document)	5/2/2020
5227	710102040312021	RAJESH AHLAWAT VS RICHCAP FINANCIAL SERVICES PRIVATE LIMITED	Company Petition IB (IBC)	Sec 66(1)		Rajesh Ahlawat	Wrong section	12/6/2021
5228	710102017842020	SH. RAJENDRA JUNEJA VS ANSAL HITECH TOWNSHIPS PVT. LTD.	Company Petition IB (IBC)	Application under any other provisions- IBC		DIVANSHU	Wrong section	9/2/2020
5229	710102013872020	ARJUN ISPAT INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition IB (IBC)	Application under any other provisions- IBC		Rajneesh Singhvi	need to file IA	30/01/2020
5230	710102044482021	EDU SMART SERVICES PRIVATE LIMITED VS EDU SMART SERVICES PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		RITU	need to file IA	1/7/2021
5231	0710102027582021/2	LSF10 ROSE INVESTMENTS S.Ã R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021			Sign missing in each pages, Affidavit missing, Proof of service missing	25/06/2021

5232	0710102030382021/2	BELGOTEX INDIA PVT. LTD. Vs. PUNEET INDIA PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/236(ND)2021			Reply Vol 2 Document filed twice	2/7/2021
5233	0710102032792018/6	SKOOTR GLOBAL PRIVATE LIMITED Vs. HACXAD INFOTECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/195(ND)2019			Affidavit missing, Alignment not done properly in Page Nos 11&12 according to PDF	2/7/2021
5234	0710102034372021/2	ARINDAM PATRANABISH Vs. PAWAN KUMAR SINGAL	Sec 60(5),22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/2195(ND)2021			Same Document filed twice, Sign missing in each pages, Affidavit and Proof of service missing	2/7/2021
5235	0710102001992020/8	ADINATH INTERNATIONALNPRIVATE LIMITED Vs. AVR OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/348(ND)2020			Merge documents in single pdf, wrong pagination, volume wise index missing, mention translation copy, true copy sign missing on every page	2/7/2021
5236	0710102016322021/3	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN	Sec 42	COMPANY APPEAL (IBC)/14(ND)2021			True copy sign missing on every page	2/7/2021

5237	0710102016582021/2	BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN	Sec 42	COMPANY APPEAL (IBC)/10(ND)2021			True copy sign missing on every page	2/7/2021
5238	0710102017542021/2	REDSTER DIGITAL LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI	IBC Section 59	COMPANY PETITION IB (IBC)/145(ND)2021			Stamp paper missing, affidavit not notarised	2/7/2021
5239	0710102022322020/1	MAHESH KUMAR KEJRIWAL Vs. RAMESH KUMAR KEJRIWAL	Application under any other provisions ,Application under any other provisions ,Sec 425	COMPANY APPLICATION(COMPANIES ACT)/177(PB)2020			No Index, No pagination, Court fee and welfare missing	2/7/2021
5240	0710102028982018/15	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018			Stamp paper missing, affidavit not notarized, True copy sign missing on every page,	2/7/2021
5241	0710102032092021/1	ATISHAY JEWELLERS PRIVATE LIMITED Vs. ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 25(1)	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/59(PB)2021			No Index, No Pagination	2/7/2021
5242	0710102147322019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRINTO (INDIA) GRAPHICS PRIVATE LTD.	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/855(ND)2019			Stamp paper missing, affidavit not notarized,	2/7/2021

5243	710102028902021	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/516(ND)2020	Kirtikar Sukul	Plz Mention Section and Technically Plz select Section Contact No 011-24361890	11/4/2021
5244	710102039862021	M/S SAMBHAVI ENTERPRISES PVT LTD VS R M H HOSIERY PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/90(ND)2019	ASHISH	section wrong estamp paper missed affidavit and stamp paper not notarized court fee and welfare missed in vakalatnama	10/6/2021
5245	710102044522021	MOHAN LAL JAIN VS NATH MOTORS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2019	Inder Paul Singh Oberoi	stamp and notary missing	2/7/2021
5246	710102044112021	PCUBE ADVISORS PVT. LTD. VS SIMOVA INDIA LIFESCIENCES PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/80(ND)2020	Praveen Kumar	section wrong	30/06/2021
5247	710102009892020	PRISM JOHNSON LIMITED VS COMT CONSTRUCTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Abhijeet	petition not sign on every pages, 22, 40-51, 75, 76, 86, 87, 95-117, 132, (all invoice not clear) BR missed	21/01/2020

5248	710102002682020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	THE CASE NEEDS TO BE FILE AS AN APPLICATION PLEASE E-FILE THE CASE AGAIN AS AN APPLICATION	7/1/2020
5249	710102002632020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Kindly upload correct pdf	7/1/2020
5250	710102002662020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	THE CASE NEEDS TO BE FILE AS AN APPLICATION PLEASE E-FILE THE CASE AGAIN AS AN APPLICATION	7/1/2020
5251	710102001482020	BALLS AND CYLPEBS LIMITED VS BHP INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Mukesh Kumar	list of dates and events missed, page:24, 26-36 missed, advocate welfare and court fee missed, compliance affidavit 9(3)b missed,	5/1/2020
5252	710102019932020	MANISHRUTI CONSULTANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (1)		DHARMENDRA SHARMA	kindly merge all documents in pdf	13/02/2020

5253	710102020752020	I PROMARK SERVICES VS BONY SYSTEMS AND TECHNOLOGIES LIMITED	Company Petition IB (IBC)	Sec 60(5)		Bharat	need to file IA	14/02/2020
5254	710102021792020	DURGA CHARAN MOHANTY & ORS. VS BINDAL SPONGE INDUSTRIES LTD	Intervention Petition (IBC)	Application under any other provisions- IBC		HITENDRA NATH RATH	Wrong section/Memo of party/Brief of synossis/list dates & events/ E stamp paper with notaryetc	17/02/2020
5255	710102026782020	MONK MEDISOLUTIONS PRIVATE LIMITED VS BINDAL SPONGE INDUSTRIES LTD	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Swarnika Agarwal	Wrong section select and fees missed	28/02/2020
5256	710102020392020	SUPER TENT HOUSE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		AKSHANSH SINGHAL	65 page missed	14/02/2020
5257	710102022122020	DURGA CHARAN MOHANTY & ORS. VS BINDAL SPONGE INDUSTRIES LTD	Intervention Petition (IBC)	Application under any other provisions- IBC		HITENDRA NATH RATH	Wrong section/Memo of party/Brief of synopssis/list dates & events/ Page not clear-22/etc	18/02/2020
5258	710102044412021	MERLIN SNACKS PRIVATE LIMITED VS BINDAL SPONGE INDUSTRIES LTD	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Neeraj Arora	Kindly annex e filing reciept of chairperson report	1/7/2021

5259	0710102002732020/10	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing, need to file in IA	5/7/2021
5260	0710102038142021/1	HDFC BANKLTD Vs. MR. VINEET AGGARWAL		Sec 52 (5)	INTERLOCUTORY APPLICATION (I.B.C)/2525(PB)2021		Stamp paper missing , true copy sign missing on every page	5/7/2021
5261	0710102038472021/1	ERA LABOURER UNION Vs. APEX BUILDSYS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)2021		Stamp paper missing, true copy sign missing	5/7/2021
5262	0710102041422021/1	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2593(PB)2021		more than 200 pages in single volume, true copy sign missing on every page, remove duplicate volume	5/7/2021
5263	0710102088132020/2	JANKI RAWAT & ORS. Vs. ANIL MATTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4162(ND)2020		Affidavit is missing, E-stamp missing	5/7/2021
5264	0710102115602020/6	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		Sign missing in each pages, Index missing in Annexures document	5/7/2021
5265	0710102406772018/8	MR ANSHUMAN RAI Vs. M/S HERITAGE HOSPITALS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/50(PB)2018		Wrong e-filing, need to file in IA	5/7/2021

5266	710102014312021	M/S DRJ CHEMICALS LIMITED VS NA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1640(ND)2018	Sameer	ib not mention in soft copy	18/02/2021
5267	710102031462021	RAHUL JAIN VS SBI BANK SOUTH EX-2	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/01(PB)2017	RAKESH KUMAR	PG 66,68,70 NOT CLEAR need to sign every pages on application	17/04/2021
5268	710102043822021	JAIPRAKASH ASSOCIATES LTD VS JAYPEE INFRATECH LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/77(PB)2017	Divyanshu	main case not link stamp paper need to 100 rs for uttar pradesh please merge pdf	29/06/2021
5269	710102044882021	PRIYANKA UPPAL VS SUBSTRATAL SOLUTIONS PVT LTD	Miscellaneous Application(Companies Act)	Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	MANISH	stamp paper and notary missing main case not link	3/7/2021
5270	710102005012021	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS RUDRABHISHEK ENTERPRISES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Envitech Consultants	document not upload properly	
5271	710102030062021	NAVKAR BUILDERS LIMIRTED VS SPML INFRA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rupal Patel	Memo of party mention in index//Vakalatnama & welfare miss	
5272	0710102028682018/17	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		Proof of service missing, Page Nos are missing in each pages and also Sign missing	6/7/2021

5273	0710102142642019/5	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		Sign is missing in All the Volumes	6/7/2021
5274	0710102164642019/3	ASST. COMMISSIONER OF INCOME TAX CIRCLE 26(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. VS TUBE TECH PVT. LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1(ND)2020		Wrong e-filing	6/7/2021
5275	0710102021842021/1	HAGURU ENGINEERS Vs. CLUTCH AUO		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1427(PB)2021		document not upload	6/7/2021
5276	0710102030302020/1	JBF INDUSTRIES LIMITED Vs. DRJ CHEMICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/747(ND)2020		Page Nos 32 to 361 Not Clear and Readable, Index missing in the Reply Second part of document	4/12/2020
5277	0710102041272021/2	FUTURESCAPES INFRA Vs. DTWELVE SPACES PVT. LTD. (STANZA LIVING)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/290(ND)2021		True copy sign missing on every page	6/7/2021

5278	0710102069002020/1	CS SATYADEVI ALAMURI Vs. KERALA WATER AUTHORITY		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4865(ND)2020		No Pagination	2/7/2021
5279	0710102070802020/9	DHANKALASH DISTRIBUTORS PRIVATE LIMITED Vs. PIYUSH IT SOLUTIONS PRIVATE LIMITED		IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/876(ND)2020		True copy sign missing on every page	1/7/2021
5280	0710102131472019/6	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019		Wrong e-filing, need to file in IA	6/7/2021
5281	0710102160992019/9	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020		Affidavit is missing, Proof of service Not clear at all	2/7/2021
5282	710102043572021	ANAND SONBHADRA VS ADDITIONAL DIRECTOR GENERAL (ADJUDICATION CELL) & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1059(ND)2018	NIPUN GAUTAM	Payment not done	28/06/2021

5283	710102021652021	SHEELA SHARMA AND ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	pages: 4755-4770, 4805A-4811, 5564, 5565, 5567, 1619, not clear, volume 14 missed,(200 pages per volume,)	17/03/2021
5284	710102045572021	SONAL ALAGH VS THREE C SHELTERS PVT. LTD.	Contempt Petition (IBC)	Sec 60(5)		Sonal Alagh	wrong section	7/7/2021
5285	710102045682021	BANK OF MAHARASHTRA VS FUTEC SHELTERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		AMIT MAHALIYAN	page:108 hindi translation, 110 , 112, 114, 134, not clear	7/7/2021
5286	710102041792021	MINDSPARK RETAILS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Rule 11 of NCLT		Sheetal	main case not link pagination not done in index affidavit and stamp paper not notarized	18/06/2021
5287	710102041362021	SAI COMPUTERS LTD. VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 424 (3)	COMPANY APPEAL(COMPANIES ACT)/205(ND)2017	PULKIT MANUJA	section wrong ^& Service Missing please merge pdf Any-Other-Document+. Vakaltnama+ stamp paper missed please delete extra files	16/06/2021

5288	7101020452920 21	SURAKSHA ASSET RECONSTRUCTION LIMITED VS M/S. NOIDA MEDICARE CENTRE LIMITED	Miscellaneous Application (IBC)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	6/7/2021
5289	0710102019402021/2	SANDEEP KUMAR BHATT Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT CY PRO AND INVESTMENT CORPORATION LIMITED (RIICO)		Application under any other provisions- IBC,Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1492(ND)2021		Page no. 3 - 4 true copy sign missing, page no. 12-15 translation copy missing of hindi documents	2/7/2021
5290	0710102029872020/1	AO "METALLON" Vs. MITTAL PIGMENTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/742(ND)2020		E-stamp missing	8/7/2021
5291	0710102035922020/6	DHANLAXMI BANK LIMITED Vs. REAL VIDEO IMPACT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/861(ND)2020		Wrongly filed, Stamp paper wrongly filed: It should be Rs. 50	8/7/2021
5292	0710102038212021/1	MINDA I CONNECT PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2021		Same Affidavit document filed twice	8/7/2021
5293	0710102042352021/1	LIFESTAR PHARMA PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2021		Document not properly filed	2/7/2021
5294	0710102171652019/2	ASHUTOSH GUPTA Vs. PRATHVI COAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/65(ND)2020		No index, no pagination	8/7/2021

5295	0710102406162018/6	ICICI BANK LIMITED Vs. APEX BUILDSYS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/706(PB)2018		Wrong e-filing, need to file in IA	8/7/2021
5296	0710120004922018/17	ICICI BANK UK PLC Vs. ADITYA ESTATES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/974(PB)2018		Affidavit not notarized	8/7/2021
5297	0710102002732020/11	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Affidavit is missing, Proof of service missing	9/7/2021
5298	0710102010712021/4	SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION PROFESSIONAL		Application under any other provisions- IBC	REVIEW APPLICATION (IBC)/1(PB)2021		Index missing, Affidavit missing	9/7/2021
5299	0710102019692021/1	UNION BANK OF INDIA Vs. SUPERTECH REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/209(ND)2021		Wrong e-filing, need to file in IA	9/7/2021

5300	0710102025802018/25	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		E-stamp missing, Sign is missing in each pages, Proof of service Not clear and proper	9/7/2021
5301	0710102027922021/1	PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED Vs. KUSH KOCHGAWAY & ORS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/195(ND)2021		Same Document filed twice, Proof of service missing	5/7/2021
5302	0710102032192018/11	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		True copy sign missing on every page	4/6/2021
5303	0710102032192018/14	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		True copy sign missing on every page	4/6/2021
5304	0710102032192018/21	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		Affidavit missing	9/7/2021
5305	0710102034262021/2	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2167(ND)2021		Affidavit missing, Sign missing in each pages	18/05/2021

5306	0710102133632019/5	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2019		Stamp paper missing, True copy sign missing on every page, merge documents in single pdf, Page no. 35, 36, 38, 40,	8/7/2021
5307	710102036112021	ARIHANT INFRAPROJECTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ORS	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/455(ND)2020	Depaish	case type wrong in pdf need to sign every pages and section wrong in soft and technically service not readable file wrong need to file additional	20/05/2021
5308	710102044322021	SMT SHANTA RAO VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2021	Akshat Shrivastava	case type wrong bench not mention in case number	1/7/2021
5309	710102045482021	SHALINI KHURANA VS JNR HOTELS PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	ANKUR	case type wrong	6/7/2021
5310	710102045972021	SURAJ MAL & ORS VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FOR NINEX DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/281(PB)2019	SINHA SHREY	section wrong	8/7/2021
5311	710102046162021	MAHAVIR PARSHAD JAIN VS KULDEEP VERMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/249(ND)2018	Mahavir Parshad Jain	11,9 blur page	8/7/2021

5312	710102009602021	TECHNICA ENGINEERS VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dushyant	"Master index miss/Wrong pagination/Double page-11,126/Page wrong arrange-60,61/etc "	12/7/2021
5313	710102017522021	THREE C SHELTERS PRIVATE LIMITED VS ORRIS INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Prashant Kumar	E stamp paper missing/Board Resolution/Sign miss in form 5/etc	12/7/2021
5314	710102045872021	STATE BANK OF INDIA VS ARCHANA AGGARWAL	Company Petition IB (IBC)	Section 95(1)		mital and mital advocates	page:168-176, 703, 1952-1953, 2021, 2165-2166, not clear, true copy sign missed, 25rs advocate welfare and 3rs court fee missed.	9/7/2021
5315	07101020126520 20/7	RELIANCE HOME FINANCE LIMITED Vs. JUBILIANT MALLS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/478(ND)2020		Stamp paper miss on all affidavit	5/7/2021
5316	071010203587 2021/2	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2286(ND)2021		Remove blank pages from the file	9/7/2021

5317	0710102036122018/3	KANTI BEVERAGES PRIVATE LIMITED Vs. M/S VHV BEVRAGES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/93(ND)2019		No Index, No pagination	9/7/2021
5318	0710102090132020/3	NITESH BHARDWAJ Vs. SAMPARK PROPERTIES PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/126(ND)2020		Court fee and welfare missing on vakalatnama	12/7/2021
5319	0710102098812019/3	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RATHI PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1714(ND)2019		Wrong e-filing, need to file in IA	5/7/2021
5320	0710102106122020/3	RAMESH KUMAR SUNEJA Vs. PAWAN BUILDWELL PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4973(ND)2020		True Copy Sign missing in each pages, Notarization missing in E-stamp	12/7/2021

5321	0710102171132019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/200(PB)2020		True Copy sign missing in each pages, Proof of service missing	12/7/2021
5322	0710102171142019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/202(PB)2020		Wrong E-filing, Need to file in IA	12/7/2021
5323	0710102171152019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/203(PB)2020		Wrong E-filing, Need to file in IA	12/7/2021
5324	0710102422882018/22	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		E-stamp missing, True Copy sign missing, Proof of service missing	12/7/2021

5325	710102041902021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1031(ND)2018	Sajeve Bhushan Deora	260,261,translate page	19/06/2021
5326	710102047022021	ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	Affidavit & e-stamp Paper Notary Missing	12/7/2021
5327	710102047072021	UNION BANK OF INDIA VS GEOK LAN TAY	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2311(ND)2019	ANIRUTH	service missing	12/7/2021
5328	710102047082021	AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED VS AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2021	Ankit Parhar	sign missing and separate file vakalatnama	12/7/2021
5329	710102043022021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		K GAURAV & CO.	Roc advance service missed, GLN form missed	25/06/2021
5330	0710200431502018/12	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1022(ND)2018		No Index, No pagination	12/7/2021
5331	0710102000062021/1	PANKAJ JAIN Vs. SUHAGNAGAR BUILDCON PRIVATE LIMITED		Application under any other provisions ,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/42(ND)2021		Wrong e-filing, need to file in IA	19-04-2021
5332	0710102008442021/1	THYSSENKRUPP MARINE SYSTEMS (INDIA) PRIVATE LIMITED Vs. M/S SUPER RESTAURANT PVT . LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/35(ND)2021		True copy sign missing on every page	13-07-2021

5333	0710102018352020/3	M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE SWASTIC SALES CORPORATION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/544(ND)2020		True copy sign missing on every page	13-07-2021
5334	0710102029572020/4	MS. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/723(ND)2020		More than 200 pages in single volume,	13-07-2021
5335	0710102029572020/5	MS. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/723(ND)2020		More than 200 pages in single volume,	13-07-2021
5336	0710102033462021/4	VIKAS GARG Vs. AJAY KUMAR		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2131(ND)2021		True copy sign missing on every page, stamp paper missing	13-07-2021

5337	0710102068902020/7	M/S SWARN KLA JEWELS PVT. LTD. Vs. M/S IREO HOSPITALITY COMPANY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/848(ND)2020		No index, no pagination	13-07-2021
5338	0710102104502019/7	E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1721(PB)2019		Stamp paper missing	13-07-2021
5339	0710102113272020/1	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. BHISHAM INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5548(PB)2020		Wrong e-filing, need to file in IA	13-07-2021
5340	0710102126052019/13	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2019		True copy sign missing on every page	13-07-2021
5341	0710102139162019/1	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		File proper documents	21-04-2021

5342	0710102016862020/5	G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/529(PB)2020		E-stamp missing, True Copy sign missing	13-07-2021
5343	0710102034742021/1	TWENTY FIRST CENTURY WIRE ROADS LIMITED Vs. MR. CHANDER PRAKASH		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2500(PB)2021		True Copy sign missing in Page Nos 2 to 5	13-07-2021
5344	0710102039322021/1	VISHWANATH BATHLA Vs. SARTHAK MADHUR PUBLICATIONS PVT. LTD.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021		True Copy sign missing in each pages, Affidavit missing	8/7/2021
5345	0710102041272021/3	FUTURESCAPES INFRA Vs. DTWELVE SPACES PVT. LTD. (STANZA LIVING)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/290(ND)2021		True Copy sign missing in each pages	13-07-2021
5346	0710102161722019/9	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		Please File Right Document its here only Volume -3,	7/5/2021

5347	0710102400522014/1	LUXMI DUTT GUPTA Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/179(PB)2014		True copy signed missed	13-07-2021
5348	0710102427572018/20	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)2018		Wrong filing please file as a application	13-07-2021
5349	0710102427572018/21	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)2018		Wrong E filing Pls File as a application.	13-07-2021
5350	0710200410172018/27	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		wrong E Filing	13-07-2021
5351	0710102013872018/19	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1293(ND)2018		Wrong e-filing , need to file in IA	13/07/2021

5352	0710102148162019/2	SUSHILA LAKHOTIA Vs. CELEBRATION CITY PROJECTS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2578(PB)2019		Delete extra documents which are not mention in Index	14/07/2021
5353	0710102412382017/31	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Wrong e-filing, need to file in IA	14/07/2021
5354	0710120004072018/110	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		No pagination, court fees missing	14/07/2021
5355	0710200410952018/27	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Stamp paper missing	14/07/2021
5356	0710200410952018/28	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Stamp paper missing	14/07/2021

5357	0710200410952018/29	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Stamp paper missing	14/07/2021
5358	0710200410952018/30	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Stamp paper missing	14/07/2021
5359	0710200410952018/31	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Stamp paper missing	14/07/2021
5360	0710102016252018/39	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		document not upload	14/07/2021

5361	0710102033412021/2	M/S NIVEDAN FIN-INVEST LEASE LTD. Vs. VINEET AGGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2112(ND)2021		True Copy sign missing from Page Nos 1 to 22 according to PDF in Vol 1, True Copy sign missing from Page Nos 213 to 299 according to PDF	14/07/2021
5362	0710102040112021/1	GLOBAL INFONET DISTRIBUTION PVT LTD Vs. VIVID IT SOLUTIONS PVT. LTD.		Sec 42	COMPANY APPEAL (IBC)/24(ND)2021		Document not filed properly, True Copy sign missing in each pages	14/07/2021
5363	0710102025642020/8	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		Documents not available, please refile	14/07/2021
5364	0710102045822021/1	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021		Documents not available, please refile	14/07/2021

5365	0710102105602020/4	PANKAJ SABHARWAL & ORS. Vs. SUPERTECH LIMITED & ORS.		Sec. 213	COMPANY PETITION (COMPANIES ACT)/30(ND)2021		Court fees and welfare missing on vakalatnama	14/07/2021
5366	0710102108782020/1	P.K INDUSTRIES PVT LTD Vs. ARUN KUMAR JAIN		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5109(ND)2020		Back date affidavit,	17/03/2021
5367	0710102120172019/7	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVERNITE EXPRESS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2240(ND)2019		No index, stamp paper missing	14/07/2021
5368	0710102131472019/7	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019		No index, no pagination, Rs court fees and Rs 25 welfare missing	14/07/2021
5369	0710102133632019/3	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2019		Court fees missing on welfare, Stamp paper missing, True copy sign missing on every page, merge documents in single pdf	5/1/2021

5370	0710102146882019/1	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRITHVI BUILDCON PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/847(ND)2019		Page no. 26, 27 not clear,	16/06/2021
5371	0710102164172019/2	INCOME TAX OFFICER-WARD20(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1018(ND)2019		True copy sign missing on every page	24/03/2021
5372	0710200413772017/2	INCOME TAX OFFICER WARD 10 3 Vs. ROC-M/S GRIFFIN SHIPPING LINES PVT. LTD.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/297(ND)2017		True copy sign missing, stamp papar missing	6/7/2021
5373	0710102027492021/1	LARSEN & TOUBRO LIMITED Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2596(ND)2021		Volume-2 Not Clear	14/07/2021

5374	0710102093842020/2	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 90 to 112 according to PDF in Vol 1 Not clear and Readable, Page Nos 114 to 195 according to PDF in Vol 2 Not clear and Readable	14/07/2021
5375	0710102093842020/3	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 138 to 169, 184 to 195 according to PDF in Vol 2 Not clear and Readable	14/07/2021

5376	071010209384202O/4	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 138 to 205 according to PDF in Vol 2 Not clear and Readable	14/07/2021
5377	071010209384202O/5	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Double Pagination and Proof of service missed	14/07/2021
5378	071010209384202O/6	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 162 to 197 according to PDF in Vol 2 Not clear and Readable	14/07/2021

5379	0710102093842020/7	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		double pagination in vol-2	14/07/2021
5380	0710102145502019/4	UTSAV SECURITIES PRIVATE LIMITED Vs. SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2906(ND)2019		Page Nos 3 to 7 Not Clear, Short form of True Copy sign not applicable	26/03/2021
5381	0710102146212019/7	M/S JAY PACKAGING Vs. MAGPPIE INTERNATIONAL LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)2019		Pls Merge File In two volume 1 vol is upto 200 pages	14/07/2021
5382	0710102169962019/13	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		True Copy sign missing in each pages, Vakalatnama Not filed properly	14/07/2021
5383	710102046962021	ARUN MADAAN VS FRANCIS REMEDIES (INDIA) PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2375(ND)2019	MUKESH	wrong filing need to additional file	12/7/2021

5384	710102046732021	GOVERNMENT OF ODISHA VS M/S. ACTION ISPAT AND POWER PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHASHANK	page:51 not clear, true copy sign missed, demand notice missed, demand notice reply/compliance affidavit missed. 9(3)B missed./poa missed, same filed diary no. 04673	
5385	710102047262021	RAKESH KUMAR GUPTA VS M/S SARTHI CONSTRUCTION	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2488(PB)2019	ABHISHEK	section wrong	13/07/2021
5386	710102047942021	PANKAJ KHAITAN VS M/S JAY POLYCHEM INDIA LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/718(ND)2019	Pankaj Khaitan	pg46,47,59-61 blur	14/07/2021
5387	710102047742021	SH. ANIL KHEATERPAL VS PARTHA SARATHY SARKAR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/569(ND)2018	HRISHIKESH BARUAH	proof of service missed & file upload in one folder	14/07/2021
5388	710102048302021	ALOK KAUSHIK VS M/S UNIVERSAL ENTERPRISES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/991(ND)2018	Asiya Khan	true copy & court fees welfare missed	15/07/2021
5389	710102048362021	RAJIV BAJAJ VS ELHPL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/508(PB)2017	RAJIV BAJAJ	notary missed true copy sign missed	15/07/2021
5390	710102048212021	K.K.R INDIA FINANCIAL SERVICE PVT LTD. VS KWALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1440(ND)2018	Sanjay Bhatt	back date affidavit,true copy sign and stamp missed in some pages	14/07/2021
5391	710102014682021	JAMMU & KASHMIR BANK LIMITED VS JUNAID RAHIM NANDA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page cut, 102, 142, 158, 160, 191, 192, not clear	
5392	0710102065772020/7	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2403(ND)2020		Documents not available, please refile	14-07-2021

5393	0710102066822020/7	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2020		Documents not available, please refile	14-07-2021
5394	0710200413412017/3	INCOME TAX OFFICER, WARD 16 (4), NEW DELHI Vs. ROC M/S METREFF FERRO ALLOYS PVT. LTD.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/314(ND)2017		E-stamp missing	14-07-2021
5395	0710102028682018/18	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		Documents not available please refile	15-07-2021
5396	0710102038672021/1	BRAHM DATT VERMA Vs. NOVELTY TREASURE METALS PRIVATE LIMITED		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/2490(ND)2021		No Index, No pagination	15-07-2021
5397	0710102080192019/14	WORLDWIDE METALS PVT. LTD Vs. J. P. ENGINEERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1048(ND)2019		Stamp paper missing, True copy sign missing on every page,	15-07-2021

5398	0710102082052019/8	DIAMOND TRAEXIM PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1397(PB)2019		Stamp paper missing	15-01-2021
5399	0710102152042019/3	KERRY INDEV LOGISTICS PVT. LTD. Vs. DIVINESEAIR LOGISTICS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3113(ND)2019		True copy sign missing on every page, proof of service missing	15-07-2021
5400	0710200431362018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES - M/S GC TECHNOLOGY (INDIA) PVT. LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/806(ND)2018		Stamp paper missing	15-07-2021
5401	0710102018042021/1	PANKAJ CHAWLA SOLE PROP. OF M/S. CHAWLA PRINTERS Vs. TIFOSI FOODS PRIVATE LIMITED NOW KNOWN AS SHELLZ INDIA PRIVATE LIMITED		Rule 11 of NCLT, 2016	RESTORATION APPLICATION (IBC)/11(ND)2021		Stamp paper missing, True copy sign missing	15-07-2021

5402	0710102018162020/10	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		No index, no pagination	15-07-2021
5403	0710102033992021/1	MR. SURESH GOEL MANOHAR LAL Vs. M/S PHOTON INFRASTRUCTURE PVT. LTD. & OTHERS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/217(ND)2021		88-99 NEED TO TRANSLATE	8/7/2021
5404	0710102037782021/2	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		NEED TO SIGN ALL PAGES	12/7/2021
5405	0710102016842021/1	DEVENDRA LODHA (RESOLUTION PROFESSIONAL OF MAINFRAME ENERGY SOLUTIONS PVT. LTD.) Vs. JITENDER NARAYAN (SUSPENDED BOARD OF DIRECTORS)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1133(ND)2021		True Copy sign missing in each pages, Notarization missing in E-stamp, Vakalatnama not filed properly	15/07/2021

5406	0710102022472021/2	INTARVO TECHNOLOGIES PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/228(ND)2021		True Copy sign missing in each pages, Proof of service missing	15/07/2021
5407	0710102023172021/2	VINEET AGGARWAL Vs. STATE BANK OF INDIA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2021		True Copy sign missing in each pages	15/07/2021
5408	0710102024342020/3	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/636(ND)2020		True Copy sign missing in each pages	15/07/2021
5409	0710102024392020/3	GEOKNO INDIA LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/605(ND)2020		True Copy sign missing in each pages	15/07/2021
5410	0710102024402020/3	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/604(ND)2020		True Copy sign missing in each pages	15/07/2021
5411	0710102026512021/1	SM MILKOSE LIMITED & ANR Vs. INCOME TAX OFFICER		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2535(ND)2021		Same Document filed twice, True Copy sign missing in each pages	15/07/2021
5412	0710102027682020/3	SPECTRUM TALENT MANAGEMENT PVT. LTD Vs. EARTH WATER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/753(ND)2020		True Copy sign missing in Page Nos from 1 to 18	14/07/2021
5413	0710102032462020/3	MAKWELL ORGANICS PVT. LTD. Vs. RELCOM TECHNOLOGY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/771(ND)2020		True Copy sign missing in each pages, E-stamp missing	15/07/2021

5414	0710102035082020/4	BASVARAJU G.E. Vs. P.M.E. POWER SOLUTIONS (INDIA) LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/829(ND)2020		Index missing, True Copy sign missing in each pages, Affidavit missing	15/07/2021
5415	0710102038492021/1	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2489(ND)2021		Index missing, E-stamp missing, Proof of service missing,	15/07/2021
5416	0710102022472021/1	INTARVO TECHNOLOGIES PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/228(ND)2021		No pagination	16-07-2021
5417	0710102035252021/1	M/S. INTERNATIONAL TRADE EXPOCENTRE LTD Vs. RODEMADAN HOLDINGS LTD.		Sec. 242(4),Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/235(PB)2021		Proof of service missing	9/7/2021
5418	0710102036612021/2	UMESH GARG Vs. PUNEET GEOL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2460(PB)2021		Affidavit not notarized	16-07-2021
5419	0710102036612021/3	UMESH GARG Vs. PUNEET GEOL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2460(PB)2021		Page no. 105 - 115 , 184 - 193, Hindi translation copy missing, Page no. 169 - 177 pages not clear,	16-07-2021

5420	0710102089772020/1	MADHU JUNEJA Vs. KOTAK MAHINDRA BANK LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4160(PB)2020		True copy sign missing on every page	16-07-2021
5421	0710102100212020/2	SANDEEP GEOL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4573(PB)2020		No pagination,	16-07-2021
5422	0710102097362019/14	GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1499(PB)2019		NEED TO IA FILE	15-07-2021
5423	0710102098242019/6	COL. (RETD.) RAM PAL SUHAG Vs. SWETA ESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1637(ND)2019		NEED TO IA FILE	15-07-2021

5424	0710102415722018/39	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		True Copy sign missing in each pages, Vakalatnama not filed properly and not clear and Welfare Fee stamp and Court Fee stamp missing in Vakalatnama, Proof of service missing	16-07-2021
5425	0710102415722018/40	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		True Copy sign missing in each pages, Vakalatnama not filed properly and not clear and Welfare Fee stamp and Court Fee stamp missing in Vakalatnama, Proof of service missing	16-07-2021
5426	0710102421772018/5	ORIENTAL BANK OF COMMERCE Vs. PELLET ENERGY SYSTEMS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/76(PB)2018		True Copy sign missing in each pages	16-07-2021

5427	0710120005622018/25	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		True Copy sign missing in each pages, Affidavit missing, Proof of service missing	16-07-2021
5428	0710120007702018/39	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		True Copy sign missing in each pages, E-stamp paper wrongly filed; it should be of Rs 50, Proof of service missing	16-07-2021
5429	0710200401372016/1	MR RAJEEV BEHL Vs. S.S. CON-BUILD PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/55(ND)2016		Vakalatnama not Printed properly	16-07-2021
5430	0710200401372016/2	MR RAJEEV BEHL Vs. S.S. CON-BUILD PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/55(ND)2016		Vakalatnama not Printed properly	16-07-2021

5431	0710200413682017/2	INCOME TAX OFFICER WARD 5(3) Vs. ROC M/S BIO MEDICAL PUBLICATION INDIA PRIVATE LIMITED.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/301(ND)2017		Wrongly filed	16-07-2021
5432	0710200415372018/3	INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/843(ND)2018		Stamp paper wrongly filed; it should be of Rs.100, Page Nos 1 to 14 Not Filed properly, True Copy sign missing in each pages, Proof of service missing, Same Document Filed twice	16-07-2021
5433	0710200418572018/3	INCOME TAX OFFICER , WARD Vs. M/S CWS INTEGRATION PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/681(ND)2018		Wrongly Filed	24-03-2021

5434	0710102002422020/3	DANISH IRFAN Vs. M/S SAMIAH INTERNATIONAL BUILDERS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/318(ND)2020		True Copy sign missing in Page Nos 1 to 5 according to PDF, Page No 6 according to PDF Not clear at all	16-07-2021
5435	0710102002622019/19	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		True Copy sign missing in Page Nos 1 to 13 according to PDF, Proof of service missing	27-05-2021
5436	0710102013842020/4	JASODA GULLIYA Vs. I-DZIRE HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/445(ND)2020		Affidavit missing, True Copy sign missing in each pages	16-07-2021
5437	0710102014352020/4	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/171(ND)2020		Affidavit missing	16-07-2021

5438	0710102015462021/4	IIFL HOME FINANCE LIMITED Vs. KAMAL AGGARWAL RESOLUTION PROFESSIONAL OF SMT. PAVAN KAPOOR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1122(ND)2021		True Copy sign missing in each pages, Affidavit missing, Proof of service missing, Same document filed twice	16-07-2021
5439	0710102039922021/1	RISHABH CHAND LODHA Vs. VOLKSWAGEN FINANCE PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2570(ND)2021		Short Form of True Copy sign not applicable, True Copy sign missing in Page Nos 1 to 8 according to PDF	15-07-2021
5440	0710102042572021/1	STATE BANK OF INDIA Vs. M/S SHAKTI BHOG FOODS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2656()2021		Same Document Filed twice, True Copy sign missing, True Copy sign missing in each pages	15-07-2021

5441	0710102044092021/1	SINO CREDITS AND LEASING LIMITED Vs. MONITORING COMMITTEE OF VIL LIMITED THROUGH SUDERSHAN GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2758(PB)2021		True Copy sign missing in each pages	16-07-2021
5442	0710102128702019/5	FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2454(ND)2019		Page no. 59 - 61, 84 - 85 pages not clear, Rs 3 court fees and Rs 25 welfare missing on vakalatnama	15-07-2021
5443	0710102419722018/6	RELIANCE COMMERCIAL FINANCE LTD. Vs. SHREE RAJ MAHAL JWELLERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/818(PB)2018		NEED TO IA FILE	16-07-2021
5444	0710102419722018/7	RELIANCE COMMERCIAL FINANCE LTD. Vs. SHREE RAJ MAHAL JWELLERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/818(PB)2018		NEED TO IA FILE	16-07-2021

5445	0710120004512018/22	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018		NEED TO IA FILE	16-07-2021
5446	0710120005072018/18	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/991(ND)2018		NEED TO IA FILE	16-07-2021
5447	0710120007702018/40	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		NEED TO IA FILE	16-07-2021
5448	0710102006292021/1	BENNETT Vs. MR. JITESH GUPTA RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/778(PB)2021		ONLY PROOF OF SERVICE UPLOAD	16-07-2021
5449	0710102010572021/1	BENNETT COLEMAN & CO. LTD. Vs. MR. CHANDRA PRAKASH RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/776(PB)2021		ONLY PROOF OF SERVICE UPLOAD	16-07-2021

5450	0710102028982018/17	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018		NOTARY MISSING	16-07-2021
5451	0710200411212018/52	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		DOCUMENT NOT UPLOAD	16-07-2021
5452	0710200423482018/34	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/334(ND)2018		page-175 180 222 224 226 228 264 265 translate in english	16-07-2021
5453	710102042982021	GAUTAM SINGHAL RESOLUTION PROFESSIONAL OF SPM AUTOMOTIVE COMPONENTS PVT LTD VS SANDEEP MAHAJAN & ORS		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/892(ND)2020	JEET MALA	Wrong Section Select Technically Plz Check multiple section in application	25/06/2021
5454	710102047912021	ROHIT SEHGAL VS VINEET AGGARWAL		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/547(PB)2018	ROHIT SEHGAL	main case not link with application and 51 page not clear	14/07/2021
5455	710102048052021	M/S VISHAL BEVERAGES PVT. LTD VS VHV BEVRAGES PVT. LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/94(ND)2019	CHANDRA	Prayer Missed,	14/07/2021

5456	710102041142021	POORAN TRADING PVT LTD VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	Technically Wrong Section Mention pagination not done in index and pdf	15/06/2021
5457	710102047832021	VIJENDER SHARMA VS CHARANJEET SINGH	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1362(PB)2018	Vijender	Please Written in the application under section 66(1),	14/07/2021
5458	710102048172021	LAKSHMI VILAS BANK VS HARISH TANEJA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1626(PB)2019	Akul Mehandru	Affidavit Notary back Date	14/07/2021
5459	710102048842021	PHOENIX GLOBAL DMCC VS PCL FOODS PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/170(ND)2020	J SAGAR ASSOCIATES DELHI	Stamp paper missing of Second affidavit	15/07/2021
5460	710102048542021	ROHIT KISHORE VS DHANKALASH DISTRIBUTORS PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/875(PB)2020	Vijay	Wrong Section mentioned in application , Notary missed,True copy sign missed	15/07/2021
5461	710102049432021	FREEPLAY ENERGY INDIA LIMITED VS COMMISSIONER OF INCOME TAX	Company Petition (Companies Act)	Rule 11 of NCLT		Adv	Wrong section select, Please Brief you filed the petition in which section.	19/07/2021
5462	0710102116222020/2	BEERMATI Vs. CHOUDHARY AVIATION FACILITES PRIVATE LIMITED		Sec. 97(1)	COMPANY PETITION (COMPANIES ACT)/26(ND)2021		Page no. 20-21 not clear	19/07/2021
5463	0710102146752019/5	M/S PEXI CHEM PRIVATE LIMITED Vs. TIRUPATI BUILDING & OFFICES PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/3109(ND)2019		Wrong e-filing , need to file in IA	19/07/2021

5464	0710102161722019/10	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		True copy sign missing on every page	19/07/2021
5465	0710102017002018/3	M/S RAM SWARUP NATHOMAL Vs. KHAIRWALA INTERNATIONAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1410(ND)2018		Documents not available, please refile	19/07/2021
5466	0710102021752020/1	KARISHMA SINGH Vs. THE DRAWING ROOM PVT. LTD.		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/7(PB)2020		Documents not available, please refile	19/07/2021
5467	0710102045592021/1	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2831(ND)2021		Affidavit missing, Judgement document filed twice	13/07/2021
5468	0710102087542020/6	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/118(PB)2020		Index missing in Notice and Agenda document, True Copy sign missing in each documents	16/07/2021

5469	0710102087662020/1	EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD. Vs. NATIONAL SECURITIES DEPOSITORY LTD.		Sec. 59,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/143(PB)2020		Welfare Fee stamp and COurt Fee stamp are put wrongly on the Vakalatnam	16/07/2021
5470	0710102126942019/2	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1901(PB)2019		True Copy sign missing in each pages	16/07/2021
5471	0710102065772020/5	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2403(ND)2020		True Copy sign missing in each pages	15/03/2021
5472	0710102080062020/18	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	19/07/2021
5473	0710102086982019/12	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		True Copy sign missing in each pages, Proof of service missing	19/07/2021

5474	0710102100592020/4	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020		True Copy sign missing in Page Nos 1 to 11 according to PDF, Affidavit missing, Proof of service missing	19/07/2021
5475	0710102400532013/2	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013		Proof of srvice missing	12/7/2021
5476	0710102421772018/6	ORIENTAL BANK OF COMMERCE Vs. PELLET ENERGY SYSTEMS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/76(PB)2018		Stamp paper missing, Page no. 34 - 62 true copy sign missing	19/07/2021
5477	0710102448572018/19	STATE BANK OF INDIA Vs. M/S ADVANCE SURFACTANTS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/922(PB)2018		Wrong e-filing, progress report should be file in IA	19/07/2021

5478	0710120005022018/15	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018		Page no. 3,46,47 not clear	19/07/2021
5479	0710200014262017/16	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO WATER		Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017		Wrong e-filing, need to file in IA	19/07/2021
5480	0710200412652017/16	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		Wrong e-filing, need to file in IA	19/07/2021
5481	0710200412802017/11	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017		Wrong e-filing, need to file in IA	19/07/2021
5482	0710102102772020/2	INFO SKY TECHNOLOGIES PRIVATE LIMITED Vs. JAYPEE INFRATECH LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/126(ND)2020		True Copy sign missing in Page Nos 1 to 40 according to PDF	19/07/2021

5483	0710102040922021/1	THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/302(ND)2021		True Copy sign missing in Page Nos 1 to 2 according to PDF	16/07/2021
5484	0710102164542019/3	INCOME TAX OFFICER 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT. LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/1009(ND)2019		DOCUMENT NOT UPLOAD	9/7/2021
5485	710102022192021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/315(ND)2020	Arvind Bansal	Wrong filing need to additional	18/03/2021
5486	710102022622021	VISHNU DUTT VS B CHOKSHI CHEM PVT LTD	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/1752(ND)2018	Vishnu Dutt	Pg-60,61,63,65,87, not clearPg-60,61,63,65,87, not clear	20/03/2021
5487	710102022842021	RAKESH KUMAR SINGALA VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	Stamp Paper Missing section wrong	20/03/2021
5488	710102023722021	SUNIL KUMAR AGRAWAL (IRP) VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1443(ND)2019	MANOJ	section wrong technically chosse wrong please check	24/03/2021
5489	710102024802021	VIJAY KUMAR VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1748(PB)2019	Priya	no document	27/03/2021
5490	710102049142021	M/S REGAL METAL & FERRO ALLOYS VS M/S SANDEEP AXLES PVT LTD	Cross Application (IBC)	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/420(ND)2017	RAJEEV	case type wrong	16/07/2021
5491	710102049062021	MUKESH KUMAR VS PAWFECT PET FOODS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/94(PB)2021	TANIA SHARMA	not clear page after 6 and due payment other section	16/07/2021

5492	710102049562021	HUZEFA FAKHRI SITABKHAN VS PAWFECT PET FOODS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/64(PB)2017	Huzefa F. Sitabkhan	29-30 not clear page	17/07/2021
5493	710102049232021	MS. DEEPIKA BHUGRA PRASAD VS APACE BUILDERS AND CONTRACTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/299(ND)2019	Deepika	58-61,64-67 not clear page	16/07/2021
5494	710102049182021	NAVNEET KUMAR GUPTA VS ENERGO ENGINEERING PROJECTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1038(PB)2018	Navneet	after 200 pages volume will be divided AND volume wise index compulsory	16/07/2021
5495	710102049412021	MS. DEEPIKA BHUGRA PRASAD VS TERRENCE ALLOYS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1372(PB)2018	Deepika	page no. not mention in index 33,34 and pb and ib not mention main case in soft copy	17/07/2021
5496	710102049292021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	main case wrong	17/07/2021
5497	710102049302021	SAURABH GARG VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/306(ND)2020	Pankaj Jain	page 10 not clear page	17/07/2021
5498	710102049322021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1031(ND)2018	Sajeve Bhushan Deora	156-157 translate page	17/07/2021
5499	710102045402021	RAKESH KUMAR JAIN VS SHIVALIK PACKAGING INDUSTRIES	Contempt Petition (IBC)	Application under any other provisions- IBC		MOHIT NANDWANI	Wrong section choose/List dates & Events/Brief of synopsis/Advocate welfare & court fees miss/etc	
5500	0710200420362018/79	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Affidavit not notarized, court fees and welfare missing on vakalatnama	1/7/2021

5501	0710200420362018/80	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Affidavit not notarises, court fees and welfare fees missing on vakalatnama	13/07/2021
5502	0710200426542018/2	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		Documents not available, please refile documents	19/07/2021
5503	0710200426542018/3	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		Documents not available, please refile	19/07/2021
5504	0710200431842018/3	INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/802(ND)2018		Wrong e-filing, appeal and affidavit should be file separately	16/03/2021

5505	0710102139962019/7	NEERAJ KUMAR GUPTA Vs. PANCH TATVA PROMOTERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2740(ND)2019		True Copy sign missing in each pages, Affidavit missing	19/07/2021
5506	0710102149872019/9	SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3059(ND)2019		NOC document filed twice	19/07/2021
5507	0710102152922019/6	CORPORATION BANK Vs. SAINOV SPIRITS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3383(ND)2019		True Copy sign missing in Page Nos 1 to 10 according to PDF, Notary missing in E-stamp	19/07/2021
5508	0710102157292019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1022(ND)2019		True Copy sign missing in Page Nos 1 and 2 according to PDF, Same document filed twice	19/07/2021
5509	0710102002732020/12	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing, need to file in IA	20/07/2021

5510	0710102061262019/15	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		NEED TO IA FILE	20/07/2021
5511	0710102114552020/1	AMEET KHANDEWAL Vs. POOJA GOELA		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/53(ND)2021		NEED TO SIGN EVERY PAGES	20/07/2021
5512	0710102033212020/9	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/791(ND)2020		True Copy sign missing in each pages, Affidavit missing	20/07/2021
5513	0710102003862021/1	M/S ILPEA PARAMOUNT LTD Vs. M/S ILPEA PARAMOUNT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2021		True Copy sign missing in Page Nos 1 to 28 according to PDF, E-stamp missing, Vakalatnama missing	20/07/2021
5514	0710102011772021/1	ULTRATECH CEMENT LTD Vs. UNIVERSAL JOURNEYS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/170(ND)2021		True Copy sign missing in each pages	20/07/2021
5515	0710102016412021/1	V M ENGINEERS Vs. KULDEEP VERMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1164(ND)2021		True Copy sign missing in each pages	20/07/2021

5516	0710102023102021/2	CHITRANJAN GUPTA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/207(ND)2021		True Copy sign missing in Page Nos 1 to 47 according to PDF in Vol 1, Page No 128 and 155 according to PDF in Vol 1 Not clear and Readable	20/07/2021
5517	0710102023182021/3	SUKHDEV MADNANI Vs. VISHAL GOEL		Sec. 45 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2086(PB)2021		True Copy sign missing in Page Nos 6 to 144 according to PDF	20/07/2021
5518	0710102030102021/1	SARANEQUIPMENTS& ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS PRIVATE LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)2021		True Copy sign missing in Page No 4 and 5 according to PDF	20/07/2021
5519	0710102030102021/2	SARANEQUIPMENTS& ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS PRIVATE LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)2021		True Copy sign missing in Page No 4 and 5 according to PDF	20/07/2021

5520	0710102018612021/3	SHREYA SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA			COMPANY APPEAL(COMPANIES ACT)/67(ND)2021		true copy sign missing	22/07/2021
5521	710102026562020	PAISALO DIGITAL LIMITED VS CHAHAL PARIVAHAN PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		HARSHAL KUMAR	SECTION WRONG	28/02/2020
5522	710102109532020	AMIT RAJ JAIN VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/63(ND)2020	Parveen	Payment Not Done	21/11/2020
5523	710102018902021	SUNDRM CONSULTANTS PVT LTD VS GAURAV KHANDELWAL & ORS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/849(PB)2020	Kartavya Batra	Payment Not Done	6/3/2021
5524	710102031742021	UNION BANK OF INDIA VS SHRI BANKE BIHARI COTFAB PVT.LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1671(ND)2019	Priya	Payment Not Done	19/04/2021
5525	710102047552021	UMESH GARG VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/394(ND)2019	MUKESH	PG-423,424 not clear VOLUME WISE INDEX MUST please check every volume	13/07/2021
5526	710102049202021	PUNJAB NATIONAL BANK VS K.K. JAJODIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/132(PB)2017	Sanjay	Payment Not Done	16/07/2021
5527	710102050122021	VIKRAM MANCHANDA VS TARUN AHUJA& ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/755(PB)2020	Ashish Choudhury	notary date not clear,Proof of service page number not match with index	20/07/2021

5528	710102050152021	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF BHISHAM INFRASTRUCTURE PRIVATE LIMITED VS BHISHAM INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/192(PB)2019	UDAYRAJ	6-7 not clear page	20/07/2021
5529	710102049942021	MR. KRISHNA KUMAR AGRAWAL VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1342(PB)2019	NISHANT	TRUE COPY MISSED	19/07/2021
5530	710102050342021	SURENDRA RAJ GANG VS RAMAN GUPTA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/639(PB)2018	MISHA	section wrong	20/07/2021
5531	710102050612021	SHASHI SHARMA-LIQUIDATOR VS M/S ROYAL PRESSING AND COMPONENTS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/274(ND)2018	SHASHI SHARMA	Council Detail Missing & Notary and Verified Missing	21/07/2021
5532	710102050602021	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1083(PB)2018	UDAYRAJ	155,157,159 not clear page and page numbering cut	21/07/2021
5533	710102050622021	SUPERTECH LIMITED VS A.G. PLUMBING & FIRE SYSTEM	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/598(ND)2020	RISHI	notary missing in affidavit and stamp paper	21/07/2021
5534	710102050142021	ATUL KUMAR KANSAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	Atul Kansal	section wrong	20/07/2021

5535	710102049422021	ANSHUL TEXTILE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		AMIT KUMAR GUPTA	Pages not clear 56,57, 2nd volume index missed,page no. 110,112,114,116,119, missed,wrong jurdiction according to company master data	
5536	710102049602021	INTEC CAPITAL LIMITED VS SHIKHIR PLAST (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Aabhas	page:58-60, not clear, 25 advocate welfare and 3rs court fee missed page:58-60, not clear, 25 advocate welfare and 3rs court fee missed	
5537	710102050752021	SUHARSH MITTAL VS COPAL ART PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ANKIT	compliance affidavit missed 9 (3)b or reply	
5538	0710102060092020/4	CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1053(PB)2020		document not in proper	22-Jul-21

5539	0710102142642019/6	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		NEED TO NUMBERING ALL PAGES PROPERLY	6-Jul-21
5540	0710102017022018/11	RSP STAMPING INDUSTRIES Vs. ASSOCIATED APPLIANCES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1413(ND)2018		NOTARY MISSING	4-Jun-21
5541	0710102035272021/2	UMESH GARG Vs. PUNEET GEOL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2425(PB)2021		Vakalatnama missing, Short form of True copy sign not applicable in Page Nos 29 to 31 according to PDF	20-Jul-21
5542	0710102038532021/1	DURGA PACKAGING Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT LIMITED-IN-LIQUIDATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2480(ND)2021		Vakalatnama not Filed properly	20-Jul-21

5543	0710102005582021/2	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1242(ND)2021		Index missing, True Copy sign missing in each pages	22-Jul-21
5544	0710102005582021/3	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1242(ND)2021		Index missing, True Copy sign missing in each pages	22-Jul-21
5545	0710102014702018/48	ICICI BANK LIMITED Vs. C &C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Same Document filed twice, True Copy sign missing in each pages	22-Jul-21
5546	0710102018242020/1	SHALU KHANNA Vs. FUSEBASE ELTORO PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/1179(ND)2020		True Copy sign missing in each pages	22-Jul-21
5547	0710102039822021/1	QWIKCILVER SOLUTIONS PRIVATE LIMITED Vs. PINE LABS PRIVATE LIMITED		Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2021		WRONG DOCUMENT	22-Jul-21

5548	0710120011332018/3	BRIJESH SAHU Vs. KDP BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1369(ND)2018		STAMP MISSING	25-Mar-21
5549	0710102109252019/4	GANESHA ECOSPHERE LIMITED Vs. INNOVATIVE TEXTILES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/254(PB)2019		Wrongly filed	23-Jul-21
5550	0710102113592019/14	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2130(ND)2019		Rejoinder document filed twice, True Copy sign missing in Page Nos 6 and 7 according to PDF in Affidavit document	23-Jul-21
5551	0710102113632020/1	SOHNA BUILDCON RESORTS PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/15(ND)2021		True Copy sign missing in Page Nos 8 to 26 according to PDF, Proof of service missing	23-Jul-21
5552	0710102113632020/2	SOHNA BUILDCON RESORTS PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/15(ND)2021		Document not Filed properly	23-Jul-21

5553	0710102116852020/5	M/S SWASTIK FINBUILT INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/530(ND)2020		True Copy sign missing in Page Nos 6 and 7 according to PDF	23-Jul-21
5554	0710102145002019/3	PRISM JOHNSON LIMITED THROUGH ITS DIVISION RMC (INDIA) Vs. KNIGHT CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2917(ND)2019		Vakalatnama not filed properly	23-Jul-21
5555	0710102077542020/1	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/100(ND)2021		index missing	23-Jul-21
5556	0710102092032020/3	REGALIA INFRATECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/378(ND)2020		Vakalatnama Not filed properly	26/07/2021

5557	0710102102622019/9	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019		Vakalatnama Not filed properly	26/07/2021
5558	0710102137062019/11	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2019		Vakalatnama Not filed properly, Index missing	26/07/2021
5559	0710102164052019/2	LIFESTYLE MAGAZINES PRIVATE LIMITED Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/948(ND)2019		True Copy sign missing in Page Nos 3 to 8 according to PDF, Proof of service missing	26/07/2021
5560	0710102167492019/7	HINDUSTAN AUTOMOTIVE STORE Vs. MIRIC BIOTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3494(ND)2019		Index missing	26/07/2021
5561	0710120007302018/71	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		True Copy sign missing in Page Nos 14 to 90 according to PDF, Vakalatnama missing	26/07/2021

5562	0710120007302018/72	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		True Copy sign missing in Page Nos 12 to 210 according to PDF, Vakalatnama missing, Page No 12 according to PDF Not clear	26/07/2021
5563	0710200419762018/2	MR. BASANT LAHARIA Vs. M/S. WOG TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/570(ND)2018		True Copy sign missing in Page Nos 4 to 8 according to PDF	23/07/2021
5564	0710102002952020/4	M/S CENTRAL INVESTIGATION AND SECURITY SERVICES LIMITED Vs. M/S SINNAR THERMAL POWER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/349(ND)2020		Case Number missing, True Copy sign missing in each pages	23/07/2021

5565	0710102002952020/5	M/S CENTRAL INVESTIGATION AND SECURITY SERVICES LIMITED Vs. M/S SINNAR THERMAL POWER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/349(ND)2020		True Copy sign missing in Page Nos 2 to 19 according to PDF	23/07/2021
5566	0710102013722020/4	M/S INDUSUNO ONLINE PRIVATE LIMITED Vs. M/S ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/628(ND)2020		Proof of service missing	23/07/2021
5567	0710102018352020/2	M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE SWASTIC SALES CORPORATION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/544(ND)2020		Proof of service missing	4/5/2021
5568	0710102024592021/1	ASHOK KUMAR JUNEJA Vs. CLASSIC BOTTLE CAPS PVT. LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1579(ND)2021		Proof of service missing	23/07/2021

5569	0710102406312018/8	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)2018		Wrong e-filing, need to file in IA	26/07/2021
5570	0710102406312018/9	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)2018		Wrong e-filing, need to file in IA	26/07/2021
5571	0710102427572018/22	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)2018		Wrong e-filing, need to file in IA	26/07/2021
5572	0710102020242020/2	NIPPON INDIA MUTUAL FUND (NIMF) Vs. AVANTHA HOLDING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/536(PB)2020		NEED TO VOLUME 2 AFTER 200 PAGES	26/07/2021
5573	0710102020242020/3	NIPPON INDIA MUTUAL FUND (NIMF) Vs. AVANTHA HOLDING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/536(PB)2020		NEED TO VOLUME 2 AFTER 200 PAGES	26/07/2021

5574	0710102020242020/4	NIPPON INDIA MUTUAL FUND (NIMF) Vs. AVANTHA HOLDING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/536(PB)2020		NEED TO VOLUME 2 AFTER 200 PAGES	26/07/2021
5575	0710102139242019/8	CONTINUOUS DYEING & PRINTING MILLS Vs. BHAVIKA APPARELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2844(ND)2019		DOCUMENT NOT UPLOAD	19/07/2021
5576	0710200413722017/2	INCOME TEX OFFICER-WARD 16(2) Vs. ROC M/S MAP MEDICARE PVT LTD		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/305(ND)2017		DOCUMENT NOT UPLOAD	26/07/2021
5577	0710200429542018/19	M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/114(ND)2018		Index missing	16/07/2021
5578	0710200429542018/21	M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/114(ND)2018		Index missing	26/07/2021

5579	0710102002052020/7	WORXPACE PVT LTD Vs. M/S IREO FIVERIVER PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/253(ND)2020		True Copy sign missing in each pages	15/03/2021
5580	0710102032942021/1	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2067(ND)2021		True Copy sign missing in each pages, Same document filed twice	26/07/2021
5581	0710102033402021/2	VIVEK SHUKLA Vs. MR. MOHAN LAL JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2084(ND)2021		Page No 1 according to PDF Filed wrongly, True Copy sign missing in Page Nos 27 to 101 according to PDF, Vakalatnama missing	21/05/2021
5582	0710102033942018/14	ORIENTAL BANK OF COMMERCEOF Vs. VALLABH STEEL WEST PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/107(PB)2019		Index missing, Page No 16 Not clear	26/07/2021
5583	0710102034622021/3	SAVITA RANI BAKSHI Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2230(ND)2021		Wrongly filed	26/07/2021

5584	0710102036792021/4	SANJAY LAMBA Vs. ASHOK KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2348(ND)2021		Vakalatnama Not filed properly	26/07/2021
5585	0710102041032021/2	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021		True Copy sign missing in Page Nos 4 to 6 according to PDF	26/07/2021
5586	0710102083052020/5	BHIIM SAIN GOYAL Vs. RONAK ASHOK SURANI		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)2020		True Copy sign missing in Page Nos 18 to 34 according to PDF in R-5 document, E-stamp missing in R-5 and R-4, True Copy sign missing in Page Nos 14 to 46 according to PDF in R-4 document, Vakalatnama missing in R-4 and R-5	16/02/2021
5587	0710102083052020/7	BHIIM SAIN GOYAL Vs. RONAK ASHOK SURANI		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)2020		Vakalatnama not Filed properly in R-4 and R-5 document	26/07/2021
5588	0710102088212019/1	RAKESH KUMAR NIGAM Vs. VARDHMAN ESTATES & DEVELOPERS(P) LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/956(PB)2019		Index missing in both the Affidavit documents	26/07/2021

5589	0710102090092020/4	NITESH BHARDWAJ Vs. GALLANT HOTELS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/129(PB)2020		Welfare fee stamp and Court fees stamp missing in Vakalatnama	26/07/2021
5590	0710102090262020/4	NITESH BHARDWAJ Vs. SUMMIT APARTMENTS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/124(PB)2020		Welfare fee stamp and Court fees stamp missing in Vakalatnama	26/07/2021
5591	0710102095242020/2	SAKHSHAM KNOWLEDGE SERVICES PRIVATE LIMITED Vs. NFX DIGITAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/104(ND)2021		Vakalatnama missing	11/6/2021
5592	0710102014852018/6	MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2018		Wrong e-filing	26/07/2021
5593	0710102046672021/1	SUMESH SOOD Vs. SYSCOM ORGAINC WORLD PRIVATE LIMITED		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/299(ND)2021		Page no. 45 not clear	26/07/2021

5594	0710102068192020/2	CHIRAG SHAH RESOLUTION PROFESSIONAL OF HOTLINE CPT LIMITED Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2582(ND)2020		No index, no pagination, wrong e-filing, need to file in IA	26/07/2021
5595	0710102088222020/3	M/S APPLIED ELCTRO-MAGNETICS PVT LTD Vs. M/S ONYX COMPONENTS & SYSTEMS PVT. LTD.		Rule 11 of NCLT, 2016,Section 74	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2020		True copy sign missing on every page, remove duplicate volume	26/07/2021
5596	0710102090072020/5	NITESH BHARDWAJ Vs. SULLABH BUILDERS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/123(ND)2020		Court fees and welfare missing on vakalatnama	26/07/2021
5597	0710102090072020/6	NITESH BHARDWAJ Vs. SULLABH BUILDERS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/123(ND)2020		Court fees and welfare missing on vakalatnama	26/07/2021
5598	710102014802020	ANIL AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	prar ,affidavit, e-stamp paper missed ,	1/2/2020
5599	710102014832020	ANIL AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	prar ,affidavit, e-stamp paper missed ,	1/2/2020
5600	710102025812020	PRAVIN R NAVANDAR-IRP-INTERIM RESOLUTION PROFESSIONAL VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1782(ND)2019	Pravin R. Navandar	document not openable	27/02/2020

5601	710102016362021	JURISTICA LEGAL SERVICES LLP VS THREE C UNIVERSAL DEVELOPERS PVT.LTD	Company Application(Companies Act)	Rule 11 of NCLT		MAHJABEEN	wrong filing	25/02/2021
5602	710102050962021	ANIL KUMAR VS M/S PEARL VISION PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/419(PB)2018	CA ANIL KUMAR	52-54 not clear page	23/07/2021
5603	710102051452021	MANOHAR LAL VIJ VS MS KELVIN BUILDCON PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1045(ND)2020	Manohar Lal Vij	Technically Wrong Section Mention	24/07/2021
5604	710102051782021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/315(ND)2020	ASHISH	Prayer missed ,page 21-26 translate need	25/07/2021
5605	710102051202021	LOOKS SALON PRIVATE LIMITED VS LOOKS SALON PRIVATE LIMITED	Company Petition (Companies Act)	Application under any other provisions		vishal gohri	case type wrong and sign missing in application page	23/07/2021
5606	710102025982020	SANJAY SINGHAL VS AMRAPALI LEISURE VALLEY DEVELOPERS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Prashant Sharma	document uncompleted,(petition not upload)	27/02/2020
5607	710102049882021	PRAKASH SINGH NEGI VS HANDS ON HANDS VENTURES PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Mayank Wadhwa	Section 242 mentioned in petition and fees missed	19/07/2021
5608	710102000592020	SHIV DYAL SHARMA VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1718(PB)2018	Jatin S Sethi	case type wrong	2/1/2020
5609	710102007332020	RAM DEV INTERNATIONAL LIMITED VS PRABHJIT SINGH SONI	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/178(PB)2017	PRABHJIT	case type wrong pg no 23-27 not translatedpg no 23-27 not translated	16/01/2020

5610	710102010612020	ROHIT SEGAL VS BOHAR SINGH SRAN	Company Application(IBC)	Sec 66(1)	COMPANY PETITION IB (IBC)/547(PB)2018	Mrinali	Pg Not Clear-231,232,242,243,254,262,268Pg Not Clear-231,232,242,243,254,262,268 case type wrong	23/01/2020
5611	710102010192020	REETESH KUMAR AGARWAL VS BOHAR SINGH SRAN	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/509(PB)2017	Anju Bhushan Gupta	Pg Not Clear-1-6,65-69,72,73,82	22/01/2020
5612	710102003602020	ANURAG SACHDEVA VS KINDLE DEVELOPERS PRIVATE LIMITED	Company Application(IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/470(ND)2017	Sanyam Goel	pg 38-41 44 46 48 49 not clear	9/1/2020
5613	710102000982020	LAKSHMI FLOAT GLASS LIMITED VS DURABLE FACADE SERVICES PVT LTD	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/902(ND)2019	Ashutosh	Page-17 not Clear, Pg nos. mismatch in soft and Hard both	3/1/2020
5614	710102003772020	PARSVNATH DEVELOPERS LIMITED VS PREM CHAND CHANDNA	Company Application(IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/76(ND)2020	Prashant Jain	doc not upload	9/1/2020
5615	710102020012020	NITEO TECHNOLOGIES PRIVATE LIMITED VS HI POINT INVESTMENT	Company Application(Companies Act)	Rule 154, NCLT 2016	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020	RAJEEV	document not open case type wrong	13/02/2020
5616	710102020752021	KKALPANA INDUSTRIES INDIA LIMITED VS RADIANT POLYMERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/818(ND)2020	Rohit Bohra	please delete previous document	13/03/2021
5617	710102026232021	SGS TEKNIKS MANUFACTURING PVT. LTD. VS UNIVERSAL BUILDWELL PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION IB (IBC)/456(ND)2018	Gursat	wrong e - filing	1/4/2021
5618	710102048832021	GYANESHWAR SAHAI VS CMA SANDEEP GOEL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/597(ND)2018	Gyaneshwar Sahai	Page No 4 Missing	16/07/2021
5619	710102051442021	ARVIND KUMAR RAY VS VINEET AGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	Dhrubajit Saikia	UP Stamp paper of affidavit minimum duty 100 rs	24/07/2021

5620	710102002572020	VIVEK RAHEJA VS HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED THROUGH ITS GENERAL MANAGER	Company Application(IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1291(PB)2018	Vivek	PG 75-80 ARE NOT CLEAR AND PAGE NO. 17-21,66-71,81-88 ARE NOT TRANSLATED	7/1/2020
5621	710102010532020	RAJ KUMAR GUPTA VS HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED THROUGH ITS GENERAL MANAGER	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/558(ND)2019	Raj	SOFT COPY NOT CLEARSOFT COPY NOT CLEAR case type wrong	22/01/2020
5622	710102051942021	PRANAV KUMAR PANDEY VS VARDHMAN BUILDTECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)		Sandeep	11-22 not clear page and main case not link	26/07/2021
5623	710102051862021	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS SMR ENTERTAINMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/269(ND)2020	Kewal Krishan Saini	stamp paper missing	26/07/2021
5624	710102052122021	SAI GR IMPEX PRIVATE LIMITED VS CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/521(ND)2020	ABHISHEK KUMAR	51-52 not clear page main case wrong 51-52 not clear page main case wrong	26/07/2021
5625	710102039802021	PRADEEP KUMAR LAKHANI VS MAJESTIC HOLDINGS PRIVATE LIMITED	Cross Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2695(ND)2019	KUSHAL	WRONG SECTION ,STAMP PAPER & NOTARY MISSED	9/6/2021
5626	710102034222020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRCUTIONS PRIVATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		ROHIT GANDHI	case type in companies act and wrong section	18/03/2020

5627	710102052162021	VATSAYAN FOOD PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI	Company Petition (Companies Act)	Sec 252 (1)		Abhishek Sharma	Wrong section select, Page no 24,122, missed, page 101 cut, Roc & Income tax advance service missed	26/07/2021
5628	710102051812021	M/S SEABORN VS ASIAN HOTELS NORTH LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Mr. Viplav Acharya	page:222-245, 429-452, not clear	26/07/2021
5629	0710102096462019/10	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1510(ND)2019		Page No 28 according to PDF Not clear	26/07/2021
5630	0710102101102019/8	STERLING AND WILSON PRIVATE LIMITED Vs. SUPERTECH INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1838(ND)2019		Index missing	26/07/2021
5631	0710102172872019/6	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/250(ND)2020		Index missing	26/07/2021
5632	0710120011802018/3	TATA STEEL LTD. Vs. NEERAJ SINGAL		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/897(ND)2018		True Copy sign missing in each pages	9/1/2020

5633	0710102032412021/1	RAKESH TANEJA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2026(PB)2021		E-stamp and Vakalatnama missing in Intervenor Objection and Intervenor Application documents	20/07/2021
5634	0710102032912021/2	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)2021		Same document filed twice	26/07/2021
5635	0710102034152021/1	ANIL KUMAR TYAGI Vs. VIVEK RAHEJA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2205(ND)2021		Same document filed twice	26/07/2021
5636	0710102080012020/3	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		Affidavit not notarized	27/07/2021
5637	0710102087622020/1	PARAMJIT GANDHI Vs. NARENDER KUMAR SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4181(ND)2020		Wrong e-filing, need to file in IA	1/10/2020
5638	0710102088222020/2	M/S APPLIED ELCTRO-MAGNETICS PVT LTD Vs. M/S ONYX COMPONENTS & SYSTEMS PVT. LTD.		Rule 11 of NCLT, 2016,Section 74	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2020		True copy sign missing on every page	27/07/2021
5639	0710102096282020/4	ASHOK KUMAR Vs. NAVNEET RAGHUVANSHI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4341(ND)2020		Affidavit not notarised	27/07/2021

5640	0710102098942019/12	BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1572(ND)2019		True copy sign missing on every page	27/07/2021
5641	0710102105962019/12	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		Stamp paper missing, True copy sign missing on every page	27/07/2021
5642	0710102105962019/13	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED`		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		File all reply separately	27/07/2021
5643	0710102111762019/7	PUNJAB NATIONAL BANK Vs. M/S AMZEN MACHINES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2058(ND)2019		Wrong e-filing, need to file in single pdf	12/7/2021
5644	0710102075392019/18	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		No index, no pagination	27/07/2021

5645	0710102109372019/8	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)2019		Wrong e-filing, need to file in IA	30/06/2021
5646	0710102111002020/1	ADARSH CNC SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/502(ND)2020		Short form of True Copy sign not applicable in Page Nos 6 to 14 according to PDF	18/02/2021
5647	0710102166622019/6	UNION OF INDIA THROUGH SFIO Vs. MOHAN INDIA PRIVATE LIMITED		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/31(ND)2020		E-stamp missing, True Copy sign missing in Page Nos 3 to 5 according to PDF, Affidavit document filed twice	27/07/2021
5648	0710102167212019/4	MONICA GUPTA Vs. VDOPIA MEDIA AND SOFTWARE SOLUTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3488(ND)2019		E-stamp missing, Proof of service missing	27/07/2021

5649	0710102722542018/11	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018		Page Nos 39 to 64 according to PDF Not clear, Vakalatnama Not filed properly	9/1/2020
5650	0710102021452021/2	DEVENDRA SINGH Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1398(PB)2021		Stamp paper missing,	27/07/2021
5651	0710102075392019/19	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		index missing	27/07/2021
5652	0710102075392019/20	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		index missing	27/07/2021
5653	0710102137252019/6	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		Wrong e-filing, need to file in IA	24/03/2021

5654	0710102137252019/7	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		Wrong e-filing, need to file in IA	20/07/2021
5655	0710102138062019/11	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		True copy sign missing on every page	24/05/2021
5656	0710120011422018/11	STATE BANK OF INDIA Vs. VEEKAY POLYCOATS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1291(PB)2018		Rs 25 welfare fees missing on vakalatnama	27/07/2021
5657	0710102007022020/3	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/539(ND)2020		Wrong e-filing , need to file in IA	27/07/2021

5658	0710102007072020/2	SHAKTI CLEARING AGENCY Vs. FE (INDIA) LTD		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/538(ND)2020		Wrong e-filing , need to file in IA	27/07/2021
5659	0710102014852018/5	MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2018		Index missing	27/07/2021
5660	0710200412592017/31	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		Judgement document filed twice, Proof of service missing, True Copy sign missing in each pages	15/10/2020
5661	0710200419762018/5	MR. BASANT LAHARIA Vs. M/S. WOG TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/570(ND)2018		Index missing in Basant document	27/07/2021
5662	0710200419762018/7	MR. BASANT LAHARIA Vs. M/S. WOG TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/570(ND)2018		True Copy sign missing in Page Nos 3 to 20 according to PDF	27/07/2021

5663	0710200420362018/28	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Vakalatnama not Filed properly	14/01/2020
5664	0710102002552020/4	VIJENDER SHARMA Vs. GREENLEAF ENVIROTECH PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/436(PB)2020		True Copy sign missing in Page Nos 4 to 6 according to PDF, Proof of serivce missing	27/07/2021
5665	0710102012712021/1	SUNILA CHHABRA Vs. AGL TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/118(ND)2021		True Copy sign missing in Page Nos 3 to 13 according to PDF	23/07/2021
5666	0710102104092020/5	ECLEAR LEASING & FINANCE PVT. LTD. Vs. SWATI HEALTH & EDUCATION SERVICES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1035(PB)2020		NOTARY MISSING	27/07/2021
5667	0710102111762019/8	PUNJAB NATIONAL BANK Vs. M/S AMZEN MACHINES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2058(ND)2019		NEED TO IA FILE	23/07/2021

5668	0710102114232020/9	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		NEED TO IA FILE	27/07/2021
5669	0710102116922020/1	KR UNOFIN CONSULTANCY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/507(ND)2020		STAMP MISSING	27/07/2021
5670	710102020702021	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD VS RISHABH BUILDWELL PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/913(ND)2019	SHAILESH KUMAR PRASAD	Payment Not Done	12/3/2021
5671	710102040492021	ZEECO INDIA PRIVATE LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/731(PB)2018	ANISH GHOSHAL	please upload clear pdf not \\\\\\\\\\\\\\\\clear	12/6/2021
5672	710102041502021	CARRIER TECHNOLOGIES INDIA LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/731(PB)2018	Divyanshu	SIGN MISSED ON APPLICATION e-stamp paper missed section wrong	17/06/2021
5673	710102046182021	AKHILESH GUPTA VS PAWAN KUMAR SINGAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Akhilesh Kumar Gupta	main case not link with application	8/7/2021
5674	710102050422021	C. VITTAL VS TECPRO SYSTEM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2017	DIBYADYUTI BANERJEE	file is in doubt about intervention sign missing in application page and 28 page not clear	20/07/2021
5675	710102052582021	SHAGEER KHAN VS DANISH IRFAN	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/318(ND)2020	Kumar Mihir	case type wrong s	27/07/2021
5676	710102052492021	PAWAN ASSOCIATES VS CARGO NAVIGATION SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/863(PB)2020	Nithin	pg-43-46,53,54,56 not clear	27/07/2021

5677	710102052442021	PRITHIPAL SINGH GULATI VS GULATI RETAIL INDIA LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/956(ND)2020	SANGEETA BOHRA	3-4,16-20 cut page	27/07/2021
5678	710102044662021	HAGEN ENGINEERS & CONSULTANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Ahsan Ahmad	Wrong case type select, link 2nd motion with first motion	2/7/2021
5679	0710102028392021/1	COLLEGEDUNIA WEB PRIVATE LIMITED Vs. GUS GLOBAL SERVICES (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/328(ND)2021		Same Affidavit document filed thrice, True Copy sign missing in Page Nos 4 & 5, Vakalatnama not Filed properly, Proof of service missing	27/07/2021
5680	0710102034632021/1	SHIVANI GUPTA Vs. H L BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/321(ND)2021		Wrongly filed	27/07/2021
5681	0710102039142021/1	DEBASHIS NANDA Vs. SANJAY AGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2564(ND)2021		Vakalatnama missing	27/07/2021
5682	0710102039882021/1	OMANSH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)2021		Vol I cannot exceed more than 200 pages; It should be filed in two Volumes	23/07/2021

5683	0710102101182019/12	ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1625(ND)2019		True Copy sign missing in Page No 4 according to PDF, Vakalatnama Not clear	27/07/2021
5684	0710102101182019/13	ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1625(ND)2019		True Copy sign missing in Page No 4 according to PDF, Vakalatnama Not clear	27/07/2021
5685	0710120009322018/17	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)2018		E-stamp missing	27/07/2021
5686	0710102007592020/8	RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/379(ND)2020		document not upload	27/07/2021

5687	0710102033262021/1	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		Stamp paper missing	15/07/2021
5688	0710102033262021/2	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		Stamp paper missing	28/07/2021
5689	0710102033262021/3	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		Stamp paper missing	28/07/2021
5690	0710102034622021/2	SAVITA RANI BAKSHI Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2230(ND)2021		No index, no pagination	20/07/2021

5691	0710102035832021/1	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021		Stamp paper missing	9/7/2021
5692	0710102035832021/2	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021		Page no. 1 - 43, 67 - 104, 110 - 166, 796 - 803, 817 - 926 true copy sign missing, Page no. 167, 170, 793 Hindi translation missing, Page no. 804 - 817 pages not clear, Page no. 924 Stamp paper missing	9/7/2021
5693	0710102035832021/3	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021		Page no. 1 - 47, 66, 73 -75, 82 - 117, 975 - 1051 true copy sign missing, Page no. 46 stamp paper missing, page no. 117 Hindi translation missing, Page no. 961 - 974 pages not clear, Page no. 1012, 1050 stamp paper missing, Page no, 1048 - 1051 wrong e-filing application should be file in IA	12/7/2021

5694	0710204000182016/6	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/3(ND)2016		Vakalatnama Not Filed properly	28/07/2021
5695	0710102006102020/4	NAVYUG IRON TRADERS Vs. AIR MOVEMENT AND CONTROL SYSTEM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/504(ND)2020		Page No 3 Proof of service according to PDF Not clear	26/07/2021
5696	0710102006622021/3	VJ INFRATECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES AND ANR		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/40(ND)2021		Index and E-stamp missing in Reply document	28/07/2021
5697	0710102008572021/2	MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(PB)2021		E-stamp missing, Page No 11 Affidavit according to PDF Not filed properly	28/07/2021

5698	0710102008572021/3	MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(PB)2021		E-stamp missing, Page No 11 Affidavit according to PDF Not filed properly	28/07/2021
5699	0710102018462021/1	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/233(ND)2021		Page No 4 and 7 according to PDF Not clear, True Copy sign missing in Page Nos 4 to 9 according to PDF	28/07/2021
5700	0710102168452019/4	ASHU GUPTA Vs. SUNIL TANGRI		Sec. 45 (1)	COMPANY APPLICATION(IBC)/327(ND)2020		NEED TO ONE TIME FILE	28/07/2021
5701	0710102169962019/14	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		index missing	28/07/2021
5702	0710200420362018/83	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		NEED TO ALL PAGES SIGN	28/07/2021

5703	0710102017822021/1	TRANS CONSTRUCTION CONSULTANCY PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/72(ND)2021		STAMP MISSING	26/07/2021
5704	0710102018242020/3	SHALU KHANNA Vs. FUSEBASE ELTORO PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/1179(ND)2020		No Index , No pagination	28/07/2021
5705	0710102020922021/1	TARU PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/78(ND)2021		STAMP MISSING	26/07/2021
5706	0710102102622019/10	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019		INDEX MISSING	28/07/2021
5707	0710102075392019/14	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		True copy sign missing on every page	19/02/2021
5708	0710102085852020/4	PVM INNVENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020		Wrong index, no pagination	23/07/2021

5709	0710102097842019/3	STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1693(ND)2019		Page no. 657 hindi translation missing	20/07/2021
5710	0710102043922021/1	SHOBHA CARDS PRIVATE LIMITED Vs. KANODIA TECHNOPLAST LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/341(ND)2021		Stamp paper missing	28/07/2021
5711	0710102079912019/10	JMS STEEL & POWER CORPORATION Vs. S.T. CONSTRUCTIONS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1049(ND)2019		No Index , no pagination	28/07/2021
5712	0710102158182019/7	YES BANK LIMITED Vs. TULIP STAR HOTELS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3256(ND)2019		True copy sign missing on every page	28/07/2021
5713	0710102002242021/1	ATHENA WEALTH ADVISORS PVT. LTD. Vs. CS SATYADEVI ALAMURI		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/129(ND)2021		Stamp paper missing, file both documents separately	6/7/2021

5714	0710102007482021/1	VIJAY SINGH MANN Vs. KANODIA TECHNOPLAST LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3106(PB)2021		Wrong e-filing, need to file in IA	28/07/2021
5715	0710102007592020/9	RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/379(ND)2020		No index no pagination in written submission, True copy sign missing on every page, file both documents separately	28/07/2021
5716	0710102014202017/9	LEVCON VALVES PRIVATE LIMITED Vs. ENERGO ENGINEERING PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/160(PB)2017		Wrong e-filing , need to file in IA	20/07/2021
5717	0710102022662020/10	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		True Copy sign missing in Page Nos 10 to 16 according to PDF, Proof of service missing, Affidavit document filed twice	28/07/2021

5718	0710102022662020/9	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020		True Copy sign missing in Page Nos 10 to 16 according to PDF, Proof of service missing	28/07/2021
5719	0710102023782021/1	MANAV CHAWLA Vs. MAGIC INFO SOLUTIONS PRIVATE LIMITED		Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/4(ND)2021		Wrongly filed	5/7/2021
5720	0710102157722019/4	SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED Vs. VENICE MAINTENANCE LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2020		stamp missing	28/07/2021
5721	710102035672021	UMESH GARG VS PUNEET GEOL		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/449(PB)2019	ABHISHEK	master index missed master index missed please delete previous document	18/05/2021
5722	710102041092021	RAJ KUMAR GUPTA VS MS.NANDANI SINGH		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	15/06/2021
5723	710102043892021	ANIL KUMAR VS PUNJAB NATIONAL BANK & ORS		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1251(ND)2018	Yash Agarwal	wrong filing	29/06/2021

5724	710102051002021	ASHOK KUMAR VS SHYATTO RAHA		Sec 66(1)	COMPANY PETITION IB (IBC)/1411(ND)2018	ASHOK KUMAR	if you file in section 66(1) please write complete section in the petition,Section mismatch:	23/07/2021
5725	710102050812021	M/S A S CONSTRUCTION VS AEGIS VALUE HOMES LIMITED		Application under any other provisions- IBC		MAHJABEEN	MAIN CASE NOT LINK	22/07/2021
5726	0710102106902019/20	UCO BANK Vs. SASI POWER PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1790(ND)2019		Page Nos 76 to 82 according to PDF Not clear, True Copy sign missing in Page Nos 15 to 83 according to PDF	29/07/2021
5727	0710102027902020/2	SHIKHA GARG Vs. MICROMAX INFORMATICS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/709(ND)2020		Page No 18 Stamp paper according to PDF Not clear, True Copy sign missing in Page Nos 17 to 35 according to PDF, Vakalatnama Not filed properly	29/07/2021

5728	0710102032752018/40	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE LIMITED		Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)2016		Vakalatnama missing	29/07/2021
5729	0710102034202018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S GREY HEAVEN HEALTHCARE PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/51(ND)2019		Proof of service missing	29/07/2021
5730	0710102041672021/2	DREAM PROCON PVT LTD Vs. NILESH SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3044(ND)2021		Wrongly filed, Sepearately filed in Caveat Folder	29/07/2021
5731	0710102048432021/1	ABW INFRASTRUCTURE LIMITED Vs. ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3067(PB)2021		Index missing	29/07/2021

5732	0710102048432021/2	ABW INFRASTRUCTURE LIMITED Vs. ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3067(PB)2021		Index missing	29/07/2021
5733	0710102060782020/2	POONAM AGRAWAL Vs. KURINJI METALS PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/75(ND)2020		Page No 18 Stamp paper according to PDF Wrongly filed;it should be of Rs.100, Vakalatnama missing	23/07/2021
5734	0710102126052019/14	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2019		Affidavit document cannot be filed more than 200 pages;as a document should contain 200 pages;so it should be filed in two volumes	29/07/2021
5735	0710102122482019/4	S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2866(ND)2019		NEED TO SIGN ALL PAGES	28/07/2021

5736	0710102147362019/3	R. J. PACKWELLS P. LTD Vs. NIBULA PRINT & PACK PVT. LTD.		Sec 30	COMPANY APPLICATION(IBC)/1512(ND)2019		NOTARY MISSING	28/07/2021
5737	0710102009932021/1	NITESH BHARDWAJ Vs. SAMITA BHARDWAJ		Sec. 242(4),Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/44(ND)2021		CA NO NOT MENTION	28/07/2021
5738	0710102028982018/19	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018		15 16 NOT CLEAR	29/07/2021
5739	0710102030102020/1	UTSAV SECURITIES PRIVATE LIMITED Vs. SNS DIAGNOSTICS		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2026(ND)2020		NEED TO IA FILE	23/07/2021
5740	0710102119042020/2	VAIBHAV FARMS PRIVATE LIMITED Vs. DIGNITY BUILDCON PRIVATE LIMITED		Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/38(PB)2021		True copy sign missing on every page	29/07/2021

5741	0710102126072019/8	SHAPOORJI PALLONI AND CO. PVT LTD Vs. SINNAR THERMAL POWER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2561(ND)2019		Wrong e-filing	29/07/2021
5742	07101021316020 19/7	VISHAKARMA TOOL WORKS Vs. MOR MUKAT MARKITING PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3017(ND)2019		Wrong e-filing, need to file in IA	29/07/2021
5743	0710102142782019/3	EULER HERMES SINGAPORE BRANCH Vs. SHARDA MA ENTERPRISES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2884(ND)2019		True copy sign missing on every page	29/07/2021
5744	0710102159062019/4	NORVIC SHIPPING NORTH AMERICA INC. Vs. SHARDA MA ENTERPRISES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3370(ND)2019		True copy sign missing on every page	29/07/2021

5745	0710102169962019/22	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		Page no. 125-137, 161-165, 168-195 not clear,	29/07/2021
5746	0710102169962019/24	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		No Index, No pagination	29/07/2021
5747	0710200420362018/84	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		True copy sign missing on every page	29/07/2021
5748	0710102143672019/1	INCOME TAX OFFICER WARD 12 (1) Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/162(ND)2020		No Index, No Pagination	27/04/2021

5749	0710102165222019/2	ARKAY FABSTEEL SYSTEMS PRIVATE LIMITED Vs. THE AMERICAN SWAN LIFESTYLE COMPANY PRIVATE LIMITED		Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/181(ND)2019		True Copy sign missing in Page Nos 14 to 140 according to PDF	29/07/2021
5750	0710102406072018/14	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2018		True COpy sign missing in Page Nos 5 to 29 according to PDF, Proof of service missing	29/07/2021
5751	0710102027432021/1	AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/239(ND)2021		document not upload	29/07/2021
5752	0710102027432021/2	AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/239(ND)2021		True Copy sign missing in Page Nos 4 & 5 according to PDF, Same Affidavit of service document filed twice	29/07/2021

5753	0710102032912021/1	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)2021		23 24 NOT CLEAR	27/07/2021
5754	0710102032912021/2	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)2021		23 24 NOT CLEAR	27/07/2021
5755	0710102073662020/3	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/12(ND)2021		NEED TO SIGN ALL PAGES	29/07/2021
5756	0710102096832020/4	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/16(ND)2021		Court fees and welfare missing on vakalatnama, Page no. 1 - 11 true copy sign missing , Page no. 16 - 44, 53 - 64, 75-109 pages not clear,	29/07/2021

5757	0710102102072020/2	ANUJ PARASHAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/24(ND)2021		Stamp paper missing	21/04/2021
5758	0710102103172020/4	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		----Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		Merge documents in single pdf with index and pagination	29/07/2021
5759	0710102103852020/2	DANSN INTERNATIONAL BUILDING MATERIALS (BEIJING) CO. LTD. Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1044(ND)2020		More than 200 pages in single volume, need true copy sign on every page	29/07/2021
5760	0710102107982019/7	ASHOK SETH Vs. GOLD WINE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1806(ND)2019		Index missing	29/07/2021
5761	0710102112472019/12	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Page no. 40 - 49 Pages not clear, True copy sign missing on every page	29/07/2021

5762	710102046142021	RAVINDER PAL SINGH VS KST INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1757(PB)2018	Ravinder Pal Singh	e-stamp paper missed pG-25,26,56,58,124, hindi 39,44, 126,127,128,131 to 135 master index missed	9/7/2021
5763	710102047582021	SHARP FERRO ALLOYS LIMITED VS MAHENDER KUMAR KHANDELWAL	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016,Section 74	COMPANY PETITION IB (IBC)/202(PB)2017	Vaibhav	269-270 not clear and some page is cut right side	14/07/2021
5764	710102049192021	EMPLOYEES PROVIDENT FUND ORGANISATION VS ENERGO ENGINEERING PROJECTS LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/160(PB)2017	B. B. Pradhan Adv	case type wrong and marge into one pdf	16/07/2021
5765	710102050512021	MANORAMA SHANDILYA VS AASHISH GUPTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1705(PB)2018	Nidhi Vardhan	main case not link	21/07/2021
5766	710102052972021	PANKAJ NARANG VS ESSAR POWER M.P LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG	sign and true copy missing section wrong	29/07/2021
5767	710102053512021	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK	Notary and Verified Missing in Affidavit and Stamp Paper	30/07/2021
5768	710102053952021	BRIJ NANDAN KALRA VS M/S FRESHTECH HOSPITALITY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2574(ND)2019	BRIJ	wrong section and case type wrong	1/8/2021
5769	710102053882021	MANISH AGARWAL VS MR. UDAYRAJ PATWARDHAN	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/343(PB)2019	ABHISHEK	AFFIDAVIT MISSED STAMP PAPER NEED RS100	1/8/2021
5770	710102053922021	SUDHANSHU GUPTA VS ANUJ JAIN INTERIM RESOLUTION PROFESSIONAL OF JAYPEE INFRA TECH LIMITED & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2421(ND)2019	Pankaj	AFFIDAVIT MISSED AND SECTION WRONG	1/8/2021

5771	710102053272021	A J ENTERPRISES VS KADAM DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gagan Chawla	25rs advocate welfare and 3rs court fee missed, affidavit notarized, master data missed.	
5772	071010203164 2021/1	VISHAL SHARMA Vs. HANDS ON HANDS VENTURES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/78(PB)2021		Page No 25 and 26 Not Clear, Vakalatnama not Filed properly	26/07/2021
5773	071010203596 2021/1	SHASHI KANT NEMANI Vs. AMIT ARORA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2368(ND)2021		True Copy sign missing in Page Nos 19 to 84 according to PDF, Vakalatnama not Filed properly, Same R1 Reply document filed by R2 and R3, True Copy sign missing in Page Nos 7 to 16 according to PDF in Reply R4 document, Same R4 document filed by R5, True Copy sign missing in Page Nos 18 to 47 according to PDF in Reply R6, Vakalatnama not Filed properly	30/07/2021
5774	071010203723 2021/3	GOVINDAM DRESSES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2021		Index missing	29/07/2021
5775	071010203853 2021/2	DURGA PACKAGING Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT LIMITED-IN-LIQUIDATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2480(ND)2021		Index missing	29/07/2021

5776	0710102046292021/1	STANDARD CHARTERED BANK Vs. 1.CHANDRA PRAKASH (RESOLUTION PROFESSIONAL FOR DIGNITY BUILDCON PRIVATE LIMITED)		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2875(ND)2021		Vakalatnama not Filed properly	30/07/2021
5777	0710102052092021/1	KRIT NARAYAN MISHRA Vs. TOPNOTCH TRADING CORPORATION PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3230(ND)2021		Short form of True Copy sign not applicable in Page Nos 3 to 5 according to PDF	30/07/2021
5778	0710102063932020/5	VARDHMAN LANDCON PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/496(ND)2020		True Copy sign missing in MOA document	30/07/2021
5779	0710102088212019/2	RAKESH KUMAR NIGAM Vs. VARDHMAN ESTATES & DEVELOPERS(P) LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/956(PB)2019		Affidavit document filed twice	30/07/2021

5780	0710102090052020/4	NITESH BHARDWAJ Vs. JJV MARKETING & HOTELS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/125(ND)2020		Index Page Not filed properly, True COpy sign missing in Page Nos 47 to 61 according to PDF	30/07/2021
5781	0710102096602020/3	LAXMI STEELS THROUGH RAHUL SINGHAL Vs. VIJAY KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/190(ND)2021		Wrongly filed	30/07/2021
5782	0710102098252020/8	ASHMEET SINGH Vs. MSD TELEMATICS PRIVATE LIMITED		Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/148(PB)2020		Vakalatnama missing	30/07/2021
5783	0710102119562020/1	LOGANI HEALTHCARE INTERNATIONAL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/1(ND)2021		E-stamp missing, Short form of True Copy sign not applicable in Page Nos 6 to 16 according to PDF	27/07/2021

5784	0710102120592019/2	DEWESH AUTO CREATIVE SERVICES PVT LTD Vs. MORPHEUS DEVELOPERS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1847(PB)2019		Page Nos 26 to 34 and 36 according to PDF Not Clear, True Copy sign missing in Page Nos 8 to 39 according to PDF	20/07/2021
5785	0710102138062019/12	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		Same Document filed twice	30/07/2021
5786	0710200410572018/12	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/271(ND)2018		E-stamp missing	30/07/2021
5787	0710102013302021/1	JAGJIT SINGH SURI Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/70(ND)2021		E-stamp missing, Short form of True Copy sign not applicable in Page Nos 5 to 11 according to PDF	26/07/2021

5788	0710102013332021/1	SHER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/75(ND)2021		E-stamp missing	20/07/2021
5789	0710102013402020/2	MAHENDER KUMAR Vs. REGISTRAR OF COMPANIES		----	COMPANY APPEAL(COMPANIES ACT)/491(ND)2020		E-stamp missing	27/07/2021
5790	0710102014182021/1	GODWIN RESORTS & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/65(ND)2021		E-stamp missing, Short form of True Copy sign not applicable in Page Nos 6 to 14 according to PDF	22/06/2021
5791	0710102017002021/2	M/S HECTOR REALCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/68(ND)2021		E-stamp missing	27/07/2021

5792	0710102032572018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S SATIJA BUILDERS AND FINANCIERS LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/980(ND)2018		Wrongly filed	30/07/2021
5793	0710102000852021/2	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S BIGUR FINANCE LIMITED & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2021		Document not Filed properly	30/07/2021
5794	0710102002292021/2	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/394(ND)2021		Affidavit Document not filed properly	30/07/2021
5795	0710102002772020/8	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/25(ND)2020		Index missing, Proof of service missing	30/07/2021

5796	0710102006742019/17	SEITZ GMBH Vs. SEITZ INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/252(ND)2019		Synopsis document filed twice	30/07/2021
5797	0710102009722021/2	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S COIL COMPANY PVT LTD & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/678(ND)2021		Affidavit Document not filed properly	30/07/2021
5798	0710102018462021/2	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/233(ND)2021		Page No 7 according to PDF Not clear, Court Fee stamp missing in Vakalatnama,	30/07/2021
5799	0710102021892021/2	RAJEEV RANJAN Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2021		True Copy sign missing in Page Nos 3 to 7 according to PDF	30/07/2021
5800	0710102024162021/2	GEETA ANAND Vs. KIRAN MARTIN GOLLA		Sec 42	COMPANY APPEAL (IBC)/18(ND)2021		Vakalatnama Not filed properly	8/7/2021
5801	0710102034832021/1	GEETA ANAND Vs. KIRAN MARTIN GOLLA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2226(ND)2021		Page no. 1 - 9 true copy sign missing	8/7/2021

5802	0710102042842021/1	KALIBER ASSOCIATES PRIVATE LIMITED Vs. LVS ESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/314(PB)2021		Back date affidavit,	30/07/2021
5803	0710102102212019/5	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1671(ND)2019		Page no. 5 translation copy missing, true copy sign missing	30/07/2021
5804	0710102102572020/4	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD		Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020		Page no. 5 translation copy missing, true copy sign missing	30/07/2021
5805	0710102110112020/2	STATE BANK OF INDIA Vs. MASTANA FOODS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020		Court fees and welfare missing on vakalatnama	12/4/2021
5806	0710102110112020/3	STATE BANK OF INDIA Vs. MASTANA FOODS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020		Court fees and welfare missing on vakalatnama	12/4/2021

5807	0710102139912019/2	LESSO BUILDTECH PVT LTD Vs. M/S ALUBUILD ENGINEERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2737(ND)2019		Page no. 1 - 34 true copy sign missing	30/07/2021
5808	0710102406882018/13	SAKSHI PINCAP PVT. LTD. Vs. CELEBRATION CITY PROJECTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/740(PB)2018		Wrong e-filing, need to file in IA	28/07/2021
5809	0710102409372018/5	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/101(PB)2018		Wrong e-filing, need to file in IA	30/07/2021
5810	0710120005622018/26	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		True copy sign missing on every page	30/07/2021
5811	0710120005622018/27	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		True copy sign missing on every page	30/07/2021

5812	0710102007592020/10	RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/379(ND)2020		More than 200 pages in single volume, true copy sign missing on every page, both documents file separately with index	30/07/2021
5813	0710102091552020/2	RAGHAV CHOUDHARY Vs. SUBHASH KUMAR KUNDRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4169(PB)2020		True copy sign missing on every page, Make index same as hard copy index	26/07/2021
5814	0710102119832020/1	COMPETENT ELECTRONICS PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2021		Vakalatnama not Filed properly	26/07/2021
5815	0710102044222021/1	NILESH SHARMA Vs.		Sec. 45 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2021		True Copy sign missing in Page Nos 5 to 41 according to PDF	2/8/2021
5816	0710102008502020/9	BAJI NATH PRASAD Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/407(ND)2020		Same document filed twice	2/8/2021

5817	0710102022042020/2	BAHL PAPER MILLS LTD. Vs. MANILA RESORTS PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/173(PB)2020		Page No 172 to 182 according to PDF in Vol 1 Not CLear	13/07/2021
5818	0710102025352020/3	STEAM EQUIPMENTS PRIVATE LIMITED Vs. TECHNISYS ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/629(ND)2020		True Copy sign missing in Page Nos 15 to 20 according to PDF	2/8/2021
5819	0710102026142021/1	M. P. DESIGNS PRIVATE LIMITED Vs. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA		IBC Section 59	COMPANY PETITION IB (IBC)/261(ND)2021		Proof of service missing	28/07/2021
5820	0710102037782021/7	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		True Copy sign missing in Page Nos 35 to 65 according to PDF	23/07/2021

5821	0710102037782021/8	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		Page Nos 35 to 42 and 59 to 60 according to PDF Not clear, Page No 61,85 and 105 according to PDF are Blank, True Copy sign missing in Page Nos 27 to 134 according to PDF	23/07/2021
5822	0710102042802021/1	SIX SIGMA SOFT WARE PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/69(ND)2021		Wrongly filed Merger petiiton here	2/8/2021
5823	0710102045052021/1	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3027(PB)2021		Proof of service filed twice	2/8/2021
5824	0710102045822021/2	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021		Judgement document Vol 9 filed twice	15/07/2021
5825	0710102045822021/5	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021		VOLUME 3 MISSING IN HARD COPY	2/8/2021

5826	0710102113182020/1	DEVVART RANA Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5436(ND)2020		NEED TO IA FILE	28/12/2020
5827	0710102005502019/11	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/204(ND)2019		NEED TO FILE SAPERATE FILLING	8/6/2021
5828	0710102034512021/2	HARPAL SINGH SAINI Vs. HIGHTECH CONSTRUCTION CO. PVT.LTD.		Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/84(ND)2021		NEED TO IA FILE	2/8/2021
5829	0710102108222020/2	SUNPOWER SOLAR INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/723(ND)2020		PAGE-12 NOT CLEAR STAMP PAPER MISSING	2/8/2021
5830	0710102172372019/4	IIFL HOME FINANCE LIMITED Vs. TRIAKSH CABLES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/274(ND)2020		stamp paper missing	2/8/2021

5831	0710000052012021	Sanjay Jain					Stamp paper missing, Proof of service missing, Rs 3 court fess missing on vakalatnama	26/07/2021
5832	0710000047472021	M/s. Craft Infrastructure Pvt. Ltd.					Order missing, Proof of service missing, Court fees and welfare fees missing on vakalatnama	13/07/2021
5833	0710000046052021	Suraksha Asset Reconstruction Ltd.					Order copy missing, Form 3C missing, Supporting affidavit missing, Court fees and welfare fees missing on vakalatnama,	08/07/2021
5834	0710000043172021	Mr. Narender Kumar Sharma					Vakalatnama missing	25/06/2021
5835	710102002512019	CLUB SUMAN HOLIDAYS PRIVATE LIMITED Vs. SH. KAMAL HARJANI(ROC DELHI)		Sec 252 (3)			Page no. to mention in Index, no pagination	

5836	710102003222020	CAMP SMA PVT. LTD. Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
5837	710102003422020	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI		Sec 252 (3)			No index, no pagination	
5838	710102004732021	DAWAR BUILDERS PRIVATE LIMITED Vs.		Sec 252 (3)			No Index, No Pagination	
5839	710102007032020	BLACKIE & SON (CALCUTTA) PVT LTD Vs.		Sec. 230-232, Sec 234			Order copy missing	
5840	710102010112019	INDIA EDUCATION SERVICES PRIVATE LIMITED Vs.		Sub-section (I) of section 230			No Pagination	
5841	710102011862020	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA		Sec 252 (1)			No Index, No pagination	

5842	710102013582019	ADITI AUTOMATION Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Wrong pagination	
5843	710102013872018	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9			Documents not available, please refile	
5844	710102013872018	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9			Documents not available, please refile	
5845	710102014522018	BROOK WEALTH MANAGEMENT PVT LTD Vs.		Sub-section (I) of section 230			Documents not available, Please refile	
5846	710102014522018	BROOK WEALTH MANAGEMENT PVT LTD Vs.		Sub-section (I) of section 230			Documents not available, please refile	
5847	710102016952021	M/S SOHAM DWELLING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			No Index, No pagination	
5848	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Documents not available, please refile	
5849	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Documents not available, please refile	

5850	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Documents not available, please refile	
5851	710102017952020	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.		Sec. 230-232 - Second Motion			Index missing	
5852	710102020422021	SAMSUNG SDS INDIA PRIVATE LIMITED Vs. SAMSUNG DATA SYSTEMS INDIA PVT LIMITED		Sec. 230-232, Sec 234			Documents not available, please refile	
5853	710102020792018	MACQUIRIE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES LIMITED		Application under any other provisions- IBC			True copy sign missing on every page, need index on every volume,	
5854	710102027872021	SAMSUNG SDS INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
5855	710102030072020	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED		Sub-section (l) of section 230			Documents not available, please refile	

5856	710102031492021	RITESH SPINNING MILLS LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
5857	710102034022018	INCOME TAX OFFICER Vs. GREEN LINE AUTOMOTIVES PVT LTD		Sec 252 (1) - By Government Body			Stamp paper missing	
5858	710102037232021	GOVINDAM DRESSES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
5859	710102039952021	ROBUST CAST & GEARS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Affidavit not varified	
5860	710102039952021	ROBUST CAST & GEARS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
5861	710102061462020	DHARAM SINGH Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Documents not available, please refile	
5862	710102061892019	NAMAN BROKING SOLUTIONS PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234			Documents not available, please refile	

5863	710102062032020	UPFRONT TRADING PRIVATE LIMITED Vs. SONY FINANCIAL SERVICES LIMITED		Sec. 230-232 - Second Motion			Documents not available, please refile	
5864	710102062232019	UJJWAL REALTORS PVT LTD Vs.		Sub-section (I) of section 230			Documents not available, please refile	
5865	710102062232019	UJJWAL REALTORS PVT LTD Vs.		Sub-section (I) of section 230			Documents not available, please refile	
5866	710102064542020	ARVIV LIFESCIENCES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
5867	710102064542020	ARVIV LIFESCIENCES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
5868	710102069932020	GREEN LINE CHEMICALS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
5869	710102074452019	FAST TRACK DIAGNOSTICS ASIA PRIVATE LIMITED Vs.		Sub-section (I) of section 230			Documents not available, please refile	
5870	710102032892021	SUCCESSFUL RESOLUTION APPLICANT VS PUNJAB NATIONAL BANK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/985(ND)2018	ANAND	Pg-38 not clear pg- 62 cut Pg-38 not clear pg- 62 cut	27/04/2021
5871	710102052292021	MRS. MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/41(PB)2019	Adv	40-70 not clear page need to type cop for some pages b/w 40 to 70	27/07/2021

5872	710102054292021	PHOENIX ARC PRIVATE LIMITED VS VINOD UPADHYAY	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/842(ND)2020	KUSHAL	true copy sign missed on ANNEXURS	2/8/2021
5873	710102053562021	MR. MAHESH AGARWAL VS PRITISH GREENS AGRO PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/72(ND)2021	KUSHAL	due payment other section	30/07/2021
5874	710102053852021	KPL INTERNATIONAL LIMITED VS NCML INDUSTRIES LIMITED	Company Application(Companies Act)	Rule 32	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	Megha	sign and true copy missing and section wrong or stamp paper affidavit notary missing	31/07/2021
5875	710102054122021	AXIS BANK LTD. VS JMT AUTO LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1088(PB)2020	PBA LEGAL	technically wrong section select	2/8/2021
5876	710102039912021	FAIRAIR ENGINEERS PRIVATE LIMITED VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rishi Sehgal	After 200 Pages Volume Will Be Divided	10/6/2021
5877	0710102037782021/9	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		Page Nos 45 to 52 according to PDF Not clear, Page No 59 and 65 according to PDF are Blank, True Copy sign missing in Page Nos 39 to 68 according to PDF	23/07/2021

5878	0710102065222020/3	S N ANJUM Vs. RAJESH KUMAR PATHAK & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2779(PB)2020		True Copy sign missing in Page Nos 8 to 31 according to PDF	2/8/2021
5879	0710102075392019/21	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		Index missing	3/8/2021
5880	0710102092592020/2	BAHL PAPER MILLS LIMITED Vs. MANILA RESORTS PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/600(PB)2020		More than 200 pages in single volume	13/07/2021
5881	0710102118512020/1	GHAZIABAD DEVELOPMENT AUTHORITY Vs. KEDARRAM R LADHA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/67(PB)2021		DOCUMENT NOT UPLOAD	2/8/2021
5882	0710102139962019/6	NEERAJ KUMAR GUPTA Vs. PANCH TATVA PROMOTERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2740(ND)2019		True Copy sign missing in Both the Volumes	30/07/2021
5883	0710102166622019/5	UNION OF INDIA THROUGH SFIO Vs. MOHAN INDIA PRIVATE LIMITED		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/31(ND)2020		Notary missing in E-stamp	27/07/2021

5884	0710120007562018/2	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1061(ND)2018		Page No 57 and 75 according to PDF Not clear, Page No 76 Vakalatnama according to PDF Not filed properly	16/04/2019
5885	0710102031892020/4	ALMONDZ GLOBAL INFRA-CONSULTANT LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/49(PB)2020		Vakalatnama Not filed properly	3/8/2021
5886	0710102045342021/2	PARVEEN KUMAR KALRA Vs. C TO C SERVICES CONSULTANTS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/104(ND)2021		Page No 98 according to PDF Not clear, Vakalatnama missing	3/8/2021
5887	0710102044472021/2	ADIISH JAIIN Vs. MR. VIVEK RAHEJA RESOLUTION PROFESSIONAL J.P. ENGINEERS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2757(ND)2021		True copy sign missing on every page	23/07/2021

5888	0710102045052021/2	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3027(PB)2021		Stamp paper missing	3/8/2021
5889	0710102045272021/1	BKP ENTERPRISE Vs. AIR INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/332(ND)2021		Stamp paper missing	14/07/2021
5890	0710102080662019/5	UMESH GARG(RESOLUTION PROFESSION) Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.		Application under any other provisions	COMPANY APPLICATION(IBC)/777(PB)2019		Wrong e-filing, need to file in IA	29/07/2021
5891	0710102091302019/3	AVBODH MEDICARE LLP Vs. FELIX HEALTHCARE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/403(ND)2020		Page no. 56 - 57 hindi translation missing,	3/8/2021
5892	0710102097212019/20	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. TECH FABRICS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1617(ND)2019		True copy sign missing on every page	3/8/2021

5893	0710102101842019/2	MODLAND WEARS PRIVATE LIMITED Vs. ANNIES APPAREL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1689(ND)2019		No index, no pagination, rs 3 court fees missing and rs 25 welfare missing on vakalatnama	3/8/2021
5894	0710102118472019/2	HARJEET KAUR Vs. FRESHTECH HOSPITALITY PVT. LTD.		Rule 32	COMPANY APPLICATION(COMPANIES ACT)/1159(ND)2019		Wrong e-filing, file documents separately	2/8/2021
5895	0710102134582019/9	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2019		No Index, no pagination	5/3/2021
5896	0710102400532013/4	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013		Documents not available, please refile	3/8/2021
5897	0710200401102016/1	MRS HARJEET KAUR & ORS Vs. M/S FRESHTECH PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)2016		Wrong e-filing, file documents separately	3/8/2021

5898	0710102045342021/1	PARVEEN KUMAR KALRA Vs. C TO C SERVICES CONSULTANTS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/104(ND)2021		Page No 98 according to PDF Not clear, Vakalatnama missing, Reply document filed twice	3/8/2021
5899	0710102089292020/2	RAJINDER MEHTA Vs. PROSPER CHANNEL LIFE SCIENCE INDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1032(ND)2020		Page Nos 52 to 73, 84 to 110 and 113 to 136 according to PDF Not clear, True Copy sign missing in Page Nos 25 to 137 according to PDF, Vakalatnama Not filed properly	3/8/2021
5900	0710102091982019/14	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1504(PB)2019		NO index, no pagination, court fees and welfare missing on vakalatnama	3/8/2021

5901	0710102103172020/5	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		----Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		Page no. 21 hindi translation missing	3/8/2021
5902	0710102007332019/27	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)2019		Wrongly filed here	4/8/2021
5903	0710102008352021/2	MR.PAWAN KUMAR SINGHAL Vs. DEEPAK KUMAR AGARWAL AND ORS.		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/537(ND)2021		True Copy sign missing in each pages	3/8/2021
5904	0710102011702021/1	DEVINDER ARORA Vs.		Application under any other p	INTERLOCUTORY APPLICATION (I.B.C)/806(ND)2021		Affidavit filed twice, Proof of service missing	3/8/2021
5905	0710102023592021/2	REETESH KUMAR AGARWAL Vs. ALOK KUMAR JAIN		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1482(ND)2021		Vakalatnama Not filed properly	3/8/2021

5906	0710102023802021/4	GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/212(ND)2021		True Copy sign missing in Page Nos 9 and 10 according to PDF, Welfare Fee stamp and COurt fee stamp missing in Vakalatnama document	3/8/2021
5907	0710102033542020/5	CORPORATION BANK Vs. DMC		IBC under Sec 7	COMPANY PETITION IB (IBC)/804(ND)2020		document not upload	4/8/2021
5908	0710102033542020/6	CORPORATION BANK Vs. DMC		IBC under Sec 7	COMPANY PETITION IB (IBC)/804(ND)2020		True Copy sign misisng in Page Nos 10 to 38 according to PDF, Proof of service missing	4/8/2021
5909	0710102010682021/2	PHENOM DEVELOPERS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/49(ND)2021		E-stamp missing and Short form of True Copy sign not applicable in Page Nos 6 to 13 according to PDF	28/07/2021
5910	0710102012372021/2	JAGJIT SINGH SURI Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/85(ND)2021		Rejoinder filed twice	4/8/2021

5911	0710102012842021/1	PARAG GUPTA Vs. PAWAN ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/232(ND)2021		document not upload	2/8/2021
5912	0710102025072021/1	PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. Vs. CYBER MEDIA RESEARCH & SERVICE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/254(PB)2021		True Copy sign misisng in Page Nos 4 to 10 according to PDF	4/8/2021
5913	0710102033542020/7	CORPORATION BANK Vs. DMC		IBC under Sec 7	COMPANY PETITION IB (IBC)/804(ND)2020		True Copy sign misisng in Page Nos 10 to 38 according to PDF, Proof of service missing, Vakalatnama Not filed properly	4/8/2021
5914	07101021425820 19/4	GP GLOBAL ENERGY PRIVATE LIMITED Vs. SANDEEP MAHAJAN		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/2357(PB)2019		Affidavit not notarized	4/8/2021

5915	0710102028982018/20	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018		Stamp paper missing	4/8/2021
5916	0710102029662020/4	SILICON PROPERTIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/231(ND)2020		Index missing, pages not clear	4/8/2021
5917	0710102089872020/3	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/86(ND)2021		True copy sign missing on every page, remove blank page, court fees and welfare missing on vakalatnama	4/8/2021
5918	0710102089872020/4	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/86(ND)2021		True copy sign missing on every page, remove blank page, court fees and welfare missing on vakalatnama	4/8/2021
5919	0710102098152019/4	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019		Wrong e-filing, need to file in IA	2/8/2021

5920	0710200432722018/28	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Written submission missing	9/6/2021
5921	710102039002021	DR ER RAJAINDERR JAINA VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)			E stamp and affidavit not notraize,kindly remove exemption application from DMS,	7/6/2021
5922	710102053542021	D G TRADERS PRIVATE LIMITED VS C TO C SERVICES CONSULTANTS PVT. LTD.	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230			Page 83,95 missed, after p no. 282 two pages without serial no. pages 381 repeated,	30/07/2021
5923	710102044622021	JACHANA ESTATE PRIVATE LIMITED VS AGILE INTERNATIONAL LOGISTICS & SUPPLY CHAIN PVT. LTD. THROUGH IRP ANURAG NIRBHAYA	Restoration Application (Companies Act)	Rule 154, NCLT 2016		AJIT	main case not linked	2/7/2021
5924	710102054332021	RAM NIWAS & SONS VS SUBHAS KUMAR KUNDRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/894(ND)2019	Krit Narayan Mishra	index missing page number missing	3/8/2021
5925	710102054322021	KAMAL AGARWAL VS M/S PJS OVERSEAS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/659(ND)2019	KAMAL AGARWAL	50-51,53-55 not clear page	3/8/2021
5926	710102054282021	ARIHANT TECHNO PACK PRIVATE LIMITED VS PRITISH GREENS AGRO PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec. 12A		ATUL KUMAR	case type wrong ,main case not link , true copy missed, please write section on the application	2/8/2021
5927	710102054632021	SHRI RAM GURJAR VS RAJIV CHAKRABORTY	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/190(PB)2017	Mahima Khandelwal	pg- 31 to 32	4/8/2021
5928	710102049872021	SAAKAR PROJECTS VS LOGIX BUILDTECH PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Kartavya Batra	no index/no pagination	19/07/2021

5929	710102053472021	SIX SIGMA SOFT WARE PRIVATE LIMITED VS LOGIX BUILDTECH PVT. LTD.	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Alok Kumar Tripathi	Page no. 65,69,77,103,246,missed,divide volume after 200 pages and make separate index of 2nd volume	30/07/2021
5930	710102054552021	NARANG INTERNATIONAL HOTELS PVT LTD VS SPICEJET LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Amol Sinha	proof of service missed, volume wise index missed, counsil sign missed on index, petition sign missed, estamp paper missed and not verified with every affidavit, 135-136, 286 not clear, advocate sign missed and client sign missed on vakalatnama, 25rs welfare and 3rs court fee missed. true copy sign missed.	3/8/2021
5931	710102020302021	KASHI VISWANATHAN SIVARAMAN VS ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Sec 50(1)	COMPANY PETITION IB (IBC)/450(PB)2018	Prateek Kushwaha	need to service all respondent 12 respondent please service to all	11/3/2021
5932	710102048052021	M/S VISHAL BEVERAGES PVT. LTD VS VHV BEVRAGES PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/94(ND)2019	CHANDRA	Main case wrong link ,	14/07/2021
5933	710102053112021	MRS HARJEET KAUR & ORS VS M/S FRESHTECH PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/117(ND)2016	ABHISHEK	sepreat affidavit file check	29/07/2021
5934	710102054762021	ANURAG NIRBHAYA VS KRISHNA REALTECH PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1799(ND)2019	Aishwarya	Notary and Stamp Paper Missing	4/8/2021

5935	0710102037412021/1	SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. VENTO POWER AND ENERGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/372(ND)2021		True Copy sign missing in each pages	3/8/2021
5936	0710102038552021/1	M/S PROMPT ENTERPRISES PRIVATE LIMITED Vs. M/S AUTO VISION INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/289(ND)2021		Affidavit of service filed twice	4/8/2021
5937	0710102041032021/3	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021		True Copy sign misisng in Page Nos 14 to 63 according to PDF	4/8/2021
5938	0710102042962021/3	PAWAN KUMAR AGRAWAL Vs. KUMUD MISHRA		Application under any other provisions- IBC,Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/2716(ND)2021		Page No 51 and 52 according to PDF Not Clear in Supplementary Affidavit document	4/8/2021

5939	0710102045822021/4	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021		True COpy sign missing in Page Nos 210 to 304 according to PDF in Objections Vol 2	2/8/2021
5940	0710102045822021/6	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021		True COpy sign missing in Page Nos 210 to 304 according to PDF in Objections Vol 2	2/8/2021
5941	0710102046822021/1	BMH CONCARE TECHNOLOGY INC Vs. CANARA BANK (ERSTWHILE SYNDICATE BANK)		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021		Proof of service missing	4/8/2021
5942	0710102071912020/1	PRINCIPAL INFOTECH LIMITED Vs. PRINCIPAL INSYS PRIVATE LIMITED		----Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2021		True Copy sign missing in Page Nos 6 to 16 according to PDF	2/8/2021
5943	0710102090112020/19	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		Vakalatnama Not filed properly	5/8/2021

5944	0710102090112020/21	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		Page No 45 Not clear according to PDF, True COpy sign missing in Page Nos 48 to 50 and 52 to 54 according to PDF	5/8/2021
5945	071010210741 2020/4	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5024(ND)2020		Wrongly filed here	5/8/2021
5946	0710102114292020/5	MR. MANU VERMA Vs. M/S. SPLENDOR BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/47(ND)2021		True Copy sign missing in each Volumes	5/8/2021
5947	0710200702692018/39	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)2018		True Copy sign missing in Page Nos 6 to 19 according to PDF, Proof of service missing	5/8/2021

5948	0710102000852021/4	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S BIGUR FINANCE LIMITED & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2021		Index not match with pagination, court fees and welfare missing on vakalatnama	5/8/2021
5949	0710102002292021/4	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/394(ND)2021		Court fees and welfare missing on vakalatnama	5/8/2021
5950	0710102002732020/13	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Report document filed twice, True COpy sign missing in Page Nos 3 to 54 according to PDF	5/8/2021

5951	0710102009722021/3	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S COIL COMPANY PVT LTD & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/678(ND)2021		Stamp paper should be put after index, Court fees and welfare missing on vakalatnama	5/8/2021
5952	0710102016052019/12	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)2019		No Index, No pagination	29/12/2020
5953	0710102024622021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH SEHRA & ORS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2628(ND)2021		Court fees and welfare missing on vakalatnama	5/8/2021
5954	0710102080192019/16	WORLDWIDE METALS PVT. LTD Vs. J. P. ENGINEERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1048(ND)2019		Written Submission filed twice	5/8/2021
5955	710102047892021	ROHIT SEHGAL VS TODAY HOMES NOIDA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018		Please Written in the application Proper Main case no with IB in pdf	14/07/2021

5956	710102055042021	SHREE BANKEY BIHARI ENTERPRISES VS M/S DIVYAM DEVELOPERS PVT LTD	Restoration Application (Companies Act)	Rule 11 of NCLT			wrong file	5/8/2021
5957	710102048032021	PREM INDUSTRIES VS M/S VSUN MOBILES PRIVATE LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/622(ND)2020		section wrong	14/07/2021
5958	710102052352021	SANJAY SOOD VS MR. CHANDRA PRAKASH	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1248(PB)2018		case type wrong, and wrong section (need to file IA) (Please delete previous document)	27/07/2021
5959	710102055182021	M/S EXCLUSIVE MOTORS PRIVATE LIMITED VS YES BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1731(ND)2019		double numbering in application	6/8/2021
5960	710102055372021	REGISTRAR OF COMPANIES VS CAREWELL EXIM PVT LTD	Company Application(Companies Act)	Section 271-272 of the company act 2013 - Govt body	COMPANY PETITION (COMPANIES ACT)/139(PB)2018		wrong filing please need to additional	6/8/2021
5961	710102065262020	WORKGROUP BUSINESS SOLUTIONS PVT LTD VS NSS GLOBAL SOLUTIONS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		SHUBHRANSHU	Pagination not done in petition/incomplete documents/etc	19/06/2020
5962	710102034212020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION EQUIPMENTS	Company Petition IB (IBC)	Application under any other provisions- IBC		ROHIT GANDHI	case type in companies act and wrong section (need to I.A file)	18/03/2020
5963	0710102101032019/5	M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HI RISE INFRATECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1718(ND)2019		Page Nos are missing after the Progress report pages, True Copy sign missing in each pages after the report	9/8/2021

5964	0710102101102020/3	RBS BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/506(ND)2020		E-stamp missing and Short form of True Copy sign not applicable in Page Nos 6 to 13 according to PDF	27/07/2021
5965	0710102013972020/3	ATISHAY JEWELLERS PRIVATE LIMITED Vs. RURAL BROADBAND PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(PB)2020		Vakalatnama Not filed properly	3/8/2021
5966	0710102014692020/3	DURGESH KUMAR SHARMA Vs. RANGARAJ PROPERTIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/480(ND)2020		Index missing	6/8/2021
5967	0710102032192018/22	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		Claim spelling wrong in Index, Page Nos 11 to 43 and 194 to 212 according to PDF Not filed properly and Not clear, True Copy sign missing in Page Nos 11 to 240 according to PDF, Welfare Fee stamp and COurt fee stamp missing in Vakalatnama	9/8/2021

5968	0710102042242021/1	CLUTCH AUTO LTD Vs. KOTAK MAHINDRA LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2838(PB)2021		True Copy sign missing in Pages 4 to 7 according to PDF	9/8/2021
5969	0710102075092020/9	THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED Vs. GULSHAN HOMZ PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/890(ND)2020		W.S Filed twice	9/8/2021
5970	0710102078692019/12	M/S GUPTA JI ELECTRIC COMPANY Vs. M/S STRAIGHT EDGE CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1071(ND)2019		True Copy sign missing in each pages	9/8/2021
5971	0710102078692019/13	M/S GUPTA JI ELECTRIC COMPANY Vs. M/S STRAIGHT EDGE CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1071(ND)2019		True Copy sign missing in each pages	9/8/2021
5972	0710120002042018/20	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		NEED TO IA FILE	9/8/2021
5973	0710200014252017/10	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017		NEED TO IA FILE	9/8/2021
5974	0710200014252017/11	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017		NEED TO IA FILE	9/8/2021

5975	0710200014252017/12	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017		NEED TO IA FILE	9/8/2021
5976	0710200014252017/13	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017		NEED TO IA FILE	9/8/2021
5977	0710200014252017/8	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017		NEED TO IA FILE	9/8/2021
5978	0710200014252017/9	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017		NEED TO IA FILE	9/8/2021
5979	0710200412522017/29	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		NEED TO IA FILE	9/8/2021
5980	0710102004622019/13	DHIRENDER NATH Vs. JC WORLD HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/256(ND)2019		stamp paper missing	9/8/2021
5981	0710102036392021/1	SWATI SYNTHETICS Vs. SUNSHINEIMPEX LACE AND FABRICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/338(ND)2021		stamp paper missing	9/8/2021
5982	0710102107072020/1	MR. RP SINGHAL Vs. RP SINGHAL BUILDERS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/6(PB)2021		limit 200 pages	9/8/2021
5983	0710102044392021/2	SHALU KHANNA LIQUIDATOR OF M/S JMD OILS PVT LTD Vs. M/S BELIEVE SOLUTION SERVICES & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2756(PB)2021		True Copy sign missing in Pages 21 to 44 according to PDF	9/8/2021
5984	710102015092020	NAYAN N RAHEJA VS	Company Application(Companies Act)	Rule 11 of NCLT		R N Karanjawala	main case not link	3/2/2020

5985	710102072332020	INDIAN OVERSEAS BANK VS M/S PIXION MEDIA PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/438(PB)2018	CA ANIL KUMAR	Blur Pages From Right Side Page No 10 To 23	20/07/2020
5986	710102014822021	TECHZONA BUILDCON PRIVATE LIMITED VS ELEGANT IT SOLUTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2759(ND)2019	Vaibhav Verma	wrong filing	19/02/2021
5987	710102019532021	3 ACES WOOD PRIVATE LIMITED VS MOTHER LAM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1071(ND)2020	AYUSH PURI	section wrong	9/3/2021
5988	710102029472021	RAJ KUMAR GUPTA VS SHRI BANKE BIHARI COTFAB PVT.LTD	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	Page no. , 28,29 Not Clear	13/04/2021
5989	710102048552021	HARVINDER KUMAR JATANA VS FACILITY PLUS MANAGEMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		HARVINDER	main case not link ,DOCS NOT UPLOAD ONLY PROOF OF SERVICE UPLOADED	15/07/2021
5990	710102055602021	THE REGISTRAR OF COMPANIES VS GEO LOAN PLANS INDIA PVT LTD.	Company Application(Companies Act)	Section 271-272 of the company act 2013 - Govt body	COMPANY PETITION (COMPANIES ACT)/294(ND)2018	Kamal	wrong file need to additional	7/8/2021
5991	710102055562021	THE REGISTRAR OF COMPANIES VS KDG PROPERTIES AND CONSTRUCTION PVT LTD	Company Application(Companies Act)	Section 271-272 of the company act 2013 - Govt body	COMPANY PETITION (COMPANIES ACT)/183(PB)2018	Kamal	wrong file need to additional	7/8/2021
5992	710102055572021	THE REGISTRAR OF COMPANIES VS INTELLECTUAL BUILDERS PVT. LTD.	Company Application(Companies Act)	Section 271-272 of the company act 2013 - Govt body	COMPANY PETITION (COMPANIES ACT)/228(ND)2018	Kamal	wrong file need to additional	7/8/2021
5993	710102055712021	POOJA NANDA PROPRIETOR M/S ONE STOP SOLUTIONS VS M/S KOPAL COMPUTERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/206(ND)2020	Om Pal	page numbering not mention in index and notary missing in stamp paper	8/8/2021
5994	710102055662021	B L KASHYAP AND SONS LIMITED VS HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/473(ND)2020	RAKESH KUMAR	sign missing in application and section wrong	7/8/2021

5995	710102008742020	ANIL KUMAR SHARMA VS DEBASHIS NANDA	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/398(PB)2017	anil Kumar sharma	PG NO 31 AND 32 ARE NOT CLEAR Pagination doubling wrong file	18/01/2020
5996	710102028392020	DARA SINGH ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Application under any other provisions		Charu	Wrong section select,Memo of parties/brief synopsis missed/list of dates & events missed, pages not clear 22 to 26,28,30 to 32,33,36,Welfare missed in vakaltnama, RoC & Income tax advance service missed	3/3/2020
5997	710102025912021	ATCO FLEXDUCT PRIVATE LIMITED VS JAGDISH GANGA PRASAD PRAKASH	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		Anant	True Copy Signature Missing and Plz File sequence wise	1/4/2021
5998	710102055092021	LUMAX AUTOMOTIVE COMPONENTS SYSTEMS PRIVATE LIMITED VS REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS NEW DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		MANISH	Wrong section select fees missed, no sign in every pages of petition,Page not clear 24 to 39,43, page no 106 wrong arrange, page no.117 cut, proof of service without pagination, true copy sign missed in annexuress	5/8/2021
5999	0710102112882020/2	V R ASHOK RAO Vs. TDT COPPER LIMITED		----IBC under Sec 7	COMPANY PETITION IB (IBC)/1093(ND)2020		Vakalatnama missing	10/8/2021

6000	0710102145652019/2	SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED Vs. SINNAR THERMAL POWER LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/503.(ND)2019		Page No 54 and 72 to 85 according to PDF Not clear	21/01/2020
6001	0710102152382019/5	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020		Affidavit filed twice	10/8/2021
6002	0710102152492019/6	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)2020		Memo of parties document filed twice	10/8/2021
6003	07101021611l2019/4	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. M/S SARE FACILITIES OMR SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3353(ND)2019		Index missing in Progress report, Page Nos missing, True COpy sign missing in each pages	31/03/2021

6004	0710102011212021/3	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/716(ND)2021		True COpy sign missing in Page Nos 8 to 33 according to PDF, Proof of service missing	10/8/2021
6005	0710102132672019/20	S.P. BUILDERS Vs. ADORE REALTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2731(ND)2019		NEED TO IA FILE	9/8/2021
6006	0710120002042018/16	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		NEED TO IA FILE	9/8/2021
6007	0710120002042018/17	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		NEED TO IA FILE	9/8/2021
6008	0710120002042018/18	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		NEED TO IA FILE	9/8/2021
6009	0710120002042018/19	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		NEED TO IA FILE	9/8/2021
6010	0710102070882020/9	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD		IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/875(PB)2020		NEED TO IA FILE	10/8/2021

6011	0710102108852020/4	PATRAM MINES & MINERALS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/517(ND)2020		51 53 55 57 NOT CLEAR	10/8/2021
6012	0710102085852020/5	PVM INNVENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)2020		No index, no pagination	10/8/2021
6013	0710102100702019/11	LOMASH SLURRYTECH PRIVATE LIMITED Vs. DSC ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1612(ND)2019		No index	10/8/2021
6014	0710102102212020/1	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PRIVATE LIMITED		Application under any other provisions ,Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2021		Stamp paper missing	10/8/2021
6015	0710102103172020/6	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		----Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		True copy sign missing on every page	10/8/2021

6016	0710102114232020/10	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		No Index , no Pagination	10/8/2021
6017	0710102152772019/4	RAKESH KUMAR KIMAYA Vs. MYSTIC MONK DESIGNS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3107(ND)2019		No Index, no pagination	10/8/2021
6018	0710102167242019/3	ASSISTANT COMMSSIONER OF INCOME TAX CIRCILE 9(3)(1) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. FAME DIGITAL PVT. LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/4(ND)2020		Page Nos 3 to 20 according to PDF Not filed properly, True Copy sign missing in Pages 3 to 20 according to PDF	23/07/2021
6019	0710102722542018/20	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018		Case No missing, Case title missing, Case name missing	10/8/2021
6020	0710102101762020/1	SANJAY KUMAR JHA Vs. INDIABULLS PROPERTIES PRIVATE LIMITED		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/4735(PB)2020		NEED TO IA FILE	10/8/2021

6021	710102012332021	SURAJ MIGLANI VS SURAJ MIGLANI		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/421(ND)2017	RANJANA ROY GAWAI	Fees Not Paid	12/2/2021
6022	710102012652021	SURAJ MIGLANI VS VANDANA GARG		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/414(ND)2017	RANJANA ROY GAWAI	Fees Not Paid	13/02/2021
6023	710102013122021	SURAJ MIGLANI VS SURAJ MIGLANI		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/411(ND)2017	RANJANA ROY GAWAI	Fees Not Paid	15/02/2021
6024	710102034902021	SAARASTHAL AG VS M/S GOPALSONS STEELS PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/1789(ND)2019	KANTI MOHAN	Wrong e-filing (reply on behalf of Rp File as additional Document)	12/5/2021
6025	710102055032021	STATE BANK OF INDIA VS M/S INDO ALUSYS		Rule 11 of NCLT		ARV CHAMBERS LAW	sign missing and main case not link, wrong section	5/8/2021
6026	710102055832021	VIJAY KUMAR VS VINAYAK RATHI STEELS ROLLING MILLS PRIVATE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/1748(PB)2019	vikas jadon	section wrong	9/8/2021
6027	710102056202021	VINAYAK WIRE PRODUCTS PVT. LTD. VS ABIR INFRASTRUCTURE PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/893(ND)2018	Tarun	wrong filing	10/8/2021
6028	710102023132021	MARAJ ALI RIZVI VS JS HOSPITALITY SERVICE PRIVATE LIMITED	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		Sheepali Patial	No documents show	22/03/2021

6029	0710200000062017/20	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		Index missing in Vol 2 and 3, True Copy sign msising in each pages in Vol 3, Vakalatnama misisng	5/4/2021
6030	0710102015022020/3	ARTI BALUJA Vs. RANDSTAD INDIA PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1013(ND)2020		True COpy sign missing in Page Nos 1 to 8 according to PDF	10/8/2021
6031	0710102028772021/1	MR. TARUN BATRA Vs. KAPIL BATRA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1816(ND)2021		Index Page to Affidavit page Not clear	10/8/2021
6032	0710102029632021/1	SHAILESH DAYAL Vs. REGISTRAR OF COMPANY DELHI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1911(ND)2021		Short form of True Copy sign not applicable in Page Nos 4 to 6 according to PDF	10/8/2021
6033	0710102053432021/1	SYNOKEM PHARMACEUTICALS LIMITED Vs. HERO MOTOCORP LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/347(ND)2021		True Copy sign missing in Page Nos 5 to 85 according to PDF, Page Nos 15 to 19 according to PDF Not clear, Proof of service missing	11/8/2021

6034	0710102087492020/3	TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/21(ND)2021		Case Number missing, Index missing	11/8/2021
6035	0710102108582020/6	ICICI BANK LIMITED Vs. SHARDA MA ENTERPRISES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1113(ND)2020		Wrongly filed here	11/8/2021
6036	0710102004682019/11	VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/332(ND)2019		Vakalatnama Not filed properly	11/8/2021
6037	0710102011862020/2	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/157(ND)2020		True Copy sign missing in Page Nos 6 to 49 according to PDF, Page No 40 according to PDF Not clear, Proof of service missing	24/09/2020

6038	0710102014522021/1	DEEPAK KUMAR GAUTAM Vs. ESTATE OFFICER UP AVAS-VIKAS PARISHAD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/952(PB)2021		Reply filed twice, Vakalatnama Not filed properly	28/07/2021
6039	0710102015222021/3	RAJNISH JHA Vs. VINEET AGGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/981(ND)2021		True Copy sign missing in each pages	11/8/2021
6040	0710102015472021/1	VIJAYENDRA PRATAP SINGH Vs. JBK DEVELOPERS PVT. LTD.		Rule 11 of NCLT, 2016,Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1012(ND)2021		True Copy sign missing in each pages	11/8/2021
6041	0710102021552021/1	MANISH AGARWAL Vs. AWSUM PROTEINS LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1596(ND)2021		True Copy sign missing in Page Nos 3 to 6 according to PDF	11/8/2021
6042	0710102038312021/4	SCINDIA POTTERIES SERVICES PRIVATE LIMITED Vs. MANISH AGARWAL RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2437(PB)2021		Stamp paper wrongly filed;it should be of Rs 100	11/8/2021

6043	0710102041422021/3	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2593(PB)2021		True Copy sign missing in Page Nos 4 to 7 according to PDF, Affidavit of service filed twice	2/8/2021
6044	0710102017622020/3	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021		Page Nos 159 to 223 according to PDF in Vol 2 Not Clear, Page Nos 237 to 240,265 to 271 according to PDF in Vol 3 Not Clear, Page 385 according to PDF in Vol 2 wrongly filed in Hindi;should be translated to English, Page Nos 529 to 541 and 546 according to PDF in Vol 5 Not Clear, True Copy sign missing in Vol 2 to Vol 5, Vakalatnama missing	11/8/2021
6045	0710102017622020/4	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021		True Copy sign missing in Page Nos 12 to 16 according to PDF, Vakalatnama missing	11/8/2021
6046	710102001362019	AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD. Vs. JOT IMPEX PVT. LTD.		IBC Under Sec 9			Documents not available, please refile	09/04/2021

6047	710102002532019	SM WEB SOLUTIONS PRIVATE LIMITED Vs. SH. KAMAL HARJANI(ROC DELHI)		Sec 252 (3)			Matter Disposed	19/01/2020
6048	710102007022019	INDIAN DUROBUILD PVT LTD Vs.		Sub-section (I) of section 230			Matter Disposed	18/09/2019
6049	710102008532019	ECONOMIC BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Matter Disposed	23/02/2021
6050	710102008532019	ECONOMIC BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Matter Disposed	06/01/2021
6051	710102010432019	POWERTEC SUPPLIES (INDIA) PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Matter Disposed	14/10/2019
6052	710102010432019	POWERTEC SUPPLIES (INDIA) PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Matter Disposed	27/05/2019
6053	710102013872018	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9			Matter Disposed	25/11/2019

6054	710102013872018	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9			Matter Disposed	07/07/2021
6055	710102014522018	BROOK WEALTH MANAGEMENT PVT LTD Vs.		Sub-section (I) of section 230			Matter Disposed	10/10/2019
6056	710102014522018	BROOK WEALTH MANAGEMENT PVT LTD Vs.		Sub-section (I) of section 230			Matter Disposed	10/11/2018
6057	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Matter Disposed	05/11/2019
6058	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Matter Disposed	23/10/2019
6059	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234			Matter Disposed	07/11/2019
6060	710102020422021	SAMSUNG SDS INDIA PRIVATE LIMITED Vs. SAMSUNG DATA SYSTEMS INDIA PVT LIMITED		Sec. 230-232, Sec 234			Matter Disposed	23/07/2021

6061	710102020922021	TARU PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Documents not available please refile	10/08/2021
6062	710102027872021	SAMSUNG SDS INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Matter Disposed	23/07/2021
6063	710102033042020	TRANS GULF FROZEN FOOD CONTAINERS PRIVATE LIMITED Vs.		Application under any other provisions- IBC			Documents not available, please refile	11/08/2021
6064	710102033612021	THISTLE EQUITY CONSULTANT LIMITED Vs. METRO TECHNOBUILD PRIVATE LIMITED		Sec. 230-232 - Second Motion			Documents not available, please refile	31/05/2021
6065	710102061892019	NAMAN BROKING SOLUTIONS PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234			Matter Disposed	02/12/2019
6066	710102062232019	UJJWAL REALTORS PVT LTD Vs.		Sub-section (l) of section 230			Matter Disposed	14/10/2019
6067	710102062232019	UJJWAL REALTORS PVT LTD Vs.		Sub-section (l) of section 230			Matter Disposed	24/09/2019

6068	710102064542020	ARVIV LIFESCIENCES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Matter Disposed	15/02/2021
6069	710102064542020	ARVIV LIFESCIENCES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Matter Disposed	15/02/2021
6070	710102074452019	FAST TRACK DIAGNOSTICS ASIA PRIVATE LIMITED Vs.		Sub-section (l) of section 230			Matter Disposed	16/01/2020
6071	710102074452019	FAST TRACK DIAGNOSTICS ASIA PRIVATE LIMITED Vs.		Sub-section (l) of section 230			Matter Disposed	16/01/2020
6072	710102076692019	TANMAY STEEL & ALLOYS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)			Matter Disposed	07/11/2019

6073	710102076692019	TANMAY STEEL & ALLOYS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)			Matter Disposed	08/11/2019
6074	710102079072019	AB PACKERS AND MOVERS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Matter Disposed	14/10/2019
6075	710102079072019	AB PACKERS AND MOVERS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Matter Disposed	05/11/2019
6076	710102080662019	UMESH GARG(RESOLUTION PROFESSION) Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.		Application under any other provisions			Wrong e-filing, application need to file in IA	13/08/2019

6077	710102080662019	UMESH GARG(RESOLUTION PROFESSION) Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.		Application under any other provisions			Wrong e-filing, application need to file in IA	14/08/2019
6078	710102081142019	APS PORTFOLIO SERVICES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Pagination	10/10/2019
6079	710102081142019	APS PORTFOLIO SERVICES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Pagination	07/08/2019
6080	710102082042019	RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.		IBC Under Sec 9			Wrong Document (Progress report filed), need to file in IA	10/01/2021
6081	710102082042019	RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.		IBC Under Sec 9			Wrong Document (Progress report filed), need to file in IA	25/04/2021
6082	710102082042019	RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.		IBC Under Sec 9			Wrong Document (Progress report filed), need to file in IA	15/07/2021

6083	710102088072019	ASHISH BANKAR Vs. NU TEK INDIA LIMITED		IBC under Sec 7			No Index, no pagination	04/04/2021
6084	710102088072019	ASHISH BANKAR Vs. NU TEK INDIA LIMITED		IBC under Sec 7			No Index, no pagination	15/07/2021
6085	710102088852020	HAPTIK INFOTECH PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Matter Disposed	24/02/2021
6086	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	14/04/2021
6087	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	19/11/2020
6088	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	13/07/2021

6089	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	19/11/2020
6090	710102095282019	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.		IBC under Sec 7			Documents not available please refile	09/07/2021
6091	710102096462019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9			Documents not available, please refile	15/07/2021
6092	710102096462019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9			Wrong e-filing, need to file in IA, Index missing	14/07/2021
6093	710102096462019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9			Wrong e-filing, need to file in IA, Index missing	14/07/2021

6094	0710102098152019/5	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019		Proof of service missing, E-stamp missing, True copy sign missing in pages 16 to 21 according to PDF	12/8/2021
6095	0710102060472020/2	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/84(ND)2021		True Copy sign missing in Page Nos 4 to 7 according to PDF	12/8/2021
6096	0710102061232019/14	MRS. MADHU VERMA Vs. MAJESTIC HOLDINGS PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/41(PB)2019		Vakalatnama Not filed properly	12/8/2021
6097	0710102075392019/24	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		Appointment document filed twice, Index msising, Page Numbers missing	12/8/2021
6098	0710200408572018/7	REGISTRAR OF COMPANIES Vs. M/S. GKS INFRASTRUCTURE LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/224(ND)2018		APPLICATION NOT CONSIDER IN ADITIONAL DOCUMENT	12/8/2021

6099	0710200416152018/5	REGISTRAR OF COMPANIES Vs. M/S KARISHMA INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/282(ND)2018		CONTACT TO COURT OFFICER	12/8/2021
6100	0710102150172019/3	GUARANTORS INFRASTRUCTURE PVT. LTD. Vs. IREO PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3303(ND)2019		True Copy sign missing in Page Nos 16 to 25 according to PDF	12/8/2021
6101	0710102410382017/53	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		Index filed wrongly in Last Page;it should be in 1st page, True Copy sign missing in Pages 20 to 104 according to PDF, Vakalatnama Not filed properly	12/8/2021
6102	0710102010432021/2	LAXMI STEEL CORPORATION Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/98(ND)2021		Welfare Fee stamp and Court fee stamp missing in Vakalatnama	1/7/2021

6103	0710102017882021/2	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1470(ND)2021		Proof of service missing	12/8/2021
6104	710102002712021	M/S PADIA TIMBER COMPANY PVT. LTD. VS BANK OF BARODA		Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)2017	Pankaj Bhagat	Main case Wrong ,section wrong ,	13/01/2021
6105	710102040022021	DEEPAK GUPTA VS EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Pratap Shanker	stamp paper NOT NOTARY PLEASE MERGE PDF delete extra file	10/6/2021
6106	710102056052021	RAJ KUMAR GUPTA VS TARUN KEMANI & OTHERS		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	marge into one pdf	10/8/2021
6107	710102056602021	RAM NIWAS & SONS VS PALM DEVELOPERS PRIVATE LTD.		22(3)(b)	COMPANY PETITION IB (IBC)/894(ND)2019	Krit Narayan Mishra	index missing	11/8/2021

6108	710102032612021	ATISHAY JEWELLERS PRIVATE LIMITED VS BHUSHAN AVIATION LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion		SUMIT KUMAR	Wrong case type select, link 2nd motion with 1st motion,Master index missed,Kindly file condonation delay application, vakaltnama missed, kindly file only final petition and removed all extra doucuments	26/04/2021
6109	710102033032021	CHALASANI UDAYA SANKAR VS LEXUS TECHNOLOGIES PRIVATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		Ichchha Kalash	Wrong case type select,no sign in every pages of petition,E stamps missed with supporting affidavit,pages not clear 160 to 163,kindly serve the petition to all respondent	29/04/2021
6110	0710102024002021/2	NITIN GUPTA Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1681(ND)2021		Subject Name filed wrong	6/8/2021

6111	0710102030792018/2	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES -ORBIT INTERIORS PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1226(ND)2018		Pages 5,6,9,11,12 according to PDF Not clear, True Copy sign missing in Page Nos 4 to 13 according to PDF, Affiadavit FIled twice	16/12/2019
6112	0710102035932021/1	RIICO Vs. M/S. J.L. KNIT INDIA LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2569(ND)2021		True Copy sign missing in Page Nos 25 to 106 according to PDF, Page 99 Not clear	12/8/2021
6113	0710102044462021/1	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)2021		Case Number and Index missing in all the documents, True Copy sign missing in all the documents	13/08/2021
6114	0710102060562020/3	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/106(ND)2021		Page 3 and 5 according to PDF Not clear, True COpy sign missing in Pages 3 to 5 according to PDF	13/08/2021

6115	0710102078572019/17	OYSTER STEEL & IRON PVT. LTD Vs. ROYAL KITCHEN APPLIANCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/968(PB)2019		Vakalatnama Not filed properly	13/08/2021
6116	0710102083222019/4	AMANPREET SINGH BAWA Vs. SATKAR LOGISTICS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/75(ND)2019		Vakalatnama Not Filed properly	13/08/2021
6117	0710102103172020/7	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		----Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		Page 21 according to PDF Not clear, Page 20 according to PDF wrongly filed in Hindi;should be translated to English	13/08/2021
6118	0710102111872020/1	INTERARCH BUILDING PRODUCTS PVT LTD Vs. SLMG BEVERAGES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/213(ND)2021		Stamp paper missing	16/08/2021

6119	0710102113782019/10	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2083(ND)2019		Affidavit not notarized	16/08/2021
6120	0710200400542007/2	SHRI T.R. ARYA Vs. M/S. DILAWRI MOTORS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/30(ND)2007		NO Index, No Pagination, rs 25 welfare missing on vakalatnama	12/7/2021
6121	0710102047132021/1	PENTA TRAVELS (INDIA) PVT. LTD. Vs. AJIT GYANCHAND JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021		STAMP PAPER MISSING	13/08/2021
6122	0710102111242019/4	GAC SHIPPING (INDIA) PRIVATE LIMITED Vs. CLASSIC BOTTLE CAPS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2144(ND)2019		STAMP PAPER MISSING	13/08/2021
6123	0710102147562019/4	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3132(ND)2019		NOTARY MISSING	1/2/2021

6124	0710102040862021/1	CAPITAL TRADE LINKS LIMITED Vs. RUDRA BUILDWELL CONSTRUCTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/347(ND)2021		stamp paper miising	6/8/2021
6125	0710102045252021/2	MULTIPLEX LIMITED Vs. CORPORATE INTERNATIONAL		IBC under Sec 7	COMPANY PETITION IB (IBC)/390(PB)2021		stamp paper missng	16/08/2021
6126	0710102142072019/3	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2019		Vakalatnama Not Filed properly	13/08/2021
6127	710102056422021	GEOCONSULT INDIA PRIVATE LIMITED VS DANS ENERGY PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MANU YADAV	page:28-41, 42-44, 61-69, 86-88, 90-91, not clear	11/8/2021
6128	710102056912021	BANK OF BARODA VS AJAY KUMAR BISHNOI	Company Petition IB (IBC)	Section 95(1)		ARUN AGGARWAL	100rs stamp for supporitng affidavit, true copy not allowed, page 27 not clear,	12/8/2021
6129	710102027852021	SUNBEAM BUILDTECH PVT. LTD. VS MR. S N MODAK	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/597(ND)2018	RAKESH KUMAR	Roc service missed	8/4/2021
6130	710102031762021	TARUN BATRA VS POOJA ROLLER FLOOR MILLS PRIVATE LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/84(ND)2020	SP Singh	wrong file please file as a additional document	19/04/2021
6131	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.		IBC under Sec 7			NO Index	25/06/2021

6132	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.		IBC under Sec 7			NO Index	16/02/2021
6133	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.		IBC under Sec 7			Wrong e-filing, need to file in IA, Index missing	12/07/2021
6134	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRATECH PVT.LTD.		IBC under Sec 7			Wrong e-filing, need to file in IA, Index missing	16/02/2021
6135	710102126352019	BHAVYAM FABTRADING LIMITED Vs.		Sec. 230-232, Sec 234			Matter Disposed	10/12/2019
6136	710102126892019	SPECTRA PRODUCTS PRIVATE LIMITED Vs.		Sub-section (I) of section 230			Matter Disposed	13/01/2020
6137	710102126892019	SPECTRA PRODUCTS PRIVATE LIMITED Vs.		Sub-section (I) of section 230			Matter Disposed	13/01/2020

6138	710102128562019	THE AUTOMOBILE TRADERS ASSOCIATION DELHI Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)			Matter Disposed	10/12/2019
6139	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Matter Disposed	15/01/2020
6140	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Matter Disposed	15/01/2020
6141	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Matter Disposed	15/01/2020
6142	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Matter Disposed	28/01/2020

6143	710102132592019	ISHAN VIDYA PREP PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA NEW DELHI		Sec 252 (1)			Matter Disposed	27/11/2019
6144	710102132592019	ISHAN VIDYA PREP PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA NEW DELHI		Sec 252 (1)			Matter Disposed	27/11/2019
6145	710102134582019	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7			Court fees and welfare fees missing on vakalatnama	10/08/2021
6146	710102134582019	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7			Court fees and welfare fees missing on vakalatnama	10/08/2021

6147	710102140432019	THREE STAR TOUR AND TRAVELS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI		Sec 252 (3)			Documents not available, please refile	09/08/2021
6148	710102140462019	YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)			Matter Disposed	17/01/2020
6149	710102140462019	YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)			Matter Disposed	17/01/2020
6150	710102140632019	ELITE CERTIFICATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)			Matter Disposed	27/01/2020

6151	710102140632019	ELITE CERTIFICATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)			Matter Disposed	27/01/2020
6152	710102150672019	WINGS TO FLY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)			Matter Disposed	24/02/2020
6153	710102155432019	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Documents not available, please refile	30/06/2021
6154	710102159082019	GARHWAL AIRCON SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Matter Disposed	28/01/2020

6155	710102173252019	VIVEK PORTFOLIOS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec. 230-232 - Second Motion			Matter Disposed	21/08/2019
6156	710102407112018	M/S S.G.A. SECURITIES PRIVATE LIMITED Vs. M/S KAVERI FARMS PRIVATE LIMITED		IBC under Sec 7			Matter Disposed	22/08/2019
6157	710102426702018	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.		IBC Under Sec 9			Matter Disposed	09/01/2020
6158	710102426702018	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.		IBC Under Sec 9			Matter Disposed	11/02/2020
6159	710102427572018	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING LTD.		IBC under Sec 7			Documents not available, please refile	26/07/2021

6160	710120001492018	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED		IBC Under Sec 9			Wrong e-filing, need to file in IA	12/01/2021
6161	710120004062018	IDBI BANK LIMITED Vs. M/S SANTOSH OVERSEAS LIMITED		IBC under Sec 7			Wrong e-filing, need to file in IA	12/07/2021
6162	710120004062018	IDBI BANK LIMITED Vs. M/S SANTOSH OVERSEAS LIMITED		IBC under Sec 7			Wrong e-filing, need to file in IA	27/09/2019
6163	710120004892018	NARAYAN COMMODITY BROKERS PVT LTD. Vs.		Sub-section (l) of section 230			Matter Disposed	10/10/2019
6164	710200000062017	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions			Documents not available, please refile	14/07/2021
6165	710200410172018	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9			Documents not available, please refile	10/02/2020

6166	710200410172018	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9			Documents not available, please refile	10/02/2020
6167	710200411102017	M/S. BIMLA MARU FASHIONS PVT. LTD. Vs. SANJAY MAHESHWARI		IBC Under Sec 10			Wrong e-filing , need to file in IA	24/02/2020
6168	710200411492017	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7			Wrong e-filing, Need to file in IA	15/01/2021
6169	710200411492017	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7			Wrong e-filing, Need to file in IA	15/04/2021

6170	710200411492017	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7			Wrong e-filing, Need to file in IA	15/07/2021
6171	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10			Wrong e-filing, need to file in IA	30/06/2020
6172	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10			Wrong e-filing, need to file in IA	30/09/2020
6173	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10			Wrong e-filing, need to file in IA	15/01/2021
6174	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10			Wrong e-filing, need to file in IA	10/10/2018
6175	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK LTD.		IBC Under Sec 10			Documents not available, please refile	31/03/2021

6176	710200412652017	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	15/01/2021
6177	710102078512020	CHANDRA PRAKASH VS GAURAV ISSAR	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1248(PB)2018	Sanyam Saxena	pg-35 to 44,66 not clear	13/08/2020
6178	710102078572020	CHANDRA PRAKASH VS DR. LORI ISSAR	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1248(PB)2018	Sanyam Saxena	pg-36-45,67,68,198, not clear volume-1, double upload section wrong	13/08/2020
6179	710102078432020	CHANDRA PRAKASH VS SAURABH VINAYAK	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1248(PB)2018	Sanyam Saxena	pg-35-44 not clear	9/8/2020
6180	710102078942020	CHANDRA PRAKASH VS SAVITA YADAV	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1248(PB)2018	Sanyam Saxena	pg-35,41 not clearpg-35,41 not clear wrong section due payment for sec 43, 45	13/08/2020
6181	710102050222021	LOOKS SALON PRIVATE LIMITED VS LOOKS SALON PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/77(PB)2021	vishal gohri	affidavit back dated and sign missing Pg- 2, 4, cut e-stamp not notarized	20/07/2021
6182	710102053502021	RAYS POWER INFRA PRIVATE LIMITED VS RGS SOLAR POWER PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Susshil Daga	page pdf merge into volume wise with index(200page per volume with index)	30/07/2021
6183	0710102065222020/4	S N ANJUM Vs. RAJESH KUMAR PATHAK & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2779(PB)2020		Proof of service missing	13/08/2021
6184	0710102013302020/3	VANI ADVERTISING Vs. SANTASHA REAL ESTATE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/757(ND)2020		Index missing, E-stamp missing, Proof of service missing	17/08/2021

6185	0710102044462021/2	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)2021		Case Number missing, Index missing, True COpy sign msising in each pages	17/08/2021
6186	0710102087472020/5	TRIVIR HOTELS & RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/11(ND)2021		Wrong e-filing, need to file in IA	17/08/2021
6187	0710102087492020/4	TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/21(ND)2021		Wrong e-filing, need to file in IA	17/08/2021
6188	0710102106642020/2	AGERSON TELECOMMUNICATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/3(ND)2021		No Index, No Pagination	17/08/2021
6189	0710200411282017/26	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2017		Court Fee Stamp and Welfare Fee Stamp missing in Vakalatnama	16/08/2021

6190	710102051252021	DEEPAK GUPTA VS NISUS FINANCE AND INVESTMENT MANAGERS LLP AND ANR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Pratap Shanker	marge into one pdf	23/07/2021
6191	710102055742021	USHA DEVI VS ALOK KAUSHIK	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/486(PB)2018	Deepak	case type wrong and stamp paper notary missing	9/8/2021
6192	710102057262021	RUPAK GUPTA VS BANARAS HOUSE PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/112(ND)2012	Ritu Bhalla	Fees Not Paid	14/08/2021
6193	710102048972021	BHAVANA MAHIPAL VS PRADEEP MAHIPAL	Company Petition (Companies Act)	Sec. 241(1)		SATYA PRAKASH SHARAN	Fees Not Paid	15/07/2021
6194	710102057422021	MRS. BABITA SINGH VS ADAAB HOTELS LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Palzer Moktan	pages cut 404, page not clear 650,kindly removed rule 32 application from petition	14/08/2021
6195	07101020079022020/4	TRANSLITE SCAFFOLDING LIMITED Vs. DSC LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/990(ND)2020		Index missing	17/08/2021
6196	07101020087612019/7	SYNDICATE BANK Vs. JSSI HYDRAULICS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1360(ND)2019		Wrongly filed here	17/08/2021
6197	07101021118920203/3	SACHIN UPADHAYA Vs. M/S PINE & PEAK DEVELOPERS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/52(ND)2021		Documents not available in DMS, please refile	18/08/2021

6198	0710102117242020/2	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2020		Notary missing in E-stamp	18/08/2021
6199	0710102133212019/17	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2552(ND)2019		Index Not properly filed;Page nos are missing in Index	18/08/2021
6200	0710102138362019/7	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2019		Wrongly filed here	18/08/2021
6201	0710102145502019/5	UTSAV SECURITIES PRIVATE LIMITED Vs. SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2906(ND)2019		Short form of True Copy sign not applicable in Pages 6 to 30 according to PDF	18/08/2021

6202	0710102152492019/7	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)2020		Page Nos are msising in whole document, True Copy sign msising in each pages after Affidavit Page, Same document filed twice	18/08/2021
6203	0710102167162019/2	VIKRAM KUMAR Vs. SUMANAGLAM TRAEXIM PVT .LTD & OTHERS		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/2837(PB)2019		PLEASE FILE I.A.	18/08/2021
6204	0710120005482018/38	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRATECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)2018		Stamp paper wrongly filed;it should be of Rs 100, Index missing, Page Nos are msising, Affidavit Not clear and Not filed properly	18/08/2021
6205	0710102087542020/10	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/118(PB)2020		Welfare Fee stamp and Court Fee Stamp missing in Vakalatnama	17/08/2021

6206	0710102152492019/8	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)2020		PAGINATION NOT MENTIONED, STAMP PAPER MISSING	18/08/2021
6207	0710102018162020/11	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		No Index, merge documents in single pdf	17/08/2021
6208	0710102018162020/14	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		Wrong e-filing, application need to file in IA separately	18/08/2021
6209	0710102018162020/15	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		Wrong e-filing, application need to file in IA separately	18/08/2021

6210	0710200416152018/6	REGISTRAR OF COMPANIES Vs. M/S KARISHMA INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/282(ND)2018		Wrong e-filing, Petition should not be filed as additional	18/08/2021
6211	0710204000182016/13	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/3(ND)2016		Wrong e-filing, kindly upload order copy with documents	18/08/2021
6212	0710102004932021/1	M/S S. S. STEELS Vs. REGAL EMPORIA INFRATECH PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/83(ND)2021		Page no. 1 - 32 sign missing, Welfare missing on vakalatnama,	18/08/2021
6213	0710102060472020/4	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/84(ND)2021		No Index, No pagination	18/08/2021
6214	0710102090122020/4	NITESH BHARDWAJ Vs. ZURASSIC APARTMENTS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/130(ND)2020		Welfare Fee stamp and COurt fee stamp missing in Vakalatnama	18/08/2021

6215	0710102093492019/8	ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1443(ND)2019		No Pagination, court fees missing	18/08/2021
6216	0710102101042019/2	SHILPA MALIK Vs. UNISHOP TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/105(PB)2019		Wrong e-filing, application need to file separately in IA	18/08/2021
6217	0710102156062019/8	PUNJAB NATIONAL BANK Vs. QUTAB MERCANTILE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3208(ND)2019		wrong file	18/08/2021
6218	710102066212020	INDIAN OVERSEAS BANK VS PIXION MEDIA PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/438(PB)2018	CA ANIL KUMAR	e-stamp paper not notarized Pg-288,289, need to break volume mention volume index volume not mentioned in pdf	25/06/2020

6219	710102083552020	SHREE GANESH CRUSHER UDYOG VS S LORD SHIVA CONSTRUCTION CO PRIVATE LIMITED		Application under any other provisions- IBC		MOHIT	main case not link main case not linked	29/08/2020
6220	710102009882021	SATISH CHAND AGARWAL & ORS VS IDEA BUILDERS PVT LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1016(PB)2020	August Attorneys LLP	section wrong in pdf please check in everywhere. section wrong mentioned in pdf please check in everywhere. SECTION MISMATCH	4/2/2021
6221	710102023042021	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	NANDADEVI DEKA	index not clear pg-16 to 34, not clear mention typed copy pg-16 to 34, not clear pg-16 to 34, not clear \\\\

6222	710102030232021	M/S LUXMI ELECTRICALS & ENGINEERING WORKS VS M/S VARDHMAN ESTATES & DEVELOPERS PVT. LTD. & ORS.		Application under any other provisions- IBC		A.K ASSOCIATES law offices	main case not link	15/04/2021
6223	710102045412021	KAPIL CHAHAL VS ARENA SUPERSTRUCTURES PVT LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/875(PB)2020	Kartavya Batra	sign and true copy missing and stamp paper notary missing. section wrong	6/7/2021
6224	710102050382021	VIKRAM PURI VS UNIVERSAL BUILDWELL PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	ASHISH	E-stamp paper not notarized pg-48 not clearpg-48 not clear	20/07/2021
6225	710102056892021	SYNDICATE BANK VS JSSI HYDRAULICS PVT. LTD.		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1360(ND)2019	V SUDEER	stamp paper missing and case type wrong stamp paper missing and true copy sign missed	12/8/2021
6226	710102057812021	NILESH SHARMA VS SRI SURAPANENI RAMESH		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2130(ND)2019	NILESH	Prayer missing	17/08/2021

6227	710102058532021	INDIABULLS HOUSING FINANCE LIMITED VS AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2021	J SAGAR ASSOCIATES DELHI	section wrong please any other provision	18/08/2021
6228	710102058542021	LEIGHTON INDIA CONTRACTORS PVT. LTD VS VIPUL LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/984(ND)2020	Manish Kumar Srivastava	stamp paper missing	18/08/2021
6229	710102042992021	ANUPAM BUILDMART PRIVATE LIMITED VS REGISTRAR OF COMPANIES		Sec 252 (3)		VISHAL AGARWAL	MoA & AoA missed of Anupam Buildmart Pvt ltd kindly annex itMoA & AoA missed of Anupam Buildmart Pvt ltd kindly annex it	25/06/2021

6230	0710102109622020/1	MUKESH GUPTA Vs. PARESH RASTOGI		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021		Pages 81 to 86 and 146 to 214 according to PDF Not clear, Stamp paper filed wrongly;it should be of Rs 100,Pages 144 and 145 according to PDF wrongly filed in Hindi;should be translated to English	18/08/2021
6231	0710102144312019/2	AKITA EXIM PRIVATE LIMITED Vs. IREO PVT LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/168(ND)2019		Notary missing in E-stamp	19/08/2021
6232	0710102173872019/2	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. SAMMI ELECTRONICS INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/173(ND)2020		True copy sign missing on every page	19/08/2021
6233	0710102012642019/15	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		Wrong e-filing, need to file in IA	19/08/2021

6234	0710102015482020/5	SHERWIN WILLIAMS COATINGS INDIA PVT LTD Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/462(ND)2020		Stamp paper missing	19/08/2021
6235	0710102035502020/1	NARENDRA SINGH Vs. ONE 97 COMMUNICATIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/29(ND)2021		Same document filed twice	19/08/2021
6236	0710102102212020/2	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PRIVATE LIMITED		Application under any other provisions ,Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2021		Page Nos are missing in Two Pages after Affidavit page	19/08/2021
6237	0710102155382019/5	1.VKSS HOUSING CORPORATION PVT. LTD. Vs. M/S. AADINATH PROBUILD (INDIA) PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3167(ND)2019		True Copy sign missing in Pages 29 to 39 according to PDF in Vol 1	19/08/2021
6238	0710120011422018/13	STATE BANK OF INDIA Vs. VEEKAY POLYCOATS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1291(PB)2018		Document filed twice	19/08/2021

6239	0710200411212018/53	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		W.S Filed twice, Notary msising in E-stamp	19/08/2021
6240	0710102101042019/4	SHILPA MALIK Vs. UNISHOP TECHNOLOGIES PVT LTD		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/105(PB)2019		Index missing, Welfare Fee stamp and COurt stamp missing in Vakalatnama	19/08/2021
6241	0710102142072019/4	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2019		No Index, No Pagination	19/08/2021
6242	0710102004622019/12	DHIRENDER NATH Vs. JC WORLD HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/256(ND)2019		Back date affidavit	9/8/2021
6243	0710102053422021/2	INGRAM MICRO INDIA PRIVATE LIMITED Vs. HERO MOTOCORP LIMITED		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3404(ND)2021		Wrong e-filing, need to file in IA	19/08/2021

6244	0710102001902020/4	M/S EASTERN INTERIORS AND FURNISHERS Vs. RIPPLES ENGINEERING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/289(ND)2020		Rejoinder document filed twice	19/08/2021
6245	0710102075662019/17	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		No Pagination	19/08/2021
6246	0710102149542019/5	JAILAXMI ENTERPRISES PVT LTD Vs. OFB TECH PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3026(ND)2019		Wrong e-filing, application need to file in IA	19/08/2021
6247	0710120007812018/13	M/S. STRESSED ASSETS STABILIZATION FUND Vs. M/S. J.L. KNIT INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1075(ND)2018		No index, No Pagination, Court fees and welfare missing on vakalatnama	19/08/2021
6248	0710102156062019/7	PUNJAB NATIONAL BANK Vs. QUTAB MERCANTILE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3208(ND)2019		wrong filing	23/08/2021

6249	0710102002622019/20	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		Wrong e-filing, need to file in IA	23/08/2021
6250	0710102006782019/26	UNIMAX INTERATIONAL Vs. SOHO INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/415(PB)2019		Stamp paper missing,	23/08/2021
6251	710102052102021	OPBK CONSTRUCTIONS PRIVATE LIMITE VS THREE C SHELTERS PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions		Lex	main case not link and marge into one pdf main case not link and marge into one pdf please delete previous and extra file	26/07/2021
6252	710102056822021	M/S SHINRYO SUVIDHA ENGINEERS INDIA PVT. LTD. VS M/S THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2582(ND)2019	Tishwarya Tyagi	Fees Not Paid	12/8/2021
6253	710102057752021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS IDBI BANK (LEAD MEMBER)	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	page numbering double after page 305 455-456 605-619,1120,1114 not clear page and index missing vol1 vol-2 vol-3 vol-4 vol-5	16/08/2021

6254	710102058572021	INDIABULLS HOUSING FINANCE LIMITED VS AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/176(ND)2021	J SAGAR ASSOCIATES DELHI	section wrong	18/08/2021
6255	710102058392021	M/S EDU SMART SERVICES PVT. LTD. VS ASSISTANT COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/102(PB)2017	Shlokchandra	section wrong	18/08/2021
6256	710102059012021	GOYAL INDUSTRIES VS OLIVER EIGNIEERING PVT. LTD.	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/319(ND)2021	Rishabh S. Khemuka	case type wrong contact to registry	20/08/2021
6257	710102059672021	CHITRA SARKAR VS SUKHDEV MADANI	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/461(PB)2017	SAMANT	Case Type Wrong	23/08/2021
6258	0710102114592020/5	M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED Vs. DELHI DIAMONDS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1117(ND)2020		Case Number msising	23/08/2021
6259	0710102025612021/11	PANKAJ KHETAN Vs. ATUL TANDON		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1648(ND)2021		Wrong e-filing, need to file in IA	23/08/2021
6260	0710102041312021/3	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)2021		No Index, No Pagination, Court fees missing on vakalatnama	23/08/2021
6261	0710102041982021/4	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		Merge documents in single pdf	17/08/2021

6262	0710102113012020/2	SKILLSTECH SERVICES PRIVATE LIMITED Vs. MANPOWERGROUP SERVICES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/27(PB)2021		No Index, No Pagination, Court fees and welfare missing	23/08/2021
6263	0710102027262018/11	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018		STAMP PAPER MISSING	23/08/2021
6264	0710102073922019/5	RAVINDER AGGARWAL Vs. MSA DEVELOPERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/806(PB)2019		NEED TO IA FILE	23/08/2021
6265	0710102119782020/4	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		PETITION NOT CONSIDER IN ADDITIONAL	18/08/2021
6266	0710102022902021/2	CENTRAL BANK OF INDIA THROUGH NITIN NARANG Vs. SHRI JITENDER KUMAR YADAV		Section 95(1)	COMPANY PETITION IB (IBC)/278(PB)2021		Stamp paper missed with power of attorney	23/08/2021

6267	0710102022922021/2	CENTRAL BANK OF INDIA THROUGH NITIN NARANG Vs. SHRI SANJAY KUMAR YADAV		Section 95(1)	COMPANY PETITION IB (IBC)/329(PB)2021		pg-60,63-68 translate and page cut form bottom	23/08/2021
6268	0710102033852018/16	IND FINANCE AND SECURITTIES TRUST PVT. LTD Vs. EICHER MOTORS LIMITED		Sec. 59	COMPANY APPEAL(COMPANIES ACT)/112(ND)2019		Upload all the document	23/08/2021
6269	0710102114232020/11	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		Need to file as IA	23/08/2021
6270	0710102414592018/15	DAIMER FINANCIAL SERVICES PVT. LTD. Vs. FORTUNE GRAPHICS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/245(PB)2018		ndex missed,welfare missed in vakalatnama	23/08/2021
6271	0710200410952018/36	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		stamp paper wrong arrange before index	23/08/2021

6272	0710102000332021/3	CHANDER KISHORE MADAN Vs. M/S ROINET SOLUTIONS PVT LTD		Sec. 58(3),Sec. 59	COMPANY PETITION (COMPANIES ACT)/21(ND)2021		true copy sign and stamp missed,court fee and welfare missed in vakalatnama	23/08/2021
6273	0710102001712021/2	AMIT PALIWAL AND ORS. Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/521(ND)2021		sign missed in reply,court fee and welfare missed in vakalatnama	23/08/2021
6274	0710102021792021/2	NISHANT JOSHI & OTHERS Vs. DWARKADHIS PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/317(ND)2021		INCOMPLETE DOC UPLOAD	23/08/2021
6275	0710102021792021/3	NISHANT JOSHI & OTHERS Vs. DWARKADHIS PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/317(ND)2021		DOCUMENT MERGE IN 1 PDF	23/08/2021
6276	0710102024932018/8	M/S RIYAL PACKERS Vs. BELON INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1612(ND)2018		E STAMP MISSED	23/08/2021
6277	0710102029872020/3	AO "METALLON" Vs. MITTAL PIGMENTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/742(ND)2020		BACK DATE AFFIDAVIT	23/08/2021

6278	0710102042672021/1	MANNIL PROPERTY AND DEVELOPMENT CORPORATION LIMITED Vs. IREO VICTORY VALLEY PRIVATE LIMITED		IBC Section 59	COMPANY PETITION IB (IBC)/298(ND)2021		INDEX MISSED	23/08/2021
6279	0710102067822020/1	CHANDRA PRAKASH Vs. PRABHAKAR BHARADWAJ		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2563(PB)2020		Document Not Upload	23/08/2021
6280	0710102093582020/2	UNION OF INDIA THROUGH SFIO Vs. PEEYUSH AGGARWAL AND COMP.		Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/33(ND)2021		stamp paper missing	23/08/2021
6281	0710102100072020/2	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/635(ND)2020		wrong file need to ia	23/08/2021
6282	0710102103172020/8	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		----Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		12-19 not clear page	23/08/2021

6283	0710102109462020/2	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		document missing	26/03/2021
6284	0710102041312021/2	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)2021		Index msising	24/08/2021
6285	0710102062012019/3	BABITA GUPTA & ORS. Vs. RAJESH PROJECT (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/710(PB)2019		Wrong e-filing, progress report need to file in IA	24/08/2021
6286	0710102070882020/10	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD		IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/875(PB)2020		Stamp paper missing, Page no. 9 - 38 true copy sign missing	24/08/2021
6287	0710102092072020/4	POOJA BAHRY Vs. NTL ELECTRONICS INDIA LIMITED		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5768(ND)2020		No index, no pagination, Documents not uploaded	26/03/2021

6288	0710102141322019/3	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019		No index, no pagination	24/08/2021
6289	0710102141322019/4	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019		no index, no pagination	24/08/2021
6290	0710102141322019/5	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019		No Index, No Pagination	24/08/2021
6291	0710102141322019/6	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019		No Index, No Pagination	24/08/2021
6292	0710200420362018/88	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Wrong e-filing, Appeal should be filed separately, true copy sign missing on every page	24/08/2021

6293	0710102001722021/2	K.C PANTH AND ORS. Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/414(ND)2021		True copy sign missing on every pages, court fees and welfare missing on vakalatnama	24/08/2021
6294	0710102033852018/15	IND FINANCE AND SECURITTIES TRUST PVT. LTD Vs. EICHER MOTORS LIMITED		Sec. 59	COMPANY APPEAL(COMPANIES ACT)/112(ND)2019		Upload all the document separately	23/08/2021
6295	07101021156120 20/3	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021		stamp paper missed,sign missed on reply,true copy sign and stamp missed	24/08/2021
6296	07101021156120 20/4	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021		Only index uploaded	24/08/2021
6297	710102107662020	MORGAN BEVERAGES PRIVATE LIMITED VS KANOE IMPEX INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DHIREN R DAVE	counsel detail and sign missed on index	12/11/2020
6298	710102058752021	EUROBEARINGS S.R.L VS EUROBEARINGS INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		RISHI	No sign in every pages of petition,serve the petition to all respondent	19/08/2021
6299	0710120003722018/12	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		NEED TO IA IFILE	25/08/2021

6300	0710102050132021/1	STATE BANK OF INDIA Vs. DINESH BAHADUR SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/371(PB)2021		E-stamp missing, Vakalatnama msising, Affidavit msising	24/08/2021
6301	0710102051052021/1	UNILEVER INDUSTRIES PRIVATE LIMITED Vs. SHAILENDRA AJMERA LIQUIDATOR OF KWALITY LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3190(ND)2021		Vakalatnama missing	24/08/2021
6302	0710102062012019/4	BABITA GUPTA & ORS. Vs. RAJESH PROJECT (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/710(PB)2019		Stamp paper filed wrongly;it should be of Rs 100	24/08/2021
6303	0710102062912020/3	GUTHY-RENKER MARKETING PRIVATE LIMITED Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC Section 59	COMPANY PETITION IB (IBC)/855(ND)2020		Case number, Index msising, Case name missing	24/08/2021
6304	0710102070012020/1	VP SHARMA Vs. NA		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020		Wrongly filed here	24/08/2021

6305	0710102090972019/11	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		Index missing	24/08/2021
6306	0710102098152019/7	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019		Proof of service msising	24/08/2021
6307	0710102099502019/5	UNISHOP TECHNOLOGIES PVT. LTD. Vs. SHILPA MALIK		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/104(PB)2019		Sign Not in Documents	25/08/2021
6308	0710102099502019/7	UNISHOP TECHNOLOGIES PVT. LTD. Vs. SHILPA MALIK		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/104(PB)2019		Document Not Upload	25/08/2021
6309	0710102111652019/7	ELITE WOODS Vs. APACE BUILDERS AND CONSTRUCTIONS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2134(ND)2019		Wrongly filed here	25/08/2021

6310	0710102149632019/7	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2020		ONLY UPLOAD PROOF OF SERVICE	25/08/2021
6311	0710102150302019/8	TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. LOTUS WOODTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3258(ND)2019		NEED TO SIGN ALL PAGES	25/08/2021
6312	0710102153152019/5	NEERAJ SINGLA Vs. LOTUS WOODTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3106(ND)2019		NEED TO ALL PAGES SIGN	25/08/2021
6313	0710102154162019/2	BOTHRA PLASTICS INDUSTRIES PVT. LTD. Vs. I-RETAILERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3191(ND)2019		No Index, No Pagination	24/08/2021

6314	0710102169962019/27	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		128-134 161 171-174 179-195 NOT CLEAR	25/08/2021
6315	0710200000242017/3	ASHLAY INFRASTRUCTURE PVT. LTD Vs. LDS ENGINEERS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/77(ND)2017		File documents separately, court fees and welfare missing on vakalatnama	25/08/2021
6316	0710200411282017/27	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2017		Page no. 65 - 70 pages not clear,	25/08/2021
6317	0710200412522017/30	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		No Pagination	25/08/2021
6318	0710102013842020/6	JASODA GULLIYA Vs. I-DZIRE HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/445(ND)2020		Wrong e-filing, application need to file in IA	24/08/2021
6319	0710102018742020/5	MAHENDER KUMAR Vs. WELD METALS INDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/509(ND)2020		Wrong e-filing, need to file in IA	24/08/2021

6320	0710102019322020/4	M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/512(ND)2020		Wrong e-filing, application should be filed in IA	24/08/2021
6321	0710102140402019/4	M/S WELLDONE ESTATES PROJECTS PRIVATE LIMITED Vs. M/S REIN CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2836(ND)2019		True copy sign missing on every page	24/08/2021
6322	0710102141322019/7	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019		Page no. 1 - 9 sign miss, True copy sign missing on every page of annexure, court fees and welfare missing on vakalatnama	24/08/2021
6323	0710102171932019/2	M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L		IBC Under Sec 9	COMPANY PETITION IB (IBC)/351(ND)2020		No Index, No Pagination , Court fees missing on vakalatnama	25/08/2021

6324	0710102171932019/3	M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L		IBC Under Sec 9	COMPANY PETITION IB (IBC)/351(ND)2020		No Index, No Pagination , Court fees missing on vakalatnama	25/08/2021
6325	0710120001492018/12	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/398(PB)2017		Page no. 46 - 88, 97 - 186, 193 - 199, 203 - 205 true copy sign missing, Page no. 197 not clear	25/08/2021
6326	0710120008182018/24	M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. Vs. M/S. ADEL LANDMARKS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1083(PB)2018		Wrong e-filing, application need to file in IA	25/08/2021
6327	0710120009092018/12	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Page no. 1 - 18 sign missing, wrong pagination after page no. 18 , Page no. 25 - 27, 31 Hindi translation copy missing,	25/08/2021

6328	0710102000392021/1	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. STAN AUTOS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/52(PB)2021		No Index, No Pagination	25/08/2021
6329	0710102005362021/2	MOHD NAZIM KHAN Vs. HDFC BANK LIMITED AND OTHERS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/343(ND)2021		wrong docs	25/08/2021
6330	0710102010712021/5	SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION PROFESSIONAL		Application under any other provisions- IBC	REVIEW APPLICATION (IBC)/1(PB)2021		No Pagination, true copy sign missing on every page	25/08/2021
6331	0710102131202019/8	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2019		Index missing in First Report document	25/08/2021
6332	0710200420782018/4	M+R LOGISTICS (INDIA) PVT. LTD. Vs. M/S THE INDURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/898(ND)2018		Only receipt uploaded	24/08/2021

6333	0710102000062021/4	PANKAJ JAIN Vs. SUHAGNAGAR BUILDCON PRIVATE LIMITED		Application under any other provisions ,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/42(ND)2021		Index missed,welfare and court fee missed	24/08/2021
6334	0710102005562020/1	GOYAL INDUSTRIES Vs. OLIVER EIGNIEERING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/319(ND)2021		Index missed,page numbering missed	24/08/2021
6335	0710102024792021/2	ASHU GUPTA (RP) Vs. M/S SIEMENS FINANCIAL SERVICES LTD (SOLE COC MEMBER)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1571(ND)2021		Need to file as IA	23/08/2021
6336	0710102025032021/1	ANIL JAIN Vs. M/S ACROPOLYMERS PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/185(ND)2021		Wrongly filed here	25/08/2021
6337	0710102025432020/1	WS ELECTRO MECH PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/108(ND)2021		Case Number missing, Index msising, Case name msising, Subject title missing	25/08/2021

6338	0710102041982021/5	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		No Index, No Pagination	25/08/2021
6339	0710102045052021/7	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3027(PB)2021		No Index, no Pagination	25/08/2021
6340	0710102046572021/1	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)2021		Stamp paper missing	25/08/2021
6341	0710102049622021/1	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES DELHI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2021		Stamp paper missing	25/08/2021
6342	0710102049622021/2	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF COMPANIES DELHI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2021		Stamp paper missing	25/08/2021

6343	0710102055112021/1	PANKAJ KHAITAN Vs. UCO BANK		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3440(ND)2021		Notary date missing	25/08/2021
6344	0710102086462020/3	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/367(ND)2021		Page no. 1 - 9 sign missing, Court fees and welfare missing on vakalatnama	25/08/2021
6345	0710102002732020/14	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing, need to file in IA	25/08/2021
6346	0710102003582021/2	TORQUS SYSTEMS PRIVATE LIMITED Vs. ROSEWOOD TREXIM PVT LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2021		More than 200 pages in 2nd volume, true copy sign missing on annexure pages	25/08/2021
6347	0710102008152019/14	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2019		pg-1 and 2 wrong arrange	25/08/2021
6348	0710102008152019/15	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2019		pg-1 and 2 wrong arrange	25/08/2021
6349	710102036102020	SUNIL HANDA VS TODAY HOMES NOIDA PRIVATE LIMITED	Company Petition IB (IBC)	Sec 60(5)		Vaibhav Singh	Wrong section	24/04/2020

6350	710102112432020	ANAND MOHAN VS PATEL ENGINEERING LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SAIKRISHNA ASSOCIATES	page 84B , 1901, 1919, 115 , 195 , 207, 282, 308,465, 472, 690, hindi, page 132-135 , 147, 164-164, 272-275, 284, 353, 383-386, 699-700, 731-743, 746-747, 750-761, 800-803, 914, 916, 931-943, 977-979, 1003-1011-1012, 1043, 1093, 1108, 1075, 1079, 1092, 1095, 1206, 1282, 1287-12890, 1310, 1323, 1357, 1373-1375, 1409, 1494, 1499, 1584, 1601, 1606-1613, 1652, 1690, 1691, 1711, 1735, 1736, 1739-1742, 1828-1839, 1841, 1843-1849, 1888, 1924, 1925-1935, 1941, 1948, 1950-1953, 1964-1974 not clear, jurisdiction not in delhi	3/12/2020
6351	710102043962021	STATE BANK OF INDIA VS SRI SURAPANENI RAMESH	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Mithun Shashank	Wrong section choose in index	30/06/2021
6352	710102050112021	PROCAM LOGISTICS PVT LTD VS SRI SURAPANENI RAMESH	Transfer Petition(Companies Act)	Application under any other provisions ,Rule16(d),NCLT Rules,2016		Akshay Agrawal	Brief Synopsis and List Dated and Events	20/07/2021
6353	710102048802021	PADIA TIMER COMPANY PVT. LTD VS BANK OF BARODA	Intervention Petition (IBC)	Sec 60(5)		Pankaj Bhagat	Need to file IA	15/07/2021
6354	710102055072021	BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS LTD.U VS VLCC PERSONAL CARE LTD.	Company Petition IB (IBC)	Application under any other provisions- IBC		Vimal Bhat	wrong section	5/8/2021
6355	710102058472021	ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS GIAN CHAND NARANG	Company Petition IB (IBC)	IBC Under Sec 9		Assistant Commissioner	Need to file IA	18/08/2021

6356	710102047352021	NISHANT GAURAV GUPTA VS	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/625(PB)2018	vikas jadon	section wrong and double wrong section wrong please check pdf and technically Pg- 29 to 36 not clear	13/07/2021
6357	710102056192021	BIKRAM SINGH GUSAIN VS ANIL KHOLI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1742(ND)2019	Bikram Singh Gusain	55-66,106,109-111 not clear page	10/8/2021
6358	710102058242021	DR.VICHITRA NARAYAN PATHAK RESOLUTION PROFESSIONAL OF NARMADA CEREALS PVT. LTD. VS ANIL KHOLI	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/138(ND)2020	Abhishek	34-35 not clear page 64-65 translate page	17/08/2021
6359	710102059552021	SHREE NAVRANG SUPPLIERS PVT LTD VS BAJAJ APPLIANCES LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/227(ND)2019	ASHISH	pagination not done in index	22/08/2021
6360	710102060242021	VEBHAV YARNS PVT LTD VS VINIT KNITTINGS PVT LTD	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		Sanyam	main case not link with application and section wrong	25/08/2021
6361	710102059262021	YES BANK LIMITED VS PRESIDIUM EDUCATIONAL INSTITUTION PVT. LTD	Company Petition IB (IBC)	IBC under Sec 7		Sanjay Bhatt	brief of synopsis missed, double page numbering on annexure every pages	20/08/2021
6362	710102060202021	MR. GAUTAM MULLICK VS M/S. ROHTAS PROJECTS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	Nishant	33,45-46,173-176,202,205,244,276 not clear page and index missing in volume II	25/08/2021
6363	710102060562021	PARSVNATH DEVELOPERS LIMITED VS A S CHOUDHARY	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/660(ND)2019	Prashant Jain	case type wrong	25/08/2021

6364	710102060492021	MARKETING TIMES AUTOMOBILES VS RAJ VIJ.	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/1293(ND)2018	Vikas Kumar	section wrong	25/08/2021
6365	710102060582021	MR. VINAY BHADAURIA VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/560(PB)2017	RAKESH KUMAR	stamp paper missing in application	25/08/2021
6366	710102023322020	HIND POCKET BOOKS PRIVATE LIMITED VS	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Ankit Parhar	Wrong case type selected, link second motion with first motion, file condonation delay application	20/02/2020
6367	710102043422021	EDIFICE FACILITY MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		Akshay Joshi	STK 07 to long kindly make it short,pages not clear 409,410,412,415,497 to 500,511,525 to 529,532,813 page cut 512,550,614,615,617,618,619,	26/06/2021
6368	710102059152021	ISKON PHARMA THROUGH ITS PARTNER SURESH KUMAR VS VPS ROCKLAND LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MANOJ KUMAR	pdf merge into one volume. 15 rs welfare missed, page:42-44, not clear and wrong master data	20/08/2021
6369	710102059382021	ATUL CRYOGENIC GASES VS GALAXY AUTOMOBILES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		GAGAN CHHABRA	petition every pages not sign, pdf mere 200 page per volume with index, 46-47, 76, 77, 87, 102, 104, 107, 108, 121, 125-126, 139-140, 187-188, 217-218, 245-246, 249-250, 268-269, 286-287, not clear, demand notice missed, compliance affidavit 9(3)b missed.	21/08/2021

6370	710102060162021	SREI MULTIPLE ASSET INVESTMENT TRUST VS SRIGOPAL CHOUDHARY & ORS	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Bhavya Sethi	document incomplete vol 2 missing, memo of parties missed, brief of synopsis missed, list of dates and events missed, etc pages not clear	24/08/2021
6371	710102060022021	BABITA SINGH VS WAVE MEGACITY CENTRE PVT. LTD	Intervention Petition (IBC)	Application under any other provisions- IBC		Sudeepta Kumar	Wrong section/Memo of party/Brief of synopsis/List dates & Events/Vakalatnama/etc	24/08/2021
6372	710102060102021	MADHU BALA VS MSA DEVELOPERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Akul Mehandru	Main case not link/Brief of synopsis/List dates & Events/Advocate welfare & court fees miss/etc	24/08/2021
6373	0710102023112021/1	BWI AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED Vs.		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/85(ND)2021		Case Number missing in the Index page	20/08/2021

6374	0710102030502021/3	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1899(PB)2021		No Index, No Pagination	20/08/2021
6375	0710102007642021/3	SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)2021		Stamp paper missing, notary missing,, court fees and welfare missing on vakalatnama	21/08/2021
6376	0710102009972021/2	SUN CONTROL SYSTEMS (PARTNERSHIP FIRM) Vs. DEEPAK KUMAR AGGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/659(ND)2021		No Index, no pagination	21/08/2021
6377	0710200427362018/6	AHMEDABAD VADODARA EXPRESSWAY COMPANY LTD. Vs. ROC		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/3(ND)2018		Stamp paper and notary missing	22/08/2021
6378	0710102015012021/1	M/S M+R LOGISTICS INDIA PRIVATE LIMITED Vs. M/S THE INDURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1170(ND)2021		INDEX MISSING	23/08/2021

6379	0710102028192020/3	MR. ISHAN SURENAER BHANDULA Vs. LEX INNOVA DIGITAL PAYMENTS PVT.LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/751(ND)2020		NEED TO IA FILE	23/08/2021
6380	0710102118132019/11	SUN CONTROL SYSTEMS Vs. AARCITY INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2185(ND)2019		Index missing	23/08/2021
6381	0710102123712019/3	ANURAG RAJPAL Vs. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2516(ND)2019		Wrong e-filing , application need to file in IA	23/08/2021
6382	0710102143602019/8	A S CONSTRUCTION Vs. AEGIS VALUE HOMES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2953(ND)2019		Wrong e-filing, application should be file in IA, rejoider and appliction should be file separately	23/08/2021
6383	0710102155912019/7	PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3185(ND)2019		Wrong e-filing, need to file in IA	23/08/2021

6384	0710102155982019/6	PUNJAB NATIONAL BANK Vs. GURMOHAN GARMENTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3232(ND)2019		Wrong e-filing, need to file in IA	23/08/2021
6385	0710102156022019/5	PUNJAB NATIONAL BANK Vs. RAKHEJA FASHIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3197(ND)2019		Wrong e-filing, application need to file in IA	23/08/2021
6386	0710102156042019/9	PUNJAB NATIONAL BANK Vs. NAMO GANPATI GARMENTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3219(ND)2019		Wrong e-filing, application need to file in IA	23/08/2021
6387	0710102412152017/7	PACIFIC MAINTENANCE PRIVATE LIMTIED Vs. JDS APPARELS PRIVATE LIMTED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/49(PB)2017		Court fees and welfare missing on vakalatnama	23/08/2021

6388	0710102112472019/13	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		True Copy and Sign missing on many pages.	24/08/2021
6389	0710102112472019/14	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		True Copy and Sign missing	24/08/2021
6390	0710102112472019/15	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		True Copy and Sign missing, Court fee and welfare on vakalatnama	24/08/2021
6391	0710102116272019/6	HT MEDIA LIMITED Vs. IMPERIA STRUCTURES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2228(PB)2019		only service upload	25/08/2021

6392	0710102038532021/3	DURGA PACKAGING Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT LIMITED-IN-LIQUIDATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2480(ND)2021		Notary missing in E-stamp	26/08/2021
6393	0710102074492020/2	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/424(ND)2020		Page no. 1 - 39 sign missing, Supporting affidavit missing	26/08/2021
6394	0710102097052019/3	RELIGARE ENTERPRISES LIMITED Vs. MALVINDER MOHAN SINGH & ORS		Sec. 59	COMPANY APPEAL(COMPANIES ACT)/656(PB)2019		Court fees and welfare missing on vakalatnama, true copy sign missing on annexure documents	26/08/2021
6395	0710102008152019/16	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2019		true copy sign and stamp missed	26/08/2021

6396	0710102016582021/4	BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/10(ND)2021		true copy sign and stamp missed,page not more than 200 pages	26/08/2021
6397	0710102024932018/9	M/S RIYAL PACKERS Vs. BELON INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1612(ND)2018		page numbering missed in index	26/08/2021
6398	0710102407312018/16	TWENTY FIRST CENTURY WIRE RODS LIMITED Vs.		IBC under Sec 7	COMPANY PETITION IB (IBC)/737(PB)2018		True copy sign missing on pages	26/08/2021
6399	710102037262021	PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. VS PRADEEP GUPTA	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/260(ND)2021	KUNAL TANDON	case type wrong please check proper your file application or transfer application	31/08/2021
6400	710102052572021	PAVITRA SINGH VS KAMAL AGGARWAL (LIQUIDATOR)	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/659(ND)2019	GEETESH	Payment Not Done	1/9/2021
6401	710102053102021	MRS HARJEET KAUR & ORS VS M/S FRESHTECH HOSPITALITY PRIVATE LIMITED	Company Application(Companies Act)	Section 340	COMPANY PETITION (COMPANIES ACT)/117(ND)2016	ABHISHEK	Payment Not Done	1/9/2021
6402	710102041172021	GUJARAT URJA VIKAS NIGAM LIMITED VS M/S RGE SURAT PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHUBHAM ARYA	Payment Not Done	15/06/2021
6403	710102044412021	MERLIN SNACKS PRIVATE LIMITED VS M/S RGE SURAT PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Neeraj Arora	Kindly file condonation delay application in second motion, file only final petition delete one	1/7/2021
6404	710102048252021	NEXGEN FLUOROPOLYMERS PRIVATE LIMITED VS NAVEEN GUPTA	Contempt Petition(Companies Act)	Sec 425		Taranjeet Singh Sawhney	Kindly mentioned memo of parties in index,Brief synopsis missed	14/07/2021

6405	710102059942021	STATE BANK OF INDIA VS ASHUTOSH MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	double page numbering on annexures, 25rs advocate welfare and 3 rs court fee missed,	24/08/2021
6406	710102060212021	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I VS ATUL MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	double page numbering on annexures, 25rs advocate welfare and 3 rs court fee missed,	25/08/2021
6407	710102060552021	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I VS ASHISH MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	double page numbering on annexures, 25rs advocate welfare and 3 rs court fee missed,	25/08/2021
6408	710102061272021	NIVESHAK VIKAS SANGH VS ALCHEMIST INFRA REALTY LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ashu Kansal	Advocate welfare court fees miss	27/08/2021
6409	0710102029212020/4	TRANS GLOBE TEXTILES LIMITED Vs. DESTINATION TEXOFAB PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/711(ND)2020		INDEX MISSING & not court fee and welfare on vakaltnama	31/08/2021
6410	0710102029222021/3	SANJIB KUMAR DEY Vs. CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(PB)2021		need to sign all pages	31/08/2021
6411	0710102031952021/2	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/430(ND)2021		Document Filed twice	23/08/2021

6412	0710102035852021/3	VIVEK KHANNA & ORS. Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/284(PB)2021		200 PAGES LIMIT IN ONE PDF	31/08/2021
6413	0710102002622019/21	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		Wrong e-filing, application need to file in IA	1/9/2021
6414	0710102010542021/3	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021		Volume wise index missing, Page no. 83 - 343 true copy sign missing, write truecopy instead of TC, Page no. 241 - 243 pages not clear,	21/06/2021
6415	0710102014562020/2	JATIN MADAN Vs. GAURAV MEHRA		19(2)	COMPANY APPLICATION(IBC)/985(PB)2020		Stamp paper missing, court fees and welfare missing on vakalatnama	1/9/2021
6416	0710102018342021/2	M/S. HYTHRO POWER CORPORATION LTD. Vs. M/S. GRID INFRATECH PVT. LTD.		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/1216(PB)2021		Affidavit not notarized	14/07/2021

6417	0710102050652021/1	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3294(ND)2021		No, Index, No Pagination	1/9/2021
6418	0710102050652021/2	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3294(ND)2021		No Index , no Pagination	1/9/2021
6419	0710102051122021/1	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3280(ND)2021		No Index , no Pagination	1/9/2021
6420	0710102051122021/2	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3280(ND)2021		No Index , no Pagination	1/9/2021
6421	0710102052032021/1	ASHOK KUMAR Vs. RAJEEV VARMA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3228(ND)2021		NO Index, No Pagination	1/9/2021
6422	0710102052032021/2	ASHOK KUMAR Vs. RAJEEV VARMA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3228(ND)2021		No Index, No Pagination	1/9/2021
6423	0710102008102020/4	M/S PERFECT INFRAENGINEERS LIMITED Vs. M/S LG ELECTRONICS INDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/358(ND)2020		Wrong e-filing, application need to file in IA	31/08/2021
6424	0710102009242021/2	MAYA GUPTA Vs. GIRISH BHATIA		Sec. 45 (1),Sec 50(1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/619(ND)2021		true copy and sign missed	1/9/2021
6425	0710102065952020/19	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/77(ND)2020		No Index, No Pagination	1/9/2021
6426	0710102078112020/1	YOGITA PRASAD Vs. TODAY HOMES NOIDA PVT LTD		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3272(PB)2020		File documents separately, no index, no pagination, court fees and welfare missing on vakalatnama	15/09/2020

6427	0710102086642020/1	PARVINDER SINGH Vs. RABINDRA MINTRI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3819(PB)2020		No Index, Pagination not clear, stamp paper missing, affidavit not notarisez	12/3/2021
6428	0710102097742020/3	VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED Vs.		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/189(ND)2020		Wrong e-filing, application need to file in IA	1/9/2021
6429	0710102109442020/6	PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/509(ND)2020		Page no. 39 - 48, page no. 77 - 100, 115 - 147, 206 - 208, 233 - 244, 273, 475 - 515, 550 - 552, 557, 897 - 912 pages not clear and dim,	16/08/2021
6430	0710102118132020/2	UNITED (INDIA) PROJECTS & BUILDERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/4(ND)2021		No Pagination	1/9/2021

6431	0710102133212019/18	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2552(ND)2019		No Index, No Pagination	1/9/2021
6432	0710102407892018/5	IDBI BANK LIMITED Vs. ACIL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/170(PB)2018		Stamp paper missing	1/9/2021
6433	0710102422882018/18	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Court fees and welfare missing on vakalatnama, Stamp paper missing, Merge documents in single PDF	1/9/2021
6434	0710200408352018/1	M/S. TCI EXPRESS LTD. Vs. M/S. KULDEEP IMPEX PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)2018		No Index, No Pagination, Court fees and welfare missing	1/9/2021
6435	0710200412192017/20	POWER2SME PVT. LTD. Vs. J.V. STRIPS LTD.		IBC Under Sec 9	COMPANY PETITION (COMPANIES ACT)/452(ND)2017		No Index, No Pagination	1/9/2021
6436	0710200422432018/50	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		Wrong e-filing, application need to file in IA	1/9/2021

6437	0710200422432018/52	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		Wrong e-filing, status report should be file in IA	1/9/2021
6438	0710200422432018/57	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		Wrong e-filing, status report should be file in IA	1/9/2021
6439	0710200422432018/58	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		Wrong e-filing, Application should be file in IA	1/9/2021
6440	0710102026102021/2	BEZEL STOCLBROKERS PRIVATE LTD Vs. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA		IBC Under Sec 10	COMPANY PETITION IB (IBC)/251(ND)2021		Stamp paper missing	1/9/2021

6441	0710102028572020/1	PANKAJ CHAWLA PROP. OF CHAWLA PRINTERS Vs. SUDARSHAN DHOOP PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/705(ND)2020		Wrong e-filing, Application need to file in IA	1/9/2021
6442	0710102028792021/2	NALINI PIC AND PAC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/87(ND)2021		Index msising	1/9/2021
6443	0710102096802019/9	COL. C.D. SHARMA (RETD.) Vs. ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1529(ND)2019		No Index, No Pagination	1/9/2021
6444	0710102097002020/1	PANKAJ KUMAR SINGHAL Vs. MANOJ KUMAR CHAUDHARY & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4479(ND)2020		No Index, No Pagination	1/9/2021
6445	0710102407892018/6	IDBI BANK LIMITED Vs. ACIL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/170(PB)2018		Stamp Paper missing	1/9/2021

6446	0710102018142020/5	QUIPPO INFRASTRUCTURE LIMITED Vs. SKA INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/530(ND)2020		Index should be placed on top of the document and stamp paper should be put before affidavit	23/08/2021
6447	0710102077772020/6	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/892(ND)2020		no welfare fee in vakalatnama	1/9/2021
6448	0710200430842018/4	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018		Somer Prints are not cleared and signs require on all pages.	1/9/2021
6449	0710102020242020/5	NIPPON INDIA MUTUAL FUND (NIMF) Vs. AVANTHA HOLDING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/536(PB)2020		Court fees and welfare missing on vakalatnama, merge documents in single pdf, more than 200 pages in single volume	1/9/2021

6450	0710200410952018/44	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		No e-stamp paper	1/9/2021
6451	0710102143602019/9	A S CONSTRUCTION Vs. AEGIS VALUE HOMES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2953(ND)2019		Wrong e-filing, application need to file in IA	26/08/2021
6452	0710102169962019/30	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		Wrong e-filing, need to file in IA	26/08/2021
6453	0710120003722018/11	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		Wrong e-filing, need to file in IA	26/08/2021
6454	0710120005622018/33	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		Sign missing, stamp paper missing	26/08/2021

6455	0710102007412020/4	GYANESHWAR SAHAI Vs. COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINALS LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/642(ND)2020		sign required on all pages	27/08/2021
6456	0710102010042021/2	YUKTI SECURITIES PRIVATE LIMITED Vs. MIMO TECHNOLOGIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/91(ND)2021		Sign require on all pages	27/08/2021
6457	0710102028682018/19	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		paging and sign requirement on all pages	27/08/2021
6458	0710102047372021/2	ANIL KAUSHAL & ORS. Vs. LOGIX CITY DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/440(ND)2021		NO Index , no pagination	27/08/2021
6459	0710102057702021/1	RAJ KUMAR GUPTA Vs. VIVEK TYAGI		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/3624(ND)2021		Wrong e-filing, need to file in IA	27/08/2021

6460	0710102084482020/2	L & T INFRASTRUCTURE FINANCE COMPANY LTD Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/938(ND)2020		Court fees and welfare missing on vakalatnama	27/08/2021
6461	0710102089652019/14	VEBHAV YARNS PRIVATE LIMITED Vs. VINIT KNITTINGS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1367(ND)2019		Wrong e-filing, application need to file in IA	27/08/2021
6462	0710102095082019/11	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2019		Court fees and welfare missing on vakalatnama	27/08/2021
6463	0710102142722019/11	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIIMTED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		File both documents separately	27/08/2021
6464	0710102155612019/18	SAHAL FOOD PRODUCTS PRIVATE LIMITED Vs. RANCY CONSTRUCTION PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/170(ND)2019		NO Index, No pagination, true copy sign missing, file documents separately	27/08/2021

6465	0710102160952019/4	INDIAN COMPRESSORS LIMITED Vs. ASHKIT PROPERTIES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/161(ND)2019		No Index, No Pagination	27/08/2021
6466	0710102410382017/52	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		File documents separately	27/08/2021
6467	0710200400862013/3	M/S MANAB CHAKRABORTY Vs. DR RAHUL KUMAR		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/5(ND)2013		Stamp paper missing on affidavit	27/08/2021
6468	0710102012932021/1	DURHA VITRAK PRIVATE LIMITED UNDER CIRP Vs. SANDEEP MEHNDIRATTA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/901(PB)2021		E-stamp missing, Proof of service missing	27/08/2021
6469	0710102014702021/4	HINDUSTAN COCA-COLA HOLDINGS PRIVATE LIMITED Vs.		Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/57(ND)2021		Both the Volumes are exceeding more than 200 pages	27/08/2021
6470	0710102107382019/3	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1825(PB)2019		Merge all pdf into one and index and pagination are missing	27/08/2021
6471	710102062602021	HEM EMBROIDERIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition IB (IBC)	IBC Section 59		Mr. Amit Goel	page:17, not clear,	1/9/2021

6472	710102056922021	MEGHNA MALIK VS UNIVERSAL BUILDWELL PRIVATE LIMITED	Restoration Application (IBC)	Application under any other provisions- IBC		Adit Singh	main case not linked main case not linked section wrong	12/8/2021
6473	710102060682021	PANKAJ BANGLA AND SWATI BAGLA VS M/S TODAY HOMES AND INFRASTRUCTURE PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Application under any other provisions		Harshit Kedawat	stamp paper missing and section and case type wrong main case not link pagr5-7 not clear page	26/08/2021
6474	710102061102021	J C ENTERPRISES PRIVATE LIMITED VS M K S OIL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1587(ND)2019	Astha Nigam	52-54 cut page	27/08/2021
6475	0710102043842021/1	EBRO TILDA PRIVATE LIMITED Vs. ASHOKA BUILDCITY PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2021		Page no. 22 - 23, 232,442, 650, 866 , 1085, 1387, pages not clear, Remove blank pages from the documents, True copy sign missing on every page of volume 1	2/9/2021
6476	0710102043992021/1	XECUTE HR SOLUTIONS PRIVATE LIMITED Vs. OPTUM GLOBAL SOLUTIONS INDIA PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2746(ND)2021		Back date Affidavit	17/08/2021

6477	0710102071812020/9	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. ESSLINE ENGINEERS AND CONSULTANTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/932(ND)2020		True copy sign missing on every page	1/9/2021
6478	0710102077772020/5	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/892(ND)2020		No Index, No Pagination	1/9/2021
6479	0710102084992020/4	CHETAN KAPOOR AND OTHERS Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/366(ND)2021		Page no. 1 - 12 sign missing	1/9/2021
6480	0710102086462020/4	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/367(ND)2021		Page no. 1 - 12 sign missing	1/9/2021

6481	0710102013932021/14	SHIVAM AGRIOILS PRIVATE LIMITED Vs. SHREE KRISHNA VANASPATI INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/127(ND)2021		Index missing	2/9/2021
6482	0710102041122021/1	JAMBUDWIP EXPORTS AND IMPORTS LIMITED Vs. U P BONE MILLS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/447(ND)2021		Wrongly filed here	2/9/2021
6483	0710102118692020/2	NARENDRA SINGH RAWAT & ORS. Vs. M/S ELEGANT INFRACON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/69(ND)2021		Index missing	2/9/2021
6484	0710102000022016/2	PR. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S MUTUAL COMMUNICATION PVT. LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1074(ND)2018		Wrongly filed here	2/9/2021

6485	0710102006312020/3	GAURAV JAIN (SOLE PROPRIETOR OF SD PRECISE BIOSCIENCE) Vs. RESEARCH MEDICINE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/284(ND)2020		Index missing, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	2/9/2021
6486	0710102009182019/9	MOHAN PILLAI Vs. EICHER MOTORS LTD.		Sec. 59	COMPANY PETITION (COMPANIES ACT)/257(ND)2019		Court Fee stamp and Welfare Fee stamp misisng in Vakalatnama in Eicher document	2/9/2021
6487	0710102028192020/4	MR. ISHAN SURENAER BHANDULA Vs. LEX INNOVA DIGITAL PAYMENTS PVT.LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/751(ND)2020		Index missing, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	2/9/2021
6488	0710102031292020/2	JATIN MADAN Vs. JAISHREE		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/1901(ND)2020		NEED TO IA FILE	2/9/2021
6489	0710102061222020/7	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD		Sec. 241(1),Sec. 242(4),Sec. 59	COMPANY PETITION (COMPANIES ACT)/74(ND)2020		Signs required on all pages.	2/9/2021

6490	0710102167872019/6	DEBABRATA RAY Vs. THE STATE TRADING CORPORATION OF INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/242(PB)2020		NEED TO IA FILE	2/9/2021
6491	0710200426982018/6	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/20(ND)2018		NEED TO IA FILE	2/9/2021
6492	0710102114592020/6	M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED Vs. DELHI DIAMONDS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1117(ND)2020		No Index, No Pagination	2/9/2021
6493	0710102117972020/1	SUSPENDED BOARD OF DIRECTORS OF M/S. DEV DENSO POWER LTD. Vs. DEV DENSO POWER LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/384(PB)2021		Page no. 25 - 131 true copy sign missing	2/9/2021

6494	0710102131202019/10	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2019		Wrong e-filing, need to file in IA	2/9/2021
6495	07101021312020 19/7	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2019		Wrong e-filing, need to file in IA	2/9/2021
6496	0710102131202019/9	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2019		Wrong e-filing, need to file in IA	2/9/2021
6497	0710102169552019/4	HEMANT KUMAR Vs. EDUCOMP-RAFFLES HIGHER EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/35(PB)2020		Page no. 15 stamp paper missing	2/9/2021
6498	0710102426702018/17	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/475(ND)2018		Wrong e-filing, need to file in IA	2/9/2021

6499	0710102089762020/4	COSMIC INFRASOLUTION PVT. LTD Vs. PRUDENTIAL HOTELS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/969(ND)2020		NEED TO SIGN IN ALL PAGES	2/9/2021
6500	0710102107072020/3	MR. RP SINGHAL Vs. RP SINGHAL BUILDERS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/6(PB)2021		NEED TO SIGN ALL PAGES	2/9/2021
6501	0710120005622018/34	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		Stamp paper missing	2/9/2021
6502	0710200400812016/9	ESQUIRE ELECTRONICS INC Vs. NETHERLANDS INDIA COMMUNICATIONS ENTERPRISES LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/108(PB)2016		Wrong e-filing, application need to file in IA	2/9/2021
6503	0710102037412021/3	SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. VENTO POWER AND ENERGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/372(ND)2021		Index missing,	2/9/2021

6504	0710102047802021/1	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)2021		Index missing, stamp paper missing, No Pagination	2/9/2021
6505	0710102088692020/3	AMARPAL Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3976(ND)2020		Page no. 3 - 5 true copy sign missing	2/9/2021
6506	0710102101472020/1	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/770(ND)2020		Page no. 5 - 34 true copy sign missing, Page no. 31 - 34 translation copy missing	2/9/2021
6507	0710102134582019/11	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2019		Page no. 3 - 5 true copy sign missing	2/9/2021
6508	0710102052992021/1	SUMESH SOOD Vs. SYSCOM ORGAINC WORLD PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/340(ND)2021		Same document filed twice	2/9/2021

6509	0710102078232020/36	TECHNO ELECTRIC & ENGINEERING CO. LTD. Vs. MCLEOD RUSSEL INDIA LTD.		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/38(PB)2020		Wrongly filed here	2/9/2021
6510	0710102087662020/3	EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD. Vs. NATIONAL SECURITIES DEPOSITORY LTD.		Sec. 59,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/143(PB)2020		E-stamp missing	2/9/2021
6511	0710102153162019/2	NOBLE BUILDCON PRIVATE LIMITED Vs. M/S SHANVI ESTATE MANAGEMENT SERVICES PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/176(ND)2019		Pages 118 to 128 according to PDF Not clear	2/9/2021
6512	0710102107382019/4	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG. PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1825(PB)2019		Master index missing	2/9/2021
6513	0710102006872020/1	RAJKUMAR VINOD VACHHER Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/655(ND)2020		NEED TO SAPERATE FILLING	2/9/2021

6514	0710102016582021/6	BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/10(ND)2021		ONLY PROOF OF SERVICE UPLOAD	2/9/2021
6515	0710102030582020/3	SWASTIK PIPE LIMITED Vs. RDC STEELS AND ALLIED SERVICE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/779(ND)2020		NEED TO IA FILE	26/08/2021
6516	0710102047462021/4	MANISH KUMAR Vs. DRISHTI INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/354(PB)2021		AFFIDAVIT MISSING	2/9/2021
6517	0710102062422019/10	SARANEQUIPMENTS& ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS PRIVATE LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/847(ND)2019		LETTER NOT CONSIDER IN ADDTIONAL DOCUMENT	2/9/2021
6518	0710102139442019/4	M/S MEDSOURCE HEALTHCARE PRIVATE LIMITED Vs. M/S FORTIS HOSPITALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2838(ND)2019		Stamp paper missing	2/9/2021

6519	0710102174012019/9	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF COMMERCE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/138(ND)2020		NO index, No Pagination	2/9/2021
6520	0710120007302018/75	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Page no. 214 - 227 pages not clear	2/9/2021
6521	0710102004622019/15	DHIRENDER NATH Vs. JC WORLD HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/256(ND)2019		AFFIDAVIT MISSING	3/9/2021
6522	0710102014592019/16	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017		17 19 21 23 TRANSLATION	3/9/2021
6523	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		PAGE-10-13 TRANSLATION	17/08/2021
6524	0710102146182019/9	NEHA JAIN Vs. VENESSA METALS AND ALLOYS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2970(ND)2019		Page no. 10 - 15 true copy sign missing	3/9/2021

6525	0710200000962015/1	MUKESH AGGARWAL Vs. WAVE BUILDCON PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/41(ND)2015		Stamp paper missing	3/9/2021
6526	0710200412572017/13	POWER 2 SIM PVT. LTD Vs. J.V. STRIP LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/452(ND)2017		Court fees and welfare missing on vakalatnama	3/9/2021
6527	0710102047802021/2	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)2021		Wrong e-filing, application should be file separately	3/9/2021
6528	0710102169962019/28	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		Document not clear	3/9/2021
6529	0710102169962019/28	DREAM LAND REALTOR PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/415(ND)2017		Document not clear	3/9/2021
6530	0710102062772021/1	MANISH GUPTA RESOLUTION PROFESSIONAL Vs. VINEET AGGARWAL		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/3857(ND)2021		It has no e-stamp paper and welfare fee is not sufficient.	3/9/2021

6531	0710102132672019/21	S.P. BUILDERS Vs. ADORE REALTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2731(ND)2019		Page no. 20 page cut, page no. 73 - 77 pages not clear	3/9/2021
6532	0710102031632021/1	M/S VINTAGE FOOTWEAR PRIVATE LTD. Vs. I WORLD BUSINESS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/355(ND)2021		Wrong Pagination in index	3/9/2021
6533	710102017522020	IFCI VS HI POINT INVESTMENT	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/478(ND)2017	APOORV AGARWAL	case type wrong please merge your pdf please file in proper format	7/2/2020
6534	710102031802020	HARI SINGH PALI VS ADEL LANDMARKS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	piyush pathak	affidavit back dated e-stamp paper not notarized Pg- 10,21,30,31 not clear pg- 22,24 not mention type copy true copy sign missed please upload proper file and merge pdf some pages not clear and mention on every pages true typed copy	12/3/2020
6535	710102045352021	SURINDER KERAM VS M/S GRANITE GATE PROPERTIES PVT LTD	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1248(PB)2018	BRIJESH KUMAR SINGH	case type wrong notarized date not clear pg-13,14,15,18,19	6/7/2021
6536	710102047352021	NISHANT GAURAV GUPTA VS JBK DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/625(PB)2018	vikas jadon	section wrong	13/07/2021
6537	710102046512021	PUNJAB NATIONAL BANK VS NAVEEN KUMAR JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/702(ND)2018	SARAN SURI	E-stamp paper not notarized	9/7/2021

6538	710102061902021	NISHA MALHOTRA VS TODAY HOMES NOIDA PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	Shubhangi Tiwari	STAMP PAPER MISSED , SIGN MISSED AND SECTION NOT MENTION IN INDEX	30/08/2021
6539	710102061922021	CHANDER VERMA VS CONTINENTAL CONSTRUCTION LTD.	Company Application(Companies Act)	Rule 11 of NCLT		Omar Hoda	SUPPORTING AFFIDAVIT MISSING WITH 10 RUPEE NON JUDICIAL STAMP PAPER	30/08/2021
6540	710102061292021	ROHIT SEHGAL VS CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1525(ND)2019	ROHIT SEHGAL	38-40 not clear page	27/08/2021
6541	710102003262021	ANAND MOHAN VS PATEL ENGINEERING LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		SAIKRISHNA ASSOCIATES	Please mention main IB no. on every heading	14/01/2021
6542	710102031272021	STERLING MOTOR CO. VS SUNIL PRAKASH	Company Petition IB (IBC)	Sec 42		RANJANA ROY GAWAI	brief of synopsis missed, list of dated & events missed, and wrong case type	16/04/2021
6543	710102031232021	AUTOMOBILE STERLING VS SUNIL PRAKASH	Company Petition IB (IBC)	Sec 42		RANJANA ROY GAWAI	brief of synopsis missed, list of dated & events missed, and wrong case type, page 64 not clear	16/04/2021

6544	710102062972021	HITACHI VANTARA INDIA PRIVATE LIMITED VS NATH MOTORS PVT LTD	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		VIKAS GERA	Wrong case type select, link 2nd motion with 1st motion,	2/9/2021
6545	710102063432021	PARSVNATH DEVELOPERS LTD. VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Prashant Jain	Wrong Section select, fees missed,pages not clear 98,Petitioner company master data missed, Roc advances service missed, wrong income tax advance service,kindly serve to delhi high court dcit cell,MoA & AoA missed of petitioner	3/9/2021
6546	710102055422021	ACTION CONSTRUCTION EQUIPMENT LIMITED VS K V DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/236(ND)2020	Gaurav	section not mention in soft copy need to sign on application E-stamp paper missed E-stamp paper and affidavit not notarized	6/8/2021
6547	710102058972021	KAPISH GUPTA VS DREAM PROCON PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1771(ND)2018	Himanshu Nailwal	Main Case Not Link Properly case year wrong	20/08/2021
6548	710102062292021	DR.VICHITRA NARAYAN PATHAK LIQUIDATOR OF LAXMIPATI BALAJI INFRA PVT. LTD. VS PARAS SUBASHCHAND JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	Abhishek	wrong Document	1/9/2021

6549	710102062302021	YUG INTERNATIONAL PRIVATE LIMITED VS INDO LAMINATES PRIVATE LMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/2874(ND)2019	NILESH RANJAN	Wrong case type,wrong document	1/9/2021
6550	710102062622021	SUNIL GUPTA VS CHANDRA PRAKASH RP OF GRANITE GATE PROPERTIES PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1248(PB)2018	RISHI KUMAR SINGHAL	pg-43,44,46 not clear,true copy stamp missed	1/9/2021
6551	710102062252021	CHANDRA PRAKASH VS SANDEEP MENDIRATTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	wrong filing need to additional	31/08/2021
6552	710102062632021	ICICI BANK LIMITED VS SR FOILS & TISSUE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/144(PB)2017	Nikhil Jain	Main case number wrong link,councel signature missed in index and in pg-B,stamp paper missed,pg-26-28,41,42,43, in hindi,pg-45,46,54 not clear,proof of service missed	1/9/2021
6553	710102062322021	POTENS TRANSMISSION & POWER PRIVATE LIMITED VS GYAN CHAND NARANG	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/706(PB)2018	Aditi Sharma	Wrong main case number in file,pg-106,126,129 in hindi,volume not more than 200 pages,pg-239 vakalatnama heading missed and court fee and welfare missed	1/9/2021

6554	0710102014702018/49	ICICI BANK LIMITED Vs. C &C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		True copy sign missing on every page of the document	6/9/2021
6555	0710102014732021/2	IIFL FINANCE LTD. Vs. JAIPURIA BUILDCON PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/173(PB)2021		File both reply separately	3/9/2021
6556	0710102015952020/1	SEEMA GOEL Vs. ELEGANT INFRACON PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/736(ND)2020		No Index, No Pagination, court fees missing on vakalatnama	6/9/2021
6557	0710102016102021/2	RAKESH KUMAR JAIN Vs. SN JEE BUILD WELL PVT. LTD.		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1089(ND)2021		Page no. 1 - 9 sign missing, back date affidavit,	6/9/2021
6558	0710102026002021/1	EARTH COPIA OWNERS SOCIETY Vs. SURINDER JUNEJA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1713(ND)2021		Page no. 1 - 34 sign missing, Page no. 35 stamp paper should be put before affidavit, Page no. 184 court fee and welfare missing on vakalatnama	6/9/2021
6559	0710102027782020/1	GRID INFRATECH PVT LTD Vs. HYTHRO POWER CORPORATION LIMITED		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/1738(PB)2020		Wrong e-filing, application need to file in IA	12/3/2021

6560	0710102033262021/5	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		Court fees and welfare missing on vakalatnama	6/9/2021
6561	0710102054232021/1	JITENDR KALRA Vs. RAJESH PROJECT		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3360(PB)2021		Wrong e-filing, application need to file in IA	2/9/2021
6562	0710102104622020/13	NEERAJ AGGARWALA Vs. EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/180(PB)2020		Wrong e-filing, application need to file in IA	6/9/2021
6563	0710102105092019/3	MR. LAXMI ELECTRICALS & ENGINEERING Vs. M/S VARDHMAN ESTATES AND DEVELOPERS PVT.LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1735(ND)2019		Wrong e-filing, application need to file in IA	6/9/2021
6564	0710102113682019/5	ORIENT BELL LIMITED Vs. ANSAL HOUSING AND CONSTRUCTION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1992(PB)2019		Stamp paper missing	17/03/2021
6565	0710102118102019/9	RAVI NANDAN SAHAYA Vs. BHARAT NIDHI LIMITED		Sec. 58(3),Sec. 59,Sec. 213,Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/706(ND)2019		Wrong e-filing, application need to file in IA	25/08/2021

6566	0710102165052019/7	BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(ND)2020		Court fee is deficient	6/9/2021
6567	0710102168642019/5	CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/112(ND)2020		Index missing, no pagination, court fees and welfare missing	6/9/2021
6568	0710120003842018/29	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/938(PB)2018		Page no. 1 - 16 sign missing, stamp paper missing, Page no. 21 - 46 true copy sign missing, Page no. 36 - 39 pages not clear	6/9/2021
6569	0710120007562018/12	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1061(ND)2018		Signs required on every page	6/9/2021

6570	0710120007562018/13	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1061(ND)2018		Welfare is not suficient	6/9/2021
6571	0710102000982019/7	ANITA GARG AND ORS. Vs. JAIPURIA BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/115(PB)2019		Court fees missing	6/9/2021
6572	0710102008582021/1	RAM DEV PVT LTD Vs.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/536(PB)2021		Wrong e-filing, application need to file in IA	6/9/2021
6573	0710102013872018/21	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1293(ND)2018		No Index, No Pagination	6/9/2021
6574	0710102052932021/1	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3307(ND)2021		Stamp paper missing	6/9/2021
6575	0710102059532021/1	VIKAS GARG Vs. CHANDERSH JAJOO		Sec. 45 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3718(ND)2021		Court fees and welfare missing	6/9/2021
6576	0710102044462021/6	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)2021		paging required on every pages	6/9/2021

6577	0710102044462021/7	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)2021		Paging requirement	6/9/2021
6578	0710102068642020/2	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED Vs. ULTRASCEND INFRATECH PVT LTD		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/34(ND)2021		No Index, No Pagination	6/9/2021
6579	0710102105602020/6	PANKAJ SABHARWAL & ORS. Vs. SUPERTECH LIMITED & ORS.		Sec. 213	COMPANY PETITION (COMPANIES ACT)/30(ND)2021		Stamp paper missing, Page no. 32 - 33 pages not clear,	6/9/2021
6580	0710102128762019/2	RAJ KAPOOR GUPTA Vs. AMARTECH CONVERGENCE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3279(ND)2019		No Pagination, welfare missing,	6/9/2021
6581	710102047382021	DBS BANK LTD. VS DBS BANK LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	Pagination Not Done Properly and Plz Correct BP TO PB Bench	13/07/2021
6582	710102052252021	DEEPAK DHIR VS HARISH MANCHANDA	Interlocutory Application (I.B.C)	Sec 60(5)		Bhawani G Mann	main case not link	27/07/2021
6583	710102052262021	KAMLESH BASSI VS HARISH MANCHANDA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/16(PB)2017	Bhawani G Mann	pagination not complete in pdf	27/07/2021

6584	710102062852021	SPJ CARGO PVT LTD VS AI - OUA FOOD PROCESSING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/453(ND)2020	Shiv	Plz Mention Correct main case number IN page NO 3	2/9/2021
6585	710102063052021	RAM CHANDRA OMER VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3042(ND)2019	LCA Legal	section wrong	2/9/2021
6586	710102063212021	SHINING INFRABUILDCON LLP VS NOIDA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/74(ND)2018	Neeraj	pg-71 not clear and in hindi,pg-79,85,90,103,104,106,107,109,110 in hindi	3/9/2021
6587	710102063852021	DEPARTMENT OF TELECOMMUNICATIONS VS TATA TELESERVICES LIMITED	Miscellaneous Application(Companies Act)	Sec. 230-232 - Second Motion		Kamal	Wrong documents uploaded	6/9/2021
6588	710102053982021	DEEPAK BHOLA VS AYBI ENERGY PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 433(e)/433(f) of CA 1956		DEEPAK	Wrong documents upload	1/8/2021
6589	710102063842021	DEPARTMENT OF TELECOMMUNICATIONS VS TATA TELESERVICES (MAHARASHTRA) LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Kamal	wrong documents upload	6/9/2021
6590	710102063862021	DEPARTMENT OF TELECOMMUNICATIONS VS TATA TELESERVICES LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Kamal	wrong document uploded	6/9/2021
6591	710102064062021	SUNLITE CORPORATE ADVISORY SERVICES PCT. LTD. VS VERMA REALTORS AND TRADING PVT. LTD	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		HITESH SACHAR	wrong case type, memo of partied, brief of synopsis and list of dates & events missed,	7/9/2021
6592	0710102168642019/6	CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/112(ND)2020		Court fee is not sufficient	7/9/2021

6593	0710102169292019/6	MRS. PALLAVI GUPTA & MR. PADAM THAKUR Vs. JAIPURIA BUILDCON PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/48(PB)2020		There is no court fee	7/9/2021
6594	0710120012082018/60	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		Court fee is not sufficient	3/9/2021
6595	0710102033512020/4	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		Index missing	7/9/2021
6596	0710102033512020/5	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		Index missing	7/9/2021
6597	0710102022702020/2	AMBER SHEETS & BOXES Vs. FIROZABAD CERAMICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/720(ND)2020		Pg. no.14 is missing, pages are not clear Pages 37 to 43 according to PDF Not Clear	7/9/2021

6598	0710102027582021/6	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021		True copy sign missing on every page	7/9/2021
6599	0710102027582021/7	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021		True copy sign missing on every page	7/9/2021
6600	0710102027902020/4	SHIKHA GARG Vs. MICROMAX INFORMATICS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/709(ND)2020		No Index, No Pagination	7/9/2021
6601	0710102028022020/6	AVANI MINING PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/724(ND)2020		Stamp paper missing	7/9/2021
6602	0710102029742018/3	INCOME TAX OFFICER WAR 19 Vs. REGISTRAR OF COMPANIES M/S YOGYA INFOTECH PRIVATE LIMITED		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1203(ND)2018		Wrong pagination, true copy sign missing on every page	7/9/2021

6603	0710102037562021/2	M/S THE HAMLIN TRUST Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/92(ND)2021		True copy sign missing on every page	7/9/2021
6604	0710102060662021/1	SUNIL KUMAR KABRA RESOLUTION PROFESSIONAL IN THE MATTER OF IIRP OF MRS. ASHA MITTAL Vs. ICICI BANK LIMITED [THROUGH ITS MANAGER]		----	INTERLOCUTORY APPLICATION (I.B.C)/3893(ND)2021		No Index, no Pagination	7/9/2021
6605	0710102071642020/1	ANNIES APPAREL PRIVATE LIMITED Vs. ANNIES APPAREL PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3023(PB)2020		Court fees and welfare missing on vakalatnama	7/9/2021
6606	0710102094282020/5	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED		----Sec. 213	COMPANY PETITION (COMPANIES ACT)/173(ND)2020		Wrong e-filing, application need to file in IA	7/9/2021

6607	0710102105502020/5	TRANSLUMINA THERAPEUTICS LLP Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1072(ND)2020		Wrong pagination, Page no. 1 - 17 sign missing, Page no. 1 - 87 true copy sign missing, index missing	7/9/2021
6608	0710102106382019/10	BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS PRIVATE LIMITED Vs. VLCC PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2018(ND)2019		Wrong e-filing (petition)	7/9/2021
6609	0710102106382019/12	BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS PRIVATE LIMITED Vs. VLCC PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2018(ND)2019		Wrong e-filing (petition)	7/9/2021

6610	0710102119522020/2	LH ASIAN TRADE FINANCE FUND LIMITED Vs. M/S WORLDS WINDOW TRADING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/78(ND)2021		Court fees and welfare missing on vakalatnama, stamp paper missing, wrong pagination in documents,	7/9/2021
6611	0710102119992020/1	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5767(ND)2020		Page no. 1 - 4 sign missing, Page no. 8 translation missing,	7/9/2021
6612	0710102029022020/3	L & T FINANCE LIMITED Vs. NEERAJ SINGHAL		Section 95(1)	COMPANY PETITION IB (IBC)/1014(ND)2020		Page no. 1 - 3 sign missing	7/9/2021
6613	0710102077422020/4	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		Same Reply document filed twice, Notary missing in E-stamp, Proof of service msising	7/9/2021

6614	0710102119522020/3	LH ASIAN TRADE FINANCE FUND LIMITED Vs. M/S WORLDS WINDOW TRADING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/78(ND)2021		No Index, No Pagination, court fees and welfare missing on vakalatnama	7/9/2021
6615	0710102120122019/8	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED		Sec. 58(3),Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/132(ND)2019		Wrong e-filing, application should be filed in IA	7/9/2021
6616	0710102142522019/3	PAWAN KUMAR SHARMA Vs. SUNCITY HI-TECH INFRASTRUCTURE PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2839(ND)2019		Notary missing in E-stamp	7/9/2021
6617	0710102008852020/9	BV COTTON PVT. LTD. Vs. INNOVATIVE TEXTILES LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/371(ND)2020		Wrongly Filed here	8/9/2021
6618	0710102010242021/1	ASHMEET SINGH BHATIA Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/934(ND)2021		W.S Index Page Not filed properly and also its Content is missing	8/9/2021

6619	0710102010812021/2	D M FOODS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2021		W.S Index Page Not filed properly and also its Content is missing	8/9/2021
6620	0710102016592020/3	ANIL KOHLI Vs. G P GLOBAL ENERGY PVT LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1090(PB)2020		Pages 59,63,75 to 79 Not Clear and Readable	8/9/2021
6621	0710102168392019/1	M+R LOGISTICS (INDIA) PRIVATE LIMITED Vs. THE INDURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1678(ND)2019		Signs required on all pages.	25/08/2021
6622	07101021510002019/7	ATUL KUMAR SINGHAL Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3340(ND)2019		Court fee is not sufficient	8/9/2021
6623	0710102015482020/3	SHERWIN WILLIAMS COATINGS INDIA PVT LTD Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/462(ND)2020		E-stamp Date and Affidavit Date are not matching	8/9/2021
6624	0710102021682020/1	DRIP CAPITAL INC Vs. AL SAQIB EXPORTS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/745(PB)2020		E-stamp Date and Affidavit Date are not matching	8/9/2021

6625	0710102153152019/6	NEERAJ SINGLA Vs. LOTUS WOODTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3106(ND)2019		Not showing e-stamp paper	8/9/2021
6626	0710102015402021/1	M/S FORTIS HOSPITAL LIMITED Vs. M/S MEDSOURCE HEALTHCARE PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3093(ND)2021		Stamp paper missing	8/9/2021
6627	0710102407902018/6	INDIABULLS HOUSING FINANCE LTD. Vs. BHA ASSOCIATES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/854(PB)2018		Wrong e-filing, need to file in IA	18/08/2021
6628	0710102017822021/3 (No.of Docs - 1)	TRANS CONSTRUCTION CONSULTANCY PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (3)			Documents not available please refile the documents	24/08/2021
6629	0710102027652021/1 (No.of Docs - 1)	MANOJ PROPERTIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available please refile the documents	20/08/2021
6630	0710102033582021/2 (No.of Docs - 1)	PURVI CREDIT AND HOLDINGS PRIVATE LIMITE Vs.		Sec. 230-232 - Second Motion			Documents not available please refile the documents	6/9/2021

6631	0710102039032021/5 (No.of Docs - 1)	COMPAREX INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available please refile the documents	6/9/2021
6632	0710102060492021/1 (No.of Docs - 1)	MARKETING TIMES AUTOMOBILES Vs. RAJ VIJ.		Regulation 44(2), Liquidation process Regulation, 2016			Documents not available please refile the documents	3/9/2021
6633	0710102077032020/14(No.of Docs - 1)	PRIORITY VENDOR TECHNOLOGIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available , please refile	2/9/2021
6634	0710102089332019/11(No.of Docs - 1)	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	13/07/2021
6635	0710102100252020/4 (No.of Docs - 1)	MUKESH KUMAR GUPTA Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)			Documents not available , please refile	24/08/2021
6636	0710102105522019/3 (No.of Docs - 1)	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			No Index, No Pagintaion	25/09/2019

6637	0710102113292020/2 (No.of Docs - 4)	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED		Sec. 230-232 - Second Motion			Documents not available please refile the documents	23/08/2021
6638	0710102113292020/2 (No.of Docs - 4)	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED		Sec. 230-232 - Second Motion			Documents not available please refile the documents	30/08/2021
6639	0710102113292020/2 (No.of Docs - 4)	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED		Sec. 230-232 - Second Motion			Documents not available please refile the documents	31/08/2021
6640	0710102113292020/2 (No.of Docs - 4)	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE LIMITED		Sec. 230-232 - Second Motion			Documents not available please refile the documents	7/9/2021

6641	0710102119842020/2 (No.of Docs - 1)	GATEWAY IMPEX PVT. LTD. (SHAREHOLDER OF OLIVIA EQUIPMENTS PVT. LTD.) Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Documents not available please refile the documents	27/08/2021
6642	0710102141062019/10(No.of Docs - 1)	ITRON METERING SOLUTIONS INDIA PVT LTD Vs.		Sec. 230-232 - Second Motion			Documents not uploded, please refile	17/08/2021
6643	0710102412272017/5 (No.of Docs - 2)	DBS BANK LTD. Vs. M/S EDU SMART SERVICES PVT. LTD.		IBC under Sec 7			Documents not available please refile the documents	18/08/2021
6644	0710102412272017/5 (No.of Docs - 2)	DBS BANK LTD. Vs. M/S EDU SMART SERVICES PVT. LTD.		IBC under Sec 7			Documents not available please refile the documents	27/08/2021
6645	0710120001492018/14(No.of Docs - 1)	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED		IBC Under Sec 9			Wrong e-filing, need to file in IA	18/01/2020

6646	0710120001492018/14(No.of Docs - 1)	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED		IBC Under Sec 9			Wrong e-filing, need to file in IA	25/10/2019
6647	0710200423462018/1 (No.of Docs - 1)	M/S DYNOMAX SALES PVT LTD. Vs. REGISTRAR OF COMPANIES		Application under any other provisions			Documents not available please refile the documents	7/9/2021
6648	710102062982021	Rajinder Prasad Arora					Court fees missing on vakalatnama	2/9/2021
6649	710000062992021	Rajinder Prasad Arora					Court fees missing on vakalatnama	2/9/2021
6650	710000060942021	Nimitaya Infotech Pvt Ltd					Form 3c missing , page no. 10 not clear	26/08/2021
6651	710000060932021	Nimitaya promotors private limited					Form 3c missing	26/08/2021
6652	710000060922021	Bluebird software pvt ltd.					Form 3c missing	26/08/2021
6653	710000060272021	AXIS TRUSTEE SERVICES LIMITED					Court fees and welfare missing on vakalatnama	25/08/2021
6654	710000060342021	AXIS TRUSTEE SERVICES LIMITED					Court fees and welfare missing on vakalatnama	25/08/2021

6655	710000060332021	AXIS TRUSTEE SERVICES LIMITED					Court fees and welfare missing on vakalatnama	25/08/2021
6656	710102009922021	MEDSOURCE HEALTHCARE PVT. LTD. VS FORTIS HEALTHCRE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ikgiri	jurisdiction Punjab	4/2/2021
6657	710102063822021	IRONBELL INFRA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Company Petition (Companies Act)	Sec 252 (3)		ANUJ GUPTA	Wrong case type select,Master index missed, Memo of parties/synopsis/list of dates & events missed, Supporting affidavit and e stamp not notraize,MoA & AoA missed, Stk 07 missed, company master data missed, Income tax advance service missed, kindly make one pdf and upload only final petition	6/9/2021
6658	710102063812021	SH. OM PRAKASH GUPTA VS STATE BANK OF INDIA	Company Petition IB (IBC)	Section 94(1)		Om Pal	jurisdiction WB	6/9/2021
6659	710102030462021	M/S PADIA TIMBER COMPANY PVT. LTD. VS VGA DEVELOPERS PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)2017	Pankaj Bhagat	need to separate file both report and application index missed	15/04/2021
6660	710102030472021	M/S REGAL METAL & FERRO ALLOYS VS M/S SANDEEP AXLES PVT LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/420(ND)2017	Pankaj Bhagat	main case year wrong in pdf section wrong	15/04/2021

6661	710102054732021	ANURAG GOEL VS ABW INFRASTRUCTURE LIMITED		Sec 12(2),Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2058(ND)2019	ANURAG	fees due other section 25	4/8/2021
6662	710102055012021	PAWAN KUMAR AND ANR VS RAHEJA MALL MANAGEMENT LTD. & ORS.		Rule 11 of NCLT		Manisha	13-18 translate page and sign missing in application 13-18 translate page and sign missing in application main case not link stamp paper not notarized please mention true type copy	5/8/2021
6663	710102056412021	STATE BANK OF INDIA VS CENTURY COMMUNICATIONS LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/263(PB)2018	Astha	main case year wrong please check	11/8/2021
6664	710102057662021	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. VS ADEL LANDMARKS LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/300(PB)2020	Ajit Gyanchand Jain	Supporting Affidavit Missing	16/08/2021

6665	710102063932021	DHIRENDRA PRATAP SINGH VS DOOK CONSULTING SERVICES PVT. LTD.		Application under any other provisions- IBC		Rakesh Kumar	main case not link,wrong case type	7/9/2021
6666	710102064032021	RPS INFRASTRUCTURE LTD. VS KST INFRASTRUCTURE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/1757(PB)2018	apoorva bhumesh	due payment of other section,back date affidavit,proof of service not clear	7/9/2021
6667	710102063882021	L & T FINANCE LIMITED VS NEERAJ SINGHAL		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1014(ND)2020	RANJANA ROY GAWAI	true copy missing in annexure page	6/9/2021
6668	710102149522019	DEEPESH VS ARM TECH (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DEEPESH	bank statement edit , compliance affidavit merge, 6A in index, old document deleted	15/11/2019
6669	710102093542020	HEM SINGH BHARANA VS SHAILESH VERMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1140(ND)2018	APOORV AGARWAL	main case bench wrong stamp paper missed Pg-110,111,113,	29/09/2020
6670	710102043832021	HEM SINGH VS DARSHAN SINGH ANAND	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/71(ND)2019	Vaibhav Manu Srivastava	Pg-20 to 26 in hindi Pg-86,92,93,98,100 to 108, not clear please mention true type copy to from where	29/06/2021

6671	710102058082021	GUJARAT HYDROCARBONS AND POWER SEZ LTD. VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/571(ND)2020	DEBAMITRA ADHIKARI	"wrong section please check your section technically and in pdf "	17/08/2021
6672	710102058202021	SURAJ MAL & ORS VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/375(PB)2018	SINHA SHREY	section wrong mention pages 7,10section wrong mention pages 7,10index and sign missing or affidavit and stamp paper missing page numbering missing on application page	17/08/2021
6673	710102058062021	GUJARAT HYDROCARBONS AND POWER SEZ LTD. VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/571(ND)2020	DEBAMITRA ADHIKARI	wrong section please check your section technically and in pdf	17/08/2021
6674	710102064142021	SATYENDRA PRASAD KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS LIQUIDATOR SH. NAVEEN KUMAR JAIN (REGN. NO. IBBI/IPA-001/IP-P00650/2017-18/11097) M/S XALTA FOOD AND BEVERAGES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Ankit Jain	section wrong and case type wrong main case not link with application	7/9/2021
6675	710102064082021	THE ASSISTANT COMMISSIONER VS RAKESH SINGALA RP FOR AD VICTORIAM VENTURES (P) LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2380(ND)2019	SAMIKSHA	Pg-36 cut Pg-54,68,82,in hindi Pg-94 not clear please mention properly typed copy	7/9/2021

6676	710102064542021	CAPT. SAMUAL TARIG OMER AHMED VS ZEXUS AIR SERVICES PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/421(ND)2020	PHOENIX LAW FIRM	pg-7,8 missed	8/9/2021
6677	710102064352021	ARVIND GARG VS SHADAB KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/138(ND)2018	Arvind Garg	section wrong	7/9/2021
6678	710102064482021	PRATIMA KHANNA VS SHADAB KHAN	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	Kanika Jain	true copy sign and stamp missed,worng case type,court fee and welfare missed in vakalatnama	7/9/2021
6679	710102064512021	CASA2 STAYS PRIVATE LIMITED VS ZEXUS AIR SERVICES PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/41(ND)2020	MOHIT GONDI	Wrong section(index section not match with file section),wrong case type,stamp paper missed with affidavit	7/9/2021
6680	0710102030302020/2	JBF INDUSTRIES LIMITED Vs. DRJ CHEMICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/747(ND)2020		Notary missing in E-stamp, Welfare Fee stamp and COurt Fee stamp missing in Vakalatnama	8/9/2021

6681	0710102039882021/2	OMANSH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)2021		Welfare Fee stamp msising in Vakalatnama	8/9/2021
6682	0710102059292021/1	STATE BANK OF INDIA Vs. RAJ KUMAR RATHI		Section 95(1)	COMPANY PETITION IB (IBC)/469(ND)2021		Index missing	8/9/2021
6683	0710102059302021/1	STATE BANK OF INDIA Vs. SAURABH RATHI		Section 95(1)	COMPANY PETITION IB (IBC)/468(ND)2021		Index missing	8/9/2021
6684	0710102076042020/1	RAJESH SABHARWAL Vs. DESEIN PRIVATE LIMITED		----	COMPANY PETITION IB (IBC)/36(PB)2021		Court Fee stamp missing in Vakalatnama	8/9/2021
6685	0710102101032019/4	M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HI RISE INFRATECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1718(ND)2019		There is no e-stamp paper & Wrongly filed here	8/9/2021

6686	0710102102572020/5	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD		Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020		Affidavit is not showing cleared and also cheque, need to be welfare fee on vakalatnama	8/9/2021
6687	0710102000722021/1	TRANSERVE TECHNOLOGIES PRIVATE LIMITED Vs. TECHNOFAB ENGINEERING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/159(ND)2021		e-stamp paper should be with affidavit.	9/9/2021
6688	0710102010242021/2	ASHMEET SINGH BHATIA Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/934(ND)2021		Pages 10 to 39 & 109 to 119 according to PDF Not Clear at all	9/9/2021
6689	0710102021712021/2	SURINDER KAUR & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/243(ND)2021		No signs from pg.35 to pg.678	9/9/2021

6690	0710102079532020/1	CHANDRA PRAKASH Vs. ANKIT AGGARWAL		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020		More than 200 pages in single volume, Page no. 1 - 64 sign missing, Stamp paper missing, notary missing, Page no. 67 - 372 True copy sign missing, Page no. 385 - 393, 616 pages not clear, Page no. 579, 707, 708 translation missing,	9/9/2021
6691	0710102115602020/8	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		No Index, No Pagination	9/9/2021
6692	0710102171932019/5	M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L		IBC Under Sec 9	COMPANY PETITION IB (IBC)/351(ND)2020		No Index, No Pagination	9/9/2021
6693	0710102050362021/1	STATE BANK OF INDIA Vs. JAYA SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/411(ND)2021		No Index, no pagination, merge documents in single pdf	9/9/2021

6694	0710102062682021/1	STATE BANK OF INDIA Vs. JAYA SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/509(PB)2021		No Index, no pagination, merge documents in single pdf	9/9/2021
6695	0710102171932019/6	M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L		IBC Under Sec 9	COMPANY PETITION IB (IBC)/351(ND)2020		No index, no pagination	9/9/2021
6696	0710102056182021/2	M/S TEESTA VELLEY POWER TRANSMISSION LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3534(ND)2021		Should be e-stamp paper	8/9/2021
6697	0710102056662021/32	SHRI RADHEY MINES PVT LTD Vs. ROC		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/116(ND)2021		Document Not Upload	8/9/2021
6698	0710102010812021/3	D M FOODS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2021		NO Index, No Welfare, No Pagination	9/9/2021
6699	0710102112402019/8	M/S. SATKAR LOGISTICS PRIVATE LIMITED Vs. M/S. AMBASSADOR LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1924(ND)2019		no court fee on vakalatnama	9/9/2021

6700	0710102116652020/4	NARMADA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/508(ND)2020		Back date affidavit	9/9/2021
6701	0710102116652020/5	NARMADA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/508(ND)2020		No Index, No Pagination	9/9/2021
6702	0710200000932015/5	MUKESH KUMAR SHARMA Vs. M/S INTERADS ADVERTISING PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/114(ND)2015		Wrong e-fling, application need to file in IA	9/9/2021
6703	0710102120172019/9	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVERNITE EXPRESS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2240(ND)2019		No Index, No Pagination, Court fees and welfare missing	10/9/2021
6704	0710102010812021/4	D M FOODS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2021		Welfare missing on vakalatnama, file both documents separately	10/9/2021

6705	0710102012762020/1	SHRI Vs. M/S VINAYAK WIRE PRODUCTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/957(ND)2020		File both documents separately with correct index	10/9/2021
6706	0710102017482021/2	ALIND BHATIA Vs. DREAM PROCON PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1322(ND)2021		Stamp paper missing,	9/9/2021
6707	0710102020492021/2	AMAR PAL SINGH ANAND Vs. SUNIL JAJORIA		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/131(PB)2021		Court fees and notary date missing	10/9/2021
6708	0710102029212020/5	TRANS GLOBE TEXTILES LIMITED Vs. DESTINATION TEXOFAB PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/711(ND)2020		Court fees and welfare missing	10/9/2021
6709	0710102055452021/2	VIJAY KUMAR GUPTA Vs. SHRI M.K. DHIR		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3463(ND)2021		Page no. 1- 5 sign missing, Page no. 9 - 54 true copy sign missing	10/9/2021
6710	0710102059292021/2	STATE BANK OF INDIA Vs. RAJ KUMAR RATHI		Section 95(1)	COMPANY PETITION IB (IBC)/469(ND)2021		File both documents separately	10/9/2021

6711	0710102059822021/1	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED Vs. SARVOTTAM REALCON PRIVATE LIMITED THROUGH SANDEEP GEOL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3766(ND)2021		Court fees and welfare missing, Page no. 80 translation missing	10/9/2021
6712	07101021113020 20/4	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD Vs. P J NETWORKS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5364(ND)2020		No Index, No Pagination	10/9/2021
6713	0710102003122020/5	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. BOLTT SPORTS TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/213(ND)2020		Affidavit is missing	10/9/2021

6714	0710102153972019/13	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3428(ND)2019		Back date affidavit	10/9/2021
6715	0710102153972019/14	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3428(ND)2019		Page no. 20 - 21 translation missing	10/9/2021
6716	0710102155852019/5	PUNJAB NATIONAL BANK Vs. OLYMPUS METAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3192(ND)2019		Wrong e-filing, application need to be file in IA	26/08/2021
6717	07101021728720 19/7	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/250(ND)2020		Wrong e-filing, application should be file in IA, All documents should be filed separately	10/9/2021
6718	0710102410382017/44	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		Notary date missing and stamp missing	20/10/2020

6719	710102081292020	CHLORITECH INDUSTRIES VS M/S HIL INDIA LIMITED		IBC Under Sec 9		AMIT GUPTA	25rs advocate welfare and 3rs court fee missed, pdf merge 200 per page with volume wise index, estamp paper missed with affidavit, 393, 395, 397, 399, 401, not clear page, 455-457 missed,etc	21/08/2020
6720	710102064622021	LUXMI ELECTRICAL AND ENGEERING WORKS VS VARDHAMAN ESTATE AND DEVELOPERS PVT. LTD.		Application under any other provisions		A.K ASSOCIATES law offices	main case not link, back date affidavit case type wrong	8/9/2021
6721	710102065062021	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS TECPRO SYSTEM LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/197(PB)2017	Anurag Bhatt	108-181,183,185,186 not clear page	9/9/2021
6722	710102057122021	PUNJAB STATE POWER CORPORATION LIMITED VS EMTA COAL MINES LIMITED		Rule16(d),NCLT Rules,2016	COMPANY PETITION (COMPANIES ACT)/101(ND)2019	Rajanish	case type wrong or section wrong case type wrong or section wrong	13/08/2021

6723	710102058272021	WUERTH INDIA PRIVATE LIMITED VS MARKETING TIMES AUTOMOBILES		Sec 60(5)	COMPANY PETITION IB (IBC)/1293(ND)2018	Rajanish	22-30,32-39 NOT CLEAR PAGE mains case wrong link please check it	18/08/2021
6724	710102065272021	DAMANI ENTERPRISES VS SOLO METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2013(ND)2019	KIRISH	stamp paper missing in application	10/9/2021
6725	710102065372021	ADI LIM BILIMORIA VS PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/158(ND)2020	Varun	61-68,71-73 not clear page	10/9/2021
6726	710102065472021	KDP BUILDWELL PRIVATE LIMITED VS CAPITAL TRADE LINKS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/120(ND)2021	Akhil	section wrong	10/9/2021
6727	710102065322021	SHIP YARD CO VS G.R.S.ISPAT COMPANY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2590(ND)2019	Atul Sharma	10-12 not clear page	10/9/2021
6728	710102065432021	ALTICO CAPITAL INDIA LTD. VS VATIKA LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	Nidhi Saini	wrong filing	10/9/2021
6729	710102037722021	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	please check your bench in Pdf BP-------PB	31/05/2021
6730	710102061882021	DEVENDRA UMRAO VS HARSH PAL SINGH	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/2240(ND)2019	Devendra Umrao	MAIN CASE WRONG IN SOFT PLEASE CHECH YOUR CASE	30/08/2021

6731	710102064902021	AJAY RANA VS JAIN HYDRAULICS PVT LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ankur kumar	blur page-23-26/Please type rtue copy not TC/Incomplete documents/page miss-31 to 35/Advocate welfare & court fees 25Rs./etc	9/9/2021
6732	710102062482021	DIWAN SINGH NEGI VS DIWAN SINGH NEGI	Intervention Petition(Companies Act)	Rule 11 of NCLT		Bhav Arora	wrong section select,memo of parties & synopsis, list of dates & events missed,	1/9/2021
6733	0710102015852020/3	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/460(ND)2020		Same Report document filed twice	13/09/2021

6734	0710102025512021/3	LARSEN & TOUBRO LIMITED CONSTRUCTION DIVISION Vs. ABIR INFRASTRUCTURE PVT. LTD. THROUGH RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2041(ND)2021		E-stamp missing, Proof of service missing, Same Affidavit document filed twice	10/9/2021
6735	0710102053802021/1	SADBHAVNA REALTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/110(ND)2021		Same Reply document filed twice	13/09/2021
6736	0710102056972021/2	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED Vs. SMR ENTERTAINMENT PRIVATE LIMITED		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/3605(ND)2021		Wrong e-filing, need to file in IA	13/09/2021

6737	0710102113602020/3	CLEMENTIA MINING PRIVATE LIMITED THROUGH SOUGAT SINHA LIQUIDATOR Vs. ROC		IBC Section 59	COMPANY PETITION IB (IBC)/1133(ND)2020		Back date affidavit	24/08/2021
6738	0710102077182019/2	PELLET ENERGY SYSTEMS PVT LTD Vs. BHARAT SHARMA		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1017(PB)2020		No Index, No Pagination	13/09/2021
6739	0710102012762020/2	SHRI Vs. M/S VINAYAK WIRE PRODUCTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/957(ND)2020		File documents separately	13/09/2021
6740	0710102017422021/4	DHARAMPAL SATYPAL SONS PRIVATE LIMITED Vs. DHARAMPAL SATYPAL SONS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2021		No Index, No Pagination	13/09/2021

6741	0710102017422021/5	DHARAMPAL SATYPAL SONS PRIVATE LIMITED Vs. DHARAMPAL SATYPAL SONS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2021		No Index, No Pagination, True copy sign missing on every page	13/09/2021
6742	0710102020992020/6	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/596(ND)2020		No Index, No Pagination	13/09/2021
6743	0710102060152021/1	DR. HARI NARAYAN GANGWAL Vs. NCR HEALTHWAYS PRIVATE LIMITED; PRESENTLY KNOWN AS DAL CHAND SOLANKI SUPER SPECIALITY HOSPITAL PRIVATE LIMITED		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/20(PB)2021		Wrong e-filing (Petition)	13/09/2021
6744	0710102091032020/1	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4044(ND)2020		file both documents separately with index	13/09/2021
6745	0710102169242019/5	SHYAM KRIPA INFRASTRUCTURE PVT. LTD. Vs. AGRANTE DEVELOPERS PRIVATE LIMITED		Rule 11 of NCLT,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/12(ND)2020		Wrong pagination in Index, page no. 27 - 32 translation copy missing,	4/8/2021

6746	0710102172872019/8	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/250(ND)2020		Wrong e-filing, application need to file in IA	13/09/2021
6747	0710102012732021/3	ADITYA KUMAR Vs. PERFECT BUILDWELL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/129(ND)2021		No verified date on affidavit	13/09/2021
6748	0710102020282021/2	CONSCIENT INFRASTRUCTURE PRIVATE LIMITED Vs. SHILENDRA PRATAP SHARMA SINGH & ORS.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/38(ND)2021		Wrong e-filing, application need to file in IA	13/09/2021
6749	0710102130992019/10	NANAK CONSULTANTS PRIVATE LIMITED Vs. JPM INDUSTRIES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/131(ND)2019		Wrong e-filing, application need to file in IA	13/09/2021
6750	0710102171342019/6	AHLUWALIA MARBLES PRIVATE LIMITED Vs. M S DECORATORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/159(ND)2020		Wrong e-filing , Application need to file in IA	13/09/2021

6751	0710120003682018/2	JPC INFO SYSTEM PVT. LTD. Vs. REGISTRAR OF COMPANIES		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/760(ND)2018		No index, No pagination, Court fee and welfare missing, page font not clear	13/09/2021
6752	0710120006562018/12	M/S RACHNA SAREES Vs. CHARMING APPARELS PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/348(ND)2017		Stamp paper missing	13/09/2021
6753	0710102106382019/13	BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS PRIVATE LIMITED Vs. VLCC PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2018(ND)2019		order copy is missing	14/09/2021
6754	0710102114822020/1	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/5462(PB)2020		No Index, No Pagination	14/09/2021

6755	0710102041262021/1	INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD Vs. TAXUS INFRASTRUCTURE AND POWER PROJECTS		IBC under Sec 7	COMPANY PETITION IB (IBC)/360(ND)2021		Stamp paper missing	14/09/2021
6756	0710102047342021/1	MOHAN LAL JAIN Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2950(ND)2021		Wrong e-filing, need to file in IA	14/09/2021
6757	0710102073342020/2	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED		Sec 52 (5)	INTERLOCUTORY APPLICATION (I.B.C)/2975(PB)2020		True copy sign missing on every page	14/09/2021
6758	0710102090152019/6	ADBRIDGE COMMUNICATIONS INDIA PVT. LTD. Vs. AUTO MOBILES STERLING (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2019		Court fees missing on vakalatnama	14/09/2021
6759	710102074882020	SANTOSH KUMARI W/O RAM LAL KHURANA VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep	Brief synopsis/list of dates & events missed, form 11 missed	29/07/2020

6760	710102074852020	JYOTI W/O PRADEEP KHURANA VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep	Brief synopsis/list of dates &events misse, form 11 missed,	29/07/2020
6761	710102066172021	BAHL PAPER MILLS LTD. VS MANILA RESORTS PVT. LTD.	Contempt Petition(Companies Act)	Sec 425		RAKESH KUMAR	synopsis/ list of date &; events missed,vakaltnama missed	14/09/2021
6762	710102066162021	INCOME TAX OFFICER 19(3) VS PAL INFRASTRUCTURE PVT. LTD.	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		Zoheb	no sign in every pages of petition	13/09/2021
6763	710102055322021	DEXTSOFT SOLUTIONS PRIVATE LIMITED VS NEELAM SHARMA	CA(A) Merger and Amalgamation(Companies Act)	Rule16(d),NCLT Rules,2016		Praveen Mahajan	Wrong case type select, main case no. missed on cover page,	6/8/2021
6764	710102065792021	RAKESH KUMAR SINGALA VS HDFC BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	page numbering missing in application page and page number not mention in index	13/09/2021
6765	710102066372021	PARVINDER KAUR AHLUWALIA VS M/S. SUNTIME ENERGY LTD.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/40(ND)2012	Kuldeep Kumar	DD incorrect	14/09/2021

6766	710102059812021	ALOK KAUSHIK VS M/S UNNATI FORTUNE HOLDING LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/486(PB)2018	ALOK KAUSHIK	section wrong you can choose Application under any other provisions- IBC	24/08/2021
6767	710102061072021	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS M/S UNNATI FORTUNE HOLDING LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP	wrong file need to additional file	27/08/2021
6768	710102064472021	SWARAN TALWAR VS VIPUL LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	Kanika Jain	case type wrong	7/9/2021
6769	710102066252021	RAJ KUMAR GUPTA VS DAKSHIN HARYANA BIJLI VITRAN NIGAM	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	wrong page number in index stamp paper missing and marge into one pdf	14/09/2021
6770	710102066502021	STRAIGHT EDGE CONTRACTS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Vidur Kamra	Notary Missing &E Stamp Paper Missing	14/09/2021
6771	710102044352021	L & T FINANCE LIMITED VS NEERAJ SINGAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1014(ND)2020	RANJANA ROY GAWAI	Fees Not Paid	1/7/2021
6772	710102059582021	G.C. YADAV & ORS. VS ORRIS INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/529(PB)2020	RANJANA ROY GAWAI	Fees Not Paid	22/08/2021
6773	0710102087692020/2	JAGDISH SINGH NAIN Vs. BANK OF INDIA THROUGH ITS CHIEF MANAGER		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3854(ND)2020		Court fee is not sufficient and welfare fee also require, e-stamp paper require with affidavit.	14/09/2021

6774	0710102090872019/6	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1359(ND)2019		E-stamp and Affidavit date are not matching, P.O.S missing	14/09/2021
6775	0710102106162020/6	BRILLIANT INSTITUTE OF PRIMARY EDUCATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/526(ND)2020		Petition document wrongly filed here, E-stamp msising in A.O.S document &Court fee is not sufficient.	14/09/2021
6776	0710102005302019/7	RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/234(PB)2019		Same document filed twice, True Copy sign missing in Pages 2 to 11 according to PDF	15/09/2021
6777	0710102007852021/4	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		The date of the affidavit should be after the date of e-stamp paper.	15/09/2021

6778	0710102016862020/6	G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/529(PB)2020		Same document Filed twice	15/09/2021
6779	0710102020952021/1	AJIT SHRIVASTAVA & ORS. Vs. GAYATRI HOSPITALITY AND REALCON LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1393(PB)2021		Wrongly filed here	15/09/2021
6780	0710102025952021/3	NAVEEN SAXENA & OTHS. Vs. PEERS ALLIED COTPORATION LTD		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/124(ND)2021		Court Fee stamp and Welfare Fee stamp missing in Vakalatnama	15/09/2021
6781	0710102405212018/4	M/S NUPUR FINVEST PVT. LTD. Vs. M/S IVR PRIME IT. SEZ PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/450(PB)2018		Court fees and welfare missing	15/09/2021
6782	0710200431992018/2	FUTURE SYSTEM PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/712(ND)2018		Wrong e-filing, (Appeal)	15/09/2021

6783	0710200431992018/3	FUTURE SYSTEM PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/712(ND)2018		No index, No pagination	15/09/2021
6784	0710102051652021/2	VISHNU DAYAL AGARWAL AND KAPIL AGARWAL Vs. VIVEK PARTI (RESOLUTION PROFESSIONAL)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3169(ND)2021		Court fee is not sufficient	8/9/2021
6785	0710102052642021/1	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		The date of the affidavit should not be earlier than the date of e-stamp paper.	15/09/2021
6786	0710102145872019/9	TARUN KHANNA Vs. DELTRONIX INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2963(ND)2019		Page no. 1 - 14 sign missing,	15/09/2021
6787	0710102034272021/2	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. MAK MOBILITY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/366(ND)2021		Page no. 422 , 423, 453, 464, 475, 487, 489 not clear,	15/09/2021

6788	0710102038882021/1	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2482(ND)2021		Page no. 104, 174, 176 translation copy sign missing,	15/09/2021
6789	0710102038892021/1	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2021		Page no. 45 , 49 translation copy missing,	15/09/2021
6790	0710102038932021/1	OASIS SUPPLIERS PRIVATE LIMITED Vs. CHANDER PRAKASH		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2021		Page no. 13 - 33 true copy sign missing	15/09/2021
6791	0710102047462021/3	MANISH KUMAR Vs. DRISHTI INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/354(PB)2021		No index, No pagination	15/09/2021
6792	710102066262021	YASIR IQBAL VS SAKSHAM SIGNS PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		Dinesh Kumar Sabharwal	pdf merge 1 volume. with master index, annexures and etc pages not clear,	14/09/2021
6793	710102066412021	CRAFT INFRASTRUCTURE PRIVATE LIMITED VS SKY SCRAPER INFRAPROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/1(ND)2021	HARSHAL KUMAR	31,36,38,76,77,131,147-148,150,156,158,161,163 translate page 104-122 not clear page	14/09/2021
6794	710102066792021	ANIL KUMAR MITTAL VS COMMISSIONER STATE TAX (DGST) NEW DELHI & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2417(ND)2019	ASHOK	32,33 NOT CLEAR PAGE	15/09/2021

6795	0710102093582020/3	UNION OF INDIA THROUGH SFIO Vs. PEEYUSH AGGARWAL AND COMP.		Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/33(ND)2021		Welfare fee is Insufficient in vakalatnama and e-stamp paper is not available in documents.	15/09/2021
6796	0710102000722021/2	TRANSERVE TECHNOLOGIES PRIVATE LIMITED Vs. TECHNOFAB ENGINEERING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/159(ND)2021		Case Number and Index missing	16/09/2021
6797	0710102001492021/1	KAMLESH SHARMA Vs. DRG WELLNESS PVT LTD ?S		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/67(ND)2021		Pages 113 & 116 according to PDF in Vol 1 Not Clear, Pages 231 to 234,236 to 238,247,316 to 319 according to PDF in Vol 2 Not Clear	16/09/2021
6798	0710102003852020/3	HIND TRADEX LTD Vs. AGL TELEVENTURES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/218(ND)2020		Case Number, Case Name & Index All are missing	16/09/2021

6799	0710102120122019/9	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED		Sec. 58(3),Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/132(ND)2019		No Index, No PAgination, court fees missing	16/09/2021
6800	0710102164982019/3	TEKSTAR DISTRIBUTION PRIVATE LIMITED Vs. BEOWORLD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/200(ND)2020		Wrong pagination in index, Sign missing on every page, supporting affidavit missing	16/09/2021
6801	0710102021682020/3	DRIP CAPITAL INC Vs. AL SAQIB EXPORTS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/745(PB)2020		Rejoinder Not filed properly;Pages not aligned properly	8/9/2021
6802	710102065552021	B.G. STEELS PVT. LTD. VS ASSOCIATED APPLIANCES LIMITED	Company Petition IB (IBC)	Sec 42		MOHD FARIS	Main case not link/Memo of party/Brief of synopsis/Advocate welfare & court fees miss/Pagination not done/etc	11/9/2021
6803	710102066712021	WEN PARKER LOGISTICS INDIA PRIVATE LIMITED VS ORIENT CRAFT LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sanjana Saddy	jurisdiction gurugram	15/09/2021
6804	710102062222021	SWARUP AUTO PRIVATE LIMITED VS MICA INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Section 59		PURTI KATYAL	page:50, 53, 57,not clear(hand written not allowed) 2nd volume separate index	31/08/2021

6805	710102067012021	POWER2SME PVT LTD VS M/S ALLIED STRIPS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/46(PB)2018	Pankaj Bhagat	111-131 not clear page and index missing in vol-1 and vol-2	16/09/2021
6806	710102067032021	DEVENDRA SINGH VS MALVINDER MOHAN SINGH & ORS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA	break volume after 200page	16/09/2021
6807	710102058512021	UMESH PALI VS ADEL LANDMARKS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	SAMEER	main case not linked Pg-53 in hindi Pg-59 to 69 , 71 not clear need to typed copy main case not linked Pg-53 in hindi Pg-59 to 69 , 71 not clear need to typed copy	18/08/2021
6808	0710102070162020/2	ATUL KUMAR KANSAL Vs. MIS AMOLIK RESIDENCY LLP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2020		Page no. 12 - 32 translation copy missing, page no. 31 missing , Page no. 25 page cut,	16/09/2021
6809	0710102080012020/5	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		No Index, No Pagination	16/09/2021
6810	0710102080012020/6	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		No Index, No Pagination	16/09/2021
6811	0710102080012020/7	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		No Index, No Pagination	16/09/2021

6812	0710102096282020/5	ASHOK KUMAR Vs. NAVNEET RAGHUVANSHI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4341(ND)2020		No Index, No Pagination	16/09/2021
6813	0710200412022017/16	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		All the Documents wrongly filed here	17/09/2021
6814	071010206894 2020/7	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		----Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/86(ND)2020		Wrong e-filing, need to file in IA	17/09/2021
6815	071010207454 2020/4	THREE C PROJECTS PVT LTD Vs. M/S THREE C FACILITY MANAGEMENT PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/71(ND)2021		True copy sign missing on every page	2/9/2021
6816	0710102094732020/2	SWAYAM SALES AGENCIES PRIVATE LIMITED Vs.		----	COMPANY PETITION IB (IBC)/1039(ND)2020		Wrong e-filing, application need to be file in IA	17/09/2021
6817	0710102098852019/2	INDIABULLS CONSUMER FINANCE LIMITED Vs. WHITE FEATHER HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1571(ND)2019		Wrong e-filing, application need to file in IA	16/09/2021

6818	07101021057120 19/5	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		No Index, No Pagination,	17/09/2021
6819	07101021057120 19/6	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		Index missing, true copy sign missing on every page	17/09/2021
6820	07101021178320 20/1	PRIME HIRING INDIA PRIVATE LIMITED Vs. PRIME HIRING INDIA PRIVATE LIMITED		Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/23(ND)2021		No Index, No Pagination	17/09/2021
6821	07101021432920 19/4	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2448(PB)201 9		Wrong e-filing, application need to file in IA	8/9/2020
6822	07101024063120 18/16	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)2018		volume 1 missing	17/09/2021

6823	0710102010522020/2	TCI INTERNATIONAL LOGISTICS GMBH Vs. LOGISTICS LINKAGE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/353(ND)2020		Document Filed twice	17/09/2021
6824	0710102032892021/2	SUCCESSFUL RESOLUTION APPLICANT Vs. PUNJAB NATIONAL BANK		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3390(ND)2021		Notary date missing on affidavit	17/09/2021
6825	0710102044942021/1	M/S GLOBAL SERVICE Vs. ARABTEC CONSTRUCTIONS (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/499(ND)2021		No Index, No Pagination	15/09/2021
6826	0710102046902021/5	SANDEEP GUPTA Vs. ASIAN HOTELS WEST LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/108(PB)2021		No Index, No Pagination	17/09/2021
6827	0710102050932021/3	PNB HOUSING FINANCE LTD. Vs. NITIN KUMAR GUPTA		Section 95(1)	COMPANY PETITION IB (IBC)/383(ND)2021		Page no. 4 - 13 true copy sign missing	17/09/2021

6828	0710102116792019/3	ARUN KUMAR GOEL Vs. ANKUR ROLLER FLOUR MILLS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2161(ND)2019		Pg. 1 to 9 sign missing,	25/03/2021
6829	0710102116822019/11	ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2158(ND)2019		Pg. no. 1 to 8 sign missing, E-stamp paper missing, pg.11 to 131 true copy is not sign.	9/12/2020
6830	0710102116822019/12	ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2158(ND)2019		Volume wise index missing, Pg. no.1 to 49 sign missing, e-stamp paper missing, pg.62 to 364 truecopy sign missing, pg.160 to 189 translation copy missing, pg.222 to 230, 255 to 262 pages is not clear,	
6831	710102062452020	HYGIE PROFILE (INDIA) PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		MANISH KUMAR SINGH	Volume 1 part 2 index missed,	2/6/2020
6832	710102067682021	SM MILKOSE LIMITED VS BANK OF INDIA	Company Petition (Companies Act)	Application under any other provisions		SAMIR SAGAR	main case not link and case type section wrong	18/09/2021
6833	710102067672021	SHALU KHANNA VS INDIAN OVERSEAS BANK	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/373(PB)2018	Khurana	Volume break after 200 pages	18/09/2021

6834	710102067662021	TRACK COMPONENTS VS RAMSAROOP & SONS	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/403(ND)2021	AMIT	Wrong case type,pg-12-20 not clear	18/09/2021
6835	710102049162021	ASHOK KUMAR JUNEJA VS SUMIT KUMAR KHANNA	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/128(PB)2017	Ashok Kumar Juneja	case type wrong in main case no in pdf case year wrong in pdf	16/07/2021
6836	0710102406842018/43	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	IBC under Sec 7		COMPANY PETITION IB (IBC)/694(PB)2018		Pages 23 & 24, 62 to 64 according to PDF Not clear, Page 67 according to PDF wrongly filed in Hindi;it should be translated in English, Pages 79,81,83,85,88,93,95,97,99,102,104, 106,108,110,113,115,117 according to PDF are wrongly filed, True Copy sign missing in Pages 79 to 200 according to PDF	20/09/2021
6837	0710102010522020/3	TCI INTERNATIONAL LOGISTICS GMBH Vs. LOGISTICS LINKAGE INDIA PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/353(ND)2020		Documents not upload	20/09/2021
6838	0710102020992020/7	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/596(ND)2020		Index msising	20/09/2021
6839	0710102028372021/2	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED	Rule 11 of NCLT		COMPANY APPLICATION(COMPANIES ACT)/187(ND)2021		Pages 84 to 86, 179 to 208,210,212 & 215 according to PDF Not clear	17/09/2021
6840	0710102003452021/1	PEEYUSH BOHRA Vs. AKASH SINGHAL	Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/193(ND)2021		No welfare fee	13/04/2021

6841	0710200412992017/8	M/S INDUS CONTAINER LINES FINANCE PVT LTD Vs. M/S GEO EXPRESS PVT LTD	IBC under Sec 7		COMPANY PETITION IB (IBC)/625(ND)2017		No stamp paper	20/09/2021
6842	0710102018862018/6	SH MUNEESH BAJAJ Vs. M/S DIVINE INFRACON PTV LTD		Sec 460 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/6(ND)2019		Wrongly filed here	20/09/2021
6843	0710102045882021/2	STATE BANK OF INDIA Vs. VIKAS AGGARWAL		Section 95(1)	COMPANY PETITION IB (IBC)/433(PB)2021		Wrongly filed here	20/09/2021
6844	0710102051032021/2	P & R INFRAPROJECTS LIMITED Vs. OFB TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/387(ND)2021		Index missing	20/09/2021
6845	0710102051032021/3	P & R INFRAPROJECTS LIMITED Vs. OFB TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/387(ND)2021		Index missing	20/09/2021
6846	0710102095712020/1	TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED Vs.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/61(ND)2021		E-stamp and Affidavit date are not matching	20/09/2021
6847	0710102140242019/7	YUG INTERNATIONAL PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2874(ND)2019		E-stamp missing	21/09/2021

6848	0710102002732020/16	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		E-stamp missing	21/09/2021
6849	0710102026052021/2	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN Vs. MR. NARESH MITTAL		Section 95(1)	COMPANY PETITION IB (IBC)/352(ND)2021		Pages 179 to 208, 210 to 212 according to PDF Not clear	21/09/2021
6850	0710102060922020/7	SURAJ KUMAR KAUSHAL & OTHERS Vs. SARVOTTAM REALCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/901(ND)2020		no court fee and welfare fee on vakalatnama	20/09/2021
6851	0710102002622019/24	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		Pg.51 document illegible, no court fee and welfare charge	21/09/2021

6852	0710102009722020/1	VMS BATHWARE PRIVATE LIMITED Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/344(ND)2020		No true copy in Annexure 10,11	21/09/2021
6853	0710102009942021/2	SATYA NARAIN GARG Vs. FERROUS TOWNSHIP PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/180(ND)2021		Please mention hindi translation Annexure 24 to 29 number on english translation also true copy should be every pages, pg. 60 to 62 not readable, not english translation copy of pg. no.74, pg. no. 122 Annexure R/9 not mention on translation copy, english translation copy with hindi copy on pg.173, pg.196 not readable, pg. 204 affidavit has no notary date and no stamp paper	21/09/2021
6854	0710102037082021/1	RAJIV CHAKRABORTY Vs. COMMISSIONER OF CUSTOMS (IMPORTS)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3469(PB)2021		Page no. 10 , 11 missing, page no. 12 double pages, no pagination after page no. 47	21/09/2021
6855	0710102093552019/2	RAGHAV MALIK Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1433(ND)2019		No stamp paper, no true copy in annexure 17 also print not clear, no true copy in Annexure 18 to 24	21/09/2021

6856	0710200424232018/10	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		order copy not mention in all volume	21/09/2021
6857	0710102000722018/15	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		Documents wrong uploaded	21/09/2021
6858	0710102061832021/1	GAMMON ENGINEERS & CONTRACTORS PVT. LTD. Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3954(PB)2021		Page 239 Stamp paper according to PDF Not Clear At all in Vol 2	21/09/2021
6859	0710102055252021/1	BRAHM DATT VERMA Vs. NEHA JAIN		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3452(ND)2021		Index missing, Welfare Fee stamp and COurt Fee stamp missing	23/09/2021
6860	0710102082812020/6	AMIT GEONKA Vs.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020		Vakalatnama Not clear	23/09/2021

6861	0710102092782020/5	CANARA BANK Vs. N S P ASSOCIATES (INDIA) PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1082(ND)2020		Page 4 & 5 according to PDF wrongly filed in Hindi;it should be translated to English	23/09/2021
6862	0710102101242020/1	BHARAT JATROPHA GARDEN ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/649(ND)2020		True Copy sign missing in Pages 3 to 8 according to PDF	23/09/2021
6863	0710102106552020/3	BVG INDIA LIMITED Vs. THREE C FACILITY MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1114(ND)2020		E-stamp missing	23/09/2021
6864	0710102110482020/7	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020		Proof of service missing	23/09/2021

6865	0710102113742019/1	KESRI ALLOYS PRIVATE LIMITED Vs. HINDON FORGE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1997(ND)2019		Wrongly filed here	23/09/2021
6866	0710102004532021/4	VINEET AGGARWAL Vs. PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX DELHI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/392(ND)2021		The date of the affidavit should not be earlier than the date of stamp paper.	23/09/2021
6867	0710102112472019/16	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Court fees and welfare missing on vakalatnama	23/09/2021
6868	0710102112472019/17	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Notary date missing on affidavit, court fees and welfare missing on vakalatnama, proof of service missing	23/09/2021

6869	0710102112472019/18	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Court fees and welfare is missing on vakalatnama	23/09/2021
6870	0710102112472019/19	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Page no. 47 - 48 pages not clear need true type copy,	23/09/2021
6871	0710102152502019/8	ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3108(ND)2019		No Index, No Pagination	23/09/2021
6872	0710102041982021/6	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		Merge documents in the single pdf, align document according to the index	23/09/2021

6873	0710102040922021/4	THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/302(ND)2021		E-stamp missing	23/09/2021
6874	0710102011212021/5	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/716(ND)2021		Court Fee stamp missing in Vakalatnama	23/09/2021
6875	0710102011772021/4	ULTRATECH CEMENT LTD Vs. UNIVERSAL JOURNEYS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/170(ND)2021		Court fee nd welfare fee is not available	23/09/2021
6876	0710102017572020/3	MONTAGE GLOBAL PVT. LTD. Vs. HIMALAYA FOOD INTERNATIONAL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/491(ND)2020		Wrongly filed here	23/09/2021
6877	0710102019322020/6	M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/512(ND)2020		Index missing, Document filed twice	23/09/2021
6878	0710102019632020/2	VAIBHAV TIMBERS Vs. SOHO FOUNDATION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/592(ND)2020		Sub-title missing in Page 1 according to PDF	23/09/2021

6879	0710102157222019/6	NEHIT BANTHIA Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3266(ND)2019		No Index, No Pagination	23/09/2021
6880	0710102160562019/3	ADITYA AHALAWAT Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/75(ND)2020		No Index, No Pagination	23/09/2021
6881	0710102004322019/8	DEVI INDUSTRIAL ENGINEERS Vs. CHANDRALEKHA CONSTRUCTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/285(ND)2019		Page no. 1 - 7 sign missing,	23/09/2021
6882	0710102009932019/1	CA ANIL MATTA Vs. PURI CONSTRUCTION PVT. LTD.		19(2)	COMPANY APPLICATION(IBC)/237(ND)2019		Wrong e-filling, application and report need to file in IA, file documents separately.	23/09/2021
6883	0710102021042021/5	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Page no. 18 - 201 true copy sign missing, Page no. 124 - 195 remove dim pages, pages cut from side and pages not clear	23/09/2021
6884	0710102040922021/5	THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/302(ND)2021		E-stamp and Affidavit date are not matching	23/09/2021

6885	0710102041032021/4	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021		E-stamp and Affidavit date are not matching	23/09/2021
6886	0710102032952021/1	STATE TAX OFFICER - 3 Vs. ALOK KUMAR AGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3779(PB)2021		Pages 39 to 47 according to PDF Not filed properly	21/09/2021
6887	0710102036682021/2	GRS PROPERTIES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/98(ND)2021		Case Number, Case Name and Index All are msising	22/09/2021
6888	0710102055192021/1	MECAMIDI S.A. Vs. MECAMIDI HPP INDIA PRIVATE LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	COMPANY PETITION (COMPANIES ACT)/154(PB)2021		Index msising	22/09/2021
6889	0710102012932021/1	DURHA VITRAK PRIVATE LIMITED UNDER CIRP Vs. SANDEEP MEHNDIRATTA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/901(PB)2021		No true copy on Annexure	22/09/2021

6890	0710102012932021/2	DURHA VITRAK PRIVATE LIMITED UNDER CIRP Vs. SANDEEP MEHNDIRATTA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/901(PB)2021		No true copy in Annexure	22/09/2021
6891	0710102022652018/24	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)2018		Court fee is insufficient	22/09/2021
6892	0710102029922020/6	ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/760(ND)2020		same extra document delete	22/09/2021
6893	0710102031692021/1	RAJESH KUMAR GUPTA Vs. RABINDRA KUMAR MINTRI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3084(PB)2021		FILE IN ONE PDF	22/09/2021
6894	0710102031962020/5	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. M/S. EARTHCON INFRACON PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1957(ND)2020		Pg. no.290 not Court fee and welfare fee on vakalatnama, Not Welfare fee sufficient pg.305	22/09/2021

6895	0710102048122021/2	YOGANDRA KUMAR CHAUDHARI Vs. M/S ASIA PACIFIC BLACK ROCKS (INDIA) PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)2021		Case Number and Index misisng	22/09/2021
6896	0710102048122021/3	YOGANDRA KUMAR CHAUDHARI Vs. M/S ASIA PACIFIC BLACK ROCKS (INDIA) PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)2021		Index missing	22/09/2021
6897	0710102056332021/1	RAJESH SHARMA Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3538(PB)2021		PLEASE FILE IN ONE PDF	22/09/2021
6898	0710102422882018/25	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		FILE IN ONE PDF	22/09/2021

6899	0710102000722018/16	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		E-stamp msising & P.O.S Not clear	21/09/2021
6900	0710102000722018/17	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		E-stamp msising & P.O.S Not clear	21/09/2021
6901	0710102027262018/11	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018		E-stamp missing	21/09/2021
6902	0710102036202020/7	ICICI BANK LIMITED Vs. ESSAR POWER M.P LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/863(PB)2020		Page 38 to 40 according to PDF Not Clear at all	21/09/2021
6903	0710102041032021/4	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021		Sub-title is missing in Page 2 according to PDF, E-stamp missing, Welfare Fee stamp missing in Vakalatnama	22/09/2021
6904	710102065482021	RANJIT KAPOOR VS WHITE METALS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)2018	LexCounsel	Fees Not Paid	10/9/2021

6905	710102067322021	RATYAL CONSTRUCTIONS PRIVATE LIMITED VS T R SAWHNEY AUTOMOBILES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/138(ND)2021	Samarendra Kumar	Fees Not Paid	17/09/2021
6906	710102068142021	STATE TAX OFFICER AMAINDAKARAI ASSESSMENT CIRCLE VS GLOBAL INFONET DISTRIBUTION PVT LTD REPRESENTED BY ITS IRP SHRI YOGENDAR PAL SINGHAL	Interlocutory Application (I.B.C)	Sec 60(5)		Assistant Commissioner	main case not link with application	20/09/2021
6907	710102068242021	MANSIJ ARYA VS GLOBAL INFONET DISTRIBUTION PVT LTD REPRESENTED BY ITS IRP SHRI YOGENDAR PAL SINGHAL	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/915(ND)2020	MANSIJ ARYA	pg-42 and 43 missed	20/09/2021
6908	710102068352021	SANJEEV NAKRA VS M/S PEARL VISION PVT. LTD.	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Swanit Chaudhry	case type wrong	21/09/2021
6909	710102068362021	PROMILA AGGARWAL VS M/S. CROWN REALTECH PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Vaibhav Verma	index missing and section wrong and case type wrong and welfare court fees missing and file properly upload	21/09/2021
6910	710102049742021	MR MOHAN AGARWAL VS M/S. CROWN REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Siddharth Bhatli	Pg-62,68 to 73 ,76,78,82,90 to 94,	19/07/2021
6911	710102053552021	RAJESH WADHWA VS RAJESH WADHWA	Restoration Application (Companies Act)	Sec 252 (1) - By Government Body		Pranav	stamp paper notary missing and case type wrong	30/07/2021

6912	710102068572021	FIITJEE LIMITED VS NEHIT BANTHIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3266(ND)2019	Manisha	46,53,62,77,105,111,118,127,142,149,164,190,195,197,223,227,232,233,235,243,253,291,299-300,314,318-321,334-335 not clear page 89-90 cut page and volume2 contains master index that need to change into only of volume 2 index	22/09/2021
6913	710102068722021	MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD.	Restoration Application (Companies Act)	Sec 424 (3)		Sujit	main case not link and wrong case type	22/09/2021
6914	710102055392021	BETA INFRTECH P LTD VS PNB	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/117(PB)2019	RAJA	affidavit back date Pg-29,30,31 not clear	6/8/2021
6915	710102059142021	MANOHAR LAL VIJ VS SHIV KUMAR GOEL	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1045(ND)2020	Manohar Lal Vij	due payment for section 43 section wrong for 66 please choose for any other option Pg-293 to 307 ,314,317,3019,320,not clear please upload clear and properly upload ("" " Please delete previous document or extra document "" "")	20/08/2021

6916	710102084752020	AADHAAR GROUP LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		deepti grover khanna	Two different petition uploaded, upload only correct petition, wrong section select	2/9/2020
6917	710102067352021	INTEC CAPITAL LIMITED VS PRIME MOLD PLAST PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		INTEC CAPITAL LIMITED	page not clear-113,116/Board Resolution miss/etc	17/09/2021
6918	710102067742021	FLOVEL HYDRO TECHNOLOGIES PRIVATE LIMITED VS PRIME MOLD PLAST PRIVATE LIMITED	Intervention Petition(Companies Act)	Rule 11 of NCLT		Vipul	Memo of parties /list of dates & events / synopsis missed	18/09/2021
6919	710102068392021	VNPV REAL TV LLP VS RADIUS INFRATEL PVT LTD	Contempt Petition (IBC)	Sec 60(5)		Krishan Kumar	Main case not link/wrong section	21/09/2021
6920	710102068412021	UNION OF INDIA THROUGH SFIO VS AARTI MARKETING PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		sfionclt	Pages not clear 115,125 to 130,135,214,216,295A,298A,311A,318A,325A,331A,352A,355A,360A,361A,375A,pages in hindi 343,344,2nd volume index missed,no welfare and court fees in vakaltnama,and PoA missed with nclt form 12, MoA & AoA & Company master data missed of respondent, volume missed	21/09/2021

6921	710102051522021	GYAN PRAKASH AGRAWAL VS SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 140 (4)		GYAN PRAKASH AGRAWAL	Mentiond synopsis & memo of parties & list of dates events on top of index	24/07/2021
6922	710102059712021	HEM SINGH BHARANA VS HI-POINT INVESTMENT AND FINANCE PVT. LTD. THROUGH ITS RESOLUTION PROFESSIONAL	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Vaibhav Manu Srivastava	"page not clear-347-355,333,339,340,344,345,347,348-355/Wrong section/Main case not link/ Brief of synopsis/List dates Events/page not clear-87-89,102,134,Intervention not mention in soft copy/etc "	23/08/2021
6923	710102004532021	VINEET AGGARWAL Vs. PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX DELHI		Application under any other provisions- IBC			Documents not available , please refile	9/9/2021
6924	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
6925	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	10/7/2021
6926	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021

6927	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
6928	710102042662021	MKG INDUSTRIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile the documents	17/09/2021
6929	710102056662021	SHRI RADHEY MINES PVT LTD Vs. ROC		Sec 252 (1)			Documents not available, please refile	15/09/2021
6930	710102077242019	BHARAT CHUGH Vs.		IBC under Sec 7			Documents not available, please refile the documents	15/04/2021
6931	710102096552020	ASHOK LAMBA Vs. REGISTRAR OF NCT OF DELHI		Sec 252 (3)			Documents not available, please refile the documents	15/09/2021
6932	710102118872020	BIGULE TECH PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents no available, please refile the documents	17/09/2021
6933	710200411452018	M/S KHERA ENTERPRISES Vs. M/S TALWAR AGENCIES PVT. LTD.		IBC Under Sec 9			Wrong e-filing, need to file in IA	16/09/2021

6934	710000066992021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					Form 3c missing	16/09/2021
6935	710000065532021	Majestic Auto Limited					Form 3c missing, court fees and welfare missing	11/9/2021
6936	710102068212021	ASR Market Ventures Pvt Ltd.					Form 3c missing	20/09/2021
6937	710102068202021	ASR Market Ventures Pvt Ltd.					Form 3c missing	20/09/2021
6938	710102068192021	ASR Market Ventures Pvt Ltd.					Form 3c missing	20/09/2021
6939	710102069552021	ROMA KAPUR VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/63(ND)2020	Aayush	stamp paper missed and page -4 not clear Rul-11 not mention anywhere in pdf	24/09/2021
6940	710102118742020	GOPAL LAL BARER VS ASSISTANT COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)2017	Gopal Lal Baser	Page not clear-17 ("" "" document not present here please upload again "" "")	24/12/2020

6941	710102014092021	MAJOR GAURAV SHARMA & ORS. VS VGA DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2690(ND)2019	ANASUYA CHOUDHURY	E-stamp paper missed for one affidavit	17/02/2021
6942	710102068952021	JM MANPOWER AND SECURITY LTD. VS PANKAJ KHAITAN - LIQUIDATOR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/718(ND)2019	ANANNYA	as per your request from telephonic communication your file is in defect.	23/09/2021
6943	710102068962021	ANIL SYAL VS PANKAJ KHAITAN - LIQUIDATOR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/589(PB)2020	ANVEESH	need to additional document	23/09/2021
6944	710102068882021	AYYAGARI VISWANADHA SARMA VS DEEP ACCOUSTICS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/875(PB)2020	Swarnendu	due payment for section 49 and 66 True copy sign missed please upload clear pdf	23/09/2021
6945	710102069242021	AKASH SHINGHAL VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2122(ND)2019	AKASH	81-82,196-207 not clear page	23/09/2021
6946	710102069302021	GAIL INDIA LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/731(PB)2018	Tishampati Sen	e-stamp paper notarized missed sign missed on application	24/09/2021
6947	710102069132021	RISHABH CHAND LODHA VS ANAND SONBHADRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/651(ND)2020	Rishabh Chand Lodha	section wrong	23/09/2021
6948	710102069652021	HNS PROJECTS PRIVATE LIMITED VS ROC DELHI	Company Petition (Companies Act)	Sec 252 (3)		Sheetal	Jurdiction is Harayana according to master index	24/09/2021

6949	710102070342021	MESTECH SERVICES PRIVATE LIMITED VS ANDHRA BANK	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		ANOOP DAWAR	Pages not clear 134,137,138,162,163,164,343,344,pages cut 212,213,215,216,217,219 to 223,241,242,248,250, welfare and court fees missed in vakaltnama, memo of parties missed	28/09/2021
6950	710102078102020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		deepti grover khanna	Wrong case type select, true copy sign in MoA & AoA	11/8/2020
6951	710102068872021	VIMAL PARAKH VS THE REGISTRAR OF COMPANIES AND INCOME TAX	Company Petition IB (IBC)	IBC Section 59		Ahsan Ahmad	28-30, 92-95, 155-157, 166-167, not clear	23/09/2021
6952	0710102023572021/1	M/S S. S. STEELS Vs. REGAL EMPORIA INFRATECH PVT LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1629(ND)2021		P.O.S msising, Document Filed twice	23/09/2021
6953	0710102024322021/8	M/S ROYAL INDUSTRIES Vs. SANDEEP KUMAR BHATT & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1565(ND)2021		Short form of True Copy sign not applicable in Pages 28 to 66 according to PDF	23/09/2021
6954	0710102028662020/2	LALIT GROVER Vs. M/S CVC OPTICALS (OPC) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/122(ND)2021		Document FIled thrice	21/09/2021

6955	0710102032062020/1	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3154(PB)2021		Wrong Title in Index	8/9/2021
6956	0710102035172020/1	MR. MANOJ GARG (RP FOR SUNAR JEWELS PRIVATE LIMITED) Vs. SONI INFRATECH PVT. LTD THROUGH IRP		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2433(PB)2020		Index msising	23/09/2021
6957	0710102035742020/7	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/822(ND)2020		Welfare Fee stamp missing in Vakalatnama	23/09/2021

6958	0710102036462021/2	ASHISH CHHAWCHHARIA Vs. U.P JAL VIDYUT NIGAM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2308(PB)2021		Page 18 according to PDF in Vol 1 is in Hindi;it should be in English, Page 38 & 50 according to PDF in Vol 1 Not Clear, Notary msising in E-stamp in Vol 2, Page 218 according to PDF in Vol 2 is in Hindi;it should be in English, P.O.S Filed twice	24/09/2021
6959	0710102045122021/1	BIKRAM SINGH GUSAIN Vs. TODAY HOMES NOIDA PVT LTD		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3236(ND)2021		Short Form of True Copy sign not applicable in Pages 12 to 18 according to PDF in Reply Respondent 1 document, Short Form of True Copy sign not applicable in Pages 19 to 84 according to PDF in Reply Respondent 4&5 document, Vakalatnama Filed twice in R4&R5 document	24/09/2021
6960	0710102050042021/3	JATIN BACHANI Vs. THREE C PROJECTS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3139(PB)2021		E-stamp missing, P.O.S misisng	24/09/2021

6961	0710102030982018/15	PVM INNVENSYS PRIVATE LIMITED Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/295(ND)2019		Stamp paper missing, True copy sign missing on every page	23/09/2021
6962	0710200430842018/5	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018		Page no. 1 - 19 sign miss, Page no. 24, 34, 38 - 40, 42 - 46, 49 - 51, 65 - 66, 74 , 75 page cut, Page no. 47, 48, 71, 72 page not clear	24/09/2021
6963	0710102063262021/1	MS/ THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED Vs. CONSTANT EFINE INFOSOFTECH PRIVATE LIMITED		Sec. 97(1)	COMPANY PETITION (COMPANIES ACT)/157(ND)2021		Case Number and Index misisng	24/09/2021
6964	0710102070882020/11	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD		IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/875(PB)2020		Not Filed properly	24/09/2021

6965	0710102095502019/5	MEKASTER FINLASE PRIVATE LIMITED Vs. SAHA BUILDESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1482(ND)2019		E-stamp missing	24/09/2021
6966	0710102038002021/1	AKHIL AHUJA Vs. DAIKI AXIS INDIA PRIVATE LIMITED		Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2021		E-stamp missing	24/09/2021
6967	0710102059362021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S FOX PETROLEUM LIMITED & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2021		Notary missing in E-stamp, Page 9&10 according to PDF Not clear	24/09/2021
6968	0710102080012020/8	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		Wrongly filed	24/09/2021
6969	0710102080012020/9	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		Wrongly filed	24/09/2021
6970	0710102091982019/16	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1504(PB)2019		Page 23 & 25 according to PDF are Blank, Pages 37 to 41 according to PDF Not filed properly	24/09/2021

6971	0710102096282020/6	ASHOK KUMAR Vs. NAVNEET RAGHUVANSHI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4341(ND)2020		Wrongly filed	24/09/2021
6972	0710102027102021/2	DEVI INDUSTRIAL ENGINEERS Vs. CHANDRALEKHA CONSTRUCTIONS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3372(ND)2021		Wrong pagination in documents after pager no. 5	24/09/2021
6973	0710102029922020/6	ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/760(ND)2020		File documents separately	24/09/2021
6974	0710102034662021/3	MANIMUDRA VINCOM PRIVATE LIMITED Vs. CLARITY ROADLINK PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/275(ND)2021		No Index, No Pagination	24/09/2021
6975	0710102039882021/3	OMANSH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)2021		Page no. 27 - 221 true copy sign missing,	24/09/2021

6976	0710102043512021/1	M/S SAVEX TECHNOLOGIES PRIVATE LIMITED Vs. M/S FUTURESOFT SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)2021		No Pagination	24/09/2021
6977	0710102043512021/2	M/S SAVEX TECHNOLOGIES PRIVATE LIMITED Vs. M/S FUTURESOFT SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)2021		No Pagination	24/09/2021
6978	0710102047802021/3	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)2021		Wrong e-filing, application needs to be file in IA	24/09/2021
6979	0710102047802021/4	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)2021		Notary missing on affidavit	24/09/2021
6980	0710102053822021/1	USHA FASTENERS PRIVATE LIMITED Vs. KOTSONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/540(ND)2021		No Index, No Pagination	24/09/2021

6981	0710102064532021/1	EMPLOYEES PROVIDENT FUND ORGANISATION Vs. KHULLAR HOSPITALITY PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4018(ND)2021		Page no. 4 - 66 true copy sign missing on every page	24/09/2021
6982	0710200430842018/5	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018		Pages 24,29,30,34,39,40,42 to 46, 49 to 51, 55,56,65,66,74,75 according to PDF Not Filed properly	24/09/2021
6983	0710102414592018/17	DAIMER FINANCIAL SERVICES PVT. LTD. Vs. FORTUNE GRAPHICS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/245(PB)2018		No Index, No Pagination	27/09/2021
6984	0710200401102016/2	MRS HARJEET KAUR & ORS Vs. M/S FRESHTECH PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)2016		Page no. 18 - 157 true copy sign missing	27/09/2021

6985	0710102003632020/4	NEWGEN SPECIALTY PLASTICS LIMITED Vs. ROYAL POLYURETHANE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/230(ND)2020		No Index, No Pagination	27/09/2021
6986	0710102007572019/12	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2019		No Pagination in index	27/09/2021
6987	0710200000622018/5	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1388(ND)2018		Put stamp paper after index, page no. 9 - 13 not clear	27/09/2021
6988	0710102003632020/2	NEWGEN SPECIALTY PLASTICS LIMITED Vs. ROYAL POLYURETHANE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/230(ND)2020		No stamp paper, No true copy on Annexure, Welfare fee is not sufficient.	27/09/2021
6989	0710102016262021/1	SHAILA SINGH Vs. ALPHA CORP DEVELOPMENT PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1059(ND)2021		No true copy on Pg.15 to Pg.19 in Annexure-1, Welfare fee is insufficient	27/09/2021

6990	710102070072021	STEEL & METAL TUBES (INDIA) PRIVATE LIMITED VS WAVE MEGACITY CENTRE PRIVATE LTD.	Intervention Petition (IBC)	Sec 60(5)		Dhruv	page:38 not clear, 3 rs court fee missed in every vakalatnama, case type wrong	26/09/2021
6991	710102068542021	NON VOILENCE PROJECT FOUNDTAION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		VIDEH VAISH	petition uncompleted	22/09/2021
6992	710102069032021	MS. MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Contempt Petition(Companies Act)	Sec 425		Adv	Synopsis/list of dates & events missed, Pages not clear, 51,52,56,57,58,vakaltnama missed, serve the petition to all respondent	23/09/2021
6993	710102070022021	MAT CONSULTANTS/ TS NALWA VS M/S ABW INFRASTRUCTURE LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/375(PB)2018	NAGARAJ SUBRAMANIAN	Pg-1 section mention is 60(5) and in index it is mention rule 11,affidavit is of UP please attest the stamp paper of UP	26/09/2021

6994	710102061522021	LALIT MOHAN VS TODAY HOMES NOIDA PVT LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3105(ND)2019	CA. Reshma Mittal	due payment of other section(two section mention in index),Main case number in file not correct(it start with CP not with CA),pg number 1 not mention	28/08/2021
6995	0710102056762021/1	KONCEPT SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/120(ND)2021		No Pagination in index and document	27/09/2021
6996	0710102065372021/1	ADI LIM BILIMORIA Vs. PANASONIC AVC NETWORKS INDIA COMPANY LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/421(ND)2021		Court fees missing	27/09/2021

6997	0710102065472021/1	KDP BUILDWELL PRIVATE LIMITED Vs. CAPITAL TRADE LINKS LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4218(ND)2021		Index missing	27/09/2021
6998	0710102025642020/11	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		need to be paging, No true copy on Annexure and title of the documents that have been uploaded should be mentioned.	27/09/2021
6999	0710102032122021/3	ANAND SONBHADRA Vs. GREATER NOIDA AUTHORITY		Sec 60(5),19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2523(ND)2021		Pg.8 no available, no stamp paper, no verified date on affidavit and no some document requirement uploaded again	28/09/2021
7000	0710102021672020/3	SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1349(ND)2020		Wrong e-filing, Application need to file in IA	27/09/2021

7001	0710102024672020/3	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/687(PB)2020		No Index , No Pagination	27/09/2021
7002	0710102024672020/4	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/687(PB)2020		No index, No Pagination	27/09/2021
7003	0710102065512020/2	SONIKA THUKRAL Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2616(PB)2020		Short Form of True COpy sign not applicable in Pages 13 to 18 according to PDF	24/09/2020
7004	0710102066782020/10	SERIOUS FRAUD INVESTIGATION OFFICE Vs. CENTURY COMMUNICATION LTD & ORS		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/99(ND)2021		E-stamp missing	28/09/2021
7005	0710102082552020/4	EAST INDIA UDYOG LIMITED Vs. SPML INFRA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/966(ND)2020		Index msising	28/09/2021
7006	0710102087232020/13	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		Index & E-stamp msising	29/09/2021

7007	0710102142072019/5	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2019		Index missing	29/09/2021
7008	0710102052642021/3	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		No Index, No Pagination	16/09/2021
7009	0710102054742021/1	SITA RAM THAPAR Vs. ANAND SONBHADRA (RESOLUTION PROFESSIONAL)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3772(ND)2021		Page no. 1 missing, stamp paper missing, affidavit not notarized, proof of service missing	28/09/2021
7010	0710102059662021/1	RANJEET KUMAR VERMA Vs. SUKHDEV MADANI		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/3822(ND)2021		True copy sign missing on every page	28/09/2021
7011	0710102073822020/2	BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON (CALCUTTA) PVT LTD		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/402(ND)2020		Wrong e-filing, application need to file in IA	17/09/2021

7012	0710102073822020/3	BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON (CALCUTTA) PVT LTD		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/402(ND)2020		Wrong e-filing, application needs to file in IA	28/09/2021
7013	0710102077542020/7	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/100(ND)2021		Supporting affidavit missing, True copy sign missing on every page, page no. 61 missing,	28/09/2021
7014	0710102077542020/8	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/100(ND)2021		No Index, Wrong pagination	28/09/2021
7015	0710102082032020/2	BAS INFRASTRUCTURE SOLUTIONS PVT. LTD Vs. REGISTRAR OF COMPANIES NCT		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/612(ND)2020		True copy sign missing on every page	28/09/2021
7016	0710102082032020/3	BAS INFRASTRUCTURE SOLUTIONS PVT. LTD Vs. REGISTRAR OF COMPANIES NCT		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/612(ND)2020		True copy sign missing on every page	28/09/2021

7017	0710102082212019/6	M/S S.S. ENTERPRISES Vs. HOMES CONNECT DEVELOPERS PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1094(ND)2019		True copy sign missing on every page	28/09/2021
7018	0710102083932019/20	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)2019		Wrong e-filing, application need to file in IA	28/09/2021
7019	0710102087232020/14	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		No Index, No Pagination, Court fees and welfare missing on vakalatnama	28/09/2021
7020	0710102096652019/6	GURUANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE UMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/94(PB)2019		Wrong e-filing, application need to file in IA	28/09/2021
7021	0710102097002020/2	PANKAJ KUMAR SINGHAL Vs. MANOJ KUMAR CHAUDHARY & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4479(ND)2020		File all documents separately	28/09/2021

7022	0710102031292018/10	PRIYANSHI ARORA Vs. DREAM PROCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1771(ND)2018		No Index, No Pagination	28/09/2021
7023	0710102081822019/6	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2019		Index missing, pagination missing, court fees missing	28/09/2021
7024	0710102081822019/7	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2019		Stamp paper missing, Page no. 1 - 21 sign missing	14/09/2021
7025	0710102081822019/9	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2019		Index missing, no pagination , true copy sign missing on every page	14/09/2021
7026	0710102031292018/11	PRIYANSHI ARORA Vs. DREAM PROCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1771(ND)2018		No index, true copy sign missing on every page, supporting affidavit missing, proof of service missing	29/09/2021

7027	0710102167852019/3	DK SOLAR PROJECTS & VENTURES PRIVATE LIMITED Vs. OVRVIEW TECHNOLOGIES PRIVATE LIMITED (FORMERLY KNOWN AS M/S 8 MINUTES FUTURE ENERGY PVT LTD)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3463(ND)2019		P.O.S missing	29/09/2021
7028	0710120006832018/19	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1038(PB)2018		Pages 93 to 123 & 171 to 184 according to PDF Not Clear at all, P.O.S missing	29/09/2021
7029	0710200001902016/2	MUKESH THAREJA Vs. THAREJA METALS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/6(ND)2016		Wrongly filed here	29/09/2021
7030	0710200400792013/1	MR S.K. HINDLESS Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/142(ND)2013		Wrong e-filing , (Petition)	29/09/2021

7031	0710102017622020/9	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021		More than 200 pages in single volume, True copy sign missing on every page, Page no. 204 - 208, 251 - 267, 313-327, 342 - 344, 582 - 586, 686 - 701, 704, 723, 739, 740, 742, 749-762, 767-770, 777-779, 786-790 , 792-795 , 819 ,1222-1225, 1233, 1240-1249, 1299-1314, 1918-1922, 2008-2224, 2045-2046, 2094, 2110, 2124-2146 , 2226 not clear, 1055 - 1103 type copy missing, Page no. 2025 two pages with same page no., 2167 - 2174 translation copy missing, Page no. 2537 - 2553 page cut	29/09/2021
7032	0710102151312019/41	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Sub-Title missing in Page 1 according to PDF	29/09/2021
7033	0710102151312019/44	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Sub-Title missing in Page 1 according to PDF	29/09/2021
7034	0710102151312019/45	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Sub-Title missing in Page 1 according to PDF	29/09/2021
7035	0710102151312019/49	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Sub-Title missing in Page 1 according to PDF	29/09/2021
7036	0710102151312019/50	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Sub-Title missing in Page 1 according to PDF	29/09/2021

7037	0710102024292021/18	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		Page no. 13 - 485 true copy sign missing on every page	29/09/2021
7038	710000043242021	99 ALGORITHMS PVT LTD.					Stamp paper Missing, court fees and welfare missing on vakalatnama,	29/09/2021
7039	0710200400542011/3	M/S MMTC LTD Vs. M/S INDIAN COMMODITY EXCHANGE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/123(ND)2011		Wrongly filed here	29/09/2021
7040	0710200410572018/13	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/271(ND)2018		Petition & Application wrongly filed here, Index msising in Judgement document;Invoices document;In both W.S documents, True COpy sign msising in Pages 29 to 200 according to PDF, Welfare Fee stamp and COurt Fee stamp missing in Vakalatnama	29/09/2021

7041	0710200424232018/11	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		True Copy sign msising in Pages 20 to 150 according to PDF in Reply document, Our Office name msising in Index page in Affidavit by Respondent document, E-stamp msising in Additional Affidavit document, Application and Petition wrongly filed here	30/09/2021
7042	0710200424232018/12	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		Index msising	29/09/2021
7043	0710102033362018/12	PUNJAB NATIONAL BANK Vs. TRISTAL GLOBAL INFRASTRUCUTRE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/429(ND)2019		Case Number and Index missing	30/09/2021
7044	0710102037972021/1	SHUBHKAMNA FLAT BUYERS WELFARE ASSOCIATION Vs. ANAND SONBHADRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2563(ND)2021		E-stamp msising, Document Filed twice	30/09/2021

7045	0710102037972021/2	SHUBHKAMNA FLAT BUYERS WELFARE ASSOCIATION Vs. ANAND SONBHADRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2563(ND)2021		Document Filed twice, P.O.S missing	30/09/2021
7046	0710102407072018/33	COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/297(PB)2018		Pg. no.175, 253, 255, 322, 323 is illegible.	30/09/2021
7047	0710102415722018/41	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		No court fee and welfare fee is not available	30/09/2021
7048	0710200400792013/2	MR S.K. HINDLESS Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/142(ND)2013		two pages with Page no. 93, No pagination after page no. 102 , True copy sign missing on every page	29/09/2021
7049	0710200400792013/3	MR S.K. HINDLESS Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/142(ND)2013		No index, No Pagination	29/09/2021

7050	0710102001552021/2	SACHIN KUMAR SINGHAL Vs. JANKI JEWELLERS PRIVAT LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/37(ND)2021		No Pagination in index and documents, Supporting affidavit missing	29/09/2021
7051	0710102025372020/2	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/686(ND)2020		Wrong e-filing, application need to file in IA	30/09/2021
7052	0710102025512020/1	CLEAR MEDIA INDIA PRIVATE LIMITED Vs. ENTERTAINMENT CITY LIMITED		IBC Under Sec 9,Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/640(PB)2020		No index, no pagination	30/09/2021
7053	0710102031592018/4	SADHNA BUILDCON PRIVATE LIMITED Vs. ENTERTAINMENT CITY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/410(PB)2019		No Index, No Pagination,	30/09/2021
7054	0710102031952021/4	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/430(ND)2021		index missing , back date affidavit	14/09/2021

7055	0710102151312019/47	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Page 6 & 10 according to PDF are in Hindi;it should be translated to English	29/09/2021
7056	0710102151312019/51	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Sub-Title missing in Page 1 according to PDF	29/09/2021
7057	0710102151312019/52	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Sub-Title missing in Page 1 according to PDF	29/09/2021
7058	0710102025372020/3	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/686(ND)2020		Sign missing on every page, stamp paper missing	30/09/2021
7059	0710102105182020/2	CANARA BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4986(ND)2020		documents incomplete	29/09/2021
7060	0710102008782020/2	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(IBC)/1316(PB)2020		No index, no sign on every page, No true copy on annexures	1/10/2021

7061	0710102008782020/3	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(IBC)/1316(PB)2020		No index, pages not clear, No true copy on annexures, no translation copy of hindi copy	1/10/2021
7062	0710102008782020/4	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(IBC)/1316(PB)2020		No index, no true copy on annexures, no english translate copy of hindi documents and also page not clear	1/10/2021
7063	0710102013872018/23	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1293(ND)2018		No index no pagination	1/10/2021
7064	0710102013872018/24	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1293(ND)2018		No index and no pagination	1/10/2021
7065	0710102022852020/1	ZEBRONICS INDIA PRIVATE LIMITED Vs. TIMES INTERNET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/658(ND)2020		No true copy in annexures, Proof of service is not available, No index in affidavit	24/09/2021

7066	0710102031712021/1	LOTUS HERBALS PVT. LTD. Vs. M/S SPECTACULAR MEDIA MARKETING PVT LTD		Sec 42	COMPANY APPEAL (IBC)/23(ND)2021		No true copy in annexures	1/10/2021
7067	0710102043582021/1	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3603(ND)2021		No documents available	13/09/2021
7068	0710102052642021/2	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		Index is not available	15/09/2021
7069	0710102052642021/5	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		Index is not available	15/09/2021
7070	0710102004232020/1	PATRICK B. D'SOUZA. Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/1(ND)2020		No Index, No Pagination	1/10/2021
7071	0710102144282019/1	SHREEDHAR NARAYANAN IYER Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/199(ND)2019		No Index, No Pagination	1/10/2021

7072	0710102144302019/1	RAM NATH TANDON Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/198(ND)2019		No Index, No Pagination	1/10/2021
7073	0710102144692019/1	RUGMANI NARAYANAN IYER Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/197(ND)2019		No Index, No Pagination	1/10/2021
7074	0710102146562019/1	JAWAHAR GHADIOK HUF Vs. UNITECH LTD		Sec 424 (3)	EXECUTION PETITION/204(ND)2019		No Index, No Pagination	1/10/2021
7075	0710102146572019/1	NIRMALA TALWAR Vs. UNITECH LTD		Sec 424 (3)	EXECUTION PETITION/202(ND)2019		No Index, No Pagination	1/10/2021
7076	0710102146582019/1	VAIBHAV GHADIOK Vs. UNITECH LTD		Sec 424 (3)	EXECUTION PETITION/203(ND)2019		No Index, No Pagination	1/10/2021
7077	0710102151442019/1	PARAMJIT GANDHI Vs. AMIT KUMAR MALIK		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1561(ND)2019		Wrong e-filing, application needs to file in IA	1/10/2021
7078	0710102027762021/3	D R INTERNATIONAL PRIVATE LIMITED Vs. UM AUTOCOMP PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/282(ND)2021		No Index, No Pagination	1/10/2021

7079	0710102169962019/32	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		No Index, No Pagination	1/10/2021
7080	07101021712620194	SUDERSHAN GOEL Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/63(ND)2020		Stamp paper missing, true copy sign missing on every page	19/04/2021
7081	710102068432021	RELIGARE FINVEST LIMITED VS SHEKHAR RESORTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		JASVIN DHAMA	main case not link	21/09/2021
7082	710102065772021	HARPAL SINGH VS BBI FITNESS SERVICES PVT LTD		Sec. 242(4),Sec. 241(1)		ABHINAV BHATIA AND ASSOCIATES	Apostille missed with supporting affidavit,	30/09/2021
7083	710102070272021	RANJIT KUMAR VERMA IRP VS CENTRAL BANK OF INDIA		Sec 425		August Attorneys LLP	Link the petition with main case no.	30/09/2021
7084	710102070912021	FARIDABAD STAMPINGS PVT. LTD VS CENTRAL BANK OF INDIA		Application under any other provisions- IBC		ROHAN KHANNA	Wrong section	30/09/2021
7085	710102067552021	IDBI BANK LTD VS KAPIL KUMAR JAIN		Section 95(1)		HARSH GARG	page:198, not clear, index page numbering wrong, volume wise index missed,	1/10/2021

7086	710102067572021	IDBI BANK LTD VS RAHUL JAIN		Section 95(1)		HARSH GARG	page:198, not clear, index page numbering wrong, volume wise index missed,	1/10/2021
7087	710102067592021	IDBI BANK LTD VS VIKRAM JAIN		Section 95(1)		HARSH GARG	page:198, not clear, index page numbering wrong, volume wise index missed,	1/10/2021
7088	0710200421162018/1	M/S DILAWRI MOTORS PVT. LTD. Vs. ROC		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/432(ND)2018		Welfare fund is insufficient, one page is upside down	1/10/2021
7089	0710102008082020/1	FANTASTIC BUILDCON PVT LTD Vs. DINESH CHAND JAIN		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/569(PB)2020		No stamp paper, welfare fee not available and court fee not clear	1/10/2021
7090	0710200400732015/1	COL. AJAY AHLAWAT Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/63(ND)2015		Wrong e-filing, (Petition)	4/10/2021
7091	0710200400732015/2	COL. AJAY AHLAWAT Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/63(ND)2015		File both documents separately, page no. 2, 72 missing, Stamp paper missing, Page no. 21, 28 - 49, 55 not clear,	4/10/2021

7092	0710102002932020/1	NARENDRA NATH CHATURVEDI Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/2(ND)2020		No Index, No Pagination	1/10/2021
7093	0710102006012021/1	M/S SWIFT SECURITAS PVT LTD Vs. M/S ENTERTAINMENT CITY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/62(PB)2021		No Index, NO Pagination	4/10/2021
7094	0710102013492020/4	NAVAIR INTERNATIONAL PRIVATE LIMITED Vs. ENTERTAINMENT CITY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/490(PB)2020		No Index, No Pagination	4/10/2021
7095	0710102016652020/1	APOORV SHRIVASTAVA Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/4(ND)2020		No Index, No Pagination	4/10/2021
7096	0710102016662020/1	USHA VINOD KUMAR Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/3(ND)2020		No Index, No Pagination	4/10/2021
7097	0710102022382020/4	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. ZENEITH AUTOMATIVE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/577(ND)2020		No Index, No Pagination	4/10/2021

7098	0710102073922019/6	RAVINDER AGGARWAL Vs. MSA DEVELOPERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/806(PB)2019		No Index, No Pagination , Rs 25 welfare fees missing, Rs 3 court fees missing	4/10/2021
7099	0710102076552020/4	DALHOUSIE HOLDINGS LIMITED Vs. SNOWTEMP ENGINEERING COMPANY LIMITED		Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/43(ND)2021		Page no. 95, 97, 99, 101, 103, 105, 107, 109, 111, 113, 115, 117, 120, 124 not clear,	4/10/2021
7100	0710102082872020/6	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/965(PB)2020		No index, no pagination	4/10/2021
7101	0710102158122019/3	ASSISTANT COMMSSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES &OTHERS(M/S. BRAHMAFORCES COM PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/947(ND)2019		No true copy on annexures	4/10/2021
7102	0710102159562019/2	AKHILESH KUMAR GUPTA Vs. GOPAL KALRA		Sec 66(1)	COMPANY APPLICATION(IBC)/1625(ND)2019		No stamp paper	4/10/2021

7103	07102004186120 18/4	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		No true copy pg.11 to 21, pg.24 to 29 in annexures	4/10/2021
7104	07102004186120 18/5	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		No true copy pg.14 to 22 in Annexures, welfare fee is insufficient, No need to file identical documents again	4/10/2021
7105	07101020070820 21/7	FANKAAR INTERIORS PVT. LTD. Vs. MAHAMAYA INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/77(ND)2021		Wrong index, true copy sign missing on every page	1/10/2021
7106	07101020088520 20/10	BV COTTON PVT. LTD. Vs. INNOVATIVE TEXTILES LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/371(ND)2020		Wrong e-filing, application need to file in IA	1/10/2021

7107	0710102011422021/4	S C JAIN CONSTRUCTION PRIVATE LIMITED Vs. WELSPUN INFRAFACILITY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2021		True copy sign missing on every page, merge documents in single pdf	1/10/2021
7108	0710102012822021/2	ADITYA KUMAR Vs. LKB ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/130(ND)2021		Page no. 1 - 7 sign missing, stamp paper missing, Page no. 11 - 13 pages not clear, welfare missing on vakalatnama, true copy sign missing on every page	1/10/2021
7109	0710102003282021/2	ACUTE DAILY MEDIA PRIVATE LIMITED Vs. SHARP EYE ADVERTISING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2021		Page no. 1 - 6 sign missing, stamp paper missing, Court fees and welfare missing on vakalatnama	4/10/2021
7110	0710102142072019/6	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2019		Case Number, Case Name and Index All these are missing	4/10/2021

7111	0710102153632019/1	MR. DEVINDER P. KALRA Vs. M/S PANTHERA DEVELOPERS PVT. LTD.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/1604(ND)2019		Wrongly filed here	4/10/2021
7112	0710102084482020/3	L & T INFRASTRUCTURE FINANCE COMPANY LTD Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/938(ND)2020		stamp paper not mention in index, no pagination on stamp paper, court fees and welfare missing on vakalatnama	4/10/2021
7113	0710102086782019/4	PAAM EATABLES LTD. Vs. RUDRA BUILDWELL CONSTRUCTIONS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1200(ND)2019		No index, no pagination	4/10/2021
7114	0710102089872020/5	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/86(ND)2021		stamp paper missing,	4/10/2021
7115	0710102090512020/1	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD		Sec 60(5),Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4618(ND)2020		Wrong e-filing, application need to file in IA	4/10/2021

7116	0710102092632019/3	SARVESH SHARMA SOLE PROPRIETOR OF M/S SREE BALAJI INTERIORS Vs. ENTERTAINMENT CITY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1423(PB)2019		No Index, No Pagination	4/10/2021
7117	0710102093232020/1	RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs. MR. RAJESH NARANG		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/98(ND)2020		Wrong e-filing, (petition)	4/10/2021
7118	0710102094652019/2	MRS AARTI MALHOTRA Vs. M/S ENTERTAINMENT CITY LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1848(PB)2019		No Index, No Pagination	4/10/2021
7119	0710102095712020/2	TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED Vs.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/61(ND)2021		Backdate affidavit,	4/10/2021
7120	0710102096972019/7	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1526(ND)2019		Wrong e-filing , application need to file in IA	4/10/2021

7121	0710102096972019/8	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1526(ND)2019		No Index, no pagination	4/10/2021
7122	0710102099232020/3	MAHESH BANSAL Vs. SUBHASH CHAND		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/5401(ND)2020		Stamp paper missing, Page no. 19 - 21 translation copy missing, Page no. 25 not clear,	4/10/2021
7123	0710102031292018/13	PRIYANSHI ARORA Vs. DREAM PROCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1771(ND)2018		No court fee	4/10/2021
7124	0710102118132019/12	SUN CONTROL SYSTEMS Vs. AARCITY INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2185(ND)2019		No court fee and no welfare fee	1/9/2021
7125	0710200424232018/13	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		Wrong e-filing, (petition)	4/10/2021
7126	0710200424232018/14	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		Wrong e-filing, (petition)	4/10/2021

7127	0710200424232018/15	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		Stamp paper missing	4/10/2021
7128	0710200424232018/16	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		no Pagination on stamp paper, stamp paper not mention in index	4/10/2021
7129	0710200424232018/17	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		NO Pagination	4/10/2021
7130	0710200424232018/18	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		Wrong e-filing, application need to file in IA	4/10/2021
7131	0710200424232018/19	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		Wrong e-filing, application need to file in IA	4/10/2021
7132	0710200424232018/21	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		True copy sign missing on every page	4/10/2021

7133	0710200424232018/22	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		True copy sign missing on every page	4/10/2021
7134	0710200424232018/24	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		Index missing, page no. 1 - 3 sign missing	4/10/2021
7135	710102070812021	RAJESH SHARMA VS ANIL GOEL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1794(ND)2019	Aishvary Vikram	ib not mention in main case soft copy	30/09/2021
7136	710102070832021	CONSORTIUM OF DGRC AND STPL VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1665(PB)2018	Manish kumar	section wrong Page- 11 cut index missing and page number missing after 36 page	30/09/2021
7137	710102071682021	MAHESH TANEJA VS DEVENDRA UMRAO	Interlocutory Application (I.B.C)	Sec 60(5)		NIBRUTI SAMAL	need to additional file	1/10/2021
7138	710102007282021	B R PRASAN VS BHUSHAN POWER AND STEEL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/202(PB)2017	Yash	Back dated affidavit	27/01/2021
7139	710102038462021	SAJEVE BHUSHAN DEORA VS S N MODAK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	\\\\due payment for 2nd section Pg-80,135, Pg-98 cut	4/6/2021
7140	710102061312021	MR. ARUN MITTAL VS VICHITRA NARAYAN PATHAK RESOLUTION PROFESSIONAL OF NARMADA CEREAL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/138(ND)2020	SANGEETA BOHRA	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	27/08/2021

7141	710102071922021	SATISH KUMAR KAURA VS SHRI DINESH KUMAR BASAI	Company Petition IB (IBC)	Section 94(1)		Aditi Sharma	proof of service missed, volume 1 repeated , list of dates and events missed, page:92, 95, 183-184, 211 not clear, 2nd volume counsel sign missed in index.	2/10/2021
7142	710102070172021	MAIDEN HEIGHTS APARTMENTS OWNERS WELFARE ASSOCIATION VS RAJAPURA HOMES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Shivam	estam paper missed with affidavit, page:33, 45, 53, 60, 115, 121, 123, 147, 255, page cut, page 318,319 eng translation, 25rs advocate welfare and 3 rs court fee missed, true copy sign on every page of annexures. Demand notice reply or compliance affidavit 9(3)b missed, master data of corporate debtor missed. etc	27/09/2021
7143	710102072152021	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP VS M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Vriti	wrong section (need to filed IA)	4/10/2021
7144	071010215364 2019/1	MR. DEVINDER P. KALRA Vs. M/S PANTHERA DEVELOPERS PVT. LTD.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/1612(ND)2019		Wrongly filed here	4/10/2021

7145	0710102410732018/5	UNION BANK OF INDIA Vs. M/S. IP CONSTRUCTION PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/593(PB)2018		Welfare Fee stamp and COurt Fee stamp missing in Vakalatnama	4/10/2021
7146	0710102722332018/17	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2018		Index msising	4/10/2021
7147	0710120012212018/2	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1243(ND)2018		The word Master Index is missing in the Index page after the Letter page	20/09/2021
7148	0710200411852018/8	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)2018		Index and P.O.S msising	4/10/2021
7149	0710102052642021/7	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		E-stamp msising	4/10/2021

7150	0710102035852021/3	VIVEK KHANNA & ORS. Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/284(PB)2021		Page 48 & 52 according to PDF in Vol 1 are wrongly filed in Hindi;it should be in English, Welfare Fee stamp and Court Fee stamp misisng in Vakalatnama	5/10/2021
7151	0710102111362019/9	M/S. AGGARWAL & RAMPAL Vs. REGIONAL DIRECTOR NORTHERN REGION		Sec. 140 (4)	COMPANY PETITION (COMPANIES ACT)/124(ND)2019		E-stamp and P.O.S misisng	5/10/2021
7152	0710102112322020/2	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5375(ND)2020		Wrongly filed here	25/08/2021
7153	0710102134652019/2	LALITA KAUL Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/185(ND)2019		Index misisng	5/10/2021
7154	0710102141102019/1	VIMLA TANDON Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/201(ND)2019		No Index, No Pagination	5/10/2021
7155	0710102142222019/1	NARAYANAN A IYER Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/200(ND)2019		No Index, No pagination	5/10/2021

7156	0710102143912019/1	SHANTI DEVI Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/205(ND)2019		No Index, No Pagination	5/10/2021
7157	0710102144272019/1	BASAV LAL Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/194(ND)2019		No Index, no Pagination	5/10/2021
7158	0710102154632019/10	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3154(ND)2019		court fees missing,	5/10/2021
7159	0710102158502019/3	NIDHI SINGH Vs. UNITECH LIMITED		Application under any other provisions	EXECUTION PETITION/144(ND)2019		No Index, No Pagination	5/10/2021
7160	0710102159902019/2	SATISH KUMAR MISHRA Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/5(ND)2020		No Index, No Pagination	5/10/2021
7161	0710102162572019/1	UMESH RAJ KHOSLA Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/192(ND)2019		No Index, No Pagination	5/10/2021
7162	0710102167572019/1	B.CHITRA Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/207(ND)2019		No Index, No Pagination	5/10/2021
7163	0710102167582019/1	R.BHUVANA Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/206(ND)2019		No Index, No pagination	5/10/2021
7164	0710102167612019/1	S.BALASUBRAMANIYAM Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/208(ND)2019		No Index, No Pagination	5/10/2021

7165	0710200117292019/11	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019		page no. 1 - 14 sign missing, True copy sign missing on every page	5/10/2021
7166	0710200400782015/3	FOCUS ENERGY LIMITED Vs. REEBOK INDIA COMPANY AND ORS.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/126(ND)2015		Wrong e-filing, (petition)	5/10/2021
7167	0710200400782015/4	FOCUS ENERGY LIMITED Vs. REEBOK INDIA COMPANY AND ORS.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/126(ND)2015		Page no. 1 - 73 sign missing, stamp paper missing, Page no. 76 - 373 true copy sign missing, volume wise index missing	5/10/2021
7168	0710200412022017/17	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Documents not available , please refile the documents	5/10/2021
7169	0710102013722021/1	DECATHLON SPORTS INDIA PVT LTD Vs. MUKESH GUPTA & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2315(ND)2021		Page no. 253 - 254 translation copy missing,	5/10/2021

7170	0710102053282021/1	STATE BANK OF INDIA Vs. KAPIL GUPTA		Section 95(1)	COMPANY PETITION IB (IBC)/503(PB)2021		No stamp paper	5/10/2021
7171	0710102059002021/4	MANISH AGARWAL Vs. NOIDA SPECIAL ECONOMIC ZONE		Application under any other provisions- IBC,Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3730(ND)2021		No Stamp paper, No true copy on annexures	5/10/2021
7172	0710102073632019/40	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/889(ND)2019		No Sign on Pg.6 to 14, No stamp paper, No court fee and welfare fee	5/10/2021
7173	0710102406842018/44	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/694(PB)2018		Page no. 12 - 207 true copy sign missing , Page no. 20, 23 - 24, 44, 62 - 65 not clear, Page no. 67 translation copy missing, Page no. 78 - 120 need type copy	5/10/2021
7174	0710102030272020/5	TARUN KUMAR Vs. FIITJEE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/735(ND)2020		No stamp paper	4/10/2021

7175	0710102035732021/3	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021		Page no. 1 - 16 sign missing, Page no. 19 - 83 true copy sign missing, Rs 25 welfare missing on vakalatnama	5/10/2021
7176	0710102035732021/4	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021		Page no. 1 - 16 sign missing, Page no. 18 - 82 true copy sign missing, Rs 25 welfare missing on vakalatnama	5/10/2021
7177	0710102035732021/5	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021		Page no. 1 - 4 sign missing, Page no. 7 - 15 true copy sign missing, Rs 25 welfare missing on vakalatnama	5/10/2021
7178	0710102035732021/6	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021		Page no. 1 - 4 sign missing, Page no. 7 - 15 true copy sign missing, Rs 25 welfare missing on vakalatnama	5/10/2021

7179	0710102035732021/7	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021		Page no. 1 - 5 sign missing, Page no. 8 - 46 true copy sign missing, Rs 25 welfare missing on vakalatnama	5/10/2021
7180	0710102117242020/8	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2020		Wrong e-filing, application need to file in IA	5/10/2021
7181	0710102000722018/18	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		P.O.S Not clear	5/10/2021
7182	710102071642021	ALFA FAçADE SYSTEMS PVT. LTD. VS ALUPAN COMPOSITE PANELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3196(ND)2019	Pritha Srikumar Iyer	71-72,88,95,109,179-180,196-197,210-211,226-227,233,242,248,250,264,270-271 not clear page 78,125 translate 90 ,92,98,101-102cut page	1/10/2021
7183	0710102135252019/1	SARDAR SINGH RATHORE Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/193(ND)2019		Index misisng	5/10/2021
7184	0710102135272019/2	NIRMALA TRIVEDI Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/183(ND)2019		Index misisng	5/10/2021

7185	0710102135282019/2	TILOTTAMA CHAKRAVARTY Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/184(ND)2019		Index misisng	5/10/2021
7186	0710102135292019/2	KRISHAN SANGHI Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/182(ND)2019		Index misisng	5/10/2021
7187	0710102135302019/2	MANISH BATRA Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/186(ND)2019		Index misisng	5/10/2021
7188	0710102137322019/1	SHAKARAPPA BELLIHAL Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/196(ND)2019		Index misisng	5/10/2021
7189	0710102137362019/1	SANTOSH BANSAL Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/195(ND)2019		Index misisng	5/10/2021
7190	0710102016182019/2	OM LOGISTICS LIMITED Vs. PERIWINKLE HERBALS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/561(ND)2019		A.O.S Filed twice	5/10/2021
7191	0710102018162020/13	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		Index missing, Alignment Not done properly in Case No page	18/08/2021

7192	0710102030182021/2	INTEC CAPITAL LIMITED Vs. M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2096(ND)2021		E-stamp missing	18/08/2021
7193	0710102041982021/7	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		E-stamp missing, Affidavit missing	23/09/2021
7194	0710102109372019/11	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)2019		E-stamp missing, P.O.S missing	6/10/2021
7195	0710102406312018/18	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)2018		Wrongly filed here	6/10/2021

7196	0710102416142018/12	SH. ANIL KHEATERPAL Vs. M/S INNOVARI TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/569(ND)2018		Reply to IA 4650 Wrongly filed here	6/10/2021
7197	0710200418612018/3	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		Wrongly filed here	6/10/2021
7198	0710102001992020/5	ADINATH INTERNATIONALNPRIVATE LIMITED Vs. AVR OVERSEAS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/348(ND)2020		No True copy on pg.13 to 24, pg.77 to 82, pg.84 to 98, Pg.76 is missing, Please all documents upload in one volume	15/03/2021
7199	0710102005012020/13	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		Excess court fee, Welfare fee is insufficient	6/10/2021
7200	0710102005012020/14	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		Excess Court fee and welfare fee is insufficient	6/10/2021

7201	0710102005012020/15	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		Excess court fee, Welfare fee is insufficient	6/10/2021
7202	0710102009162020/4	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)2020		No stamp paper, No true copy on pg.14 to Pg.37	6/10/2021
7203	0710102062842021/2	AAR AAR TECHNOPLAST PVT LTD Vs. RAJEEV SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2021		Pg.89 to 119, No Welfare fee	30/09/2021
7204	0710102021672020/4	SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1349(ND)2020		Wrongly filed here	5/10/2021
7205	0710102072282020/5	CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)2020		Welfare fee is insufficient	5/10/2021

7206	0710102000722018/19	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		P.O.S Not clear	5/10/2021
7207	0710102031512021/3	NAVNEET KUMAR GUPTA Vs. STATE BANK OF INDIA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2235(PB)2021		Technical error, Kindly refile documents not opened	5/10/2021
7208	0710102084532020/2	STATE BANK OF INDIA Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/941(ND)2020		Technical error, Kindly refile documents not opened	6/10/2021
7209	0710102084532020/3	STATE BANK OF INDIA Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/941(ND)2020		Technical error, Kindly refile documents not opened	6/10/2021
7210	0710102017622020/10	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021		P.O.S missing for all the three Reply documents	6/10/2021

7211	0710102018352020/5	M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE SWASTIC SALES CORPORATION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/544(ND)2020		Welfare Fee stamp missing in Vakalatnama	6/10/2021
7212	0710102063482021/1	RAJEEV KUMAR RAIZADA Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021		Wrong e-filing, Application need to file in IA	6/10/2021
7213	0710102094372020/11	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4244(ND)2020		E-stamp misisng, Welfare Fee stamp and Court Fee stamp misisng in Vakalatnama	6/10/2021
7214	0710102093552019/3	RAGHAV MALIK Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1433(ND)2019		No stamp paper	6/10/2021

7215	0710200401302016/2	PEACOCK GROUP INC Vs. DIRECT RESOURCE I PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/136(ND)2016		Wrongly filed here	7/10/2021
7216	0710102050882021/3	PNB HOUSING FINANCE LTD. Vs. PUNIT RAI		Section 95(1)	COMPANY PETITION IB (IBC)/376(ND)2021		Court fees and welfare missing	7/10/2021
7217	0710102050902021/2	PNB HOUSING FINANCE LTD. Vs. RAGHUNATH RAI		Section 95(1)	COMPANY PETITION IB (IBC)/374(PB)2021		Court fees and welfare missing	7/10/2021
7218	0710102058662021/1	KAASHVI PARASHER Vs. SHANIVI CONSTRUCTION PVT LTD		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/163(ND)2021		No Index, No pagination	7/10/2021
7219	0710102063142021/1	J. P. ENGINEERS PRIVATE LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT & INVESTMENT CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4327(ND)2021		Page no. 5 - 11 true copy sign missing	7/10/2021

7220	0710102074472019/8	M/S ASHWANI INFOCOM PVT LTD Vs. M/S SPECTACULAR MEDIA MARKETING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/868(ND)2019		Court fees missing	7/10/2021
7221	0710102075092020/10	THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED Vs. GULSHAN HOMZ PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/890(ND)2020		Page no. 197 - 212 true copy sign missing	7/10/2021
7222	0710102081392019/5	RAJAN PURI Vs. VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1044(PB)2019		Wrongly filed here	7/10/2021
7223	0710102117612019/29	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		True copy sign missing on every page	8/7/2021

7224	0710102137252019/9	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		Wrong e-filing, need to file in IA	7/10/2021
7225	0710102157362019/6	SAMIR PRASAD CHETTRI Vs. ISCHOLAR EDUCATION SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3285(ND)2019		No index, no pagination	7/10/2021
7226	0710120001442018/27	MACQUIRE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(PB)2017		Wrong e-filing, application need to file in IA	7/10/2021
7227	0710120011432018/2	RISHAV RANJAN Vs. VARDHMAN ESTATES AND DEVELOPERS P LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1214(PB)2018		No index, no pagination	7/10/2021
7228	0710200411352018/38	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		Page no. 16 not clear, court fees and welfare missing	14/07/2021

7229	0710102002622019/25	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		No Index, No Pagination	7/10/2021
7230	0710102104712019/12	OPTUS LAMINATES PVT LTD Vs. SANTOSHA DECOR PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1752(ND)2019		Wrongly filing	9/9/2021
7231	0710102112472019/20	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Welfare fee is deficient	7/10/2021
7232	0710102112472019/21	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Welfare fee is deficient	7/10/2021

7233	0710102117872019/15	DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2115(ND)2019		No index and pagination	7/10/2021
7234	0710102130352019/4	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY HOUSE		Sec 60(5)	COMPANY APPLICATION(IBC)/1289(ND)2019		No true copy from pg.10 to pg.19	7/10/2021
7235	0710102149002019/6	ASIAN GRANITO INDIA LIMITED Vs. CITY PRIDE BUILDCON PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3001(ND)2019		No true copy on annexures	7/10/2021
7236	0710102061392019/10	PUNJAB NATIONAL BANK Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/699(ND)2019		Wrongly filed here	7/10/2021
7237	0710102061392019/9	PUNJAB NATIONAL BANK Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/699(ND)2019		Alignment Not done properly, Notary missing in E-stamp	7/10/2021

7238	0710102066122020/20	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		File Documents separately	7/10/2021
7239	0710102066122020/21	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		File documents separately	7/10/2021
7240	0710200412592017/60	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		Memo of parties Filed twice	6/10/2021
7241	0710102018282021/1	ASHMEET SINGH BHATIA Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1195(ND)2021		Page no. 163, 164, 170 - 177, 183 - 185, 189 - 191 pages not clear	7/10/2021
7242	0710102036862020/3	FDS MANAGEMENT SERVICES PRIVATE LIMITED Vs. OMAR INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1085(PB)2020		Wrongly filed here	6/10/2021

7243	0710102038812021/2	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2021		Page 8 Advertisement Clip according to PDF wrongly filed in Hindi;it should be in English	6/10/2021
7244	0710102049842021/2	PNB HOUSING FINANCE LTD. Vs. PINNACLE HOUSING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/407(ND)2021		Welfare Fee stamp and Court Fee stamp misisng in Vakalatnama	6/10/2021
7245	0710102056372021/1	BURLINGTON FINANCE LIMITED Vs. ASIAN HOTELS (NORTH) LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/553(ND)2021		Wrong e-filing, application need to file in IA	7/10/2021
7246	0710102056532021/1	FLORA DISTRIBUTORS PRIVATE LIMITED Vs. PRECIOUS TRADEWAYS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/99(ND)2021		True copy sign missing on every page	7/10/2021
7247	0710102057722021/1	ASHOK KUMAR MALIK Vs. JBK DEVELOPERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3646(ND)2021		Wrong e-filing, application need to file in IA	7/10/2021

7248	0710102065052021/2	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4081(ND)2021		Page no. 32, 52, 55 not clear, Page no. 33, 60 , 61, 62 page cut, Page no. 33 - 34 need type copy,	29/09/2021
7249	0710102065052021/4	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4081(ND)2021		Wrong e-filing, need to file in IA	7/10/2021
7250	0710102068472021/1	RAKESH KUMAR Vs. OLIVER ENGINEERING PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4341(ND)2021		Wrong pagination in document	7/10/2021
7251	0710102018362021/1	K N TRADERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/71(ND)2021		E-stamp missing	7/10/2021

7252	0710102019442021/1	CAPITAL FINANCE AND INVESTMENTS LLP Vs. SHRI KRISHNA PRASADAM LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/227(ND)2021		E-stamp missing	7/10/2021
7253	0710102023692021/2	PRADEEP KUMAR LAKHANI Vs. CHUNILAL T. MEHTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1536(ND)2021		Court Fee stamp missing in Vakalatnama	7/10/2021
7254	0710102037412021/4	SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. VENTO POWER AND ENERGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/372(ND)2021		No index and paging	7/10/2021
7255	0710102037432021/3	SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. ESSEL GREEN ENERGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/373(ND)2021		No index and paging	7/10/2021

7256	0710102056182021/5	M/S TEESTA VELLEY POWER TRANSMISSION LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3534(ND)2021		No index and no paging	7/10/2021
7257	0710102060832021/1	DEWAN HOUSING FINANCE CORPORATION LIMITED Vs. NAYATI HEALTHCARE & RESEARCH NCR PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/472(ND)2021		Wrongly file	7/10/2021
7258	0710102080062020/23	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		True copy and sign should be on every page and one volume should not exceed 230 pages.	7/10/2021
7259	0710102090512020/2	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD		Sec 60(5),Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4618(ND)2020		Wrongly file	7/10/2021

7260	0710102034432021/2	GENTECH DIAGNOSTIC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/94(ND)2021		No index , No pagination, proof of service missing	7/10/2021
7261	0710102073992020/2	MAYA GUPTA Vs. PRAVESH TALWAR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3010(ND)2020		Wrong e-filing, application need to file in IA, File documents separately	29/09/2021
7262	0710102075182019/14	S.A. CONSULTANTS & FORWARDERS PRIVATE LIMITED Vs. CARGO PLANNERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/867(PB)2019		Page no. 31 not clear, Court fees and welfare missing	7/10/2021
7263	0710102077772020/4	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/892(ND)2020		Affidavit not notarized, Page no. 6,7 page dim, Rs 25 welfare and Rs 3 court fees missing on vakalatnama	7/10/2021

7264	0710102087562019/12	AMERICAN EXPRESS BANKING CORP Vs. FOURTH DIMENSION SOLUTIONS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1232(ND)2019		Kindly Refile Due to Some Technical Issue Documents are Not showing	7/10/2021
7265	0710102107412020/1	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5024(ND)2020		Wrong e-filing, application need to file in IA	7/10/2021
7266	0710102107412020/2	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5024(ND)2020		Wrong e-filing, application need to file in IA	7/10/2021
7267	0710102109622020/3	MUKESH GUPTA Vs. PARESH RASTOGI		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021		More than 200 pages in single volume, Affidavit not notarized, Page 29 , 30, 32, 59, 60, 143 - 150, 164 Pages not clear, Page no. 126 translation copy missing	7/10/2021

7268	0710102113952019/9	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2019		Page no. 32 - 50 , 60 - 72 , 75 - 101 not clear, Proof of service missing	7/10/2021
7269	0710102013512019/6	ORIENTAL BANK OF COMMERCE Vs. SIDHARTHA BUILDHOME PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/717(ND)2019		E-stamp msising, Court Fee stamp missing in Vakalatnama	7/10/2021
7270	0710102025642020/9	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		E-stamp and Affidavit date are not matching, Page 24 according to PDF Not clear	7/10/2021
7271	0710102027432021/4	AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/239(ND)2021		True copy should be on every page	7/10/2021
7272	0710102033512020/6	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		No index	7/10/2021

7273	0710102020142020/3	SUPERTECH ESTATE PVT. LTD. Vs. ARC OUTDOOR MEDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/539(ND)2020		No documents available, please refile the documents	7/10/2021
7274	0710200418512018/6	INCOME TAX OFFICER, WARD Vs. M/S CRATIVE FINCON PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/683(ND)2018		Page 6 Newspaper clip according to PDF is in Hindi;it should be in English	7/10/2021
7275	710102070672021	PAWAN SETHI & ORS VS SATISH KUMAR SRTHI & ORS.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Chandhiok&mahajan	Main case no. missed on cover page, proof of servic not matched according to memeo of parties	30/09/2021
7276	710102066332021	RKSK STEEL INDIA PVT LIMITED VS APACE BUILDERS AND CONTRACTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SAMANT	supporting affidavit missed with 10rs non judicial estamp paper	14/09/2021
7277	710102071992021	BRAHM DATT VERMA VS METENERE LIMITED	Review Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1520(ND)2018	BRAHM	wrong section (need to file IA)	2/10/2021
7278	710102072162021	JKR TECHNO ENGINEERING PVT.LTD. VS JKR TECHNO ENGINEERING PVT.LTD.	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2722(ND)2019	ANUJ KUMAR SINHA	18,20,21,23,25 cut page and case type wrong	4/10/2021
7279	710102072252021	VIKAS GARG VS SURESH KALRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/900(ND)2020	Vishal	due payment for section 43	4/10/2021
7280	710102072312021	PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT-TEL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/899(ND)2020	Shashank Agarwal	stamp paper missing	4/10/2021

7281	710102072412021	NAYATI HEALTHCARE & RESEARCH NCR PRIVATE LIMITED VS DEWAN HOUSING FINANCE CORPORATION LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/472(ND)2021	Simarpal Singh Sawhney	stamp paper missing and date notary missing in affidavit	5/10/2021
7282	710102072562021	ATCO FLEXDUCT PRIVATE LIMITED VS FERROUS INFRASTRUCTURE PVT.LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)2021	Anant	document not show technical error kindly refile	5/10/2021
7283	710102072582021	SUNIL KUMAR VS ANIL TAYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/654(PB)2019	Akul Mehandru	9-11 ,15-21 not clear page	5/10/2021
7284	710102072742021	SOMESH ARORA VS SOMESH ARORA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/609(ND)2017	Atul Kumar	only proof service upload application missing	6/10/2021
7285	710102072752021	RAJIV KAPUR VS SOMESH ARORA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/788(ND)2019	ANGAD MEHTA	Wrong section(index section not mtach with the file section)	6/10/2021
7286	710102040252021	CA KEDARRAM R LADDHA VS OMEGA BRIGHT STEELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Digvi	section wrong main case not linked	12/6/2021
7287	710102073102021	LEX INNOVA DIGITAL PAYMENTS PVT.LTD VS MR. FAIHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/656(ND)2020	Divyakant Lahoti	wrong main case number	7/10/2021
7288	710102073212021	ARJUN ISPAT INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. RAJNEESH SINGHVI VS MR. FAIHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Rajneesh Singhvi	wrong section and case type wrong	7/10/2021
7289	710102073202021	ARJUN ISPAT INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. RAJNEESH SINGHVI VS MR. FAIHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Rajneesh Singhvi	wrong section and case type wrong	7/10/2021
7290	710102073252021	FEDERATION OF HOTELS AND RESTAURANT ASSOCIATIONS OF INDIA VS MR. FAIHZAN KHAN	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/437(PB)2018	Sameer Parekh	As per your request your is in under defect.	7/10/2021

7291	710102056122021	GULSHAN GABA VS SUBHAS KUMAR KUNDRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/622(ND)2018	Gulshan Gaba	due payment 17 or you can write as read with E-stamp paper missed Pg- 5 ,6	10/8/2021
7292	710102068892021	SMT. SHILPI JAIN VS CENTAX PUBLICATIONS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Application under any other provisions ,Section 246		Vivek Sharma	Brief synopsis missed	23/09/2021
7293	0710102059732021/1	CJ INFRASTRUCTURE PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2021		case type wrong	7/10/2021
7294	0710102064892021/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		Rule 11 of NCLT	INTERLOCATORY APPLICATION(COMPANIES ACT)/14(ND)2021		Wrongly filed here	7/10/2021
7295	0710102078242020/2	ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/908(ND)2020		Wrong e-filing, need to file in IA	8/10/2021
7296	0710102101692020/3	JINDAL STEEL CORPORATION HUF Vs. OLIVER ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1037(ND)2020		Stamp paper missing, Page no. 17 - 33 true copy sign missing, court fees and welfare missing on vakalatnama	8/10/2021

7297	0710102113952019/10	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2019		Page no. 32 - 50, 60 - 72, 75 - 101 pages not clear, Proof of service missing	8/10/2021
7298	0710102113952019/11	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2019		Affidavit not notarized, Page no. 4 - 23 true copy sign missing	8/10/2021
7299	0710102117242020/7	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2020		Wrong e-filing, application need to file in IA	8/10/2021
7300	0710102028682021/4	ABHISHEK JAIN Vs. PURETO LIFESCIENCE PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/202(ND)2021		Technical error, Kindly refile documents not opened	7/10/2021
7301	0710102028982018/27	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018		No sign from pg.2 to 25, 29 to 38, 40 to 50, No stamp, Pg.52 is not available	7/10/2021

7302	0710102007192021/4	ENERWON INVESTMENT AND SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/44(ND)2021		Page no. 16 translation copy missing, Page no. 3 - 20 true copy sign missing on every page	8/10/2021
7303	0710102071062021/1	AMANPREET SINGH BAWA Vs. SATKAR LOGISTICS PRIVATE LIMITED		Section 340	COMPANY APPLICATION(COMPANIES ACT)/461(ND)2021		Wrong e-filing, application need to file in IA, file the documents separately	8/10/2021
7304	0710200400532011/3	MR. B.N MEHTA Vs. M/S P.G.T COMPONENTS LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/99(ND)2011		Wrong e-filing, file the documents with order copy issued by the court for uploading the document. put the order before the index in every volume.	8/10/2021
7305	0710102722542018/21	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018		Wrongly file	8/10/2021

7306	0710200411282017/28	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2017		Wrongly Filed here	8/10/2021
7307	0710200431502018/13	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1022(ND)2018		Pages 43, 55, 56, 60, 90, 144 to 150 according to PDF Not Clear, Pages 126, 128, 130,132,134 according to PDF are in Hindi;it should be in English	8/10/2021
7308	0710102002732020/17	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Sub-Title in Page 1 according to PDF Not in Bold, E-stamp msising, P.O.S missing	8/10/2021
7309	0710102009162020/5	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)2020		Pages 26 & 27 and 29 to 32 according to PDF Not clear at all, Court Fee stamp missing in Vakalatnama	8/10/2021

7310	0710102009162020/6	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)2020		Pages 16, 24, 26 & 27, 29 to 32 & 38 according to PDF Not clear at all, Court Fee stamp missing in Vakalatnama, Pagination 24 & 38 Nos Not Visible at all	8/10/2021
7311	0710102010712021/8	SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION PROFESSIONAL		Application under any other provisions- IBC	REVIEW APPLICATION (IBC)/1(PB)2021		Welfare fee stamp and COurt Fee stamp missing in Vakalatnama	8/10/2021
7312	0710102118642019/8	ABHINAV MUKERJI Vs. PALM DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2197(ND)2019		Wrong e-filing, application need to file in IA	8/10/2021
7313	0710102166692019/5	UMESH GARG Vs. BANK OF BARODA		Sec 60(5)	COMPANY APPLICATION(IBC)/2861(PB)2019		No pagination on stamp paper, stamp paper not mention in index	8/10/2021

7314	0710200412022017/19	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Wrong e-filing, application need to file in IA	8/10/2021
7315	0710200412022017/20	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Wrong e-filing, application need to file in IA. order documents is not availbale, please put the order copy before index of the application	8/10/2021
7316	0710200412022017/21	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Wrong e-filing, application need to file in IA. order documents is not availbale, please put the order copy before index of the application	8/10/2021

7317	0710200412022017/22	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Wrong e-filing, application need to file in IA. order documents is not availbale, please put the order copy before index of the application	8/10/2021
7318	0710200702692018/41	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)2018		P.O.S missing	8/10/2021
7319	0710200702692018/42	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)2018		P.O.S missing	8/10/2021
7320	0710200412022017/18	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		E-stamp missing, Application wrongly filed here	8/10/2021
7321	0710102022442021/1	AAR AAR TECHNOPLAST PVT LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1510(ND)2021		Wrongly filed	8/10/2021

7322	0710102016232020/5	MR. DALIP NARINDER Vs. M/S M.K. PRINTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/550(ND)2020		Page Nos not Mentioned in the Index, E-stamp msisng, Page Nos are not there, Welfare Fee stamp and COurt Fee stamp missing in Vakalatnama	8/10/2021
7323	710102065692021	RAVI SHARMA VS M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Section 59		ISWAR	brief of synopsis MISSED,	12/9/2021
7324	710102073342021	PENGG USHA MARTIN WIRES PRIVATE LIMITED VS EMKAY AUTOMOBILE INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAJARSHI BANERJEE	Volume wise index/Volume will be divided after 200 page/page not c lear- 100,102,104,109,113,115,118,124,130,139,141,183,193,195,197,206-226/etc	7/10/2021
7325	710102073962021	YES BANK LIMITED VS TULIP STAR HOTELS	Transfer Petition (IBC)	Application under any other provisions- IBC		SUKANYA BHAUMIK	Wrong section	9/10/2021
7326	710102074042021	CASH MANAGEMENT CONTROL SYSTEMS PVT. LTD. VS TULIP STAR HOTELS	Company Appeal(Companies Act)	Application under any other provisions		PRAVEEN SEHRAWAT	case type wrong and income tax service missing	9/10/2021
7327	710102073232021	STATE BANK OF INDIA VS JABALPUR MSW PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/417(ND)2021	S K	case type wrong and wrong file	7/10/2021

7328	710102073472021	SUNIL GOYAL VS HIMALAYA FOOD INTERNATIONAL LTD.	Miscellaneous Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/31(ND)2016	RAGHAVENDRA MOHAN BAJAJ	case type wrong please choose case type company application	7/10/2021
7329	710102073642021	MOHD NAZIM KHAN (5TH REPORT REG. 13_INDIGLOBAL)) VS MR. SANTOSH SHARMA RESOLUTION PROFESSIONAL FOR DELTRONIX INDIA LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/34(ND)2020	MOHD NAZIM KHAN	pg-1 and 2 not mention in index,true copy stamp missed some pages	8/10/2021
7330	710102073762021	KAMALL AHUJA VS RAJA SERMAN	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/2722(ND)2019	Kamal	due payment of other section(2 section mention in index),sign missed in application,	8/10/2021
7331	710102073782021	ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	pg-31 stamp paper and affidavit not notrized,true copy sign and stamp missed	8/10/2021
7332	710102073842021	HEMANT SHARMA VS MR. BASANT LAHARIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/160(PB)2018	Ashu Kansal	true copy sign and stamp missed	8/10/2021
7333	0710102153982019/3	BAS INFRASTRUCTURE SOLUTIONS PVT. LTD Vs. REGISTRAR OF COMPANIES NCT		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/133(ND)2020		Document not available, please refile	27/09/2021
7334	0710102066122020/19	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		File both documents separately	2/10/2021

7335	0710102007452021/1	A.P. TRADING COMPANY Vs. KANODIA TECHNOPLAST LIMITED		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/1(ND)2021		Page no. 105 - 108 pages not clear from right side	5/10/2021
7336	0710102008842021/2	SARIKA SOMVANSHI Vs. R S STONE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/627(PB)2021		Stamp paper missing,	5/10/2021
7337	0710102010102021/7	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Page no. 1 - 53 sign missing, stamp paper missing, Page no. 56 - 160 true copy sign missing , Page no. 61, 62, 100, 132, 144, 145, 147- 153, 159, 160 pages not clear,	5/10/2021
7338	0710102010102021/8	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Wrong e-filing, application need to file in IA	5/10/2021
7339	0710102010102021/9	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Wrong e-filing, application need to file in IA	5/10/2021

7340	0710102011422021/5	S C JAIN CONSTRUCTION PRIVATE LIMITED Vs. WELSPUN INFRAFACILITY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2021		Wrong pagination in document,	5/10/2021
7341	0710120003842018/30	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/938(PB)2018		Page no. 1 - 16 sign missing, stamp paper missing, Page no. 18 - 46 true copy sign missing , Page no. 36 - 39 pages not clear,	9/10/2021
7342	0710102098152019/10	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019		Page 18 & 19 Newspaper Clip according to PDF wrongly filed in other language;it should be in English	17/08/2021
7343	0710102025302020/3	UTTAM STRIPS Vs. JAIPUR VIDYUT VITRAM NIGAM LIMITED		Section 74	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020		Wrongly Filed here	4/10/2021

7344	0710200410572018/14	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/271(ND)2018		Index msising in W.S by Corporate debtor & W.S by applicant, Application and Petition wrongly filed here, E-stamp missing in Reply document	4/10/2021
7345	0710102004762019/1	POORAN CHAND GUPTA Vs. UNITECH LIMITED		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/55A(ND)2018		Index and P.O.S missing	5/10/2021
7346	0710102016102021/3	RAKESH KUMAR JAIN Vs. SN JEE BUILD WELL PVT. LTD.		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1089(ND)2021		P.O.S misisng	5/10/2021
7347	0710102017882021/3	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1470(ND)2021		P.O.S misisng	5/10/2021
7348	0710102018692021/3	MS. ANUPAMA CHAWLA Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/171(ND)2021		Reply filed twice, E-stamp misisng	5/10/2021

7349	0710102018692021/4	MS. ANUPAMA CHAWLA Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/171(ND)2021		Vakalatnama Filed twice	5/10/2021
7350	0710102035312020/1	M/S MULTITECH Vs. M/S DCM LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/33(PB)2021		Page 4 according to PDF Not clear	5/10/2021
7351	0710102061632021/1	RP SUNIL KUMAR AGRAWAL Vs. S.C. GARG & ASSOCIATES		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3898(ND)2021		Vakalatnama Heading is not mentioned in the Page 12 according to PDF in Reply document & also in the seperate document	6/10/2021
7352	0710102045872021/3	STATE BANK OF INDIA Vs. ARCHANA AGGARWAL		Section 95(1)	COMPANY PETITION IB (IBC)/412(ND)2021		Now it is Clear after Refilling	8/10/2021
7353	710102073492021	SANJIB KUMAR & ORS. VS VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	petition every page not sign, claim amount missed, irp certificate missed, 45-74, 124-130, 162-163, 172-185 not clear, 146-148, 163, hindi, vakalatnama missed, irp certificate missed,	7/10/2021

7354	710102064492021	WAVE MEGACITY CENTRE PRIVATE LTD. VS MANJULA SINHA & OTHERS	Intervention Petition (IBC)	Sec 60(5)		Divyanshu Sarswat	FEES MISSING IN APPLICATION	7/9/2021
7355	710102074822021	STATE BANK OF INDIA VS M/S CENTURY COMMUNICATION LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/263(PB)2018	Astha Nigam	27-28,30 not clear page	12/10/2021
7356	710102074522021	HEMANT SHARMA VS MAAN ALUMINIUM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)2018	Ashu Kansal	pg-83,85,95,114,117, not clear	11/10/2021
7357	710102059052021	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/639(ND)2019	Manoj Kumar Malik	income service missed	20/08/2021
7358	0710102055022021/3	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3446(ND)2021		No Index, No pagination	18/10/2021
7359	0710102057752021/1	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL Vs. IDBI BANK (LEAD MEMBER)		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/3878(PB)2021		Court fees and rs 25 welfare missing on vakalatnama	18/10/2021
7360	0710102060012021/2	DEEPAK CHAGANLAL CHOUDHARI Vs. ASSESSING OFFICER JOINT COMMISSIONER OF INCOME TAX (OSD) CIRCLE-1(1)(1) MUMBAI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3844(PB)2021		Page no. 7 - 12 true copy sign missing, court fees and welfare missing on vakalatnama	18/10/2021

7361	0710102069162021/1	VADEHRA BUILDERS PRIVATE LIMITED AND VADEHRA ART GALLERY PRIVATE LIMITED Vs. ANIL TAYAL		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/102(PB)2021		Merge documents in single pdf	18/10/2021
7362	0710102104552020/1	NILESH SHARMA Vs. PRAMOD GOEL		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/285(ND)2021		Court fees and welfare missing on vakalatnama	18/10/2021
7363	0710102106292019/5	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/639(ND)2019		Wrong e-filing, application need to file in IA, More than 200 pages in single volume	18/10/2021
7364	0710102169112019/1	UNITECH LIMITED Vs. SARLA RANI SETHI		Rule 11 of NCLT	EXECUTION PETITION/152(ND)2019		Remove extra file	18/10/2021
7365	0710120002342018/2	M/S AMIT SPINNING INDUSTRIES LIMITED Vs. JM FINANCIAL ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/131(PB)2017		Page no. 7 - 12 true copy sign missing, court fees and welfare missing on vakalatnama	9/4/2019

7366	0710102008782020/5	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(IBC)/1316(PB)2020		Wrong e-filing, need to file in IA	18/10/2021
7367	0710102014172019/13	DENA BANK Vs. ROYAL WOOD PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/510(PB)2019		Wrong e-filing, need to file in IA	18/10/2021
7368	0710102016122021/4	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY Vs. LARK LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)2021		Page no. 1- 2 sign missing, Page no. not mention on stamp paper, Page no. 4 - 23 true copy sign missing	18/10/2021
7369	0710102030972020/2	GRAND ARCH RESIDENT WELFARE ASSOCIATION (GARWA) Vs. IREO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/964(ND)2020		No Index, No Pagination, Stamp paper missing, affidavit not notarized, proof of service missing	18/10/2021

7370	0710102030992020/2	GRAND ARCH RESIDENT WELFARE ASSOCIATION Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/989(ND)2020		No Index, No Pagination, Stamp paper missing, affidavit not notarized, proof of service missing	18/10/2021
7371	0710102023102020/2	UTTAM STRIPS LTD. Vs. JAIPUR VIDYUT VITRAM NIGAM LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1438(ND)2020		Wrong e-filing, application need to file in IA	18/10/2021
7372	0710102008782020/6	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(IBC)/1316(PB)2020		Wrong e-filing, need to file in IA	18/10/2021
7373	0710102033262021/6	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	20/10/2021

7374	0710102047372021/10	ANIL KAUSHAL & ORS. Vs. LOGIX CITY DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/440(ND)2021		Page no. 1 - 5 sign missing, Page no. 8 - 21 true copy sign missing	20/10/2021
7375	0710200411352018/45	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		No Index, No pagination	20/10/2021
7376	0710102074092019/8	BAJAJ RUBBER COMPANY PVT.LTD. Vs. CAPITAL AUTO RUBBER PRODUCTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/826(ND)2019		P.O.S misisng	20/10/2021
7377	0710102077422020/10	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		Index missing	20/10/2021
7378	0710102025582021/1	STATE BANK OF INDIA Vs. JABALPUR MSW PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/417(ND)2021		E-stamp missing	20/10/2021

7379	0710102034972020/5	PUNJAB NATIONAL BANK Vs. SSK TRADING PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/960(ND)2020		Wrong e-filing, need to file in IA	20/10/2021
7380	0710102036202020/22	ICICI BANK LIMITED Vs. ESSAR POWER M.P LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/863(PB)2020		Sub-Title missing in Page 1 according to PDF	20/10/2021
7381	0710102113012020/3	SKILLSTECH SERVICES PRIVATE LIMITED Vs. MANPOWERGROUP SERVICES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/27(PB)2021		Notary missing in E-stamp	20/10/2021
7382	0710102053822021/2	USHA FASTENERS PRIVATE LIMITED Vs. KOTSONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/540(ND)2021		No pagination, proof of service miisng,	18/10/2021
7383	0710102037562021/3	M/S THE HAMLIN TRUST Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/92(ND)2021		Challan & Affidavit Date are not matching in Vol 2, Vol 4&5 wrongly filed	20/10/2021

7384	0710102060502021/1	P P ROLLING MILLS MFGING CO. PVT LTD Vs. JARVIS INFRATECH PVT.LTD.		Sub-Section (1) 0f Section 66.,Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/95(ND)2021		Wrong e-filing, application need to file in IA	20/10/2021
7385	0710102044002021/6	SHAARC PROJECTS LIMITED Vs. RESOLUTION PROFESSIONAL OF ESSAR POWER M.P LIMITED (UNDER CIRP)		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2897(PB)2021		True Copy sign missing in the Brief Note document, Alignment not done properly from Pages 5 to 7 according to PDF	20/10/2021
7386	0710200418612018/6	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		Page no. 1 - 14 sign missing, Affidavit not notarized, Page no. 23,24, 35, 45,47, 49,55, 57 - 70 not clear, Page no. 33 missing, Page no. 41,46 page cut,	18/10/2021

7387	0710102702132018/2	TATA TELESERVICES MAHARASHTRA LIMITED Vs.		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/126(PB)2018		Master Index word is missing in the First page, Pages 23&24 according to PDF in Vol 1 Not Filed properly, Pages 257,258&265 according to PDF in Vol 2 Not Filed properly	20/10/2021
7388	0710102023802021/6	GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/212(ND)2021		E-stamp missing	20/10/2021
7389	0710200001942016/11	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/131(ND)2016		More than 200 pages in single volume, wrong e-filing	20/10/2021

7390	0710102052922021/4	ARES INVESTMENTS LLC Vs. INTERNATIONAL PRINT O-PAC LTD		Sec. 241(1),Sec. 242(4),Section 246,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)2021		Page no. 11 - 200 , 2550 - 2729 true copy sign missing, Page no. 633 - 643, 670 - 691, 706 - 708, 713, 730 - 733, 829, 830, 838, 844, 849, 850, 1804-1813 pages not clear,	14/10/2021
7391	0710102090112020/34	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		True Copy sign missing in Judgment document, Written submission of R-19 Filed twice	14/10/2021
7392	0710102090112020/35	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		True Copy sign missing in Judgment document, Written submission of R-19 Filed twice	14/10/2021
7393	0710102150112019/5	NITIN BHAYANA Vs. CHINTELS INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3068(ND)2019		Page no. 2 missing	14/10/2021
7394	0710102172402019/10	MMAN INFRA PROJECTS AND ENGINEERING Vs. SPML INFRA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/347(ND)2020		Wrong e-filing, application need to file in IA, file documents separately	14/10/2021

7395	0710102400532013/5	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013		Affidavit not notarized, court fee and welfare missing on vakalatnama	14/09/2021
7396	0710120005072018/19	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/991(ND)2018		Wrong e-filing, need to file in IA	14/10/2021
7397	0710120012212018/9	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1243(ND)2018		Documents not available, please refile the documents	14/10/2021
7398	0710200400612014/8	LAGHUNA HOLDING PVT. LTD. Vs. EDENPARK HOTEL LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/108(ND)2014		Wrong e-filing, application need to file in IA	14/10/2021
7399	0710200400612014/9	LAGHUNA HOLDING PVT. LTD. Vs. EDENPARK HOTEL LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/108(ND)2014		Wrong e-filing, application need to file in IA	14/10/2021

7400	0710102007852021/5	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		File Documents separately	14/10/2021
7401	0710102023402020/1	SHRI BHAGWAN PROJECTS PVT. LTD. Vs. IREO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/320(ND)2021		E-stamp misisng	14/10/2021
7402	0710102090112020/36	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		File Documents separately	14/10/2021
7403	0710102090112020/37	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		File Documents separately	14/10/2021
7404	0710102061122021/1	JB TRANSPORT Vs. ESSAR POWER M.P LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3869(PB)2021		Pages 22,23,25,26 Newspaper Clip according to PDF filed in Hindi;it should be in English	13/10/2021
7405	0710102061132021/1	SK CONSTRUCTION Vs. ESSAR POWER M.P LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3862(PB)2021		Pages 22,23,25,26 Newspaper Clip according to PDF filed in Hindi;it should be in English	13/10/2021

7406	0710102150112019/4	NITIN BHAYANA Vs. CHINTELS INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3068(ND)2019		Index missing, merge document in single pdf	14/10/2021
7407	0710102090112020/38	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		File Document separately	14/10/2021
7408	0710102076232020/13	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020		E-stamp and Affidavit date are not matching	13/10/2021
7409	0710102108912020/3	PRAVEEN CHOPRA Vs. WINGROW GRAVURES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/5(PB)2021		No Index, No Pagination	13/10/2021
7410	0710102115682020/4	FEEDBACK INFRA PRIVATE LIMITED Vs. LOGIX INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1134(ND)2020		E-stamp and Affidavit date are not matching, Pages 20,21,37 according to PDF Not Clear at all, True Copy sign missing in Pages 22 to 29 according to PDF	13/10/2021

7411	0710120007452018/11	M/S. GRID INFRATECH PVT. LTD. Vs. M/S. HYTHRO POWER CORPORATION LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1064(PB)2018		Pages 23,30,33 according to PDF Not clear, Vakalatnama Heading missing in Page 38 according to PDF	13/10/2021
7412	710102074832021	ROHIT SEHGAL VS SHIV KUMAR JATIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1525(ND)2019	ROHIT SEHGAL	Incomplete Affidavit Contact No 24361890	12/10/2021
7413	710102074932021	ROHIT SEHGAL VS M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL	ib not mention in main case soft copy	12/10/2021
7414	710102074522021	HEMANT SHARMA VS MAAN ALUMINIUM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)2018	Ashu Kansal	pg-83,85,95,114,117, not clear	11/10/2021
7415	710102074732021	CITY UNION BANK VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2029(ND)2019	T.N.Durga Prasad	page numbering missed in index,true copy sign and stamp missed in some pages	12/10/2021
7416	710102029062021	AMARJIT SINGH VS ATUL KANSAL (RESOLUTION PROFESSIONAL)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Siddharth Bhatli	need to separate file both application Reminder 4/5	12/4/2021
7417	710102068822021	RAJESH VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Akul Mehandru	main case not link pag- 29 not clear please delete extra document	23/09/2021

7418	710102064012021	ANURAG NIRBHAYA VS COMMITTEE OF CREDITORS OF AGILE INTERNATIONAL LOGISTICS AND SUPPLY CHAIN PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Aishwarya	main case not link	7/9/2021
7419	710102074332021	BRAHM DATT VERMA VS METENERE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1520(ND)2018	BRAHM	ib not mention in main case soft copy and section wrong	11/10/2021
7420	710102075352021	INDIA SPORTS FLASHES PRIVATE LIMITED VS MANOJ SRIVASTAVA MEDIA CORPS PRIVATELIMITED		Sec 60(5)		Depaish	Wrong section	14/10/2021
7421	710102070612021	SHANKAR FININVEST PVT. LTD. VS TDI INFRASTRUCTURE LIMITED		IBC under Sec 7		AKSHIT SACHDEVA	DD NOT RECEIVED	20/10/2021
7422	710102076582021	ASSOCIATED CONTAINER TERMINALS LIMITED VS TDI INFRASTRUCTURE LIMITED		Sec. 230-232 - Second Motion		Ananya	Wrong case type select, link 2nd motion with 1st motion,page no 02 missed, synopsis/list of dates & events missed,wrong pagination after pg no. 13, no serial no. in every e stamp,wrong serial no in annexress,	20/10/2021

7423	710102064282021	UNION OF INDIA VS SH. SUMAN CHADHA		Sec 241 (2)		sfionclt	True copy missed in every pages of annexuress, proof of service missed	14/10/2021
7424	710102074562021	VINAYAKASUBRAMANIAN VS SMC GLOBAL SECURITIES	Company Petition (Companies Act)	Application under any other provisions		Vinayakasubramanian	Wrong documents uploaded	12/10/2021
7425	710102076032021	RISHABH CHAND LODHA VS CMYK PRINTECH LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		RISHABH CHAND LODHA	wrong section and case type wrong(need to File IA)	14/10/2021
7426	710102119182020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL PROPERTIES INFRASTRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	page:31-33, 113 missed page 77, 81, 83, 89, 90, 94, not clear true copy sign missed, proof of service not clear, all pdf merge in 1 pdf /incomplete documents/etc	28/12/2020

7427	710102119052020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL TOWNSHIPS INFRA STRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	Volume wise index/pages not clear-31,35,41,42,44-49,55-59,61-64,68-70,78-81,94,97,103-107,140-146,150,156-163,172,173,185,188,189,192,195/page miss-32,33,34/master data of corporate debtor/E stamp paper Affidavit with notary/True copy sign miss/Advocate welfare court fees miss/As per volume uploaded 200 page/etc	26/12/2020
7428	710102015822021	MEHER MADON VS UNITECH LIMITED	Company Petition (Companies Act)	Sec. 73(4)		Meher Madon	Welfare missed in vakaltnama and upload only final petition	23/02/2021
7429	710102077712021	UNION BANK OF INDIA LIMITED VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	Page not clear-125-127,131,140/IRP Certificate miss & form 2/Every Power of attorney file with 50 E stamp paper/Advocate welfare & court fees miss on vakalatnama/Advocate & client detail miss/etc	21/10/2021

7430	710102050462021	KARTIK CHADHA & OTHERS VS KARTIK CHADHA & OTHERS	Intervention Petition (IBC)	Sec 60(5),Application under any other provisions- IBC		Divyanshu Sarswat	page no-12 Wrong section/Page not clear-27-30/cut line page-89/Page miss-149	21/07/2021
7431	710102060232021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET CHAUDHARY & OTHERS	Intervention Petition (IBC)	Sec 60(5)		Divyanshu Sarswat	wrong case type please separate file 4/5 please call us or visit nclt	25/08/2021
7432	710102075032021	ORIENTAL BANK OF COMMERCE VS SHEKHAR RESORTS LTD. & ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/22(ND)2018	Shivali Singh	section wrong	13/10/2021
7433	710102075172021	ATCO FLEXDUCT PRIVATE LIMITED VS M/S SHAH PUBLICATION PVT. LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)2021	Anant	index missing and stamp affidavit missing and cp not mention in main case soft copy	13/10/2021
7434	710102075332021	BIBHUTI BHUSHAN BISWAS & ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/330(ND)2021	Aman	(27-29.192-201 not clear page) and (volume break after 200 page) (52,134,136,138,146,150translate page)	13/10/2021
7435	710102075862021	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK	E stamp and affidavit not notraize	14/10/2021
7436	710102075942021	MR. MOHIT CHAWLA VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/404(ND)2018	Mohit Chawla	page no 40,52 in hindi	14/10/2021
7437	710102075802021	SUNIL PRAKASH SHARMA VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/546(PB)2018	Sunil Prakash Sharma	20-23 not clear page	14/10/2021
7438	710102076072021	SMT. PAVAN KAPOOR VS IIFL HOME FINANCE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/25(ND)2021	RANJANA ROY GAWAI	80-84,86-87,297,299,300,303 not clear page	14/10/2021

7439	710102076842021	STERLING MOTOR COMPANY VS PANKAJ KUMAR SINGAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1329(ND)2019	RANJANA ROY GAWAI	"Advocate welfare & court fees miss "	16/10/2021
7440	710102076972021	KANTI MOHAN RUSTAGI VS WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Kanti	main case not link,	18/10/2021
7441	710102077042021	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/2380(ND)2019	ANAND	document not upload properly	18/10/2021
7442	710102064992021	ATUL KUMAR SINGHAL VS FIITJEE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3340(ND)2019	Mukesh Mohan Goyal	PAGE NO 16 REPEAT	9/9/2021
7443	710102075532021	HARI BABU THOTA VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/89(ND)2018	HARI BABU THOTA	1,3,4 cut page	13/10/2021
7444	710102075442021	BHOOPESH GUPTA VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/179(ND)2019	BHOOPESH GUPTA	16-17 blur page	13/10/2021
7445	710102076822021	ASSISTANT PROVIDENT FUND COMMISSIONER VS ASHOK KUMAR DEWAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3196(ND)2019	Manish Dhir	Fill up the blank at page number 3.	16/10/2021
7446	710102077032021	ANJOO AMAR & ORS VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2021	Nithin	document not upload properly	18/10/2021
7447	710102076702021	SATYENDRA PRASAD KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Ankit Jain	main case not link, pdf merge in 1 volume, etc	16/10/2021

7448	710102053742021	DEPARTMENT OF SALES TAX THROUGH THE DEPUTY COMMISSIONER OF SALES TAX VS NCML INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Section 42 - Submitted by Government Body		Amar S. Mishra	main case not link with application section wrong case type wrong main case not link with application section wrong case type wrong reminder 4/5	31/07/2021
7449	710102008222020	WORLD CONSULTING & RESEARCH CORPORATION PRIVATE LIMITED VS NCML INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1081(PB)2016	Kanti	Pg-31,32 not clear REMINDER 3/5	17/01/2020
7450	710102058072021	GAURAV KATIYAR VS EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	RISHABH JAIN	case type you filed execution petition please choose case type in execution petition Reminder 3/5	17/08/2021
7451	710102069282021	NAYAN N RAHEJA VS RIYASAT TOWERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1392(ND)2019	R N Karanjawala	Pg-,438,448,466,612,899 not clear page volume 2 index missed case type wrong master index missed	24/09/2021

7452	710102062672021	ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS GIAN CHAND NARANG	Interlocutory Application (I.B.C)	Sec 60(5)		Assistant Commissioner	main case not link and Pg-27,28,	1/9/2021
7453	0710102024782020/7	ZOOM COOMUNICATIONS LTD. Vs. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/616(ND)2020		Index missing	22/10/2021
7454	0710102054162021/2	NCLT (COURT-2 NEW DELHI) THROUGH REGISTRAR Vs. MR. MANOJ KUMAR SINGH IRP		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/11(ND)2021		Page no. 47 - 120 true copy sign missing, pages cut from below	22/10/2021
7455	0710102079172019/16	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1006(ND)2019		Page 1 - 15 sign missing, Court fees and welfare missing on vakalatnama, Page no. 20 - 59 true copy sign missing	22/10/2021
7456	0710102081822019/11	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2019		Page no. 1 - 12 sign missing,	22/10/2021
7457	0710102086102020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 59	COMPANY PETITION (COMPANIES ACT)/120(PB)2020		No Index, No Pagination	22/10/2021

7458	0710120009092018/13	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Wrong pagination in Index, Page no. 1 - 29 sign missing,	30/09/2021
7459	0710102010102021/10	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Page no. 1 - 53 sign missing, stamp paper missing, Affidavit not notarized, Page no. 61 - 62, 98, 100, 132,144, 145, 147-153, 159-160 not clear,	22/10/2021
7460	0710102039202021/1	MAJOR BRANDS (INDIA) PRIVATE LIMITED Vs. GAURIK FASHIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/287(ND)2021		True copy sign missing on every page	22/10/2021
7461	0710102076942019/6	SAHIL GARG Vs. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/946(ND)2019		Rs 25 welfare missing on vakalatnama	22/10/2021

7462	0710102100092019/9	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1593(ND)2019		Page no. 1 - 14 sign missing, Page no. 17 - 35 true copy sign missing	22/10/2021
7463	0710102002702021/6	VIJENDER SHARMA Vs. CONARES METAL SUPPLY LTD		----Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/210(ND)2021		Wrong pagination after page no. 6	22/10/2021
7464	0710102073712020/1	DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/98(ND)2020		File all documents separately	8/10/2021
7465	0710102139052019/2	TRUE SALES Vs. JINDAL GREEN CROP INTERNATIONAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/659(ND)2020		Wrong e-filing, need to file in IA	22/10/2021
7466	0710102016922019/1	RAJESH VASUDEVA Vs. SPML INFRA LIMITED		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/375(ND)2019		Wrongly Filed here	22/10/2021
7467	0710102016122021/3	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY Vs. LARK LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)2021		P.O.S missing	20/10/2021

7468	0710102053142021/3	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. UDAY ESTATES PRIVATE LIMI		IBC under Sec 7	COMPANY PETITION IB (IBC)/393(ND)2021		True Copy sign missing in the Judgement document	21/10/2021
7469	0710102110322019/15	SAHAJ BHARTI TRAVELS Vs. HCL TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2087(ND)2019		No index, No Pagination	22/10/2021
7470	0710102138062019/14	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		Page no. 62, 66 translation copy missing, Page no. 371 not clear	22/10/2021
7471	0710102149292019/8	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		Page no. 1 - 15 sign missing,	6/9/2021
7472	0710102149292019/9	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		Page no. 1 - 15 sign missing,	20/10/2021

7473	0710102158352019/3	PNB HOUSING FINANCE LIMITED Vs. M/S ALPINE REALTECH PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/14(ND)2020		Wrong e-filing, application need to file in IA	22/10/2021
7474	0710120010512018/6	HARI PAVAN VELLANKI Vs. ISCHOLAR EDUCATION SERVICES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/354(ND)2018		Order copy not available, please put the order copy before the index of the documents	22/10/2021
7475	0710120012082018/61	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		Page no. 56, 62, 70 not clear, merge documents in single pdf, page no. not mention on vakalatnama	21/10/2021
7476	0710120012082018/62	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		Documents not available, please refile the documents	21/10/2021
7477	0710102079912019/14	JMS STEEL & POWER CORPORATION Vs. S.T. CONSTRUCTIONS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1049(ND)2019		Written Submission Filed twice	22/10/2021
7478	710102076902021	VS METALLIC PRIVATE LIMITED VS ENERSHELL ALLOYS & STEEL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MANOJ KUMAR	document not uploaded properly, pdf merge into 1 volume.	18/10/2021

7479	710102078272021	JMD CRANES VS THE INDURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAKESH KUMAR	PAGE:79-80 cut, 235-236 not clear, 239, 242, 245, 247-248, 251, 254, 257, 258, 261, 264, 267, 269-274, 279-285,294-298, 300, not clear etc	22/10/2021
7480	710102076142021	PUNEET KAUR THROUGH HER ATTORNEY AMRIT PAL SINGH VS PANKAJ NARANG	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/236(ND)2020	Legalics Law Offices	20-21 not clear page and merge into one pdf	14/10/2021
7481	710102076392021	ANIL KOHLI VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/218(PB)2021	ABHISHEK	welfare courtfees missing and notary missing in affidavit and stamp paper AND SECTION WRIONG	15/10/2021
7482	710102076512021	SHARMA KALYPSO PRIVATE LIMITED VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1887(ND)2019	Navjit	document not upload properly	15/10/2021
7483	710102076562021	J V RESTAURANT PRIVATE LIMITED VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Omprakash Sharma	main case not link and welfare and court fee missing in vakaltanama	15/10/2021
7484	710102076612021	ARGENTIUM INTERNATIONAL PVT LTD VS UTM ENGINEERING PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/248(ND)2019	Kanti	page:149-151 not clear,	15/10/2021

7485	710102077212021	YUG INTERNATIONAL PRIVATE LIMITED VS PAHWA PLASTICS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2879(ND)2019	NILESH RANJAN	Wrong section select	19/10/2021
7486	710102077092021	GAUTAM SINGHAL RESOLUTION PROFESSIONAL OF M/S SPM AUTOMOTIVE COMPONENTS PRIVATE LIMITED VS PAHWA PLASTICS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/892(ND)2020	JEET MALA	proof of service missed,	19/10/2021
7487	710102077152021	FORGINGS PRIVATE LIMITED VS INDIABULLS HOUSING FINANCE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	Pg 65H hindi to 68	19/10/2021
7488	710102078332021	CENTRAL BANK OF INDIA VS RANJIT KUMAR VERMA	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1018(ND)2020	Anish Jaipuriar	STAMP PAPER MISSING	22/10/2021
7489	710102076272021	BRAHM DATT VERMA VS METENERE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1520(ND)2018	BRAHM	main case wrong soft copy and notary missing in affidavit and stamp paper	14/10/2021
7490	710102077342021	ANIL KUMAR SHARMA LIQUIDATOR MACRO COMMERCE PRIVATE LIMITED VS KALIBER ASSOCIATES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/398(PB)2017	aditya gauri	Wrong section select,no welfare and court fees in vakaltnama	19/10/2021

7491	710102045022021	NUTAN JAISWAL VS MR MUKESH GUPTA INSOLVENCY RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	TRIVENDRA	123-127,145-147,261-265,272-277,282-288 translate page 128-138 not clear page and index missing in vol 2 123-127,145-147,261-265,272-277,282-288 translate page 128-138 not clear page and index missing in vol 2	5/7/2021
7492	0710200400572008/2	M/S MADHU BHASKAR Vs. M/S ISHWAR INDUSTRIES LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/43(ND)2008		Index First page Not Clear at all, E-stamp misisng, Page 204 according to PDF Not clear	7/10/2021
7493	0710102004242020/3	CAPITAL TRADE LINKS LTD Vs. SONI E VEHICLE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2020		Index missing in both the documents, Court Fee missing in Vakalatnama	8/10/2021
7494	0710102092372020/6	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/995(PB)2020		Page no. 1 - 16 sign missing, Page no. 139, 140 pages not clear,	8/10/2021

7495	0710102170882019/1	GP GLOBAL ASPHALT Vs. SONI COMMERCIAL ENTERPRISES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/46(ND)2020		Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	8/10/2021
7496	0710200400732013/4	SANTOSH KUMAR Vs. M/S ANGHAILA HOUSING PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/136(ND)2013		Wrongly Filed here	8/10/2021
7497	0710102004242020/4	CAPITAL TRADE LINKS LTD Vs. SONI E VEHICLE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2020		Stamp paper missing, Page no. 3 - 12 true copy sign missing	11/10/2021
7498	0710102007852021/6	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		Page no. 24 - 102, page 117 page cut	11/10/2021

7499	0710102015442019/1	ATUL KUMAR KANSAL Vs. SAMYAK PROJECT PVT LTD		Sec 60(5)	COMPANY PETITION IB (IBC)/439(ND)2019		Affidavit not notarized, Page no. 49,50, 126, 127 need type copy , Page no. 136, 169, 170, 171, 172, 173,175, 176, 192, 196, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 231 pages missing, court fees and welfare missing	11/10/2021
7500	0710102031072021/2	MR. SANJU KUMAR Vs. XECUTE HR SOLUTIONS PVT.LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/2120(ND)2021		Wrongly Filed	25/10/2021
7501	0710102033502020/2	BURLINGTON FINANCE Vs. VIPUL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/796(ND)2020		E-stamp missing	24/03/2021
7502	0710102035162021/1	BHARAT ANAND Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec. 441	COMPANY PETITION (COMPANIES ACT)/172(ND)2021		Index missing	25/10/2021
7503	0710102060632021/14	SAROJ KUMAR PODDAR Vs. GROWTH TECHNO PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/558(PB)2021		No Index, No Pagination,	25/10/2021

7504	0710102060632021/15	SAROJ KUMAR PODDAR Vs. GROWTH TECHNO PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/558(PB)2021		No Index, No Pagination, Rs 25 welfare missing	25/10/2021
7505	0710102063802021/7	RAJESH RAMNANI Vs. BIT BLITS DIGITAL WORKSTATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4003(ND)2021		Wrong e-filing, application need to file in IA	25/10/2021
7506	0710102065052021/5	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4081(ND)2021		Wrong e-filing, need to file in IA	25/10/2021
7507	0710102071032021/1	BANK OF BARODA THROUGH RESHMA MITTAL Vs. UDHAM SINGH SHARMA		Section 95(1)	COMPANY PETITION IB (IBC)/593(ND)2021		Wrong e-filing, application need to file in IA	25/10/2021
7508	0710102155852019/6	PUNJAB NATIONAL BANK Vs. OLYMPUS METAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3192(ND)2019		No Index, No Pagination	25/10/2021

7509	0710102155912019/8	PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3185(ND)2019		No Index, No Pagination	25/10/2021
7510	0710102155982019/7	PUNJAB NATIONAL BANK Vs. GURMOHAN GARMENTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3232(ND)2019		No Index, No Pagination	25/10/2021
7511	0710102156022019/6	PUNJAB NATIONAL BANK Vs. RAKHEJA FASHIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3197(ND)2019		No Index, No Pagination	25/10/2021
7512	0710102156042019/10	PUNJAB NATIONAL BANK Vs. NAMO GANPATI GARMENTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3219(ND)2019		No Index, No Pagination	25/10/2021
7513	0710102156062019/9	PUNJAB NATIONAL BANK Vs. QUTAB MERCANTILE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3208(ND)2019		No Index, No Pagination	25/10/2021

7514	0710102168432019/5	GRID INFRA Vs. HYTHRO		19(2)	COMPANY APPLICATION(IBC)/2881(PB)2019		Stamp paper missing, Page no. 24 , 25, 27, 35, 37, 39 not clear,	25/10/2021
7515	0710102416142018/14	SH. ANIL KHEATERPAL Vs. M/S INNOVARI TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/569(ND)2018		Page no. 1 - 10 sign missing,	25/10/2021
7516	0710120009092018/11	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Page no. 3 - 18 sign missing, Court fees and welfare missing on vakalatnama, page no. 1 and 2 missing	12/3/2021
7517	0710102006232021/4	RAVI BANSAL Vs. SH. RAKESH SINGALA		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/611(ND)2021		Wrong e-filing, application need to file in IA	25/10/2021
7518	0710102006382021/2	ASHUTOSH GUPTA Vs. MODERN PLANNERS PRIVATE LIMITED		Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/47(ND)2021		No Index, No Pagination	25/10/2021

7519	0710102007852021/7	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		Page no. 6 - 7 not clear,	25/10/2021
7520	0710102010492020/2	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L KASHYAP AND SONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/473(ND)2020		Stamp paper missing, affidavit not notarized	25/10/2021
7521	0710102021042021/4	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Page no. missing after page no. 2 and page no. 3 not mention in index	23/09/2021
7522	0710102116722020/2	ABDULHADI ALMAILEM TRADING COMPANY W.L.L Vs. JAY ACE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1140(ND)2020		Page 60 according to PDF is Blank	23/09/2021

7523	0710102148352019/2	RANVIR SINGHS/O UDAY RAM Vs. M/S VARDHMAN BUILDTECH PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2706(PB)2019		True Copy sign missing in Pages 4 to 19 according to PDF	25/10/2021
7524	0710102036092021/3	SURANGI SERVICES LIMITED Vs. SRIGOPAL CHOUDHARY RESOLUTION PROFESSIONAL OF ORTEL COMMUNICATIONS LIMITED (IN CIRP)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2422(ND)2021		One document Affidavit wrongly filed	24/09/2021
7525	0710102067762021/2	MR. NAVNEET KUMAR GUPTA Vs. IL & FS FINANCIAL SERVICES LIMITED		----Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/4262(ND)2021		Wrongly Filed here	25/10/2021
7526	710102067142021	MAHENDRA KUMAR SHAH VS EITCHER MOTORS LIMITED	Company Appeal(Companies Act)	Sec. 58(3)		ankur gupta	wrong case type select, company master data missed, correct respondent name, serve the petition to all respondent	17/09/2021
7527	710102077682021	BIJENDER SINGH LATHER VS ABHISHEK ANAND	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/477(PB)2017	Neeraj	13-16,27,35,36 not clear page	20/10/2021

7528	710102078232021	PICCADILY HOTELS PRIVATE LIMITED VS M/S IMPRESSIONS SERVICES PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/527(ND)2017	Navin	Wrong case select,	22/10/2021
7529	710102077912021	ASHISH KUMAR VS THREE C SHELTERS PRIVATE LIMITIED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Gaurav Srivastava	Fill the blanks on page 8.	21/10/2021
7530	710102077982021	ABHISHEK SAMUEL VS SIDHARTHA BUILDHOME PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/717(ND)2019	ABHISHEK SAMUEL	case type wrong and stamp paper missing	21/10/2021
7531	710102077952021	WOOLWAYS INDIA LIMITED IN LIQUIDATION VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/29(ND)2018	Sajeve Bhushan Deora	page blank 39, page:130-131 not clear,after 323 wrong page numbering, etc	21/10/2021
7532	710102078082021	ATCO FLEXDUCT PRIVATE LIMITED VS SAMTEL COLOR LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)2021	Anant	fees missed of section 66, service missed	22/10/2021
7533	0710102061612021/1	DEEPIKA MADAN Vs. TODAY HOMES NOIDA PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4510(PB)2021		blank page, please file the correct dicuent	12/10/2021
7534	0710102061982020/3	M/S STAR WIRE PRODUCT Vs. KOTSONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/811(ND)2020		File Both documents separately,	12/10/2021
7535	0710102006592019/10	RATAN SINGH Vs. THEME EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/323(ND)2019		Page no. 1 - 31 sign missing, stamp paper missing, affidavit not notarized, Page no. 34 - 100 true copy sign missing	13/10/2021

7536	0710102010002021/3	CELESTIAL FINHOLD PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(PB)2021		Wrong pagination in index and documents	13/10/2021
7537	0710102011102021/1	VINOD KHATTAR Vs. NARENDER KUMAR SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/740(PB)2021		Page no. 22 - 23 true copy sign missing	13/10/2021
7538	0710102012762020/5	SHRI Vs. M/S VINAYAK WIRE PRODUCTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/957(ND)2020		No Index, No Pagination	13/10/2021
7539	0710102022452020/7	BREAKING WAVE SOFTWARE PRIVATE LIMITED Vs. GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/44(ND)2020		Page no. 5 , 7, 16 page lines cut,	13/10/2021
7540	0710102025512021/4	LARSEN & TOUBRO LIMITED CONSTRUCTION DIVISION Vs. ABIR INFRASTRUCTURE PVT. LTD. THROUGH RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2041(ND)2021		No Index, No Pagination	13/10/2021

7541	0710102034632021/3	SHIVANI GUPTA Vs. H L BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/321(ND)2021		Page no. 2 not clear	13/10/2021
7542	0710102035162021/2	BHARAT ANAND Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec. 441	COMPANY PETITION (COMPANIES ACT)/172(ND)2021		No Index, No Pagination	13/10/2021
7543	0710102035882021/2	ABHISHEK JAIN Vs. PURETO LIFESCIENCE PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/230(ND)2021		Stamp paper missing, affidavit not notarized, Page no. 96 - 105, 147, 152-169 pages dim, Double pagination in Document	13/10/2021
7544	0710102037572021/2	SHAILESH DAYAL Vs. BHARTI MITTAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2678(ND)2021		Page no. 6 - 7 translation copy missing, , Page no. 72, 73, 83-97, pages not clear,	13/10/2021
7545	0710102052802021/3	PANKAJ KHAITAN Vs. MR. AJAY GOYAL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3610(ND)2021		Page no. 167 - 177, 190 , 211 - 219, pages not clear,	26/10/2021
7546	710102071982021	RAGHVENDRA PRATAP SINGH VS CLARION TOWNSHIPS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/638(ND)2020	TRIVENDRA	18-20,36-38 not clear page 23 cut page 40,42 translate page	2/10/2021

7547	710102078792021	ARVIND DHAM VS L&T FINANCE LIMITED	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/499(ND)2020	Mukund Rawat	case type wrong and vakaltnama missing	25/10/2021
7548	710102068632021	UJALA AQUATECH INDIA PVT LTD VS UJALA PUMPS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 47 (1)	COMPANY PETITION IB (IBC)/43(ND)2018	Kewal Krishan Saini	12 page not clear and due payment other section	22/09/2021
7549	710102080602021	STUDIOF&B FOOD SERVICES PRIVATE LIMITED VS REALTECH DEVELOPMENTS & INFRASTRUCTURE (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3368(ND)2019	rit arora	Stamp paper missed affidavit not notarized	1/11/2021
7550	710102078732021	SALEEM VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	ATEENDRA	Pg 41 cut	29/10/2021
7551	710102078772021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) VS ARGL LIMITED	Company Application(Companies Act)	Sec 224 (5)	COMPANY PETITION (COMPANIES ACT)/148(ND)2021	DR. RAJ SINGH	due payment for other section 8-9 not clear page	1/11/2021
7552	710102076302021	NARENDRA KUMAR VS CMYK PRINTECH LTD	Intervention Petition (IBC)	Sec 60(5)		VIKAS	main case not link, memo of parties, list dates of events and brief of synopsis, petition every pages, true copy sign missed on every pages of annexure, petition 2 time upload, 25rs advocate welfare and 3rs court fee,etc	29/10/2021
7553	710102080132021	TIMES CITY LIMITED VS PALKIT IMPEX PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		abhishek seth	No valuation report	29/10/2021

7554	710102073502021	DR. MOHAMMAD TARIQUEZZAMAN VS OCEAN CLUB PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)		SUHAIL	SECTION 213 FEES MISSING	8/10/2021
7555	710102079512021	DEEPAK BHOLA VS AYBI ENERGY PRIVATE LIMITED	Company Petition (Companies Act)	Sec 433(e)/433(f) of CA 1956		DEEPAK	wrong documents uploaded	27/10/2021
7556	710102079872021	SAI GR IMPEX PRIVATE LIMITED VS CUSHMAN AND WAKEFIELD PROPERTYMANAGEMENT SERVICES INDIA PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ABHISHEK KUMAR	page:111 not clear, 25rs advocate welfare and 3rs court fee missed, etc	29/10/2021
7557	710102079902021	EMTA COAL LIMITED VS PUNJAB STATE POWER CORPORATION LIMITED	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Rajanish	Main case no. missed on cover page,	29/10/2021
7558	710102080292021	REDMALL VYAPARI ASSOCIATION VS CELEBRATION CITY PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/740(PB)2018	SANJEEV KUMAR	need to additional	30/10/2021
7559	710102080332021	DEEPALI INFRATECH PVT LTD VS UMANG REALTECH PRIVATE LIMITED THROUGH RP	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1564(PB)2018	Amandeep Singh	22,24,115,117,120,129,132,133,134,136,139,141,147,149-150,164-182,194-208,210-226,237,250,252,260,262-264,266,268-269,272,275,277,279,281,283,285,288,290,322-335,348-350 not clear page	30/10/2021
7560	710102080392021	RAKESH KUMAR GUPTA VS GIRISH CHANDER JOSHI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2582(ND)2019	ABHISHEK	29-34,57 not clear page	30/10/2021

7561	710102080372021	VINODKUMAR S SHAH VS PUNJAB NATIONAL BANK	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/455(ND)2019	ASHISH BATRA	notary missing in stamp paper	30/10/2021
7562	710102069562021	AVR OVERSEAS PRIVATE LIMITED VS ADINATH INTERNATIONALNPRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/348(ND)2020	Pradeep Rana	sign missed on application,true copy sign and stamp missed,upload the file in one pdf	24/09/2021
7563	710102070782021	SHREE YASH STAINLESS PRIVATE LIMITED VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Sec 60(5)		Harshavardhan Bhende	72-79 not clear page main case not link section wrong please delete previous	30/09/2021
7564	710102080402021	MUKESH KUMAR JAIN VS MR. JAWAHAR LAL MAHENDER KUMAR LALWANI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/411(ND)2020	SOURABH LEEKHA	section wrong	30/10/2021
7565	710102071252021	H.R. BUILDTECH PVT. LTD. VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions		Dushyant	main case not link	30/09/2021
7566	710102078062021	COMMERCIAL TAX DEPARTMENT GOVERNMENT OF RAJASTHAN VS GLOW IRRIGATION PVT LTD	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/441(PB)2018	Vidhan	case type wrong	22/10/2021
7567	710102078092021	SAHIL HOLDINGS PRIVATE LIMITED VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Pranshu Goel	main case not link	22/10/2021
7568	710102078932021	PRAVEEN BANSAL VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/712(PB)2019	Shashwat Anand	wrong filing	26/10/2021
7569	710102078922021	PINGLE BUILDERS PVT.LTD. VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/712(PB)2019	RANJANA ROY GAWAI	wrong file	26/10/2021

7570	710102053182021	COMMERCIAL TAXES DEPARTMENT VS YOGENDER PAL SINGH	Interlocutory Application (I.B.C)	Sec 42,Sec 42	COMPANY PETITION IB (IBC)/712(PB)2019	Vidhan	case type wrong()company appeal in IBC , and wrong section	29/07/2021
7571	710102079502021	KASHI VISWANATHAN SIVARAMAN LIQUIDATOR OF GLOBALITE INDUSTRIES PVT. LTD. VS AKL IMPEX PVT. LTD. AND ORS.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/564(ND)2019	Prateek Kushwaha	payment not done	27/10/2021
7572	710102055432021	COMMERCIAL TAXES DEPARTMENT VS RAJ KUMAR RALHAN	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/540(PB)2017	Vidhan	9-11,14 not clear page affidavit not notarized stamp paper missed	7/8/2021
7573	710102079572021	CHANNEL INFOMATIC VS NITIN CHHABRA	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/359(ND)2020	Jasmeet Singh	page 4 cut and case type and section wrong and date not verified in affidavit	27/10/2021
7574	710102079742021	BLUEBIRD SOFTWARE PRIVATE LIMITED VS AXIS TRUSTEE SERVICES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/491(ND)2021	Kumar Anurag	AFFIDAVIT MISSING	28/10/2021
7575	710102079832021	REDMALL VYAPARI ASSOCIATION VS CELEBRATION CITY PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/740(PB)2018	SANJEEV KUMAR	need to additional	28/10/2021
7576	0710102021042021/14	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Pages 70,71 & 98 according to PDF is Blank	2/11/2021
7577	0710102021042021/6	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Pages 76,77 & 104 according to PDF is Blank	11/10/2021

7578	0710102021042021/7	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Pages 76,77 & 104 according to PDF is Blank	11/10/2021
7579	0710102021042021/8	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Pages 76,77 & 104 according to PDF is Blank	11/10/2021
7580	0710102021042021/9	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Pages 72,73 & 100 according to PDF is Blank	11/10/2021
7581	0710102023092021/1	MOHINDER PAL KAMBOJ Vs. FIITJEE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/453(ND)2021		Index missing	3/11/2021
7582	0710102030982021/2	SHIRDI INDUSTRIES LIMITED Vs. M/S UNITED CONCEPTS AND SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2021		E-stamp missing	3/11/2021
7583	0710102054452021/2	TENNANT CLEANING SYSTEM INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		IBC Section 59	COMPANY PETITION IB (IBC)/420(PB)2021		Page 24&27 according to PDF Not Visible at all	3/11/2021

7584	0710102055862021/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED		Application under any other provisions	INTERLOCATORY APPLICATION(COMPANIES ACT)/26(ND)2021		Pages 25 to 41 according to PDF is in Hindi;it should be in English	3/11/2021
7585	0710102062242021/1	NAVEEN GAUTAM Vs. KISHAN DUTT GAUTAM		Sec. 244(1),Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/147(ND)2021		E-stamp missing, Pages 48 to 52,76 to 79,81 to 83,92,129,163,164 according to PDF are in Hindi;it should be in English, Page 84 according to PDF Not Clear	3/11/2021
7586	0710102067332021/2	MANJIT KAUR & ANR Vs. M/S HIGH TENSILE PRODUCTS PVT LTD		Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 59	COMPANY PETITION (COMPANIES ACT)/160(ND)2021		Court Fee stamp missing in Vakalatnama	3/11/2021
7587	0710102067332021/3	MANJIT KAUR & ANR Vs. M/S HIGH TENSILE PRODUCTS PVT LTD		Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 59	COMPANY PETITION (COMPANIES ACT)/160(ND)2021		Wrongly Filed	3/11/2021
7588	0710102073392021/1	SANDEEP KUMAR BHATT Vs. INDRAPRASTHA GAS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4609(ND)2021		Index missing, Court Fee stamp and Welfare Fee stamp misisng in Vakalatnama	3/11/2021

7589	0710102045652021/2	YOGESH BHANDARI Vs. DR. KHANNAS PATHCARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/334(ND)2021		All pages cut from bottom, Rs 3 court fees missing on vakalatnama,	2/9/2021
7590	0710102049632021/3	BALAJEE DEVELOPWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/106(ND)2021		Page no. missing in document	3/11/2021
7591	0710102065952021/1	SM PILFER PROOF CAPS PRIVATE LIMITED Vs. M/S DYNAMIC STAR SECURITY AND ALLIED SERVICES		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4445(ND)2021		Documents not available, please refile the documents	3/11/2021
7592	0710102068622021/2	MR. SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4359(ND)2021		Documents not available , please refile the documents	3/11/2021

7593	0710102072432021/1	CAPRI GLOBAL CAPITAL LIMITED Vs. ADVANCE HOME & PERSONAL CATE LIMITED THROUGH MR. VIVEK BHARTI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4560(ND)2021		Documents not available, please refile the documents	3/11/2021
7594	0710102072872020/5	M/S FURNACE METTALIKS Vs. RATHI STEEL AND POWER LTD		----	COMPANY PETITION IB (IBC)/906(ND)2020		Documents not available, please refile the documents	3/11/2021
7595	0710102096462019/13	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1510(ND)2019		Wrong e-filing, need to file in IA	3/11/2021
7596	0710102105712019/7	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		Wrong e-filing , need to file in IA	3/11/2021

7597	0710102117262020/2	DEBADUTTA MISHRA Vs. M/S ANSAL HOUSING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/45(PB)2021		No Pagination in index and document, sign missing on every page, supporting affidavit and stamp paper missing , proof of service missing	3/11/2021
7598	0710102136252019/4	SANJAY KUMAR CHETWANI Vs. MEDINNBELLE HERBALCARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2681(ND)2019		No Index, No pagination	3/11/2021
7599	0710102412082017/9	ORIENTAL BANK OF COMMERCE Vs. SONEAR INDUSTRIES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/597(PB)2017		Wrong e-filing, need to file in IA	3/11/2021
7600	0710102413072017/11	PUNJAB NATIONAL BANK Vs. SAMTEL COLOR LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/132(PB)2017		Wrong e-filing, need to file in IA	3/11/2021

7601	0710102003112020/4	SHUBHAM CHEMICAL & SOLVENT LTD Vs. INDO LAMINATES PRIVATE LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/341(ND)2020		Page no. 25 - 31 pages not clear	11/10/2021
7602	0710102004282019/7	SPA AGENCIES [INDIA] PRIVATE LIMITED Vs. SPA LIFESTYLE PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/25(ND)2019		Wrong e-filing (petition)	3/11/2021
7603	0710102068622021/3	MR. SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4359(ND)2021		BACK DATE AFFIDAVIT	3/11/2021
7604	0710102070882021/2	BANK OF BARODA THROUGH RESHMA MITTAL Vs. DEEPIKA SHARMA		Section 95(1)	COMPANY PETITION IB (IBC)/590(ND)2021		STAMP PAPER & AFFIDAVIT MISSED	3/11/2021
7605	0710102075022021/1	SANJEEV KRISHAN SHARMA Vs. UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4692(PB)2021		PROOF OF SERVICE MISSED	3/11/2021

7606	0710102078972019/6	SKILLAR ENTERPRISE INDIA PVT. LTD. Vs. KNOWLEDGE PODIUM SYSTEMS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1030(PB)2019		PROOF OF SERVICE MISSED	3/11/2021
7607	0710102088942019/28	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		STAMP PAPER MISSED	3/11/2021
7608	0710102150122019/2	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/2592(PB)2019		FILE AS A FRESH APPLICATION	3/11/2021
7609	0710102002772020/9	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/25(ND)2020		STAMP PAPER AND AFFIDAVIT , PROOF OF SERVICE MISSED	3/11/2021
7610	0710102010982021/1	M/S SUPER MEDICAL AID Vs. MEDEOR HOSPITAL LIMITED (FORMELY KNOWN AS ROCKLAND HOSPITAL LIMITED)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/102(ND)2021		STAMP PAPER MISSED	3/11/2021

7611	0710102012642019/16	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		Please File in IA as application Progress report is the part of application so please file as a application.	3/11/2021
7612	0710102014592019/19	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017		Page 18 Not clear	3/11/2021
7613	0710102024542021/3	P L THOMAS Vs. AMAKAN OVERSEAS (P) LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2021		Kerla stamp paper need minimum 50 rupees need , Page no-36,37, not clear	3/11/2021
7614	0710102045702021/1	RAJIV KR. CHAUDHRY Vs. KULDEEP VERMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2945(PB)2021		Notary stamp not on stamp paper please Notary seal on stamp. paper	3/11/2021
7615	0710102050312021/2	RAPID METRO RAIL GURGAON LIMITED Vs. ICONS PROJECTS INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2021		Notary back date , True copy sign missed	3/11/2021
7616	0710102038002021/2	AKHIL AHUJA Vs. DAIKI AXIS INDIA PRIVATE LIMITED		Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2021		index missing	11/10/2021
7617	0710102038202021/3	IFCI LTD Vs. SANGITA ARORA		Section 95(1)	COMPANY PETITION IB (IBC)/427(ND)2021		AFFIDAVIT MISSING	3/11/2021

7618	0710102042412021/1	EARTH WATER LIMITED Vs. M/S BHATIA & BHATIA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3017(ND)2021		INDEX MISSING	11/10/2021
7619	0710102045562021/1	AKHIL AHUJA Vs. GEOK LAN TAY		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2987(ND)2021		INDEX MISSING	11/10/2021
7620	0710102046192021/1	AKHIL AHUJA Vs. YES BANK LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2924(ND)2021		INDEX MISSING	11/10/2021
7621	0710102047592021/2	AKHIL AHUJA Vs. SUNIL GHORAWAT		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3048(ND)2021		INDEX MISSING	11/10/2021
7622	0710102049722021/1	MERIDIAN VENEERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/123(ND)2021		WRONG INDEX	25/10/2021
7623	0710102050652021/4	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3294(ND)2021		SIGN MISSING IN ALL PAGES	3/11/2021
7624	0710102050712021/2	INGRAM MICRO INDIA PRIVATE LIMITED Vs. EDIQUE SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/422(ND)2021		WRONG COUNTING	10/9/2021

7625	0710102003962020/6	MEC METAL EXCHANGE INTERNATIONAL GMBH Vs. DWARKESH ALLOYS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/228(ND)2020		Council sign missed in index	3/11/2021
7626	0710102005172021/3	SANTOSH SHARMA Vs. KEWAL KRISHAN KUMAR		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/489(ND)2021		E stamp missed with affidavit	3/11/2021
7627	0710200014252017/14	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017		need to file as a application	5/11/2021
7628	0710200412522017/38	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		need to file as a application	5/11/2021
7629	0710102005032019/2	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/613(ND)2019		upload properly	22/04/2019
7630	0710102013312019/9	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. GLOBALITE INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/564(ND)2019		file as a fresh application	5/11/2021
7631	0710102005032021/5	M/S OMAX AUTOS LIMITED Vs. M/S HEMA AUTOMOTIVE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/123(ND)2021		Page no. 35 - 131 need type copy of hand written documents	3/11/2021

7632	0710102006312020/6	GAURAV JAIN (SOLE PROPRIETOR OF SD PRECISE BIOSCIENCE) Vs. RESEARCH MEDICINE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/284(ND)2020		No Index, No Pagination	3/11/2021
7633	0710102008022021/3	EVERGREEN VENEERS PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2021		Page no. 9, 10, 13 pages not clear	3/11/2021
7634	0710102018292020/2	SPRINT CONSYS PRIVATE LIMITED Vs. AKONA ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1065(ND)2020		No index, no pagination, Rs 25 welfare missing on vakalatnama	3/11/2021
7635	0710102018462021/4	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/233(ND)2021		Wrong e-filing, application need to file in IA	3/11/2021
7636	0710102031812020/2	SUNIL KUMAR GUPTA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2040(PB)2020		Blank document, please refile the document	3/11/2021

7637	0710102032432021/5	DAIMLER FINANCIAL SERVICES INDIA PVT. LTD. Vs. CORONATION INFRASTRUCTURE PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/241(ND)2021		Stamp paper, Page no. 8 - 20 true copy sign missing, page no. cut in every page	3/11/2021
7638	0710102033532021/1	BHS-SONTHOFEN INDIA PRIVATE LIMITED Vs. AKONA ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/364(ND)2021		No Index, No Pagination, Rs 25 welfare missing on vakalatnama	3/11/2021
7639	0710102041312021/4	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)2021		Merge documents in single pdf	3/11/2021
7640	0710102053822021/3	USHA FASTENERS PRIVATE LIMITED Vs. KOTSONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/540(ND)2021		No pagination, page no. 3, 4 missing	3/11/2021

7641	0710102055862021/2	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED		Application under any other provisions	INTERLOCATORY APPLICATION(COMPANIES ACT)/26(ND)2021		Page no. 1 - 7 sign missing, Page no. 11 - 63 true copy sign missing, Page no. 21 - 54 translation copy missing,	3/11/2021
7642	0710102057532021/1	INTEC CAPITAL LIMITED Vs. CHITRESH LATHER		Section 95(1)	COMPANY PETITION IB (IBC)/488(ND)2021		Page no. 1 - 12 sign missing,	3/11/2021
7643	0710102060292020/2	CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/120(ND)2021		Page no. 40, 41 , 43 - 53 pages blur, Page no. 109 - 116 translation copy missing, Page no. 117 court fees and welfare missing on vakalatnama	3/11/2021
7644	0710102059442021/3	SHANKAR POLYPACKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/121(ND)2021		No Index,	5/11/2021

7645	0710102063112021/1	NAVNEET KUMAR GUPTA Vs. BCRE INDIA PVT. LTD.& ORS.		Sec 60(5),Sec 25(j),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3975(ND)2021		Page no. 5 - 25 true copy sign missing, Page no. 26 stamp paper missing	5/11/2021
7646	0710102005312021/5	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISOR PRIVATE LIMITED		Sec 425,Sec 425	CONTEMPT PETITION(COMPANIES ACT)/3(ND)2021		No index, no pagination, Rs 3 court fees and Rs 25 welfare missing	5/11/2021
7647	0710102016192021/3	KUNJ BIHARI POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/63(ND)2021		file properly with all documents	3/11/2021
7648	0710102026032021/2	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN Vs. MRS. ASHA MITTAL		Section 95(1)	COMPANY PETITION IB (IBC)/353(ND)2021		Page no. 63 - 67 , 72 - 92, 107 - 194 pages not clear,	5/11/2021
7649	0710102028412021/1	BIDYUT CHATTOPADHYAY Vs. PRAVEEN KUMAR GUPTA		Sec. 241(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/133(ND)2021		No pagination in index, stamp paper missing,	5/11/2021

7650	0710102028662020/3	LALIT GROVER Vs. M/S CVC OPTICALS (OPC) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/122(ND)2021		Page no. 3 missing	5/11/2021
7651	0710102033732021/4	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2116(PB)2021		Page no. 1-19 sign missing,	5/11/2021
7652	0710102052572021/1	PAVITRA SINGH Vs. KAMAL AGGARWAL (LIQUIDATOR)		Sec 42	COMPANY APPEAL (IBC)/34(ND)2021		Page no. 17 missing, Page no. 128 - 132 pages not clear	5/11/2021
7653	0710102060292020/3	CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/120(ND)2021		Wrong pagination in document	5/11/2021
7654	0710102060432021/1	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2021		Documents not available, please refile the document	5/11/2021

7655	07101021137020 19/4	CA ANIL MATTA Vs. PRIMROSE INFRATECH PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1083(ND)2019		wrong efile	5/11/2021
7656	0710102115612020/6	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021		court order missed and sign mised with true copy	5/11/2021
7657	0710102118552020/4	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)2020		sign missed with true copy	5/11/2021
7658	0710200117292019/13	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019		stamp missed	5/11/2021
7659	0710200400512009/2	NEELAMBER AGARWAL Vs. M/S NEEL PADAM BUILDERS PVT LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/120(ND)2009		25 rs welfare missed	5/11/2021
7660	0710102082552020/5	EAST INDIA UDYOG LIMITED Vs. SPML INFRA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/966(ND)2020		NEED TO TRANSLATE HINDI PAGES	4/10/2021

7661	710102080582021	SHOTFORMAT DIGITAL PRODUCTIONS PRIVATELIMITED VS ONE 97 COMMUNICATIONS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rhythm Buaria	25rs advocate 3rs court fee missed,	31/10/2021
7662	710102081122021	PRESIDENCY DEALERS PRIVATE LIMITED VS VIPUL LIMITED	Company Petition IB (IBC)	IBC under Sec 7		saurav jain	pdf split after 200 pages and volume wise index missed, 125, 129, 162-167, 177, page not clear, etc	3/11/2021
7663	710102081292021	SURYANSH BUILDWELL PRIVATE LIMITED VS OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (3)		Jugal	No sign in every pages of petition,pag no 21,47 missed, and e stamp missed with supporting affidavit & notary missed,pages not clear 68, no pagination after page no. 75, welfare missed in vakaltnama	6/11/2021
7664	710102109852020	SACHIN GULATI & ORS VS HSL SOFTWARE PVT LTD.	Company Petition (Companies Act)	Rule 11 of NCLT		Atul Sharma	Wrong case type select,main case no. missed, application not link with main case no.	23/11/2020

7672	710102080542021	GOYAL INDUSTRIES VS OLIVER EIGNIEERING PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/319(ND)2021	Rishabh S. Khemuka	14-16 not clear , page 15 need translate . on vakalatnama court fees and welfare missing	31/10/2021
7673	710102080622021	GAUTAM KHANNA VS M/S. ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1083(PB)2018	MUKUND GUPTA	wrong section , stamp paper missing, amount not clear annuxure a-4,page-41 not clear	1/11/2021
7674	710102080912021	GRAND REALITY PRIVATE LIMITED VS ESSEL GREEN ENERGY PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		ARVIND KUMAR SRIVASTAVA	main case not link	2/11/2021
7675	710102080982021	JBF INDUSTRIES LIMITED VS DRJ CHEMICALS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/747(ND)2020	SANDEEP BISHT	stamp paper missing	2/11/2021
7676	710102081042021	EDU SMART SERVICES PRIVATE LIMITED VS M/S EDU SMART SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	section wrong	2/11/2021
7677	710102044652021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	Pg-387,389,391,393 missed please check your pdf some pages not clear some pages missed	2/7/2021
7678	710102047572021	IIHT SYSTEMS LIMITED VS IIHT SYSTEMS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/276(ND)2019	Ashutosh	e-stamp paper not notarized	13/07/2021

7679	710102073602021	INDIAN BANK VS NAVEEN KUMAR JAIN	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/702(ND)2018	SHIVAM SHARMA17	brief of synopsis missed, estamp paper missed with affidavit and notarized on same date, delay application file by separately, POA not clear, annexures true copy sign missed on every pages, etc	8/10/2021
7680	710102079462021	SUPERTECH LIMITED VS RAJEEV RANJAN	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/240(ND)2021	RISHI	CASE TYPE WRONG PLEASE FILE IN TRANSFER PETITION IN IBC , PLEASE SERVICE TO ALL RESPONDENT , NOTARY BACK DATE	27/10/2021
7681	710102079762021	ASSISTANT PROVIDENT FUND COMMISSIONER VS NAVEEN KUMAR JAIN	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/702(ND)2018	Manish Dhir	appeal every pages sign,	28/10/2021
7682	710102079912021	PUNJAB STATE POWER CORPORATION LIMITED VS PANEM COAL MINES LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/101(ND)2019	Rajanish	56-69 not clear page Maximum page limit 200	29/10/2021
7683	0710102074152021/1	IIFL FINANCE LIMITED Vs. AVJ DEVELOPERS INDIA PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4696(PB)2021		INDEX MISSING	8/11/2021

7684	0710102093492020/3	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020		STAMP PAPER MISSING	8/11/2021
7685	0710200412092018/2	THE REGISTRAR OF THE COMPANIES Vs. VIRGIN CAPITAL SERVICES PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/170(ND)2018		file as a fresh application	9/11/2021
7686	0710200412132018/3	REGISTRAR OF COMPANIES Vs. ALSTONE TEXTILES INDIA LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/181(ND)2018		file as a fresh application	9/11/2021
7687	0710200412132018/4	REGISTRAR OF COMPANIES Vs. ALSTONE TEXTILES INDIA LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/181(ND)2018		file as a fresh application	9/11/2021
7688	0710200412212018/1	THE REGISTRAR OF COMPANIES Vs. M/S MEGA TOP PROMOTERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/173(ND)2018		file as a fresh application	9/11/2021

7689	0710200412242018/3	REGISTRAR OF COMPANIES Vs. VICTORY SOFTWARE PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/171(ND)2018		file as a fresh application	9/11/2021
7690	0710200412542018/4	REGISTRAR OF COMPANY Vs. M/S SOLOMON HOLDING PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/178(ND)2018		file as a fresh application	9/11/2021
7691	0710200416952018/3	THE REGISTRAR OF THE COMPANIES Vs. M/S TWINKLE MERCANTILE AND CREDITS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/289(ND)2018		file as a fresh application	9/11/2021
7692	0710200416972018/4	THE REGISTRAR OF THE COMPANIES Vs. M/S LOVELY SECURITIES PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/292(ND)2018		file as a fresh application	9/11/2021
7693	0710200426512018/4	REGISTRAR OF COMPANIES Vs. M/S ZENITH AUTOMOTIVE PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/285(ND)2018		14,15,16,76-82,113-114,78-80pge not clear -90 page cut =affidavit of service seprate filing	9/11/2021

7694	0710200439482018/2	REGISTRAR OF COMPANIES Vs. M/S DHANGURU FINANCIAL SOLUTIONS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/299(ND)2018		Wrong filing please file as a IA	9/11/2021
7695	0710102001622020/5	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)2020		Stamp Paper missing	9/11/2021
7696	0710102090872019/7	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1359(ND)2019		wrong Docs	9/11/2021
7697	0710102086372020/1	UDAYAN GARG (HUF) Vs. ALM INFOTECH CITY PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3922(ND)2020		10 11 12 13 NOT CLEAR	8/11/2021

7698	0710102076232020/7	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020		both documents file seprately	14/10/2021
7699	0710102035202020/4	MR. RAMESH AGGARWAL Vs. M/S. RG RESIDENCY PRIVATE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/999(PB)2020		Case Number and Index missing, True Copy sign msising in the document	16/10/2021
7700	0710102063362021/2	NAVNEET KUMAR GUPTA Vs. MANAVEA TECHNOLOGIES PVT. LTD. & ORS		Sec 60(5),Sec 25(j),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3990(ND)2021		Court Fee stamp missing in Vakalatnama	16/10/2021
7701	0710102075182019/15	S.A. CONSULTANTS & FORWARDERS PRIVATE LIMITED Vs. CARGO PLANNERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/867(PB)2019		Wrongly Filed	16/10/2021
7702	0710102101362019/2	RITU RASTOGI Vs. SUNIL SHARMA & ORS		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/888(ND)2019		Pages 6 to 10 according to PDF are Blank	16/10/2021

7703	0710102410482017/7	PUNJAB NATIONAL BANK Vs. HARIDWAR IRON & ISPAT ROLLNG LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/532(PB)2017		Wrongly Filed	16/10/2021
7704	0710102105692020/4	SANJEEV JAIN Vs. SANJEEV JAIN		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/156(PB)2020		PAGE NUMBER NOT MENTION	21/10/2021
7705	0710102105692020/5	SANJEEV JAIN Vs. SANJEEV JAIN		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/156(PB)2020		PAGE NUMBER NOT MENTION	21/10/2021
7706	0710102015092018/12	MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1383(PB)2018		AFFIDAVIT MISSING	22/10/2021
7707	0710102031952021/1	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/430(ND)2021		NEED TO FILLING SAPERATELY	22/10/2021
7708	0710102062012021/2	SACHIN DHIMAN Vs. AJNARA REALTECH LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/524(ND)2021		NEED TO IA FILE	22/10/2021
7709	0710102064302020/8	CONCEPT GROUP Vs. CNS FASHIONS RETAIL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1024(ND)2020		PG 9- 69 NOT CLEAR	22/10/2021

7710	0710120012082018/64	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		PAGE NUMBER NOT MENTION	23/10/2021
7711	0710102005312021/4	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISOR PRIVATE LIMITED		Sec 425,Sec 425	CONTEMPT PETITION(COMPANIES ACT)/3(ND)2021		index missed and file properly	25/10/2021
7712	0710102007022021/6	RAKESH KUMAR JAIN LIQUIDATOR Vs. PRIYANAV WELLNESS PRIVATE LIMITED		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/41(ND)2021		properly write ture copy sing	25/10/2021
7713	0710102007222021/3	PRADEEP KALRA Vs. KAAMA BREWERIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/87(ND)2021		stamp paper missed	25/10/2021
7714	0710102012732021/4	ADITYA KUMAR Vs. PERFECT BUILDWELL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/129(ND)2021		merge in one pdf	25/10/2021
7715	0710102016792021/1	KARISHMA SINGH Vs. THE DRAWING ROOM PVT. LTD.		Rule 154, NCLT 2016	COMPANY APPLICATION(COMPANIES ACT)/436(PB)2021		stamp paper & proof of service missed	25/10/2021

7716	0710102017642021/5	MEDANTA DUKE RESEARCH INSTITUTE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		IBC Section 59	COMPANY PETITION IB (IBC)/150(ND)2021		file again properly	25/10/2021
7717	0710102025332020/4	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/630(ND)2020		incomplete document	25/10/2021
7718	0710102058662021/2	KAASHVI PARASHER Vs. SHANIVI CONSTRUCTION PVT LTD		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/163(ND)2021		true copy sing missed on annexure	25/10/2021
7719	0710102066792021/5	ANIL KUMAR MITTAL Vs. COMMISSIONER STATE TAX (DGST) NEW DELHI & ANR.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4266(ND)2021		NEED TO IA FILE	25/10/2021
7720	0710102073832019/7	BRIGADIER RAJEEV VARMA Vs. TGB REALITY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1116(ND)2019		NEED TO IA FILE	25/10/2021

7721	0710120003842018/33	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/938(PB)2018		SUPPORTING AFIDAVIT MISSING AND PAGE-22 23 25 27 28 29 NOT CLEAR PAGE 40 41 42 43 NEED TO TRANSLATE	29/10/2021
7722	0710102025002021/1	BALAJI IMPORTS PRIVATE LIMITED Vs. CYBER MEDIA (INDIA) LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/103(ND)2021		INDEX MISSING	1/11/2021
7723	0710102068052020/3	WORLDVIEW TOURS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/865(ND)2020		PROOF OF SERVICE MISSING	8/11/2021
7724	0710102140272019/11	CHIRAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2752(ND)2019		INDEX MISSING AND TRUE COPY MISSING	8/11/2021
7725	710102074952021	DEEPIKA BHUGRA PRASAD LIQUIDATOR KANIK ELECTRONICS PRIVATE LIMITED VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1510(ND)2019	aditya gauri	wrong main case link , Reminder 3/5	12/10/2021
7726	710102074732021	CITY UNION BANK VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2029(ND)2019	T.N.Durga Prasad	page numbering missed in index Reminder 3/5	12/10/2021
7727	710102076192021	RAJ KUMAR RALHAN LIQUIDATOR OF SU-KAM POWER SYSTEMS LIMITED VS SHIV NANDAN SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/540(PB)2017	MISHA	E stamp missed and affidavit not notarize document not openable please upload again	14/10/2021
7728	710102081222021	SUBHASH KUNDRA VS SHIV NANDAN SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/528(PB)2019	Prachi Johri	technical error please refile	6/11/2021
7729	710102081392021	HEMANT SHARMA VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1265(ND)2019	HEMANT SHARMA	section wrong	8/11/2021

7730	710102081412021	POORAN TRADING PVT LTD VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/204(ND)2019	ASHISH BATRA	case year wrong in pdf	8/11/2021
7731	710102081622021	SUNILA CHHABRA VS AGL TELEVENTURES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1136(ND)2020	Areness	DD NOT RECEIVED	8/11/2021
7732	710102081762021	MOHAN LAL JAIN VS VIVEK SHUKLA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2019	Inder Paul Singh Oberoi	SECTION WRONG	9/11/2021
7733	710102082052021	R.S. JAMWAL VS MANISH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/256(ND)2019	Prachi Johri	affidavit not notarized Reminder 2/5	10/11/2021
7734	710102081102021	CHARANJEET BATRA VS EARTH INFRASTRUCTURES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		MAHENDER PAL ARORA	main case not link and case type wrong	3/11/2021
7735	710102075462021	ARVIND GARG VS SHIV NANDAN SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/272(PB)2017	Arvind Garg	Pg-83,not clear page reminder 3/5	13/10/2021
7736	710102074072021	MR. SRIGOPAL CHOUDHARY VS STAR INDIA PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/761(ND)2018	SKR & ASSOCIATES	Pagination not done all pages	9/10/2021
7737	710102080872021	YES BANK LIMITED VS TULIP STAR HOTELS LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		SUKANYA BHAUMIK	Hand written not accepted, kindly tuped it [annexures true copy sign missed, rule 11 (as a read with)]	2/11/2021
7738	710102070842021	MIRARI INTERNATIONAL PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		ASHOK	Page no 89 missed	30/09/2021

7739	710102066322021	MRS MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Contempt Petition(Companies Act)	Sec 425		Adv	No link with main case no., synopsis/list of date & events missed,serve the petition last two respondent, vakaltnama missed	14/09/2021
7740	710102071742021	PARUL MEHTA VS EICHER MOTORS LIMITED	Company Petition (Companies Act)	Application under any other provisions ,Application under any other provisions ,Application under any other provisions		CA Nitin maheshkumar Pathak	volume wise index missed 57-203 pages missed, annexures true copy missed,	2/10/2021
7741	710102081652021	PREETI BHARDWAJ VS TOPLINE BULID	Company Petition IB (IBC)	IBC under Sec 7		RANJANA ROY GAWAI	Index not uploaded	8/11/2021
7742	710102081722021	UNIWORD TELECOM LIMITED VS ASIA TELECOM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Radhika Kumari Rai	Advocate welfare & court fees need 25 Rs.	9/11/2021
7743	710102081912021	ASIAN GRANITO INDIA LIMITED VS ATS HOUSING PVT. LTD	Company Petition IB (IBC)	Application under any other provisions- IBC		GAURAV DUA	wrong section & case type wrong	9/11/2021
7744	710102080012021	HOTEL HORIZON PRIVATE LIMITED VS PALKIT IMPEX PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHIKHIL	page:74, 149, not clear, 80-81, 155-156, translation, 192 missed, etc	29/10/2021
7745	710102075412021	HURRYKRISHNA VENTURE PRIVATE LIMITED VS PALKIT IMPEX PRIVATE LIMITED	Company Petition IB (IBC)	IBC Section 59		NIRBHAY KUMAR & ASSOCIATES	DD NOT RECEIVED	13/10/2021

7746	710102073482021	SHRI ASTHAVINAYAK NIRMAAN ENGINEERS CONTRACTORS & INTERIOR VS NAYATI HEALTHCARE & RESEARCH NCR PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	Please mention on typed copy	8/10/2021
7747	710102079262021	BOP REALTY PRIVATE LIMITED VS PANCHSHEEL BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Indresh	Page not clear-51,52,71,80,89,95,128,133,143,148,153-158,215,218-224,234,239,266,275,357-362,372,385,414,416,433,439,454-456,461-464,468-474,482,483-486,491-509,519-522,527,553,568,573,578,597,611,635,637,676,685,694,701,733,738,748,753,758-762,812,821,822-825,830,840,845,872,881,922,935,945,958,963-968,978,997-1126,1136-1147,1152-1155,1169-1196/Page miss-1149/etc	27/10/2021
7748	710102060992021	BANK OF BARODA VS MAGNUM VENTURES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Asiya Khan	volume -3. double page numbering not allowed/Page not clear-39,82,226,237/Pages miss after page no-230-235/please mention page no on typed copy/etc	26/08/2021
7749	710102063902021	K B H AUTO PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (3)		AMIT	No sign in every pages of petition, true copy sign missed in annexuress	6/9/2021
7750	071010215131 2019/33	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		supporting affidavit missing	6/10/2021

7751	0710102084532020/1	STATE BANK OF INDIA Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/941(ND)2020		CONTACT TO ASSISATANT REGISTRAR	15/09/2020
7752	0710200410172018/28	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		NEED TO IA FILE	10/11/2021
7753	0710102015152019/11	M/S VISHAL FABRICS & ORS. Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/654(PB)2019		NEED TO IA FILE	10/11/2021
7754	0710102021042021/16	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		SUPPORTING AFFIDAVIT MISSING	10/11/2021
7755	0710102073402021/1	RALHAN INDIA PRIVATE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4594(PB)2021		WRONG DOCUMENT UPLOAD	10/11/2021

7756	0710102109942020/4	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. LOOM CRAFTS FURNITURE (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1089(ND)2020		INDEX MISSING	10/11/2021
7757	0710102113702019/3	CA ANIL MATTA Vs. PRIMROSE INFRATECH PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1083(ND)2019		page no missing	9/11/2021
7758	0710102113702019/5	CA ANIL MATTA Vs. PRIMROSE INFRATECH PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1083(ND)2019		true copy sing missed	9/11/2021
7759	0710102060092020/8	CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1053(PB)2020		NEED TO IA FILE	10/11/2021
7760	0710102105712019/8	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		Rule 11 application , please file as a IA with application fees	10/11/2021

7761	0710102103302020/4	ADITYA AGARWAL Vs. SHREE BHOMIKA INTERNATIONAL LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4955(ND)2020		Page no-70-73 Amount not clear pls submit with type copy, page 44-47 and 64-65 English translate	9/11/2021
7762	0710102133632019/9	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2019		file as a fresh application with documents	9/11/2021
7763	0710102076942019/8	SAHIL GARG Vs. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/946(ND)2019		file properly	9/11/2021
7764	0710102118802019/10	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2218(ND)2019		Notary date missed and page no 9 missed , 10-11 not readable pls attached type copy	9/11/2021

7765	0710102161032019/5	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)2020		Wrong filing please file as a IA	10/11/2021
7766	0710102010102021/12	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		NEED TO ALL PAGES SIGN	10/11/2021
7767	0710102035432021/2	ANIL TAYAL Vs. 1.HI-TECH RESOURCE MANAGEMENT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2397(ND)2021		PAGE-38 - 42 43 NOT CLEAR	25/10/2021
7768	0710102051292021/1	MR. VISHAL SWARA Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/317(ND)2021		PAGE 61 62 100 NOT CLEAR	10/11/2021
7769	0710102120172019/8	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVERNITE EXPRESS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2240(ND)2019		Date mismatch of Notary , Double pagination	8/9/2021

7770	0710102018862018/6	SH MUNEESH BAJAJ Vs. M/S DIVINE INFRACON PTV LTD		Sec 460 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/6(ND)2019		Wrongly filed here	20/09/2021
7771	0710102045882021/2	STATE BANK OF INDIA Vs. VIKAS AGGARWAL		Section 95(1)	COMPANY PETITION IB (IBC)/433(PB)2021		Wrongly filed here	20/09/2021
7772	0710102051032021/2	P & R INFRAPROJECTS LIMITED Vs. OFB TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/387(ND)2021		Index missing	20/09/2021
7773	0710102051032021/3	P & R INFRAPROJECTS LIMITED Vs. OFB TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/387(ND)2021		Index missing	20/09/2021
7774	0710102095712020/1	TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED Vs.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/61(ND)2021		E-stamp and Affidavit date are not matching	20/09/2021
7775	0710102140242019/7	YUG INTERNATIONAL PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2874(ND)2019		E-stamp missing	21/09/2021

7776	0710102002732020/16	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		E-stamp missing	21/09/2021
7777	071010206092 2020/7	SURAJ KUMAR KAUSHAL & OTHERS Vs. SARVOTTAM REALCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/901(ND)2020		no court fee and welfare fee on vakalatnama	20/09/2021
7778	0710102002622019/24	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		Pg.51 document illegible, no court fee and welfare charge	21/09/2021
7779	0710102009722020/1	VMS BATHWARE PRIVATE LIMITED Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/344(ND)2020		No true copy in Annexure 10,11	21/09/2021

7780	0710102009942021/2	SATYA NARAIN GARG Vs. FERROUS TOWNSHIP PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/180(ND)2021		Please mention hindi translation Annexure 24 to 29 number on english translation also true copy should be every pages, pg. 60 to 62 not readable, not english translation copy of pg. no.74, pg. no. 122 Annexure R/9 not mention on translation copy, english translation copy with hindi copy on pg.173, pg.196 not readable, pg. 204 affidavit has no notary date and no stamp paper	21/09/2021
7781	0710102037082021/1	RAJIV CHAKRABORTY Vs. COMMISSIONER OF CUSTOMS (IMPORTS)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3469(PB)2021		Page no. 10 , 11 missing, page no. 12 double pages, no pagination after page no. 47	21/09/2021
7782	0710102093552019/2	RAGHAV MALIK Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1433(ND)2019		No stamp paper, no true copy in annexure 17 also print not clear, no true copy in Annexure 18 to 24	21/09/2021
7783	0710200424232018/10	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		order copy not mention in all volume	21/09/2021

7784	0710102000722018/15	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		Documents wrong uploaded	21/09/2021
7785	0710102061832021/1	GAMMON ENGINEERS & CONTRACTORS PVT. LTD. Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3954(PB)2021		Page 239 Stamp paper according to PDF Not Clear At all in Vol 2	21/09/2021
7786	0710102055252021/1	BRAHM DATT VERMA Vs. NEHA JAIN		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3452(ND)2021		Index missing, Welfare Fee stamp and COurt Fee stamp missing	23/09/2021
7787	0710102082812020/6	AMIT GEONKA Vs.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020		Vakalatnama Not clear	23/09/2021
7788	0710102092782020/5	CANARA BANK Vs. N S P ASSOCIATES (INDIA) PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1082(ND)2020		Page 4 & 5 according to PDF wrongly filed in Hindi;it should be translated to English	23/09/2021

7789	0710102101242020/1	BHARAT JATROPHA GARDEN ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/649(ND)2020		True Copy sign missing in Pages 3 to 8 according to PDF	23/09/2021
7790	0710102106552020/3	BVG INDIA LIMITED Vs. THREE C FACILITY MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1114(ND)2020		E-stamp missing	23/09/2021
7791	0710102110482020/7	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020		Proof of service missing	23/09/2021
7792	0710102113742019/1	KESRI ALLOYS PRIVATE LIMITED Vs. HINDON FORGE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1997(ND)2019		Wrongly filed here	23/09/2021

7793	0710102004532021/4	VINEET AGGARWAL Vs. PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX DELHI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/392(ND)2021		The date of the affidavit should not be earlier than the date of stamp paper.	23/09/2021
7794	0710102112472019/16	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Court fees and welfare missing on vakalatnama	23/09/2021
7795	0710102112472019/17	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Notary date missing on affidavit, court fees and welfare missing on vakalatnama, proof of service missing	23/09/2021
7796	0710102112472019/18	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Court fees and welfare is missing on vakalatnama	23/09/2021

7797	0710102112472019/19	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Page no. 47 - 48 pages not clear need true type copy,	23/09/2021
7798	07101021525020 19/8	ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3108(ND)2019		No Index, No Pagination	23/09/2021
7799	0710102041982021/6	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		Merge documents in the single pdf, align document according to the index	23/09/2021
7800	0710102040922021/4	THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/302(ND)2021		E-stamp missing	23/09/2021
7801	0710102011212021/5	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/716(ND)2021		Court Fee stamp missing in Vakalatnama	23/09/2021

7802	0710102011772021/4	ULTRATECH CEMENT LTD Vs. UNIVERSAL JOURNEYS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/170(ND)2021		Court fee nd welfare fee is not available	23/09/2021
7803	0710102017572020/3	MONTAGE GLOBAL PVT. LTD. Vs. HIMALAYA FOOD INTERNATIONAL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/491(ND)2020		Wrongly filed here	23/09/2021
7804	0710102019322020/6	M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/512(ND)2020		Index missing, Document filed twice	23/09/2021
7805	0710102019632020/2	VAIBHAV TIMBERS Vs. SOHO FOUNDATION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/592(ND)2020		Sub-title missing in Page 1 according to PDF	23/09/2021
7806	0710102157222019/6	NEHIT BANTHIA Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3266(ND)2019		No Index, No Pagination	23/09/2021
7807	0710102160562019/3	ADITYA AHALAWAT Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/75(ND)2020		No Index, No Pagination	23/09/2021
7808	0710102004322019/8	DEVI INDUSTRIAL ENGINEERS Vs. CHANDRALEKHA CONSTRUCTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/285(ND)2019		Page no. 1 - 7 sign missing,	23/09/2021

7809	0710102009932019/1	CA ANIL MATTA Vs. PURI CONSTRUCTION PVT. LTD.		19(2)	COMPANY APPLICATION(IBC)/237(ND)2019		Wrong e-filling, application and report need to file in IA, file documents separately.	23/09/2021
7810	0710102021042021/5	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Page no. 18 - 201 true copy sign missing, Page no. 124 - 195 remove dim pages, pages cut from side and pages not clear	23/09/2021
7811	0710102040922021/5	THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/302(ND)2021		E-stamp and Affidavit date are not matching	23/09/2021
7812	0710102041032021/4	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021		E-stamp and Affidavit date are not matching	23/09/2021

7813	0710102032952021/1	STATE TAX OFFICER - 3 Vs. ALOK KUMAR AGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3779(PB)2021		Pages 39 to 47 according to PDF Not filed properly	21/09/2021
7814	0710102036682021/2	GRS PROPERTIES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/98(ND)2021		Case Number, Case Name and Index All are msising	22/09/2021
7815	0710102055192021/1	MECAMIDI S.A. Vs. MECAMIDI HPP INDIA PRIVATE LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	COMPANY PETITION (COMPANIES ACT)/154(PB)2021		Index msising	22/09/2021
7816	0710102012932021/1	DURHA VITRAK PRIVATE LIMITED UNDER CIRP Vs. SANDEEP MEHNDIRATTA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/901(PB)2021		No true copy on Annexure	22/09/2021
7817	0710102012932021/2	DURHA VITRAK PRIVATE LIMITED UNDER CIRP Vs. SANDEEP MEHNDIRATTA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/901(PB)2021		No true copy in Annexure	22/09/2021

7818	0710102022652018/24	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)2018		Court fee is insufficient	22/09/2021
7819	0710102029922020/6	ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/760(ND)2020		same extra document delete	22/09/2021
7820	0710102031692021/1	RAJESH KUMAR GUPTA Vs. RABINDRA KUMAR MINTRI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3084(PB)2021		FILE IN ONE PDF	22/09/2021
7821	0710102031962020/5	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. M/S. EARTHCON INFRACON PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1957(ND)2020		Pg. no.290 not Court fee and welfare fee on vakalatnama, Not Welfare fee sufficient pg.305	22/09/2021

7822	0710102048122021/2	YOGANDRA KUMAR CHAUDHARI Vs. M/S ASIA PACIFIC BLACK ROCKS (INDIA) PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)2021		Case Number and Index misisng	22/09/2021
7823	0710102048122021/3	YOGANDRA KUMAR CHAUDHARI Vs. M/S ASIA PACIFIC BLACK ROCKS (INDIA) PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)2021		Index missing	22/09/2021
7824	0710102056332021/1	RAJESH SHARMA Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3538(PB)2021		PLEASE FILE IN ONE PDF	22/09/2021
7825	0710102422882018/25	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		FILE IN ONE PDF	22/09/2021

7826	0710102000722018/16	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		E-stamp msising & P.O.S Not clear	21/09/2021
7827	0710102000722018/17	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		E-stamp msising & P.O.S Not clear	21/09/2021
7828	0710102027262018/11	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018		E-stamp missing	21/09/2021
7829	0710102036202020/7	ICICI BANK LIMITED Vs. ESSAR POWER M.P LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/863(PB)2020		Page 38 to 40 according to PDF Not Clear at all	21/09/2021
7830	0710102041032021/4	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021		Sub-title is missing in Page 2 according to PDF, E-stamp missing, Welfare Fee stamp missing in Vakalatnama	22/09/2021
7831	710102065482021	RANJIT KAPOOR VS WHITE METALS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)2018	LexCounsel	Fees Not Paid	10/9/2021

7832	710102067322021	RATYAL CONSTRUCTIONS PRIVATE LIMITED VS T R SAWHNEY AUTOMOBILES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/138(ND)2021	Samarendra Kumar	Fees Not Paid	17/09/2021
7833	710102068142021	STATE TAX OFFICER AMAINDAKARAI ASSESSMENT CIRCLE VS GLOBAL INFONET DISTRIBUTION PVT LTD REPRESENTED BY ITS IRP SHRI YOGENDAR PAL SINGHAL	Interlocutory Application (I.B.C)	Sec 60(5)		Assistant Commissioner	main case not link with application	20/09/2021
7834	710102068242021	MANSIJ ARYA VS GLOBAL INFONET DISTRIBUTION PVT LTD REPRESENTED BY ITS IRP SHRI YOGENDAR PAL SINGHAL	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/915(ND)2020	MANSIJ ARYA	pg-42 and 43 missed	20/09/2021
7835	710102068352021	SANJEEV NAKRA VS M/S PEARL VISION PVT. LTD.	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Swanit Chaudhry	case type wrong	21/09/2021
7836	710102068362021	PROMILA AGGARWAL VS M/S. CROWN REALTECH PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Vaibhav Verma	index missing and section wrong and case type wrong and welfare court fees missing and file properly upload	21/09/2021
7837	710102049742021	MR MOHAN AGARWAL VS M/S. CROWN REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Siddharth Bhatli	Pg-62,68 to 73 ,76,78,82,90 to 94,	19/07/2021
7838	710102053552021	RAJESH WADHWA VS RAJESH WADHWA	Restoration Application (Companies Act)	Sec 252 (1) - By Government Body		Pranav	stamp paper notary missing and case type wrong	30/07/2021

7839	710102068572021	FIITJEE LIMITED VS NEHIT BANTHIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3266(ND)2019	Manisha	46,53,62,77,105,111,118,127,142,149,164,190,195,197,223,227,232,233,235,243,253,291,299-300,314,318-321,334-335 not clear page 89-90 cut page and volume2 contains master index that need to change into only of volume 2 index	22/09/2021
7840	710102068722021	MONTAGE GLOBAL PRIVATE LIMITED VS HIMALAYA FOOD INTERNATIONAL LTD.	Restoration Application (Companies Act)	Sec 424 (3)		Sujit	main case not link and wrong case type	22/09/2021
7841	710102055392021	BETA INFRTECH P LTD VS PNB	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/117(PB)2019	RAJA	affidavit back date Pg-29,30,31 not clear	6/8/2021
7842	710102059142021	MANOHAR LAL VIJ VS SHIV KUMAR GOEL	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1045(ND)2020	Manohar Lal Vij	due payment for section 43 section wrong for 66 please choose for any other option Pg-293 to 307 ,314,317,3019,320,not clear please upload clear and properly upload ("" " Please delete previous document or extra document "" "")	20/08/2021

7843	710102084752020	AADHAAR GROUP LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		deepti grover khanna	Two different petition uploaded, upload only correct petition, wrong section select	2/9/2020
7844	710102067352021	INTEC CAPITAL LIMITED VS PRIME MOLD PLAST PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		INTEC CAPITAL LIMITED	page not clear-113,116/Board Resolution miss/etc	17/09/2021
7845	710102067742021	FLOVEL HYDRO TECHNOLOGIES PRIVATE LIMITED VS PRIME MOLD PLAST PRIVATE LIMITED	Intervention Petition(Companies Act)	Rule 11 of NCLT		Vipul	Memo of parties /list of dates & events / synopsis missed	18/09/2021
7846	710102068392021	VNPV REAL TV LLP VS RADIUS INFRATEL PVT LTD	Contempt Petition (IBC)	Sec 60(5)		Krishan Kumar	Main case not link/wrong section	21/09/2021
7847	710102068412021	UNION OF INDIA THROUGH SFIO VS AARTI MARKETING PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		sfionclt	Pages not clear 115,125 to 130,135,214,216,295A,298A,311A,318A,325A,331A,352A,355A,360A,361A,375A,pages in hindi 343,344,2nd volume index missed,no welfare and court fees in vakaltnama,and PoA missed with nclt form 12, MoA & AoA & Company master data missed of respondent, volume missed	21/09/2021

7848	710102051522021	GYAN PRAKASH AGRAWAL VS SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 140 (4)		GYAN PRAKASH AGRAWAL	Mentiond synopsis & memo of parties & list of dates events on top of index	24/07/2021
7849	710102059712021	HEM SINGH BHARANA VS HI-POINT INVESTMENT AND FINANCE PVT. LTD. THROUGH ITS RESOLUTION PROFESSIONAL	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Vaibhav Manu Srivastava	"page not clear-347-355,333,339,340,344,345,347,348-355/Wrong section/Main case not link/ Brief of synopsis/List dates Events/page not clear-87-89,102,134,Intervention not mention in soft copy/etc "	23/08/2021
7850	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
7851	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	10/7/2021
7852	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021
7853	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			No Index, No Pagination	17/08/2021

7854	710102042662021	MKG INDUSTRIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile the documents	17/09/2021
7855	710102056662021	SHRI RADHEY MINES PVT LTD Vs. ROC		Sec 252 (1)			Documents not available, please refile	15/09/2021
7856	710102077242019	BHARAT CHUGH Vs.		IBC under Sec 7			Documents not available, please refile the documents	15/04/2021
7857	710102096552020	ASHOK LAMBA Vs. REGISTRAR OF NCT OF DELHI		Sec 252 (3)			Documents not available, please refile the documents	15/09/2021
7858	710102118872020	BIGULE TECH PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents no available, please refile the documents	17/09/2021
7859	710200411452018	M/S KHERA ENTERPRISES Vs. M/S TALWAR AGENCIES PVT. LTD.		IBC Under Sec 9			Wrong e-filing, need to file in IA	16/09/2021
7860	710000067512021	Mitsui Chemicals India Private Limited					Form 3c missing	17/09/2021
7861	710102068212021	ASR Market Ventures Pvt Ltd.					Form 3c missing	20/09/2021

7862	710102068202021	ASR Market Ventures Pvt Ltd.					Form 3c missing	20/09/2021
7863	710102068192021	ASR Market Ventures Pvt Ltd.					Form 3c missing	20/09/2021
7864	710102069552021	ROMA KAPUR VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/63(ND)2020	Aayush	stamp paper missed and page -4 not clear Rul-11 not mention anywhere in pdf	24/09/2021
7865	710102118742020	GOPAL LAL BARER VS ASSISTANT COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)2017	Gopal Lal Baser	Page not clear-17 ("" "" document not present here please upload again "" "")	24/12/2020
7866	710102014092021	MAJOR GAURAV SHARMA & ORS. VS VGA DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2690(ND)2019	ANASUYA CHOUDHURY	E-stamp paper missed for one affidavit	17/02/2021
7867	710102068952021	JM MANPOWER AND SECURITY LTD. VS PANKAJ KHAITAN - LIQUIDATOR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/718(ND)2019	ANANNYA	as per your request from telephonic communication your file is in defect.	23/09/2021
7868	710102068962021	ANIL SYAL VS PANKAJ KHAITAN - LIQUIDATOR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/589(PB)2020	ANVEESH	need to additional document	23/09/2021
7869	710102068882021	AYYAGARI VISWANADHA SARMA VS DEEP ACCOUSTICS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/875(PB)2020	Swarnendu	due payment for section 49 and 66 True copy sign missed please upload clear pdf	23/09/2021

7870	710102069242021	AKASH SHINGHAL VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2122(ND)2019	AKASH	81-82,196-207 not clear page	23/09/2021
7871	710102069302021	GAIL INDIA LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/731(PB)2018	Tishampati Sen	e-stamp paper notarized missed sign missed on application	24/09/2021
7872	710102069132021	RISHABH CHAND LODHA VS ANAND SONBHADRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/651(ND)2020	Rishabh Chand Lodha	section wrong	23/09/2021
7873	710102069652021	HNS PROJECTS PRIVATE LIMITED VS ROC DELHI	Company Petition (Companies Act)	Sec 252 (3)		Sheetal	Jurdiction is Harayana according to master index	24/09/2021
7874	710102070342021	MESTECH SERVICES PRIVATE LIMITED VS ANDHRA BANK	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		ANOOP DAWAR	Pages not clear 134,137,138,162,163,164,343,344,pages cut 212,213,215,216,217,219 to 223,241,242,248,250, welfare and court fees missed in vakaltnama, memo of parties missed	28/09/2021
7875	710102078102020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		deepti grover khanna	Wrong case type select, true copy sign in MoA & AoA	11/8/2020
7876	710102068872021	VIMAL PARAKH VS THE REGISTRAR OF COMPANIES AND INCOME TAX	Company Petition IB (IBC)	IBC Section 59		Ahsan Ahmad	28-30, 92-95, 155-157, 166-167, not clear	23/09/2021
7877	0710102023572021/1	M/S S. S. STEELS Vs. REGAL EMPORIA INFRATECH PVT LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1629(ND)2021		document not upload	23/09/2021

7878	0710102024322021/8	M/S ROYAL INDUSTRIES Vs. SANDEEP KUMAR BHATT & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1565(ND)2021		document not upload	23/09/2021
7879	0710102028662020/2	LALIT GROVER Vs. M/S CVC OPTICALS (OPC) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/122(ND)2021		document not upload	21/09/2021
7880	0710102032062020/1	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3154(PB)2021		document not upload	8/9/2021
7881	0710102035172020/1	MR. MANOJ GARG (RP FOR SUNAR JEWELS PRIVATE LIMITED) Vs. SONI INFRATECH PVT. LTD THROUGH IRP		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2433(PB)2020		document not upload	23/09/2021
7882	0710102035742020/7	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/822(ND)2020		document not upload	23/09/2021

7883	0710102036462021/2	ASHISH CHHAWCHHARIA Vs. U.P JAL VIDYUT NIGAM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2308(PB)2021		document not upload	24/09/2021
7884	0710102045122021/1	BIKRAM SINGH GUSAIN Vs. TODAY HOMES NOIDA PVT LTD		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3236(ND)2021		document not upload	24/09/2021
7885	0710102050042021/3	JATIN BACHANI Vs. THREE C PROJECTS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3139(PB)2021		document not upload	24/09/2021
7886	0710102030982018/15	PVM INNVENSYS PRIVATE LIMITED Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/295(ND)2019		document not upload	23/09/2021
7887	0710102063262021/1	MS/ THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED Vs. CONSTANT EFINE INFOSOFTECH PRIVATE LIMITED		Sec. 97(1)	COMPANY PETITION (COMPANIES ACT)/157(ND)2021		document not upload	24/09/2021

7888	0710102070882020/11	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD		IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/875(PB)2020		document not upload	24/09/2021
7889	0710102095502019/5	MEKASTER FINLASE PRIVATE LIMITED Vs. SAHA BUILDESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1482(ND)2019		document not upload	24/09/2021
7890	0710102080012020/8	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		document not upload	24/09/2021
7891	0710102080012020/9	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		document not upload	24/09/2021
7892	0710102091982019/16	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1504(PB)2019		document not upload	24/09/2021
7893	0710102096282020/6	ASHOK KUMAR Vs. NAVNEET RAGHUVANSHI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4341(ND)2020		document not upload	24/09/2021
7894	0710102027102021/2	DEVI INDUSTRIAL ENGINEERS Vs. CHANDRALEKHA CONSTRUCTIONS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3372(ND)2021		document not upload	24/09/2021

7895	0710102029922020/6	ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/760(ND)2020		document not upload	24/09/2021
7896	0710102034662021/3	MANIMUDRA VINCOM PRIVATE LIMITED Vs. CLARITY ROADLINK PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/275(ND)2021		document not upload	24/09/2021
7897	0710102039882021/3	OMANSH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)2021		document not upload	24/09/2021
7898	0710102043512021/1	M/S SAVEX TECHNOLOGIES PRIVATE LIMITED Vs. M/S FUTURESOFT SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)2021		document not upload	24/09/2021

7899	0710102043512021/2	M/S SAVEX TECHNOLOGIES PRIVATE LIMITED Vs. M/S FUTURESOFT SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)2021		document not upload	24/09/2021
7900	0710102047802021/3	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)2021		document not upload	24/09/2021
7901	0710102047802021/4	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)2021		document not upload	24/09/2021
7902	0710102053822021/1	USHA FASTENERS PRIVATE LIMITED Vs. KOTSONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/540(ND)2021		document not upload	24/09/2021
7903	0710102064532021/1	EMPLOYEES PROVIDENT FUND ORGANISATION Vs. KHULLAR HOSPITALITY PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4018(ND)2021		document not upload	24/09/2021

7904	0710102414592018/17	DAIMER FINANCIAL SERVICES PVT. LTD. Vs. FORTUNE GRAPHICS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/245(PB)2018		DOCUMENT NOT UPLOAD	27/09/2021
7905	0710200401102016/2	MRS HARJEET KAUR & ORS Vs. M/S FRESHTECH PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)2016		DOCUMENT NOT UPLOAD	27/09/2021
7906	0710102003632020/4	NEWGEN SPECIALTY PLASTICS LIMITED Vs. ROYAL POLYURETHANE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/230(ND)2020		document not upload	27/09/2021
7907	0710102007572019/12	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2019		document not upload	27/09/2021
7908	0710200000622018/5	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1388(ND)2018		DOCUMENT NOT UPLOAD	27/09/2021

7909	0710102003632020/2	NEWGEN SPECIALTY PLASTICS LIMITED Vs. ROYAL POLYURETHANE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/230(ND)2020		document not upload	27/09/2021
7910	0710102016262021/1	SHAILA SINGH Vs. ALPHA CORP DEVELOPMENT PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1059(ND)2021		document not upload	27/09/2021
7911	710102070072021	STEEL & METAL TUBES (INDIA) PRIVATE LIMITED VS WAVE MEGACITY CENTRE PRIVATE LTD.	Intervention Petition (IBC)	Sec 60(5)		Dhruv	page:38 not clear, 3 rs court fee missed in every vakalatnama, case type wrong	26/09/2021
7912	710102068542021	NON VOILENCE PROJECT FOUNDTAION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		VIDEH VAISH	petition uncompleted	22/09/2021
7913	710102069032021	MS. MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Contempt Petition(Companies Act)	Sec 425		Adv	Synopsis/list of dates & events missed, Pages not clear, 51,52,56,57,58,vakaltnama missed, serve the petition to all respondent	23/09/2021

7914	710102070022021	MAT CONSULTANTS/ TS NALWA VS M/S ABW INFRASTRUCTURE LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/375(PB)2018	NAGARAJ SUBRAMANIAN	Pg-1 section mention is 60(5) and in index it is mention rule 11,affidavit is of UP please attest the stamp paper of UP	26/09/2021
7915	710102061522021	LALIT MOHAN VS TODAY HOMES NOIDA PVT LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3105(ND)2019	CA. Reshma Mittal	due payment of other section(two section mention in index),Main case number in file not correct(it start with CP not with CA),pg number 1 not mention	28/08/2021
7916	0710102056762021/1	KONCEPT SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/120(ND)2021		document not upload	27/09/2021

7917	0710102065372021/1	ADI LIM BILIMORIA Vs. PANASONIC AVC NETWORKS INDIA COMPANY LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/421(ND)2021		document not upload	27/09/2021
7918	0710102065472021/1	KDP BUILDWELL PRIVATE LIMITED Vs. CAPITAL TRADE LINKS LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4218(ND)2021		document not upload	27/09/2021
7919	0710102025642020/11	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		document not upload	27/09/2021
7920	0710102032122021/3	ANAND SONBHADRA Vs. GREATER NOIDA AUTHORITY		Sec 60(5),19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2523(ND)2021		document not upload	28/09/2021
7921	0710102021672020/3	SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1349(ND)2020		document not upload	27/09/2021

7922	0710102024672020/3	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/687(PB)2020		document not upload	27/09/2021
7923	0710102024672020/4	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/687(PB)2020		document not upload	27/09/2021
7924	0710102065512020/2	SONIKA THUKRAL Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2616(PB)2020		document not upload	24/09/2020
7925	0710102066782020/10	SERIOUS FRAUD INVESTIGATION OFFICE Vs. CENTURY COMMUNICATION LTD & ORS		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/99(ND)2021		document not upload	28/09/2021
7926	0710102082552020/4	EAST INDIA UDYOG LIMITED Vs. SPML INFRA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/966(ND)2020		document not upload	28/09/2021
7927	0710102087232020/13	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		document not upload	29/09/2021

7928	0710102142072019/5	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2019		DOCUMENT NOT UPLOAD	29/09/2021
7929	0710102052642021/3	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		document not upload	16/09/2021
7930	0710102054742021/1	SITA RAM THAPAR Vs. ANAND SONBHADRA (RESOLUTION PROFESSIONAL)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3772(ND)2021		document not upload	28/09/2021
7931	0710102059662021/1	RANJEET KUMAR VERMA Vs. SUKHDEV MADANI		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/3822(ND)2021		document not upload	28/09/2021
7932	0710102073822020/2	BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON (CALCUTTA) PVT LTD		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/402(ND)2020		document not upload	17/09/2021

7933	0710102073822020/3	BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON (CALCUTTA) PVT LTD		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/402(ND)2020		document not upload	28/09/2021
7934	071010207754 2020/7	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/100(ND)2021		document not upload	28/09/2021
7935	071010207754 2020/8	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/100(ND)2021		document not upload	28/09/2021
7936	0710102082032020/2	BAS INFRASTRUCTURE SOLUTIONS PVT. LTD Vs. REGISTRAR OF COMPANIES NCT		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/612(ND)2020		document not upload	28/09/2021
7937	0710102082032020/3	BAS INFRASTRUCTURE SOLUTIONS PVT. LTD Vs. REGISTRAR OF COMPANIES NCT		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/612(ND)2020		document not upload	28/09/2021

7938	0710102082212019/6	M/S S.S. ENTERPRISES Vs. HOMES CONNECT DEVELOPERS PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1094(ND)2019		document not upload	28/09/2021
7939	0710102083932019/20	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)2019		document not upload	28/09/2021
7940	0710102087232020/14	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020		document not upload	28/09/2021
7941	0710102096652019/6	GURUANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE UMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/94(PB)2019		document not upload	28/09/2021
7942	0710102097002020/2	PANKAJ KUMAR SINGHAL Vs. MANOJ KUMAR CHAUDHARY & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4479(ND)2020		document not upload	28/09/2021
7943	0710102031292018/10	PRIYANSHI ARORA Vs. DREAM PROCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1771(ND)2018		document not upload	28/09/2021

7944	0710102081822019/6	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2019		document not upload	28/09/2021
7945	0710102081822019/7	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2019		document not upload	14/09/2021
7946	0710102081822019/9	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2019		document not upload	14/09/2021
7947	0710102031292018/11	PRIYANSHI ARORA Vs. DREAM PROCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1771(ND)2018		document not upload	29/09/2021
7948	0710102167852019/3	DK SOLAR PROJECTS & VENTURES PRIVATE LIMITED Vs. OVRVIEW TECHNOLOGIES PRIVATE LIMITED (FORMERLY KNOWN AS M/S 8 MINUTES FUTURE ENERGY PVT LTD)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3463(ND)2019		DOCUMENT NOT UPLOAD	29/09/2021

7949	0710120006832018/19	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1038(PB)2018		DOCUMENT NOT UPLOAD	29/09/2021
7950	0710200001902016/2	MUKESH THAREJA Vs. THAREJA METALS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/6(ND)2016		DOCUMENT NOT UPLOAD	29/09/2021
7951	0710200400792013/1	MR S.K. HINDLESS Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/142(ND)2013		DOCUMENT NOT UPLOAD	29/09/2021
7952	0710102017622020/9	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021		document not upload	29/09/2021
7953	0710102151312019/41	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		DOCUMENT NOT UPLOAD	29/09/2021

7954	0710102151312019/44	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		DOCUMENT NOT UPLOAD	29/09/2021
7955	0710102151312019/45	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		DOCUMENT NOT UPLOAD	29/09/2021
7956	0710102151312019/49	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		DOCUMENT NOT UPLOAD	29/09/2021
7957	0710102151312019/50	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		DOCUMENT NOT UPLOAD	29/09/2021
7958	0710102024292021/18	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		document not upload	29/09/2021
7959	710000069052021	99 ALGORITHMS PVT LTD.					Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	29/09/2021

7960	710000068322021	Asian Hotels (East) Limited					Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	29/09/2021
7961	0710200400542011/3	M/S MMTC LTD Vs. M/S INDIAN COMMODITY EXCHANGE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/123(ND)2011		DOCUMENT NOT UPLOAD	29/09/2021
7962	0710200410572018/13	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/271(ND)2018		DOCUMENT NOT UPLOAD	29/09/2021
7963	0710200424232018/11	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		DOCUMENT NOT UPLOAD	30/09/2021
7964	0710200424232018/12	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		DOCUMENT NOT UPLOAD	29/09/2021

7965	0710102033362018/12	PUNJAB NATIONAL BANK Vs. TRISTAL GLOBAL INFRASTRUCUTRE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/429(ND)2019		document not upload	30/09/2021
7966	0710102037972021/1	SHUBHKAMNA FLAT BUYERS WELFARE ASSOCIATION Vs. ANAND SONBHADRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2563(ND)2021		document not upload	30/09/2021
7967	0710102037972021/2	SHUBHKAMNA FLAT BUYERS WELFARE ASSOCIATION Vs. ANAND SONBHADRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2563(ND)2021		document not upload	30/09/2021
7968	0710102407072018/33	COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/297(PB)2018		DOCUMENT NOT UPLOAD	30/09/2021
7969	0710102415722018/41	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		DOCUMENT NOT UPLOAD	30/09/2021

7970	0710200400792013/2	MR S.K. HINDLESS Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/142(ND)2013		DOCUMENT NOT UPLOAD	29/09/2021
7971	0710200400792013/3	MR S.K. HINDLESS Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/142(ND)2013		DOCUMENT NOT UPLOAD	29/09/2021
7972	0710102001552021/2	SACHIN KUMAR SINGHAL Vs. JANKI JEWELLERS PRIVAT LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/37(ND)2021		document not upload	29/09/2021
7973	0710102025372020/2	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/686(ND)2020		document not upload	30/09/2021
7974	0710102025512020/1	CLEAR MEDIA INDIA PRIVATE LIMITED Vs. ENTERTAINMENT CITY LIMITED		IBC Under Sec 9,Application under any other provisions-IBC	COMPANY PETITION IB (IBC)/640(PB)2020		document not upload	30/09/2021

7975	0710102031592018/4	SADHNA BUILDCON PRIVATE LIMITED Vs. ENTERTAINMENT CITY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/410(PB)2019		document not upload	30/09/2021
7976	0710102031952021/4	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/430(ND)2021		document not upload	14/09/2021
7977	0710102151312019/47	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		DOCUMENT NOT UPLOAD	29/09/2021
7978	0710102151312019/51	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		DOCUMENT NOT UPLOAD	29/09/2021
7979	0710102151312019/52	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		DOCUMENT NOT UPLOAD	29/09/2021
7980	0710102025372020/3	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/686(ND)2020		document not upload	30/09/2021

7981	0710102105182020/2	CANARA BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4986(ND)2020		DOCUMENT NOT UPLOAD	29/09/2021
7982	0710102008782020/2	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(IBC)/1316(PB)2020		document not upload	1/10/2021
7983	0710102008782020/3	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(IBC)/1316(PB)2020		document not upload	1/10/2021
7984	0710102008782020/4	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(IBC)/1316(PB)2020		document not upload	1/10/2021
7985	0710102013872018/23	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1293(ND)2018		document not upload	1/10/2021
7986	0710102013872018/24	RAJ VIJ. Vs. MARKETING TIMES AUTOMOBILES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1293(ND)2018		document not upload	1/10/2021

7987	0710102031712021/1	LOTUS HERBALS PVT. LTD. Vs. M/S SPECTACULAR MEDIA MARKETING PVT LTD		Sec 42	COMPANY APPEAL (IBC)/23(ND)2021		document not upload	1/10/2021
7988	0710102043582021/1	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3603(ND)2021		document not upload	13/09/2021
7989	0710102052642021/2	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		document not upload	15/09/2021
7990	0710102052642021/5	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		document not upload	15/09/2021
7991	0710102004232020/1	PATRICK B. D'SOUZA. Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/1(ND)2020		document not upload	1/10/2021
7992	0710102144282019/1	SHREEDHAR NARAYANAN IYER Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/199(ND)2019		DOCUMENT NOT UPLOAD	1/10/2021

7993	0710102144302019/1	RAM NATH TANDON Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/198(ND)2019		DOCUMENT NOT UPLOAD	1/10/2021
7994	0710102144692019/1	RUGMANI NARAYANAN IYER Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/197(ND)2019		DOCUMENT NOT UPLOAD	1/10/2021
7995	0710102146562019/1	JAWAHAR GHADIOK HUF Vs. UNITECH LTD		Sec 424 (3)	EXECUTION PETITION/204(ND)2019		DOCUMENT NOT UPLOAD	1/10/2021
7996	0710102146572019/1	NIRMALA TALWAR Vs. UNITECH LTD		Sec 424 (3)	EXECUTION PETITION/202(ND)2019		DOCUMENT NOT UPLOAD	1/10/2021
7997	0710102146582019/1	VAIBHAV GHADIOK Vs. UNITECH LTD		Sec 424 (3)	EXECUTION PETITION/203(ND)2019		DOCUMENT NOT UPLOAD	1/10/2021
7998	0710102151442019/1	PARAMJIT GANDHI Vs. AMIT KUMAR MALIK		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1561(ND)2019		DOCUMENT NOT UPLOAD	1/10/2021
7999	0710102027762021/3	D R INTERNATIONAL PRIVATE LIMITED Vs. UM AUTOCOMP PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/282(ND)2021		document not upload	1/10/2021

8000	0710102169962019/32	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		DOCUMENT NOT UPLOAD	1/10/2021
8001	07101021712620194	SUDERSHAN GOEL Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/63(ND)2020		DOCUMENT NOT UPLOAD	19/04/2021
8002	710102068432021	RELIGARE FINVEST LIMITED VS SHEKHAR RESORTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		JASVIN DHAMA	main case not link	21/09/2021
8003	710102070912021	FARIDABAD STAMPINGS PVT. LTD VS CENTRAL BANK OF INDIA		Application under any other provisions- IBC		ROHAN KHANNA	Wrong section	30/09/2021
8004	0710200421162018/1	M/S DILAWRI MOTORS PVT. LTD. Vs. ROC		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/432(ND)2018		DOCUMENT NOT UPLOAD	1/10/2021
8005	0710102008082020/1	FANTASTIC BUILDCON PVT LTD Vs. DINESH CHAND JAIN		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/569(PB)2020		document not upload	1/10/2021
8006	0710200400732015/1	COL. AJAY AHLAWAT Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/63(ND)2015		DOCUMENT NOT UPLOAD	4/10/2021
8007	0710200400732015/2	COL. AJAY AHLAWAT Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/63(ND)2015		DOCUMENT NOT UPLOAD	4/10/2021

8008	0710102002932020/1	NARENDRA NATH CHATURVEDI Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/2(ND)2020		document not upload	1/10/2021
8009	0710102006012021/1	M/S SWIFT SECURITAS PVT LTD Vs. M/S ENTERTAINMENT CITY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/62(PB)2021		document not upload	4/10/2021
8010	0710102013492020/4	NAVAIR INTERNATIONAL PRIVATE LIMITED Vs. ENTERTAINMENT CITY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/490(PB)2020		document not upload	4/10/2021
8011	0710102016652020/1	APOORV SHRIVASTAVA Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/4(ND)2020		document not upload	4/10/2021
8012	0710102016662020/1	USHA VINOD KUMAR Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/3(ND)2020		document not upload	4/10/2021
8013	0710102022382020/4	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. ZENEITH AUTOMATIVE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/577(ND)2020		document not upload	4/10/2021

8014	0710102073922019/6	RAVINDER AGGARWAL Vs. MSA DEVELOPERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/806(PB)2019		document not upload	4/10/2021
8015	0710102076552020/4	DALHOUSIE HOLDINGS LIMITED Vs. SNOWTEMP ENGINEERING COMPANY LIMITED		Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/43(ND)2021		document not upload	4/10/2021
8016	0710102082872020/6	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/965(PB)2020		document not upload	4/10/2021
8017	0710102158122019/3	ASSISTANT COMMSSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES &OTHERS(M/S. BRAHMAFORCES COM PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/947(ND)2019		DOCUMENT NOT UPLOAD	4/10/2021
8018	0710102159562019/2	AKHILESH KUMAR GUPTA Vs. GOPAL KALRA		Sec 66(1)	COMPANY APPLICATION(IBC)/1625(ND)2019		DOCUMENT NOT UPLOAD	4/10/2021

8019	07102004186120 18/4	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		DOCUMENT NOT UPLOAD	4/10/2021
8020	07102004186120 18/5	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		DOCUMENT NOT UPLOAD	4/10/2021
8021	07101020070820 21/7	FANKAAR INTERIORS PVT. LTD. Vs. MAHAMAYA INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/77(ND)2021		document not upload	1/10/2021
8022	07101020088520 20/10	BV COTTON PVT. LTD. Vs. INNOVATIVE TEXTILES LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/371(ND)2020		document not upload	1/10/2021

8023	0710102011422021/4	S C JAIN CONSTRUCTION PRIVATE LIMITED Vs. WELSPUN INFRAFACILITY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2021		document not upload	1/10/2021
8024	0710102012822021/2	ADITYA KUMAR Vs. LKB ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/130(ND)2021		document not upload	1/10/2021
8025	0710102003282021/2	ACUTE DAILY MEDIA PRIVATE LIMITED Vs. SHARP EYE ADVERTISING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2021		document not upload	4/10/2021
8026	0710102142072019/6	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2019		DOCUMENT NOT UPLOAD	4/10/2021
8027	0710102153632019/1	MR. DEVINDER P. KALRA Vs. M/S PANTHERA DEVELOPERS PVT. LTD.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/1604(ND)2019		DOCUMENT NOT UPLOAD	4/10/2021

8028	0710102084482020/3	L & T INFRASTRUCTURE FINANCE COMPANY LTD Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/938(ND)2020		document not upload	4/10/2021
8029	0710102086782019/4	PAAM EATABLES LTD. Vs. RUDRA BUILDWELL CONSTRUCTIONS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1200(ND)2019		document not upload	4/10/2021
8030	0710102089872020/5	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/86(ND)2021		document not upload	4/10/2021
8031	0710102090512020/1	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD		Sec 60(5),Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4618(ND)2020		document not upload	4/10/2021
8032	0710102092632019/3	SARVESH SHARMA SOLE PROPRIETOR OF M/S SREE BALAJI INTERIORS Vs. ENTERTAINMENT CITY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1423(PB)2019		document not upload	4/10/2021

8033	0710102093232020/1	RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs. MR. RAJESH NARANG		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/98(ND)2020		document not upload	4/10/2021
8034	0710102094652019/2	MRS AARTI MALHOTRA Vs. M/S ENTERTAINMENT CITY LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1848(PB)2019		document not upload	4/10/2021
8035	0710102095712020/2	TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED Vs.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/61(ND)2021		document not upload	4/10/2021
8036	0710102096972019/7	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1526(ND)2019		document not upload	4/10/2021
8037	0710102096972019/8	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1526(ND)2019		document not upload	4/10/2021

8038	0710102099232020/3	MAHESH BANSAL Vs. SUBHASH CHAND		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/5401(ND)2020		document not upload	4/10/2021
8039	0710102031292018/13	PRIYANSHI ARORA Vs. DREAM PROCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1771(ND)2018		document not upload	4/10/2021
8040	0710102118132019/12	SUN CONTROL SYSTEMS Vs. AARCITY INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2185(ND)2019		DOCUMENT NOT UPLOAD	1/9/2021
8041	0710200424232018/13	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		DOCUMENT NOT UPLOAD	4/10/2021
8042	0710200424232018/14	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		DOCUMENT NOT UPLOAD	4/10/2021
8043	0710200424232018/15	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		DOCUMENT NOT UPLOAD	4/10/2021
8044	0710200424232018/16	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		DOCUMENT NOT UPLOAD	4/10/2021

8045	0710200424232018/17	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		DOCUMENT NOT UPLOAD	4/10/2021
8046	0710200424232018/18	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		DOCUMENT NOT UPLOAD	4/10/2021
8047	0710200424232018/19	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		DOCUMENT NOT UPLOAD	4/10/2021
8048	0710200424232018/21	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		DOCUMENT NOT UPLOAD	4/10/2021
8049	0710200424232018/22	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		DOCUMENT NOT UPLOAD	4/10/2021
8050	0710200424232018/24	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		DOCUMENT NOT UPLOAD	4/10/2021
8051	710102070812021	RAJESH SHARMA VS ANIL GOEL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1794(ND)2019	Aishvary Vikram	ib not mention in main case soft copy	30/09/2021

8052	710102070832021	CONSORTIUM OF DGRC AND STPL VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1665(PB)2018	Manish kumar	section wrong Page- 11 cut index missing and page number missing after 36 page	30/09/2021
8053	710102001872021	MY KIND VACATIONS PVT. LTD. VS IYOGI TECHNICAL SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/351(PB)2017	nakul grover	Wrong Doc.(IBC petition filed) section wrong Pg-pages not clear ,page number cut, page missed between 286 to 292 Pg-296 to 375 not clear	11/1/2021
8054	710102071682021	MAHESH TANEJA VS DEVENDRA UMRAO	Interlocutory Application (I.B.C)	Sec 60(5)		NIBRUTI SAMAL	need to additional file	1/10/2021
8055	710102007282021	B R PRASAN VS BHUSHAN POWER AND STEEL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/202(PB)2017	Yash	Back dated affidavit	27/01/2021
8056	710102038462021	SAJEVE BHUSHAN DEORA VS S N MODAK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	\\\\due payment for 2nd section Pg-80,135, Pg-98 cut	4/6/2021

8057	710102070172021	MAIDEN HEIGHTS APARTMENTS OWNERS WELFARE ASSOCIATION VS RAJAPURA HOMES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Shivam	estam paper missed with affidavit, page:33, 45, 53, 60, 115, 121, 123, 147, 255, page cut, page 318,319 eng translation, 25rs advocate welfare and 3 rs court fee missed, true copy sign on every page of annexures. Demand notice reply or compliance affidavit 9(3)b missed, master data of corporate debtor missed. etc	27/09/2021
8058	710102072152021	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP VS M/S. PLUS CORPORATE VENTURES PRIVATE LIMITED	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Vriti	wrong section (need to filed IA)	4/10/2021
8059	0710102153642019/1	MR. DEVINDER P. KALRA Vs. M/S PANTHERA DEVELOPERS PVT. LTD.		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/1612(ND)2019		DOCUMENT NOT UPLOAD	4/10/2021
8060	0710102410732018/5	UNION BANK OF INDIA Vs. M/S. IP CONSTRUCTION PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/593(PB)2018		DOCUMENT NOT UPLOAD	4/10/2021

8061	0710102722332018/17	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2018		DOCUMENT NOT UPLOAD	4/10/2021
8062	0710200411852018/8	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)2018		DOCUMENT NOT UPLOAD	4/10/2021
8063	0710102052642021/7	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		document not upload	4/10/2021
8064	0710102035852021/3	VIVEK KHANNA & ORS. Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/284(PB)2021		document not upload	5/10/2021
8065	0710102111362019/9	M/S. AGGARWAL & RAMPAL Vs. REGIONAL DIRECTOR NORTHERN REGION		Sec. 140 (4)	COMPANY PETITION (COMPANIES ACT)/124(ND)2019		DOCUMENT NOT UPLOAD	5/10/2021

8066	0710102134652019/2	LALITA KAUL Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/185(ND)2019		DOCUMENT NOT UPLOAD	5/10/2021
8067	0710102141102019/1	VIMLA TANDON Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/201(ND)2019		DOCUMENT NOT UPLOAD	5/10/2021
8068	0710102142222019/1	NARAYANAN A IYER Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/200(ND)2019		DOCUMENT NOT UPLOAD	5/10/2021
8069	0710102143912019/1	SHANTI DEVI Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/205(ND)2019		DOCUMENT NOT UPLOAD	5/10/2021
8070	0710102144272019/1	BASAV LAL Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/194(ND)2019		DOCUMENT NOT UPLOAD	5/10/2021
8071	0710102154632019/10	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3154(ND)2019		DOCUMENT NOT UPLOAD	5/10/2021
8072	0710102158502019/3	NIDHI SINGH Vs. UNITECH LIMITED		Application under any other provisions	EXECUTION PETITION/144(ND)2019		DOCUMENT NOT UPLOAD	5/10/2021
8073	0710102159902019/2	SATISH KUMAR MISHRA Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/5(ND)2020		DOCUMENT NOT UPLOAD	5/10/2021
8074	0710102162572019/1	UMESH RAJ KHOSLA Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/192(ND)2019		DOCUMENT NOT UPLOAD	5/10/2021
8075	0710102167572019/1	B.CHITRA Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/207(ND)2019		DOCUMENT NOT UPLOAD	5/10/2021

8076	0710102167582019/1	R.BHUVANA Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/206(ND)2019		DOCUMENT NOT UPLOAD	5/10/2021
8077	0710102167612019/1	S.BALASUBRAMANIYAM Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/208(ND)2019		DOCUMENT NOT UPLOAD	5/10/2021
8078	0710200117292019/11	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019		DOCUMENT NOT UPLOAD	5/10/2021
8079	0710200400782015/3	FOCUS ENERGY LIMITED Vs. REEBOK INDIA COMPANY AND ORS.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/126(ND)2015		DOCUMENT NOT UPLOAD	5/10/2021
8080	0710200400782015/4	FOCUS ENERGY LIMITED Vs. REEBOK INDIA COMPANY AND ORS.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/126(ND)2015		DOCUMENT NOT UPLOAD	5/10/2021
8081	0710200412022017/17	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		DOCUMENT NOT UPLOAD	5/10/2021
8082	0710102013722021/1	DECATHLON SPORTS INDIA PVT LTD Vs. MUKESH GUPTA & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2315(ND)2021		document not upload	5/10/2021

8083	0710102053282021/1	STATE BANK OF INDIA Vs. KAPIL GUPTA		Section 95(1)	COMPANY PETITION IB (IBC)/503(PB)2021		document not upload	5/10/2021
8084	0710102059002021/4	MANISH AGARWAL Vs. NOIDA SPECIAL ECONOMIC ZONE		Application under any other provisions- IBC,Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3730(ND)2021		document not upload	5/10/2021
8085	0710102073632019/40	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/889(ND)2019		document not upload	5/10/2021
8086	0710102406842018/44	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/694(PB)2018		DOCUMENT NOT UPLOAD	5/10/2021
8087	0710102030272020/5	TARUN KUMAR Vs. FIITJEE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/735(ND)2020		document not upload	4/10/2021
8088	0710102035732021/3	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021		document not upload	5/10/2021
8089	0710102035732021/4	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021		document not upload	5/10/2021
8090	0710102035732021/5	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021		document not upload	5/10/2021
8091	0710102035732021/6	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021		document not upload	5/10/2021
8092	0710102035732021/7	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021		document not upload	5/10/2021

8093	0710102117242020/8	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2020		DOCUMENT NOT UPLOAD	5/10/2021
8094	0710102000722018/18	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		document not upload	5/10/2021
8095	0710102135252019/1	SARDAR SINGH RATHORE Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/193(ND)2019		DOCUMENT NOT UPLOAD	5/10/2021
8096	0710102135272019/2	NIRMALA TRIVEDI Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/183(ND)2019		DOCUMENT NOT UPLOAD	5/10/2021
8097	0710102135282019/2	TILOTTAMA CHAKRAVARTY Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/184(ND)2019		DOCUMENT NOT UPLOAD	5/10/2021
8098	0710102135292019/2	KRISHAN SANGHI Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/182(ND)2019		DOCUMENT NOT UPLOAD	5/10/2021
8099	0710102135302019/2	MANISH BATRA Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/186(ND)2019		DOCUMENT NOT UPLOAD	5/10/2021

8100	0710102137322019/1	SHAKARAPPA BELLIHAL Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/196(ND)2019		DOCUMENT NOT UPLOAD	5/10/2021
8101	0710102137362019/1	SANTOSH BANSAL Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/195(ND)2019		DOCUMENT NOT UPLOAD	5/10/2021
8102	0710102016182019/2	OM LOGISTICS LIMITED Vs. PERIWINKLE HERBALS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/561(ND)2019		document not upload	5/10/2021
8103	0710102018162020/13	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND POWER SEZ LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		document not upload	18/08/2021
8104	0710102041982021/7	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		document not upload	23/09/2021

8105	0710102109372019/11	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)2019		DOCUMENT NOT UPLOAD	6/10/2021
8106	0710102406312018/18	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)2018		DOCUMENT NOT UPLOAD	6/10/2021
8107	0710102416142018/12	SH. ANIL KHEATERPAL Vs. M/S INNOVARI TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/569(ND)2018		DOCUMENT NOT UPLOAD	6/10/2021
8108	0710200418612018/3	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		DOCUMENT NOT UPLOAD	6/10/2021

8109	0710102001992020/5	ADINATH INTERNATIONALNPRIVATE LIMITED Vs. AVR OVERSEAS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/348(ND)2020		document not upload	15/03/2021
8110	0710102005012020/13	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		document not upload	6/10/2021
8111	0710102005012020/14	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		document not upload	6/10/2021
8112	0710102005012020/15	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		document not upload	6/10/2021
8113	0710102009162020/4	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)2020		document not upload	6/10/2021
8114	0710102062842021/2	AAR AAR TECHNOPLAST PVT LTD Vs. RAJEEV SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2021		document not upload	30/09/2021

8115	0710102021672020/4	SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1349(ND)2020		document not upload	5/10/2021
8116	0710102072282020/5	CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)2020		document not upload	5/10/2021
8117	0710102000722018/19	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		document not upload	5/10/2021
8118	0710102031512021/3	NAVNEET KUMAR GUPTA Vs. STATE BANK OF INDIA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2235(PB)2021		document not upload	5/10/2021
8119	0710102084532020/2	STATE BANK OF INDIA Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/941(ND)2020		document not upload	6/10/2021
8120	0710102084532020/3	STATE BANK OF INDIA Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/941(ND)2020		document not upload	6/10/2021

8121	0710102017622020/10	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021		document not upload	6/10/2021
8122	0710102018352020/5	M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE SWASTIC SALES CORPORATION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/544(ND)2020		document not upload	6/10/2021
8123	0710102063482021/1	RAJEEV KUMAR RAIZADA Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021		document not upload	6/10/2021
8124	0710102094372020/11	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4244(ND)2020		document not upload	6/10/2021
8125	0710102093552019/3	RAGHAV MALIK Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1433(ND)2019		document not upload	6/10/2021

8126	0710200401302016/2	PEACOCK GROUP INC Vs. DIRECT RESOURCE I PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/136(ND)2016		DOCUMENT NOT UPLOAD	7/10/2021
8127	0710102050882021/3	PNB HOUSING FINANCE LTD. Vs. PUNIT RAI		Section 95(1)	COMPANY PETITION IB (IBC)/376(ND)2021		document not upload	7/10/2021
8128	0710102050902021/2	PNB HOUSING FINANCE LTD. Vs. RAGHUNATH RAI		Section 95(1)	COMPANY PETITION IB (IBC)/374(PB)2021		document not upload	7/10/2021
8129	0710102058662021/1	KAASHVI PARASHER Vs. SHANIVI CONSTRUCTION PVT LTD		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/163(ND)2021		document not upload	7/10/2021
8130	0710102063142021/1	J. P. ENGINEERS PRIVATE LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT & INVESTMENT CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4327(ND)2021		document not upload	7/10/2021

8131	0710102074472019/8	M/S ASHWANI INFOCOM PVT LTD Vs. M/S SPECTACULAR MEDIA MARKETING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/868(ND)2019		document not upload	7/10/2021
8132	0710102075092020/10	THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED Vs. GULSHAN HOMZ PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/890(ND)2020		document not upload	7/10/2021
8133	0710102081392019/5	RAJAN PURI Vs. VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1044(PB)2019		document not upload	7/10/2021
8134	0710102117612019/29	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		DOCUMENT NOT UPLOAD	8/7/2021

8135	0710102137252019/9	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		DOCUMENT NOT UPLOAD	7/10/2021
8136	0710102157362019/6	SAMIR PRASAD CHETTRI Vs. ISCHOLAR EDUCATION SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3285(ND)2019		DOCUMENT NOT UPLOAD	7/10/2021
8137	0710120001442018/27	MACQUIRE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(PB)2017		DOCUMENT NOT UPLOAD	7/10/2021
8138	0710120011432018/2	RISHAV RANJAN Vs. VARDHMAN ESTATES AND DEVELOPERS P LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1214(PB)2018		DOCUMENT NOT UPLOAD	7/10/2021
8139	0710200411352018/38	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		DOCUMENT NOT UPLOAD	14/07/2021

8140	0710102002622019/25	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		document not upload	7/10/2021
8141	0710102104712019/12	OPTUS LAMINATES PVT LTD Vs. SANTOSHA DECOR PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1752(ND)2019		DOCUMENT NOT UPLOAD	9/9/2021
8142	0710102112472019/20	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		DOCUMENT NOT UPLOAD	7/10/2021
8143	0710102112472019/21	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		DOCUMENT NOT UPLOAD	7/10/2021

8144	0710102117872019/15	DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2115(ND)2019		DOCUMENT NOT UPLOAD	7/10/2021
8145	0710102130352019/4	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY HOUSE		Sec 60(5)	COMPANY APPLICATION(IBC)/1289(ND)2019		DOCUMENT NOT UPLOAD	7/10/2021
8146	0710102149002019/6	ASIAN GRANITO INDIA LIMITED Vs. CITY PRIDE BUILDCON PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3001(ND)2019		DOCUMENT NOT UPLOAD	7/10/2021
8147	0710102061392019/10	PUNJAB NATIONAL BANK Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/699(ND)2019		document not upload	7/10/2021
8148	0710102061392019/9	PUNJAB NATIONAL BANK Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/699(ND)2019		document not upload	7/10/2021

8149	0710102066122020/20	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		document not upload	7/10/2021
8150	0710102066122020/21	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		document not upload	7/10/2021
8151	0710200412592017/60	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		DOCUMENT NOT UPLOAD	6/10/2021
8152	0710102018282021/1	ASHMEET SINGH BHATIA Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1195(ND)2021		document not upload	7/10/2021
8153	0710102036862020/3	FDS MANAGEMENT SERVICES PRIVATE LIMITED Vs. OMAR INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1085(PB)2020		document not upload	6/10/2021

8154	0710102038812021/2	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2021		document not upload	6/10/2021
8155	0710102049842021/2	PNB HOUSING FINANCE LTD. Vs. PINNACLE HOUSING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/407(ND)2021		document not upload	6/10/2021
8156	0710102056372021/1	BURLINGTON FINANCE LIMITED Vs. ASIAN HOTELS (NORTH) LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/553(ND)2021		document not upload	7/10/2021
8157	0710102056532021/1	FLORA DISTRIBUTORS PRIVATE LIMITED Vs. PRECIOUS TRADEWAYS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/99(ND)2021		document not upload	7/10/2021
8158	0710102057722021/1	ASHOK KUMAR MALIK Vs. JBK DEVELOPERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3646(ND)2021		document not upload	7/10/2021

8159	0710102065052021/2	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4081(ND)2021		document not upload	29/09/2021
8160	0710102065052021/4	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4081(ND)2021		document not upload	7/10/2021
8161	0710102068472021/1	RAKESH KUMAR Vs. OLIVER ENGINEERING PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4341(ND)2021		document not upload	7/10/2021
8162	0710102018362021/1	K N TRADERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/71(ND)2021		document not upload	7/10/2021
8163	0710102019442021/1	CAPITAL FINANCE AND INVESTMENTS LLP Vs. SHRI KRISHNA PRASADAM LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/227(ND)2021		document not upload	7/10/2021

8164	0710102023692021/2	PRADEEP KUMAR LAKHANI Vs. CHUNILAL T. MEHTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1536(ND)2021		document not upload	7/10/2021
8165	0710102037412021/4	SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. VENTO POWER AND ENERGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/372(ND)2021		document not upload	7/10/2021
8166	0710102037432021/3	SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. ESSEL GREEN ENERGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/373(ND)2021		document not upload	7/10/2021
8167	0710102056182021/5	M/S TEESTA VELLEY POWER TRANSMISSION LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3534(ND)2021		document not upload	7/10/2021

8168	0710102060832021/1	DEWAN HOUSING FINANCE CORPORATION LIMITED Vs. NAYATI HEALTHCARE & RESEARCH NCR PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/472(ND)2021		document not upload	7/10/2021
8169	0710102080062020/23	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		document not upload	7/10/2021
8170	0710102090512020/2	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD		Sec 60(5),Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4618(ND)2020		document not upload	7/10/2021
8171	0710102034432021/2	GENTECH DIAGNOSTIC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/94(ND)2021		document not upload	7/10/2021
8172	0710102073992020/2	MAYA GUPTA Vs. PRAVESH TALWAR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3010(ND)2020		document not upload	29/09/2021

8173	0710102075182019/14	S.A. CONSULTANTS & FORWARDERS PRIVATE LIMITED Vs. CARGO PLANNERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/867(PB)2019		document not upload	7/10/2021
8174	0710102087562019/12	AMERICAN EXPRESS BANKING CORP Vs. FOURTH DIMENSION SOLUTIONS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1232(ND)2019		document not upload	7/10/2021
8175	0710102107412020/1	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5024(ND)2020		DOCUMENT NOT UPLOAD	7/10/2021
8176	0710102107412020/2	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED METALIKS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5024(ND)2020		DOCUMENT NOT UPLOAD	7/10/2021
8177	0710102109622020/3	MUKESH GUPTA Vs. PARESH RASTOGI		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021		DOCUMENT NOT UPLOAD	7/10/2021
8178	0710102113952019/9	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2019		DOCUMENT NOT UPLOAD	7/10/2021

8179	0710102013512019/6	ORIENTAL BANK OF COMMERCE Vs. SIDHARTHA BUILDHOME PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/717(ND)2019		document not upload	7/10/2021
8180	0710102025642020/9	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		document not upload	7/10/2021
8181	0710102027432021/4	AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/239(ND)2021		document not upload	7/10/2021
8182	0710102033512020/6	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		document not upload	7/10/2021
8183	0710102020142020/3	SUPERTECH ESTATE PVT. LTD. Vs. ARC OUTDOOR MEDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/539(ND)2020		document not upload	7/10/2021
8184	0710200418512018/6	INCOME TAX OFFICER, WARD Vs. M/S CRATIVE FINCON PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/683(ND)2018		DOCUMENT NOT UPLOAD	7/10/2021

8185	710102071992021	BRAHM DATT VERMA VS METENERE LIMITED	Review Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1520(ND)2018	BRAHM	wrong section (need to file IA)	2/10/2021
8186	710102072162021	JKR TECHNO ENGINEERING PVT.LTD. VS JKR TECHNO ENGINEERING PVT.LTD.	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2722(ND)2019	ANUJ KUMAR SINHA	18,20,21,23,25 cut page and case type wrong	4/10/2021
8187	710102072312021	PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT-TEL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/899(ND)2020	Shashank Agarwal	stamp paper missing	4/10/2021
8188	710102072412021	NAYATI HEALTHCARE & RESEARCH NCR PRIVATE LIMITED VS DEWAN HOUSING FINANCE CORPORATION LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/472(ND)2021	Simarpal Singh Sawhney	stamp paper missing and date notary missing in affidavit	5/10/2021
8189	710102072562021	ATCO FLEXDUCT PRIVATE LIMITED VS FERROUS INFRASTRUCTURE PVT.LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)2021	Anant	document not show technical error kindly refile	5/10/2021
8190	710102072582021	SUNIL KUMAR VS ANIL TAYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/654(PB)2019	Akul Mehandru	9-11 ,15-21 not clear page	5/10/2021
8191	710102072742021	SOMESH ARORA VS SOMESH ARORA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/609(ND)2017	Atul Kumar	only proof service upload application missing	6/10/2021
8192	710102072752021	RAJIV KAPUR VS SOMESH ARORA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/788(ND)2019	ANGAD MEHTA	Wrong section(index section not mtach with the file section)	6/10/2021
8193	710102040252021	CA KEDARRAM R LADDHA VS OMEGA BRIGHT STEELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Digvi	section wrong main case not linked	12/6/2021
8194	710102073102021	LEX INNOVA DIGITAL PAYMENTS PVT.LTD VS MR. FAIHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/656(ND)2020	Divyakant Lahoti	wrong main case number	7/10/2021

8195	710102073212021	ARJUN ISPAT INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. RAJNEESH SINGHVI VS MR. FAIHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Rajneesh Singhvi	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	7/10/2021
8196	710102073202021	ARJUN ISPAT INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. RAJNEESH SINGHVI VS MR. FAIHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Rajneesh Singhvi	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	7/10/2021
8197	710102073252021	FEDERATION OF HOTELS AND RESTAURANT ASSOCIATIONS OF INDIA VS MR. FAIHZAN KHAN	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/437(PB)2018	Sameer Parekh	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	7/10/2021
8198	710102056122021	GULSHAN GABA VS SUBHAS KUMAR KUNDRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/622(ND)2018	Gulshan Gaba	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	10/8/2021
8199	710102068892021	SMT. SHILPI JAIN VS CENTAX PUBLICATIONS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions ,Application under any other provisions ,Section 246		Vivek Sharma	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	23/09/2021
8200	0710102059732021/1	CJ INFRASTRUCTURE PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/96(ND)2021		document not upload	7/10/2021
8201	0710102064892021/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		Rule 11 of NCLT	INTERLOCATORY APPLICATION(COMPANIES ACT)/14(ND)2021		document not upload	7/10/2021

8202	0710102078242020/2	ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/908(ND)2020		document not upload	8/10/2021
8203	0710102101692020/3	JINDAL STEEL CORPORATION HUF Vs. OLIVER ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1037(ND)2020		DOCUMENT NOT UPLOAD	8/10/2021
8204	0710102113952019/10	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2019		DOCUMENT NOT UPLOAD	8/10/2021
8205	0710102113952019/11	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2019		DOCUMENT NOT UPLOAD	8/10/2021
8206	0710102117242020/7	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2020		DOCUMENT NOT UPLOAD	8/10/2021
8207	0710102028682021/4	ABHISHEK JAIN Vs. PURETO LIFESCIENCE PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/202(ND)2021		document not upload	7/10/2021

8208	0710102028982018/27	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018		document not upload	7/10/2021
8209	0710102007192021/4	ENERWON INVESTMENT AND SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sub-Section (1) 0f Section 66.	COMPANY PETITION (COMPANIES ACT)/44(ND)2021		document not upload	8/10/2021
8210	0710102071062021/1	AMANPREET SINGH BAWA Vs. SATKAR LOGISTICS PRIVATE LIMITED		Section 340	COMPANY APPLICATION(COMPANIES ACT)/461(ND)2021		document not upload	8/10/2021
8211	0710200400532011/3	MR. B.N MEHTA Vs. M/S P.G.T COMPONENTS LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/99(ND)2011		DOCUMENT NOT UPLOAD	8/10/2021
8212	0710102722542018/21	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018		DOCUMENT NOT UPLOAD	8/10/2021

8213	0710200411282017/28	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2017		DOCUMENT NOT UPLOAD	8/10/2021
8214	0710200431502018/13	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1022(ND)2018		DOCUMENT NOT UPLOAD	8/10/2021
8215	0710102002732020/17	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		document not upload	8/10/2021
8216	0710102009162020/5	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)2020		document not upload	8/10/2021
8217	0710102009162020/6	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)2020		document not upload	8/10/2021

8218	0710102010712021/8	SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION PROFESSIONAL		Application under any other provisions- IBC	REVIEW APPLICATION (IBC)/1(PB)2021		document not upload	8/10/2021
8219	0710102118642019/8	ABHINAV MUKERJI Vs. PALM DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2197(ND)2019		DOCUMENT NOT UPLOAD	8/10/2021
8220	0710102166692019/5	UMESH GARG Vs. BANK OF BARODA		Sec 60(5)	COMPANY APPLICATION(IBC)/2861(PB)2019		DOCUMENT NOT UPLOAD	8/10/2021
8221	0710200412022017/19	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		DOCUMENT NOT UPLOAD	8/10/2021
8222	0710200412022017/20	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		DOCUMENT NOT UPLOAD	8/10/2021
8223	0710200412022017/21	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		DOCUMENT NOT UPLOAD	8/10/2021

8224	0710200412022017/22	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		DOCUMENT NOT UPLOAD	8/10/2021
8225	0710102063802021/2	RAJESH RAMNANI Vs. BIT BLITS DIGITAL WORKSTATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4003(ND)2021		document not upload	8/10/2021
8226	0710200412022017/18	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		DOCUMENT NOT UPLOAD	8/10/2021
8227	0710102022442021/1	AAR AAR TECHNOPLAST PVT LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1510(ND)2021		document not upload	8/10/2021
8228	0710102016232020/5	MR. DALIP NARINDER Vs. M/S M.K. PRINTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/550(ND)2020		document not upload	8/10/2021
8229	710102065692021	RAVI SHARMA VS M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Section 59		ISWAR	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	12/9/2021
8230	710102073342021	PENGG USHA MARTIN WIRES PRIVATE LIMITED VS EMKAY AUTOMOBILE INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAJARSHI BANERJEE	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	7/10/2021

8231	710102073962021	YES BANK LIMITED VS TULIP STAR HOTELS	Transfer Petition (IBC)	Application under any other provisions- IBC		SUKANYA BHAUMIK	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	9/10/2021
8232	710102073232021	STATE BANK OF INDIA VS JABALPUR MSW PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/417(ND)2021	S K	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	7/10/2021
8233	710102073472021	SUNIL GOYAL VS HIMALAYA FOOD INTERNATIONAL LTD.	Miscellaneous Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/31(ND)2016	RAGHAVENDRA MOHAN BAJAJ	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	7/10/2021
8234	710102073762021	KAMALL AHUJA VS RAJA SERMAN	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/2722(ND)2019	Kamal	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	8/10/2021
8235	710102073782021	ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	8/10/2021
8236	0710102153982019/3	BAS INFRASTRUCTURE SOLUTIONS PVT. LTD Vs. REGISTRAR OF COMPANIES NCT		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/133(ND)2020		DOCUMENT NOT UPLOAD	27/09/2021

8237	0710102066122020/19	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		document not upload	2/10/2021
8238	0710102007452021/1	A.P. TRADING COMPANY Vs. KANODIA TECHNOPLAST LIMITED		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/1(ND)2021		document not upload	5/10/2021
8239	0710102008842021/2	SARIKA SOMVANSHI Vs. R S STONE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/627(PB)2021		document not upload	5/10/2021
8240	0710102010102021/7	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		document not upload	5/10/2021
8241	0710102010102021/8	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		document not upload	5/10/2021
8242	0710102010102021/9	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		document not upload	5/10/2021

8243	0710102011422021/5	S C JAIN CONSTRUCTION PRIVATE LIMITED Vs. WELSPUN INFRAFACILITY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2021		document not upload	5/10/2021
8244	0710120003842018/30	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/938(PB)2018		DOCUMENT NOT UPLOAD	9/10/2021
8245	0710102098152019/10	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019		document not upload	17/08/2021
8246	0710102025302020/3	UTTAM STRIPS Vs. JAIPUR VIDYUT VITRAM NIGAM LIMITED		Section 74	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020		document not upload	4/10/2021
8247	0710200410572018/14	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/271(ND)2018		DOCUMENT NOT UPLOAD	4/10/2021
8248	0710102004762019/1	POORAN CHAND GUPTA Vs. UNITECH LIMITED		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/55A(ND)2018		document not upload	5/10/2021

8249	0710102016102021/3	RAKESH KUMAR JAIN Vs. SN JEE BUILD WELL PVT. LTD.		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1089(ND)2021		document not upload	5/10/2021
8250	0710102017882021/3	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1470(ND)2021		document not upload	5/10/2021
8251	0710102018692021/3	MS. ANUPAMA CHAWLA Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/171(ND)2021		document not upload	5/10/2021
8252	0710102018692021/4	MS. ANUPAMA CHAWLA Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/171(ND)2021		document not upload	5/10/2021
8253	0710102035312020/1	M/S MULTITECH Vs. M/S DCM LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/33(PB)2021		document not upload	5/10/2021
8254	0710102061632021/1	RP SUNIL KUMAR AGRAWAL Vs. S.C. GARG & ASSOCIATES		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3898(ND)2021		document not upload	6/10/2021
8255	0710102045872021/3	STATE BANK OF INDIA Vs. ARCHANA AGGARWAL		Section 95(1)	COMPANY PETITION IB (IBC)/412(ND)2021		document not upload	8/10/2021

8256	710102064492021	WAVE MEGACITY CENTRE PRIVATE LTD. VS MANJULA SINHA & OTHERS	Intervention Petition (IBC)	Sec 60(5)		Divyanshu Sarswat	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	7/9/2021
8257	710102074822021	STATE BANK OF INDIA VS M/S CENTURY COMMUNICATION LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/263(PB)2018	Astha Nigam	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	12/10/2021
8258	710102074522021	HEMANT SHARMA VS MAAN ALUMINIUM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)2018	Ashu Kansal	pg-83,85,95,114,117, not clear	11/10/2021
8259	0710102055022021/3	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3446(ND)2021		document not upload	18/10/2021
8260	0710102057752021/1	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL Vs. IDBI BANK (LEAD MEMBER)		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/3878(PB)2021		document not upload	18/10/2021
8261	0710102060012021/2	DEEPAK CHAGANLAL CHOUDHARI Vs. ASSESSING OFFICER JOINT COMMISSIONER OF INCOME TAX (OSD) CIRCLE-1(1)(1) MUMBAI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3844(PB)2021		document not upload	18/10/2021

8262	0710102069162021/1	VADEHRA BUILDERS PRIVATE LIMITED AND VADEHRA ART GALLERY PRIVATE LIMITED Vs. ANIL TAYAL		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/102(PB)2021		document not upload	18/10/2021
8263	0710102104552020/1	NILESH SHARMA Vs. PRAMOD GOEL		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/285(ND)2021		DOCUMENT NOT UPLOAD	18/10/2021
8264	0710102106292019/5	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/639(ND)2019		DOCUMENT NOT UPLOAD	18/10/2021
8265	0710102169112019/1	UNITECH LIMITED Vs. SARLA RANI SETHI		Rule 11 of NCLT	EXECUTION PETITION/152(ND)2019		DOCUMENT NOT UPLOAD	18/10/2021
8266	0710120002342018/2	M/S AMIT SPINNING INDUSTRIES LIMITED Vs. JM FINANCIAL ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/131(PB)2017		DOCUMENT NOT UPLOAD	9/4/2019

8267	0710102008782020/5	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(IBC)/1316(PB)2020		document not upload	18/10/2021
8268	0710102014172019/13	DENA BANK Vs. ROYAL WOOD PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/510(PB)2019		document not upload	18/10/2021
8269	0710102016122021/4	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY Vs. LARK LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)2021		document not upload	18/10/2021
8270	0710102030972020/2	GRAND ARCH RESIDENT WELFARE ASSOCIATION (GARWA) Vs. IREO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/964(ND)2020		document not upload	18/10/2021
8271	0710102030992020/2	GRAND ARCH RESIDENT WELFARE ASSOCIATION Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/989(ND)2020		document not upload	18/10/2021

8272	0710102023102020/2	UTTAM STRIPS LTD. Vs. JAIPUR VIDYUT VITRAM NIGAM LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1438(ND)2020		document not upload	18/10/2021
8273	0710102008782020/6	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(IBC)/1316(PB)2020		document not upload	18/10/2021
8274	0710102033262021/6	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		document not upload	20/10/2021
8275	0710200411352018/45	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		DOCUMENT NOT UPLOAD	20/10/2021
8276	0710102074092019/8	BAJAJ RUBBER COMPANY PVT.LTD. Vs. CAPITAL AUTO RUBBER PRODUCTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/826(ND)2019		document not upload	20/10/2021

8277	0710102077422020/10	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		document not upload	20/10/2021
8278	0710102025582021/1	STATE BANK OF INDIA Vs. JABALPUR MSW PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/417(ND)2021		document not upload	20/10/2021
8279	0710102034972020/5	PUNJAB NATIONAL BANK Vs. SSK TRADING PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/960(ND)2020		document not upload	20/10/2021
8280	0710102036202020/22	ICICI BANK LIMITED Vs. ESSAR POWER M.P LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/863(PB)2020		document not upload	20/10/2021
8281	0710102113012020/3	SKILLSTECH SERVICES PRIVATE LIMITED Vs. MANPOWERGROUP SERVICES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/27(PB)2021		DOCUMENT NOT UPLOAD	20/10/2021

8282	0710102053822021/2	USHA FASTENERS PRIVATE LIMITED Vs. KOTSONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/540(ND)2021		document not upload	18/10/2021
8283	0710102037562021/3	M/S THE HAMLIN TRUST Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/92(ND)2021		document not upload	20/10/2021
8284	0710102060502021/1	P P ROLLING MILLS MFGING CO. PVT LTD Vs. JARVIS INFRATECH PVT.LTD.		Sub-Section (1) 0f Section 66.,Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/95(ND)2021		document not upload	20/10/2021
8285	0710102044002021/6	SHAARC PROJECTS LIMITED Vs. RESOLUTION PROFESSIONAL OF ESSAR POWER M.P LIMITED (UNDER CIRP)		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2897(PB)2021		document not upload	20/10/2021
8286	0710102702132018/2	TATA TELESERVICES MAHARASHTRA LIMITED Vs.		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/126(PB)2018		DOCUMENT NOT UPLOAD	20/10/2021

8287	0710102023802021/6	GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/212(ND)2021		document not upload	20/10/2021
8288	0710200001942016/11	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/131(ND)2016		DOCUMENT NOT UPLOAD	20/10/2021
8289	0710102052922021/4	ARES INVESTMENTS LLC Vs. INTERNATIONAL PRINT O-PAC LTD		Sec. 241(1),Sec. 242(4),Section 246,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)2021		document not upload	14/10/2021
8290	0710102150112019/5	NITIN BHAYANA Vs. CHINTELS INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3068(ND)2019		DOCUMENT NOT UPLOAD	14/10/2021
8291	0710102172402019/10	MMAN INFRA PROJECTS AND ENGINEERING Vs. SPML INFRA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/347(ND)2020		DOCUMENT NOT UPLOAD	14/10/2021
8292	0710102400532013/5	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013		DOCUMENT NOT UPLOAD	14/09/2021

8293	0710120005072018/19	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/991(ND)2018		DOCUMENT NOT UPLOAD	14/10/2021
8294	0710120012212018/9	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1243(ND)2018		DOCUMENT NOT UPLOAD	14/10/2021
8295	0710200400612014/8	LAGHUNA HOLDING PVT. LTD. Vs. EDENPARK HOTEL LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/108(ND)2014		DOCUMENT NOT UPLOAD	14/10/2021
8296	0710200400612014/9	LAGHUNA HOLDING PVT. LTD. Vs. EDENPARK HOTEL LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/108(ND)2014		DOCUMENT NOT UPLOAD	14/10/2021
8297	0710102007852021/5	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		document not upload	14/10/2021

8298	0710102023402020/1	SHRI BHAGWAN PROJECTS PVT. LTD. Vs. IREO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/320(ND)2021		document not upload	14/10/2021
8299	0710102090112020/36	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		document not upload	14/10/2021
8300	0710102090112020/37	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		document not upload	14/10/2021
8301	0710102061122021/1	JB TRANSPORT Vs. ESSAR POWER M.P LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3869(PB)2021		document not upload	13/10/2021
8302	0710102061132021/1	SK CONSTRUCTION Vs. ESSAR POWER M.P LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3862(PB)2021		document not upload	13/10/2021
8303	0710102150112019/4	NITIN BHAYANA Vs. CHINTELS INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3068(ND)2019		DOCUMENT NOT UPLOAD	14/10/2021
8304	0710102090112020/38	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		document not upload	14/10/2021
8305	0710102076232020/13	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020		document not upload	13/10/2021

8306	0710102108912020/3	PRAVEEN CHOPRA Vs. WINGROW GRAVURES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/5(PB)2021		DOCUMENT NOT UPLOAD	13/10/2021
8307	0710102115682020/4	FEEDBACK INFRA PRIVATE LIMITED Vs. LOGIX INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1134(ND)2020		DOCUMENT NOT UPLOAD	13/10/2021
8308	0710120007452018/11	M/S. GRID INFRATECH PVT. LTD. Vs. M/S. HYTHRO POWER CORPORATION LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1064(PB)2018		DOCUMENT NOT UPLOAD	13/10/2021
8309	710102074832021	ROHIT SEHGAL VS SHIV KUMAR JATIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1525(ND)2019	ROHIT SEHGAL	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	12/10/2021
8310	710102074932021	ROHIT SEHGAL VS M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	12/10/2021
8311	710102074732021	CITY UNION BANK VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2029(ND)2019	T.N.Durga Prasad	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	12/10/2021
8312	710102029062021	AMARJIT SINGH VS ATUL KANSAL (RESOLUTION PROFESSIONAL)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Siddharth Bhatli	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	12/4/2021

8313	710102068822021	RAJESH VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Akul Mehandru	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	23/09/2021
8314	710102064012021	ANURAG NIRBHAYA VS COMMITTEE OF CREDITORS OF AGILE INTERNATIONAL LOGISTICS AND SUPPLY CHAIN PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Aishwarya	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	7/9/2021
8315	710102074332021	BRAHM DATT VERMA VS METENERE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1520(ND)2018	BRAHM	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	11/10/2021
8316	710102075352021	INDIA SPORTS FLASHES PRIVATE LIMITED VS MANOJ SRIVASTAVA MEDIA CORPS PRIVATELIMITED		Sec 60(5)		Depaish	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	14/10/2021
8317	710102070612021	SHANKAR FININVEST PVT. LTD. VS TDI INFRASTRUCTURE LIMITED		IBC under Sec 7		AKSHIT SACHDEVA	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	20/10/2021
8318	710102076582021	ASSOCIATED CONTAINER TERMINALS LIMITED VS TDI INFRASTRUCTURE LIMITED		Sec. 230-232 - Second Motion		Ananya	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	20/10/2021

8319	710102064282021	UNION OF INDIA VS SH. SUMAN CHADHA		Sec 241 (2)		sfionclt	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	14/10/2021
8320	710102074562021	VINAYAKASUBRAMANIAN VS SMC GLOBAL SECURITIES	Company Petition (Companies Act)	Application under any other provisions		Vinayakasubramanian	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	12/10/2021
8321	710102076032021	RISHABH CHAND LODHA VS CMYK PRINTECH LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		RISHABH CHAND LODHA	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	14/10/2021
8322	710102119182020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL PROPERTIES INFRASTRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	28/12/2020
8323	710102119052020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL TOWNSHIPS INFRA STRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	26/12/2020
8324	710102015822021	MEHER MADON VS UNITECH LIMITED	Company Petition (Companies Act)	Sec. 73(4)		Meher Madon	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	23/02/2021

8325	710102077712021	UNION BANK OF INDIA LIMITED VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	21/10/2021
8326	710102050462021	KARTIK CHADHA & OTHERS VS KARTIK CHADHA & OTHERS	Intervention Petition (IBC)	Sec 60(5),Application under any other provisions- IBC		Divyanshu Sarswat	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	21/07/2021
8327	710102060232021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET CHAUDHARY & OTHERS	Intervention Petition (IBC)	Sec 60(5)		Divyanshu Sarswat	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	25/08/2021
8328	710102075032021	ORIENTAL BANK OF COMMERCE VS SHEKHAR RESORTS LTD. & ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/22(ND)2018	Shivali Singh	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	13/10/2021
8329	710102075172021	ATCO FLEXDUCT PRIVATE LIMITED VS M/S SHAH PUBLICATION PVT. LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)2021	Anant	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	13/10/2021
8330	710102075332021	BIBHUTI BHUSHAN BISWAS & ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/330(ND)2021	Aman	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	13/10/2021
8331	710102075862021	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	14/10/2021
8332	710102076072021	SMT. PAVAN KAPOOR VS IIFL HOME FINANCE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/25(ND)2021	RANJANA ROY GAWAI	80-84,86-87,297,299,300,303 not clear page	14/10/2021
8333	710102076842021	STERLING MOTOR COMPANY VS PANKAJ KUMAR SINGAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1329(ND)2019	RANJANA ROY GAWAI	Pg-16 17 not clear	16/10/2021

8334	710102064992021	ATUL KUMAR SINGHAL VS FIITJEE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3340(ND)2019	Mukesh Mohan Goyal	PROOF OFSERVICE	9/9/2021
8335	710102075532021	HARI BABU THOTA VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/89(ND)2018	HARI BABU THOTA	1,3,4 cut page	13/10/2021
8336	710102077032021	ANJOO AMAR & ORS VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2021	Nithin	document not upload properly	18/10/2021
8337	710102076702021	SATYENDRA PRASAD KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Ankit Jain	main case not link, pdf merge in 1 volume, etc	16/10/2021
8338	710102053742021	DEPARTMENT OF SALES TAX THROUGH THE DEPUTY COMMISSIONER OF SALES TAX VS NCML INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Section 42 - Submitted by Government Body		Amar S. Mishra	main case not link with application section wrong case type wrong main case not link with application section wrong case type wrong reminder 4/5	31/07/2021
8339	710102008222020	WORLD CONSULTING & RESEARCH CORPORATION PRIVATE LIMITED VS NCML INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1081(PB)2016	Kanti	Pg-31,32 not clear REMINDER 3/5	17/01/2020

8340	710102058072021	GAURAV KATIYAR VS EARTHCON CONSTRUCTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	RISHABH JAIN	case type you filed execution petition please choose case type in execution petition Reminder 3/5	17/08/2021
8341	710102069282021	NAYAN N RAHEJA VS RIYASAT TOWERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1392(ND)2019	R N Karanjawala	Pg-,438,448,466,612,899 not clear page volume 2 index missed case type wrong master index missed	24/09/2021
8342	710102062672021	ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS GIAN CHAND NARANG	Interlocutory Application (I.B.C)	Sec 60(5)		Assistant Commissioner	main case not link and Pg-27,28,	1/9/2021
8343	0710102054162021/2	NCLT (COURT-2 NEW DELHI) THROUGH REGISTRAR Vs. MR. MANOJ KUMAR SINGH IRP		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/11(ND)2021		document not upload	22/10/2021
8344	0710102079172019/16	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1006(ND)2019		document not upload	22/10/2021
8345	0710102081822019/11	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2019		document not upload	22/10/2021

8346	0710102086102020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 59	COMPANY PETITION (COMPANIES ACT)/120(PB)2020		document not upload	22/10/2021
8347	0710120009092018/13	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		DOCUMENT NOT UPLOAD	30/09/2021
8348	0710102010102021/10	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		document not upload	22/10/2021
8349	0710102039202021/1	MAJOR BRANDS (INDIA) PRIVATE LIMITED Vs. GAURIK FASHIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/287(ND)2021		document not upload	22/10/2021
8350	0710102076942019/6	SAHIL GARG Vs. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/946(ND)2019		document not upload	22/10/2021

8351	0710102100092019/9	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1593(ND)2019		document not upload	22/10/2021
8352	0710102002702021/6	VIJENDER SHARMA Vs. CONARES METAL SUPPLY LTD		----Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/210(ND)2021		document not upload	22/10/2021
8353	0710102073712020/1	DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/98(ND)2020		document not upload	8/10/2021
8354	0710102139052019/2	TRUE SALES Vs. JINDAL GREEN CROP INTERNATIONAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/659(ND)2020		DOCUMENT NOT UPLOAD	22/10/2021
8355	0710102016922019/1	RAJESH VASUDEVA Vs. SPML INFRA LIMITED		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/375(ND)2019		document not upload	22/10/2021
8356	0710102016122021/3	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY Vs. LARK LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)2021		document not upload	20/10/2021

8357	0710102053142021/3	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. UDAY ESTATES PRIVATE LIMI		IBC under Sec 7	COMPANY PETITION IB (IBC)/393(ND)2021		document not upload	21/10/2021
8358	0710102110322019/15	SAHAJ BHARTI TRAVELS Vs. HCL TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2087(ND)2019		DOCUMENT NOT UPLOAD	22/10/2021
8359	0710102138062019/14	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		DOCUMENT NOT UPLOAD	22/10/2021
8360	0710102149292019/8	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		DOCUMENT NOT UPLOAD	6/9/2021
8361	0710102149292019/9	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		DOCUMENT NOT UPLOAD	20/10/2021

8362	0710120010512018/6	HARI PAVAN VELLANKI Vs. ISCHOLAR EDUCATION SERVICES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/354(ND)2018		DOCUMENT NOT UPLOAD	22/10/2021
8363	0710120012082018/61	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		DOCUMENT NOT UPLOAD	21/10/2021
8364	0710120012082018/62	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		DOCUMENT NOT UPLOAD	21/10/2021
8365	0710102079912019/14	JMS STEEL & POWER CORPORATION Vs. S.T. CONSTRUCTIONS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1049(ND)2019		document not upload	22/10/2021
8366	710102076902021	VS METALLIC PRIVATE LIMITED VS ENERSHELL ALLOYS & STEEL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MANOJ KUMAR	document not uploaded properly, pdf merge into 1 volume.	18/10/2021

8367	710102078272021	JMD CRANES VS THE INDURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAKESH KUMAR	PAGE:79-80 cut, 235-236 not clear, 239, 242, 245, 247-248, 251, 254, 257, 258, 261, 264, 267, 269-274, 279-285,294-298, 300, not clear etc	22/10/2021
8368	710102076562021	J V RESTAURANT PRIVATE LIMITED VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Omprakash Sharma	main case not link Reminder 3/5	15/10/2021
8369	710102077212021	YUG INTERNATIONAL PRIVATE LIMITED VS PAHWA PLASTICS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2879(ND)2019	NILESH RANJAN	Wrong section select	19/10/2021
8370	710102077152021	FORGINGS PRIVATE LIMITED VS INDIABULLS HOUSING FINANCE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	Pg 65H hindi to 68	19/10/2021
8371	710102078332021	CENTRAL BANK OF INDIA VS RANJIT KUMAR VERMA	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1018(ND)2020	Anish Jaipuriar	STAMP PAPER MISSING	22/10/2021
8372	710102076272021	BRAHM DATT VERMA VS METENERE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1520(ND)2018	BRAHM	Case Type Wrong	14/10/2021

8373	710102045022021	NUTAN JAISWAL VS MR MUKESH GUPTA INSOLVENCY RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	TRIVENDRA	123-127,145-147,261-265,272-277,282-288 translate page 128-138 not clear page and index missing in vol 2 123-127,145-147,261-265,272-277,282-288 translate page 128-138 not clear page and index missing in vol 2	5/7/2021
8374	0710200400572008/2	M/S MADHU BHASKAR Vs. M/S ISHWAR INDUSTRIES LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/43(ND)2008		DOCUMENT NOT UPLOAD	7/10/2021
8375	0710102004242020/3	CAPITAL TRADE LINKS LTD Vs. SONI E VEHICLE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2020		document not upload	8/10/2021
8376	0710102092372020/6	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/995(PB)2020		document not upload	8/10/2021
8377	0710102170882019/1	GP GLOBAL ASPHALT Vs. SONI COMMERCIAL ENTERPRISES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/46(ND)2020		DOCUMENT NOT UPLOAD	8/10/2021

8378	0710200400732013/4	SANTOSH KUMAR Vs. M/S ANGHAILA HOUSING PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/136(ND)2013		DOCUMENT NOT UPLOAD	8/10/2021
8379	0710102004242020/4	CAPITAL TRADE LINKS LTD Vs. SONI E VEHICLE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2020		document not upload	11/10/2021
8380	0710102007852021/6	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		document not upload	11/10/2021
8381	0710102015442019/1	ATUL KUMAR KANSAL Vs. SAMYAK PROJECT PVT LTD		Sec 60(5)	COMPANY PETITION IB (IBC)/439(ND)2019		document not upload	11/10/2021
8382	0710102031072021/2	MR. SANJU KUMAR Vs. XECUTE HR SOLUTIONS PVT.LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/2120(ND)2021		document not upload	25/10/2021
8383	0710102033502020/2	BURLINGTON FINANCE Vs. VIPUL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/796(ND)2020		document not upload	24/03/2021

8384	0710102035162021/1	BHARAT ANAND Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec. 441	COMPANY PETITION (COMPANIES ACT)/172(ND)2021		document not upload	25/10/2021
8385	0710102060632021/14	SAROJ KUMAR PODDAR Vs. GROWTH TECHNO PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/558(PB)2021		document not upload	25/10/2021
8386	0710102060632021/15	SAROJ KUMAR PODDAR Vs. GROWTH TECHNO PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/558(PB)2021		document not upload	25/10/2021
8387	0710102063802021/7	RAJESH RAMNANI Vs. BIT BLITS DIGITAL WORKSTATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4003(ND)2021		document not upload	25/10/2021
8388	0710102065052021/5	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4081(ND)2021		document not upload	25/10/2021

8389	0710102071032021/1	BANK OF BARODA THROUGH RESHMA MITTAL Vs. UDHAM SINGH SHARMA		Section 95(1)	COMPANY PETITION IB (IBC)/593(ND)2021		document not upload	25/10/2021
8390	0710102155852019/6	PUNJAB NATIONAL BANK Vs. OLYMPUS METAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3192(ND)2019		DOCUMENT NOT UPLOAD	25/10/2021
8391	0710102155912019/8	PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3185(ND)2019		DOCUMENT NOT UPLOAD	25/10/2021
8392	0710102155982019/7	PUNJAB NATIONAL BANK Vs. GURMOHAN GARMENTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3232(ND)2019		DOCUMENT NOT UPLOAD	25/10/2021
8393	0710102156022019/6	PUNJAB NATIONAL BANK Vs. RAKHEJA FASHIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3197(ND)2019		DOCUMENT NOT UPLOAD	25/10/2021

8394	0710102156042019/10	PUNJAB NATIONAL BANK Vs. NAMO GANPATI GARMENTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3219(ND)2019		DOCUMENT NOT UPLOAD	25/10/2021
8395	0710102156062019/9	PUNJAB NATIONAL BANK Vs. QUTAB MERCANTILE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3208(ND)2019		DOCUMENT NOT UPLOAD	25/10/2021
8396	0710102168432019/5	GRID INFRA Vs. HYTHRO		19(2)	COMPANY APPLICATION(IBC)/2881(PB)2019		DOCUMENT NOT UPLOAD	25/10/2021
8397	0710102416142018/14	SH. ANIL KHEATERPAL Vs. M/S INNOVARI TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/569(ND)2018		DOCUMENT NOT UPLOAD	25/10/2021
8398	0710120009092018/11	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		DOCUMENT NOT UPLOAD	12/3/2021
8399	0710102006232021/4	RAVI BANSAL Vs. SH. RAKESH SINGALA		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/611(ND)2021		document not upload	25/10/2021

8400	0710102006382021/2	ASHUTOSH GUPTA Vs. MODERN PLANNERS PRIVATE LIMITED		Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/47(ND)2021		document not upload	25/10/2021
8401	0710102007852021/7	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		document not upload	25/10/2021
8402	0710102010492020/2	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L KASHYAP AND SONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/473(ND)2020		document not upload	25/10/2021
8403	0710102021042021/4	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		document not upload	23/09/2021

8404	0710102116722020/2	ABDULHADI ALMAILEM TRADING COMPANY W.L.L Vs. JAY ACE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1140(ND)2020		DOCUMENT NOT UPLOAD	23/09/2021
8405	0710102148352019/2	RANVIR SINGHS/O UDAY RAM Vs. M/S VARDHMAN BUILDTECH PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2706(PB)2019		DOCUMENT NOT UPLOAD	25/10/2021
8406	0710102036092021/3	SURANGI SERVICES LIMITED Vs. SRIGOPAL CHOUDHARY RESOLUTION PROFESSIONAL OF ORTEL COMMUNICATIONS LIMITED (IN CIRP)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2422(ND)2021		document not upload	24/09/2021
8407	0710102067762021/2	MR. NAVNEET KUMAR GUPTA Vs. IL & FS FINANCIAL SERVICES LIMITED		----Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/4262(ND)2021		document not upload	25/10/2021
8408	710102078232021	PICCADILY HOTELS PRIVATE LIMITED VS M/S IMPRESSIONS SERVICES PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/527(ND)2017	Navin	Wrong case select,	22/10/2021
8409	710102077912021	ASHISH KUMAR VS THREE C SHELTERS PRIVATE LIMITIED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Gaurav Srivastava	Fill the blanks on page 8.	21/10/2021

8410	710102077982021	ABHISHEK SAMUEL VS SIDHARTHA BUILDHOME PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/717(ND)2019	ABHISHEK SAMUEL	case type wrong and stamp paper missing	21/10/2021
8411	710102077952021	WOOLWAYS INDIA LIMITED IN LIQUIDATION VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/29(ND)2018	Sajeve Bhushan Deora	page blank 39, page:130-131 not clear,after 323 wrong page numbering, etc	21/10/2021
8412	710102078082021	ATCO FLEXDUCT PRIVATE LIMITED VS SAMTEL COLOR LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)2021	Anant	fees missed of section 66, service missed	22/10/2021
8413	0710102061612021/1	DEEPIKA MADAN Vs. TODAY HOMES NOIDA PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4510(PB)2021		document not upload	12/10/2021
8414	0710102061982020/3	M/S STAR WIRE PRODUCT Vs. KOTSONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/811(ND)2020		document not upload	12/10/2021
8415	0710102006592019/10	RATAN SINGH Vs. THEME EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/323(ND)2019		document not upload	13/10/2021
8416	0710102010002021/3	CELESTIAL FINHOLD PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(PB)2021		document not upload	13/10/2021
8417	0710102012762020/5	SHRI Vs. M/S VINAYAK WIRE PRODUCTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/957(ND)2020		document not upload	13/10/2021
8418	0710102022452020/7	BREAKING WAVE SOFTWARE PRIVATE LIMITED Vs. GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/44(ND)2020		document not upload	13/10/2021

8419	0710102025512021/4	LARSEN & TOUBRO LIMITED CONSTRUCTION DIVISION Vs. ABIR INFRASTRUCTURE PVT. LTD. THROUGH RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2041(ND)2021		document not upload	13/10/2021
8420	0710102034632021/3	SHIVANI GUPTA Vs. H L BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/321(ND)2021		document not upload	13/10/2021
8421	0710102035162021/2	BHARAT ANAND Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec. 441	COMPANY PETITION (COMPANIES ACT)/172(ND)2021		document not upload	13/10/2021
8422	0710102035882021/2	ABHISHEK JAIN Vs. PURETO LIFESCIENCE PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/230(ND)2021		document not upload	13/10/2021
8423	0710102037572021/2	SHAILESH DAYAL Vs. BHARTI MITTAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2678(ND)2021		document not upload	13/10/2021
8424	0710102052802021/3	PANKAJ KHAITAN Vs. MR. AJAY GOYAL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3610(ND)2021		document not upload	26/10/2021

8425	710102071982021	RAGHVENDRA PRATAP SINGH VS CLARION TOWNSHIPS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/638(ND)2020	TRIVENDRA	18-20,36-38 not clear page 23 cut page 40,42 translate page	2/10/2021
8426	710102078792021	ARVIND DHAM VS L&T FINANCE LIMITED	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/499(ND)2020	Mukund Rawat	case type wrong and vakaltnama missing	25/10/2021
8427	710102068632021	UJALA AQUATECH INDIA PVT LTD VS UJALA PUMPS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 47 (1)	COMPANY PETITION IB (IBC)/43(ND)2018	Kewal Krishan Saini	12 page not clear and due payment other section	22/09/2021
8428	710102080602021	STUDIOF&B FOOD SERVICES PRIVATE LIMITED VS REALTECH DEVELOPMENTS & INFRASTRUCTURE (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3368(ND)2019	rit arora	Stamp paper missed affidavit not notarized	1/11/2021
8429	710102078732021	SALEEM VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	ATEENDRA	True copy and sign missed	29/10/2021
8430	710102078772021	UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR) VS ARGL LIMITED	Company Application(Companies Act)	Sec 224 (5)	COMPANY PETITION (COMPANIES ACT)/148(ND)2021	DR. RAJ SINGH	Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not Clear, Page 638, 706, 707, 714 to 720 cut, Page 713 Missed	1/11/2021
8431	710102078872021	HIRA ADVERTISING AGENCY PRIVATE LIMITED VS NAV GRIH DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2374(ND)2019	Sanchit Garga	Page-12 to 17 and 31 not clear	29/10/2021

8432	710102076302021	NARENDRA KUMAR VS CMYK PRINTECH LTD	Intervention Petition (IBC)	Sec 60(5)		VIKAS	main case not link, memo of parties, list dates of events and brief of synopsis, petition every pages, true copy sign missed on every pages of annexure, petition 2 time upload, 25rs advocate welfare and 3rs court fee,etc	29/10/2021
8433	710102079512021	DEEPAK BHOLA VS AYBI ENERGY PRIVATE LIMITED	Company Petition (Companies Act)	Sec 433(e)/433(f) of CA 1956		DEEPAK	wrong documents uploaded	27/10/2021
8434	710102080292021	REDMALL VYAPARI ASSOCIATION VS CELEBRATION CITY PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/740(PB)2018	SANJEEV KUMAR	need to additional	30/10/2021
8435	710102080332021	DEEPALI INFRATECH PVT LTD VS UMANG REALTECH PRIVATE LIMITED THROUGH RP	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1564(PB)2018	Amandeep Singh	22,24,115,117,120,129,132,133,134,136,139,141,147,149-150,164-182,194-208,210-226,237,250,252,260,262-264,266,268-269,272,275,277,279,281,283,285,288,290,322-335,348-350 not clear page	30/10/2021

8436	710102069562021	AVR OVERSEAS PRIVATE LIMITED VS ADINATH INTERNATIONALNPRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/348(ND)2020	Pradeep Rana	sign missed on application,true copy sign and stamp missed,upload the file in one pdf	24/09/2021
8437	710102070782021	SHREE YASH STAINLESS PRIVATE LIMITED VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Sec 60(5)		Harshavardhan Bhende	72-79 not clear page main case not link section wrong please delete previous	30/09/2021
8438	710102071252021	H.R. BUILDTECH PVT. LTD. VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions		Dushyant	main case not link	30/09/2021
8439	710102078092021	SAHIL HOLDINGS PRIVATE LIMITED VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Pranshu Goel	main case not link	22/10/2021
8440	710102078932021	PRAVEEN BANSAL VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/712(PB)2019	Shashwat Anand	wrong filing	26/10/2021
8441	710102078922021	PINGLE BUILDERS PVT.LTD. VS SALUJA CONSTRUCTION COMPANY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/712(PB)2019	RANJANA ROY GAWAI	wrong file	26/10/2021
8442	710102053182021	COMMERCIAL TAXES DEPARTMENT VS YOGENDER PAL SINGH	Interlocutory Application (I.B.C)	Sec 42,Sec 42	COMPANY PETITION IB (IBC)/712(PB)2019	Vidhan	case type wrong()company appeal in IBC , and wrong section	29/07/2021
8443	710102055432021	COMMERCIAL TAXES DEPARTMENT VS RAJ KUMAR RALHAN	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/540(PB)2017	Vidhan	9-11,14 not clear page affidavit not notarized stamp paper missed	7/8/2021

8444	710102079572021	CHANNEL INFOMATIC VS NITIN CHHABRA	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/359(ND)2020	Jasmeet Singh	page 4 cut and case type and section wrong and date not verified in affidavit	27/10/2021
8445	710102079742021	BLUEBIRD SOFTWARE PRIVATE LIMITED VS AXIS TRUSTEE SERVICES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/491(ND)2021	Kumar Anurag	AFFIDAVIT MISSING	28/10/2021
8446	710102079832021	REDMALL VYAPARI ASSOCIATION VS CELEBRATION CITY PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/740(PB)2018	SANJEEV KUMAR	need to additional	28/10/2021
8447	0710102021042021/14	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		document not upload	2/11/2021
8448	0710102021042021/6	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		document not upload	11/10/2021
8449	0710102021042021/7	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		document not upload	11/10/2021
8450	0710102021042021/8	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		document not upload	11/10/2021

8451	0710102021042021/9	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		document not upload	11/10/2021
8452	0710102023092021/1	MOHINDER PAL KAMBOJ Vs. FIITJEE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/453(ND)2021		document not upload	3/11/2021
8453	0710102030982021/2	SHIRDI INDUSTRIES LIMITED Vs. M/S UNITED CONCEPTS AND SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2021		document not upload	3/11/2021
8454	0710102054452021/2	TENNANT CLEANING SYSTEM INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		IBC Section 59	COMPANY PETITION IB (IBC)/420(PB)2021		document not upload	3/11/2021
8455	0710102055862021/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED		Application under any other provisions	INTERLOCATORY APPLICATION(COMPANIES ACT)/26(ND)2021		document not upload	3/11/2021
8456	0710102062242021/1	NAVEEN GAUTAM Vs. KISHAN DUTT GAUTAM		Sec. 244(1),Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/147(ND)2021		document not upload	3/11/2021

8457	0710102067332021/2	MANJIT KAUR & ANR Vs. M/S HIGH TENSILE PRODUCTS PVT LTD		Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 59	COMPANY PETITION (COMPANIES ACT)/160(ND)2021		document not upload	3/11/2021
8458	0710102067332021/3	MANJIT KAUR & ANR Vs. M/S HIGH TENSILE PRODUCTS PVT LTD		Sec. 241(1),Sec. 213,Sec. 242(4),Sec. 59	COMPANY PETITION (COMPANIES ACT)/160(ND)2021		document not upload	3/11/2021
8459	0710102073392021/1	SANDEEP KUMAR BHATT Vs. INDRAPRASTHA GAS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4609(ND)2021		document not upload	3/11/2021
8460	0710102045652021/2	YOGESH BHANDARI Vs. DR. KHANNAS PATHCARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/334(ND)2021		document not upload	2/9/2021
8461	0710102049632021/3	BALAJEE DEVELOPWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/106(ND)2021		document not upload	3/11/2021

8462	0710102065952021/1	SM PILFER PROOF CAPS PRIVATE LIMITED Vs. M/S DYNAMIC STAR SECURITY AND ALLIED SERVICES		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4445(ND)2021		document not upload	3/11/2021
8463	0710102068622021/2	MR. SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4359(ND)2021		document not upload	3/11/2021
8464	0710102072432021/1	CAPRI GLOBAL CAPITAL LIMITED Vs. ADVANCE HOME & PERSONAL CATE LIMITED THROUGH MR. VIVEK BHARTI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4560(ND)2021		document not upload	3/11/2021
8465	0710102072872020/5	M/S FURNACE METTALIKS Vs. RATHI STEEL AND POWER LTD		----	COMPANY PETITION IB (IBC)/906(ND)2020		document not upload	3/11/2021

8466	0710102096462019/13	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1510(ND)2019		document not upload	3/11/2021
8467	0710102105712019/7	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		DOCUMENT NOT UPLOAD	3/11/2021
8468	0710102117262020/2	DEBADUTTA MISHRA Vs. M/S ANSAL HOUSING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/45(PB)2021		DOCUMENT NOT UPLOAD	3/11/2021
8469	0710102136252019/4	SANJAY KUMAR CHETWANI Vs. MEDINNBELLE HERBALCARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2681(ND)2019		DOCUMENT NOT UPLOAD	3/11/2021
8470	0710102412082017/9	ORIENTAL BANK OF COMMERCE Vs. SONEAR INDUSTRIES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/597(PB)2017		DOCUMENT NOT UPLOAD	3/11/2021

8471	0710102413072017/11	PUNJAB NATIONAL BANK Vs. SAMTEL COLOR LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/132(PB)2017		DOCUMENT NOT UPLOAD	3/11/2021
8472	0710102003112020/4	SHUBHAM CHEMICAL & SOLVENT LTD Vs. INDO LAMINATES PRIVATE LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/341(ND)2020		document not upload	11/10/2021
8473	0710102004282019/7	SPA AGENCIES [INDIA] PRIVATE LIMITED Vs. SPA LIFESTYLE PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/25(ND)2019		document not upload	3/11/2021
8474	0710102068622021/3	MR. SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4359(ND)2021		document not upload	3/11/2021
8475	0710102070882021/2	BANK OF BARODA THROUGH RESHMA MITTAL Vs. DEEPIKA SHARMA		Section 95(1)	COMPANY PETITION IB (IBC)/590(ND)2021		document not upload	3/11/2021

8476	0710102075022021/1	SANJEEV KRISHAN SHARMA Vs. UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4692(PB)2021		document not upload	3/11/2021
8477	0710102078972019/6	SKILLAR ENTERPRISE INDIA PVT. LTD. Vs. KNOWLEDGE PODIUM SYSTEMS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1030(PB)2019		document not upload	3/11/2021
8478	0710102088942019/28	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		document not upload	3/11/2021
8479	0710102150122019/2	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/2592(PB)2019		DOCUMENT NOT UPLOAD	3/11/2021
8480	0710102002772020/9	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/25(ND)2020		document not upload	3/11/2021

8481	0710102012642019/16	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		document not upload	3/11/2021
8482	0710102014592019/19	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017		document not upload	3/11/2021
8483	0710102024542021/3	P L THOMAS Vs. AMAKAN OVERSEAS (P) LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2021		document not upload	3/11/2021
8484	0710102045702021/1	RAJIV KR. CHAUDHRY Vs. KULDEEP VERMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2945(PB)2021		document not upload	3/11/2021
8485	0710102050312021/2	RAPID METRO RAIL GURGAON LIMITED Vs. ICONS PROJECTS INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2021		document not upload	3/11/2021
8486	0710102038002021/2	AKHIL AHUJA Vs. DAIKI AXIS INDIA PRIVATE LIMITED		Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2021		document not upload	11/10/2021
8487	0710102038202021/3	IFCI LTD Vs. SANGITA ARORA		Section 95(1)	COMPANY PETITION IB (IBC)/427(ND)2021		document not upload	3/11/2021
8488	0710102042412021/1	EARTH WATER LIMITED Vs. M/S BHATIA & BHATIA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3017(ND)2021		document not upload	11/10/2021
8489	0710102045562021/1	AKHIL AHUJA Vs. GEOK LAN TAY		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2987(ND)2021		document not upload	11/10/2021
8490	0710102046192021/1	AKHIL AHUJA Vs. YES BANK LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2924(ND)2021		document not upload	11/10/2021

8491	0710102047592021/2	AKHIL AHUJA Vs. SUNIL GHORAWAT		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3048(ND)2021		document not upload	11/10/2021
8492	0710102049722021/1	MERIDIAN VENEERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/123(ND)2021		document not upload	25/10/2021
8493	0710102050652021/4	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3294(ND)2021		document not upload	3/11/2021
8494	0710102050712021/2	INGRAM MICRO INDIA PRIVATE LIMITED Vs. EDIQUE SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/422(ND)2021		document not upload	10/9/2021
8495	0710102003962020/6	MEC METAL EXCHANGE INTERNATIONAL GMBH Vs. DWARKESH ALLOYS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/228(ND)2020		document not upload	3/11/2021
8496	0710102005172021/3	SANTOSH SHARMA Vs. KEWAL KRISHAN KUMAR		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/489(ND)2021		document not upload	3/11/2021

8497	0710200014252017/14	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/435(ND)2017		DOCUMENT NOT UPLOAD	5/11/2021
8498	0710200412522017/38	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		DOCUMENT NOT UPLOAD	5/11/2021
8499	0710102005032019/2	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/613(ND)2019		document not upload	22/04/2019
8500	0710102013312019/9	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. GLOBALITE INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/564(ND)2019		document not upload	5/11/2021
8501	0710102005032021/5	M/S OMAX AUTOS LIMITED Vs. M/S HEMA AUTOMOTIVE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/123(ND)2021		document not upload	3/11/2021
8502	0710102006312020/6	GAURAV JAIN (SOLE PROPRIETOR OF SD PRECISE BIOSCIENCE) Vs. RESEARCH MEDICINE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/284(ND)2020		Document Not Uplaod	3/11/2021

8503	0710102018292020/2	SPRINT CONSYS PRIVATE LIMITED Vs. AKONA ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1065(ND)2020		Document Not Uplaod	3/11/2021
8504	0710102018462021/4	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/233(ND)2021		Wrong e-filing, application need to file in IA	3/11/2021
8505	0710102031812020/2	SUNIL KUMAR GUPTA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2040(PB)2020		Blank document, please refile the document	3/11/2021
8506	0710102032432021/5	DAIMLER FINANCIAL SERVICES INDIA PVT. LTD. Vs. CORONATION INFRASTRUCTURE PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/241(ND)2021		Stamp paper, Page no. 8 - 20 true copy sign missing, page no. cut in every page	3/11/2021
8507	0710102033532021/1	BHS-SONTHOFEN INDIA PRIVATE LIMITED Vs. AKONA ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/364(ND)2021		No Index, No Pagination, Rs 25 welfare missing on vakalatnama	3/11/2021

8508	0710102041312021/4	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)2021		Merge documents in single pdf	3/11/2021
8509	0710102053822021/3	USHA FASTENERS PRIVATE LIMITED Vs. KOTSONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/540(ND)2021		No pagination, page no. 3, 4 missing	3/11/2021
8510	0710102055862021/2	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED		Application under any other provisions	INTERLOCATORY APPLICATION(COMPANIES ACT)/26(ND)2021		Page no. 1 - 7 sign missing, Page no. 11 - 63 true copy sign missing, Page no. 21 - 54 translation copy missing,	3/11/2021
8511	0710102057532021/1	INTEC CAPITAL LIMITED Vs. CHITRESH LATHER		Section 95(1)	COMPANY PETITION IB (IBC)/488(ND)2021		Page no. 1 - 12 sign missing,	3/11/2021

8512	0710102060292020/2	CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/120(ND)2021		Page no. 40, 41 , 43 - 53 pages blur, Page no. 109 - 116 translation copy missing, Page no. 117 court fees and welfare missing on vakalatnama	3/11/2021
8513	0710102059442021/3	SHANKAR POLYPACKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/121(ND)2021		No Index,	5/11/2021
8514	0710102063112021/1	NAVNEET KUMAR GUPTA Vs. BCRE INDIA PVT. LTD.& ORS.		Sec 60(5),Sec 25(j),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3975(ND)2021		Page no. 5 - 25 true copy sign missing, Page no. 26 stamp paper missing	5/11/2021
8515	0710102005312021/5	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISOR PRIVATE LIMITED		Sec 425,Sec 425	CONTEMPT PETITION(COMPANIES ACT)/3(ND)2021		No index, no pagination, Rs 3 court fees and Rs 25 welfare missing	5/11/2021

8516	0710102016192021/3	KUNJ BIHARI POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/63(ND)2021		file properly with all documents	3/11/2021
8517	0710102028412021/1	BIDYUT CHATTOPADHYAY Vs. PRAVEEN KUMAR GUPTA		Sec. 241(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/133(ND)2021		No pagination in index, stamp paper missing,	5/11/2021
8518	0710102028662020/3	LALIT GROVER Vs. M/S CVC OPTICALS (OPC) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/122(ND)2021		Page no. 3 missing	5/11/2021
8519	0710102033732021/4	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2116(PB)2021		Page no. 1-19 sign missing,	5/11/2021
8520	0710102052572021/1	PAVITRA SINGH Vs. KAMAL AGGARWAL (LIQUIDATOR)		Sec 42	COMPANY APPEAL (IBC)/34(ND)2021		Page no. 17 missing, Page no. 128 - 132 pages not clear	5/11/2021
8521	0710102060292020/3	CAPITAL TRADE LINKS LIMITED Vs. KDP BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/120(ND)2021		Wrong pagination in document	5/11/2021

8522	0710102060432021/1	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4171(ND)2021		Documents not available, please refile the document	5/11/2021
8523	0710102113702019/4	CA ANIL MATTA Vs. PRIMROSE INFRATECH PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1083(ND)2019		wrong efile	5/11/2021
8524	0710102115612020/6	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021		court order missed and sign mised with true copy	5/11/2021
8525	0710102118552020/4	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)2020		sign missed with true copy	5/11/2021
8526	0710200117292019/13	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019		stamp missed	5/11/2021

8527	07102004005120 09/2	NEELAMBER AGARWAL Vs. M/S NEEL PADAM BUILDERS PVT LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/120(ND)2009		25 rs welfare missed	5/11/2021
8528	0710102082552020/5	EAST INDIA UDYOG LIMITED Vs. SPML INFRA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/966(ND)2020		NEED TO TRANSLATE HINDI PAGES	4/10/2021
8529	710102080582021	SHOTFORMAT DIGITAL PRODUCTIONS PRIVATELIMITED VS ONE 97 COMMUNICATIONS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rhythm Buaria	25rs advocate 3rs court fee missed,	31/10/2021
8530	710102081292021	SURYANSH BUILDWELL PRIVATE LIMITED VS OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (3)		Jugal	No sign in every pages of petition,pag no 21,47 missed, and e stamp missed with supporting affidavit & notary missed,pages not clear 68, no pagination after page no. 75, welfare missed in vakaltnama	6/11/2021
8531	710102109852020	SACHIN GULATI & ORS VS HSL SOFTWARE PVT LTD.	Company Petition (Companies Act)	Rule 11 of NCLT		Atul Sharma	Wrong case type select,main case no. missed, application not link with main case no.	23/11/2020

8538	710102080542021	GOYAL INDUSTRIES VS OLIVER EIGNIEERING PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/319(ND)2021	Rishabh S. Khemuka	14-16 not clear , page 15 need translate . on vakalatnama court fees and welfare missing	31/10/2021
8539	710102080622021	GAUTAM KHANNA VS M/S. ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1083(PB)2018	MUKUND GUPTA	wrong section , stamp paper missing, amount not clear annuxure a-4,page-41 not clear	1/11/2021
8540	710102044652021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	Pg-387,389,391,393 missed please check your pdf some pages not clear some pages missed	2/7/2021
8541	710102047572021	IIHT SYSTEMS LIMITED VS IIHT SYSTEMS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/276(ND)2019	Ashutosh	e-stamp paper not notarized	13/07/2021

8542	710102073602021	INDIAN BANK VS NAVEEN KUMAR JAIN	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/702(ND)2018	SHIVAM SHARMA17	brief of synopsis missed, estamp paper missed with affidavit and notarized on same date, delay application file by separately, POA not clear, annexures true copy sign missed on every pages, etc	8/10/2021
8543	710102079462021	SUPERTECH LIMITED VS RAJEEV RANJAN	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/240(ND)2021	RISHI	CASE TYPE WRONG PLEASE FILE IN TRANSFER PETITION IN IBC , PLEASE SERVICE TO ALL RESPONDENT , NOTARY BACK DATE	27/10/2021
8544	0710102074152021/1	IIFL FINANCE LIMITED Vs. AVJ DEVELOPERS INDIA PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4696(PB)2021		INDEX MISSING	8/11/2021
8545	0710102093492020/3	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020		STAMP PAPER MISSING	8/11/2021

8546	0710200412092018/2	THE REGISTRAR OF THE COMPANIES Vs. VIRGIN CAPITAL SERVICES PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/170(ND)2018		file as a fresh application	9/11/2021
8547	0710200412132018/3	REGISTRAR OF COMPANIES Vs. ALSTONE TEXTILES INDIA LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/181(ND)2018		file as a fresh application	9/11/2021
8548	0710200412132018/4	REGISTRAR OF COMPANIES Vs. ALSTONE TEXTILES INDIA LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/181(ND)2018		file as a fresh application	9/11/2021
8549	0710200412212018/1	THE REGISTRAR OF COMPANIES Vs. M/S MEGA TOP PROMOTERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/173(ND)2018		file as a fresh application	9/11/2021
8550	0710200412242018/3	REGISTRAR OF COMPANIES Vs. VICTORY SOFTWARE PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/171(ND)2018		file as a fresh application	9/11/2021

8551	0710200412542018/4	REGISTRAR OF COMPANY Vs. M/S SOLOMON HOLDING PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/178(ND)2018		file as a fresh application	9/11/2021
8552	0710200416952018/3	THE REGISTRAR OF THE COMPANIES Vs. M/S TWINKLE MERCANTILE AND CREDITS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/289(ND)2018		file as a fresh application	9/11/2021
8553	0710200416972018/4	THE REGISTRAR OF THE COMPANIES Vs. M/S LOVELY SECURITIES PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/292(ND)2018		file as a fresh application	9/11/2021
8554	0710200426512018/4	REGISTRAR OF COMPANIES Vs. M/S ZENITH AUTOMOTIVE PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/285(ND)2018		14,15,16,76-82,113-114,78-80pge not clear -90 page cut =affidavit of service seprate filing	9/11/2021

8555	0710200439482018/2	REGISTRAR OF COMPANIES Vs. M/S DHANGURU FINANCIAL SOLUTIONS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/299(ND)2018		Wrong filing please file as a IA	9/11/2021
8556	0710102001622020/5	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)2020		Stamp Paper missing	9/11/2021
8557	0710102090872019/7	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1359(ND)2019		wrong Docs	9/11/2021
8558	0710102086372020/1	UDAYAN GARG (HUF) Vs. ALM INFOTECH CITY PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3922(ND)2020		10 11 12 13 NOT CLEAR	8/11/2021

8559	0710102076232020/7	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020		both documents file seprately	14/10/2021
8560	0710102035202020/4	MR. RAMESH AGGARWAL Vs. M/S. RG RESIDENCY PRIVATE LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/999(PB)2020		Case Number and Index missing, True Copy sign msising in the document	16/10/2021
8561	0710102063362021/2	NAVNEET KUMAR GUPTA Vs. MANAVEA TECHNOLOGIES PVT. LTD. & ORS		Sec 60(5),Sec 25(j),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3990(ND)2021		Court Fee stamp missing in Vakalatnama	16/10/2021
8562	0710102075182019/15	S.A. CONSULTANTS & FORWARDERS PRIVATE LIMITED Vs. CARGO PLANNERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/867(PB)2019		Wrongly Filed	16/10/2021
8563	0710102101362019/2	RITU RASTOGI Vs. SUNIL SHARMA & ORS		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/888(ND)2019		Pages 6 to 10 according to PDF are Blank	16/10/2021

8564	0710102410482017/7	PUNJAB NATIONAL BANK Vs. HARIDWAR IRON & ISPAT ROLLNG LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/532(PB)2017		Wrongly Filed	16/10/2021
8565	0710102105692020/4	SANJEEV JAIN Vs. SANJEEV JAIN		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/156(PB)2020		PAGE NUMBER NOT MENTION	21/10/2021
8566	0710102105692020/5	SANJEEV JAIN Vs. SANJEEV JAIN		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/156(PB)2020		PAGE NUMBER NOT MENTION	21/10/2021
8567	0710102015092018/12	MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1383(PB)2018		AFFIDAVIT MISSING	22/10/2021
8568	0710102031952021/1	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/430(ND)2021		NEED TO FILLING SAPERATELY	22/10/2021
8569	0710102062012021/2	SACHIN DHIMAN Vs. AJNARA REALTECH LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/524(ND)2021		NEED TO IA FILE	22/10/2021
8570	0710120012082018/64	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		PAGE NUMBER NOT MENTION	23/10/2021

8571	0710102005312021/4	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISOR PRIVATE LIMITED		Sec 425,Sec 425	CONTEMPT PETITION(COMPANIES ACT)/3(ND)2021		index missed and file properly	25/10/2021
8572	0710102007022021/6	RAKESH KUMAR JAIN LIQUIDATOR Vs. PRIYANAV WELLNESS PRIVATE LIMITED		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/41(ND)2021		properly write ture copy sing	25/10/2021
8573	0710102007222021/3	PRADEEP KALRA Vs. KAAMA BREWERIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/87(ND)2021		stamp paper missed	25/10/2021
8574	0710102012732021/4	ADITYA KUMAR Vs. PERFECT BUILDWELL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/129(ND)2021		merge in one pdf	25/10/2021
8575	0710102016792021/1	KARISHMA SINGH Vs. THE DRAWING ROOM PVT. LTD.		Rule 154, NCLT 2016	COMPANY APPLICATION(COMPANIES ACT)/436(PB)2021		stamp paper & proof of service missed	25/10/2021

8576	0710102017642021/5	MEDANTA DUKE RESEARCH INSTITUTE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		IBC Section 59	COMPANY PETITION IB (IBC)/150(ND)2021		file again properly	25/10/2021
8577	0710102025332020/4	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/630(ND)2020		incomplete document	25/10/2021
8578	0710102058662021/2	KAASHVI PARASHER Vs. SHANIVI CONSTRUCTION PVT LTD		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/163(ND)2021		true copy sing missed on annexure	25/10/2021
8579	0710102066792021/5	ANIL KUMAR MITTAL Vs. COMMISSIONER STATE TAX (DGST) NEW DELHI & ANR.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4266(ND)2021		NEED TO IA FILE	25/10/2021
8580	0710102073832019/7	BRIGADIER RAJEEV VARMA Vs. TGB REALITY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1116(ND)2019		NEED TO IA FILE	25/10/2021

8581	0710120003842018/33	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/938(PB)2018		SUPPORTING AFIDAVIT MISSING AND PAGE-22 23 25 27 28 29 NOT CLEAR PAGE 40 41 42 43 NEED TO TRANSLATE	29/10/2021
8582	0710102025002021/1	BALAJI IMPORTS PRIVATE LIMITED Vs. CYBER MEDIA (INDIA) LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/103(ND)2021		INDEX MISSING	1/11/2021
8583	0710102068052020/3	WORLDVIEW TOURS PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/865(ND)2020		PROOF OF SERVICE MISSING	8/11/2021
8584	0710102140272019/11	CHIRAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2752(ND)2019		INDEX MISSING AND TRUE COPY MISSING	8/11/2021
8585	710102074732021	CITY UNION BANK VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2029(ND)2019	T.N.Durga Prasad	page numbering missed in index Reminder 3/5	12/10/2021
8586	710102076192021	RAJ KUMAR RALHAN LIQUIDATOR OF SU-KAM POWER SYSTEMS LIMITED VS SHIV NANDAN SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/540(PB)2017	MISHA	E stamp missed and affidavit not notarize document not openable please upload again	14/10/2021
8587	710102081762021	MOHAN LAL JAIN VS VIVEK SHUKLA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2019	Inder Paul Singh Oberoi	SECTION WRONG	9/11/2021
8588	710102082052021	R.S. JAMWAL VS MANISH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/256(ND)2019	Prachi Johri	affidavit not notarized Reminder 2/5	10/11/2021

8589	710102066322021	MRS MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Contempt Petition(Companies Act)	Sec 425		Adv	No link with main case no., synopsis/list of date & events missed,serve the petition last two respondent, vakaltnama missed	14/09/2021
8590	710102081652021	PREETI BHARDWAJ VS TOPLINE BULID	Company Petition IB (IBC)	IBC under Sec 7		RANJANA ROY GAWAI	Index not uploaded	8/11/2021
8591	710102079262021	BOP REALTY PRIVATE LIMITED VS PANCHSHEEL BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Indresh	Page not clear-51,52,71,80,89,95,128,133,143,148,153-158,215,218-224,234,239,266,275,357-362,372,385,414,416,433,439,454-456,461-464,468-474,482,483-486,491-509,519-522,527,553,568,573,578,597,611,635,637,676,685,694,701,733,738,748,753,758-762,812,821,822-825,830,840,845,872,881,922,935,945,958,963-968,978,997-1126,1136-1147,1152-1155,1169-1196/Page miss-1149/etc	27/10/2021

8592	710102060992021	BANK OF BARODA VS MAGNUM VENTURES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Asiya Khan	volume -3. double page numbering not allowed/Page not clear-39,82,226,237/Pages miss after page no-230-235/please mention page no on typed copy/etc	26/08/2021
8593	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		supporting affidavit missing	6/10/2021
8594	0710102084532020/1	STATE BANK OF INDIA Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/941(ND)2020		CONTACT TO ASSISATANT REGISTRAR	15/09/2020
8595	0710200410172018/28	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		NEED TO IA FILE	10/11/2021
8596	0710102015152019/11	M/S VISHAL FABRICS & ORS. Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/654(PB)2019		NEED TO IA FILE	10/11/2021

8597	0710102021042021/16	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		SUPPORTING AFFIDAVIT MISSING	10/11/2021
8598	0710102073402021/1	RALHAN INDIA PRIVATE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4594(PB)2021		WRONG DOCUMENT UPLOAD	10/11/2021
8599	0710102109942020/4	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. LOOM CRAFTS FURNITURE (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1089(ND)2020		INDEX MISSING	10/11/2021
8600	0710102113702019/3	CA ANIL MATTA Vs. PRIMROSE INFRATECH PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1083(ND)2019		page no missing	9/11/2021
8601	0710102113702019/5	CA ANIL MATTA Vs. PRIMROSE INFRATECH PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1083(ND)2019		true copy sing missed	9/11/2021

8602	0710102060092020/8	CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1053(PB)2020		NEED TO IA FILE	10/11/2021
8603	0710102105712019/8	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		Rule 11 application , please file as a IA with application fees	10/11/2021
8604	0710102103302020/4	ADITYA AGARWAL Vs. SHREE BHOMIKA INTERNATIONAL LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4955(ND)2020		Page no-70-73 Amount not clear pls submit with type copy, page 44-47 and 64-65 English translate	9/11/2021
8605	0710102133632019/9	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2019		file as a fresh application with documents	9/11/2021
8606	071010207694 2019/8	SAHIL GARG Vs. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/946(ND)2019		file properly	9/11/2021

8607	0710102118802019/10	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2218(ND)2019		Notary date missed and page no 9 missed , 10-11 not readable pls attached type copy	9/11/2021
8608	0710102161032019/5	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)2020		Wrong filing please file as a IA	10/11/2021
8609	0710102010102021/12	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		NEED TO ALL PAGES SIGN	10/11/2021
8610	0710102035432021/2	ANIL TAYAL Vs. 1.HI-TECH RESOURCE MANAGEMENT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2397(ND)2021		PAGE-38 - 42 43 NOT CLEAR	25/10/2021
8611	0710102051292021/1	MR. VISHAL SWARA Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/317(ND)2021		PAGE 61 62 100 NOT CLEAR	10/11/2021

8612	0710102120172019/8	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVERNITE EXPRESS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2240(ND)2019		Date mismatch of Notary , Double pagination	8/9/2021
8613	710102081122021	PRESIDENCY DEALERS PRIVATE LIMITED VS VIPUL LIMITED	Company Petition IB (IBC)	IBC under Sec 7		saurav jain	Brief of synopsis mention in index/Page not clear-101,106,118,119,121,127-131,159,170-172,187/Volume 2 index miss/etc	3/11/2021
8614	710102081102021	CHARANJEET BATRA VS EARTH INFRASTRUCTURES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		MAHENDER PAL ARORA	main case not link and case type wrong merge pdf delete extra document Reminder 3/5	3/11/2021
8615	710102073842021	HEMANT SHARMA VS EMAAR INDIA LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/160(PB)2018	Ashu Kansal	Please delete extra document	8/10/2021
8616	0710102014752018/13	CAPTAIN OPFFSET PRINTERS Vs. COMPACT LAMPS PVT LTD		IBC Under Sec 9,IBC Under Sec 9	COMPANY PETITION IB (IBC)/1372(PB)2018		NEED TO IA FILE	11/11/2021
8617	0710102014752018/14	CAPTAIN OPFFSET PRINTERS Vs. COMPACT LAMPS PVT LTD		IBC Under Sec 9,IBC Under Sec 9	COMPANY PETITION IB (IBC)/1372(PB)2018		NEED TO IA FILE	11/11/2021

8618	0710102021842020/3	FINANCIAL WORLD INDIA PRIVATE LIMITED Vs. KHUSI BUILDING SOLUTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/568(ND)2020		INDEX MISSING	11/11/2021
8619	0710102028682018/22	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		INDEX MISSING DOCUMENT INCOMPLETE	11/11/2021
8620	0710102030792021/2	M/S. D. AGGARWAL & ASSOCIATES Vs. THE 3 ARROWS NIRMAN PRIVATE LIMITED		Rule 11 of NCLT, 2016	RESTORATION APPLICATION (IBC)/22(ND)2021		STAMP PAPER MISSING	11/11/2021
8621	0710102033942018/15	ORIENTAL BANK OF COMMERCEOF Vs. VALLABH STEEL WEST PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/107(PB)2019		NEED TO IA FILE	11/11/2021
8622	0710102004282019/8	SPA AGENCIES [INDIA] PRIVATE LIMITED Vs. SPA LIFESTYLE PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/25(ND)2019		NOTARY MISSING	11/11/2021

8623	0710102062242021/2	NAVEEN GAUTAM Vs. KISHAN DUTT GAUTAM		Sec. 244(1),Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/147(ND)2021		ONLY PROOF OF SERVICE UPLOAD	11/11/2021
8624	0710102069682021/1	HYBRID ENGINEERING CONSULTANTS PRIVATE LIMITED Vs. P.P. SYNTEX PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/104(ND)2021		INDEX MISSING	11/11/2021
8625	0710102109562019/2	RUDRA MERCANTILE PRIVATE LIMITED Vs. SWASTIK METAFORGE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2559(ND)2019		INDEX MISSING	11/11/2021
8626	0710102136992019/6	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2693(ND)2019		AFFIDAVIT MISSING	11/11/2021

8627	0710200001942016/10	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/131(ND)2016		ORDER COPY MISSING AND CONTACT TO COURT OFFICER FOR UPLOADING PETITION	11/11/2021
8628	0710102002732020/19	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		NEED TO IA FILE	11/11/2021
8629	0710102007642019/12	BANYANTREE DEVELOPERS PRIVATE LIMITED Vs. PARIVARTAN BUILDTECH PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/299(ND)2019		NEED TO IA FILE	11/11/2021
8630	0710102014592019/17	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017		NEED TO FILE EXECUTION PETITION	11/11/2021
8631	0710102019992021/2	DR. RAJEEV KUMAR SHARMA Vs. NAYATI HEALTHCARE & RESEARCH NCR PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/65(ND)2021		NEED TO SIGN EVERY PAGES AND PLS SAPERATE WITH VOLUMES	11/11/2021

8632	0710102003002021/2	AKHILESH KUMAR GUPTA LIQUIDATOR OF M/S JOT IMPEX PRIVATE LIMITED Vs. M/S DLF UTILITIES LIMITED & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/356(ND)2021		12-22 Page Not Clear	11/11/2021
8633	0710102024702018/10	AF CONSULT INDIA PVT LTD Vs. SIKKIM HYDRO POWER VENTURES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1635(ND)2018		STAMP PAPER MISSING	11/11/2021
8634	0710102043412021/1	RP SUNIL KUMAR AGRAWAL Vs. SANDEEP MEHTA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2699(ND)2021		NOTARY DATE MISSING	11/11/2021
8635	0710102072702021/2	PNB HOUSING FINANCE LIMITED Vs. ARENA SUPERSTRUCTURES PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4546(PB)2021		NEED TO ALL PAGES SIGN	11/11/2021

8636	0710102077772020/4	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/892(ND)2020		COURT FEE AND WELFARE MISSING	7/10/2021
8637	0710102082632020/11	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/923(ND)2020		NOTARY MISSING	11/11/2021
8638	0710102026032021/2	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN Vs. MRS. ASHA MITTAL		Section 95(1)	COMPANY PETITION IB (IBC)/353(ND)2021		63-69,72,154-155,184-186,193-194 Page Not Clear	5/11/2021
8639	0710102026052021/2	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN Vs. MR. NARESH MITTAL		Section 95(1)	COMPANY PETITION IB (IBC)/352(ND)2021		63-68,80,138,151,157,179,187,197,198, 200-202,210,215 Page Not Clear 184,186 Page Cut	21/09/2021

8643	710102060212021	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I VS ATUL MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Irfan Ahmed	hand writting not allowed on page no-93/Cut page-123,127,129,130,151,158,159,3370/Page not clear-132,138,200,639,647,655,665,669,671,673,678,688,706,707,708,734-741,746,825,875,882,1492,1495,1538-1555,2802,2803,2804,2824,2826,2838,2840,2842-2846,2858-2870,3387/page not mention-259,1156/Double pagination from page no-423/ETC	25/08/2021
8644	710102060552021	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I VS ASHISH MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Irfan Ahmed	page:665, 669, 671, 673, 678, 707, 708, 734-741, 882, 883-884, 1539-1555, 2348, 2793, 2799, 2802, 2824, 2842-2843, 2858, 2860, 2864, 2866, not clear etc	25/08/2021
8645	710102081602021	CENTRAL BANK OF INDIA VS RANJIT KUMAR VERMA	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1018(ND)2020	Anish Jaipuriar	need to file additional Reminder 2/5	8/11/2021
8646	0710200400752014/1	M/S SERVSYSTEM PVT LTD Vs. M/S ROSE SERVICED APARTMENTS INDIA PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/1(ND)2014		PAGE NO 11,28,35,82 NOT CLEAR DOUBLE NUMBERING OF 82 AND 83 NOT CLEAR	12/11/2021
8647	0710102021122020/1	HARI RAM Vs. NAVEEN KUMAR SINGH		Sec 425	COMPANY APPLICATION(COMPANIES ACT)/164(ND)2020		NEED TO CONT. PETITION FILE	11/11/2021

8648	0710102073822020/2	BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON (CALCUTTA) PVT LTD		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/402(ND)2020		FRESH AND ADDESTIONAL FILE SEPRATELY	29/09/2021
8649	0710102097612020/5	DMI FINANCE PRIVATE LIMITED Vs. VEKAS KUMAR GARG		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4451(ND)2020		NEED TO UPLOAD AGAIN	12/11/2021
8650	0710120012082018/63	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		NEED TO UPLOAD AGAIN	12/11/2021
8651	0710102082572019/3	INTEC CAPITAL LIMITED Vs. NIKHIL TANEJA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4143(PB)2021		NEED TO SAPERATE FILLING	11/11/2021
8652	0710102082572019/3	RAKESH KUMAR SAHNI Vs. AIMS SANYA DEVELOPERS.PVT.LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1166(ND)2019		NEED TO SAPERATE FILLING	11/11/2021
8653	0710102114302019/6	RENU CHAUHAN Vs. LORDS CREATIVE INFRA SOLUTION PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2079(ND)2019		PETITION NOT CONSIDER	11/11/2021

8654	0710102127952019/12	ROMESH CHANDRA GROVER Vs. PARAMOUNT COACHING CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2399(ND)2019		AFFIDAVIT MISSING NEED TO SIGN EVERY PAGES	11/11/2021
8655	0710102003192020/9	M/S D. LIGHT ENERGY PRIVATE LIMITED Vs. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/223(ND)2020		FILE PROPERLY	12/11/2021
8656	0710102005942019/7	BHUPINDRA AGRO PRIVATE LIMITED Vs. SHRI VARDHMAN RICE MILLS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/241(ND)2019		STAMP PAPER AND AFFIDAVIT TRUE COPY SING MISSED	12/11/2021
8657	0710102008692021/3	SATYADEVI ALAMURI Vs. AJAY KUMAR BISHNOI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/580(ND)2021		FILE AS FRESH APPLICATION	12/11/2021

8658	0710102068902020/8	M/S SWARN KLA JEWELS PVT. LTD. Vs. M/S IREO HOSPITALITY COMPANY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/848(ND)2020		STAMP PAPER MISSING	12/11/2021
8659	0710102047372021/10	ANIL KAUSHAL & ORS. Vs. LOGIX CITY DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/440(ND)2021		29,38,48,51-52,60-70,74-76,80,89-90 Page Not Clear	20/10/2021
8660	0710102068782021/1	RAVI KANT SHARMA Vs. VIP TRANS LOGISTICS PVT LTD		Sec. 241(1),Sec. 242(4),Sec. 243(1) (b)	COMPANY PETITION (COMPANIES ACT)/164(ND)2021		Wrong filing , pls attached index and which type of document you have file pls write .	12/11/2021
8661	0710102022922021/3	CENTRAL BANK OF INDIA THROUGH NITIN NARANG Vs. SHRI SANJAY KUMAR YADAV		Section 95(1)	COMPANY PETITION IB (IBC)/329(PB)2021		16,19-47 Page not Clear	12/11/2021
8662	07101020025020197	AJIT SHRIVASTAVA & ORS. Vs. GAYATRI HOSPITALITY AND REALCON LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/288(PB)2019		Notary Missing On E-Stamp Paper	11/11/2021

8663	0710102059362021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S FOX PETROLEUM LIMITED & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2021		9-11 Page Not Clear	27/09/2021
8664	0710102059362021/2	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S FOX PETROLEUM LIMITED & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2021		True Copy Sing Missing On 9-15	12/11/2021
8665	0710102107152019/2	BLUE BIRD LOGISTICS PVT LTD Vs. SARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1832(ND)2019		Index Missing	12/11/2021
8666	0710102064302020/8	CONCEPT GROUP Vs. CNS FASHIONS RETAIL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1024(ND)2020		09-233 Page not Clear Page 239-241 Missing E-Stamp Paper missing	12/11/2021

8667	0710102077662020/3	RADHE CONSTRUCTION Vs. SPML INFRA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1019(ND)2020		175-180 NEED TO TRANSLATE	12/11/2021
8668	0710102099922020/6	SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS) PRIVATE LIMITED		Sec. 213	COMPANY PETITION (COMPANIES ACT)/167(ND)2020		petition not consider in addtional	12/11/2021
8669	0710102099922020/9	SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS) PRIVATE LIMITED		Sec. 213	COMPANY PETITION (COMPANIES ACT)/167(ND)2020		petition not consider in addtional	12/11/2021
8670	0710102112322020/2	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5375(ND)2020		NEED TO IA FILE	5/10/2021
8671	0710102128122019/9	TEK TRAVELS PRIVATE LIMITED Vs. TED TRAVEL & EXPERIENCES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2417(ND)2019		INDEX MISSING	12/11/2021

8672	0710102136252019/5	SANJAY KUMAR CHETWANI Vs. MEDINNBELLE HERBALCARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2681(ND)2019		DOCUMENT INCOMPLETE	12/11/2021
8673	0710102166272019/10	JONES LANG LASELLE BUILDING OPERATIONS PRIVATE LIMITED Vs. SARE FACILITIES GURGAON SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3507(ND)2019		proof of service missing	12/11/2021
8674	0710102166272019/11	JONES LANG LASELLE BUILDING OPERATIONS PRIVATE LIMITED Vs. SARE FACILITIES GURGAON SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3507(ND)2019		proof of service missing	12/11/2021

8675	0710200000622018/6	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1388(ND)2018		stamp paper missing	12/11/2021
8676	0710200418612018/6	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		NEED TO SIGN EVERY PAGES	20/10/2021
8677	0710102005012020/16	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		NEED TO SIGN EVERY PAGES	12/11/2021
8678	0710102023592021/5	REETESH KUMAR AGARWAL Vs. ALOK KUMAR JAIN		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1482(ND)2021		Council Sing Missing 10,14-69 true Copy Sing Missing 15,27-35 Page Cut 22-24,36-51,53-54,57,62 Page Not Clear	12/11/2021
8679	0710102154292019/10	PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3144(ND)2019		Wrong filing pls file as a application	12/11/2021
8680	0710102093652019/2	KBR LIMITED Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/560(ND)2019		Wrongly Filed	13/12/2019

8681	0710102017622020/10	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021		file separately every respodent	6/10/2021
8682	0710200001032018/4	REGISTRAR OF COMPANIES Vs.		Application under any other provisions- IBC	COMPANY PETITION (COMPANIES ACT)/297(ND)2018		Wrongly Filed	15/11/2021
8683	0710200412242018/4	REGISTRAR OF COMPANIES Vs. VICTORY SOFTWARE PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/171(ND)2018		Wrongly Filed	15/11/2021
8684	0710200416952018/4	THE REGISTRAR OF THE COMPANIES Vs. M/S TWINKLE MERCANTILE AND CREDITS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/289(ND)2018		Please file as a application	13/11/2021
8685	0710200426542018/6	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		Need to file IA	13/11/2021

8686	0710200426542018/7	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		need to file as a IA	13/11/2021
8687	0710200439482018/3	REGISTRAR OF COMPANIES Vs. M/S DHANGURU FINANCIAL SOLUTIONS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/299(ND)2018		need to file IA	13/11/2021
8688	0710102014752018/15	CAPTAIN OPFFSET PRINTERS Vs. COMPACT LAMPS PVT LTD		IBC Under Sec 9,IBC Under Sec 9	COMPANY PETITION IB (IBC)/1372(PB)2018		Stamp Paper missing	13/11/2021
8689	0710102019322020/7	M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/512(ND)2020		Index Missing	13/11/2021

8690	0710102019322020/8	M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/512(ND)2020		Index Missing	13/11/2021
8691	0710102033462021/6	VIKAS GARG Vs. AJAY KUMAR		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2131(ND)2021		Please attached index and case no	13/11/2021
8692	0710102035952021/2	LUMINOR LIZINGS SIA Vs. M J CASTING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/426(ND)2021		E-stamp missing, Page 38 according to PDF is Blank	15/11/2021
8693	0710102038202021/4	IFCI LTD Vs. SANGITA ARORA		Section 95(1)	COMPANY PETITION IB (IBC)/427(ND)2021		index missing in vakaltnama	13/11/2021
8694	0710102038632021/4	SICAL MULTIMODAL AND RAIL TRANSPORT LTD. Vs. MAPLE LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/327(ND)2021		72-90 not clear page and stamp paper missing and main case no. mot mention in soft copy and 98-116 not clear page and volume break after 200 page	13/11/2021

8695	0710102044042021/1	SANJU KUMAR Vs. BHASKAR SWAIN		Application under any other provisions- IBC,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3578(ND)2021		welfare court fees missing and page number missing after 354 and page number double after 131 page and sign true copy missing in reply and notary missing in affidavit	27/10/2021
8696	0710102045762021/1	UNION BANK OF INDIA Vs. SANJAY LAMBA		Section 95(1)	COMPANY PETITION IB (IBC)/538(ND)2021		separate file vkalatnama	13/11/2021
8697	0710102021892021/4	RAJEEV RANJAN Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2021		Stamp paper missing	13/11/2021
8698	0710200412522017/39	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/417(ND)2017		Support Affidavit Missing	15/11/2021
8699	0710102000032021/4	PANKAJ KUMAR SINGHAL Vs. MR. VINEET AGGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/23(ND)2021		Page No. 63,64,65 Page Not Mansion In Index	15/11/2021
8700	0710102000532020/3	SURESH KUMAR JAIN Vs. OVERSEAS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/185(ND)2020		E-Stamp Paper Missing	15/11/2021

8701	0710102000532020/4	SURESH KUMAR JAIN Vs. OVERSEAS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/185(ND)2020		1,19-23 Page Not clear	15/11/2021
8702	0710102129122019/10	JAKSON ENGINEERS LIMITED Vs. UM GREEN LIGHTING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2581(ND)2019		E-Stamp Paper Affidavit Missing	28/10/2021
8703	0710200426512018/6	REGISTRAR OF COMPANIES Vs. M/S ZENITH AUTOMOTIVE PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/285(ND)2018		Petition wrongly filed here, Vakalatnama missing in Reply	15/11/2021
8704	0710102018552021/2	SHARMA KALYPSO PVT LTD Vs. M/S. NOVEX PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1744(ND)2021		NEED TO IA FILE	15/11/2021
8705	0710102020962021/1	ANURAG NIRBHAYA Vs. NARENDRA KUMAR RATHI		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2248(ND)2021		PAGE 3 CUT	15/11/2021

8706	0710102052592019/8	VINEET GUPTA AND REKHA GUPTA Vs. REALTECH DEVELOPMENTS & INFRASTRUCTURE (INDIA) PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/643(ND)2019		NEED TO FILE SAPERATE	15/11/2021
8707	0710102114562020/1	ATUL KANSAL Vs. SURENDER VASUDEVA		Sec 60(5),Sec. 45 (1)	INTERLOCUTORY APPLICATION (I.B.C)/518(PB)2021		AFFIDAVIT MISSING	15/11/2021
8708	0710102114562020/2	ATUL KANSAL Vs. SURENDER VASUDEVA		Sec 60(5),Sec. 45 (1)	INTERLOCUTORY APPLICATION (I.B.C)/518(PB)2021		AFFIDAVIT MISSING	15/11/2021
8709	0710102011162021/7	M/S KALIBER ASSOCIATES PVT. LTD. THROUGH ITS LIQUIDATOR MOHAN LAL JAIN Vs. HPT CONSTRUCTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/230(PB)2021		True Copy sign missing in the Judgement document	15/11/2021
8710	0710102022312021/3	AKHIL AHUJA Vs. SANDIP GHOSH		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1417(ND)2021		INDEX MISSING	15/11/2021
8711	0710102417132018/3	THE REGISTRAR OF COMPANIES Vs. UGS FINANCE PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/298(ND)2018		Wrongly Filed	15/11/2021

8712	0710102421442018/10	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S AVAIL FINANCIAL SERVICES		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/135(ND)2018		Petition document wrongly filed here, Vakalatnama missing in Reply	15/11/2021
8713	0710200001032018/5	REGISTRAR OF COMPANIES Vs.		Application under any other provisions- IBC	COMPANY PETITION (COMPANIES ACT)/297(ND)2018		Wrongly Filed	15/11/2021
8714	0710200412092018/4	THE REGISTRAR OF THE COMPANIES Vs. VIRGIN CAPITAL SERVICES PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/170(ND)2018		Wrongly Filed	15/11/2021
8715	0710200412132018/6	REGISTRAR OF COMPANIES Vs. ALSTONE TEXTILES INDIA LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/181(ND)2018		Wrongly Filed	15/11/2021
8716	0710200412212018/3	THE REGISTRAR OF COMPANIES Vs. M/S MEGA TOP PROMOTERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/173(ND)2018		Wrongly Filed	15/11/2021

8717	0710200412242018/5	REGISTRAR OF COMPANIES Vs. VICTORY SOFTWARE PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/171(ND)2018		Wrongly Filed	15/11/2021
8718	0710200416952018/5	THE REGISTRAR OF THE COMPANIES Vs. M/S TWINKLE MERCANTILE AND CREDITS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/289(ND)2018		Wrongly Filed	15/11/2021
8719	0710200416972018/6	THE REGISTRAR OF THE COMPANIES Vs. M/S LOVELY SECURITIES PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/292(ND)2018		Wrongly Filed	15/11/2021
8720	0710200426512018/7	REGISTRAR OF COMPANIES Vs. M/S ZENITH AUTOMOTIVE PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/285(ND)2018		Wrongly Filed	15/11/2021

8721	0710200426542018/8	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		Petition document wrongly filed, True Copy sign msising in Pages 19 to 78 according to PDF in Reply document	15/11/2021
8722	0710200426542018/9	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		Petition document wrongly filed, Vakalatnama missing in Reply document	15/11/2021
8723	0710200439482018/4	REGISTRAR OF COMPANIES Vs. M/S DHANGURU FINANCIAL SOLUTIONS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/299(ND)2018		Wrongly Filed	15/11/2021
8724	0710102062022021/1	JAI MATA DI MERCHANTS PRIVATE LIMITED Vs. ARYAN ISPAT & POWER PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/642(ND)2021		INDEX MISSING	15/11/2021

8725	0710102010982021/1	M/S SUPER MEDICAL AID Vs. MEDEOR HOSPITAL LIMITED (FORMELY KNOWN AS ROCKLAND HOSPITAL LIMITED)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/102(ND)2021		E-stamp and Affidavit date are not matching	3/11/2021
8726	0710102111092019/2	SP SAFE CONTROL SYSTEMS PRIVATE LIMITED Vs. NAYATI HEALTHCARE AND RESEARCH NCR PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/270(ND)2019		Wrongly Filed	15/11/2021
8727	0710102111142019/2	MARTINET ENGINEERS PRIVATE LIMITED Vs. NAYATI HEALTHCARE AND RESEARCH NCR PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/268(ND)2019		Wrongly Filed	15/11/2021

8728	0710102111282019/2	NEW INDIA SANITARY ENGINEERS Vs. NAYATI HEALTHCARE AND RESEARCH NCR PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/269(ND)2019		Wrongly Filed	15/11/2021
8729	0710102111322019/2	CONSULTANT COMBUSTION ENGINEERS Vs. NAYATI HEALTHCARE AND RESEARCH NCR PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/271(ND)2019		Wrongly Filed	15/11/2021
8730	0710102147232019/6	OKAYA POWER PVT LTD Vs. BHARAT SANCHAR NIGAM LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3226(ND)2019		E-stamp missing	15/11/2021
8731	0710200401272016/8	M/S. ANSAL HOUSING & CONSTRUCTION LTD. Vs. NAMDHARI FOOD INTERNATIONAL PVT. LTD.		Sec. 74(2)	COMPANY PETITION (COMPANIES ACT)/109(ND)2016		STAMP PAPER MISSING	15/11/2021
8732	0710102040152021/3	MUKESH GUPTA Vs. PARESH RASTOGI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2871(ND)2021		AFFIDAVIT STAMP PAPER MISSING	15/11/2021

8733	0710102109442020/6	PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/509(ND)2020		Master Index word missing in Case Number page, Page 162 according to PDF in Vol 2 Not Clear, Page 439 according to PDF in Vol 3 Not Clear, Pages 495,496, 498 to 501, 503 to 506 according to PDF in Vol 4 Not Filed properly, Pages 903 to 925, 972 to 974,980 to 989 according to PDF in Vol 6 Not Clear at all, Pages 1044 to 1050, 1089 to 1095, 1102 to 1119 according to PDF in Vol 7 Not Clear at all	1/9/2021
8734	0710102158352019/3	PNB HOUSING FINANCE LIMITED Vs. M/S ALPINE REALTECH PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/14(ND)2020		Wrongly Filed	16/11/2021
8735	0710102172522019/6	MANISH GUPTA SOLE PROPRIETOR OF M/S. ADVANTAGE SHOW STAR Vs. VDOIT4U EVENT MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/131(ND)2020		Need To IA File	13/11/2021

8736	0710102027032021/2	SRIGOPAL CHAUDHARY Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2521(ND)2021		NOTARY DATE NOT MENTION	16/11/2021
8737	0710102028192021/2	R S INFRA Vs. R P INFRAVENTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/263(ND)2021		AFFIDVIT AND STAMP PAPER MISSING	16/11/2021
8738	0710102030182021/2	INTEC CAPITAL LIMITED Vs. M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2096(ND)2021		AFFIDVIT AND STAMP PAPER MISSING	6/10/2021
8739	0710102034722020/2	AUM VIJITENDRIYA ENTERPRISES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/245(ND)2020		INDEX MISSING	16/11/2021
8740	0710102038002021/3	AKHIL AHUJA Vs. DAIKI AXIS INDIA PRIVATE LIMITED		Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2021		INDEX MISSING	16/11/2021
8741	0710102044372021/1	VIJAY KUMAR JAIN Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/107(ND)2021		AFFIDAVIT STAMP PAPER MISSING	16/11/2021

8742	0710102047652021/2	AKHIL AHUJA Vs. SUNIL GHORAWAT		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3551(ND)2021		WELFARE AND COURT FEE MISSING	16/11/2021
8743	0710102063122021/1	NAVNEET KUMAR GUPTA Vs. PIONEER CLIENT ASSOCIATES PVT.LTD& ORS.		Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/4334(ND)2021		TRUE COPY SIGN MISSING	16/11/2021
8744	0710102063202021/1	NAVNEET KUMAR GUPTA Vs. SPARK BUILDCON PVT. LTD & ORS.		Sec 60(5),Sec 25(j),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/4339(ND)2021		TRUE COPY SIGN MISSING	16/11/2021
8745	0710102077802021/1	FACEBOOK INDIA ONLINE SERVICES PRIVATE LIMITED Vs. NILESH SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4800(ND)2021		AFFIDAVIT MISSING	16/11/2021
8746	0710102116482020/5	AKHILESH KUMAR GUPTA Vs. EASYTECH GLOBAL PRIVATE LIMITED		Sec 54(1)	INTERLOCUTORY APPLICATION (I.B.C)/5625(ND)2020		STAMP PAPER MISSING	16/11/2021
8747	0710102070342021/1	MESTECH SERVICES PRIVATE LIMITED Vs. INNOVATIVE FACILITY SOLUTIONS PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/105(ND)2021		AFFIDAVIT STAMP PAPER MISSING	16/11/2021

8748	0710102072962021/1	KAMALL AHUJA Vs. GAYATRI TANDON PROP. OF M/S RENUKA SALES CORPORATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4569(ND)2021		wrong e file	16/11/2021
8749	07101021555620 19/14	SWASTIK PIPE LIMITED Vs. EMKAY AUTOMOBILES INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3173(ND)2019		NEED TO IA FILE	16/11/2021
8750	0710200400682013/1	M/S. JHANKAR BENQUETS PVT. LTD. Vs. M/S. VISTA HOSPITALITY PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/7(ND)2013		document incomplete	16/11/2021
8751	0710200411672018/4	ENERGY EFFICIENCY SERVICE LTD. Vs. A-ONE REALTORS P LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/367(ND)2018		petition not consider pls contact court officer	16/11/2021
8752	0710102067762021/5	MR. NAVNEET KUMAR GUPTA Vs. IL & FS FINANCIAL SERVICES LIMITED		----Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/4262(ND)2021		True Copy sign missing in the Written submission document	16/11/2021

8753	0710102043912021/3	M/S LAGNAM SPINTEX LIMITED Vs. M/S INNOVATIVE TEXTILES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/368(ND)2021		E-stamp missing	16/11/2021
8754	0710102406892018/3	AKAI CONSUMER ELECTRONICS INDIA LIMITED Vs. VARDHMAN ESTATE AND DEVELOPERS PRIVATE LIMITED		Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/57(PB)2018		sign true copy missing	16/11/2021
8755	710102081042021	EDU SMART SERVICES PRIVATE LIMITED VS M/S EDU SMART SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	section wrong Pg-30 not clear	2/11/2021
8756	710102083052021	CS SATYADEVI ALAMURI VS AJAY KUMAR BISHNOI	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/1721(PB)2019	Bhavana Duhoon	11-22 not clear page	13/11/2021
8757	710102083312021	GREEN FUTURE FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION)	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/212(ND)2021	VIVEK SARIN	stamp paper missing and section case type wrong	15/11/2021
8758	710102059052021	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/639(ND)2019	Manoj Kumar Malik	income Tax service missed Reminder 3/5 Please call us for service 011-24361890	20/08/2021
8759	710102070272021	RANJIT KUMAR VERMA IRP VS CENTRAL BANK OF INDIA	Contempt Petition(Companies Act)	Sec 425		August Attorneys LLP	Wrong case type select, wrong section select,Link the petition with main case no.	27/09/2021

8760	710102067682021	SM MILKOSE LIMITED VS BANK OF INDIA	Company Petition (Companies Act)	Application under any other provisions		SAMIR SAGAR	main case not link and case type section wrong (Documents not showing kindly again upload)	18/09/2021
8761	710102040272021	ASSOTECH RIDGE GREENS REALITY PRIVATE LIMITED VS PRAMPARA BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		nabi hasan	Advocate welfare & court fees miss/9 (3)b certificate miss	12/6/2021
8762	710102082342021	NIVEDAN FIN-INVEST-LEASE LIMITED VS MR SANJAY KUMAR	Company Petition IB (IBC)	Section 95(1)		Pankaj	25rs advocate welfare and 3rs court fee missed, master data missed, order copy missed of main case .etc	11/11/2021
8763	710102082362021	NIVEDAN FIN-INVEST-LEASE LIMITED VS SMT. KAVITA CHAUDHRY	Company Petition IB (IBC)	Section 95(1)		Pankaj	25rs advocate welfare and 3rs court fee missed, master data missed, order copy missed of main case .etc	11/11/2021

8764	710102082372021	NIVEDAN FIN-INVEST-LEASE LIMITED VS SMT. MUNESH KUMARI	Company Petition IB (IBC)	Section 95(1)		Pankaj	petition sign on every pages, 25rs advocate welfare and 3rs court fee missed, master data missed, order copy missed of main case .etc	11/11/2021
8765	710102082472021	DHARMALIFE FOUNDATION VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Petition (Companies Act)	Sec. 441		Alok	pages not clear 38 to 41	11/11/2021
8766	07101024171320 18/2	THE REGISTRAR OF COMPANIES Vs. UGS FINANCE PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/298(ND)2018		Wrongly Filed	26/10/2021
8767	071010242144201 8/9	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S AVAIL FINANCIAL SERVICES		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/135(ND)2018		Wrongly Filed	26/10/2021
8768	071020041209201 8/3	THE REGISTRAR OF THE COMPANIES Vs. VIRGIN CAPITAL SERVICES PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/170(ND)2018		Wrongly Filed	26/10/2021

8769	0710200412132018/5	REGISTRAR OF COMPANIES Vs. ALSTONE TEXTILES INDIA LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/181(ND)2018		Wrongly Filed	26/10/2021
8770	0710200412212018/2	THE REGISTRAR OF COMPANIES Vs. M/S MEGA TOP PROMOTERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/173(ND)2018		Wrongly Filed	26/10/2021
8771	0710200412542018/5	REGISTRAR OF COMPANY Vs. M/S SOLOMON HOLDING PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/178(ND)2018		True Copy sign msising in Pages 73 to 121 & 135 to 197 according to PDF in Rejoinder, Pages 89 to 107,121,131 to 134 according to PDF Not Clear at all, Page 89 according to PDF Not Filed properly in Rejoinder, Page Numbers missing after 205 according to PDF in Rejoinder, Petition wrongly Filed	26/10/2021
8772	0710102073682019/5	MUKESH BANSAL Vs. RISE INDIA PADHOPADHAO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/869(ND)2019		Need to file IA as an Application	28/10/2021

8773	0710102073882021/3	KRRISH REALTECH PVT. LTD. Vs. KRRISH REALTECH PVT. LTD.		Section 54C (1)	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/2(ND)2021		Need to file IA as an application	28/10/2021
8774	0710102101112019/3	MAYA GUPTA Vs. RAKESH CHOPRA		Sec 60(5)	COMPANY APPLICATION(IBC)/914(ND)2019		status report file as an IA	28/10/2021
8775	0710102118892019/10	VENESSA METALS AND ALLOYS PVT. LTD. Vs. TERRENCE ALLOYS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2262(ND)2019		Index missing	28/10/2021
8776	0710102130352019/3	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY HOUSE		Sec 60(5)	COMPANY APPLICATION(IBC)/1289(ND)2019		Need to file as an application	28/10/2021
8777	0710102130352019/5	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY HOUSE		Sec 60(5)	COMPANY APPLICATION(IBC)/1289(ND)2019		Need to file as an application	28/10/2021
8778	0710102130382019/1	MAYA GUPTA (LIQUIDATOR) Vs. SRI SAI AGENCIES		Sec 60(5)	COMPANY APPLICATION(COMPANIES ACT)/1291(ND)2019		Need to file as an application separately	28/10/2021
8779	0710102130382019/2	MAYA GUPTA (LIQUIDATOR) Vs. SRI SAI AGENCIES		Sec 60(5)	COMPANY APPLICATION(COMPANIES ACT)/1291(ND)2019		Need to file as an application	28/10/2021

8780	0710102407902018/7	INDIABULLS HOUSING FINANCE LTD. Vs. BHA ASSOCIATES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/854(PB)2018		service missing	28/10/2021
8781	0710102012752020/3	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION SYSTEMS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/411(ND)2020		pagination missing	29/10/2021
8782	0710102018532021/2	STATE BANK OF INDIA Vs. MR. CHARANBIR SINGH SETHI		Section 95(1)	COMPANY PETITION IB (IBC)/457(PB)2021		wrong file	29/10/2021
8783	0710102019072021/1	STATE BANK OF INDIA Vs. MR. SANJAY GUPTA		Section 95(1)	COMPANY PETITION IB (IBC)/384(ND)2021		wrong file	29/10/2021
8784	0710102024812021/3	REMOTEBULLION & JEWELS PRIVATE LIMITED Vs. MHG LAND STOCKIST PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/259(PB)2021		Main petition case no missing	29/10/2021

8785	0710102038192021/2	IFCI LTD Vs. RAM KISHOR ARORA		Section 95(1)	COMPANY PETITION IB (IBC)/429(ND)2021		Proof of service missing	29/10/2021
8786	0710200421392018/24	AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/183(ND)2018		INDEX MISSING	2/11/2021
8787	0710200428752018/26	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/794(ND)2018		INDEX MISSING	2/11/2021
8788	0710102134622019/8	TAIPACK LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/2574(ND)2019		Need to file as an application	4/11/2021
8789	0710102024292021/21	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		True Copy sign msising in Pages 32 to 56 & 59 to 116 according to PDF	17/11/2021
8790	0710102035732021/2	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021		E-stamp and Affidavit date are not matching	27/10/2021

8791	0710102019992021/3	DR. RAJEEV KUMAR SHARMA Vs. NAYATI HEALTHCARE & RESEARCH NCR PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/65(ND)2021		Pages 321 to 323,325,326,331,334,345,361 to 363 according to PDF Not Clear at all in Vol 2, Pages 620 to 622 according to PDF Not Clear in Vol 4, Pages 642,647 to 650,653,657,667,702,720 according to PDF in Vol 4 Not Filed properly, Pages 946 to 949 according to PDF Not Filed properly in Vol 5	17/11/2021
8792	0710102032882021/6	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE Vs. BHUSHAN AVIATION LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/170(PB)2021		Upload Sepreat Documents Proof Of Service Missing	17/11/2021
8793	710102090842020	JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/694(PB)2018	SIDHARTH	please merge in one pdf please upload proper pdf Reminder 3/5	22/09/2020
8794	710102081662021	PUNEET KUMAR (SUSPENDED DIRECTOR) VS COMPUTER JUNCTION PRIVATE LIMITED & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/556(ND)2020	MILAN	18,19 not c lear page	9/11/2021
8795	710102067042021	ULTRA MEGA POWER PVT. LTD. VS SWASTIK PIPE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/774(ND)2020	Jitesh	DD NOT RECEIVED	16/09/2021
8796	710102055512021	VINEET AGGARWAL VS SWASTIK PIPE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL	back date affidavit reminder 3/5	7/8/2021

8797	710102083322021	SUNIL KUMAR JAIN VS PRABHJIT SINGH SONI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1248(PB)2018	Ashutosh	13,16-33,52,72,78,80,103-108,110-112,114-117 not clear page	15/11/2021
8798	710102083332021	MODERN SYNTEX (INDIA) LIMITED HAVING ITS DIVISION MODERN PETROFILS VS VISHAL SHIPPING AGENCIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1248(PB)2018	HITESH SACHAR	main case not link wrong file	15/11/2021
8799	710102083302021	AMB INFRABUILD PVT LTD. VS PREETI GARG	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1010(ND)2019	R K GUPTA	main case number wrong please check case number	15/11/2021
8800	710102083272021	CONARES METAL SUPPLY LTD VS VIJENDER SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/195(ND)2017	Swapnil Gupta	stamp paper missing	15/11/2021
8801	710102083352021	RAVI SETHIA ERSTWHILE IRP OF VIPUL LIMITED VS VIJENDER SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/541(ND)2019	Sanjay Bhatt	affidavit back date	15/11/2021
8802	710102083342021	RAVINDRA KUMAR GOYAL VS M/S HANUMAN INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2484(ND)2019	ANIRUTH	page number missing after 8	15/11/2021
8803	710102080852021	STATE BANK OF INDIA VS MRS BABITA NAYAR	Company Petition IB (IBC)	Section 95(1)		JUPITER LEGAL, ADVOCATES &	page:272-277 missed, 15rs advocate welfare and 3rs court fee missed, memo of parties wrong arrange, counsel sign and details missed in index, page 26a numbering missed,	2/11/2021

8804	710102076802021	AFM FOODS LIMITED VS KUMAR FOOD INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		CHANDRA	Page not clear-139/Please type true copy not tc/index in formet/Advocate & client detail miss/etc	16/10/2021
8805	710102024862021	MEENA KUMARI VS RUPAYAN FINANCE AND INDUSTRIAL CORPORATION LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Neeraj@1996	List of dates & events missed,pages not clear 69 to 75,94 to 102,105,106,109,116 to 123,145 to 148,151,152 to 159,160,161,164,166,170,171,183,194,226,255 to 260,271,389.390,392,393,396 to 405 divide volume after 200 pages and make separate index, pages missed 335 to 386, pages cut 428 serve the petition to all respondent, MoA & AoA and company master data missed of respondent	27/03/2021
8806	0710102052922021/12	ARES INVESTMENTS LLC Vs. INTERNATIONAL PRINT O-PAC LTD		Sec. 241(1),Sec. 242(4),Section 246,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)2021		NEED TO ALL PAGES SIGN	28-10-2021
8807	0710102060642021/2	ATUL KUMAR KANSAL Vs. ICICI BANK LIMITED [THROUGH ITS MANAGER]		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3835(ND)2021		AFFIDAVIT STAMP PAPER MISSING	28-10-2021

8808	0710102073452021/1	HIMANSHU BHATIA Vs. MAHAVIR STONE CRUSHING PVT. LTD		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/179(ND)2021		WELFARE MISSING	28-10-2021
8809	0710102098702019/11	ROOFS AND CEILINGS (I) PVT. LTD Vs. DUGAL ASSOCIATES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1581(ND)2019		INDEX MISSING	28-10-2021
8810	0710102077062021/1	VASHISHT RAI SHARMA Vs. KUIPER BIO MATRIX PRIVATE LIMITED & ORS.		Sec. 59,Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/178(ND)2021		WELFARE MISSING	29-10-2021
8811	0710102077062021/2	VASHISHT RAI SHARMA Vs. KUIPER BIO MATRIX PRIVATE LIMITED & ORS.		Sec. 59,Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/178(ND)2021		WELFARE MISSING	29-10-2021
8812	0710102077062021/3	VASHISHT RAI SHARMA Vs. KUIPER BIO MATRIX PRIVATE LIMITED & ORS.		Sec. 59,Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/178(ND)2021		WELFARE MISSING	29-10-2021

8813	0710102102892019/10	RELIANCE COMMERCIAL FINANCE LIMITED Vs. TWO BROTHERS BEVERAGE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1748(PB)2019		page-21 need to translate	29-10-2021
8814	0710102107022020/2	DEEPIKA BHUGRA PRASAD Vs. KAPIL GUPTA & ORS.		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/5349(ND)2020		stamp paper missing	29-10-2021
8815	0710102109372019/13	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)2019		affidavit and stamp paper missing	29-10-2021
8816	0710102011212020/2	NORTH INDIA STEEL Vs. HIMSKAF SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/670(ND)2020		E-stamp Paper Missing	1/11/2021
8817	0710102015522021/1	ALLIANCE LUMIERE LIMITED Vs. S.K. MATHUR		Sec 54(1)	INTERLOCUTORY APPLICATION (I.B.C)/1070(ND)2021		Index Missing Page No. Not Mansion And Same Page Cut	1/11/2021

8818	0710102033262021/7	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		NEED TO IA	6/11/2021
8819	0710102031952020/6	REKHA SHARMA Vs. RAJ KISHORE		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1928(ND)2020		Pages 38 to 40,50,57,59 to 61,63 to 67,71,73,75 according to PDF Not Clear at all	9/11/2021
8820	0710102026242021/5	ANURAG NIRBHAYA Vs. GHAZIABAD DEVELOPMENT AUTHORITY		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1653(ND)2021		Need to IA	15-11-2021
8821	0710102063312020/3	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/835(ND)2020		PAGE-71 73 75 362 365 367 NOT CLEAR	22/10/2021
8822	0710102117942020/4	SATYA PRAKASH Vs. Y M FOODWAYS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5610(ND)2020		NEED TO IA FILE	17/11/2021

8823	0710200400802014/2	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/67(ND)2014		PLS FILE PROPERLY	29/10/2021
8824	0710200400802014/3	DALJIT SINGH BAWA Vs. M/S RISING STAR CONSTRUCTIONS CO. PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/67(ND)2014		PLS FILE PROPERLY	29/10/2021
8825	0710200400812014/2	PARAMJIT SINGH BAWA Vs. BAWA PROMOTERS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/68(ND)2014		PLS FILE PROPERLY	29/10/2021
8826	0710102007022021/8	RAKESH KUMAR JAIN LIQUIDATOR Vs. PRIYANAV WELLNESS PRIVATE LIMITED		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/41(ND)2021		NEED TO SIGN ALL PAGES	30/10/2021
8827	0710102050652021/5	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3294(ND)2021		PG 52 TRANSLATE 61-67 NOT CLEAR AND NEED TO SAPERATE FILLING	30/10/2021
8828	0710102052032021/4	ASHOK KUMAR Vs. RAJEEV VARMA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3228(ND)2021		NEED TO FILE SAPERATLY	30/10/2021

8829	0710102061352020/1	RAJESH RAJPAL Vs. RAJPAL POLYTEX PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/159(PB)2021		MAIN CASE NUMBER NOT MENTION AND DOCUMENT NOT IN PROPERLY	30/10/2021
8830	0710102067702021/2	M/S NAPIN IMPEX PVT. LTD. Vs. M/S ANR INTERNATIONAL PVT. LTD. & OTHERS		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4298(ND)2021		STAMP PAPER MISSING	30/10/2021
8831	0710102016052019/17	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)2019		128-131 Page Not Clear	1/11/2021
8832	0710102017712020/4	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1142(ND)2020		E-stamp Paper And Notary Missing	1/11/2021
8833	0710102031552021/2	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2028(PB)2021		20 Rupees Welfare Missing Page No.2-3 Translate In English	1/11/2021

8834	0710200000142016/3	KHANNA TRADERS & ORS Vs. SCHOLAR PUBLISHING HOUSE PVT. LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/83(ND)2016		kindly sepreat file	1/11/2021
8835	0710102072872020/8	M/S FURNACE METTALIKS Vs. RATHI STEEL AND POWER LTD		----	COMPANY PETITION IB (IBC)/906(ND)2020		E-stamp missing	9/11/2021
8836	0710102074792021/1	ATUL KUMAR KANSAL Vs. SHIV KUMAR JATIA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5062(PB)2021		Index missing	9/11/2021
8837	0710102076942019/7	SAHIL GARG Vs. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/946(ND)2019		Document should be merged in one File	9/11/2021
8838	0710102062242021/1	NAVEEN GAUTAM Vs. KISHAN DUTT GAUTAM		Sec. 244(1),Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/147(ND)2021		49,87,95,158-159,161 Page Not Clear Page Cut 138,149,151-153 48-52,77-79,81-83,92,129,163-164 Please Page Translate In English	12/11/2021

8839	0710200400962014/3	MR DEV MITTAR AHUJA Vs. M/S AHUJA RICE & GENERAL MILLS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/19(ND)2014		STAMP PAPER MISSING	18/11/2021
8840	0710102063312020/3	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/835(ND)2020		PAGE-71 73 75 362 365 367 NOT CLEAR	22/10/2021
8841	0710102126052019/18	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2019		NEED TO TRUE COPY SIGN	22/10/2021
8842	0710102058852021/2	ANIL KUMAR MITTAL Vs. MR. JAWAHAR LAL TUFCHI & ORS.		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4203(ND)2021		Index msising, E-stamp msising	27/10/2021
8843	0710102071552020/7	LEIGHTON INDIA CONTRACTORS PVT LTD Vs. SHIPRA LEASING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/981(ND)2020		Pages 30 to 33 according to PDF Not Filed properly in Counter Affidavit	27/10/2021

8844	0710120007702018/43	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		NEED TO IA FILE	27/10/2021
8845	0710102012532020/10	THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/494(ND)2020		ALL PAGES ARE DARK PLS UPLOAD LIGHT PAGES	28/10/2021
8846	0710102112392020/1	NAINA RAJKUMAR BANSAL Vs. FASHION FLARE INTERNATIONAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/280(ND)2021		E-Stamp Paper Missing	31/10/2021
8847	0710102131202019/14	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2019		Need To File IA	31/10/2021

8848	0710102153452019/1	STUDIOF&B FOOD SERVICES PRIVATE LIMITED Vs. REALTECH DEVELOPMENTS & INFRASTRUCTURE (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3368(ND)2019		Need To IA File	31/10/2021
8849	0710102117942020/5	SATYA PRAKASH Vs. Y M FOODWAYS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5610(ND)2020		NEED TO IA FILE	16/11/2021
8850	0710102032882021/28	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE Vs. BHUSHAN AVIATION LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/170(PB)2021		94,97,116-117,119-121,164,170,173-175-213,251-263,268-284,289,291,293-297,329,331-340 Page Not Clear only 200 pages allowed In One PDF kindly divide third volume	17/11/2021
8851	0710102117942020/4	SATYA PRAKASH Vs. Y M FOODWAYS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5610(ND)2020		NEED TO IA FILE	17/11/2021

8852	0710200412592017/64	DEEPAK KHANNA Vs. EARTH INFRFASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		wrong filing	17/11/2021
8853	0710102042402021/3	ROHIT PRASAD Vs. R R FINANCIAL CONSULTANTS LIMITED		Sec. 59,Sec. 241(1),Application under any other provisions ,Application under any other provisions ,Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/146(ND)2021		Vol 2 exceeding more than 200 pages;it should be of 200 Pages Volume	18/11/2021
8854	0710102042402021/3	ROHIT PRASAD Vs. R R FINANCIAL CONSULTANTS LIMITED		Sec. 59,Sec. 241(1),Application under any other provisions ,Application under any other provisions ,Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/146(ND)2021		Vol 2 exceeding more than 200 pages;it should be of 200 Pages Volume	18/11/2021
8855	0710102097562020/3	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/453(ND)2020		E-Stamp Paper And Affidavit Missing Proof Of Service Missing	20/10/2021
8856	0710102055452021/4	VIJAY KUMAR GUPTA Vs. SHRI M.K. DHIR		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3463(ND)2021		19,21,23 Page Not Clear	27/10/2021
8857	0710200412542018/6	REGISTRAR OF COMPANY Vs. M/S SOLOMON HOLDING PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/178(ND)2018		FILE AS A FRESH	22/11/2021

8858	0710102087092020/8	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/939(ND)2020		index missed	9/12/2020
8859	0710102097782019/5	UDAY SHANKAR & ORS. Vs. ANSAL PHALAK INFRASTUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1747(ND)2019		file as a fresh and true copy sing missed	22/11/2021
8860	07101021128120 19/6	M/S. SATKAR LOGISTICS PRIVATE LIMITED Vs. M/S. PJS OVERSEAS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2084(ND)2019		Page Numbers missing in Index for Bank statements	18/11/2021
8861	0710102158912019/5	PREET ANAND Vs. CP WORLD LINES PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/178(ND)2019		Vakalatnama Not clear at all	18/11/2021
8862	0710102172402019/11	MMAN INFRA PROJECTS AND ENGINEERING Vs. SPML INFRA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/347(ND)2020		Petition Wrongly filed	22/11/2021

8863	0710200000142016/10	KHANNA TRADERS & ORS Vs. SCHOLAR PUBLISHING HOUSE PVT. LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/83(ND)2016		Wrongly Filed	22/11/2021
8864	0710200000142016/11	KHANNA TRADERS & ORS Vs. SCHOLAR PUBLISHING HOUSE PVT. LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/83(ND)2016		Wrongly Filed	22/11/2021
8865	0710200000142016/12	KHANNA TRADERS & ORS Vs. SCHOLAR PUBLISHING HOUSE PVT. LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/83(ND)2016		Wrongly Filed	22/11/2021
8866	0710200000142016/13	KHANNA TRADERS & ORS Vs. SCHOLAR PUBLISHING HOUSE PVT. LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/83(ND)2016		Wrongly filed	22/11/2021
8867	0710200000142016/14	KHANNA TRADERS & ORS Vs. SCHOLAR PUBLISHING HOUSE PVT. LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/83(ND)2016		Wrongly Filed	22/11/2021

8868	0710200000142016/5	KHANNA TRADERS & ORS Vs. SCHOLAR PUBLISHING HOUSE PVT. LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/83(ND)2016		E-stamp and Affidavit are missing	22/11/2021
8869	0710200000142016/6	KHANNA TRADERS & ORS Vs. SCHOLAR PUBLISHING HOUSE PVT. LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/83(ND)2016		Pages 30 to 50 according to PDF Not Clear at all	22/11/2021
8870	0710200000142016/8	KHANNA TRADERS & ORS Vs. SCHOLAR PUBLISHING HOUSE PVT. LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/83(ND)2016		Wrongly Filed	22/11/2021
8871	0710102012822021/4	ADITYA KUMAR Vs. LKB ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/130(ND)2021		Council Sing Missing 27-29 Page Not Clear	18/11/2021
8872	0710102031752021/5	PRADEEP KUMAR LAKHANI (RP) Vs. MALVINDER M SINGH		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3138(ND)2021		E-stamp misising	22/11/2021
8873	0710102400502012/2	SH. RAMANDEEP SINGH AHULWALIA Vs. M/S. SUNTIME ENERGY LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/40(ND)2012		E-stamp missing	22/11/2021

8874	0710102012222020/1	CG FINCO LIMITED Vs. NEXTGEN TELESOLUTIONS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/900(ND)2020		E-Stamp And Affidavit Missing	22/11/2021
8875	0710102012822021/3	ADITYA KUMAR Vs. LKB ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/130(ND)2021		Notary missing in E-stamp, E-stamp & Affidavit date are not matching	11/11/2021
8876	0710102013312019/13	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. GLOBALITE INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/564(ND)2019		Affidavit Missing Page No 41 Cut	6/10/2021
8877	0710102038632021/5	SICAL MULTIMODAL AND RAIL TRANSPORT LTD. Vs. MAPLE LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/327(ND)2021		Case Number missing in the Index page, Page 51 according to PDF is Blank	17/11/2021
8878	0710102103772020/5	M/S PEREGRINE GUARDING PVT LTD Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/734(ND)2020		wrong filing	22/11/2021

8879	0710102137612019/3	HBN DAIRIES AND ALLIED LIMITED Vs. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2661(ND)2019		Proof Of Service Missing Page number Not Mansion In Index	22/11/2021
8880	0710102103772020/6	M/S PEREGRINE GUARDING PVT LTD Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/734(ND)2020		32-119,137-160 Page Not Clear	22/11/2021
8881	0710102036092020/26	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		upload again	22/11/2021
8882	0710200000142016/9	KHANNA TRADERS & ORS Vs. SCHOLAR PUBLISHING HOUSE PVT. LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/83(ND)2016		Wrongly Filed;Reply and Rejoinder to be filed in separate Diary numbers	22/11/2021
8883	0710102086372020/2	UDAYAN GARG (HUF) Vs. ALM INFOTECH CITY PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3922(ND)2020		PLS ARRENGE TYPE AS PER RULE	22/11/2021

8884	0710102410362017/40	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(PB)2017		The word Master Index missing in case Title page, Page 100 according to PDF Not filed properly in Vol 1	23/11/2021
8885	0710102410362017/41	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(PB)2017		Page 27 according to PDF is in Hindi;it should be in English	23/11/2021
8886	0710102073992020/3	MAYA GUPTA Vs. PRAVESH TALWAR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3010(ND)2020		Application Wrongly filed here, Affidavit to be filed in separate Diary number	28/10/2021
8887	0710102005312021/6	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISOR PRIVATE LIMITED		Sec 425,Sec 425	CONTEMPT PETITION(COMPANIES ACT)/3(ND)2021		Wrongly Filed here, should file in Appellate	22/11/2021
8888	0710102158352019/4	PNB HOUSING FINANCE LIMITED Vs. M/S ALPINE REALTECH PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/14(ND)2020		wrong filieng	23/11/2021

8889	0710102061472021/5	ANIL AGRAWAL Vs. OMEGA ICEHILL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/529(ND)2021		Balance sheets pages in Vol 1 & Vol 2 Not Clear	9/11/2021
8890	0710102091132020/1	YASIR IQBAL Vs. METALLICZ MEDIA PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4061(ND)2020		E-stamp missing	22/11/2021
8891	0710102169242019/7	SHYAM KRIPA INFRASTRUCTURE PVT. LTD. Vs. AGRANTE DEVELOPERS PRIVATE LIMITED		Rule 11 of NCLT,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/12(ND)2020		E-stamp and Affidavit are missing	23/11/2021
8892	710102069742021	R VS ALAKNANDA BUILDTECH PVT. LTD.	Company Petition (Companies Act)	Rule 11 of NCLT		Aishwarya	main case wrong, link with main case	24/09/2021
8893	710102058022021	MR. ARUN SRIVASTAVA VS HITECH ERECTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 59		Gagan Mathur	serve the petition to all respondent	17/08/2021
8894	710102080702021	PRABHAU SINGH VS AKASH SHINGHAL RP OF EARTH INFRASTRUCTURES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/401(ND)2017	Mr. Amit Goel	Pg- after page 53 to 58 not clear and pagination not done Pg-61,62,63,66 not clear reminder 3/5	22/11/2021
8895	710102083752021	RAVINDRA KUMAR GOYAL VS MR. CHANDRA PRAKASH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2311(ND)2019	ANIRUTH	104-105 not clear page and section wrong and page number missing after 105	18/11/2021
8896	710102075102021	NARESH SABHARWAL VS ANIL TAYAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/266(ND)2019	Rajanish	wrong efiling	23/11/2021

8897	710102084092021	INDU KUMAR AND ORS VS SAHA INFRATECH PRIVATE LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1781(ND)2018	Anurag Bhatt	33-43 not clear page	22/11/2021
8898	710102083662021	CS VEKAS KUMAR GARG VS CNX CORPORATION LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1117(ND)2018	VEKAS	45 page not clear	18/11/2021
8899	710102084252021	TARUN BAGGA VS PADMAKRITI CREATIONS PRIVATE LIMITED	Company Application(Companies Act)	Rule 32	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	ANSH SINGH LUTHRA	57-64 not clear page	23/11/2021
8900	710102084312021	RAKESH KUMAR JAIN LIQUIDATOR VS PADMAKRITI CREATIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/997(ND)2019	Rakesh Kumar Jain	section wrong	23/11/2021
8901	710102084402021	ZENICA PERFORMANCE CARS PVT LTD THROUGH RAJENDER KUMAR JAIN RESOLUTION PROFESSIONAL VS MR. RASHPAL SINGH TODD	Interlocutory Application (I.B.C)	Sec. 45 (1)	COMPANY PETITION IB (IBC)/846(ND)2020	Hemant Gupta	wrong file	23/11/2021
8902	710102084242021	R R FINANCIAL CONSULTANTS LIMITED VS ROHIT PRASAD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/146(ND)2021	NIRAJ PREET	66-67 not clear page	22/11/2021
8903	710102084982021	M/ S KAPISTHAL ENTERPRISES PRIVATE LIMITED VS UNIVERSAL BUILDWELL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	Adit Singh	section wrong and due payment other section	23/11/2021

8904	710102117812020	G.R.S ISPAT COMPANY PVT LTD VS MECAMIDI HPP INDIA PRIVATE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2590(ND)2019	Navjit Singh	wrong efiling please file as additional document wrong efiling please file as additional document Reminder 4/5 document not openable please upload again pdf	22/11/2021
8905	710102005812021	LEO MULTICUISINE PVT LTD VS MOODS HOSPITALITY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/189(PB)2018	AJAY	Please septate file both application and stamp paper missed please Reminder 5/5 case type wrong you can write Company Appeal (IBC)	22/11/2021
8906	710102072512021	ROOP SINGH VS R.R. SHEETGRAH PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION IB (IBC)/81(PB)2019	RAKESH KUMAR	wrong file this new delhi NCLT	22/11/2021
8907	710102077962021	BIKRAM SINGH GUSAIN VS DHANKALASH DISTRIBUTORS PVT LTD AND OTHERS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3507(ND)2019	Bikram Singh Gusain	wrong e-file (file as a additional document) reminder 3/5	18/11/2021
8908	710102082402021	MR. ASHWANI KUMAR VS MUKESH KUMAR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/269(ND)2020	Komal Aggarwal	due payment other section , sign missing in application page, Reminder 4/5	23/11/2021

8909	710102077322021	NOSLAR INTERNATIONAL LIMITED VS SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1031(ND)2018	Sajeve Bhushan Deora	Application should be associated with main case or the main case assocaited should be alloted to a court	23/11/2021
8910	710102078952021	M/S OMNI MEDIA COMMUNICATION PVT LTD VS M/S JAY POLYCHEM INDIA LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/419(ND)2017	KARMA LAW	DD NOT RECEIVED	22/11/2021
8911	710102082812021	SUSANTA MANDAL VS AMB INFRABUILD PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		CHAYAN SARKAR	Stamp paper missed for other affidavit reminder 3/5	18/11/2021
8912	710102083082021	LEELAVATI YADAV VS AMB INFRABUILD PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		CHAYAN SARKAR	main case not link stamp paper missing for other affidavit Reminder 3/5	18/11/2021
8913	710102079292021	TRACK COMPONENTS VS RAMSAROOP & SONS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/403(ND)2021	AMIT	PAGE NO 69 NOT CLEAR	18/11/2021
8914	710102083482021	ARCHANA SINGHAL VS SHREE OM ENTERPRISES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2611(ND)2019	Archana Singhal	stamp paper missing	18/11/2021
8915	710102083582021	JUBILIANT MALLS PVT. LTD. VS RELIANCE HOME FINANCE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/478(ND)2020	Nistha Gupta	stamp paper missing and page 17 not clear	18/11/2021
8916	0710102050132021/2	STATE BANK OF INDIA Vs. DINESH BAHADUR SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/371(PB)2021		Vakalatnama which is Filed is missing in the Index	9/9/2021
8917	0710102128152019/3	MOHINI NANDA Vs. ATUL KUMAR KANSAL		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1358(ND)2019		Please Sepreat File And Contact To Registry	24/11/2021

8918	0710102139002019/2	JSSI HYDRAULICS PVT. LTD. Vs. AKASH EQUIPMENT & MACHINERIES PVT.LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/777(ND)2019		Please Attached Order In Front Page In PDF	24/11/2021
8919	0710102140962019/2	SANTOSH CHAWLA Vs. ATUL KUMAR KANSAL		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1430(ND)2019		Wrong Filing	24/11/2021
8920	0710120003682018/3	JPC INFO SYSTEM PVT. LTD. Vs. REGISTRAR OF COMPANIES		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/760(ND)2018		E-Stamp Paper Missing Page 5-6 not Mansion In Index Page 6 Cut	24/11/2021
8921	0710102120022020/3	PROMPT ENTERPRISES PVT. LTD. Vs. PRASAR METAL ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/53(ND)2021		Notary Date missing , Pls Merge in one PDF .	24/11/2021
8922	0710102169242019/6	SHYAM KRIPA INFRASTRUCTURE PVT. LTD. Vs. AGRANTE DEVELOPERS PRIVATE LIMITED		Rule 11 of NCLT,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/12(ND)2020		27-32 Hindi Translation	24/11/2021

8923	0710102002532020/1	ESQUIRE ELECTRONICS (INC) Vs. NETHERLANDS INDIA COMMUNICATIONS ENTERPRISES LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/62(PB)2020		92-95,133,137 Page Not Clear True Copy Sing Missing All Annexure	24/11/2021
8924	0710102100102019/9	TRANSRAIL LIGHTING LIMITED Vs. ZAPDOR ENGINEERING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1619(ND)2019		E-stamp missing	22/11/2021
8925	0710102102492020/2	ESQUIRE ELECTRONICS INC Vs. NETHERLAND INDIA COMMUNICATION ENTERPRISES LIMITED		Rule 32	COMPANY APPLICATION(COMPANIES ACT)/653(PB)2020		True Copy Sing Missing All Annexure	24/11/2021
8926	0710102102492020/3	ESQUIRE ELECTRONICS INC Vs. NETHERLAND INDIA COMMUNICATION ENTERPRISES LIMITED		Rule 32	COMPANY APPLICATION(COMPANIES ACT)/653(PB)2020		True Copy Sing Missing All Annexure Vakalatnama Not Clear	24/11/2021

8927	0710102122482019/7	S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2866(ND)2019		E-Stamp Paper Missing	23/11/2021
8928	0710102153162019/3	NOBLE BUILDCON PRIVATE LIMITED Vs. M/S SHANVI ESTATE MANAGEMENT SERVICES PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/176(ND)2019		WRONG Documents	23/11/2021
8929	710102084132021	TINMET IMPEX PRIVATE LIMITED VS JSD STEEL PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sudhanshu Prakash	wrong e-file (file a additional document)	17/11/2021
8930	710102084482021	WRAPWELL PACKAGING PRIVATE LIMITED VS SHRI BRAHM SHAKTI PRINCE BEVERAGESPRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAKESH KUMAR	vakalatnama missed, proof of service missed	19/11/2021
8931	710102084572021	UGRO CAPITAL LIMITED VS A.ES ENGINEERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		ARVIND KR JADON	25rs advocate welfare missed	19/11/2021
8932	710102084582021	UGRO CAPITAL LIMITED VS SAMYAK METALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		ARVIND KR JADON	25rs advocate welfare missed	19/11/2021
8933	710102078342021	YOGESH GUPTA SOLE PROPRIETOR RAPID CONSTRUCTIONS VS AADI BEST CONSORTIUM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ADHISH SRIVASTAVA	Page not clear-23	22/10/2021
8934	710102084672021	SUNILA CHHABRA VS SHIB DASS METALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Areness	page:35 not clear, 3rs court fee missed, etc	20/11/2021
8935	710102084902021	PAS ENTERPRISE VS SGM STEELS PRIVATE LIMITED.	Company Petition IB (IBC)	IBC under Sec 7		Nilotpal Shyam	document not uploaded properly,	21/11/2021

8936	710102084202021	AMERICAN ORIENT CAPITAL PARTNERS INDIA PRIVATE LIMITED IN VOLUNTARY LIQUIDATION VS		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/660(PB)2021	HARRISH KHURANA	section wrong	18/11/2021
8937	710102080162021	MUKESH KUMAR GOYAL VS M J ENGINEERING WORKS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/609(ND)2020	SANDEEP BISHT	please merge file in single pdf Pg-12,13 not clear	29/10/2021
8938	710102084702021	RITESH AGARWAL VS RAKESH CHOPRA		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/627(ND)2018	ABHAY KAUSHIK	due payment other section	20/11/2021
8939	710102084732021	RITESH AGARWAL VS NEELKANTH CROKERY EMPORIUM		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/627(ND)2018	ABHAY KAUSHIK	due payment other section	20/11/2021
8940	710102085482021	VIKRAM KUMAR VS ANKUR JAIN		Sec 66(1)	COMPANY PETITION IB (IBC)/843(ND)2018	ABHISHEK	72-74,135 not clear page and section wrong	24/11/2021
8941	710102085332021	LA RESIDENTIA DEVELOPERS PRIVATE LIMITED VS SINGHAL PIPES PRIVATE LIMITED		Sec 49(2)	COMPANY PETITION IB (IBC)/188(ND)2020	RAVINDRA SINGH	notary missing in stamp paper and page number double after 17	23/11/2021
8942	710102084692021	RITESH AGARWAL VS PRAVESH TALWAR		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/627(ND)2018	ABHAY KAUSHIK	payment not done	20/11/2021

8943	710102019702020	SVS BUILDCON PRIVATE LIMITED VS	Company Application(IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1869(ND)2019	Saumay Kapoor	Affidavit back date	13/02/2020
8944	710102087222021	ARUN BAJAJ VS MORPHEUS DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2525(PB)2019	Durgesh Singh	merge into one pdf	29/11/2021
8945	710102090272021	MR. PRASHANT GILL VS ANSAL HI- TECH TOWNSHIP LIMITED	Review Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2944(PB)2019	Rahul Sharma	main case number wrong	10/12/2021
8946	710102087332021	P K SALES COMPANY PVT. LTD. VS INGRAM MICRO INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/417(ND)2017	SHITAL KHATRI	DD NOT RECEIVED	30/11/2021
8947	710102084602021	BIKRAM SINGH GUSAIN VS BRAHMAPUTRA INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3507(ND)2019	Bikram Singh Gusain	wrong file your index not match to you application please check page-index and page-2 reminder 4/5 please check what do you want type of file	19/11/2021
8948	710102089172021	MUKUL ANAND VS CHD DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2412(PB)2019	Kanika Jain	notary missing in stamp paper	6/12/2021
8949	710102090712021	LADDERS AUTOMATION SOLUTIONS PRIVATE LIMITED VS SHALU KHANNA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1700(ND)2018	KAMNA SINGH	Page-64 not clear	13/12/2021

8950	710102090982021	BALAJI GREAT LOTUS GLORY VS RELIGARE FINVEST LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1628(PB)2019	Nithin	sign missing in application page and true copy missing in annexure page and index missing in vo-1 and vol-2 ,vol-3 and stamp paper affidavit missing	14/12/2021
8951	710102087852021	BIKRAM SINGH GUSAIN VS RELIGARE FINVEST LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1742(ND)2019	Bikram Singh Gusain	wrong file need to additional	1/12/2021
8952	710102070682021	GAUTAM MULLICK VS M/S. AMR INFRATRUCTURES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/02(PB)2017	Karan Suneja	30-35,70 not clear page and section wrong 30-35,70 not clear page and section wrong flued not allowed in index please upload again proper pdf reminder 3/5	30/09/2021
8953	710102091012021	MANILA RESORTS PRIVATE LIMITED VS BAHL PAPER MILLS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	MANOJ	20 page not clear section wrong	14/12/2021

8954	710102089142021	GYANENDER SINGH VS ROHIT SEHGAL INSOLVENCY PROFESSIONAL & LIQUIDATOR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1499(PB)2019	Nishant Shokeen	sign missing application page and 43-44 not clear page please write true copy reminder 3/5	6/12/2021
8955	710102091352021	GAJENDRA AGARWAL VS M/S. HOMESTEAD INFRASTRUCTURE DEVELOPMENT PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1018(ND)2018	SUMIT MAMGAIN	documents not showing please upload again	15/12/2021
8956	710102088522021	ASSISTANT COMMISSINER(STATE TAX) VS GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/712(PB)2019	ASSISTANT COMMISSIONER(STATE TAX)	case type wrong please select company appeal	3/12/2021
8957	710102081562021	DECATHLON SPORTS INDIA PRIVATE LIMITED VS MUKESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	Ritesh Khare	vakalatnama missed according your index	8/11/2021
8958	710102088922021	KAPIL BATRA VS SANJIV KAPOOR	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/90(PB)2021	S.jANANI	DD NOT RECEIVED	6/12/2021
8959	710102077972021	RP SUNIL KUMAR AGRAWAL VS AVP BUILDTECH PVT.LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1443(ND)2019	SUNIL KUMAR AGRAWAL	Main Case wrong link reminder 3/5	21/10/2021
8960	710102089362021	RAHUL MITTAL VS GENIUS PROPBUILD PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1577(ND)2018	Achal Gupta	DD NOT RECEIVED	7/12/2021
8961	710102036862021	NILESH SHARMA VS PRADEEP KUMAR LAKHANI	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/2130(ND)2019	Aditi Sharma	Stamp paper missed notary missed Pg-34 to 36 cut	25/05/2021
8962	710102036942021	VIPRENDRA AGGARWAL & OTHERS VS SHREEJEE METPLAST PVT. LTD.	Company Application(Companies Act)	Application under any other provisions		Sudeepta Kumar	main case not link pagination double in pdf 3/5	26/05/2021
8963	710102087872021	RAJAT WIRES PVT LTD VS SUNFLAG IRON & STEEL CO LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/622(ND)2018	RAHUL MALHOTRA	18- page not clear	1/12/2021

8964	710102086252021	MEENAKSHI KUMAR VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	PARMOD	affidavit back date	26/11/2021
8965	710102086112021	ORRIS INFRASTRUCTURE PRIVATE LIMITED VS RITA MALHOTRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/234(PB)2019	RANJANA ROY GAWAI	stamp paper missing	25/11/2021
8966	710102090002021	ANEESHA DUTT VS NORTHBRIDGE CONSULTING PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		Akshay	Main case not link, wrong section, case type wrong	9/12/2021
8967	710102086272021	M/S SURYA PHARMACEUTICALS LTD. VS ESTATE OFFICER ESTATE OFFICE CHANDIGARH	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/904(PB)2018	Susshil Daga	section wrong	26/11/2021
8968	710102090022021	ANEESHA DUTT VS DUTT CAPITAL ADVISORS PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		Akshay	Main case not link, wrong section, case type wrong	9/12/2021
8969	710102090012021	ANEESHA DUTT VS EXECUTIVE RECRUITERS INDIA PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		Akshay	Miscellaneous Application Rule 11 of NCLT Not link	9/12/2021
8970	710102090072021	ANEESHA DUTT VS CYCUS TECHNOLOGIES PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		Akshay	Miscellaneous Application Rule 11 of NCLT Not link	9/12/2021
8971	710102090082021	ANEESHA DUTT VS CELADON REAL ESTATE ADVISORS PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		Akshay	Main case not link , Main case not link, wrong section, case type wrong	9/12/2021
8972	710102090092021	ANEESHA DUTT VS ASHU DUTT NETWORK PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		Akshay	MAIN CASE NOT LINK ,Main case not link, wrong section, case type wrong	9/12/2021
8973	710102090112021	ANEESHA DUTT VS NORTHBRIDGE CAPITAL PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		Akshay	Main case not link, wrong section, case type wrong	9/12/2021

8974	710102086852021	SANJIV ARORA VS M/S C VIEW INNOVATIONS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Rahul	pg 14 not clear and main case not link	28/11/2021
8975	710102086892021	SANJIV ARORA VS M/S C VIEW INNOVATIONS PVT LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Rahul	main case not link Pg-8 not clear	28/11/2021
8976	710102056142021	BAHL VS SANJEEV KAPOOR	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	S.jANANI	DD NOT RECEIVED	10/8/2021
8977	710102059392021	ANUPRIYA AGNIHOTRI VS KST INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1757(PB)2018	Ranjeet yadav	Stamp paper not notarized and affidavit back date reminder 3/5	21/08/2021
8978	710102087042021	RITURAJ BAJAJ VS DEVENDRA SINGH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/717(ND)2019	Nikunj	46-49,53,57,65,69-72,82-93,107-121,123,126-129,147-150 not clear page 161,163,168-170 cut pge	29/11/2021
8979	710102087102021	TWENTY FIRST CENTURY WIRE RODS LIMITED VS CGST AND CENTRAL EXCISE DIVISION- X SILVASSA DAMAN COMMISSIONERATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/737(PB)2018	KINJAL	stamp paper missing and welfare and court fee missing sign true copy missing	29/11/2021
8980	710102088862021	VIJAY KUMAR GUPTA VS INNOVATIVE FINANCIAL ADVISORS PVT. LTD. (FIINOVATION)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/420(ND)2017	SRISHTI	20-23 not clear page and stamp paper missing	5/12/2021
8981	710102087292021	ARCHANA SINGH VS M/S EARTH INFRASTRUCTURES LIMITED	Intervention Petition (IBC)	Sec 60(5)		Trideep Singh	Main case not link/Merge into one PDF/index not uploaded/Translated page/etc	30/11/2021

8982	710102088882021	BNT MEDIA & ENTERTAINMENT LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		GROWON SERVIC	E missed from Entertainment on cover page	6/12/2021
8983	710102090812021	CWPS LOCHBRIDGE INDIA PRIVATE LIMITED VS R. S. STONES PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		MRITUNJAY CHANDRA SHEKHAR	no proper pagination, no proper volume uploaded, kindly upload in sequence,Memo of parties missed, pg no 15 missed,	13/12/2021
8984	710102085092021	SUNRAYS HEIGHTS PRIVATE LIMITED VS SABIHA CONSTRUCTION COMPANY PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Simran Jyot Singh Khandpur	petition every pages sign missed, true copy sign missed on every pages of annexures, page:67-70 not clear, 25rs advocate welfare and 3rs court fee missed, etc	23/11/2021
8985	710102001002021	ABT ASSOCIATES INDIA PRIVATE LIMITED VS TULIP MULTISPECIALITY HOSPITAL PRIVATELIMITED	Company Petition (Companies Act)	Sec. 441		Divesh	supporting affidavit not nortrize,power of attorney not notraize, roc report missed	7/1/2021
8986	710102088772021	POWER FINANCE CORPORATION LIMITED VS SHREE MAHESHWAR HYDEL POWER CORPORATIONLIMITED	Company Petition IB (IBC)	Rule 11 of NCLT, 2016		Deepak Khurana	wrong e-file case, Need to file IA,etc	4/12/2021

8987	710102022542021	MAGICRETE BUILDING SOLUTIONS PRIVATE LIMITED VS TECHMAN BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ritesh Khare	Notary back date/Power of Attorney &a E stamp not verified etc (contact to registry)	19/03/2021
8988	710102089192021	ASIAN HOTELS (EAST) LIMITED & ORS. VS TSR DARASHAW CONSULTANTS PVT. LTD.	Intervention Petition (IBC)	Sec 60(5),Rule 11 of NCLT, 2016		Mr. Suman Jyoti Khaitan	volume wise index missed, memo of parties, brief of synopsis and list of dates and events missed,	6/12/2021
8989	710102085792021	RAJENDER PRASAD & ORS VS SUPERTECH LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	document uncompleted, document not upload, etc	24/11/2021
8990	710102085952021	CONSCIENT INFRASTRUCTURE PRIVATE LIMITED VS MPOWER SOFTCOMM PRIVATE LIMITED (HEREINAFTER REFERRED TO AS ↟TRANSFEREE COMPANY↡)	CP(AA) Merger and Amalgamation(Companies Act)	Rule 11 of NCLT		Namitha Mathews	case type and wrong section select,break volume after 200 pages	25/11/2021
8991	710102089872021	GEOKNO INDIA PRIVATE LIMITED VS WAPCOS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Kumar Anurag	document uncompleted, proof of service missed, index page numbering missed,, etc	9/12/2021

8992	710102090142021	STRIDE INFRACON PRIVATE LIMITED VS ARORA PROMOTERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Adv. Fakhruddin Jadaliwala	Synopsis missed, no sign in every pages of petition,pgs not clear 25 to 28,30 to 36,38,39,105 to 108,111,112,154,156 AoA missed of respondent, pg no 127,176 missed,no welfare & court fees in vakaltnama, true copy sign missed in annexuress	9/12/2021
8993	710102090172021	SARDA MINES PRIVATE LIMITED VS NAVDEEP PORTFOLIO PRIVATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		Ujjwal K. Jha	wrong section, case type wrong, wrong e-file etc	9/12/2021
8994	710102086862021	UNILEC ENGINEERS LIMITED VS BGR ENERGY SYSTEMS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DEOKANT TRIPATHI	jurisdiction in Chennai	27/11/2021
8995	710102086702021	SUN WIN-DOORS PROFILES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		TARUN SAINI & ASSOCIATES	Wrong section select,fess missed, page no 42 cut, page no 193 in hindi,	27/11/2021
8996	710102086692021	SUN WIN-DOORS PROFILES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		TARUN SAINI & ASSOCIATES	Wrong section select,page 42 cut, page 193 hindi	27/11/2021

8997	710102066642021	MECAMIDI S.A. VS MECAMIDI HPP INDIA PRIVATE LTD.	Company Application(Companies Act)	Rule 11 of NCLT,Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/154(PB)2021	Ramni Taneja	undertaking not applicable stamp paper not notarized please delete extra document reminder 4/5	15/09/2021
8998	710102091482021	MUKESH JAIN CHAND-IRP VS BAHL PAPER MILLS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/280(ND)2021	Mukesh Chand Jain	section not mention in soft copy	15/12/2021
8999	710102006082020	DEBASHIS NANDA VS MOODS HOSPITALITY PVT. LTD.	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/372(ND)2017	Debashis	Main case wrong link ,	14/01/2020
9000	0710102073632019/42	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/889(ND)2019		PAGE-83 84 85 92 93 95 99-103 105-112 NOT CLEAR NEED TO FILE SAPERATLY	16/12/2021
9001	0710102076932021/1	PNB HOUSING FINANCE LIMITED Vs. LANDCRAFT PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/729(PB)2021		NEED TO FILE PETITION	16/12/2021
9002	0710102006532020/11	VINOD KUMAR Vs. AARYANY CREATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)2020		STAMP PAPER MISSING	16/12/2021
9003	0710102019632020/3	VAIBHAV TIMBERS Vs. SOHO FOUNDATION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/592(ND)2020		Document Not Uplaod	16/12/2021

9004	0710102024422020/8	M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. RCI INDUSTRIES AND TECHNOLOGIES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/743(ND)2020		petition not consider not in additional document	16/12/2021
9005	0710102035102021/1	ROTO POWER PROJECTS PVT LTD Vs. SAHA INFRATECH PRIVATE LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(PB)2021		SECOND MOTION NOT CONSIDER IN ADDITIONAL DOCUMENT	16/12/2021
9006	0710102041632021/4	KKALPANA INDUSTRIES (INDIA) LIMITED Vs. CMI LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/339(ND)2021		ALL PAGES SIGN MISSING	3/12/2021
9007	0710102043072021/2	BROOKINGS INDIA Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec. 441	COMPANY PETITION (COMPANIES ACT)/130(ND)2021		Need to File IA	9/12/2021
9008	0710102051422021/4	TCL - UTM (JV) Vs. MR KANTI MOHAN RUSTAGI (LIQUIDATOR)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3172(ND)2021		200 PAGES ALLOWED IN ONE PDF	16/12/2021

9009	0710102086622021/1	STEELFABS CONSOLIDATED PVT.LTD. Vs. ATUL KANSAL RP OF CROWN REALTECH PVT LTD		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/127(ND)2021		upload again carefully	16/12/2021
9010	0710102086622021/2	STEELFABS CONSOLIDATED PVT.LTD. Vs. ATUL KANSAL RP OF CROWN REALTECH PVT LTD		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/127(ND)2021		upload again carefully	16/12/2021
9011	0710102087542020/12	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/118(PB)2020		page 289-293,297-298,411-413 hand written not allow true copy missed	16/12/2021
9012	0710102101482020/2	CONNAUGHT PLAZA RESTAURANTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec. 441	COMPANY PETITION (COMPANIES ACT)/155(ND)2020		index and page number , true copy sing missed	9/12/2021

9013	07101021022212019/8	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1671(ND)2019		incomplete document	16/12/2021
9014	07101021193020020/1	NFA LIFE SECURE PRIVATE LIMITED Vs. CONTAINER CORPORATION OF INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/357(ND)2021		file as a fresh application	23/09/2021
9015	07101021430620019/11	HIMANSHU PAPER PRIVATE LIMITED Vs. KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2916(ND)2019		index missed and uplaod carefully	16/12/2021
9016	07101024059820018/2	NARESH GUPTA S/O LATE SH. R.L. GUPTA Vs. ANUPAM MAHAJAN S/O SHRI CHAMAN LAL MAHAJAN		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/145(ND)2018		stamp paper missed	16/12/2021

9017	0710102405982018/3	NARESH GUPTA S/O LATE SH. R.L. GUPTA Vs. ANUPAM MAHAJAN S/O SHRI CHAMAN LAL MAHAJAN		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/145(ND)2018		stamp paper missed	16/12/2021
9018	0710102043082021/1	BROOKINGS INDIA Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec. 441	COMPANY PETITION (COMPANIES ACT)/125(ND)2021		Case Number, Case Name and Index All three are missing	16/12/2021
9019	0710102053842021/2	BANK OF BARODA Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3422(ND)2021		page numbering not mention	16/12/2021
9020	0710102057292021/2	RUPAK GUPTA Vs. U.P. HOTELS LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/377(PB)2021		INDEX MISSING AFFIDAVIT AND STAMP PAPER MISSING	16/12/2021
9021	0710102058502021/2	NS DREAMCON PVT. LTD. Vs. RESOLUTION PROFESSIONAL MSA DEVELOPERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3789(PB)2021		BLANK PAPER SHOW	16/12/2021

9022	0710102071322021/8	PATSYS CONSULTING PVT LTD Vs. INDIABULLS HOUSING FINANCE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/110(ND)2021		SECOND MOTION NOT CONSIDER IN ADDITIONAL DOCUMENT	16/12/2021
9023	0710102172872019/10	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/250(ND)2020		Wrongly Filed	16/12/2021
9024	0710102015952020/4	SEEMA GOEL Vs. ELEGANT INFRACON PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/736(ND)2020		need to sign all pages	15/12/2021
9025	0710200412022017/14	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		need to all pages sign page-45 and 49 translate 56 89 not clear	16/12/2021
9026	710102091612021	FAST CARE INDIA PEST CONTROL PRIVATELIMITED VS ROC	Company Appeal(Companies Act)	Sec 252 (1)		AMAN	Pgs not clear 34,40,50 pgs cut 35,36,39,43,44,48,49,115, all supporting affidavti dates mismatched from e stamp,wrong income tax advance service kindly service to Delhi dcit cell delhi high court	15/12/2021

9027	710102078962021	KAPIL BATRA VS MANILA RESORTS PVT. LTD.	Contempt Petition(Companies Act)	Sec 425		Rajat	main case not link and , synopsis/list of dates & events missed, no sign in every pages of petition	26/10/2021
9028	710102066202021	MECAMIDI S.A. VS MECAMIDI HPP INDIA PRIVATE LTD.	Company Application(Companies Act)	Application under any other provisions ,Rule 11 of NCLT,Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/154(PB)2021	Ramni Taneja	Please delete extra document and upload single pdf Stamp paper not notarized main case not mention in soft copy reminder 5/5	14/09/2021
9029	710102091542021	UNION OF INDIA (SERIOUS FRAUD INVESTIGATION OFFICE) VS SUMAN CHADHA	Company Appeal (IBC)	Sec 60(5)		RAJEEV	main case not link reminder please write section in pdf 2/5	15/12/2021
9030	710102091562021	BHADANI FINANCERS PRIVATE LIMITED VS KARMIC ENERGY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/200(ND)2021	KIRIT	pg 13 not clear and sign missing in application page	15/12/2021

9031	710102091592021	ORRIS INFRASTRUCTURE PRIVATE LIMITED VS CHITRANJAN GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)		R K GUPTA	main case not link and 159,161-162 not clear page and numbering missing in index true copy missing in annexure page	15/12/2021
9032	0710102125322019/10	MADRAS STEEL TUBES THROUGH NARENDRA SAKARIYA Vs. SET SANAYI ELEKTRIK-TESISAT TAAHHUT VE TICARET INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2640(ND)2019		Need to IA	30/11/2021
9033	0710102138062019/17	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		page 127-133 ,222,229,230-235,297-329,375,437,,446-464,466-472,516,519-520,581-583,589-600,601-743-798,800-803,841,859,890,900-916,918-967,971,1003-1012,1081,1083,1086,1162-1170,1219-1240,1304-1325,1327-1337,1350,1351,1352,1357-1365,1367,1429,1433,1444,2022-2030 not clear	15/12/2021

9034	0710102009272021/4	NOBLE CO-OPERATIVE BANK LTD. Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/720(ND)2021		Index missing	16/12/2021
9035	0710102019632020/5	VAIBHAV TIMBERS Vs. SOHO FOUNDATION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/592(ND)2020		E-stamp misisng	16/12/2021
9036	0710102048912021/1	HOUSING DEVELOPMENT FINANCE CORPORATION Vs. ESSEL REALTY DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/363(PB)2021		STAMP PAPER MISSED ON ANNEXURE TRUE COPY SING MISSED	16/12/2021
9037	0710102050582021/3	VINEET AGGARWAL Vs. BHARAT SANCHAR NIGAM LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3157(ND)2021		WELFARE MISSED	16/12/2021

9038	0710102050582021/4	VINEET AGGARWAL Vs. BHARAT SANCHAR NIGAM LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3157(ND)2021		PAGE 82A,83A,NOT CLEAR 87 MISSED,96,97,97A,-99A PAGES CUT,,102102A,-103A,,108-111A,120,121 ,121A-122A,131,133.134,-136,137,141,144,146 ,146A,147A,PAGES CUT AFTER 148 PAGE BLANK,150,151,153,154,,158,159,160A,163,165,166,167,PAGES CUT	16/12/2021
9039	0710102059942021/3	STATE BANK OF INDIA Vs. ASHUTOSH MAHINDRU		Section 95(1)	COMPANY PETITION IB (IBC)/714(PB)2021		WELFARE NEED MORE THAN RS10	16/12/2021
9040	0710102060212021/3	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I Vs. ATUL MAHINDRU		Section 95(1)	COMPANY PETITION IB (IBC)/715(PB)2021		WELFARE NEED MORE THAN RS10	16/12/2021
9041	0710102060552021/3	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I Vs. ASHISH MAHINDRU		Section 95(1)	COMPANY PETITION IB (IBC)/716(PB)2021		WELFARE NEED MORE THAN RS10	16/12/2021

9042	0710102068122021/3	CONVONIX SYSTEMS PRIVATE LIMITED Vs. GO AIRLINES (INDIA) LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/563(ND)2021		FILE AS A FRESH APPLICATION	16/12/2021
9043	0710102087052021/1	LSF10 ROSE INVESTMENTS S.à R.L. Vs. M/S THE HAMLIN TRUST		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/544(ND)2021		only one volume upload	16/12/2021
9044	0710102097082020/5	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1013(ND)2020		INDEX MISSED	16/12/2021
9045	0710102101792020/2	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/4690(ND)2020		DOCUMENT WRONG	16/12/2021
9046	0710102105132020/1	BRIJ MOHAN AGARWAL Vs. CHD DEVELOPERS LTD		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/73(ND)2021		FILE PROPER DOCUMENT	16/12/2021

9047	0710102125322019/9	MADRAS STEEL TUBES THROUGH NARENDRA SAKARIYA Vs. SET SANAYI ELEKTRIK-TESISAT TAAHHUT VE TICARET INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2640(ND)2019		INDEX MISSED AND FILE AS A FRESH	16/12/2021
9048	0710102021892021/3	RAJEEV RANJAN Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2021		Pages 496 & 497 according to PDF in Vol 3 are in Hindi;it should be in English	11/12/2021
9049	0710102033362018/13	PUNJAB NATIONAL BANK Vs. TRISTAL GLOBAL INFRASTRUCUTRE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/429(ND)2019		PAGE 50TO 68 TURE COPY SIGN MISSED 69-113 TRUE COPY MISSED, 123-154 TURE COPY SIGN MISSED 157-161 TRUE COPY MISSED ,163-168 TRUE COPY MISSED 171 ,175CUT 175-181 NOT CLEAR 206-217 TRUE COPY SIGN MISSED	17/12/2021

9050	0710102025642020/13	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		ON ANNEXURE TRUE COPY SIGN MISSED	16/12/2021
9051	0710102057192021/1	GOEL SPONGE PVT LTD Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/101(ND)2021		UPLOAD AGAIN	15/12/2021
9052	0710102142502019/2	ISPARK DATACONNECT PRIVATE LIMITED Vs. NEXTRA TELESERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3040(ND)2019		E-stamp msising	9/12/2021
9053	0710102156442019/7	MOHAMMAD ABBAS Vs. SUNCITY PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3328(ND)2019		SEPRATLY UPLOAD AGAIN	17/12/2021
9054	710102084662021	M/S. AMBIENCE IMPEX LIMITED VS M/S. NOIDA PRIME CONTRACTORS INDIA LIMITED	Restoration Application (IBC)	Sec 60(5)		Deepanshu Singla	main case not link and stamp paper missing and section wrong affidavit back date reminder 3/5	20/11/2021
9055	710102084992021	CHANDER VERMA VS CONTINENTAL CONSTRUCTION LTD.	Company Application(Companies Act)	Rule 11 of NCLT		Omar Hoda	main case not link reminder 3/5	22/11/2021
9056	710102088172021	CHARANJEET BATRA VS ALPHA CORP DEVELOPMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		MAHENDER PAL ARORA	main case not link service missed reminder 3/5	2/12/2021

9057	710102091952021	AMIT SHARMA VS CAPT AMARJEET SINGH SETHI	Company Application(Companies Act)	Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/408(ND)2018	Shrey	wrong file	16/12/2021
9058	710102091582021	STEELFABS CONSOLIDATED PVT.LTD. VS ARCELIA IT SERVICES PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		NIRAJ PREET	Petition missed	15/12/2021
9059	710102091742021	ISITH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Smriti	page:40, 42, typed copy not mention, page:44-47 not clear,131 not clear, exemption & 60(5) application separately file, etc	16/12/2021
9060	0710102019632020/6	VAIBHAV TIMBERS Vs. SOHO FOUNDATION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/592(ND)2020		E-stamp missing	20/12/2021
9061	0710102021892021/5	RAJEEV RANJAN Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2021		True Copy sign missing in Pages 46 to 198 according to PDF in Vol 1, then Pages 199 to 203 and Pages 235 to 387 according to PDF in Vol 2, then True Copy sign msising in Vol 3	20/12/2021

9062	0710102024342020/4	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/636(ND)2020		True Copy sign misisng in Pages 3 to 22 according to PDF and also Pages 37 to 67 according to PDF	20/12/2021
9063	0710102024392020/4	GEOKNO INDIA LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/605(ND)2020		True Copy sign misisng in Pages 3 to 22 according to PDF and also Pages 37 to 67 according to PDF	20/12/2021
9064	0710102024402020/4	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/604(ND)2020		True Copy sign misisng in Pages 3 to 22 according to PDF and also Pages 37 to 67 according to PDF	20/12/2021
9065	0710102030172021/5	SUNIL KUMAR JAIN RP Vs. SANDEEP SHARMA		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2000(ND)2021		Proof of Service misseed	20/12/2021
9066	0710102032702021/1	PRAGATI IMPEX INDIA PRIVATE LIMITED Vs. VISTAR CONSTRUCTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/662(ND)2021		Stamp paper missing	20/12/2021

9067	0710102041982021/17	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		Need to IA	20/12/2021
9068	0710102041982021/18	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		Need to file as a IA	20/12/2021
9069	0710102059972021/1	AKARSH KASHYAP Vs. DEPUTY DIRECTOR		Sec 60(5),Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3979(ND)2021		Notary missing in E-stamp, True Copy sign missing in Pages 44 to 216 according to PDF in Vol 1, True Copy sign missing in Pages 217 to 337 according to PDF in Vol 2, Welfare Fee stamp missing in Vakalatnama	20/12/2021

9070	0710102066052021/3	SHALDOR INDIA LLP Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		IBC Section 59	COMPANY PETITION IB (IBC)/543(ND)2021		Need to file IA	20/12/2021
9071	0710102071742021/1	PARUL MEHTA Vs. EICHER MOTORS LIMITED		Application under any other provisions ,Application under any other provisions ,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/186(ND)2021		Merge in one PDF	16/12/2021
9072	0710102036392021/5	SWATI SYNTHETICS Vs. SUNSHINEIMPEX LACE AND FABRICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/338(ND)2021		merge pdf in one volume	17/12/2021
9073	0710102088942019/11	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		Pages 22 to 26 according to PDF Not Clearly filed, COurt Fee stamp missing in Vakalatnama	17/12/2021

9074	0710102088942019/12	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		COurt Fee stamp missing in Vakalatnama	17/12/2021
9075	0710102088942019/13	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		COurt Fee stamp missing in Vakalatnama	17/12/2021
9076	0710102088942019/14	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		COurt Fee stamp missing in Vakalatnama	17/12/2021
9077	0710102102212019/10	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1671(ND)2019		Wrongly FIled	17/12/2021
9078	710102093102021	HEMANT SHARMA VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)2018	Ashu Kansal	section wrong	21/12/2021

9079	710102075012021	EDIQUE SOLUTIONS PRIVATE LIMITED VS INGRAM MICRO INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/422(ND)2021	Rishi Ashok	case type wrong in soft copy section not mention in pdf affidavit notary verify date overwrite not allowed conceal details missed after index reminder 3/5	13/10/2021
9080	710102093132021	ATS REALTY PRIVATE LIMITED VS INESTADVISE WEALTH MANAGEMENT LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/401(ND)2021	Prashant Jain	Case type wrong please choose IA , and Proof of service missing blank page is uploaded ,	21/12/2021
9081	710102093162021	AXIS TRUSTEE SERVICES LIMITED VS NIMITAYA INFOTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/508(ND)2021	Kumar Anurag	section wrong reminder 3/5	21/12/2021
9082	710102093222021	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY VS MR. PANKAJ NARANG	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/236(ND)2020	laxman	DD NOT RECEIVED	21/12/2021
9083	710102093372021	GAUTAM MULLICK & ORS VS GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/646(PB)2021	Eshna Kumar	service missing	21/12/2021

9084	710102087482021	JASODA GULLIYA VS MS IDZIRE HOSPITALITY PVT. LTD	Interlocutory Application (I.B.C)	22(3)(b)		Vaibhav Kumar	case type wrong and main case not link and stamp paper missing and sign true copy missing in application previous document delete REMINDER 4/5	30/11/2021
9085	710102093512021	MR. SAREEF AHMED VS MANISH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1771(ND)2018	Bhanu	24,29-38 not clear page and stamp paper missing and page number missing after 39 page	22/12/2021
9086	710102093652021	M/S. INTERNATIONAL TRADE EXPOCENTRE LTD VS RODEMADAN HOLDINGS LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/66(PB)2013	DEEPAK KUMAR VIJAY	sign missing in application page and stamp paper missing	22/12/2021
9087	710102070112021	MM METACRAFT PVT. LTD. VS R.M. CONTROLS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/86(ND)2021	Raj Karan Sharma	section not mention in application please mention section in application reminder 3/5	27/09/2021
9088	710102076222021	BCC FUBA INDIA LTD VS MANOJ KUMAR YADAV	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Ashish Verma	wrong file	14/10/2021

9089	710102092142021	ASHISH SAHAI AND AMRITA SAHAI VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1397(PB)2019	Sandeep Singh	36-41,53 not clear page section wrong	17/12/2021
9090	710102092162021	JNC GREENWOOD SOCIAL WELFARE SOCIETY VS JNC CONSTRUCTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/272(PB)2019	Rahul	due payment other section and page number missing in index	17/12/2021
9091	710102086122021	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED VS MUKESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	NEHA GUPTA	court fee welfare missed index missed in volume 2 volume wise index missed	25/11/2021
9092	710102092222021	INDSAO INTRATECH VS MARS BUILDMART PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/251(ND)2020	BHIM SAIN GOYAL	Stamp Paper and Affidavit Missing	17/12/2021
9093	710102092692021	ASHWANI KUMAR GUPTA VS KOTAK MAHINDRA BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/672(ND)2019	RISHI	main case number wrong	19/12/2021
9094	710102086682021	PRADEEP ARORA VS RESOLUTION PROFESSIONAL OF VENTA REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/923(ND)2019	PAWAN KUMAR RAY	section wrong and written submission file reminder 3/5	27/11/2021
9095	710102055002021	NILESH VASANTRAO BHORKAR VS THE INDURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/342(PB)2021	Sanjay	wrong file location wise only file here for nclt location your file location mumbai please do file in mumbai bench	5/8/2021
9096	710102092832021	PUNIT KAPOOR VS MR. AJIT GYANCHAND JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/300(PB)2020	Anjaneya	23-35 not clear page	20/12/2021

9097	710102092982021	MAHENDER KUMAR KHANDELWAL VS INNOVATIVE FINANCIAL ADVISORS PVT. LTD. (FIINOVATION)	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/101(PB)2017	Harshit Khare	101-104,110,129-144 not clear page	21/12/2021
9098	710102093302021	MOD MEDICARE SYSTEMS PRIVATE LIMITED VS SANYOG HEALTHCARE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Rakesh Kumar	wrong section and case typed wrong, and efile case, contact to registry	21/12/2021
9099	710102093542021	UNION BANK OF INDIA VS ERA INFRA ENGINEERING LIMITED	Intervention Petition (IBC)	Application under any other provisions- IBC		Sushil	wrong section and case typed wrong, and efile case, contact to registry	22/12/2021
9100	710102075312021	BALWANT SINGH VS AJANTA OFFSET AND PACKAGING LIMITED	Intervention Petition (IBC)	Sec 60(5)		MANOJ MITTAL	case type wrong delete extra pdf please merge pdf need to separately both application reminder 3/5	13/10/2021
9101	710102093962021	SURYA CARGO FORWARDERS PRIVATE LIMITED VS PHOENIX EXPRESS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		achint kumar	200 page per volume with index,	23/12/2021
9102	710102002882021	VIJI KUMARAVEL VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Srinivasan Ramaswamy	e-stamp paper missed with supporting affidavit missed of current date, 33-60 not clear, etc	13/01/2021
9103	710102089532021	TREVANI INTERNATIONAL PVT. LTD VS SHREE AMBIKA IMPEX LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VISHAL CHAUDHARY	brief of synopsis and list of dates and events missed, etc	8/12/2021

9104	710102092602021	JAIDEEP DHINGRA VS PUMA REALTORS PVT. LTD.	Intervention Petition (IBC)	Application under any other provisions- IBC		RAJIV RANJAN DWIVEDI	main case not link, wrong section and case type wrong, etc,	18/12/2021
9105	710102092822021	SWEDISH PORTFOLIO PRIVATE LIMITED VS NATMA SECURITIES PRIVATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		Ujjwal K. Jha	wrong section and case type wrong	20/12/2021
9106	710102092912021	JSS PROPERTIES PRIVATE LIMITED VS MR. SANTOSH KUMAR AGARWAL EXECUTIVE DIRECTOR AND CFO: ALPHA CORP DEVELOPMENT PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Manish	Wrong case type select, file condonation delay application in 2nd motion, link with 1st motion	20/12/2021
9107	710102093362021	MOHAN LAL JAIN VS SUMIT KISHOREMAL MEHTA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/869(ND)2019	Inder Paul Singh Oberoi	Please Mentioned total section in PDF	21/12/2021
9108	710102093772021	KAMAL AGARWAL VS ORRIS INFRASTRUCTURE PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/332(ND)2019	KAMAL AGARWAL	technical error please refile	23/12/2021
9109	710102076502021	TRANS GULF FROZEN FOOD CONTAINERS PRIVATE LIMITED VS VIKRAM BAJAJ	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Navjit Singh	main case not link, Reminder 5/5	15/10/2021
9110	710102076522021	SHARMA KALYPSO PRIVATE LIMITED VS VIKRAM BAJAJ	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1887(ND)2019	Navjit	wrong file reminder 3/5	15/10/2021
9111	710102091042021	AASRA PROJECT PVT LTD VS NARENDRA KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	animesh Rastogi	Pg-330,331 not clear page need to clear copy reminder 4/5	14/12/2021
9112	710102094142021	M/S ASIAN HOTELS NORTH LTD. VS M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/885(ND)2020	HARSHAL KUMAR	STAMP PAPER WRONG PERSON NAME ,	24/12/2021

9113	710102088892021	RISHABH INTERIORS PVT. LTD. VS DEVENDRA SINGH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/717(ND)2019	Nikunj	Pg-51,55,57-67,96,121-128,142-150-160,169-172,176-185 not clear page reminder 3/5	6/12/2021
9114	710102094562021	GREENOPOLIS WELFARE ASSOCIATION VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	VENKET RAO	sign missing in application page and true copy missing page number double after 28 page and section wrong	27/12/2021
9115	710102091702021	C &C CONSTRUCTION LIMITED VS DEPUTY COMMISSIONER OF INCOME TAX- TDS CIRCLE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1367(PB)2018	India C&L	true copy missing in annexure page	16/12/2021
9116	710102094762021	M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. VS M/S ASIAN HOTELS NORTH LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/885(ND)2020	Malak Bhatt	File Merge in one PDF	28/12/2021
9117	710102094792021	RJ PACKWELLS PVT. LTD. VS KARN LAMINATORS PVT. LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/433(ND)2020	Pritha Srikumar Iyer	case type wrong	28/12/2021
9118	710102091412021	AJIT GYANCHAND JAIN VS MR.BHUPESH TOKAS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/300(PB)2020	Wamika Trehan	due payment for section 66 reminder 3/5	15/12/2021

9119	710102091912021	HEM SINGH BHARANA VS M/S. ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	Vaibhav Manu Srivastava	30-42,44-52 not clear page need to true type copy please mention true type copy from start reminder 3/5	16/12/2021
9120	710102095112021	ANIL TAYAL VS M/S GENIUS EXPORTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/3042(ND)2019	ABHISHEK	1 TRUE COPY SIGN MISSING IN ANNUXURE .	29/12/2021
9121	710102089902021	BANK OF BARODA VS RAJ KUMAR RATHI	Interlocutory Application (I.B.C)	Rule 154 (1)	COMPANY PETITION IB (IBC)/483(ND)2021	Nikunj	"affidavit back date reminder 3/5"	9/12/2021
9122	710102093172021	PURESOFTWARE PRIVATE LIMITED VS STABILIG ROAD SOLUTIONS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		ANUBHAV RASTOGI	pgs missed 172 to 175	21/12/2021
9123	710102090522021	PURUSHOTTAM DAS NIRANJAN LAL VS KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHAILENDER KUMAR	master index missed, volume-3, sign missed,	11/12/2021
9124	710102093782021	MAN MOHAN VARMA & SON (HUF) VS MARS MERCANTILES PRIVATE LIMITED	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Soumya Dutta	Due to technical erro file is not open (kindly upload again)	23/12/2021
9125	710102093982021	ROHIT GUPTA VS MAGIC IT SOLUTIONS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 213		Vivek	Company master data missed, MoA & AoA missed of respondent	23/12/2021

9126	710102091142021	BANK OF BARODA VS AMUL GABRANI	Company Petition IB (IBC)	Section 95(1)		RAJIV MALIK	case type wrong pls choose company petition with fees reminder/3-4 time	14/12/2021
9127	710102003392021	A.V. RAMACHANDRAN VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Srinivasan Ramaswamy	estamp paper missed with current dated affidavit, page:14-72 not clear, 86-132 not clear, true copy sign missed on every pages of annexures, etc	14/01/2021
9128	710102094242021	PNB HOUSING FINANCE LIMITED VS ASHOK KUMAR GUPTA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	volume wise index missed, page:40-46, 75-78, 120, 140-141, 146, 156, 158, 162, 193, 199, 212, 216, 238, 240, 241, 243, 250, 269-270, 276-287, 291-318, 319-325, not clear, supporting affidavit notarized missed, etc	24/12/2021

9129	710102094252021	PNB HOUSING FINANCE LIMITED VS VINOD KUMAR GUPTA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:42-45, 59, 69-69, 74-77, 139-140, not clear, volume wise index missed, 259-261, 264, 267, 274-286, 287-313, 317-327, not clear, supporting affidavit notarized missed, etc	24/12/2021
9130	710102077732021	SHIPRA INFRATECH PRIVATE LIMITED VS VEDANTA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Preetika	Jurisdiction not in delhi/Index in formet/ Translated page-139,143/Advocate welfare & court fees miss /etc	21/10/2021
9131	710102094362021	ALCON LABORATORIES (INDIA) PRIVATELIMITED VS EMCO TECH EQUIPMENTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MISHA	page:59-72, 123, not clear, 25rs advocate welfare and 3rs court fee missed, compliance affidavit or reply of demand notice missed, etc	24/12/2021

9132	710102094342021	MOCHIKO FOOTWEAR PRIVATE LIMITED VS EMCO TECH EQUIPMENTS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		NARESH KUMAR	15 rs welfare missed in vakaltnama	24/12/2021
9133	710102094322021	PNB HOUSING FINANCE LIMITED VS SEQUEL BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	page:231cc, 247-252, 264, 276-277, 96-97, supporting affidavit notarized missed, etc	24/12/2021
9134	710102094522021	DELICIOUS COCO WATER PRIVATE LIMITED VS RAJNISH GUPTA	Company Petition (Companies Act)	Sec. 230-232, Sec 234		Rahul	Wrong document file	27/12/2021
9135	710102094222021	PNB HOUSING FINANCE LIMITED VS PRAMOD KUMAR GUPTA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	volume wise index missed, page : 75-78, 140-141, 268, 275-282, 290-292, 318-324, not clear, page, 256-262 cut, and supporting affidavit notarized missed, etc	24/12/2021

9136	710102094832021	AMPS GLOBAL PRIVATE LIMITED VS PRAMOD KUMAR GUPTA	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		MUKESH SUKHIJA	Wrong case type select, link 2nd motion with 1st motion, Break volume after 200 pages, 15 rs welfare missed in vakaltnama	28/12/2021
9137	710102089532021	TREVANI INTERNATIONAL PVT. LTD VS SHREE AMBIKA IMPEX LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VISHAL CHAUDHARY	brief of synopsis and list of dates and events missed, etc (multiple document uploaded)	8/12/2021
9138	710102040272021	ASSOTECH RIDGE GREENS REALITY PRIVATE LIMITED VS PRAMPARA BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RISHI	25rs advocate welfare 3rs court fee missed on vakalatnama, petition every pages sign missed, etc	12/6/2021
9139	710102094182021	PNB HOUSING FINANCE LIMITED VS LOTUS GREENS CONSTRUCTIONS PRIVATELIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	page:28-31, 47-48, 85, 114-132, not clear,	24/12/2021
9140	710102094002021	PRIME ASSET RECONSTRUCTION COMPANYLIMITED VS ARISE COMMERCIAL PRIVATE LIMITED		Sec. 230-232, Sec 234		Swapnil Gupta	pgs not clear 214,413, Company master data missed	23/12/2021
9141	710102082562021	BANK OF MAHARASHTRA VS ANU GUPTA		Section 95(1)		Nishant	Fees Due.	11/11/2021

9142	710102095452021	RELIGARE COMTRADE LIMITED VS ANU GUPTA		Sec. 230-232 - Second Motion		Abhishek Nahta	pages missed 292,293, synopsis missed, pgs not clear 207 to 211,226 to 230,238,240,241,256 to 265, break volume after 200 pgs	30/12/2021
9143	710102000232022	DEEPAK KUMAR GARG VS PANOPTES INDIA PRIVATE LIMITED		19(2)	COMPANY PETITION IB (IBC)/448(ND)2020	DEEPAK KUMAR GARG	25 page not clear	2/1/2022
9144	710102090632021	SANJAY CHOPRA IRP OF INDIA OFFSET PRIVATE LIMITED VS NARENDER KUMAR SHARMA		Sec. 12A	COMPANY PETITION IB (IBC)/98(ND)2020	AABHAS SINGH	Pagination wrong in pdf reminder 2/5	12/12/2021

9145	710102000482022	MR. PIYUSH MOONA IRP EXCEL COMPUTERISED EMBROIDERY PRIVATE LIMITED VS NARENDER KUMAR SHARMA		Sec. 12A	COMPANY PETITION IB (IBC)/142(ND)2021	AABHAS SINGH	page numbering missing in index and sign missing in application page	3/1/2022
9146	710102000552022	MANOHAR LAL VIJ VS NARENDER KUMAR SHARMA		Rule 154 (1)	COMPANY PETITION IB (IBC)/785(ND)2021	ABHISHEK DEVGAN	page 8 missing	3/1/2022
9147	710102093792021	SATISH KUMAR VS VIKRAM BAJAJ		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/02(PB)2017	Arun Singh	need to separate file both file	23/12/2021
9148	710102092372021	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED THROUGH VIKRAM BAJAJ VS ANIL KASANA		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/651(ND)2021	ABHISHEK	Pg-283 not clear reminder 3/5	17/12/2021
9149	710102000132022	UMESH GARG VS M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/449(PB)2019	MUKESH	pg-15-17 not clear page and affidavit missing	1/1/2022

9150	710102005902020	JINDAL INDIA THERMAL POWER LIMITED VS JINDAL INDIA THERMAL POWER LIMITED	Interlocatory Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/158(ND)2019	Mirza Aslam Beg	Claim amount less than 1 Cr./Jurisdiction in Gurgaon HR/Advocate welfare & Court fees miss/etc	14/01/2020
9151	710102006092020	DEBASHIS NANDA VS JINDAL INDIA THERMAL POWER LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/590(PB)2018	Debashis	case type wrong main case not in pdf	14/01/2020
9152	710102018442020	ACTION CONSTRUCTION EQUIPMENT LIMITED VS V.K. AGGRAWAL &COMPANY (P) LTD	Company Application(IBC)	Application under any other provisions- IBC		dhiraj kumar	sign missing in application page and main case not link with application and delete previous documents	16/02/2019
9153	710102003032022	UDAYRAJ PATWARDHAN RP FOR RATIONAL BUILDCON PVT. LTD. VS PRAVINDRA KUMAR & ORS.	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1040(PB)2018	Sanjay Bhatt	SECTION WRONG AND 125-140,195-208,217-226 NOT CLEAR PAGE	12/1/2022
9154	710102003112022	NARESH KUMAR SOOD VS AMIT AGRAWAL RESLOUTION PROFESSIONAL OF BOULEVARD PROJECT PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/239(PB)2017	NARESH	36-38 NOT CLEAR PAGE	12/1/2022
9155	710102003102022	M/S COLUMBIA PETRO CHEM PVT LTD VS M/S PETROLUBE INDIA LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/343(ND)2017	JANENDER	stamp paper missing	12/1/2022

9156	710102007662022	FIITJEE LTD. VS MOHINDER PAL KAMBOJ	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/453(ND)2021	Mukesh Mohan Goyal	CASE TYPE WRONG	26/01/2022
9157	710102007682022	BHAGWATI AIR EXPRESS PVT. LTD VS DHARMRAJ LOGISTICS INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/54(ND)2020	Richa	16-18 NOT CLEAR PAGE AND 83-85 MISSING PAGE	27/01/2022
9158	710102005742022	AEKEVI INDUSTRIES PRIVATE LIMITED VS UNIQUE KITCHEN AIDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2826(ND)2019	MUKESH	stamp paper and affidavit missing	19/01/2022
9159	710102005842022	DEVENDRA SINGH VS UNIQUE KITCHEN AIDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA	index missing vol-2 vol-3	19/01/2022
9160	710102003372022	S K MATHUR LIQUIDATOR VS VIKRAM JHUNJHUNWALA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		SATISH KUMAR MATHUR	main case not link and sign missing	12/1/2022
9161	710102003502022	S K MATHUR LIQUIDATOR VS M/S SUNGIL INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		SATISH KUMAR MATHUR	main case not link	13/01/2022
9162	710102007922022	AEKEVI INDUSTRIES PRIVATE LIMITED VS UNIQUE KITCHEN AIDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2826(ND)2019	MUKESH	Page NUMBER NOT CLEAR	27/01/2022
9163	710102003842022	PAADM INTERNATIONAL HOTEL PVT. LTD. VS ANIL KOHLI RP OF TIRUPATI INFRAPROJECTS PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/104(PB)2017	SRISHTI KAPOOR	41-43,49-55,75-79 not clear page	14/01/2022
9164	710102001152022	M/S. BHAGWATI AIR EXPRESS PVT LTD VS M/S. DHARMRAJ LOGISTICS INDIA PVT LTD	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/54(ND)2020	Adarsh	wrong case type	5/1/2022
9165	710102003912022	M/S PADIA TIMBER COMPANY PVT. LTD. VS ENGINEERING PROJECTS (INDIA) LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)2017	Pankaj Bhagat	pagination missing and page number missing in index	14/01/2022
9166	710102001372022	SHAKUN SOCKET INDUSTRIES PVT. LTD. VS INTEC CAPITAL LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/216(ND)2020	Dhruv	8-15,17 not clear page	6/1/2022

9167	710102094492021	UDAYRAJ PATWARDHAN RP OF SACHET INFRASTRUCTURE PVT. LTD. VS KAPIL KUMAR & ORS.	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)		Sanjay Bhatt	main case not link section wrong reminder 2/5	27/12/2021
9168	710102094482021	UDAYRAJ PATWARDHAN RP OF SAMEEKSSH ESTATE PVT. LTD VS YOGESH KUMAR AGGARWAL & ORS.	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)		Sanjay Bhatt	main case not link section wrong pdf not clear	27/12/2021
9169	710102004072022	SATYA PRAKASH GUPTA VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/375(PB)2018	Satya Prakash Gupta	stamp paper missing and sign missing in application page	14/01/2022
9170	710102006702022	GOPAL LAL BASER VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)2017	Umesh	main case not link	21/01/2022
9171	710102001382022	P.K INDUSTRIES PVT LTD VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/435(ND)2017	SHITAL KHATRI	Pg-4,6,1 3,17, 19 affidavit missed reminder 3/5	6/1/2022
9172	710102004212022	NUVOCO VISTAS CORPORATION LIMITED VS WIG BROTHERS CONSTRUCTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/614(ND)2017	Ashish Verma	case type wrong	14/01/2022
9173	710102001402022	NARENDRA SINGH VS ONE 97 COMMUNICATIONS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/29(ND)2021	CS.K. Gaurav Kumar	please file in format with nclt main case number not mention	6/1/2022
9174	710102001632022	NOBLE CO-OPERATIVE BANK LTD. VS VIVEK PRAKASH	Interlocutory Application (I.B.C)	Section 95(1)	COMPANY PETITION IB (IBC)/2354(ND)2019	GOVIND	section wrong please check your section wrong reminder 3/5	7/1/2022
9175	710102094682021	UDAYRAJ PATWARDHAN RP OF JAMVANT ESTATE PVT. LTD. VS MR. AMIT BHARANA & ORS.	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/170(PB)2019	Sanjay Bhatt	section wrong pdf not clear reminder 2/5	27/12/2021

9176	710102007032022	BANK OF MAHARASHTRA VS GRID INDIA POWER CABLE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/158(ND)2021	Nishant	DD NOT RECEIVED	24/01/2022
9177	710102004542022	RELIANCE HOME FINANCE LIMITED VS AARCITY INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3423(ND)2019	Pawan	affidavit notary date not mention	17/01/2022
9178	710102002382022	CS HARI BABU THOTA VS ARJUN ISPAT INDIA PVT LTD	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/89(ND)2018	HARI BABU THOTA	section wrong and section not mention in soft copy	10/1/2022
9179	710102004602022	BMS IT INSTITUTE PRIVATE LTD VS BMS IT INSTITUTE PRIVATE LTD	Company Application(Companies Act)	Rule 11 of NCLT		ANAND PRAKASH	main case not link and section wrong	17/01/2022
9180	710102002642022	ENKAY BRAND DISTRIBUTION PRIVATE LIMITED VS NIKE INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1138(ND)2020	G K JAIN	section wrong	11/1/2022
9181	710102002682022	DEVENDRA SINGH VS ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1082(PB)2018	DEVENDRA	127 cut page	11/1/2022
9182	710102003532022	SANDEEP GOEL VS ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1343(PB)2018	SANDEEP	true copy missing	13/01/2022
9183	710102005102022	MR. ASHOK ARORA VS METRO MANAGEMENT SERVICES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/486(ND)2020	Nainshree	page number missing	18/01/2022
9184	710102006282022	SUNIL PRAKASH SHARMA IRP JAI SAI RAM STEEL PVT LTD VS MAHESH TANEJA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3390(ND)2019	Sunil Prakash Sharma	22-23,54-65,85-90 not clear page	20/01/2022
9185	710102005292022	LIFESTAR PHARMA PRIVATE LIMITED VS GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2021	ANUBHAV RASTOGI	33-34 translate page	18/01/2022

9186	710102001942022	TECPRO SYSTEM LIMITED VS SIEMENS VAI METAL TECHNOLOGIES PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2017	JASVIN DHAMA	50-52 not clear page and index missing in vol2	8/1/2022
9187	710102002032022	TECPRO SYSTEM LIMITED VS RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2017	JASVIN DHAMA	360,368,376,392,400 hindi page and index missing vol wise vo2 and vol3 415-416 not clear page complete true copy in annexure page	8/1/2022
9188	710102079962021	RAVI KANT VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/17(ND)2019	Gautam	case type wrong affidavit back date reminder 3/5	29/10/2021
9189	710102006472022	MRS. UMA DEVI VS PUNJAB NATIONAL BANK	Company Petition IB (IBC)	Section 94(1)		SOHAIB	estamp paper missed with supporting affidavit,page:37-40, not clear and 25rs advocate welfare and 3rs court fee missed, etc	21/01/2022
9190	710102002742022	MS NIHARIKA KHERA VS MONIKA GARG	Company Petition IB (IBC)	Section 95(1)		Aasheesh	form c incompleted, some pages is blank, etc	11/1/2022
9191	710102007492022	NEXTGEN BHUMIESTATES PRIVATE LIMITED VS INCOME TAX DEPARTMENT	Company Appeal(Companies Act)	Sec 252 (3)		Parinay Gupta	Wrong case type/wrong section select	25/01/2022

9192	710102007532022	MALVIKA INVESTMENTS AND SERVICES PRIVATE LIMITED VS INCOME TAX DEPARTMENT	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Gursat	Pgs missed 52, wrong case type select,link 2nd motion with 1st motion,2nd volume index missed, pg no 130 repeated,pgs not clear 157,189, accounting treatment certificate missed section 133	25/01/2022
9193	710102003232022	IDBI BANK LIMITED VS KGP AUTO LIMITED & ORS	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Omkar Kelkar	wrong section, wrong section and case type wrong,etc	12/1/2022
9194	710102000722022	SATISH KUMAR VS VIKRAM BAJAJ	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Arun Singh	wrong section (intervention 60(5)), main case not link, page:65-77, 80, 83, 85-88, 90, 93, 103-105, 108-112 not clear, 25rs advocate welfare and 3rs court fee missed, memo of parties, brief of synopsis and list of dates and event missed, multiple petition uploaded (delete old document),etc	4/1/2022
9195	710102000772022	PHARMA CHEMIE PRIVATE LIMITED VS HORIZON GLOBAL LIMITED	Company Petition IB (IBC)	IBC Section 59		Aditya Nayyar	document uncompleted,etc	4/1/2022
9196	710102005982022	NUKKAD PALTAN PRIVATE LIMITED VS HORIZON GLOBAL LIMITED	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		MUKESH SHARMA	Synopsis/list of dates & events missed, wrong jurdiction	20/01/2022

9197	710102000962022	PNB HOUSING FINANCE LIMITED VS HARKARAN SINGH UPPAL	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:86-87, 98, 137, not clear, etc	4/1/2022
9198	710102000952022	JAGAN NATH INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition IB (IBC)	IBC Section 59		RAKESH KUMAR	page:81-89, 98-105, 109-120, 190-191, 193-195, 214-219, not clear etc	5/1/2022
9199	710102084232021	GOLDEN LEAF PLANTATION AND RESORTS LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		Rashmi	STK 07 missed	18/11/2021
9200	710102091362021	RAJENDER PRASAD & ORS. VS SUPERTECH LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	homebuyer threshold limit not mention in brief of synopsis,	15/12/2021
9201	710102006432022	SNAPDEAL LIMITED VS NARENDRA SINGH	Company Petition (Companies Act)	Caveat Application		KARAN MALHOTRA	Wrong case type select, welfare and court fees missed in vakaltnama	21/01/2022
9202	710102001102022	RELIGARE COMTRADE LIMITED VS M/S SUNTIME ENERGY LTD. & ORS	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Abhishek Nahta	Condonation delay application file	5/1/2022
9203	710102024482021	SUMIT KUMAR VS ROOTS DWELLER PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Gursat	mentioned type pg no. on typed copy	26/03/2021

9204	710102094372021	BANK OF MAHARASHTRA VS RAUSHAN PRAKASH	Company Petition IB (IBC)	Section 95(1)		VK GUPTA	page:54-57, 150-151, not clear, 10rs advocate welfare missed, 65b certificate missed, index serial numbering missed, etc	24/12/2021
9205	710102094292021	BANK OF MAHARASHTRA VS ALOK VATS	Company Petition IB (IBC)	Section 95(1)		VK GUPTA	page:54-57, 150-151, not clear, 65b certificate missed, index serial numbering missed, etc	24/12/2021
9206	710102091622021	AHLUWALIA CONTRACTS (INDIA) LIMITED VS BRISK INFRASTRUCTURE AND DEVELOPERSPRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rajesh Kumar	volume wise index missed	15/12/2021
9207	710102001162022	INDO JATALIA HOLDINGS LIMITED VS ATS INFRASTRUCTURE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ayush Jain	petition every pages sign missed, page: 20-34, 37, 44-55, not clear, true copy sign missed, estamp paper missed with affidavit, 25rs advocate welfare and 3rs court fee missed, 65b certificate missed, etc	5/1/2022

9208	710102006762022	TAURUS THERMOPLASTICS PRIVATE LIMITED VS M/S ALCHEMIST TOWNSHIP INDIA LIMITED THROUGH ITS RESOLUTION PROFESSIONAL MR. DEVENDRA SINGH	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		TILAK RAJ	Link 2nd motion with 1st motion,E stamp not notrize,	22/01/2022
9209	710102004232022	VIJAY VS M/S ALCHEMIST TOWNSHIP INDIA LIMITED THROUGH ITS RESOLUTION PROFESSIONAL MR. DEVENDRA SINGH	CA(A) Merger and Amalgamation(Companies Act)	Sec. 98(1)		P K	Wrong documents upload	16/01/2022
9210	710102000352022	KNOCK PROINFRATECH PRIVATE LIMITED VS CORRTECH INTERNATIONAL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ravi Verma	jurisdiction not in delhi (Gujarat)	3/1/2022
9211	710102004272022	AHLCON PARENTERALS (INDIA) LIMITED VS CORRTECH INTERNATIONAL PRIVATE LIMITED	Company Petition (Companies Act)	Sub-Section (1) 0f Section 66.		NIRAJ PREET	Roc advance service missed	16/01/2022
9212	710102003802022	M/S SHREE SATYA INDUSTRIES VS WINDSOR MACHINES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Akash Ojha	jurisdiction mumbai	13/01/2022
9213	710102001582022	CMCORPS INTEGRATED SERVICES PRIVATELIMITED VS THREE C FACILITY MANAGEMENT PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ishani Singh	multiple document uploaded, pdf merge into 200 page per volume with volume wise index, page:42-45, 47-57, 86-104 not clear, page: 218-276, 280 missed, etc	6/1/2022

9214	710102094802021	SOUGATA BHATTACHARYA VS SASWATA BHATTACHARYA	Company Petition (Companies Act)	Sec. 241(1),Sec. 244(1),Sec. 245,Application under any other provisions ,Application under any other provisions ,Application under any other provisions		Sougata	Fees missed of sections 12,96,99,166,168,251,340,397,447,448, master index missed, memo of parties/synopsis missed, no pagination in annexuress, company master data missed, vakaltnama missed, make proper volume of 200 pgs with index	28/12/2021
9215	710102007062022	SNAPDEAL LIMITED VS ZEBRONICS INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Caveat Application		KARAN MALHOTRA	Wrong case type select, e stamp no notraize	24/01/2022
9216	710102004742022	TAURUS THERMOPLASTICS PRIVATE LIMITED VS VRP BUILDTECH PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		TILAK RAJ	Wrong case type select,pgs not clear 18,35,link 2nd motion with 1st motion	17/01/2022
9217	710102007152022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS ADARSH BUILDESTATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		sfionclt	Wrong case type select,main case no missed in cover page,pgs not clear 193,vakaltnama missed,	24/01/2022

9218	710102095712021	PRADEEP KUMAR JAIN VS INDIAN BANK LTD	Company Petition IB (IBC)	Section 94(1)		BHARAT	petition every pages sign missed, page: 35, 57, 61, 67, 106, 135-136, vakalatnama , proof of service missed, every pages of annexures true copy or sign missed,etc	31/12/2021
9219	710102000202022	WG CDR JAGANNATH BHANDARI VS ANJALI BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Avneesh Arputham	document uncompleted, petition not uploaded. payment, etc	1/1/2022
9220	710102005352022	POONAM JAIN VS INDIAN BANK	Company Petition IB (IBC)	Section 94(1)		BHARAT	petition every pages sign, page:21, 23, 25-142 not clear, proof of service missed, etc	18/01/2022
9221	710102000322022	ALVISION METAL PRIVATE LIMITED VS H S POWER PROJECTS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		MANISH KUMAR SINGH	Master index missed,scheme missed,e stamp missed &no notraize,order missed,accounting treatment certificate missed,mostly documents missed	3/1/2022

9222	710102006422022	JAMMU AND KASHMIR BANK LIMITED VS FERROUS INVESTMENTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	wrong section and case type wrong, contact to registry	20/01/2022
9223	710102088962021	MR. PASANG DORGEE SONA VS M/S ALPHA CORP DEVELOPMENT PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/401(ND)2017	ABHINAV MISHRA	PAGE NO 91,92,98-99,103,104,108-112,114,115, 171-177 ,246 ,264,265 ,276 ,323 333 336 343 344 380 381 389 392please upload clear pdf reminder 4/5 please upload clear copy and mention type copy	6/12/2021
9224	710102007872020	ROHIT SEHGAL VS SARE GURUGRAM PVT LTD	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/948(PB)2018	ROHIT	33-37,39-41,43-46,51-54,61,66-67,73-76,78,80 not clear page 79 - page missing case type wrong	16/01/2020
9225	710102008972022	TECPRO SYSTEM LIMITED VS ULTRATECH CEMENTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2017	JASVIN DHAMA	114-116 not clear page and index missing vol2	31/01/2022
9226	710102008962022	TECPRO SYSTEM LIMITED VS ULTRATECH CEMENTS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2017	JASVIN DHAMA	83-84 not clear page and welfare court fee missing	31/01/2022
9227	710102005832022	HILITE GLASS PRIVATE LIMITED VS AUTOLITE (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ASHOK PANIGRAHI	jaipur	19/01/2022
9228	710102006692022	JAMMU AND KASHMIR BANK LIMITED VS GAGAR METALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	page:497, 615-621, 751-752, not clear,	21/01/2022

9229	710102094692021	COL. SUNIL KUMAR & OTHERS VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	estamp paper missed with every power of attorney, true copy sign missed on every pages of annexures, page:152-158 not clear,page:178-180 not clear, and double numbering on annexures, page:444, 458, 468, 522-600, 628-630, 697, 717-718, 722, 724, 726-728, 884, 888-958, 1073, 1383, 1440, 1442, 1444, 1446, 1454, 1456, 1458, 1460, 1462, 1464, 1466, 1468, 1470, 1472, 1474, 1476, 1478, 1484, not clear, threshold limit not mention in brief of synopsis, etc	27/12/2021
9230	710102095502021	COL. SUNIL KUMAR & ANJOO KUMAR VS COMMANDER REALTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	estamp paper missed and poa notarized missed page no 86, 91-96 ,103-116, and (threshold limit on homebuyers not mention in brief of synopsis) etc	31/12/2021

9231	710102095742021	DIVINE INFRACON PRIVATE LIMITED VS SMT. BINA SHARMA	Company Petition (Companies Act)	Sec. 131(1)		ASHISH	List of dates & events/synopsis missed, no sign in every page of petition, pg no 24 missed, pgs not clear 26,28 to 50, vakaltnama missed, company master data missed	31/12/2021
9232	710102009242022	FANTASTIC BUILDCON PVT LTD VS LATA JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/37(PB)2018	Om Prakash Vijay	written Submission not file in IA	1/2/2022
9233	710102009392022	BETA INFRATECH P LTD VS M/S BETA INFRATECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/117(PB)2019	RAJA	Stamp Paper Missing ,	1/2/2022
9234	710102009112022	RAJIB BISWAS & ORS VS ARENA SUPERSTRUCTURES PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/875(PB)2020	Chaitanyashil	18-92 HINDI PAGES BUT TRANSLATE THIS PAGES	1/2/2022
9235	710102007022022	SHRI MAHALAXMI TRANSPORT CO VS ATS HOMES PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/819(ND)2021	Abhinav	case type wrong and section wrong reminder 2/5	24/01/2022
9236	710102169882019	RAHUL JAIN VS RAVE SCANS PVT. LTD.	Company Application(IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/01(PB)2017	RAKESH KUMAR	case type wrong	19/12/2019
9237	710102009872022	BANK OF BARODA VS AJAY KUMAR BISHNOI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/506(ND)2021	ARUN AGGARWAL	section wrong	3/2/2022
9238	710102005072022	VIKRAM PURI VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	ASHISH	section wrong reminder 3/5	18/01/2022
9239	710102010382022	RAJASTHAN ANTIBIOTICS LIMITED VS DRISHTI INDIA LIMITED	Company Application(Companies Act)	Sec. 230-232 - Second Motion		VARSHA BANERJEE	main case not link and welfare and court fee missing	5/2/2022

9240	710102003052022	SWEDISH PORTFOLIO PRIVATE LIMITED VS NATMA SECURITIES PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 45QA RBI Act		Ujjwal K. Jha	Wrong section mentione in petition 46Q in page no 07,pgs not clear 28, welfare not clear & 3rs court fees missed in vakaltnam,MoA & AoA missed of respondent	12/1/2022
9241	710102007852022	PURENCE INTERNATIONAL PRIVATE LIMITED VS MOVERS INTERNATIONAL PRIVATE LIMITED.	Company Petition IB (IBC)	IBC Under Sec 9		VAKATI	page:50-61 not clear, affidavit not verified, etc	27/01/2022
9242	710102006592022	AKASH ELECTROTEK ENGINEERS PRIVATELIMITED VS NCC LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		KALPANA	page:79 not clear,irp registration certificate missed, estamp paper missed of current date with supporting affidavit, jurisdiction not in delhi etc (multiple document uploaded)	21/01/2022

9243	710102008572022	VIKRAMADITYA EXPORTS PRIVATE LIMITED VS VINAY BHADAURIA	Company Petition (Companies Act)	Sec. 271-273		Wamika Trehan	Memo of parties/synopsis/list of dates & events missed,no sign in every page of petition,wrong MoA & AoA annex, company master data missed, welfare not clear in vakaltnama, advance service missed	30/01/2022
9244	710102095302021	COL. SUNIL KUMAR & ANJOO KUMAR VS HARD CORE REALTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	Pg-165,166,361,780,870,884,894,898, ,900,901,902,904,906,908 to 926,930,1059,1171,1271,1369,1424, 1426,1467,1470,1470, Pg-428,430,431,436,438,440,442,444,461,511,513,514 to 597 ,614 to 617,759,763, 1028,1428,1430,1432,143 ,1438,1440,144, 144, 1446,14481450 to 1466 ,cut Pg-,681 to 723 small fount all pages small fount, not clear ,cute threshold limit mentioning in before brief synopsis stamp paper required for all affidavit	30/12/2021
9245	710102005132022	KAY KAY TRADING CO (ACTING THROUGH ITS PARTNER MR. MANOJ KHAITAN) VS JAIPRAKASH ASSOCIATES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		PRERAK CHOUDHARY	jurisdiction up contact to registry	18/01/2022

9246	710102086582021	UNILEC ENGINEERS LIMITED VS BHARAT HEAVY ELECTRICALS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DEOKANT TRIPATHI	estamp missed with all affidavit, page:39,82-86, 88-92, 184, 205, 206, 211, 238, 240-252, 354-290, 405-429, not clear etc	27/11/2021
9247	710102061602021	MAGICRETE BUILDING SOLUTIONS PRIVATE LIMITED VS BEST BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ritesh Khare	power of attorney notarized missed,	28/08/2021
9248	710102005272022	DEPUTY COMMISSIONER OF INCOME TAX BENAMI PROHIBITION UNIT-2 VS M/S WHIZ KID PROMOTERS PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		VIBHOOTI MALHOTRA	pg no. in hindi 30,33,36,43,44 to 55,114,130,149,156,	18/01/2022
9249	710102007482022	SATYA PRAKASH VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/412(ND)2020	SATYA	page 8 not clear reminder 3/5 document not open please upload again	25/01/2022
9250	710102007642022	SAJEVE BHUSHAN DEORA LIQUIDATOR VS SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/29(ND)2018	Sajeve Bhushan Deora	main case wrong link please check your pdf reminder 2/5	26/01/2022
9251	710102007982022	NAVEEN KUMAR JAIN VS ENGINEERING PROJECTS (INDIA) LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/702(ND)2018	Naveen	12 PAGE NOT CLEAR document not open please upload again reminder 2/5	27/01/2022
9252	710102094472021	UDAYRAJ PATWARDHAN RP OF MEHAK REALTECH PVT LTD. VS KAPIL KUMAR & ORS.	Interlocutory Application (I.B.C)	Sec 25(j)	COMPANY PETITION IB (IBC)/168(PB)2019	Sanjay Bhatt	Pg-3 2,38,39 ,43,44,46,49 ,50,51,5 2,54,11 3,114,115 to 122 not clear reminder 3/5	27/12/2021

9253	710102083092021	VIKAS MITTAL VS M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/162(ND)2020	BHARAT	Prayer missed reminder 2/5	14/11/2021
9254	710102094462021	UDAYRAJ PATWARDHAN RP OF SUPERLATIVE INFRASTRUCTURE PVT. LTD. VS YOGESH KUMAR AGGARWAL & ORS.	Interlocutory Application (I.B.C)	Sec 25(j)	COMPANY PETITION IB (IBC)/193(PB)2019	Sanjay Bhatt	Pg-27,33,34,38,38,41 to 49,111,to 116, not clear reminder 2/5	27/12/2021
9255	710102011082022	LUV BHARADWAJ VS FLPL LOGISTICS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2976(ND)2019	Somit	Stamp paper missing ,	9/2/2022
9256	710102010972022	ANU SINGH VS AVP BUILDTECH PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/355(PB)2019	ADITYA	112-125,149-165,192,202-207 not clear page	8/2/2022
9257	710102008302022	MALTI BHARGAVA VS CAXTON PRESS PVT. LTD	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/123(ND)2016	Shefali Jain	main case wrong REMINDER 2/5	28/01/2022
9258	710102008012022	MANOJ MITTAL VS PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	Company Petition (Companies Act)	Sec. 7(7)		SAMIR SAGAR	Wrong section select and wrong case type select	28/01/2022
9259	710102008022022	LALIT MAHESHWARI VS PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	Company Petition (Companies Act)	Sec. 7(7)		SAMIR SAGAR	Wrong section select and wrong case type select	28/01/2022
9260	710102008042022	NARESH MOHAN MITTAL VS PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	Company Petition (Companies Act)	Sec. 7(7)		SAMIR SAGAR	Wrong section select and wrong case type select	28/01/2022
9261	710102008032022	ANURADHA MODI VS PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	Company Petition (Companies Act)	Sec. 7(7)		SAMIR SAGAR	Wrong section select and wrong case type select	28/01/2022

9262	710102001042022	B.P.PACKAGINGS PRIVATE LIMITED VS KRISPYLICIOUS FOODS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VAKATI	page:27-31, 55-121 (clear copy or typed copy) not clear,	5/1/2022
9263	710102009762022	B.P.PACKAGINGS PRIVATE LIMITED VS KRISPYLICIOUS FOODS PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 252 (1)		Aayush	50rs e stamp missed of power of attorney with NCLT form 12, upload only final petition remove extra one	3/2/2022
9264	710102095332021	COL. SUNIL KUMAR & ANJOO KUMAR VS HIGH STAR BUILDERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	"Pg-165,166,222,340,342,352,356, 361,428,430,432,436,438,440,442, 444,450,454.461,506 to 561,563 to 586,595,597,614 to 617,683,699.702,703,708,710,711,712 to 716,717 ot721,1703,1517,1369,1422,1424, 1426,1428,1430,1432,1434,1436, 1438,1440,1442,1444,1446,1448,1450,1452,1454,1456,1458,1460,1462, 1464,1466,1467,1470,1484," 1271,1028,1059,1133,1171,870,874, 876,894,900,901,902,904,9026,908, 910,912,914,916,918,920,923,925,926,930,942,944,984,please mention Threshold limit of homebuyers and need to all stamp paper for all affidavit	30/12/2021

9265	710102095462021	COL. SUNIL KUMAR & ANJOO KUMAR VS REGAL GREEN LANDS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	(pg60-67,160-161,217,501-591,609-611,703-705,865-867,871-939,1054,1113,1147,1161-1162,1166,1181,1185,1187-1190,1462,1465 not clear page) (page 104,108,439,698,1437,1441,144314 45,1449,1453,1455,1457,1459-1460 cut page) double page number after 499 page need to all stamp paper for all affidavit in power of autorny please mention in pdf for thres old l.t.d home buyers	31/12/2021
9266	710102095352021	COL. SUNIL KUMAR & ANJOO KUMAR VS BULLS REALTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	estamp paper missed with affidavit, page numbering missed on petition and proof of service missed, index page numbering missed, true copy sign missed on annexures, double page numbering on annexures, etc pages not clear,etc page 166,167,506,507 to 587 ,597 to 599,615 to 517,686 ,687 to 695 not clear 704 cut 705,709,711,713 to 718,781,877,881,883,899,901,902,9 03,905,921,923,924,926,931,1060,1 172,1272,1370,not clear 1427,1429,1431,1433,1435,1437,14 39,1441,1443,1445,1447,1449,1451, 1453,1455,1457,1459,1461,1463,14 65,1471 cut	30/12/2021

9267	710102095342021	COL. SUNIL KUMAR & ANJOO KUMAR VS ORNAMENTAL REALTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	Pg-166,167,223,362,429,431,433,435,437,439,441,443,445,447,449,451,453,455,461,507 to 561,564 to 565,568 to 587, 596,615 to 617,,662, to 722,722,781,871,881,885,887,895,901,902,903,905,907,911,913,915,915,917,919,921,923,924,926,937,945,1172,1272,1423,1425,1427,1429,1457,14591461,1462,1463,1465,1468,1471,1571 please mention in pdf limit of home buyers and need to stamp per paper for every affidavit in POA	30/12/2021
9268	710102095272021	COL. SUNIL KUMAR & ANJOO KUMAR VS ASPIRANT BUILDERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	page:166, 431,437,445,509-587, 616,704, 705, 709, 711, 714-715, 877, 879, 879, 881, 883, 885, 887, 889, 891, 895, 899, 901-903, 905, 907, 909, 911, 913, 915, 917, 918, 921, 924, 926, 927, 929, 931, 933, 935, 937, 943, 945, 1060, 1172, 1272, 1429, 1433, 1441, 1443, 1445, 1447, 1449, 1451, 1453, 1455, 1457, 1459, 1461, 1462, 1463, 1465, 1471, not clear, thershold limit of homebuyer not mention in synopsis, estamp paper required on every POA etc	30/12/2021

9269	710102095512021	COL. SUNIL KUMAR & ANJOO KUMAR VS FIVERIVERS TOWNSHIP PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	estamp paper missed with affidavit, page numbering missed on petition and proof of service missed, index page numbering missed, true copy sign missed on annexures, double page numbering on annexures, etc pages not clear,etc page 162,163,503,504 to 583,590,611 to613,678,690,700,701,705,897,898 ,899,901,905,907,917,920,922,1056, 1168,1268,1366,1425,1427,1429,14 31,1433,1435, 1437,1439,1441,1443,1445,1447,14 49,1451,1453,1455,1457,1459,1461, 1464,1467,1567,not clear	31/12/2021
9270	710102095612021	COL. SUNIL KUMAR & ANJOO KUMAR VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	page:192, 457, 471, 481, 537-613, 642, 643, 710, 730, 731, 735, 737, 739, 741, 895-897, 901, 903, 905, 907, 909, 911, 913, 914-915, 917, 921, 923, 925, 927-929, 931, 933, 935, 937, 939, 941, 943, 945, 947, 949, 950-952, 953, 957, 959, 961, 963, 969, 971, 1396, 1553-1555, 1557, 1559, 1467, 1469, 1471, 1473, 1475, 1477, 1479, 1481, 1483-1485, 1487-1489, 1491,1497, not clear, threshold limit of homebuyer not mention in synopsis, estamp paper on every POA, every page sign on annexures, etc	31/12/2021
9271	710102011782022	NAGENDRA PRASAD SINGH VS MUKESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	KUSHAGRA DIKSHIT	welfare missing in vakaltanama and stamp paper missing	11/2/2022

9272	710102012172022	ABHISHEK JAIN VS PRAMOD KUMAR SHARMA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/86(ND)2020	Vishal	1)Main case wrong link, matter is not confirmed but linked with compan act in soft copy IB mentioned , 2) abhisheck jain stamp paper notary date missing .	12/2/2022
9273	710102010362022	CANARA BANK VS VAYAM TECHNOLOGIES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ichchha Kalash	brief of synopsis missed, page:75-116 not clear, 123-125, 128-130, 149, 197-200,380-383, not clear page 255-300 missed, form 2 for irm missed, etc	5/2/2022

9274	710102095252021	COL. SUNIL KUMAR & OTHERS VS ADSON SOFTWARE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	Pg-6,89,90,216,355,424,430,432,434, to 444,448,454,455,462,505 to 513 514 to 554, ,557,558,559,561 to 580,,609,610,,675 to 716,,753,774,864,894,864,896,895,898,900,906,912,914,916,917,919,924,1022,1053,1362,1363,1420,1422,1424,to 1461 ,1464 not clear , small fount, cut pages, double pagination estamp paper missed with affidavit, page numbering missed on petition and proof of service missed, index page numbering missed, true copy sign missed on annexures, double page numbering on annexures, etc pages not clear,etc	30/12/2021
9275	710102011652022	FUTURE UNIVERSAL PETROCHEM PRIVATELIMITED VS M/S KAPASI INFRACON LLP	Company Petition IB (IBC)	IBC Under Sec 9		DEEPALI UPADHYAY	jurisdiction not in delhi	10/2/2022
9276	710102011672022	FUTURE UNIVERSAL PETROCHEM PRIVATELIMITED VS GANNON DUNKERLEY AND COMPANY LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DEEPALI UPADHYAY	jurisdiction Mumbai	10/2/2022
9277	710102003152022	SHILPI JAIN VS CENTAX PUBLICATIONS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Sec. 244(1)		Pankaj Paliwal	Fees missed of section 246, synopsis missed	12/1/2022
9278	710102011702022	ROYAL PRESSING AND COMPONENTS PRIVATELIMITED VS MM INDUSTRIES (THROUGH AMIT MITTAL)	Company Petition IB (IBC)	Sec 60(5)		Himanshu Nailwal	wrong sec (need to file IA)	11/2/2022

9279	710102090832021	M/S SRI RAM GASES VS MIDEAST INTEGRATED STEELS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		P.S.CHANDRALEKHA	page:96-99, 114-118, 148, compliance affidavit notarized missed, etc, (reminder 5 time and contact to registry)	13/12/2021
9280	710102024662021	SHAKTI BHUSHAN VS TSR DARASHAW CONSULTANTS PVT. LTD.	Company Petition (Companies Act)	Application under any other provisions		Alok Verma	Wrong section select,section 56 fees missed,pgs not clear 15,16,18 to 26,3rs court fees missed in vakaltnama,MoA & AoA and company master data missed of respondent,write "Vs" between petitioner and respondent on cover page and memo of parties	26/03/2021
9281	710102024762021	SHAKTI BHUSHAN VS TATA IRON AND STEEL CO. LTD.	Company Petition (Companies Act)	Application under any other provisions		Alok Verma	Wrong section select,section 56 fees missed,pgs not clear 28,29 to 41,3rs court fees missed in vakaltnama,MoA & AoA and company master data missed of respondent,write "Vs" between petitioner and respondent on cover page and memo of parties	27/03/2021

9282	710102076332021	AROUSE MARKETING PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		VISHAL GUPTA	Pages not clear 41,42,48,52,60 to 63,68,73,80,81,82,85,86,93,94,97,98 ,99,102,104,110,114,119,123,124,12 7,128,129,146,147,148,150,160,172, 173,175,183,187, 2nd vol index missed	14/10/2021
9283	710102010962022	DECORBRIX INFRA SOLUTIONS PRIVATELIMITED VS BPTP LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAJENDRA SAHU	volume wise index missed, petition not sign on every pages, supporting affidavit missed, page 34 not clear, jurisdiction not in Delhi, page:38-53, 63, not clear	8/2/2022
9284	710102011162022	MARUTI BITUMEN PRIVATE LIMITED VS C P ARORA ENGINEERS CONTRACTORS PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ANIL AGARWALLA	notarial not approved, estamp paper missed with affidavit, etc	9/2/2022

9285	710102007152022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS ADARSH BUILDESTATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		sfionclt	Wrong case type select,council sign missed in index,pgs not clear 180 to 193, no serial no after pg no 279 & MoA & AoA not clear, (many case type mentioned in cover pages ?)	24/01/2022
9286	710102012332022	GYANESHWAR SAHAI VS SACH TELECOM PRIVATE LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/597(ND)2018	Gyaneshwar Sahai	case type wrong and document incomplete	13/02/2022
9287	710102012102022	VIJENDER SHARMA VS MR.ANIL TAYAL	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/654(PB)2019	Vijender Sharma	party name wrong	12/2/2022
9288	710102012032022	VIJENDER SHARMA VS MR.ANIL TAYAL	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/654(PB)2019	Vijender Sharma	case type wrong	12/2/2022
9289	710102012272022	GYANESHWAR SAHAI VS MR.ANIL TAYAL	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/597(ND)2018	Gyaneshwar Sahai	welfare 25rs. and court fee 3rs. missing in vakaltanama	13/02/2022
9290	710102090792021	MADHAVKRISHNA TEXTILE MILLS PRIVATE LIMITED VS LAJ EXPORTS LIMITED	Miscellaneous Application (IBC)		COMPANY PETITION IB (IBC)/409(ND)2020	Suneet Nagpal	index missing ,	13/12/2021
9291	710102001972022	TECPRO SYSTEM LIMITED VS RASHTRIYA ISPAT NIGAM LTD.	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/197(PB)2017	JASVIN DHAMA	documents are not proper plz refile it again	8/1/2022
9292	710102009082022	MANISH KUMAR VS DRISHTI INDIA LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/354(PB)2021	Priyanka Chouhan	54,72 hindi page	1/2/2022

9293	710102001332022	TECPRO SYSTEM LIMITED VS KANTI BIJLEE UTPADAN NIGAM LTD.	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/197(PB)2017	JASVIN DHAMA	75 not clear page reminder 2/5	6/1/2022
9294	710102009782022	TECPRO SYSTEM LIMITED VS ELECON ENGINEERING COMPANY LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/197(PB)2017	AVS Subramanyam	83,101,109 not clear page and index missing vol2 Technically issue , document not open properly please upload again	3/2/2022
9295	710102012722022	S. S. REALTECH & ANR. VS ELECON ENGINEERING COMPANY LIMITED	Interlocutory Application (I.B.C)			APOORV KURUP	main case not link worng case type	15/02/2022
9296	710102009902022	TECPRO SYSTEM LIMITED VS SHREE CEMENT LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/197(PB)2017	AVS Subramanyam	Technically issue , document not open properly please upload again	3/2/2022
9297	710102012992022	M/S. MAGPPIE INTERNATIONAL LTD VS KAILASH JAIN & ORS	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/2924(ND)2019	Ichchha Kalash	Section wrong pls choose section any other provision , and page no 77 need type copy section66 fees pending	16/02/2022
9298	710102008882022	TECPRO SYSTEM LIMITED VS DALMIA CEMENT (BHARATH) LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/197(PB)2017	JASVIN DHAMA	documents are not proper plz refile it again	31/01/2022
9299	710102008792022	TECPRO SYSTEM LIMITED VS ROSA POWER SUPPLY COMPANY LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/197(PB)2017	JASVIN DHAMA	Documents not proper uploaded. File again.	31/01/2022

9300	710102009032022	MANALI DIGI COMMERCE PVT. LTD. VS TRINITRON SOFTECH PVT LTD	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/2548(ND)2019	RAJAT KATYAL	1,6-7 not clear page and section wrong and section over writing in index	1/2/2022
9301	710102010412022	RP SUNIL KUMAR AGARWAL VS INDURE PRIVATE LTD.	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/2083(ND)2019	SUNIL KUMAR AGRAWAL	Docs not open for scrutiny please refile ,	5/2/2022
9302	710102011512022	CREATIVE INFRAHEIGHTS PVT. LTD. VS JBK DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/2552(ND)2019	Chandni	DD MISMATCH	10/2/2022
9303	710102013172020	SKYVILLE RESIDENTS WELFARE ASSOCIATION VS ADEL LANDMARKS LIMITED	Company Application(IBC)		COMPANY PETITION IB (IBC)/1083(PB)2018	alok kumar	case type wrong and 45-67,85-99,102-103,108-114,117,125,127,130,162-169,171 not clear page	29/01/2020
9304	710102007562022	IIFL HOME FINANCE LIMITED VS PANKAJ NARANG	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/236(ND)2020	Ritesh Khare	Pg- 33 to 40,43, 220 to 234,623 to 629,684 to 689,692,732 to 738 772t 778,780,803,804,820,848 to 854, small fount and not clear pages volume 5 double upload hindi- 955 to 959 please mention type translated copy double pagination master index missed	26/01/2022
9305	710102013432022	YES BANK VS ASIAN HOTELS (WEST) LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/571(PB)2021	HASHMAT NABI	section wrong	17/02/2022

9306	710102014102022	TECHNOLOGY DEVELOPMENT BOARD VS SIBA KUMAR MOHAPTRA	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1243(ND)2018	Shagun	270-271,275-277 not clear page and index missing vol and vol2 court fee missing in vakalatanama	18/02/2022
9307	710102013992022	COMMERCIAL TAX DEPARTMENT GOVERNMENT OF RAJASTHAN VS POOJA BAHRY RESOLUTION PROFESSIONAL OF FOURTH DIMENSTION SOLUTIONS LTD.	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/1232(ND)2019	Vidhan	page numbering missing in index	18/02/2022
9308	710102014172022	ANDIV IMPEX PRIVATE LIMITED VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)			NITIN MITTAL	main case not link and sign missing section wrong	19/02/2022
9309	710102013322022	KARMIC ENERGY PRIVATE LIMITED VS KARMIC ENERGY PRIVATE LIMITED	Interlocutory Application (I.B.C)		COMPANY PETITION IB (IBC)/200(ND)2021	KIRIT	service missing	16/02/2022
9310	710102083122021	RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED VS RUDRA BUILDWELL DEVELOPERS PRIVATELIMITED	Company Petition IB (IBC)	IBC under Sec 7		Vinay	Page not clear-43-45,88, (typed copy required) /IRP Certificate miss/Address of corporate debtor miss in form-1/Incomplete Detail in form-1, estamp paper notarized missed, /etc	14/11/2021

9311	710102012232022	NATRAJ TIE UP PRIVATE LIMITED VS REGISTRAR OF COMPANIES (DEEP JYOTI SOFTWARE INFOTECH PVT. LTD.)	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		MANISH GUPTA	Pgs not clear 133,134,274,311,	12/2/2022
9312	710102012092022	NATRAJ TIE UP PRIVATE LIMITED VS REGISTRAR OF COMPANIES (DEEP JYOTI SOFTWARE INFOTECH PVT. LTD.)	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	Stk 07 missed,	12/2/2022
9313	710102013602022	SHAPOORJI PALLONJI AND COMPANY PRIVATELIMITED VS ASF INSIGNIA SEZ PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		AAKANKSHA KAUL	volume wise index missed, estamp paper missed with all affidavits of current dates, page:427-454, 611-623, 626, 630, 1049-1054, 1331, 1334, 1336-not clear, 25rs advocate welfare and 3rs court fee missed on 1341, etc	17/02/2022
9314	710102013812022	INDU KUMAR AND ORS VS BR BIOMEDICAL PRIVATE LTD	Contempt Petition (IBC)	Sec 60(5)		Richa	wrong section and need to file IA, etc	18/02/2022
9315	710102084612021	M/S KANWAR RAJ & CO. PVT. LTD. VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Intervention Petition (IBC)	Rule 11 of NCLT, 2016		Gaurav	for intervention case type 60(5) and index in volume 2, only	19/11/2021
9316	710102011062022	A K M SYSTEMS PRIVATE LIMITED VS MG HOUSING PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Prashant Jain	irp details not fill in page 14, vakalatnama missed, proof of service missed, etc	8/2/2022

9317	710102010222022	VIJAY KUMAR SINGH VS SANDEEP KUMAR BHATT	Contempt Petition(Companies Act)	Rule 11 of NCLT,Sec 425		Prakash Legal Advisers	Mentioned correct case no.on cover page CP/IB, pgs not clear 40 to 42, vakaltnama missed, synopsis/list of dates & events missed, wrong case type select, link with main petition	5/2/2022
9318	710102015542022	PNB HOUSING FINANCE LIMITED VS HARKARAN SINGH UPPAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/6(ND)2022	Muskan Ahuja	main case wrong	28/02/2022
9319	710102009412022	RAJ KUMAR GUPTA VS GOLD WINES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2087(ND)2019	Raj	please upload single pdf upload merge pdf upload clear pdf all pages not clear affidavit ,stamp paper missed please upload proper application reminder 2/5	28/02/2022
9320	710102015652022	M/S LAGNAM SPINTEX LIMITED VS M/S INNOVATIVE TEXTILES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/368(ND)2021	Siddhesh	section not mention in soft copy	2/3/2022
9321	710102015662022	PNB HOUSING FINANCE LIMITED VS HARKARAN SINGH UPPAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/6(ND)2022	Muskan Ahuja	main case wrong	2/3/2022

9322	710102016662022	R.R. DISTRIBUTERS PVT. LTD VS M/S KANODIA TECHNOPLAST LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/548(ND)2020	Ashwani Kumar Gupta	section wrong	2/3/2022
9323	710102016412022	MADHAVKRISHNA TEXTILE MILLS PRIVATE LIMITED VS LAJ EXPORTS LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/409(ND)2020	Ricky	case type wrong and sign missing number missing in index and welfare court fee missing in vakalatnama	2/3/2022
9324	710102014552022	ISHAN SINGH VS SPAZE TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/284(PB)2021	Ayush Shrivastava	Pg-19 to 41,45,47,50,52 to 191,193,201 to 203,251 to 254, 276 not clear reminder 4/5	28/02/2022
9325	710102015312022	GIAN CHAND NARANG VS RAYAN LABORATORY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/706(PB)2018	ABHISHEK	court fees missing in vkaltnama	25/02/2022
9326	710102019252021	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS NIMITAYA HOTEL AND RESORTS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1913(ND)2019	REEMA KHORANA	Section Not Mention in Soft Copy But Technically Rule 11 Select Plz Write in Soft Copy Also please mention typed copy where to from reminder 2/5	28/02/2022

9327	710102004102022	M/S KESHAV ENTERPRISES VS ALUPAN COMPOSITE PANELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3196(ND)2019	Ashish Verma	IB NOT MENTION IN SOFT COPY	24/02/2022
9328	710102015832022	ARUN RATHI VS AJIT KUMAR RP OF RATHI TMT SARIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/938(PB)2018	KARAN GANDHI	76-107 not clear page and index missing in volume 2	2/3/2022
9329	710102016122022	UMESH GARG VS PUSHPA DEVI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/449(PB)2019	ABHISHEK	48,53,79 not clear page 49-52,69-72 ,75-78,85 hindi page	2/3/2022
9330	710102008412022	ABW VERONA HILLS FLAT BUYERS ASSOCIATION VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)		Mushtaq Salim	main case not link vakalatnama not clear reminder 4/5	23/02/2022
9331	710102014642022	IDBI BANK LIMITED VS SATYA PRAKASH GUPTA	Company Application(Companies Act)	Rule16(d),NCLT Rules,2016	COMPANY PETITION IB (IBC)/300(PB)2020	Omkar Kelkar	case type wrong	28/02/2022
9332	710102015262022	JUSTICE HET SINGH YADAV VS M/S GRANITE GATE PROPERTIES PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1248(PB)2018	Sanchit Garga	application missing please refile document upload again	28/02/2022
9333	710102012802022	FBONLINE TRADING PRIVATE LIMITED VS INGRAM MICRO INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/517(ND)2021	AABHAS SINGH	need to sapratlty both application reminder 2/5	2/3/2022
9334	710102013952022	RITU TANDON VS M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1095(ND)2019	NAKUL MOHTA	case type wrong main case not link reminder 2/5	28/02/2022
9335	710102014342022	AMAN CHHABRA & ANR VS MASCOT SAHO HOMES PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/919(ND)2020	Sibo	stamp paper missing	24/02/2022
9336	710102090252021	ASHISH KUMAR VS RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/806(PB)2019	Akash	Pg-37,39,77,79,89,not clear page reminder 2/5	2/3/2022
9337	710102015422022	PNB HOUSING FINANCE LIMITED VS NIRMAL SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/7(ND)2022	Anurag	wrong file	25/02/2022

9338	710102015432022	PNB HOUSING FINANCE LIMITED VS NIRMAL SINGH	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/7(ND)2022	Anurag	main case wrong	28/02/2022
9339	710102066592021	THE CLIMATE MAKERS SALES VS NBCC INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Amit Gupta	page:41, 45-46, 50, 55-61, 68-69, 71, 74-76, not clear and true copy sign missed on every pages of annexures. (multiple document uploaded delete old document and pdf merge into only 1 volume) contact to registry reminder 4 time,etc	2/3/2022
9340	710102009002021	CHAKIAT AGENCIES VS CLS LOGISTICS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ashutosh	jurisdiction not in Delhi	2/3/2022
9341	710102018522021	BLUEBERRY NETWORK PVT LTD VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Manish	Stk 07 missed, Memo of parties/brief synopsis/list of dates & events missed, index missed,Supporting affidavit missed, Vakaltnama missed, master index missed,kindly make one pdf after that upload petition	2/3/2022
9342	710102014672022	MILLENNIUM SEMICONDUCTORS INDIA PRIVATELIMITED VS SOLARIS POWER PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Agam	uncompleted document contact to registry	28/02/2022

9343	710102014682022	ASHISH KUMAR VS AMIKA GLOBAL ENERGY PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Narender	Petition not in format	28/02/2022
9344	710102094392021	SATWANT SINGH VS CJ INTERNATIONAL HOTELS LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Anshul	Section 242 fees missed, no sign in every page of petition, pgs not clear 236,262,571,577,579,584,586 to 588,600,614,615,678,679,747,748,916,928,956,1025,1026,1057,1058,1059,1062,1148	28/02/2022
9345	710102014872022	JK TYRE & INDUSTRIES LTD. VS TRADING ENGINEERS (INTERNATIONAL) LTD	Contempt Petition (IBC)	Sec 60(5)		Nakul Jain	wrong section (for contempt rule 11, brief of synopsis and list of dates and events missed, etc	28/02/2022
9346	710102015382022	AMODA IRON AND STEEL LIMITED VS SHAKTI INTERNATIONAL PRIVATE LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Shivendra Singh	wrong efile	28/02/2022
9347	710102010372022	M/S. DALMIA FAMILY HOLDINGS LLP VS KSK ENERGY COMPANY PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		R N Karanjawala	jurisdiction Hyderabad	25/02/2022
9348	710102013402022	ASHOK KRIPLANI VS NIBULA PRINT AND PACK PVT LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		SHAILENDRA SINGH	25rs advocate welfare and 3rs court fee missed, etc	2/3/2022
9349	710102006442022	IDBI BANK LIMITED VS BIKRAM SINGH GUSAIN	Company Application(Companies Act)	Rule16(d),NCLT Rules,2016	COMPANY PETITION IB (IBC)/1913(ND)2019	Omkar Kelkar	wrong efiling and main case not link reminder 2/5	21/01/2022

9350	710102008392022	SUNIL KUMAR JAIN VS VIVEK GAUR	Interlocutory Application (I.B.C)	Rule 154 (1)	COMPANY PETITION IB (IBC)/1638(ND)2018	SUNIL	main case wrong please check your pdf and main case reminder 2/5	29/01/2022
9351	710102016302022	ASHOK AGARWAL VS AMITEX POLYMERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1895(ND)2019	Pankaj Bhagat	SERVICE MISSING	28/02/2022
9352	710102025772020	JAIN IRRIGATION SYSTEMS LIMITED VS PRAGYAWAN TECHNOLOGIES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Mukund Rawat	synopsis , list of date and events missed page 64 to 105 ,107,133 to 153 cut	27/02/2020
9353	710102041292021	MITHLESH VARSHNEY VS UNITECH LTD	Company Petition (Companies Act)	Sec. 73(4)		MITHLESH VARSHNEY	Master index missed, memo of parties missed/synopsis/list of dates & events missed, NCLT form 11 missed, supporting affidavit missed, vakaltnama missed, advance service missed, kindly make one pdf after that upload the petition	16/06/2021

9354	710102095492021	COL. SUNIL KUMAR & ANJOO KUMAR VS FIVERIVERS BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Zeba Khair	page:163, 164, 441, 503-593, 611-613, 680, 700, 705, 709-712, 865-941, 1056, 1168, 1268, 1366, 1464, 1467, 1616, 1419, 1421, 1423, 1425, 1427, 1429, 1431, 1433, 1435, 1437, 1439, 1441, 1443, 1445, 1447, 1449, 1451, 1453, 1455, 1457, 14559, 1461, 1463, 1467, 1481, not clear, and 3rs court fee missed on vakalatnama, 50rs estamp papge missed with every power of attornery, threshold limit of 100 or 10% of homebuyers in synopsis missed, remove double page numberin on every pages of annexures,	31/12/2021
9355	710102017732020	AMTEK VS REGISTRAR OF COPMPANIES ACT	Company Application(Companies Act)	Rule16(d),NCLT Rules,2016	COMPANY PETITION (COMPANIES ACT)/16(ND)2017	RANJANA ROY GAWAI	wrong filing	7/2/2020
9356	710102017602022	RICHA FASHION PVT LTD VS ATUL KANSAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1565(PB)2018	Prashant Katara	sign missing in application page and notary missing in stamp paper	4/3/2022
9357	710102017652022	RAVI KHANNA VS NAVNEET KUMAR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1466(ND)2019	Rahul Narayan	17-24 not clear page and section wrong	4/3/2022

9358	710102015922022	MRS. NEETA SINGH VS MR GAURAV KATIYAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	SACHIN	main case not link index missed Pg-41-48, 58-62,74-75,94,98,106-110 not clear page and welfare court fee missing in vakalatnama reminder reminder 2/5	26/02/2022
9359	710102017292022	ROCKSAND MINERALS PVT LTD VS J KARTHIGA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION (COMPANIES ACT)/84(ND)2019	Aditi Sharma	wrong file	3/3/2022
9360	710102017302022	ROCKSAND MINERALS PVT LTD VS J KARTHIGA	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/449(PB)2021	Aditi Sharma	wrong file please file in chennai nclt	3/3/2022
9361	710102017462022	M/S SHEETAL IMPEX PVT. LTD. VS RAM LAL KAMAL RAJ JEWELLERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/537(ND)2020	Nitin Sharma	section not mention in index	3/3/2022
9362	710102095372021	MAHAVIR ASSOCIATES PRIVATE LIMITED VS THEME EXPORT PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/323(ND)2019	Shashi Bala (D/56/2018)	section 42 not allowed for application stamp paper not notarized reminder 4/5	30/12/2021

9363	710102017472022	DHEERAJ NAKRA VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1565(PB)2018	honey Khanna	main case number not mention in soft copy and section wrong and sign missing and stamp paper missing and notary missing in affidavit and page number missing and page number not mention in index	3/3/2022
9364	710102016392022	STRONG VINTRADE PRIVATE LIMITED VS REGISTRAR	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Aman	25rs and 3rs welfare and court fees not clear	28/02/2022
9365	710102017492022	SPLENDOR BUILDWELL PRIVATE LIMITED VS M/S. CONCEPT INTERNATIONAL INDIA LLP	Company Petition IB (IBC)	IBC Under Sec 9		Siddharth Bhatli	incomplete document	3/3/2022
9366	710102007892021	WINSOME KNIT GARMENTS VS M/S.NAYAK AVIATION SERVICES PVT. LTD	Company Petition (Companies Act)	Application under any other provisions		Ananda Gomathy	Document incomplete	28/01/2021
9367	710102017482022	JAMMU AND KASHMIR BANK LIMITED VS DINESH BASIA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page 1 & memo of parties,affidavit missed , 27,28,63 to 69,77,82, not clear,83 ,118,119cut 169 to 211,not clear	3/3/2022

9368	710102017452022	M/S SPLENDOR LANDBASE LIMITED VS M/S. CONCEPT INTERNATIONAL INDIA LLP	Company Petition IB (IBC)	IBC Under Sec 9		Siddharth Bhatli	DOCUMENT UNCOMPLETE	3/3/2022
9369	710102017752022	JAMMU AND KASHMIR BANK LIMITED VS RAJEEV GUPTA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:78, 143-236, 244-262, 408, 431, not clear	4/3/2022
9370	710102012782022	VISHAL GUPTA VS ESSEL LUCKNOW RAEBARELI TOLL ROADSLIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VIJAY	page: 43,44A 102,119,120,133,139,174A, 3rs court fee on vakalatnama, true copy sign missed on every pages of annexures, etc	15/02/2022
9371	710102019562022	RAMESH DATWANI VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/2130(ND)2019		RAVINDER SINGH	notary missing in stamp paper and page 30 not clear and 1 rs. court fees missing in vakalatnama	11/3/2022
9372	710102019592022	BALRAM DATWANI VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/2130(ND)2019		RAVINDER SINGH	notary missing in stamp paper	11/3/2022
9373	710102019912022	DEEPIKA MEHTA VS M/S RED TOPAZ REAL ESTATE PVT LTD	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/667(ND)2019		Omar Hoda	page number double after 19 page	12/3/2022
9374	710102018632022	AEKEVI INDUSTRIES PRIVATE LIMITED VS UNIQUE KITCHEN AIDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/2826(ND)2019		MUKESH	sign and true copy missing	8/3/2022

9375	710102015482022	M/S SUNPACK INDIA VS M/S KANODIA TECHNOPLAST LTD.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1007(ND)2020		FANISH K. JAIN	13-70,112-113 not clear page reminder 2/5	24/02/2022
9376	710102019972022	M/S JAYH BUILDTECH PVT LTD. VS M/S RED TOPAZ REAL ESTATE PVT LTD	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/667(ND)2019		Omar Hoda	double page number after 20 page	12/3/2022
9377	710102019932022	TEJASVIN PASSI VS M/S RED TOPAZ REAL ESTATE PVT LTD	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/667(ND)2019		Omar Hoda	double page number after 19 page	12/3/2022
9378	710102018372022	DOR TECH DOORS INDIA PRIVATE LIMITED VS DOR TECH DOORS INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/712(ND)2020		RAJAT ANEJA	section wrong	7/3/2022
9379	710102009122022	GHP BUILDCON PVT. LTD. VS MUKESH GUPTA	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1022(ND)2018		Kartik	31,47-48,50,51-53,57-115 not clear page 49,51,54-55 hinidi reminder 2/5	1/2/2022
9380	710102018492022	SWEDISH PORTFOLIO PRIVATE LIMITED VS NATMA SECURITIES PRIVATE LIMITED	Company Application(Companies Act)	COMPANY PETITION (COMPANIES ACT)/21(PB)2022		Suresh	wrong file	7/3/2022
9381	710102006332022	VIKAS KHANDELWAL VS PAWAN KUMAR GOYAL	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/684(ND)2020		ROHIT RATHI	Pg- 18 extra or not clear please extra documents reminder 3/5	20/01/2022
9382	710102001992022	TECPRO SYSTEM LIMITED VS ANDHRA PRADESH POWER DEVELOPMENT COMPANY LTD.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/197(PB)2017		JASVIN DHAMA	volume wise index missed reminder 2/5	8/1/2022
9383	710102018462022	P.R. ROLLING MILLS PVT. LTD. VS HEMA ENGINEERING INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/900(ND)2020		Nivedita R. Sarda	stamp paper missing	7/3/2022

9384	710102018472022	M/S JANUS VALUEFOLIO PVT. LTD. VS SAPNA CANS PRIVATE LIMITED	Company Application(Companies Act)	COMPANY PETITION (COMPANIES ACT)/203(ND)2021		Suresh	wrong file	7/3/2022
9385	710102020032022	WAVE MEGACITY CENTRE PRIVATE LTD. VS SAPNA CANS PRIVATE LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/197(PB)2021		RAGHAV CHADHA	stamp paper missed need to sign every pages on application	14/03/2022
9386	710102029392021	YES BANK LIMITED VS TULIP STAR HOTELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/3256(ND)2019		RAJEEV	sign missed on application need to sign every pages, stamp paper missing Pg-14-409 not clear page 411-430 translate page reminder 2/5	12/4/2021
9387	710102012462022	SURESH KUMAR JAIN VS M. K. OVERSEAS EXPORT PVT. LTD.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1731(ND)2019		ANOOP	Pg-18+19 not allowed reminder 2/5	14/02/2022
9388	710102019372022	ALAKHA DALMIA VS MAN SINGH THAKUR DIRECTOR MANILACE PRIVATE LIMITED	Company Application(Companies Act)	COMPANY PETITION (COMPANIES ACT)/239(ND)2017		Ayush Shrivastava	wrong file	11/3/2022
9389	710102016232022	VIKAS GARG VS CAS HEMA PRIVATE LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/900(ND)2020		Vishal	due payment for section sec-49 page on 3,	28/02/2022
9390	710102019342020	M/S WESTWAY ELECTRONICS LIMITED VS PLUSS DIGITAL VENTURES PRIVATE LIMITED	Company Application(IBC)	COMPANY PETITION IB (IBC)/2325(ND)2019		Adv	case type wrong	12/2/2020
9391	710102015752022	SANDEEP GOEL VS PLUSS DIGITAL VENTURES PRIVATE LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1343(PB)2018		Anoop Kumar Sharma	court fee Rs.5 and welfare Rs 25 need for vakalatnama reminder 3/5	25/02/2022

9392	710102011452022	NAVJIT SINGH RP VS PLUSS DIGITAL VENTURES PRIVATE LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/556(ND)2020		Sumit Sinha	Due payment for other section 25(2)(e) sir please check objection in file after that upload pdf reminder 4/5	10/2/2022
9393	710102002892022	CHARANJEET BATRA VS EARTH INFRFASTRUCTURES LTD.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/401(ND)2017		MAHENDER PAL ARORA	section wrong, according your pdf reminder please choose 60(5) reminder 3/5	11/1/2022
9394	710102001292022	TECPRO SYSTEM LIMITED VS JINDAL INDIA THERMAL POWER LIMITED	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/197(PB)2017		JASVIN DHAMA	Pg-74 to 81,94,149 not clear reminder 2/5	5/1/2022
9395	710102019472022	MR. RAJESH KUMAR MITTAL VS MR. ANIL KUMAR MALHOTRA & ORS.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/52(PB)2021		Rashmi K Patil	83,110 not clear page and section not mention in index soft copy	11/3/2022
9396	710102018642022	QUIPPO INFRASTRUCTURE LIMITED VS HARIDWAR INFRASTRUCTURE PRIVATE LIMITED	Contempt Petition (IBC)	Application under any other provisions- IBC		Harshit Khare	wrong section and wrong e-file, (need to file IA) and contact to registry	8/3/2022

9397	710102019162022	ANCA MARIA NEACSU VS REGISTRAR OF COMPANIES`	Company Petition (Companies Act)	Application under any other provisions		Vikram Kalra	Wrong section select, e stamp missed with supporting affidavit, 25rs welfare and 3rs court fees missed,company master data missed, merge in one pdf after that upload the petition (come to the registry with hard copy)	10/3/2022
9398	710102016382022	STRONG VINTRADE PRIVATE LIMITED VS REGISTRAR OF COMPANIES`	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Aman	Wrong section select, repeated documents	28/02/2022
9399	710102016552022	NIMITAYA PROMOTERS PRIVATE LIMITED VS KIDS CLINIC INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Kumar Anurag	incomplete document jurisdiction Bengaluru	28/02/2022
9400	710102087522021	SREI EQUIPMENT FINANCE LIMITED VS WIANXX IMPEX PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Kripa Shankar Prasad	case type wrong 22-23 not clear page reminder 2/5	30/11/2021
9401	710102019182022	INTERNATIONAL PRINT-O-PAC VS ARES INVESTMENTS LLC	Company Appeal(Companies Act)	Any other provision - Govt body		AJAY CHUGH	Wrong document uploaded	10/3/2022
9402	710102018402022	PRADEEP JAIN VS NAVNEET KUMAR GUPTA	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Satyam	3rs court fee missed, brief of synopsis and list of dates and events missed, etc	7/3/2022

9403	710102094042021	ROHIT GUPTA VS FIRST STEP PROPERTIES PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 213		Vivek	pages not clear 28,AoA and MoA, Company master data missed of respondent	23/12/2021
9404	710102080262021	SANJEEV SRIVASTVA VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		Jatin Gupta	main petitioner name missed in cover page and memo of parties, MoA &; AoA and company master data missed of main petitioner,	30/10/2021
9405	710102089132021	ICICI BANK LIMITED VS ESSAR POWER JHARKHAND LTD.	Intervention Petition(Companies Act)	Intervention Application		Sudesh Kumar Verma	wrong case type & wrong section select, link with main case no.	6/12/2021
9406	710102013632022	SIDHANT SHARMA VS AKASH KHILWANI	Company Petition (Companies Act)	Rule 11 of NCLT,Sec. 271-273		YOGESH KUMAR JAGIA	section wrong ,271-273 reminder 3/5	17/02/2022
9407	710102015842022	PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS SGS CONSTRUCTION & DEVELOPERS PRIVATELIMITED	Company Petition IB (IBC)	IBC under Sec 7		Prashant Kumar	page 91not clear ,93,95,142,144,in hindi 156 ,not clear 158,court fees welfare missed, volume wise index missed, etc	25/02/2022

9408	710102019812022	PARUL SHUTTERING HOUSE VS MIST DIRECT SALES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	page 61 to 154,158 to 186,202 ,204,206,208,211,213,218,220,222,223,225,227,248,249 to 262,269 to 358, 362 to 390,401,not clear	12/3/2022
9409	710102018892022	JOVIAL ENTERPRISES THROUGH PROPRIETOR ANIL JOSHI VS VIVAAN MANUFACTURING PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		AVTAAR	page 26,97 to 101 not clear	9/3/2022
9410	710102013692022	RAKESH KUMAR TYAGI VS WIANXX IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)2017	Kripa Shankar Prasad	Pg-18,22,23,24,25,26,27,28,29,30,32,33,35,36,37 not clear	17/02/2022
9411	710102020482022	UM AUTOCOMP PRIVATE LIMITED VS D R INTERNATIONAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/282(ND)2021	RAJIV SINGH	double page numbering after 16 page and 32 page not clear and section not mention in index	15/03/2022
9412	710102015742022	VIJAY TANDON VS CHANDRA PRAKASH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Shivam	18-27,48-55 not clear page stamp paper missing reminder 2/5	25/02/2022

9413	710102020772022	ANSAL PROPERTIES AND INFRASTRUCTURE LTD. VS ARCHIGROUP ARCHITECTS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/225(ND)2020	PRADEEP	E stamp & supporting affidavit missed, 3rs court fees missed in vakaltnama, no pagination after pg no 06	16/03/2022
9414	710102021532022	MR. SHAILESH VERMA RP OF CORPORATE DEBTOR VS EDELWEISS ASSET RECONSTRUCTION PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1140(ND)2018	Sanjay Bhatt	section not mention in pdf	21/03/2022
9415	710102016492022	VIPUL KANT UPADHYAY VS INTEC CAPITAL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/81(ND)2022	Mani Gupta	54-80,85,87-92,94-97,99-106,108-113,115-120,122-126,136-144 not clear page please check your pdf and upload clear copy reminder 2/5	28/02/2022

9416	710102020902022	BANK OF BARODA VS TIRUPATI BUILDING & OFFICES PVT LTD	Restoration Application (IBC)	Rule 11 of NCLT, 2016		Asiya Khan	main case not link with application and 25 page not clear welfare 25 rs. and court 3rs. missing and page number double after 10 page	17/03/2022
9417	710102020832022	PARDEEP KUMAR SETHI VS TWENTY FIRST CENTURY WIRE ROOS LTD .	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1088(PB)2020	Dheeraj	case type wrong	16/03/2022
9418	710102020842022	SV ROADWAYS VS STAR MINERALS RESOURCES PVT. LTD.	Company Appeal (IBC)	Sec 42		Gaurav	main case not link	16/03/2022
9419	710102020892022	SM MILKOSE LIMITED & ANR VS GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/334(ND)2017	SAMIR SAGAR	double page numbering after 30 page	17/03/2022
9420	710102021722022	MRS TARA CHOPRA VS GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Miscellaneous Application(Companies Act)	Sec. 59		NIKHIL PARIKSHITH	main case not link case type wrong please delete extra document section wrong please spilt in 3 volume please upload properly pdf	22/03/2022

9421	710102020822022	THOMSON PRESS (I) LTD. VS MOSER BAER INDIA LTD.	Interlocutory Application (I.B.C)	Sec 60(5)		Arun Kumar Singh	main case not link and page 20 not clear reminder 2/5 STAMP PAPER MISSING	16/03/2022
9422	710102020302022	SANJEEV AHUJA VS LG ELECTRONICSLG ELECTRONICS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/613(ND)2019	KARAN MALHOTRA	due payment for rule-11 reminder 2/5	15/03/2022
9423	710102002022022	INDU KUMAR AND ORS VS SAHA INFRATECH PRIVATE LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1781(ND)2018	Richa	42,44-56 not clear page and court fee and welfare missed in vakalatnama please contact to registry reminder 3/5	8/1/2022
9424	710102089492021	ARMOUR SECURITY INDIA PRIVATE LIMITED VS AMBIENCE TOWER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/124(ND)2020	OCEAN LAW FIRM	DD EXPIRE	8/12/2021
9425	710102009822022	INDU KUMAR AND ORS VS SAHA INFRATECH PRIVATE LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1781(ND)2018	Richa	143-151 not clear page please upload clear copy reminder 2/5	3/2/2022
9426	710102020322022	PRADEEP JAIN VS NAVNEET KUMAR GUPTA RP OF EMERALD LANDS INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1466(ND)2019	Diwan	section not mention in index	15/03/2022
9427	710102077022021	KOTAK MAHINDRA PRIME LTD. VS MR. PAWAN KAPOOR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/551(ND)2021	JANENDER	section wrong need to separate both application Reminder 4/5	18/10/2021
9428	710102021322022	ZEXUS AIR SERVICES PVT LTD VS CAPT. SAMUAL TARIG OMER AHMED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/421(ND)2020	Manoj Kumar Malik	23-58 not clear page and section wrong	17/03/2022

9429	710102020362022	MR. V K CHOWDHARY VS NAVNEET KUMAR GUPTA RP OF EMERALD LANDS INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1466(ND)2019	Manoj Kumar Malik	section not mention in index	15/03/2022
9430	710102020742022	INTERNATIONAL LAND DEVELOPERS PRIVATE LIMITED VS 360 REALTORS LLP	Miscellaneous Application (IBC)	Any other provision - Govt body	COMPANY PETITION IB (IBC)/758(ND)2020	Nistha Gupta	wrong file and need to addtional document	16/03/2022
9431	710102021162022	NESTLE INDIA LIMITED VS DOOSAN POWER SYSTEMS INDIA PRIVATELIMITED	Company Appeal(Companies Act)	Sec 252 (3)		Narender	Petition missed	17/03/2022
9432	710102021352022	TENOR ENTERPRISES PRIVATE LIMITED VS THE SIXTH ELEMENT SPORTS &ENTERTAINMENTS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Minal	Pgs not clear 112, pg no 192 missed	17/03/2022
9433	710102021062022	HARINDER SINGH RANA VS RAJEEV KUMAR GUPTA	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	pgs not clear 15,16, stk 07 missed	17/03/2022
9434	710102021052022	HARINDER SINGH RANA VS RAJEEV KUMAR GUPTA	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	pgs not clear 18,19	17/03/2022
9435	710102073722021	POWER2SME PVT LTD VS MOHINDER AGARWAL	Company Petition IB (IBC)	Section 95(1)		Pankaj Bhagat	Fees details upload.	8/10/2021
9436	710102021132022	ICICI BANK LIMITED VS ESSAR POWER JHARKHAND LTD.	Contempt Petition (IBC)	Sec 60(5)		Sudesh Kumar Verma	main case link ,section wrong ,synopsis , list of date and events missed, vakaltanama fees missing	17/03/2022
9437	710102020802022	VIPUL MITTAL VS LIT (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Himanshu Dhawan	document upload properly	16/03/2022

9438	0710102066142021/1	LEO TIMBER PRIVATE LIMITED Vs. NA	COMPANY PETITION IB (IBC)/681(ND)2021	IBC Under Sec 10			Case Title, Case Number, Case Name and Index All four are missing	28-01-2022
9439	0710102075702019/10	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			Affidavit document incomplete Filed	28-01-2022
9440	0710102103732020/1	KASHMIR SINGH CHAUHAN Vs. MUKUL KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/5373(PB)2020	Sec 60(5)			Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	29-01-2022
9441	0710102104652020/1	M/S HIMANSHU DYEING MILLS Vs. MUKUL KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/5368(PB)2020	Sec 60(5)			Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	29-01-2022
9442	0710102005562022/1	RATAN KUMAR Vs. SARE GURUGRAM PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/365(PB)2022	Sec 60(5)			Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	30-01-2022
9443	0710102065072021/1	MANISH SAINI Vs. M/S EKRASA HOSPITALITY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(ND)2021	Sec. 241(1),Sec. 242(4)			Case Title, Case Number, Case Name and Index All four are missing	30-01-2022
9444	0710102077082021/1	STATE BANK OF INDIA Vs. VIVEK SACHDEV	COMPANY PETITION IB (IBC)/754(ND)2021	Section 95(1)			E-stamp missing	30-01-2022

9445	0710102086982019/17	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	COMPANY PETITION IB (IBC)/1198(ND)2019	IBC Under Sec 9			Need to File in IA	30-01-2022
9446	0710120004512018/24	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions			Need to File in IA	30-01-2022
9447	0710120006752018/20	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/1032(ND)2018	IBC under Sec 7			Judgement document incomplete Filed	30-01-2022
9448	0710102033152020/4	JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1086(PB)2020	IBC under Sec 7			Index msising in Vol 2 to Vol 5 in Judgement documents, Proof of service missing, Written Submission document to be filed in separate miscellaneous diary number	31-01-2022
9449	0710102041742021/1	CRIL FINCAP PRIVATE LTD & ANR Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2021	Sec. 230-232 - Second Motion,Rule 11 of NCLT			Welfare Fee stamp msising in Vakalatnama	31-01-2022
9450	0710102041742021/2	CRIL FINCAP PRIVATE LTD & ANR Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2021	Sec. 230-232 - Second Motion,Rule 11 of NCLT			Welfare Fee stamp msising in Vakalatnama	31-01-2022

9451	0710102060092020/11	CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD	COMPANY PETITION IB (IBC)/1053(PB)2020	IBC under Sec 7			Need to File in IA	31-01-2022
9452	0710102138062019/19	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.	COMPANY PETITION IB (IBC)/2721(ND)2019	IBC Under Sec 9			Index msising	31-01-2022
9453	0710102046032021/12	ORRIS INFRASTRUCTURE PRIVATE LIMITED Vs. THREE C SHELTERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2021	Sec 60(5),Rule 11 of NCLT, 2016			Pages 21 and 22 according to PDF are in Hindi;it should be in English	1/2/2022
9454	0710102090852020/1	ANIL KASHYAP Vs. DELHI GOLF HOUSE INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/162(PB)2020	Sec. 241(1),Sec. 242(4)			Sub-Title msising in Page 1 according to PDF, E-stamp missing, Pages 76 to 78 according to PDF in Annexure 5 are in Hindi;it should be in English, Pages 105,131,136 according to PDF in Annexure 6 document are Not CLear at all, Page 249 according to PDF in Annexure 7 is in Hindi;it should be in English, True Copy sign missing in whole of Annexure 9 documents	1/2/2022
9455	0710102150872019/6	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	COMPANY PETITION (COMPANIES ACT)/168(ND)2019	Sec. 140(5)			E-stamp missing	1/2/2022
9456	0710120012392018/27	M/S DYNAMIC STAR SECURITY AND ALLIED SERVICES Vs. M/S NEWGEN SPECIALTY PLASTICS LIMITED	COMPANY PETITION IB (IBC)/1251(ND)2018	IBC Under Sec 9			E-stamp missing, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	1/2/2022

9457	0710200411352018/46	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	COMPANY PETITION IB (IBC)/846(ND)2018	IBC Under Sec 9			Welfare Fee stamp missing in Vakalatnama	1/2/2022
9458	0710102014692020/5	DURGESH KUMAR SHARMA Vs. RANGARAJ PROPERTIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/480(ND)2020		need to translate hindi pages	12/11/2021
9459	0710102001902020/5	M/S EASTERN INTERIORS AND FURNISHERS Vs. RIPPLES ENGINEERING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/289(ND)2020		NEED TO FILE AGAIN	26/01/2022
9460	0710102066342020/1	UMESH GARG Vs. SAPPHIRE BUILDWELL PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2476(PB)2020		NEED TO FILE AGAIN	26/01/2022
9461	0710102066372020/1	UMESH GARG Vs. M/S ENDEMIC BUILDCON INDIA PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2480(PB)2020		need to upload again	26/01/2022
9462	0710102102212019/13	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1671(ND)2019		NEED TO IA FILE	31/01/2022

9463	0710102102732019/5	ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED		IBC under Sec 7,IBC under Sec 7	COMPANY PETITION IB (IBC)/2494(PB)2019		NEED TO FILLING separately	31/01/2022
9464	0710102102732019/8	ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED		IBC under Sec 7,IBC under Sec 7	COMPANY PETITION IB (IBC)/2494(PB)2019		NEED TO FILE SAPERATLY	31/01/2022
9465	0710102131842019/6	M/S BLUE BIRD CARGO PRIVATE LIMITED Vs. M/S BLUE SEA FREIGHTS PRIVATE LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/767(ND)2019		NEED TO SIGN ALL PAGES	31/01/2022
9466	0710102006382021/5	ASHUTOSH GUPTA Vs. MODERN PLANNERS PRIVATE LIMITED		Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/47(ND)2021		INDEX MISSING	1/2/2022
9467	0710102014732021/3	IIFL FINANCE LTD. Vs. JAIPURIA BUILDCON PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/173(PB)2021		welfare missing	1/2/2022

9468	0710102015852021/1	VIJAY KUMAR Vs. KRISHNA REALTECH PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1023(PB)2021		welfare missing	1/2/2022
9469	0710200411352018/46	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		Documents did not open at all	2/2/2022
9470	0710102046032021/12	ORRIS INFRASTRUCTURE PRIVATE LIMITED Vs. THREE C SHELTERS PRIVATE LIMITED		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2021		Pages 21 and 22 according to PDF are in Hindi;should be filed in English, Affidavit msising	4/2/2022
9471	0710102047652021/3	AKHIL AHUJA Vs. SUNIL GHORAWAT		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3551(ND)2021		Index msising	4/2/2022
9472	0710102115582019/15	GOKUL EXIM PRIVATE LIMITED Vs. GRID INDIA POWER CABLE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2065(ND)2019		True Copy sign msising in Pages 4 to 40 and 51 to 113 according to PDF	4/2/2022

9473	0710102119472020/4	IMAGE ESTATS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/9(ND)2021		Proof of service msising	4/2/2022
9474	0710102011872021/8	VISTRA ITCL (INDIA) LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/111(ND)2021		True Copy sign msising in Pages 7 to 187 according to PDF / Now Done	5/2/2022
9475	0710102046032021/14	ORRIS INFRASTRUCTURE PRIVATE LIMITED Vs. THREE C SHELTERS PRIVATE LIMITED		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2021		Pages 21 and 22 according to PDF are in Hindi;should be filed in English, Affidavit msising	5/2/2022
9476	0710102046032021/15	ORRIS INFRASTRUCTURE PRIVATE LIMITED Vs. THREE C SHELTERS PRIVATE LIMITED		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2021		Pages 21 and 22 according to PDF are in Hindi;should be filed in English, Affidavit msising	5/2/2022

9477	0710102046032021/16	ORRIS INFRASTRUCTURE PRIVATE LIMITED Vs. THREE C SHELTERS PRIVATE LIMITED		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2021		Pages 21 and 22 according to PDF are in Hindi;should be filed in English	5/2/2022
9478	0710102070302021/2	SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED Vs. M/S WATER FOODS PVT LTD & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4733(ND)2021		E-stamp misisng, Court Fee stamp msising in Vakalatnama	5/2/2022
9479	0710102081622021/2	SUNILA CHHABRA Vs. AGL TELEVENTURES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5247(ND)2021		Notary msising in E-stamp, Affidavit Back date	5/2/2022
9480	0710102086002021/4	QUALITEST INFOTECH PRIVATE LIMITED Vs. MUKESH KUMAR JAIN		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/126(ND)2021		Need to File in IA	5/2/2022

9481	0710102021922021/2	MR ASHISH KUMAR AND ORS. Vs. AADHAR INFRAHOLDING LIMITED & ORS		IBC under Sec 7	COMPANY PETITION IB (IBC)/391(ND)2021		Judgements to be filed in Separate Miscellaneous diary number	6/2/2022
9482	0710102027352021/3	BANK OF INDIA THROUGH ANIL KOHLI Vs. SHRI PRADEEP GEOL		Section 95(1)	COMPANY PETITION IB (IBC)/220(PB)2021		E-stamp msising, Welfare Fee stamp msising in Vakalatnama	6/2/2022
9483	0710102027352021/4	BANK OF INDIA THROUGH ANIL KOHLI Vs. SHRI PRADEEP GEOL		Section 95(1)	COMPANY PETITION IB (IBC)/220(PB)2021		Index msising, Welfare Fee stamp msising in Vakalatnama	6/2/2022
9484	0710102027352021/5	BANK OF INDIA THROUGH ANIL KOHLI Vs. SHRI PRADEEP GEOL		Section 95(1)	COMPANY PETITION IB (IBC)/220(PB)2021		E-stamp missing	6/2/2022
9485	0710102027372021/2	BANK OF INDIA THROUGH ANIL KOHLI Vs. SHRI JAI SINGH GEOL		Section 95(1)	COMPANY PETITION IB (IBC)/221(PB)2021		E-stamp missing	6/2/2022

9486	0710102027372021/3	BANK OF INDIA THROUGH ANIL KOHLI Vs. SHRI JAI SINGH GEOL		Section 95(1)	COMPANY PETITION IB (IBC)/221(PB)2021		Index msising, Welfare Fee stamp msising in Vakalatnama	6/2/2022
9487	0710102027372021/4	BANK OF INDIA THROUGH ANIL KOHLI Vs. SHRI JAI SINGH GEOL		Section 95(1)	COMPANY PETITION IB (IBC)/221(PB)2021		E-stamp missing	6/2/2022
9488	0710102027392021/3	BANK OF INDIA THROUGH ANIL KOHLI Vs. SMT GINNI DEVI		Section 95(1)	COMPANY PETITION IB (IBC)/218(PB)2021		E-stamp missing	6/2/2022
9489	0710102027392021/4	BANK OF INDIA THROUGH ANIL KOHLI Vs. SMT GINNI DEVI		Section 95(1)	COMPANY PETITION IB (IBC)/218(PB)2021		Index msising, Welfare Fee stamp msising in Vakalatnama	6/2/2022
9490	0710102027392021/5	BANK OF INDIA THROUGH ANIL KOHLI Vs. SMT GINNI DEVI		Section 95(1)	COMPANY PETITION IB (IBC)/218(PB)2021		E-stamp missing	6/2/2022
9491	0710102086262021/2	AMAR PAL SINGH Vs. JAY ESS ASSOCIATES PVT LTD		Sec. 169(4)	COMPANY PETITION (COMPANIES ACT)/202(ND)2021		Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	6/2/2022

9492	0710102087092020/8	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/939(ND)2020		Index msising	6/2/2022
9493	0710102107662020/2	MORGAN BEVERAGES PRIVATE LIMITED Vs. KANOE IMPEX INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/464(ND)2021		E-stamp and Affidavit Both are missing	6/2/2022
9494	0710102080852021/3	STATE BANK OF INDIA Vs. MRS BABITA NAYAR		Section 95(1)	COMPANY PETITION IB (IBC)/696(ND)2021		Documents not opening in DMS, some Technical error has happened	3/2/2022
9495	0710102083592021/3	STATE BANK OF INDIA Vs. RAKESH NAYAR		Section 95(1)	COMPANY PETITION IB (IBC)/699(ND)2021		Documents not opening in DMS, some Technical error has happened	3/2/2022

9496	0710102090852020/1	ANIL KASHYAP Vs. DELHI GOLF HOUSE INDIA PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/162(PB)2020		Sub-Title msising in Page 1 according to PDF, E-stamp missing, Page 44,129,133 to 135,137 to 144 according to PDF Not CLear at all, Pages 216 and 217 according to PDF are in Hindi;it should be Filed in English, Annexure 9 missing	7/2/2022
9497	0710102059412021/1	NIKHIL PRATAPRAI GANDHI Vs. STATE BANK OF INDIA		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/65(PB)2021		Notary msising in E-stamp	8/2/2022
9498	0710102059472021/1	SKIL INFRASTRUCTURE LIMITED Vs. STATE BANK OF INDIA		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/66(PB)2021		Notary msising in E-stamp	8/2/2022
9499	0710102030442020/4	DEEPIKA SURANA Vs. V.K.AGGARWAL & COMPANY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/781(ND)2020		Need to File in IA	9/2/2022
9500	0710102081392019/6	RAJAN PURI Vs. VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1044(PB)2019		Wrongly Filed here	9/2/2022

9501	0710102086832021/4	UTSAV SECURITIES PRIVATE LIMITED Vs. VA REALCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/721(ND)2021		Wrongly Filed here	9/2/2022
9502	0710102103732020/1	KASHMIR SINGH CHAUHAN Vs. MUKUL KUMAR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5373(PB)2020		Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	9/2/2022
9503	0710102104652020/1	M/S HIMANSHU DYEING MILLS Vs. MUKUL KUMAR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5368(PB)2020		Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	9/2/2022
9504	0710102155612019/29	SAHAL FOOD PRODUCTS PRIVATE LIMITED Vs. RANCY CONSTRUCTION PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/170(ND)2019		True Copy sign msising in the Judgment document	9/2/2022

9505	0710102166272019/17	JONES LANG LASELLE BUILDING OPERATIONS PRIVATE LIMITED Vs. SARE FACILITIES GURGAON SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3507(ND)2019		Documents not opening in DMS, some Technical error has happened	9/2/2022
9506	0710102166272019/18	JONES LANG LASELLE BUILDING OPERATIONS PRIVATE LIMITED Vs. SARE FACILITIES GURGAON SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3507(ND)2019		Documents not opening in DMS, some Technical error has happened	9/2/2022
9507	0710102166272019/19	JONES LANG LASELLE BUILDING OPERATIONS PRIVATE LIMITED Vs. SARE FACILITIES GURGAON SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3507(ND)2019		Documents not opening in DMS, some Technical error has happened	9/2/2022

9508	0710102424522018/30	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018		Documents not opening in DMS, some Technical error has happened	9/2/2022
9509	0710120009772018/10	HOLY-LAND MARKETING PVT LTD Vs. LAKSH FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1181(ND)2018		Affidavit Date msising	9/2/2022
9510	0710200410722018/2	REFFLES EDUCATION INVESTMENT INDIA PVT LTD. Vs. M/S. EDUCOMP-RAFFLES HIGHER EDUCATION LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/79(ND)2016		True Copy sign msising in Pages 21 to 160 according to PDF in Vol 1, True Copy sign missing in Pages 165 to 254 according to PDF in Vol 2	9/2/2022
9511	0710200413982017/3	DEVARATA DASA @ DWIGHT GARY GIBBS Vs. M/S GOPAL FABRICS PVT LTD		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/238(ND)2017		Case Title, Case Number, Case Name and Index All Four are msising	9/2/2022

9512	0710102025322020/2	PRAWIN CHARAN DWARY Vs. JIA LAL KISHORI LAL P.L.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/1613(PB)2020		Need to File in IA	10/2/2022
9513	0710102025322020/3	PRAWIN CHARAN DWARY Vs. JIA LAL KISHORI LAL P.L.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/1613(PB)2020		Need to File in IA	10/2/2022
9514	0710102027822021/1	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLIGY PRIVATE LIMITED & ORS.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/199(ND)2021		Oppostile msising, Page 12 and 17 according to PDF Filed in another language;it should be in English	10/2/2022
9515	0710102069512021/10	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2021		True Copy sign msising in Pages 10 to 17 according to PDF	10/2/2022
9516	0710102069512021/11	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2021		True Copy sign msising in Pages 11 to 18 according to PDF	10/2/2022
9517	0710102069512021/3	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2021		True Copy sign msising in Pages 10 to 17 according to PDF	10/2/2022
9518	0710102069512021/4	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2021		True Copy sign msising in Pages 10 to 17 according to PDF	10/2/2022
9519	0710102069512021/5	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2021		True Copy sign msising in Pages 11 to 18 according to PDF	10/2/2022
9520	0710102069512021/6	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2021		True Copy sign msising in Pages 13 to 25 according to PDF	10/2/2022
9521	0710102069512021/7	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2021		True Copy sign msising in Pages 10 to 17 according to PDF	10/2/2022

9522	0710102069512021/8	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2021		True Copy sign msising in Pages 11 to 18 according to PDF	10/2/2022
9523	0710102069512021/9	SHRI LAKSHMI METAL UDYOG LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2021		True Copy sign msising in Pages 17 to 56 according to PDF	10/2/2022
9524	0710102072092021/2	SUMAN ARORA Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4558(ND)2021		Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	10/2/2022
9525	0710102083382021/1	RITA GUPTA Vs. MR. INDER PAL SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/5653(ND)2021		Wrongly Filed here	10/2/2022
9526	0710102089912021/2	L&T FINANCE LIMITED Vs. COAST TOWN PLANNERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/777(ND)2021		Affidavit Back date	10/2/2022
9527	0710102093912021/1	YES BANK LIMITED Vs. HINDUSTAN THERMALPROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/78(ND)2022		True Copy sign msising in the Case Law document	10/2/2022
9528	0710102094432021/1	RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED Vs. PSA IMPEX PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/11(ND)2022		Memorandum of appearance should be filed in separate miscellaneous diary number	12/2/2022

9529	0710102107362020/1	SATVIR SINGH GULIA Vs. M/S EMAAR MGF LAND LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(PB)2020		E-stamp msising	13-02-2022
9530	0710200432722018/33	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Vakalatnama Missing in the Index, Welfare Fee stamp and COurt Fee stamp missing in Vakalatnama	13-02-2022
9531	0710120005622018/46	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		Wrong documents filed	13-02-2022
9532	0710102064282021/14	UNION OF INDIA Vs. SH. SUMAN CHADHA		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/183(ND)2021		Wrongly Filed here	14-02-2022
9533	0710102053652021/2	ICONS PROJECTS INDIA PRIVATE LIMITED Vs. SHIPRA ESTATES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/434(ND)2021		Welfare Fee stamp and Court Fee stamp msising in Vakalatnama / Now Done	11/2/2022

9534	0710102053662021/2	INTERACTIVE COMMUNICATION SERVICE (INDIA) PRIVATE LIMITED Vs. SHIPRA ESTATES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/418(ND)2021		Welfare Fee stamp and Court Fee stamp msising in Vakalatnama / Now Done	12/2/2022
9535	0710102066122020/19	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		Welfare Fee stamp and Court Fee stamp msising in Vakalatnama, Page 25 according to PDF Not CLear	12/2/2022
9536	0710102003792019/15	PUNJAB NATIONAL BANK Vs. RATHI ISPAT LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/558(ND)2019		English Translation of Vakalatnama missing, Welfare Fee stamp and Court Fee stamp msising in Vakalatnama / After Refilling Double Filing of Reply document	11/2/2022

9537	0710102000632022/1	BANK OF BARODA THROUGH DEEPAK MITTAL Vs. PREMJIT SINGH CHADHA		Section 95(1)	COMPANY PETITION IB (IBC)/87(ND)2022		Case Title, Case Number, Case name, Index All four are msising	15-02-2022
9538	0710200400552011/2	ANIL GHAI Vs. GHAI HOUSING		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/127(ND)2011		Index missing	15-02-2022
9539	0710102086662021/1	SHRILL INVESTMENTS LIMITED Vs. INDO INTERNATIONAL TOBACCO LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/720(ND)2021		Court Fee stamp missing in Vakalatnama, Proof of service missing	16-02-2022
9540	0710102009072022/1	RENU MEENA Vs. DRISHTI INDIA LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/589(PB)2022		file as a fresh application	22/02/2022
9541	0710102064902020/2	RAVI BANSAL Vs. PUNJABI ACCESSORIEZZ PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2351(ND)2020		file as a fresh application	22/02/2022
9542	0710102010482022/1	SIEMENS FINANCIAL SERVICES PVT. LTD Vs. RAKESH SAXENA (PERSONAL GUARANTOR AND EX-DIRECTOR OF DURHA VITRAK PRIVATE LIMITED)		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/641(PB)2022		index and pages no missing , stamp paper affidavit missing if you file annexure pls true copy and sign	22/02/2022

9543	0710102012532020/11	THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/494(ND)2020		wrong filing , you filed petition in the document please file with fees	22/02/2022
9544	0710102081672021/1	KEYA SEN MITRA Vs. RISE PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/772(ND)2021		need to file saperate and index missing	12/1/2022
9545	0710102086662021/1	SHRILL INVESTMENTS LIMITED Vs. INDO INTERNATIONAL TOBACCO LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/720(ND)2021		Court Fee stamp msising in Vakalatnama	16/02/2022
9546	0710102087502021/1	TARUN BATRA Vs. DEVENDRA SINGH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5995(ND)2021		welfare missing	22/02/2022
9547	0710102071912021/1	SRC REALTORS PVT .LTD Vs. GANGA KABERI		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/205(ND)2021		true copy sign missed on annexures	22/02/2022
9548	0710102039022021/2	IFCI Vs. ACCIL HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/492(PB)2021		Stamp paper missing	22/02/2022
9549	0710102057192021/2	GOEL SPONGE PVT LTD Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/101(ND)2021		Page no missing on every pages	4/2/2022
9550	0710102064282021/15	UNION OF INDIA Vs. SH. SUMAN CHADHA		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/183(ND)2021		stamp paper and afffidavit missing	22/02/2022
9551	0710102064282021/16	UNION OF INDIA Vs. SH. SUMAN CHADHA		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/183(ND)2021		stamp paper and afffidavit missing	22/02/2022

9552	0710102064282021/17	UNION OF INDIA Vs. SH. SUMAN CHADHA		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/183(ND)2021		stamp paper and afffidavit missing	22/02/2022
9553	0710102064892021/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE LIMITED		Rule 11 of NCLT	INTERLOCATORY APPLICATION(COMPANIES ACT)/14(ND)2021		wrong filing please file as an application with fees	22/02/2022
9554	0710102079902021/3	EMTA COAL LIMITED Vs. PUNJAB STATE POWER CORPORATION LIMITED		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/32(PB)2021		pls sign reply pages and stamp paper missing	22/02/2022
9555	0710102109622020/5	MUKESH GUPTA Vs. PARESH RASTOGI		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021		need to file in one pdf	10/1/2022
9556	0710200401452016/29	SUBHASH CHANDER MANOCHA Vs. COLUMBUS PREMIER SHOES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/86(ND)2016		need to file in one pdf	22/02/2022
9557	0710200401462016/30	SUBHASH MANOCHA Vs. COLUMBUS MARKETING PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/105(ND)2016		need to file in one pdf	22/02/2022

9558	0710200401472016/31	SUBHASH MANOCHA Vs. GALAXY SPORTS SHOE CO. PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/106(ND)2016		need to file in one pdf	22/02/2022
9559	0710200401472016/32	SUBHASH MANOCHA Vs. GALAXY SPORTS SHOE CO. PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/106(ND)2016		need to file in one pdf	22/02/2022
9560	0710200401472016/33	SUBHASH MANOCHA Vs. GALAXY SPORTS SHOE CO. PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/106(ND)2016		need to file in one pdf	22/02/2022
9561	0710200401482016/32	SUBHASH MANOCHA Vs. COLUMBUS INTERNATIONAL SHOES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/107(ND)2016		need to file in one pdf	22/02/2022

9562	0710200401482016/33	SUBHASH MANOCHA Vs. COLUMBUS INTERNATIONAL SHOES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/107(ND)2016		need to file in one pdf	22/02/2022
9563	0710102090852020/2	ANIL KASHYAP Vs. DELHI GOLF HOUSE INDIA PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/162(PB)2020		Incomplete documents Filed	22/02/2022
9564	0710102082862021/1	RAHUL SHARMA Vs. RABINDRA KUMAR MINTRI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5374(PB)2021		upload again	22/02/2022
9565	0710102089242021/2	ANITA ANEJA Vs. M/S KINDLE INFRAHEIGHTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/6007(PB)2021		blank page not upload	22/02/2022
9566	0710102093642019/40	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		page 10 to 13 not clear	22/02/2022
9567	0710102115612020/8	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021		True copy and sign missing	22/02/2022

9568	0710102165882019/7	WOODPECKERS INDIA PRIVATE LIMITED Vs. MK FURNCRAFT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3455(ND)2019		true copy sign missing	22/02/2022
9569	0710102004752022/1	ASHWANI KUMAR Vs. MAHENDER KUMAR DHIR		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/458(PB)2022		index missing	22/02/2022
9570	0710102004782022/1	ASHWANI KUMAR Vs. MAHENDER KUMAR DHIR		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/461(PB)2022		document incomplete	22/02/2022
9571	0710102034712021/3	DEVA SHREE DEVELOPERS PRIVATE LIMITED Vs. M/S ARAVALI CYLINDERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/267(PB)2021		True Copy sign missing in Pages 21 to 37 according to PDF, Welfare Fee stamp and Court Fee stamp msising in Vakalatnama	22/02/2022
9572	0710102095262021/3	YES BANK LIMITED Vs. MAHENDRA KUMAR JAJOO		Section 95(1)	COMPANY PETITION IB (IBC)/54(ND)2022		stamp paper affidavit missed	22/02/2022
9573	0710120005622018/45	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2018		55 to 57,89,117,131, not clear	22/02/2022

9574	0710200432722018/34	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Proof of service pdf not attached please proper service with the respondent and refile again	22/02/2022
9575	0710102002502019/9	AJIT SHRIVASTAVA & ORS. Vs. GAYATRI HOSPITALITY AND REALCON LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/288(PB)2019		True copy missed	22/02/2022
9576	0710102007922021/1	PRADEEP KUMAR ARORA Vs. INCOME TAX DEPARTMENT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/924(ND)2021		index , page no, stamp paper missing	22/02/2022
9577	0710102009442021/1	SHALINI KHURANA Vs. JNR HOTELS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/46(ND)2021		stamp paper missing and pls separate filing both file	22/02/2022
9578	0710102091582021/2	STEELFABS CONSOLIDATED PVT.LTD. Vs. CHITRANJAN GUPTA		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/122(ND)2021		Incomplete document filed	22/02/2022
9579	0710102001992019/9	WACKER CHEMIE AG Vs. MCCOY SILICONES LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/120(ND)2019		stamp paper missing	22/02/2022

9580	0710200412022017/18	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		application file as fresh	21/01/2022
9581	0710102051312021/2	HEWLETT PACKARD FINANCIAL SERVICES (INDIA) PRIVATE LIMITED Vs. VAYAM TECHNOLOGIES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/404(ND)2021		page 10 not clear stamp paper missed	22/02/2022
9582	0710102030892021/8	INDIABULLS HOUSING FINANCE LIMITED Vs. SHIPRA ESTATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/247(ND)2021		please file with the format of NCLT and index must	22/02/2022
9583	0710102089462021/1	RAJEEV BEHL Vs. REALTECH MAINTENANCE SERVICES PRIVATELIMITED.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/214(ND)2021		117 to 140,not clear	22/02/2022
9584	0710102089462021/2	RAJEEV BEHL Vs. REALTECH MAINTENANCE SERVICES PRIVATELIMITED.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/214(ND)2021		court fees welfare missed	22/02/2022

9585	0710102008852022/1	SUMAN VIJAY GUPTA Vs. STATE BANK OF INDIA		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/6(PB)2022		DOCUMENT INCOMPLETE	22/02/2022
9586	0710102026062020/6	RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/145(ND)2020		10 12 NEED TO TRANSLATE	22/02/2022
9587	0710102020112021/3	SUPERTECH FINANCIAL SERVICES PRIVATELIMITED Vs. MHG LAND STOCKIST PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/189(PB)2021		Need to File in IA	22/02/2022
9588	0710102020132021/3	SARASWATI SECURITIES PRIVATE LIMITED Vs. MHG LAND STOCKIST PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/184(PB)2021		Need to File in IA	22/02/2022

9589	0710102020142021/3	STARLIGHT HOLDINGS PRIVATE LIMITED Vs. MHG LAND STOCKIST PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/183(PB)2021		Need to File in IA	22/02/2022
9590	0710102020162021/4	SAFEGUARD FINANCE LIMITED Vs. MHG LAND STOCKIST PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/182(PB)2021		Need to File in IA	22/02/2022
9591	0710102028192021/3	R S INFRA Vs. R P INFRAVENTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/263(ND)2021		5,6 not clear	22/02/2022
9592	0710102090522021/1	PURUSHOTTAM DAS NIRANJAN LAL Vs. KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/39(ND)2022		file as a fresh application	22/02/2022
9593	0710102002312020/7	ASHTECH BUILDEPRO INDIA PVT LTD Vs. SUN GANGA CONSTRUCTION CO. PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/285(ND)2020		file as a fresh application	22/02/2022

9594	0710102047132021/1	PENTA TRAVELS (INDIA) PVT. LTD. Vs. AJIT GYANCHAND JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)2021		Amount Not Clear , all docs	22/02/2022
9595	0710102050712021/2	INGRAM MICRO INDIA PRIVATE LIMITED Vs. EDIQUE SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/422(ND)2021		pls merge with index in one volume	9/2/2022
9596	0710102036092020/38	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		INDEX MISSING	22/02/2022
9597	0710102036202020/27	ICICI BANK LIMITED Vs. ESSAR POWER M.P LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/863(PB)2020		NEED TO FILE IN ONE PDF	22/02/2022
9598	0710102036202020/28	ICICI BANK LIMITED Vs. ESSAR POWER M.P LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/863(PB)2020		NEED TO FILE IN ONE PDF	22/02/2022
9599	0710102036202020/29	ICICI BANK LIMITED Vs. ESSAR POWER M.P LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/863(PB)2020		NEED TO FILE IN ONE PDF	22/02/2022

9600	0710102039752021/2	CFM ASSET RECONSTRUCTION PVT LTD Vs. BHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)		Section 95(1)	COMPANY PETITION IB (IBC)/449(PB)2021		NEED TO FILE APPLICATION	22/02/2022
9601	0710102039752021/3	CFM ASSET RECONSTRUCTION PVT LTD Vs. BHARTI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD (UNDER LIQUIDATION)		Section 95(1)	COMPANY PETITION IB (IBC)/449(PB)2021		NEED TO FILE APPLICATION	22/02/2022
9602	0710120004072018/125	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		E-stamp msising	22/02/2022

9603	0710102003792019/16	PUNJAB NATIONAL BANK Vs. RATHI ISPAT LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/558(ND)2019		upload proprly	22/02/2022
9604	0710102005562020/2	GOYAL INDUSTRIES Vs. OLIVER EIGNIEERING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/319(ND)2021		stamp paper missed notary missed on affidavit court fees welfare missed	9/12/2021
9605	0710102007572022/2	MS. SHRUTI SHARMA Vs. MR. PAWAN KUMAR GARG		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/547(PB)2022		upload proprly	22/02/2022
9606	0710102053652021/4	ICONS PROJECTS INDIA PRIVATE LIMITED Vs. SHIPRA ESTATES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/434(ND)2021		pls file in the proper format of NCLT with Index	22/02/2022
9607	0710102053662021/4	INTERACTIVE COMMUNICATION SERVICE (INDIA) PRIVATE LIMITED Vs. SHIPRA ESTATES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/418(ND)2021		pls file in the proper format of NCLT with Index	22/02/2022

9608	0710102055102021/2	R.S. AJIT SINGH & CO. PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/131(ND)2021		welfare and court fees missed	22/02/2022
9609	0710102021792021/9	NISHANT JOSHI & OTHERS Vs. DWARKADHIS PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/317(ND)2021		Case Number msising	22/02/2022
9610	0710102027582021/11	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021		pages 222,225,226,356, not clear	23/02/2022
9611	0710102056652021/2	D D FINANCE AND HOLDINGS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/137(ND)2021		stamp paper missed	23/02/2022

9612	0710102056652021/3	D D FINANCE AND HOLDINGS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/137(ND)2021		stamp paper missed	23/02/2022
9613	0710102071892021/4	THAKRAL COMPUTERS PRIVATE LIMITED Vs. PYTHHOS TECHNOLOGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/595(ND)2021		stamp paper affidavit missed	23/02/2022
9614	0710102077422020/12	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		index missed	23/02/2022
9615	0710102082632021/2	UNOX SPA Vs. AMBRO ASIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/722(ND)2021		stamp paper missed	21/12/2021

9616	0710102085822020/1	GREEN EDGE INFRASTRUCTURE PRIVATE LIMITED Vs. MAGIC EYE DEVELOPERS PRIVATE LIMITED		Sec. 213,Rule 11 of NCLT,Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/175(PB)2020		court fees welfare missed	23/02/2022
9617	0710102091582021/1	STEELFABS CONSOLIDATED PVT.LTD. Vs. CHITRANJAN GUPTA		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/122(ND)2021		upload properly	23/02/2022
9618	0710102118242019/10	M/S LOGICON ENGINEERS PVT LTD Vs. M/S GOLD PLUS GLASS INDUSTRY LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2301(ND)2019		index missed	23/02/2022
9619	0710102013932021/15	SHIVAM AGRIOILS PRIVATE LIMITED Vs. SHREE KRISHNA VANASPATI INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/127(ND)2021		please file in proper format of NCLT with index and court fee & welfare	23/02/2022
9620	0710102066122020/19	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		court fees missing	15/02/2022

9621	0710102066742020/6	KASHI VISWANATHAN SIVARAMAN Vs. PTC ENGINEERING (INDIA) PVT. LTD. & ORS.		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3750(ND)2020		Notary back dated from Stamp Paper	11/2/2022
9622	0710102070882020/15	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD		IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/875(PB)2020		Need to file every page	15/12/2021
9623	0710102000982022/1	CHANDRA PRAKASH Vs. NAVEEN CHAUDHARI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/238(ND)2022		pages 37, to 99 not clear	23/02/2022
9624	0710102002082022/1	KAMLA BAI JAIN Vs. SARE GURUGRAM PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/181(PB)2022		index missed	23/02/2022
9625	0710102003792019/15	PUNJAB NATIONAL BANK Vs. RATHI ISPAT LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/558(ND)2019		12,19,21,22,not clear 27 ,29,32,33,39 in hindi	16/02/2022
9626	0710102004022022/2	HDFC BANK LTD. Vs. SHAILENDRA AJMERA LIQUIDATOR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/260(ND)2022		file properly	23/02/2022

9627	0710102012242019/3	BIMLA MARU FASHIONS PVT. LTD. Vs. YOGESH MAHESHWARI		Sec 60(5)	COMPANY APPLICATION(IBC)/333(ND)2019		page 4to 7 not clear	23/02/2022
9628	0710102012302020/2	PRISTINE FACILITY & MANAGEMENT SERVICES PVT. LTD Vs. VENICE MAINTENANCE LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/397(ND)2020		index missed	23/02/2022
9629	0710102033472020/6	GAYATRI STEELS Vs. ASPG INFRASTRUCTURES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/795(ND)2020		page 21 missed and not clear	23/02/2022
9630	0710102034992020/8	BRAJ MOHAN RATHORE Vs. MAHESH EDIBLE OIL INDUSTRIES LIMITED		Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/69(PB)2020		index missed	23/02/2022
9631	0710102098702019/12	ROOFS AND CEILINGS (I) PVT. LTD Vs. DUGAL ASSOCIATES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1581(ND)2019		Notary msising in E-stamp and Affidavit Back date	23/02/2022

9632	0710102055902021/4	MOHD NAZIM KHAN (APPL 60(5)(B) _ BRASSCO ENG_INDIGLOBAL) Vs. BRASSCO ENGINEERING LIMITED AND OTHERS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3502(ND)2021		stamp paper affidavit missed	23/02/2022
9633	0710102074812021/2	SUNSOFT INFRASTRUCTURE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/133(ND)2021		stamp paper missed	23/02/2022
9634	0710102076572021/1	RASHTRIYA POLYMERS & SOLVENTS Vs. KANODIA TECHNOPLAST LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/656(ND)2021		1 to 11 page numbering missed	23/02/2022
9635	0710102007522022/1	SHYAM ARORA Vs. M/S. DATACORP TRAFFIC PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/452(ND)2022		Wrongly Filed here	23/02/2022
9636	0710102033952021/5	PREET SHUTTERING STORE Vs. M I BUILDTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/300(ND)2021		E-stamp msising	23/02/2022

9637	0710102045282021/6	HEMA ENGINEERING INDUSTRIES LIMITED Vs. APRAV SPACE SOLUTIONS LLP		Sec. 45 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3453(ND)2021		True Copy sign missing in Pages 21 to 31 according to PDF	23/02/2022
9638	0710102084422021/1	UTSAV SECURITIES PRIVATE LIMITED Vs. S.K.P.J. INVESTMENT AND FINANCE PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5434(ND)2021		Welfare missing	23/02/2022
9639	0710102085242019/1	VISHNOO MITTAL Vs. NAVEEN KUMAR JAIN		Sec 60(5)	COMPANY APPLICATION(IBC)/607A(ND)2019		Stamp paper missing	23/02/2022
9640	0710102086422021/1	TRANS GLOBE TEXTILES LIMITED Vs. DESTINATION TEXOFAB PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5719(ND)2021		Welfare missing	23/02/2022
9641	0710102400532010/2	SUBASH CHANDER GUPTA & ANOTHER Vs. SABINA WOOLEN MILLS PVT. LTD.& ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/21(ND)2010		some annexure pages are cut from left side	23/02/2022

9642	0710102033362018/13	PUNJAB NATIONAL BANK Vs. TRISTAL GLOBAL INFRASTRUCUTRE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/429(ND)2019		Pages 169, 171, 175, 176 according to PDF Not CLear, True Copy sign msising in Pages 206 to 217 according to PDF, WElfare Fee stamp missing in Vakalatnama	2/3/2022
9643	0710200419922018/4	SUNFLAG IRON & STEEL CO LTD Vs. RAJAT WIRES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/622(ND)2018		Application not file in Docs	2/3/2022
9644	0710102000422021/2	INDIABULLS HOUSING FINANCE LIMITED Vs. MOHIT SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/58(ND)2021		welfare and court fees missed	2/3/2022
9645	0710102002372021/2	UNION BANK OF INDIA Vs. SUSHANT CHHABRA		Section 95(1)	COMPANY PETITION IB (IBC)/73(PB)2021		True copy sign missing	2/3/2022
9646	0710102029032021/1	M/S PRANKIT INDIA ENTERPRISES Vs. M/S KANODIA TECHNOPLAST LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1931(ND)2021		page no-/ 50-75 receipt not clear	2/3/2022

9647	0710102065862021/2	ABHIMANYU MITTAL Vs. HONEYWELL INTERNATIONAL (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/535(PB)2021		Stamp paper missing	2/3/2022
9648	0710102067392021/3	ROMA URBAN DREAM PROJECT PRIVATE LIMITED THROUGH SURESH GUPTA Vs. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4235(ND)2021		Pls file as a proper file with index	2/3/2022
9649	0710102072272021/10	GAURANG MAHENDRU Vs. LALIT AIRWAYS PVT LTD		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/176(ND)2021		Index missing	4/2/2022
9650	0710102079192021/1	NIPUN JAIN Vs. GOEL JEWELERY & MART PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/664(ND)2021		pls attached welfare 25 rs	2/3/2022
9651	0710102105662020/2	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020		pls file proper format	9/2/2022

9652	0710102133212019/9	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2552(ND)2019		Please file as an application	2/3/2022
9653	0710120008182018/26	M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. Vs. M/S. ADEL LANDMARKS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1083(PB)2018		wrong file please file as a IA	2/3/2022
9654	0710200432722018/36	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		page -53 and many pages not clear please check pdf	2/3/2022
9655	0710102003132019/1	CHOICE CLOTHING COMPANY PVT LTD Vs. REGISTRAR OF COMPANY		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/7(ND)2019		wrong filing many application file in one additional no	2/3/2022
9656	0710102006722022/1	BRAHM DATT VERMA Vs. TERRENCE ALLOYS PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/528(ND)2022		please file as an application with fees	2/3/2022

9657	0710102011012022/1	DIPANJAN DUTTA Vs. SARE GURUGRAM PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/865(PB)2022		please file as an application with fees	2/3/2022
9658	0710102086212021/1	PANKAJ SARAN Vs. EMPI INNOVATION PARK PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/209(PB)2021		E-stamp msising, Court Fee stamp msising in Vakalatnama	2/3/2022
9659	0710102067352021/3	INTEC CAPITAL LIMITED Vs. PRIME MOLD PLAST PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/576(ND)2021		E-stamp and Affidavit both are msisisng	28/02/2022
9660	0710102400532013/6	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013		Pages 86, 144 and 145 according to PDF Not Clear	2/3/2022
9661	0710102021812021/1	PUNIT HANDA Vs. MM AQUA TECHNOLOGIES LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1561(ND)2021		Please file as an application	2/3/2022

9662	0710102025122021/2	ABK CONSULTANTS PVT LTD Vs. ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2021		index misssing	2/3/2022
9663	0710102027582021/11	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021		page no -124 blank ,	22/02/2022
9664	0710102036092020/39	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		true copy sign missing	2/3/2022
9665	0710102036092020/40	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/71(PB)2020		true copy sign missing	2/3/2022
9666	0710102054832021/4	ROYAL ENGINEERING CONSULTANCY PRIVATE LIMITED Vs. NEELAM SHARMA		Sec. 241(1),Sec. 245	COMPANY PETITION (COMPANIES ACT)/168(ND)2021		index missing	25/02/2022

9667	0710102080852021/3	STATE BANK OF INDIA Vs. MRS BABITA NAYAR		Section 95(1)	COMPANY PETITION IB (IBC)/696(ND)2021		please file as an IA	2/3/2022
9668	0710102061502019/7	HARJEET SINGH Vs. ENTERTAINMENT CITY LIMITED.		IBC under Sec 7	COMPANY PETITION IB (IBC)/769(PB)2019		Wrongly Filed here	2/3/2022
9669	0710102086212021/1	PANKAJ SARAN Vs. EMPI INNOVATION PARK PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/209(PB)2021		stamp paper cut	
9670	0710102023552021/3	J V RESTAURANT PVT LTD Vs. GIRISH BHATIA & ORS.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/894(ND)2021		Need to File in IA	3/3/2022
9671	0710102083592021/3	STATE BANK OF INDIA Vs. RAKESH NAYAR		Section 95(1)	COMPANY PETITION IB (IBC)/699(ND)2021		Need to File in IA	3/3/2022
9672	0710102012172020/15	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)2020		Need to File in IA	3/3/2022
9673	0710102032092020/1	NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE ELECTRONICE LTD		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/6045(ND)2021		Wrongly Filed here	4/2/2022

9674	0710102108912020/5	PRAVEEN CHOPRA Vs. WINGROW GRAVURES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/5(PB)2021		Stamp paper missed and true copy missed and many pages not clear please check your pdf file then refile	3/3/2022
9675	0710102001052022/1	TIMES INTERNET LIMITED Vs. M/S SUNTIME ENERGY LTD. & ORS		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2022		stamp paper missed	3/3/2022
9676	0710102002372022/1	TORQUS SYSTEMS PRIVATE LIMITED Vs. RENUKA INFRATECH PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/6(ND)2022		stamp paper missed	3/3/2022
9677	0710102006232019/5	NASEEM VOHRA Vs. IIHT SYSTEMS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/276(ND)2019		stamp paper missed	3/3/2022
9678	0710102080852021/5	STATE BANK OF INDIA Vs. MRS BABITA NAYAR		Section 95(1)	COMPANY PETITION IB (IBC)/696(ND)2021		index missing	3/3/2022
9679	0710102083592021/5	STATE BANK OF INDIA Vs. RAKESH NAYAR		Section 95(1)	COMPANY PETITION IB (IBC)/699(ND)2021		index missing	3/3/2022

9680	0710102130862019/15	ADECCO INDIA PVT. LTD. Vs. AVENTURA COMPONENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2484(ND)2019		stamp paper missed	3/3/2022
9681	0710102014262021/2	GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED Vs. OSS CONSTRUCTIONS PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1056(ND)2021		court fees missed and merge file in one PDF	3/3/2022
9682	0710102030382021/4	BELGOTEX INDIA PVT. LTD. Vs. PUNEET INDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/236(ND)2021		index and page no missed	3/3/2022
9683	0710102061532021/1	GAURAV KATIYAR Vs. OSS CONSTRUCTIONS PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3895(ND)2021		court fees missed and merge file in one PDF	3/3/2022
9684	0710102093732021/1	RISEROSE BUSINESS PRIVATE LIMITED Vs. SPML INFRA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/18(ND)2022		pls attached court order	3/3/2022

9685	0710102095732021/2	SAFFRON PROPMART CONSULTANCY PRIVATELIMITED Vs. EUPHORIA SPORTS CITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)2022		blank paper uploaded	3/3/2022
9686	0710102001422022/1	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY Vs. MR. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/97(ND)2022		blank paper uploaded	3/3/2022
9687	0710102003512022/2	SANDEEP GOEL Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/270(PB)2022		pls file as an application with fees	3/3/2022
9688	0710102018592021/3	SANYOG HEALTHCARE LTD. Vs. INFINITY HEALTH CARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/545(ND)2021		index welfare and court fees missed	3/3/2022

9689	0710102008572021/7	MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(PB)2021		Index msising in the Top Page, Case Title missing, First 3 pages Not Clear, Notary msising in E-stamp, E-stamp, Affidavit and Index mentioned in the Annexure pages	3/3/2022
9690	0710102003092020/8	RAJ SOLVENT PRIVATE LTD Vs. INDO LAMINATES PRIVATE LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/247(ND)2020		true copy sign missing	3/3/2022
9691	0710102702932018/2	STATE BANK OF INDIA Vs. M/S SHAKTI BHOG FOODS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/24(PB)2018		Double pagination	3/3/2022
9692	0710200001942016/10	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/131(ND)2016		please attached court order	3/3/2022

9693	0710102001622020/8	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)2020		pls attached court order	3/3/2022
9694	0710102005812022/2	KALIBER ASSOCIATES PRIVATE LIMITED Vs. ENERGY BUILDING SOLUTIONS PRIVATELIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/64(PB)2022		court fees 1 welfare 5 rs misss	3/3/2022
9695	0710102010502021/1	KOREA TRADE INSURANCE CORPORATION(KSURE) Vs. INDO ALUSYS INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/95(PB)2022		Need to file as an iA	3/3/2022
9696	0710102078022021/3	BANK OF BARODA Vs. SH. ANUJ JAIN IRP OF JAYPEE INFRATECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4858(PB)2021		E-stamp msising	3/3/2022
9697	0710102006912022/2	VISHNOO MITTAL Vs. NAVEEN KUMAR JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/368(ND)2022		need seprate file	15/02/2022

9698	0710102024772020/4	TARUN AHUJA& ORS Vs. PURI CONSTRUCTION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/755(PB)2020		True copy sign missing and vol-2 index missing	3/3/2022
9699	0710102028642020/5	T&D HOSPITALITY INDIA LLP Vs. EXPLO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/689(ND)2020		Need to File in IA	28/02/2022
9700	0710102036312021/3	ENDLESS SERVICES PRIVATE LIMITED Vs. KDP INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/419(ND)2021		Page 40 according to PDF Not Clear, Pages 60,62,64,66,67,70,120 to 123 are in Hindi;it should be in English, True Copy sign missing in Pages 96 to 117 according to PDF	28/02/2022
9701	0710102040172021/3	INCOME TAX OFFICER WARD 18(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/105(ND)2021		E-stamp msising, Service to both the parties msising, Court Fee stamp msising in Vakalatnama	28/02/2022

9702	0710102055732021/1	RUDRA BUILDWELL CONSTRUCTION PVT LTD Vs. NIVAS PROMOTERS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/700(PB)2021		Vakalatnama document to be filed in separate miscellaneous diary number	28/02/2022
9703	0710102059942021/4	STATE BANK OF INDIA Vs. ASHUTOSH MAHINDRU		Section 95(1)	COMPANY PETITION IB (IBC)/714(PB)2021		Not Found	28/02/2022
9704	0710102060212021/4	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I Vs. ATUL MAHINDRU		Section 95(1)	COMPANY PETITION IB (IBC)/715(PB)2021		Not Found	28/02/2022
9705	0710102060552021/4	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I Vs. ASHISH MAHINDRU		Section 95(1)	COMPANY PETITION IB (IBC)/716(PB)2021		Notary missing in E-stamp, Triple date in Affidavit	28/02/2022
9706	0710102071892021/4	THAKRAL COMPUTERS PRIVATE LIMITED Vs. PYTHHOS TECHNOLOGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/595(ND)2021		Need to File in IA	28/02/2022

9707	0710102059942021/5	STATE BANK OF INDIA Vs. ASHUTOSH MAHINDRU		Section 95(1)	COMPANY PETITION IB (IBC)/714(PB)2021		True Copy sign msising in the Note document, Judgment document to be filed in separate miscellaneous diary number	3/3/2022
9708	0710102060212021/5	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I Vs. ATUL MAHINDRU		Section 95(1)	COMPANY PETITION IB (IBC)/715(PB)2021		True Copy sign msising in the Note document, Judgment document to be filed in separate miscellaneous diary number	3/3/2022
9709	0710102060552021/5	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I Vs. ASHISH MAHINDRU		Section 95(1)	COMPANY PETITION IB (IBC)/716(PB)2021		True Copy sign msising in the Note document, Judgment document to be filed in separate miscellaneous diary number	3/3/2022
9710	0710102011072021/1	SHASHI BAGGA Vs. EAST BENGAL INVESTMENTS PRIVATE LIMITED		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/44(PB)2022		Page 2 according to PDF Not properly filed	4/3/2022

9711	0710102104542019/4	PIONEER FORMWORK PVT. LTD. Vs. B L KASHYAP & SONS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1770(ND)2019		Case Title, Case Number, Case Name and Index All these are msising	4/3/2022
9712	0710102045522021/5	PHL FININVEST PRIVATE LIMITED Vs. EUROTHERM HEMA RADIATORS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/335(ND)2021		Judgement document to be filed in separate miscellaneous diary number	7/3/2022
9713	0710102001172020/8	SINGHAL PIPES PRIVATE LIMITED Vs. LA RESIDENTIA DEVELOPERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/188(ND)2020		True Copy sign mjssing in Pages 9 to 88 according to PDF / Now Done	8/3/2022
9714	0710102001352022/2	SILVERGLADES INFRASTRUCTURE PVT LTD Vs. NAVNEET KUMAR GUPTA RP OF EMERALD LANDS INDIA PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/182(ND)2022		Pages 37 to 39,47 to 53,55 to 59 according to PDF Not Clear	8/3/2022

9715	0710102042042021/2	CENTRAL BANK OF INDIA Vs. SEVEN SEAS HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/439(ND)2021		Pages 72 to 76 according to PDF Not CLear	8/3/2022
9716	0710102104552020/3	NILESH SHARMA Vs. PRAMOD GOEL		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/285(ND)2021		Pages 79, 97 according to PDF Not CLear, Page 131 according to PDF is in Hindi	8/3/2022
9717	0710102114232020/18	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		E-stamp msising, One rupee Court Fee stamp msising in Vakalatnama	8/3/2022
9718	0710102161032019/7	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)2020		Wrong Filing here	8/3/2022
9719	0710102000692022/1	TAURUS THERMOPLASTICS PRIVATE LIMITED Vs.	Sec. 230-232 - Second Motion		CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2022		Wrongly Filed	11/3/2022
9720	0710102027232021/11	UNION OF INDIA THROUGH SFIO Vs. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)		COMPANY PETITION (COMPANIES ACT)/109(PB)2021		Wrongly Filed	11/3/2022

9721	0710102080522021/1	MR. PREM KUMAR GOEL Vs. MR. ANAND GUPTA	Sec. 241(1),Sec. 242(4)		COMPANY PETITION (COMPANIES ACT)/201(PB)2021		Pages 54,60,61,63,75,212 according to PDF Not CLear, Pages 75,136,137,140 to 150 according to PDF are in Hindi, Index missing in Volume 2- Annexure 2	11/3/2022
9722	0710102080872021/2	YES BANK LIMITED Vs. TULIP STAR HOTELS LIMITED	Rule16(d),NCLT Rules,2016 IBC		TRANSFER PETITION (IBC)/79(PB)2021		Pages 27,33,34,37,58 to 67,69,70 according to PDF Not Clear	11/3/2022
9723	0710102086422021/1	TRANS GLOBE TEXTILES LIMITED Vs. DESTINATION TEXOFAB PRIVATE LIMITED	Application under any other provisions- IBC		INTERLOCUTORY APPLICATION (I.B.C)/5719(ND)2021		welfare 25 rs need	23/02/2022
9724	0710102091772020/2	ANNAY REALTORS PRIVATE LIMITED Vs. DREAM TOWERS PRIVATE LIMITED	Sec. 241(1)		COMPANY PETITION (COMPANIES ACT)/160(ND)2020		court fees and welfare missed on vakalatnama	11/3/2022
9725	0710102102772020/4	INFO SKY TECHNOLOGIES PRIVATE LIMITED Vs. JAYPEE INFRATECH LIMITED	Sec. 230-232, Sec 234		CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/126(ND)2020		index missing	11/3/2022
9726	0710102136282019/12	M/S MAZAGON DOCK LIMITED Vs. M/S DREDGING CORPORATION OF INDIA LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/2755(ND)2019		Wrong file	11/3/2022
9727	0710102411822018/8	STATE BANK OF INDIA Vs. M/S SURYA PHARMACEUTICALS LTD.	IBC under Sec 7		COMPANY PETITION IB (IBC)/904(PB)2018		welfare fees and court fees missed and index missing v	23/10/2019

9728	0710102015122022/1	PRANAV SHARMA Vs. RAKESH KUMAR JAIN	Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/946(PB)2022		only memo of parties missing	11/3/2022
9729	0710102015992022/1	MR. SANDEEP GUPTA Vs. SIDHARTHA BUILDHOME PRIVATE LIMITED	Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/1038(ND)2022		index missing	11/3/2022
9730	0710102027142020/1	ELKEM SOUTH ASIA PRIVATE LIMITED Vs. DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/570(ND)2021		index missing	11/3/2022
9731	0710102065702021/1	MR. UDAYARAJ PATWARDHAN RP FOR RATIONAL BUILDCON PVT. LTD. Vs. HDFC BANK LIMITED	Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/841(PB)2022		Agreement document Not Clear at all	11/3/2022
9732	0710102066792021/8	ANIL KUMAR MITTAL Vs. COMMISSIONER STATE TAX (DGST) NEW DELHI & ANR.	Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/4266(ND)2021		please mentioned vakalatnama in index	11/3/2022
9733	0710102086632021/2	NU CORK PRODUCTS PRIVATE LIMITED Vs. KOTSON,S PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/821(ND)2021		welfare missed	11/3/2022
9734	0710102089812021/4	RAVINDRA KUMAR GOYAL Vs. OFFICE OF THE COMMISSIONER OF CUSTOMS IMPORT BOND SECTION URAN RAIGAD.	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/763(ND)2022		pls attached court order	11/3/2022
9735	0710102007522022/1	SHYAM ARORA Vs. M/S. DATACORP TRAFFIC PVT. LTD.	Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/452(ND)2022		Wrongly Filed here	11/3/2022

9736	0710102448572018/27	STATE BANK OF INDIA Vs. M/S ADVANCE SURFACTANTS INDIA LIMITED	IBC under Sec 7		COMPANY PETITION IB (IBC)/922(PB)2018		Vakalatnama missing in the Reply document, Vakalatnama Page number missing in the Index	11/3/2022
9737	0710102049702021/1	ANIL SHARMA Vs. ATUL KUMAR KANSAL	Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/3096(PB)2021		INDEX MISSING	11/3/2022
9738	0710102065012021/2	APOORV SARVARIA Vs. AJAY RAJ PUROHIT	19(2)		INTERLOCUTORY APPLICATION (I.B.C)/4076(ND)2021		NEED TO IA FILE	11/3/2022
9739	0710102074662021/4	NITIN BATRA & ORS Vs. ANAND INFOEDGE PRIVATE LIMITED	IBC under Sec 7		COMPANY PETITION IB (IBC)/682(PB)2021		page 38 translate	11/3/2022
9740	0710102405992018/11	VOLKSWAGEN FINANCE PVT LTD Vs. STERLING VEHICLES & GENERAL SALES PVT LTD	IBC under Sec 7		COMPANY PETITION IB (IBC)/546(PB)2018		stamp paper missing	11/3/2022
9741	0710102074662021/4	NITIN BATRA & ORS Vs. ANAND INFOEDGE PRIVATE LIMITED	IBC under Sec 7		COMPANY PETITION IB (IBC)/682(PB)2021		26 27 not clear	11/3/2022
9742	0710102002962022/1	MRS. VINOD JAIN Vs. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)		COMPANY PETITION (COMPANIES ACT)/2(ND)2022		STAMP PAPER MISSING	11/3/2022
9743	0710102002962022/2	MRS. VINOD JAIN Vs. ISHITVA INFRASTRUCTURE PRIVATE LIMITED	Sec. 243(1) (b),Sec. 244(1),Sec. 241(1),Sec. 242(4)		COMPANY PETITION (COMPANIES ACT)/2(ND)2022		NEED TO SAPERATE FILLING	11/3/2022
9744	0710102003792019/16	PUNJAB NATIONAL BANK Vs. RATHI ISPAT LIMITED	IBC under Sec 7		COMPANY PETITION IB (IBC)/558(ND)2019		INCOMPLETE DOCUMENT	11/3/2022
9745	0710102013222022/1	V LINK SYSTEMS PRIVATE LIMITED Vs. PRIMATEL FIBCOM LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/158(ND)2022		INDEX MISSING	11/3/2022

9746	0710102019322020/12	M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	IBC Under Sec 9		COMPANY PETITION IB (IBC)/512(ND)2020		STAMP PAPER MISSING	11/3/2022
9747	0710102029132020/3	I E TRADING COMPANY PRIVATE LIMITED IN LIQUIDATION Vs. D.B. ENGINEERING PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/754(ND)2020		True Copy sign msising in all the Volumes of Judgement document	11/3/2022
9748	0710102105812020/1	MR. FAIHZAN KHAN Vs. LEX INNOVA DIGITAL PAYMENTS PVT. LTD.	Rule 11 of NCLT, 2016		INTERLOCUTORY APPLICATION (I.B.C)/4929(ND)2020		Index msising	25/02/2022
9749	0710102010502021/2	KOREA TRADE INSURANCE CORPORATION(KSURE) Vs. INDO ALUSYS INDUSTRIES LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/95(PB)2022		Case Number msising, Affidavit Back date	28/02/2022
9750	0710102084062021/2	IRONBELL INFRA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)		COMPANY APPEAL(COMPANIES ACT)/145(ND)2021		Case Title, Case Number, Case Name and Index All are msising	28/02/2022
9751	0710102088952021/1	SHUBHAM PROJECTS PRIVATE LIMITED Vs. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7		COMPANY PETITION IB (IBC)/26(ND)2022		Pages 8 to 126 according to PDF Not Clear	28/02/2022
9752	0710102090152019/6	ADBRIDGE COMMUNICATIONS INDIA PVT. LTD. Vs. AUTO MOBILES STERLING (INDIA) PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/1329(ND)2019		E-stamp msising, Sign msising in Pages 19 to 24 according to PDF	28/02/2022
9753	0710120006562018/14	M/S RACHNA SAREES Vs. CHARMING APPARELS PVT. LTD.	Application under any other provisions		COMPANY PETITION IB (IBC)/348(ND)2017		Notary msising in E-stamp, Affidavit Back date	28/02/2022
9754	0710120012212018/11	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7		COMPANY PETITION IB (IBC)/1243(ND)2018		Need to File in IA	28/02/2022

9755	0710102000762022/1	INQUEST FINTECH PRIVATE LIMITED Vs.	Rule 11 of NCLT, 2016		INTERLOCUTORY APPLICATION (I.B.C)/36(ND)2022		Sign missing in Pages 1 to 4 according to PDF, True Copy sign missing in Pages 8 to 99 according to PDF	1/3/2022
9756	0710102000762022/2	INQUEST FINTECH PRIVATE LIMITED Vs.	Rule 11 of NCLT, 2016		INTERLOCUTORY APPLICATION (I.B.C)/36(ND)2022		Sign missing in Pages 1 to 3 according to PDF, True Copy sign missing in Pages 5 to 99 according to PDF	1/3/2022
9757	0710102000822022/1	INQUEST FINTECH PRIVATE LIMITED Vs. HARKARAN SINGH UPPAL	Rule 11 of NCLT, 2016		INTERLOCUTORY APPLICATION (I.B.C)/57(ND)2022		Sign missing in Pages 1 to 3 according to PDF, True Copy sign missing in Pages 5 to 99 according to PDF	1/3/2022
9758	0710102014592019/19	HARI RAM Vs. SHILPA GARMENTS PVT. LTD	Sec 424 (3)		COMPANY PETITION (COMPANIES ACT)/286(ND)2017		Pages 6 to 19 according to PDF Not Clear	1/3/2022
9759	0710102072322021/2	SUNIL KUMAR AGRAWAL Vs. RANDHIR SINGH TOMAR	Application under any other provisions- IBC		INTERLOCUTORY APPLICATION (I.B.C)/5170(ND)2021		Index missing	3/3/2022
9760	0710102075422021/2	KARNATAKA BANK LIMITED AND UCO BANK Vs. SURANGI SERVICES LIMITED	Sec 60(5)		INTERVENTION PETITION (IBC)/3(ND)2022		Index msising, Welfare Fee stamp msising in Vakalatnama	3/3/2022

9761	0710102045822021/15	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED	Sec 30		INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021		Sign misisng in Pages 1 to 29 according to PDF and 68 to 70 according to PDF	7/3/2022
9762	0710102074622021/2	DEBASHIS NANDA Vs. ARUN KUMAR RATHI	Application under any other provisions- IBC		INTERLOCUTORY APPLICATION (I.B.C)/4776(ND)2021		Page 3 according to PDF Not Clear	10/3/2022
9763	0710102027172021/4	ROHIT KUMAR GARG Vs. SURINDER KUMAR SINGAL	Rule 11 of NCLT		COMPANY APPLICATION(COMPANIES ACT)/178(ND)2021		E-stamp and Affidavit Both are msising	11/3/2022
9764	0710102045052021/9	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED	Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/3027(PB)2021		Sign msising in Pages 1 to 11 according to PDF / Now Done	11/3/2022
9765	0710102059472021/2	SKIL INFRASTRUCTURE LIMITED Vs. STATE BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC		TRANSFER PETITION (IBC)/66(PB)2021		Pages 8 to 14 according to PDF are in Hindi	11/3/2022
9766	0710120002342018/4	M/S AMIT SPINNING INDUSTRIES LIMITED Vs. JM FINANCIAL ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED	IBC Under Sec 10		COMPANY PETITION IB (IBC)/131(PB)2017		Page 108 according to PDF Not Clear	13/03/2022
9767	0710102126072019/17	SHAPOORJI PALLONI AND CO. PVT LTD Vs. SINNAR THERMAL POWER LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/2561(ND)2019		True Copy sign msising in all the Three Volumes, Index missing in Vol 2 and Vol 3	14/03/2022
9768	0710102006742022/1	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS LIMITED	Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/712(PB)2022		Sign msising in Pages 1 to 16 according to PDF	15/03/2022
9769	0710102066742020/6	KASHI VISWANATHAN SIVARAMAN Vs. PTC ENGINEERING (INDIA) PVT. LTD. & ORS.	Sec 43(1) r/w Sec 44 (1)		INTERLOCUTORY APPLICATION (I.B.C)/3750(ND)2020		Sign missing in Pages 1 to 6 according to PDF	15/03/2022
9770	0710102068992021/5	ARTI SECURITIES AND SERVICES LIMITED Vs. SKY SCRAPER INFRAPROJECTS PRIVATE LIMITED	IBC under Sec 7		COMPANY PETITION IB (IBC)/580(ND)2021		Sign missing in Pages 1 to 5 according to PDF	15/03/2022

9771	0710102084742021/1	RITESH AGARWAL Vs. MANISH KUMAR	Rule 11 of NCLT, 2016		INTERLOCUTORY APPLICATION (I.B.C)/5830(ND)2021		Sign missing in Pages 1 to 3 according to PDF, True Copy sign msising in Pages 5 to 99 according to PDF	15/03/2022
9772	0710102086622021/3	STEELFABS CONSOLIDATED PVT.LTD. Vs. ATUL KANSAL RP OF CROWN REALTECH PVT LTD	Sub-section (I) of section 230		CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/127(ND)2021		One rupee Court Fee stamp msising in Vakalatnama	15/03/2022
9773	0710102095392021/1	TIMES CITY LIMITED Vs. ORNAMENTAL REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion		CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2022		E-stamp missing	15/03/2022
9774	0710102120062019/9	LAXMI DIA JEWEL PRIVATE LIMITED Vs. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/2165(ND)2019		Wrongly Filed here	15/03/2022
9775	0710102120062019/10	LAXMI DIA JEWEL PRIVATE LIMITED Vs. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/2165(ND)2019		Wrongly Filed here	15/03/2022
9776	0710102120062019/11	LAXMI DIA JEWEL PRIVATE LIMITED Vs. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/2165(ND)2019		Wrongly Filed here	15/03/2022
9777	0710102088702021/1	MR. YOGESH SETHI Vs. PUNJAB NATIONAL BANK	Rule 11 of NCLT, 2016		INTERLOCUTORY APPLICATION (I.B.C)/5671(ND)2021		Affidavit Back date	15/03/2022

9778	0710200401642016/2	MR PRITAM KUMAR Vs. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions		COMPANY PETITION (COMPANIES ACT)/2(ND)2016		Order is uploaded pls check don\'t file as a additional document	15/03/2022
9779	0710200409872018/4	INDARPRASTHA BUILDTECH PVT. LTD. Vs. M/S ANJANI REALTORS PVT. LTD.	IBC Under Sec 9		COMPANY PETITION IB (IBC)/561(ND)2018		index missing	15/03/2022
9780	0710200412022017/18	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.	IBC under Sec 7		COMPANY PETITION IB (IBC)/609(ND)2017		Pls attached order first page of PDF	22/02/2022
9781	0710102007612022/1	VENKATA SIVAKUMAR Vs. REGISTRAR NCLT PRESIDENT	Rule16(d),NCLT Rules,2016 IBC		TRANSFER PETITION (IBC)/11(PB)2022		wrong file pls file as an application	9/3/2022
9782	0710102056912021/2	BANK OF BARODA Vs. AJAY KUMAR BISHNOI	Section 95(1)		COMPANY PETITION IB (IBC)/506(ND)2021		Supporting Affidavit missed	15/03/2022
9783	0710102091422021/1	AJIT GYANCHAND JAIN Vs. MR. SATISH SAHIJPAL	Application under any other provisions- IBC		INTERLOCUTORY APPLICATION (I.B.C)/560(PB)2022		True copy sign missing	15/03/2022
9784	0710102095132021/2	MOTI REALTEK AND PROPERTIES PRIVATELIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)		COMPANY APPEAL(COMPANIES ACT)/9(ND)2022		Please file as an application	15/03/2022
9785	0710102400522014/2	LUXMI DUTT GUPTA Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Application under any other provisions		COMPANY PETITION (COMPANIES ACT)/179(PB)2014		Pls Attached order	15/03/2022
9786	0710102000272022/1	STRESSED ASSETS STABILISATION FUND Vs. SHREE BASANT SEN SHARMA	Section 95(1)		COMPANY PETITION IB (IBC)/184(ND)2022		wrong file complete file not done	15/03/2022
9787	0710102005042022/1	YADUBIR SINGH SAJWAN Vs. SOM RESORTS PRIVATE LIMITED	----IBC under Sec 7		COMPANY PETITION IB (IBC)/67(ND)2022		Affidavit of service document Not Filed properly	9/3/2022
9788	0710102005562020/4	GOYAL INDUSTRIES Vs. OLIVER EIGNIEERING PVT. LTD.	IBC Under Sec 9		COMPANY PETITION IB (IBC)/319(ND)2021		Need to File in IA	15/03/2022

9789	0710102002732020/29	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	IBC under Sec 7		COMPANY PETITION IB (IBC)/300(PB)2020		One rupee Court Fee stamp msising in Vakalatnama	15/03/2022
9790	0710102070662021/5	PAWAN SETHI & ORS Vs. SATISH KUMAR SRTHI & ORS.	Rule16(d),NCLT Rules,2016		TRANSFER PETITION(COMPANIES ACT)/25(PB)2021		Sign msising in Pages 1 to 9 according to PDF	15/03/2022
9791	0710102118242019/12	M/S LOGICON ENGINEERS PVT LTD Vs. M/S GOLD PLUS GLASS INDUSTRY LTD	IBC Under Sec 9		COMPANY PETITION IB (IBC)/2301(ND)2019		Page 2 according to PDF is in Hindi	15/03/2022
9792	0710102014202017/12	LEVCON VALVES PRIVATE LIMITED Vs. ENERGO ENGINEERING PROJECTS LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/160(PB)2017		Notary msising in E-stamp, Affidavit Back date	9/3/2022
9793	0710102062172021/2	STATE BANK OF INDIA Vs. MAHESH KUMAR GOYAL	Section 95(1)		COMPANY PETITION IB (IBC)/133(ND)2022		Wrongly Filed	15/03/2022
9794	0710102062182021/2	STATE BANK OF INDIA Vs. NAVEEN AGGARWAL	Section 95(1)		COMPANY PETITION IB (IBC)/134(ND)2022		Case Number msising, True Copy sign missing in Pages 45 to 80 according to PDF, Pages 206 to 212 according to PDF are in Hindi, Pages 213 to 221 according to PDF Not Filed properly, One rupee Court Fee stamp missing in Vakalatnama	15/03/2022
9795	0710102062192021/2	STATE BANK OF INDIA Vs. PIYOOSH GOYAL	Section 95(1)		COMPANY PETITION IB (IBC)/135(ND)2022		Wrongly Filed	15/03/2022
9796	0710102115602020/12	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		Sign msising in Pages 1 to 12 according to PDF, Pages 100 to 102 according to PDF Not Clear	21/03/2022

9797	0710102117882020/4	SOHANAA INTERNATIONAL PRIVATE LIMITED Vs. KINDLE DEVELOPERS PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/92(ND)2021		Pages 11 to 13,22,23,25,26,42 according to PDF Not CLear	21/03/2022
9798	0710102120062019/12	LAXMI DIA JEWEL PRIVATE LIMITED Vs. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2165(ND)2019		Need to File in IA	21/03/2022
9799	0710102136162019/36	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		Page 6 according to PDF Not Clear	21/03/2022
9800	0710102136162019/37	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		Page 7 according to PDF Not Clear	21/03/2022
9801	0710102136162019/38	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		Page 7 according to PDF Not Clear	21/03/2022

9802	0710102003792019/16	PUNJAB NATIONAL BANK Vs. RATHI ISPAT LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/558(ND)2019		Only Proof of service uploaded	11/3/2022
9803	0710102006292022/2	ASSETS CARE AND RECONSTRUCTION ENTERPRISE LIMITED Vs. MR. VISWANADHA SARMA RESOLUTION PROFESSIONAL FOR PIYUSH IT SOLUTIONS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/593(ND)2022		court fees and welfare missed	21/03/2022
9804	0710102009792022/1	TECPRO SYSTEM LIMITED Vs. TAMILNADU GENERATION AND DISTRIBUTION CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/761(ND)2022		Stamp Paper Missing	21/03/2022
9805	0710102009862022/1	TECPRO SYSTEM LIMITED Vs. MAHARASHTRA STATE POWER GENERATION COMPANY LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2022		Stamp Paper Missing	21/03/2022
9806	0710102011992022/2	ICICI BANK LTD. Vs. M/S SHARP MINT LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/203(PB)2022		True copy sign missing	21/03/2022

9807	0710102027762021/7	D R INTERNATIONAL PRIVATE LIMITED Vs. UM AUTOCOMP PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/282(ND)2021		Wrong file please file as an application	21/03/2022
9808	0710102028642020/5	T&D HOSPITALITY INDIA LLP Vs. EXPLO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/689(ND)2020		please file as an application	21/03/2022
9809	0710102035322020/5	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/838(ND)2020		service wrong pls serve service and upload full page of service	21/03/2022
9810	0710102060102021/2	MADHU BALA Vs. MSA DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3864(PB)2021		Wrong file	21/03/2022
9811	0710102063732021/5	ICICI BANK LTD. Vs. M/S SUPERTECH TOWNSHIP PROJECT LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/601(ND)2021		Wrong file please as an application	21/03/2022
9812	0710102070282021/1	POONAM VERMA & ORS. Vs. RABINDRA KUMAR MINTRI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4480(PB)2021		Wrong file only proof of service uploaded	21/03/2022

9813	0710102082042019/32	RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1095(ND)2019		True copy and sign missing missing	21/03/2022
9814	0710102089202021/1	ANITA ANEJA Vs. M/S KINDLE INFRAHEIGHTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5920(PB)2021		Wrong file only proof of service uploaded	21/03/2022
9815	0710102092672021/1	TECPRO SYSTEM LIMITED Vs. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/239(ND)2022		stamp paper missing	21/03/2022
9816	0710102106592019/7	ROHIT GUPTA & ORS. Vs. ANANT COLD STORAGE PVT.LTD. & ORS.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/115(ND)2019		wrong file	21/03/2022
9817	0710102136162019/40	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		page 8,9,10 not clear	21/03/2022
9818	0710102136162019/41	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		8-9 Not Clear	21/03/2022

9819	0710102156832019/1	JMD OILS PVT. LTD. Vs. NARESH DHINGRA		Sec 25(j)	COMPANY APPLICATION(IBC)/2703(PB)2019		wrong file only proof of service uploaded	21/03/2022
9820	0710102065172020/2	SHAILESH VERMA Vs. EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2362(PB)2020		True Copy sign msising in Pages 49 to 66 according to PDF	21/03/2022
9821	0710102007372022/1	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 242(4),Rule 11 of NCLT	INTERLOCATORY APPLICATION(COMPANIES ACT)/19(ND)2022		True Copy sign msising in Pages 3 to 8 according to PDF	17/03/2022
9822	0710102147572019/2	DIPTI SHARMA Vs. TULSIANI CONSTRUCTION AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2997(PB)2019		Sign msising in Pages 1 to 26 according to PDF	21/03/2022
9823	0710102170362019/3	BHAGWATI AIR EXPRESS PVT. LTD Vs. DHARMRAJ LOGISTICS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/54(ND)2020		Vakalatnama document not Filed properly	21/03/2022

9824	0710120009772018/11	HOLY-LAND MARKETING PVT LTD Vs. LAKSH FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1181(ND)2018		Index msising, E-stamp and Affidavit Both are msising	21/03/2022
9825	0710200421162018/2	M/S DILAWRI MOTORS PVT. LTD. Vs. ROC		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/432(ND)2018		One rupee COurt Fee stamp msising in Vakalatnama	8/3/2022
9826	0710102003392019/1	PRAMOD KUMAR SHARMA Vs.		Sec 60(5)	COMPANY APPLICATION(IBC)/88(PB)2019		Blank document filed	21/03/2022
9827	0710120009482018/21	R J PACKWELLS PVT LTD Vs. NIBULA PRINT AND PACK PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1138(ND)2018		Wrong file pls file with court order	21/03/2022
9828	0710200000852015/1	MR. AJEET SINGH BHANDARI Vs. BHANDARI BUILDERS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/69(ND)2015		True copy sign missing	21/03/2022
9829	0710102010922019/12	XAD INC. (GROUND TRUTH) Vs. XAD SOFTWARE PVT. LTD.		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/35(ND)2019		Wrong files	21/03/2022
9830	0710102012172020/17	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)2020		Index missing	21/03/2022

9831	0710102014492020/7	NOBLE BUILDCON PRIVATE LIMITED Vs. BENLON INDIA LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/32(ND)2020		wrong files	21/03/2022
9832	0710102016262022/1	SUDHA RANI REDDY Vs. H. S. OBEROI BUILDTECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/991(ND)2022		Index court fees and welfare missed	21/03/2022
9833	0710102016272022/1	RAKESH DUGGAL Vs. H. S. OBEROI BUILDTECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1009(ND)2022		Index court fees and welfare missed	21/03/2022
9834	0710102018592021/3	SANYOG HEALTHCARE LTD. Vs. INFINITY HEALTH CARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/545(ND)2021		Index Missing	3/3/2022
9835	0710102032092021/4	ATISHAY JEWELLERS PRIVATE LIMITED Vs. ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 25(1)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/59(PB)2021		Index	21/03/2022

9836	0710102041172021/4	GUJARAT URJA VIKAS NIGAM LIMITED Vs. M/S RGE SURAT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/561(ND)2021		True copy sign missing	21/03/2022
9837	0710102060902021/1	TATA CAPITAL FINANCIAL SERVICES Vs. NATH MOTORS PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4169(ND)2021		Some Pages in Hindi pls attached type copy	21/03/2022
9838	0710102003392019/2	PRAMOD KUMAR SHARMA Vs.		Sec 60(5)	COMPANY APPLICATION(IBC)/88(PB)2019		Blank document filed	21/03/2022
9839	0710102165882019/8	WOODPECKERS INDIA PRIVATE LIMITED Vs. MK FURNCRAFT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3455(ND)2019		Need to File in IA	21/03/2022
9840	0710102012422021/3	NORR CONSULTANTS (CYPRUS) LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/62(ND)2021		Case Title, Case Number, Case Name and Index All these are msising	8/12/2021
9841	0710102009252022/1	CANARA BANK Vs. TOYOTA FINANCIAL SERVICES INDIA LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/600(ND)2022		Index missing	11/3/2022

9842	0710102089032021/1	M/S KHANNA BROTHERS Vs. KANTI MOHAN RUSTAGI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/562(ND)2022		Sub-Title missing in Page 1 according to PDF, E-stamp missing	15/03/2022
9843	0710102116702020/1	M/S. ROOTS DEVELOPERS PRIVATE LIMITED Vs. M/S CHD DEVELOPERS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5694(PB)2020		Pages 26 to 39, 81,82,83 to 102 according to PDF Not Clear	16/03/2022
9844	0710102009702022/1	SHAKUNTLAM SECURITIES PRIVATE LIMITED Vs. QUTAB REALCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/161(PB)2022		One rupee Court Fee stamp missing in Vakalatnama	17/03/2022
9845	0710102061352021/4	RUCHI SOYA INDUSTRIES LTD. Vs. B.N.AGRITECH		IBC Under Sec 9	COMPANY PETITION IB (IBC)/548(ND)2021		Sign msising in Pages 1 to 8 according to PDF, E-stamp msising	17/03/2022

9846	0710102082632021/7	UNOX SPA Vs. AMBRO ASIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/722(ND)2021		Sign msising in Pages 1 to 12 according to PDF, E-stamp msising, Pages 17 to 31 according to PDF Not Visible, True Copy sign msising in Pages 61 to 105 according to PDF	19/03/2022
9847	0710102032092021/4	ATISHAY JEWELLERS PRIVATE LIMITED Vs. ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 25(1)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/59(PB)2021		True Copy sign msising in Pages 9 to 16 according to PDF	21/03/2022
9848	0710102086782019/6	PAAM EATABLES LTD. Vs. RUDRA BUILDWELL CONSTRUCTIONS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1200(ND)2019		Index missing	22/03/2022
9849	0710102024672020/6	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/687(PB)2020		Wrongly Filed here	

9850	0710102024672020/7	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/687(PB)2020		Page 1 and 2 according to PDF are in Hindi, True Copy sign msising in the Additional document	
9851	0710102024672020/8	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/687(PB)2020		True Copy sign misisng in the Judgement document	
9852	0710102027142020/2	ELKEM SOUTH ASIA PRIVATE LIMITED Vs. DCM ENGINEERING PRODUCTS -UNIT OF DCM LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/570(ND)2021		Condonation Application wrongly filed here	
9853	0710102059272021/3	M3M CONSTRUCTION PVT. LTD. Vs. PRAMOD KUMAR SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3716(PB)2021		Blank document Filed	
9854	0710102107222019/9	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)2019		Index msising	

9855	0710102005112022/5	DEBASHIS NANDA Vs. METRO MANAGEMENT SERVICES PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/324(ND)2022		True Copy sign msising in Pages 13 to 198,199 to 252,302 to 310 according to PDF, Pages 278 to 282, 297 to 298 according to PDF Not Clear	
9856	0710102023492021/5	ANIL GOEL Vs. GIRISH BHATIA & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/1495(ND)2021		Sign msising in Pages 1 to 4 according to PDF, Pages 42 to 50,61 to 63,65,69 to 85 according to PDF Not Clear	
9857	0710102030442020/5	DEEPIKA SURANA Vs. V.K.AGGARWAL & COMPANY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/781(ND)2020		Typed Copy not mentioned in Pages 20 to 22 according to PDF, One rupee Court Fee stamp msising in Vakalatnama	
9858	0710102024542021/5	P L THOMAS Vs. AMAKAN OVERSEAS (P) LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2021		sign missing	24/03/2022

9859	0710102027852020/4	SHARK MINES & MINERALS PRIVATE LIMITED Vs. MIDEAST INTEGRATED STEELS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/677(PB)2020		Wrong Filing (Please contact to registry 011-24361890)	24/03/2022
9860	0710102032882021/52	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE Vs. BHUSHAN AVIATION LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/170(PB)2021		Index Missing	24/03/2022
9861	0710102035972021/4	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2375(ND)2021		Supporting affidavit missed	24/03/2022
9862	0710102047462021/9	MANISH KUMAR Vs. DRISHTI INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/354(PB)2021		Some pages not clear and type copy page no not mentioned and double pagination kindly mentioned only one	14/03/2022

9863	0710102071892021/5	THAKRAL COMPUTERS PRIVATE LIMITED Vs. PYTHHOS TECHNOLOGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/595(ND)2021		Wrong filing please file as an application	24/03/2022
9864	0710102077712021/3	UNION BANK OF INDIA LIMITED Vs. ANGLE INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/704(ND)2021		Volume -2 some pages blur and not clear and not readable pls attached type copy	24/03/2022
9865	0710102082692021/1	KAMANI REALTORS PRIVATE LIMITED Vs. COLLAGE ESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/735(ND)2021		0710102082692021/1	24/03/2022
9866	0710102085482021/4	VIKRAM KUMAR Vs. ANKUR JAIN		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5522(ND)2021		Index missing	24/03/2022
9867	0710102172522019/6	MANISH GUPTA SOLE PROPRIETOR OF M/S. ADVANTAGE SHOW STAR Vs. VDOIT4U EVENT MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/131(ND)2020		Wrong file	24/03/2022

9868	0710102028962020/7	NEWGEN SPECIALTY PLASTICS LIMITED Vs. DOR TECH DOORS INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/712(ND)2020		Pages 99 to 101,116,121 to 124,183 to 185,199 to 228,248 to 254,261,271,272,277 to 282,283,285,292 to 316,322,325,326 according to PDF Not Clear, Page 357 according to PDF Not Filed properly	14/03/2022
9869	0710102063202021/6	NAVNEET KUMAR GUPTA Vs. SPARK BUILDCON PVT. LTD & ORS.		Sec 60(5),Sec 25(j),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/4339(ND)2021		Pages 119,216,217,220,221,223,224,393,394,396,414 to 427, 433,450,562,619 to 627,726,817,833 according to PDF Not CLear	24/03/2022
9870	0710102016932022/1	PNB HOUSING FINANCE LIMITED Vs. MR. ASHOK KUMAR GUPTA		Section 95(1)	COMPANY PETITION IB (IBC)/221(ND)2022		Pls file with supporting affidavit	24/03/2022

9871	0710102018292020/3	SPRINT CONSYS PRIVATE LIMITED Vs. AKONA ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1065(ND)2020		some pages not clear true copy sign missing	24/03/2022
9872	0710102025582021/5	STATE BANK OF INDIA Vs. JABALPUR MSW PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/417(ND)2021		Pagination not done and stamp paper missed notary not done	24/03/2022
9873	0710102008282022/2	VISHAL PRATAP SINGH & ORS. Vs. ECO GREEN BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/109(ND)2022		Page no 32 missed	24/03/2022
9874	0710102157822019/4	M/S. BAJRANG TRADERS Vs. MIDEAST INTEGRATED STEEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/6(PB)2020		Application Wrongly filed here	24/03/2022
9875	0710120006752018/22	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		True copy sign missing	24/03/2022

9876	0710102106282020/2	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. PRAMOD KUMAR SHARMA RESOLUTION PROFESSIONAL FOR INTERNATIONAL RECREATION AND AMUSEMENT LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4966(PB)2020		Blank document Filed	25/03/2022
9877	0710102116992019/2	DHARAMVEER YADAV Vs. INTERNATIONAL RECREATION AND AMUSEMENT LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1829(PB)2019		Blank document Filed	25/03/2022
9878	0710102117022019/1	GAURAV SACHDEVA AND SONS HUF Vs. INTERNATIONAL RECREATION AND AMUSEMENT LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1828(PB)2019		Blank document Filed	25/03/2022
9879	0710102117022019/2	GAURAV SACHDEVA AND SONS HUF Vs. INTERNATIONAL RECREATION AND AMUSEMENT LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1828(PB)2019		Blank document Filed	25/03/2022

9880	0710102123882019/1	GAURAV SACHDEVA AND SONS HUF Vs. INTERNATIONAL RECREATION AND AMUSEMENT LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/1830(PB)2019		Blank document Filed	25/03/2022
9881	0710102126912019/2	COL. SANJEEV DALAL Vs. INTERNATIONAL RECREATIONAL AMUSEMENT LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1937(PB)2019		Blank document Filed	25/03/2022
9882	0710102132282019/2	BANK OF BARODA Vs. REGISTRAR OF COMPANIES(M/S. BHOOMI PROPMART INDIA LTD.)		Sec 60(5)	COMPANY APPLICATION(IBC)/2386(PB)2019		Blank document Filed	25/03/2022
9883	0710102133762019/2	CINEPOLIS INDIA PVT LTD Vs. INTERNATIONAL RECREATION AND AMUSEMENT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2087(PB)2019		Blank document Filed	25/03/2022

9884	0710102136862019/3	COL. SANJEEV DALAL Vs. INTERNATIONAL RECREATIONAL AMUSEMENT LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2200(PB)2019		Blank document Filed	25/03/2022
9885	0710102155482019/1	JATIN MADAN Vs. CHANDAN MUNJAL		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2687(PB)2019		Blank document Filed	25/03/2022
9886	0710102157062019/1	COL. SANJEEV DALAL Vs. INTERNATIONAL RECREATIONAL AMUSEMENT LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/2764(PB)2019		Blank document Filed	25/03/2022
9887	0710200401552016/2	VISHISHT KUMAR GOYAL Vs. MAHAMAYA EXPORT PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/33(ND)2016		Index msising, One rupee Court Fee stamp msising in Vakalatnama	25/03/2022
9888	0710102001002022/2	MADHURI SINGH Vs. ANIL TAYAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/64(PB)2022		Amount cut right side all pages	25/03/2022
9889	0710102025372020/9	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/686(ND)2020		81,82,85,91 to 121 Not clear , 131, 190 to 195, Not clear pls attached type copy	25/03/2022

9890	0710102045282021/6	HEMA ENGINEERING INDUSTRIES LIMITED Vs. APRAV SPACE SOLUTIONS LLP		Sec. 45 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3453(ND)2021		True copy sign missing on annexure	25/03/2022
9891	0710102060472020/8	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/84(ND)2021		43,78, etc and some pages not clear please check PDF	25/03/2022
9892	0710102062182021/2	STATE BANK OF INDIA Vs. NAVEEN AGGARWAL		Section 95(1)	COMPANY PETITION IB (IBC)/134(ND)2022		Wrong file	25/03/2022
9893	0710102062192021/2	STATE BANK OF INDIA Vs. PIYOOSH GOYAL		Section 95(1)	COMPANY PETITION IB (IBC)/135(ND)2022		wrong file	25/03/2022
9894	0710102013872022/1	DIAMOND TRAEXIM PRIVATE LIMITED Vs. AHR CITY PROJECT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/165(ND)2022		Pages 329 to 330 according to PDF Not Clear	25/03/2022

9895	0710102027832020/1	RAGHU NATH BANSAL Vs. VAYAM TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/683(ND)2020		E-stamp msising, Sign misisng in Pages 1 to 11 according to PDF, One rupee COurt Fee stamp and Twenty rupees Court Fee stamp msising in Vakalatnama	25/03/2022
9896	0710102110722020/3	ICICI PRUDENTIAL VENTURE CAPITAL FUND REAL ESTATE SCHEME I REPRESENTED BY ITS INVESTMENT MANAGER ICICI PRUDENTIAL ASSET MANAGEMENT COMPANY LIMITED Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1101(PB)2020		Notary mising in E-stamp, Affidavit Back date	25/03/2022
9897	710102165062019	VIZIO DIGITAL ELECTRONICS PVT LTD VS TV18 HOME SHOPPING NETWORK LIMITED	Company Appeal (IBC)	IBC under Sec 7			wrong section and case type wrong	11/12/2019
9898	710102021662022	ANIL KAUSHAL VS GAYATRI HOSPITALITY AND REALCON LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/883(ND)2020		426-427 case type wrong	21/03/2022

9899	710102021212022	LG ELECTRONICS VS LG ELECTRONICSLG ELECTRONICS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/358(ND)2020		page number 11-22 not mention in index document incomplete only upload proof of service please upload proper file	17/03/2022
9900	710102014622022	UTTARAKHAND POWER CORPORATION LTD. VS RAYAN LABORATORY PVT. LTD.	Company Appeal (IBC)	Sec 60(5)			wrong section (for companay appleal ibc sec 42) vakalatnama missed, etc	22/02/2022
9901	710102015732022	KRISHNA ELECTRONICS VS DEBASHIS NANDA	Review Application (Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/452(ND)2017		Wrong case type select,pgs not clear 14,16,17, 10rs welfare missed in vakaltnama	25/02/2022
9902	710102018862022	M/S INTECO SPECIAL MELTING TECHNOLOGIES (INDIA) PVT. LTD. VS MS. SANDHYA SETHI	Miscellaneous Application (IBC)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/549(ND)2020		List of dates missed,kindly mentioned rule 16D in every page of application, kindly upload only final petition and remove extra documents, wrong case type and wrong section select	9/3/2022

9903	710102022142022	SUPERTECH LIMITED VS NEETU CHAUDHARY	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/725(ND)2021		sign missing in application page and stamp paper missing	22/03/2022
9904	710102022242022	PRADEEP KUMAR JAIN VS VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/114(PB)2020		due payment other section	23/03/2022
9905	710102022842022	WORLDWIDE METALS PVT. LTD VS J. P. ENGINEERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1048(ND)2019		welfare 25 rs. and court fees 3 rs. missing in vakaltanama and true copy missing in annexure page	24/03/2022
9906	710102023322022	MR.VIJAY SINGH VS NAVNEET KUMAR GUPTA RP OF EMERALD LANDS INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1466(ND)2019		section not mention in index	26/03/2022
9907	710102023202022	VNPV REALTY LLP VS UNION BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/59(PB)2018		75-76 not clear page and sign missing in application page and court fees rs. 3 missing in vakalatnama	26/03/2022
9908	710102023812022	SHAILENDER SHARMA PROPRIETOR OF M/S VENUS COMPONENTS VS HEMA ENGINEERING INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/900(ND)2020		47-53 not clear page	28/03/2022

9909	710102023992022	AJAY OVERSEAS PRIVATE LIMITED VS ARVIND SYNTEX PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION IB (IBC)/517(ND)2021		wrong file please choose location jaipur	29/03/2022
9910	710102023822022	P. JAGADEESAN VS OZONE URBANA INFRA DEVELOPERS PRIVATELIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1499(PB)2019		wrong filing and please choose location bengaluru	28/03/2022
9911	710102024082022	RAJESHWARI VS AGD PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Application under any other provisions			main case not link and case type wrong and section wrong	29/03/2022
9912	710102024052022	N JAYAKUMAR VS AGD PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Application under any other provisions	COMPANY PETITION IB (IBC)/595(ND)2021		section wrong and case type wrong main case not link	29/03/2022
9913	710102024112022	ALLUVION BUILDCON PVT. LTD. VS INDIRAPURAM HABITAT CENTER PVT. LTD.	Restoration Application (IBC)	Rule 11 of NCLT, 2016			main case not link and sign missing application page and section wrong	29/03/2022
9914	710102024142022	MAK ENTERPRISE PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Sec 252 (3) - By Government Body			main case not link and section wrong and page number not mention in index and page number missing and sign missing in application page and case type wrong	29/03/2022

9915	710102019802020	UNION OF INDIA THROUGH SFIO VS LOIL OVERSEAS FOODS LIMITED	Company Petition (Companies Act)	Sec. 271-273		sfionclt	Pgs not clear 46,145,146,157,158,570,927,928, master data & MoA & AoA not mentioned in index and without pagination	13/02/2020
9916	710102026092020	HIND POCKET BOOKS PRIVATE LIMITED VS LOIL OVERSEAS FOODS LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Ankit Parhar	Link 2nd motion with 1st motion,pgs not clear 105 to 115,140 pg no 127 missed,2nd volum index missed,remove condonation delay application from petition	27/02/2020

9917	710102019642022	HENDERSON EQUITY PARTNERS INDIA PRIVATELIMITED VS LOIL OVERSEAS FOODS LIMITED	Company Petition IB (IBC)	IBC Section 59		Narendra Singhania	page 72,73,75,76,175,182,187,223, not clear and file in one volume per volume pages is 200 affidavit file separately (delete old pdf and reupload volume wises pdf only or contact to registry 24363646)	11/3/2022
9918	710102017162022	SH. SANJAY KUMAR MITTAL VS 1. M/S S.S.REALTECH PVT. LTD.	Contempt Petition(Companies Act)	Sec 425		Kirtikar Sukul	Memo of parties/list of dates/synopsis missed, pgs not clear 17 to 19,23,26,31,34,52,64,65,66,67 to 70,78 pgs in hindi 55, no serial no. in last 2 pages,vakaltnama missed	3/3/2022
9919	710102007622022	RINAC INDIA LIMITED VS MOJOLAND INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Raghavendra P	page no 39,40,49,82-83,139 Not Clear	26/01/2022
9920	710102021652022	TENOR ENTERPRISES PRIVATE LIMITED VS THE SIXTH ELEMENT SPORTS &ENTERTAINMENTS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Minal	pgs not clear 112,119,221	21/03/2022
9921	710102021962022	RAMESH CHANDRA AGARWAL VS AKARSHAN DEVELOPERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Manoj Kumar Malik	According to master data wrong jurisdiction file	22/03/2022

9922	710102011732022	NOVAL POWERTECH PRIVATE LIMITED VS HINDUSTAN SPIRITS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		HARSHAL KUMAR	after 30 page no missed,page numbering not continuity ,contact by registry	11/2/2022
9923	710102013552022	BHARTI MAHTTA VS M/S. IMPERIA SRUCTURES LTD.	Company Petition (Companies Act)	Rule 11 of NCLT		Umesh Mishra	main case not link and case type wrong according your pdf reminder3/5	17/02/2022
9924	710102021232022	MAX PACIFIC CORPORATION LIMITED VS ORIENT CRAFT LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Areness	jurisdiction wrong	17/03/2022
9925	710102041432021	ALLIANCE TECHNOLOGIES VS SKN HEALTHCARE PRIVATE LIMITED (FORMERLY KNOWN AS PLEXUS HOSPITALS PVT. LTD.)	Company Petition IB (IBC)	IBC Under Sec 9		PARICHAY SAXENA	Incomplete documents/etc please contract to Registry/Please call this no-011-24363846	16/06/2021
9926	710102038402021	SREI INFRASTRUCTURE FINANCE LIMITED VS NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY	Company Petition IB (IBC)	IBC Under Sec 9		PARISH KUMAR	Page : 61, 65,-81,83-87 pages cut, Advocate welfare, court fees miss/Master data of corporate debtor/etc contact to registry 24363846	3/6/2021

9927	710102014242022	HARINDER SINGH RANA VS RAJEEV KUMAR GUPTA	Company Petition (Companies Act)	Application under any other provisions		Rakesh Kumar	section 166 fees missed,,pg no 56 to 66 cut, mentioned respondent no 2 on the top in every pages of petition (Come to the registry with hard copy)	19/02/2022
9928	710102022092022	IDBI BANK LIMITED VS ANJU JAIN	Company Appeal(Companies Act)	Sec 252 (1)		SAURABH KUMAR	Kindly annex Master index in top after that annex parties/synopsis/list of dates ,no pagination in annexuress,PoA and supporting affidavit no notraize, some pages not clear, Roc and Income tax advance service missed, make one pdf afterthat upload the final petition	22/03/2022
9929	710102073712021	POWER2SME PVT LTD VS SH. GAURAV AGGARWAL	Company Petition IB (IBC)	Section 95(1)		Pankaj Bhagat	sign missed in application, stamp paper missed, page 14 blank, proof of service missed,etc	8/10/2021
9930	710102023122022	SOURYA ROLLING AND ENERGY PRIVATELIMITED VS THE REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	Pg no 21 repeated	25/03/2022

9931	710102022962022	LOCUS INFRASTRUCTURE PRIVATE LIMITED VS PREMEDIUM PHARMACEUTICALS PRIVATELIMITED	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	Pgs not clear 14 to 20	25/03/2022
9932	710102023112022	LOCUS INFRASTRUCTURE PRIVATE LIMITED VS PREMEDIUM PHARMACEUTICALS PRIVATELIMITED	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	PAGE NO 19 REPEATED	25/03/2022
9933	710102023692022	VIPUL MITTAL VS LIT (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Himanshu Dhawan	true copy sign missed on annexures , court fees missed	28/03/2022
9934	710102024342022	M/S SHIV SHANKAR SERVICES FACILITIES VS PRO FACILITIES SERVICES PVT. LTD & ORS.	Company Petition IB (IBC)	IBC Under Sec 9		Chitwan Godara	page 81,82,83,87,88,95,99 ,100,130,132,135,139,143,149,203,212,213215 to 218,225,226,227,230,233,262,,not clear BR missed ,65B affidavit missed ,court fees welfare missed afte page no 200 paginationation blur	29/03/2022
9935	710102024792022	CLIX LOANS PRIVATE LIMITED VS SANJEEV KAPOOR	Company Petition IB (IBC)	IBC Section 59		Sandeep	page:94, not clear, master data missed, etc	30/03/2022

9936	710102024392022	PANKAJ NARANG VS HIMANSHU AGARWAL	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/236(ND)2020		due payment for other section main case wrong link or in pdf stamp paper missed court fee and welfare missed in vakalatnama	30/03/2022
9937	710102025112022	BRIGHTSUN TECHNOCRAFT PVT. LTD. VS B.P. AGENCY (DELHI)	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1198(ND)2019		wrong file need to addtional	1/4/2022
9938	710102025312022	M/S TECHMATE INDUSTRIES VS RETAIL KART SOLUTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Any other provision - Govt body	COMPANY PETITION IB (IBC)/1807(ND)2019		need to addtional	1/4/2022
9939	710102023722022	OUTBOX VENTURES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body			pgs not clear 28,29, pgs missed 34	28/03/2022
9940	710102023602022	TRIKOOT GOODS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body			pg no 20 missed	27/03/2022
9941	710102023632022	TRIKOOT GOODS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body			pgs not clear 13,14,15	27/03/2022
9942	710102023652022	TRIKOOT GOODS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body			pgs not clear 14,15	28/03/2022
9943	710102023682022	S H OVERSEAS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3) - By Government Body			Incomplete document uploaded	28/03/2022
9944	710102023642022	S H OVERSEAS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body			pgs not clear 14,15	28/03/2022

9945	710102024612022	SPAN FASHIONS LIMITED VS REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body			Serve the petition to all respondent	30/03/2022
9946	710102024252022	INTEC CAPITAL LIMITED VS HARDEEP SINGH	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body			Advance service missed of main respondent	29/03/2022
9947	710102024282022	LUSH TRADERS PRIVATE LIMITED VS HARDEEP SINGH	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body			advance service missed of respondent no 3/4/5	29/03/2022
9948	710102024402022	LUSH TRADERS PRIVATE LIMITED VS HARDEEP SINGH	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body			Index cut before pg no 1, server the petition to all respondent	30/03/2022
9949	710102024622022	LUSH TRADERS PRIVATE LIMITED VS HARDEEP SINGH	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body			Advance service missed of respondent no 2/3/4/5	30/03/2022
9950	710102024412022	LUSH TRADERS PRIVATE LIMITED VS HARDEEP SINGH	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body			Serve the petition to all respondent	30/03/2022
9951	710102024632022	LUSH TRADERS PRIVATE LIMITED VS HARDEEP SINGH	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body			Advance service missed of respondent no 2/3/4	30/03/2022
9952	710102024602022	LUSH TRADERS PRIVATE LIMITED VS HARDEEP SINGH	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body			Serve the petition to all respondent	30/03/2022
9953	710102025122022	PREFER COMMERCIAL PRIVATE LIMITED VS KRRISH REALTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			double page numbering on annexures, 25rs advocate welfare and 3rs court fee missed,etc	1/4/2022

9954	710102087152021	ROHTAS PROJECTS LIMITED VS SHWETA AGARWAL	Miscellaneous Application (IBC)	Sec 66(1)	COMPANY PETITION IB (IBC)/1022(ND)2018	SHARAD	section wrong according pdf case type wrong please merge pdf in single pdf Pg-155A to 155F court fee welfare missed in vakalatnama reminder 2/5	29/11/2021
9955	710102015072022	MANHAR SABHARWAL VS SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Company Application(Companies Act)	Sec. 242(4),Application under any other provisions ,Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)2019	SAMIR SAGAR	Please delete previous document section wrong according your pdf case type wrong according your pdf please contact to registry reminder3/5	23/02/2022
9956	710102001222022	TECPRO SYSTEM LIMITED VS INDURE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2017	JASVIN DHAMA	DD NOT MATCH WITH REGISTRY DATA CONTACT 24361890	5/1/2022
9957	710102024522022	D. R. POLYMERS PVT. LIMITED VS VIMAL PLAST (INDIA) PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/798(ND)2021	SIDDHARTH KAUSHIK	affidavit back date section wrong	30/03/2022

9958	710102025592022	GURMEET KAUR VS SPAZE TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/284(PB)2021	Nithin	page number not mention in index and page numbering missing in application page and stamp paper missing and welfare 25rs. court fees 3rs. missing in vakalatnama and some page not clear	2/4/2022
9959	710102025942022	STERLING PEST CONTROL SERVICES PVT. LTD. VS CBRE SOUTH ASIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		komal Mundhra	main case not link	4/4/2022
9960	710102026082022	ROYALGOLF LINK CITY PROJECTS PRIVATE LIMITED VS NUVOCO VISTAS CORPORATION LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/672(ND)2021	HARSHAL KUMAR	application missing please re-upload file	5/4/2022
9961	710102025792022	LOGIX BLOSSOM GREENS FLAT OWNERS VS LOGIX INFRATECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/882(ND)2020	Utkarsh mishra	incomplete file	4/4/2022
9962	710102026142022	OYSTER STEEL & IRON PVT. LTD VS ROYAL KITCHEN APPLIANCES PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/968(PB)2019	Munish Mehta	incomplete file and section wrong index missing	5/4/2022
9963	710102026362022	FANTASTIC BUILDCON PVT LTD VS LATA JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/37(PB)2018	Om Prakash Vijay	wrong file need to addtional	5/4/2022
9964	710102026372022	FANTASTIC BUILDCON PVT LTD VS DJ TRADELINKS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/37(PB)2018	Om Prakash Vijay	wrong file need to addtional	5/4/2022

9965	710102024962022	SALOM ELECTRONICS INDIA LLP VS LAVA INTERNATIONAL LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/851(ND)2020	KUNAL KHANNA	Stamp paper missing	31/03/2022
9966	710102026182022	PUMA REALTORS PRIVATE LIMITED VS PUMA REALTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/934(PB)2018	Sigma	page 58-59 cut page and sign true copy missing and 61,163-165,177 not clear page and section wrong	5/4/2022
9967	710102026212022	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. VS M/S CBRE SOUTH ASIA PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/432(ND)2020	komal Mundhra	due payment other section and section wrong	5/4/2022
9968	710102026292022	FANTASTIC BUILDCON PVT LTD VS DINESH CHNAD JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/37(PB)2018	Om Prakash Vijay	wrong filing and need to addtional	5/4/2022
9969	710102027032022	K G SOMANI VS M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/575(ND)2017	Rahul	section wrong please contact to registry	8/4/2022
9970	710102027132022	DERBY OVERSEAS PRIVATE LIMITED VS CHANDRA PRAKASH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/921(ND)2020	Areness	need to sign every pages on application Pg-29 not clear reminder 2/5	8/4/2022
9971	710102026992022	WM INDIA TECHNICAL AND CONSULTINGSERVICES PRIVATE LIMITED VS CHANDRA PRAKASH	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/19(ND)2022	ANUBHAV RASTOGI	section wrong welfare 5rs. missing	7/4/2022
9972	710102027202022	GRAPHISADS PRIVATE LIMITED VS ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/563(ND)2020	NITIN MITTAL	case type wrong	8/4/2022
9973	710102027342022	RATNAKAR SINGH VS AKASH SINGHAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/401(ND)2017	SANDEEP BISHT	91,94,99,100,105 not clear page court fee 3 rs missing	8/4/2022

9974	710102027002022	MANINDER SINGH GREWAL VS MR. PARDEEP KUMAR LAKHANI	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2695(ND)2019	Nikhil Swami	sign missing and stamp paper missing and true copy missing	7/4/2022
9975	710102027332022	DIWAKAR SINGH VS AKASH SINGHAL RESOLUTION PROFESSIONAL EARTH INFRASTRUCTURE LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/401(ND)2017	SANDEEP BISHT	,91,94,99-100 not clear page and court fee 3 missing	8/4/2022
9976	710102027112022	LIGARE AVIATION LTD. VS LIGARE AVIATION LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2(PB)2022	Rea Bhalla	23-24 not clear page	8/4/2022
9977	710102027432022	KAVITA SINGH VS VIVEK PARTI RESOLUTION PROFESSIONAL CELESTIAL ESTATE PVT LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1768(ND)2018	SANDEEP BISHT	15-20,42-53 not clear page	9/4/2022
9978	710102027652022	NAVJIT SINGH RP VS VIVEK PARTI RESOLUTION PROFESSIONAL CELESTIAL ESTATE PVT LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/556(ND)2020	Sumit Sinha	due payment other section	10/4/2022
9979	710102027552022	LEKHRAJ BAJAJ VS VIVEK PARTI RESOLUTION PROFESSIONAL CELESTIAL ESTATE PVT LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/314(ND)2017	ANANT A PAVGI	page 16not clear and notary missing in stamp paper and affidavit and true copy missing	9/4/2022
9980	710102028422022	SUNITA GUPTA & ANR VS M/S. ATS ESTATES PVT. LTD.	Company Appeal (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/111(ND)2019	Dhawesh Pahua	wrong efile case type and section wrong contact to registry and estamp paper missed etc	13/04/2022
9981	710102028032022	KAREVA MARKETING GMBH VS UNIVERSAL PERFORMANCE CHEMICALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3456(ND)2019	Shohit Chaudhry	section not mention in index and stamp paper missing	12/4/2022

9982	710102028332022	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED VS B L KASHYAP AND SONS LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/473(ND)2020	Sujit	section not mention index	12/4/2022
9983	710102028152022	SURINDER BABBAR VS ABIR INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Any other provision - Govt body	COMPANY PETITION IB (IBC)/807(ND)2021	Atul Bhatia	section wrong	12/4/2022
9984	710102028622022	RAJIV BAJAJ VS M/S. ENERGO ENGINEERING PROJECTS LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/230(PB)2021	RAJIV	wrong filie need to addtional	13/04/2022
9985	710102028602022	LIQUIDATOR OF M/S JAMBU KNITS PRIVATE LIMITED VS AMERICAN EXPRESS BANKING CORPORATION	Miscellaneous Application(Companies Act)	Intervention Application		REETESH	main case not link case type \\\\ section wrong memo party missed in index and application reminder 2/5	13/04/2022
9986	710102028412022	ICICI BANK LIMITED VS SR FOILS & TISSUE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/144(PB)2017	Ashish Verma	30-68 missing page	13/04/2022
9987	710102028612022	ALCHEMIST ASSET RECONSTRUCTION CO.LTD. (AARC) VS MOSER BAER INDIA LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/378(PB)2017	Ashish Verma	true copy missing in annexure page	13/04/2022
9988	710102028522022	VIJAY KUMAR GUPTA VS CLARITY ROADLINK PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/420(ND)2017	Kushal	page 29-32 not clear page and page missing after 53 page and double page number after 14	13/04/2022
9989	710102029412022	FLEXITUFF VENTRUES INDERNATIONAL LIMITED VS TREND FLORRING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1694(ND)2018	Ashish Verma	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	14/04/2022
9990	710102029102022	CENTRAL BANK OF INDIA VS NCML INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/254(PB)2017	Ashish Verma	True Copy sign Missing on annexures	14/04/2022
9991	710102028912022	BHOOPESH GUPTA VS NCML INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/179(ND)2019	BHOOPESH GUPTA	page no -21 not clear	14/04/2022

9992	710102029312022	PADIA TIMBER PVT LTD VS NCML INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Pankaj Bhagat	main case not link with application and incomplete dcoument	14/04/2022
9993	710102029112022	NAVJIT SINGH VS CENTRAL WAREHOUSING CORPORATION	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/943(PB)2020	Reena Choudhary	section wrong according pdf pg-no-2 reminder 2/5	14/04/2022
9994	710102029612022	NUVOCO VISTAS CORPORATION LIMITED VS WIG BROTHERS CONSTRUCTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/614(ND)2017	Ashish Verma	67-77 not clear page page 82-,84 hindi page	15/04/2022
9995	710102029372022	ICICI BANK LIMITED VS APEX BUILDSYS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/706(PB)2018	Ashish Verma	SIGN MISSING AND COURT FEES AND WELFARE MISSING , TRUE COPY SIGN MISSING ,	14/04/2022
9996	710102029912022	NILESH SHARMA VS METIS EDUVENTURES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/531(ND)2018	Aditi Sharma	section wrong	15/04/2022
9997	710102029902022	NILESH SHARMA VS METIS EDUVENTURES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/487(ND)2018	Aditi Sharma	section wrong	15/04/2022
9998	710102030122022	K.G. SOMANI LIQUIDATOR VS ASHOK MAHINDRU	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Sec 60(5),Sec 66(1)	COMPANY PETITION IB (IBC)/922(PB)2018	Prashant Kashyap	150-153,156,234-296,315-316,331-360 not clear page and volume wise index missing vol1 and vol2	16/04/2022

9999	710102030182022	KAMAL AGARWAL VS ASHOK MAHINDRU	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/361(ND)2020	KAMAL AGARWAL	memo of parties compulsory application	16/04/2022
10000	710102030392022	ANIRUDH SHARMA VS LOGIX INFRASTRUCTURE PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)		Kumar Anurag	link application with main case,5rs welfare missed in vakaltnama	18/04/2022
10001	710102030362022	SUNIL MOHAN WIG VS PARAMAJIT SINGH BHATIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/614(ND)2017	Tushar	Ture copy sign missed in annexures	18/04/2022
10002	710102030332022	SAJEVE BHUSHAN DEORA VS PARAMAJIT SINGH BHATIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1031(ND)2018	Sajeve Bhushan Deora	108,111,211,212 not clear page and index missing vol 1	17/04/2022
10003	710102030382022	SYNERGY PROPERTY DEVELOPMENT SERVICES PVT LTD VS LOGIX CITY DEVELOPERS PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/883(ND)2020	Dhruv	Memo of parties missed	18/04/2022
10004	710102030482022	SUNDARAM MOHAN VS PAWAN KUMAR GOYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/684(ND)2020	ROHIT RATHI	Pg no 35 not clear, 25rs welfare and 3rs court fees missed	18/04/2022
10005	710102031032022	MITUJ MARKETING PVT LTD VS M/S NINEX DEVELOPERS LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3090(ND)2019	VIDEH VAISH	section wrong and memo of parties compulsory and stamp paper missing	19/04/2022
10006	710102031082022	ANIL MEHRA VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/456(ND)2018	SUDHIR SOOD	sign missing and stamp paper missing	19/04/2022
10007	710102031202022	FOURTH DIMENSION SOLUTION LIMITED VS POOJA BAHRY ERSTWHILE RP OF FOURTH DIMENSION SOLUTION LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1232(ND)2019	Arjun	31-32 not clear page and page number missin application page and stamp paper missing	20/04/2022

10008	710102031272022	SAJEVE BHUSHAN DEORA VS INDIA SPORTS FLASHES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	58,60,62,64-90,98,101-178 not clear page	20/04/2022
10009	710102031252022	SAJEVE BHUSHAN DEORA VS M/S MANILA RESORTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/29(ND)2018	Sajeve Bhushan Deora	56-76,113-125,134-136,140,144,225, not clear page	20/04/2022
10010	710102031842022	MANISH KUMAR GUPTA (RESOLUTION PROFESSIONAL OF THREE C PROJECTS PRIVATE LIMITED) VS VIDHUR BHARADWAJ AND ORS	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1718(PB)2018	MILAN	section wrong	22/04/2022
10011	710102031962022	ANHUI TECHNOLIGIES IMP. & EXP. CO. LTD. VS GAGAN GULATI LIQUIDATOR OF PANTEL TECHNOLOGIES PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/923(ND)2020	Nikhil	payment	22/04/2022
10012	710102032112022	M/S PADIA TIMBER COMPANY PVT. LTD. VS SANDEEP KUMAR BHATT (LIQUIDATOR)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/559(PB)2017	Pankaj Bhagat	memo of parties compulsory	22/04/2022
10013	710102032032022	SURABHI PANDEY VS ALPHA CORP DEVELOPMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	TABISH	case type wrong and 32-41,52-56 not clear page	22/04/2022
10014	710102032062022	M/S PADIA TIMBER COMPANY PVT. LTD. VS SSK TRADING PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/559(PB)2017	Pankaj Bhagat	wrong file	22/04/2022
10015	710102032012022	TARUN BAGGA VS PADMAKRITI CREATIONS PRIVATE LIMITED	Company Application(Companies Act)	Rule 32	COMPANY PETITION (COMPANIES ACT)/41(ND)2021	ANSH SINGH LUTHRA	sign missing and main case wrong	22/04/2022
10016	710102032332022	THE INDURE PRIVATE LIMITED VS VIKAS NAIK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2664(PB)2019	PRASHANT MEHTA	19,23 not clear page	23/04/2022

10017	710102018662022	ANAND SONBHADRA RESOLUTION PROFESSIONAL OF SHUBHKAMNA BUILDTECH PVT. LTD. VS ADDITIONAL DIRECTOR GENERAL (ADJUDICATION) AND ANR.	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		NIPUN GAUTAM	page:27-29, 31, 33, 35,37,39,41,43,47,51,53,57,61,65,67 ,69,73,75,79,80,81,83,85- 93,95 - 98 not clear ,vakalatnama missed	8/3/2022
10018	710102016372022	STRONG VINTRADE PRIVATE LIMITED VS FUTEC SHELTERS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Aman	wrong case type select, link with 1st motion,welfare and court fees not clear (Documents not upload properly pls upload again)	28/02/2022
10019	710102088132021	INTERNATIONAL PRINT-O-PAC VS ARES INVESTMENTS LLC	Company Petition (Companies Act)	Section 90(7)		Swapnil Gupta	MoA & AoA and company master data missed of respondent, (Come to the registry with hard copy) according to company master data no jurisdiction	2/12/2021

10020	710102070602020	REGISTRAR OF COMPANIES VS M/S LOTUS REALCON LLP	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		Kamal	Wrong section mentioned in petition section 63 & 64 in pg no 26, e stamp missed with supporting affidavit and notarize it,pgs not clear 63,67,88,90,102,108,109,209 to 211,215,216,220,230,235,264 to 269,271,272,438,505,506,515 to 517 pg no 379 missed,advance service missed, remove rule 11 application from petition	15/07/2020
10021	710102070712020	REGISTRAR OF COMPANIES VS M/S UTSAV SECURITIES PVT. LTD.	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		Kamal	E stamp missed with supporting affidavit and notarize it,true copy sign missed in annexuress,pgs not clear 219 to 221,225,226,240,274 to 279,281,282,514,515,524 to 529, remove rule 11 application from petition,company master data missed	15/07/2020
10022	710102008342021	BLUEBEN BUILDERS & DEVELOPERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		TARUN SAINI & ASSOCIATES	2nd volume missed,E stamp missed with supporting affidavit and no notriaze, 2nd volume index missed	30/01/2021

10023	710102081472021	SHAGUFTA YASMIN VS HERBALLIFE HEALTHCARE PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 242(4)		Zeba Khair	Section 244 fees missed, in pg no 1 you have mentioned 244 section,serial no repeated,mentioned section 241 in basic detail its missed, company master data missed (Come to the registry with hard copy)	8/11/2021
10024	710102029072021	BR INDUSTRIES LTD VS ACCORD ELECTROPOWER PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	chandigarh	12/4/2021
10025	710102001472022	INTEC CAPITAL LIMITED VS SUNITA TANEJA	Company Petition IB (IBC)	Section 95(1)		INTEC CAPITAL LIMITED	affidavit not verified, page:50 not clear,page:73-80, 152, 161-163, 165-166 not clear, etc(remidner 2-3 time contact to registry 24361890)	6/1/2022
10026	710102013852022	UTTAM CON INFRASTRUCTURE COMPANY PRIVATE LIMITED VS RAIL VIKAS NIGAM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VAKATI	page:63, 67, 75-79, (typed copy required) not clear,	18/02/2022

10027	710102086042021	ANAND DEV VS SHUBHKAMNA BUILDWELL & ESTATES PRIVATELIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ninad Dogra	Translated page-147,148,179,283,300,341,445/Hand written not allowed on some pages/True copy sign miss on every Annexure/Volume wise index/notary back date-112,208,233,473,487/etc page:136 stamp paper missed, page:207, 214, notary missed,	25/11/2021
10028	710102010432022	NIDHI SHARMA VS BANAS PAPERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 213		Dinesh Kumar Sabharwal	Fees missed sections 447/448/449/450/452,	5/2/2022
10029	710102020792022	MESTECH SERVICES PRIVATE LIMITED VS RUDRA BUILDWELL CITY PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Any other provision - Govt body		ANOOP DAWAR	wrong file need to additional	16/03/2022
10030	710102011502022	MAHAMAYA FINANCIAL CONSULTANTS PRIVATELIMITED VS REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	Company Petition (Companies Act)	Sec 252 (3)		Soumya Dutta	Wrong case type select, list of dates repeated, stk 7 missed, income tax advance service missed (Contact to registry)	10/2/2022

10031	710102021622022	ASHKIT POWER AND INFRASTRUCTURE LIMITED VS REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND HARYANA	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		Neeraj Arora	affidavit no notraize,NCLT name missed in vol -2,3,4,5 cover pages, pg no 467 repeated,pgs not clear 99,592,593,683,687,727,731,735,739 (2nd time same objection and not removed)	21/03/2022
10032	710102023052022	NEELAM KOCHHAR VS AERENS ENTERTAINMENT ZONE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		RAJEEV	Fees not paid.	25/03/2022
10033	710102025272022	ASIAN INFRATECH PTE LTD. VS ENERGY INFRATECH PVT. LTD.	Contempt Petition(Companies Act)	Rule 11 of NCLT		Tarun	Wrong case type select	1/4/2022
10034	710102025572022	PRUDENT ARC LTD. (PRUDENT TRUST - 5/17) VS BHUPESH STEEL PVT. LTD.	Company Petition IB (IBC)	IBC under Sec 7		PALLAV	page:257, 259, 402, 403, 474, not clear page 340 hindi, etc	2/4/2022
10035	710102026032022	AECOM INDIA PRIVATE LIMITED VS VKEC INFRATECH PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Abhishek Nahta	Case no missed in linking detail,Wrong file	4/4/2022
10036	710102026022022	AECOM INDIA PRIVATE LIMITED VS VKEC INFRATECH PRIVATE LIMITED	Company Appeal(Companies Act)	Application under any other provisions		NIKHIL PARIKSHITH	wrong file need to addtional	4/4/2022

10037	710102027322022	AIRSHUDDHI ENGINEERS VS W2W AGRIBIOTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAVI PATEL	memo of parties , list of date and events missed,stamp paper , demand notic, form 3,4 , missed court fees ,welfare missed ,file properly	8/4/2022
10038	710102027072022	JAMMU AND KASHMIR BANK LIMITED VS SHANTANU PRAKASH	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page 3 to 6 ,section wrong mention in index synopsis and list of date and events missed,286,288,293,294,299 to 301,311,312,not clear	8/4/2022
10039	710102026762022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS ANJU KHURANA	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	Serve the petition to all respondent	7/4/2022
10040	710102027102022	JAMMU AND KASHMIR BANK LIMITED VS RAJ SINGH GEHLOT	Company Petition IB (IBC)	Section 95(1)		Ashutosh	section wrong mention on index ,page 2 to 5 missed,39 ,44,51,wrong arrange ,63,410 to 419 429,430,432,not clear court fees need Rs3	8/4/2022

10041	710102026972022	WM INDIA TECHNICAL AND CONSULTINGSERVICES PRIVATE LIMITED VS RAJ SINGH GEHLOT	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		ANUBHAV RASTOGI	5rs welfare missed in vakaltnama,account treatment certificate missed rule 133	7/4/2022
10042	710102026792022	WM INDIA TECHNICAL AND CONSULTINGSERVICES PRIVATE LIMITED VS RAJ SINGH GEHLOT	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	Serve the petition to all respondent	7/4/2022
10043	710102026822022	WM INDIA TECHNICAL AND CONSULTINGSERVICES PRIVATE LIMITED VS RAJ SINGH GEHLOT	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	Serve the petition to all respondent	7/4/2022
10044	710102026742022	WM INDIA TECHNICAL AND CONSULTINGSERVICES PRIVATE LIMITED VS RAJ SINGH GEHLOT	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	Stk 07 missed, serve the petition to all respondent	7/4/2022
10045	710102027092022	JAMMU AND KASHMIR BANK LIMITED VS ATUL PUNJ	Company Petition IB (IBC)	Section 95(1)		Ashutosh	section wrong mention in index , synopsis missed,70,71,79,91,95,wrong arrange 137,187,188,189,227 to 232 not clear	8/4/2022
10046	710102027422022	SUJATA FABS PRIVATE LIMITED VS SINGHANIA EXIM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VAKATI	page 33 to 35 ture copy sign missed,39 to 89 ,104 to 110,not clear ,court fees welfare missed	9/4/2022

10047	710102027772022	MR. BINOY JOSEPH VS STARCORE REFRIGERATION LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Avinash Bhati	pg no 69,527 missed,e stamp missed with supporting affidavit and notraize it,pgs not clear 139,144 to 147,166,283 to 285,25re welfare and 3rs court fees missed in vakaltnama,proof of service missed	11/4/2022
10048	710102027412022	SUNTECH INFRA SOLUTIONS PRIVATE LIMITED VS SHIPRA LEASING PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VAKATI	page 33 to 35 ture copy sign missed,39 to 89 ,104 to 110,not clear ,court fees welfare missed	9/4/2022
10049	710102027382022	CANARA BANK VS SAYA AUTOMOBILES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ichchha Kalash	87-93 ,134,137,143,145,146,150,151,155,156,157,158,170 to 173,459,467,471-475,496-504,703,710,956,984,1055,1556,not clear ,1108 in hindi,1667,1677 to 1692,1703,not clear court fees, proof of service , vol-2 missed	9/4/2022
10050	710102027602022	ARVIND CONDUCTORS PRIVATE LIMITED VS VIMAL PLAST (INDIA) PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		VIKAS GERA	Wrong case type select,link 2nd motion with 1st motion,	9/4/2022

10051	710102028102022	IDBI BANK LIMITED VS RAKESH KUMAR GUPTA RESOLUTION PROFESSIONAL THREE C UNIVERSAL DEVELOPER PVT. LTD.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Omkar Kelkar	rule 16d mention on index , list of date and events ,vakalatnama , proof of service missed	12/4/2022
10052	710102028452022	BANK OF MAHARASHTRA VS SANGEETA ARORA	Company Petition IB (IBC)	Section 95(1)		VK GUPTA	page 31,70,71,72,75,76,80,not clear	13/04/2022
10053	710102028512022	BANK OF MAHARASHTRA VS RAM KISHORE ARORA	Company Petition IB (IBC)	Section 95(1)		VK GUPTA	index serial no missed, page:31, 71, 75, not clear, etc	13/04/2022
10054	710102028972022	G T IRON STORE VS AMBA SHAKTI ISPAT LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANDEEP	back date affiavit not allow,page 28,32,34,36,38,40,42,66,68,70,72,74 ,,76,78,80,82,84, 94 to 114,not clear BR missed	14/04/2022
10055	710102028812022	JAMMU AND KASHMIR BANK LIMITED VS GAURAV RATHI	Company Petition IB (IBC)	Section 95(1)		Ashutosh	section wrong mention on index,90 to 102, 290 to 293,not clear	13/04/2022
10056	710102030882022	SIEMENS LTD VS NTPC BHEL POWER PROJECTS PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	pg no 21 missed,	19/04/2022
10057	710102030922022	REGIONAL PROVIDENT FUND COMMISSIONER-II VS M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	pg no 21 missed,	19/04/2022

10058	710102030622022	MAHESH KUMAR RAJORA & BABLI RAJORA VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Contempt Petition(Companies Act)	Sec 425		MANOHAR MALIK	wrong case type, wrong section, main section is contempt petition under rule 11 of nclt and for other section under read with, main case not link, etc	18/04/2022
10059	710102031092022	ASHOK CHAND SRIVASTAV VS THREE C PROPERTIES PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Kartavya Batra	Pg no 23 missed, no sign in every pgs of petition,double serial no. in annexuress,vol 3rd,5th,6th index missed,25rs welfare and 3rs court fees missed in all vakaltnama,pgs black from 879,880,885,887,891,893,895,898,900,902,905, IBBI certificate missed MASTER DATA MISSING	19/04/2022
10060	710102031192022	MUNENDER KUMAR SINGH VS SANJAY KUMAR SINGH	Company Petition IB (IBC)	Sec 60(5)		Rupesh Kumar Tyagi	wrong efile, case type wrong and wrong section (need to file IA)	20/04/2022
10061	710102030632022	LOGIX BLOSSOM COUNTY APARTMENT OWNER ASSOCIATION VS FEEDBACK INFRA PRIVATE	Intervention Petition(Companies Act)	Intervention Application		Piyush Sanghi	Wrong section select, Main case not link,3rs court fees missed in vakaltnama	18/04/2022
10062	710102031432022	VISHNU GIR VS TECHNOFAB ENGINEERING LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		VISHAL MALHOTRA	volume wise index missed, only	21/04/2022

10063	710102032122022	SHRINATH ROTOPACK PRIVATE LIMITED VS SHELLZ INDIA PRIVATE LIMITED	Company Petition IB (IBC)	Sec 60(5)		ROHIT RATHI	wrong section, 1000rs court fee, counsel details missed in index, page:80, 88, 92, not clear, 25rs advocate welfare and 3rs court fee missed, etc	22/04/2022
10064	710102006412022	JAMMU AND KASHMIR BANK LIMITED VS L.D. CRYSTALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	page:151-194, not clear (typed copy required)	20/01/2022
10065	710102018262022	SBL CONSTRUCTION PRIVATE LIMITED VS FUTEC SHELTERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		M.ANIL KUMAR	memo of party ,synopsis, list of date and event,master data ,BR , vakalatnama missed, page 16 to 31,43 to49,52not clear ,55 to 68,71 to 88 not clear , 89 to 95 in hindi ,96 to 101,108 to 114,after 114 page blank,115 to 122,not clear ,upload properly and upload one pdf (double page numbering on every pages contact to registry)	7/3/2022

10066	710102020282022	PRISM JOHNSON LIMITED VS DOOSAN POWER SYSTEMS INDIA PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ADV KUNAL KANUNGO	volume wise index missed, volume one master index with volume 1 index, PAGE 1196,1200 TO 1204,1223 TO 1227,1234 TO 1238,1252,1267,1269,1272 TO 1275,1285,1292,1293,1294,1298,1301,1305,1309,1315,1326,1360,1369, 1370 TO 1373,1379,1380,1381,1382,1384,1387 TO 1398 ,1467, 504 TO 508, 527 TO 532, 538 TO 577, 590 ,593,597,600,604,608,625, NOT CLEAR (typed copy required (contact to registry)	15/03/2022
10067	710102009462022	AMBHOJ METAL PRIVATE LIMITED VS MALHOTRA CABLES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sadat Moin Sanjari	page:109-111, 114, not clear,	2/2/2022
10068	710102066152021	STATE BANK OF INDIA (THROUGH RESOLUTION PROFESSIONAL) VS SADHNA MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Irfan Ahmed	page:439, 456, not clear, etc	13/09/2021
10069	710102091292021	ASTRAL HOLIDAY TOURS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		ASHISH	Article of association missed of petitioner	15/12/2021
10070	710102006372022	JAMMU AND KASHMIR BANK LIMITED VS GUIDING FORCE DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	page:47, not clear (typed copy required)	20/01/2022
10071	710102013902022	SAVITABEN GORDHANBHAI THUMAR VS PREMRAJ RAMRATAN LADDHA	Transfer Petition (IBC)	Sec 60(5)		SANGEETA BOHRA	case type wrong, (transfer application ibc),	18/02/2022
10072	710102006672022	JAMMU AND KASHMIR BANK LIMITED VS METALROD PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	page:81-86, 340, 364, not clear, (typed copy required)	21/01/2022

10073	710102013932022	RASIKBHAI GHUSABHAI THUMAR VS PREMRAJ RAMRATAN LADDHA	Transfer Petition (IBC)	Sec 60(5)		SANGEETA BOHRA	case type wrong, (transfer application ibc),	18/02/2022
10074	710102046112021	JAMMU & KASHMIR BANK LTD. VS RAJIV RATHI	Company Petition IB (IBC)	Section 95(1)		Ashutosh	Remove index after pg no 29A,pg no 37,235 wrong arrange,pgs not clear 199	8/7/2021
10075	710102057022021	LIV INN HOTELS PRIVATE LIMITED VS RUDRA BUILDWELL CITY PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1),Section 246		Gulshan Kr.	SECTION 246 FEES MISSING	13/08/2021
10076	710102006402022	JAMMU AND KASHMIR BANK LIMITED VS ACE MATRIX SOLUTIONS LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ashutosh	page:329, not clear, (typed copy required)	20/01/2022
10077	710102022792022	RAJKUMARI SHARMA VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Intervention Petition(Companies Act)	Rule 11 of NCLT		Atit	29-32 not clear page and merge into one pdf case type wrong section wrong please merge your pdf contact to registry reminder 2/5	24/03/2022
10078	710102024562022	NAO SPIRITS & BEVERAGES PRIVATE LIMITED VS NITIN GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Company Petition (Companies Act)	Sec. 131(1)		mital and mital advocates	Roc advance service missed	30/03/2022

10079	710102025342022	SUNITA UPADHYAYA VS BEE K BEE PRINTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Durgesh Singh	page:28, 30, 32, 34, 36, 38, 40, 42, 44, 46, 48, 50, 52, 54, 56, 58, 60, 63, 65, 66-77, 79, 80, 81, 85, 87-123, 123c, 123l, 123k, 123m, not cleare, etc	1/4/2022
10080	710102025832022	MADHU SHARMA VS VKEC INFRATECH PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		SHUBHICA AGRAWAL	Section 242 fees missed,pgs not clear 40 to 59, 50rs e stamp no notarize with power of attorney	4/4/2022
10081	710102026112022	JAMMU AND KASHMIR BANK LIMITED VS HEM SINGH BHARANA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:71 not clear, only	5/4/2022
10082	710102030662022	HT MOBILE SOLUTIONS LIMITED VS HT MEDIA LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Chandhiok&mahajan	pgs not clear 225,230,231,238,274,280,305 to 308,310 to 321,325,326, NCLT certified order copy missed,pgs missed from 328 to 681 according to index	18/04/2022

10083	710102031942022	SHREE BUILDTECH INDIA PVT. LTD. VS DELHI COLD STORAGE PVT. LTD.	CP(AA) Merger and Amalgamation(Companies Act)	Sec 433(e)/433(f) of CA 1956		ATANU	Wrong section select	22/04/2022
10084	710102032522022	ISKON PHARMA THROUGH ITS PARTNER SURESH KUMAR VS MEDEOR HOSPITAL LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MANOJ KUMAR	page:26 verification dated missed, pdf merge in 1 pdf, page:63 not clear, 1rs court fee and 15rs advocate welfare missed, etc	25/04/2022
10085	710102032672022	M/S SUNDER ENGINEERING WORKS THROUGH MR. SIDDHANT JAIN PROPRIETOR VS MAV STEELS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Prachi Johri	page:27-31 cut, page:141 not clear, etc	25/04/2022
10086	710102033162022	TRANSLUMINA THERAPEUTICS LLP VS MEDEOR HOSPITAL LIMITED	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	Pg no 13 missed,25rs welfare & 3rs court fees missed	26/04/2022
10087	710102032462022	VIVEK GUPTA VS VARDHMAN ESTATES AND DEVELOPERS PRIVATELIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		KARAN MALHOTRA	No sign in every pages of petition,pgs not clear 120,123,127 to 130 pgs in hindi 125,160,162,171	23/04/2022
10088	710102033192022	M/S SUNDER ENGINEERING WORKS VS SATNAM GLOBAL INFRAPROJECTS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Prachi Johri	page:144 not clear,	26/04/2022

10089	710102033182022	CAPITAL TRADE LINKS LTD VS SONI E VEHICLE PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PUNEET RAI	25rs welfare & 3rs court fees missed	26/04/2022
10090	710102033992022	AMZEN REALTORS AND DEVELOPERS PRIVATELIMITED VS GO AIRLINES (INDIA) LTD.	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		Afnaan Siddiqui	Company master data missed, auditor report missed of boutonniere hospitality pvt ltd & balance sheet missed	29/04/2022
10091	710102034012022	NEWAGE CAPITAL SERVICES PRIVATE LIMITED VS NEWAGE RANCH PVT. LTD.	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		ASHUTOSH	Master index missed, brief synopsis missed, list of dates & events missed, e stamp missed with supporting affidavit, master data missed, MoA & AoA missed of both company, Balance sheet missed, auditor report missed, board resolution missed, consent affidavit missed,scheme amalgamation missed, valuation report missed, vakaltnama missed	29/04/2022

10092	710102033822022	M B DISTRIBUTORS PRIVATE LIMITED VS NEWAGE RANCH PVT. LTD.	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		PARVEEN RASTOGI	Council detail missed in index,true copy sign missed in index,pg no 337,855 to 859 missed,double serial no in some pages of annexuress,pg no not clear 734,783, pgs in hindi 735 to 743,784 to 792, 10rs welfare missed in vakaltnama	29/04/2022
10093	710102022492022	AJIT SHRIVASTAVA & ORS. VS GAYATRI HOSPITALITY AND REALCON LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/288(PB)2019	Siddhant Sharma	memo part missed in index and application court fee missed @Rs 1	23/03/2022
10094	710102016852022	MD. JALALLUDIN VS GAYATRI HOSPITALITY AND REALCON LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Rajesh Kumar	main case not link memo party missed in index and application please delete previous document reminder 3/5	1/3/2022
10095	710102017942022	NILESH SHARMA VS ABHISHEK GUPTA	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/393(ND)2021	Aditi Sharma	Pg-67 not clear reminder 2/5	5/3/2022
10096	710102049472021	RAKESH KUMAR AGARWAL VS K.K. JAJODIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/571(ND)2020	Supriyo Gole		17/07/2021

10097	710102073772021	SOMESH ARORA VS SOMESH ARORA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/609(ND)2017	Atul Kumar	sign missed on application,pg-14-16,36-38,44,46,,48,50,52,55, not clear reminder 2/5	8/10/2021
10098	710102008232022	ANIL KASHYAP VS DIRECTOR OF COMPANY	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		Joseph Koshy	main case not link memo party missed in index and in application section wrong case type wrong affidavit back date reminder 3/5	28/01/2022
10099	710102016992022	OPBK CONSTRUCTIONS PRIVATE LIMITED VS THREE C SHELTERS PVT. LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2721(ND)2019	Lex	stamp paper missed , case type wrong memo party missed need to sign every pages please contact to registry reminder 3/5	2/3/2022
10100	710102028202022	GAURAV MISRA VS HOTLINE CPT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/275(ND)2020	Gaurav Misra	main case wrong reminder 2/5	12/4/2022
10101	710102028212022	GAURAV MISRA VS HOTLINE CPT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/275(ND)2020	Gaurav Misra	main case wrong reminder 2/5	12/4/2022
10102	710102028592022	MANIMUDRA VINCOM PRIVATE LIMITED VS CLARITY ROADLINK PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/275(ND)2021	CUSTOS	memo party missed in index and application stamp paper missing in application reminder 2/5	13/04/2022

10103	710102030112022	DENA BANK VS RATHI SUPER STEEL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1446(PB)2018	Harish Chander Arora	Pg-121-144 pages blur and double pagination not allowed section wrong according your pdf reminder 2/5	16/04/2022
10104	710102031512022	STATE BANK OF INDIA VS P.P. JEWELLERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/670(ND)2021	ISHA ARORA	PAGINATION NOT DONE IN AFFIDAVIT	21/04/2022
10105	710102030572022	VIKAS MITTAL VS M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/162(ND)2020	BHARAT	section wrong according your index reminder 2/5	18/04/2022
10106	710102032642022	AASTHA SURGIMED LIMITED VS P. P. JEWELLERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/991(ND)2018	ALOK KAUSHIK	59 cut page reminder 2/5	25/04/2022
10107	710102032362022	THE INDURE PRIVATE LIMITED VS KISHORE KUMAR SINGH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2667(PB)2019	PRASHANT MEHTA	memo parties missing in index and application and sign missing in application page and 18,20,22,48 not clear page	23/04/2022
10108	710102032232022	BANK OF MAHARASHTRA VS NEWTECH PROMOTERS AND DEVELOPERS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2465(ND)2019	VK GUPTA	section not mention in index	23/04/2022

10109	710102032802022	ANIL SHARMA VS CELEBRATION CITY PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/652(PB)2019	RAJIV K.GARG	index missing and stamp paper and affidavit missing and sign missing in application page	25/04/2022
10110	710102032492022	DBS BANK INDIA LIMITED VS ABHISAR IMPEX PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/91(PB)2022	Saurobroto Dutta	notary missing in stamp paper and section wrong	24/04/2022
10111	710102032652022	PUNJAB GENERAL INDUSTRIES PROIVATE LTD. VS FRIENDS AUTO (INDIA) LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3314(ND)2019	Kushal	11-14 not clear page	25/04/2022
10112	710102032702022	MONTAGE ENTERPRISES PVT. LTD VS MG INDUSTRIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3394(ND)2019	Sujit	page numbering missing in application page and section not mention in index and welfare rs.25 court fee rs.1 missing in vakalatnama	25/04/2022
10113	710102032372022	SARAF CHITS PRIVATE LIMITED VS KAD HOUSING PVT. LTD.	Interlocutory Application (I.B.C)	Any other provision - Govt body	COMPANY PETITION IB (IBC)/255(ND)2021	RAKESH KUMAR	section wrong please conatct to registry reminder 2/5	23/04/2022
10114	710102032382022	INDURE PVT. LTD. VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3444(PB)2019	PRASHANT MEHTA	17,21 not clear page and memo of parties compulsory	23/04/2022

10115	710102032842022	SHOMIT FINANCE LTD VS CHANDRA PRAKASH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1248(PB)2018	Pankaj	sign missing and page numbering missing and index missing and stamp paper and affidavit missing	26/04/2022
10116	710102033352022	DHARMENDRA KUMAR VS IAP COMPANY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/446(ND)2017	ROHIT RATHI	sign missing in application page	27/04/2022
10117	710102033082022	RUPINDER SINGH GILL VS RAKESH KUMAR GUPTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Vatsalya	main case not link and sign missing and 84-85 not clear page page number missing after 393 page and true copy missing and volume wise index missing	26/04/2022
10118	710102033212022	ASHOK KUMAR DEWAN VS NITIN GARG	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3196(ND)2019	ABHISHEK	due payment other section and 109-111 not clear page 133-149 not clear page	27/04/2022
10119	710102033752022	BATHLA TELETECH PRIVATE LIMITED VS INGRAM MICRO INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/629(ND)2021	Akul Mehandru	main case number not mention in soft copy and section not mention in index soft copy	29/04/2022

10120	710102033552022	BETA INFRATECH P LTD VS ANKUR JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/117(PB)2019	RAJA	ib not mention in main case and notary missing stamp and affidavit	28/04/2022
10121	710102033692022	MUKESH GUPTA VS SARVESH KASHYAP RP OF M/S. INTELLICITY BUSINESS PARK PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/638(ND)2020	ABHISHEK	26-40 not clear page	28/04/2022
10122	710102033842022	P C AGARWAL VS DEBASHIS NANDA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1744(ND)2019	Shivam	88-93 not clear page	29/04/2022
10123	710102017502022	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS M/S SARKUN SOLAR PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3240(ND)2019	K.V. Girish Chowdary	memo party missed in index and application its compulsory reminder 3/5	3/3/2022
10124	710102073412021	AJNARA INDIA LIMITED VS MANISH KUMAR GUPTA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/194(ND)2021	ADVOCATE GAUTAM SINGHAL	854, 856 to 875, 908, 910 to 929, 765, 801, 851, 854, 856 to 875, 908, 910, 911, 913 to 929, 988, 990, 992 to 911, 1127, 1128, 1135, 1152, 1214, 1215, 1217, 1219 to 1238, 1327, 1334, 1356 to 1365, 1417, 1495 to 1513, 1520, 1577, 1581, 1583, 1585, 1588 to 1594, 1596, 1597, 1598, 1601 to 1625, 1850, 1853, 1854, 1858, Not Clear- page no. D-9, 40, 61, 69, 78, 79, 93, 94, 95, 97, 98, 99, 100, 101, TO 116, 206, 209, 211, 212 TO 222, 224 TO 230, 275, 350, 352, 363, 364. 365, 366, 367, 368, 369, 371, 428, 434, 437, 438, 439, 440, 441, 442, 443, 444, 445, 446, 447, 448, 449, 450, 451, 452, 453, 454, 455, 457, 544, 545, 546, 547, 549 TO 568, 717, 720 TO 727, 729 TO 735, 765, 801, 851, 853, 852,Page no. 2834, 2835, missing vakalatnama 5rs Welfare fee missing vol 17, wrong index annex and wrong pagenation annexure Wrong Pagenation after page no. 2635,	7/10/2021
10125	710102063042021	ASHOK GARG & ANR VS MAHESH TANEJA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1744(ND)2019	Shivam		2/9/2021
10126	710102022102022	TARUNA SINGH VS NISHA MALPANI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/560(PB)2017	Manish	court fees missed	22/03/2022

10127	710102025162022	SOHAN PAL SHARMA VS NISHA MALPANI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/271(PB)2017	Saurabh	memo party missed in index and application court fee missed in vakalatnama section wrong according your pdf reminder 2/5	1/4/2022
10128	710102027932022	MOONLIGHT PROPBUILD PRIVATE LIMITED VS RAKESH KUMAR GUPTA	Miscellaneous Application(Companies Act)	Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/100(ND)2021	Sonam Sharma	Wrong case type select wrong section select reminder 2/5	11/4/2022
10129	710102028092022	ANUJ GUPTA VS HOTLINE CPT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/33(ND)2019	NAVEEN CHAWLA	memo party missed reminder 2/5	12/4/2022
10130	710102028772022	M/S. SHANKER BROTHERS VS M/S. ENERGO ENGINEERING PROJECTS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)2017	ARNAV KUMAR	sign missed in application Pg-69 to 79,105 to 119,138,141,208 to 210,213,214,221,230 to 232,236 to 243,252 ,253,274,277 to 288,291, 298 to 307,	13/04/2022
10131	710102028052022	ABIR INFRASTRUCTURE PVT. LTD. VS ABIR INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/893(ND)2018	RAKHI RAY	memo party missed in index and applcation reminder 2/5	12/4/2022
10132	710102028232022	JASWANT SINGH VS ABIR INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		jaswant	main case not link	12/4/2022
10133	710102029202022	ANSHUL GUPTA VS ABIR INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/431(ND)2019	RISHI	Pg- 36 missed reinder 2/5	14/04/2022

10134	710102030792022	VEKAS KUMAR GARG VS M/S NINEX DEVELOPERS LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/281(PB)2019	RAKESH KUMAR	69,71 ,92, not clear page reminder 2/5	19/04/2022
10135	710102031402022	ITS MY NAME PRIVATE LIMITED VS P. P. JEWELLERS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	ISHA ARORA	memo party missed please chekc your pdf reminder 2/5	21/04/2022
10136	710102031242022	ASHISH SINGH VS SHEFALI	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/2970(ND)2019	sarthak bhandari	ib not mention in main case and merge into one pdf reminder 2/5	20/04/2022
10137	710102031262022	ASHISH SINGH VS SHEFALI	Interlocutory Application (I.B.C)	Sec. 45 (1)	COMPANY PETITION IB (IBC)/2970(ND)2019	sarthak bhandari	"ib not mention in main case and merge into one pdf reminder 2/5"	20/04/2022
10138	710102032252022	JASWANT SINGH VS SHEFALI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/227(ND)2021	jaswant	case type wrong reminder 2/5	23/04/2022
10139	710102032292022	GAURAV MISRA VS ALPHA CORP DEVELOPMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/275(ND)2020	Gaurav Misra	case year wrong according your pdf Pg-23,24,25,185,191,205 to 210 not clear double page number not allowed reminder 3/5	23/04/2022
10140	710102032502022	PAWAN GARG VS ASSISTANT COMMISSIONER OF INCOME TAX DELHI & ANR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2661(ND)2019	GAUTAM	due payment other section according your pdf reminder 3/5	24/04/2022

10141	710102032422022	MR WANG XINGCHUN VS M/S COSLIGHT INDIA TECHNOLOGY PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT,Sec 425	COMPANY PETITION (COMPANIES ACT)/158(ND)2019	RAKESH	case type wrong Brief synopsis/list of dates events missed,appositille missed, vakaltnama missed please chec your file properly reminder 2/5	23/04/2022
10142	710102033202022	ASHOK KUMAR DEWAN VS NITIN GARG	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/3196(ND)2019	ABHISHEK	wrong section reminder 2/5	27/04/2022
10143	710102033472022	EDELWESISS ASSET RECONSTRUCTION COMPANY LIMITED VS AADI BEST CONSORTIUM PRIVATE LIMITED	Company Appeal (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/708(ND)2021	Jaitegan Singh	Memo Party, E-Stamp Paper Missing, 10-16, 18-19, 51-55 242-251-252 Page Not Clear, 136-138, 239-241, 253-257 Translate to English	28/04/2022
10144	710102033882022	M/S PREM AUTO ENTERPRISES VS PALM DEVELOPERS PRIVATE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/894(ND)2019	Kumar Mihir	Pg- 11,15 afiidavit missed for stamp paper Pg on 11,15, Pg-26 nor clear remnder 2/5	29/04/2022
10145	710102034242022	VIJAY PRATAP SINGH VS DEBASIS NANDA	Company Appeal (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1744(ND)2019	Ashutosh Ranjan	Page No. 106-121, 124-125 Page Not Clear	30/04/2022

10146	710102033772022	BRIGADIER PRADEEP KAPOOR VS DEBASIS NANDA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1367(PB)2018	SAMDARSHI SANJAY	memo of parties missing and proof of service sepreat file reminder 2/5	29/04/2022
10147	710102034252022	DINESH CHANDRA AGARWAL RP OF V.K. AGGARWAL AND COMPANY PRIVATE LIMITED VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/781(ND)2020	aditya gauri	Memo Party Missing	30/04/2022
10148	710102034272022	VANEET BHATIA VS BESTECH INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3370(ND)2019	Vishal	Page No. 26-27, 47, 52, 54-68, 81-83 Page Not Clear	1/5/2022
10149	710102034062022	MOHAN LAL JAIN VS KALIBER ASSOCIATES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/228(PB)2018	Mohan Lal	Page No. 126 Page not Clear	29/04/2022
10150	710102034202022	ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	Page No. 8-30 Page Not Clear	30/04/2022
10151	710102034342022	ANSHUJ DHINGRA VS PANKAJ AGARWAL	Interlocutory Application (I.B.C)	19(2)		ANSHUJ DHINGRA	MAIN CASE NOT LINK WITH APPLICATION IN TECHNICAL AND MEMO PARTIES MISSING	2/5/2022
10152	710102034332022	COMMITTEE OF CREDITORS- BINDAL AND BINDAL BATTERIES PVT. LTD. VS PANKAJ AGARWAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		ANSHUJ DHINGRA	MAIN CASE NOT LINK WITH APPLICATION	2/5/2022

10153	710102034282022	MADHA V SARAN AGARWAL VS ANIL KUMAR JAIN	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/334(ND)2018	ABHISHEK	case type wrong and list date of events brief synopsis missing	1/5/2022
10154	710102033532022	M/S ACTION ISPAT AND POWER PRIVATE LIMITED VS ANIL KUMAR JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1096(PB)2018	MAYA	memo of parties missing pdf not open able please upload again	28/04/2022
10155	710102034402022	GAJENDRA SINGH VS ANIL KUMAR JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/947(ND)2019	GAJENDRA	THESE PAGE ARE 18 ,124-128,145,154-155,211,236,240-242 NOT CLEAR AND VOLUME WISE INDEX MISSING IN VOL-1 AND VOL-2	2/5/2022
10156	710102034422022	M/S. STAN AUTO PVT. LTD. VS STAN AUTOS PRIVATE LIMITED	Interlocutory Application (I.B.C)	22(3)(b)	COMPANY PETITION IB (IBC)/52(PB)2021	Mr. jitendra kumar		2/5/2022
10157	710102034412022	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK	sign missing in progress report and true copy missing in annexure page	2/5/2022
10158	710102034842022	MEKASTER FINLASE PRIVATE LIMITED VS SAHA BUILDESTATES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1482(ND)2019	RAKTIM GOGOI	section wrong and memo parties missing and stamp paper missing	3/5/2022

10159	710102034562022	MR. GAUTAM MULLICK VS MR. GAUTAM MULLICK	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1022(ND)2018	Vaibhav Manu Srivastava	SECTION WRONG AND SECTION NOT MENTION IN INDEX PDF FILE PAGE 19-24,26-42 NOT CLEAR AND PAGE 75,77,79 TRANSLATE PAGE AND WELFARE RS.25 MISSING IN VAKALATNAMA	2/5/2022
10160	710102034712022	GYAN CHANDRA MISRA VS NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/380(ND)2020	Avinash Bhati	notary missing in affidavit and stamp paper AND 20-23,80,73,88,123,148,173-177 TRANSLATE PAGE AND PAGE 28-36,82-87,89-93,101-102,112-113 NOT CLEAR PAGE AND VOLUME WISE INDEX MISSING IN VOL-1 VOL-2	3/5/2022
10161	710102034732022	MR. INDERJEET SINGH VS COMMITTEE OF CREDITORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Rahul Sharma	23-31,35-63,68,70,80 not clear page	3/5/2022

10162	710102034522022	GAJENDRA SINGH VS COMMITTEE OF CREDITORS	Interlocutory Application (I.B.C)	Sec 54(1)	COMPANY PETITION IB (IBC)/947(ND)2019	GAJENDRA	28,136-138,155,164-165,221-223,228,258 not clear page and memo parties missing and volume wise index missing vol-1 vol-2	2/5/2022
10163	710102034832022	PRABHAKAR KUMAR VS DIRECTORATE GENERAL OF TOWN COUNTRY PLANNING	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/364(ND)2019	PRABHAKAR KUMAR	memo party missed in index and in aplication reminder 2/5	3/5/2022
10164	710102034632022	CENTRAL LINEN PARKS PVT LTD VS BRIGHT STAR HOTELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2632(ND)2019	SAHIL MULLICK	stamp paper missed reminder 2/5	3/5/2022
10165	710102035022022	UNION OF INDIA VS SUMAN CHADHA	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/183(ND)2021	sfionclt	case type wrong and memo party missing and stamp paper missing and sign and true copy missing	4/5/2022
10166	710102035172022	REGIONAL PF COMMISSIONER DELHI VS SHRI SUNIL AGGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2083(ND)2019	SHIVANATH MAHANTA	welfare rs. 15 missing and sign true copy missing and stamp paper missing	4/5/2022

10167	710102034992022	REGIONAL PF COMMISSIONER NOIDA VS SAHA INFRATECH PRIVATE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	SHIVANATH MAHANTA	43-46 not clear page and welfare rs.15 missing and stamp paper missing and sign true copy missing	4/5/2022
10168	710102034982022	ARTI BALUJA VS RANDSTAD INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/20(ND)2018	ARTI BALUJA	MAIN CASE WRONGLY LINK	4/5/2022
10169	710102035132022	CS VEKAS KUMAR GARG VS MR. SURAJ MAL YADAV	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)2019	RAKESH KUMAR	stamp paper and affidavit missing	4/5/2022
10170	710102034952022	A. GUHAN VS SANTOSH SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2963(ND)2019	Tushar	16,28,31,121,134, not clear page and double page number after 16 page	4/5/2022
10171	710102035032022	IBD INDIA PVT.LTD VS KAAMA IMPEX PVT. LTD	Restoration Application (IBC)	Sec. 45 (1)		SANJEEV KUMAR	section wrong and sign missing and main case not link MEMO OF PARTIES MISSING	4/5/2022
10172	710102035002022	PR. COMMISSIONER OF INCOME TAX- 6 VS NEHA EXPORTS LTD	Restoration Application (Companies Act)	Rule 11 of NCLT		VIBHOOTI MALHOTRA	main case not link and memo of parties missing and 15 page not clear	4/5/2022

10173	710102035412022	NIDHI MANGLIK AND ANR. VS RG RESIDENCY PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/817(PB)2018	Vipin Singhh Raghav	case type wrong and section wrong and court fee rs.3 missing and sign true copy missing	5/5/2022
10174	710102035142022	CS SATYADEVI ALAMURI VS GANGARAM AGARWAL - RP	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1721(PB)2019	Bhavana Duhoon	sign missing in progress report	4/5/2022
10175	710102035772022	DR. SANDHYA VATSYAYANA VS MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/177(ND)2019	Vikas Kumar	sign missing in application page and 18,21-22 ,176-188,189-192 not clear page and 25 welfare missing page 69,82-96 hinidi page	6/5/2022
10176	710102035352022	NG METALIKS PRIVATE LIMITED VS MR PROVIEW REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2769(ND)2019	Ankit Parhar	memo parties missing	5/5/2022
10177	710102035762022	BASUKINATH COMMODITIES PRIVATE LIMITED VS SAHA INFRATECH PRIVATE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	VARSHA BANERJEE	section wrong and 22-39 not clear page and date not verified in stamp and affidavit	6/5/2022
10178	710102035692022	HDFC BANK LIMITED VS SHIVI JAIN	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/15(PB)2022	Irfan Ahmed	memo party missing	5/5/2022

10179	710102035642022	INTEC CAPITAL LIMITED VS SHIVI JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1061(ND)2020	INTEC CAPITAL LIMITED	main case not mention in pdf	5/5/2022
10180	710102035522022	DILER SINGH ESTATES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/41(ND)2022	Aayush	case type wrong memp party missed in index and application reminder 2/5	5/5/2022
10181	710102035732022	M/S JNS INFRATECH PRIVATE LIMITED VS M/S SHREE SHYAM ENTERPRISES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/944(ND)2018	SANTOSH KUMAR	page 15 not clear page and memo party missing	6/5/2022
10182	710102035702022	HDFC BANK LIMITED VS SHACHI JAIN	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/13(PB)2022	Irfan Ahmed	memo party missing	5/5/2022
10183	710102035562022	BAHL PAPER MILLS LTD. VS MANILA RESORTS PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	SUMEDHA	page 163,217,219,222,243-272 not clear page	5/5/2022
10184	710102035722022	HDFC BANK LIMITED VS BINA JAIN	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/14(PB)2022	Irfan Ahmed	memo party missing	5/5/2022
10185	710102036012022	AREVA FMCG INDIA PVT. LTD. VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA NEW DELHI	Restoration Application (Companies Act)	Sec 48(2)		Atul Kumar	main case not clear and roc and income tax service missing	6/5/2022
10186	710102035932022	CHHARIA HOLDINGS PRIVATE LIMITED VS ANUP KUMAR LIQUIDATOR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/525(ND)2017	Prashant Kashyap	main case missing page 15 ,54,57-58,100-103 not clear page	6/5/2022
10187	710102036322022	RISHABH BUILDWELL PRIVATE LIMITED VS NAKSHATRA RESIDENCY PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/64(ND)2022	SHAILESH SUMAN	memo party missing and 39 page not clear	7/5/2022
10188	710102036282022	ANIL KOHLI VS NAKSHATRA RESIDENCY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/144(PB)2017	ABHISHEK	58-60 not clear page	7/5/2022

10189	710102036332022	RELIGARE ENTERPRISES LTD VS LIGARE AVIATION LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2(PB)2022	Rea Bhalla	MEMO PARTY MISSED IN INDEX AND IN APPLICATION SECTION NOT MENTION IN PDF	7/5/2022
10190	710102036062022	DD REAL ESTATE PVT. LTD. VS MR. SANJEVE BHUSHAN DEORA LIQUIDATOR FOR FORGINGS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/455(PB)2017	Mannat Singh	case type wrong and section not mention in index	7/5/2022
10191	710102035862022	SATYENDRA P. KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PRIVATE LIMITED VS MR. SANJEVE BHUSHAN DEORA LIQUIDATOR FOR FORGINGS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Ankit Jain	main case not link and not notary missing in affidavit	6/5/2022
10192	710102035822022	ALOK KUMAR KUCHHAL VS HIMSKAF SYSTEMS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/151(ND)2021	Alok Kumar Kuchhal	memo party missing	6/5/2022
10193	710102033852022	ABHISHEK SAMUEL VS DEVENDRA SINGH	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/717(ND)2019	Nikunj	Double Page Numbering reminder 2/5	29/04/2022
10194	710102035992022	RAHUL KUMAR SHARMA VS MOHAN LAL JAIN LIQUIDATOR OF KALIBER ASSOCIATES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 42		Sumesh	main case not link and case type and section wrong	6/5/2022

10195	710102025492020	MRS.VANDANA PAL VS ALCHEMIST TOWNSHIP INDIA LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sridharraj	25rs advocate welfare and 3rs court fee missed, page:48 not clear, 112, 144, 157-163, not clear, etc	26/02/2020
10196	710102016712022	PAISALO DIGITAL LIMITED VS AMIPRABHU DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		HARSHAL KUMAR	"advocate sign missed on letter of submission of filling, page:96-120 not clear, 149-163 pages cut, 167-170, 222, 224, 226, 228, 284, 446, not clear, etc	1/3/2022
10197	710102016732022	PAISALO DIGITAL LIMITED VS SOLITAIRE REALINFRA PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		HARSHAL KUMAR	advocate sign missed on letter of submission of filling, 92 to 94,98,140 ,159, 169, 213, 307, 311, 313, 315, 317, 319, 321, 323, not clear	1/3/2022

10198	710102016722022	PAISALO DIGITAL LIMITED VS HPS IT SOLUTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		HARSHAL KUMAR	advocate sign missed, page 89,91,283,285,287,289,291,293,295, 297,299,303,314,not clear (clear or typed copy)	1/3/2022
10199	710102016802022	PAISALO DIGITAL LIMITED VS SOLITAIRIAN BUILDSPACE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		HARSHAL KUMAR	advocate sign missed on letter of submission of filling, page 88,90,93,122,136,138,139,144,155,157,161,174,175,186,188,196,197,296,298,300,302,304,306,308,310,312,314,318,not clear	1/3/2022
10200	710102016792022	PAISALO DIGITAL LIMITED VS SAHNI AQUATECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		HARSHAL KUMAR	advocate sign missed on letter of submission of filling, page not clear :89,91,330,332,334,336,338,340,342,344,346,348,354, not clear	1/3/2022

10201	710102014692021	JAMMU & KASHMIR BANK LIMITED VS HEM SINGH BHARANA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:82-87, 92, 93, 100, 109-112, 117, 121, 122, 123, 124, 125, not clear, etc	19/02/2021
10202	710102000142022	WG CDR JAGANNATH BHANDARI VS GARDENIA INDIA LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Avneesh Arputham	page numbering not mention, peition every pages sign missed, true copy sign missed on every pages of annexures, 3rs court fee missed,etc	1/1/2022
10203	710102023302022	GANESH P PAI VS GARDENIA INDIA LIMITED	Company Appeal(Companies Act)	Sec 252 (1)		ISHANT	pgs in hindi 321,350,351,355,392 to 396 pgs not clear 382,383,390,391,398,399,400,402,401,410,411,412 to 422,	26/03/2022

10204	710102024172022	MOON LIGHT PROPBUILD PRIVATE LIMITED VS MR. RAKESH KUMAR GUPTA AND ORS	Intervention Petition(Companies Act)	Application under any other provisions		Sonam Sharma	Wrong section select,synopsis/list of dates & events missed,link with main case no., true copy sign missed in annexures	29/03/2022
10205	710102024782022	STATE BANK OF INDIA VS SONAL GARG	Company Petition IB (IBC)	Section 95(1)		mital and mital advocates	master index sign missed, only	31/03/2022
10206	710102025422022	MCWANE INDIA PRIVATE LIMITED VS TECHNOFAB ENGINEERING LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		A.K. Mylsamy & Associates	true copy certified on every pages of annexures, only	2/4/2022
10207	710102027572022	VALECHA ENGINEERING LIMITED VS NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Ms. Tanu Priya Gupta	case type wrong, (case type is transfer application), page:173-177, 196-197, not clear contact to registry, main case no. missed in cover page	10/4/2022
10208	710102029322022	XENA FLUID SYSTEMS PRIVATE LIMITED VS NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		PARVEEN RASTOGI	Kindly add 182 to 205 in master index	14/04/2022

10209	710102029042022	XENA FLUID SYSTEMS PRIVATE LIMITED VS NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH	Company Appeal(Companies Act)	Sec 252 (3)		SACHIN GOEL	Wrong income tax advance service kindly serve to delhi dcilt cell delhi high court	14/04/2022
10210	710102032582022	TRANSLUMINA THERAPEUTICS LLP VS MEDEOR HOSPITAL LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Aditya Nayyar	"Page Not Clear- Page NO. 815, 861, 1013, 1014, 1015, 1016, 1127, 1130, 1141, 1142, 1148, 1149, 1150, 1151, 1155, 1156, 1157, 1158, 1161, 1162, 1163, 1165, 1166, 1167, 1203, 1204, 1286, 1287, 1288, 1408, 1416, 1423, 1437, 1438, 1441, 1443, 1444, 1592, 1593, 1594, 1625, 1627, 1629, 1630, 1631, 1632, 1633, 1636, 1638, 1640, 1645 to 1658, 1665 to 1669, 1675, 1684, 1685, 1688, 1699, 1853, 1854, 1855, 1856, 1857, 1858, 1859, 1860, 2311, True Copy Sign Missing- Page No. 21, 22, 37, 83, 161, 179, 319, 427, 428, 434, 451, 710, 711, 712, 713, 714, 715, 798, 799, 823, 798, 799, 1255, 1256, 1257, 1258, 1701, 2294, 2313A, 2313B, Double page 897-898, 948, 781 Sign Missing- "Page No. 123,272, 378, 1254, Page No. wrongly put After Page No. 535 Page No. wrongly put After Page No. 554 Page No. wrongly put After Page No. 555 Page No. wrongly put	25/04/2022
10211	710102033322022	UNION BANK OF INDIA LIMITED VS DINESH GUPTA	Company Petition IB (IBC)	Section 95(1)		Samarendra Kumar	page:100, 106, 146-159, 166-170, 195, 200, not clear, etc	27/04/2022
10212	710102033972022	ICICI BANK LIMITED VS MR. MAYANK SETHI	Company Petition IB (IBC)	Section 95(1)		Vidushi	Pgs not clear 29,37 to 40,55 to 73,75,76,78 to 88,91,96,97,100 to 103,158,178,188,315,317 to 328 small font 253 to 266, pgs missed 333 to 336	29/04/2022

10213	710102034362022	SHIKHER SAXENA VS MR. MAYANK SETHI	Intervention Petition (IBC)	Application under any other provisions- IBC		EKANSH AGARWAL	wrong section for intervention 60(5), memo of parties, brief of synopsis and list of dates and events missed, petition every pages sign missed, counsil sign missed on index, 25rs advocate welfare and 3rs court fee missed, true copy sign missed on every pages of annexures, etc contact to registry	2/5/2022
10214	710102033572022	NUBERG ZIRAX ENGINEERING PRIVATE LIMITED VS MR. MAYANK SETHI	Company Petition IB (IBC)	IBC Section 59		ANANG	page:63-64 cut, 108 not clear, etc	28/04/2022
10215	710102034022022	UNION BANK OF INDIA VS SHRI. VINAY KUMAR SINGHAL	Company Petition IB (IBC)	Section 95(1)		EKTA CHOUDHARY	counsel sign missed on index, page:65-77, 348, 431, 25rs advocate wealfare and 3rs court all vakalatna missed etc, volume wise index missed and master index missed in volume 1, etc	29/04/2022

10216	710102034032022	UNION BANK OF INDIA VS ANKUR AGGARWAL	Company Petition IB (IBC)	Section 95(1)		EKTA CHOUDHARY	volume wise index, with master index in volume 1, page: 429 not clear, 25rs advocate welfare and 3rs court fee missed, page:351 not clear, 68-80 not clear, etc	29/04/2022
10217	710102033942022	AMARNATH ASHOK KUMAR PVT LTD VS ANKUR AGGARWAL	Company Petition (Companies Act)	Sec 252 (1)		SHIVANGI SINGH	Wrong case type select, master index missed,synopsis missed, e stamp missed with supporting affidavit,no pagination in annexuress,stk 07 missed,MoA & AoA and company master data missed,Roc and income tax advance service missed, merge in one pdf after that upload the petition	29/04/2022

10218	710102033832022	KAVINDRA KUMAR VS DESEIN PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		KUMAR DEEPRAJ	brief of synopsis missed, counsel sign missed on every index, pagE:74, 80, 110-118, 132-137, 158-161, 168-170, not clear, true copy sign missed on every pages of anneuxres, etc	29/04/2022
10219	710102033962022	ICICI BANK LIMITED VS MR. CHANDER MOHAN SETHI	Company Petition IB (IBC)	Section 95(1)		Vidushi	Pgs not clear 30,32,57 to 77,80 to 99,103 to 105,180,283 to 294,296 to 316,318 to 329 small font 160,254 to 267, pgs missed 334 to 337	29/04/2022
10220	710102034102022	UNION BANK OF INDIA VS MANIK AGGARWAL	Company Petition IB (IBC)	Section 95(1)		EKTA CHOUDHARY	Not Clear Page NO. 64 to 76, 43, 44, 45 vol wise Index missing, 25 rs Welfare fee and 3 rs court fee missing, Annexure some sign and Stamp Missing,	30/04/2022

10221	710102034052022	UNION BANK OF INDIA VS PUJA AGGARWAL	Company Petition IB (IBC)	Section 95(1)		EKTA CHOUDHARY	"page:63-76, 345, 421, not clear volume wise index missed, etc 25rs advocate welfare and 3rs court fee missed, etc contact to registry "	29/04/2022
10222	710102034002022	UNION BANK OF INDIA VS SUMIT AGGARWAL	Company Petition IB (IBC)	Section 95(1)		EKTA CHOUDHARY	page:64-76, not clear, double page numbering, volume wise index missed, etc 25rs advocate welfare and 3rs court fee missed, etc contact to registry	29/04/2022

10223	710102033982022	ICICI BANK LIMITED VS MRS SEEMA SETHI	Company Petition IB (IBC)	Section 95(1)		Vidushi	pg no 27 & 28 in one pgs,pgs not clear 30,32,35 to 49,57 to 78,80 to 99,102 to 105,127,128,161,181,261 to 269,298 to 331 pgs missed 109, pgs missed 336 to 340	29/04/2022
10224	710102034502022	REAL ESTATE BANK INDIA PRIVATE LIMITED VS ASIAM STUDIO PRIVATE LIMITED	Company Petition IB (IBC)	Sec 47 (1),Sec 12(2),Section 121(1)		P K	wrong efile	2/5/2022
10225	710102034622022	UNION OF INDIA VS SUNIL JAIN & CO.	Company Petition (Companies Act)	Sec. 140(5)		sfionclt	Pgs not clear 79,81 to 85,265,266,446,MoA & AoA and company master data missed of respondent, advance service missed	2/5/2022

10226	710102034822022	UMESH CHAND GOYAL RP M/S VHV BEVERAGES PVT. LTD. VS VISHNOO MITTAL AND ANR.	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		aditya gauri	contempt peition under rule 11 of nclt for main section and read with for other section, in pdf (contact to registry)	3/5/2022
10227	710102034782022	STATE BANK OF INDIA VS L.R. BUILDERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		mital and mital advocates	page:16, 20, 29, blank, 162-173, 187-202, 218, not clear, double page no on 251, 481, 499 , , page:280-297, 304-319, 321-322, 368-369, 469-470, 476-478, 483, 499, 558-557, , dim, etc contact to regsitry,	3/5/2022
10228	710102034862022	CANARA BANK THROUGH RP VS KARAN A CHANANA	Company Petition IB (IBC)	Section 95(1)		mital and mital advocates	double page numbering on every pages of annexures, pages not clear, , pages not clear, etc,	3/5/2022

10229	710102034872022	CANARA BANK THROUGH RP VS ANITA DAING	Company Petition IB (IBC)	Section 95(1)		mital and mital advocates	double page numbering on every pages of annexures, pages not clear, , pages not clear, etc,	3/5/2022
10230	710102035292022	SANJAY KARIWALA VS THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED	Transfer Petition (IBC)	Rule 11 of NCLT, 2016,Rule16(d),NCLT Rules,2016 IBC		Ashish Choudhury	wrong caste type (transfer application) memo of parties, brief of synopsis and list of dates and events missed, petition every apges sign missed, page:35 not clear, 25rs advocate welfare and 3rs court fee missed, etc	5/5/2022
10231	710102035572022	AZURE ENTERTAINMENT PRIVATE LIMITED VS SUPER CASSETTES INDUSTRIES PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rizwan Siddiquee	Page No. 30 Missing, stamp Paper Missing with all affidavit (Notarial not allow)	5/5/2022
10232	710102035482022	SANJAY KARIWALA VS THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED	Company Appeal(Companies Act)	Sec 252 (3)		CHANDRADIP	Master index missed, Roc and income tax advance service missed, merger the petition in one pdf after that upload the petition	5/5/2022

10233	710102035122022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS SANJAY MEHRA	Company Petition IB (IBC)	Section 95(1)		ARGUS PARTNERS	volume wise index missed, etc	4/5/2022
10234	710102035012022	SH PRABHADIT SINGH BATRA VS M/S ARRENA OVERSEAS PVT LTD	Contempt Petition(Companies Act)	Sec 425		YOEGNDER KUMAR	WRONG SECTION MENTION IN SOFT COPY	4/5/2022
10235	710102035622022	INDUSIND BANK LTD. VS CLOUD 9 PROJECTS PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 252 (3)		ROBIN SINGH SIROHI	correct respondent name in basic detail and memo of parties,pg no 22 to 23 missed,Stk 07 missed,serial no missed after pg no 273 in index	5/5/2022
10236	710102035442022	CHANDER BHAN CHAUDHARY AND ANR VS JAINA SNACKS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 59		NITIN JAIN	Council detail missed,memo of parties/synopsis/list of dates & events missed,wrong moa & aoa annex, pgs not clear 38 to 41,43A,49,54 to 57,60,65,66,82, true copy sign missed in annexures,3rs welfare missed in vakaltnama, company master data missed, serve the petition to all respondent	5/5/2022

10237	710102035202022	SANJAY KARIWALA VS KARIWALA SAREES PVT LTD	Transfer Petition(Companies Act)	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016		Ashish Choudhury	Synopsis/list of dates & events missed,no sign in every pages of petition,pgs not clear 96,2nd volume index missed,25rs welfare and 3rs court fees missed in all vakaltnama	5/5/2022
10238	710102035742022	TIMES DIGITAL LIMITED VS HACIENDA PROJECTS PRIVATE LIMITED	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Gaurav	Main case no missed on cover page, brief synopsis/list of dates & events missed, mentioned only rule 16 D in all pgs of petition, wrong case type select	6/5/2022

10239	710102035192022	SANJAY KARIWALA VS KARIWALA FASHIONS PVT. LTD.	Transfer Petition(Companies Act)	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016		Ashish Choudhury	Synopsis/list of dates & events missed,no sign in everyp pages of petition,,2nd volume index missed,25rs welfare and 3rs court fees missed in all vakaltnama	5/5/2022
10240	710102035832022	LUDHIYANA BULDER VS IREO WATERFRONT PVT	Contempt Petition (IBC)	Regulation 44(2), Liquidation process Regulation, 2016		Rupender Sinhmar	case type wrong maincase not link section wrong according your pdf affidavit back date stmap paper not noatrized	6/5/2022
10241	710102010952022	SUNIL PRAKASH SHARMA RP-VALUE INFRAESTATE INDIA PRIVATE LIMITED VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1491(ND)2019	Sunil Prakash Sharma	pg- 13 to 17 in hindi please mention true type copy from to where Pg-28,30,31,58 need to clear copy conatct to registyr reminder 5/5	8/2/2022

10242	710102018252022	MR . PREM LAL & ORS VS AMBRANE INDIA PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/63(ND)2021	aaryan sharma	main case year wrong section wrong according your pdf volume wis eindex missed reminder 3/5	7/3/2022
10243	710102022762022	VIKRAM MALHOTRA (THROUGH POA SH. JAGDISH CHANDRA MALHOTRA) VS SH. ATUL KUMAR KANSAL (RESOLUTION PROFESSIONAL)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	VINEET BHAGAT	please delete previous document need to sign every pages on application double pagination not allowed pg- 72 in hindi double pagination not allowed need to true copy sign all pages court fee and welfare missed in vakalatnama reminder 3/5	24/03/2022
10244	710102024102022	ALLUVION BUILDCON PVT. LTD. VS INDIRAPURAM HABITAT CENTER PVT. LTD.	Restoration Application (IBC)	Sec 60(5)		HIMANSHU KAUSHIK	section wrong according your pdf main case not link with application please contact to registry 01124363846 reminder 3/5	29/03/2022
10245	710102025902022	PRABHAKAR KUMAR VS INDIRAPURAM HABITAT CENTER PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/364(ND)2019	PRABHAKAR KUMAR	due payment for Regulation 31(3), 34 reminder 3/5	4/4/2022

10246	710102026532022	MOHNIS SINGH & ORS VS M/S ROHTAS PROJECTS LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1022(ND)2018	KUSHAGRA DIKSHIT	stamp paper missing and 70-79 ,87-140,149-170,173-211,247-254,266-268,282-289,295-296,334-337,345-348,351-391 not clear page and case type wrong please merge in single pdf please check your pdf some pages not clear and in hindi please contact to registry regarding your file some pages missed reminder 3/5	6/4/2022
10247	710102028122022	RAVI BANSAL VS M/S ROHTAS PROJECTS LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1164(ND)2019	Ravi	203-206 not clear reminder 2/5	12/4/2022
10248	710102027972022	ADNAN ALI KHAN VS MUKUL KUMAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1757(PB)2018	Yashashvi Virendra	Pg-38 court fee missed	11/4/2022
10249	710102029142022	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS MUKUL KUMAR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP	volume 5 missing	14/04/2022
10250	710102030892022	GRAND ARCH RESIDENT WELFARE ASSOCIATION VS IREO PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 154 (1)	COMPANY PETITION IB (IBC)/989(ND)2020	Asiya Khan	section wrong according your pdf reminder 2/5	19/04/2022
10251	710102033812022	SHINRYO SUVIDHA ENGINEERS IONDIA PVT. LTD. VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2582(ND)2019	Tishwarya Tyagi	Section Wrong and Memo Party Missing need to sign vverry pages reminder 2/5	29/04/2022
10252	710102033952022	BANSAL HIGH CARBON PRIVATE LIMITED VS EMPLOYEES, PROVIDENT FUND ORGANISATION	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/194(ND)2017	Arjun Dutt Sharma	Pg-18-20,not clear page reminder 2/5	29/04/2022

10253	710102034162022	RAMACHANDRAN SUBRAMANIUM VS EMPLOYEES, PROVIDENT FUND ORGANISATION	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/197(PB)2017	AVS Subramanyam	Pg-157 missed	30/04/2022
10254	710102033862022	PARAMJEET SINGH VS BULLAND BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1744(ND)2019	PRANAV	sign missing in application page and court fees rs.3 missing reminder 2/5	29/04/2022
10255	710102034152022	ARVIND GARG LIQUIDATOR VS 1. THE STATE INDUSTRIES PROMOTION CORPORATION OF TAMIL NADU LIMITED & OTHERS THROUGH THE MANAGING DIRECTOR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/272(PB)2017	ADITYA	Main Case Wrong, reminder 2/5	30/04/2022
10256	710102033582022	CENTRAL RAILSIDE WAREHOUSE COMPANYLIMITED VS 1. THE STATE INDUSTRIES PROMOTION CORPORATION OF TAMIL NADU LIMITED & OTHERS THROUGH THE MANAGING DIRECTOR	Company Application(Companies Act)	Application under any other provisions	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2021	Suman	Page No. 180,211,223, 268, 288, 306-307, 330, 338, not clear 306 + 307 not allwoed Page Not Clear and Rs. 5 Welfare Fund Fees Missing Pg-183, -186,289, in hindi reminder 2/5	28/04/2022
10257	710102033902022	VIJAY KUMAR AHUJA VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1748(PB)2019	Ashish	Pf-20 not clear reminder 2/5	29/04/2022
10258	710102033632022	RAKESH BHATIA VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/892(ND)2020	rakesh	case type wrong \\\\reminder 2/5	28/04/2022

10259	710102034802022	RENZON TECH PRIVATE LIMITED VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/750(ND)2020	Prachi Johri	memo party missed in index and in application section not mention in application reminder 2/5	3/5/2022
10260	710102034552022	HARVINDER SINGH RP KAY EM COPPER PVT. LTD VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2027(ND)2019	SWATI SALUJA	needt to ture copy on very pages on annexure reminder 2/5	2/5/2022
10261	710102034442022	RAJNEESH KUMAR VS KLV NEW TECH CONSTRUCTIONS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2995(ND)2019	India C&L	section wrong according your pdf reminder 2/5	2/5/2022
10262	710102034682022	JSB ALUMINIUM PRIVATE LIMITED VS KIRAN UDYOG PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/400(ND)2021	RISHI KUMAR SINGHAL	case type wrong according your pdf case type wrong according your pdf reminder 2/5	3/5/2022
10263	710102034942022	SH.SUSHEEL KUMAR GUPTA LIQUIDATOR VS UTTARAKHAND POWER CORPORATION LTD THROUGH EXECUTIVE ENGINEER	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/812(ND)2018	PARTHO	after page no 12 pagination not done please check your pdf reminder 2/5	4/5/2022
10264	710102035752022	PRADEEP KUMAR AND ORS VS NAVNEET KUMAR GUPTA	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/451(PB)2018	PARISH KUMAR	brief of synopsis and list of dates and events missed, etc	6/5/2022
10265	710102036302022	THE ARANYA WELFARE ASSOCIATION VS NAVNEET KUMAR GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/45(PB)2018	Avni	section wrong and section not mention in index	7/5/2022
10266	710102036072022	D. R. POLYMERS PVT. LIMITED VS VIMAL PLAST (INDIA) PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/798(ND)2021	SIDDHARTH KAUSHIK	case type wrong and memo party missing	7/5/2022

10267	710102035062022	GOGIA LEASING LIMITED VS JBO GLOBEWORLD LLP	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/630(PB)2021	Richa	court fees rs. 3 missing in vakalatnama	4/5/2022
10268	710102036662022	RAKESH KUMAR JAIN VS JBO GLOBEWORLD LLP	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2161(ND)2019	MOHIT NANDWANI	Pg-11 not clear page reminder 2/5	8/5/2022
10269	710102036642022	MEENAKSHI ASSOCIATES PRIVATE LTD. VS VIKAS STAINLESS STEEL INDIA PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2527(ND)2019	Dhruv Gupta	ib not mention in main case	8/5/2022
10270	710102035882022	HIMSKAF SYSTEMS PRIVATE LIMITED VS HIMSKAF SYSTEMS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/670(ND)2020	Aseem Atwal	need to sign every pages on application	6/5/2022
10271	710102036252022	GHAZIABAD ENGINEERING COMPANY LIMITED VS GHAZIABAD ENGINEERING COMPANY LIMITED	Company Application(Companies Act)	Sec 433(e)/433(f) of CA 1956	COMPANY PETITION (COMPANIES ACT)/1176(ND)2016	Hari Oum Sharma	section wrong and memo party missing and page 6 hindi and stamp paper missing and notary missing in affidavit and section not mention in index and sign missing in application page	7/5/2022
10272	710102036452022	WORLDS WINDOW INFRASTRUCTURE AND LOGISTICS PVT LTD VS GHAZIABAD ENGINEERING COMPANY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/943(PB)2020	Navjit	stamp and affidavit missing and memo party missing	7/5/2022

10273	710102036462022	NAVNEET KUMAR GUPTA VS GHAZIABAD ENGINEERING COMPANY LIMITED	Interlocutory Application (I.B.C)	Sec 54(1)	COMPANY PETITION IB (IBC)/451(PB)2018	ABHISHEK	118,184,186,187,204-205,223,244,251,262-263,264-265,272,283-289,329,337-355 not clear page and 245-249 hindi	8/5/2022
10274	710102036432022	AANVEE SECURITIES PVT LTD. VS NARENDRA KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	VARSHA BANERJEE	54,82,114-116,157,170-171,174,177,210,212,232,284-287,299-304,309-311 not clear page	7/5/2022
10275	710102036422022	SH PINAKI SIRCAR LIQUIDATOR VS NIL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/400(ND)2017	Brijesh Kumar Tamber	wrong file please choose location jaipur nclt	7/5/2022
10276	710102036292022	RAJESH KATYAL VS RAVINDER KUMAR GOYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/292(ND)2021	ABHISHEK	50-52 not clear page	7/5/2022
10277	710102036502022	ANUP SOOD VS RAVINDER KUMAR GOYAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/397(PB)2018	Anup Sood	17-33,36 not clear page	8/5/2022
10278	710102036132022	HARPAL SINGH SAINI VS HIGHTECH CONSTRUCTION CO. PVT.LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/84(ND)2021	Sonam Sharma	page number not mention in index and page number missing application page and stamp paper missing and notary missing in affidavit	7/5/2022

10279	710102036232022	RADHEY SHYAM YADAV VS AXIS TUTORIALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/946(ND)2019	Radhey Shyam Yadav	35-47,58-68,102-106 not clear page	7/5/2022
10280	710102036512022	BANK OF BARODA VS AXIS TUTORIALS PRIVATE LIMITED	Restoration Application (IBC)	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4400(PB)2020	Asiya Khan	welfarer rs.25 and court fee missing and case type and section wrong	8/5/2022
10281	710102036142022	ARVIND MITTAL VS NALINESH KUMAR PAURUSH	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/637(PB)2020	VINOD KUMAR CHAURASIA	section wrong and 28-31,38-39 not clear page	7/5/2022
10282	710102035542022	LUAN AIRWAYS PRIVATE LIMITED VS PCI LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/688(ND)2021	Gaurav	case type wrong reminder 2/5	5/5/2022
10283	710102036612022	KAMAL AGARWAL VS HDB FINANCIAL SERVICES LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/659(ND)2019	KAMAL AGARWAL	32-34,47-49 not clear page	8/5/2022
10284	710102036722022	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS BTM EXPORTS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/933(ND)2020	Pranaya	memo party missing and section wrong and 31 page not clear	9/5/2022
10285	710102036772022	VIRENDER CHAUDHARY VS BTM EXPORTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/934(PB)2018	NCLTAC	86-88 not clear page	9/5/2022
10286	710102036382022	AKARSH KASHYAP VS BTM EXPORTS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1311(ND)2018	AKARSH KASHYAP	memo party missing	7/5/2022
10287	710102037182022	RR BUILDTOWN PVT LTD VS PNB HOUSING FINANCE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/119(ND)2022	Rahul	34-73,162,166,168,178not clear page and master index missing	10/5/2022
10288	710102036692022	BLS POLYMERS LIMITED VS RMS POWER SOLUTIONS PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/340(ND)2021	Chaitanyashil	case type wrong and memo party missing	9/5/2022
10289	710102036942022	JAYANT PRAKASH< RESOLUTION PROFESSIONAL VS RMS POWER SOLUTIONS PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		ADHISH SRIVASTAVA	main case not link and sign true copy missing	9/5/2022

10290	710102036782022	KANTI MOHAN RUSTAGI VS WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1081(PB)2016	Kanti	52-59 not clear page	9/5/2022
10291	710102036712022	LAXMI STEEL CORPORATION VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/98(ND)2021	GUNJAN MITTAL	memo party missing	9/5/2022
10292	710102037162022	INABENSA BHARAT PVT. LTD. VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1041(ND)2020	Aniket	memo party missing and 21-23 ,74-76 not clear page and due payment other section	10/5/2022
10293	710102036992022	IBD INDIA PVT LTD VS KAAMA IMPEX PVT. LTD	Interlocutory Application (I.B.C)	Sec. 45 (1)	COMPANY PETITION IB (IBC)/2082(ND)2019	SANJEEV KUMAR	case type wrong and section wrong and sign missing	10/5/2022
10294	710102037172022	UMESH CHAND GOYAL RP M/S VHV BEVERAGES PVT. LTD. VS ICICI BANK AND ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1680(ND)2019	aditya gauri	77-78 not clear page	10/5/2022
10295	710102037052022	ALOK KUMAR AGARWAL VS ALSTRONG ACP MANUFACTURING INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/192(ND)2021	Nainshree	page 14 not clear page and sing missing and welfare rs 25 and court fee rs.3 missing	10/5/2022

10296	710102037212022	FIDUS FINANCE PVT LTD VS IIC LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/112(ND)2021	Raddhika Khanna	38-45,47-48,210-214,224-228,233-237,250-252,197-200,292-419,649-657,662-666,671-675,6681-708 not clear page	10/5/2022
10297	710102037002022	MR. SANJEEV AHUJA VS IIC LIMITED	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/613(ND)2019	ISWAR	Need to sign every page on application, Notary missed on stamp paper.	10/5/2022
10298	710102037082022	DEEPA SHARMA VS TRANSASIA AUTO AND GENERAL FINANCE LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/68(ND)2021	ANUSHREE	section wrong and memo party missing	10/5/2022
10299	710102036842022	SEQUEL BUILDCON PRIVATE LIMITED VS NEERAV BHATNAGAR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		ADVOCATE GAUTAM SINGHAL	Main Case not linked with application.	9/5/2022
10300	710102037142022	PANKAJ KHAITAN VS NEERAV BHATNAGAR	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/718(ND)2019	Pankaj Khaitan	memo party missing and sepreat file report and 17 -31 not clear page	10/5/2022
10301	710102037252022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VS NEERAV BHATNAGAR	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/894(ND)2019	MILAN	68,69,85,98-99,102-107,109-119,225, not clear page	10/5/2022
10302	710102037242022	K G SOMANI VS MR. RAJNISH GUPTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/575(ND)2017	ABHISHEK	section wrong	10/5/2022

10303	710102036972022	EMPLOYEE PROVIDENT FUND ORGANISATION VS GIAN CHAND NARANG	Interlocutory Application (I.B.C)	Section 42 - Submitted by Government Body	COMPANY PETITION IB (IBC)/706(PB)2018	Kaushik Kumar Dey	case type wrong and section wrong (petition not upload)	9/5/2022
10304	710102036822022	IDBI BANK VS JAYPEE INFRATECH LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/77(PB)2017	Astha Nigam	8-22,35-37 not clear page	9/5/2022
10305	710102037342022	PANKAJ KUMAR SINGHAL VS JAYPEE INFRATECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3017(ND)2019	ASHOK	17-18 not clear page	11/5/2022
10306	710102036862022	ARCHIGROUP ARCHITECTS VS SHUSHIL ANSAL FOUNDATION	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/343(ND)2020	Henna George	service missing	9/5/2022
10307	710102037402022	MANOJ KUMAR GARG ADVOCATE VS SHUSHIL ANSAL FOUNDATION	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2083(ND)2019	MANOJ	annexure wrong	11/5/2022
10308	710102037692022	MUTHOOT FINCORP LIMITED VS BHAWNA LATHER	Restoration Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/213(PB)2022	Gautam Swarup	section wrong	12/5/2022
10309	710102037092022	MR. HARISH CHANDER MANCHANDA VS CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/16(PB)2017	RAKESH KUMAR	51,56,61-66,82-93 not clear page and sign missing applicatinon	10/5/2022
10310	710102037362022	DEEPAK VIDYASAGAR KATIYAR VS NILESH SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2130(ND)2019	Dhananjaya Sud	page 73,77 not clear page and sing missing in application page	11/5/2022
10311	710102037392022	PRIYANKA CHOUHAN VS BABU LAL AGGARWAL	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/354(PB)2021	Priyanka Chouhan	section wrong	11/5/2022
10312	710102037752022	MUTHOOT FINCORP LIMITED VS JOGINDER SINGH LATHER	Restoration Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/217(PB)2022	Gautam Swarup	section wrong please choose under rule 48	12/5/2022
10313	710102037522022	PIYUSH MOONA VS JOGINDER SINGH LATHER	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/619(ND)2019	VINOD KUMAR CHAURASIA	page number missing and previous document delete	12/5/2022

10314	710102037332022	BILASHPUR MINING (INDIA) PRIVATE LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3066(PB)2019	SHWETA THAKUR	section wrong	11/5/2022
10315	710102037382022	ALOK KUMAR KUCHHAL VS MIDEAST INTEGRATED STEELS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/151(ND)2021	Alok Kumar Kuchhal	main case number missing in soft copy and 15-16 ,32-33 not clear page and sign and true copy missing	11/5/2022
10316	710102037742022	MUTHOOT FINCORP LIMITED VS RAM NIWAS LATHER	Restoration Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/216(PB)2022	Gautam Swarup	section wrong please choose under rule 48	12/5/2022
10317	710102037452022	ATS INFRASTRUCTURE LIMITED VS VISHNU VAIBHAV INDUSTRIES PRIVATELIMITED	Interlocutory Application (I.B.C)	Any other provision - Govt body	COMPANY PETITION IB (IBC)/27(ND)2022	Kartik Nayar	section wrong and page 20-22 not mention in index	11/5/2022
10318	710102037722022	MUTHOOT FINCORP LIMITED VS SAJJAN SINGH BENIWAL	Restoration Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/215(PB)2022	Gautam Swarup	section wrong	12/5/2022
10319	710102037702022	MUTHOOT FINCORP LIMITED VS BIJENDER SINGH LATHER	Restoration Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/214(PB)2022	Gautam Swarup	section wrong	12/5/2022
10320	710102037632022	CANARA BANK VS M/S GOPALSONS STEELS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1789(ND)2019	KANTI MOHAN	master index missing	12/5/2022
10321	710102037622022	MOHD NAZIM KHAN(APPL FOR EXTENSION & EXCLUSION_MM CARGO) VS M/S GOPALSONS STEELS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/204(ND)2017	Mohd Nazim	section wrong	12/5/2022

10322	710102037822022	LIFESTYLE FITNESS PRIVATE LIMITED VS ML GUPTA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/310(ND)2019	Akash Panwar	memo party missing and 8-9 ,11-12,33-34,54-72 not clear page and page number double after 50 page	12/5/2022
10323	710102037542022	PAWANSONS ENTERPRISES VS SAMTEL COLOR LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/132(PB)2017	SANJEEV KUMAR	section wrong and page 28-32 ,44,55-58,61-72,79-80,126-133,141-149,not clear page and sign true copy missing	12/5/2022
10324	710102007462022	GIRISH LUTHRA AND ORS. VS COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	Company Petition IB (IBC)	IBC under Sec 7		KARAN MALHOTRA	Name Change in Affidavit Page No. 74, 77, Affidavit Missed Page No. 95, Stamp Page no. 107, 110, 202, 205, affidavit back date, Not Clear page No. 419, 434, 606 to 617, 620, 623, 634, 954, 1157, 1891, 2111, 2199, 2203, 2205, 2208, 2227, 2228, 2293, 2298, 2312, 2314, 2316, 2318, 2320, 2327, 2362, 2418, 2470, Page No. 1723 to 1737, 2070, Missed, After Page No. 2367, 2383, page no. not mention, Index missing serial No. 17 in Master Index, Pagenation not done, 25rs Welfare fee 3rs Court fee missing,	25/01/2022

10325	710102016332022	R.J INDUSTRIES VS UNITED FOODS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAHUL KUMAR SINGH	124-126, WRONG NUMBERING AFTER 146, PAGE: BLANK AFTER 185, ETC True Copy Sign Missing Page no. 30 to 39, 124 to 126, 139 to 150, Not Clear- Page No. 125, 126,	28/02/2022
10326	710102093062021	SUDH PRIYA PLASTICHEM PRIVATE LIMITED VS SV LEATHERS (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MAREESH	demand notice as per table format, Contact To Registry	21/12/2021
10327	710102077692021	STRESSED ASSETS STABILIZATION FUND (SASF) VS MANOJ KUMAR SINGLA	Company Petition IB (IBC)	Section 95(1)		MOHIT NANDWANI	page:72 not clear,	20/10/2021
10328	710102009622022	THE BANK OF BARODA LIMITED VS AAA PAPER LIMITED	Company Petition IB (IBC)	IBC under Sec 7		AMIT MAHALIYAN	volume wise index missed, petition every pages sign missed, cin no wrong on page no 15, index wrong arrange, page:250-251 not clear,275-281, 362, not clear, 1089, 1090 not clear, etc contact to registry	2/2/2022
10329	710102019232022	LAKSHYA INFRAPROMOTERS PRIVATE LIMITED VS THE INDURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ANUP KUMAR	all affidavit on back dated, only	10/3/2022

10330	710102011002022	JAGPREET KAUR GULATI VS DENA BANK (MERGED WITH BANK OF BARODA)	Company Petition IB (IBC)	Section 94(1)		SANGEETA BOHRA	Technical issue, File not open. Please re-file.	8/2/2022
10331	710102012742022	PERPETUAL CAPITAL AND SERVICING PRIVATE LIMITED VS RELIGARE FINVEST LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		AADITYA A PANDE	rule 11 fee not paid or rule 11 under read/with in pdf etc	15/02/2022
10332	710102015372022	DELICIOUS COCO WATER PRIVATE LIMITED VS RAJNISH GUPTA	Company Petition (Companies Act)	Sec. 230-232, Sec 234		Rahul	Wrong case type & wrong section select	24/02/2022
10333	710102021522022	SM FINLEASE LIMITED VS SOLVEN POWER SYSTEMS PRIVATE LIMITED	Contempt Petition(Companies Act)	Rule 11 of NCLT		SAMIR SAGAR	Only proof of service uploaded, no link with main case no, wrong section select	21/03/2022
10334	710102022022022	MUKESH THAREJA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (1)		VINEET BHAGAT	Wrong case type select, 3rs court fees missed in vakaltnama	22/03/2022
10335	710102010592022	AIR TRANSPORT CORPORATION ASSAM PRIVATELTD VS TECHNOFAB ENGINEERING LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gulshan Kr.	Not Clear page no. 93, Page No. 119 missing, Welfare Fee not clear	6/2/2022
10336	710102022262022	GANESH P PAI VS TECHNOFAB ENGINEERING LIMITED	Company Petition IB (IBC)	IBC Section 59		Varalakshmi	page:27-30, 32, 142, 146, not clear, true copy sign missed on every pages of annexures, etc	23/03/2022
10337	710102024362022	STATE BANK OF INDIA VS NITIN GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Company Petition IB (IBC)	Section 95(1)		mital and mital advocates	page wrong numbering after 338 ,etc	30/03/2022

10338	710102025182022	VIKAS AGARWAL & ORS VS GOLDENLINE INFRASTRUCTURES PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Prakhar Bhatnagar	page:119 not clear, 123-125, 134, 145-152, 154 not clear, volume wise index missed, 25rs advocate welfare and 3rs court fee missed, proof of service missed, etc	1/4/2022
10339	710102025972022	NOVAL POWERTECH PRIVATE LIMITED VS HINDUSTAN SPIRITS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Prakhar Bhatnagar	master data missed of corporate debtor	4/4/2022
10340	710102026012022	RAM RATAN JAGATI VS DHARITRIMAA URJA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Lakshay Dhamija	5rs advocate welfare missed,	4/4/2022
10341	710102026602022	VIJYABEN RASIKBHAI THUMAR VS SHRI PREMRAJ RAMRATAN LADDHA (LIQUIDATOR)	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		SANGEETA BOHRA	3rs court fee missed, only	6/4/2022
10342	710102026862022	TATA CAPITAL FINANCIAL SERVICES LIMITED VS ANJU KHURANA	Company Petition IB (IBC)	Section 95(1)		ARGUS PARTNERS	Vol 1 Index Missing, Not Clear Page no. 129, 131, 230, 131, 257, 307, Vakalatnama 5rs welfare fee missing,	7/4/2022
10343	710102030562022	EXPORT IMPORT BANK OF INDIA VS ANJU KHURANA	Intervention Petition(Companies Act)	Intervention Application		Ashish	case type wrong reminder 2/5 (Pls contact to registry)	18/04/2022

10344	710102031042022	REGIONAL PROVIDENT FUND COMMISSIONER-II VS M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	Company Petition IB (IBC)	Sec 42		Piyush Swami	wrong case type (company appeal ibc)	19/04/2022
10345	710102031952022	REGIONAL PROVIDENT FUND COMMISSIONER-II VS M/S ADVANCE NAVOTPAD SURFACTANTS LIMITED	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		PRABHAKAR KUMAR	Wrong section select,No continuation serial no on MoA & AoA, pgs not clear 64,131, income tax advance service missed,PoA missed with nclt form 12 (come to the registry with hard copy)	22/04/2022
10346	710102031992022	SHRISHTI ENTERPRISES VS AARJU AIRCON APPLIANCES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Vibhu Jain	page:40 notary missed, 3rs court fee missed, etc	22/04/2022
10347	710102032052022	VASUDEVAN GOPU - LIQUIDATOR OF LASTLINE TECHNOLOGIES PVT LTD VS AARJU AIRCON APPLIANCES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Section 59		VASUDEVAN GOPU	pdf merge volume wise with index, (200 pages per volume), page:98 cut, page blank after 217, etc contact to registry	22/04/2022
10348	710102032762022	VASUDEVAN GOPU - LIQUIDATOR OF LASTLINE TECHNOLOGIES PVT LTD VS AARJU AIRCON APPLIANCES PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 252 (3)		uma verma	Pgs not clear 34,66, pgs cut 66 to 68,70,71,74,76,77,79 to 86,88 to 92	25/04/2022
10349	710102032002022	PIYARE LAL HARI SINGH BUILDERS PRIVATELIMITED VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rajesh Bhardwaj	true copy sign missed on every pages of bank statement, only	22/04/2022

10350	710102032222022	ASCENT BUILDTECH PRIVATE LIMITED VS ASCENT BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 10		Rahul Sharma	209 , 212, 213, 308, not clear,	23/04/2022
10351	710102032922022	STATE BANK OF INDIA VS APPY DIAMONDS PRIVATE LIMITED (CORPORATE GUARANTOR OF P.P JEWELLERS PVT. LTD.)	Company Petition IB (IBC)	IBC under Sec 7		mital and mital advocates	irp registration certificate missed	26/04/2022
10352	710102032902022	STATE BANK OF INDIA VS VEEKAY EXIM PRIVATE LIMITED (CORPORATE GUARANTOR OF P.P. JEWELLERS PVT. LTD.)	Company Petition IB (IBC)	IBC under Sec 7		mital and mital advocates	706-708 blank, etc	26/04/2022
10353	710102034082022	SONAL GUPTA VS BEST AGROLIFE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MOHIT NANDWANI	page:110-135 not clear, etc	29/04/2022
10354	710102034182022	UNION BANK OF INDIA VS HEM SINGH BHARANA	Company Petition IB (IBC)	Section 95(1)		DEEPAK VINAYAK INGLE	page:124-126 double page numbering, page:127-149 not clear and double page numbering, etc	30/04/2022
10355	710102034592022	INTEC CAPITAL LIMITED VS UPKAR KAUR	Company Petition IB (IBC)	Section 95(1)		INTEC CAPITAL LIMITED	Page No. 286, 291, 296, missing, Affidavit Missing,	3/5/2022
10356	710102034072022	AJAY JAIN VS SHRI VARDHMAN VANASPATI LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		NIPUN GAUTAM	Pg no 91 wrong arrange, write pg no on hindi typed copy	29/04/2022

10357	710102035382022	PRASNHUL GUPTA VS OFB TECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Prakhyat Sharma	Not Clear Page No. 57, 59, 763, 810, 833, Page no. 516 to 519, Wrong arrange Page No. 246, 368, 371, 391, 550 , 568, 584, 825, 836, 840, Missing After Page No. 748 page no. not mention	5/5/2022
10358	710102035182022	SANJAY KARIWALA VS THE HONGKONG AND SHANGHAI BANKING CORPORATION LIMITED	Transfer Petition (IBC)	Rule 11 of NCLT, 2016,Rule16(d),NCLT Rules,2016 IBC		Ashish Choudhury	Page No. 18 to 36 Annexures Pages True Copy Sign Missed, Vakalatnama Welfare fee 25rs and Court Fee 3rs Missing	4/5/2022
10359	710102035552022	INDUSIND BANK LTD. VS CLOUD 9 PROJECTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sumesh	irp registration certificate missed,	5/5/2022
10360	710102035662022	VINCO METALS PRIVATE LIMITED VS CLOUD 9 PROJECTS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Alok	Wrong case type select, kindly file in CA(AAA)	5/5/2022
10361	710102035612022	INDUSIND BANK LTD. VS HACIENDA PROJECTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sumesh	Page Nos. 205-206 not legible.	5/5/2022

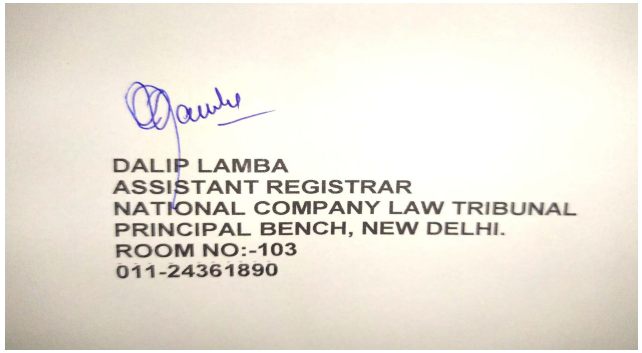
10362	710102035402022	SHILPI CABLES PVT. LTD. (THROUGH ITS LIQUIDATOR) VS JHUNSONS CHEMICALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		MILAN	page:138, 143-146, 160, 168 , 174-175, 197, not clear,	5/5/2022
10363	710102036212022	MADHIAPALI SOLAR PVT. LTD VS JHUNSONS CHEMICALS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Abhishek Nahta	Pages not clear 184-192,211-219,238-246,265-273,292-300,Pgs missed 231 to 232,244,267	7/5/2022
10364	710102036032022	NAVJIT SINGH VS STATE BANK OF INDIA THROUGH ITS DGM	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Sumit Sinha	contempt petition under rule 11 of nclt and other section under read with, in pdf heading and index also, vakalatnama missed with 25rs advocate welfare and 3rs court fee missed,etc	6/5/2022

10365	710102035942022	SURESH SAREEN & ORS VS INTERNATIONAL LAND DEVELOPERS PRIVATELIMITED	Company Petition IB (IBC)	IBC under Sec 7		ISHAAN GEORGE	pagE:112, 670-671, 676, 695, 852, 1179-1180, 1327,1672, 1675, 1698, 1699, 1795, 1799, 2855-2856, 2871-2872, 2879, 2897, 2963, not clear, irp form -2 incomplete, irp registration certificate missed, irp details missed on pages no 42, etc	6/5/2022
10366	710102036052022	KRISHIV POLY PRODUCTS LLP VS WOKLITE FOOTWEAR LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		gaurav singhal	case name wrong / 25rs advocate welfare and 3rs court fee missed,etc	6/5/2022
10367	710102035972022	RELIGARE FINVEST LIMITED VS HARD ROCK INN PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SANJEEV SINGH	page:87 translate, true copy sign missed on every pages of annexures, etc	6/5/2022
10368	710102035892022	NOBLE CO-OPERATIVE BANK LTD. VS MR. GAGAN GULATI	Contempt Petition (IBC)	Sec 60(5),Rule 11 of NCLT, 2016		GOVIND	BACK DATE AFFIDAVIT	6/5/2022
10369	710102036022022	NAPIN IMPEX LIMITED VS WOKLITE FOOTWEAR LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		gaurav singhal	MATTER NAME NOT MATCH WITH TECHNICALLY AND SOFT PLZ CONTACT REGISTRY 011-24361890 ,011-24363846	6/5/2022

10370	710102035982022	M/S AGARWAL AGENCIES PRIVATE LIMITED & ORS VS DOVE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		ABHISHEK	page:73, 96-98,101-113, 150-152, not clear,etc	6/5/2022
10371	710102035802022	REGIONAL PF COMMISSIONER DELHI VS TRADING ENGINEERS (INTERNATIONAL)LIMITED	Company Petition IB (IBC)	Sec 42		SHIVANATH MAHANTA	case type wrong, pdf merge into 1 volume, deleted extra volume, main case numberin not mention in pdf and case not link, estamp paper missed with supporting affidavit (same date with affidavit), petition every pages sign missed, page:74-75 not clear, page 33 numbering missed, true copy sign missed on every pages of annexures, page:80-86 missed, 25 rs advocate welfare and 3rs court fee missed on vakalatnama, etc	6/5/2022
10372	710102035962022	M/S AGARWAL AGENCIES PRIVATE LIMITED & ORS VS SERIATIM LAND AND HOUSING PRIVATELIMITED	Company Petition IB (IBC)	IBC under Sec 7		ABHISHEK	page:71-78, 151-153, not clear, etc	6/5/2022
10373	710102036572022	IDBI BANK LIMITED VS KUNWER SACHDEV	Company Petition IB (IBC)	Section 95(1)		RAJIV	All Vol Seprate wise in Master index Page No. 130, 174 to 177, 210 to 217, 237 to 241, 243, 246 to 253, 270 to 274, 295, 298, 300, 341 to 346, not Clear 25rs Welfare Fee and 3 rs Court fee missing in Vakalatnama	8/5/2022

10374	710102036442022	STATE BANK OF INDIA VS SMT KANTA GUPTA	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		vijay kumar singh	case type wrong (transfer application)etc	7/5/2022
10375	710102036242022	SHRI RAJ KAPOOR L.P GUPTA VS AMARTECH CONVERGENCE INDIA PRIVATELIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Uday Bedi	memo of parties missed, supporting affidavit missed with all affidavit of current dated, page:41 , 51-54, 57, 97, 99, 117, 163, 173-176, not clear, page:102 , 105, 110, 112, 113, 115, 224, 227, 229, 231, 233, 234a, 236-237, translation, etc	7/5/2022
10376	710102036162022	ACO DEVELOPERS PVT. LTD VS 1. SKY SCRAPER INFRA PROJECTS PVT. LTD & ORS	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		HARSHAL KUMAR	All petition missed	7/5/2022
10377	710102036372022	STREAM AGENCIES PRIVATE LIMITED VS 1. SKY SCRAPER INFRA PROJECTS PVT. LTD & ORS	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Kangan Jain	Pgs not clear 139 to 142,2nd volume index missed	7/5/2022
10378	710102036552022	L&T INFRASTRUCTURE FINANCE COMPANY LIMITED VS MR. GURJEET SINGH JOHAR	Company Petition IB (IBC)	Section 95(1)		Rajendra	pdf merge into volume wise with index (200 pages per volume)	8/5/2022
10379	710102036532022	L&T INFRASTRUCTURE FINANCE COMPANY LIMITED VS MR. CHARANBIR SINGH SETHI	Company Petition IB (IBC)	Section 95(1)		Rajendra	pdf merge into volume wise with index (200 pages per volume)	8/5/2022
10380	710102036562022	L&T INFRASTRUCTURE FINANCE COMPANY LIMITED VS MR. SANJAY GUPTA	Company Petition IB (IBC)	Section 95(1)		Rajendra	pdf merge into volume wise with index (200 pages per volume)	8/5/2022

10381	710102036962022	SHRI KHATU SHYAM TRANSPORT VS M/S TRN ENERGY PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		Ravi Bharuka	3rs court fee missed on vakalatnama, page;27-100 double page numbering, etc,	10/5/2022
10382	710102036752022	INTEC CAPITAL LIMITED VS JAGTAR SINGH	Company Petition IB (IBC)	Section 95(1)		INTEC CAPITAL LIMITED	page:87, 92-93, 131-132, 135-154, 168-169, 178, 180-182, 187, 196, 201, 203-204, 212-214, 219-222, 224, not clear, etc	9/5/2022
10383	710102036912022	SAN CONSORTIUM VS GALAXY AUTOMOBILES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Eeshan Pandey	volume wise index missed, 25rs advocate welfare and 3rs court fee missed on vakalatnama, counsel sign missed on index, true copy sign missed on every pages of annexures, etc	9/5/2022

10384	710102036932022	M/S SIS CORPORATION VS IRCON INTERNATIONAL LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		vinam	volume wise index missed, page:28, 30-31, 33-34,98-99, 133-134, translation, page:69-70, 73-74, 90, not clear, etc	9/5/2022
10385	710102036522022	L&T INFRASTRUCTURE FINANCE COMPANY LIMITED VS MR. AMRIT PAL SINGH	Company Petition IB (IBC)	Section 95(1)		Rajendra	pdf merge into volume wise with index (200 pages per volume)	8/5/2022
10386	710102036542022	L&T INFRASTRUCTURE FINANCE COMPANY LIMITED VS MR. RAJBIR SINGH	Company Petition IB (IBC)	Section 95(1)		Rajendra	pdf merge into volume wise with index (200 pages per volume)	8/5/2022
10387	710102037102022	ROHIT RAJ MODI VS PIRAMAL FUND MANAGEMENT PRIVATE LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		RAJIV KUMAR VIRMANI	proof of service missed,	10/5/2022
10388	710102037262022	MUKESH SONI VS PIRAMAL FUND MANAGEMENT PRIVATE LIMITED	Contempt Petition (IBC)	Application under any other provisions- IBC		Surabhi Sinha	wrong e-file, wrong section, contact to registry	11/5/2022
10389	710102037032022	MOON LIGHT PROPBUILD PRIVATE LIMITED VS RAKESH KUMAR GUPTA	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Sonam Sharma	Mentioned rule 16D in petition, council sign missed in index, double serial no in annexures, 2nd volume index missed,vakaltnama missed	10/5/2022

10390	710102037202022	KRISHAN LAL GOEL VS V V EDUCARE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sourabh Gupta	pdf merge into 1 volume, with volume wise index, true copy sign missed on every pages of annexures, etc	10/5/2022